

Combined Cause List

25/11/2021

Note:-

- 1. The administrative order 16.12.2013 regarding part head and tied up cases will continue in operation;**
- 2. Priority hearing to those criminal appeals where the accused has undergone more than half the sentence in view of Section 436A Cr.P.C. and the accused is in jail;**
- 3. Priority hearing to matters relating to murder, rape, dacoity and kidnapping;**
- 4. Priority hearing to those cases wherein the proceedings of the trial court is stayed or record summoned; and**
- 5. Priority hearing to those cases wherein mediation is successful.**

AT 10:00 AM
(Court No. - CJ Court)
HON'BLE THE CHIEF JUSTICE
HON'BLE JUSTICE PIYUSH AGRAWAL

e-Court

FRESH LIST

Fresh

ECOURT CASES.

1	E-File	WRIC/31195/2021 (Ghaziabad) Notice no:2021/1178	SMT JAGWATI AND ANOTHER VS STATE OF UP AND ANOTHER	ASHISH KUMAR PANDEY NANDINI MISHRA	C.S.C.
<u>Fresh</u>					
2	DF	WRIC/29522/2021 (Ghaziipur) Notice no:2021/44879	BUDHIRAM CHAUHAN VS DISTRICT MAGISTRATE AND 3 OTHERS	BASANT KUMAR CHAUHAN	C.S.C.
3	DF	WRIC/29540/2021 (Shamli (prabudh Nagar)) Notice no:2021/36818 2021/1908	SUDHIR AND 4 OTHERS VS UNION OF INDIA AND 4 OTHERS	RAMESH CHANDRA SRIVASTAVA PRIYAVRAT TRIPATHI	C.S.C. DEVENDRA KUMAR NEERAJ DUBE A.S.G.I.
4	DF	WRIC/29551/2021 (Varanasi) Notice no:2021/46808	KHURRAM KHAN AND 2 OTHERS VS STATE OF U.P. AND 3 OTHERS	SAMARATH SINGH ANIL KUMAR RAI VISHNU SINGH	C.S.C.
5		WRIC/31160/2021 (Gautam Buddh Nagar) Notice no:2021/46903	INDRA DEVI AND 10 OTHERS VS STATE OF U.P. AND 3 OTHERS	KAUSHAL KUMAR SINGH	ANJALI UPADHYA C.S.C.
6		WRIC/31166/2021 (Gautam Buddh Nagar) Notice no:2021/46177	PANKAJ BHATI AND 103 OTHERS VS STATE OF U.P. AND 3 OTHERS	KAUSHAL KUMAR SINGH	ANJALI UPADHYA C.S.C.
7		WRIC/31174/2021 (Kausambi) Notice no:2021/49165	MOHAMMAD SHAMIM VS THE STATE OF U.P. AND 6 OTHERS	DEO PRAKASH SINGH PRASHANT SINGH	C.S.C.
8		WRIC/31182/2021 (Siddharth Nagar) Notice no:2021/2412 2021/47060	SANT RAM VS UNION OF INDIA AND 3 OTHERS	SURENDRA PRASAD YADAV	C.S.C. RAJESH KUMAR JAISWAL A.S.G.I.
9		WRIC/31205/2021 (Gorakhpur) Notice no:2021/46403 2021/46403 2021/2384	SMT. PARWATI DEVI VS UNION OF INDIA AND 2 OTHERS	ANURAG RAI BIRENDRA SINGH	C.S.C. PRANJAL MEHROTRA A.S.G.I.
10		WRIC/31230/2021 (Gautam Buddh Nagar) Notice no:2021/40322	MANOJ KUMAR AND 5 OTHERS VS STATE OF U.P. AND ANOTHER	GAUTAM KUMAR	C.S.C.
11	DF	WPIL/1936/2021 (Shahjahanpur) Notice no:2021/46640	FIROZ KHAN VS UNION OF INDIA AND 5 OTHERS	GAURAV GUPTA	RAJNISH KUMAR RAI C.S.C.
12		WPIL/2114/2021 (Meerut) Notice no:2021/48568	ANIL KUMAR VYAS AND ANOTHER VS STATE OF U P AND 4 OTHERS	AMAR JEET UPADHYAY	PANKAJ SRIVASTAVA C.S.C.
13		WPIL/2115/2021 (Basti) Notice no:2021/47299	COMMISSIONERS COURT BAR ASSOCIATION, BASTI DIVISION BASTI AND 10 OTHERS VS STATE OF U.P. AND 4 OTHERS	SATYA PRAKASH PANDEY	C.S.C.

14	WPIL/2116/2021 (Chandauli) Notice no:2021/44993	GUDIYA DEVI VS STATE OF U.P. AND 6 OTHERS	INDRADEO GANESH MANI	C.S.C.
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ADDITIONAL/UNLISTED LIST

For Admission

301	DF	WRIC/19020/2021 (Gautam Buddh Nagar)	RAMPAL VS STATE OF U P AND 5 OTHERS	RAJ NARAYAN TIWARI	C.S.C.
302	DF	WRIC/22621/2021 (Azamgarh)	MAST RAM VS SPECIAL LAND ACQUISITION AND 19 OTHERS	RAKESH KUMAR AGRAHARI	C.S.C.
303	DF	WRIC/24140/2021 (Saharanpur)	JAI PAL AND 4 OTHERS VS NATIONAL HIGHWAY AUTHORITY OF INDIA NEW DELHI AND 2 OTHERS	ASHOK KUMAR SINGH BAIS	NEERAJ DUBE C.S.C.
	With	WRIC-23550-2021 Bulandshahr	ZIAUL QUMAR VS DIRECTOR NATIONAL HIGHWAYS MINISTRY-1 AND 2 OTHERS	HIMANSHU RAGHAV PANDEY RAM KISHORE PANDEY	PRANJAL MEHROTRA C.S.C.
	With	WRIC-28033-2021 Azamgarh	PANKAJ KUMAR RAI AND 2 OTHERS VS NATIONAL HIGHWAY AUTHORITY OF INDIA AND 2 OTHERS	CHANDRA SHEKHAR SHARMA	PRANJAL MEHROTRA NEERAJ DUBE C.S.C.
304	DF	WRIC/26793/2021 (Gautam Buddh Nagar)	SHAHABUDDIN AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	GAUTAM KUMAR	ANJALI UPADHYA RAMENDRA PRATAP SINGH C.S.C.
305	DF	WRIC/26869/2021 (Meerut)	SHAKIR ALI VS STATE OF U.P. AND 7 OTHERS	HARI OM AKASH KHARE	PRAKHAR SRIVASTAVA MANOJ YADAV C.S.C.
306	PO	WRIC/45938/2009 (Allahabad)	MOHD. MOBIN VS STATE OF U.P. AND OTHERS	J.N. SHARMA	AJIT KUMAR SINGH Q.H. SIDDIQUI C.S.C.
307	PO	WRIC/45956/2009 (Gautam Buddh Nagar)	JAGESHWAR @ JAGE AND OTHERS VS STATE OF U.P. AND OTHERS	DHEERAJ SINGH (BOHRA)	RAMENDRA PRATAP SINGH C.S.C.
308	PO	WRIC/46582/2009 (Lalitpur)	ANURUDH SINGH AND OTHERS VS UNION OF INDIA AND OTHERS	RAM VISHAL MISHRA	MOHD. ALI M.C.TRIPATHI C.S.C. (40708) A.S.G.I.
		(WRIC-16997-2009) Lalitpur Decided on 16/07/2010	ANURUDH SINGH AND OTHERS VS UNION OF INDIA AND OTHERS		
309	PO	WRIC/46714/2009 (Ghaziabad)	LAKHAN LAL VS STATE OF U.P. AND OTHERS	A.P. PAUL	ANUJ P. SINGH SUNIL KUMAR MISRA SIDDHARTH VERMA C.S.C.
310	PO	WRIC/46174/2014 (Muzaffar Nagar)	RAMJI DAS VS STATE OF U.P. AND 3 OTHERS	BIDHAN CHANDA RAI	SURESH C. DWIVEDI MAHESH CHANDRA CHATURVEDI SATISH MANDHYAN C.S.C.
	With	WRIC-47105-2014 Muzaffar Nagar	SRI MANGAT RAI GUPTA AND 3 OTHERS VS STATE OF U.P. AND 3 OTHERS	BIDHAN CHANDRA RAI	MAHESH CHANDRA CHATURVEDI SATISH MANDHYAN SURESH C. DWIVEDI C.S.C.

311	PO	WRIC/47473/2014 (Ghaziabad)	NAGEEN CHAND GUPTA AND 4 OTHERS VS STATE OF U.P. AND 5 OTHERS	D.K. SINGH VISHNU KR. SINGH A.K. RAI	SHRI KANT SUNIL KUMAR MISHRA C.S.C.
312	PO	WRIC/47935/2014 (Ghaziabad)	U.P. STATE INDUSTRIAL DEVELOPMENT CORPORATION THRU E.E.III VS STATE OF U.P. AND 4 OTHERS	PANKAJ KUMAR SHUKLA	SATYENDRA KUMAR SINGH C.S.C.
313	PO	WRIC/49263/2014 (Fatehpur)	SURENDRA KUMAR VS STATE OF U.P. AND 2 OTHERS	SABHAJEET NISHAD	C.S.C.
314	PO	WRIC/49334/2014 (Shahjahanpur)	SMT. ARUNA GUPTA AND 2 ORS. VS STATE OF U.P. AND ANOTHER	UDIT CHANDRA	PRANJAL MEHROTRA C.S.C.
315	PO	WRIC/49343/2014 (S.r. Nagar (bhadohi))	SMT. PHOTO DEVI AND ANOTHER VS STATE OF U.P. AND 3 ORS.	S.C. PANDEY	C.S.C.
316	PO	WRIC/49525/2014 (Jalaun)	TEG BAHADUR SINGH VS STATE OF U.P. AND 5 OTHERS	PRADEEP CHANDRA	C.S.C.
	With	WRIC-45016-2014 Jalaun	ASHRAF ALI VS STATE OF U.P. AND 5 OTHERS	PRATIK CHANDRA PRADEEP CHANDRA	C.S.C.
317	PO	WRIC/49940/2014 (Varanasi)	SANU PRATAP SINGH VS STATE OF U.P. AND 2 OTHERS	RAKESH KUMAR YADAV	SMT.ARTI RAJE VIVEK VARMA C. S. C.
318	PO	WRIC/50240/2014 (Kanpur Nagar)	SHANTI DEVI VS STATE OF U.P. AND 3 OTHERS	SHAIENDRA SINGH	CHHAYA GUPTA PRANJAL MEHROTRA C.S.C.
319	PO	WRIC/50242/2014 (Kanpur Nagar)	BHAGWAN DAS VS STATE OF U.P. AND 3 OTHERS	SHAIENDRA SINGH	CHHAYA GUPTA PRANJAL MEHROTRA C.S.C.
320	PO	WRIC/20281/2017 (Azamgarh)	PUSPA DEVI VS STATE OF U.P. AND 3 OTHERS	RANJEET ASTHANA	PANKAJ KUMAR RAI SHAMBHAVI NANDAN C.S.C.
321	PO	WRIC/20437/2017 (Varanasi)	USHA AND 2 OTHERS VS NATIONAL HIGHWAY AND ROAD TRANSPORT AND 7 OTHERS	ANIL KUMAR SINGH BISHEN ABHAY KUMAR KUSHWAHA AGNIHOTRI KUMAR TRIPATHI	SANTOSH DWIVEDI DEVENDRA KUMAR C.S.C.
322	PO	WRIC/20712/2017 (Hapur (panchsheel Nagar))	SATISH CHAND AGARWAL AND 4 OTHERS VS STATE OF U.P. AND 2 OTHERS	SANJEEV KUMAR TYAGI	ALPANA DWIVEDI SANTOSH KUMAR SINGH C.S.C.
323	PO	WRIC/17665/2018 (Kanpur Nagar)	MODERN GARDEN SAHKARI AWAS SAMITI LIMITED VS STATE OF U.P. AND 4 OTHERS	KRIPA SHANKER PANDEY	PRANJAL MEHROTRA ALOK MISHRA ABHINAVA KRISHNA SRIVASTAVA RISHI KANT RAI C.S.C.
324	PO	WRIC/28458/2018 (Ghazipur)	POHIT SINGH YADAV VS UNION OF INDIA AND 5 OTHERS	ARVIND KUMAR TIWARI	PRANJAL MEHROTRA C.S.C.
325	PO	WRIC/28467/2018 (Firozabad)	ANIL KUMAR AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	SHASHI DHAR SAHAI ASHISH JAISWAL	DHARMENDRA SINGH CHAUHAN C.S.C.
326	PO	WRIC/28474/2018 (Azamgarh)	ANIL KUMAR VS STATE OF U.P. AND 3 OTHERS	RANJEET ASTHANA	C.S.C.
327	PO	WRIC/28687/2018 (Kushi Nagar)	RAM AWADH AND 32 OTHERS VS STATE OF U P AND 8 OTHERS	PRAMOD KUMAR SINGH	C.S.C.

328	PO	WRIC/28697/2018 (Gautam Buddh Nagar)	BIRBATI VS STATE OF U.P. AND 3 OTHERS	SHIV KANT MISHRA	KAUSHALENDRA NATH SINGH ANIL KUMAR MEHROTRA C.S.C.
329	LAFP	WRIC/32191/2018 (Jaunpur)	VIJAY SHANKAR UPADHAYA VS STATE OF U P AND 5 OTHERS	S B SINGH	PRANJAL MEHROTRA RAJJAN SINGH YADAV C.S.C.
330	PO	WRIC/32861/2018 (Ghaziabad)	RISHIPAL AND 2 OTHERS VS UNION OF INDIA AND 3 OTHERS	MAYANK YADAV VIVEK KUMAR SINGH	C.S.C. PRANJAL MEHROTRA A.S.G.I.
331	PO	WRIC/33686/2018 (Varanasi)	RAMA SHANKAR SINGH AND 3 OTHERS VS STATE OF U.P. AND 3 OTHERS	SHYAM SURAT SHUKLA	C.S.C.
332	PO	WRIC/33712/2018 (Kanpur Nagar)	DHIRENDRA CHANDRA DWIVEDI AND 8 OTHERS VS STATE OF U P AND 6 OTHERS	SR. ADVOCATE M.D. SINGH SHEKHAR (SENIOR ADV.) RAM DAYAL TIWARI	ARVIND TRIPATHI AVANISH TRIPATHI C.S.C.
333	PO	WRIC/34110/2018 (Allahabad)	VIRENDRA SINGH YADAV AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	PRAMOD KUMAR SRIVASTAVA	C.S.C.
334	PO	WRIC/34196/2018 (Jaunpur)	NIRMALA MISHRA VS STATE OF U P AND 3 OTHERS	DHARMENDRA KUMAR PANDEY	C.S.C.
335	PO	WRIC/34920/2018 (Azamgarh)	KUSUM VS STATE OF U.P. AND 15 OTHERS	SUNIL KUMAR SINGH SURESH CHANDRA VARMA AKHILA NAND PANDEY ARUN KUMAR GUPTA(SENIOR ADV.)	RAMESH CHANDRA UPADHYAY PRANJAL MEHROTRA PREM NARAYAN RAI JAKI AHMAD SANJAY PATHAK C.S.C.
336	LAFP	WRIC/37423/2018 (Allahabad)	ISHWAR SARAN ASHRAM VS STATE OF U.P. AND 3 OTHERS	KRISHNA MOHAN	DEVI PRASAD MISHRA RAJ MOHAN UPADHYAY C.S.C.
337	PO	WRIC/40340/2018 (Bareilly)	RAJESHWAR SINGH AND ANOTHER VS UNION OF INDIA AND 3 OTHERS	SYED MOHD. KHALID	A.S.G.I. NEERAJ DUBE PRANJAL MEHROTRA C.S.C.
338	PO	WRIC/40400/2018 (Ghazipur)	SANJEEV KUMAR AND 11 OTHERS VS UNION OF INDIA AND 2 OTHERS	DWARIKA PRASAD SHUKLA	C.S.C. PRANJAL MEHROTRA
339	PO	WRIC/40949/2018 (Varanasi)	HASEENA VS NATIONAL HIGHWAY AUTHORITY AND 2 OTHERS	VIDYA BHUSHAN SRIVASTAVA SUSHMA DEVI DAYA SHANKAR PRASAD SINGH DHIRENDRA KUMAR SRIVASTAVA	RAJESH KUMAR JAISWAL DILEEP KUMAR PANDEY C.S.C.
340	LAFP	WRIC/19409/2020 (Agra)	SMT. VANDANA AND 4 OTHERS VS STATE OF U.P. AND 3 OTHERS	ANAND PRAKASH SRIVASTAVA	VIVEK SARAN C.S.C.
	With	WRIC-445-2021 Agra	VIJAY SINGH AND 4 OTHERS VS STATE OF U.P. AND 3 OTHERS	ANAND PRAKASH SRIVASTAVA	VIVEK SARAN NIPUN SINGH C.S.C.
341	PO	WRIC/8920/2021 (Kaushambi)	RAM BABU AND 3 OTHERS VS UNION OF INDIA AND 3 OTHERS	DHARMENDRA KUMAR PANDEY	C.S.C. PRANJAL MEHROTRA A.S.G.I.
342	DF	WPIL/1209/2019 (Hamirpur)	RAMESH CHANDRA ALIAS RAJESH VS STATE OF U.P. AND 8 OTHERS	ANIL KUMAR TIWARI DEVBRAT MUKHERJEE	C.S.C.
343	DF	WPIL/1245/2019 (Meerut)	MANOJ CHOUDHARY VS UNION OF INDIA AND 5 OTHERS	ASHOK KUMAR SRIVASTAVA	C.S.C. A.S.G.I.

344	DF	WPIL/1248/2019 (Ghaziabad)	ANTARRASHTRIYA MANAV ADHIKAR NIGRANI PARISHAD VS STATE OF U.P. AND ANOTHER	SUNIL KUMAR PANDEY	C.S.C.
345	DF	WPIL/1254/2019 (Agra)	RAVI GANDHI VS STATE OF U.P. AND 4 OTHERS	VISHNU DUTT TIWARI	C.S.C.
346	DF	WPIL/2176/2019 (Amroha (jyotiba P Nagar))	CHARAN SINGH VS STATE OF U.P. AND 6 OTHERS	AKHILESH TRIPATHI	ANUJ PRATAP SINGH SWAPNIL KUMAR MAHESH CHANDRA CHATURVEDI (SENIOR ADV.) C.S.C.
347	DF	WPIL/2448/2019 (Allahabad)	SHRI AVANISH KUMAR RAI VS UTTAR PRADESH CRICKET ASSOCIATION (U.P.C.A.) THROUGH ITS SECRETARY AND ANOTHER	AKHILESH KUMAR MAURYA SATYA PRAKASH RAI	KUNAL RAVI SINGH KARTIKEYA SARAN
348	DF	WPIL/543/2020 (Agra)	RAVI GANDHI VS STATE OF U.P. THROUGH CHIEF SECRETARY AND 3 OTHERS	VISHNU DUTT TIWARI	NIPUN SINGH HARI NATH TRIPATHI C.S.C.
349	DF	WPIL/626/2020 (Kanpur Nagar)	GURVINDER SINGH VS STATE OF U.P. THROUGH ITS PRINCIPAL SECRETARY DEPARTMENT OF CONSUMER PROTECTION AND WEI AND ANOTHER	SUSHIL KUMAR SRIVASTAVA SR. ADVOCATE CHHEDA LAL VERMA	C.S.C.
350	DF	WPIL/1582/2020 (Kanpur Nagar)	DAYANAND DIXIT AND 13 OTHERS VS STATE OF U.P. AND 4 OTHERS	DHARMENDRA KUMAR SRIVASTAVA DEEPAK KUMAR	ABHINAVA KRISHNA SRIVASTAVA C.S.C.
351	PO	WPIL/35266/2016 (Gautam Buddh Nagar)	AMIT KUMAR TYAGI VS STATE OF U.P. AND 3 OTHERS.	GOPAL SRIVASTAVA A.K.SRIVASTAVA	SHIVAM YADAV C.S.C.
352	PO	WPIL/38771/2017 (Siddharth Nagar)	NASIBULLAH VS STATE OF U.P. AND 3 OTHERS	SHAILESH KUMAR TRIPATHI	DHARAM DEO CHAUHAN C.S.C.
353	PO	WPIL/40045/2017 (Fatehpur)	NAR SINGH VS STATE OF U.P. AND 2 OTHERS	KAMAL KRISHNA ROY	C.S.C.
354	PO	WPIL/52744/2017 (Saharanpur)	SURENDRA PAL SINGH VS UNION OF INDIA AND 4 OTHERS	RAHUL MISHRA SANJAY KUMAR PANDEY BRAHMA KUMAR TIWARI	RAJNISH KUMAR RAI C.S.C.
355	PO	WPIL/54028/2017 (Allahabad)	SAH OM PRAKASH AGARWAL VS STATE OF U.P. AND 3 OTHERS	IN PERSON	VIVEK VERMA RAKESH KUMAR (SINGH) DEVI PRASAD MISHRA C.S.C.
356	PO	WPIL/54742/2017 (Ghaziabad)	SRI OM TYAGI VS STATE OF U.P. AND 5 OTHERS	OM PRAKASH RAI	SATENDRA PRATAP SINGH C.S.C.
357	PO	WPIL/54743/2017 (Allahabad)	SIRAJUDDIN VS STATE OF U.P. AND 2 OTHERS	ADITYA SWAROOP SRIVASTAVA ABHISHEK SRIVASTAVA	C.S.C.
358	PO	WPIL/55523/2017 (Jaunpur)	HIMANSHU SRIVASTAVA VS STATE OF U.P. AND 2 OTHERS	SHIVA PRIYA PRASAD	AYUSH KHANNA SATENDRA PRATAP SINGH C.S.C.
359	PO	WPIL/56011/2017 (Allahabad)	ANOOP KUMAR SHARMA ADVOCATE VS STATE OF U.P. AND 7 OTHERS	VINDESHWARI PRASAD	DEVI PRASAD MISHRA BRIJENDRA KUMAR ASHUTOSH TRIPATHI C.S.C.
360	PO	WPIL/4105/2018 (Gautam Buddh Nagar)	RAJENDRA SINGH VS STATE OF U.P. AND 4 OTHERS	GAUTAM KUMAR	KAUSHALENDRA NATH SINGH C.S.C.

361	PO	WPIL/4224/2018 (Chitrakoot)	SUDHEER SINGH VS STATE OF U.P. AND 3 OTHERS	YANENDRA PANDEY PRADEEP KUMAR SINGH	ANAND PRAKASH SRIVASTAVA C.S.C.
362	LAFP	WPIL/1607/2021 (Allahabad)	IN RE TO POLICE AND ARMED FORCES (STATE) VS UNION OF INDIA AND OTHERS	SUO MOTO	
363	LAFP	WPIL/1805/2021 (Ballia)	DEEPAK KUMAR SINGH AND 3 OTHERS VS STATE OF U P AND 3 OTHERS	LAL MANI SINGH SR. ADVOCATE RITESH KUMAR SINGH	C.S.C.

For Hearing

REMAND CASES

364	DF	WRIC/31367/2021 (Kushi Nagar)	SHIV KUMAR SHUKLA VS STATE OF U.P. AND 3 OTHERS	TRANSFERRED FROM LUCKNOW	C.S.C.
	With	WRIC-56205-2003 Kushi Nagar	RANI SHARAT KUMARI DEVI VS COMMISSIONER AND OTHERS	S.N. SINGH A.K. RAI	S.V. GOSWAMI C.S.C.
	With	WRIC-20965-2006 Kushi Nagar	RANI SHARAT KUMARI DEVI VS PRESCRIBED AUTHORITY/ADDL. COLLECTOR FIN. AND REV. AND OTHERS	V.K.SINGH A.K. RAI	C.S.C.
365	DF	WRIC/16647/2020 (Hamirpur)	M/S HARDIK DISTRIBUTORS PVT.LTD. VS STATE OF U.P. AND 2 OTHERS	TARUN JHA	C.S.C.
	With	WRIC-18184-2020 Kaushambi	KESARI NANDAN SINGH VS STATE OF U.P. AND 3 OTHERS	BIRENDRA SINGH	C.S.C.
	With	WRIC-18721-2020 Hamirpur	ANAND KUMAR GUPTA VS STATE OF U.P. AND 2 OTHERS	MADAN LAL SRIVASTAVA	C.S.C.
	With	WRIC-18727-2020 Banda	M/S OM PRAKASH RAM AVTAAR VS STATE OF U.P. AND 2 OTHERS	MADAN LAL SRIVASTAVA	C.S.C.
	With	WRIC-20175-2020 Hamirpur	M/S A.J. CONSTRUCTION VS STATE OF U.P. AND 2 OTHERS	AMIT UPADHYAY	C.S.C.
	With	WRIC-20219-2020 Fatehpur	M/S SANTOSH KUMAR DWIVEDI AND SONS VS STATE OF U.P. AND 2 OTHERS	AMIT UPADHYAY	C.S.C.
	With	WRIC-20349-2020 Fatehpur	JAI SHKATI REALCON VS STATE OF U.P. AND 2 OTHERS	AMIT UPADHYAY	C.S.C.
	With	WRIC-20401-2020 Banda	M/S JAI SHAKTI REALCONPVT. LTD. VS STATE OF U.P. AND 2 OTHERS	AMIT UPADHYAY	C.S.C.
	With	WRIC-21388-2020 Jhansi	SHAURABH GUPTA VS STATE OF U.P. AND 2 OTHERS	RUPESH KUMAR SINGH GULAB CHANDRA	C.S.C.
	With	WRIC-21412-2020 Kaushambi	M/S SAI CONSTRUCTIONS AND SUPPLIERS VS STATE OF U.P. AND 2 OTHERS	SHRISH CHANDRA	C.S.C.
	With	WRIC-21684-2020 Mahoba	ANAND MOHAN YADAV VS STATE OF U.P. AND 3 OTHERS	BIRENDRA SINGH	C.S.C.
	With	WRIC-21708-2020 Chitrakoot	ASLAM KHAN VS STATE OF U.P. AND 3 OTHERS	LOK NATH SHUKLA BRAJESH SINGH	C.S.C.

With	WRIC-21777-2020 Mahoba	SMT. NUTAN SINGH VS STATE OF U.P. AND 3 OTHERS	BIRENDRA SINGH	C.S.C.
With	WRIC-22372-2020 Hamirpur	M/S LIGHT HOUSE CONSTRUCTION PRIVATE LIMITED VS STATE OF U P AND 2 OTHERS	SARVESHWARI PRASAD	C.S.C.
With	WRIC-22594-2020 Mahoba	C/M ATHENA CONSTRUCTION VS STATE OF U.P. AND 4 OTHERS	BIRENDRA SINGH	C.S.C.
With	WRIC-23706-2020 Gorakhpur	SHIR AMRENDRA SHAHI PVT. LTD. VS STATE OF U P AND 2 OTHERS	SHRISH CHANDRA	C.S.C.
With	WRIC-24693-2020 Gautam Buddh Nagar	NAVEEN KUMAR RAI VS STATE OF U.P. AND ANOTHER	ASHISH MALHOTRA	C.S.C.
With	WRIC-24699-2020 Hamirpur	SANEVIN INFRASTRUCTURE PVT. LTD. VS STATE OF U.P. AND ANOTHER	ASHISH MALHOTRA	C.S.C.
With	WRIC-24701-2020 Ghaziabad	MUMTAJ ALI VS STATE OF U.P. AND 2 OTHERS	ASHISH MALHOTRA	C.S.C.
With	WRIC-25190-2020 Banda	M/S DIGIANA MINING CORPORATION PVT. LTD. VS STATE OF U.P. AND 4 OTHERS	AMIT UPADHYAY	C.S.C.
With	WRIC-26755-2020 Chitrakoot	GANESH PRASAD SHUKLA VS STATE OF U.P. AND 2 OTHERS	BIRENDRA SINGH	C.S.C.
With	WRIC-1120-2021 Chitrakoot	M/S ESTEEM INFRABUILD PRIVATE LTD. VS STATE OF U P AND 2 OTHERS	BIRENDRA SINGH	C.S.C.
With	WRIC-6518-2021 Sant Kabir Nagar	SUBEDAR YADAV VS STATE OF U.P. AND 2 OTHERS	RAGHAV NAYAR	C.S.C.
With	WRIC-8192-2021 Kaushambi	ABDUL SAMAD VS STATE OF U.P. AND 4 OTHERS	BIRENDRA SINGH	C.S.C.
With	WRIC-16687-2021 Sonbhadra	M/S C.S INFRACONSTRUCTION LIMITED VS STATE OF U.P. AND 2 OTHERS	MADAN LAL SRIVASTAVA	C.S.C.
With	WRIC-17050-2021 Sonbhadra	M/S SRI RAM ENTERPRISES VS STATE OF U.P. AND 2 OTHERS	MADAN LAL SRIVASTAVA	C.S.C.
With	WRIC-21046-2021 Hamirpur	M/S UMA BUILDERS VS STATE OF U.P. AND 2 OTHERS	TARUN JHA	C.S.C.
With	WRIC-22468-2021 Banda	AJIT SINGH MALHOTRA VS STATE OF U.P. AND 3 OTHERS	ADARSH BHUSHAN ABHISHEK BHUSHAN	C.S.C.
With	WRIC-22474-2021 Banda	M/S EUPHORIA MINES AND MINERALS VS STATE OF U.P. AND 2 OTHERS	ADARSH BHUSHAN ABHISHEK BHUSHAN	C.S.C.
With	WRIC-22834-2021 Hamirpur	M/S MALHOTRA BROTHERS VS STATE OF U.P. AND 2 OTHERS	ADARSH BHUSHAN ABHISHEK BHUSHAN	C.S.C.
With	WRIC-22858-2021 Jalaun	MASTER GINI SERVICES VS STATE OF U.P. AND 3 OTHERS	ADARSH BHUSHAN ABHISHEK BHUSHAN	C.S.C.

With WRIC-27429-2021 M/S ASHISH KUMAR GAUTAM BIRENDRA SINGH C.S.C.
Banda VS
STATE OF U.P. AND 3 OTHERS

Application for Orders

366 **6/2021** KRISHNA PAL SINGH @ RAJA RANJEET SINGH UDAI NARAIN KHARE
(Recall of Order) SINGH PRADEEP KUMAR SINGH GOPAL KHARE
in case WPIL-191- VS STATE OF U.P. AND 3 OTHERS C.S.C.
-2019
Decided on
16/11/2019

Application for Orders

367 **1/2011** IN THE MATTER OF M/S ASHISH KUMAR SINGH ANIL KUMAR ADITYA
(97418/2015) LOOMECH IMEX PVT. LTD. AND ANIL KUMAR ADITYA AJAY KUMAR SINGH
(Review Application) OTHERS AJAY KUMAR SINGH
in case ARCO-80-2011 VS
Decided on IN THE MATTER OF RAM
09/02/2015 KRISHNA KUSHWHA

368 **2/2014** M/S SINCERE CONSTRUCTION P.K.MISHRA AKHILESH MISHRA
(248594/2014) VS AKHILESH MISHRA R.P.MISHRA
(Review Application) STATE OF U.P. AND ANOTHER RUDRA PRATAP MISHRA C.S.C.
in case ARCO-8-2014
Decided on
07/04/2014

(Court No.1)
HON'BLE JUSTICE PIYUSH AGRAWAL

For Admission

369	PO	STRE/359/2011 (Mau)	GENERAL MANAGER KISAN SAHAKARI CHINI MILL LTD. AND ANOTHER VS STATE OF U.P. THRU PRINCIPAL SECY. AND OTHERS	VED BYAS MISHRA	C.S.C.
	With	STRE-360-2011 Mau	GENERAL MANAGER KISAN SAHAKARI CHINI MILL LTD. AND ANOTHER VS STATE OF U.P. AND OTHERS	VED BYAS MISHRA	C.S.C.
370	PO	STRE/964/2013 (Ghaziabad)	M/S SHREE ROAD CARRYING CORPORATION VS THE COMMISSIONER COMMERCIAL TAX	SUYASH AGARWAL	C.S.C.
371	PO	STRE/996/2013 (Fatehpur)	M/S SATYAM BRICK FIELD VS COMMISSIONER COMMERCIAL TAX	RISHI RAJ KAPOOR	C.S.C.
372	PO	WTAX/45/2016 (Muzaffar Nagar)	M/S ESCAPE LIFE PVT. LTD. VS COMMISSIONER INCOME TAX AND 2 ORS.	NAVEEN CHANDRA GUPTA	PRAVEEN KUMAR S.C.
373	PO	WTAX/124/2017 (Jhansi)	VISHNU KANT SHARMA VS STATE OF U.P. THRU JOINT SECY. AND 3 OTHERS	IMTIYAJ ALI MURTUZA ALI	C.S.C.
	With	WTAX-125-2017 Jhansi	SMT. SUMAN RAI AND ANOTHER VS STATE OF U.P. THRU JOINT SECY. AND 3 OTHERS	IMTIYAJ ALI MURTUZA ALI	C.S.C.
374	PO	WTAX/1105/2018 (Allahabad)	HARISHCHANDRA PAL VS STATE OF U.P. AND 3 OTHERS	SYED IMTIYAZ ALI MURTUZA ALI	S.C. B.K.PANDEY
375	PO	WTAX/898/2019 (Moradabad)	M/S JASVANT SINGH VS STATE OF U.P. AND 3 OTHERS	ADITYA PANDEY	C.S.C. JAGDISH MISHRA C.S.C.
376	PO	WTAX/1328/2019 (Aligarh)	M/S MURLIDHAR MANOJ KUMAR VS STATE OF U.P. AND 3 OTHERS	PRANJAL SHUKLA	C.S.C.
377	PO	WTAX/1340/2019 (Kanpur Nagar)	M/S BALAJI TRADERS VS STATE OF U.P. AND 3 OTHERS	PRANJAL SHUKLA	C.S.C.
378	PO	WTAX/137/2020 (Gautam Buddh Nagar)	UBAIDULLAH KHAN VS STATE OF U.P., THROUGH PRINCIPAL SECRETARY, AND ANOTHER	SYED SAFDAR ALI KAZMI	C.S.C.
379	PO	WTAX/151/2020 (Farrukhabad)	M/S SHRI BALAJI PAINTS SANITARY AND HARDWARE G.T. ROAD CHHIBRAMAU KANNAUJ VS STATE OF U.P. AND 3 OTHERS	PRAVEEN KUMAR	C.S.C.
380	PO	WTAX/207/2020 (Meerut)	M/S DCM SHRIRAM INDUSTRIES LTD VS STATE OF U.P. AND 3 OTHERS	PRAVEEN KUMAR	C.S.C.

381	PO	WTAX/223/2020 (Ghaziabad)	M/S EVEREST TRADING COMPANY VS STATE OF U.P. THROUGH PRINCIPAL SECRETARY, INSTITUTIONAL FINANCE AND 2 OTHERS	TANMAY SADH NISHANT MISHRA	C.S.C.
382	PO	WTAX/224/2020 (Ghaziabad)	M/S SKIFFLE HEALTHCARE SERVICE LIMITED THROUGH ITS DIRECTOR VS STATE OF U.P. THROUGH ITS FINANCE SECRETARY AND 3 OTHERS	NAVEEN CHANDRA GUPTA	C.S.C.
383	PO	WTAX/230/2020 (Aligarh)	CHILDREN CHOICE PUBLICATION PVT. LTD. VS ADDITIONAL COMMISSIONER GRADE-2 (APPEAL) AND 2 OTHERS	SUYASH AGARWAL ANKUR AGARWAL	A.S.G.I. ANANT TIWARI C.S.C.
For Hearing					
384	PO	STRE/1278/2012 (Ghaziabad)	M/S BASANTI MATA GUTHLI DEPOT VS THE COMMISSONER COMMERCIAL TAX	MOHIT KUMAR STUTI SAGGI	C.S.C.
For Final Hearing					
385	PO	STRE/103/2008 (Kanpur Nagar)	M/S MANTORA AGRO INDUSTRIES LTD. VS COMMISSIONER OF TRADE TAX U.P. LUCKNOW	PRAVEEN KUMAR	C.S.C.
386	PO	STRE/104/2008 (Kanpur Nagar)	M/S MANTORA OIL PRODUCTS LTD. VS COMMISSIONER OF TRADE TAX U.P. LUCKNOW	PRAVEEN KUMAR	C.S.C.
387	PO	STRE/376/2009 (Muzaffar Nagar)	M/S P.K. TRADING COMPANY VS COMMISSIONER COMMERCIAL TAX	SUYASH AGARWAL RAKESH RANJAN AGARWAL	C.S.C.
388	PO	STRE/460/2009 (Ghaziabad)	M/S CENTRAL ELECTRONICS LIMITED VS COMMISSIONER COMMERCIAL TAX U.P. LUCKNOW	AJAY KUMAR GUPTA SUYASH AGARWAL KRISHNA AGARWAL	C.S.C.
389	PO	STRE/461/2009 (Ghaziabad)	M/S CENTRAL ELECTRONICS LIMITED VS COMMISSIONER COMMERCIAL TAX U.P. LUCKNOW	AJAY KUMAR GUPTA SUYASH AGARWAL KRISHNA AGARWAL	C.S.C.
390	PO	STRE/185/2010 (Gautam Buddh Nagar)	M/S DHARAMPAL AND PREM CHAND LTD. VS COMMISSIONER COMMERCIAL TAX U.P. LCUKNOW	KRISHNA AGRAWAL	C.S.C.
391	PO	STRE/343/2010 (Maharajganj)	M/S MADHESIYA TRADERS VS THE COMMISSIONER COMMERCIAL TAX U.P. LUCKNOW	VISHWJIT N.R. KUMAR	C.S.C.
392	PO	STRE/364/2010 (Muzaffar Nagar)	TRIVENI ENGINEERING AND INDUSTRIES LIMITED VS COMMISSIONER TRADE TAX U.P. LUCKNOW	KUNWAR SAKSENA	C.S.C.

393	PO	STRE/367/2010 (Aligarh)	ASHA INDUSTRIES ALIGARH VS COMMISSIONER COMMERCIAL TAX LKO.	VISHWJIT	S.C.
394	PO	STRE/383/2010 (Kanpur Nagar)	M/S ACC LTD. VS COMMISSIONER OF COMMERCIAL TAX LKO.	S.D. SINGH	C.S.C.
395	PO	STRE/385/2010 (Kanpur Nagar)	M/S PRACHI LEATHERS PVT. LTD. VS COMMISSIONER OF COMMERCIAL TAX LKO.	ASHOK KUMAR PRAVEEN KUMAR	C.S.C.
	With	STRE-384-2010 Kanpur Nagar	M/S PRACHI LEATHERS PVT. LTD. VS COMMISSIONER OF COMMERCIAL TAX LKO.	ASHOK KUMAR PRAVEEN KUMAR	C.S.C.
	With	STRE-386-2010 Kanpur Nagar	M/S PRACHI LEATHERS PVT. LTD. VS COMMISSIONER OF COMMERCIAL TAX LKO.	ASHOK KUMAR PRAVEEN KUMAR	C.S.C.
396	PO	STRE/388/2010 (Kanpur Nagar)	STEEL CARRIERS WEST BANGL VS COMMISSIONER COMMERCIAL TAX LKO.	KUNWAR SAKSENA	
397	PO	STRE/580/2010 (Moradabad)	M/S RAJA IRON STORE THRU PROPRIETOR VS COMMISSIONER COMMERCIAL TAX U.P. LUCKNOW	VIKRANT GUPTA N.C. GUPTA	C.S.C.
398	PO	STRE/584/2010 (Kanpur Nagar)	M/S. VARUNA SULPHONATORS LTD. VS THE COMMISSIONER COMMERCIAL TAX U.P. LKW.	ALOKE KUMAR	C.S.C.
399	PO	STRE/585/2010 (Kanpur Nagar)	M/S. VARUNA SULPHONATORS LTD. VS THE COMMISSIONER COMMERCIAL TAX U.P. LKW.	ALOKE KUMAR	C.S.C.
400	PO	STRE/25/2012 (Bijnor)	JAIN STEELS VS COMMISSIONER COMMERCIAL TAX	NISHANT MISHRA KUNWAR SAKSENA	C.S.C.
401	PO	STRE/27/2012 (Bijnor)	JAIN STEELS VS COMMISSIONER COMMERCIAL TAX	NISHANT MISHRA KUNWAR SAKSENA	C.S.C.
402	PO	STRE/184/2012 (Agra)	M/S HARI OIL AND GENERAL MILLS VS THE COMMISSIONER OF COMMERCIAL TAX	SANTOSH KUMAR MISHRA	C.S.C.
	With	STRE-1649-2007 Agra	M/S HARI OIL AND GENERAL MILLS VS THE COMMISSIONER OF TRADE TAX U.P. AT LUCKNOW	SANTOSH MISHRA M. MANGLIK	C.S.C.
	With	STRE-185-2012 Agra	M/S HARI OIL AND GENERAL MILLS VS THE COMMISSIONER OF COMMERCIAL TAX	SANTOSH KUMAR MISHRA	C.S.C.

403	PO	STRE/204/2012 (Gautam Buddh Nagar)	M/S HINDUSTAN AMUSEMENT MACHINES VS COMMISSIONER COMMERTIAL TAX LKO.	KRISHNA AGRAWAL	C.S.C.
	With	STRE-423-2013 Gautam Buddh Nagar	M/S HINDUSTAN AMUSEMENT MACHINES VS COMMISSIONER COMMERCIAL TAX	KRISHNA AGRAWAL	C.S.C.
	With	STRE-424-2013 Gautam Buddh Nagar	M/S HINDUSTAN AMUSEMENT MACHINES VS COMMISSIONER COMMERCIAL TAX	KRISHNA AGRAWAL	C.S.C.
404	PO	STRE/265/2012 (Moradabad)	M/S NEW TECH ENGINEERS VS COMMISSIONER OF COMMERCIAL TAX	M.M RAI LOKESH MITTAL R.D. GUPTA	C.S.C.
405	PO	STRE/339/2012 (Budaun)	M/S FAIZAL CHEMICALS VS THE COMMISSIONER COMMERCIAL TAX	SUYASH AGARWAL RAKESH RANJAN AGRAWAL	C.S.C.
	With	STRE-336-2012 Budaun	M/S UJALA CHEMICALS VS THE COMMISSIONER COMMERCIAL TAX	SUYASH AGARWAL RAKESH RANJAN AGRAWAL	C.S.C.
	With	STRE-337-2012 Budaun	M/S UJALA CHEMICALS VS THE COMMISSIONER COMMERCIAL TAX	SUYASH AGARWAL RAKESH RANJAN AGRAWAL	C.S.C.
	With	STRE-338-2012 Budaun	M/S FAIZAL CHEMICALS VS THE COMMISSIONER COMMERCIAL TAX	SUYASH AGARWAL RAKESH RANJAN AGRAWAL	C.S.C.
		(STRE-976-2012) Meerut Decided on 04/07/2017	M/S JAI SHREE RADHEY FLOUR MILL VS THE COMMISSIONER COMMERCIAL TAX		
406	PO	STRE/193/2014 (Ghaziabad)	M/S JAI BAJRANG BALI TUBES PVT. LTD. VS COMMISSIONER COMMERCIAL TAX LUCKNOW	KRISHNA AGRAWAL	C.S.C.
407	LAFP	STRE/76/2015 (Gautam Buddh Nagar)	DR. WILMAR SCHWABE INDIA PVT. LTD. VS COMMISSIONER OF COMMERCIAL TAX U.P. LKO.	SAMIR SHARMA	C.S.C.
	With	STRE-77-2015 Gautam Buddh Nagar	DR. WILMAR SCHWABE INDIA PVT. LTD. VS COMMISSIONER OF COMMERCIAL TAX U.P. LKO.	SAMIR SHARMA	C.S.C.
	With	STRE-78-2015 Gautam Buddh Nagar	DR. WILMAR SCHWABE INDIA PVT. LTD. VS COMMISSIONER OF COMMERCIAL TAX U.P. LKO.	SAMIR SHARMA	C.S.C.
	With	STRE-79-2015 Gautam Buddh Nagar	DR. WILMAR SCHWABE INDIA PVT. LTD. VS COMMISSIONER OF COMMERCIAL TAX U.P. LKO.	SAMIR SHARMA	C.S.C.

Application for Orders

408	1/2002 (558/2010) (Recall of Order) in case STRE-35-2002 Decided on 24/11/2009	M/S GOPAL DAS PAWAN KUMAR VS THE COMMISSIONER TRADE TAX U.P. LKO.	K. AGARWAL R.R. KAPOOR KRISHNA AGARWAL RAJES KUMAR	C.S.C. S.C.
409	2/2005 (319608/2017) (Restoration) in case STRE-111- -2005 Decided on 30/01/2015	THE REGIONAL MANAGER U.P.F.C. VS COMMISSIONER TRADE TAX U.P. LUCKNOW	S. SHEKHAR VINOD K. SINGH	C.S.C.
410	1/2005 (86408/2008) (Restoration) in case STRE-255- -2005 Decided on 20/12/2007	M/S OM PRAKASH GUPTA VS COMMISSIONER OF TRADE TAX U.P. LUCKNOW	R.D.GUPTA R.D. GUPTA	MURARI MOHAN RAI C.S.C.
411	2/2012 (309716/2012) (Recall of Order) in case STRE-584-2012 Decided on 20/07/2012	M/S INDIAN OIL CORPORATON L.P.G. VS COMMISSIONER OF COMMERCIAL TAX LKO. AND OTHERS	UMESH KUMAR KRISHNA AGRAWAL KUMAR ANISH	C.S.C.
412	2/2012 (240192/2013) (Review Application) in case STRE-705-2012 Decided on 03/10/2012	THE COMMISSIONER COMMERCIAL TAX VS S/S KHEMKA PAPERS	U.K.PANDEY S.C.	RISHI RAJ KAPOOR
413	1/2013 (70549/2013) (Review Application) in case STRE-83-2013 Decided on 05/02/2013	M/S KRISHNA TRADERS VS THE COMMISSIONER COMMERCIAL TAX LKO. AND ANR.	S.S. TRIPATHI S.S.TRIPATHI A.P. TEWARI	C.S.C.
414	1/2018 (Restoration) in case STRE-434-2013 Decided on 06/05/2013	M/S PRADEEP HARDWARE MATERIAL VS THE COMMISSIONER COMMERCIAL TAX	YOGENDRAPATI TRIPATHI	C.S.C.
415	1/2006 (59358/2014) (Review Application) in case STRED-118- -2006 Decided on 05/01/2010	THE COMMISSIONER TRADE TAX U.P. LUCKNOW VS S/S I.T.I. LIMITED NAINI ALLAHABAD	C.S.C. S.C.	K. SAKSENA
416	1/2007 (35065/2010) (Recall of Order) in case STRED-117- -2007 Decided on 26/11/2009	THE COMMISSIONER TRADE TAX U.P. LUCKNOW VS S/S HEAVY ENGINEERING CORPORATION LTD.	B.K. PANDEY S.C.	
417	1/2018 (Recall of Order) in case STRED-41- -2012 Decided on 19/12/2012	M/S PRADEEP HARDWARE MATERIAL VS THE COMMISSIONER COMMERCIAL TAX	YOGENDRA PATI TRIPATHI YOGENDRAPATI TRIPATHI	C.S.C.

AT 02:00 PM
(Court No.2)
HON'BLE JUSTICE VIVEK VARMA

e-Court

For Delivery of Judgment/Opinion

ECOURT CASES.

418 DF E-File	TACL/206/2021 (Kanpur Nagar)	SMT. GARIMA TRIPATHI VS SUYASH SHARMA	PRAGYA PANDEY MEHUL KHARE	SWETASHWA AGARWAL
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SAMPLE

AT 10:00 AM
(Court No.3)
HON'BLE JUSTICE SURYA PRAKASH KESARWANI
HON'BLE JUSTICE S.A.H. RIZVI

FRESH LIST

Fresh

1	DF	SPLA/267/2021 (Etawah) Notice no:2021/700	SMT PRAGYA DIXIT VS STATE OF U.P. AND 2 OTHERS	RAJESH TEWARI	C.S.C.
	With	SPLA-463-2020 Allahabad	STATE OF U.P. AND ANOTHER VS BHOLA NATH PANDEY AND 13 OTHERS	PRANAV OJHA	SEEMANT SINGH DEV RAJ SINGH
	With	SPLA-465-2020 Allahabad	STATE OF U.P. AND ANOTHER VS BHOLA NATH PANDEY AND ANOTHER	PRANAV OJHA	SEEMANT SINGH DEV RAJ SINGH
	With	SPLA-775-2020 Maharajganj	STATE OF U.P. AND 3 OTHERS VS ANITA KUSHWAHA AND 2 OTHERS	PRANAV OJHA	DURGA TIWARI
		(SPLAD-399-2019) Rampur Decided on 09/05/2019	DALVEER SINGH VS STATE OF U.P. AND 2 OTHERS		
	With	SPLAD-660-2020 Maharajganj	STATE OF U.P. THROUGH PRINCIPAL SECRETARY (BASIC EDUCATION) AND ANOTHER VS RAKESH PATEL AND 2 OTHERS	PRANAV OJHA	DURGA TIWARI
2	DF	SPLA/292/2021 (Lalitpur) Notice no:2021/809	MAHESH PRASAD KUSHWAHA VS STATE OF U.P. AND 5 OTHERS	RAMESH KUMAR AMRENDRA PRATAP SINGH	DEEPAK GAUR C.S.C.
3	DF	SPLA/293/2021 (Mau)	RAJIV KAUSHIK AND 10 OTHERS VS ELECTRICITY SERVICE COMMISSION AND 3 OTHERS	B.S. PANDEY	SUYASH AGARWAL ABHISHEK SRIVASTAVA
4		SPLA/312/2021 (Allahabad) Notice no:2021/866	VIKAS YADAV AND 3 OTHERS VS STATE OF U.P. AND 2 OTHERS	RAMESH CHANDRA BABU LAL RAM	M.N. SINGH C.S.C.
5		SPLA/313/2021 (Mau) Notice no:2021/869	DISTRICT BASIC EDUCATION OFFICER VS USHA DEVI AND 5 OTHERS	ASHOK KUMAR YADAV	KRISHNA NAND YADAV C.S.C.
6		SPLA/314/2021 (Siddharth Nagar) Notice no:2021/867	COMMITTEE OF MANAGEMENT PRAGATSHEEL SHIKSHA SAMITI AND 4 OTHERS VS STATE OF U.P. AND 5 OTHERS	BRIJESH KUMAR PRABHAKAR AWASTHI	MAYA PATI PANDEY C.S.C.
7		SPLA/315/2021 (Agra) Notice no:2021/885	MURARI LAL RATHORE @ MURARI LAL VS STATE OF U.P. AND 3 OTHERS	VIRENDRA KUMAR GUPTA SIDDHARTHA SRIVASTAVA	C.S.C.
8		SPLA/316/2021 (Hapur (panchsheel Nagar))	AMIT RASTOGI VS JITENDRA KUMAR	SR. ADVOCATE NIKHIL MISHRA	UMA NATH PANDEY
9		SPLA/317/2021 (Allahabad) Notice no:2021/871	MAHESH KUMAR VS STATE OF U.P. AND 2 OTHERS	BABU RAM YADAV	C.S.C.
10	DF	SPLA/319/2021 (Jaunpur) Notice no:2021/804	RAMESH CHANDRA SHARMA VS STATE OF U.P. AND 5 OTHERS	RAVINDRA TIWARI RAVINDRA SHANKAR MISRA SAIYED JAFAR ISHTIAQUE	SATENDRA PRATAP SINGH C.S.C.

11	DF	SPLA/320/2021 (Sant Kabir Nagar) Notice no:2021/767	RATNESH YADAV VS STATE OF U.P. AND 4 OTHERS	ANIL KUMAR DUBEY DILIP KUMAR GOSWAMI	C.S.C.
12	DF	SPLA/321/2021 (Mathura) Notice no:2021/792	LAXMI KANT VS STATE OF U.P. AND 2 OTHERS	SR. ADVOCATE SIDDHARTH KHARE	ASHOK KUMAR YADAV C.S.C.
13	DF	SPLA/322/2021 (Ghazipur) Notice no:2021/797	SMT. SUNEETA YADAV VS STATE OF U.P. AND 3 OTHERS	AWADHESH KUMAR MALVIYA ACHCHE LAL SINGH YADAV	C.S.C.
14	DF	SPLA/323/2021 (Mathura) Notice no:2021/808	EXECUTIVE OFFICER AND ANOTHER VS KALUAA AND 2 OTHERS	VASHISHTHA TIWARI	RAM RAKSHA YADAV C.S.C.
15	DF	SPLA/324/2021 (Muzaffar Nagar) Notice no:2021/784	C/M D.A.V. INTER COLLEGE BUDHANA MUZAFFARNAGAR VS STATE OF U.P. AND 6 OTHERS	ABHISHEK SHEKHAR OJHA PARMATMA NAND OJHA	DAYA SHANKER MANI TRIPAHTI ASHUTOSH MANI TRIPATHI C.S.C.
16	DF	SPLA/325/2021 (Allahabad) Notice no:2021/773	VINAY KUMAR VS STATE OF U.P. AND 2 OTHERS	KARAN SINGH YADAV	C.S.C.
17	DF	SPLA/326/2021 (Deoria) Notice no:2021/805	OM PRAKASH GAUR VS STATE OF U.P. AND 4 OTHERS	SANJEEV KUMAR TRIPATHEE AMRESH KUMAR TIWARI	C.S.C.
18	DF	SPLA/327/2021 (Sonbhadra) Notice no:2021/712	ROZI KHAN VS STATE OF U.P. AND 7 OTHERS	ASHOK KUMAR UPADHYAY UDAI PRAKASH DEO PANDEY	RASHID ALI C.S.C.
19	DF	SPLA/328/2021 (Gorakhpur) Notice no:2021/812	CHANDRA SHEKHAR SAHI VS STATE OF U.P. AND 2 OTHERS	VED PRAKASH SHUKLA	C.S.C.
20	DF	SPLA/329/2021 (Allahabad) Notice no:2021/793	JITENDRA KUMAR SINGH VS STATE OF U.P. AND 2 OTHERS	SAURABH YADAV SATYAWAN YADAV	M.N. SINGH C.S.C.
21	DF	WRIC/19519/2021 (Baghpat) Notice no:2021/29127	MOHAN LAL GUPTA VS STATE OF U.P. AND 5 OTHERS	RAJ KUMAR DHAMA	KARTIKEYA SARAN C.S.C.
22	DF	WRIC/22040/2021 (Ballia) Notice no:2021/13651	RAMESHWARI DEVI VS STATE OF U.P. AND 3 OTHERS	KRISHNA MOHAN SINGH	C.S.C.
23	DF	WRIC/23603/2021 (Saharanpur) Notice no:2021/33889	SMT. KAMALA DEVI VS STATE OF U.P. AND 6 OTHERS	RAJ KUMAR KESARI	C.S.C.
24	DF	WRIC/24552/2021 (Hapur (panchsheel Nagar)) Notice no:2021/37177	SATENDRA SINGH VS STATE OF U P AND 2 OTHERS	BAL KRISHNA PANDEY	BALESHWAR CHATURVEDI C.S.C.
25	DF	WRIC/24905/2021 (Ballia) Notice no:2021/31934	SHWETANSHU KUMAR OJHA VS STATE OF U.P. AND 4 OTHERS	AWADESH TIWARI GUNJAN TIWARI	CHETAN CHATTERJEE C.S.C.
26	DF	WRIC/25776/2021 (Bijnor)	M/S SHANTI SUGAR INDUSTRIES VS BANK OF BARODA AND 2 OTHERS	UDIT CHANDRA	SANDEEP KUMAR SINGH
27	DF	WRIC/28237/2021 (Chandauli) Notice no:2021/43349	SMT. INDRAWATI DEVI VS STATE OF U.P. AND 5 OTHERS	KAMLESH KUMAR SINGH	BHUPENDRA KUMAR TRIPATHI C.S.C.
28	DF	WRIC/28257/2021 (Ghaziabad) Notice no:2021/43365	UCO BANK VS DISTRICT MAGISTRATE AND 6 OTHERS	SHASHI BHUSHAN SINGH	C.S.C.
29	DF	WRIC/28529/2021 (Budaun) Notice no:2021/41588	BASHIR AHMED VS STATE OF U.P. AND 2 OTHERS	SHAHNAWAZ AKHTAR	MUKESH KUMAR SINGH C.S.C.
30	DF	WRIC/28556/2021 (Allahabad) Notice no:2021/40589	IMRAN AHMAD SIDDIQUI VS STATE OF U.P. AND 5 OTHERS	ISRAR ULLAH MAZHAR ULLAH SANTOSH KUMAR SRIVASTAVA	AMRISH SAHAI C.S.C.

31	DF	WRIC/28592/2021 (Jaunpur)	GUNAI RAM MAURYA VS UNION BANK OF INDIA	JAY PRAKASH YADAV BRIJESH KUMAR KESHARWANI	R.P. PANDEY ASHISH AGRAWAL
32	DF	WRIC/28713/2021 (Varanasi)	MR. RAZIA KHATOON VS STATE OF U.P. AND 6 OTHERS	SURESH KUMAR MAURYA MOHD HARIS KHAN	AWADESH SHUKLA
33	DF	WRIC/28867/2021 (Gorakhpur) Notice no:2021/45984	DAN SINGH VS STATE OF U P AND ANOTHER	MANOJ KUMAR	ROHIT YADAV C.S.C.
34	DF	WRIC/28906/2021 (Ghazipur) Notice no:2021/44904	KAMAL KHAN VS STATE OF U.P. AND 2 OTHERS	SIRAJ AHMAD KHAN MANOJ KUMAR	UDIT CHANDRA C.S.C.
35	DF	WRIC/28907/2021 (Ghazipur) Notice no:2021/44905	NASHIR KHAN VS STATE OF U.P. AND 2 OTHERS	SIRAJ AHMAD KHAN MANOJ KUMAR	UDIT CHANDRA C.S.C.
36	DF	WRIC/29013/2021 (Amroha (jyotiba P Nagar)) Notice no:2021/37262	JAIVINDAR SINGH VS STATE OF U.P. AND 3 OTHERS	YOGESH KUMAR TRIPATHI	RAJENDRA YADAV C.S.C.
37	DF	WRIC/29094/2021 (Auraiya) Notice no:2021/42217	RAM SINGH PAL VS STATE OF U.P. AND 3 OTHERS	ANAND PATI TIWARI	MADAN MOHAN CHAURASISA C.S.C.
38	DF	WRIC/30367/2021 (Bulandshahr) Notice no:2021/48279	SMT. DEVENDRI DEVI VS STATE OF U.P. AND 4 OTHERS	SUMIT SURI NIPUN SINGH	YASHWANT SINGH C.S.C.
39	DF	WRIC/30381/2021 (Allahabad) Notice no:2021/47577	ABDUL MAJID SIDDIQI VS STATE OF U.P. AND 3 OTHERS	SHASHI BHUSHAN MISHRA	KRISHNA MOHAN ASTHANA C.S.C.
40		WRIC/31169/2021 (Mainpuri) Notice no:2021/44053	BALESHWAR SINGH VS STATE OF U.P. AND 2 OTHERS	HANUMAN PRASAD MISHRA	BALESHWAR CHATURVEDI C.S.C.
41		WRIC/31211/2021 (Kannauj)	SHYAM SINGH VS THE NODAL OFFICE BANKING OMBUDSMAN RBI KANPUR AND 2OTHERS	MANOJ KUMAR	ANIL KUMAR
42		WRIC/31212/2021 (Ghaziabad)	YOGESH KUMAR VERMA VS AUTHORIZED OFFICER, CANARA BANK	ABHAY KUMAR SINGH	KRISHNA MOHAN ASTHANA
43		WRIC/31214/2021 (Ballia) Notice no:2021/48090	SUNIL KUMAR PAL VS PURVANCHAL VIDYUT VITRAN NIGAM LTD.AND 2 OTHERS	ASHOK KUMAR UPADHYAY	CHETAN CHATTERJEE C.S.C.
44		WRIC/31225/2021 (Jhansi) Notice no:2021/47383	VIJAY KUMAR SARAOGI VS STATE OF U.P. AND 3 OTHERS	KAMLESH KUMAR TIWARI	NAGENDRA NATH MISHRA C.S.C.
45		WRIC/31229/2021 (Meerut) Notice no:2021/46505 2021/46505	TARO BABU AND ANOTHER VS STATE OF U P AND 2 OTHERS	YOGENDRA KUMAR SRIVASTAVA	C.S.C.
46		WRIC/31244/2021 (Sonbhadra) Notice no:2021/47713	KUNAL GUPTA VS STATE OF U.P. AND 4 OTHERS	RAJESH KUMAR ROY SHARMA	YASHWANT SINGH C.S.C.
47	DF	SPLAD/768/2021 (Shamli (prabudh Nagar)) Notice no:2021/642	JWALA DEVI VS STATE OF U.P. AND 5 OTHERS	KAMAL KUMAR KESHERWANI	SANJAY KUMAR C.S.C.
48	DF	SPLAD/769/2021 (Gautam Buddh Nagar) Notice no:2021/636	ARUN PRAKASH SINGH VS STATE OF U.P. AND ANOTHER	KAVINDRA SINGH	C.S.C.
49	DF	SPLAD/770/2021 (Azamgarh) Notice no:2021/601	ABHINAV CHATURVEDI AND 10 OTHERS VS STATE OF U.P. AND 2 OTHERS	PRASHANT MISHRA TARUN AGRAWAL	C.S.C.

50	DF	SPLAD/771/2021 (Sant Kabir Nagar) Notice no:2021/641	MANJUL KUMAR VS STATE OF U.P. AND 4 OTHERS	RAHUL SHARMA VIJIT SAXENA	MANU SINGH C.S.C.
51	DF	SPLAD/773/2021 (Gorakhpur) Notice no:2021/643	GANPATI YADAV VS STATE OF U.P. AND 2 OTHERS	SURESH CHANDRA SRIVASTAVA	C.S.C.
52	DF	SPLAD/774/2021 (Ghaziabad)	MAHBOOB AND 3 OTHERS VS SMT YASMIN	RAVINDRA KUMAR	AYUB KHAN
53	DF	SPLAD/775/2021 (Ghaziabad)	STATE OF U.P. AND 2 OTHERS VS ANAND KUMAR GUPTA	AMIT MANOHAR	SIDDHARTH KHARE
54	DF	SPLAD/776/2021 (Allahabad) Notice no:2021/486	RAM CHANDRA VS STATE OF U.P. AND 2 OTHERS	ROHIT KUMAR SINGH	ASHISH MISHRA C.S.C.
55	DF	SPLAD/777/2021 (Rampur) Notice no:2021/655	ANUBHAV VASHISHTHA VS STATE OF U.P. AND 4 OTHERS	RAKESH KUMAR MISHRA	C.S.C.
56	DF	SPLAD/779/2021 (Kaushambi) Notice no:2021/662	C/M KASTURBA GANDHI GIRLS INTER COLLEGE VS SMT NEELAM AND 3 OTHERS	RAMESH KUMAR TIWARI JITENDRA RPASAD KUSHWAHA	VIRENDRA PRATAP PAL DEEPAK KUMAR PAL C.S.C.
57	DF	SPLAD/781/2021 (Meerut) Notice no:2021/626	DR JAIVEER SINGH VS STATE OF U.P. AND 3 OTHERS	SUNIL DUBEY SHESH KUMAR SRIVASTAVA	AVNEESH TRIPATHI C.S.C.
58	DF	SPLAD/782/2021 (Varanasi) Notice no:2021/638	VIPIN KUMAR TRIPATHI VS STATE OF U.P. AND 5 OTHERS	GYANENDRA KUMAR MISHRA RAMESH KUMAR MISHRA	ADARSH BHUSHAN C.S.C.
59	DF	SPLAD/790/2021 (Moradabad) Notice no:2021/656	SMT. ASHA RANI VS STATE OF U.P. AND 2 OTHERS	RAHUL MISHRA	BRAJESH PRATAP SINGH C.S.C.
60	DF	SPLAD/813/2021 (Moradabad) Notice no:2021/683	LAKSHMAN SINGH AND ANOTHER VS DISTRICT MAGISTRATE JYOTIBHA PHOOLE NAGAR AND 8 OTHERS	PRAMOD KUMAR SINHA	C.S.C.
61	DF	SPLAD/814/2021 (Siddharth Nagar) Notice no:2021/677	RAM SINGH VS STATE OF U.P. AND ANOTHER	ASHUTOSH PANDEY PRABHAKAR AWASTHI	C.S.C.
62	DF	SPLAD/818/2021 (Allahabad) Notice no:2021/668	THE SECRETARY UTTAR PRADESH SECONDARY EDUCATION SERVICE SELECTION BOARD PRAYAGRAJ VS STATE OF U.P. AND 10 OTHERS	SR. ADVOCATE NEERAJ RAI	SEEMANT SINGH C.S.C.
63	DF	SPLAD/820/2021 (Allahabad) Notice no:2021/674	HEMLATA VS STATE OF U.P. AND 2 OTHERS	SEEMANT SINGH	ARUN KUMAR C.S.C.
64	DF	SPLAD/863/2021 (Mathura) Notice no:2021/725	VISHNU VS STATE OF U.P. AND 4 OTHERS	DEVESH MISHRA ARVIND TRIPATHI	C.S.C.
65	DF	SPLAD/864/2021 (Ghaziabad) Notice no:2021/713	SHRI 1008 PARSHAVNATH DIGAMBAR JAIN MANDIR SAMITI BALRAM NAGAR AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	DEV KANT TRIGUNAIT LAKSHMI KANT TRIGUNAIT	C.S.C.
66	DF	SPLAD/865/2021 (Agra) Notice no:2021/696	JAGDISH NARAYAN SINGH VS STATE OF U.P. AND 6 OTHERS	SHILPA AHUJA NAND KISHOR MISHRA	C.S.C.
67	DF	SPLAD/866/2021 (Bulandshahr) Notice no:2021/764	SUSHILA DEVI VS STATE OF U.P. AND 2 OTHERS	MANISH CHAND UMRAO	YATINDRA C.S.C.
68		SPLAD/1004/2021 (Sonbhadra) Notice no:2021/801	RAJAN GAHLOD VS STATE OF U.P. AND 3 OTHERS	YOGESH KUMAR SAXENA	C.S.C.

69	SPLAD/1005/2021 (Allahabad) Notice no:2021/872	NEHA SINGH VS STATE OF U.P. AND 2 OTHERS	VIVEK MISHRA	C.S.C.
70	SPLAD/1006/2021 (Varanasi) Notice no:2021/865	RAM BABU SONKAR VS STATE OF U.P. AND 4 OTHERS	SANTOSH KUMAR RAI BHUPENDRA KUMAR TRIPATHI	C.S.C.
71	WTAX/1016/2021 (Agra) Notice no:2021/2509 2021/48645	MRS. TALAT AISHA VS UNION OF INDIA AND 3 OTHERS	TANMAY SADH	C.S.C. DHANANJAY AWASTHI A.S.G.I.
72	WTAX/1017/2021 (Firozabad) Notice no:2021/165	SHRI BIPIN KUMAR AGARWAL VS UNION OF INDIA AND 2 OTHERS	SR. ADVOCATE MAHIMA JAISWAL	GAURAV MAHAJAN
73	PO CMRA/364/2021 (Gorakhpur)	TEJ BAHADUR YADAV VS UNION OF INDIA AND 4 OTHERS	TEJASVI MISRA	PRAVEEN KUMAR SRIVASTAVA

Fresh

ECOURT CASES.

74	WRIC/31178/2021 (Meerut) Notice no:2021/48114	AKASH SHARMA VS STATE OF U.P AND 5 OTHERS	SANJAY KR. SRIVASTAVA	KARTIKEYA SARAN C.S.C.
75	DF WTAX/890/2021 (Bulandshahr) 8401 Notice no:2021/2178 8350) Notice no:2021/2178	TEJENDRA PAL SINGH VS UNION OF INDIA THROUGH ITS SECRETARY	VIJAY KUMAR SHARMA	GAURAV MAHAJAN A.S.G.I.

ADDITIONAL/UNLISTED LIST

For Admission

ECOURT CASES.

301	PO WRIA/7392/2021 (Allahabad)	UNION OF INDIA THRU SECRETARY RAILWAY BOARD & 4 OTHERS VS PIYUSH TRIVEDI	RAJNISH KUMAR RAI	MANOJ UPADHYAY UMA DUTT SHUKLA
302	PO WRIA/7763/2021 (S.r. Nagar (bhadohi))	ANIL KUMAR SINGH VS STATE OF U.P. THROUGH PRINCIPAL SECRETARY,	NAMIT KUMAR SHARMA	C.S.C. MANOJ KUMAR SINGH
With	WRIA-5314-2021 Chandauli	RAVINDRA PRASAD TYAGI AND 79 OTHERS VS STATE OF U.P. AND 3 OTHERS	NAMIT KUMAR SHARMA MANOJ KUMAR SHARMA	A.S.G.I. VIVEK TRIPATHI C.S.C.
With	WRIA-5322-2021 Kaushambi	SANTOSH KUMAR SINGH AND 260 OTHERS VS STATE OF U.P. AND 11 OTHERS	NAMIT KUMAR SHARMA MANOJ KUMAR SHARMA	A.S.G.I. VIVEK TRIPATHI C.S.C.
With	WRIA-5335-2021 Kushi Nagar	ASHOK KUMAR YADAV AND 92 OTHERS VS STATE OF U.P. AND 3 OTHERS	NAMIT KUMAR SHARMA MANOJ KUMAR SHARMA	A.S.G.I. C.S.C.
With	WRIA-5336-2021 Farrukhabad	MANOJ KUMAR SINGH 38 OTHERS VS STATE OF U.P. AND 3 OTHERS	NAMIT KUMAR SHARMA MANOJ KUMAR SHARMA	A.S.G.I. C.S.C.
With	WRIA-5338-2021 Azamgarh	HEMANT KUMAR ASTHANA AND 45 OTHERS VS STATE OF U.P. AND 3 OTHERS	NAMIT KUMAR SHARMA MANOJ KUMAR SHARMA	A.S.G.I. C.S.C.
With	WRIA-5340-2021 Agra	SHIVENDRA SINGH RANA AND 8 OTHERS VS STATE OF U.P. AND 3 OTHERS	NAMIT KUMAR SHARMA MANOJ KUMAR SHARMA	A.S.G.I. C.S.C.

	With	WRIA-5344-2021 Gorakhpur	ANIL KUMAR SINGH 94 OTHERS VS STATE OF U.P. AND 3 OTHERS	NAMIT KUMAR SHARMA MANOJ KUMAR SHARMA	A.S.G.I. KULDEEP SINGH CHAUHAN C.S.C.
	With	WRIA-6040-2021 Aligarh	RAJVIR SINGH AND 58 OTHERS VS STATE OF U.P. AND 6 OTHERS	NAMIT KUMAR SHARMA MANOJ KUMAR SHARMA	RITU A.S.G.I. C.S.C.
	With	WRIA-6107-2021 Banda	ASHOK KUMAR SINGH AND 8 OTHERS VS STATE OF U.P. AND 3 OTHERS	NAMIT KUMAR SHARMA MANOJ KUMAR SHARMA	RITU A.S.G.I. C.S.C.
	With	WRIA-6203-2021 Mainpuri	AJAY PRATAP SINGH AND 58 OTHERS VS STATE OF U.P. AND 3 OTHERS	NAMIT KUMAR SHARMA MANOJ KUMAR SHARMA	PARAS NATH RAI A.S.G.I. C.S.C.
	With	WRIA-6330-2021 Fatehpur	PURNENDU KUMAR SINGH AND 43 OTHERS VS STATE OF U.P. AND 4 OTHERS	NAMIT KUMAR SHARMA	C.S.C.
	With	WRIA-7205-2021 Budaun	RAJVEER SAXENA VS STATE OF U.P. THROUGH PRINCIPAL SECRETARY,	NAMIT KUMAR SHARMA	
	With	WRIA-7208-2021 Bareilly	ANIL BHARTI VS STATE OF U.P. THROUGH PRINCIPAL SECRETARY	NAMIT KUMAR SHARMA	
	With	WRIA-7210-2021 Saharanpur	AVNEESH KUMAR VS STATE OF U.P. THROUGH PRINCIPAL SECRETARY	NAMIT KUMAR SHARMA	
	With	WRIA-8893-2021 Ghaziipur	ANANT SINGH VS STATE OF U.P. THROUGH PRINCIPAL SECRETARY	MANOJ KUMAR SHARMA NAMIT KUMAR SHARMA	
	With	WRIA-9053-2021 Varanasi	INDRESH KUMAR SRIVASTAVA AND 8 OTHERS VS STATE OF U.P. AND 3 OTHERS	ANAND KUMAR SRIVASTAVA	A.S.G.I. C.S.C.
303	PO E-File	WTAX/442/2020 (Gautam Buddh Nagar)	M/S ASSOTECH LIMITED VS UNION OF INDIA AND 5 OTHERS	NISHANT MISHRA TANMAY SADH	RAMESH CHANDRA SHUKLA A.S.G.I.
304	PO E-File	WTAX/600/2020 (Ghaziabad)	M/S KAY PAN FRAGRANCE PVT. LTD. VS STATE OF U.P. AND 4 OTHERS	POOJA TALWAR	HARSH BARDHAN CHOUBEY C.S.C.
305	PO E-File	WTAX/622/2020 (Meerut)	DCM SHRIRAM INDUSTRIES LTD. VS JOINT COMMISSIONER CORPORATE CIRCLE AND 2 OTHERS	RAKESH RANJAN AGRAWAL (SENIOR ADV.) SUYASH AGARWAL	C.S.C.
306	PO E-File	WTAX/342/2021 (Gautam Buddh Nagar)	M/S. SNUFF EXIM PVT LTD. VS PRINCIPAL COMMISSIONER	MOHIT SINGH	C.S.C. AMIT MAHAJAN
307	PO E-File (4613 9755 5700)	WTAX/440/2021	ANKUR AGRAWAL VS 1. STATE OF U.P.	SANJAY MAURYA	

For Final Hearing

HON BLE SUPREME COURT ORDER (EXPEDITED)

308	PO	SPLA/1056/2018 (Kushi Nagar)	CHANDRA PRAKASH SINGH VS DISTRICT INSPECTOR OF SCHOOLS AND 2 OTHERS	DINESH KUMAR SINGH RAMESH CHANDRA DWIVEDI	C.S.C.
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309	PO	SPLA/306/2019 (Gorakhpur)	SAMUAL P. PRAKASH AND ANOTHER VS DISTRICT JUDGE GORAKHPUR AND 3 OTHERS	GAJENDRA PRATAP, SENIOR ADVOCATE VRINDAVAN MISHRA JITENDRA KUMAR SRIVASTAVA	MANISH GOYAL (SENIOR ADV.) SANKALP NARAIN SAMARATH SINGH ASHISH MISHRA A.D. SAUNDERS
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HON BLE SUPREME COURT ORDER

310	PO	WTAX/874/2010 (Bijnor)	M/S PARMARTH STEEL AND ALLOYS PVT. LTD. VS STATE OF U.P. AND OTHERS	P. AGRAWAL KRISHNA AGRAWAL	C. S. C.
	With	WTAX-875-2010 Bijnor	M/S PARMARTH IRON PVT. LTD. VS STATE OF U.P. AND OTHERS	P. AGRAWAL KRISHNA AGRAWAL	C. S. C.
	With	WTAX-353-2012 Ghaziabad	M/S SHASHI STEEL CORPORATION VS STATE OF U.P. AND OTHERS	PRAVEEN KUMAR	C.S.C.
	With	WTAX-13-2014 Ghaziabad	M/S SHIKHA STEEL CO. VS STATE OF U.P. AND 3 ORS.	KRISHNA AGRAWAL PRADEEP AGRAWAL	C.S.C.
For Order					
311	PO	SPLA/1052/2012 (Etah)	DIRECTOR RAJYA KRISHI UTPADAN MANDI PARISHAD AND ANOTHER VS HAR PRASAD AND ANOTHER		SATYAVEER SINGH C.S.C.
312	PO	SPLA/650/2018 (Jhansi)	STATE OF U.P. AND 8 ORS VS PARMESHWARI DAYAL AND 14 ORS	B.B.PAUL BRIJ BHUSHAN PAUL PANKAJ RAI	MAHESH KUMAR PRABHAKAR AWASTHI CHANDRA PRAKASH TIWARI KRISHNA MOHAN ASTHANA
313	TU	CRLA/5893/2016 (Aligarh)	BILLAN AND ANOTHER VS STATE OF U.P.	MOHIT GAUTAM VIKASH CHANDRA TIWARI MANJU RANI CHAUHAN	ARDHENDU SHEKHAR SHARMA RAM BABU SHARMA G.A.
	With	CRLA-6117-2016 Aligarh	LALA @ MONGRI VS STATE OF U.P.	ABHISHEK MAYANK MANJU RANI CHAUHAN	ARDHENDU SHEKHAR SHARMA RAM BABU SHARMA G.A.
	With	CRLA-7151-2017 Aligarh	PRAKASH VS STATE OF U.P.	ANSHU SINGH HEMENDRA PRATAP SINGH	G.A.
314	PO	WRIA/11901/2021 (Sonbhadra)	UNION OF INDIA AND 2 OTHERS VS KRISHNA NANDAN PRASAD	RAJNISH KUMAR RAI	
315	DF	SPLAD/224/2021 (Gorakhpur)	URVASHI TIWARI ALIAS URVASHI DEVI AND 69 OTHERS VS STATE OF U.P. AND 4 OTHERS	VED PRAKASH SHUKLA	PRANAB KUMAR GANGULI C.S.C.
316	DF	SPLAD/500/2021 (Kaushambi)	RAJESH KUMAR SHUKLA VS STATE OF U.P. AND 4 OTHERS	VINAY KUMAR TRIPATHI RAMA SHANKER MISHRA	VIVEK KUMAR RAI HARSH VARDHAN GUPTA C.S.C.
317	PO	SPLAD/220/2011 (Siddharth Nagar)	SHIV BACHAN RAM VS STATE OF U.P. THRU SECRY BASIC EDUCATION LKO. AND OTHERS	S.K. SINGH PALIWAL SHISHIR KUMAR DWIVEDI DEEPAK KUMAR JAISWAL	C.S.C.
318	PO	SPLAD/799/2013 (Allahabad)	STATE OF U.P. THRU PRINCIPAL SECRY. AND 4 OTHERS VS DURVIJAY SINGH	S.C. A.K ROY	A.N. TRIPATHI SANJAY KUMAR PANDEY RAM NIWAS SINGH
319	PO	SPLAD/205/2018 (Deoria)	PHOOLCHANDRA VS STATE OF U.P. AND 3 OTHERS	SUBODH PANDEY	RAJESH KUMAR YADAV C.S.C.

320	PO	SPLAD/252/2018 (Bareilly)	PANJAB NATIONAL BANK AND ANOTHER VS RAJEEV SAXENA	ASHOK SHANKAR BHATNAGAR RAVI PRAKASH PANDEY	SANJAY KUMAR OM VISHNU SAHAI
321	PO	SPLAD/253/2018 (Bareilly)	ARUN KUMAR YADAV VS GOVERNMENT OF INDIA AND 3 OTHERS	SANTOSH KUMAR SHUKLA SRI ASHOK KHARE ASHOK KHARE KULVEER SINGH	RAJ KUMAR SINGH ARVIND KUMAR GOSWAMI A.S.G.I.
322	PO	SPLAD/876/2018 (Allahabad)	SAURABH SINGH YADAV AND 12 OTHERS VS STATE OF U.P. AND 4 OTHERS	VINOD KUMAR MISHRA VIJAY GAUTAM(SENIOR ADV.)	C.S.C.
323	PO	WTAX/58/2020 (Kanpur Nagar)	M/S SABA EXPORTS VS UNION OF INDIA THROUGH THE SECRETARY , MINISTRY OF FINANCE DEPARTMENT OF REVENUE, AND 4 OTHERS	TANMAY SADH NISHANT MISHRA	B.K.SINGH RAGHUVANSHI C.S.C. AMIT MAHAJAN SUDARSHAN SINGH A.S.G.I.
	With	WTAX-317-2020 Kanpur Nagar	M/S MODEL TANNERS VS UNION OF INDIA THROUGH THE SECRETARY,MINISTRY OF FINANCE AND 3 OTHERS	NISHANT MISHRA TANMAY SADH	B.K.SINGH RAGHUVANSHI AMIT MAHAJAN A.S.G.I.
	With	WTAX-555-2020 Kanpur Nagar	M/S MODEL TANNERS (INDIA) PVT. LTD. VS UNION OF INDIA AND 3 OTHERS	NISHANT MISHRA TANMAY SADH	ISHAN SHISHU B.K.SINGH RAGHUVANSHI AMIT MAHAJAN A.S.G.I.
324	PO	CMRA/328/2021 (Allahabad)	RAM LAKHAN AND 3 OTHERS VS THE STATE OF U.P. THROUGH ITS SECRETARY, URBAN LAND CEILING/AVAS AND 2 OTHERS	RAJ KUMAR YADAV BRIJENDRA KUMAR	C.S.C. BRIJENDRA KUMAR
For Admission					
325	DF	SPLA/43/2019 (Firozabad)	AMAR PARASHER VS STATE OF U.P. AND 3 OTHERS	VISHNU SHANKER GUPTA	C.S.C.
326	DF	SPLA/1206/2019 (Kanpur Nagar)	STATE OF U.P. AND 2 OTHERS VS PRAMOD KUMAR AND 19 OTHERS	SUDHANSHU SRIVASTAVA	ARVIND SRIVASTAVA OM PRAKASH SANJEET KUMAR YADAV RAVI TIWARI PRATIK CHANDRA RUPENDRA KUMAR MISHRA JITENDRA SARIN PRAMOD KUMAR (IN PERSON) SIDDHARTH KHARE
	With	SPLA-98-2020 Allahabad	STATE OF U.P. THROUGH ITS SECRETARY (RURAL DEVELOPMENT) GOVT. U.P. AND ANOTHER VS RAMESH KUMAR SINGH AND 5 OTHERS	SUDHANSHU SRIVASTAVA	ARVIND SRIVASTAVA RAVI TIWARI RUPENDRA KUMAR MISHRA
	With	SPLA-154-2020 Ghaziabad (WRIA-1782-2019) Kanpur Nagar Decided on 13/11/2019	STATE OF U.P. THROUGH ITS SECRETARY,RURAL DEVELOPMENT AND ANOTHER VS PRADEEP KUMAR AND 2 OTHERS PRAMOD KUMAR AND 16 OTHERS VS STATE OF U.P. AND 5 OTHERS	SUDHANSHU SRIVASTAVA	SANTOSH KUMAR DUBEY

CASES IN WHICH INTERIM ORDER IS IN OPERATION

327	PO	SPLA/1413/2012 (S.r. Nagar (bhadohi))	KANHAIYA LAL VS STATE OF U.P. AND OTHERS	R.R. SHUKLA ALOK KUMAR YADAV H.N. SHUKLA	H.N. TRIPATHI C.S.C.
328	PO	SPLA/2117/2012 (Allahabad)	UNION OF INDIA THRU SECRY. HOME AND OTHERS VS AMIT KUMAR RAJBHAR AND ANOTHER	R.B. SINGHAL A.S.G.I. SANJAY KUMAR YADAV	A.K.MISHRA A.P. MISRA
329	PO	SPLA/1963/2011 (Moradabad) (SPLA-1858-2011) Maharajganj Decided on 14/11/2011	PRASHANT DEEP VS STATE OF U.P. AND OTHERS RAJU PRASAD VS STATE OF U.P. AND OTHERS	S.N. SHARMA RAJESH YADAV H.M. SRIVASTAVA	MAHESH NARAIN SINGH C.S.C.
330	PO	SPLA/1350/2012 (Deoria)	TRILOKI NATH JAISWAL AND OTHERS VS STATE OF U.P. AND OTHERS	KAUSHLESH PRATAP SINGH R.R. PANDEY	C.S.C.
331	PO	SPLA/1361/2012 (Bijnor)	CHIEF ENGG. JAL VIDYUT U.P. POWER CORP. LTD. AND ANOTHER VS VIRENDRA PRAKASH VERMA	ASHUTOSH VAISH N.MISRA.	R.C. SRIVASTAVA DINESH CHAND SRIVASTAVA
332	PO	SPLA/1364/2012 (Ballia)	THE STATE OF U.P. AND OTHERS VS SURYA NATH TRIVEDI AND OTHE	VIJENDRA SINGH C.S.C.-II	RAM KISHUN MISRA
333	PO	SPLA/1470/2012 (Varanasi)	RAMESH CHANDRA MALVIYA VS STATE OF U.P. AND OTHERS	SIDDHARTH KHARE	AYANK MISHRA SANDEEP KUMAR SRIVASTAVA C.S.C.
334	PO	SPLA/1505/2012 (Gorakhpur)	SMT. KAMINI PATHAK VS D.D.U. GORAKHPUR UNIVERISTY AND ANOTHER	MANVENDRA DIXIT	B.D. PANDEY
335	PO	SPLA/1554/2012 (Varanasi)	DADDAN YADAV VS STATE OF U.P. AND OTHERS	ABHISHEK KUMAR DEVESH MISHRA VIJAY GAUTAM	C.S.C.
336	PO	SPLA/1597/2012 (Basti)	JAGDAMBA PRASAD PANDEY AND OTHERS VS THE BOARD OF BASIC SHIKSHA PARISHAD AND OTHERS	INDRA RAJ SINGH RAVINDRA PRAKASH SRIVASTA	B.P. SINGH
337	PO	SPLA/1634/2012 (Maharajganj)	DEEP MALA BHASKAR VS STATE OF U.P. AND OTHERS	SMT. ANITA TRIPATHI ATUL KUMAR PANDEY	VIJAY CHARASIA C.S.C.
338	PO	SPLA/1664/2012 (Mathura)	NAGAR PALIKA PARISHAD THRU EXECUTIVE OFFICER VS STATE OF U.P. AND OTHERS	SUSHIL CHANDRA SRIVASTAVA	SAHAB TIWARI MANISH CHAND UMRAO C.S.C.
339	PO	SPLA/1698/2012 (Jalaun)	RAM SANEHI PSYCLOSTYLE OPERATOR VS STATE OF U.P. AND OTHERS	JITENDRA KUMAR RAVAT YOGENDRA KUMAR SRIVASTAVA	V.B. MISHRA C.S.C.
	With	SPLA-965-2013 Jaunpur	MAHABIR PRASAD VS M.D. U.P.ANUSUCHIT JATI VITTA EVAM VIKAS NIGAM LTD. AND 2 ORS	H.P. MISHRA	V.B. MISHRA
	With	SPLAD-949-2012 Meerut	RANJEET SINGH VS STATE OF U.P. AND ANR.	SUDHIR KUMAR AVNISH KUMAR SRIVASTAVA	V.B. MISHRA C.S.C.
340	PO	SPLA/1740/2012 (Shahjahanpur)	PRINCIPAL ATAL BIHARI BAJPAI INTER COLLEGE AND ANOTHER VS STATE OF U.P. AND OTHERS	PRABHAKAR AWASTHI	C.S.C.

	With	SPLA-1764-2012 Shahjahanpur	C/M ATAL BIHARI BAJPAI INTER COLLEGE AND ANOTHER VS STATE OF U.P. AND OTHERS	PRABHAKAR AWASTHI	C.S.C.
341	PO	SPLA/1749/2012 (Allahabad)	SUNDER LAL VS STATE OF U.P. AND ANOTHER	B.K. SRIVASTAVA DHIRAJ SRIVASTAVA	C.S.C.
342	PO	SPLA/1785/2012 (Aligarh)	NILENDRA KUMAR SHARMA VS STATE OF U.P. AND OTHERS	S.C. PANDEY	Y.S. BOHRA C.S.C.
343	PO	SPLA/1795/2012 (Gorakhpur)	AKSHAYA LAL VS STATE OF U.P. AND OTHERS	ASHOK KHARE MANVENDRA DIXIT	RAHUL JAIN C.S.C.
344	PO	SPLA/2105/2012 (Kanpur Nagar)	RAJENDRA PAL SINGH SUB- INSPECTOR VS STATE OF U.P. AND OTHERS	VIJAY GAUTAM	C.S.C.
345	PO	SPLA/2154/2012 (Aligarh)	UMESH KUMAR VS STATE OF U.P. AND OTHERS	VIKRANT NEERAJ	D.D. CHAUHAN C.S.C.
346	PO	SPLA/1769/2013 (Jaunpur)	MRIDUL KUMAR VS DISTRICT MAGISTRATE JAUNPUR AND 4 OTHERS	H.M. SRIVASTAVA	RAEES AHMAD C.S.C.
		(WRIA-30022-1996) Jaunpur Decided on 17/09/2013	MRIDUL KUMAR VS DISTRICT MAGISTRATE AND OTHERS		
347	PO	SPLA/1820/2013 (Ballia)	SMT. RAMITA DEVI VS STATE OF U.P. THRU SECRY. AND 4 OTHERS	VIJAY SHANTAM KAMLESH KUMAR SRIVASTAVA	JITENDRA SHANKER PANDEY C.S.C.
348	PO	SPLA/19/2014 (Varanasi)	DAYA NAND SINGH AND ANOTHER VS STATE OF U.P. AND 6 ORS.	RADHA KANT OJHA AKHILESH KUMAR SINGH	AMAR NATH TIWARI A.P. SRIVASTAVA C.S.C.
349	PO	SPLA/696/2014 (Etawah)	SANTOSH KUMAR SHUKLA VS THE UNION OF INDIA AND OTHERS	HAVALDAR VERMA ULAJHAN SINGH BIND LAL MANI SINGH SHRI KRISHNA MISHRA S.N. PANDEY	PANKAJ SRIVASTAVA DR.A.NIGAM RAKESH KUMAR MISHRA ASGI
350	PO	SPLA/541/2017 (Agra)	SMT. ABHA SHARMA VS STATE OF U.P. AND 3 OTHERS	SR. ADVOCATE YADVENDRA RAI PANDEY	AMIT SAXENA (SENIOR ADV.) ALOK DWIVEDI C.S.C.
	With	SPLAD-517-2017 Agra	SMT. ABHA SHARMA VS THE D.I.O.S. AGRA AND 2 OTHERS	RADHA KANT OJHA SR. ADVOCATE YOGESH KUMAR SAXENA YADVENDRA RAI PANDEY	ALOK DWIVEDI C.S.C.
351	PO	SPLA/426/2018 (Jaunpur)	VINOD KUMAR TIWARI VS U.P. SECONDARY EDUCATION SERVICES SELECTION BOARD AND 6 ORS	SHASHI NANDAN UDAYAN NANDAN ANUJ SRIVASTAVA	ASHOK KUMAR YADAV PIYUSH KANT VISHWAKARMA C.S.C.
		(WRIA-37397-2000) Jaunpur Decided on 11/04/2018	MATIBAR SINGH VS U.P. SECONDARY EDUCATION SERVICE SELECTION BOARD AND OTHERS		
352	PO	SPLA/1066/2018 (Mirzapur)	DINESH CHAND AND 29 ORS VS STATE OF U.P. AND 7 ORS	ASHOK KUMAR DUBEY KRISHNA GOPAL MISHRA	C.S.C.
353	PO	SPLA/1121/2018 (Allahabad)	RAM LAKHAN VS UNION OF INDIA AND 15 OTHERS	NIPUN SINGH SHIV RAJ SINGH	GYAN PRAKASH(SENIOR ADV.) RAJESH KUMAR VIDYARTHI A.S.G.I.

354	PO	SPLA/1204/2018 (Basti)	RAM SURESH AND 2 OTHERS VS STATE OF UP AND 8 OTHERS	SHAILENDRA KUMAR PANDEY	C.S.C.
355	DF	WRIA/16013/2018 (Lalitpur)	STATE OF U.P. AND 3 OTHERS VS SHER KHAN	SUBHASH RATHI	VINAY KUMAR GUPTA
356	DF	WRIA/16041/2018 (Jhansi)	STATE OF U.P. AND 2 OTHERS VS SMT. KESAR DEVI	SUBHASH RATHI	VINAY KUMAR GUPTA
357	DF	WRIA/22687/2018 (Jaunpur)	RAJESH KUMAR YADAV VS CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH AND 5 OTHERS	VIVEK KUMAR SINGH BRIJESH KUMAR PANDEY	RAVI RANJAN SUBODH KUMAR
358	DF	WRIA/2658/2019 (Allahabad)	SARVESH KUMAR (DR.) AND ANOTHER VS UNION OF INDIA AND 2 OTHERS	JIGYASA SINGH ALOK KUMAR YADAV	NEERAJ TRIPATHI(SENIOR ADV.) VINOD KUMAR SHUKLA PRADEEP SHANKAR PANDEY RITVIK UPADHYA A.S.G.I.
359	DF	WRIA/14819/2019 (Aligarh)	SURESH CHANDRA VS CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH ALLAHABAD AND 4 OTHERS	RAJESH KUMAR PANDEY	SURESH CHANDRA MISHRA A.S.G.I.
360	PO	WRIA/4224/2008 (Jhansi) (WRIA-22663-2007) Jhansi Decided on 16/07/2018	STATION HEADQUARTERS BABINA CANTT. AND OTHERS VS VEER KUMAR JAIN THE DIRECTOR SD-7 ARMY HEADQUARTERS NEW DELHI AND OTHERS VS MEWA RAM	MANAV CHAURASIA	S.C. KRISHNA KANT DWIVEDI ARVIND KUMAR
361	PO	WRIA/59770/2008 (Allahabad)	A.N. MAZUMDAR S/O LATE A.N. MAZUMDAR VS SMT. PRITI MAZUMDAR AND OTHERS	ALOK KR. YADAV	S.C. SUSHIL KUMAR SRIVASTAVA V.K. GOYAL GOVIND SARAN
362	PO	WRIA/8064/2009 (Hathras (mahamaya Nagar))	STATE OF U.P. AND OTHERS VS LAXMI NARAIN UPADHYAY	K.M. USMANI	VASHISTHA TEWARI
363	PO	WRIA/69490/2009 (Saharanpur)	SHRI DEVINDRA KUMAR VS UNION OF INDIA AND OTHERS	AJIT MANI TRIPATHI ABHISEK KUMAR	DR. SANTOSH KUMAR TIWARI GOVIND SARAN
364	PO	WRIA/31296/2010 (Gorakhpur)	UNION OF INDIA AND OTHERS VS TIRATH PRASAD	RAJNISH KUMAR RAI TARUN VERMA	S.P. SHARMA S.C.
365	PO	WRIA/32198/2010 (Kanpur Nagar)	JAGDISH PRASAD PANDEY VS UNION OF INDIA AND OTHERS..	SATISH DWIVEDI	A.S.G.I.
366	PO	WRIA/39426/2010 (Kanpur Nagar)	RAVI DUTT SINGH VS UNION OF INDIA AND OTHERS	SATISH DWIVEDI	S.K. MISHRA A. S. G. I.
367	PO	WRIA/40490/2010 (Gorakhpur)	RAM KARAN PRASAD VS UNION OF INDIA AND OTHERS	B. R. SHARMA	S.C. KAUSHALESH PRATAP SINGH DHANANJAY AWASTHI GOVIND SARAN
368	PO	WRIA/45524/2010 (Sonbhadra)	ABDUL HAFEEZ VS STATE OF U.P. AND OTHERS	PRASHANT K. LAL	R.B. PRADHAN C.S.C.
369	PO	WRIA/52739/2010 (Ghaziabad)	RAIS AHMAD VS STATE PUBLIC SERVICE TRIBUNAL AND OTHERS	A.C.SRIVASTAVA A.K.GAUR DEEPAK KUMAR JAISWAL	P. SINGH Y.S. BOHRA C.S.C.

370	PO	WRIA/60001/2010 (Allahabad)	MOHAN LAL VS UNION OF INDIA THRU SEC B. S. N. L. NEW DELHI AND OTHERS	S.P.SINGH RAJESH KHARE B.N. TIWARI S. P. SINGH PARMAR S.P.PARMAR ANAND KUMAR SINGH	S.C. SUBODH KUMAR
371	PO	WRIA/60186/2010 (Jaunpur)	ABDUL SAMAD VS CENTRAL ADMINISTRATIVE TRIBUNAL AND OTHERS	B. P. YADAV	SIDDHARTH SARAN S.C. A. S. G. I.
372	PO	WRIA/21229/2011 (Jaunpur)	UNION OF INDIA AND OTHERS VS DEO NARAYAN YADAV AND ANOTHER	HARISH CHANDRA DUBEY SAURABH SHUKLA SAURABH SRIVASTAVA S.C. VIVEK KUMAR SINGH PRAVEEN SHUKLA	S.C. LALTA PRASAD P.K. SINGH AVNISH TRIPATHI
373	PO	WRIA/24488/2014 (Gorakhpur)	RAVI KANT GUPTA AND 6 ORS. VS U.O.I. THRU SECY. RAILWAY AND 5 ORS.	SUYASH PANDEY U.P. SRIVASTAVA NAND LAL PANDEY VIDYA BHUSHAN SRIVASTAVA	S.C. RAJNISH KUMAR RAI VIVEK SINGH
374	PO	WRIA/40048/2014 (Allahabad)	DR. MAHAVEER SINGH DR. M.B. SINGH VS U.P. STATE PUBLIC SERVICE TRIBUNAL AND 2 OTHERS	R.C. SINGH	C.S.C.
375	PO	WRIA/7159/2015 (Gorakhpur)	UNION OF INDIA AND 5 ORS. VS SHIV MUNI RAM AND 7 ORS.	S.C. RAJNISH KUMAR RAI A.K. GAUR	ANAND KUMAR A.K.YADAV R.N.YADAV
376	PO	WRIA/17070/2015 (Allahabad)	UNION OF INDIA THROUGH GENERAL MANAGER AND 2 ORS. VS SMT. BHAGANI DEVI	RAJNISH KUMAR RAI A.K. GAUR	S.C. SYED MUSHFIQ ALI SHAMIM AHMAD
377	PO	WRIA/30781/2015 (Allahabad)	SRI PRAKASH VERMA VS STATE OF U.P. AND 3 OTHERS	PRABHAKAR SINHA	C.S.C.
378	PO	WRIA/32776/2016 (Jaunpur)	JYOTI SINGH VS STATE OF U.P. AND 2 ORS.	SANTOSH KUMAR SRIVASTAVA	C.S.C.
379	PO	WRIA/36780/2016 (Allahabad)	UNION OF INDIA AND 4 ORS. VS KAMLA SINGH AND 6 ORS.	RAJNISH KUMAR RAI PRASHANT MATHUR	SHIVANAND MISHRA
380	PO	WRIA/60291/2016 (Fatehpur)	RAMBALI AND ANR. VS UNION OF INDIA AND 4 ORS.	SATISH CHANDRA DWIVEDI	RAJNISH KUMAR RAI SATISH KUMAR RAI SHESH MANI MISRA
381	PO	WRIA/37146/2017 (Allahabad)	STATE OF U.P. AND ANOTHER VS SMT. NAMRATA SHARMA AND ANOTHER	JAIPRAKASH NARAIN RAJ	LALIT KUMAR TRIPATHI SYED MOHAMMAD ABBAS ABDY
382	PO	WRIA/9689/2018 (Meerut)	BHARAT SINGH VS STATE OF U.P. AND 3 OTHERS	SR. ADVOCATE SIDDHARTH KHARE	C.S.C.
383	PO	WRIA/9739/2018 (Allahabad)	BAL KRISHANA AND 94 OTHERS VS STATE OF U.P. AND 4 OTHERS	RAVINDRA KUMAR PATEL THAKUR PRASAD DUBEY SHRI KRISHNA MISHRA YAWAR MUKHTAR SAQUIB MUKHTAR SATYAVEER SINGH	M.N. SINGH AVNEESH TRIPATHI BHARAT PRATAP SINGH ABHINAVA KRISHNA SRIVASTAVA ARUN KUMAR YADAV ANAND KR SRIVASTAVA C.S.C.
	With	WRIA-10915-2018 Allahabad	SHRADDHA TIWARI VS STATE OF U.P. AND 2 OTHERS	PRABHAKAR AWASTHI ROHIT PANDEY	M.N. SINGH C.S.C.
	With	WRIA-13525-2018 Allahabad	PRATIKSHIT YADAV AND ANOTHER VS STATE OF U.P. AND 4 OTHERS	SATYAVEER SINGH	AVANEESH TRIPATHI BHARAT PRATAP SINGH C.S.C.

	With	WRIA-614-2021 Allahabad	CHHAYA DEVI VS STATE OF U.P. AND 4 OTHERS	BABLOO PANT GAURAV TIWARI	M.N. SINGH C.S.C.
	With	WRIA-3446-2021 Allahabad	ANAND KUMAR SHUKLA AND 26 OTHERS VS STATE OF U.P. AND 2 OTHERS	RADHA KANT OJHA (SENIOR ADV) LALIT KUMAR PANDEY	M.N. SINGH AVNEESH TRIPATHI C.S.C.
	With	WRIA-5289-2021 Allahabad	ARCHANA SINGH AND 32 OTHERS VS UTTAR PRADESH PUBLIC SERVICE COMMISSION	ANOOP TRIVEDI (SENIOR ADV.) VIBHU RAI	AVNEESH TRIPATHI M.N. SINGH
	With	WRIA-9978-2021 Azamgarh	JAGDAMBA PRASAD VS STATE OF U.P. AND 4 OTHERS	RAMESH CHANDRA TIWARI	DHANANJAY AWASTHI M.N. SINGH C.S.C.
	With	WRIA-10354-2021 Allahabad	PRABHAKAR YADAV VS STATE OF U.P. AND 4 OTHERS	CHANDRA PRATAP SINGH ANIL KUMAR PATHAK	M.N. SINGH C.S.C.
	With	WRIC-13651-2018 Allahabad	MANENDRA KUMAR AND 2 OTHERS VS STATE OF U.P. AND 3 OTHERS	JITENDRA KUMAR PRASOON TOMAR	AVNISH TRIPATHI M.N. SINGH AVNEESH TRIPATHI C.S.C.
384	PO	WRIA/19118/2018 (Gautam Buddh Nagar)	DR. ANIL KUMAR GAUTAM VS GAUTAM BUDDHA UNIVERSITY THROUGH ITS REGISTRAR AND 5 OTHERS	ABHINAV GAUR VIBHU RAI ANOOP TRIVEDI (SENIOR ADV.)	C.S.C. RAHUL AGARWAL
385	PO	WRIA/19398/2018 (Ghaziipur)	RAJESH KUAMR MAURYA VS STATE OF U.P. AND 4 OTHERS	HRITUDHWAJ PRATAP SAHI SAMARATH SINGH VIJAY KUMAR SINGH(SENIOR ADV.)	C.S.C.
386	PO	WRIA/21396/2018 (Gorakhpur)	UNION OF INDIA THROUGH GENERAL MANAGER (P), N.E. RAILWAY, AND 3 OTHERS VS RAM CHANDRA YADAV AND ANOTHER	RAJNISH KUMAR RAI	S.C.
387	PO	WRIA/21448/2018 (Ghaziabad)	PRAMOD KUMAR SHARMA VS UTTAR PRADESH STATE PUBLIC SERVICE TRIBUNAL AND 3 OTHERS	SATYA PRAKASH PANDEY	C.S.C.
388	PO	WRIA/23480/2018 (Azamgarh)	YOGESH KUMAR MISHRA VS STATE OF U.P. AND 4 OTHERS	ATIPRIYA GAUTAM VINOD KUMAR MISHRA ATUL KUMAR UPADHYAYA	C.S.C.
389	PO	WRIA/26073/2018 (Kanpur Nagar)	UNION OF INDIA THRU. CHAIRMAN RAILWAY BOARD AND ANOTHER VS H.H.P. PANDEY AND ANOTHER	RAJNISH KUMAR RAI	SRI SUNIL
390	PO	WRIA/27136/2018 (Siddharth Nagar)	DR. PRABHAKAR RAI AND 3 OTHERS VS STATE OF U.P. AND 2 OTHERS	SHARAD SHAILENDRA(SENIOR ADV.)	NIKHIL KUMAR C.S.C.
391	PO	WRIA/369/2019 (Gorakhpur)	KENDRIYA VIDYALAYA SANGATHAN VS CENTRAL ADMINISTRATIVE TRIBUNAL AND 2 OTHERS	NARENDRA PRATAP SINGH	SANJAY KUMAR OM
392	PO	WRIA/1045/2019 (Kanpur Nagar)	DINESH KUMAR VS UNION OF INDIA AND 3 OTHERS	SAUMYA MANDHYAN	KRISHNA DEO RAI
393	PO	WRIA/4965/2019 (Allahabad)	SUSHMA AND 5 OTHERS VS STATE OF U.P. AND 2 OTHERS	M.N. SINGH SIDDHARTH KHARE	M.N. SINGH C.S.C.

394	PO	WRIA/5043/2019 (Allahabad)	UNION OF INDIA AND 2 OTHERS VS KAILASH CHANDRA SONKAR AND 2 OTHERS	RAJNISH KUMAR RAI	SYED WAJID ALI
395	PO	WRIA/9495/2019 (Azamgarh)	STATE OF U P AND 2 OTHERS VS HARI NATH PANDEY AND ANOTHER	RATAN DEEP MISHRA	DIPTIMAN SINGH
396	PO	WRIA/19573/2019 (Allahabad)	UMESH CHANDRA VS UNION OF INDIA AND 5 OTHERS	RAJ NARAYAN	NAVANEET CHANDRA TRIPATHI VIVEK KUMAR RAI
397	PO	WRIA/2916/2020 (Maharajganj)	SHANKAR SINGH VS STATE OF UTTAR PRADESH THROUGH PRINCIPAL SECRETARY, HOME, U.P. CIVIL SECRETARIAT AND 5 OTHERS	ADITIYA KUMAR SINGH	C.S.C.
398	PO	WRIA/13457/2020 (Allahabad)	ABHISHEK SHARMA AND 2 OTHERS VS STATE OF U P AND 2 OTHERS	SR. ADVOCATE SIDDHARTH KHARE	M.N. SINGH AVNEESH TRIPATHI C.S.C.
399	PO	WRIA/6789/2021 (Allahabad)	ASSISTANT DIRECTOR (MAILS) AND 4 OTHERS VS ARVIND KUMAR AND ANOTHER	ARVIND KUMAR GOSWAMI	GUNJAN SHARMA NARENDRA PRATAP SINGH
400	PO	WRIA/8561/2021 (Allahabad)	UNION OF INDIA AND 4 OTHERS VS PAPPU KUMAR AND 13 OTHERS	RAJNISH KUMAR RAI	RAKESH KUMAR DIXIT
401	PO	WRIA/13054/2021 (Meerut)	SANJEEV KUMAR MALIK VS STATE OF U.P. AND 4 OTHERS	IRFAN AHMAD MALIK	C.S.C.
402	PO	WRIA/14556/2021 (Etah)	C/M ROSE ACADEMY GIRLS J.H. SCHOOL VS STATE OF U.P. AND 4 OTHERS	ARUN KUMAR RANA	C.S.C.
403	PO	WRIA/15502/2021 (Allahabad)	JATA SHANKAR SHARMA AND 16 OTHERS VS STATE OF U P AND 5 OTHERS	SATYENDRA CHANDRA TRIPATHI	ARCHANA SINGH DHANANJAY AWASTHI C.S.C.
		(WRIA-20372-2018) Mirzapur Decided on 24/09/2018	VIJAY SHYAM PAL AND 10 OTHERS VS UNION OF INDIA THROUGH SECRETARY, DEPARTMENT OF HIGHER EDUCATION AND 4 OTHERS		
	With	WRIA-27390-2018 Mirzapur	VIJAY SHYAM PAL AND 109 OTHERS VS STATE OF U.P. AND 3 OTHERS	SATENDRA TIRPATHI	SATENDRA TIRPATHI DHANANJAY AWASTHI C.S.C.
	With	WRIA-4619-2020 Mirzapur	VIJAY SHYAM PAL AND 82 OTHERS VS STATE OF U.P. AND 6 OTHERS	SATENDRA TIRPATHI	DHANANJAY AWASTHI ARUN KUMAR C.S.C.
404	DF	WRIC/2523/2018 (Azamgarh)	DINESH RAI VS STATE OF U.P. AND 3 OTHERS	SYED MOHD. KHALID	RAJIV SHARMA GYAN PRAKASH SHRIVASTAVA C.S.C.
405	DF	WRIC/18852/2021 (Agra)	VIKAS GARG AND 3 OTHERS VS CANARA BANK AND 4 OTHERS	SR. ADVOCATE DINESH TIWARI	KRISHNA MOHAN ASTHANA C.S.C.
406	WC	WRIC/21493/2004 (Ghaziabad)	M/S J K ICE FACTORY VS STATE OF U.P. AND OTHERS	MITHILESH KUMAR GUPTA RAJ KUMAR ANAND KUMARE TIWARI SUNIL KUMAR	CHANDAN AGARWAL S.C. BALESHWAR CHATURVEDI V.S.MISHRA

407	PO	WRIC/15309/2012 (Varanasi)	M/S GAUTAM UDYOG VS U.P. STATE INDUSTRIAL DEVELOPMENT CORPORATION LTD. AND ANOTHER	S.N. SINGH A.K. SINGH	SK MISHRA ANUJ PRATAP SINGH
408	PO	WRIC/45467/2013 (Allahabad)	VINAY KUMAR BIALA VS STATE OF U.P. THRU SECY. AND 2 OTHERS	ACHINT RANJAN SINGH RAMESH SINGH	MANISH KUMAR NIGAM A.P. PAUL R.K. SINGH SALIL KUMAR RAI R.K. PANDEY DHIRAJ SINGH C.S.C.
409	PO	WRIC/51487/2014 (Kanpur Nagar)	MAHESH KUMAR VARYANI VS STATE OF U.P.AND 3 OTHERS	SAURABH SRIVASTAVA	S.K.DUBEY ANUJ PRATAP SINGH P.K.SHUKLA C.S.C.
410	PO	WRIC/16006/2019 (Allahabad)	SMT. SHAIL TIWARI VS STATE OF U.P. AND 3 OTHERS	RAJEEV KUMAR PANDEY SANJIV KUMAR PANDEY	SANJAI SINGH C.S.C.
411	LAFP	WRIC/25090/2021 (Allahabad)	VILOK KUMAR SHUKLA VS THE MANAGER INDUSLAND BANK LIMITED AND 2 OTHERS	LAL JI MAURYA VINOD KUMAR	C.S.C.

CASES IN WHICH INTERIM ORDER IS IN OPERATION

412	DF	WTAX/507/2018 (Kanpur Nagar)	M/S Z SQUARE SHOPPING MALL PVT LTD VS STATE OF U.P. AND 3 OTHERS	SHASHI NANDAN A.C.TIWARI(AC) UDAYAN NANDAN	SHRI RAM PANDEY CHANDAN SHARMA ABHINAVA KRISHNA SRIVASTAVA C.S.C.
	With	WTAX-322-2016 Kanpur Nagar	M/S Z SQUARE SHOPPING MALL PVT. LTD. VS NAGAR NIGAM KANPUR THRU. NAGAR AYUKT AND 2 OTHERS	SR. ADVOCATE UDAYAN NANDAN A.C.TIWARI(AC) TARUN AGRAWAL	ANIL TIWARI S.C. CHANDAN SHARMA ABHINAVA KRISHNA SRIVASTAVA VIVEK VERMA
	With	WTAX-619-2021 Kanpur Dehat	M/S Z SQAURE SHOPPING MALL VS STATE OF U.P. AND 3 OTHERS	SR. ADVOCATE UDAYAN NANDAN	SHRI RAM PANDEY C.S.C.
413	DF	WTAX/356/2020 (Ghaziabad)	M/S SWATI ENTERPRISES THROUGH ITS PROPRIETOR SHRI RAMESH KUMAR VS UNION OF INDIA THROUGH ITS PRINCIPAL SECRETARY,MINISTRY OF FINANCE AND 4 OTHERS	MANISH GUPTA	ASHOK SINGH SURESH CHANDRA MISHRA A.S.G.I.
414	DF	WTAX/530/2021 (Kanpur Nagar)	PIUSHE KUMAR SETH AND 4 OTHERS VS UNION OF INDIA AND 3 OTHERS	NISHANT MISHRA TANMAY SADH	PARV AGARWAL DILEEP CHANDRA MATHUR SUDARSHAN SINGH A.S.G.I.
415	DF	WTAX/843/2021 (Kanpur Nagar)	AKHILESH KUMAR GUPTA VS THE NAGAR NIGAM AND 2 OTHERS	ARVIND KUMAR YADAV	VAIBHAV DIXIT
416	DF	WTAX/848/2021 (Shahjahanpur)	NISHANT GUPTA VS UNION OF INDIA AND 3 OTHERS	ABHINAV MEHROTRA	GAURAV MAHAJAN A.S.G.I.
417	DF	WTAX/886/2021 (Kanpur Nagar)	M/S N.K. LAMINATES PVT. LTD. VS STATE OF U.P. AND 2 OTHERS	RAHUL AGARWAL	C.S.C.

VIRES CASES.

418	PO	WTAX/479/2016 (Gautam Buddh Nagar)	M/S SAMSUNG INDIA ELECTRONICS PVT. LTD. VS UNION OF INDIA AND 4 OTHERS	TARUN GULATI NIKHIL GUPTA MANISH RASTOGI NISHANT MISHRA	S.C. B.K.S. RAGHUVANSHI KRISHNA AGRAWAL ASHOK SINGH PRAVEEN KUMAR MANOJ KUMAR SINGH V.K. SRIVASTAVA A.S.G.I.
	With	WTAX-823-2016 Gautam Buddh Nagar	M/S SAMSUNG INDIA ELECTRONICS PVT. LTD. NOIDA VS UNION OF INDIA AND 4 OTHERS	TARUN GULATI NIKHIL GUPTA MANISH RASTOGI NISHANT MISHRA	GAURAV MAHAJAN KRISHNA AGRAWAL PRAVEEN KUMAR A.S.G.I.
	With	CEXA-176-2017 Gautam Buddh Nagar	PRINCIPAL COMMISSIONER OF CENTRAL EXCISE NOIDA-I VS M/S SAMSUNG INDIA ELECTRONICS PVT. LTD. NOIDA	KRISHNA AGRAWAL PRAVEEN KUMAR	NISHANT MISHRA
	With	CEXA-179-2017 Gautam Buddh Nagar	PRINCIPAL COMMISSIONER OF CENTRAL EXCISE NOIDA-I VS M/S SAMSUNG INDIA ELECTRONICS PVT. LTD. NOIDA	PRAVEEN KUMAR	NISHANT MISHRA
	With	CEXA-173-2018 Gautam Buddh Nagar	COMMISSIONER OF CENTRAL GST NOIDA VS SAMSUNG INDIA ELECTRONICS PVT. LTD.	B.K.SINGH RAGHUVANSHI	NISHANT MISHRA

CASES IN WHICH INTERIM ORDER IS IN OPERATION

419	PO	WTAX/548/2018 (Allahabad)	M/S SAKET ADVERTISING PVT. LTD. VS ADDITIONAL COMMISSIONER, GRADE-I, COMMERCIAL TAXES AND ANOTHER	PARV AGARWAL	C.S.C.
420	PO	WTAX/749/2018 (Aligarh)	M/S VIKAS AUTO WHEELS VS STATE OF UP AND ANOTHER	PARV AGARWAL	C.S.C.
421	PO	WTAX/1518/2018 (Kanpur Nagar)	M/S M.V. TRADERS VS STATE OF U.P. AND 2 OTHERS	ADITYA PANDEY	C.S.C. C.B.TRIPATHI
422	PO	WTAX/1599/2018 (Agra)	SHIV KUMAR JAIN VS STATE OF U.P. AND 3 OTHERS	BHARAT JAIN KRISHNA KANT SINGH	C.S.C.
423	PO	WTAX/454/2020 (Gautam Buddh Nagar)	M/S HARBIR SINGH CONTRACTOR AND ANOTHER VS UNION OF INDIA AND 4 OTHERS	SANYUKTA SINGH SHUBHAM AGRAWAL	RAMESH CHANDRA SHUKLA A.S.G.I.
424	PO	WTAX/624/2020 (Basti)	ASHOK KUMAR TRIPATHI VS UNION OF INDIA AND 3 OTHERS	RAM SAJIWAN PRAJAPATI MUNENDRA NATH CHAUBEY	GAURAV MAHAJAN
425	PO	WTAX/468/2021 (Gautam Buddh Nagar)	M/S. VIKAS ECOTECH LTD. VS UNION OF INDIA AND ANOTHER	MOHIT SINGH	ASHOK SINGH A.S.G.I.
For Hearing					
426	DF	SPLA/553/2019 (Moradabad)	RAKESH BABU SHARMA VS DEPUTY GENERAL MANAGER BANK OF BARODA AND 2 OTHERS	SRI A. N. TRIPATHI S.R. PANDEY	ASHOK TRIVEDI
427	DF	SPLA/821/2019 (Farrukhabad)	RAJENDRA PAL SINGH VS HONBLE HIGH COURT OF JUDICATURE AT ALLAHABAD AND ANOTHER	ASHUTOSH TRIPATHI	MANISH GOYAL(SENIOR ADV.)

428	DF	SPLA/969/2019 (Allahabad)	SANT LAL VS STATE OF U.P. AND 2 OTHERS	J.P.N. SINGH	C.S.C.
429	DF	SPLA/73/2020 (Sonbhadra)	UNION OF INDIA 3 OTHERS VS HARLAL SAINI	HIMKANYA SRIVASTAVA	RAKESH PATHAK RAJENDRA KUMAR RATHORE POOJA SRVASTAVA
430	DF	SPLA/318/2021 (Muzaffar Nagar)	SUBHASH SINGH VS STATE OF U.P. AND 4 OTHERS	SR. ADVOCATE ASHOK KUMAR SHUKLA	C.S.C.
	With	SPLA-553-2020 Amroha (jyotiba P Nagar)	RAVI RAJ AND 8 OTHERS VS STATE OF U.P. AND 4 OTHERS	SAMARATH SINGH HRITUDHWAJ PRATAP SAHI	C.S.C.
	With	SPLA-35-2021 Jaunpur	NEERAJ KUMAR SINGH VS STATE OF U.P. AND 6 OTHERS	ASEEM KUMAR RAI PRAKASH CHANDRA PATHAK	AAKASH RAI RAM JI TRIPATHI C.S.C.
	With	SPLA-65-2021 Allahabad	SUMAN KESHARVANI VS STATE OF U.P. AND 3 OTHERS	ALOK KUMAR GUPTA	C.S.C.
	With	SPLAD-284-2021 Baghpat	AMIT KUMAR AND 41 OTHERS VS STATE OF U.P. AND 2 OTHERS	SUNIL DUBEY SHESH KUMAR SRIVASTAVA	C.S.C.

CASES IN WHICH INTERIM ORDER IS IN OPERATION

431	PO	SPLA/1376/2009 (Muzaffar Nagar)	RAHUL KUMAR AND OTHERS VS STATE OF U.P. THRU SECRY. HIGHER EDUCATION U.P. AND OTHERS	L.P. SINGH V.B. SHUKLA YOGENDRA NATH SHUKLA SHAIENDRA	ALOK SARAN NAWAL KISHOR MISHRA C.S.C.
432	PO	SPLA/1576/2009 (Azamgarh)	ASHOK KUMAR PANDEY VS STATE OF U.P. AND OTHERS	SHASHI NANDAN SUDARSHAN SINGH	V.K.S. GAUR MAN BAHADUR SINGH ONKAR NATH MISHRA C.S.C.
433	PO	SPLA/1258/2012 (Etah)	DR. AMAR KANT SINGH VS STATE OF U.P. AND OTHERS	ASHOK KHARE MANMOHAN SINGH	DURGA PRASAD SINGH NITINJAY PANDEY C.S.C.
434	PO	SPLA/497/2007 (Rampur)	MANOJ KUMAR TIWARI VS UNION OF INDIA AND OTHERS	ASHOK KHARE DHARMENDRA KUMAR SINGH P.N. OJHA	RIZWAN AHMAD NAGENDRA KUMAR PANDEY A.S.G.I.
435	PO	SPLA/873/2011 (Jaunpur)	TEJ BAHADUR YADAV VS UMA KANT SRIVASTAVA AND OTHERS	R.S. YADAV P.N. SAKSENA HRITUDHWAJ PRATAP SAHI VIJAY KUMAR SINGH(SENIOR ADV.) RAJNISH KUMAR SRIVASTAVA	A.K. YADAV B.P. YADAV RAMA SHANKAR YADAV D.K. TRIPATHI SURYA BHAN SINGH PRABHAKAR AWASTHI C.S.C.
436	PO	SPLA/57/2015 (Muzaffar Nagar)	RAMESH CHANDRA VS STATE OF U.P. AND 2 OTHERS	JAGDISH PRASAD TRIPATHI A.D. SAUNDERS	C.S.C.

For Final Hearing

CASES IN WHICH INTERIM ORDER IS IN OPERATION

437	PO	SPLA/44/2013 (Azamgarh)	RAJESH SINGH VS STATE OF U.P. AND OTHERS	VINAY KUMAR SINGH RADHA KANT OJHA	SUDHIR KUMAR SINGH C.S.C.
438	PO	SPLA/198/2013 (Pilibhit)	HEAD CONSTABLE C.P. 77 PNO NO.892530063 DURVIJAY SINGH AND ANR VS STATE OF U.P. AND OTHERS	P.K. KASHYAP	C.S.C.

439	PO	SPLA/199/2013 (Varanasi)	H.C. C.P.44 PNO NO.882520199 VIRENDRA PRATAP DUBEY AND ORS. VS STATE OF U.P. AND OTHERS	CHANDRA KUMAR RAI	C.S.C.
440	PO	SPLA/207/2013 (Banda)	LALA BHAIYA CONSTABLE NO.466 VS STATE OF U.P. AND OTHERS	M.S.CHANDEL	C.S.C.
441	PO	SPLA/1243/2013 (Agra)	DR. MAHESH KUMAR PANDEY VS THE STATE OF U.P. THRU SECRY. AND 2 OTHERS	V.K. SINGH R.C. TIWARI G.K. SINGH	C.S.C.
442	PO	WRIA/31964/2011 (Ghazipur)	UNION OF INDIA AND OTHERS VS CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH AND ANOTHER	SATISH KUMAR RAI	PRADEEP PANDEY JITENDRA KUMAR SRIVASTAVA SUNIL K.C.SINHA S.C. AVNISH TRIPATHI
	With	WRIA-36215-2011 Moradabad	UNION OF INDIA THRU ITS SEC./DIRECTOR GENERAL OF POSTS INDIA VS SRI KRISHNA SHARMA	SAURABH SRIVASTAVA	R.P.S. CHAUHAN RAJEEV KUMAR SINGH
	With	WRIA-15868-2015 Varanasi	UNION OF INDIA AND 3 ORS. VS SHAYAM NARAYAN	SAURABH SRIVASTAVA	S.C.
	With	WRIA-11539-2016 Varanasi	UNION OF INDIA AND 5 OTHRS. VS C.A.T. AND ANOTHER	SR. ADVOCATE SAURABH SRIVASTAVA	
	With	WRIA-17056-2016 Allahabad	UNION OF INDIA AND 3 OTHERS VS KRISHNA KUMAR PANDEY AND ANOTHER	ADITIYA KUMAR SINGH SATISH KUMAR RAI	JITENDRA KUMAR SRIVASTAVA
	With	WRIA-17061-2016 Allahabad	UNION OF INDIA AND 3 OTHERS VS OM PRAKASH TECHNICIAN AND ANOTHER	MANOJ KUMAR SINGH SATISH KUMAR RAI	JITENDRA KUMAR SRIVASTAVA
	With	WRIA-17063-2016 Allahabad	UNION OF INDIA AND 3 OTHERS VS MISHRI LAL AND ANOTHER	NAVANEET CHANDRA TRIPATHI SATISH KUMAR RAI	RAKESH KUMAR DIXIT
	With	WRIA-17065-2016 Allahabad	UNION OF INDIA AND 3 OTHERS VS DEVENDRA NATH TIWARI TECHNICIAN AND ANOTHER	SHASHI DHAR SAHAI SATISH KUMAR RAI	JITENDRA KUMAR SRIVASTAVA
	With	WRIA-17067-2016 Allahabad	UNION OF INDIA AND 3 OTHERS VS JOKHAN RAM AND ANOTHER	ANITA SRIVASTAVA SATISH KUMAR RAI	JITENDRA KUMAR SRIVASTAVA
For Final Disposal					
443	DF	SPLA/138/2021 (Gorakhpur)	SATYAPAL VS THE STATE OF U.P. AND 7 OTHERS	ATIPRIYA GAUTAM	C.S.C.
444	PO	SPLA/1494/2012 (Basti)	SMT. SUNITA DEVI VS STATE OF U.P. AND OTHERS	MAHENDRA PRATAP YADAV PAVAN KISHORE	ANUJ KUMAR AKHILESH KUMAR ILLEGIBLE S.N. TRIPATHI C.S.C.
445	PO	SPLA/1519/2012 (Firozabad)	AMAR PAL SINGH AND ANOTHER VS STATE OF U.P. AND OTHERS	ASHOK KHARE SIDDHARTH KHARE	C.S.C.
446	DF	SPLAD/1133/2020 (Varanasi)	VINAY KUMAR DUTT AND 9 OTHERS VS PRABHU NARAYAN UNION CLUB AND 5 OTHERS	VIJAY KUMAR SINGH(SENIOR ADV.) MOHAMMAD ALI AUSAF	MANISH SINGH SHIV LAL C.S.C.

Application for Orders

447	6/2019 (Restoration) in case SPLA-570-2019 Decided on 17/12/2019	DIRECTOR, INSTITUTE OF ENGINEERING AND RURAL TECHNOLOGY VS AWDHESH KUMAR AND 4 OTHERS	AJAY SINGH AMRENDRA NATH SINGH (SENIOR ADV.)	SANJAY KUMAR OM C.S.C.
448	3/2019 (Restoration) in case SPLA-584-2019 Decided on 16/12/2019	SHAIL KUMAR SIDANI VS STATE OF U.P. AND 2 OTHERS	VINOD SINGH	ABHISHEK SRIVASTAVA C.S.C.
449	3/2020 (Recall of Order) in case SPLA-112-2007 Decided on 05/10/2015	DISTT. BASIC EDUCATION OFFICER DISTT. JAUNPUR AND OTHERS VS SHOBH NATH SINGH	BHANU PRATAP SINGH	RAJESH YADAV RANJEET MISHRA S.K. VERMA R.J. MISRA
450	2/2020 (Recall of Order) in case SPLA-864-2007 Decided on 14/07/2017	AJAY KUMAR DIXIT AND OTHERS VS STATE OF U.P. AND OTHERS	ASHOK KHARE UPENDRA KUMAR PANDEY P.N. OJHA	PRAKASH PADIA RAJEEV JOSHI C.S.C.
451	2/2021 (Restoration) in case SPLA-195- -2009 Decided on 14/12/2017	PRAMOD KUMAR YADAV AND OTHERS VS DIRECTOR OF EDUCATION HIGHER AND OTHERS	G.K. SINGH HRITUDHWAJ PRATAP SAHI V.K. SINGH	S.M. IQBAL HASAN C.S.C.
452	4/2018 (Review Application) in case SPLA-110- -2010 Decided on 15/02/2018	KHURSHEED AHAMAD VS JT DIRECTOR OF EDUCATION AND OTHERS	ASHOK KHARE HRITUDHWAJ PRATAP SAHI SAMARATH SINGH SANKALP NARAIN VIJAY KUMAR SINGH(SENIOR ADV.) AWADH BEHARI SINGH	C.S.C.
453	1/2010 (69132/2016) (Restoration) in case SPLA-114- -2010 Decided on 04/02/2016	U.P. STATE ROAD TRANSPORT CORPORATION THRU REGIONAL MANAGER VS STATE OF U.P. THROUGH SECRETARY DEPT. OF TRANSPORT AND OTHERS	SUNIL KUMAR MISRA SUNIL KUMAR MISHRA	HARI SHANKAR MISRA L.N. MISHRA C.S.C.
454	8/2020 (201723/2017) (Review Application) in case SPLA-135- -2010 Decided on 28/02/2017	PUSHPAL SINGH VS STATE OF U.P. AND OTHERS	ASHOK KHARE MITHILESH KUMAR TIWARI SIDDHARTH KHARE	C.S.C.
455	5/2019 (Restoration) in case SPLA-354-2011 Decided on 11/01/2019	RAM GOPAL VISHWAKARMA AND OTHERS VS STATE OF U.P. AND OTHERS	VIJAY KUMAR SINGH(SENIOR ADV.) V.K. SINGH VIJAY KUMAR SINGH G.K. SINGH	R.N. YADAV C.S.C.
456	2/2018 (Restoration) in case SPLA-787-2013 Decided on 30/08/2017	RAVINDRA KUMAR SHARMA AND ANOTHER VS STATE OF U.P.AND 3 OTHERS	ADARSH BHUSHAN ANIL BHUSHAN	JITENDRA KUMAR PANDEY C.S.C.
457	9/2021 (Restoration) in case SPLA-690-2018 Decided on 13/08/2021	GANESH RAM GADIYA VS STATE OF U.P. AND 3 ORS.	GIRISH CHANDRA UPADHAYAY	C.S.C.

458	11/2021 (Listing Application) in case SPLA-120- -2018 Decided on 19/11/2019	OM PRAKASH AND OTHERS VS M/S KANPUR ELECTRICITY SUPPLY COMPANY THRU G.M. AND OTHERS	MANI SHANKER PANDEY S.C. SHUKLA	MRIDUL TRIPATHI S.K. YADAV SANDEEP KUMAR SRIVASTAVA
459	1/2000 (63122/2013) (Recall of Order) in case WRIA-4423- -2000 Decided on 07/02/2013	UNION OF INDIA AND OTHERS VS UMESH KUMAR SRIVASTAVA AND OTHERS	MUKTESHWAR UPADHYAY KAULESH PRATAP SINGH G.SARAN GOVIND SARAN	J.P. PANDEY S.C.
460	1/2000 (63108/2013) (Recall of Order) in case WRIA-4424- -2000 Decided on 07/02/2013	UNION OF INDIA AND OTHERS VS S.K.SHAKYA AND OTHERS	MUKTESHWAR UPADHYAY KAULESH PRATAP SINGH G.SARAN GOVIND SARAN	S.C.
461	1/2002 (141042/2011) (Restoration) in case WRIA-690-2002 Decided on 04/07/2007	UNION OF INDIA VS JAI DEO PANDEY AND ANOTHER	A.K.GAUR MAHENDRA BAHADUR SINGH	ILLEGIBLE V.K. SRIVASTAVA
462	1/2002 (255769/2007) (Restoration) in case WRIA-333- -2002 Decided on 28/09/2007	CHANDRIKA SINGH VS CENTRAL ADMINISTRATIVE TRIBUNAL BENCH ALLD. AND ORS.	SIDDHARTHA VARMA P.N.KUSHWAHA P.N. KUSHWAHA	N.P.SHUKLA S.N. SRIVASTAVA/SSC
463	2/2002 (109756/2015) (Restoration) in case WRIA-664- -2002 Decided on 12/07/2011	DWARIKA PRASAD VS STATE OF U.P. THRU SECY. MINISTRY OF HOME AND OTHERS	HARISH CHANDRA MISHRA RAMENDRA GIRI NARENDRA MOHAN RAJENDRA KUMAR MISHRA	C.S.C. S.C.
464	3/2018 (Restoration) in case WRIA-1691- -2008 Decided on 31/03/2014	COMMANDING OFFICER 810 COMBAT ENGINEERING TRAINING CAMPAND ORS VS SHRI LAL SINGH AND ANOTHER	VINAY KUMAR PANDEY R. SINGH RAKESH SINHA CHANDRA PRAKASH YADAV K.C. SINHA	K.P. SINGH
465	1/2009 (101535/2014) (Restoration) in case WRIA-7002- -2009 Decided on 17/07/2013	SUNIL KUMAR YADAV VS STATE OF U.P. AND ANOTHER	C.P. SRIVASTAVA C.P.SRIVASTAVA GAUTAM BAGHEL	C.S.C. C. S. C.
466	8/2020 (Review Application) in case WRIA-7048- -2010 Decided on 17/05/2018	STATE OF U.P.AND OTHERS VS DR. RAM SINGH	DEO DAYAL K.N. SHUKLA PANKAJ RAI K.P.SHUKLA	DEO DAYAL C.S.C.
467	4/2018 (Restoration) in case WRIA-1409- -2011 Decided on 14/08/2018	UNION OF INDIA THRU G.M. NORTH CENTRAL RAILWAY AND OTHERS VS RAJA RAM PAL AND ANOTHER	ARUN KUMAR GUPTA A.K. GAUR	S.C. SANJAY SINGH

468	1/2012 (172842/2016) (Restoration) in case WRIA-1539- -2012 Decided on 09/05/2016	DR. MITHILESH KUMAR MISHRA VS STATE OF U.P. AND OTHERS	ASHOK KHARE SIDDHARTH KHARE	ROHIT UPADHYAY C.S.C.
469	7/2018 (Recall of Order) in case WRIA-1255- -2013 Decided on 26/04/2018	MAYA PRAKASH VS P.N.B. THRU M.D. AND ORS.	SURAJ PANDEY NIGAMENDRA SHUKLA	S.C. SANJAI SINGH
470	6/2019 (Review Application) in case WRIA-6451- -2015 Decided on 29/05/2018	GENERAL MANAGER BHARAT SANCHAR NIGAM LIMITED VS RADHA DEVI	SUSHIL CHANDRA SRIVASTAVA ANJANA SINGH	O.P. GUPTA
471	2/2018 (Restoration) in case WRIA-1174- -2017 Decided on 25/09/2018	UMA KANT RAI VS ALLAHABAD U.P. GRAMIN BANK H.O. BANDA THRU CHAIRMAN AND 2 ORS.	ASHOK MALAVIYA	SATISH KISHORE KAKKAR
472	3/2021 (Recall of Order) in case SPLAD-103- -2013 Decided on 19/09/2017	RAJENDRA PRASAD PANDEY VS THE DIRECTOR GENERLA OF POLICE AND 4 OTHERS	B.K.MISHRA MANOJ SRIVASTAVA B.P. SINGH	C.S.C.
473	3/2021 (Restoration) in case SPLAD-22- -2021 Decided on 02/08/2021	MOHAMMAD RUMAN VS STATE OF U.P. AND 2 OTHERS	PRABHAT KUMAR SINGH LALTA PRASAD	C.S.C.
474	3/2021 (Restoration) in case SPLAD-22- -2021 Decided on 02/08/2021	ARVIND SINGH VS STATE ELECTION COMMISSION UTTAR PRADESH AND ANOTHER	PRABHAT KUMAR SINGH LALTA PRASAD	C.S.C.
475	3/2021 (Restoration) in case SPLAD-22- -2021 Decided on 02/08/2021	NAVEEN SINGH VS STATE OF U.P. AND 2 OTHERS	PRABHAT KUMAR SINGH LALTA PRASAD	C.S.C.
476	4/2021 (Restoration) in case SPLAD-31- -2021 Decided on 15/09/2021	NIDHI VS STATE OF U.P. AND 2 OTHERS	UTTAR KUMAR GOSWAMI	C.S.C.

AT 10:00 AM
(Court No.4)
HON'BLE JUSTICE ROHIT RANJAN AGARWAL

FRESH LIST

Fresh

1	DF	A227/4786/2021 (Aligarh)	SRI GAGAN KUMAR AND ANOTHER VS SRI BRIJ NARAYAN MAHESHWARI AND 2 OTHERS	PANKAJ AGARWAL	MADAN MOHAN PREM SAGAR VERMA
2	DF	A227/6343/2021 (Kanpur Nagar)	GOMTI SHANKAR PANDEY VS RAJ KUMAR GUPTA	MANOJ KUMAR PANDEY	RAMA PATI TRIPATHI
3		A227/6777/2021 (Kanpur Nagar)	SANJEEV VOHRA VS SWAPNIL MEHROTRA	RAJEEV KUMAR SAINI	
4		A227/6779/2021 (Jhansi)	JYOTI AGRAWAL VS KAILASH NARAYAN AGRAWAL	RISHABH AGARWAL	
5		A227/6791/2021 (Saharanpur)	NAIM AHMAD VS HAKIM AHMAD AND ANOTHER	VIRENDRA KUMAR	
6	DF	SAPL/577/2021 (Chitrakoot)	SOHAN LAL AND ANOTHER VS MAGAN BIHARI SRIVASTAVA (DECEASED) AND 3 OTHERS	DAYA SHANKAR SRIVASTAVA	
7	DF	SAPL/599/2021 (Sant Kabir Nagar)	RAM CHANDRA VS SUNIL KUMAR	GANESH KUMAR	
8	DF	SAPL/601/2021 (Mahoba)	SMT SARITA KUMARI VS SMT PREMARANI AND 6 OTHERS	PRASANT RATHOR TRIPATHI B.G. BHAI	
9	DF	SAPL/602/2021 (Jhansi)	RANVEER SINGH AND ANOTHER VS SMT SAHODRA DEVI	SANJAY KUMAR SINGH	
10	PO	SCCR/100/2021 (Baghpat)	OM PRAKASH GOYAL VS SMT. VIJLA AND ANOTHER	ARUN KUMAR TIWARI	ALKA SRIVASTAVA SANTOSH KUMAR SRIVASTAVA
11	PO	SCCRD/45/2021 (Gorakhpur)	DEEP NARAYAN VS QAZI SHAHEERUL HASAN	MANISH TANDON SUDHANSHU PANDEY	RAJEEV CHADDHA

Fresh

ECOURT CASES.

12	PO E-File	TACL/610/2021 (Ghaziabad)	SMT. SONIKA VS VIJAY KR. SHARMA	NIRAJ KUMAR TIWARI	
13	E-File	TACL/621/2021 (Gautam Buddh Nagar)	SMT. NEHA SOLANKI VS HEMANT KR. PUNDIR @ RAVI PUNDIR	PANKAJ SATSANGI	

ADDITIONAL/UNLISTED LIST

For Hearing

SENIOR CITIZEN

301	WC	SAPL/426/2013 (Azamgarh)	SERAJ AHMAD AND 2 ORS. VS IQBAL AHMAD AND 10 OTHERS	G. KRISHNA ABHISHEK KRISHNA	SUFIYA BANO GOVIND KRISHNA S.A.LARI RADHA KANT SINGH
	With	WRIB-244-1991 Azamgarh	IQBAL AHMAD VS COLLECTOR	SUFIYA BANO MOHD AKHTAR RADHA KANT SINGH MUDASSIR CH. N.A. KHAN	S.C.

For Final Disposal

SENIOR CITIZEN

302	DF	CLRE/205/2009 (Ghaziabad)	SURESH KUMAR SHARMA AND OTHERS VS M/S KHANNA AUTOMOBILES AND OTHERS	ASHISH AGRAWAL A.K.GUPTA	RAHUL PANDEY S.NIRANJAN PANKAJ AGARWAL
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Chapter 12 Rule 4

303	WR	SAPL/981/2007 (Allahabad)	M/S. RAM NARAYAN LAL BENI PRASAD VS BANK OF BARODA ALLD.	VINAYAK MITHAL PANKAJ MITHAL	
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For Order

304	DF	SAPL/73/2012 (Ballia)	SMT. SAROJ DEVI VS MAHATTAM AND OTHERS	RANJEET ASTHANA	S.K. SHUKLA V.K. PANDEY
305	PO	SAPL/1567/1999 (Meerut)	M/S MODI RUBBER LTD. AND OTHERS VS DR.ANIL SWARUP	TARUN AGRAWAL V.B.SINGH	VINAYAK MITHAL RAHUL KUMAR TYAGI PANKAJ MITTAL
306	DF	CLRE/264/2013 (Aligarh)	BHARAT AND ANR. VS STATE OF U.P. AND ANR.	DINESH KUMAR CHADHA	PREM PRAKASH CHAUDHARY
307	PO	CLRE/352/2011 (Kannauj)	BHOLA NATH AND OTHERS VS SMT.RANI DEVI AND OTHERS	YOGENDRA KUMAR SRIVASTAVA	
308	DF	WRIA/10729/2021 (Kanpur Nagar)	KRISHNA DEVI SRIVASTAVA AND 3 OTHERS VS NANKEU AND ANOTHER	SHESH KUMAR SRIVASTAVA	HIMANSHU SINGH NITIN JAIN
309	DF	SAPLD/90/2011 (Saharanpur)	STATE OF U.P. THRU COLLECTOR SAHARANPUR VS DEV KUMAR AND OTHERS	C.S.C.	AJAY KUMAR SHARMA VISHAL AGARWAL ANSHIKA AGARWAL
	With	SAPL-1284-2010 Saharanpur	SAHARANPUR DEVELOPMENT AUTHORITY SAHARANPUR VS DEV KUMAR AND OTHERS	P. K. SINGH	VISHAL AGARWAL ANSHIKA AGARWAL
310	ED	SAPLD/436/2017 (Kannauj)	SMT. NEMWATI VS JAI CHANDRA AND 2 OTHERS	AKHILESH KUMAR MANOJ KUMAR SRIVASTAVA	CHANDRA PRAKASH TIWARI SANJEEV BAJPAI
311	DF	SCCRD/23/2014 (Allahabad)	SHREESH AND 4 ORS. VS DEPUTY INSPECTOR GENERAL OF POLICE AND ANOTHER	ASHISH KUMAR SINGH AJAY KUMAR SINGH	S.C.
312	DF	SCCRD/43/2020 (Amroha (jyotiba P Nagar))	HARSWAROOP SINGH BABA VS SATISH CHANDRA AGRAWAL	DEEPAK SINGH	HIMANSHU RAGHAV PANDEY RAM KISHORE PANDEY
313	PO	SCCRD/23/2019 (Gautam Buddh Nagar)	NISHA KHURANA VS KAPIL SACHDEVA AND ANOTHER	ATUL SRIVASTAVA	GAURAV TRIPATHI ANURAG VAJPEYI

314	PO	SCCRD/16/2020 (Varanasi)	KASHI VISHWANATH MANDIR TRUST VARANASI VS THAKUR RADHA KRISHNA JI, VARANASI AND 2 OTHERS	VINEET SANKALP	RAVISH CHANDRA SRIVASTAVA
For Admission					
315	DF	SAPL/305/2016 (Ballia)	KALI PRASAD AND ANOTHER VS SWAMI NATH AND 5 ORS.	Y.S. SAXENA	ISHWAR KUMAR UPADHYAY
316	DF	SAPL/1286/2017 (Varanasi)	RADHEY LAL VS ARUNA TRIPATHI	VIJAY KUMAR OJHA RAVISH CHANDRA SRIVASTAVA	VINOD MISHRA
317	DF	SAPL/387/2021 (Meerut)	U.P. AWAS EVAM VIKAS PARISHAD AND ANOTHER VS SRI NAND KUMAR SIROHI	MAHESH CHANDRA CHATURVEDI (SENIOR ADV.) NIPUN SINGH	ARUN K. SINGH DESHWAL
318	PO	SAPL/536/2005 (Gautam Buddh Nagar)	NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY VS SMT. VIMLA DEVI JAIN	P K TRIPATHI M.N. SINGH ANURAG KHANNA SHIVAM YADAV P.K. TIWARI	NEEHARIKA SINHA NARAYAN DHRUV NARAYANA A.K. NARAYAN PRAVAL TRIPATHI R.P. DUBEY A.N. BHARGAVA VINAYAK MITHAL VIVEK VERMA
319	WC	SAPL/457/2019 (Muzaffar Nagar)	LAXMICHAND AND 24 OTHERS VS JAHOOOR BEG AND 13 OTHERS	AWADHESH KUMAR MALVIYA	BAKHTEYAR YUSUF
320	DF	CLRE/67/2005 (Saharanpur)	PRASHANT KUMAR AND OTHERS VS SANT RAM	R.P. DUBEY BHANU BHUSHAN JAUHARI	DEEPAK KUMAR SRIVASTAVA

CASES IN WHICH LOWER COURT/TRIAL COURT PROCEEDINGS HAVE BEEN STAYED

321	DF	WRIA/27805/2013 (Mirzapur)	BHAGWAN DAS VS KISHUN LAL AND 3 ORS.	NEERAJ CHANDRA SRIVASTAVA JAGADEESH PRASAD CHAURASIYA AKHILESH CHANDRA SRIVASTA	ASHU VERMA
322	DF	WRIA/75276/2011 (Kanpur Nagar)	RAJOLE PRASAD TRIPATHI VS ADDITIONAL DISTRICT JUDGE AND OTHERS	PRADIP KUMAR SRIVASTAVA	SIDDHARTH NIRANJAN A.K.SHARMA PRABHAT KUMAR S.C.
323	DF	WRIA/10453/2013 (Bulandshahr)	CHAMAN KHAN AND ORS. VS SMT.PUSHPLATA GOVIL AND ORS.	VISHNU KR.SINGH A.K.RAI	SUDHIR KUMAR PANDEY AMIT SAXENA
324	DF	WRIA/49778/2013 (Hathras (mahamaya Nagar))	SUBHASH CHAND SHARMA VS ANIL KUMAR @ ANIL PRAKASH	RAHUL SAHAI	DIVAKAR RAI SHARMA
325	DF	WRIA/9332/2019 (Bareilly)	MOHD. LATIF AND ANOTHER VS MISS GEETA PRASAD	ANURAG KUMAR ANUPAM ANAND VINAYAK VARMA VIVEK MISHRA	SHESHADRI TRIVEDI
326	PO	WRIA/64095/2013 (Pilibhit)	HARI SHANKAR AGARWAL VS RAKESH KUMAR	K.M.GARG	ARPIT AGARWAL S.S. SENGAR KR. R.C. SINGH
	With	WRIA-57246-2013 Pilibhit	RAKESH KUMAR VS DISTRICT JUDGE AND 2 ORS.	S.S.SENGAR KR.R.C.SINGH	ISHWAR CHANDRA TYAGI K.M.GARG C.S.C.
327	DF	A227/9580/2016 (Kanpur Nagar)	KUMARI SABARJEET KAUR VS SMT. RAVI MEHNDIRUTTA AND ANR.	SR. ADVOCATE TARIQ NAIYER HIMANSHU KUMAR	RAMESH NARAIN SRIVASTAVA SRI PRAKASH RAMENDRA ASTHANA ANAND SHANKAR DUBEY MUNNE LAL

328	DF	A227/1104/2020 (Rampur)	SURENDRA KUMAR VS MUNNA LAL AND ANOTHER	KRISHNA MOHAN TRIPATHI	
	With	A227-2644-2019 Rampur	MUNNA LAL VS SURENDRA KUMAR	TAWVAB AHMED KHAN	KRISHNA MOHAN TRIPATHI
329	DF	A227/1468/2020 (Kanpur Nagar)	U.P. SUNNI CENTRAL BOARD OF WAQF LUCKNOW VS MOHD. YUNUS AND ANOTHER	PUNIT KUMAR GUPTA	ARVIND SRIVASTAVA

CASES IN WHICH LOWER COURT/TRIAL COURT PROCEEDINGS HAVE BEEN STAYED

330	WC	A227/6795/2021 (Shahjahanpur)	SMT. RAYEESA AND ORS. VS MURARI LAL	RAHUL SAHAI	RAMENDRA ASTHANA S.C.
331	PO	A227/7184/2017 (Aligarh)	RAGHUBAR DAYAL VS GOPAL SADANI AND 10 OTHERS	PANKAJ KUMAR	TANISHA J MONIR SUMIT DAGA
332	WC	A227/2897/2018 (Kanpur Nagar)	SHAHEEN ANJUM VS JUDGES SMALL CAUSE/A.D.J.-6, KANPUR NAGAR AND 3 OTHERS	HIMANSHU KUMAR SR. ADVOCATE RAVI SHANKAR PRASAD(SENIOR ADV.)	ARUN KUMAR SINGH RAM JANAM SINGH
333	PO	A227/4820/2019 (Budaun)	ABDUL HAKEEM SIDDIQUI VS SMT. AYISHA BEGUM ANOTHER	RAMA GOEL BANSAL	RAHUL SAHAI
334	PO	A227/3570/2020 (Aligarh)	ABAD HUSAIN AND ANOTHER VS SWADESH KUMARI GUPTA	POOJA AGARWAL	
335	PO	A227/2810/2021 (Saharanpur)	ABID HASAN AND 9 OTHERS VS MANIHARAN PANCHAYAT ASSOCIATION AND ANOTHER	SYED WAJID ALI	CHETAN CHATTERJEE
336	PO	A227/4713/2021 (Sambhal (bheem Nagar))	ANIL KUMAR VS RAM RAJ AND 3 OTHERS	JAVED HUSAIN KHAN GULREZ KHAN	ASHISH KUMAR VINAYAK MITHAL

CASES IN WHICH INTERIM ORDER IS IN OPERATION

337	DF	SCCR/36/2020 (Gorakhpur)	A.K. DUBEY AND ANOTHER VS EXIDE INDUSTRIES LTD. AND 3 OTHERS	ADYA PRASAD TEWARI SHEO SHANKAR TRIPATHI	MANU KHARE
338	DF	SCCR/2/2021 (Shahjahanpur)	SARDAR DHARMENDRA SINGH VS IZHAR HASAN KHAN	VISHAKHA PANDE PANKAJ AGARWAL	ABHISHEK MISHRA RAHUL MISHRA
339	DF	SCCR/34/2021 (Bulandshahr)	TOTARAM VS SMT. NEMWATI DEVI AND 6 OTHERS	VIJENDRA PAL SINGH SMT. KRISHNA SINGH	PRAKHAR TANDON SOME NARAYAN MISHRA
340	DF	SCCR/114/2021 (Jhansi)	DR. DHARMENDRA SINGH CHAUHAN VS SONAL SINGH RATHORE AND 2 OTHERS	SHALINI GOEL	YASH TANDON
For Hearing					
341	DF	SAPL/169/1990 (Basti)	SMT. DULARI VS SANT PRASAD	MURLI DHAR MISHRA M.D.MISRA	RAMESH CHANDRA D.P.MISRA
342	DF	SAPL/1103/1995 (Aligarh)	JAFAR UDDIN VS HARI SHANKER AND OTHERS	VIRENDRA PAL VARSHNEY J.P.SINGH	SHREYA GUPTA ANUJ AGRAWAL RAVI ANAND AGARWAL M.K. GUPTA

343	WC	SAPL/797/2002 (Varanasi)	SHIV SHANKAR VS DEEN DAYAL	MANOJ MISHRA	DEO DAYAL KRISHNA JI KHARE
344	WC	SAPL/378/2014 (Ghazipur)	RAM CHARAN RAM AND 4 ORS. VS SURENDRA NATH AND ANOTHER	RAM SHISH RAM SABHAJEET SURENDRA NATH CHAUHAN	ASHUTOSH UPADHYAY RAKESH PANDE (SENIOR ADV.) YATINDRA KUMAR TIRPATHI K.S. RATHORE K.S. RATHOR
345	PO	CLRE/290/2009 (Gorakhpur)	SMT. SAVITRI VERMA DECEASED AND OTHERS VS KAPIL YADAV	R.P. TIWARI M.M.D. AGRAWAL	SHIVENDRA BAHADUR
346	DF	SCCR/239/2017 (Jalaun)	SHAFIQ AHMAD ANSARI VS MAHESH KUMAR TIWARI	ANURUDDH CHATURVEDI RAJ MOHAN SAGGI	KRISHAN MOHAN MISHRA
For Final Hearing					
347	DF	CLRE/14/2009 (Saharanpur)	M/S SOORAJ AUTOMOBILES LTD THRU ITS M.D. VS STRAW BOARD MANUFACTURING CO THRU ITS EXECUTIVE DIRECTOR	ALOK KUMAR SRIVASTAVA KARSHIT NIGAM SHAKTI SWARUP NIGAM	S.C. A.K. SINGH
For Final Disposal					
348	DF	SCCR/50/2018 (Meerut)	YUSUF SAGAR@SAGAR VS ARUJ ALAM AND 1ANR	AKHILESH SINGH SHIVAM YADAV	PUNIT KUMAR GUPTA
	With	SCCR-49-2018 Meerut	YUSUF SAGAR@SAGAR VS ARUJ ALAM	AKHILESH SINGH SHIVAM YADAV	PUNIT KUMAR GUPTA

Application for Orders					
349		3/2019 (Review Application) in case SAPL-373-1979 Decided on 03/07/2019	TIRATH SINGH VS SMT.PREM LATA	Y.S. SAXENA BIPIN LAL SRIVASTAVA S.K.VERMA	P.L. YADAV DEVESH RASTOGI JAGDAMBA PRASAD BRAJESH KUMAR SINGH VIVEK RASTOGI
350		1/1979 (185799/2014) (Restoration) in case SAPL-148- -1979 Decided on 24/05/2010	RAJ KUMAR SINGH AND OTHERS VS MAN SINGH AND ANOTHER	MADHAV JAIN D.P.S. CHAUHAN DHAN PRAKASH	RAJIV JOSHI K.B. GARG SUNIL KUMAR SRIVASTAVA ILLIGIBLE
351		2/1979 (185803/2014) (Restoration) in case SAPL-149- -1979 Decided on 11/01/2010	RAJ KUMAR SINGH AND OTHERS VS MAN SINGH AND ANOTHER	MADHAV JAIN D.P.S. CHAUHAN DHHAN PRAKASH	SUNIL KUMAR SRIVASTAVA ILLIGIBLE
	With	SAPL/1489/1979 Decide on 24/05/2010	RAJ KUMAR SINGH and OTHERS VS MAN SINGH and ANOTHER---	DHAN PRAKASH MADHAV JAIN D.P.S. CHAUHAN	K.B. GARG SUNIL KUMAR SRIVASTAVA
352		3/2020 (Review Application) in case SAPL-104- -2019 Decided on 18/01/2020	DHARMENDRA YADAV VS GIRISH KUMAR SAHNI	SRI MANISH GOYAL,SENIOR ADVOCATE NIKHIL MISHRA	VINEET KUMAR SINGH SUNIL DUTT KAUTILYA

353	34/2020 (Restoration) in case SAPL-252- -1988 Decided on 24/03/2015	RAJ KISHORE AND OTHERS VS HIRA AND OTHERS	S.K. YADAV K.K. RAI S.U. ANSARI SUFIYA BANO SNEH RANJAN SHUKLA KASHI NATH SHUKLA	KUNAL RAVI SINGH RAHUL SRIVASTAVA AJAI KUMAR SRIVASTAVA A.K. SRIVASTAVA V.K.S. CHAUDHARY RAHUL SRIPAT
354	2/2021 (Recall of Order) in case SAPL-756-1997 Decided on 18/07/2014	RAM KISHAN AND ANOTHER VS ANIL KUMAR AND ANOTHER	AVINASH MANGAL RAI DHARAM PAL SINGH	VINOD SINHA
355	32/2021 (Recall of Order) in case SAPL-262-2007 Decided on 25/08/2021	SHEOJIT SINGH VS PURUSHOTTAM DAS AND OTHERS	RAJESH KUMAR DUBEY V.K. UPDDHYAY AMIT R.K. DUBEY	NIMAI DAS AKHILESH TRIPATHI S P SINGH VINOD KANT SANDEEP AGARWAL AJAY KUMAR SINGH
356	1/2011 (376341/2017) (Restoration) in case WRIA-3217- -2011 Decided on 07/10/2017	KAMLESH KUMAR JAISWAL VS AJAY JAISWEAL	SUSHIL KUMAR SHUKLA	
357	1/1991 (228435/2015) (Restoration) in case WRIA-488- -1991 Decided on 31/08/1992	SHAH ALAM VS VIIIITH A.D.J. NEERUT AND OTHERS	S.G. HASNAIN SYED AHMED FAIZAN IQBAL AHMAD	SANOTSH SHARMA A.K. BANERJI NEERAJ AGARWAL S.C.
358	7/2019 (Recall of Order) in case WRIA-4868- -2010 Decided on 27/03/2019	ARVIND KUMAR GUPTA VS JAGDISH PRASAD SHARMA AND ANOTHER	AMIT FANEESH MISHRA	K.M.GARG
359	2/2021 (Recall of Order) in case WRIC-635- -2021 Decided on 20/07/2021	JABBAR HASAN AND ANOTHER VS STATE OF U P AND 8 OTHERS	ABHAY KUMAR SRIVASTAVA	KAUSHAL KISHORE MANI C.S.C.

For Order

ECOURT CASES.

360	DF E-File	TACL/385/2018 (Jalaun)	RANI DEVI SHAKYAWAR VS MANOJ KUMAR SHAKYAWAR	JAYSINGH YADAV RAVINDRA PRATAP SINGH SUSHIL KUMAR	MANVENDRA NATH SINGH
	With	TACL-386-2018 Jalaun	RANI DEVI SHAKYAWAR VS MANOJ KUMAR SHAKYAWAR	JAYSINGH YADAV RAVINDRA PRATAP SINGH SUSHIL KUMAR	MANVENDRA NATH SINGH
361	DF E-File	TACL/373/2019 (Kanpur Nagar)	M/S ALLIED PHARMACEUTICALS VS M/S CALPRO FOODS PRIVATE LIMITED	SAURABH SRIVASTAVA	
362	DF E-File	TACL/583/2019 (Farrukhabad)	SMT. ARJOO MISHRA VS PRIYANSHU MISHRA	SUSHIL DUBEY	RAMASHRAY TRIPATHI
363	DF E-File	TACL/621/2019 (Kanpur Nagar)	MONI SAINI VS ADDITIONAL PRINCIPAL JUDGE, FAMILY COURT NO. 2, KANPUR NAGAR AND ANOTHER	ANIL KUMAR DUBEY KANJAANAN PYARE SINGH RAM MOHAN	GANESH SHANKAR PATEL

364	DF E-File	TACL/627/2019 (Aligarh)	SMT. ALSAWA VS MOHD. MOBIN	RAM SANEHI YADAV ABDUL KHALIK	BABU LAL RAM SUBHASH CHAND
365	DF E-File	TACL/261/2020 (Gautam Buddh Nagar)	AARTI ARORA VS RAJAN MUKHI	KASHI NARESH MISHRA JITENDRA KUMAR	
366	DF E-File	TACL/281/2020 (Aligarh)	SURESH CHAND AGRAWAL AND 2 OTHERS VS MAHESH CHAND AGRAWAL AND ANOTHER	SUNIL KUMAR MISRA	
367	DF E-File	TACL/243/2021 (Bulandshahr)	EKTA SHARMA VS PRINCIPAL JUDGE FAMILY COURT AND ANOTHER	SANTOSH KUMAR DUBEY	PRASHANT MISHRA
368	DF E-File	TACL/349/2021 (4265 Kanpur Nagar) 7638 9536)	AISHA KHATOON VS MOHAMMAD ARSHAD	ARVIND KUMAR TRIVEDI MOHD UMAR FAROOQ	
369	DF E-File	TACL/399/2021 (Shamli (prabudh Nagar))	JYOTI VS AMIT KUMAR	BRIJESH KUMAR YADAVA NARENDRA KUMAR YOGENDRA PAL SINGH	
370	DF E-File	TACL/403/2021 (Hapur (panchsheel Nagar))	ANAMIKA HARMAN VS ALICK MASSEY	KULDEEP JOHRI	PREM NARAYAN TIWARI
371	DF E-File	TACL/405/2021 (Agra)	SHWETA VERMA VS DR HARISH KUMAR	BAL RAM GUPTA	SHIVAM YADAV
372	DF E-File	TACL/438/2021 (Saharanpur)	SMT. RITU BHARTARI ALIAS RITU JAISWAL VS SAJAL BHARTARI	AMIT SINGH	MOHD. ASLAM RAFIUDDIN ANSARI
373	DF E-File	TACL/445/2021 (Jaunpur)	SMT. RADHA GUPTA VS SUNIL KUMAR	SANDEEP KUMAR PANDEY LAKSHMI KANT PANDEY	RAYOOF ALI
374	DF E-File	TACL/447/2021 (Hathras (mahamaya Nagar))	SMT. LAJJA DEVI VS SRI CHANDRA KUMAR	SUJAN SINGH	JANMED KUMAR
375	DF E-File	TACL/449/2021 (Amroha (jyotiba P Nagar))	SMT. KAJAL VS DEEPU	DINESH KUMAR YADAV	
376	DF E-File	TACL/451/2021 (Kanpur Dehat)	SMT. RENU KUMARI VS SANTOSH KUMAR	ALOK KUMAR SRIVASTAVA	RAJEEV TIWARI

For Admission

ECOURT CASES.

377	DF E-File	CLRE/1/2019 (Agra)	RAJENDRA SINGH AND 4 OTHERS VS ROMAN CATHOLIC DIOCESE OF AGRA LIMITED AND ANOTHER	NARENDRA KUMAR GIRI MANISH GOYAL(SENIOR ADV.)	PREM CHAND JAIN
378	WC E-File	CLRE/74/2021 (Etah)	VIMAL KUMAR YADAV VS SMT. SHAILESH MISHRA AND ANOTHER	ARVIND KUMAR SINGH	A. KUMAR SINGH
379	DF E-File	TACL/497/2019 (Gautam Buddh Nagar)	ARCHANA PRAJAPATI VS DHIRENDRA PRATAP	ASHISH KUMAR SINGH BUDDHA PRAKASH	SHIVAM KUMAR PAL R.B.PAL
380	DF E-File	TACL/539/2019 (Aligarh)	SMT. SHASHI SHARMA @ SHASHI KANT SHARMA VS VINOD KUMAR	GAURAV SHARMA	
381	DF E-File	TACL/125/2020 (Jhansi)	SMT. RANJANA PANDEY VS AVANISH PANDEY	AJEET KUMAR SINGH	

For Hearing

ECOURT CASES.

382	DF E-File	TACL/365/2021 (Kanpur Nagar)	SMT. SUSHAMA VS PRADEEP KUMAR SINGH	ANIL KUMAR VERMA	SANJAY SRIVASTAVA
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Application for Orders

383	9/2021 (Restoration) in case TACL-461-2019 Decided on 04/10/2021	SMT. GUNJAN VS JANENDRA KUMAR GUPTA	ABHISHEK GUPTA	ABHISHEK CHAUHAN ASHISH KUMAR DUBEY
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384	18/2020 (Official Liquidator Report (OLR)) in case COPP-52-2000 Decided on 25/09/2008	M/S G.B.MARKETING CORPORATION ALLD. VS MAYA AGRO PRODUCTS LTD.ALLD.	ASHOK DEEP SRIVASTAVA BIJENDRA SINGH RAHUL AGARWAL SYED BADSHAH HUSAIN NAQVI FIROZ HAIDER BIRENDRA SINGH R.P.AGARWAL	P.S. KUSHWAHA S.P.PANDEY JAMAL ALI M.A. HASEEN B.K.PANDEY S.R. YADAV A.K. GAUR R.P. MISHRA VIVEK PRASAD MATHUR NIZAM KHAN O.L. M.K. BAGRI A.K. MISRA PRANJAL MEHROTRA MANISH MEHROTRA ANURAG KHANNA V.K. SRIVASTAVA J.N. PANDEY A.K. PANDEY KRISHNA AGRAWAL O.L. O.P. SHARMA O.P. MISRA S.K. SHUKLA BIRENDRA SINGH O. L. SANJAY BOSE
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385	63/2021 (Misc. Application) in case COPP-31-2013	M/S A.S. ENTERPRISES VS ARIHANT PULP AND PALERS PRIVATE LTD.	SANJAI SINGH ASHOK SHANKAR BHATNAGAR RAJENDRA PRASAD AGRAWAL	SHASHI NANDAN S.D.SINGH SWETASH AGARWAL ASHOK BHATNAGAR SHWETASHWA AGARWAL JUGAL KISHOR KHANNA PRADEEP CHANDRA(SENIOR ADV.) MANJARI SINGH KUNAL RAVI SINGH ATUL KUMAR SHAHI AKHILESH SRIVASTAVA ABHISHEK SRIVASTAVA SUMIT DAGA KRISHNA GOPAL KRISHNA AGARAWAL KSHITIJ SHAILENDRA SYED FAHIM AHMED PARV AGARWAL O.L. M.K. BAGHRI
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AT 10:00 AM
(Court No.5)
HON'BLE JUSTICE SIDDHARTHA VARMA

e-Court

FRESH LIST

Fresh

ECOURT CASES.

1	E-File	WRIC/31187/2021 (Ghazipur) Notice no:2021/1174	GYAN PRAKASH SHARMA AND ANOATHER VS STATE OF U.P THROUGH SECRETARY HOME AND 3 OTHERS	GIRISH CHANDRA GIRJA SHANKER MISHRA	
Fresh					
2	DF	WRIB/1738/2021 (Ghazipur) Notice no:2021/39000	VIJAI AND 6 OTHERS VS DEPUTY DIRECTOR OF CONSOLIDATION AND 2 OTHERS	KAMLESH SHRAMA	C.S.C.
3		WRIB/2130/2021 (Hapur (panchsheel Nagar)) Notice no:2021/48551	GAJRAJ SINGH AND 6 OTHERS VS THE DEPUTY DIRECTOR OF CONSOLIDATION AND 10 OTHERS	VINAYAK VARMA BIPIN LAL SRIVASTAVA	BHUPENDRA KUMAR TRIPATHI C.S.C.
4		WRIB/2133/2021 (Gorakhpur) Notice no:2021/49712	KUNDAN STEEL WORKS VS SETTLEMENT OFFICER, CONSOLIDATION GORAKHPUR AND 10 OTHERS	ARVIND SRIVASTAVA	C.S.C.
5	PO	WRIC/866/2021 (Saharanpur) Notice no:2021/137	MANGERAM AND 4 OTHERS VS THE BOARD OF REVENUE COMMISSIONER AND 3 OTHERS	NARENDRA SINGH CHAHAR	C.S.C.
6	PO	WRIC/7869/2021 (Ghazipur) Notice no: 2021/11112	HAVALDAR YADAV VS UP-ZILADHIKARI SAIDPUR AND 2 OTHERS	SANJAY KUMAR YADAV	C.S.C.
7	PO	WRIC/18949/2021 (Etawah) Notice no:2021/28364	BRAMHANAND KAHAR VS STATE OF U.P. AND 9 OTHERS	DEVESH KUMAR VERMA SURESH CHANDRA VERMA	HARI NARAYAN SINGH C.S.C.
8	PO	WRIC/21856/2021 (Kushi Nagar) Notice no:2021/33225	BADRI AND 6 OTHERS VS STATE OF U.P. AND 5 OTHERS	JUNED ALAM	SUDHIR BHARTI C.S.C.
9	NDF	WRIC/22728/2021 (Auraiya) Notice no:2021/35294	RAMESHWAR DAYAL RAM VILASI DEVI MADHYAMIK VIDYALAYA VS STATE OF U.P. AND 7 OTHERS	RAM CHANDRA SOLANKI	C.S.C.
10	PO	WRIC/23499/2021 (Allahabad) Notice no:2021/35748	PHOOL CHANDRA VS STATE OF U.P. AND 4 OTHERS	SARVESH KUMAR	AZAD RAI C.S.C.
11	PO	WRIC/23641/2021 (Bulandshahr) Notice no:2021/36686	SMT. KAMLESH VS STATE OF U.P. AND 3 OTHERS	PRAVESH KUMAR NAVEEN KUMAR	C.S.C.
12	DF	WRIC/24149/2021 (Sant Kabir Nagar) Notice no:2021/37439	MAHENDRA VS STATE OF U P AND 3 OTHERS	FURQUAN AHMAD (ALVI)	UMANG SRIVASTAVA C.S.C.
13	DF	WRIC/24585/2021 (Sonbhadra) Notice no:2021/38048	RAM RAKSHA VS STATE OF U.P. AND 3 OTHERS	SATISH KUMAR MISHRA RAM KISHUN MISRA	PRADEEP SINGH C.S.C.

14	DF	WRIC/24965/2021 (Azamgarh) Notice no:2021/37742	SHIYARA VS STATE OF U P AND 5 OTHERS	BRIJENDRA KUMAR SRIVASTAVA	RAMESHWAR PRASAD SHUKLA CHANDRA KUMAR RAI C.S.C.
15	PO	WRIC/25608/2021 (Mathura) Notice no:2021/29850	PRAKASH CHAND SHARMA VS STATE OF U.P. AND 5 OTHERS	AMIT KUMAR TRIPATHI MANISH KUMAR TIWARI	AVINASH CHANDRA SRIVASTAVA C.S.C.
16	DF	WRIC/25942/2021 (Gautam Buddh Nagar) Notice no:2021/35603	HARPAL AND 8 OTHERS VS STATE OF U.P. AND 2 OTHERS	ANSHUL KUMAR SINGHAL	RAMENDRA PRATAP SINGH ANJALI UPADHYA C.S.C.
17	PO	WRIC/26415/2021 (Jalaun) Notice no:2021/32501	BHAI JI VS STATE OF U P AND 10 OTHERS	RAHUL KUMAR JADAUN CHANDRA BHUSHAN YADAV	C.S.C.
18	DF	WRIC/26614/2021 (Azamgarh) Notice no:2021/37641	ANSAR AHMAD VS STATE OF U.P. AND 4 OTHERS	FIRDOS AHMAD ATUL KUMAR YADAV	RAMESHWAR PRASAD SHUKLA C.S.C.
19	PO	WRIC/27081/2021 (Saharanpur) Notice no:2021/42536	SUBHASH AND 4 OTHERS VS STATE OF U.P.THROUGH DISTRICT MAGISTRATE, AND 4 OTHERS	RUDUVANT PRATAP SINGH	C.S.C.
20	PO	WRIC/27246/2021 (Allahabad) Notice no:2021/40183	MOHAMMAD RAFE AND 3 OTHERS VS STATE OF U.P. AND 14 OTHERS	BRIJ BHUSHAN PAUL ANAND PRAKASH PAUL	AZAD RAI C.S.C.
21	PO	WRIC/27267/2021 (Null) Notice no:2021/29532 Notice no:NULL	SAUDAGAR AND 2 OTHERS VS STATE OF U.P. AND 3 OTHERS	MAYANK SRIVASTAVA	C.S.C.
22	DF	WRIC/27639/2021 (Mau) Notice no:2021/42722	SMT. USHA DEVI VS STATE OF U.P. AND 6 OTHERS	R.P.S. CHAUHAN	RAMESHWAR PRASAD SHUKLA SHRIPRAKASH SHRIVASTAVA GYANENDRA PRAKASH SRIVASTAVA C.S.C.
23	PO	WRIC/28154/2021 (Jaunpur) Notice no:2021/44275	RINA DEVI VS STATE OF U.P. AND 3 OTHERS	KAILASH NATH SINGH	C.S.C.
24	PO	WRIC/28205/2021 (Kushi Nagar) Notice no:2021/44865	IDREESH VS STATE OF U.P. AND 2 OTHERS	SHACHINDRA KUMAR MISHRA	C.S.C.
25	PO	WRIC/28641/2021 (Ghazipur) Notice no:2021/41907	RAM MURAT AND 2 OTHERS VS ADDITIONAL COMMISSIONER AND 2 OTHERS	SANJAY KUMAR MISHRA	C.S.C.
26	DF	WRIC/28835/2021 (Fatehpur) Notice no:2021/44768	MANISH KUMAR VS AYODHYA PRASAD AND 14 OTHERS	MANISH CHAND UMRAO	AZAD RAI C.S.C.
27	PO	WRIC/28919/2021 (Gorakhpur) Notice no:2021/43979	RAM SEWAK AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	SYED WAJID ALI	SUDHIR BHARTI C.S.C.
28	PO	WRIC/28952/2021 (Ghazipur) Notice no:2021/45883	PRADEEP KUMAR SINGH VS STATE OF U.P. AND 2 OTHERS	AWADHESH KUMAR MALVIYA	C.S.C.
29	PO	WRIC/28978/2021 (Siddharth Nagar) Notice no:2021/44226	MAKBOOL AHMAD AND 4 OTHERS VS STATE OF U.P. AND 4 OTHERS	ANSHU PANDEY SACHIN MISHRA	PANKAJ KUMAR GUPTA C.S.C.
30	PO	WRIC/28994/2021 (Gorakhpur) Notice no:2021/43432	SANJEEV VS STATE OF U.P. AND 2 OTHERS	VINAY KUMAR MISHRA	SUDHIR BHARTI C.S.C.
31	PO	WRIC/29010/2021 (Kushi Nagar) Notice no:2021/43741	VYASH SINGH VS STATE OF U.P. AND 15 OTHERS	MAHENDRA SINGH	SUDHIR BHARTI C.S.C.
32	PO	WRIC/29113/2021 (Pilibhit) Notice no:2021/43313	DEEP KAMAL VS STATE OF U.P. AND 7 OTHERS	MANISH JOSHI	SHER BAHADUR SINGH C.S.C.

33	PO	WRIC/29116/2021 (Allahabad) Notice no:2021/44823	DURG VIJAY VS STATE OF U.P. AND 2 OTHERS	RAJESH YADAV	C.S.C.
34	PO	WRIC/29148/2021 (Kaushambi) Notice no:2021/46180	SANDEEP KUMAR AND 2 OTHERS VS STATE OF U.P. AND 3 OTHERS	ARVIND KUMAR MISHRA	C.S.C.
35	PO	WRIC/29161/2021 (Mau) Notice no:2021/46195	IRFAN VS STATE OF U.P. AND 5 OTHERS	DHIRENDRA SINGH	RAMESHWAR PRASAD SHUKLA C.S.C.
36	DF	WRIC/29556/2021 (Saharanpur) Notice no:2021/43318	SUBHASH VS STATE OF U.P. AND 4 OTHERS	RUDUVANT PRATAP SINGH	C.S.C.
37	PO	WRIC/29660/2021 (Banda) Notice no:2021/47314	ANUSUIYA AND 3 OTHERS VS STATE OF U.P. AND 9 OTHERS	RAM SINGH	C.S.C.
38	PO	WRIC/29928/2021 (Kushi Nagar) Notice no:2021/46622	VINOD AND 2 OTHERS VS STATE OF U.P. AND 4 OTHERS	SHRIPRAKASH SHRIVASTAVA	SUDHIR BHARTI C.S.C.
39	PO	WRIC/29939/2021 (Mau) Notice no:2021/46370	ARVIND KHARWAR VS STATE OF U.P. AND ST AND 3 OTHERS	GYANENDRA PRAKASH SRIVASTAVA	RAMESHWAR PRASAD SHUKLA C.S.C.
40	PO	WRIC/29968/2021 (Basti) Notice no:2021/46497	PINTU SONKAR AND 3 OTHERS VS STATE OF U.P. AND 2 OTHERS	PANKAJ KUMAR SHUKLA	C.S.C.
41	PO	WRIC/30024/2021 (Moradabad) Notice no:2021/45569	RISHIPAL SINGH VS STATE OF U.P. AND 2 OTHERS	VIVEK KUMAR MISHRA	C.S.C.
42	PO	WRIC/30409/2021 (Allahabad) Notice no:2021/47707	SUBHASH CHANDRA AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	BADRI MANI TRIPATHI	AZAD RAI C.S.C.
43	PO	WRIC/30416/2021 (Mathura) Notice no:2021/44940	SURESH CHAUDHARY VS ADDITIONAL COMMISSIONER AND 3 OTHERS	NEERAJ AGRAWAL	C.S.C.
44	PO	WRIC/30456/2021 (Siddharth Nagar) Notice no:2021/47253	RAM KEWAL VS STATE OF U.P. AND 3 OTHERS	KRISHNA KUMAR SHUKLA ADARSH KUMAR SHUKLA	PANKAJ KUMAR GUPTA C.S.C.
45	PO	WRIC/30481/2021 (Allahabad) Notice no:2021/47366	SMT. MEENA DEVI VS STATE OF U.P. AND 5 OTHERS	RAJIV KUMAR MISHRA GANESH PANDEY	C.S.C.
46	PO	WRIC/30505/2021 (Pilibhit) Notice no:2021/43672	CHATURBHUJ VS ADDITIONAL COMMISSIONER BAREILLY AND 2 OTHERS	UDIT CHANDRA	C.S.C.
47	PO	WRIC/30508/2021 (Kushi Nagar) Notice no:2021/43347	SURENDRA MISHRA VS STATE OF U.P. AND 6 OTHERS	A.P. SINGH	C.S.C.
48	PO	WRIC/30540/2021 (Kanpur Dehat) Notice no:2021/46648	SMT. PHOOL MATI AND 12 OTHERS VS STATE OF U.P. AND 4 OTHERS	KIRTI KUMAR NIRKHI SHOBHIT SAXENA	HARI NARAYAN SINGH C.S.C.
49	PO	WRIC/30554/2021 (Ballia) Notice no:2021/48472	AMARNATH SINGH AND ANOTHER VS STATE OF U.P. AND 21 OTHERS	SANJAI SINGH YADVENDRA PRATAP SINGH	RAMESHWAR PRASAD SHUKLA C.S.C.
50	PO	WRIC/30556/2021 (Varanasi) Notice no:2021/46540	PANKAJ AND ANOTHER VS STATE OF U.P. AND 4 OTHERS	NAVIN KUMAR SRIVASTAVA DEEPAK SINGH	BHUPENDRA KUMAR TRIPATHI C.S.C.
51	PO	WRIC/30560/2021 (Azamgarh) Notice no:2021/46227	RAMASHRAYA VS STATE OF U P AND 3 OTHERS	SHIV SHANKAR PD GUPTA	C.S.C.

52	PO	WRIC/30562/2021 (Gautam Buddh Nagar) Notice no:2021/47694	CHAMAN SINGH VS STATE OF U.P. AND 2 OTHERS	BRIJESH KUMAR	C.S.C.
53	PO	WRIC/30566/2021 (Sonbhadra) Notice no:2021/46967	MUKHRAM VS STATE OF U.P. AND 4 OTHERS	ANIL KUMAR ADITYA	PRADEEP SINGH C.S.C.
54		WRIC/31165/2021 (Mau) Notice no:2021/48563	TUNDI AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	ARUN KUMAR SINGH	C.S.C.
55		WRIC/31170/2021 (Azamgarh) Notice no:2021/44353	SANTLAL CHHOTAK CHAVHAN VS STATE OF U.P. AND 3 OTHERS	SUDHAKAR PANDEY	RAMESHWAR PRASAD SHUKLA C.S.C.
56		WRIC/31173/2021 (Allahabad) Notice no:2021/48725	JEET LAL AND 5 OTHERS VS STATE OF U.P. AND 4 OTHERS	PEEYUSH KUMAR PATHAK RANJIT SINGH	C.S.C.
57		WRIC/31184/2021 (Mau) Notice no:2021/48401	SMT. SAVITRI DEVI VS STATE OF U.P. AND 4 OTHERS	DEVENDRA KUMAR	C.S.C.
58		WRIC/31196/2021 (Basti) Notice no:2021/47835	KALLASHI VS STATE OF U.P. AND 2 OTHERS	PANKAJ KUMAR SHUKLA	C.S.C.
59		WRIC/31201/2021 (Bijnor) Notice no:2021/48689	KAILASH SINGH AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	RAKESH KUMAR VERMA	ARUN KUMAR PANDEY C.S.C.
60		WRIC/31210/2021 (Jaunpur) Notice no:2021/49423	JAGANNATH RAM MAURYA VS STATE OF U.P. AND 3 OTHERS	SUMIT SURI	C.S.C.
61		WRIC/31218/2021 (Azamgarh) Notice no:2021/44861	SUBAI AND 7 OTHERS VS STATE OF U.P. AND 3 OTHERS	KIRT RAJ YADAV	RAMESHWAR PRASAD SHUKLA C.S.C.
62		WRIC/31219/2021 (Jaunpur) Notice no:2021/46598	RADHEY SHYAM VS STATE OF U P AND 6 OTHERS	DHEERAJ KUMAR YADAV	BHUPENDRA KUMAR TRIPATHI C.S.C.
63		WRIC/31241/2021 (Sambhal (bheem Nagar)) Notice no:2021/47065	ROHAN SINGH VS STATE OF U.P. AND 10 OTHERS	SANTOSH KUMAR TIWARI	ARUN KUMAR PANDEY C.S.C.
64		WRIC/31251/2021 (Basti) Notice no:2021/48542	FAGU AND ANOTHER VS STATE OF U.P. AND 6 OTHERS	ASHUTOSH PANDEY	PANKAJ KUMAR GUPTA C.S.C.
65		WRIC/31252/2021 (Kushi Nagar) Notice no:2021/48311	RAM DAYAL VS STATE OF U.P. AND 4 OTHERS	ARVIND PRABODH DUBEY	SUDHIR BHARTI C.S.C.
66		WRIC/31257/2021 (Kanpur Nagar) Notice no:2021/48266	NAUSHAD AHMAD VS STATE OF U.P. AND ANOTHER	MUMTAZ AHMAD SIDDIQUI	C.S.C.
67	PO	WPIL/2035/2021 (Allahabad) Notice no:2021/46559	RAJENDRA PRASAD VS STATE OF U.P. AND 5 OTHERS	MAHABIR YADAV	AZAD RAI C.S.C.
68	PO	WPIL/2036/2021 (Mau) Notice no:2021/47329	TAUSIF VS STATE OF U.P. AND 8 OTHERS	NAVIN KUMAR TIWARI CHANDRA BHUSHAN TIWARI	RAMESHWAR PRASAD SHUKLA C.S.C.
69	PO	WPIL/2037/2021 (Maharajganj) Notice no:2021/46984	RAM CHANDRA VS STATE OF U.P. AND 5 OTHERS	PAVAN KUMAR SRIVASTAVA	RAMESHWAR PRASAD SHUKLA C.S.C.
70	PO	WPIL/2038/2021 (Basti) Notice no:2021/41217	BRAHAM DEV UPADHAYAY AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	IN PERSON	C.S.C.
71	PO	WPIL/2039/2021 (Muzaffar Nagar) Notice no:2021/47644	VIDUR MOHAN VS STATE OF U.P. AND 6 OTHERS	RAM CHANDRA KUSHWAHA	KAUSHAL KISHORE MANI C.S.C.
72	PO	WPIL/2040/2021 (Jaunpur) Notice no:2021/42915	BRIJ NARAYAN VS STATE OF U.P. AND 6 OTHERS	SHRI KRISHNA DAS NEELABH SRIVASTAVA	BHUPENDRA KUMAR TRIPATHI C.S.C.

73	PO	WPIL/2041/2021 (Jaunpur) Notice no:2021/42914	RIYAZ VS STATE OF U.P. AND 6 OTHERS	SHRI KRISHNA DAS NEELABH SRIVASTAVA	BHUPENDRA KUMAR TRIPATHI C.S.C.
74	PO	WPIL/2042/2021 (Jaunpur) Notice no:2021/47480	GIRJA SHANKAR VS STATE OF U.P. AND 4 OTHERS	KAILASH NATH SINGH	BHUPENDRA KUMAR TRIPATHI C.S.C.
75	PO	WPIL/2043/2021 (Azamgarh) Notice no:2021/46084	RAVINDRA KUMAR VS STATE OF U.P. AND 9 OTHERS	JITENDRA YADAV	RAMESHWAR PRASAD SHUKLA C.S.C.
76	PO	WPIL/2044/2021 (Ghazipur) Notice no:2021/44711	NARESH CHAUHAN VS STATE OF U.P. AND 10 OTHERS	UDAI SHANKAR CHAUHAN	BHUPENDRA KUMAR TRIPATHI C.S.C.
77	PO	WPIL/2045/2021 (Varanasi) Notice no:2021/48032	ANIL KUMAR DUBEY VS STATE OF U.P. AND 8 OTHERS	AGNIHOTRI KUMAR TRIPATHI	BHUPENDRA KUMAR TRIPATHI C.S.C.
78	PO	WPIL/2046/2021 (Jaunpur) Notice no:2021/47338	DAYASHANKAR VS STATE OF U.P. AND 5 OTHERS	SUBODH KUMAR RAI	BHUPENDRA KUMAR TRIPATHI C.S.C.
79	PO	WPIL/2047/2021 (Gorakhpur) Notice no:2021/47434	VIRENDRA NATH YADAV VS STATE OF U.P. AND 5 OTHERS	SHEETALA PRASAD PANDEY	SUDHIR BHARTI C.S.C.
80	PO	WPIL/2048/2021 (Fatehpur) Notice no:2021/47496	RAM NAJAR VS STATE OF U.P. AND 5 OTHERS	RAM PAL SINGH	C.S.C.
81	PO	WPIL/2049/2021 (Etah) Notice no:2021/47736	SHANKAR LAL VS STATE OF U.P. AND 6 OTHERS	AMARENDRA MANI SALIL KRISHNA	KRISHNA KANT SINGH C.S.C.
82		WPIL/2113/2021 (Basti) Notice no:2021/48181	RAKESH KUMAR PANDEY AND ANOTHER VS STATE OF U.P. AND 6 OTHERS	PANKAJ KUMAR SHUKLA	PANKAJ KUMAR GUPTA C.S.C.

ADDITIONAL/UNLISTED LIST

For Order

SENIOR CITIZEN

301	PO	WRIB/28684/2001 (Budaun)	KISHAN LAL VS D.D.C. BUDAUN AND OTHERS	SMT. RASHMI TRIPATHI A.R.DUBE	R.S.TRIPATHI A.P.TEWARI FATMA KHATOON GIRISH CHANDRA SHUKLA C.S.C.
302	PO	WRIB/37184/2001 (S.r. Nagar (bhadohi))	VIJAY NARAIN AND OTHERS VS THE DISTRICT D.D.C. SANT RAVI DAS NAGAR BHADOHI AND OTHERS	M.L. SRIVASTAVA VED BYAS MISHRA RATNESH KUMAR SRIVASTAVA SURENDRA PRASAD	ANUJ KUMAR RAKESH KUMAR YADAV RAJESH KUMAR YADAV M.P.S.NIRANJAN B.K. PANDEY K.P. VERMA K.P. VERMA C.S.C.
	With	WRIB-11753-2012 S.r. Nagar (bhadohi)	HRIDAY NARAIN @ HRIDAY MOHAN VS STATE OF U.P. AND OTHERS	RATNESH KR. SRIVASTAVA	K.P. VERMA C.S.C.
	With	WRIB-22378-2012 S.r. Nagar (bhadohi)	RAJESH KUMAR VS STATE OF U.P. AND OTHERS	RATNESH KUMAR SRIVASTAVA YOGESH AGARWAL	RAJESH KUMAR YADAV ANUJ KUMAR ADDL. S.C. C.S.C.
	With	WRIB-44605-2013 S.r. Nagar (bhadohi)	HRIDAY NARAIN VS STATE OF U.P. THRU CONSOLIDATION COMMISSIONER AND 5 OTHERS	RATNESH KUMAR SRIVASTAVA YOGESH AGARWAL	RAJESH KUMAR YADAV K.P. VERMA C.S.C.
		(WRIC-31497-1993) Null Decided on 10/08/2004	JAI SHREE VS TEHSILDER		

For Admission

SENIOR CITIZEN

303	ED	WRIB/38284/2005 (Bulandshahr)	MAHENDRA SINGH VS D.D.C AND OTHERS	SMT. REKHA PUNDIR RAMESH PUNDIR	V.K. SINGH SHAIENDRA PRAKASH SHIVANAND MISHRA C.S.C.
304	PO	WRIC/3428/2010 (Jaunpur)	RAM UJAGIR VS STATE OF U.P. AND OTHERS	D.K. SRIVASTAVA PRATHAMESH UPADHYAY KSHETRESH CHANDRA SHUKLA	GAUTAM CHAUDHARY MAHESH NARAIN SINGH G.N. KANOJIA C.S.C.

For Order

305	DF	WRIB/14169/1988 (Azamgarh)	HAWALDAR VS D.D.C. AND OTHERS	SANJEEV KUMAR SHUKLA TARA CHAND KAUSHAL P.K.S.PALIWAL	SASMITA SRIVASTAVA VIJAYA SRIVASTAVA H.K ASTHANA PANKAJ KUMAR SRIVASTAVA ARUN PRAKASH S.C.
306	DF	WRIB/11318/1996 (Firozabad)	RAM BABU VS BOARD OF REVENUE AND OTHERS	ARVIND SRIVASTAVA G.N.VERMA	RAJEEV SHARMA S.N. PANDEY H.O.K. SRIVASTAVA S.C.
307	DF	WRIB/28816/1999 (Allahabad)	MOHD. AHMAD VS DY. DIRECTOR OF CONSOLIDATION AND OTHERS	MAHTAB AZMI MEHTAB.ALAM S.M.NAZAR BOKHARI	P.K. SRIVASTAVA C.S.C
308	DF	WRIB/2913/2001 (Saharanpur)	BABU RAM VS D.D.C. AND OTHERS	V.K. RAI DR. VINOD KUMAR RAI SANKATHA RAI	AJAY KUMAR SHARMA ANUJ KUMAR CHANDRA SHEKHAR SHARMA SUNIL KR. SRIVASTAVA C.S.C.
	With	WRIB-21693-2002 Saharanpur	BABU RAM VS DEPUTY DIRECTOR OF CONSOLIDATION SAHARANPUR AND OTHERS	VIJAY KUMAR RAI DR. VINOD KUMAR RAI SANKATHA RAI	ANUJ KUMAR AJAY KUMAR SHARMA CHANDRA SHEKHAR SHARMA S.K. SRIVASTAVA C.S.C.
309	DF	WRIB/26328/2009 (Ghaziabad)	CHIRANJEE LAL AND OTHERS VS BOARD OF REVENUE AND OTHERS	S.K. TYAGI	S.K. MISHRA V.K. SINGH JAGDEESH PRASAD CHAURASIYA C.S.C.
310	DF	WRIB/45976/2012 (Kushi Nagar)	PRAMOD MANI TRIPATHI AND OTHERS VS D.D.C. AND OTHERS	PRAKASH CHANDRA TIWARI ASHOK KUMAR SHUKLA LALTA PRASAD TIWARI	AMARENDRA SINGH C.S.C.
311	DF	WRIB/5504/2018 (Mau)	SHAMSHAD VS BOARD OF REVENUE UP ALLAHABAD AND 9 OTHERS	DHIRENDRA SINGH J.P. SINGH	H.N. SHARMA DHARMAVEER SINGH RAKSHANDA FATIMA AHMED RAFAT RAZA KHAN C.S.C.
312	PO	WRIB/15418/1983 (Ballia)	RAM SAKAL BARAI VS B.R.	A.K. RAI V.K. SINGH PRAMOD KUMAR GUPTA	RAJENDRA PRASAD GIRI S.C.
313	PO	WRIB/17332/1985 (Allahabad)	JAGDAMBA PRASAD SINGH VS D.D.C. AND OTHERS	SANTOSH KUMAR SINGH R.P. MISHRA S.K.SRIVASTAVA	PRANESH KUMAR MISHRA UMA KANT MISHRA RAMESH KR. MISHRA S.C.
314	PO	WRIB/14128/1986 (Jaunpur)	GUDRI ALIAS RAM SIGAR VS A.D.C.	TRIVENI SHANKAR	SC JAYANTI VIKRAM SINGH RAM MOHAN TIWARI
315	PO	WRIB/19038/1986 (Allahabad)	KASHIRAM AND OTHERS VS D.D.C. AND OTHERS	J.N. SINGH B.R. VERMA SHIV SAGAR A.N. BHARGAVA JADU NANDAN YADAV R.C. SHUKLA	RAHUL SAHAI HAIDAR ALI HARINDRA PRASAD KM. NISHA BHARGAVA R.C. SHUKLA SANTOSH KUMAR YADAV S.C.

316	PO	WRIB/20092/1986 (Banda)	CHHOTEE VS D.D.C. AND OTHERS	W.H.KHAN	S.C.
317	PO	WRIB/20260/1989 (Varanasi)	SUKHDEO VS D.D..C AND OTHERS	T.SHANKER A.SHANKER SUNIL KUMAR SINGH SAMKATHA RAI	I N SINGH S.S.SINGH SUNIL KUMAR SINGH HARI SHANKER DR. VINOD KUMAR RAI S.C.
318	WA	WRIB/8021/1990 (Jhansi)	NANKI BAI VS D.D.C. AND OTHERS	AWADHESH PRASAD SUNIL AMBWANI	CHANDRA SHEKHAR AGNIHOTRI S.C.
319	WA	WRIB/12028/1990 (Deoria)	UPENDRA RAO AND OTHERS VS ASSTT. DIRECTOR OF CONSOLIDATION AND OTHERS	A.K. SINGH R.N. SINGH K.K.TIWARI NARAYAN DUTT SHUKLA S.N. SINGH	ALOK KUAMR RAI R.C. SINGH KAMLESH KUMAR KANOJIYA S.C.
	With	WRIB-2484-1986 Deoria	RAJ KISHORE SINGH VS D.D.C.	H.S.N. TRIPATHI	G.K. SINGH SHASHI NANDAN S.N. SINGH R.N. SINGH S.C.
320	PO	WRIB/25686/1990 (Gorakhpur)	DULAREY AND ORS. VS D.D.C. AND OTHERS	UDAYAN NANDAN SHASHI NANDON	MANOJ KUMAR DHURIYA R.P.GUPTA S.C. SANTOSH KUMAR PANDEY SATYENDRA KUMAR SINGH RAMESH KUMAR SINGH PREM CHANDRA
321	PO	WRIB/40471/1992 (Allahabad)	SHEO DEEN VS B.R.	MANJARI SINGH KUNAL RAVI SINGH	D.V.JAISWAL AJAY SINGH S.C.
322	PO	WRIB/19306/1995 (Bareilly)	SURVESH KUMAR AND ANOTHER VS THE D.D.C.BAREILLY AND OTHERS	H.M.B. SINHA RAJIV SINGH R.P.AGRAWAL	A.A. ANSARI S.M.A. MAJID T.S. DABAS A.K. GUPTA ASHOK KUMAR SINGH ANOOP SINGH SC
323	WA	WRIB/23318/1996 (Saharanpur)	KANWAL AND OTHERS VS THE BOARD OF REVENUE AND OTHERS	S.A. SHAH N.C. TRIPATHI S.C. VERMA	N.K. SHARMA P.S. CHAUHAN S.C. D.N. TYAGI
324	PO	WRIB/24063/1996 (Rampur)	RAM CHARAN VS BOARD OF REVENUE U.P. AND OTHERS	BHANU BHUSHAN JAUHARI MANISH GOYAL P.K. SINGHAL	V.C. SRIVASTAVA C.S.C.
325	LAFP	WRIB/9007/1997 (Farrukhabad)	GENDAN LAL VS D.D.C. AND OTHERS	S.N.SINGH GYANENDRA KUMAR SINGH SANJAI KUMAR PANDEY J.N.SINGH	GANGA PRASAD C.S.C.
326	PO	WRIB/7173/2003 (S.r. Nagar (bhadohi))	MEWA LAL VS D.D.C. SANT RAVIDAS NAGAR AND OTHERS	PRAMOD KUMAR DUBEY SANJEEV SINGH AKHILESH KUMAR NAMWAR SINGH	A.SRIVASTAVA ANUJ KUMAR T.N. PANDEY S.K.SRIVASTAVA C.S.C.
327	ED	WRIB/30325/2005 (Budaun)	PREM SHANKER AND OTHERS VS INDIRA MOHINI AND OTHERS	BIPIN LAL SRIVASTAVA SIDDHARTHA VARMA	P.P.S. RATHORE V.P. SINGH ASHUTOSH KUMAR SINGH C.S.C.
328	WA	WRIB/30961/2005 (Rampur)	RAHAT ALI KHAN AND OTHERS VS D.D.C. AND ANOTHER	K. AJIT	JANMANT MAURYA SYED FAHIM AHMAD C.S.C.
329	WA	WRIB/55636/2006 (Muzaffar Nagar)	DOUSA VS STATE OF U.P. AND OTHERS	AMIT KRISHNA AMIT KRISHAN	ROHIT SINGH ANUJ KUMAR IRFAN CHAUDHARY C.S.C.

330	PO	WRIB/2052/2019 (Allahabad)	MUSHTAQ BEG AND 3 OTHERS VS BOARD OF REVENUE U.P. AND 12 OTHERS	KRISHNA KUMAR TIWARI ASHOK KUMAR MISHRA	TAHIRA KAZMI SAIFUL ISLAM SIDDIQUI DIWAKAR SINGH C.S.C.
331	PO	WRIB/3208/2019 (Bareilly)	BHAIRON PRASAD VS STATE OF U.P. AND 7 OTHERS	PRADEEP KUMAR SHUKLA SATYA PRAKASH MISHRA	C.S.C.
332	PO	WRIB/962/2020 (Hathras (mahamaya Nagar))	ASHOK KUMAR VS DEPUTY DIRECTOR OF CONSOLIDATION AND 5 OTHERS	SANJAY KUMAR DUBEY	VATSALA C.S.C.
333	PO	WRIB/1066/2020 (Fatehpur)	BAJRANGBALI VS DEPUTY DIRECTOR OF CONSOLIDATION AND 7 OTHERS	SURESH SINGH	SUNIL KUMAR SINGH C.S.C.
334	PO	WRIB/1084/2020 (Aligarh)	CHARAN SINGH AND ANOTHER VS STATE OF U.P. AND 96 OTHERS	RAKESH KUMAR	KRISHNA KANT SINGH C.S.C.
335	PO	WRIB/1359/2021 (Mirzapur)	RAM RAJ VS DEPUTY DIRECTOR OF CONSOLIDATION AND 5 OTHERS	A.K.SINHA R.K. SINHA R. B. TRIPATHI	PRADEEP KUMAR SRIVASTAV PAVAN KUMAR SRIVASTAVA BARE LAL ANURAG PATHAK ABHISHEK KUMAR KUSHWAHA C.S.C.
336	PO	WRIC/48884/2003 (Ghaziabad)	SMT. ANGOORI AND OTHERS VS ADDL. COMMISSIONER MEERUT AND OTHERS	R.N. SINGH V.K. SINGH CHANDEL C.K.MISHRA KR. R.C. SINGH	V.K. SINGH C.S.C.
337	ED	WRIC/9983/2020 (Hamirpur)	PANNA LAL AND 4 OTHERS VS STATE OF U.P. AND 6 OTHERS	SHAILESH KUMAR RAJKUMARI YADAV RAJ KUMAR SINGH CHAUHAN	SANT RAM SHARMA KRISHNA KANT SINGH C.S.C.
For Admission					
338	DF	WRIB/19770/2007 (Mau)	JAGDEV @ JAGAT NARAIN VS DY. DIRECTOR OF CONSOLIDATION MAU AND OTHERS	KARUNA SRIVASTAVA SANTOSH SRIVASTAVA	ASHOK KUMAR SINGH YADAV ANUJ KUMAR C.S.C.
339	DF	WRIB/35244/2014 (Ballia)	OMPRAKASH AND 9 OTHERS VS BOARD OF REVENUE ALLAHABAD AND 20 OTHERS	AJAI KUMAR SINGH KUSHWAHA ABHISHEK KUMAR	RAJENDRA PRASAD GIRI KAUSHAL KISHORE MANI R.C. UPADHYAY MITHILESH KUMAR MISHRA SRI PRAKASH UPADHYAY C. S. C.
340	DF	WRIB/49372/2016 (Ballia)	RAM ROOP SINGH AND ANOTHER VS DEPUTY DIRECTOR OF CONSOLIDATION BALLIA AND 4 OTHERS	DHIRENDRA SINGH J.P. SINGH	RAHUL SAHAI C.S.C.
341	DF	WRIB/5378/2018 (Mau)	VIJAY KUMAR AND 4 OTHERS VS STATE OF U P AND 12 OTHERS	SUNIL KUMAR SINGH	C.S.C.
342	DF	WRIB/1773/2021 (Mau)	SHRI THAKUR JI VIRAJMAN MANDIR BAKHTAWARGANJ VS DEPUTY DIRECTOR OF CONSOLIDATION AND 9 OTHERS	SNEH RANJAN SHUKLA KASHI NATH SHUKLA	PRADEEP KUMAR RAI PRAJYOT RAI C.S.C.
343	LAFP	WRIB/15694/2000 (Saharanpur)	JAIPAL VS D.D.C. AND OTHERS	RAKESH SINGH	RUDUVANT PRATAP SINGH R.N. SINFG TULSI SINGH YADAV ABHISHEK YADAV C.S.C.

344	PO	WRIB/53992/2002 (Allahabad)	SMT. SABIRUN NISA VS D.D.C. ALLD. AND OTHERS	AYUB KHAN D.B. MISHRA A. SAEED M.ISLAM	AHMAD SAEED S.M.N.BOKHARI PREM CHANDRA C.S.C.
345	ED	WRIB/4106/2005 (Basti)	BHORAI VS D.D.C. AND OTHERS	D.K. SRIVASTAVA R.P. SRIVASTAVA SATYENDRA NARAYAN SINGH	VIMAL CHANDRA MISHRA C.S.C.
346	WA	WRIB/4385/2005 (Sonbhadra)	SMT. SHANTI DEVI VS D.D.C. AND OTHERS	N.K. SINGH V.K. SINGH P.R. MAURYA SMT. HEMLATA SINGH	A.P. KUSHWAHA GANESH SHANKAR SRIVASTAVA C.S.C.
347	PO	WRIB/59831/2006 (Bulandshahr)	RAJENDRA SHARMA DECEASED BY L.R.S VS DY. DIRECTOR OF CONSOLIDATION BULANDSHAHR AND OTHERS	Y.S. BOHRA	VINOD SINHA S.K.PANDEY RAHUL PANDEY C.S.C.
	With	WRIB-59827-2006 Bulandshahr	RAJENDRA SHARMA DECEASED BY L.R.S VS DY. DIRECTOR OF CONSOLIDATION BULANDSHAHR AND OTHERS	Y.S. BOHRA	S.K.PANDEY VINOD SINHA RAHUL PANDEY C.S.C.
348	PO	WRIB/24940/2008 (Basti)	RAJESHWAR PRASAD VS UP SANCHALAK CHAKBANDI BASTI AND OTHERS	KRIPA SHANKER PANDEY SHIV DAYAL TIWARI	BASHISTHA NARAIN PANDEY C.S.C.
349	ED	WRIB/29677/2010 (Firozabad)	KHETPAL SINGH AND ANR. VS BOARD OR REVENUE LKO AND OTHS	SANJAY KR. DWIVEDI T.K. AGRAWAL A.K. PANDEY B. MALIK R.C. SINGH	RAJEEV SHARMA C.S.C.
350	PO	WRIB/14534/2011 (Jhansi)	JAG RAM AND ANOTHER VS DY. DIRECTOR OF CONSOLIDATION JHANSI AND OTHERS	SATYA PRAKASH MISHRA HAUSILA PRASAD	OM PRAKASH TRIPATHI C.S.C.
351	PO	WRIB/20002/2012 (Chandauli)	RAM NARESH AND OTHERS VS D.D.C. AND OTHERS	SANTOSH SINGH YADAV	KAMLESH KUMAR SINGH ANIL KUMAR ADITYA AJAY KUMAR PANDEY C.S.C.
352	PO	WRIB/57079/2015 (Azamgarh)	RAM JEET VS D.D.C. AND 5 ORS.	RAJESH KUMAR SINGH RAJENDRA RAI	KULDEEP SINGH SHAILESH RAI C.S.C.
353	PO	WRIB/8948/2016 (Bulandshahr)	JAGDISH AND 7 ORS. VS D.D.C. AND 4 ORS.	LALLAN PRASAD SINGH	SUJEET KUMAR AKHTAR ALI MAHESH NARAIN SINGH C.S.C.
354	PO	WRIB/35412/2016 (S.r. Nagar (bhadohi))	HARI SHANKER VS DEPUTY DIRECTOR OF CONSOLIDATION BHADOHI AND 30 OTHERS	ABHISHEK RAI	C.S.C.
	With	WRIB-65056-2015 S.r. Nagar (bhadohi)	RAM KHELAWAN AND OTHERS VS DY. DIRECTOR OF CONSOLIDATION AND 6 OTHERS	BALENDRA DEO MISRA SHIV MANI PANDEY	VIRENDRA KUMAR JAISWAL C.S.C.
355	PO	WRIB/49231/2016 (Budaun)	RAM NARESH VS DEPUTY DIRECTOR OF CONSOLIDATION BADAUN AND 11 OTHERS	HARI BANS SINGH BRAJESH SHUKLA	MOHAN LAL SHARDA PRASAD MISHRA SATENDRA SINGH C.S.C.
356	PO	WRIB/52180/2016 (Amroha (jyotiba P Nagar))	JAIPAL SINGH VS DEPUTY DIRECTOR OF CONSOLIDATION AMROHA AND 6 OTHERS	MANISH DEV KRIPA SHANKER YADAV	BRAJESH SHUKLA C.S.C.

357	PO	WRIB/4019/2018 (Aligarh)	KAMLESH VS THE BOARD OF REVENUE U.P. AND 21 OTHERS	SANJAY PANDEY	MANU SINGH C.S.C.
358	PO	WRIB/5245/2018 (Mahoba)	RAKESH KUMAR VS DISTRICT DEPUTY DIRECTOR OF CONSOLIDATION, MAHOBAAND 6 OTHERS	MAYANK TRIPATHI	SHILPA AHUJA C.S.C.
359	PO	WRIB/2919/2019 (Moradabad)	BILAL AHSAN VS DEPUTY DIRECTOR OF CONSOLIDATION AND 6 OTHERS	ZAFEER AHMAD KAMLESHWAR SINGH	OM NARAYAN MISHRA RAMAKANT TIWARI RAJ KUMAR KHANNA AMBER KHANNA C.S.C.
360	LAFP	WRIB/2922/2019 (Kaushambi)	SARVJEET SINGH AND ANOTHER VS BOARD OF REVENUE AND 3 OTHERS	SHYAM LAL YADAV APRAJIT YADAV	C.S.C.
361	NDF	WRIB/686/2020 (Lalitpur)	RAM GOPAL VS DEPUTY DIRECTOR OF CONSOLIDATION AND 20 OTHERS	KAMINI PANDEY (DUBEY) ANAND KUMAR PANDEY	MANISH KUMAR JAIN C.S.C.
362	PO	WRIB/1508/2020 (Mirzapur)	SHEKH JUMMAN VS DEPUTY DIRECTOR OF CONSOLIDATION AND 4 OTHERS	BHRIGURAM JI SHASHI SHEKHAR MAURYA	C.S.C.
363	WC	WRIB/718/2021 (Mau)	ABHIRAM CHAUHAN AND ANOTHER VS DEPUTY DIRECTOR OF CONSOLIDATION, MAU AND 3 OTHERS	RADHESHYAM YADAV	JAMIL AHAMAD AZMI RAJNIKANT RAI RAM BACHAN YADAV C.S.C.
364	PO	WRIB/910/2021 (Allahabad)	AMRIT LAL AND ANOTHER VS DEPUTY DIRECTOR OF CONSOLIDATION AND 13 OTHERS	VINOD KUMAR YADAV ABHINAV MISHRA ANIL KUMAR DUBEY SHIVE DATTA YADAV	C.S.C.
365	DF	WRIC/35423/2018 (Budaun)	VISHNU BHAGWAN AGARWAL VS SRI HARI BHAGWAN AGARWAL AND 4 OTHERS	SAURABH YADAV AJIT KUMAR	
366	DF	WRIC/38826/2018 (Aligarh)	KRISHANPAL SINGH VS STATE OF U.P. AND 3 OTHERS	VISHAL KHANDELWAL	NAGENDRA NATH MISHRA MANU SINGH DHARMENDRA SINGH CHAUHAN KAUSHAL KISHORE MANI C.S.C.
367	DF	WRIC/40840/2018 (Allahabad)	SHANKAR DAS VS SUB DIVISIONAL OFFICER AND 4 OTHERS	AMBRISH CHANDRA PANDEY	DIWAKAR SINGH MADAN MOHAN C.S.C.
368	DF	WRIC/5421/2020 (Bareilly)	PAPPU ABBASI AND 4 OTHERS VS STATE OF U P AND 3 OTHERS	RAJESH SINGH RATHORE	AMRESH SINGH C.S.C.
369	DF	WRIC/10753/2021 (Azamgarh)	AJAY KUMAR AND 6 OTHERS VS ADDITIONAL COMMISSIONER (ADMINISTRATION) AND 7 OTHERS	SHAMBHAVI NANDAN	RAMESHWAR PRASAD SHUKLA VINOD KUMAR SINGH PARMAR C.S.C.
370	DF	WRIC/15259/2021 (Aligarh)	GANPATI @ BABUJI AND 2 OTHERS VS STATE OF U.P. AND 3 OTHERS	SHIVANSHU KASHYAP RAM LAKHAN KASHYAP	KRISHNA KANT SINGH C.S.C.

371	DF	WRIC/19303/2021 (Ghazipur)	SUSHIL KUMAR CHAUBEY VS STATE OF U P AND 6 OTHERS	JITENDRA SHANKER PANDEY	C.S.C.
372	DF	WRIC/19457/2021 (Allahabad)	KRISHNA KANT SHUKLA VS STATE OF U P AND 5 OTHERS	RAM CHANDRA TRIPATHI	C.S.C.

LIKELY TO BE INFRACTUOUS

373	PO	WRIC/42743/2000 (Siddharth Nagar)	RAJENDRA AND OTHERS VS COLLECTOR SIDDHARTH NAGAR AND OTHERS	SANJEEV SINGH M.A.QADEER	BHUVANESHWAR PRASAD C.S.C.
374	PO	WRIC/53840/2003 (Bijnor)	DHAN SINGH AND OTHERS VS THE COMMISSIONER AND OTHERS	BRAJESH SHUKLA R.C. MAURYA MITHILESH KUMAR TIWARI	MANOJ KUMAR GAUTAM MAHTAB ALAM DEO RAJ KUMAR ANISH RAMANAND GUPTA C.S.C.
375	PO	WRIC/65148/2006 (Bijnor)	EQBAAL SINGH VS STATE OF U.P. AND OTHERS	ARUN K. SINGH DESHWAL TARUN KUMAR SRIVASTAVA	C.S.C.
376	PO	WRIC/28386/2013 (Amroha (Jyotiba P Nagar))	M/S SHAH ASSOCIATES VS STATE OF U.P. AND 3 ORS.	S.D. KAUTILYA	SANTOSH KUMAR YADAV MAHESH NARAIN SINGH C.S.C.
377	PO	WRIC/27144/2015 (Hapur (panchsheel Nagar))	ASHLAM AND 10 ORS. VS ADDL. COMMISSIONER MEERUT AND 3 ORS.	SHIV PRAKASH TIWARI SATYENDRA NARAYAN SINGH	SRI RAJ KUMAR MAHESH NARAIN SINGH C.S.C.
378	PO	WRIC/41753/2015 (Bijnor)	MOHD. SALEEM VS THE COMMISSIONER MORADABAD DIVISION AND 3 OTHERS	T.P. DUBEY SUBEDAR MISHRA	ARUN KUMAR SRIVASTAVA BHUPENDRA KUMAR TRIPATHI ANWAR MEHDI ZAIDI KAUSHAL KISHORE MANI C.S.C.
379	PO	WRIC/25742/2017 (Allahabad)	JAGDISH MURARI AND 8 OTHERS VS STATE OF U.P. THRU. SECTY. REV AND 7 OTHERS	DEVESH KUMAR VERMA SURESH CHANDRA VERMA	DIWAKAR SINGH RAJIV KUMAR MISHRA SURESH CHANDRA VARMA C.S.C.
380	PO	WRIC/20649/2018 (Gorakhpur)	CHANDA BHAN AND 4 OTHERS VS COMMISSIONER GORAKHPUR REVISIONAL AND 7 OTHERS	PRADEEP KUMAR PAL KRISHNA MOHAN MISRA	OM PRAKASH PANDEY ARVIND KUMAR MISHRA SHEO SHANKAR TRIPATHI ADYA PRASAD TEWARI TARIQ MAQBOOL KHAN C.S.C.
381	PO	WRIC/39584/2018 (Deoria)	GOPAL ALIAS GOPAL PRASAD AND ANOTHER VS COMMISSIONER GORAKHPUR DIVISION GORAKHPUR AND 8 OTHERS	RAMESH CHANDRA SINGH (SENIOR ADV.) SANJAY KUMAR MISHRA DILEEP KUMAR SRIVASTAVA	TARIQ MAQBOOL KHAN ANIL KUMAR RAI VISHNU SINGH C.S.C.
382	PO	WRIC/1212/2021 (Jaunpur)	RAMA SHANKER VISHWAKARMA VS STATE OF U P AND 2 OTHERS	RAJ KUMAR SHUKLA	C.S.C.
383	LAFP	WRIC/23315/2021 (S.r. Nagar (bhadohi))	OM PRAKASH VS SUB DIVISIONAL OFFICER AND ANOTHER	DINESH NATH PANDEY MURLI DHAR MISHRA	PRADEEP SINGH C.S.C.

For Hearing

384	PO	WRIB/15770/1986 (Gorakhpur)	KASHI TEWARI AND ANOTHER VS D.D.C. AND OTHERS	B.D. PANDEY A.N. SINHA SOMESH KHARE A.N. SINGH	S.S. TRIPATHI K.N.YADAV B. NARAYAN SINGH RAJESH JI VERMA AJAY SHANKER S. TRIPATHI RAMJEE VERMA TRIVENI SHANKER S.C.
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For Final Disposal

385	PO	WRIB/36674/2013 (Bareilly)	ARSHAD ALI KHAN AND 3 OTHERS VS D.D.C. BARAILLY AND 8 OTHERS	RAHUL SRIPAT(SENIOR ADV.) ISHIR SRIPAT MANSOOR AHMAD SANDEEP KUMAR SHARAD MALVIYA SHAHID ALI SIDDIQUI RAHUL SRIPAT	ADITYA VARDHAN SINGH DR.G.S.D. MISRA PRADEEP KUMAR SRIVASTAVA ZAKIYA BEGUM QUADRI C. S. C.
	With	WRIB-13161-2000 Bareilly	JAMUNA PRASAD AND OTHERS VS D.D.C./ADDL. COLLECTOR ADMN. BAREILLY AND OTHERS	DR.G.S.D.MISHRA S.C.VARMA RAJ KISHORE YADAV	PRADEEP KUMAR SRIVASTAVA R.S.SRIVASTAVA LAL CHANDRA SAHU S.P.SRIVASTAVA S.LAL SUBODH KUMAR H.M.B.SINHA C.S.C.

Application for Orders

386		1/1990 (266973/2017) (Restoration) in case WRIB-915-1990 Decided on 17/01/2015	RAMAI VS D.D.C.	KAUSHAL KISHOR MISHRA PAVAN KUMAR SRIVASTAVA A.C. VERMA	KULDEEPAK SINGH PAL SC C.S.C. H.M. SRIVASTAVA
387		3/1974 (95874/2013) (Restoration) in case WRIB-183- -1974 Decided on 25/01/2006	RAM LAKHAN SHUKLA VS D.D.C. AND ANOTHER	SURESH CHANDRA VERMA DINESH KUMAR SINGH S C VERMA G.P.MATHUR	ABHINAV MISHRA ANIL KUMAR DUBEY DINESH PATHAK RAKESH PATHAK S.C. C.S.C. S.D. PATHAK
388		9/2019 (Restoration) in case WRIB-7572- -2005 Decided on 18/11/2019	GAON SABHA MAUZA DHORRA MAFI PARGANA AND TEHSIL KOIL VS DY. DIRECTOR OF CONSOLIDATION ALIGARH AND OTHERS	MAHTAB ALAM ANUPAM KULSHRESHTHA ANUPAM KULSHRESHTHA	B.P. MISHRA SHEETLA SAHAI HEMANT KUMAR DR. V.K. RAI SANKATHA RAI V.K. RAI VISHAL KHANDELWAL C.S.C.
	With	WRIB/19234/2001 Decide on 18/11/2019	MOHD. GYAS AHMAD SIDDIQUI VS D.D.C. ALIGARH AND OTHERS---	ARVIND SRIVASTAVA	C.S.C. SHEETLA SAHAI B.P. MISHRA HEMANT KUMAR N.N. VERMA DR. V.K. RAI V.K.SINGH M.ISLAM M.N. SINGH SANKATHA RAI A.KULSHRESHTHA V.K. RAI VISHAL KHANDELWAL
389		2/2018 (Restoration) in case WRIC-1644- -2018 Decided on 25/05/2018	PURNMASI VS STATE OF U.P. AND 5 OTHERS	ATUL KUMAR PAL GYAN PRAKASH VERMA ASHUTOSH GUPTA SUNIL KUMAR YADAV	RAMESH CHANDRA UPADHYAY C.S.C.

390

12/2019
(Restoration)
in case WRIC-5177-
-2010
Decided on
24/07/2019

RAJ NARAYAN GUPTA
VS
STATE OF U.P. AND OTHERS

KRIPA SHANKAR SINGH
AJAI SHANKAR PATHAK

DEVESH VIKRAM
ANUJ KUMAR
DHANESH CHANDRA DUBEY
C.S.C.

SAMPLE

AT 10:00 AM
(Court No.6)
HON'BLE JUSTICE RAJIV JOSHI

e-Court

FRESH LIST

Fresh

ECOURT CASES.

1	PO	WRIC/27238/2021 (Allahabad) 7167 Notice no:2021/1081 3992)	DEEPAK @ DEEPAK YADAV VS STATE OF UP AND OTHERS	SUNIL KUMAR	AZAD RAI C.S.C.
2	E-File	WRIC/31189/2021 (Allahabad) Notice no:2021/1184	HARISHANKAR VS COMMISSIONER ALLAHABAD DIVISION ALLAHABAD AND 3 OTHERS	PRAVESH KUMAR YADAV	C.S.C.
Fresh					
3	PO	WRIB/1941/2021 (Lalitpur) Notice no:2021/44909	RAMESH KUMAR VS STATE OF U.P. AND 7 OTHERS	OM PRAKASH MISHRA	DEEPAK GAUR C.S.C.
4	PO	WRIB/1981/2021 (Mau) Notice no:2021/46661	MUSAFIR VS DEPUTY DIRECTOR OF CONSOLIDATION AND 9 OTHERS	SATYENDRA KUMAR MISHRA RAM BACHAN YADAV	NISHA SINGH PARIHAR R. P. SINGH PARIHAR RAJESH SHANKAR SRIVASTAVA C.S.C.
5	PO	WRIB/2032/2021 (Azamgarh) Notice no:2021/47213	BHULLU YADAV VS STATE OF U.P. AND 3 OTHERS	PUNIT KESARWANI ABHISHEK KUMAR SAROJ	C.S.C.
6	PO	WRIB/2067/2021 (Gorakhpur) Notice no:2021/47408	DIWAKAR TRIPATHI VS DEPUTY DIRECTOR OF CONSLIDATION AND 4 OTHERS	ADYA PRASAD TEWARI	ARVIND PRABODH DUBEY C.S.C.
7	PO	WRIB/2070/2021 (Jaunpur) Notice no:2021/47223	HEMANT KUMAR VS CONSOLIDATION OFFICER AND 2 OTHERS	KAILASH NATH SINGH	C.S.C.
8	PO	WRIB/2075/2021 (Moradabad) Notice no:2021/47443	RADHEY SHYAM AND 9 OTHERS VS DEPUTY DIRECTOR OF CONSOLIDATION AND 3 OTHERS	HARSH VIKRAM DHARM VIR JAISWAL	ARUN KUMAR PANDEY C.S.C.
9	PO	WRIB/2076/2021 (Kaushambi) Notice no:2021/46091	RAMNEWAJ SINGH VS DEPUTY DIRECTOR OF CONSOLIDATION AND 3 OTHERS	DHANRAJ SINGH YADAV	SUSHIL KUMAR C.S.C.
10	PO	WRIB/2077/2021 (Gorakhpur) Notice no:2021/47393	SITA RAM AND 2 OTHERS VS STATE OF U.P. AND 7 OTHERS	SHATRUGHAN JEE PANDEY SATYA PRAKASH MISHRA	ADYA PRASAD TEWARI ASHWANI KUMAR PATHAK C.S.C.
11	PO	WRIB/2078/2021 (Mirzapur) Notice no:2021/47642	CHHOTE LAL SINGH AND 3 OTHERS VS ADDITIONAL COLLECTOR (LAND-REVENUE)/ DEPUTY DIRECTOR OF CONSOLIDATION AND 3 OTHERS	RAMESH KUMAR SINGH	PRADEEP SINGH KRISHNA KUMAR CHAURASIA C.S.C.
12	PO	WRIB/2079/2021 (Mau) Notice no:2021/47095	KISHUN DEV VS BOARD OF REVENUE AND ANOTHER	ASHOK KUMAR RAM	C.S.C.

13		WRIB/2128/2021 (Saharanpur) Notice no:2021/48992	SUKHRAM VS BOARD OF REVENUE U.P. AND 3 OTHERS	ASHOK KUMAR SINGH BAIS	KAUSHAL KISHORE MANI C.S.C.
14		WRIB/2129/2021 (Saharanpur) Notice no:2021/43853	RANDEEP SINGH VS THE BOARD OF REVENUE AND 2 OTHERS	SARITA GUPTA SANJU LATA	C.S.C.
15		WRIB/2132/2021 (Bulandshahr) Notice no:2021/48443	GAURI VS DEPUTY DIRECTOR OF CONSOLIDATION AND 3 OTHERS	SANTOSH KUMAR SINGH GYAN PRAKASH MISHRA	AZAD RAI SUNIL KUMAR SINGH C.S.C.
16	DF	WRIC/10186/2021 (S.r. Nagar (bhadohi)) Notice no:2021/14064	LAL CHANDRA @ LAL MANI VS STATE OF U P AND 2 OTHERS	PHOOL SINGH YADAV	C.S.C.
17	DF	WRIC/16552/2021 (Hathras (mahamaya Nagar)) Notice no:2021/24679	SHYAM LAL AND 3 OTHERS VS STATE OF U.P. AND 7 OTHERS	ANJANI KUMAR SHAHWAL JITENDRA SARIN	KRISHNA KANT SINGH C.S.C.
18	DF	WRIC/18310/2021 (Banda) Notice no:2021/27286	KAPIL DEV AND 3 OTHERS VS ADDITIONAL COMMISSIONER AND 11 OTHERS	HIMANSHU RAGHAV PANDEY RAM KISHORE PANDEY	C.S.C.
19	PO	WRIC/18551/2021 (Saharanpur) Notice no:2021/26937	MADAN MOHAN AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	NARENDRA KUMAR BRIJESH KUMAR YADAVA	C.S.C.
20	PO	WRIC/20420/2021 (Jalaun) Notice no:2021/31245	KRISHNA PAL SINGH VS STATE OF U P AND 5 OTHERS	AJAY SENGAR	DEEPAK GAUR C.S.C.
21	PO	WRIC/20988/2021 (Sonbhadra) Notice no:2021/33314	PRAKASH PRASAD NARAYAN SINHA VS STATE OF U.P. AND ANOTHER	PRATIK CHANDRA	C.S.C.
22	DF	WRIC/21338/2021 (Bareilly) Notice no:2021/33033	RAM SWAROOP AND 2 OTHERS VS ADDITIONAL COMMISSIONER AND 6 OTHERS	SAURABH KUMAR TIWARI KAMLA PRASAD TIWARI	BHASKAR BHADRA C.S.C.
	With	WRIC-49343-2017 Bareilly	JASPAL SINGH GUJRAL AND 2 OTHERS VS RAM SWAROOP AND 44 OTHERS	SR. ADVOCATE P.H. VASHISHTHA VIVEK KUMAR SINGH	RAKESH PATHAK DINESH PATHAK RAMESH CHANDRA TIWARI HEMANT KUMAR S.R. PANDEY C.S.C.
23	PO	WRIC/22358/2021 (Mau) Notice no:2021/34591	SURYABHAN YADAV VS STATE OF U.P. AND 2 OTHERS	NAVEEN SRIVASTAVA	C.S.C.
24	PO	WRIC/22786/2021 (Allahabad) Notice no:2021/34074	RAM SAJIWAN VS STATE OF U.P. AND 4 OTHERS	KRISHNA KUMAR MISHRA	C.S.C.
25	PO	WRIC/23281/2021 (Azamgarh) Notice no:2021/35803	ANKUR YADAV VS STATE OF U.P. AND 11 OTHERS	DEEP NARAYAN	C.S.C.
26	PO	WRIC/23547/2021 (Ghazipur) Notice no:2021/33452	SURENDRA MANI RAI VS STATE OF U.P. AND 4 OTHERS	ANIL KUMAR CHAURASIA AJEET KUMAR SHUKLA	RAM PRATAP SINGH C.S.C.
27	PO	WRIC/24461/2021 (Kushi Nagar) Notice no:2021/37648	SARITA SINGH VS STATE OF U.P. AND 4 OTHERS	MAN BAHADUR SINGH	C.S.C.
28	DF	WRIC/24571/2021 (Pilibhit) Notice no:2021/38652	PURAN LAL AND 9 OTHERS VS STATE OF U.P. AND 2 OTHERS	VISHAL TANDON	C.S.C.
29	DF	WRIC/25099/2021 (Bijnor) Notice no:2021/33937	MOHD. AKHLAD AND 2 OTHERS VS STATE OF U.P. AND 3 OTHERS	RAM KUMAR DUBEY	ARUN KUMAR PANDEY C.S.C.

30	PO	WRIC/25946/2021 (Kannauj) Notice no:2021/39428	KAMTA PRASAD VS STATE OF U.P. AND 2 OTHERS	SUYASH PANDEY NAND LAL PANDEY	C.S.C.
31	PO	WRIC/26347/2021 (Jaunpur) Notice no:2021/39651	INDRAJEET SINGH VS STATE OF U P AND ANOTHER	ASHWINI KUMAR SINGH	C.S.C.
32	PO	WRIC/26377/2021 (Ballia) Notice no:2021/34854	SMT. MEERA DEVI VS STATE OF U.P. AND 9 OTHERS	KRISHNA MOHAN SINGH	C.S.C.
33	PO	WRIC/26603/2021 (Muzaffar Nagar) Notice no:2021/40321	SITARAM VS STATE OF U.P. AND 2 OTHERS	GURU PRASAD MISHRA	C.S.C.
34	PO	WRIC/26663/2021 (Hamirpur) Notice no:2021/33299	NARENDRA KUMAR DIXIT VS STATE OF U.P. AND 4 OTHERS	B.K. SHUKLA	ACHAL SINGH C.S.C.
35	PO	WRIC/27020/2021 (Ghazipur) Notice no:2021/41109	GYANTI DEVI VS STATE OF U.P. AND 3 OTHERS	RAJ KISHORE DUBEY	BHUPENDRA KUMAR TRIPATHI C.S.C.
36	PO	WRIC/27159/2021 (Basti) Notice no:2021/35778	MATA PRASAD AND 13 OTHERS VS STATE OF U.P. AND 3 OTHERS	ATUL SRIVASTAVA	C.S.C.
37	PO	WRIC/27323/2021 (Chandauli) Notice no:2021/41276	SHYAM BIHARI PANDEY VS STATE OF U.P. AND 4 OTHERS	PRAVEEN KUMAR MISHRA MANOJ KUMAR PANDEY	C.S.C.
38	PO	WRIC/27353/2021 (Jaunpur) Notice no:2021/34185	NEERAJ KUMAR PRAJAPATI AND ANOTHER VS STATE OF U.P. AND 6 OTHERS	VIRENDRA SINGH	RAVINDRA NATH YADAV C.S.C.
39	PO	WRIC/27500/2021 (Saharanpur) Notice no:2021/42208	MOHD. FAROOQ KHAN VS STATE OF U.P. AND ANOTHER	GURU PRASAD MISHRA	C.S.C.
40	PO	WRIC/28270/2021 (Kanpur Nagar) Notice no:2021/43139	BRIJESH KUMAR VS STATE OF U.P. AND 4 OTHERS	SHYAM SINGH SENGAR	HARI NARAYAN SINGH SHRAWAN DWIVEDI C.S.C.
41	PO	WRIC/28842/2021 (Allahabad) Notice no:2021/44355	RAMJEET VS THE ADDITIONAL COMMISSIONER AND 3 OTHERS	YATINDRA	AZAD RAI C.S.C.
42	PO	WRIC/28848/2021 (Allahabad) Notice no:2021/44378	SMT. RANNO DEVI VS STATE OF U.P. AND 2 OTHERS	PRAVEEN KUMAR SHUKLA	C.S.C.
43	PO	WRIC/28885/2021 (Kushi Nagar) Notice no:2021/44480	SMT. VIJLA DEVI VS NAYAB TEHSILDAR AND 3 OTHERS	MUNNA TIWARI	C.S.C.
44	PO	WRIC/28943/2021 (Basti) Notice no:2021/43321	YAMUNA PRASAD SINGH VS STATE OF U.P. AND 2 OTHERS	OM PRAKASH SINGH GAUTAM BAGHEL	C.S.C.
45	PO	WRIC/28961/2021 (Kushi Nagar) Notice no:2021/44479	NASIMA KHATOON VS NAYAB TEHSILDAR AND 2 OTHERS	MUNNA TIWARI	C.S.C.
46	PO	WRIC/28963/2021 (Banda) Notice no:2021/43955	ASHUTOSH MAHILA MAHAVIDYALAYA VS SUB DIVISIONAL MAGISTRATE AND 9 OTHERS	MINA SINGH DHIRAJ SINGH	C.S.C.
47	PO	WRIC/28969/2021 (Allahabad) Notice no:2021/37690	KRISHNA KANT AND ANOTHER VS DEPUTY COLLECTOR / SUB DIVISIONAL OFFICER, AND ANOTHER	SURENDRA PRATAP SINGH	AZAD RAI C.S.C.
48	PO	WRIC/28972/2021 (Ghazipur) Notice no:2021/43855	NOOR JAHAN VS STATE OF U.P. AND 9 OTHERS	SUNIL KUMAR SINGH HARI SHANKER	C.S.C.

49	PO	WRIC/28975/2021 (Siddharth Nagar) Notice no:2021/44227	KISHORI VS STATE OF U.P. AND 5 OTHERS	ANSHU PANDEY SACHIN MISHRA	PANKAJ KUMAR GUPTA C.S.C.
50	PO	WRIC/28989/2021 (Bareilly) Notice no:2021/44416	RAJA RAM VS ADDITIONAL COMMISSIONER AND 2 OTHERS	JAMWANT SINGH YADAV VIRENDRA KUMAR SHUKLA	C.S.C.
51	PO	WRIC/29011/2021 (Azamgarh) Notice no:2021/44848	SMT. MALTI SINGH VS STATE OF U.P. AND 3 OTHERS	DEEPAK SINGH YADAV	RAMESHWAR PRASAD SHUKLA C.S.C.
52	PO	WRIC/29036/2021 (Ghazipur) Notice no:2021/44208	CHANDA DEVI VS STATE OF U.P. AND 2 OTHERS	ANIL KUMAR DUBEY SHAILENDRA KUMAR RAI	C.S.C.
53	PO	WRIC/29082/2021 (Allahabad) Notice no:2021/42984	MOHD. ISRIAL AND 5 OTHERS VS STATE OF U.P. AND 11 OTHERS	MOHD. ISHRAQUE FAROOQUI	C.S.C.
54	PO	WRIC/29087/2021 (Mirzapur) Notice no:2021/42702	MAJEED VS STATE OF U.P. AND 3 OTHERS	RABIYA BANO DEO PRAKASH SINGH	PRADEEP SINGH C.S.C.
55	PO	WRIC/29125/2021 (Bijnor) Notice no:2021/44436	KHOOB SINGH VS STATE OF U.P. AND 14 OTHERS	BHUPENDRA KUAMR TRIPATHI	ARUN KUMAR PANDEY C.S.C.
56	PO	WRIC/29194/2021 (Kushi Nagar) Notice no:2021/44370	SMT. FOOLMATI DEVI VS NAYAB TEHSILDAR AND 2 OTHERS	MUNNA TIWARI	C.S.C.
57	PO	WRIC/29407/2021 (S.r. Nagar (bhadohi)) Notice no:2021/45401	ASLAM ALI VS STATE OF U.P. AND 3 OTHERS	AMAN ARYA	PRADEEP SINGH C.S.C.
58	PO	WRIC/29578/2021 (Allahabad)	KADEDIN (SINCE DECEASED) AND 5 OTHERS VS SHYAM LAL (SINCE DECEASED) AND ANOTHER	RUKSANA	
59	PO	WRIC/29581/2021 (Kaushambi) Notice no:2021/43472	RAM CHANDRA AND 3 OTHERS VS STATE OF U.P. AND 6 OTHERS	ASHUTOSH KUMAR SINGH SHEEL KUMAR SINGH ABHINEET JAISWAL	AZAD RAI C.S.C.
60	PO	WRIC/29584/2021 (Mau) Notice no:2021/45587	KESHARI DEVI VS STATE OF U.P. AND 3 OTHERS	AMIT KUMAR SINGH	C.S.C.
61	PO	WRIC/29587/2021 (Jaunpur) Notice no:2021/45128	ANIL KUMAR DUBEY (DECEASED) AND ANOTHER VS STATE OF U.P. AND 8 OTHERS	SANJAY PANDEY R.P. TIWARI	BHUPENDRA KUMAR TRIPATHI C.S.C.
62	PO	WRIC/29926/2021 (Allahabad) Notice no:2021/45991	SMT. ANITA DEVI VS STATE OF U.P. AND 3 OTHERS	VIRENDRA KUMAR TIWARI RAMESH KUMAR PANDEY	C.S.C.
63	PO	WRIC/29941/2021 (Mau) Notice no:2021/46359	USHA DEVI VS STATE OF U.P. AND 6 OTHERS	GOKARAN SINGH	C.S.C.
64	PO	WRIC/29949/2021 (Allahabad) Notice no:2021/47802	DHARMVEER SONI VS STATE OF U.P. AND 2 OTHERS	U.C. CHATURVEDI	C.S.C.
65	PO	WRIC/29953/2021 (Deoria) Notice no:2021/46292	PREM CHAND VERMA VS TEHSILDAR, TESHIL SALEMPUR, DISTRICT DEORIA AND 2 OTHERS	DIGAMBAR DWIVEDI	C.S.C.
66	PO	WRIC/29974/2021 (Allahabad) Notice no:2021/45835	RAM KHELAWAN AND ANOTHER VS STATE OF U.P. AND 4 OTHERS	ARUN KUMAR SARVESH KUMAR	AZAD RAI C.S.C.
67	PO	WRIC/29981/2021 (Kushi Nagar) Notice no:2021/46402	SMT. AFRINA KHATUN VS STATE OF U.P. AND 4 OTHERS	OMKAR NATH RAI	C.S.C.

68	PO	WRIC/29985/2021 (Basti) Notice no:2021/46155	MOHD NAIM VS NAIB TEHSILDAR TEHSIL RUDHAULI MANDAL BASTI DISTRICT BASTI AND ANOTHER	MOHD. TASLEEM MOHD. SHABBIR	C.S.C.
69	PO	WRIC/29996/2021 (Kushi Nagar) Notice no:2021/46426	GULACHEE DEVI VS STATE OF U.P. AND 17 OTHERS	JITENDRA PRATAP SINGH	SUDHIR BHARTI C.S.C.
70	PO	WRIC/30020/2021 (Bareilly) Notice no:2021/45180	LELANDER SINGH VS STATE OF U.P. AND 12 OTHERS	SHIV CHAND YADAV SHYAM LAL	SHER BAHADUR SINGH C.S.C.
71	PO	WRIC/30057/2021 (Firozabad) Notice no:2021/45847	JAY SHYAM VS STATE OF U.P. AND ANOTHER	ARUN KUMAR SHARMA	C.S.C.
72	DF	WRIC/30341/2021 (S.r. Nagar (bhadohi)) Notice no:2021/44820	SMT. MUNNI DEVI AND 2 OTHERS VS STATE OF U.P. AND 9 OTHERS	VINOD KR PANDEY	PRADEEP SINGH C.S.C.
73	PO	WRIC/30404/2021 (Allahabad) Notice no:2021/46969	RAM ASHARE AND 5 OTHERS VS STATE OF U.P. AND 38 OTHERS	GULAB CHANDRA RUPESH KUMAR SINGH	AZAD RAI C.S.C.
74	PO	WRIC/30406/2021 (Azamgarh) Notice no:2021/46794	BHGAWAN DEVI VS STATE OF U.P. AND ANOTHER	ALOK KUMAR SINGH	C.S.C.
75	PO	WRIC/30408/2021 (Mau) Notice no:2021/46918	VIJAY PRATAP VS TEHSILDAR TEHSIL SADAR, DISTRICT MAU AND 2 OTHERS	RAJNARAYN SINGH YADAV	C.S.C.
76	PO	WRIC/30424/2021 (Mainpuri) Notice no:2021/47746	YATENDRA KUMAR VS STATE OF U.P. AND 13 OTHERS	ASHOK YADAV BABU RAM YADAV	AVINASH CHANDRA SRIVASTAVA C.S.C.
77	PO	WRIC/30428/2021 (Ghazipur) Notice no:2021/47045	NAZIBULLA VS STATE OF U.P. AND 7 OTHERS	OM PRAKASH KANNAUJIA	C.S.C.
78	PO	WRIC/30429/2021 (Azamgarh) Notice no:2021/47495	SHRICHAND VS STATE OF U.P. AND 2 OTHERS	CHANDRAMANI SINGH SATYAWAN YADAV	C.S.C.
79	PO	WRIC/30449/2021 (Bareilly) Notice no:2021/46219	YAGYADUTT ARYA @ YAJYA DATT ARYA VS STATE OF U.P. AND 13 OTHERS	AVADHESH NARAYAN DUBEY LALIT KUMAR MISRA	HEMANT KUMAR C.S.C.
80	PO	WRIC/30454/2021 (Farrukhabad) Notice no:2021/43555	SHREEPAL SINGH VS STATE OF U.P. AND 3 OTHERS	GYANENDRA KUMAR SINGH	C.S.C.
81	PO	WRIC/30459/2021 (Jaunpur) Notice no:2021/48334	SMT. GITA VS TAHSILDAR (JUDICIAL) AND 7 OTHERS	ANIL KUMAR TIWARI	C.S.C.
82	PO	WRIC/30463/2021 (Allahabad) Notice no:2021/46354	SURESH CHANDRA VS STATE OF U.P. AND ANOTHER	MANISH KUMAR KESARWANI	AZAD RAI C.S.C.
83	PO	WRIC/30468/2021 (Maharajganj) Notice no:2021/46408	AKHILESH DWIVEDI AND 7 OTHERS VS STATE OF U.P. AND 7 OTHERS	ADYA PRASAD TEWARI	SUDHIR BHARTI C.S.C.
84	PO	WRIC/30476/2021 (S.r. Nagar (bhadohi)) Notice no:2021/46123	RAJ KUMAR VS STATE OF U.P. AND 4 OTHERS	SHASHI KANT SINGH	PRADEEP SINGH C.S.C.
85	PO	WRIC/30478/2021 (Gorakhpur) Notice no:2021/47439	AZIMULLAH VS ADDITIONAL COMMISSIONER ADMINISTRATION 2ND AND 3 OTHERS	AWADHESH KUMAR YADAV	SUDHIR BHARTI C.S.C.
86	PO	WRIC/30482/2021 (Jaunpur) Notice no:2021/46586	RAM DULAR YADAV VS STATE OF U.P. AND 4 OTHERS	AJAY YADAV RAJ KUMAR SINGH	BHUPENDRA KUMAR TRIPATHI C.S.C.

87	PO	WRIC/30485/2021 (Maharajganj) Notice no:2021/47203	SUMAN VS STATE OF U.P. AND 2 OTHERS	ASHWANI KUMAR SINGH	C.S.C.
88	PO	WRIC/30507/2021 (Azamgarh) Notice no:2021/46793	MANISHA YADAV VS STATE OF U.P. AND ANOTHER	ALOK KUMAR SINGH	C.S.C.
89	PO	WRIC/30516/2021 (Ghazipur) Notice no:2021/47492	RAMJI AND 3 OTHERS VS STATE OF U.P. AND 4 OTHERS	RADHEY SHYAM MAURYA	C.S.C.
90	PO	WRIC/30517/2021 (Deoria) Notice no:2021/46962	SMT. MUNNI DEVI VS STATE OF U.P. AND 6 OTHERS	SUDHANSHU PANDEY	C.S.C.
91	PO	WRIC/30530/2021 (Mau) Notice no:2021/46358	PRABHAWATI DEVI VS STATE OF U.P. ND 4 OTHERS	GOKARAN SINGH	C.S.C.
92	PO	WRIC/30569/2021 (Mau) Notice no:2021/47609 2021/47609	PRIYANKA VS STATE OF U.P. AND 7 OTHERS	GOKARAN SINGH	RAMESHWAR PRASAD SHUKLA C.S.C.
93	PO	WRIC/30577/2021 (Kushi Nagar) Notice no:2021/47183	MAHAJAN AND 3 OTHERS VS STATE OF U.P. AND 4 OTHERS	SACHCHIDA NAND TIWARI	SUDHIR BHARTI C.S.C.
94		WRIC/31163/2021 (Farrukhabad) Notice no:2021/48596	RAM KHILADI VS STATE OF U.P. AND 8 OTHERS	SOMENDRA SINGH	HARI NARAYAN SINGH C.S.C.
95		WRIC/31175/2021 (Allahabad)	SMT.SHIV DEVI VS NAYAB TEHSILDAR AND 3 OTHERS	MUKESH KUMAR MAURYA	
96		WRIC/31197/2021 (Jaunpur) Notice no:2021/45737	MOHD. ASLAM VS STATE OF U.P. AND 3 OTHERS	MANOJ KUMAR TRIPATHI NIMESH KUMAR SHUKLA VINOD KUMAR TIRPATHI	BHUPENDRA KUMAR TRIPATHI C.S.C.
97		WRIC/31209/2021 (Hapur (panchsheel Nagar)) Notice no:2021/44489	SARJEET VS STATE OF U.P. AND 3 OTHERS	AJAY KUMAR SRIVASTAVA	SUNIL KUMAR SINGH C.S.C.
98		WRIC/31215/2021 (Jaunpur) Notice no:2021/47477	KANHAI AND 9 OTHERS VS STATE OF U.P. AND 3 OTHERS	ROHIT YADAV MAHTAB ALAM	BHUPENDRA KUMAR TRIPATHI C.S.C.
99		WRIC/31221/2021 (Mau) Notice no:2021/47812	VIDYAWATI VS STATE OF U.P. AND 4 OTHERS	GOKARAN SINGH	C.S.C.
100		WRIC/31224/2021 (Gorakhpur) Notice no:2021/49540	RAJ BAHADUR VS SUB DIVISIONAL MAGISTRATE AND ANOTHER	VISHVESHVAR MANI TRIPATHI	C.S.C.
101		WRIC/31240/2021 (Basti) Notice no:2021/48541	LAKSHMI SHANKAR VS STATE OF U.P. AND 18 OTHERS	ASHUTOSH PANDEY	C.S.C.
102		WRIC/31254/2021 (Azamgarh) Notice no:2021/46663	SMT. PARVATI VS STATE OF U.P. AND ANOTHER	CHANDAN KUMAR CHATURVEDI	C.S.C.

ADDITIONAL/UNLISTED LIST

For Final Disposal

HON BLE SUPREME COURT ORDER

301	PO	WRIB/18630/2000 (Bulandshahr)	U.P.S.I.D.C. LTD. VS BOARD OF REVENUE U.P. AT ALLD. AND OTHERS	PRABHAKAR AWASTHI MAHESH CHANDRA CHATURVEDI (SENIOR ADV.) H.N.SHARMA	V.K.SINGH V.S.CHOUDHARY R.K. PANDEY JAI SINGH PARIHAR S K MISHRA P.K. SHUKLA MANISH GOYAL SIDDHARTH SINGHAL C.S.C.
	With	WRIB-18628-2000 Bulandshahr	U.P.S.I.D.C. LTD. VS BOARD OF REVENUE U.P. AT ALLD. AND OTHERS	PRABHAKAR AWASTHI MAHESH CHANDRA CHATURVEDI (SENIOR ADV.) H.N.SHARMA	J.S. PARIHAR V.K.SINGH ASHOK GUPTA V.S.CHOUDHARY S.D.KAUTILYA SHASHI KAUMAR VERMA SOMESH KHARE MANISH GOYAL C.S.C.

For Order

SENIOR CITIZEN

302	PO	WRIB/17294/2001 (Chitrakoot)	KALLOO VS BOARD OF REVENUE AND OTHERS	ONKAR SINGH ARVIND SRIVASTAVA SHASHWAT KISHORE CHATURVEDI	PREM PRAKASH CHAUDHARY P. P. CHAUDHARY H.O.K. SRIVASTAVA HARISH CHANDRA SINGH NRITINJAI PANDEY V.K. SINGH NAMIT SRIVASTAVA PRABHAKAR CHANDEL C.S.C.
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For Admission

SENIOR CITIZEN

303	DF	WRIB/7885/2001 (Azamgarh)	AMINA KHATUN VS D.D.C. AZAMGARH AND ANOTHER	SAURABH BASU VISHNU SINGH ANIL KUMAR RAI S.N. SINGH P.K. RAI HASEEN AHMAD S.S.VERMA	PRADEEP KUMAR RAI DURGA CHARAN SINGH YADAV ASHOK KUMAR SINGH D.R.S. CHAUDHARY S.C.VERMA V.C.MISRA VIVEK MISRA C.S.C.
304	DF	WRIB/30771/2016 (Bareilly)	KAISAR HUSSAIN KHAN AND 13 OTHERS VS DY. DIRECTOR OF CONSOLIDATION BAREILLY AND 5 OTHERS	HARI MANISH BAHADUR SINHA	SUSHIL KUMAR RAO C.S.C.
305	DF	WRIB/17428/2017 (Allahabad)	SMT. RAJ KALI AND 9 OTHERS VS DEPUTY DIRECTOR OF CONSOLIDATION AND 10 OTHERS	BHOLA NATH YADAV RAMESH CHANDRA SINGH (SENIOR ADV.)	DHARM VIR JAISWAL HARSH VIKRAM C.S.C.

For Final Hearing

SENIOR CITIZEN

306	PO	WRIB/37449/1992 (Jaunpur)	HAKIM MOHD. SAYEED. VS STATE OF U.P.AND OTHERS	V.K. SINGH MRITYUNJAY KHARE A.R.DUBEY MOHD.ISLAM D.K.TIWARI KRISHAN JI KHARE P.K.TIWARI ASHOK SINGH VINOD KUMAR RAI AHMAD SAEED SANKATHA RAI	K.B. GARG KAMLESH KUMAR RAM KESH V.K. SINGH N.I.JAFRI TRIVENI SHANKAR M.I. JAFRI S.C.
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For Order

307	TU	BAIL/31760/2021 (Firozabad)	SAUHIL VS STATE OF U.P.	DR. C.P. UPADHYAY ABHIJIT MISHRA	G.A.
		(BAIL-26240-2020) Firozabad Decided on 02/12/2020	SAUHIL VS STATE OF U.P.		
308	DF	WRIB/18853/1986 (Deoria)	SMT. LALI VS D.D.C.	K.K. SRIVASTAVA H.S.N. TRIPATHI	S.C. R.S. MISHRA B.K. MISHRA LALJI SAHAI SRIVASTAVA
309	DF	WRIB/51060/2003 (Gorakhpur)	RAM NAGINA VS D.D.C. AND ANOTHER	V.B. KHARE VK KHARE A.K. SHUKLA SATYA PRIYA MISHRA S.N. TRIPATHI	A.K. SRIVASTAVA SATYA PRIYA MISHRA C.S.C.
310	DF	WRIB/11042/2012 (Ballia)	CHANDRAMA AND OTHERS VS STATE OF U.P. AND OTHERS	DHANANJAY PRASAD B.P. YADAV RAMESH SINGH KUSHWAHA DHANANJAI PRASAD	R.C.UPADHYAY MAHESH NARAIN SINGH C.S.C.
311	DF	WRIB/15598/2016 (Ballia)	AKHILESH AND ANR. VS DY. DIRECTOR OF CONSOLIDATION BALLIA AND 4 OTHERS	SATENDRA KUMAR SINGH SURESH CHANDRA VARMA	RAMESH CHANDRA UPADHYAY SANJAY KUMAR LALLAN VERMA RAKESH KUMAR VERMA C.S.C.
312	DF	WRIB/15745/2017 (Moradabad)	RAKESH AND 2 OTHERS VS DEPUTY DIRECTOR OF CONSOLIDATION MORADABAD AND 31 OTHERS	MITHILESH KUMAR TIWARI	RANJEET KUMAR YADAV C.S.C.
313	DF	WRIB/22590/2017 (Azamgarh)	MEWA LAL GIRI @ MEWA LAL @ MEWA AND 4 OTHERS VS DEPUTY DIRECTOR OF CONSOLIDATION AZAMGARH AND 3 OTHERS	CHANDAN SHARMA PRASHANT SHARMA JEEVAN PRAKASH SHARMA	RAMESH CHANDRA UPADHYAY C.S.C.
	With	WRIB-15936-2017 Azamgarh	PEER MOHAMMAD VS DEPUTY DIRECTOR OF CONSOLIDATION AZAMGARH AND 3 OTHERS	JEEVAN PRAKASH SHARMA PRASHANT SHARMA CHANDAN SHARMA	RAMESH CHANDRA UPADHYAY C.S.C.
	With	WRIB-18086-2017 Azamgarh	SHAILESH KUMAR RAI AND ANOTHER VS DEPUTY DIRECTOR OF CONSOLIDATION AND 4 OTHERS	CHANDAN SHARMA MANISH KUMAR NIGAM JEEVAN PRAKASH SHARMA	RAMESH CHANDRA UPADHYAY RAJENDRA PRASAD YADAV C.S.C.
	With	WRIB-22444-2017 Azamgarh	JJUT AND 2 OTHERS VS DEPUTY DIRECTOR OF CONSOLIDATION AZAMGARH AND ANOTHER	ABHISHEK KRISHNA GOVIND KRISHNA	RAMESH CHANDRA UPADHYAY C.S.C.
314	PO	WRIB/6812/1981 (Banda)	MALKHAN SINGH VS D.D.C. AND OTHERS	J.H. KHAN W.H.KHAN	S.K. SHUKLA V.K.S.CHAUDHRY R.K. PANDEY R.S.MAURYA K.J.KHARE S.C. RAMESH SINGH
315	PO	WRIB/11861/1981 (Farrukhabad)	SHOBHA RAM VS D.D.C. AND OTHERS	RAM AUTAR VERMA VIJAI GAUTAM MAHESH KUMAR GAUTAM MOOL CHANDRA MAURYA JAWAHAR LAL MAURYA P.C. GAUTAM	O.P. SINGH GYANENDRA KUMAR SINGH V. SINGH

316	PO	WRIB/7036/1982 (Basti)	SMT. JAIJULLA VS DDC AND OTHERS	M.P. SRIVASTAVA V.P. MISRA V.C. MISRA S.V. MISRA M.Y.KHAN AJAI SHANKAR V PRATAP TRIPATHI B.G. BHAI V.P. MISHRA TRIVENI SHANKAR SATISH CHANDRA SINGH ZUBER AHMAD SIDDIQUI S.N. YADAV	S.C. RAKESH BHADUR RAKESH BHATNAGAR SHAMIM AHMAD SHARAD MALVIYA
317	PO	WRIB/8082/1982 (Deoria)	R.D. SINGH VS D.D.C.	SHAIENDRA SINGH UDAYAN NANDAN SHASHI NANDAN KASHI NATH SHUKLA M.P. SINGH	V.B.KHARE A.K. SHUKLA AMRESH TRIPATHI S.C.
318	LAFP	WRIB/4087/1983 (Meerut)	BHANWAR SINGH VS D.D.C. AND OTHERS	RAJENDRA SINGH H.O.K. SRIVASTAVA ANIL KUMAR TIWARI C.S. CHATURVEDI	A.K. SIRVASTAVA MANOJ KUMAR RAJVANSHI S.C. VISHESH RAJVANSHI N.C. RAJVANSHI
319	PO	WRIB/10320/1983 (Ballia)	ASHOK KUMAR VS D.D.C.	O.P. MISHRA FAUJDAR RAI RAJESHWAR TIWARI	R.N.SINGH SC RAHUL SAHAI S.N.SINGH
320	PO	WRIB/6059/1985 (Agra)	BASDEO VS D.D.C. AND OTHERS	V.K. SRIVASTAVA KUNAL RAVI SINGH MANJARI SINGH D.S. MISHRA	S.K.SHUKLA A.K. RAI R.N.RAI R.K. PANDEY RAJIV GUPTA S.C.
	With	WRIB-4611-2018 Agra	MANIK CHANDRA VS BOARD OF REVENUE UP AND 2 OTHERS	RAJIV GUPTA SUBODH KUMAR RAI	KUNAL RAVI SINGH MANJARI SINGH C.S.C.
321	PO	WRIB/9501/1986 (Varanasi)	JOKHAN PRASAD VS D.D.C.	S.N.SINGH R.N.SINGH	SANKATHA RAI S.RAI
	With	WRIB-7580-1986 Varanasi	DARBARI AND ORS VS D.D. AND ORS	SANKTHA RAI	A.K. RAI S.N. SINGH S.C. R.N. SINGH
322	PO	WRIB/16272/1986 (Jalaun)	BABU LAL VS DDC	A.K. RAI BHUNESHWAR PRASAD	SANJAY SHARMA FAUJDAR RAI C.K. RAI S.C. JAVED HUSAIN KHAN GULREZ KHAN K.M. MISHRA
323	PO	WRIB/18902/1987 (Rampur)	MUNNA LAL VS BOARD OF REVENUE U.P. AT ALLAHABAD AND OTHERS	JITENDRA SINGH SANJAY KUMAR DWIVEDI	ARUN KUMAR SRIVASTAVA TRIPATHI B.G. BHAI RAJESH KUMAR GAUTAM PRADEEP KUMAR SINGHAL C.S.C.
324	PO	WRIB/19988/1989 (Azamgarh)	PALAT AND ANOTHER VS D.D.C. AZAMGARH AND OTHERS	JITENDRA NATH SHARMA D.N.YADAV ASHOK KUMAR SINGH	SATENDRA BAHADUR YATI RAJESH KUMAR S.C.
325	PO	WRIB/12125/1990 (Deoria)	RAM JEET VS S.S. CHAKBANDI	S.N. TRIPATHI A.K. SINGH	BACHCHU LAL YADAV KAMLESH KUMAR KANOJIYA S.C.
326	ED	WRIB/30716/1992 (Allahabad)	JAJDISH PD. VS BOARD OF REVENUE	C.PRAKASH V.D. YADAV	S.P. SRIVASTAVA SURYA PRATAP YADAV SATYENDRA PRAKASH SRIVASTAVA S.C.

327	PO	WRIB/15335/1995 (Saharanpur)	SMT. HASINA VS JOINT DIRECTOR OF CONSOLIDATION AND ANOTHER	MOHD. YUSUF	GAUTAM BRAHMA SINGH V.S. CHHAUDHARY S.L. MISRA C.S.C.
328	PO	WRIB/36516/1999 (Jaunpur)	RAM LAL AND ANOTHER VS ASSTT.DIRECTOR CONSOLIDATION AND OTHERS	RAM JI SRIVASTAVA JAI SINGH PARIHAR R.K. SHUKLA R.P. DUBEY A.M. TRIPATHI UMA SHANKAR MANOJ KUMAR SRIVASTAVA P.L.YADAV BHAJU RAM PPRASAD SHARMA R.C.MAURYA	A.L. TRIPATHI D.L.TRIPATHI RAJ KARAN PATEL A.L.TRIPATHI C.S.C.
329	PO	WRIB/338/2002 (Gautam Buddh Nagar) (WRIB-51945-2003) Gautam Buddh Nagar Decided on 26/09/2011	KHEM CHAND VS D.D.C. G.B.NAGAR AT BULANDSHAHR ANDOTHERS KHEM CHAND VS D.D.C. G.B. NAGAR AND OTHERS	NARAYAN DUTT SHUKLA RITUVENDRA SINGH NAGVANSHI A.K.SACHAN	DINESH KUMAR RAI RAKESH PANDE (SENIOR ADV.) V.K.SINGH C.S.C.
330	PO	WRIB/1626/2003 (Rampur)	ABDUL WAHID VS THE BOARD OF REVENUE U.P. AT ALLD. AND OTHERS	K.P.TIWARI	D.V.JAISWAL C.S.C.
331	PO	WRIB/42038/2005 (Basti)	SATYA NARAIN VS CHIEF REVENUE OFFICER DEPUTY DIRECTOR CONSLIDATION AND ORS.	DR. VINOD KUMAR RAI SANKATHA RAI VIJAY KUMAR RAI	N.I. JAFRI GOVIND KRISHNA NARSINGH PANDEY HARISH KUMAR SHUKLA VIKRANT PANDEY C.S.C.
332	PO	WRIB/61479/2007 (Ballia)	RAMAWATI AND OTHERS VS DY. DIRECTOR OF CONSOLIDATION BALLIA AND OTHERS	CHANDRA KUMAR RAI FAUJDAR RAI	B.P. SINGH B.N. RAI RIZWAN AHMAD J.K. CHATURVEDI VINDESHWARI PRASAD VRAT SHEEL C.S.C.
333	PO	WRIB/51720/2010 (Allahabad)	BALWANT GIRI AND OTHERS VS DY. DIRECTOR OF CONSOLIDATION ALLAHABAD AND OTHERS	A.C. PANDEY	MATA ACHAL MISHRA SHRINATH DWIVEDI C.S.C.
334	PO	WRIB/25996/2013 (Amroha (Jyotiba P Nagar))	BABU RAM VS D.D.C. AND 4 ORS.	AMIT KUMAR SRIVASTAVA DHIRENDRA KUMAR SRIVASTAV RAMESH CHANDRA TIWARI ALI HASAN PUNEET KUMAR SHUKLA MAHESH KUMAR DUBEY SATYA PRAKASH CHATURVEDI SHAMIMUL HASNAIN	DHARM VIR JAISWAL HARSH VIKRAM AJAY VIKRAM YADAV MAHESH NARAIN SINGH VINOD KUMAR SINGH ONKAR SINGH YADAV C.S.C.
335	PO	WRIB/40671/2016 (Varanasi)	RAM SANEHI AND 2 OTHERS VS DEPUTY DIRECTOR OF CONSOLIDATION VARANASI AND 6 OTHERS	ANIL KUMAR ADITYA BANSH NARAIN PATHAK	MANOJ KUMAR YADAV VIRENDRA KUMAR YADAV C.S.C.
336	PO	WRIB/24167/2017 (Mirzapur)	KARAMJEET SINGH AND 2 OTHERS VS BOARD OF REVENUE U.P. LUCKNOW AND 2 OTHERS	ARVIND SRIVASTAVA	C.S.C.
337	PO	WRIB/26145/2017 (Bulandshahr)	SMT. SADHNA DEVI VS BOARD OF REVENUE U.P. MEERUT AND 11 OTHERS	MAHESH SHARMA VINOD SINHA	MAHESH NARAIN SINGH RAMESH KUMAR SAXENA VIJAY BAHADUR YADAV C.S.C.

338	PO	WRIB/3348/2018 (Aligarh)	AKBAR HUSAIN RIZVI AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	R.P. MISHRA	SUBEDAR SHUKLA MANU SINGH SHASHI KANT UPADHYAY K.K.RAO C.S.C.
339	PO	WRIB/2385/2019 (Bulandshahr)	KUNWARVEER SINGH VS DEPUTY DIRECTOR OF CONSOLIDATION BULANDSHAHR AND 6 OTHERS	PUSHPENDRA SINGH SYED IRFAN ALI	SURENDRA PRATAP SINGH C.S.C.
	With	WRIB-1862-2019 Bulandshahr	RANJEET SINGH AND ANOTHER VS DEPUTY DIRECTOR OF CONSOLIDATION AND 3 OTHERS	SATYENDRA PANDEY NAVIN KUMAR SRIVASTAVA	AYUB KHAN C.S.C.
340	PO	WRIB/2652/2019 (Bulandshahr)	RISHIPAL SHARMA VS DEPUTY DIRECTOR OF CONSOLIDATION AND 4 OTHERS	KULDEEP KUMAR	MAHESH NARAIN SINGH C.S.C.
341	PO	WRIB/460/2020 (Saharanpur)	SMT. SHAKUNTLA VS DEPUTY DIRECTOR OF CONSOLIDATION AND 5 OTHERS	SUDHAKAR SHUKLA	RUDUVANT PRATAP SINGH C.S.C.
	With	WRIB-457-2020 Saharanpur	RAJKUMAR AND 2 OTHERS VS DEPUTY DIRECTOR OF CONSOLIDATION AND 3 OTHERS	SUDHAKAR SHUKLA	C.S.C.
342	PO	WRIB/1093/2020 (Gorakhpur)	GHAN SHYAM DAS VS BOARD OF REVENUE U.P. AND 13 OTHERS	ASHUTOSH SRIVASTAVA SURESH CHANDRA VARMA	SUNIL KUMAR SINGH OM PRAKASH PANDEY PRAMOD KUMAR PANDEY C.S.C.
343	PO	WRIB/1313/2020 (Ghaziabad)	RAVINDRA SINGH VS STATE OF U.P. AND 6 OTHERS	ASHISH RAI OM PRAKASH RAI	C.S.C.
344	PO	WRIB/159/2021 (Maharajganj)	BECHAN PRASAD VS THE DISTRICT MAGISTRATE AND 2 OTHERS	UMESH CHANDRA PANDEY	C.S.C.
345	PO	WRIC/2402/2009 (Deoria) (WRIB-7963-1993) Azamgarh Decided on 06/12/1999	SANT KUMAR AND ANOTHER VS ADDL. COMMISSIONER AND OTHERS KARIMULLAH VS D.D.C. AND OHTERS	N.K. MAURYA V. SINGH	VIVEKANAND YADAV K.R.SIROHI C.S.C.
For Admission					
346	DF	WRIB/6217/1999 (Etawah)	BRIJESH SINGH @ LALA AND ANR VS D.D.C. AND ORSND ORS	M.C. SINGH	K.K. TRIPATHI ADARSH BHUSHAN ABHISHEK BHUSHAN C.S.C.
347	DF	WRIB/37743/2013 (Bulandshahr)	RAJ KUMAR GAUTAM VS D.D.C. AND 2 ORS.	BRIJESH KUMAR PRABHAT KR. SRIVASTAVA	AYUB KHAN C.S.C.

348	DF	WRIB/8727/2016 (Varanasi)	JITNDRA SETH POORV SABHASAD VS STATE OF U.P. AND 7 ORS.	DAYA SHANKAR PRASAD SINGH SUSHMA DEVI	SAURABH YADAV ARTI RAJE SHIVAM YADAV TRIVENI SHANKER RAHUL MISHRA ABHISHEK MISHRA DHARMENDRA KUMAR TRIPATHI RADHEY SHYAM YADAV C.S.C.
349	DF	WRIB/42532/2016 (Kanpur Nagar)	JAGROOP AND ANOTHER VS DEPUTY DIRECTOR OF CONSOLIDATION KANPUR NAGAR AND 3 OTHERS	PRAKHAR TANDON S. SHEKHAR	BRIJ KUMAR YADAV C.S.C.
350	DF	WRIB/55900/2016 (Azamgarh)	RAJENDRA AND ANOTHER VS BOARD OF REVENUE U.P. AT LUCKNOW AND 4 OTHERS	ARVIND KUMAR UPADHYAY SANJAY KAUSHIK IRSHAD ALI	RAMESH CHANDRA UPADHYAY C.S.C.
351	DF	WRIB/4917/2018 (Hamirpur)	ANIL KUMAR VS STATE OF U.P. AND 4 OTHERS	RAJEEV KUMAR SHARMA SANJEEV KUMAR SAXENA	C.S.C.
352	DF	WRIB/850/2019 (Mau)	AHMAD ZAKI AND 4 OTHERS VS BOARD OF REVENUE AND 10 OTHERS	KAMAL KUMAR SINGH	ANAND PRAKASH PANDEY DHARMAVEER SINGH S1683 SURESH CHANDRA VARMA SATENDRA KUMAR SINGH KARUNA SHANKAR SHUKLA C.S.C.
353	DF	WRIB/3076/2019 (Gorakhpur)	TEEJU AND 3 OTHERS VS BOARD OF REVENUE AND 9 OTHERS	ALOK KUMAR RAI CHANDRA KUMAR RAI	TARIQ MAQBOOL KHAN SYED WAJID ALI C.S.C.
354	DF	WRIB/879/2021 (Muzaffar Nagar)	SUNITA VS DEPUTY DIRECTOR OF CONSOLIDATION AND 4 OTHERS	DHIRENDRA KUMAR SRIVASTAVA RAJIV SISODIA	C.S.C.
355	PO	WRIB/42721/2001 (Jaunpur)	SHEODHAR VS D.D.C. JAUNPUR AND OTHERS	S.P.SINGH	INDRA DEO YADAV S.P. SINGH A.N.PANDEY G.K.SRIVASTAVA R.P. SINGH RIPU DAMAN SINGH RAM JATAN SINGH ANUJ KUMAR C.S.C.
356	PO	WRIB/40546/2003 (Kushi Nagar)	RAVINDRA GOVIND RAO AND OTHERS VS D.D.C. AND OTHERS	R.C. SINGH	C.S.C.
357	ED	WRIB/57636/2005 (Agra)	KISHORE KUMAR AND OTHERS VS D.D.C. AND OTHERS	VIBHAV D. OJHA SANKATHA RAI V.D. OJHA	RAJIV SISODIA V.K. SINGH VEER BHAGAT SINGH KUSHWAHA PRAVAL TRIPATHI R.C. MAURYA C.S.C.
358	PO	WRIB/60080/2006 (Mau)	GIRIJA SHANKER VS DY. DIRECTOR OF CONSOLIDATION AZAMGARH/MAU AND OTHERS	UDAI PRATAP SINGH RAMESH SINGH S. CHAUHAN V.K. YADAV V.P. SINGH ALOK KUMAR YADAV HRIDAI NARAYAN SHARMA	C.K. RAI F. RAI FAUJDAR RAI C.S.C.
	With	WRIB-60083-2006 Mau	GIRIJA SHANKER VS STATE OF U.P. AND OTHERS	RAMESH SINGH SHARDA CHAUHAN UDAI PRATAP SINGH ALOK KUMAR YADAV HRIDAI NARAYAN SHARMA	FAUJDAR RAI C.K. RAI C.S.C.

359	PO	WRIB/54196/2007 (Allahabad)	CHEDHI LAL VS D.D.C. AND OTHERS	DINESH KUMAR MAURYA DEEPAK SRIVASTAVA	V.K. SINGH RAJEEV MISRA RISHI CHADHA C.S.C.
360	PO	WRIB/66926/2012 (Kushi Nagar)	DUKHI DEAD AND ANOTHER VS D.D.C. AND OTHERS	SANJAY KUMAR PRAJAPATI	ASHUTOSH SHUKLA VIKASH GOSWAMI C.S.C.
361	PO	WRIB/4024/2014 (Azamgarh)	BABU RAM VS SHIV AASHREY AND 9 ORS.	BIPIN LAL SRIVASTAVA ANUPAM ANAND	GIRISH CHANDRA MAURYA R.C. UPADHYAY NARENDRA KUMAR A.P.SINGH C.S.C.
362	PO	WRIB/13028/2014 (Amroha (jyotiba P Nagar))	THAN SINGH VS D.D.C. AND 6 OTHERS	ASHOK KUMAR SINGH DR. VINOD KUMAR RAI	KRIPA SHANKER YADAV MANISH KUMAR PANDEY MANISH DEV RAMESH CHANDRA TIWARI RAVI PRAKASH SINGH C.S.C.
363	WA	WRIB/14170/2014 (Jaunpur)	MEWA LAL VS D.D.C. AND 3 ORS.	RAJESH KUMAR MISHRA	KAUSHLENDRA KUMAR C.S.C.
364	ED	WRIB/16373/2016 (Varanasi)	RAM DULAR AND 7 OTHERS VS ALIYAR AND 3 OTHERS	ANUPAM ANAND SANJEEV SINGH AMIT PATHAK	SIDDHARTH MANVENDRA NATH SINGH MANOJ KUMAR YADAV ANIL KUMAR RAI C.S.C.
365	PO	WRIB/22928/2016 (Allahabad)	ARJUN PRASAD AND ANOTHER VS DISTRICT D.D.C. AND 3 ORS.	CHANDRA SHEKHAR AGNIHOTRI	JYOTIR BHUSHAN SINGH C.S.C.
366	PO	WRIB/31644/2016 (Varanasi)	SHOBHA RAJBHAR AND ANOTHER VS D.D.C. AND 13 ORS.	MANVENDRA NATH SINGH VINOD KUMAR SINGH(SENIOR ADV.)	RAVISH CHANDRA SRIVASTAVA C.S.C.
	With	WRIB-27622-2016 Varanasi	AMAR NATH AND 8 ORS. VS D.D.C. AND 6 ORS.	ASHISH JAISWAL	MANVENDRA NATH SINGH RAVISH CHANDRA SRIVASTAVA VINOD KUMAR SINGH(SENIOR ADV.) C.S.C.
367	LAFP	WRIB/20701/2017 (Gorakhpur)	RAMU @ RAM AND 3 OTHERS VS ADDL. COLLECTOR ADMINISTRATION/D.D.C. GORAKHPUR AND 3 OTHERS	PRAMOD KUMAR PANDEY	SUNIL KUMAR SINGH HARI SHANKER C.S.C.
368	PO	WRIB/48546/2017 (Bulandshahr)	RAM JI LAL VS STATE OF U.P. AND 8 OTHERS	S.B. SINGH DESH RATAN CHAUDHARY	MAHESH NARAIN SINGH S.B. SINGH S.P. SINGH C.S.C.
369	PO	WRIB/3513/2018 (Azamgarh)	KALLAUTI VS BOARD OF REVENUE U.P. AND 08 OTHERS	RAM PRATAP YADAV	RAMESH CHANDRA UPADHYAY C.S.C.
370	PO	WRIB/4367/2018 (Kanpur Dehat)	ASHA KUMARI VS BOARD OF REVENUE U.P AND 11 OTHERS	AVINASH SINGH CHAUHAN KUNAL RAVI SINGH MANJARI SINGH PRAMOD KUMAR SINGH VIRENDRA SINGH CHAUHAN	BRIJ KUMAR YADAV C.S.C.
371	PO	WRIB/4985/2018 (Bareilly)	JAG PAL SINGH VS DEPUTY DIRECTOR OF CONSOLIDATION AND 4 OTHERS	PRAMOD KUMAR SINHA VINIT MISHRA	AMRESH SINGH ANIL KUMAR PRAJAPATI C.S.C.
372	LAFP	WRIB/2424/2019 (Azamgarh)	LAL CHAND YADAV VS STATE OF U.P. AND 9 OTHERS	LOKESH KUMAR DWIVEDI IN PERSON	RAM PRATAP YADAV RAMESH CHANDRA UPADHYAY C.S.C.

373	LAFP	WRIB/2557/2019 (Saharanpur)	RASHID AHMAD AND ANOTHER VS DISTRICT DEPUTY DIRECTOR OF CONSOLIDATION AND 3 OTHERS	PRADEEP KUMAR SRIVASTAV	RAJESH YADAV C.S.C.
374	NDF	WRIB/2987/2019 (Amroha (jyotiba P Nagar))	DHARAMPAL SINGH VS DEPUTY DIRECTOR OF CONSOLIDATION AND 18 OTHERS	MANISH DEV KRIPA SHANKER YADAV	ARUN KUMAR SRIVASTAVA C.S.C.
375	PO	WRIB/700/2020 (Siddharth Nagar)	JAGDISH VS DEPUTY DIRECTOR OF CONSOLIDATION AND 7 OTHERS	SANDEEP MANIJI BAKHSHI	SHISHIR KUMAR SRIVASTAVA C.S.C.
376	PO	WRIB/1831/2020 (Saharanpur)	STATE OF U.P. VS BOARD OF REVENUE, LUCKNOW AND 3 OTHERS	ABHISHEK SHUKLA	INDRA BHAN YADAV SHIV BHADUR SINGH C.S.C.
377	PO	WRIB/84/2021 (Allahabad)	GUNAKESH PANDEY AND ANOTHER VS DEPUTY DIRECTOR OF CONSOLIDATION AND 7 OTHERS	A.P.SINGH	NIRAJ KUMAR DWIVEDI SURESH CHANDRA VARMA SATENDRA KUMAR SINGH PRAMOD KUMAR MAURYA C.S.C.
378	PO	WRIB/911/2021 (Allahabad)	AMRIT LAL AND ANOTHER VS DEPUTY DIRECTOR OF CONSOLIDATION AND 12 OTHERS	VINOD KUMAR YADAV ABHINAV MISHRA ANIL KUMAR DUBEY SHIVE DATTA YADAV	C.S.C. C.S.C.
379	DF	WRIC/3018/2009 (Muzaffar Nagar)	RATAN SINGH AND OTHERS VS ADDL. COMM. AND OTHERS	RAJIV GUPTA	ANUJ KUMAR P.K.JAIN AMITABH AGARWAL C.S.C.
380	DF	WRIC/10572/2016 (S.r. Nagar (bhadohi))	GHANSHYAM UPADHYAY VS STATE OF U.P. AND 8 ORS.	OM PRAKASH VISHWAKARMA ASHOK KUMAR SINGH	RATNAKAR UPADHYAY SUDHAKAR UPADHYAY C.S.C.
381	DF	WRIC/12268/2018 (Kushi Nagar)	ALI HAIDAR VS BOARD OF REVENUE AND 5 ORS	OMKAR NATH RAI KUMAR SRESHTHA MANISH KUMAR NIGAM DEEPAK KUMAR JAISWAL	TARIQ MAQBOOL KHAN SHRIPRAKASH SHRIVASTAVA RAVINDRA KUMAR TRIPATHI SARVANAND PANDEY C.S.C.
382	DF	WRIC/2510/2020 (Azamgarh)	RAM SUDHISTH MAURYA VS STATE OF U.P. AND 7 OTHERS	RAM CHANDRA YADAV	J.L.MAURYA C.S.C.
383	DF	WRIC/1990/2021 (Moradabad)	BHURI VS STATE OF U.P. AND 11 OTHERS	KAMLESHWAR SINGH ZAFEER AHMAD	MANOJ KUMAR MANISH KUMAR C.S.C.
384	DF	WRIC/11533/2021 (Mathura)	RAM BABU AND 35 OTHERS VS STATE OF U P AND 2 OTHERS	VIKAS KUMAR SRIVASTAVA SITA RAM SHARMA	C.S.C.
385	DF	WRIC/26810/2021 (Kushi Nagar)	FULENA SINGH VS STATE OF U.P. AND 3 OTHERS	SHRIPRAKASH SHRIVASTAVA	SUDHIR BHARTI C.S.C.
386	PO	WRIC/57689/2008 (Rampur)	MURARI LAL VS STATE OF U.P. AND OTHERS	VIVEK PRAKASH MISHRA	P.P.SINGH RATHOR C.S.C.
387	PO	WRIC/19857/2013 (Allahabad)	HEMANT KUMAR VS BOARD OF REVENUE AND AND 2 ORS.	RITESH SRIVASTAVA SHWETA SINGH K.K. YADAV KRISHNA KUMAR MAHABIR YADAV RAJ NARAYAN	SHIVE DATTA YADAV SHIV SHANKAR YADAV AWADH SHARMA RAHUL KUMAR KRISHNA NAND YADAV SURESH CHANDRA VARMA SATENDRA KUMAR SINGH C.S.C.

388	PO	WRIC/68201/2013 (Ghaziabad)	NIRANJAN SINGH AND 2 ORS. VS ADDL. COMMISSIONER AND 8 ORS.	J.P. SINGH	SOMVEER R.K.GUPTA C.S.C.
	With	WRIC-68216-2013 Ghaziabad	NIRANJAN SINGH AND 2 ORS. VS ADDL. COMMISSIONER AND 8 ORS.	J.P. SINGH	SOMVEER R.K.GUPTA C.S.C.
389	PO	WRIC/32305/2018 (Jaunpur)	RAM LAKHAN VS TEHSILDAR AND ANOTHER	P.K. UPADHYAY VEER BHAGAT SINGH KUSHWAHA SANDEEP KUMAR PATHAK AMARDEO SINGH	SHRINATH OM PRAKASH MISHRA C.S.C.
390	PO	WRIC/23263/2021 (Banda)	SMT. SAMPAT VS STATE OF U.P. AND 2 OTHERS	RAJ KISHOR PANDEY ANAND MOHAN PANDEY	C.S.C.
<u>For Hearing</u>					
391	PO	WRIB/26078/2017 (Azamgarh)	LALLAN SINGH VS DY. DTE. OF CONSOLIDATION AND 4 OTHERS	A. P. SINGH A.P.SINGH CHANDAN SHARMA	VINOD KUMAR YADAV KAILASH NATH SINGH C.S.C.
<u>For Final Hearing</u>					
392	PO	WRIB/2395/2019 (S.r. Nagar (bhadohi))	BAL KRISHNA ROY VS STATE OF U.P. AND 4 OTHERS	VINAY KUMAR SINGH PRAKASH CHANDRA SRIVASTAVA	DINESH KUMAR MAURYA RAM BABU YADAV C.S.C.
<u>For Final Disposal</u>					
393	PO	WRIB/3252/2018 (Banda)	RAM CHARAN VS DEPUTY DIRECTOR OF CONSOLIDATION, BANDA AND 8 OTHERS	ATUL KUMAR SRIVASTAVA CHANDRA PRAKASH KUSHWAHA	RAJ KARAN YADAV VIRENDRA SINGH CHAUHAN C.S.C.
394	PO	WRIB/1375/2020 (Jaunpur)	TEJ BAHADUR VS THE BOARD OF REVENUE U.P. AND 12 OTHERS	AMAR NATH PANDEY	SUNIL KUMAR SINGH MANOJ YADAV BRIJ RAJ SINGH BHUPENDRA KUMAR TRIPATHI C.S.C.

Application for Orders

395		1/2013 (376282/2015) (Review Application) in case WRIB-1791- -2013 Decided on 10/04/2015	RAM SEWAK VS STATE OF U.P. AND OTHERS	SURESH KUMAR SRIVASTAVA PIYUSH SHUKLA B.G. YADAV	RAJENDRA PRASAD GIRI C.S.C.
396		1/1977 (284886/2017) (Condonation of Delay) in case WRIB-227-1977 Decided on 24/07/2015	RAGHUVIR VS D.D.C. AND OTHERS	VRIJ RAJ VERMA GAYA PRASAD SINGH SWARAJ PRAKASH C.P. SINGH	C.S.C. S.C.
397		1/1980 (197536/2009) (Review Application) in case WRIB-119- -1980 Decided on 05/12/2008	MOHD. HAMID AND OTHERS VS D.D.C. AND OTHERS	RAJESH DWIVEDI KUNWAR MAYANK SINGH SHATRUGHAN SINGH SANKATA RAI VIJAY KUMAR RAI DR. VINOD KUMAR RAI S.SINGH RADHEY SHYAM	VIJAY BAHADUR S. MASOOD MOHAMMAD MUSTAFA ILLEGIBLE S.C.
398		2/2021 (Restoration) in case WRIB-2243- -1997 Decided on 13/07/2015	SURYA NATH VS D.D.C. GHAZIPUR AND OTHERS	AJAY YADAV BIRENDRA KUMAR YADAV LAL BEHARI YADAV I.N. SINGH	A.N.SRIVASTAVA C.S.C.

399	18/2019 (Restoration) in case WRIB-1733- -2016 Decided on 03/05/2019	SHYAM NARAYAN VS D.D.C. AND 4 OR.S	PRABHAT CHANDRA MISHRA	BRIJ KUMAR YADAV C.S.C.
400	7/2019 (Restoration) in case WRIC-218- -2007 Decided on 16/05/2013	DEVI LAL VS CHINTAMANI AND OTHERS	PRASHANT MISHRA H.L. PANDEY	ANUJ KUMAR C.S.C.
401	2/2021 (Recall of Order) in case WRIC-2248- -2021 Decided on 14/09/2021	GHANSHYAM VS STATE OF U.P. AND 19 OTHERS	AMAR NATH PANDEY	BHUPENDRA KUMAR TRIPATHI C.S.C.

SAMPLE

AT 10:00 AM
(Court No.7)
HON'BLE JUSTICE DINESH PATHAK

FRESH LIST

Fresh

1	PO	CMRA/383/2021 (Bulandshahr)	MAHENDRA SINGH AND ANOTHER VS BOARD OF REVENUE AND 6 OTHERS	KATYAYINI	SUNIL KUMAR SINGH C.S.C.
2	PO	WRIB/1579/2021 (Gorakhpur) Notice no:2021/37973	SUDHAKAR SINGH AND 4 OTHERS VS STATE OF U.P. AND 4 OTHERS	DHIRENDRA PRATAP SINGH	C.S.C.
3	PO	WRIB/1609/2021 (Saharanpur) Notice no:2021/37646	TAUSIFF AND ANOTHER VS DEPUTY DIRECTOR OF CONSOLIDATION AND ANOTHER	RUDUVANT PRATAP SINGH	C.S.C.
4	PO	WRIB/1617/2021 (Bulandshahr) Notice no:2021/38117	DEVENDRA RAWAT VS STATE OF U.P. AND 3 OTHERS	MOHIT KUMAR	PRADEEP KUMAR BHARDWAJ SUNIL KUMAR SINGH PRADEEP KUMAR RAI C.S.C.
	With	WRIB-1597-2021 Bulandshahr	SMT. RAJESH RAWAT AND ANOTHER VS STATE OF U.P. AND 4 OTHERS	MOHIT KUMAR	SUNIL KUMAR SINGH PRADEEP KUMAR BHARDWAJ RITUVENDRA SINGH NAGVANSHI NARAYAN DUTT SHUKLA C.S.C.
5	PO	WRIB/1649/2021 (Jaunpur) Notice no:2021/37734	LALTA PRASAD VS DEPUTY DIRECTOR OF CONSOLIDATION JAUNPUR AND ANOTHER	BABU LAL RAM	BABU RAM YADAV INDRA JEET YADAV C.S.C.
6	PO	WRIB/1671/2021 (Kushi Nagar) Notice no:2021/37563	UMASHANKAR VS DEPUTY DIRECTOR OF CONSOLIDATION AND 6 OTHERS	NARAYAN DUTT SHUKLA SR. ADVOCATE RITUVENDRA SINGH NAGVANSHI	PREM CHAND SRIVASTAVA C.S.C.
7	PO	WRIB/1766/2021 (Muzaffar Nagar) Notice no:2021/42025	HAJOOR SINGH AND 2 OTHERS VS STATE OF U.P. AND 3 OTHERS	PRADEEP KUMAR RAI	KAUSHAL KISHORE MANI C.S.C.
8	PO	WRIB/1837/2021 (Ghazipur) Notice no:2021/42173	DUDHNATH RAM VS STATE OF U.P. AND 4 OTHERS	ASHUTOSH KUMAR SINGH	BHUPENDRA KUMAR TRIPATHI C.S.C.
9	PO	WRIB/1873/2021 (Gorakhpur) Notice no:2021/42382	VIJAY PRATAP VS STATE OF U.P. AND 3 OTHERS	SHASHI KANT RAI	AKASH KUMAR VERMA SUDHIR BHARTI C.S.C.
10	PO	WRIB/2010/2021 (Allahabad) Notice no:2021/46476	MOHAMMAD SARVAR AND 2 OTHERS VS BOARD OF REVENUE AND 6 OTHERS	ANKUR VISHWAKARMA KAPOOR CHANDRA VISHWAKARMA	HIMANSHU PANDEY AZAD RAI C.S.C.
11	PO	WRIB/2031/2021 (Sonbhadra) Notice no:2021/46276	NAGESHWAR PRASAD MISHRA VS THE BOARD OF REVENUE AND 8 OTHERS	SANJAY KUMAR SRIVASTAVA PANKAJ KUMAR MISHRA	PRADEEP SINGH C.S.C.
12	PO	WRIB/2061/2021 (Gorakhpur) Notice no:2021/47459	SURENDRA NATH VS DEPUTY DIRECTOR OF CONSOLIDATION AND 15 OTHERS	KAUSHLENDRA PRATAP SINGH	SUDHIR BHARTI C.S.C.
13	PO	WRIB/2068/2021 (Azamgarh) Notice no:2021/45894	UMASHANKER VS STATE OF U.P. AND 3 OTHERS	VIPUL KUMAR DUBEY MANOJ KUMAR DUBEY	C.S.C.

14	PO	WRIB/2080/2021 (Allahabad) Notice no:2021/42529	DAYA RAM SINGH VS BOARD OF REVENUE AND 2 OTHERS	RABINDRA BAHADUR SINGH NARENDRA KUMAR	ARUN KUMAR PANDEY C.S.C.
15		WRIB/2102/2021 (Bijnor) Notice no:2021/48909	IDRIS AHMAD VS DEPUTY DIRECTOR OF CONSOLIDATION AND 2 OTHERS	NASIM UDDIN ARUN KUMAR TRIPATHI	C.S.C.
16		WRIB/2131/2021 (Mathura) Notice no:2021/48566	HARI SINGH VS DEPUTY DIRECTOR OF CONSOLIDATION AND 3 OTHERS	YOGESH MISHRA SHIVA KANT DUBEY	AVINASH CHANDRA SRIVASTAVA C.S.C.
17	PO	WRIC/19979/2021 (Hapur (panchsheel Nagar)) Notice no:2021/30372	MOHD. SHAKEEL AND 4 OTHERS VS STATE OF U.P. AND 4 OTHERS	RAJ KUMAR KESARI	SUNIL KUMAR SINGH C.S.C.
18	PO	WRIC/22788/2021 (Sambhal (bheem Nagar)) Notice no:2021/34191	SUKHRAM VS STATE OF U.P. AND 5 OTHERS	PERDEEP KUMAR VISHNOI	ARUN KUMAR PANDEY C.S.C.
19	DF	WRIC/22968/2021 (Allahabad) Notice no:2021/35946	SUNIL KUMAR YADAV VS STATE OF U.P. AND 7 OTHERS	SHIV KUMAR YADAV KUNWAR MAYANK SINGH	AZAD RAI C.S.C.
20	PO	WRIC/23565/2021 (Kushi Nagar) Notice no:2021/36340	SHEIKH ANJUM VS STATE OF U.P. AND 4 OTHERS	ANOOP KUMAR SINGH	C.S.C.
21	DF	WRIC/23993/2021 (Azamgarh) Notice no:2021/36431	SHEELA YADAV VS TEHSILDAR (JUDICIAL) SADAR, AZAMGARH AND 3 OTHERS	VINOD KUMAR YADAV	C.S.C.
22	PO	WRIC/24545/2021 (Pilibhit) Notice no:2021/37949	PARMESH VS STATE OF U.P. AND 6 OTHERS	GIRISH KUMAR SINGH	SHER BAHADUR SINGH C.S.C.
23	PO	WRIC/26024/2021 (Deoria) Notice no:2021/39604	HARENDRA VS STATE OF U.P. AND 3 OTHERS	JAGDISH SINGH BRAHMA NAND TRIPATHI	C.S.C.
24	DF	WRIC/26061/2021 (Bareilly)	DARSHAN SINGH AND 2 OTHERS VS STATE OF U.P. AND 2 OTHERS	PRADEEP KUMAR DWIVEDI SANTOSH KUKMAR TIWARI	C.S.C.
25	PO	WRIC/26335/2021 (Ballia) Notice no:2021/40009 2021/40009	VINOD KANNAUJIYA VS STATE OF U.P. AND 2 OTHERS	SUNIL KUMAR YADAV	RAMESHWAR PRASAD SHUKLA C.S.C.
26	PO	WRIC/26985/2021 (Maharajganj) Notice no:2021/41002	VIRENDRA AND ANOTHER VS STATE OF U.P. 15 OTHERS	HARISH KUMAR TRIPATHI	SUDHIR BHARTI AMAR NATH TIWARI SANJAY MANI TRIPATHI C.S.C.
27	PO	WRIC/27418/2021 (Azamgarh) Notice no:2021/42496	RAJ KUMAR VS STATE OF U.P. AND ANOTHER	RAJIV KUMAR MISHRA	MUNNA KUMAR SINGH C.S.C.
28	PO	WRIC/27874/2021 (Gorakhpur) Notice no:2021/42917	RAMA SHANKAR VS STATE OF U.P. AND 3 OTHERS	ADYA PRASAD TEWARI	C.S.C.
29	PO	WRIC/28375/2021 (Maharajganj) Notice no:2021/44303	ANUJ MISHRA VS STATE OF U.P. AND 3 OTHERS	BHAGWAN DUTT PANDEY	SUDHIR BHARTI C.S.C.
30	PO	WRIC/28525/2021 (Jaunpur) Notice no:2021/43772	RAJ BAHADUR VS STATE OF U.P. AND 4 OTHERS	MRITYUNJAY DWIVEDI ASHANJAL SINGH	C.S.C.
31	DF	WRIC/28737/2021 (Sonbhadra) Notice no:2021/44359	BANSHI LAL VS STATE OF U.P. AND 9 OTHERS	PREM PRAKASH	PRADEEP SINGH C.S.C.

32	PO	WRIC/28890/2021 (Hapur (panchsheel Nagar)) Notice no:2021/44306	VIJENDRA VS STATE OF U.P. AND 4 OTHERS	RAJ KUMAR KESARI	SUNIL KUMAR SINGH C.S.C.
33	PO	WRIC/28893/2021 (Hapur (panchsheel Nagar)) Notice no:2021/44307	RAJPAL AND 3 OTHERS VS STATE OF U.P. AND 4 OTHERS	RAJ KUMAR KESARI	SUNIL KUMAR SINGH C.S.C.
34	PO	WRIC/28911/2021 (Mirzapur) Notice no:2021/44734	MUNNI DEVI VS STATE OF U.P. AND ANOTHER	KRISHNA CHANDRA PANDEY	C.S.C.
35	PO	WRIC/28981/2021 (Firozabad) Notice no:2021/43817	VIJAY SINGH VS COMMISSIONER AGRA DIVISION AND 4 OTHERS	RAKESH KUMAR RATHORE ALKA	C.S.C.
36	PO	WRIC/28986/2021 (Jaunpur) Notice no:2021/44312	REKHA AND 2 OTHERS VS TEHSILDAR JUDICIAL TEHSIL SHAHGANJ AND 2 OTHERS	AJAY KUMAR SINGH SARITA SINGH	C.S.C.
37	PO	WRIC/28999/2021 (Ballia) Notice no:2021/42470	SHANKAR SUVAN VS STATE OF U.P. AND 28 OTHERS	SRIPRAKASH RAI RISHI KANT RAI	RAMESHWAR PRASAD SHUKLA C.S.C.
38	PO	WRIC/29004/2021 (Mathura) Notice no:2021/46121	JAGPAL VS CHATUR SINGH AND 2 OTHERS	DINESH KUMAR	C.S.C.
39	PO	WRIC/29017/2021 (Muzaffar Nagar) Notice no:2021/42127	AWATAR SINGH AND 2 OTHERS VS STATE OF U.P. AND 2 OTHERS	MARKANDAY RAI	KAUSHAL KISHORE MANI C.S.C.
40	PO	WRIC/29035/2021 (Kanpur Nagar) Notice no:2021/44813	PARASHU RAM KUSHWAHA VS STATE OF U.P. AND 5 OTHERS	AGNI PAL SINGH PRATIMA SINGH	C.S.C.
41	PO	WRIC/29049/2021 (Basti) Notice no:2021/45412	CHANDRABHAN VS THE COMMISSIONER BASTI AND 7 OTHERS	BIPIN KUMAR TRIPATHI VIPIN KUMAR DWIVEDI	C.S.C.
42	PO	WRIC/29057/2021 (Rampur)	RAMESH CHAND VS STATE OF U.P. AND 4 OTHERS	KRISHNA KANT SHUKLA	ARUN KUMAR PANDEY C.S.C.
43	PO	WRIC/29170/2021 (Allahabad) Notice no:2021/40174	HEERA DEVI VS STATE OF U.P. AND 80 OTHERS	SANJAY KUMAR DWIVEDI	AZAD RAI C.S.C.
44	PO	WRIC/29183/2021 (Ghazipur) Notice no:2021/43981	AMBIYA KHATOON VS STATE OF U P AND 2 OTHERS	PRAVEEN KUMAR SINGH	C.S.C.
45	PO	WRIC/29371/2021 (Ballia) Notice no:2021/45073	OM PRAKASH SAH AND 3 OTHERS VS STATE OF U.P. AND 8 OTHERS	MANOJ KUMAR KESHARI BEERENDRA SINGH PAL	RAMESHWAR PRASAD SHUKLA C.S.C.
46	PO	WRIC/29386/2021 (S.r. Nagar (bhadohi)) Notice no:2021/46567	RAM JIYAWAN VS STATE OF U.P. AND 14 OTHERS	SHABANA NIZAM	PRADEEP SINGH C.S.C.
47	PO	WRIC/29505/2021 (Basti) Notice no:2021/40549 (WRIC-21667-2021) Basti Decided on 17/09/2021	SMT. MEERA DEVI VS STATE OF U.P. AND 3 OTHERS SMT. MEERA DEVI VS STATE OF U.P. AND 4 OTHERS	ANOOP KUMAR GOPAL DAS SRIVASTAVA	C.S.C.
48	PO	WRIC/29579/2021 (Ballia) Notice no:2021/44766	PRABHAT KUMAR SING AND ANOTHER VS STATE OF U P AND 2 OTHERS	ASHWANI KUMAR YADAV	C.S.C.
49	PO	WRIC/29585/2021 (Basti) Notice no:2021/45519	SURESH KUMAR PANDEY VS STATE OF U.P. AND 3 OTHERS	JITENDRA KUMAR SRIVASTAVA	PANKAJ KUMAR GUPTA C.S.C.

50	PO	WRIC/29618/2021 (Allahabad) Notice no:2021/45260	BABADEEN AND 3 OTHERS VS ADDITIONAL COMMISSIONER AND 11 OTHERS	SIYA RAM YADAV	RAJESH SHUKLA C.S.C.
51	PO	WRIC/29895/2021 (Azamgarh) Notice no:2021/46209	VEENA VS TEHSILDAR, SADAR AND 4 OTHERS	RAM JANAM SHAHI	C.S.C.
52	PO	WRIC/29907/2021 (Deoria) Notice no:2021/46260	VYAS TRIPATHI VS SUB-DIVISIONAL OFFICER AND 16 OTHERS	SANTOSH KUMAR YADAV	SUDHIR BHARTI C.S.C.
53	PO	WRIC/29925/2021 (Kushi Nagar) Notice no:2021/46400	PARVATI DEVI VS STATE OF U.P. AND 3 OTHERS	OMKAR NATH RAI	C.S.C.
54	PO	WRIC/29930/2021 (Lalitpur) Notice no:2021/46504	BADE BHAIYAN VS STATE OF U.P. AND 4 OTHERS	RAJIV DWIVEDI	DEEPAK GAUR C.S.C.
55	PO	WRIC/29935/2021 (Azamgarh) Notice no:2021/47669	RAM SURAT VS STATE OF U.P. AND 14 OTHERS	KRIPA SHANKAR PANDEY	C.S.C.
56	PO	WRIC/29943/2021 (Mau) Notice no:2021/45458	REETA RAI VS STATE OF U.P. AND 4 OTHERS	GOKARAN SINGH	C.S.C.
57	PO	WRIC/29944/2021 (Mau) Notice no:2021/46391	SATENDRA AND ANOTHER VS STATE OF U.P. AND 4 OTHERS	RAHUL KUMAR SINGH	C.S.C.
58	PO	WRIC/29950/2021 (Sant Kabir Nagar) Notice no:2021/46310	ISHRAWATI VS TEHSILDAR, TEHSIL DHANGHATA AND 3 OTHERS	GAURAV KUMAR SINGH	C.S.C.
59	PO	WRIC/30399/2021 (Kaushambi) Notice no:2021/47237	SMT. KUSMA DEVI VS STATE OF U.P. AND 2 OTHERS	RAMESH KUMAR MISHRA	C.S.C.
60	PO	WRIC/30401/2021 (Azamgarh) Notice no:2021/46582	NIRMALA YADAV VS STATE OF U.P. AND 4 OTHERS	MONI GUPTA SUMAN KUMAR YADAV	C.S.C.
61	PO	WRIC/30402/2021 (Bijnor) Notice no:2021/46739	BHEEM SINGH VS STATE OF U.P. AND 3 OTHERS	SHASHANK MAURYA PANCHU RAM MAURYA	ARUN KUMAR PANDEY C.S.C.
62	PO	WRIC/30412/2021 (Azamgarh) Notice no:2021/40770	RAMAJORE VS STATE OF U.P. AND 3 OTHERS	A.P.SINGH	RAMESHWAR PRASAD SHUKLA ASHOK KUMAR SINGH C.S.C.
63	PO	WRIC/30413/2021 (Jalaun) Notice no:2021/44419	BABU VS STATE OF U.P. AND 2 OTHERS	PIYUSH KUMAR SHUKLA	C.S.C.
64	PO	WRIC/30417/2021 (S.r. Nagar (bhadohi)) Notice no:2021/46307	SHIV MANI VS STATE OF U.P. AND 4 OTHERS	GAURAV TIWARI ASHUTOSH TRIPATHI	C.S.C.
65	PO	WRIC/30419/2021 (Gorakhpur) Notice no:2021/47987	DEVI CHAND SHARMA VS ADDITIONAL COMMISSIONER AND 3 OTHERS	AKHILESH SINGH MADHUKER KUSHWAHA	C.S.C.
66	PO	WRIC/30431/2021 (Kannauj) Notice no:2021/46735	RAJARAM VS STATE OF U.P. AND 3 OTHERS	RAMNATH	HARI NARAYAN SINGH C.S.C.
67	PO	WRIC/30447/2021 (Maharajganj) Notice no:2021/47651	RAM JATAN AND 2 OTHERS VS STATE OF U.P. AND 6 OTHERS	AKSHAY KUMAR SHUKLA NAVNEET LAL SRIVASTAVA	SUDHIR BHARTI C.S.C.
68	PO	WRIC/30450/2021 (Deoria) Notice no:2021/48190	DWARIKA VS STATE OF U.P. AND 7 OTHERS	SANJAY KUMAR MISHRA	SUDHIR BHARTI C.S.C.
69	PO	WRIC/30451/2021 (Allahabad) Notice no:2021/47693	RAM MILAN (SINCE DECEASED) AND 5 OTHERS VS STATE OF U.P. AND 3 OTHERS	ANIL KUMAR YADAV	AZAD RAI C.S.C.

70	PO	WRIC/30453/2021 (Siddharth Nagar) Notice no:2021/47721	RAGHVENDRA VS STATE OF U.P. AND 2 OTHERS	ALOK KUMAR RAI ANUPAM KUMAR	C.S.C.
71	PO	WRIC/30461/2021 (Deoria) Notice no:2021/46849	JAI PRAKASH SINGH VS STATE OF U.P. AND 3 OTHERS	ANUP KUMAR SRIVASTAVA	SUDHIR BHARTI C.S.C.
72	PO	WRIC/30464/2021 (Kushi Nagar) Notice no:2021/37889	SUDAMA AND 2 OTHERS VS STATE OF U.P. AND 4 OTHERS	RAJESH KUMAR MALL RAVI KUMAR SRIVASTAVA	SUDHIR BHARTI C.S.C.
73	PO	WRIC/30471/2021 (Deoria) Notice no:2021/46835	SONU MANI ALIAS ASHWANI MANI TRIPATHI AND 20 OTHERS VS STATE OF U.P. AND 2 OTHERS	KOMAL KHARE SOMESH KHARE	C.S.C.
74	PO	WRIC/30472/2021 (Ghazipur) Notice no:2021/47414	C/M JANHIT KARINI SAMITI KHATIRPUR, DISTRICT GHAZIPUR THROUGH ITS MANAGER, DINESH SINGH VS DISTRICT MAGISTRATE, DISTRICT - GHAZIPUR AND ANOTHER	RAM JANAM SHAHI	BHUPENDRA KUMAR TRIPATHI C.S.C.
75	PO	WRIC/30475/2021 (Gorakhpur) Notice no:2021/45089	RAJENDRA NATH TIWARI VS STATE OF U.P. AND 3 OTHERS	ASHOK KUMAR SHUKLA	C.S.C.
76	PO	WRIC/30502/2021 (Allahabad) Notice no:2021/47463	DOODH NATH VS STATE OF U.P. AND 4 OTHERS	KRISHNA KANT TIWARI SUNEEL KUMAR MISHRA	AZAD RAI C.S.C.
77	PO	WRIC/30506/2021 (Kushi Nagar) Notice no:2021/47695	RAM RAKSHA YADAV VS STATE OF U.P. AND 2 OTHERS	RAJ KUMAR PANDEY	C.S.C.
78	PO	WRIC/30512/2021 (Jaunpur) Notice no:2021/46415	TUNTUN AND ANOTHER VS STATE OF U.P. AND 4 OTHERS	MANOJ KUMAR YADAV	BHUPENDRA KUMAR TRIPATHI C.S.C.
79	PO	WRIC/30513/2021 (Bareilly) Notice no:2021/48197 2021/48197	VINOD KUMAR VS STATE OF U.P. AND 3 OTHERS	DINESH PATHAK	SHER BHADUR SINGH C.S.C.
80	PO	WRIC/30515/2021 (Allahabad) Notice no:2021/46997	SEWA LAL VS LEARNED SUB DISTRICT MAISTRATE PHOOLPUR DISTRICT PRAYAGRAJ AND 36 OTHERS	ANUJ BAJPAI SANJAY KUMAR MISHRA	AZAD RAI C.S.C.
81	PO	WRIC/30529/2021 (Allahabad) Notice no:2021/46738	RAM RAJ AND ANOTHER VS STATE OF U.P. AND 6 OTHERS	MANI SHANKER PANDEY	AZAD RAI C.S.C.
82	PO	WRIC/30536/2021 (Azamgarh) Notice no:2021/46692	KAMALA KANT VS STATE OF U.P. AND 3 OTHERS	PAVAN KUMAR SRIVASTAVA	RAMESHWAR PRASAD SHUKLA C.S.C.
83	PO	WRIC/30557/2021 (Saharanpur) Notice no:2021/46723	VIRENDRA KUMAR VS STATE OF U.P. AND 3 OTHERS	SUDHAKAR SHUKLA	KAUSHAL KISHORE MANI C.S.C.
84		WRIC/31168/2021 (Mau) Notice no:2021/48855	BECHU VS STATE OF U.P. AND 2 OTHERS	S.M. MISHRA	RAMESHWAR PRASAD SHUKLA C.S.C.
85		WRIC/31172/2021 (Allahabad) Notice no:2021/48799	MOHAN LAL AND 3 OTHERS VS STATE OF U.P. AND 2 OTHERS	NOOR MUHAMMAD YOGESH KUMAR SRIVASTAVA	C.S.C.
86		WRIC/31183/2021 (S.r. Nagar (bhadohi)) Notice no:2021/46461	METHAI LAL VS STATE OF U.P. AND 3 OTHERS	DEVENDRA KUMAR	C.S.C.
87		WRIC/31185/2021 (Allahabad) Notice no:2021/47907	VIKAS YADAV VS STATE OF U.P. AND 5 OTHERS	ALAKSHYENDRA GOEL	C.S.C.

88	WRIC/31203/2021 (Bulandshahr) Notice no:2021/42677	YOGESH VS STATE OF U.P. AND 3 OTHERS	RAJESH KUMAR TIWARI	SUNIL KUMAR SINGH C.S.C.
89	WRIC/31208/2021 (Mainpuri) Notice no:2021/46042	RATI RAM AND ANOTHER VS STATE OF U P AND 6 OTHERS	RABINDRA BAHADUR SINGH	C.S.C.
90	WRIC/31222/2021 (Jaunpur) Notice no:2021/47065	PRADEEP AND 3 OTHERS VS STATE OF U.P. AND 2 OTHERS	VINOD KUMAR TIRPATHI NIMESH KUMAR SHUKLA	C.S.C.
91	WRIC/31255/2021 (Allahabad) Notice no:2021/46650	SAYEED AHMAD VS STATE OF U.P. AND 34 OTHERS	MANI SHANKER PANDEY	C.S.C.
92	WRIC/31256/2021 (Auraiya) Notice no:2021/46092	SMT. ROOBI VS STATE OF U.P. AND ANOTHER	SANGAM SINGH	C.S.C.

ADDITIONAL/UNLISTED LIST

For Order

SENIOR CITIZEN

301	DF WRIB/1319/1999 (Gautam Buddh Nagar)	KALI CHARAN AND ANOTHER VS DY.DIRECTOR OF CONSOLIDATION AND OTHERS	SUNEEL KUMAR RAI DR. V.K. RAI SANKATHA RAI	MANOJ KUMAR RAJVANSHI DAYA SHANKER PANDEY M.C. SINGH PRAMOD KUMAR PANDEY HRIDAY RAJ TRIPATHI S.C.
302	DF WRIB/69716/2013 (Meerut)	SHOVEER VS D.D.C. AND 7 ORS.	SIDDHARTH VATSALA VATSALA AWADHESH KUMAR SINGH SIDDHARTH	P.S. VERMA SANJAY SINGH RAHUL MISHRA MADAN MOHAN ABHISHEK MISHRA RAMESH PUNDIR REKHA PUNDIR S.K.TYAGI C.S.C .
	With WRIB-4374-2018 Meerut	RAJENDRA SINGH VS DEPUTY DIRECTOR OF CONSOLIDATION MEERUT AND 3 OTHERS	ABHISHEK MISHRA RAHUL MISHRA	VATSALA C.S.C.
	With WRIB-2297-2019 Meerut	MAHIPAL VS DEPUTY DIRECTOR OF CONSOLIDATION AND 8 OTHERS	SANJEEV KUMAR TYAGI	RAHUL MISHRA ABHISHEK MISHRA C.S.C.
303	PO WRIB/319/1986 (Jaunpur)	RAM SINGAR VS D.D.C. AND OTHERS	LAL SAHAB YADAV DAN BAHADUR YADAV SURESH KUMAR SRIVASTAVA	S.R. SINGH S.C. R.K. YADAV RAJ KUMAR YADAV R.K. SINGH MAHENDRA PRATAP
304	PO WRIB/15514/2007 (Mirzapur)	RAMKESH AND OTHERS VS DY. DIRECTOR OF CONSOLIDATION MIRZAPUR AND OTHERS	G.S. DWIVEDI SAUMYA MANDHYAN A.K. MAURYA ARCHIT MANDHYAN SATISH MANDHYAN R.S. SINGH SHYAM NARAIN PANDEY	ANUJ KUMAR M.N. SINGH V.K. SINGH O.P. PANDEY AWADHESH PRASAD C.S.C.
	With WRIB-19790-2007 Mirzapur	KHURBHUR VS DY. DIRECTOR OF CONSOLIDATION MIRZAPUR AND OTHERS	SHYAM NARAIN PANDEY	ANUJ KUMAR G.S. DWIVEDI M.N. SINGH R.S. SINGH V.K. SINGH O.P. PANDEY AWADHESH PRASAD C.S.C.

For Admission

SENIOR CITIZEN

305	PO	WRIB/48542/2002 (Maharajganj)	SHRI BHAGWAT AND OTHERS VS COLLECTOR/DISTT. D.D.C. MAHARAJGANJ AND OTHERS	SANKATHA RAI DR. V.K. RAI S.N.TRIPATHI	A.C. MISHRA R.S.MISRA RAMA SHANKAR MISRA ARUN KUMAR C.S.C.
306	ED	WRIB/13527/2005 (Basti)	JAGDISH AND OTHERS VS D.D.C. AND OTHERS	PRADEEP NARAIN PANDEY RAMA NAND PANDEY	H.S.N.TRIPATHI A.K. PANDEY H.S.TRIPATHI C.S.C.
307	PO	WRIB/17591/2009 (Bareilly)	KARAN SINGH AND OTHERS VS MAN DEVI AND OTHERS	SHESH KUMAR	R.D.YADAV K.K. PANDEY SC R.N.MAURYA SANTOSH KUMAR MISHRA INDRA KUMAR MISHRA RAM RAJ MISHRA
308	PO	WRIB/56062/2014 (Bijnor)	ANWAR SULTAN SIDDIQUI VS BOARD OF REVENUE LKO. AND 8 OTHERS	SYED SAFDAR ALI KAZMI PRAKASH CHANDRA YADAV	HARIDAY RAJ TRIPATHI RAJIV SISODIA C.S.C.

For Final Hearing**SENIOR CITIZEN**

309	PO	WRIB/41482/2000 (Allahabad)	NARAIN DAS AND OTHERS VS D.D.C. AND OTHERS	R.C. SINGH	AKHILESH SINGH RAM SAGAR YADAV C.S.C.
For Order					
310	DF	WRIB/10467/1999 (Basti)	ANULLAH AND OTHERS VS D.D.C. BASTI AND OTHERS	DINESH PATHAK RAKESH PATHAK S.D.PATHAK	SHASHI PRAKASH MISHRA R.K. SRIVASTAVA MANISH CHANDRA TEWARI V.P. SHUKLA MADHUR PRAKASH C.S.C.
	With	WRIB-19921-1995 Basti	AINULLAH AND OTHERS VS THE JOINT DIRECTOR OF CONSOLIDATION BASTI AND OTHERS	DINESH PATHAK RAKESH PATHAK S.D.PATHAK	V.P.SHUKLA MADHUR PRAKASH SHASHI PRAKASH MISRA N.P. SHUKLA AJESH PATHAK ASHUTOSH PANDEY M.PRAKASH/C.S.C
311	DF	WRIB/45737/2006 (Meerut)	VIJENDRA SINGH VS THE BOARD OF REVENUE U.P. AND OTHERS	T.S. DABAS KRISHNA MOHAN	M.A. MISHRA MOHIT KUMAR SINGH ALKA SRIVASTAVA SANTOSH KUMAR SRIVASTAVA C.S.C.
312	DF	WRIB/36658/2014 (Kanpur Nagar)	DEVENDRA PAL SINGH VS BOARD OF REVENUE AND 7 ORS.	BIMAL PRASAD VINAYAK VARMA RAJESH KUMAR TIWARI MANISH GOYAL	KESH MANI DUBEY NIKHIL KUMAR C.S.C.
		(WRIB-36668-2014) Kanpur Nagar Decided on 07/04/2017	DEVENDRA PAL SINGH VS BOARD OF REVENUE AND 6 ORS.		
313	DF	WRIB/1161/2020 (Siddharth Nagar)	PRAHLAD AND 2 OTHERS VS STATE OF U.P. AND 4 OTHERS	PRADEEP SINGH SENGAR RAJ KUMAR VAISHYA	C.S.C.
	With	WRIB-1164-2020 Siddharth Nagar	MAHESH AND 2 OTHERS VS STATE OF U.P. AND 4 OTHERS	PRADEEP SINGH SENGAR RAJ KUMAR VAISHYA	C.S.C.
	With	WRIB-1166-2020 Siddharth Nagar	RAJMAN VS STATE OF U P AND 4 OTHERS	PRADEEP SINGH SENGAR RAJ KUMAR VAISHYA	C.S.C.

314	DF	WRIB/1816/2021 (Auraiya)	RAM KRISHNA VS DEPUTY DIRECTOR OF CONSOLIDATION AND 14 OTHERS	KUMAR SHASHWAT RAJESH KUMAR SRIVASTAVA	PRATIK CHANDRA HARI NARAYAN SINGH C.S.C.
315	PO	WRIB/2362/1978 (Jalaun)	KAILASH NARAIN VS D.D.C.AND OTHERS	S.K. SAXENA ARUN KUMAR TIWARI K.R. SINGH KUNAL RAVI SINGH A.K. SAXENA	ARUN KUMAR TIWARI MRIDUL KUMAR BHUNESWAR PRASAD
316	PO	WRIB/12262/1981 (Basti)	TILAK RAM VS THE D.D.C. AND OTHERS	B.S. PANDEY S.D. PATHAK	RAHUL JAIN A.K. YADAV P.P. CHAUDHARY D.K.SRIVASTAVA RAVINDRA PRAKASH SRIVASTAVA RAJESH KUMAR CHAUDHARY S.C
317	PO	WRIB/10406/1984 (Kanpur Nagar)	GOAW SABHA VS D.D.C.	DEVENDRA SWAROOP	S.C. DHARMENDRA PRATAP SINGH CHAUHAN N.B. SINGH
318	WA	WRIB/10571/1986 (Mirzapur)	SMT. GAYATRI DEVI VS D.D.C. AND OTHERS	SANKTHA RAI	YOGESH MISHRA H.S. MISRA B.P. SRIVASTAVA RADHEY SHYAM ARJUN SINGHAL MANISH GAJALA SRIVASTAVA ADITYA KUMAR YADAV SC
		(WRIB-17978-1985) Gorakhpur Decided on 27/02/1987	SMT. MEWATI DEVI VS D.D.C.		
319	PO	WRIB/11494/1986 (Allahabad)	GOKUL PRASAD VS D.D.C.	M.K.TIWARI RAKESH DWIVEDI RAGHAV DWIVEDI DINESH DWIVEDI	S.C. N.D. KESARI RAJIV DWIVEDI RAJESH SHUKLA R.S.MAURYA
320	PO	WRIB/4172/1988 (Bareilly)	DHAKAN LAL VS D.D.C. AND ORS.	SURESH CHANDRA VARMA J.S.DUBEY SIYA RAM SAHU T.S. DABAS	AMIT HAJELA ANAND KUMAR TIWARI A.S.SRIVASTAVA SUBHRA SHARIK PRADEEP VERMA MANOJ KUMAR VERMA ANIL HAJELA RAJESH KUMAR VERMA MAHENDRA SINGH RAMESH KUMAR S.C. SANJAI SRIVASTAVA K.G. SRIVASTAVA SHUBHRA SHARIK K.M.L. HAJELA
321	LAFP	WRIB/1497/1989 (Allahabad)	BABU LAL VS D.D.C.	DR. VINOD KUMAR RAI SANKATHA RAI	RAJESHWAR YADAV SC AJAY KUMAR SRIVASTAVA SWARAJ PRAKASH SMT. SARASWATI RAI
322	PO	WRIB/13738/1991 (Ballia)	JAGDISH SHANKAR PANDEY VS BOARD OF REVENUE AND OTHER	G.N. VERMA KRISHNA MOHAN S.N. TEWARI	KRISHNA KUMAR SINGH R.N. SINGH S.N. SINGH

323	PO	WRIB/17272/1994 (Saharanpur)	SADHU VS B.R.	NARESH CHANDRA TRIPAHTI PARDEEP KUMAR SANTOSH KUMAR MISRHA VIBHENDU MISHRA S.M.NAZAR BOKHARI S.M.N. BOHKARI S.P. SINGH	S.C. C.S.SRIVASTAVA B.B.PAUL B.B. PAUL C.S. SHARMA
324	PO	WRIB/7876/1996 (Etawah)	SHIV KUMAR VAID VS D.D.C. AND ANOTHER	JAVED HUSAIN KHAN GULREZ KHAN W.H.KHAN	K.B. GARG BRIJ KUMAR YADAV C.S.C.
325	PO	WRIB/15797/1999 (Varanasi)	JAG NARAYAN SINGH VS D.D.C. VARANASI AND OTHERS	SUDHIR SINGH SANJIV SINGH(SENIOR ADV.) BIMAL PRASAD NAMWAR SINGH	MANOJ YADAV VINOD KUMAR RAI S.S.SINGH RAJ KARAN YADAV KAMLA SINGH VISHNU SINGH C.S.C.
	With	WRIB-9349-1999 Varanasi	VINOD KUMAR AND OTHERS VS DY.DIRECTOR OF CONSOLIDATION VNS.AND ANOTHER	S.S.SINGH ANIL KUMAR SRIVASTAVA RAJ KARAN YADAV KAMLA SINGH SURESH CHANDRA VARMA VISHNU SINGH I.N.SINGH	DR. VINOD KUMAR RAI C.S.C.
326	PO	WRIB/7815/2000 (Ballia)	RAJESH VS THE D.D.C. BALLIA AND OTHERS	RAMESH CHANDRA UPADHYAY J.N.RAI	VIRENDRA CHAUBEY PRAKASH PANDEY ANUJ KUMAR S.K. DWIVEDI PRABHAKAR PANDEY SUDHAKAR PANDEY KR. R.C. SINGH RAMESH CHANDRA UPADHYAY RAMESHWAR PRASAD SHUKLA C.S.C.
327	PO	WRIB/11048/2004 (Fatehpur)	RAJA RAM VS STATE OF U.P. AND OTHERS	BALENDRA KUMAR SINGH AKHILESH KUMAR SHEETLA SAHAI MOHD. KHALIL	SHAILENDRA SINGH SUSHIL KUMAR SRIVASTAVA PRANEET KUMAR SRIVASTAVA VIRENDRA KUMAR KORI C.S.C.
328	ED	WRIB/7243/2005 (Mahoba)	SRI HANUMAN JI VIRAJMAN MANDIR VS STATE OF U.P. THRU D.M./COLLECTOR AND OTHERS	SHILPA AHUJA NAND KISHOR MISHRA V.S. SINGH	C.S.C.
329	PO	WRIB/27898/2012 (Varanasi)	KRIPA NATH DIXIT VS DY. DIRECTOR OF CONSOLIDATION AND OTHERS	DURGA SINGH	YOGENDRA NATH SHUKLA BRAJESH KR. SINGH B.P. MISHRA C.S.C.
	With	WRIB-28832-2012 Varanasi	LAXMI SHANKAR AND OTHERS VS D.D.C. VARANASI AND OTHERS	DURGA SINGH	B K SINGH B P MISRA C.S.C.
330	PO	WRIB/13808/2013 (Kushi Nagar)	SHYAM CHAND PASWAN VS BOARD OF REVENUE AND OTHERS	HEMANT KUMAR DUBEY R.C. DWIVEDI P.C. SRIVASTAVA R.C. SINGH	S.C.VERMA K.K.RAO BIJAY KUMAR SRIVASTAVA C.S.C.
331	ED	WRIB/32086/2014 (Muzaffar Nagar)	MUNSDAD AND 5 OTHERS VS ADDL. COLLECTOR ADMINISTRATION AND 3 OTHERS	SHAMIM UDDIN KHAN	C.S.C.
	With	WRIB-2433-2009 Muzaffar Nagar	AFSAR AND ANOTHER VS ADDL. COLLECTOR ADMN. AND OTHERS	SANTOSH SRIVASTAVA KARUNA SRIVASTAVA	VISHAL KHANDELWAL PANKAJ KUMAR SRIVASTAVA C.S.C.
332	NDF	WRIB/2538/2019 (Chitrakoot)	RAJ KUMAR AND ANOTHER VS DEPUTY DIRECTOR OF CONSOLIDATION AND 13 OTHERS	MANOJ KUMAR SRIVASTAVA ASHOK KUMAR SINGH	AMIT KUMAR SINGH C.S.C.

333	PO	WRIB/2938/2019 (Pilibhit)	PATIRAM AND 4 OTHERS VS DEPUTY DIRECTOR OF CONSOLIDATION AND 9 OTHERS	SHIVAJEE SINGH SISODIYA	AMRESH SINGH SIDDHARTH NANDAN C.S.C.
334	PO	WRIB/478/2020 (Azamgarh)	MOHD. AZEEM AND 3 OTHERS VS DEPUTY DIRECTOR OF CONSOLIDATION AND 4 OTHERS	SHAKEEL AHMAD AZMI	C.S.C.
335	NDF	WRIB/919/2020 (Chandauli)	SMT. BAJA DEVI VS ADDITIONAL COLLECTOR AND 5 OTHERS	AWADHESH KUMAR SINGH RAJESH KUMAR SINGH	C.S.C.
336	PO	WRIB/1822/2020 (Allahabad)	DAYARAM AND 4 OTHERS VS BOARD OF REVENUE U.P. 16 OTHERS	TRILOKI NATH RUDUVANT PRATAP SINGH	DAN BAHADUR YADAV SHYAM LAL YADAV APRAJIT YADAV C.S.C.

LIKELY TO BE INFRUCTUOUS

337	DF	WRIC/43826/2003 (Aligarh)	BHAGWAN SINGH VS STATE OF U.P.AND OTHERS	CHANDRA PRAKASH SINGH SHAD KHAN S.K. YADAV	V.K. SINGH PANKAJ AGARWAL KRISHNA KANT SINGH C.S.C.
For Admission					
338	DF	WRIB/1149/2003 (Jaunpur)	RAM NARESH SINGH VS BOARD OF REVENUE U.P.AT ALLD. AND OTHERS	RAHUL SAHAI MANISH CHANDRA TIWARI RAVI SHANKAR YADAV M. CHATURVEDI B.P.YADAV	MANOJ KUMAR YADAV ANUJ KUMAR BHUPENDRA KUMAR TRIPATHI C.S.C.
339	DF	WRIB/1903/2009 (Ghaziabad)	SMT. KAMLESH AND OTHERS VS STATE OF U.P. AND OTHERS	SURENDRA NATH DUBEY O.P. RAI	AYUB KHAN NAMIT SRIVASTAVA V.K. SINGH MANOJ KUMAR TRIPATHI C.S.C.
340	DF	WRIB/60424/2011 (Moradabad)	KUNDAN SINGH AND ANOTHER VS D.D.C. AND OTHERS	RAJESH KUMAR MISHRA B. DAYAL VISHNU SAHAI	SIDHARTH NANDAN AYUB KHAN GOPAL MISRA MAHESH NARAIN SINGH C.S.C.
341	DF	WRIB/41318/2012 (Jaunpur)	RAKESH KUMAR AND ANOTHER VS D.D.C. AND OTHERS	S.P. MISHRA	A.K. PRAJAPATI LOK NATH SHUKLA C.S.C.
342	DF	WRIB/31894/2015 (Mathura)	NEERAJ CHATURVEDI VS MEMBER JUDICIAL BOARD OF REVENUE AND 10 ORS.	H.N. SINGH AKLANK JAIN	DINESH PATHAK ASHISH KUMAR SRIVASTAVA RAKESH PATHAK MANOJ KR. SINGH RAHUL AGARWAL C.S.C.
343	DF	WRIB/52012/2016 (Azamgarh)	RAM LAKHAN AND 2 OTHERS VS DEPUTY DIRECTOR OF CONSOLIDATION AZAMGARH AND 9 OTHERS	JAMIL AHAMAD AZMI	RAMESH CHANDRA UPADHYAY C.S.C.
344	DF	WRIB/50110/2017 (Sonbhadra)	RAM SURAT VS DY. DIRECTOR OF CONSOLIDATION AND 5 OTHERS	ARVIND KUMAR KUSHWAHA	AVADHESH KUMAR UPADHYAY RAM BABU YADAV C.S.C.
345	DF	WRIB/3201/2018 (Lalitpur)	SAMMER AND 5 OTHERS VS ADDL. COLLECTOR (F/R)/D.D.C. AND 21 OTHERS	VIJAY KUMAR GUPTA D.N. GUPTA	ANAND KUMAR YADAV MANISH KUMAR JAIN C.S.C.

	With	WRIB-34379-2017 Lalitpur	SAMMER AND 5 OTHERS VS ADDL. COLLECTOR F/R/D.D.C. AND 19 OTHERS	VIJAY KUMAR GUPTA D.N. GUPTA	MANISH KUMAR JAIN ANAND KUMAR YADAV C.S.C.
346	DF	WRIB/5186/2018 (Saharanpur)	PAWAN AND ANOTHER VS BOARD OF REVENUE AND OTHERS	INTESHWAR NATH SINGH H.N.SHARMA RAKESH SINGH MANISH CHANDRA TIWARI ANIL KUMAR ADITYA	ANUJ KUMAR D.D. CHAUHAN RAJESH YADAV C.S.C.
347	PO	WRIB/8291/2001 (Chitrakoot)	TULSI DAS AND OTHERS VS THE BOARD OF REVENUE U.P. AT ALLD. AND OTHERS	BHANU DUTT PANDEY P.N.SINGH I.C.PANDEY L.C.PANDEY	KRISHNA CHAND TRIPATHI V.K.SINGH A.S.SRIVASTAVA RAJ KISHOR PANDEY BRIJENDRA KUMAR SRIVASTAVA C.S.C.
348	PO	WRIB/15323/2002 (Deoria)	RANGI AND OTHERS VS D.D.C. DEORIA AND OTHERS	B.K.MISHRA SURENDRA TIWARI	GOVIND SARAN S.S. SRIVASTAVA S A LARI C.S.C.
349	ED	WRIB/8280/2005 (Muzaffar Nagar)	JANMEJAY AND ANOTHER VS BOARD OF REVENUE AND OTHERS	RAMESH PUNDIR K.R. SIROHI R.C. SINGH R.K. SINGH	SANKATHA RAI S.C.VERMA AKHILA NAND PANDAY AJAY TEWARI ANUJ KUMAR S.K.SINGH C.S.C.
350	ED	WRIB/36086/2005 (Aligarh)	HEERA LAL VS D.D.C. AND OTHERS	RAJIV KUMAR PANDEY B.B. PAUL A.P. PAUL	V.K. AGNIHOTRI ATUL TEJ KULSHRESTHA DINESH KUMAR MAHENDRA PRASAD MISHRA MANISH CHANDRA TIWARI AJAY KUMAR PATHAK C.S.C.
351	PO	WRIB/39124/2006 (Ghazipur)	PATI RAM VS DEPUTY DIRECTOR OF CONSOLIDATION GHAZZIPUR AND ANOTHER	DINESH PATHAK	RAJESH PANDEY C.S.C.
352	PO	WRIB/10179/2010 (Moradabad)	ZAMIL AHMAD AND OTHERS VS DEPUTY DIRECTOR OF CONSOLIDATION AND OTHERS	RANJEET K. YADAV	JITENDRA SINGH ABHISHEK MAYANK RISHI KUMAR RAI MAHESH NARAIN SINGH C.S.C.
353	PO	WRIB/76822/2011 (Varanasi)	CHET NARAYAN AND ANOTHER VS D.D.C. AND OTHERS	MANOJ MISHRA	N.P. SHUKLA C.S.C.
354	PO	WRIB/26467/2014 (Gautam Buddh Nagar)	SMT. SHARMILA HARPALANI VS STATE OF U.P. AND ANOTHER	TANISHA JAHANGIR MONIR J.J. MUNIR	MAHESH NARAIN SINGH C.S.C.
	With	WRIB-30671-2014 Gautam Buddh Nagar	MEENU SUKHEJA AND ANOTHER VS STATE OF U.P. AND ANOTHER	J.J. MUNIR	MAHESH NARAIN SINGH C.S.C.
	With	WRIB-30674-2014 Gautam Buddh Nagar	RAM PRAVESH RAI VS STATE OF U.P. AND ANOTHER	ABHISHEK RAI J.J. MUNIR	MAHESH NARAIN SINGH C.S.C.
	With	WRIB-30675-2014 Gautam Buddh Nagar	SMT. KIRAN SRIVASTAVA SINCE DECEASED VS STATE OF U.P. AND ANOTHER	J.J. MUNIR	MAHESH NARAIN SINGH C.S.C.
	With	WRIB-30679-2014 Gautam Buddh Nagar	SANJEEV KUMAR SHARMA VS STATE OF U.P. AND ANOTHER	J.J. MUNIR	MAHESH NARAIN SINGH C.S.C.
	With	WRIB-30681-2014 Gautam Buddh Nagar	RAM PRAVESH RAI VS STATE OF U.P. AND ANOTHER	ABHISHEK RAI J.J. MUNIR	MAHESH NARAIN SINGH C.S.C.

	With	WRIB-30684-2014 Gautam Buddh Nagar	BIMAL KUMAR ATTRI VS STATE OF U.P. AND ANOTHER	J.J. MUNIR	MAHESH NARAIN SINGH C.S.C.
	With	WRIB-30687-2014 Gautam Buddh Nagar	SANJAY BHATNAGAR VS STATE OF U.P. AND ANOTHER	J.J. MUNIR	MAHESH NARAIN SINGH C.S.C.
355	PO	WRIB/57972/2016 (Gorakhpur)	SMT. PHOOLA DEVI AND 5 OTHERS VS DEPUTY DIRECTOR OF CONSOLIDATION GORAKHPUR AND 5 OTHERS	UMESH VATS	C.S.C.
	With	WRIB-1445-2021 Gorakhpur	OM PRAKASH JAISWAL AND 3 OTHERS VS CONSOLIDATION OFFICER AND 8 OTHERS	ADYA PRASAD TEWARI	C.S.C.
356	PO	WRIB/6860/2017 (Aligarh)	NETRAPAL AND ANOTHER VS BOARD OF REVENUE U.P. CIRCUIT BENCH AGRA AND 14 OTHERS	ARVIND KUMAR VIJAY KUMAR RAI	PREM SAGAR VERMA RAMJI SINGH PATEL MANU SINGH MADAN MOHAN C.S.C.
357	PO	WRIB/49696/2017 (Jalaun)	MATA PRASAD AND ANOTHER VS DY. DIRECTOR OF CONSOLIDATION AND 14 OTHERS	SATYA PRAKASH SHUKLA SANDEEP KUMAR	C.S.C.
358	WA	WRIB/3445/2018 (Fatehpur)	RAM KALI ALIAS CHANDRA DALI AND ANOTHER VS BOARD OF REVENUE AND 6 OTHERS	RAM NARESH SINGH SHIVE DATTA YADAV	DEVESH KUMAR VERMA DIWAKAR SINGH JAWAHAR LAL MAURYA C.S.C.
	With	WRIB-3509-2018 Fatehpur	RAM KALI ALIAS CHANDRA KALI AND ANOTHER VS BOARD OF REVENUE, ALLAHABAD AND 7 OTHERS	SHIVE DATTA YADAV RAM NARESH SINGH	DIWAKAR SINGH DEVESH KUMAR VERMA JAWAHAR LAL MAURYA C.S.C.
359	PO	WRIB/168/2019 (Ballia)	RADHA KISHUN AND 3 OTHERS VS DISTRICT DEPUTY DIRECTOR OF CONSOLIDATION AND 6 OTHERS	RAVI PRAKASH YADAV SHASHANK KUMAR	HARI BANS SINGH DEWESH KUMAR TIWARI C.S.C.
360	LAFP	WRIB/2523/2019 (Saharanpur)	SMT. SHAKUNTLA VS COLLECTOR/DISTRICT DEPUTY DIRECTOR OF CONSOLIDATION AND ANOTHER	ANIL KUMAR ADITYA	PRADEEP KUMAR SRIVASTAV ANJLI SRIVASTAV C.S.C.
361	PO	WRIB/259/2020 (Azamgarh)	DEEP CHAND VS STATE OF U.P. AND 6 OTHERS	JAMIL AHAMAD AZMI	RAJESH YADAV C.S.C.
362	LAFP	WRIB/1816/2020 (Sonbhadra)	TEJ PRATAP AND 3 OTHERS VS DEPUTY DIRECTOR OF CONSOLIDATION AND 5 OTHERS	KUSHAGRA VAIBHAV SINGH PRADEEP KUMAR SINGH	RAM LAKHAN KASHYAP OM PRAKASH YADAVA SHIVANSHU KASHYAP C.S.C.
363	NDF	WRIB/167/2021 (Jaunpur)	SABHAJEET YADAV AND 3 OTHERS VS DEPUTY DIRECTOR OF CONSOLIDATION AND 5 OTHERS	DHEERAJ KUMAR YADAV	C.S.C.
364	PO	WRIB/450/2021 (Moradabad)	PRAMOD KUMAR VS ADDITIONAL DISTRICT MAGISTRATE AND 14 OTHERS	ANSHUL SENGAR SR. ADVOCATE YOGESH KUMAR SINGH	ARUN KUMAR PANDEY SIDDARTH JAISWAL C.S.C.

365	LAFP	WRIB/1264/2021 (Auraiya)	NARENDRA SINGH AND 2 OTHERS VS DEPUTY DIRECTOR OF CONSOLIDATION AND 14 OTHERS	PRABAL KUMAR DIXIT	HARI NARAYAN SINGH C.S.C.
366	DF	WRIC/75028/2010 (Agra)	BANWARI LAL VS ADDL. COMMISSIONER AGRA DIVISION AGRA AND OTHERS	DURG TIWARI SURENDRA BAHADUR SINGH PRABHA KUMARI ANUPAM KULSHRESHTHA	D.D. CHAUHAN C.S.C.
367	DF	WRIC/69312/2011 (Sant Kabir Nagar)	SMT. VIDYAWATI DEVI VS THE COMMISSIONER AND OTHERS	S.N. YADAV	ASHUTOSH DILJUN C.S.C.
368	DF	WRIC/48721/2017 (Ghazipur)	HIRA LAL SHARMA AND ANOTHER VS STATE OF U.P. AND 6 OTHERS	RAGHVENDRA SHANKAR SRIVASTAVA	MANOJ KUMAR YADAV RAJESH KUMAR C.S.C.
369	DF	WRIC/5362/2019 (Etah)	GULAM HAIDER AND 5 OTHERS VS COMMISSIONER ALIGARH DIVISION AND 7 OTHERS	ASHUTOSH PRATAP SINGH PRADEEP KUMAR RAI	MANU SINGH JAVED HUSAIN KHAN GULREZ KHAN C.S.C.
370	DF	WRIC/19685/2020 (Allahabad)	SHIV BABU DWIVEDI VS STATE OF U.P. AND 7 OTHERS	GYANENDRA KUMAR MISHRA RAMESH KUMAR MISHRA	SUNIL KUMAR SINGH SANTOSH KUMAR BAKHTYAR YUSUF SANTOSH KUMAR PANDEY C.S.C.
371	DF	WRIC/27302/2021 (Firozabad)	PUNEET KUMAR VS COMMISSIONER AND 4 OTHERS	SURESH CHANDRA VARMA	C.S.C.
	With	WRIC-18837-2020 Firozabad	SHAYAM BABU AND 3 OTHERS VS COMMISSIONER AND 4 OTHERS	SATENDRA KUMAR SINGH SURESH CHANDRA VARMA	KAUSHAL KISHORE MANI AKHILA NAND PANDEY C.S.C.
372	DF	WRIC/28459/2021 (Saharanpur)	BALESHWAR VS ADDITIONAL COMMISSIONER (ADMINISTRATION) AND 13 OTHERS	MANOJ KUMAR	KAUSHAL KISHORE MANI C.S.C.

CASES IN WHICH COSTS HAVE BEEN IMPOSED

373	PO	WRIC/5501/2021 (Kushi Nagar)	JUMAI VS STATE OF U.P. AND 4 OTHERS	BHAGWAN DUTT PANDEY ANURAG TRIPATHI	SUDHIR BHARTI K.K.RAO PRADEEP KUMAR SRINETTE C.S.C.
374	PO	WRIC/5508/2008 (Basti)	RAM DEVO AND ANOTHER VS STATE OF U.P. THRU SECRETARY AND OTHERS	SACHIDANAND SRIVASTAVA R.L. CHAUDHARY K.K. SINGH	ANUJ KUMAR VINEETA DUBEY VINOD DWIVEDI C.S.C.
375	PO	WRIC/6597/2013 (Mau)	RAJENDRA VS UPPER COMMISSIONER ADMN. AND OTHERS	R.C. YADAV	ARVIND KUMAR RAI C.S.C.
376	PO	WRIC/38739/2015 (Kushi Nagar)	BABULAL AND 4 OTHERS VS STATE OF U.P. AND 3 OTHERS	JUNED ALAM	T.M. KHAN ANUP KUMAR PANDEY M J AKHTAR C.S.C.
377	PO	WRIC/56489/2016 (Varanasi)	HAZI RAFFEEQUE VS ADDL. COMMISSIONER ADMIN VARANASI DIVISION AND 17 OTHERS	GAJALA SRIVASTAVA MANISH	MUKESH KUMAR VIVEK VERMA C.S.C.

378	PO	WRIC/3719/2018 (Hathras (mahamaya Nagar))	DURGA PRASAD VS ADDL. COMMISSIONER (ADMINISTRATION)	V SINGH KAPIL KUMAR PANDEY	ANUPAM KULSHRESHTHA MANU SINGH C.S.C.
379	PO	WRIC/6727/2018 (Kaushambi)	SANTOSH KUMAR VS STATE OF U.P.	RAJESH KUMAR	MAYANK MISHRA DIWAKAR SINGH C.S.C.
380	PO	WRIC/16697/2018 (Aligarh)	HAMID ALI KHAN VS STATE OF U.P. AND 2 OTHERS	ANUPAM KULSHRESHTHA	DEVESH KUMAR SHUKLA RAM PRAKASH C.S.C.
381	PO	WRIC/25579/2018 (Sambhal (bheem Nagar))	COMMITTEE OF MANAGEMENT WAQF NO. 427 VS STATE OF U.P. AND 7 OTHERS	PUNIT KUMAR GUPTA	KSHITIJ SHAILENDRA PRANAVA KUMAR RAJESH YADAV C.S.C.
382	PO	WRIC/8745/2020 (Allahabad)	SMT. NITIKA PATEL VS STATE OF U.P. AND 2 OTHERS	GYAN BAHADUR SINGH	C.S.C.
383	PO	WRIC/15128/2020 (Jalaun)	ISWAR DAS VS STATE OF U.P. AND 4 OTHERS	BRIJESH KUMAR KESHARWANI	NARENDRA KUMAR PANDEY C.S.C.
384	PO	WRIC/19086/2021 (Chandauli)	AJAY SAHANI VS STATE OF U.P. AND 4 OTHERS	SAROJ KUMAR YADAV	BHUPENDRA KUMAR TRIPATHI C.S.C.
<u>For Hearing</u>					
385	WC	WRIB/9595/1982 (Ghazipur)	SRI MANGAL SINGH VS THE DEPUTY DIRECTOR OF CONSOLIDATION AND ANOTHER	VINOD KUMAR RAI	BRIJESH KUMAR SINGH VISHNU KR. SINGH A.K. RAI S.C. A.B. PRADHAN R.B. PRADHAN
<u>For Final Hearing</u>					
386	PO	WRIB/6909/1985 (Jaunpur)	RAM PRASAD VS D.D.C.	SHAMIM AHMAD RAJ KUMAR TRIPATHI KRISHNAJI KHARE M.A. HASEEN	S.C. SANJEEV SINGH R.D.PATEL AJAY KUMAR PANDEY KSHITIJ SHAILENDRA
387	WA	WRIB/10175/1989 (Pilibhit)	AKBAR HUSAIN VS BR	S.P. SINGH RAKESH PATHAK DINESH PATHAK	AWADHES KUMAR K.M.TRIPATHI S.C. R.K.RAO V.B.L. SRIVASTVA

Application for Orders

388		19/2021 (Restoration) in case WRIB-2842- -2006 Decided on 20/01/2020	PANCHA VS GUNDA AND OTHERS	RAKESH KUMAR TRIPATHI K.C. YADAV R.K. SINGH RAJPOOT ABHINAV KUMAR SRIVASTAVA NARENDRA KUMAR TIWARI R.K. GUPTA RAJA RAM KUSHWAHA SANJAY KUMAR B.N. SINGH	NIRAJ TRIPATHI C.S.C.
389		7/2019 (Restoration) in case WRIB-2629- -2011 Decided on 16/10/2019	SARJU AND OTHERS VS D.D.C. AND OTHERS	HARISH CHANDRA DWIVEDI VED PRAKASH DWIVEDI B.K. PANDEY	RAMJI SINGH PATEL C.S.C.
390		2/2017 (128933/2017) (Recall of Order) in case WRIB-275- -2017 Decided on 22/02/2017	JAIRAM AND ANOTHER VS DEPUTY DIRECTOR OF CONSOLIDATION BALLIA AND 4 OTHERS	BASANT KUMAR UPADHYAY	C.S.C.

391	1/2003 (133733/2010) (Restoration) in case WRIB-3605- -2003	SMT. SHOBHA DEVI VS D.D.C. AND OTHERS	J.P. SINGH JAGDISH PRASAD MISHRA PANKAJ KUMAR SRIVASTAVA S.N.SINGH SATYENDRA NARAYAN SINGH	SHIV DAYAL TIWARI DR. VINOD KUMAR RAI SANKATHA RAI SABHAPATI TIWARI D.K.SRIVASTAVA SHISHIR KUMAR SRIVASTAVA S.P.VERMA D.P. SRIVASTAVA S.RAI C.S.C.
392	7/2021 (Restoration) in case WRIB-764-2020 Decided on 29/09/2021	RAM PRATAP AND 4 OTHERS VS ADDITIONAL DISTRICT MAGISTRATE (REVENUE AND FINANCE) DEPUTY DIRECTOR OF CONSOLIDATION AND 3 OTHERS	NEERAJ SRIVASTAVA DEBEE SHANKER PANDEY HARI MOHAN SRIVASTAVA	SHAMIM AHMAD C.S.C.
393	8/2021 (Recall of Order) in case WRIC-709- -2020 Decided on 25/08/2021	SMT. RAJO DEVI AND 2 OTHERS VS STATE OF U.P. AND 3 OTHERS	PIYUSH KUMAR SRIVASTAVA	C.S.C.
394	3/2021 (Recall of Order) in case WPIL-137- -2021 Decided on 06/09/2021	ARUN KUMAR VS STATE OF U.P. AND 5 OTHERS	AKSHAYA KUMAR	ARUN KUMAR PANDEY SANTOSH KUMAR SINGH C.S.C.

SAMPLE

AT 10:00 AM
(Court No.9)
HON'BLE JUSTICE AJIT KUMAR

FRESH LIST

Fresh

1	PO	A227/1990/2020 (Siddharth Nagar) Notice no:NIL	SHYAM BIHARI @ SHYAMA AND 7 OTHERS VS RAM PREET AND 5 OTHERS	AJAY KUMAR SRIVASTAVA	
2	WC	A227/1315/2021 (Saharanpur) Notice no: 2021/10537	M/S KALRA NETWORK VS PRESCRIBED AUTHORITY AND ANOTHER	AJAY KUMAR SINGH ASHISH KUMAR SINGH	C.S.C.
3	PO	A227/4885/2021 (Basti)	RAMDHANI AND 4 OTHERS VS KALAWATI DEVI AND 3 OTHERS	ASHISH KUMAR SINGH RAKESH KUMAR SRIVASTAVA	
4	DF	A227/5176/2021 (Ghazipur)	AMAR NATH SINGH VS VANDANA SINGH	RAM BALI RAM VIRENDRA SINGH	PUNEET KUMAR VERMA
5	LAFP	A227/6130/2021 (Jaunpur)	JEET NARAIN VS SAHDEV PRASAD MISHRA AND 2 OTHERS	ARVIND SRIVASTAVA RAM MILAN MISHRA	VIJAY KUMAR RAI
6	DF	A227/6329/2021 (S.r. Nagar (bhadohi))	PARASNATH SHUKLA VS SHANKAR DUTT SHUKLA AND ANOTHER	VIJAY BAHADUR SHIVHARE	MOOL CHANDRA
7		A227/6772/2021 (Allahabad)	RISHI RAM AND 3 OTHERS VS MAHAVIR AND 5 OTHERS	ASHOK KUMAR SINGH BAIS	
8		A227/6775/2021 (Azamgarh)	RAJESH KUMAR AND 3 OTHERS VS CHANDRABHUSHAN AND 2 OTHERS	SUDHAKAR PANDEY	
9		A227/6780/2021 (Kasganj (kanshiram Nagar))	KISHORE KUMAR BOSE VS PARUL SAXENA	SHUBHAM KUMAR	
10		A227/6782/2021 (Aligarh)	BHURA SINGH VS RAVENDI	SANJAY MISHRA	
11		A227/6783/2021 (Bulandshahr)	KAPIL KUMAR VS SMT. URMILA DEVI AND 3 OTHERS	DINESH KUMAR	SANJAI SINGH
12		A227/6784/2021 (Ghazipur) Notice no:2021/49612	SHIV BACHAN PRAJAPATI AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	PRAMOD KUMAR PANDEY	
13		A227/6786/2021 (Varanasi) Notice no:2021/47933 2021/47933	DHANARA DEVI VS STATE OF U.P. AND 5 OTHERS	KSHITIJ TIWARI DHIRENDRA KUMAR SRIVASTAVA	
14		A227/6787/2021 (Allahabad)	BAL GOVIND VS MUNNA LAL AND ANOTHER	ASHISH KUMAR	
15		A227/6788/2021 (Jhansi)	KAMLA AGNIHOTRI AND ANOTHER VS RAMANUJ AGNIHOTRI AND ANOTHER	DEVI PRASAD TRIPATHI	
16		A227/6790/2021 (Mathura)	DUA DAYAL KAUSHIK AND ANOTHER VS BAL KRISHNA AND 8 OTHERS	RAJESH KUMAR TIWARI	

17	A227/6792/2021 (Jhansi) Notice no:2021/45341	SMT. SATENDRA KAUR ALIAS SAMEEM KHAN VS STATE OF U.P. AND ANOTHER	SANJAY SINGH	C.S.C.
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ADDITIONAL/UNLISTED LIST

For Admission

HON BLE SUPREME COURT ORDER (EXPEDITED)

301	PO WRIC/14839/1993 (Jhansi)	BHAGWAN DAS GOEL AND ANOTHER VS THE CIVIL JUDGE AND OTHERS	S.K.GUPTA ASHOK NHATNAGAR R.C.SRIVASTAVA VINAY KUMAR KHARE(SENIOR ADV.) RAMANAND GUPTA TARUN AGRAWAL RISHABH AGARWAL A.R.B.KHER	RAJEEV KUMAR SRIVASTAVA B.N.AGARWAL D.K.SRIVASTAVA SANJAY KUMAR TUSHAR KANT S.C.
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SENIOR CITIZEN

302	PO A227/6237/2021 (Gorakhpur)	HARIHAR NATH UPADHYAY VS SPECIAL JUDGE SC/ST ACT GORAKHPUR AND ORS.	PREET PAL SINGH RATHORE	S.K. RAI MANISH KUMAR NIGAM S.C.
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For Order

303	DF A227/3076/2021 (Jhansi)	ARYA KANYA DEGREE COLLEGE AND ANOHER VS DAYA RAM KUSHWAHA AND ANOTHER	SHALINI GOEL RAMA GOEL BANSAL	RISHIKESH TRIPATHI
304	PO A227/521/2008 (Sonbhadra)	AMAR NATH SINGH VS BECHAN AND OTHERS	SHYAM KUMAR	
305	PO A227/522/2008 (Sonbhadra)	ACHAIBER SINGH VS JANGI SINGH AND OTHERS	SHYAM KUMAR	
306	PO A227/604/2008 (Maharajganj)	PAWARU VS RAM BHAWAN	B. NARAYAN SINGH VINEET KUMAR SINGH H.N. SINGH	SC

For Admission

GROUP OF CASES LIKELY TO BE INFRACTUOUS (WITHOUT OBJECTION)

307	DF WRIC/75828/2010 (Jhansi)	RAM SAHAI VS SHRAWAN KUMAR GUPTA	K.M. ASTHANA	
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GROUP OF CASES LIKELY TO BE INFRACTUOUS (WITH OBJECTION)

308	DF WRIC/75467/2010 (Varanasi)	BANK OF MAHARASHTRA VS LOK NATH BUBNA AND OTHERS	MANISH KUMA NIGAM	KOMAL MEHROTRA
309	DF WRIC/22242/2010 (Etah)	SUKHBASHI LAL VS BALISTER	AJAY BHANOT	S.C.
310	DF WRIC/62468/2010 (Kanpur Nagar)	SATYA NARAYAN VS KANHAI LAL AND OTHERS	L.M. SINGH	A.C. NIGAM
311	DF WRIC/21215/2013 (Gorakhpur)	GORAKHPUR DISTRICT EYE RELIEF SOCIETY AND ANOTHER VS AKHILESHWAR SAHAI AND 3 OTHERS	SANJAY AGRAWAL VATSAL SRIVASTAVA	

312	DF	WRIC/23649/2013 (Mau)	RAJENDRA AND 4 OTHERS VS SUKH RAM AND 2 OTHERS	P.K. DWIVEDI
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CASES IN WHICH LOWER COURT/TRIAL COURT PROCEEDINGS HAVE BEEN STAYED

313	WC	WRIC/29128/2010 (Shahjahanpur)	NAZIR ALI VS SHREE NIWAS KATIYAR AND ANOTHER	RAMENDRA ASTHANA	R.L.VERMA S.C.
314	WA	WRIC/49412/2004 (Jaunpur)	SHRI PRASAD AND OTHERS VS BHAGAUTI AND OTHERS	SURESH KUMAR VERMA	P.K. SRIVASTAVA MANOJ KUMAR SINGH S.C.
315	WA	WRIC/3415/2005 (Bulandshahr)	RAM GOPAL VERMA AND OTHERS VS SUNIL KUMAR AND OTHERS	S.K.MEHROTRA SHASHI KANT GUPTA	R.K.PANDEY S.C.
316	WC	WRIC/5776/2010 (S.r. Nagar (bhadohi))	DAYA SHANKAR VS KRIPA SHANKAR	RAVI CHANDRA SRIVASTAVA RAVI SHANKAR SHUKLA G.P.GUPTA DINESH RAI	S.C. OM PRAKASH PANDEY L.K. PANDEY
317	WC	WRIC/12327/2010 (Deoria)	CHANDRA PRAKASH MISHRA VS STATE OF U.P. THRU. D.M. DEORIA AND ORS.	CHANDRA PRAKASH MISHRA R.C. DWIVEDI	A.K. SRIVASTAVA C.S.C.
318	WC	WRIC/27354/2010 (Saharanpur)	VIJAY PAL SINGH VS PREETAM SINGH AND OTHERS	SYED WAJID ALI	RAJESH GUPTA AKHTAR ALI
319	WC	WRIC/71555/2010 (Ballia)	KESHAV VS SHIV NATH AND OTHERS	D.J. SINGH J.J. SINGH HARI BANS SINGH	DURGA PRASAD SINGH S.C.
320	WC	WRIC/43610/2012 (Mathura)	KABOOTAR VS LALLAN AND OTHERS	RAHUL SAHAI	RAJESH GUPTA
321	WC	WRIC/10418/2013 (Kaushambi)	NAFEES AHMAD AND OTHERS VS SHAMIM AHMAD AND OTHERS	SMT. ANITA SRIVASTAVA YOGENDRA KUMAR SRIVASTAVA	S.C.
322	WC	WRIC/41122/2013 (Mathura)	RAJENDRA PRASAD AND 2 OTHERS VS DISTRICT JUDGE MATHURA AND 3 OTHERS	RAMA GOEL BANSAL ABHIJIT BANERJEE ASHISH BANSAL S.D. SINGH	LADDU ARVIND KUMAR DIVYA SWAROOP AWASTHI ANAND PRAKASH SRIVASTAVA S.C.
323	WC	WRIC/25597/2014 (Jalaun)	SMT. KANAKLATA AND 3 OTHERS VS BABU RAM SINGH AND ANOTHER	ANAND KUMAR PANDEY DHIRENDRA SRIVASTAVA	KR. HANS PRATAP SINGH KISHORE GAURAV KULSHRESTHA HANS PRATAP SINGH JITENDRA SINGH BIRENDRA SINGH
324	WC	WRIC/6534/2015 (Firozabad)	MAHESH AND 3 OTHERS VS SRI MAHENDRA SINGH AND 13 OTHERS	SMT.ANITA SRIVASTAVA YOGENDRA KR. SRIVASTAVA	M.N. SINGH
325	WC	WRIC/9636/2015 (Basti)	SMT. KHAIRUNNISHA VS LAL MOHAMMAD NOW DECEASED AND 6 OTHERS	RAVINDRA PRAKASH SRIVASTA	
326	PREM	A227/5364/2018 (Kasganj (kanshiram Nagar))	RAKESH KUMAR (DEFENDANT NO.2/1) AND ANOTHER VS CHHOTY LAL AND 5 OTHERS	ANIL TIWARI TANIYA PANDEY	MOHIT GAUTAM ANIL KUMAR SUDHIR KUMAR KULSHRESTHA
327	PREM	A227/10137/2019 (Ghazipur)	GULAB CHAND VS SHARDA DEVI AND 5 OTHERS	SWATI AGRAWAL SRIVASTAVA	ANANT RAM DUBE BRIJ BHUSHAN PANDEY

328	DF	A227/324/2007 (Bijnor)	RUKAN SINGH VS MAHENDRA SINGH AND OTHERS	K.M. GARG	SC
329	DF	A227/795/2007 (Bulandshahr)	LEKHA SINCE DECEASED AND OTHERS VS LAXMAN	AJAY KUMAR BASHIST SINGH RAM KISHORE PANDEY AMITABH AGARWAL	NITIN YASHARTH YASHARTH
330	DF	A227/2894/2015 (Azamgarh)	KAMLA DEVI VS ADDITIONAL CIVIL JUDGE J.D. AND 4 OTHERS	YASHWANT SINGH PREETPAL SINGH RATHORE	S.V.SINGH
331	DF	A227/3743/2015 (Budaun)	ZAHEER UDDIN AND 7 ORS. VS IBRAR KHAN AND 6 ORS.	POONAM SRIVASTAVA	RAHUL SAHAI
332	DF	A227/4935/2021 (Meerut)	AVINASH ARYA VS STATE OF U.P. AND 2 OTHERS	VINAYAK MITHAL	C.S.C.

GROUP OF CASES LIKELY TO BE INFRACTUOUS (WITH OBJECTION)

333	WC	A227/6856/2021 (Siddharth Nagar)	DILIP KUMAR ADOPTED SON OF SRI JIYAU VS BAHRAICHI SON OF RAM SUNDER	TRIPAHTI B. BHAI	
334	PO	A227/2525/2013 (Jaunpur)	GIRIJA SHANKAR AND 3 OTHERS VS RADHEY SHYAM AND 4 OTHERS	SANJEEV KUMAR YADAV	R.P.TRIPATHI S.C.
335	PO	A227/2574/2013 (Mahoba)	SANTOSH SINGH AND ANR. VS ROOP SINGH AND 2 OTHERS	A.K. SRIVASTAVA N.K. MISHRA	RAM KISHOR GUPTA
336	PO	A227/2588/2013 (Budaun)	SURAJ PAL VS SMT. DEOKI	R.P.S. CHAUHAN	
337	PO	A227/2622/2013 (Varanasi)	SMT. MEENA AGRAWAL AND 3 OTHERS VS SPECIAL JUDGE E.C.ACT AND 14 OTHERS	ASHISH KUMAR SRIVASTAV	
338	PO	A227/2636/2013 (Allahabad)	SMT. PUSHPA RANI VS RAJESH KUMAR	ANIL KUMAR RAY KAUSHLESH PRATAP SINGH	KAUSHALENDRA NATH SINGH
339	PO	A227/1661/2014 (Ghazipur)	INDRADEV SINGH VS BIRENDRA SINGH	DINESH KUMAR MISRA RAJESH KUMAR SINGH	PRADEEP KUMAR RAI
340	PO	A227/3707/2016 (Jaunpur)	FURKAN AHMAD AND ANOTHER VS ALI AHMAD KHAN	VIJAY KUMAR SHARMA RAM SHEEL SHARMA	S.C. J.H. KHAN
341	PO	A227/7577/2016 (Baghpat)	RISHI PAL VS JASBEER SINGH AND ANOTHER	SR. ADVOCATE NAMIT SRIVASTAVA	S.C. ALKA SRIVASTAVA SANTOSH KUMAR SRIVASTAVA
342	PO	A227/8540/2016 (Allahabad)	AMIT KUMAR VS SMT. SARASWATI DEVI AND 20 OTHERS	PANKAJ AGARWAL	SANTOSH KUMAR PANDEY HARI NARAYAN SHUKLA S.C. RAHUL SAHAI ASHISH KUMAR SRIVASTAVA PRASHANT MISHRA NAGENDRA KUMAR SRIVASTAVA SHARAD MALVIYA RAJESH DUTTA PANDEY
343	WC	A227/10173/2016 (Shahjahanpur)	PRATIPAL SINGH VS STATE OF U.P. THRU SECY. AND OTHERS	RADHEY SHYAM SHUKLA B.K. TRIPATHI	C.S.C.

344	WC	A227/4965/2018 (Azamgarh)	SURESH CHAND JAISWAL VS ARVIND KUMAR JAISWAL	SHIVA NAND PANDEY	SHIVAM YADAV VIRAT VAIBHAV
345	WC	A227/1457/2019 (Kanpur Nagar)	SHIV KUMAR AND 2 OTHERS VS STATE OF U.P. AND 7 OTHERS	VINOD KUMAR RAM SUPHAL SHUKLA	C.S.C.
346	PO	A227/1596/2019 (Allahabad)	SHANTI DEVI VS RAM NARESH	KRISHNA KANT DWIVEDI	RAM SUPHAL SHUKLA KAMLESH SHRAMA
347	PO	A227/8342/2019 (Mathura)	BIPIN CHANDRA AGARWAL VS DISTRICT JUDGE MATHURA AND 4 OTHERS	RAHUL SAHAI	PRANJAL MEHROTRA NEERAJ DUBE C.S.C.
348	PO	A227/8410/2019 (Aligarh)	UTTAR PRADESH INDUSTRIAL DEVELOPMENT CORPORATION VS SMT. ABHA RANI AND 2 OTHERS	ASHISH AGRAWAL	PANKAJ AGARWAL C.S.C.
349	PO	A227/1140/2020 (Agra)	DEVENDRA DUTT PALIWAL VS M/S GAMBHIR MAL PANDYA PVT. LTD.	SUYASH PANDEY JAI SHANKER MISRA NAND LAL PANDEY	SWAPNIL KUMAR SUDHANSHU KUMAR
350	PO	A227/1519/2020 (Jaunpur)	PARAS NATH MISHRA VS CIVIL JUDGE (J.D.) AND 3 OTHERS	BHARTI MISHRA	RAM SHISH RAM PARAS NATH BIND
351	PO	A227/4332/2020 (Meerut)	PITAM SINGH AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	SR. ADVOCATE PRATIK J. NAGAR	BHUPESHWAR DAYAL C.S.C.
	With	A227-4329-2020 Meerut	GAJENDRA SINGH AND 8 OTHERS VS STATE OF U.P. AND 3 OTHERS	SR. ADVOCATE PRATIK J. NAGAR	BHUPESHWAR DAYAL C.S.C.
352	ED	A227/70/2021 (Banda)	JAGDISH PRASAD TIWARI AND ANOTHER VS SATYA NARAIN	KRISHNAJI KHARE	RISHIKESH TRIPATHI
353	PO	A227/2144/2021 (Bareilly)	NAWAB AL KHAN AND 5 OTHERS VS SRI MEHSAR ALI KHAN AND 2 OTHERS	AJIT KUMAR	BHANU BHUSHAN JAUHARI
	With	A227-2423-2018 Bareilly	MEHSAR ALI KHAN AND ANOTHER VS MOHAMMAD RAZA AND 6 OTHERS	BHANU BHUSHAN JAUHARI	SIDDHARTHA SRIVASTAVA
	With	A227-2483-2019 Bareilly	KM. AMNA AND 2 OTHERS VS MEHSAR ALI KHAN AND 7 OTHERS	PRAVESH KUMAR ASHOK KUMAR GOYAL	BHANU BHUSHAN JAUHARI
354	PO	A227/2640/2021 (Jhansi)	SMT. ASHA VS RAM KISHOR SONI AND 2 OTHERS	SUDHANSHU PANDEY RAMA GOEL BANSAL SHALINI GOEL RANJEET SINGH	ANUPAM LALORIYA PANKAJ SAKSENA
355	PO	A227/3120/2021 (Aligarh)	VIJAY SINGH AND 2 OTHERS VS KUNWAR LAL SHARMA AND ANOTHER	VIRENDRA SINGH	
356	PO	A227/4381/2021 (Bulandshahr)	SHRI RAM KHULLAR AND 2 OTHERS VS THE ZILA PANCHAYAT AND 2 OTHERS	ANUPAM KULSHRESHTHA	ADITYA BHUSHAN SINGHAL C.S.C.

357	PO	A227/6086/2021 (Jalaun)	CHATUR SINGH VS D.J. JALAUN AND OTHERS	ROOPESH KUMAR NIGAM PRADEEP CHANDRA	V.K. RAI A.K. RAI SURESH C. DWIVEDI C.S.C.
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For Final Disposal

358	DF	A227/769/2008 (Meerut)	SRI RAJESH DUA VS SMT. AMARJIT KAUR AND OTHERS	K.K. ARORA	CHANDRA PRAKASH YADAV A.S.G.I.
359	DF	A227/7526/2015 (Kanpur Nagar)	REUBEN GEORGE VS SMT. SAROJ ROHATAGI	SAURABH SRIVASTAVA	GIRISH SINGH ALOK KUMAR YADAV ASHISH KUMAR
360	PO	A227/354/2008 (Meerut)	MALIKA JAMEELA AND OTHERS VS A.D.J. AND OTHERS	KOMAL MEHROTRA	ANIL KUMAR ARVIND KUMAR
361	PO	A227/1882/2021 (Muzaffar Nagar)	MUNTAJIR VS STATE OF U.P. AND 2 OTHERS	SANTOSH KUMAR UPADHYAY	C.S.C.

Application for Orders

362		14/2018 (Recall of Order) in case WRIA-1295- -2007 Decided on 02/04/2018	SANJAY KUMAR SHUKLA VS CHIEF GENERAL MANAGER STATE BANK OF INDIA OTHERS	PRASHANT KUMAR TRIPATHI RAJEEV MISRA M.R. GOSWAMI M. SARWAR KHAN	SATISH KISHORE KAKKAR S.C. V. SINHA A.P. SINGH
363		6/2021 (Recall of Order) in case WRIA-1049- -2006 Decided on 04/05/2018	HARIRAJ SINGH GAAHLOT VS STATE OF U.P. AND OTHERS	PRADEEP KUMAR PANDEY ASHOK KHARE SUNIL KUMAR SRIVASTAVA	SURENDRA PRASAD C.S.C.
364		9/2021 (Restoration) in case WRIC-2094- -1987 Decided on 19/02/2007	ALI AHMAD AND OTHERS VS IIND A.D.J. AND OTHERS	MRIDUL KUMAR BHUVANESHWAR PRASAD	N.C. RAJVANSHI
365		8/2018 (Restoration) in case A227-352- -2016 Decided on 02/07/2018	KANPUR DEVELOPMENT AUTHORITY AND 2 OTHERS VS MR. SUDHANSHU SAROHA AND ANOTHER	AJEET KUMAR SINGH	RAM KISHORE PANDEY

AT 10:00 AM
(Court No.10)
HON'BLE JUSTICE ABDUL MOIN

e-Court

FRESH LIST

Fresh

ECOURT CASES.

1	E-File	CAPL/5268/2021 (Etawah)	SHAILESH KUMAR SAINI VS DR. RIPUDAMAN SINGH, REG. HIGHER EDUCATION OFFICER, CSJMU	DHANANJAY KUMAR	
Fresh					
2	PO	CAPL/2255/2021 (Allahabad)	GHAN SHAYM MISHRA VS DR KAJAL,SPECIAL SECRETARY AND 2 OTHERS	PRABHAKAR AWASTHI VINOD KUMAR YADAV	
3	PO	CAPL/3254/2021 (Ghaziabad)	MOHAN SINGH BISHT VS BRIJ BHUSAN CHAUHDARY	KAMAL KUMAR KESHERWANI	
4	PO	CAPL/4055/2021 (Ghaziabad)	RISHABH KUMAR SRIVASTAVA VS SRI MANISH CHAUHAN, COMMISSIONER FOOD AND CIVIL SUPPLY	PRADEEP KUMAR PANDEY	
5	PO	CAPL/4061/2021 (Mirzapur)	ARUN KUMAR SRIVASTAVA VS VAIBHAV SINGH, EXECUTIVE ENGINEER, MIRZPUR CANAL DIVISION	DEO PRAKASH SINGH ADARSH SINGH INDRA RAJ SINGH	K.R. SINGH
6	PO	CAPL/4133/2021 (Agra)	REETA YADAV VS MR DEEPAK KUMAR VERMA, SECRETARY AND 2 OTHERS	ANIL KUMAR YADAV PARMESHWAR YADAV	RAM BILAS YADAV
7	PO	CAPL/4220/2021 (Allahabad)	RAJMANI AND ANOTHER VS SRI PRAVEEN KUMAR TIWARI, DISTRICT BASIC EDUCATION OFFICER, PRAYAGRAJ AND ANOTHER	OM PRAKASH PATHAK ANIL KUMAR MISHRA	
8	PO	CAPL/4280/2021 (Etah)	SHASHI KANT VS SANJAY SINGH DISTRICT BASIC EDUCATION OFFICER AND 3 OTHERS	ARVIND KUMAR TIWARI VINEET KUMAR SINGH	
9	LAFP	CAPL/4343/2021 (Chandauli)	RAMA KANT DUBEY VS SANJEEV SINGH, DISTRICT MAGISTRATE, CHANDAUЛИ	KRISHNA MURARI TRIPATHI	
10	PO	CAPL/4378/2021 (Kannauj)	DHARMENDRA KUMAR VS MR. AVNISH KUMAR AWASTHI IAS, ADDITIONAL CHIEF SECRETARY (HOME) GOVT. OF U.P. AND 2 OTHERS	SATYA PRAKASH PANDEY	
11	PO	CAPL/4392/2021 (Kanpur Nagar)	DR. ARUN KUMAR ARYA VS SHRI ALOK KUMAR, PRINCIPAL SECRETARY,DEPARTMENT OF MEDICAL EDUCATION-1 AND ANOTHER	ARVIND KUMAR TRIPATHI KUNWAR TEJANDRA BAHADUR	K.R. SINGH

12	PO	CAPL/4396/2021 (Allahabad)	OM PRAKASH SINGH VS SHRI SARVASHRESTH TRIPATHI, THE SENIOR SUPERINTENDENT OF POLICE	YATINDRA
13	PO	CAPL/4399/2021 (Chandauli)	LAXMI KANT TRIPATHI VS MR PRATAP SINGH BAGHEL, SECRETARY BASIC EDUCATION BOARD AND 2 OTHERS	SHYAM LAL
14	PO	CAPL/4401/2021 (Chandauli)	SHRIPRAKASH VS MR PRATAP SINGH BAGHEL, SECRETARY BASIC EDUCATION BOARD AND 2 OTHERS	SHYAM LAL
15	PO	CAPL/4403/2021 (Bareilly)	M/S TAJ STONE CRUSHER LLP VS MADAN SINGH RAWAT, CHIEF MANAGER	UDIT CHANDRA
16	PO	CAPL/4421/2021 (Gorakhpur)	SUDHA SRIVASTAVA VS SHRI DINESH KUMAR P, SENIOR SUPERINTENDENT OF POLICE	ARVIND KUMAR SRIVASTAVA BHAJU RAM PPRASAD SHARMA
17	PO	CAPL/4426/2021 (Pilibhit)	ROHIT KUMAR VS SRI LEKHRAJ BHARTI, EXECUTIVE OFFICER	BIJENDRA KUMAR MISHRA
18	PO	CAPL/4437/2021 (Chandauli)	PARAMANAND SINGH VS MR PRATAP SINGH BAGHEL, SECRETARY BASIC EDUCATION BOARD AND 2 OTHERS	SHYAM LAL
19	PO	CAPL/4445/2021 (Mathura)	MUKESH KUMAR AND 3 OTHERS VS RAJESH KUMAR SINGH, DISTRICT BASIC EDUCATION OFFICER	DURGA TIWARI
20	PO	CAPL/4453/2021 (Chandauli)	CHANDRA SHEKHAR VS MR PRATAP SINGH BAGHEL, SECRETARY BASIC EDUCATION BOARD AND 2 OTHERS	SHYAM LAL
	With	CAPL-5097-2021 Chandauli	VIVEK VISHWAKARMA VS MR PRATAP SINGH BAGHEL, SECRETARY BASIC EDUCATION BOARD AND 2 OTHERS	SHYAM LAL
21	PO	CAPL/4461/2021 (Bareilly)	RAMMU AND ANOTHER VS SHRI NITISH KUMAR, DISTRICT MAGISTRATE AND 3 OTHERS	VIRENDRA SINGH
22	PO	CAPL/4489/2021 (Maharajganj)	SMT. VIBHA RANI VS SHRI ASHOKA KUMAR, DISTRICT INSPECTOR OF SCHOOLS	BUSHRA MARYAM
23	PO	CAPL/4491/2021 (Kanpur Nagar)	TULSIRAM VS SALIGRAM	RUCHI MISHRA RAJESH YADAV
24	PO	CAPL/4620/2021 (Allahabad)	VANDANA SHARMA VS SRI PRATAP SINGH BAGHEL, SACHIV BASIC SHIKSHA PARISHAD	RAMESH KUMAR SHUKLA

25	PO	CAPL/4637/2021 (Ghaziabad)	SOBAT SINGH VS SRI KRISHNA KRUNESH, I.A.S., VICE-CHAIRMAN, GDA	SRIJAN MEHROTRA ANIL KUMAR MEHROTRA
26	PO	CAPL/4649/2021 (Gorakhpur)	AMBIKA SINGH VS PAVAN AGARWALCHIEF EXECUTIVE OFFICER AND 2 OTHERS	ANKUR GUPTA
27	DF	CAPL/4873/2021 (Jaunpur)	MS KUNTI DEVI VS DR GORAKHNATH PATEL AND ANOTHER	VINAY KUMAR SINGH
28	PO	CAPL/4900/2021 (Mainpuri)	SMT SHEELAWATI VS SHIR MANOJ KUMAR VERMA AND ANOTHER	RAKESH KUMAR
29	PO	CAPL/4962/2021 (Etah)	RAN SINGH VS SHRI DR DEEP KUMAR VARSHNEY EXECUTIVE OFFICER	INDRA KUMAR SINGH
30	PO	CAPL/5006/2021 (Jaunpur)	SMT LALLI (DECEASED) AND 3 OTHERS VS SHOBH NATH MISHRA PRESENTLY POSTED AS DEPUTY DIRECTOR OF CONSOLIDATION, JAUNPUR	SHAILENDRA YADAV
31	PO	CAPL/5013/2021 (Kanpur Nagar)	SMT MAMTA YADAV VS DIVYA PRATAP SINGH NIMESH CIVIL JUDGE	AJAY KUMAR
32	PO	CAPL/5175/2021 (Azamgarh)	YASMEEN AKHTAR VS SHRI VINOD KUMAR SINGH, DISTRICT MINORITY WELFARE OFFICER AND ANOTHER	YASH PADIA
33	PO	CAPL/5242/2021 (Jaunpur)	SAHAB LAL YADAV VS MANISH KUMAR VERMA, DISTRICT MAGISTRATE AND ANOTHER	SUKESH KUMAR DHARMALA YADAV
34	PO	CAPL/5243/2021 (Agra)	AKRAM KHAN VS SUMIT CHAUDHARY, ADDITIONAL CHIEF JUDICIAL MAGISTRATE	MOHD. AYYUQ HASAN
35	PO	CAPL/5246/2021 (Mirzapur)	SHAHBUDDIN MOHAMMAD AND 2 OTHERS VS PRAVEEN KUMAR LAKSYAKAR, DISTRICT MAGISTRATE AND 4 OTHERS	SHYAM NARAYAN
36	PO	CAPL/5254/2021 (Azamgarh)	OM PRAKASH SINGH VS UMA SHANKAR TRIPATHI, TEHSILDAR	RAJESH KUMAR
37	PO	A227/3670/2021 (Banda)	NEERAJ KUMAR GUPTA VS RAMNARAYAN GUPTA	RAJENDRA SINGH CHAUHAN
38	PO	A227/5549/2021 (Jaunpur)	FAUJDAR @ BHAIJI VS UNION OF INDIA AND 3 OTHERS	RAVINDRA KUMAR YADAV RAJNISH KUMAR RAI
39	PO	A227/6116/2021 (Gautam Buddh Nagar) Notice no:2021/45075	B.R SACHDEVA VS DISTRICT MAGISTRATE AND 2 OTHERS	MANU KHARE ANJALI UPADHYA RAMENDRA PRATAP SINGH C.S.C.

40	PO	A227/6202/2021 (Saharanpur)	SMT. RESHO PANWAR VS SHRI. BRIJVEER SINGH	DEVENDRA PRATAP YADAV	
41	PO	A227/6227/2021 (Jaunpur)	SARASWATI DEVI VS HARI NATH AND 9 OTHERS	SHABANA NIZAM	
42	PO	A227/6515/2021 (Allahabad)	SHIV BAHADUR SINGH AND 2 OTHERS VS CHAMPA DEVI AND ANOTHER	SUNIL KUMAR SHUKLA SAMYA LAL PANDEY	
43	PO	A227/6525/2021 (Hathras (mahamaya Nagar))	DILIP KUMAR VS SMT. SUMAN JANKAWAT	SANJAY KUMAR DUBEY	
44	PO	A227/6528/2021 (Azamgarh)	UDIT (SINCE DECREASED) AND 10 OTHERS VS RAM NATH (SINCE DECEASED) AND 14 OTHERS	MANOJ KUMAR	
45	PO	A227/6534/2021 (Jaunpur)	NIRMALA DEVI VS ANIRUDDH (SINCE DECEASED) AND 2 OTHERS	TEJ BHANU PANDEY	
46	PO	A227/6535/2021 (Jaunpur)	AMLESH SONI VS VIRENDRA KUMAR AND 52 OTHERS	TEJ BHANU PANDEY	
47	PO	A227/6543/2021 (Kaushambi)	RAJ BAHADUR VS SUNDER LAL AND 2 OTHERS	MOHD. ISHRAQUE FAROOQUI	
48	PO	A227/6547/2021 (Gorakhpur)	BHAGAUTI DEVI VS SMT.ASHPATI DEVI (DECEASED) AND ANOTHER	SHASHI KANT RAI	
49	PO	A227/6553/2021 (Gorakhpur)	KRISHNAKANT AND ANOTHER VS RAJKUMAR AND 2 OTHERS	PAWAN KUMAR SRIVASTAVA MANISH KUMAR NIGAM	
50	PO	A227/6555/2021 (Allahabad)	HAIDER ALI AND 3 OTHERS VS NIJAMUDDIN AND 3 OTHERS	MOHAMMAD AON	
51	PO	A227/6557/2021 (Pilibhit)	MANDIR VIRAJ MAN SHRI GAURI SHANKER MAHADEV VS ANNDESHVAR GIRI AND 3 OTHERS	VINOD KUMAR SHUKLA	
52	PO	A227/6561/2021 (Maharajganj)	SUBAS AGRAHARI AND 2 OTHERS VS RAJARAM	ASHISH KUMAR SRIVASTAVA	PRADEEP KUMAR CHAURASIA
53	PO	A227/6563/2021 (Basti)	VINOD KUMAR AND 3 OTHERS VS RAMMANI VERMA	ASHUTOSH PANDEY	ANIL KUMAR YADAV
54	PO	A227/6571/2021 (Fatehpur)	DHARM SINGH AND ANOTHER VS MOHD. KASIM MIYAN AND 4 OTHERS	SHEETLA PRASAD SHUKLA	
55		A227/6771/2021 (Mirzapur)	SANKATHA PRASAD AND 5 OTHERS VS KANHAIYA LAL AND 2 OTHERS	SAROJ KUMAR YADAV	
56		A227/6773/2021 (Rampur)	BASHEER AHMAD VS NIYAZ BANO AND 8 OTHERS	RAKESH KUMAR MISHRA	
57		A227/6774/2021 (Moradabad)	DHARMENDRA KUMAR VS PURAN AND 17 OTHERS	AMITABH AGARWAL	

58	A227/6776/2021 (Deoria)	PHULENA (DECEASED) AND ANOTHER VS RAMASHANKER YADAV AND 31 OTHERS	MAYANK SRIVASTAVA
59	A227/6781/2021 (Pilibhit) Notice no:2021/47180	PUTTAN VS STATE OF U.P. AND 3 OTHERS	RAM KRISHNA KOLI
60	A227/6785/2021 (Moradabad)	SMT. RAFIQAN AND ANOTHER VS CHAND BABU	SUSHIL KUMAR TEWARI BRAHAM SINGH
61	A227/6789/2021 (Chandauli)	RAM AVTAR AND ANOTHER VS LUXMI NARAYAN AND 5 OTHERS	PREM SHANKAR SHARMA
62	A227/6793/2021 (Etah)	RAKESH KUMAR SINGH VS BHARTIYA JEEVAN BEEMA NIGAM AND 2 OTHERS	SWAPNIL KUMAR SUDHANSHU KUMAR
63	A227/6794/2021 (Kanpur Nagar)	AJAY JAISWAL AND ANOTHER VS BHARTIYA SAHKARI GRAH NIRMAN SAMITI LIMITED AND ANOTHER	GAURAV TRIPATHI PRAVEEN KUMAR SINGH

ADDITIONAL/UNLISTED LIST

For Order

ECOURT CASES.

301	DF E-File	CAPL/2629/2021 (Bareilly) 3660 0314)	SHANTI KUMAR TIWARI VS DR. AMAR KANT SINGH, DISTRICT INSPECTOR OF SCHOOLS	SHAILESH KUMAR SHUKLA	RAM BAHADUR SINGH TRILOKI SINGH
302	LAFP E-File	CAPL/3617/2020 (Ghazipur)	RAVI PRAKASH PATHAK VS SRI OM PRAKASH RAI, DISTRICT INSPECTOR OF SCHOOLS	SAMARATH SINGH HRITUDHWAJ PRATAP SAHI	TRILOKI SINGH PRAVEEN KUMAR GIRI
303	LAFP E-File	CAPL/2605/2021 (Kanpur Nagar)	RAM NARAYAN VS DR. PAWAN KUMAR TIWARI (P.E.S.)	ALOK RANJAN TRIPATHI	
304	NDF E-File	CAPL/4142/2021 (Gautam Buddh Nagar)	NOIDA SHOPPING CENTRE PVT. LTD. AND ANOTHER VS RITU MAHESHWARI	ASHOK NATH TRIPATHI	ANJALI UPADHYA
305	WC E-File	CAPL/4707/2021 (Gorakhpur)	SURENDRA KUMAR VS SRI GYANENDRA PRATAP SINGH	GAURAV SRIVASTAVA	

For Final Disposal

HON BLE SUPREME COURT ORDER (EXPEDITED)

306	DF	A227/4745/2019 (Meerut)	NAGAR NIGAM VS DR. SHARAD ROHTAGI AND 6 OTHERS	ARCHANA SRIVASTAVA PANKAJ SRIVASTAVA	VINAYAK MITHAL
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For Order

307	DF	CAPL/3850/2016 (Etawah)	RAM VILAS AND ANOTHER VS ESHWAR CHANDRA ADDL. D.M.FIANCE AND REVENUE ETAWAH AND ANR.	SATYA PRAKASH NARESH KUMAR PAL	SMT USHA MEHROTRA PRANJAL MEHROTRA D.M. MISHRA
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308	DF	CAPL/5150/2017 (Deoria)	RAM NAGEENA ALIAS NAGENA VS SHRI SUJEET KUMAR DISTRICT MAGISTRATE AND ANOTHER	DILEEP KUMAR SRIVASTAVA RUDRESH KUMAR PANDEY	
309	DF	CAPL/1702/2018 (Allahabad)	M/S VIDEOLOGY VS COL. HITESH LOV	RAVI RATN KUMAR SINHA	KSHITIJ SHAILENDRA NEERAJ TRIPATHI(SENIOR ADV.)
310	DF	CAPL/3430/2018 (Allahabad)	C/M BAL BHARTI VIDYALAYA JUNIOR HIGH SCHOOL, AND ANOTHER VS MANISHA TRIGHATIA, SECRETARY, BASIC EDUCATION	KAILASH SINGH KUSHWAHA	
	With	CAPL-3186-2018 Gorakhpur	C/M, HARENDRA PRATAP JAISWAL KANHAIYA JUNIOR HIGH SCHOOL SHAHPUR AND ANOTHER VS RAJ PRATAP SINGH, SECRETARY	NAGENDRA NATH MISHRA PAWAN KUMAR	
	With	CAPL-3318-2018 Muzaffar Nagar	S/M VISHWAKARMA INTER COLLEGE NARA JARAUDA VS DEV PRAKASH SINGH, SECRETARY BASIC EDUCATION	AWADH NARAIN RAI	
	With	CAPL-5918-2018 Ballia	RAJNEESH KUMAR PANDEY AND 5 OTHERS VS PRABHAT KUMAR	RAJESH KUMAR SINGH	
311	DF	CAPL/6828/2019 (Bareilly)	MAYA DEVI VS JANARDAN YADAV, EXECUTIVE OFFICER	AMBRISH CHANDRA PANDEY	
312	DF	CAPL/8220/2019 (Azamgarh)	KEDAR NATH DUBEY VS ROHIT SINGH RAJWAN, SUPERINTENDENT OF POLICE	JAMIL AHAMAD AZMI	
313	DF	CAPL/4052/2020 (Maharajganj)	C/M PT. JANARDAN MANI, SRI KRISHNADEO MANI, SRI DURGA MAA ADARSH SANSKRIT U.M.V. VS SMT. AARADHANA SHUKLA, ADDL. CHIEF SECRETARY SECONDARY EDUCATION, LUCKNOW	KUSHMONDEYA SHAHI	PRAVEEN KUMAR GIRI
314	DF	CAPL/5546/2020 (Pilibhit)	RAJ KUMARI VS CHANDRAKESH SINGH, DISTRICT BASIC EDUCATION OFFICER AND 2 OTHERS	KAMAL KUMAR KESHERWANI	AMIT SHUKLA
315	DF	CAPL/294/2021 (Gorakhpur)	MEENA DEVI VS K. VIJYENDRA PANDIYAN, DISTRICT MAGISTRATE	GANESH MANI	
316	DF	CAPL/2833/2021 (Etawah)	NEERAJ KUMAR MISHRA VS SRI UMA NATH BASIC SHIKSHA ADHIKARI	SUDHEER RANA	
317	DF	CAPL/3099/2021 (Kushi Nagar)	AMIT PRATAP SINGH VS SHRI AJAY KUMAR BHALLA, SECRETARY MINISTRY OF HOME AFFAIRS	IN PERSON	
318	DF	CAPL/3173/2021 (Saharanpur)	SAROJ BALA VS AMBRISH KUMAR, DBEO AND ANOTHER	KAMAL KUMAR KESHERWANI	BHOLA NATH YADAV

319	DF	CAPL/3458/2021 (Ballia)	CHANDRA DEEP YADAV VS RAJESH KUMAR UPADHYAY, REGIONAL FOOD CONTROLLER	J.P.N. SINGH	
320	DF	CAPL/3559/2021 (Kanpur Nagar)	RAM BISHAL VERMA VS SRI VINAY KUMAR PANDEY AND ANOTHER	VIVEK MISHRA	
321	DF	CAPL/3561/2021 (Mau)	SHAH GULAM NOORANI VS SRI ANIL KUMAR, DIR. UP NEDA AND 2 OTHERS	GYANENDRA PRAKASH SRIVASTAVA	
322	DF	CAPL/3567/2021 (Kanpur Nagar)	ATAL BAJPAI VS VIJAY KUMAR, DIR. GEN.	SAURABH TRIPATHI SANTOSH KUMAR PANDEY	
323	DF	CAPL/3569/2021 (Varanasi)	DR PRAMODINI VETAL VS DR AMIT BHARDWAJ, DIR. OF EDUCATION	RAHUL PANDEY ROHIT PANDEY	
324	DF	CAPL/3682/2021 (Jhansi)	HARGOVIND NIRANJAN (RETIRED ASSISTANT TEACHER) VS SRI SANJAY YADAV JOINT DIRECTOR OF EDUCATION AND ANOTHER	FUZAIL AHMAD ANSARI	
325	DF	CAPL/3686/2021 (Ghaziabad)	DUSHYANT KUMAR TYAGI VS R.K. SINGH, DISTRICT MAGISTRATE AND 2 OTHERS	DURLABH KUMAR PANDEY ASHISH KUMAR DUBEY SR. ADVOCATE ANANYA PANDEY	
326	DF	CAPL/3688/2021 (Banda)	RANNO DEVI VS RAM BADAN YADAV EXECUTIVE OFFICER	BRAJESH SINGH	RAVI PRAKASH RAI
327	DF	CAPL/3700/2021 (Etawah)	SHAH NAWAZ VS SHRI ATUL KANT SHUKLA DIVISIONAL DIRECTOR	SHIVANAND MISHRA	
328	DF	CAPL/3704/2021 (Chandauli)	ANIL KUMAR SRIVASTAVA VS SRI SANJIV SINGH D.M.	ANJU SRIVASTAVA	
329	DF	CAPL/3736/2021 (Kanpur Nagar)	SMT. SHARDA DEVI SAHU VS SHRI ARVIND SINGH, VICE CHAIRMAN, KANPUR DEVELOPMENT AUTHORITY	JITENDRA SINGH ASHISH SRIVASTAVA	ANAND PRAKASH PAUL
330	DF	CAPL/3744/2021 (Auraiya)	BHOGI LAL VS PREM CHANDRA PATEL, ASSISTANT DIRECTOR / ASSISTANT NIBANDHAK AND ANOTHER	SHIV POOJAN	
331	DF	CAPL/3752/2021 (Budaun)	RAJEEV KUMAR SAXENA VS SRI MANOJ KUMAR AGARWAL, CHIEF EXECUTIVE OFFICER/ GENERAL MANAGER	DEVENDRA PRATAP SINGH	
332	DF	CAPL/3756/2021 (Saharanpur)	RITU VS SHRI PRATAP SINGH BAGHEL, SECRETARY, BASIC SHIKSHA PARISHAD	PRADEEP SINGH	
333	DF	CAPL/3964/2021 (Gorakhpur)	RAJESH KUMAR AND ANOTHER VS SRI J.P. JAISWAL, A.B.D.O.(PANCHAYAT) AND ANOTHER	SUDHANSHU PANDEY	

334	WC	CAPL/3731/2017 (Kanpur Nagar)	SURESH CHANDRA SHUKLA VS SRI R.K. TIWARI PRINCIPAL SECY. AND ANOTHER	ARUN KUMAR SINGH	PRAVEEN KUMAR GIRI
335	WC	CAPL/5756/2018 (Allahabad)	SURESH PRASAD GUPTA VS AMAR PAL PRESCRIBED AUTHORIY	ASHISH KUMAR GAUR SANJAY PANDEY	
336	WC	CAPL/6738/2018 (Rampur)	SATYAPAL SINGH VS SHIV HARI MEENA	RAKESH KUAMR YADAV SIDDHARTHA MISHRA	SATYA PRAKASH
337	WC	CAPL/4335/2019 (Deoria)	JHAMMAN RAM VS SHAILESH KUMAR MISHRA, SECRETARY AND ANOTHER	SUJEET KUMAR RAI	KARTIKEYA SARAN
338	WC	CAPL/8515/2019 (Hamirpur)	HARIOM CHATURVEDI AND ANOTHER VS SHYAM SAROJ VERMA, DISTRICT INSPECTOR OF SCHOOLS AND ANOTHER	KUSHMONDEYA SHAHI	
339	WC	CAPL/3712/2020 (Bareilly)	KM. SUDHA SHARMA VS VINAY KUMAR, DISTRICT BASIC SHIKSHA ADHIKARI AND ANOTHER	ANIL KUMAR PRAJAPATI	PRANESH DUTT TRIPATHI S.C.
340	WC	CAPL/4097/2020 (Allahabad)	RAM KAILASH VS RAMESH CHANDRA PANDEY, TEHSILDAR	BHANU PRATAP SINGH SURENDRA SHARMA	S.C.
341	WC	CAPL/4781/2020 (Jaunpur)	NEERAJ DUBEY VS ANJANI KUMAR SINGH S.D.M.	SHYAM MURARI UPADHYAY	PRAVEEN KUMAR GIRI
342	WC	CAPL/4883/2020 (Kanpur Nagar)	RAM SEWAK VS SRI RAJENDRA KUMAR TIWARI, CHIEF SECRETARY AND ANOTHER	NIKHIL KUMAR	SATYA SINGH SATYAM SINGH
343	WC	CAPL/5041/2020 (S.r. Nagar (bhadohi))	RAKESH KUMAR YADAV VS SRI ALOK SAXENA, DIVISIONAL FOREST OFFICER	RAM SAGAR YADAV	
344	WC	CAPL/5208/2020 (Gorakhpur)	C/M HANUMAN PRASAD PODDAR PURVA MADYAMIK AND ANOTHER VS DR RENUKA KUMAR, ADDITIONAL CHIEF SECRETARY	VISHAL TANDON	S.C.
	With	CAPL-3318-2021 Gorakhpur	C/M BABA HANUMAN DAS KANYA POORVA MADHYAMIC VS DR RANUKA KUMAR, ADDITIONAL CHIEF SECRETARY	PRABHAKAR DWIVEDI	
345	WC	CAPL/5413/2020 (Jaunpur)	ASHWANI KUMAR MAURYA AND 16 OTHERS VS DINESH KUMAR SINGH, D.M./CHAIRMAN, DISTRICT HEALTH SOCIETY JAUNPUR	MOHD. ASLAM KHAN RAVI SHANKAR YADAV	RAM JANAM SINGH RAJESHWAR SINGH
346	WC	CAPL/5431/2020 (Jaunpur)	JHURU VS SRI BHUCHAL RAM (TEHSILDAR/ASST. COLLECTOR)	JAI SHANKAR PANDEY	S.C.
347	WC	CAPL/3296/2021 (Mathura)	RAM PRAKASH VS RAHUL YADAV, S.D.M.	SAURABH YADAV	

348	WC	CAPL/3306/2021 (Gautam Buddh Nagar)	SATYA PRAKASH VS SRI ANIL KUMAR III, M.D., U.P.	SUBODH KUMAR RAI	PRANJAL MEHROTRA
349	WC	CAPL/3344/2021 (Jaunpur)	ACHHE LAL GAUD VS SRI ANJANI KUMAR SINGH, ASSISTANT COLLECTOR/SUB- DIVISIONAL OFFICER	SABHA SHANKAR YADAVA	
350	WC	CAPL/3351/2021 (Firozabad)	SMT SHAKUNTALA DEVI VS SRI AWADHESH KUMAR YADAV, EXECUTIVE OFFICER AND ANOTHER	INDAL SINGH	SAURABH TIWARI
351	WC	CAPL/3400/2021 (Allahabad)	ASHA AGRAWAL VS ARVIND KUMAR CHAUHAN, VICE CHAIRMAN AND ANOTHER	PRAKHAR SARAN SRIVASTAVA SR. ADVOCATE TARUN AGRAWAL	ARUN KUMAR
352	NDF	CAPL/3674/2021 (Deoria)	SAHENDRA PRASAD VS SRI VINAY CHAND PANDEY, DIRECTOR OF SECONDARY EDUCATION, LUCKNOW AND ANOTHER	MATA PHER SHAILESH KUMAR SHUKLA	
353	WC	CAPL/3811/2021 (Siddharth Nagar)	DINESH CHANDRA MISHRA VS SRI S.L. GUPTA, THE PRINCIPAL SECRETARY	SWAPNIL SRIVASTAVA CHANDRA PRAKASH SINGH	MATA PRASAD
354	WC	CAPL/3847/2021 (Allahabad)	GIRDHARI LAL VS SRI SHIV POOJAN SINGH FINANCE CONTROLLER U.P. POLICE H.Q. AND ANOTHER	BRAMH NARAYAN SINGH	
355	WC	CAPL/3957/2021 (Kanpur Nagar)	ASHRFI LAL AND 8 OTHERS VS SRI ARVIND KUMAR, VICE CHAIRMAN, KDA.	RAJAN TRIPATHI	ABHINAVA KRISHNA SRIVASTAVA SHIVAM YADAV
356	WC	CAPL/4067/2021 (Hathras (mahamaya Nagar))	M/S MUKESH LOH KALA UDYOG VS MR SUMER SINGH, BRANCH MANAGER BANK OF BARODA	DIGVIJAY SINGH	SHASHI BHUSHAN SINGH ANADI KRISHNA NARAYANA
357	WC	CAPL/4081/2021 (Jaunpur)	KRIPA SHANKAR TIWARI VS ARADHANA SHUKLA, PRINCIPAL SECRETARY AND 2 OTHERS	KALPNA UPADHYAY VIKRAM YADAV P.K. UPADHYAY	K.R. SINGH
358	WC	CAPL/4083/2021 (Ghazipur)	RAN VIJAY SINGH VS RAJESH KUMAR, ADDITIONAL DISTRICT MAGISTRATE	PRADEEP SINGH	
359	WC	CAPL/4095/2021 (Ghazipur)	ONKAR NATH SINGH VS PRAMOD KUMAR, DEPUTY DIRECTOR OF EDUCATION SECONDARY	AWADHESH KUMAR MALVIYA	
360	WC	CAPL/4108/2021 (Jhansi)	SHYAM BIHARI KHARE VS SRI RAJESH KUMAR	VED PRAKASH PANDEY	
361	WC	CAPL/4111/2021 (Ghazipur)	SANJAY YADAV VS SRI ANIRUDH PRATAP SINGH, SUB DIVISIONAL MAGISTRATE AND 3 OTHERS	RAJESH YADAV	
362	WC	CAPL/4167/2021 (Allahabad)	HARIKESH AND 4 OTHERS VS SHRI JAGDISH PRASAD, SECRETARY	ALOK MISHRA	AVNEESH TRIPATHI

363	NDF	CAPL/4175/2021 (Jalaun)	DHIRENDRA SRIVASTAVA VS SMT PRIYANKA NIRANJAN, DISTRICT MAGISTRATE	PARVEZ ALAM SALMAN AHMAD	
364	WC	CAPL/4357/2021 (Allahabad)	SAIF AHMAD VS SHRI ANOOP KUMAR SINHA, EXECUTIVE ENGINEER (DISTRIBUTION) P.V.V.N.L., E.U.D.D. MYOHALL, PRAYAGRAJ	INDRA JIT SINGH	PARAS NATH RAI
365	WC	CAPL/4692/2021 (Saharanpur)	SUSHEEL KUMAR VS NEERAJ SINGH WIFE OF ANURAG RANA, GRAM PRADHAN	SANTOSH KUMAR UPADHYAY VINOD KUMAR UPADHYAY	KAUSHAL KISHORE MANI
366	WC	CAPL/4842/2021 (Hapur (panchsheel Nagar))	JAGDISH VS MR SANJAY SINGH	YASHWANT PRATAP SINGH	SHASHI BHUSHAN SINGH
367	WC	CAPL/4855/2021 (Maharajganj)	RAM ASAREY VS SEELAM SAI TEJA, UP- ZILADHIKARI	ASHUTOSH KUMAR GAUTAM RAJESH KUMAR PATEL	SHASHI BHUSHAN SINGH
368	WC	CAPL/4917/2021 (Hamirpur)	SMT SUNEETA VS MR PRABHAKAR SINGH TOMAR IN-CHARGE BASIC EDUCATION OFFICER	AKHILESH CHANDRA DWIVEDI	
369	DF	A227/4921/2020 (Allahabad)	RAJDEV AND 7 OTHERS VS ADDITIONAL DISTRICT JUDGE, ROOM NO. 20, ALLAHABAD AND 3 OTHERS	RUDRA KANT MISHRA	
For Admission					
370	DF	WRIC/68556/2010 (Azamgarh)	ASHOK KUMAR VS PURUSHOTTAM DAS AGRAWALATHWARIYA AND OTHERS	RAJESH PRATAP SINGH	
371	DF	WRIC/71030/2010 (Muzaffar Nagar)	C/M WAQF NAWAB MOHD. AZAMAT ALI KHAN THRU ITS SECRY. VS STATE OF U.P. AND OTHERS	HASAN ABBAS S.M. HAIDER ZAIDI	C.S.C.
372	DF	WRIC/72953/2010 (Bareilly)	SMT. RITU SHARMA AND OTHERS VS ATUL KUMAR AND OTHERS	H.M.B. SINHA SHASHI PRAKASH RAI	S.C. A.C. PANDEY
373	DF	WRIC/21042/2013 (Kanpur Nagar)	M/S HINDUSTAN AERONAUTICS LTD. VS AJIT KUMAR AND 7 OTHERS	DIPTIMAN SINGH S.D. SINGH	S.C. TIWARI C.S.C.
374	DF	WRIC/23576/2013 (Saharanpur)	MONU MINOR VS ADDITIONAL DISTRICT JUDGE/EX-CADRE 2 AND ANOTHER	CHANDRA SHEKHAR KUSHWAHA	SANDEEP CHAUDHARY M.N. SINGH
375	DF	WRIC/24859/2013 (Jaunpur)	RABIUL AWWAL AND 4 OTHERS VS AHTISHAM HAIDER AND 15 OTHERS	DIWAN ASLAM M.A. SIDDIQUI	V.K.BARANWAL
376	PO	WRIC/1403/2009 (Mainpuri)	AJAY PRAKASH VS VIRENDRA KUMAR SHUKLA AND OTHERS	PUSHKAR SRIVASTAVA ARVIND SRIVASTAVA	MANISH TANDON S.C.
377	WC	WRIC/5275/2010 (Bijnor)	BALBIR SINGH THEKEDAR VS UPPER DISTRICT JUDGE AND OTHERS	RAJ MOHAN SAGGI ANIL SHARMA	C.S.C.

378	WC	WRIC/11097/2010 (Moradabad)	UMA SHANKER VS SUDHIR KUMAR	B. DAYAL VISHNU SAHAI	KOMAL MEHROTRA
379	PO	WRIC/27718/2010 (Meerut)	MOHD. YAMEEN ANSARI VS BHAGAT SINGH AND OTHERS	R.K. SRIVASTAVA DR. Y.K. SRIVASTAVA	PANKAJ DUBEY PANKAJ SRIVASTAVA S.C.
380	PO	WRIC/27823/2010 (Meerut)	VEER SINGH VS ADDITIONAL DISTRICT JUDGE COURT NO.11 MEERUT AND OTHERS	SIDDHARTH	RAJESH GUPTA S.C.
381	WC	WRIC/28104/2011 (Bulandshahr)	PRAVEEN KUMAR SHARMA AND OTHERS VS ILIAS KHAN AND OTHERS	SUNIL KUMAR	BALKRISHNA PANDEY N.C.TRIPATHI ATEEQ AHMAD KHAN AMIR KHAN SHISHIR KUMAR TIWARI
382	WC	WRIC/14306/2012 (Muzaffar Nagar)	SHIVDATT AND ANOTHER VS STATE OF U.P. MUZAFFAR NAGAR	BALWANT SINGH CHANDEL NIPUN SINGH	C.S.C.
383	WC	WRIC/15200/2012 (Pilibhit)	RAM PRASAD AND ANOTHER VS LALARAM AND OTHERS	AMITABH AGARWAL	RAJNISH KUMAR RAI
384	PO	WRIC/8515/2013 (Rampur)	SMT. SAMINA BEGUM AND ANR. VS MOOL CHAND AND OTHERS	D.V. JAISWAL HARSH VIKRAM	
385	WC	WRIC/18955/2013 (Ghaziabad)	RAM KUMAR TYAGI DECEASED AND 8 OTHERS VS SHRI SACHIDANAND TYAGI DECEASED 6 OTHERS	AMIT KRISHAN	V.P. RAI
	With	WRIC-6309-2009 Ghaziabad	RAM KUMAR TYAGI AND ANOTHER VS SACHIDANAND TYAGI SINCE DECEASED AND OTHERS	AMIT KRISHAN	V.P. RAI S.C.
386	WC	WRIC/18732/2014 (Allahabad)	DR. ATUL GUPTA VS DISTRICT JUDGE ALLAHABAD AND 2 OTHERS	RIZWAN AHMAD RAVINDRA KUMAR PANDEY ASEEM KUMAR RAI	R.S. SHUKLA S.C.
387	WC	WRIC/1232/2015 (Saharanpur)	JARIF AND 10 OTHERS VS MURTI SHIVJI MAHARAJ VIRAJMAN SHIV MANDIR THRU MANAGING C.	SUMIT GOYAL SUNIL KUMAR SRIVASTAVA SIDDHARTH	ALOK KUMAR SRIVASTAVA
388	PREM	A227/5128/2018 (Shahjahanpur)	M/S SHIV BABA INDUSTRY LALPUR AZADPUR BANDA, SHAHJAHANPUR VS STATE OF U P AND 3 OTHERS	BHAJU RAM PPRASAD SHARMA SHIV BAHADUR SINGH ANAND KUMAR SRIVASTAVA ARVIND KUMAR SRIVASTAVA	C.S.C.
389	DF	A227/542/2009 (Mainpuri)	HAR VILAS VS DISTRICT JUDGE MAINPURI AND OTHERS	ARVIND SRIVASTAVA	R.D.GUPTA RAJESH KUMAR ROY SHARMA ANKUR JAISWAL K.B. DIXIT
390	DF	A227/6814/2015 (Kushi Nagar)	BUNNI AND 4 OTHERS VS KALIKA AND ANR.	NITIN CHANDRA MISHRA	JUNED ALAM
391	DF	A227/1526/2020 (Mathura)	AJAY KUMAR CHATURVEDI @ LAKHPATIA AND 2 OTHERS VS VIPUL BIHARI CATURVEDI AND ANOTHER	RAHUL SAHAI	SURESH CHANDRA PANDEY
392	DF	A227/3082/2020 (Hamirpur)	NEERAJ SHARMA AND 2 OTHERS VS MANGLIK RATNAM SHARMA AND 3 OTHERS	DHIRAJ SRIVASTAVA	

393	DF	A227/3998/2020 (Banda)	MUNNU LAL VS KAMLESH KUMAR AND 12 OTHERS	RAM SINGH	
394	PO	A227/189/2007 (Saharanpur)	RAVINDRA SINGH VS SRI PURUSHOTTAM DASS AND OTHERS	PANKAJ AGRAWAL	SC
395	PO	A227/2635/2013 (Etah)	OM PRAKASH VS LAV PACHAURI AND 8 OTHERS	POOJA SINGH JITENDRA KUMAR RAVAT	V.S.KUSHWAHA
396	PO	A227/115/2014 (Basti)	JAGDISH PRASAD VS DISTRICT JUDGE BASTI AND 4 OTHERS	F.A. ALVI	
397	PO	A227/134/2014 (Moradabad)	MOHD. SHARIF SAIFI VS NAWAB JAAN KHAN AND 21 OTHERS	(IN PERSON) MOHD. SHARIF SAIFI	AMIT KHANNA C.S.C.
398	PO	A227/5134/2016 (Varanasi)	KAILASH NATH SINGH VS STATE OF U.P. AND 2 OTHERS	VISHNU PANDEY	CHANDRA BHAN DUBEY G.A.
399	PO	A227/8709/2016 (Deoria)	JAVED AKHTAR AND 2 ORS. VS SAHAB ZAFAR AND 3 ORS.	SIDDHARTH NANDAN	VED BYAS MISHRA SIKANDAR AZAM LARI
400	PO	A227/2108/2017 (Chitrakoot)	AJAI AND ANOTHER VS RAJENDRA PRASAD AND 2 OTHERS	A.S.SRIVASTAVA DAYA SHANKAR SRIVASTAVA	PRADEEP KUMAR SHUKLA
401	PO	A227/5232/2017 (Deoria)	DAYANAND ADARSH UCHTTAR MADHYAMIK VIDHYALAY VS STATE OF U.P. AND 6 OTHERS	ANIL KUMAR YADAV	TEJ NARAIN TIWARI P.K. UPADHYAY C.S.C.
402	PO	A227/6274/2017 (Moradabad)	SHAUKAT HUSSAIN SINCE DECEASED AND ANOTHER VS SMT. SAROJ BALLA AND 7 OTHERS	IQBAL AHMAD	ZULFIKAR ALI
403	PO	A227/6691/2017 (Kasganj (kanshiram Nagar))	SANT RAM AND ANOTHER VS SMT. VIMLESH DEVI AND ANOTHER	ANSHU CHAUDHARY	SHYAM SINGH SENGAR
	With	A227-6692-2017 Kasganj (kanshiram Nagar)	SANT RAM AND ANOTHER VS MADAN LAL AND ANOTHER	ANSHU CHAUDHARY	SHYAM SINGH SENGAR
404	WC	A227/253/2018 (Agra)	HARENDRA SINGH AND ANOTHER VS SMT. INDRAWATI	BRIJ BHUSHAN UPADHYAY	RAMENDRA ASTHANA
405	PO	A227/676/2018 (Azamgarh)	ASHFAQ AHMAD VS THE DISTRICT JUDGE AZAMGARH AND 14 OTHERS	FURQUAN AHMAD (ALVI) KAMLESHWAR SINGH	ASHOK KUMAR DWIVEDI DEEPANKAR DWIVEDI ATUL DAYAL(SENIOR ADV.)
406	WC	A227/2487/2018 (Azamgarh)	ABHISHEK SINGH @ ANSHU AND 4 OTHERS VS SHIV SARAN AND 3 OTHERS	SR. ADVOCATE RAM DAYAL TIWARI	RAHUL SAHAI ANISH KUMAR SINGH MANOJ KUMAR TIWARI
407	PO	A227/5357/2018 (Meerut)	SAROJINI CHARITABLE TRUST, MEERUT AND ANOTHER VS RAKESH KUMAR AND 26 OTHERS	RAM AWADH MISHRA RAHUL SAHAI	ALKA SRIVASTAVA GURU PRASAD MISHRA SANTOSH KUMAR SRIVASTAVA

408	PO	A227/6686/2018 (Agra)	SMT. RAJ SHRI AGARWAL@ RAM SHRI AGARWAL AND ANOTHER VS SRI SUDHEER MOHAN AND 2 OTHERS	ANOOP TRIVEDI (SENIOR ADV.) SYED MOHAMMAD ABBAS ABDY RISHABH AGARWAL AJAY KUMAR PANDEY	PARVEZ ALAM KSHITIJ SHAILENDRA NAMIT SRIVASTAVA
409	WC	A227/9375/2018 (Mau)	UNION BANK OF INDIA VS ADDITIONAL DISTRICT JUDGE COURT NO.2 AND 3 OTHERS	ASHISH AGRAWAL	AWADHESH KUMAR MALVIYA
410	PO	A227/236/2019 (Sonbhadra)	JAWAHIR AND 6 OTHERS VS SHIV SARAN AND 10 OTHERS	SRI S.K. VARMA (SENIOR ADVOCATE) BIPIN LAL SRIVASTAVA	AJAY SHANKAR TRIVENI SHANKER
411	WC	A227/641/2019 (S.r. Nagar (bhadohi))	SURYAWANTI DEVI VS URMILA DEVI AND ANOTHER	TEJ BAHADUR SAROJ SHYAM MOHAN SINGH SADHANA SINGH JATA SHANKER SHUKLA RAJESH KUMAR SINGH	SURENDRA TIWARI SHIV BAHADUR SINGH
412	PO	A227/3547/2019 (Farrukhabad)	SMT. SADHNA VS SMT. SOMWATI AND ANOTHER	RAKESH PANDE (SENIOR ADV.) MUKESH KUMAR	ASHISH RAI OM PRAKASH RAI
	With	A227-1453-2017 Farrukhabad	SMT. SADHNA VS SMT. SOMWATI AND ANOTHER	MUKESH KUMAR	KAMLESH KUMAR GANGWAR DINESH RAI
413	WC	A227/6497/2019 (Aligarh)	ANIL TIWARI VS THE STATE OF U.P. AND 6 OTHERS	AMIT SAXENA (SENIOR ADV.) MOOL CHANDRA MAURYA AJAY KUMAR VASHISTHA	SUNIL KUMAR SHUKLA . DR.G.S.D.MISHRA AISHWARYA PRATAP SINGH DEVENDRA KUMAR C.S.C.
414	PO	A227/3856/2020 (Agra)	SMT.PREMAWATI AND 4 OTHERS VS HEMANT KUMAR	KRISHNA KUMAR MISHRA	ASIM KUMAR SINGH
415	PO	A227/122/2021 (Mahoba)	ASHWANI KUMAR AND 5 OTHERS VS JAI PRAKASH	HARISH CHANDRA SHUKLA	
416	PO	A227/558/2021 (Sambhal (bheem Nagar))	PRATAP AND 11 OTHERS VS UMRAO (SINCE DECEASED) AND 4 OTHERS	K.S. TIWARI VIVEK TIWARI	LALIT KUMAR
417	PO	A227/2570/2021 (Saharanpur)	MURTI MATA KALI VIRAJMAN PRACHIN KALI MANDIR AND 3 OTHERS VS SMT. JAYAWATI DEVI AND 7 OTHERS	SHRI RAM PANDEY	VIRENDRA PRAKASH RAM PRAKASH VISHWAKARMA
418	PO	A227/2765/2021 (Kanpur Dehat)	SMT. BEENA KUMARI @ GUDIYA VS DHANI RAM	VIMAL KUMAR	
419	WC	A227/3979/2021 (Firozabad)	SMT.MEENU MAHESHWARI AND ANOTHER VS PHOOL SINGH AND 5 OTHERS	NIKLAN KUMAR JAIN KSHITIJ SHAILENDRA	RAM PRATAP YADAV RAM NARESH SHUKLA
420	PO	A227/5038/2021 (Aligarh)	SMT.MEGHA BANSAL VS DISTRICT JUDGE AND ANOTHER	SUMIT PANDEY	ABHISHEK GUPTA SHEKHAR GANGAL
421	PO	A227/6233/2021 (Bijnor)	PATRAM SINGH SINCE DECEASED THRU. HEIRS AND L.R. VS LAKHAN SINGH AND ORS.	K.M. GARG	J.P.S. CHAUHAN S.C.

For Final Disposal

422	PO	A227/5776/2015 (Banda)	SMT. KAILASHIYA AND 2 OTHERS VS SMT. GUJRATIYA AND 8 OTHERS	B.B. PAUL A.P. PAUL	S.C. RISHIKESH TRIPATHI
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Application for Orders

423	10/2019 (Restoration) in case WRIC-5742- -2008 Decided on 11/01/2019	ASHOK KUMAR AND OTHERS VS SMT. GAYATRI DEVI	M.A. QADEER SHAMIM AHMAD	P.K. KESARI SC K.K. KESARI
424	6/2021 (Restoration) in case WRIC-2827- -2010 Decided on 21/10/2021	INDRA JEET VS VIJAY BAHADUR SINGH AND OTHERS	RAM KESH SOHAN LAL YADAV K.P.S. YADAV	BABU LAL RAM S.C.
425	5/2021 (Restoration) in case WRIC-1376- -2012 Decided on 14/11/2014	SHIV RAM SINGH AND OTHERS VS STATE OF U.P. THRU SECY. AND OTHERS	V. SINGH VISHWA JEET SINGH VISHWAJEET SINGH V.S. SINGH	C.S.C.

AT 10:00 AM
(Court No.18)
HON'BLE JUSTICE NEERAJ TIWARI

FRESH LIST

Fresh

1	PO	WRIC/21787/2021 (Firozabad) Notice no:2021/31789	M/S SHAILENDRA FARMING SERVICES AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	PRABHA SHANKER MISHRA GAURAV TIWARI	KRISHNA MOHAN ASTHANA C.S.C.
2	DF	WRIC/21869/2021 (Bulandshahr) Notice no:2021/34054	KHALILU REHMAN VS STATE OF U.P. AND 3 OTHERS	SR. ADVOCATE M J AKHTAR	C.S.C.
3	PO	WRIC/23447/2021 (Ghazipur)	RAMASHANKAR SINGH KUSHWAHA AND ANOTHER VS RAMKEWAL YADAV AND 2 OTHERS	KUWAR RITESH KUMAR AWADHESH KUMAR SINGH	
4	LAFP	WRIC/24885/2021 (Agra)	VIKAS JAIN VS LIFE INSURANCE CORPORATION OF INDIA AND ANOTHER	PRASHANT TRIPATHI DEEPESH KUMAR OJHA	ARCHANA SINGH SIDDHARTH SINGHAL
5	DF	WRIC/27004/2021 (Ghaziabad) Notice no:2021/41906	M/S SHIVA AUTO CAR (INDIA) PVT. LTD. VS STATE OF U.P. AND 3 OTHERS	MANISH GUPTA NAVEEN CHANDRA GUPTA	C.S.C.
6	PO	WRIC/27518/2021 (Firozabad) Notice no:2021/39310	GAJENDRA PAL SINGH VS STATE OF U.P. AND 6 OTHERS	RAJIV SHUKLA	C.S.C.
7	DF	WRIC/27574/2021 (Shamli (prabudh Nagar)) Notice no:2021/42533	HARSHIL JAIN (MINOR) VS STATE OF U.P. AND 3 OTHERS	GAURAV KUMAR SINGH AJATSHATRU PANDEY	C.S.C.
8	PO	WRIC/27817/2021 (Shahjahanpur) Notice no:2021/39130	SMT. MADHURI AND 5 OTHERS VS STATE OF U.P. AND 2 OTHERS	KARUNESH NARAYAN TRIPATHI	C.S.C.
9	PO	WRIC/28170/2021 (Ballia) Notice no:2021/44796	ARATI SINGH VS STATE OF U.P. AND 4 OTHERS	J.P.N. SINGH	C.S.C.
10	PO	WRIC/28916/2021 (Siddharth Nagar) Notice no:2021/45346	PANCHAM VS STATE OF U.P. AND 9 OTHERS	RAJESH KUMAR CHITRAGUPT	C.S.C.
11	PO	WRIC/29186/2021 (Mathura) Notice no:2021/2370	SRI M.P. SHORAWALA (DIED) AND ANOTHER VS UNION OF INDIA AND ANOTHER	SHALINI GOEL RAMA GOEL BANSAL	KULDEEP SINGH CHAUHAN A.S.G.I.
12	DF	WRIC/29696/2021 (Mainpuri) Notice no:2021/43402	GULZAR AHMAD VS STATE OF U.P. AND 3 OTHERS	AZIZUR RAHMAN KHAN	C.S.C.
13	PO	WRIC/30094/2021 (Ghaziabad) Notice no:2021/46187	VIJAY KISHORE VS STATE OF U.P. AND ANOTHER	INDRA RAJ ALOK SAXENA	RAVI PRAKASH PANDEY AMIT MANOHAR C.S.C.
14	PO	WRIC/30120/2021 (Rampur) Notice no:2021/39143	SMT. LACHMI VS STATE OF U.P. AND 2 OTHERS	ANIL KUMAR SRIVASTAVA	C.S.C.
15	PO	WRIC/30149/2021 (Gorakhpur) Notice no:2021/47520	C/M ST ANDREWS INTER COLLEGE GORAKHPUR AND 2 OTHERS VS STATE OF U.P. AND 3 OTHERS	A.D. SAUNDERS	C.S.C.
16	PO	WRIC/30238/2021 (Mahoba) Notice no:2021/44818	UDAIBHAN VS STATE OF U.P. AND 3 OTHERS	SUBHASH CHANDRA YADAVA NEERAJ SRIVASTAVA	C.S.C.

17	WRIC/31188/2021 (Sant Kabir Nagar) Notice no:2021/48779	SHRVAN KUMAR VS STATE OF U.P. AND ANOTHER	DEEPAK KUMAR TRIPATHI	C.S.C.
18	WRIC/31193/2021 (Moradabad) Notice no:2021/46221	RIYASAT HUSSAIN VS STATE OF U.P. AND 2 OTHERS	MOHAMMAD FAROOQUE ANSARI	RAJESH YADAV C.S.C.
19	WRIC/31199/2021 (Bijnor) Notice no:2021/46780	GAJENDRA SINGH VS STATE OF U.P. AND 3 OTHERS	ANUPAMA TRIPATHI RAKESH KUMAR TRIPATHI	C.S.C.
20	WRIC/31216/2021 (Bulandshahr) Notice no:2021/2553 2021/49228	NAGAR PALIKA PARISHAD SIKANDRABAD, THROUGH ITS EXECUTIVE OFFICER VS UNION OF INDIA AND 2 OTHERS	NIPUN SINGH	C.S.C. SACHINDRA UPADHYAY A.S.G.I.

ADDITIONAL/UNLISTED LIST

For Admission

HON BLE SUPREME COURT ORDER

301	DF	WRIC/31083/2001 (Bulandshahr)	KISHAN LALA VS SMT. KANTA SINGH AND OTHERS	VIKRANT PANDEY SHANTANU PANDEY ANIL KUMAR YADAV A.N. BHARGAVA	VIRENDRA SINGH N. SINGH C.S.C.
302	DF	WRIC/74977/2010 (Kushi Nagar)	MOHAN PRASAD VS STATE OF U.P. AND OTHERS	MANISH SINGH MAHENDRA SINGH SANJAY KUMAR SRIVASTAVA VISHAL TANDON AWADH BEHARI SINGH	B.K.MISHRA OMKAR NATH RAI DEEPAK KUMAR JAISWAL C.S.C.
303	DF	WRIC/3534/2013 (Bulandshahr)	BISHAN KUMAR ADVOCATE VS STATE OF U.P. AND ANOTHER	NIGAMENDRA SHUKLA	C.S.C.
304	LAFP	WRIC/9257/2013 (Budaun)	RAVNEESH KUMAR SINGH VS STATE OF U.P. THRU HOME SECY. AND OTHERS	RAJESH KUMAR SRIVASTAVA AKHILESHWAR PRATAP SINGH LAL PRABHAKAR SINGH	C.S.C.
305	LAFP	WRIC/9807/2013 (Deoria)	KRISHNA MOHAN RAO VS STATE OF U.P. THRU SECY. AND OTHERS	DURGA TIWARI	C.S.C.
For Order					
306	DF	WRIC/24469/2013 (Basti)	U.P. POWER CORPORATION LTD. VS PERMANENT LOK ADALAT AND ANOTHER	SHRAWAN KUMAR TRIPATHI	CHANDRA PRAKASH MISHRA

For Admission

CASES RELATING TO BANK RECOVERY AGRICULTURAL LOAN

307	DF	WRIC/47713/2013 (Rampur)	CHANDRAPAL VS STATE OF U.P. THRU COLLECTOR AND 3 OTHERS	ARVIND SRIVASTAVA III K. AJIT	KRISHNA MOHAN ASTHANA SIDDHARTH C.S.C.
308	DF	WRIC/59933/2013 (Pilibhit)	SUBHASH CHANDRA PANDEY VS STATE OF U.P. THRU SECY. AND 2 OTHERS	ASHUTOSH TIWARI R.P. TIWARI	C.S.C.
309	PO	WRIC/60228/2013 (Moradabad)	UMESH CHANDRA GUPTA VS STATE OF U.P. THRU SECY. AND 2 OTHERS	SANTOSH KUMAR PANDEY SHOBHIT PATHAK PRABHA SHANKAR PANDEY	C.S.C.

310	PO	WRIC/65947/2013 (Chitrakoot)	SMT. VIDYA DEVI AND 3 OTHERS VS THE DISTRICT JUDGE M.A.C.T. AND 2 OTHERS	A.K. TRIVEDI RAJ NARAYAN SINGH	SAMIR SHARMA S.K.MISHRA SUDHIR MEHROTRA
For Hearing					
311	PO	WRIC/66278/2013 (Saharanpur)	NEW INDIA ASSURANCE COMPANY LTD. VS PERVEZ ALAM AND 4 OTHERS	VINAY KUMAR KHARE AARUSHI KHARE SARAL SRIVASTAVA	SATISH CHATURVEDI YOGESH KUMAR VAISH S.C. TARUN VERMA S.D. OJHA
For Admission					
312	PO	WRIC/68955/2013 (Meerut)	KIRAN PAL SINGH VS STATE OF U.P. AND 3 OTHERS	RAM PRAKASH SRIVASTAVA PRAMOD JAIN	VIVEK KUMAR SINGH S.F.A. NAQVI C.S.C.
313	PO	WRIC/69970/2013 (Budaun)	RAMPAL VS STATE OF U.P. AND 5 OTHERS	ABHAY RAJ SINGH R.K. VAISH	DHARMENDRA SINGH C.S.C.
314	PO	WRIC/71295/2013 (Kushi Nagar)	SMT. JAL BHARANI DEVI GRAM PRADHAN GRAM PANCHAYAT VS STATE OF U.P. THRU SECY. AND 4 OTHERS	SHREE PRAKASH SRIVASTAVA RAMA SHANKER YADAV NEERAJ KUMAR TRIPATHI	C.P. MISHRA C.S.C.
315	PO	WRIC/71332/2013 (Kanpur Nagar)	SANJAY SONKAR VS STATE OF U.P. THRU SECY. AND 2 OTHERS	BABU LAL RAM	C.S.C.
316	PO	WRIC/71462/2013 (Bijnor)	SAGEER AHMAD VS STATE OF U.P. THRU SECY. AND 2 OTHERS	MANISH JOSHI	C.S.C.
317	DF	WRIC/1934/2014 (Jhansi)	COMMISSIONER U.P. AVAS VIKAS PARISHAD AND ANOTHER VS SHRI RAJKUMAR CHAURASIA AND ANOTHER	NAVANEET CHANDRA TRIAPTHI	HARE RAM TRIPATHI
318	DF	WRIC/2627/2014 (Moradabad)	UNITED INDIA INSURANCE CO. LTD. AND ANOTHER VS RAJEEV	VISHESH KUMAR GUPTA	S.C. VISHNU KUMAR
319	DF	WRIC/3379/2014 (Chitrakoot)	THE EXEC. ENGG. ELECTRICITY DISTRIBUTION DIVISION D.V.V.N.LTD. VS SMT. SUNITA AND ANOTHER	BALESHWAR CHATURVEDI	SUDHIR KUMAR CHANDRAUL
320	DF	WRIC/4708/2014 (Gorakhpur)	SATYAWAN NAYAK VS M.D. SAHARA INDIA LIFE INSURANCE CO. LTD. AND 2 OTHERS	V.K. SINGH SRINET	ALOK KUMAR SRIVASTAVA
321	LAFP	WRIC/6382/2014 (Kannauj)	RAM BABU YADAV VS STATE OF U.P. THRU SECY. AND 4 OTHERS	BHARTENDU PATHAK RAVESH KUMAR SINGH	C.S.C.
322	DF	WRIC/7720/2014 (Chitrakoot)	THE EXECUTIVE ENGINEER U.P. POWER CORPORATION LTD. VS SRI KAMTA PRASAD AND ANOTHER	BALESHWAR CHATURVEDI	BALRAM PRASAD
323	LAFP	WRIC/8411/2014 (Mainpuri)	SATYENDRA VS THE COMMISSIONER AGRA DIVISION AND ANOTHER	SHIVAM YADAV	C.S.C.

324	PO	WRIC/13583/2014 (Mahoba)	RAMJAN ALI AND 4 OTHERS VS JAFAR ULLAH KHAN AND 6 OTHERS	SATYA PRAKASH RATHOR	RAFEEK AHMAD KHAN S.C.
325	DF	WRIC/3194/2015 (Shahjahanpur)	RAJVEER SINGH VS STATE OF U.P. AND 7 OTHERS	SUNIL KUMAR YADAV S.P.K. TRIPATHI	ANURAG KUMAR PANDEY MUKTI NATH DWIVEDI D.P. TRIPATHI C.S.C.
For Final Disposal					
326	PO	WRIC/42936/2016 (Bareilly)	ISHAK MOHAMMAD VS STATE OF U.P. AND 3 OTHERS	RADHESHYAM YADAV J.P. PANDEY	SURESH DHAR DWIVEDI AMRESH SINGH C.S.C.
For Hearing					
327	DF	WRIC/58770/2016 (Fatehpur)	SMT. USHA DEVI GUPTA VS STATE OF U.P. AND 4 OTHERS	TAPESHWARI PRASAD SURENDRA KUMAR CHAUBEY	DIWAKAR SINGH RAMA SHANKER MISHRA C.S.C.
For Admission					
328	DF	WRIC/8049/2017 (Sant Kabir Nagar)	SMT. ASHA DEVI VS PURWANCHAL BANK THRU ITS CHAIRMAN AND 3 OTHERS	PAWAN KUMAR RAO CHANDRA BHAN GUPTA	GYAN PRAKASH SHRIVASTAVA
329	PO	WRIC/23631/2017 (Kasganj (kanshiram Nagar))	MAHENDRA PAL SINGH VS STATE OF U.P. AND 3 OTHERS	SUNIL KUMAR YADAV YASHPAL YADAV VIVEK SARAN PRANEET KUMAR SRIVASTAVA	C.S.C.
330	DF	WRIC/26250/2017 (Chandauli)	ARVIND KUMAR YADAV VS COLLECTOR/DISTRICT MAGISTRATE AND 4 OTHERS	UMESH VATS	D.S.KHAN MANOJ KUMAR YADAV DIWAN SAIFULLAH KHAN C.S.C.
331	DF	WRIC/35324/2017 (Shahjahanpur)	AWADHESH KUMAR YADAV VS STATE OF U.P. AND 2 OTHERS	MANI SHANKER PANDEY	C.S.C.
332	PO	WRIC/38140/2017 (Etah)	MAHENDRA SINGH VS STATE OF U.P. AND 2 OTHERS	UPENDRA UPADHYAY	ASHUTOSH PRATAP SINGH MANU SINGH PREM BABU VERMA C.S.C.
333	DF	WRIC/51101/2017 (Sant Kabir Nagar)	SHYAMLAL VS STATE OF U.P. AND 2 OTHERS	RAM MANI UPADHYAY VIKRANT PANDEY	C.S.C.
334	DF	WRIC/51369/2017 (Baghpat)	ANIL KUMAR VS STATE OF U.P. AND 3 OTHERS	SANJAY SINGH	MAHESH NARAIN SINGH C.S.C.
335	PO	WRIC/51914/2017 (Ghaziabad)	SUMAN LATA FAIR PRICE SHOP DEALER VS STATE OF U.P. AND 3 OTHERS	RAJNISH DUBEY	CHANDAN SHARMA C.S.C.
336	DF	WRIC/51993/2017 (Budaun)	NARESH VS STATE OF U.P. AND 5 OTHERS	RAJESH KUMAR VERMA RAHUL SAXENA	NEERAJ TRIPATHI SAURABH YADAV C.S.C.
337	PO	WRIC/54076/2017 (Basti)	PARMATMA PRASAD VS STATE OF U.P. AND 5 OTHERS	PRADEEP KUMAR TIWARI	DHARAM DEO CHAUHAN C.S.C.
338	PO	WRIC/54819/2017 (Jhansi)	VIKAS AGRAWAL VS STATE OF U.P. AND 4 OTHERS	NARENDRA PRATAP SINGH SANTOSH KUMAR SINGH	G.S. CHAUHAN ANAND KUMAR YADAV C.S.C.
339	DF	WRIC/55106/2017 (Kasganj (kanshiram Nagar))	JEETU PAL AND ANOTHER VS STATE OF U.P. AND 5 OTHERS	BAKHTEYAR YUSUF	SHAKEEL AHMAD AZMI MANU SINGH KRISHNA KANT SINGH C.S.C.
340	DF	WRIC/55846/2017 (Budaun)	SMT. MUNNI DEVI VS STATE OF U.P. AND ANOTHER	RAJENDRA BABU GAUR	C.S.C.
341	DF	WRIC/55930/2017 (Moradabad)	PUJA YADAV VS STATE OF U.P. AND 2 OTHERS	KAUSHAL KISHORE MISHRA	C.S.C.

342	DF	WRIC/57737/2017 (Bijnor)	BHOPAL SINGH VS STATE OF U.P. AND 2 OTHERS	SYED SHAHNAWAZ SHAH	C.S.C.
343	DF	WRIC/59671/2017 (Mathura)	JAGDISH VS STATE OF U.P. AND 2 OTHERS	SANGAM SINGH ANUBHAV CHANDRA	C.S.C.
344	PO	WRIC/59966/2017 (Firozabad)	M.A. ISTYAK @ MOHAMMAD ANWAR ISTYAK VS STATE OF U.P. AND 2 OTHERS .	ARVIND AGRAWAL	C.S.C.
345	PO	WRIC/61999/2017 (Bijnor)	CHANDRA PAL VS STATE OF U.P. AND 3 OTHERS	SHIV PRAKASH SATYENDRA NARAYAN SINGH	C.S.C.
346	PO	WRIC/2793/2018 (Firozabad)	HARBIR SINGH VS DY. COMMISSIONER FOOD AND CIVIL SUPPLY AGRA DIVISION AND 3 ORS.	NARENDRA SINGH CHAHAR SHEO RAM SINGH KULDIP SINGH YADAV	VIVEKANAND PANDEY ASHISH KUMAR SRIVASTAVA ASHUTOSH UPADHYAY C.S.C.
347	PO	WRIC/5526/2018 (Farrukhabad)	BANGALI KATHERIYA VS STATE OF U.P.	JITENDRA KUMAR MISHRA	C.S.C.
348	LAFP	WRIC/10986/2018 (Jalaun)	VIRENDRA KUMAR AND 2 OTHERS VS THE MANAGER, STATE BANK OF INDIA, ADB MADHOGADH BRANCH	SANJAI SRIVASTAVA	P.P.SRIVASTAV SATISH CHATURVEDI
349	PO	WRIC/18960/2018 (Deoria)	DIGVIJAY NATH TIWARI VS STATE OF U.P. AND 3 OTHERS	BRIJ BHUSHAN PRASAD SHRIVASTAVA KUMAR ASHUTOSH SRIVASTAVA	BAIJANT KUMAR MISHRA KAMLESH KUMAR TIWARI ARUN KUMAR C.S.C.
350	DF	WRIC/26737/2018 (Fatehpur)	RAJA RAM MAURYA VS STATE OF U.P. AND 3 OTHERS	MAYANK MAURYA RAGHURAJ SINGH	C.K.PAREKH(SENIOR ADV.) C.S.C.
351	PO	WRIC/38770/2018 (Allahabad)	RAKESH KUMAR PANDEY @ GUDDU VS STATE OF U.P. AND 4 OTHERS	AWADH NARAYAN SHUKLA KAMLENDRA TRIPATHI PANKAJ KUMAR GUPTA	C.S.C.
352	DF	WRIC/43371/2018 (Kushi Nagar)	DHUPAI KUSHAWAHA VS STATE OF U.P. AND 3 OTHERS	KRISHNA KANT SINGH	C.S.C.
353	DF	WRIC/4823/2019 (Sambhal (bheem Nagar))	MOHD. ARIF VS STATE OF U P AND 3 OTHERS	NAUSHAD ALAM ARVIND PRABODH DUBEY	R.P.S. CHAUHAN C.S.C.
354	LAFP	WRIC/15727/2019 (Auraiya)	RAMVILAS VS STATE OF U.P. AND 3 OTHERS	SYED SAFDAR ALI KAZMI	ADITIYA KUMAR SINGH C.S.C.
355	DF	WRIC/20627/2019 (Siddharth Nagar)	GRAM PANCHAYAT- MAHDEVA BUZURG VS COMMISSIONER BASTI DIVISION AND 4 OTHERS	TRIPURARI SHARAN SHUKLA DHARAM DEO CHAUHAN	MOHAMMAD MUSTAFA C.S.C.
356	WC	WRIC/22570/2019 (Mau)	JAI PRAKASH BARNWAL VS STATE OF U.P. AND 2 OTHERS	DAYA RAM SINGH CHAUHAN	C.S.C.
357	DF	WRIC/28984/2019 (Siddharth Nagar)	POONAM DEVI VS STATE OF U.P. AND 2 OTHERS	VIKRANT PANDEY RAM MANI UPADHYAY	ASHUTOSH PANDEY RAHUL SAXENA C.S.C.
358	LAFP	WRIC/31055/2019 (Mathura)	RADHA CHARAN VS STATE OF U.P. AND 2 OTHERS	SOM VEER RAJESH KUMAR MISHRA	JAI PRAKASH PRASAD C.S.C.
359	DF	WRIC/33034/2019 (Sambhal (bheem Nagar))	SHAHID HUSAIN VS STATE OF U P AND 3 OTHERS	JAI SINGH YADAV	ARUN KUMAR SRIVASTAVA C.S.C.

360	DF	WRIC/33430/2019 (Ghazipur)	MULKI DEVI VS STATE OF U.P. AND 3 OTHERS	AWADHESH KUMAR MALVIYA	MANOJ KUMAR YADAV C.S.C.
361	DF	WRIC/42886/2019 (Ghazipur)	RAMJI SINGH YADAV VS STATE OF U.P. AND 5 OTHERS	BRIJ BHUSHAN PANDEY	C.S.C.
362	DF	WRIC/811/2020 (Meerut)	RAJENDRA SINGH VS STATE OF U.P. AND 5 OTHERS	SATISH CHANDRA SHARAD MALVIYA VIVEK SARAN	ANUJ SRIVASTAVA C.S.C.
363	DF	WRIC/2553/2020 (Chitrakoot)	BHAIRO PRASAD VS STATE OF U.P. AND ANOTHER	RATNESH KUMAR MISHRA	C.S.C.
364	LAFP	WRIC/4609/2020 (Allahabad)	SURYA LAL KORI VS STATE OF U.P. AND 2 OTHERS	SATISH CHANDRA DWIVEDI	C.S.C.
365	PO	WRIC/12567/2020 (S.r. Nagar (bhadohi))	RAJDHAR TIWARI VS STATE OF U.P. AND 3 OTHERS	VIBHU RAI AZAD KHAN	MANISH PANDEY RADHEY KRISHNA PANDEY C.S.C.
366	DF	WRIC/14723/2020 (Maharajganj)	NEHALUDDIN VS STATE OF U.P. AND 2 OTHERS	SUDHANSHU PANDEY	C.S.C.
367	PO	WRIC/5/2021 (Gorakhpur)	UJJAWAL TRIPATHI VS UNION OF INDIA AND 3 OTHERS	SUSHIL KUMAR MISHRA	NISHANT MEHROTRA A.S.G.I.
368	PO	WRIC/2605/2021 (Ghaziabad)	SMT. RESHU GOEL VS STATE OF U.P. AND 2 OTHERS	DEEPAK RANA	C.S.C.
For Order					
369	DF-TU	BAIL/8978/2021 (Amroha (jyotiba P Nagar)) (BAIL-23035-2020) Amroha (jyotiba P Nagar) Decided on 09/11/2020	NAFEES VS STATE OF U.P. NAFEES VS STATE OF UP	CHANDRA NATH BHATT	G.A.
For Admission					
370	LAFP	WRIC/9272/2021 (Rampur)	INTZAR ALI VS STATE OF U.P. AND 3 OTHERS	BRIJESH KUMAR PANDEY	C.S.C.
371	DF	WRIC/9424/2021 (Bulandshahr)	M/S.S.B.GUN HOUSE VS STATE OF U.P. AND 2 OTHERS	ANKIT AGARVAL	C.S.C.
372	PO	WRIC/14045/2021 (Sant Kabir Nagar)	SMT. SURATI DEVI VS STATE OF U.P. AND 3 OTHERS	AMIT KUMAR SINGH MADHUP NARAIN SHUKLA	C.S.C.
373	PO	WRIC/15691/2021 (Ballia)	MAA SARASWATI MAHILA SELF HELPING GROUP VS STATE OF U.P. AND 3 OTHERS	VINOD KUMAR SHARMA	C.S.C.
374	PO	WRIC/17152/2021 (Mainpuri)	RAMAN SINGH RAJPOOT VS STATE OF U.P. AND 2 OTHERS	RAM AUTAR VERMA SHASHI KUMAR MISHRA	C.S.C.
375	DF	WRIC/19243/2021 (Fatehpur)	CHHEDDU AND ANOTHER VS MOTOR ACCIDENT CLAIMS TRIBUNAL AND 3 OTHERS	AMIT KUMAR SINGH RAM SINGH	
376	PO	WRIC/20848/2021 (Azamgarh)	SMT. SUSHILA RAI AND ANOTHER VS VIRENDRA KUMAR YADAV AND 4 OTHERS	RAMESH UPADHYAYA(SENIOR ADV.) RAJAN UPADHYAY	C.S.C.
377	DF	WRIC/22784/2021 (Jhansi)	VEERENDRA SINGH VS STATE OF U.P. AND 3 OTHERS	SHIV KUMAR SINGH	C.S.C.

378	DF	WRIC/23768/2021 (Kanpur Nagar)	SURAJ SINGH VS STATE OF U.P. AND 3 OTHERS	SR. ADVOCATE AJAY SINGH	C.S.C.
379	DF	WRIC/25410/2021 (Gautam Buddh Nagar)	AUTHORIZED OFFICER,IIFL HOME FINANCE LIMITED VS DEBT RECOVERY APPELLATE TRIBUNAL ALLAHABAD THROUGH ITS CHAIRMAN AND 5 OTHERS	SHUBHAM AGARWAL	SAUMITRA DWIVEDI
380	PO	WRIC/25642/2021 (Etah)	JITENDRA SINGH VS STATE OF UTTAR PRADESH AND 5 OTHERS	ANIL KUMAR SINGH	C.S.C.
381	LAFP	WRIC/25879/2021 (Muzaffar Nagar)	BIJENDRA KUMAR VS STATE OF U.P. AND 3 OTHERS	SAQIB MEEZAN PARVEZ ALAM	C.S.C.
382	DF	WRIC/26849/2021 (Shahjahanpur)	SUKH PAL VS STATE OF U.P. AND 2 OTHERS	GAURAV SISODIA	C.S.C.

Application for Orders

383		8/2021 (Restoration) in case WRIC-1985- -2003 Decided on 14/02/2019	WALI UL EQBAL VS COMMISSIONER GORAKHPUR DIV. AND OTHERS	A.K. SHUKLA ASHOK KUMAR SHUKLA V.B. KHARE	C.S.C.
384		5/2018 (Restoration) in case WRIC-5033- -2006 Decided on 17/04/2015	GHAMANDI LAL VS STATE OF U.P. AND OTHERS	AZAD RAI BALWANT SINGH RAM PRAKASH RAI	ATUL KUMAR SHAHI A.K. ADITYA A. KUMAR C.S.C.

AT 10:00 AM

(Court No.19)

HON'BLE JUSTICE SAURABH SHYAM SHAMSHERY

e-Court

FRESH LIST

Fresh

ECOURT CASES.

1	DF- E-File TU	BAIL/45983/2021 (Muzaffar Nagar) Notice no:2021/43287 (BAIL-45627-2020) Muzaffar Nagar Physical file Decided on 22/07/2021	SANDEEP VS STATE OF U.P. SANDEEP VS STATE OF U.P. AND ANOTHER	ATUL KUMAR	G.A.
Fresh					
2	TU,LA FP	BAIL/33519/2021 (Kanpur Dehat) Notice no:2021/30230 (BAIL-20227-2021) Kanpur Dehat E_file Decided on 22/07/2021	RAKESH YADAV VS STATE OF U.P. RAKESH YADAV VS STATE OF U.P.	KESHARI NANDAN SINGH	G.A.
3	TU,P O	BAIL/44038/2021 (Chitrakoot) Notice no:2021/42570 (BAIL-17001-2020) Chitrakoot Decided on 19/04/2021	SANDEEP CHAUDHARY VS STATE OF U.P. SANDEEP CHAUDHARY VS STATE OF U.P.	MANISH TANDON PRABHAKAR CHANDEL	G.A.
4	DF	WRIC/6805/2021 (Farrukhabad) Notice no: 2021/8512	EKTA MAHILA SWAYAM SAHAYATA SAMOOH DALELGAJ AND ANOTHER VS STATE OF U.P. AND 6 OTHERS	HRIDAY NARAYAN PANDEY	HARI NARAYAN SINGH C.S.C.
5	LAFP	WRIC/24096/2021 (Allahabad) Notice no:2021/38066	SMT. MANGLA SINGH VS STATE OF U.P. AND 5 OTHERS	SWATANTRA KUMAR TRIPATHI RAMESH CHANDRA AGRAHARI	RAJESH KUMAR YADAV SANJEEV SINGH C.S.C.
6	DF	WRIC/25463/2021 (Hamirpur) Notice no:2021/39916	NAGAR PALIKA PARISHAD AND ANOTHER VS STATE INFORMATION COMMISSION U.P. AND 2 OTHERS	SANT RAM SHARMA	KUNAL RAVI SINGH C.S.C.
7	LAFP	WRIC/25853/2021 (Firozabad) Notice no:2021/38989	AVADHESH KUMAR VS STATE OF U.P. AND 2 OTHERS	AVANISH KUMAR SHUKLA MITHILESH KUMAR SHUKLA	C.S.C.
8	LAFP	WRIC/25967/2021 (Azamgarh) Notice no:2021/39992	HARISHCHANDRA SINGH VS STATE OF U.P. AND 5 OTHERS	GOVIND LAL SRIVASTAVA CHANDRA PRAKASH SRIVASTAVA	C.S.C.
9	LAFP	WRIC/27438/2021 (Jalaun) Notice no:2021/41456	YASHWANT SINGH VS STATE OF U.P. AND 4 OTHERS	CHANDAN SHARMA	C.S.C.
10	DF	WRIC/28882/2021 (Kanpur Dehat) Notice no:2021/45961	GEETA PAL VS STATE OF U.P. AND 5 OTHERS	DEVESH KUMAR VERMA SHEETAL VERMA	C.S.C.
11	DF	WRIC/28930/2021 (Azamgarh) Notice no:2021/40743	KANCHAN GUPTA VS STATE OF U.P. AND 8 OTHERS	SUYASH PANDEY NAND LAL PANDEY	C.S.C.

12	DF	WRIC/28955/2021 (Ghazipur) Notice no:2021/45732	MANOJ KUMAR RAM AND 8 OTHERS VS STATE OF U.P. AND 4 OTHERS	AWADHESH KUMAR MALVIYA	BHUPENDRA KUMAR TRIPATHI C.S.C.
13		WRIC/31190/2021 (Rampur) Notice no:2021/48043	BABU RAM VS STATE OF U.P. AND 12 OTHERS	BRIJESH KUMAR PANDEY	C.S.C.
14		WRIC/31206/2021 (Allahabad) Notice no:2021/48022	SMT. NEERAJ TIWARI VS STATE OF U.P. AND 4 OTHERS	YAMUNA PANDEY HARSH KUMAR	C.S.C.
15		WRIC/31223/2021 (Agra)	SMT. MITHLESH SHARMA VS BRANCH MANAGER STATE BANK OF INDIA	SANJAY SHARMA BRIJESH KUMAR KESHARWANI	SATISH CHATURVEDI
16		WRIC/31250/2021 (Azamgarh) Notice no:2021/49039	AWADH BIHARI MISHRA AND 2 OTHERS VS STATE OF U.P. AND 3 OTHERS	KAMLESH KUMAR TIWARI KRIPA SHANKAR PANDEY	C.S.C.

ADDITIONAL/UNLISTED LIST

For Order

301	DF	WRIC/5715/2021 (Bulandshahr)	MUKUL VERMA VS STATE OF U.P. AND 2 OTHERS	ARCHIT MEHROTRA	C.S.C.
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For Admission

CASES RELATING TO BANK RECOVERY AGRICULTURAL LOAN

302	DF	WRIC/13479/2013 (Kanpur Dehat)	SMT. RAJ KUMARI AND ANOTHER VS STATE OF U.P. THRU SECY. AND OTHERS	SHIVE DATTA YADAV	VIPIN SINHA IRFAN ULLAHA C.S.C.
303	DF	WRIC/46254/2011 (Etawah)	RAM PRAKASH VS THE NEW INDIA ASSURANCE CO.LTD. AND OTHERS	RAKESH KUMAR PORWAL	MOHAN SRIVASTAVA
304	DF	WRIC/39075/2018 (Saharanpur)	ANIL KUMAR VS DEPUTY COMMISSIONER (FOOD) SAHARANPUR AND 2 OTHERS	SURESH CHANDRA PANDEY	RAJESH YADAV C.S.C.
305	DF	WRIC/4147/2020 (Shahjahanpur)	SMT. AYODHYA DEVI VS STATE OF U.P. AND 4 OTHERS	R.L. VARMA CHANDRA BHUSHAN VERMA ANJIT KUMAR VERMA ARVIND KUMAR SINGH RAJ NARAYAN	C.S.C.
306	DF	WRIC/21066/2021 (Jaunpur)	KUSUM DEVI VS STATE OF U.P. AND 3 OTHERS	GORAKH NATH MOURYA AJEET KUMAR UPADHYAY	BHUPENDRA KUMAR TRIPATHI C.S.C.
307	PO	WRIC/5182/1999 (Varanasi)	U.P. STATE ROAD TRANSPORT CORPORATION VS MOTOR ACCIDENT CLAIMS TRIBUNAL AND ORS	SUNIL KUMAR MISRA SAMIR SHARMA	RAJESH YADAV KRIPA SHANKER C.S.C.
308	PO	WRIC/27405/2001 (Jaunpur)	RANNU AND ANOTHER VS STATE OF U.P. AND OTHERS	R.N. YADAV	A. SWAROOP C.S.C.
309	LAFP	WRIC/1252/2013 (Saharanpur)	MOHD. SHAHID VS STATE OF U.P. THRU SECY. AND OTHERS	AKHTAR ALI	C.S.C.
310	PO	WRIC/62691/2013 (Chitrakoot)	SANTOSH KUMAR VS STATE OF U.P. THRU SECY. AND 3 OTHERS	P.K. SINGH JITENDRA KUMAR OJHA SMT. USHA SRIVASTAVA	C.S.C.

311	PO	WRIC/68501/2013 (Shahjahanpur)	ELECTRICITY DISTRIBUTION DIVISION II THRU EXE. ENGINEER VS NARENDRA KUMAR AND 3 OTHERS	SHIVAM YADAV	DEEPAK KUMAR SRIVASTAVA
312	LAFP	WRIC/2582/2014 (Basti)	MANAGER LIFE INSURANCE CORPORATION OF INDIA BASTI VS PERMANENT LOK ADALAT BASTI AND ANOTHER	MANISH GOYAL	S.R. DUBEY UMA NATH PANDEY
313	LAFP	WRIC/6383/2014 (Kannauj)	RAM SANEHI YADAV VS STATE OF U.P. THRU SECY. AND 4 OTHERS	BHARTENDU PATHAK RAVESH KUMAR SINGH	C.S.C.
314	PO	WRIC/65749/2014 (Mathura)	DAKSHINANCHAL VIDYUT VITRAN NIGAM LTD. AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	BIRENDRA S. PANDEY	BIDHAN CHANDRA RAI C.S.C.
315	PO	WRIC/29851/2015 (Moradabad)	KRISHNA PAL SINGH AND ANOTHER VS STATE OF U.P. AND 4 OTHERS	JAI SINGH S.N. DUBEY	ASHISH AGRAWAL AMRENDRA NATH RAI C.S.C.
316	PO	WRIC/26793/2016 (Rampur)	MISKEEN JAHAN VS STATE OF U.P. AND 2 OTHERS	MAZHAR ULLAH ASHUTOSH BRIJESH KUMAR PANDEY	C.S.C.
317	PO	WRIC/1757/2017 (Saharanpur)	ABDUL KALAM VS STATE OF U.P. AND 3 OTHERS	AVINASH PANDEY	RAMA SHANKER RAJESH YADAV C.S.C.
318	PO	WRIC/7236/2017 (Ghazipur)	RADHA MOHAN SINGH YADAV VS STATE OF U.P. AND 2 OTHERS	RAKESH SINGH	C.S.C.
319	PO	WRIC/23634/2017 (Sambhal (bheem Nagar))	JAIPAL SINGH VS STATE OF U.P. AND 3 OTHERS	FIROZ HAIDER	ARUN KUMAR SRIVASTAVA C.S.C.
320	PO	WRIC/24476/2017 (Shamli (prabudh Nagar))	SANJAY CHAUHAN VS STATE OF U.P. AND 4 OTHERS	RAJIV SISODIA MOHD. NAUSHAD	JATA SHANKAR PANDEY ANUJ CHAUDHARY RAJESH YADAV C.S.C.
321	PO	WRIC/26428/2017 (Sambhal (bheem Nagar))	HORI LAL VS STATE OF U.P. AND 3 OTHERS	JEET BAHADUR SINGH LALLAN CHAUHAN SARVESHWAR SINGH	SURENDRA PAL SINGH C.S.C.
322	PO	WRIC/40661/2017 (Aligarh)	GAON SABHA BUDHA GAON GANGIRI ATRAULI ALIGARH THRU PRADHAN VS STATE OF U.P. AND 5 OTHERS	MANU SINGH	PUNEET SRIVASTAVA C.S.C.
323	PO	WRIC/45835/2017 (Kasganj (kanshiram Nagar))	KAYYUAM QURESHI VS STATE OF U.P. AND 2 OTHERS	MOHAMMAD KHALID VIPIN KUMAR JAI NARAIN	C.S.C.
324	PO	WRIC/47002/2017 (Shahjahanpur)	SATYAPAL MAURYA VS STATE OF U.P. AND 2 OTHERS	RAY SAHAB YADAV JALAJ KUMAR KUSHWAHA	C.S.C.
325	PO	WRIC/52410/2017 (Lalitpur)	PRATIPAL SINGH VS STATE OF U.P. AND 3 OTHERS	KRISHNA KANT DWIVEDI	ANAND KUMAR YADAV C.S.C.
326	PO	WRIC/53064/2017 (Mirzapur)	JEEVAN LAL VS STATE OF U.P. AND 3 OTHERS	YOGENDRA PATI TRIPATHI	C.S.C.
327	PO	WRIC/53142/2017 (Baghpat)	YASHVEER SINGH VS JOINT COMMISSIONER FOOD MEERUT AND 2 OTHERS	SURESH CHANDRA PANDEY	MAHESH NARAIN SINGH RAJESHWAR SINGH C.S.C.
328	PO	WRIC/53465/2017 (Gorakhpur)	RAM CHANDRA VS STATE OF U.P. AND 3 OTHERS	MANISH GUPTA RAMESH RAI HARI PRATAP GUPTA	TARIQ MAQBOOL KHAN C.S.C.

329	PO	WRIC/54510/2017 (Kushi Nagar)	SUGANDHA VS COMMISSIONER GORAKHPUR DIVISION AND 4 OTHERS	VED BYAS MISHRA	TARIQ MAQBOOL KHAN C.S.C.
330	PO	WRIC/54830/2017 (Jaunpur)	LALLU PRASAD VS DY. COMMISSIONER FOOD VARANASI DIVISION AND 3 OTHERS	SUNEEL KUMAR VIRENDRA SINGH	VIVEK KUMAR SRIVASTAVA C.S.C.
331	PO	WRIC/58170/2017 (Shamli (prabudh Nagar))	SMT. BABITA DEVI VS STATE OF U.P. AND 3 OTHERS	SANTOSH KUMAR TIWARI	RAJESH YADAV C.S.C.
332	PO	WRIC/58336/2017 (Saharanpur)	ROSHAN LAL VS STATE OF U.P. AND 2 OTHERS	R.B. SINGH	C.S.C.
333	PO	WRIC/58816/2017 (Saharanpur)	SMT. SUMAN LATA VS STATE OF U.P. AND 2 OTHERS	ASHOK KUMAR SINGH BAIS	C.S.C.
334	PO	WRIC/59815/2017 (Firozabad)	SUSHIL KUMAR PONIYA VS STATE OF U.P. AND 2 OTHERS	PREM SAGAR VERMA MADAN MOHAN	C.S.C.
335	PO	WRIC/658/2018 (Gautam Buddh Nagar)	GYANENDRA KUMAR VS STATE OF U.P. AND 4 OTHERS	VIDIT NARAYAN MISHRA	MAHESH NARAIN SINGH C.S.C.
336	PO	WRIC/6038/2018 (Bareilly)	HARCHARAN LAL VS STATE OF U.P. AND 2 OTHERS	GAURAV SISODIA	C.S.C.
337	PO	WRIC/8580/2018 (Etah)	RAKESH KUMAR VS STATE OF U.P. AND 3 OTHERS	UPENDRA UPADHYAY	MANU SINGH MITHILESH KUMAR MISHRA C.S.C.
338	WC	WRIC/10202/2018 (Mirzapur)	RAMDEV VS STATE OF U.P. AND 7 OTHERS	RAHUL PANDEY RANG NATH PANDEY	RAM BABU YADAV VIJAY PRAKASH SINGH KUSHWAHA DHARMENDRA KUMAR PANDEY C.S.C.
339	PO	WRIC/41771/2018 (Bulandshahr)	YADRAM SINGH VS FOOD AND CIVIL SUPPLY DEPARTMENT OF U.P. AND 3 OTHERS	SHYAM BABU VAISH	C.S.C.
340	WC	WRIC/43000/2018 (Azamgarh)	SMT. SADARUNISHA VS STATE OF U.P. AND 5 OTHERS	DAYA RAM SINGH CHAUHAN	RAMESH CHANDRA UPADHYAY C.S.C.
	With	WRIC-42237-2018 Ghazipur	SMT. SUNITA YADAV VS STATE OF U.P. AND 5 OTHERS	SHOBHANATH SINGH YADAV	MANOJ KUMAR YADAV SANTOSH KUMAR CHAUBEY HARIOM UPADHYAY C.S.C.
341	PO	WRIC/24458/2019 (Bulandshahr)	MADAN LAL VS DISTRICT REGISTRAR ADDITIONAL D.M. (F AND R) AND ANOTHER	AYUB KHAN	KULDEEP KUMAR APRAJIT YADAV SHYAM LAL YADAV PANKAJ SHARMA C.S.C.
	With	WRIC-24924-2019 Bulandshahr	MADAN LAL VS DISTRICT REGISTRAR/ADDITIONAL DISTRICT MAGISTRATE AND ANOTHER	AYUB KHAN	KULDEEP KUMAR APRAJIT YADAV SHYAM LAL YADAV PANKAJ SHARMA C.S.C.
342	PO	WRIC/30365/2019 (Ballia)	DASHRATH PRASAD VS STATE OF U.P. AND 4 OTHERS	QAISAR KAMAL ANSARI VINAY KUMAR MISHRA	C.S.C.
343	PO	WRIC/13130/2020 (Firozabad)	SHYAMVIR SINGH VS STATE OF U.P. AND 2 OTHERS	CHANDRIKA PRASAD SHUKLA	C.S.C.
344	PO	WRIC/23593/2020 (Ghaziabad)	SHARAD PANDIT VS STATE OF U.P. AND 2 OTHERS	DEEPAK RANA	C.S.C.

345	LAFP	WRIC/23039/2021 (Allahabad)	ALIA HIGH SCHOOL VS PRESCRIBED AUTHORITY AND 2 OTHERS	SATYENDRA KUMAR MISHRA RAM BACHAN YADAV	C.S.C.
346	PO	WRIC/23681/2021 (Moradabad)	PASCHIMANCHAL VIDYUT VITRAN NIGAM LIMITED AND 2 OTHERS VS VEER SINGH AND ANOTHER	ABHAY NITIN SINGH	
347	PO	WRIC/24201/2021 (Ghazipur)	SANJAY KUMAR VS STATE OF U.P. AND 2 OTHERS	KAMLESH KUMAR YADAV	C.S.C.
348	PO	WRIC/24573/2021 (Kaushambi)	PRADEEP KUMAR VS STATE OF U.P. AND 2 OTHERS	RAMESH KUMAR MISHRA GYANENDRA KUMAR MISHRA	C.S.C.
349	LAFP	WRIC/26513/2021 (Moradabad)	KUNWAR PAL VS STATE OF U.P. AND 3 OTHERS	RAHUL SINGH VISHAL TANDON	C.S.C.
350	LAFP	WRIC/26629/2021 (Deoria)	SMT. DEJI DEVI VS STATE OF U.P. AND 4 OTHERS	RAMESH CHANDRA DWIVEDI	C.S.C.
351	LAFP	WRIC/27163/2021 (Shamli (prabudh Nagar))	KULDEEP SINGH VS STATE OF U.P. AND 2 OTHERS	RAKESH SINGH	C.S.C.
For Hearing					
352	PREM	WRIC/51463/2014 (Meerut)	DR.P.K.JAIN VS MONOJ YADAV AND 4 OTHERS	NAVANEET KUMAR SHUKLA	S.M. NAZIR ABBAS ABEDI UDAI SHANKAR MISHRA
353	PO	WRIC/8153/2015 (Jhansi)	SMT. CHANDA DEVI VS STATE OF U.P. AND 3 OTHERS	SHIV KUMAR SINGH	C.S.C.
354	PO	WRIC/56507/2016 (Etah)	VIJAY KUMAR VS STATE OF U.P. AND 4 OTHERS	VATSALA	HARI PRAKASH MISHRA MANU SINGH C.S.C.
355	PO	WRIC/56759/2016 (Mainpuri)	SHYAM SINGH VS STATE OF U.P. AND 3 OTHERS	SHASHI KUMAR MISHRA	ASHISH KUMAR SRIVASTAVA C.S.C.
For Final Hearing					
356	PO	WRIC/63511/2012 (Jhansi)	I.C.I.C.I. LOMBARD GENERAL INSURANCE CO. LTD. VS RAJ KUMAR YADAV AND OTHERS	PRANJAL MEHROTRA	N.C. MISHRA A.C.MISHRA R.K. SINGH GAHARWAR
357	PO	WRIC/62745/2017 (Banda) (WRIC-17411-1985) Banda Decided on 16/02/2017	ASHOK KUMAR SR. CITIZEN VS STATE OF U.P. AND 3 OTHERS BAL KRISHNA AND ORS. VS PRESCRIBED AUTHORITY AND ORS.	S. K. CHATURVEDI VIRENDRA SINGH CHAUHAN	NIKHIL KUMAR SAURABH BASU C.S.C.
358	PO	WRIC/4385/2020 (Agra)	SMT. PREMWATI VS STATE OF U.P. AND 2 OTHERS	SHIV RAJ SINGH	C.S.C.
For Final Disposal					
359	PO	WRIC/70974/2013 (Moradabad)	SMT. SANTOSH KUMARI VS STATE OF U.P. AND 2 OTHERS	S.K.A.RIZVI K.D. TIWARI	MADAN SINGH S.N. IQBAL HASAN C.S.C.
360	PO	WRIC/60154/2016 (Aligarh)	BACHCHU SINGH VS COMMISSIONER AND 3 OTHERS	BALBIR YADAV SUNIL KUMAR SHUKLA GHANSHYAM DAS MISHRA	MANU SINGH RAMESH CHANDRA UPADHYAY C.S.C.
361	PO	WRIC/9208/2018 (Deoria)	SMT. ISARAWATI DEVI VS STATE OF U.P. AND 3 OTHERS	VASHISHTHA TIWARI	KAMLESH SINGH TARIQ MAQBOOL KHAN C.S.C.

362	PO	WRIC/10510/2020 (Bulandshahr)	AFSANA BEGUM VS STATE OF U.P. AND 3 OTHERS	MOHD. AFZAL ANSARI AVNEESH TRIPATHI MOHAMMAD KHALID KHAN	VEER BHAGAT SINGH KUSHWAHA C.S.C.
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Application for Orders

363		2/2021 (Recall of Order) in case WRIC-2201- -2021 Decided on 21/09/2021	C/M MADARSA KHANAM JAAN ARABIC SCHOOL AND ANOTHER VS STATE OF U.P. AND 5 OTHERS	SR. ADVOCATE HRITUDHWAJ PRATAP SAHI	VINOD KUMAR SINGH C.S.C.
364		5/2021 (Restoration) in case WRIC-1653- -2006 Decided on 17/07/2019	SUNIL AGARWAL VS UNION OF INDIA AND OTHERS	ASIM KUMAR SINGH SALIL KUMAR RAI	J.P. SINGH S.C. A.S.G.I. 2006/778
365		7/2021 (Restoration) in case WRIC-150- -2008 Decided on 11/02/2020	OM PRAKASH VS SECY MINI. OF FOOD AND CIVIL SUPPLIERS AND OTHERS	SATYA PRAKASH PANDEY SANJAY MISHRA K.S. MISHRA	R.P. MISHRA BHASKAR BHADRA C.S.C.
366		1/2017 (165077/2017) (Recall of Order) in case WRIC-2508- -2010 Decided on 23/07/2014	VIJAY KUMAR YADAV VS STATE OF U.P. THRU. SECR. HOME AND ORS.	GYANENDRA KUMAR AWASTHI JYOTISH KUMAR AWASTHI V.K. AGNIHOTRY	C.S.C.
367		12/2018 (Restoration) in case WRIC-4822- -2015 Decided on 01/11/2018	RAMESH KUMAR JAISWAL VS STATE OF U.P. AND 2 OTHERS	VIDHU BHUSHAN SHUKLA SANTOSH KUMAR SANTOSH KUMAR SHUKLA	C.S.C.
368		2/2020 (Restoration) in case WRIC-450- -2019 Decided on 20/02/2020	BADRI PRASAD MAURYA VS STATE OF U P AND 3 OTHERS	RAM KIRSHNA YADAV DAN BAHADUR YADAV	RAMESH CHANDRA UPADHYAY C.S.C.

AT 10:00 AM
(Court No.29)
HON'BLE JUSTICE PRITINKER DIWAKER
HON'BLE JUSTICE ASHUTOSH SRIVASTAVA

e-Court

FRESH LIST

Fresh

ECOURT CASES.

1	DF E-File	WRIC/27801/2021 (Gautam Buddh Nagar) Notice no:2021/43245	M/S VIBHOR COMMUNICATION PRIVATE LTD VS STATE OF U.P AND ANOTHER	ASHISH KUMAR	ANJALI UPADHYA C.S.C.
	With	WRIC-28341-2021 Gautam Buddh Nagar	M/S NEW GENFAB CLOTHING GARMENTS TRADING VS STATE OF U.P. AND 2 OTHERS	ASHISH KUMAR	ANJALI UPADHYA RAMENDRA PRATAP SINGH C.S.C.
	With	WRIC-28348-2021 Gautam Buddh Nagar	VIVIDH WIRES LTD. VS STATE OF U.P. AND 2 OTHERS	ASHISH KUMAR	ANJALI UPADHYA RAMENDRA PRATAP SINGH C.S.C.
	With	WRIC-28352-2021 Gautam Buddh Nagar	SUVAM FABTEX PVT. LTD. VS STATE OF U.P. AND 2 OTHERS	ASHISH KUMAR	ANJALI UPADHYA RAMENDRA PRATAP SINGH C.S.C.
	With	WRIC-28360-2021 Gautam Buddh Nagar	M/S ENVIROPOL ENGINEERS PRIVATE LIMITED. VS STATE OF U.P THRU ITS PRINCIPAL SECRETARY AND ANOTHER	ASHISH KUMAR	ANJALI UPADHYA C.S.C.
<u>Fresh</u>					
2	DF	WRIA/15916/2021 (Deoria) Notice no:2021/39365	RAVI KUMAR SINGH VS STATE OF U.P. AND ANOTHER	MOHD. HESAMUDDIN KHAN	C.S.C.
3	LAFP	WRIC/21371/2021 (Gautam Buddh Nagar) Notice no:2021/33423	SHARDA DEVI AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	ANSHUL KUMAR SINGHAL	C.S.C.
4	DF	WRIC/24053/2021 (Ghaziabad) Notice no:2021/38039	M/S UTTAM SUCROTECH INTERNATIONAL PRIVATE LTD. VS STATE OF U.P. AND 2 OTHERS	ABHINAV GAUR VIBHU RAI	ANUJ PRATAP SINGH VINEET PANDEY C.S.C.
5	LAFP	WRIC/24189/2021 (Moradabad) Notice no:2021/35220	KALPANA SINGH VS STATE OF U.P. AND ANOTHER	SHOBHIT PATHAK	KRISHNA MOHAN ASTHANA HANSRAJ SINGH BIST C.S.C.
6	DF	WRIC/26204/2021 (Agra) Notice no:2021/39746	SMT. MAHANA PARVEEN AND ANOTHER VS STATE OF U.P. AND 4 OTHERS	SHYAM NARAYAN VERMA	SURESH C. DWIVEDI C.S.C.
7	DF	WRIC/27190/2021 (Gautam Buddh Nagar) Notice no:2021/42374	M/S METRAVENO HOTELS PVT. LTD. VS NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY AND 2 OTHERS	SYED ALI MURTAZA SYED HASAN MUJTABA ISFAHANI	KAUSHALENDRA NATH SINGH C.S.C.
8	DF	WRIC/27303/2021 (Gautam Buddh Nagar) Notice no:2021/42373	M/S CLARKSTON HOTELS PVT. LTD. VS NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY AND 2 OTHERS	SYED ALI MURTAZA SYED HASAN MUJTABA ISFAHANI	KAUSHALENDRA NATH SINGH C.S.C.
9	NW	WRIC/27625/2021 (Agra) Notice no:2021/41856	RAM MOHAN SHARMA VS STATE OF U.P. AND 4 OTHERS	ARTEE GUPTA JAGDISH CHANDRA SHARMA	SURESH C. DWIVEDI C.S.C.

10	WC	WRIC/29024/2021 (Sonbhadra) Notice no:2021/44056	OBRA NISHAD NAVIK EVAM MATSYAJIVI SAHKARI SAMITI AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	GULREZ KHAN SR. ADVOCATE JAVED HUSAIN KHAN	NARENDRA KUMAR GIRI C.S.C.
11	DF	WRIC/29874/2021 (Bareilly) Notice no:2021/45765	NAVAL KISHORE TRIPATHI VS STATE OF U.P. AND 4 OTHERS	LAL CHANDRA MISHRA	DHARMENDRA SINGH CHAUHAN C.S.C.
12	DF	WRIC/30390/2021 (Allahabad) Notice no:2021/48246	MANOJ KUMAR JAISWAL AND ANOTHER VS THE STATE OF U.P. AND ANOTHER	DHIRAJ SINGH	GAURAV DHAMA ARUN KUMAR C.S.C.
13		WRIC/31176/2021 (Gautam Buddh Nagar) Notice no:2021/46695	RINKU SHARMA VS STATE OF U.P. AND 6 OTHERS	RISHU MISHRA PANKAJ DUBEY	ANUJ PRATAP SINGH C.S.C.
14		WRIC/31194/2021 (Allahabad) Notice no:2021/47284	SHRI RAJU AND ANOTHER VS THE STATE OF U.P. AND 3 OTHERS	NOORI ULLAH	PAWAN KUMAR SINGH C.S.C.
15		WRIC/31238/2021 (Moradabad) Notice no:2021/46471	M/S RAMESH AUTO MOBILE VS STATE OF U.P. AND 2 OTHERS	VINOD KUMAR SINGH	KRISHNA MOHAN ASTHANA C.S.C.
16		WRIC/31242/2021 (Gautam Buddh Nagar) Notice no:2021/49227	RATAN LAL SINGH VS STATE OF U.P. AND 4 OTHERS	NIPUN SINGH	ANUJ PRATAP SINGH C.S.C.

ADDITIONAL/UNLISTED LIST

For Admission

ECOURT CASES.

301	LAFP E-File	WRIC/28438/2021 (Kanpur Nagar)	SUMIT KUMAR SRIVASTAVA VS STATE OF U.P THROUGH PRINCIPAL SECRETARY AND 3 OTHERS	DEEPAK SINGH	SUNIL KUMAR MISRA C.S.C.
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For Final Hearing

SENIOR CITIZEN

302	DF- TU	WRIC/17736/2019 (Allahabad) After Lunch	VISHNU BEHARI TEWARI VS THE HIGH COURT JUDICATURE AT ALLAHABAD AND 2 OTHERS	VISHNU BIHARI TEWARI (IN PERSON)	ASHISH MISHRA
	With	WRIC-19326-2019 Allahabad	COLONEL ASHOK KUMAR VS THE HIGH COURT OF JUDICATURE AT ALLAHABAD AND 77 OTHERS	ROHIT KUMAR	ASHISH MISHRA

For Admission

303	DF	WRIA/6751/2020 (Ghaziabad)	SIDDHARTH SHARMA VS STATE OF U.P. AND 2 OTHERS	S.P.K. TRIPATHI VIKAS BUDHWAR ARUN KUMAR	M.N. SINGH RAHUL SRIVASTAVA C.S.C.
304	LAFP	WRIA/40376/2016 (Mahoba)	SHOBH NATH SINGH VS STATE OF U.P. AND 4 OTHERS	YANENDRA PANDEY ROHAN GUPTA NEERAJ TRIPATHI(SENIOR ADV.)	MANISH GOYAL(SENIOR ADV.) C.S.C.
305	NDF	WRIA/13784/2021 (Meerut)	DCB BANK LIMITED VS STATE OF U.P. AND 3 OTHERS	MOHIT BEHARI MATHUR	C.S.C.
306	DF	WRIC/56646/2011 (Amroha (jyotiba P Nagar))	NAZAKAT ALI VS UNION OF INDIA THRU SECY. AND OTHERS	GOPAL MISRA V.P. GUPTA	PRAKASH PADIA ANAD TIWARI

307	DF	WRIC/26180/2021 (Allahabad)	M/S VIMAL ENTERPRISES VS STATE OF U.P. AND 2 OTHERS	SHIV MURTI PANDEY SHACHINDRA KUMAR MISHRA	GAURAV DHAMA ARUN KUMAR C.S.C.
308	LAFP	WRIC/61033/2012 (Budaun)	M/S K.D. FILLING STATION VS UNION OF INDIA THRU SECY. AND OTHERS	HARI KRISHNA SINGH SHREYA GUPTA DHIRENDRA KUMAR SRIVASTAVA D.K. SRIVASTAVA	PRAKASH PADIA PREM SAGAR GUPTA DEVENRA TRIPATHI S.C. A.S.G.I.
309	WA	WRIC/5389/2014 (Moradabad)	SMT. RADHA RANI VS U.P. AWAS VIKAS PARISHAD AND 2 OTHERS	RAKESH KUMAR UPADHYAY SHAIENDRA KUMAR SINGH ASHOK KUMAR UPADHYAY RAJESH YADAV	S.C. P.K. SINGH ARUN K. SINGH DESHWAL A.P. SRIVASTAVA
310	WC	WRIC/40966/2018 (Gautam Buddh Nagar)	M/S JYOTI ACADEMES PVT. LTD. AND 13 OTHERS VS STATE OF U P AND 5 OTHERS	HANUMAN PRASAD DUBE VIPUL DUBE	ANJALI UPADHYA BHANU BHUSHAN JAUHARI ASHISH MISHRA C.S.C.
	With	WRIC-26110-2014 Gautam Buddh Nagar	NAVEEN MALHOTRA AND 64 OTHERS VS STATE OF U.P. THRU SECY. AND 5 OTHERS	H.P.DUBE MANU KHARE	BHANU BHUSHAN JAUHARI ASHISH MISHRA C.S.C.
	With	WRIC-47627-2014 Gautam Buddh Nagar	AJAY RASTOGI AND 49 OTHERS VS STATE OF U.P. AND 5 OTHERS	MANU KHARE	BHANU BHUSHAN JAUHARI ASHISH MISHRA NISHEETH YADAV C.S.C.
311	ED	WRIC/40538/2019 (Meerut)	NAZAR MOHAMMAD AND 2 OTHERS VS STATE OF U.P. AND 2 OTHERS	ARSHAD ULLAH	KULDEEP SINGH CHAUHAN PRANJAL MEHROTRA
		(WRIC-46153-2009) Meerut Decided on 15/10/2019	ZAHIR AHMAD VS STATE OF U.P.		
	With	WRIC-1609-2014 Meerut	RAKESH KUMAR VS STATE OF U.P. AND ANOTHER	SMT. ALKA SRIVASTAVA VINOD KUMAR TIRPATHI SANTOSH KUMAR SRIVASTAVA	MAHESH NARAIN SINGH B. DAYAL C.S.C.
312	NDF	WRIC/3705/2021 (Gautam Buddh Nagar)	M/S AGRAHAN ENGINEERS PVT. LTD. VS STATE OF U.P. AND 3 OTHERS	VIBHU RAI ANOOP TRIVEDI (SENIOR ADV.) ABHINAV GAUR	ANJALI UPADHYA RAMENDRA PRATAP SINGH C.S.C.
313	LAFP	WRIC/5861/2021 (Gautam Buddh Nagar)	RAJEEV KUMAR GOEL VS STATE OF U.P. AND 2 OTHERS	ASHUTOSH MISHRA	ADITYA BHUSHAN SINGHAL C.S.C.
314	LAFP	WRIC/7752/2021 (Gautam Buddh Nagar)	RAISH KHAN VS STATE OF U.P. AND 2 OTHERS	KRISHNAKANT GUPTA	C.S.C.
315	WC	WRIC/8121/2021 (Gautam Buddh Nagar)	DHARAMVEER AND 7 OTHERS VS STATE OF U.P. AND 3 OTHERS	PRAMOD KUMAR SINGH PALIWAL	ANJALI UPADHYA RAMENDRA PRATAP SINGH C.S.C.
316	WA	WRIC/9362/2021 (Gautam Buddh Nagar)	JITENDRA SINGH VS STATE OF U.P. AND 2 OTHERS	KARTIKEYA SARAN	KAUSHALENDRA NATH SINGH C.S.C.
317	NW	WRIC/25617/2021 (Farrukhabad)	NETRAPAL SINGH YADAV VS STATE OF U.P. AND 2 OTHERS	SUDHIR KUMAR SINGH PARMAR SURENDRA KUMAR CHAUBEY	KAUSHALENDRA NATH SINGH CHANDRA SHEKHAR SINGH C.S.C.
318	NW	WRIC/25969/2021 (Kanpur Nagar)	SACHIN SHARMA VS STATE OF U.P. AND 2 OTHERS	SAURABH SRIVASTAVA	SUNIL KUMAR MISRA NIPUN SINGH C.S.C.
For Final Hearing					
319	TU	CRLA/93/2017 (Ghazipur)	AJAY YADAV @ BABLU VS STATE OF U.P.	ANANT RAM DUBE SHUBHAM INDRAJEET KUMAR SHUKLA DESH RATAN CHAUDHARY	SHAIENDRA KUMAR RAI G.A.

With CRLA-5931-2016
Ghazipur

MANOHAR YADAV
VS
STATE OF U.P.

RUPAK CHAUBEY
ACHCHE LAL SINGH YADAV

SHAIENDRA KUMAR RAI
G.A.

For Further Hearing

320 PH **CRLA/7945/2007**
(Etah)

EEDA KHAN
VS
STATE OF U.P.

AJAY PAL
ANVIR SINGH
SHASHI SHEKHAR MISHRA
SUKHVIR SINGH
MANOJ SINGH

ANUP UPADHYAY
GOVT. ADVOCATE

SAMPLE

AT 10:00 AM
(Court No.32)
HON'BLE JUSTICE MANJU RANI CHAUHAN

FRESH LIST

Fresh

1	PO	WRIC/26505/2021 (Allahabad) Notice no:2021/1986 2021/1986	ABHISHEK KUMAR RAI VS UNION OF INDIA AND 4 OTHERS	DINESH PATHAK	ROHAN GUPTA ASHISH TRIPATHI A.S.G.I.
2	PO	WRIC/26730/2021 (Agra) Notice no:2021/43039	ANJALI COLLEGE VS STATE OF U.P. AND 2 OTHERS	M.N. SINGH MAHESH NARAIN SINGH	ROHIT PANDEY C.S.C.
3	PO	WRIC/26746/2021 (Baghpat) Notice no:2021/41585	C/M SRI KRISHNA INTER COLLEGE AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	SR. ADVOCATE RATNAKAR UPADHYAY	SIDDHARTH KHARE C.S.C.
4	PO	WRIC/26833/2021 (Agra) Notice no:2021/276 2021/41545	PAWAN KUMAR VS STATE OF U.P. AND 4 OTHERS	KAMALENDRA KUMAR MAURYA	VIVEK KUMAR RAI C.S.C.
5	PO	WRIC/27220/2021 (Gautam Buddh Nagar) Notice no:2021/42168	C/M JANTA INTER COLLEGE AND ANOTHER VS STATE OF U.P. AND 4 OTHERS	BHEEM SINGH	SATYA PRAKASH SINGH C.S.C.
6	PO	WRIC/27649/2021 (Mathura) Notice no:2021/42000	C/M BRIJ KHAND VIDYALAYA AND 7 OTHERS VS STATE OF U.P. AND 3 OTHERS	ABHISHEK KUMAR SAROJ SANDEEP KUMAR	ABHISHEK KUMAR SAROJ C.S.C.
7	PO	WRIC/27908/2021 (Agra) Notice no:2021/44382	C/M SANT SUNDER DAS SEVA SAMITI VILLAGE AND POST ATUSH TEHSIL KIRAWALI DISTRICT AGRA AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	SR. ADVOCATE PRADEEP KUMAR UPADHYAY	PRABHAKAR AWASTHI C.S.C.
8	PO	WRIC/28144/2021 (Jaunpur)	SUJEET KUMAR VS DIRECTOR, CENTRAL BOARD OF SECONDARY EDUCATION, CTET UNIT	SAROJ KUMAR YADAV	HRIDAI NARAIN PANDEY
9	PO	WRIC/28325/2021 (Pilibhit) Notice no:2021/44366	SIDDHIKSHA GOYEL AND ANOTHER VS UNION OF INDIA AND 4 OTHERS	ASHUTOSH KUMAR	HRIDAI NARAIN PANDEY AMIT SHUKLA A.S.G.I.
10	PO	WRIC/28733/2021 (Bareilly) Notice no:2021/44629	NUTAN SAXENA VS STATE OF U.P. AND 2 OTHERS	ROHIT KUMAR SINGH RAM SINGH YADAV	LAVLESH KUMAR SHUKLA C.S.C.
11	PO	WRIC/28898/2021 (Banda) Notice no:2021/44730	NARENDRA KUMAR JAIN AND 3 OTHERS VS STATE OF U.P. AND 3 OTHERS	SR. ADVOCATE SHIVENDU OJHA	ROHIT PANDEY BRAJESH SINGH C.S.C.
12	PO	WRIC/28957/2021 (Agra) Notice no:2021/45798	JASVINDAR SINGH AHALUWALIA AND 7 OTHERS VS STATE OF U.P. AND 2 OTHERS	RAJESH KUMAR SHUKLA GAUTAM BAGHEL	C.S.C.
	With	WRIC-9516-2020 Agra	C/M KALGIDHAR SIKKH SEWAK SOCIETY AND 2 OTHERS VS STATE OF U.P. AND 2 OTHERS	NITINJAY PANDEY	VASHISHTHA DHAR SHUKLA C.S.C.
13	PO	WRIC/29245/2021 (Allahabad) Notice no:2021/45077	SUMAN SINGH VS STATE OF U.P. AND 3 OTHERS	PRAMOD KUMAR HARI RAM	ROHIT PANDEY C.S.C.

14	PO	WRIC/29253/2021 (Aligarh) Notice no:2021/307 2021/46577	C/M, MAA GAYATRI INSTITUTE CHANDAS AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	ARUN KUMAR MISRA PRABHAKAR AWASTHI	VIVEK KUMAR RAI C.S.C.
15	PO	WRIC/29341/2021 (Allahabad) Notice no:2021/44348	KRIKA SINGH (MINOR) VS STATE OF U.P. AND 4 OTHERS	SRESTHA PANDEY ASHOK PANDEY	C.S.C.
16	PO	WRIC/29695/2021 (Azamgarh) Notice no:2021/47313	C/M, JAINATH MEMORIAL UCHCHATAR MADHYAMIK VIDYALAYA AND 6 OTHERS VS STATE OF U.P. AND 3 OTHERS	SATISH KUMAR SINGH KUSHWAHA SR. ADVOCATE SHIVENDU OJHA	C.S.C.
17	PO	WRIC/29865/2021 (Allahabad) Notice no:2021/2422	AYUSH MISHRA (MINOR) VS UNION OF INDIA AND 2 OTHERS	SANTOSH KUKMAR TIWARI	SURENDRA PRASAD SHARMA A.S.G.I.
18	PO	WRIC/30422/2021 (Allahabad) Notice no:2021/47189	KARTIK KUMAR PRAJAPATI VS STATE OF U.P. AND 2 OTHERS	B.B.RAI AJITABH CHOUBEY	C.S.C.
19	PO	WRIC/30511/2021 (Jaunpur) Notice no:2021/47210	C/M G.P.CHAURASIYA GIRLS INTER COLLEGE CHAK SHIVRAM GIRI DAMARUA AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	RAJNISH KUMAR SRIVASTAVA	C.S.C.
20	PO	WRIC/30552/2021 (Ghazipur)	SHESHNATH YADAV VS CHANCELLOR VEER BAHADUR SINGH PURVANCHAL UNIVERSITY AND 3 OTHERS	SHAILESH KUMAR	JAI PRAKASH SINGH RAN VIJAY SINGH
21	PO	WRIC/30574/2021 (Agra) Notice no:2021/42167	C/M SHIKSHA BALIKA INTER COLLEGE AND ANOTHER VS STATE OF U.P. AND 4 OTHERS	BHEEM SINGH SURENDRA KUMAR	NITINJAY PANDEY C.S.C.
22	PO	WRIC/30575/2021 (Baghpat) Notice no:2021/47807	SURESH CHANDRA AND 4 OTHERS VS STATE OF U.P. AND 2 OTHERS	VINOD KUMAR SINGH	SANJEEV KUMAR PANDEY C.S.C.
23	PO	WRIC/30580/2021 (Ghaziabad) Notice no:2021/48402	VARUN KUMAR VS STATE OF U.P. AND 3 OTHERS	MAN MOHAN SINGH	C.S.C.
24		WRIC/31179/2021 (Agra) Notice no:2021/49683	GRAMIN GRAMODYOG SANSTHA VS DEPUTY REGISTRAR, FIRMS, SOCIETIES AND CHITS FUND, AGRA AND 3 OTHERS	UDAY PRATAP SINGH ASHOK KUMAR LAL	C.S.C.
25		WRIC/31258/2021 (Allahabad) Notice no:2021/49310	C/M, SRI VISHWANATH SANSKRIT PATHSHALA KORAON AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	ARUN KUMAR MISRA ARUN KUMAR	C.S.C.

ADDITIONAL/UNLISTED LIST

For Order

301	DF	WRIC/19736/2021 (Bulandshahr)	PARVESH VS STATE OF U P AND 2 OTHERS	MANDEEP SINGH	C.S.C.
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For Admission

SOCIETY REGISTRATION ACT

302	DF	WRIC/26189/2019 (Gorakhpur)	C/M DRAUPDI DEVI VINDHYACHAL MAHAVIDYALAY AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	SANJEEV KUMAR SINGH	C.S.C.
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303	DF	WRIC/26271/2019 (Gorakhpur)	C/M GANGA JAMUNA MAHAVIDYALAY RAIGANJ GORAKHPUR AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	SANJEEV KUMAR SINGH	C.S.C.
304	DF	WRIC/38486/2015 (Jaunpur)	POOJA SINGH VS STATE OF U.P. AND 4 OTHERS	DEVENDRA KUMAR SHUKLA	GAUTAM BAGHEL A.K. SINGH POOJA AGARWAL C.S.C.
305	DF	WRIC/20760/2017 (Basti)	SMT. NEELAM MISHRA RESEARCH SCHOLAR VS STATE OF U.P. AND 3 OTHERS	DURGA TIWARI	LAVLESH KUMAR SHUKLA C.S.C.
306	DF	WRIC/32734/2018 (Gorakhpur)	HITESH KUMAR SINGH VS STATE OF U.P. AND 4 OTHERS	YATINDRA	RIJWAN ALI AKHTAR BRAJESH DATTA PANDEY (SENIOR ADV.) ROHIT PANDEY C.S.C.
307	DF	WRIC/28748/2019 (Gorakhpur) (WRIC-16330-2019) Gorakhpur Decided on 08/12/2020	RAJ SCHOOL OF NURSING AND PARAMEDICAL COLLEGE VS STATE OF U.P. AND 2 OTHERS RAJ SCHOOL OF NURSING AND PARAMEDICAL COLLEGE VS STATE OF U P AND 4 OTHERS	ARUN K. SINGH DESHWAL	DEVENDRA KUMAR ADARSH BHUSHAN C.S.C.
308	DF	WRIC/21865/2020 (Ghaziabad)	URVASHI SHARMA VS STATE OF U.P. AND 2 OTHERS	RAJ KAMAL TRIPATHI	C.S.C.
309	DF	WRIC/22346/2020 (Gorakhpur)	ANKITA DUBEY VS STATE OF U.P. AND 4 OTHERS	SACHIDA NAND TRIPATHI	LAXMI KANT TRIPATHI ROHIT PANDEY SHRINATH C.S.C.

CASES RELATING TO C/M EDUCATIONAL MATTERS

310	PO	WRIC/22857/2019 (Kaushambi)	SITARAM KESARI AND 14 OTHERS VS STATE OF U.P. AND 4 OTHERS	AJAY PANDEY P.K. UPADHYAY	PANKAJ SRIVASTAVA PRABHAKAR AWASTHI C.S.C.
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CASES RELATED TO STUDENTS MATTERS

311	PO	WRIC/6241/2020 (Mirzapur)	ASHISH KUMAR MISHRA (MINOR) VS CENTRAL BOARD OF SECONDARY EDUCATION AND 3 OTHERS	MANOJ KUMAR MISHRA PRABHU NARAIN TIWARI	CHANDRA SHEKHAR RAI VINOD KUMAR RAI SURENDRA PRASAD SHARMA
	With	WRIC-5948-2020 Mirzapur	SHRUTI MISHRA (MINOR) VS CENTRAL BOARD OF SECONDARY EDUCATION AND 3 OTHERS	PRABHU NARAIN TIWARI MANOJ KUMAR MISHRA	CHANDRA SHEKHAR RAI VINOD KUMAR RAI HRIDAI NARAIN PANDEY
	With	WRIC-5953-2020 Mirzapur	ROHIT SONKAR (MINOR) VS CENTRAL BOARD OF SECONDARY EDUCATION AND 3 OTHERS	PRABHU NARAIN TIWARI MANOJ KUMAR MISHRA	CHANDRA SHEKHAR RAI VINOD KUMAR RAI HRIDAI NARAIN PANDEY
312	PO	WRIC/4632/2008 (Jaunpur)	SUBHASH CHANDRA YADAV VS STATE OF U.P. AND OTHERS	R.K.PANDEY GAJENDRA PRATAP KRIPA SHANKAR G.K.MALVIYA NIRAJ TIWARI G.K. SINGH SATISH MANDHYAN	ASHOK SINGH S.S. CHAUHAN C.S.C.

	With	WRIC-31556-2009 Jaunpur	MOHAN LAL YADAV VS STATE OF U.P. AND OTHERS	ASHOK SINGH KRIPA SHANKAR VINEET KUMAR YADAV PRABHAT KUMAR SINGH S.S. CHAUHAN	V.K. SINGH G.K.SINGH GANGA PRASAD R.K. PANDEY C.S.C.
	With	WRIC-40813-2018 Jaunpur	SATISH CHANDRA YADAV AND ANOTHER VS STATE OF U P AND 4 OTHERS	SHRI ASHOK KHARE, (SR. ADVOCATE) ASHOK KUMAR SINGH VINEET KUMAR YADAV PRABHAT KUMAR SINGH SIDDHARTH KHARE	RADHEY KRISHNA PANDEY MANISH PANDEY C.S.C.
313	PO	WRIC/11/2009 (Jaunpur)	C/M NAGRIK INTER COLLEGE JAUNPUR AND ANOTHER VS STATE OF U.P. AND OTHERS	RAKESH AGRAHARI GAJENDRA PRATAP D.S.M.TRIPATHI VIVEK MISHRA	SIDDHARTH SINGH Y.S. BOHRA ANOOP KHARE S. NANDAN C.S.C.
314	PO	WRIC/6102/2009 (Kanpur Nagar)	SUSHIL KUMAR AGRAWAL VS STATE OF U.P. AND OTHERS	S.K. PANDEY DAVESH KUMAR SURESH CHANDRA VERMA R.K. PANDEY	ALOK DWIVEDI C.S.C.
315	PO	WRIC/10729/2010 (Meerut)	KM. JYOTY AND OTHERS VS STATE OF U.P. AND OTHERS	SHIV KRISHNA BAHADUR	C.S.C.
316	PO	WRIC/16654/2010 (Mainpuri)	C/M SHREE VARNI INTER COLLEGE BARNAHAL MAINPURI VS STATE OF U.P. THRU. SECRETARY EDUCATION AND ORS.	ROHIT UPADHYAY	K. AJIT C.S.C.
	With	WRIC-53516-2009 Mainpuri	C/M SRI VARNI INTER COLLEGE BARNAHAL AND ANOTHER VS STATE OF U.P. AND OTHERS	K. AJIT	ROHIT UPADHYAYA C.S.C.
317	PO	WRIC/59907/2015 (Gorakhpur)	AKANKSHA SINGH VS STATE OF U.P. AND 3 OTHERS	KRISHNA KANT SINGH	C.S.C.
318	PO	WRIC/60134/2015 (Gautam Buddh Nagar)	BRIJESH KUMAR VS STATE OF U.P. AND ANOTHER	ASHISH JAISWAL	C.S.C.
319	PO	WRIC/60213/2015 (Basti)	GARIMA TRIPATHI VS STATE OF U.P. AND 2 OTHERS	VIJAY KUMAR DUBEY	C.S.C.
320	PO	WRIC/60360/2015 (Sant Kabir Nagar)	C/M MADARSA FAIZ-E-KABIR SCHOOL AND ANOTHER VS STATE OF U.P. AND 4 OTHERS	SHESH NARAIN MISHRA RAM MILAN MISHRA	HANUMAN DEEN VERMA C.S.C.
321	PO	WRIC/60697/2015 (Allahabad)	KM. ARCHANA VS STATE OF U.P. AND 3 OTHERS	SHASHANK SHEKHAR SHEO RAM SINGH	ASHOK KUMAR YADAV C.S.C.
322	PO	WRIC/61290/2015 (Ghazipur)	KM. SWATI SINGH VS STATE OF U.P. AND 2 OTHERS	AJAY KUMAR SINGH ASHOK KUMAR SINGH	C.S.C.
323	PO	WRIC/61295/2015 (Auraiya)	VISHAL PALIWAL VS STATE OF U.P. AND 2 OTHERS	SANTOSH KUMAR MISHRA	SHRAVAN KUMAR PANDAY C.S.C.
324	PO	WRIC/61338/2015 (Gorakhpur)	C/M SHIKSHA PARISHAD NEWADA AND ANOTHER VS STATE OF U.P. AND 10 OTHERS	NARENDRA KUMAR CHATURVEDI	SANJAY RAM TRIPATHI C.S.C.
325	PO	WRIC/61576/2015 (Jhansi)	KM. POONAM YADAV VS STATE OF U.P. AND 3 OTHERS	PHOOL CHANDRA SINGH SHIV NATH SINGH	C.S.C.
326	PO	WRIC/61577/2015 (Kanpur Dehat)	KAPIL YADAV VS STATE OF U.P. AND 3 OTHERS	PHOOL CHANDRA SINGH SHIV NATH SINGH	C.S.C.

327	PO	WRIC/61737/2015 (Deoria)	KM. JANHAVI PATHAK AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	AKHIL RANJAN	C.S.C.
328	PO	WRIC/6876/2016 (Bareilly)	PRABHAT PUBLIC HIGHER SECONDARY SCHOOL VS CO-OPERATIVE TRIBUNAL U.P. AND 4 OTHERS	PREM KUMAR GOSWAMI	PRIYAVRAT TRIPATHI S.C. NRIPENDRA MISHRA
329	PO	WRIC/1563/2017 (Jaunpur)	PRATEEK KUMAR SINGH AND 2 OTHERS VS STATE OF U.P. AND 5 OTHERS	AWADHESH KUMAR MALVIYA	GAUTAM BAGHEL C.S.C.
330	PO	WRIC/3622/2017 (Auraiya)	C/M OF GULAB SINGH MAHAVIDYALAYA THRU MANAGER AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	RAMESH CHANDRA TIWARI VIJAY KUMAR SINGH(SENIOR ADV.)	ROHIT PANDEY C.S.C.
331	PO	WRIC/4023/2017 (Kanpur Dehat)	ASHUTOSH PATHAK VS STATE OF U.P. AND 2 OTHERS	RAJESH KUMAR SRIVASTAVA	C.S.C.
332	PO	WRIC/4084/2017 (Kanpur Nagar)	ABHINAV SHUKLA VS STATE OF U.P. AND 2 OTHERS	ABHISHEK RAI CHANDAN SHARMA	NEERAJ TIWARI C.S.C.
333	PO	WRIC/4586/2017 (Banda)	DEEPIKA DEVI VS STATE OF U.P. AND 2 OTHERS	ANIL KUMAR	BRAJESH DATTA PANDEY(SENIOR ADV.) C.S.C.
334	PO	WRIC/6040/2017 (Jaunpur)	C/M GRAMIN VIKAS U.M.V. SAMIT THRU ITS MANAGER AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	SR. ADVOCATE AKASH MANI TRIPATHI RAJESH KUMAR SINGH PRAKASH NARAYAN TIRPATHI	DAYA SHANKER MANI TRIPAHTI ASHUTOSH MANI TRIPATHI C.S.C.
335	PO	WRIC/6442/2017 (Jaunpur)	C/M SAMAJWADI SHIKSHA SAMITI AND ANOTHER VS STATE OF U.P. AND 4 OTHERS	SR. ADVOCATE ASHOK KUMAR SINGH	PRAKASH CHANDRA PATHAK HRITUDHWAJ PRATAP SAHI VIJAY KUMAR SINGH(SENIOR ADV.) C.S.C.
336	PO	WRIC/6902/2017 (Allahabad)	SHESH MANI MISHRA AND ANOTHER VS UNION OF INDIA AND 4 OTHERS	SURENDRA PRASAD SHARMA R.K. OJHA SR. ADVOCATE SHIVENDU OJHA	AJAY KUMAR SINGH NEERAJ TRIPATHI(SENIOR ADV.) A.S.G.I.
337	PO	WRIC/6905/2017 (Kaushambi)	KUMARI VIBHA KUSHWAHA MINOR AND 5 OTHERS VS STATE OF U.P. AND 4 OTHERS	RAJESH KUMAR YADAV	VISHNU KUMAR YADAV C.S.C.
338	PO	WRIC/7137/2017 (Kaushambi)	C/M LATE SRI SHMADHI M.B.S.P.D. INTER COLLEGE VS STATE OF U.P. AND 3 OTHERS	RAJESH KUMAR YADAV VISHNU KUMAR YADAV	C.S.C.
339	PO	WRIC/7164/2017 (Mau)	SUGWANTI SMARAK INTER COLLEGE THRU ITS MANAGER VS STATE OF U.P. AND 4 OTHERS	AMIT KUMAR SINGH	C.S.C.
340	PO	WRIC/7265/2017 (Varanasi)	VIBHA SHANKAR SINGH VS M.G. KASHI VIDYAPEETH UNIVERSITY AND 2 OTHERS	MANISH GOYAL(SENIOR ADV.) MUKESH KUMAR SINGH	DHARMENDRA KUMAR NIRANKARI VIVEK VERMA PUNEET KHARE ALOK MISHRA C.S.C.
341	PO	WRIC/8028/2017 (Jaunpur)	C/M KRISHAK INTER COLLEGE THRU ITS MANAGER AND ANOTHER VS STATE OF U.P. AND 7 OTHERS	S B SINGH	RAJESH PRATAP SINGH C.S.C.
342	PO	WRIC/8243/2017 (Fatehpur)	MAA SHARDA MAHAVIDYALAYA VS STATE OF U.P. AND 2 OTHERS	CHANDRA BHAN GUPTA	NEERAJ TIWARI C.S.C.

343	PO	WRIC/8431/2017 (Muzaffar Nagar)	LORD SHIVA COLLEGE THRU ITS PRESIDENT AZMER SINGH VS STATE OF U.P. AND 2 OTHERS	NIPUN SINGH	C.S.C.
344	PO	WRIC/8523/2017 (Auraiya)	C/M OF BABU RAM MOHAN LAL MAHAVIDYALAYA AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	RAMESH CHANDRA TIWARI VIJAY KUMAR SINGH(SENIOR ADV.)	NEERAJ TIWARI C.S.C.
345	PO	WRIC/9702/2017 (Fatehpur)	CHAUDHARY SHIV KUMAR SINGH VS STATE OF U.P. AND 2 OTHERS	LOK NATH SHUKLA RAJ KUMAR TIWARI	NEERAJ TIWARI C.S.C.
346	PO	WRIC/15321/2017 (Maharajganj)	C/M RISHIKUL SANSKRIT MAHAVIDYALAYA AND ANOTHER VS STATE OF U.P. AND 4 OTHERS	KRISHNA KANT SINGH ARVIND KUMAR SINGH	ASHOK KUMAR TIWARI GANESH DATT MISHRA ADEEL AHMAD KHAN VED BYAS MISHRA C.S.C.
347	LAFP	WRIC/29385/2017 (S.r. Nagar (bhadohi))	YOGESH CHANDRA MISHRA 9 OTHERS VS STATE OF U.P. AND 15 OTHERS	HRITUDHWAJ PRATAP SAHI VIJAY KUMAR SINGH(SENIOR ADV.)	ANAND MANI TRIPATHI C.S.C.
348	PO	WRIC/239/2018 (Jaunpur)	HARSHIT SINGH VS STATE OF U.P. AND 5 OTHERS	TEJ BHANU PANDEY	VIVEK VERMA C.S.C.
349	WC	WRIC/1306/2018 (Allahabad)	HARI PRAKASH VS UNION OF INDIA AND 3 OTHERS	JITENDRA PRASAD DEVI PRASAD SINGH	RIJWAN ALI AKHTAR RAMESH CHANDRA TIWARI A.S.G.I.
350	PO	WRIC/12740/2018 (Varanasi)	C/M JAI PRAKASH DEGREE COLLEGE AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	VIRENDRA KUMAR MAURYA SR. ADVOCATE SHIVENDU OJHA	VIVEK VERMA C.S.C.
	With	WRIC-13633-2018 Chandauli	JAI PRAKASH SMARAK SEWA SAMITI AND 3 OTHERS VS STATE OF U.P. AND 5 OTHERS	SR. ADVOCATE GAUTAM BAGHEL	VIVEK VERMA A/L0064 C.S.C.
351	LAFP	WRIC/39511/2018 (Deoria)	C/M GYAN PRAKASH INTERMEDIATE COLLEGE BHALUWANI AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	SHRI ASHOK KHARE, SR. ADVOCATE SHASHI PRAKASH RAI	C.S.C.
	With	WRIC-32399-2015 Deoria	C/M GYAN PRAKASH INTERMEDIATE COLLEGE AND 2 OTHERS VS STATE OF U.P. AND 3 OTHERS	P.N. SAXENA RAMESH CHANDRA DWIVEDI KUSHMONDEYA SHAHI AWADH BEHARI SINGH	HARSHITA RAGHUVANSHI C.S.C.
	With	WRIC-39129-2015 Deoria	C/M GYAN PRAKASH INTER COLLEGE THRU ITS SECY. AND 2 OTHERS VS STATE OF U.P. AND 5 OTHERS	RAMESH CHANDRA DWIVEDI HARSHITA RAGHUVANSHI	KUSHMONDEYA SHAHI C.S.C.
352	LAFP	WRIC/40200/2018 (Deoria)	CHAUDHARY RAJIT SINGH ADARSH SHIKSHA SAMITI AND ANOTHER VS ASSISTANT REGISTRAR, FIRMS SOCIETIES AND CHITS GORAKHPUR AND 2 OTHERS	GRIJESH TIWARI	KUSHMONDEYA SHAHI C.S.C.
353	PO	WRIC/5728/2019 (Jaunpur)	THE C/M JANTA JANARDAN MADHYAMIK VIDYALAYA AND ANR. VS STATE OF U.P. AND 4 OTHERS	ASHISH PANDEY PRAGYA PANDEY PRASHANT KUMAR TRIPATHI	MRIGRAJ SINGH PRABHAKAR AWASTHI VIDYA DHAR YADAV RAM DAYAL TIWARI VAIBHAV GOSWAMI C.S.C.

354	PO	WRIC/6583/2019 (Allahabad)	SAM HIGGINSBOTTOM EDUCATIONAL AND CHARITABLE AND ANOTHER VS UNION OF INDIA AND ANOTHER	TARUN AGRAWAL RIJWAN ALI AKHTAR AMIT NEGI	VINOD KUMAR SHUKLA MANOJ KUMAR SINGH RIJWAN ALI AKHTAR A.S.G.I.
355	PO	WRIC/12101/2019 (Auraiya)	C/M RAHMANIYA SHIKSHA PRASAR SAMITI AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	KRISHNAJI KHARE PRAKASH NARAYAN SHAIENDRA SINGH SIDDHARTH KHARE SYED ASHRAF ALI	C.S.C.
356	LAFP	WRIC/12691/2019 (Firozabad)	RAVIKANT AND 16 OTHERS VS STATE OF U.P. AND 2 OTHERS	P.C. MISHRA MANJUL MISHRA	C.S.C.
	With	WRIC-8817-2019 Firozabad	RAM SEVAK SINGH VS STATE OF U.P. AND 2 OTHERS	MANJUL MISHRA P.C. MISHRA	C.S.C.
	With	WRIC-16078-2019 Firozabad	RAMSEVAK SINGH VS STATE OF U.P. AND 3 OTHERS	P.C. MISHRA MANJUL MISHRA	BHUPENDRA KUMAR YADAV VINEET KUMAR SINGH C.S.C.
357	PO	WRIC/5710/2020 (Hathras (mahamaya Nagar))	C/M RAJA MAHENDRA PRATAP PURVA MADHYAMIK VIDYALAYA AND 5 OTHERS VS STATE OF U.P. AND 2 OTHERS	MANISH SINGH KUSHMONDEYA SHAHI AWADH BEHARI SINGH	C.S.C.
358	PO	WRIC/9060/2020 (Maharajganj)	C/M JANTA POORVA MADHYAMIK VIDYALAYA VS STATE OF U.P. AND 4 OTHERS	ARVIND KUMAR SHUKLA	C.S.C.
359	PO	WRIC/11441/2020 (Kushi Nagar)	C/M SRI BABA MAHAVEER NATH JI UCHCHATAR MADHYAMIK VIDYALAYA BANCHARA MATHAND 3 OTHERS VS STATE OF U.P. AND 2 OTHERS	CHANDRA PRAKASH MISRA RADHA KANT OJHA (SENIOR ADV) BHAGWAN DUTT PANDEY	GAURAV KUMAR CHAND PRABHAKAR AWASTHI C.S.C.
360	PO	WRIC/18361/2020 (Ghazipur)	C/M NEHRU VIDYAPEETH INTER COLLEGE VS STATE OF U.P. AND 3 OTHERS	SUSHMA DEVI ANJANI KUMAR MISHRA VISHAKHA PANDE DAYA SHANKAR PRASAD SINGH	C.S.C.
	With	WRIC-42561-2016 Ghazipur	C/M NEHRU VIDYAPEETH INTER COLLEGE AND ANOTHER VS STATE OF U.P. AND 4 OTHERS	HIMANSHU RAI SHAIENDRA	BRIJ BHUSHAN PANDEY C.S.C.
	With	WRIC-13896-2019 Ghazipur	AVADHESH KUMAR RAI AND ANOTHER VS STATE OF U.P. AND 5 OTHERS	SHAIENDRA RAKESH PANDE (SENIOR ADV.)	RAMESH CHANDRA DWIVEDI R.C. DWVEDI C.S.C.
361	PO	WRIC/18563/2020 (Mainpuri)	C/M NARSINGH YADAV INTER COLLEGE AND ANOTHER VS STATE OF U.P. AND 4 OTHERS	RADHA KANT OJHA (SENIOR ADV) SHIVENDU OJHA	GOVIND KUMAR SINGH (SENIOR ADV.) AMIT SAXENA (SENIOR ADV.) NITINJAY PANDEY C.S.C.
	With	WRIC-33464-2017 Mainpuri	C/M NARSINGH YADAV INTER COLLEGE AND ANOTHER VS STATE OF U.P. AND 4 OTHERS	SR. ADVOCATE SHIVENDU OJHA	C.S.C.
	With	WRIC-13877-2019 Mainpuri	THE C/M NARSINGH YADAV INTER COLLEGE AND ANOTHER VS STATE OF U.P. AND 4 OTHERS	SRI RADHA KANT OJHA (SENIOR ADVOCATE) SHIVENDU OJHA	NITINJAY PANDEY C.S.C.
362	PO	WRIC/22241/2020 (Allahabad)	SONA DEVI AND 6 OTHERS VS STATE OF U.P. AND 3 OTHERS	SHACHINDRA KUMAR MISHRA	C.S.C.
363	LAFP	WRIC/25918/2020 (Kaushambi)	C/M NAV JAGRAN JUNIOR HIGH SCHOOL VS STATE OF U.P. AND 2 OTHERS	AJAY KUMAR SRIVASTAVA	C.S.C.

364	LAFP	WRIC/1757/2021 (Jaunpur)	C/M SARJU PRASAD KANYA PURVA MADHYAMIK VIDYALAY VS STATE OF U.P. AND 2 OTHERS	SR. ADVOCATE AJAY KUMAR SRIVASTAVA	C.S.C.
365	PO	WRIC/3585/2021 (Gorakhpur)	VANSHIKA GUPTA VS CENTRAL BOARD OF SECONDARY EDUCATION AND 3 OTHERS	RAM SINGH	HRIDAI NARAIN PANDEY
366	PO	WRIC/8327/2021 (Ghazipur)	RAVI KUSHWAHA AND 5 OTHERS VS STATE OF U.P. AND 3 OTHERS	HARSHITA RAGHUVANSHI SHRINATH	RAJESH KUMAR SINGH C.S.C.
367	PO	WRIC/14721/2021 (Deoria)	C/M KISAN MADHYAMIK SHIKSHA PARISHAD AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	AKSHAY KUMAR SHUKLA GRIJESH TIWARI	AKSHAY KUMAR SHUKLA C.S.C.
368	LAFP	WRIC/15494/2021 (Allahabad)	C/M RAJA KAMLAKAR INTER COLLEGE VS STATE OF U.P. AND 2 OTHERS	SR. ADVOCATE ABHIUDAY MEHROTRA	SUYASH PANDEY NAND LAL PANDEY C.S.C.
	With	WRIA-5090-2021 Allahabad	SUNIL KUMAR SINGH VS STATE OF U.P. AND 4 OTHERS	NAND LAL PANDEY SUYASH PANDEY	DAYA SHANKAR SINGH C.S.C.
	With	WRIA-6714-2021 Allahabad	SUNIL KUMAR SINGH VS STATE OF U.P. AND 4 OTHERS	SUYASH PANDEY NAND LAL PANDEY	C.S.C.
	With	WRIA-8593-2021 Allahabad	SUNIL KUMAR SINGH VS STATE OF U.P. AND 4 OTHERS	SUYASH PANDEY NAND LAL PANDEY	DURGESH KUMAR TRIPATHI C.S.C.
369	PO	WRIC/15762/2021 (Siddharth Nagar)	JATA SHANKAR CHATURVEDI AND 4 OTHERS VS STATE OF U.P. AND 3 OTHERS	BHAGWAN DUTT PANDEY RAMESH CHANDRA MISHRA	ANITA TRIPATHI TRIPATHI B.G. BHAI C.S.C.
370	PO	WRIC/19876/2021 (Bulandshahr)	KAMAL SINGH AND 6 OTHERS VS STATE OF U.P. AND 4 OTHERS	SANKALP NARAIN HRITUDHWAJ PRATAP SAHI	ABHISHEK KUMAR KUSHWAHA ASHOK KUMAR SRIVASTAVA R.K. SINHA A.K.SINHA SHIVENDU OJHA C.S.C.
371	PO	WRIC/22169/2021 (Azamgarh)	C/M MEERA MAHILA SILAI KADHAI BUNAI PRASHIKSHAN KENDRA VS STATE OF U.P. AND 2 OTHERS	BIPIN KUMAR TRIPATHI	C.S.C.
372	LAFP	WRIC/25765/2021 (Bareilly)	MAYANK GUPTA VS UNION OF INDIA AND 4 OTHERS	JALAJ KUMAR TRIPATHI GANESH MANI	HRIDAI NARAIN PANDEY A.S.G.I.

AT 10:00 AM
(Court No.33)
HON'BLE JUSTICE VIPIN CHANDRA DIXIT

FRESH LIST

Fresh

1	DF	SAPL/546/2021 (Hapur (panchsheel Nagar))	BHAGIRATH AND ANOTHER VS JAYKUMAR VERMA	AJAY MISHRA SHRI KRISHNA MISHRA	RAJ KUMAR KESARI
2	DF	SAPL/578/2021 (Ballia)	SMT RAJ KALI DEVI VS SURYA PAL SINGH	SR. ADVOCATE PRADEEP SINGH SENGAR	LOK NATH SHUKLA
3	DF	SAPL/600/2021 (Agra)	SURJEET SINGH VS STATE OF U.P. AND 2 OTHERS	SANTOSH KUMAR MISHRA ARUN KUMAR SINGH	
4	DF	FAFO/1664/2021 (Varanasi)	NATIONAL INSURANCE CO. LTD. VS SMT. NISHA CHAKRAWAL AND 6 OTHERS	KULDIP SHANKER AMIST	
5	DF	FAFOD/482/2021 (Lalitpur)	SOHAN LAL RAJAK AND 4 OTHERS VS KAILASH AND 3 OTHERS	ALKESHWAR KUMAR SINGH ATUL SRIVASTAVA	
6	DF	FAFOD/520/2021 (Jhansi)	KESHAV SINGH YADAV AND 6 OTHERS VS DEVENDRA KUMAR AND 2 OTHERS	AWADHESH PRASAD	

ADDITIONAL/UNLISTED LIST

For Order

ECOURT CASES.

301	DF E-File	CLRE/75/2021 (Chitrakoot)	MAHANT VIJAY RAM DAS VS STATE OF U. P. AND OTHERS	GULREZ KHAN JAVED HUSAIN KHAN	
302	DF E-File	FAFOD/343/2021 (Sonbhadra)	M/S S.B. CONSTRUCTION VS OICL AND ANOTHER	SAURABH SRIVASTAVA	
303	DF E-File	CLRED/52/2021 (Varanasi)	UMASHANKAR DUBEY VS VIPUL AGARWAL AND OTHERS	DEEPAK KASHINATH DUBEY	

For Admission

ECOURT CASES.

304	DF E-File	CLRE/105/2019 (Allahabad)	WAQF SAYED KARMAI ALI SHAH @ LINE SHAH BABA NO. 155/244 VS INTEZAR AHMAD AND 2 OTHERS	WAJAHAT HUSSAIN KHAN (SR. ADVOCATE) JAVED HUSAIN KHAN	RAMENDRA ASTHANA BAKHTEYAR YUSUF PUNIT KUMAR GUPTA
305	DF E-File	CLRE/59/2021 (Chitrakoot)	MANISH DIXIT VS MAHANT PANCHAM DASS AND OTHERS	SHASHWAT KISHORE CHATURVEDI	HIMANSHU RAGHAV PANDEY SIDDHARTH NIRANJAN RAM KISHORE PANDEY
306	DF E-File	CLRE/60/2021 (Hapur (panchsheel Nagar))	DINESH KUMAR VS LOKESH KUMAR AND 4 OTHERS	SANTOSH KUKMAR TIWARI SUNIL KUMAR TRIPATHI	ASHISH KUMAR SINGH
307	DF E-File	CLRE/68/2021 (Meerut)	PUNJAB NATIONAL BANK VS RAHUL AGARWAL AND 6 OTHERS	ASHOK BHATNAGAR	VINAYAK MITHAL MADAN MOHAN CHAURASISA SWETASHWA AGARWAL

308 WC **CLRE/73/2021** SUSHIL KUMAR ANIL KUMAR JAISWAL
E-File (Meerut) VS ABHIJEET MUKHERJI
KANVAR SAIN GARG

For Order

SENIOR CITIZEN

309 ED **SAPL/850/2014** SMT. URMILA DEVI AND 3 ORS. SATYA PRAKASH SHARMA S.P. SHARMA
(Agra) VS M.A. QADEER RAHUL SAHAI
SUKHRAM SINGH AND 4 ORS. AJAY KUMAR PANDEY PRASHANT K. LAL
MOHAMMAD HISHAM QADEER VIKAS SRIVASTAVA

Chapter 12 Rule 4

310 DF **FAFO/2133/2012** DEEN DAYAL RAM KER SINGH RAJESH YADAV
(Azamgarh) VS SHIV NATH SINGH HAUSILA PRASAD
GANESH YADAV AND OTHERS
SATYAM SINGH

For Order

311 DF **FAPL/33/2017** KAMALA DUBEY D.K. PANDEY
(Chandauli) VS
STATE OF U.P. AND ANOTHER

FIRST APPEALS RELATING TO LAND ACQUISITION OF GAUTAM BUDDH NAGAR.

312 PO **FAPL/194/2016** BHANWAR SINGH AND OTHERS D.V.SINGH AMIT MANOHAR
(Gautam Buddh Nagar) VS ANUJ SRIVASTAVA
NOIDA AND ANOTHER

FOR PROCEEDINGS UNDER SECTION 20 THE LEGAL SERVICES AUTHORITIES ACT 1987 IN RESPECT OF NATIONAL LOK ADALAT ON 08.04.2017.

313 PO **FAPL/398/2011** SMT. TARANNUM JAHAN ANURAG PATHAK
(Saharanpur) VS
SAJID

314 PO **FAPL/24/1993** SPECIAL LAND ACQUISITION S.C. RAVI SHANKAR PRASAD
(Azamgarh) OFFICER KAMAL KUMAR BHATIA
JT.ORGANIZATION/COLLECTOR SANJAY RAM TRIPATHI
VS ZAKI AKHTAR AND OTHERS S.A. ANSARI

315 PO **FAPL/647/2008** STATE OF U.P.AND OTHERS S.C.
(Bulandshahr) VS P.GAUR
PISAURI LAL

316 PO **FAPL/174/2011** COLLECTOR VARANASI AND C.S.C. R.N. PANDEY S.C.
(Chandauli) ANOTHER S.N. SINGH
VS A.K.SINGH
ARVIND RAI

317 PO **FAPL/630/2014** RAMESH CHANDRA AND MADAN MOHAN CHAURASISA AMIT MANOHAR
(Gautam Buddh Nagar) OTHERS J.C. BHARDWAJ ANUJ SRIVASTAVA
VS
NEW OKHALA INDUSTRIES
DEVELOPMENT AUTHORITY
AND OTHERS

318 PO **FAPL/694/2014** JAKIR HUSSAIN ALIAS JAKIR ALI SUNEEL RAI
(Ghaziabad) VS
STATE OF U.P.AND ANOTHER

319 PO **FAPL/169/2016** MAHENDRA PAL BANSH NARAIN RAI KOMAL MEHROTRA
(Saharanpur) VS NAVEEN KUMAR RAI
ASHOK KUMAR AND 3 ORS.

320 DF **SAPL/2105/1978** SMT.BHAGWATI DEVI RAHUL PANDEY S.AFSAR ALI
(Bulandshahr) VS A.B.L.GAUR
ALLAMAEHAR

321 DF **SAPL/927/1991** MOHSIN ALI KHAN P.K. MISHRA K.A. QAYYUM
(Shahjahanpur) VS AZIZUR RAHMAN KHAN ANIL KUMAR
RAM NATH R.G. PRASAD DHARMENDRA KUMAR SINGH
R.B.D.MISHRA MANISH KUMAR NIGAM

322	DF	SAPL/1267/1993 (Ghazipur)	MOHD. SAMIULLAH VS HARDEO	S.A. KHAN OM PRAKASH CHAURASIA ARIF IKBAL M. ISLAM	RAGHVENDRA SHANKAR SRIVASTAVA
323	DF	SAPL/854/2016 (Jhansi)	BRIJ MOHAN GUPTA VS SMT. RATNA SAHU AND 5 OTHERS	SHASHWAT KISHORE CHATURVEDI SR. ADVOCATE M.A.QADEER SHAMIM AHMAD	ARVIND SRIVASTAVA PUSHKAR SRIVASTAVA SANJAY KUMAR SINGH
324	DF	SAPL/501/2021 (Bareilly)	SMT BHAGWATI DEVI VS SMT NANHI AND 2 OTHERS	SHUBHRANSHU PANDEY SUNDEEP AGARWAL	ASHISH NIGAM
325	WR	SAPL/1386/2002 (Allahabad)	THE BANK OF BARODA VS M/S. RAM NARAIN LAL BENI PRASAD	AVINASH JAISWAL VIPIN SINHA	VINAYAK MITHAL
326	WC	SAPL/915/2015 (Aligarh)	SMT. SUMAN LATA SHARMA AND 2 OTHERS VS GOVIND SWROOP AND 3 OTHERS	PANKAJ AGARWAL	SUDHANSHU PANDEY PREM CHAND JAIN
327	ED	SAPL/940/2019 (Jhansi)	NAFEES AHMAD AND 8 OTHERS VS UNION OF INDIA AND 2 OTHERS	RISHABH AGARWAL TARUN AGRAWAL	MANOJ KUMAR SINGH

I.C.I.C.I. LOMBARD GENERAL INSURANCE COMPANY LTD. AND CONTEMPT APPLICATION (CIVIL)

328	DF	FAFO/837/2012 (Jhansi)	ICICI LOMBARD GENERAL INSURANCE CO. LTD. VS SMT. VIMLESH SHARMA AND OTHERS	RAHUL SAHAI	SHREEPRAKASH SINGH ARCHANA SINGH NARENDRA MOHAN HARISH CHANDRA MISRA
329	DF	FAFO/684/2015 (Moradabad)	M/S UNIQUE BRASS COLLECTION VS SMT. SUNITA RUHELA ALIAS SONI AND 4 OTHERS	VIJAY SINHA ALOK KUMAR SRIVASTAVA SHAKTI SWARUP NIGAM	KRISHNA KR. SINGH
330	DF	FAFO/3292/2016 (Gorakhpur)	THE UNION OF INDIA THRU GENERAL MANAGER N.E.R. GORAKHPUR VS NATIONAL FERTILIZERS LIMITED NOIDA	PRAVEEN KUMAR SRIVASTAVA	CHANDAN SHARMA
331	WC	FAFO/2706/2006 (Muzaffar Nagar)	SMT. SHARMILA CHATTERJEE VS PARMINDER SINGH AND OTHERS	MANU GHILDYAL	AJAY SINGH A.K.SAXENA
	With	FAFO-2707-2006 Muzaffar Nagar	SMT. CHITRA MUKHERJEE VS PARMINDER SINGH AND OTHERS	MANU GHILDYAL	A.K.SAXENA
332	WC	FAFO/3462/2008 (Mathura)	THE ORIENTAL INSURANCE CO LTD VS SMT. SUNITA AND OTHERS	ARUN KUMAR SHUKLA	V.K.SINGH JITENDRA KUMAR NARENDRA SINGH CHAHAR
333	WC	FAFO/986/2010 (Bareilly)	THE NEW INDIA ASSURANCE COMPANY LTD. VS SMT. LAKSHMI AND OTHERS	BRIJESH CHANDRA NAIK	VIRENDRA SINGH YADAV VISHWA PRATAP SINGH RAMESH KUMAR DHARMENDRA DHAR DUBEY ANIL KUMAR ADITYA AMIT BHARTI SANTOSH KUMAR TIWARI
334	WC	FAFO/640/2016 (Azamgarh)	NATIONAL INSURANCE CO. LTD. VS SMT. SHAIL AND 8 ORS.	ANAND KUMAR SINHA	RANJEET ASTHANA

335	WC	FAFO/881/2017 (Meerut)	SMT. ANJU BHATNAGAR AND ANOTHER VS RAM CHANDRA ALIAS NASHEELA AND 5 OTHERS	AJAY SINGH	SANJEEV KUMAR PANDEY
336	WC	FAFO/2156/2018 (Meerut)	THE NEW INDIA ASSURANCE COMPANY LIMITED VS MOHD. AKBAR AND 15 OTHERS	JYOTSNA SRIVASTAVA	MOHAMMAD FAROOQUE ANSARI
337	WC	FAFO/2557/2018 (Siddharth Nagar)	AYODHYA AND ANOTHER VS M/S BHARTI AXA GENERAL INSURANCE CO. LTD. AND 7 OTHERS	NEERJA SINGH SHARVE SINGH	PAWAN KUMAR SINGH DILEEP KUMAR SRIVASTAVA
338	WC	FAFO/3145/2019 (Meerut)	SURESH PAL SINGH VS ASHISH SHARMA AND 2 OTHERS	SATYA DEO OJHA	AARUSHI KHARE
	With	FAFO-3078-2019 Meerut	THE NEW INDIA ASSURANCE COMPANY LIMITED VS SURESH PAL SINGH AND 2 OTHERS	AARUSHI KHARE	RAM SHIROMANI YADAV SATYA DEO OJHA A.C.SRIVASTAVA
339	WC	FAFO/22/2020 (Etawah)	RAJESHWARI AND OTHERS VS TATA ENGINEERING LOCOMOTIVE AND OTHERS	R.K.PORWAL	VIPUL KUMAR
340	WC	FAFO/195/2020 (Saharanpur)	EXECUTIVE ENGINEER ELECTRICITY DISTRIBUTION DIVISION DEOBAND VS GULSHANA AND 7 OTHERS	CHANDAN AGARWAL	SHAILESH KUMAR SHUKLA
	With	FAFOD-35-2021 Saharanpur	GULSHANA AND 6 OTHERS VS EXECUTIVE ENGINEER ELECTRICITY AND ANOTHER	SHAILESH KUMAR SHUKLA	CHANDAN AGARWAL
341	WC	FAFO/1217/2020 (Azamgarh)	THE UNITED INDIA INSURANCE CO. LTD. VS MUNNI LAL RAM MAJOR AND 6 OTHERS	PAWAN KUMAR SINGH	RAM SHIROMANI YADAV SATYA DEO OJHA
342	WC	FAFO/1423/2020 (Muzaffar Nagar)	NATIONAL INSURANCE COMPANY LTD. VS SANIYA AND 6 OTHERS	SUSHIL KUMAR MEHROTRA	SATYA DEO OJHA
343	WC	FAFO/1262/2021 (Saharanpur)	SALEEM AHMED VS MOHD AABID AND ANOTHER	SHAILESH KUMAR SHUKLA	ARUN KUMAR MISHRA
344	PO	FAPLD/193/2009 (Saharanpur)	RAJESH JAIN VS SMT. MINAKSHI @ BHAWNA JAIN	SUNIL KUMAR SRIVASTAVA	
345	DF	FAFOD/435/2021 (Kasganj (kanshiram Nagar))	DHARMPAL AND 3 OTHERS VS CHANDRASHEKHAR AND ANOTHER	KRISHNA MOHAN RAI	
346	DF	FAFOD/436/2021 (Kasganj (kanshiram Nagar))	SMT. MUNNI DEVI AND 5 OTHERS VS DEEPAK KRISHNA CHANDAK AND 2 OTHERS	KRISHNA MOHAN RAI	SANJIVE KUMAR GUPTA
347	WC	FAFOD/1059/2006 (Jhansi)	SMT. OM WATI AND ANOTHER VS M/S GARIMA FERA ALIZE AND OTHERS	S.K. TRIPATHI ANUPAM LOHIA SHAILENDRA SINGH OM PRAKASH LOHIA	BABU LAL K.K. PANDEY K.K. DUBEY NRIPENDRA MISHRA

348	WC	FAFOD/1684/2017 (Sonbhadra)	SMT. INDREERA DEVI AND 3 OTHERS VS RAMJI AND 2 OTHERS	RAM DULAR YADAV GYANENDRA KUMAR SINGH	ARCHANA SINGH JAISHANKAR PRASAD TYAGI
349	WC	FAFOD/189/2021 (Ghazipur)	SIV PRAKASH GUPTA @ SHRI PRAKASH GUPTA VS SMT. KAMALAWATI DEVI AND 10 OTHERS	SUDHIR KUMAR SINGH	VIPUL KUMAR

Under Order 41 Rule 11 CPC

350	DF	SAPL/85/2020 (Amroha (jyotiba P Nagar))	BATULAN AND 11 OTHERS VS CHHAMMI AND ANOTHER	SHILPA AHUJA AKHILESH KUMAR	KSHITIJ SHAILENDRA
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For Admission

LAND ACQUISITION CASES.

351	DF	FAPL/927/2021 (Gautam Buddh Nagar)	BHONDI AND OTHERS VS STATE OF U.P. AND OTHERS	MADAN MOHAN	
352	DF	FAPL/928/2021 (Ghaziabad)	ZILE SINGH AND OTHERS VS STATE OF U.P. THROUGH COLLECTOR AND OTHERS	RAHUL VERMA KAMLESH KUMAR MISHRA VIJAY PRAKASH	S.C.
353	PO	FAPL/724/2018 (Agra)	SUBODH KUMAR GAUTAM VS M/S BHARAT NAGAR HOUSING AND 12 OTHERS	SUNIL DUBEY SHESH KUMAR SRIVASTAVA	TARUN AGRAWAL RISHABH AGARWAL
354	WC	FAPL/494/2019 (Jhansi)	SMT. SOMWATI AND ANOTHER VS SHRI SHIV SHAKTI DEVELOPERS AND ANOTHER	ASHISH KUMAR SINGH AJAY KUMAR SINGH	RAM DAYAL TIWARI PRASHANT KUMAR TRIPATHI
355	ED	SAPL/958/2010 (Aligarh)	SHRI RAGHUBAR VS SMT. RAMSHREE DEVI	ANAY KUMAR SRIVASTAVA	PANKAJ AGRAWAL
356	PO	SAPL/490/2018 (Varanasi)	BADAN TIWARI AND ANOTHER VS KALI PRASAD SHUKLA AND ANOTHER	RAVI SHANKAR MISHRA	GAURI SHANKAR YADAV ASHOK KUMAR RAI
357	WC	SAPL/569/2021 (Firozabad)	KANCHAN KUNWARI(SINCE DECEASED) AND ANOTHER VS RAJENDRA SINGH AND OTHER	MADAN MOHAN PREM SAGAR VERMA	
	With	SAPL-580-2021 Firozabad	SMT. KANCHAN KUNWARI VS RAJENDRA SINGH	PREM SAGAR VERMA MADAN MOHAN	
358	DF	FAFO/1842/2021 (Gorakhpur)	VISHAL KUMAR MINOR VS JAG NARAIN PRASAD HARIJAN AND ANOTHER	HARI PRATAP GUPTA	

ORIENTAL INSURANCE COMPANY LIMITED

359	WC	FAFO/1812/2021 (Kanpur Nagar)	THE ORIENTAL INSURANCE CO. LTD. VS MUSAFIR RAM AND OTHERS	AJAY SINGH	MOHD. NAUSHAD SIDDIQUI DHEERAJ KUMAR DWIVEDI
360	WC	FAFO/2904/2012 (Meerut)	SMT.VEERO AND ANOTHER VS UNITED INDIA INSURANCE COMPANY LTD. AND ANOTHER	ANJU SHUKLA NIGAMENDRA SHUKLA	
361	WC	FAFO/1738/2021 (Fatehpur)	ANIL KUMAR VS GOVIND SINGH PAL AND 2 OTHERS	AMIT KUMAR SINGH RAM SINGH	

362	WC	FAFO/1786/2021 (Chitrakoot)	BHAIYALAL VS VIJAY SINGH AND 2 OTHERS	RAJENDRA PRASAD MAURY	ANUBHAV SINHA
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For Hearing

LAND ACQUISITION CASES.

363	DF	FAPL/435/1995 (Aligarh)	ALIGARH DEVELOPMENT AUTHORITY ALIGARH VS KHUBI SINGH AND OTHERS	S.N. UPADHYAY H.P. DYBEY H.P. GUPTA SHIV NATH SINGH(SENIOR ADV.) RAMESH UPADHYAY	YOGESH KUMAR SAXENA SANJEEV KUMAR YADAV D.S. CHAUHAN S.C. BRIJENDRA KUMAR
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364	PO	FAPL/385/2017 (S.r. Nagar (bhadohi))	CHINTAMANI DUBEY VS COLLECTOR DISTT. SANT RAVIDAS NAGAR	N.D.SHUKLA	STANDING COUNSEL
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For Final Hearing

365	DF	FAPL/31/1990 (Bijnor)	AMAR SINGH AND ANOTHER VS STATE OF U.P.	HASAN ABBAS RAJ SINGH	S.C.
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For Final Hearing/Disposal

366	DF	FAFO/2082/2004 (Jhansi)	ORIENTAL INSURANCE CO LTD VS SMT. POONAM PASTAUR AND OTHERS	ANKUR MEHROTRA MANISH GOYAL	S. CHATURVEDI NEERAJ KUMAR MISHRA SHAIENDRA SINGH SANTOSH KUMAR TRIPATHI YOGENDRA SINGH
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367	DF	FAFO/1465/2009 (Bulandshahr)	SMT. VIDYA DEVI AND ANOTHER VS SURENDRA SINGH AND OTHERS	NIGAMENDRA SHUKLA ANJU SHUKLA	AMIT MANOHAR
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368	DF	FAFO/2275/2014 (Moradabad)	THE NEW INDIA ASSURANCE CO. LTD. VS RIZWAN AND ANOTHER	KULDIP SHANKER AMIST	ZAFAR ABBAS
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369	DF	FAFO/1327/2015 (Allahabad)	THE NEW INDIA ASSURANCE CO. LTD. VS SMT. SUNITA YADAV AND 5 OTHERS	KARTIKEYA SARAN	VISHNU PRAKASH SRIVASTAVA AMIT KUMAR SINHA DEEPALI SRIVASTAVA SINHA
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With	FAFO-1925-2015 Allahabad	SMT. SUNITA YADAV AND 3 OTHERS VS THE NEW INDIA ASSURANCE CO. LTD. AND 2 OTHERS	DEEPALI SRIVASTAVA SINHA AMIT KUMAR SINHA	
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With	FAFO-1824-2016 Allahabad	M/S THE NEW INDIA ASSURANCE CO. LTD. VS GHANSHYAM SINGH YADAV AND 2 ORS.	ARCHANA SINGH	AMIT KUMAR SINHA DEEPALI SRIVASTAVA SINHA
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370	DF	FAFO/2586/2017 (Basti)	SMT. MAMTA DEVI VS SANJAY KUMAR TRIPATHI AND ANOTHER	RAMESH CHANDRA PATHAK AKHILESH CHANDRA SRIVASTAVA	S.K.PANDEY
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With	FAFO-2384-2017 Basti	SANJAY KUMAR TRIPATHI VS SMT. MAMTA DEVI AND ANOTHER	SHAIENDRA KUMAR PANDEY	SANJAY KUMAR PANDEY RAMESH CHANDRA PATHAK
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371	DF	FAFO/757/2019 (Kanpur Nagar)	ADITYA NARAIN BAJPAYEE VS INCHARGE MEDICAL OFFICER AND 2 OTHERS	LAL MANI TRIPATHI	PRAMOD KUMAR PANDEY INDRASEN SINGH TOMAR
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372	DF	FAFO/481/2021 (Gorakhpur)	SAJID ALI KHAN VS SMT ATIKA KHATOON	ADYA PRASAD TEWARI	ASHOK KUMAR LAL KUNDAN RAI
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373	DF	FAFO/817/2021 (Etah)	SHRI RAM KISHOR AND ANOTHER VS M/S ANKITA TRADERS AND 2 OTHERS	RAJ KAMAL	AMIT MANOHAR
374	DF	FAFO/1203/2021 (Budaun)	SMT HAMSHEERAN AND 4 OTHERS VS UTTAR PRADESH STATE ROAD TRANSPORT CORPORATION AND 3 OTHERS	ARCHIT MEHROTRA	
375	DF	FAFO/1310/2021 (Sonbhadra)	AKBAR VS CHAUDHARY USMAN JAMIL AND ANOTHER	ASHOK KUMAR SRIVASTAVA	BRIJESH CHANDRA NAIK
376	DF	FAFO/1389/2021 (Ballia)	SMRITI RAWAT VS RAM NARAYAN RAM AND ANOTHER	ASHWANI KUMAR PATHAK	RAMESH KUMAR CHAURASIA

Application for Orders

377		1/2001 (407963/2017) (Restoration) in case FAPL-280-2009 Decided on 24/01/2017	BHUPAT SINGH AND OTHERS VS STATE OF U.P. AND OTHERS	VINIT MISHRA R.C. SINGH	MAHESH NARAIN SINGH
378		5/2020 (Restoration) in case FAPL-412-1990 Decided on 10/04/2003	CHHATOO VS RAM PHER	A.K. YADAV JAWAHAR LAL YADAVA NARENDRA KUMAR R.K. YADAV	SURESH CHANDRA VARMA RAJIV KUMAR MISHRA NARENDRA KUMAR JAWAHAR LAL YADAVA MAHENDRA PRATAP
379		3/2021 (Restoration) in case SAPL-182- -1985 Decided on 01/04/2014	HARISH CHANDRA VS RAM SAMUJH	J.P. SINGH D.N.SHUKLA JAI PRAKASH SINGH N.P. MISRA	
380		3/1992 (391162/2016) (Recall of Order) in case SAPL-892-1992 Decided on 31/01/2007	GOPAL JI VS PREM HARISH LAL	UMA NATH PANDEY S.R. DUBEY RAJESH KUMAR	S.K.SRIVASTAVA S.R. SRIVASTAVA TARAK NATH SINGH KAMLESHWAR SINGH DHANANJAI PD.
381		2/2001 (54081/2011) (Restoration) in case FAPLD-13- -2001 Decided on 14/11/2008	BEGRAJ VS THE CHAIRMAN INDUSTRIAL DEVELOPMENT AUTHORITY NOIDA AND ORS.	SAILESH UPADHYAY S.K. MISHRA A.C. SRIVASTAVA A.C.SRIVASTAVA	A.K.ROY
382		6/2021 (Recall of Order) in case A482-3126- -2018 Decided on 03/08/2021	CHOB SINGH AND 3 OTHERS VS STATE OF UP AND ANOTHER	RAJESH KUMAR NAMDEV	NARENDRA SINGH G.A.

AT 10:00 AM
(Court No.34)
HON'BLE JUSTICE ALI ZAMIN

e-Court

FRESH LIST

Fresh

ECOURT CASES.

1	DF E-File	CLRE/67/2021 (Kanpur Nagar)	WAQF MASJID NAWABGANJ GADAR SE PASHTAR THROUGH FIROZ ALAM AND ANOTHER VS GULAM MOHAMMAD SABIR AND OTHERS	NARENDRA MOHAN	PUNIT KUMAR GUPTA
Fresh					
2	DF	SAPL/597/2021 (Varanasi)	DR ASHOK KUMAR SINGH VS RAJESH KUMAR SINGH	SHARAD KUMAR PURWAR SANTOSH KUMAR TIWARI	
3	DF	RERA/13/2021 (Gautam Buddh Nagar)	AIMS RG ANGEL PROMOTORS PRIVATE LIMITED VS DINESH SHAH AND 2 OTHERS	RAHUL CHAUDHARY	
4	DF	RERA/14/2021 (Gautam Buddh Nagar)	AIMS RG ANGEL PROMOTORS PRIVATE LIMITED VS AMITA SAXENA AND 2 OTHERS	RAHUL CHAUDHARY	VATSALA RADHEY SHYAM YADAV
5	DF	RERA/15/2021 (Gautam Buddh Nagar)	AIMS RG ANGEL PROMOTORS PRIVATE LIMITED VS VINOD KUMAR BENIWAL AND 2 OTHERS	RAHUL CHAUDHARY	VATSALA RADHEY SHYAM YADAV
6		FAFOD/545/2021 (Aligarh)	SMT. LAJJA DEVI AND 2 OTHERS VS KALICHARAN AND 2 OTHERS	A.T. PANDEY	
7	DF	FAFOD/494/2021 (Azamgarh)	NATIONAL INSURANCE COMPANY LTD VS SMT GEETA DEVI AND 4 OTHERS	KOMAL MEHROTRA	

ADDITIONAL/UNLISTED LIST

For Order

ECOURT CASES.

301	DF E-File	FAFOD/242/2021 (Chitrakoot)	RAM KUMARI AND 3 OTHERS VS UNION OF INDIA	MAHA PRASAD	ASHOK K PANDEY
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For Admission

ECOURT CASES.

302	DF E-File	CLRE/262/2014 (Hathras (mahamaya Nagar))	RATAN SINGH DEAD AND 21 OTHERS VS U.P. AVAS EVAM VIKAS PARISHAD	JAVED HABIB	SUNIL KUMAR MISHRA NRIPENDRA MISHRA
303	DF E-File	CLRE/153/2015 (Meerut)	WAQF MASJID BANGALIA WALI WAQF NO. 243 VS MOHD. SABIR AND 6 OTHERS	M.A. QADEER MOHD. HISHAM QADEER	NIPUN SINGH

304	PO E-File	CLRE/127/2012 (Kanpur Nagar)	SHIA CENTRAL BOARD OF WAQFS VS SYED SAFDAR HUSSAIN	PUNIT KUMAR GUPTA M.A. QADEER MOHAMMAD HISHAM QADEER	SANJAI KUMAR PRAVESH KUMAR S.M. NAZIR ABBAS ABEDI
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For Final Disposal

ECOURT CASES.

305	WC E-File	CLRE/596/2014 (Bareilly)	M/S KRISHNA COMMERCE LTD. VS M/S SURYA PETRO CHEMICALS CORPORATION LTD.	SIDDHARTHA SRIVASTAVA	SUDARSHAN SINGH
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Application for Orders

306		2/2005 (299121/2017) (Restoration) in case CLRE-179-2005 Decided on 16/09/2016	M/S STERLING MACHIN TOOLS AND ANOTHER VS A.K. ENTERPRISES AND OTHERS	PRATEEK KUMAR M.K GUPTA	MADHAV JAIN
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For Order

SENIOR CITIZEN

307	LAFP	FAPL/118/2016 (Varanasi)	HIRA LAL VS COLLECTOR AND ANOTHER	P.K. DUBEY PRABHAT KUMAR SR. ADVOCATE RAKESH KUMAR SINGH SIDDHARTH NIRANJAN	ARTI RAJE RAVI PRAKASH PANDEY
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Chapter 12 Rule 4

308	DF	FAFO/2992/2010 (Allahabad)	INDRA LAL CHOPRA VS PRADEEP KUMAR SRIVASTAVA AND ANOTHER	AMIT KUMAR SINHA	RAM KISHOR GUPTA
309	DF	FAFO/3217/2010 (Sonbhadra)	SMT. SAVITRI DEVI AND OTHERS VS RAM CHARITTAR AND OTHERS	RAVINDRA SONKAR	KRISHNA SHANKER CHAUDHARY

For Order

310	DF	FAPL/355/1995 (Bijnor)	KRISHI UTPADAN MANDI SAMITI VS SHEONATH SINGH AND OTHERS	SURESH C. DWIVEDI MAHESH CHANDRA CHATURVEDI B.D. MANDHYAN	RAJEEV SISODIA SRI BHUVNESH KUMAR SINGH PANCHU RAM MAURYA
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With	FAPL-339-1995 Bijnor	KRISHI UTPADAN MANDI SAMITI VS DAL CHAND AND OTHERS	MAHESH CHANDRA CHATURVEDI SURESH C. DWIVEDI S.C.MANDHYAN B.D. MANDHYAN	ASHOK TRIPATHI BHUVNESH KUMAR SINGH RAJIV SISODIA ASHOK TRIVEDI V. NATH
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(FAPL-1063-1995) Bijnor Decided on 22/03/2007	K.U.M.S. CHANDPUR VS NIHAL SINGH AND ANOTHER
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311	DF	FAPL/450/2009 (Agra)	BABU LAL AND OTHERS VS SALEEM KHAN	MADHAV JAIN	M.A. SIDDIQUI
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312	DF	FAPL/665/2014 (Pilibhit)	KISHAN PAL GUPTA AND OTHERS VS BAREILLY CORPORATION BANK LTD. BRANCH AT BISALPUR PILIBHIT	AJIT KUMAR	
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313	DF	FAPL/818/2019 (Ghaziabad)	DELHI DEVELOPMENT AUTHORITY AND 2 OTHERS VS BIJENDRA PRASAD SHARMA AND ANOTHER	DHARM VIR JAISWAL HARSH VIKRAM RAHUL MISHRA	CHANDAN SHARMA
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With	FAPLD-235-2020 Ghaziabad	MAYA DEVI AND 8 OTHERS VS BIJENDRA PRASAD SHARMA AND 4 OTHERS	HARSH VIKRAM DHARM VIR JAISWAL	RAHUL MISHRA
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CASES IN WHICH INTERIM ORDER IS IN OPERATION

314	PO	FAPL/661/2001 (Agra)	U.P.STATE INDUSTRIAL DEVELOPMENT CORP.LTD.KANPUR NAGAR VS OM PRAKASH AND OTHERS	SUNIL KUMAR MISHRA DHRUVA NARAYANA	RISHABH AGARWAL
315	WC	FAPL/506/2018 (Kanpur Dehat)	BABA VINOD KUMAR JI MAHARAJ CHELA SWAMI RAM KIRAT VS YOGENDRA PAL SINGH AND 7 ORS	RAM SAJIWAN MISHRA	AMIT KUMAR SIDDHARTH NIRANJAN

CASES IN WHICH INTERIM ORDER IS IN OPERATION

316	DF	SAPL/1036/1981 (Kanpur Nagar)	KANHAIY ALAL AND ANOTHER VS NAWAB SINGH	S.S.PANDEY DHARMENDRA KUMAR SRIVASTAVA	S.P. LAL
317	DF	SAPL/243/1980 (Jalaun)	SURESH CHANDRA JAISWAL VS THE STATE OF UP AND OTHERS	G.N. VERMA SIDDHARTH NIRANJAN	
318	DF	SAPL/263/2020 (Etah)	SMT. OM WATI VS SMT. VIMLESH KUMARI	SANDEEP KUMAR GUPTA VINOD KUMAR UPADHYAY	
319	DF	SAPL/196/2021 (Jaunpur)	BRIJ BHUSHAN VS BHAIYA LAL AND 115 OTHERS	S B SINGH SATENDRA KUMAR SINGH SURESH CHANDRA VARMA	SHIVA PRIYA PRASAD AHMAD SAEED
320	PO	SAPL/2491/1984 (Allahabad)	MASURIYA DEEN AND OTHERS VS BALI AND OTHERS	VIVEKANAND YADAV B.B. MISHRA V.D. OJHA	K RAVI SINGH KUNAL RAVI SINGH VINDESHWARI PRASAD .
321	LAFP	SAPL/208/2000 (Etah)	RAM SWAROOP VS SMT.SHAKUNTALA DEVI	V.K.SINGH M. N. SINGH S.K.SINGH	KAMLESH TIWARI SHIVAM YADAV AKHILESH SINGH D.K.TRIPATHI
322	PO	SAPL/956/2008 (Hathras (mahamaya Nagar))	M/S KHANDLWAL PAPER AND BOARDS AND OTHERS VS PUNJAB NATIONAL BANK	M.K. GUPTA	
323	WC	SAPL/179/2010 (Allahabad)	MOHD. INDRISH VS GULAM ARIF SINCE DECEASED AND OTHERS	SHIV SAGAR SINGH	ARUN SRIVASTAVA
324	WR	SAPL/847/2010 (Shahjahanpur)	SMT. MUNNI DEVI AND OTHERS VS SMT. ANITA MISHRA AND ANOTHER	BHANU BHUSHAN JAUHARI	BASHIR AHMAD KHAN RAMA SHANKER MISHRA
325	LAFP	SAPL/788/2016 (Kanpur Nagar)	VISHNU DUTT TRIPATHI VS KANPUR DEVELOPMENT AUTHORITY THRU VICE PRESIDENT	J.P. SINGH ANIL KUMAR SRIVASTAVA MANISH GOYAL(SENIOR ADV.)	PRADEEP KUMAR SINGH VINAY KUMAR KHARE(SENIOR ADV.) ANOOP SINGH

NON ADMITTED CASES

326	DF	FAFO/2383/2010 (Shahjahanpur)	SMT.VIMLA AND OTHERS VS U.P.S.R.T.C. AND OTHERS	BHANU BHUSHAN JAUHARI	SUNIL KUMAR MISRA
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327	DF	FAFO/3419/2012 (Kanpur Nagar)	SMT. USHA DEVI AND OTHERS VS KUSLESH KUMAR OMAR AND ANOTHER	VIDYA KANT SHUKLA	
328	DF	FAFO/1978/2013 (Rampur)	SONI AND ANOTHER VS GULWEJ KHAN AND 2 OTHERS	ASAD AHMAD AVADHESH KUMAR UPADHYAY SANJAY SINGH	
329	DF	FAFO/2466/2017 (Kanpur Nagar)	ARVIND KUMAR AND 2 OTHERS VS SRI BHAGWAN AGRAWAL AND 2 OTHERS	VIDYA KANT SHUKLA	RISHIKESH TRIPATHI RAHUL SAHAI
	With	FAFO-2464-2017 Kanpur Nagar	ARVIND KUMAR VS SRI BHAGWAN AGRAWAL AND 2 OTHERS	VIDYA KANT SHUKLA	RAHUL SAHAI RISHIKESH TRIPATHI
	With	FAFO-2465-2017 Kanpur Nagar	SMT. ANAR KALI AND 3 OTHERS VS SRI BHAGWAN AGRAWAL AND 2 OTHERS	VIDYA KANT SHUKLA	RISHIKESH TRIPATHI RAHUL SAHAI
330	DF	FAFO/1191/2018 (Gorakhpur)	BAJAJ ALLIANZ GEN.INSURANCE CO. LTD. VS RADHEYSHYAM CHAUDHARY AND ANOTHER	RAHUL SAHAI	HARI PRATAP GUPTA
331	DF	FAFO/1290/2019 (Moradabad)	SITARAM PRAJAPATI VS STATE OF U.P. AND 3 OTHERS	AJIT SINGH	S.K. MEHROTRA C.S.C.
332	DF	FAFO/962/2021 (Gorakhpur)	THE NATIONAL INSURANCE COMPANY LIMITED VS SMT. ARADHNA SRIVASTAVA AND 2 OTHERS	AJAY SINGH	
333	LAFP	FAFO/3453/2011 (Meerut)	SMT. ANJU AND ANOTHER VS SMT. SEEMA DEVI AND ANOTHER	ANURAG SHARMA	VIJAY PRAKASH MISHRA
334	LAFP	FAFO/942/2021 (Hamirpur)	THE NEW INDIA ASSURANCE COMPANY LTD VS SMT. BHANU DEVI AND 8 OTHERS	RAHUL SAHAI	SHEO RAM SINGH SHASHANK SHEKHAR RAJEEV KUMAR SHARMA
335	DF	TEST/8/2021 (Ghaziabad)	KULDEEP SINGH IN THE MATTER OF THE GOODS OF LATE DEVDUTT @DEV KARAN AND 2 OTHERS VS NA	ASHISH JAISWAL KRISHNA DEV MISHRA	JAVED ALAM
336	DF	TEST/12/2021 (Allahabad)	ARIF JAMAL ANSARI IN THE MATTER OF THE GOODS OF LATE RABIA BASRI VS NIL	MOHD. SALEEM	SUDHIR MEHROTRA
337	DF	TEST/38/2021 (Allahabad)	RATN PRIYA IN THE MATTER OF GOODS OF THE ESTATE OF PANKAJ TRIPATHI AND ANOTHER VS NA	GAURI SHANKER MISHRA	SUDHIR MEHROTRA
338	DF- TU	BAIL/5214/2020 (Ghaziabad)	RAM SHANKAR YADAV VS STATE OF U.P.	ANIL KUMAR PANDEY RAJ NATH BHAKTA AJAY KUMAR PANDEY BIRENDRA SINGH KHOKHER	TAPAN KUMAR MISHRA G.A.
		(BAIL-18647-2019) Ghaziabad Decided on 11/09/2019	RAM SHANKAR YADAV VS STATE OF U.P.		

339	DF-TU	BAIL/31435/2020 (Allahabad) (BAIL-9278-2019) Allahabad Decided on 11/12/2019	DHIRENDRA KUMAR YADAV VS STATE OF U.P. DHIRENDRA KUMAR YADAV VS STATE OF U.P.	RAJRSHI GUPTA PAWAN KUMAR YADAV	SUNIL KUMAR KUSHWAHA MAHENDRA PRATAP SINGH G.A.
340	DF-TU	BAIL/17125/2021 (Azamgarh) (BAIL-43070-2018) Azamgarh Decided on 04/12/2019 (BAIL-10046-2019) Azamgarh Decided on 04/12/2019	KULDEEP SINGH VS STATE OF U.P. KULDEEP SINGH VS STATE OF U.P. INDAL SINGH VS STATE OF U.P.	SUNIL KUMAR YADAV HARIDWAR SINGH	G.A.
	With	BAIL-27406-2020 Azamgarh (BAIL-31024-2020) Azamgarh Decided on 04/02/2021	INDAL YADAV VS STATE OF U.P. KULDEEP SINGH VS STATE OF U.P. AND ANOTHER	JAI PRAKASH SINGH SANJAY KUMAR PAL	YASHPAL YADAV RAVINDRA KUMAR YADAV G.A.
	With	BAIL-26782-2021 Azamgarh	INDAL SINGH VS STATE OF U.P. AND ANOTHER	SANJAY KUMAR PAL JAI PRAKASH SINGH	G.A.
341	DF-TU	BAIL/24573/2021 (Muzaffar Nagar) (BAIL-34099-2018) Muzaffar Nagar Decided on 21/01/2020	SURAJ VS STATE OF U.P. AND ANOTHER SURAJ VS STATE OF U.P.	BRAHMA KUMAR TIWARI	G.A.
342	DF-TU	BAIL/32544/2021 (Bulandshahr) (BAIL-11441-2019) Bulandshahr Decided on 21/09/2020	DUSYANT VS STATE OF U.P. DUSYANT VS STATE OF U.P.	PURUSHOTTAM DIXIT	G.A.
343	DF	FAPLD/474/2004 (Ghaziabad)	DALEEP SINGH AND OTHERS VS NOIDA THRU. CHIEF EXE. OFFICER AND ANOTHER	SANJEEV KUMAR TYAGI RUDRA PRATAP MISHRA	
	With	FAPLD-475-2004 Gautam Buddh Nagar	DATARAM AND ANOTHER VS NOIDA THRU. CHIEF EXE. OFFICER AND ANOTHER	A.C. SRIVASTAVA RAJESH CHANDRA GUPTA R.B. SINGH RUDRA PRATAP MISHRA	KAUSHLENDRA NATH SINGH
344	DF	FAPLD/291/2019 (Gautam Buddh Nagar)	DALJEET NARAYAN VS STATE OF U.P. AND ANOTHER	SANJEEV KUMAR TYAGI	
345	DF	SAPLD/111/1987 (Bulandshahr)	NATHI VS HARGOVIND	M.C. SINGH R. P. SINGH PARIHAR SANJAY MISHRA	SATYA PRAKASH
346	LAFP	SAPLD/129/2017 (Chitrakoot)	SANGAM LAL SINCE DECEASED AND 7 OTHERS VS NATTHU RAM AND 5 OTHERS	H.N. SINGH SR. ADVOCATE ANIL KUMAR SRIVASTAVA RAJ KISHOR PANDEY	VISHNU GUPTA(SENIOR ADV.) SIYA RAM VERMA CHANDRA DUTT
347	WC	SAPLD/332/2020 (Kasganj (kanshiram Nagar))	LALARAM VS NEM SINGH	AJAY KUMAR VASHISTHA	

348	DF	FAFOD/368/2017 (Rampur)	NARESH KUMAR VS NATIONAL INSURANCE CO. LTD. AND ANOTHER	HEMANT KUMAR RAI	
349	DF	FAFOD/141/2021 (Gorakhpur)	LAUJARI ALIAS LAUJARI RAM AND ANOTHER VS BHARTI AXA GENERAL INSURANCE COMPANY LIMITED AND 5 OTHERS	VINEET KUMAR SINGH	PAWAN KUMAR SINGH
350	DF	FAFOD/466/2021 (Budaun)	SHYAM BABU SINGH VS SMT SUMAN AND 5 OTHERS	SANTOSH KUMAR YADAV	
351	WC	FAFOD/530/2020 (S.r. Nagar (bhadohi))	DINESH KUMAR MISHRA VS CHANDRABHAN SINGH AND ANOTHER	BIJAY KUMAR SRIVASTAVA	SHASHI KANT SINGH
352	WC	FAFOD/374/2021 (Aligarh)	SMT. VINITA AND ANOTHER VS VISHAL UPADHYAY AND 2 OTHERS	A.T. PANDEY	ASHISH KUMAR SRIVASTAVA

Under Order 41 Rule 11 CPC

353	DF	SAPL/152/1990 (Azamgarh)	RAM ACHHAIWAR AND OTHER VS STATE OF U.P. AND ANOTHER	NEERAJ AGARWAL ANIL SHUKLA J.N. SINGH N.K. SRIVASTAVA S.N. AGARWAL	
354	DF	SAPL/1175/2009 (Aligarh)	SMT. ASGARI BEGUM AND OTHERS VS MOHD. ISMAIL AND OTHERS	PANKAJ AGRAWAL	
355	DF	SAPL/1270/2009 (Mathura)	SMT. JAI DEVI VS HARISH CHANDRA	V. SINGH	
356	DF	SAPL/326/2016 (Azamgarh)	RAJWANTI DEVI VS RAM AVTAR AND 17 OTHERS	RAM PRATAP YADAV	
357	DF	SAPL/359/2016 (Gorakhpur)	RANVIJAY SINCE DECEASED AND 7 OTHERS VS DEVI SARAN SINCE DECEASED AND 9 ORS.	VIJAY KUMAR RAJESH KUMAR SINGH	

For Admission

358	DF	FAPL/483/2021 (Meerut)	RAJENDRA MEHTA VS STATE OF U.P. AND OTHERS	SHIV SAGAR SINGH N.C. RAJVANSHI	
359	DF	SAPL/1089/2009 (Bulandshahr)	STATE OF U.P. THRU SECY U.P. MADHYAMIK SHIKSHA PARISHAD VS KIRAN PAL SHARMA AND ANOTHER	C.S.C. SHRISH CHANDRA	I.P. SINGH
360	DF	SAPL/1198/2016 (Basti)	DUKHARAN VS MST.RAJWANTADECEASED AND ANOTHER	PREM PRAKASH CHAUDHARY	MANISH KUMAR NIGAM SALIL KUMAR RAI
361	DF	SAPL/1023/2019 (Chitrakoot)	VAN VIBHAG DWARA PRABHAGIYA VAN ADHIKARI CHITRAKOOT AND 2 ORS VS KRISHNA GOPAL TRIPATHI	KIRTIKA SINGH	S. P. PANDEY SHIVA NAND PANDEY
362	DF	SAPL/14/2020 (Mau)	FAUJDAR VS UDAIBHAN	RAJESH NIGAM VIJAY PRATAP YADAV	VINOD KUMAR UPADHYAY KULDEEP KUMAR MISHRA

363	DF	SAPL/237/2020 (Mirzapur)	KANHAYEE LAL (NOW DECEASED) AND 4 OTHERS VS RAM NATH	KRISHNA KUMAR CHAURASIA	RAVIKAR PANDEY
364	DF	SAPL/264/2021 (Etawah)	SMT. KUSHMA DEVI VS SMT. OM SHRI	ARVIND SRIVASTAVA	PUNEET BHADAURIA
365	PO	SAPL/27/2015 (Gorakhpur)	HABIBULLAH SINCE DECEASED AND 7 OTHERS VS RIYASAT ALI SINCE DECEASED AND 10 OTHERS	VINEET KUMAR SINGH	K.K.M. TRIPATHI N.K. CHATURVEDI
366	DF	FAFO/1744/2021 (Pilibhit)	IMRAN KHAN VS UJMA BEGAM AND 3 OTHERS	VARINDER SINGH	
	With	FAFO-1650-2021 Pilibhit	IMRAN KHAN VS RASEET AND 2 OTHERS	VARINDER SINGH	
367	DF	FAFO/1816/2021 (Moradabad)	SMT. SAROJ AND OTHERS VS UTTRANCHAL ROAD TRANSPORT CORP.	MOHIT SINGH	
368	DF	FAFO/1843/2021 (Agra)	SRI PRASHANT SHARMA VS SRI IQBAL SINGH	KIRAN TIWARI MAHESH CHANDRA TIWARI	ALOK SINGH KULDIP SHANKER AMIST
369	WC	FAFO/1467/2021 (Agra)	SMT. SAVITRI DEVI AND ANOTHER VS NEW INDIA ASSURANCE CO. LTD. AND ANOTHER	SHARVE SINGH	
For Hearing					
370	DF	SAPL/369/2021 (Bulandshahr)	JAI PRAKASH VS MUKESH KUMAR AND 12 OTHERS	PRAYOGENDRA PAL SINGH	Y.S.BOHRA
371	PO	SAPL/444/2011 (Bulandshahr)	BHAGWAN PARASNATH JI MAHARAJ AND BHAGWAN MAHAVIR SWAMI AND ANO VS SATISH CHAND AND OTHERS	YAGYA DEO SHARMA KM. DIPIKA SHARMA PANKAJ AGRAWAL	
	With	SAPL-445-2011 Bulandshahr	BHAGWAN PARASNATH JI MAHARAJ AND BHAGWAN MAHAVIR SWAMI AND ANO VS SATISH CHAND AND OTHERS	KM. DIPIKA SHARMA YAGYA DEO SHARMA PANKAJ AGRAWAL	
For Final Hearing					
372	PO	FAPL/576/1988 (Ghaziabad)	UMESH CHAND VS STATE OF U.P.	SHIV SAGAR SINGH	SC
	With	FAPL-577-1988 Ghaziabad	SURESH KUMAR AND OTHERS VS STATE OF U.P. AND ANOTHER	SHIV SAGAR SINGH N.LAL	SC
	With	FAPL-586-1988 Ghaziabad	MAHESH CHAND VS STATE OF UTTER PRADESH AND ANOTHER	SHIV SAGAR SINGH N. LAL	S.C.
	With	FAPL-589-1988 Ghaziabad	PRADEEP KUMAR VS STATE OF UTTAR PRADESH AND ANOTHER	SHIV SAGAR SINGH N LAL	S.C.
	With	FAPL-281-1993 Ghaziabad	AMI CHAND AND ANOTHER VS STATE OF U.P. AND ANOTHER	SHIV SAGAR SINGH N.LAL	
	With	FAPL-282-1993 Ghaziabad	ANIL CHAND AND ANOTHER VS STATE OF U.P. AND ANOTHER	N.LAL	

373	DF	SAPL/1002/1997 (Azamgarh)	CHANDI PRASAD AND OTHERS VS ONKAR NATH AND OTHERS	MANOJ KUMAR PANDEY A.K. MISHRA U.K. MISHRA	V.S. CHAUDHARY SIDDHARTH PANDEY VISHNU GUPTA J.P.N. RAJ SANJAI MISHRA
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For Final Disposal

374	DF	FAPL/511/2003 (Jaunpur)	BHAGWATI DAS AND ANOTHER VS SRI RAM JANKI VIRAJMAN MANDIR JAUNPUR AND ANOTHER	VIDYA BHUSHAN SRIVASTAVA P.K. ASTHANA PREM SHANKAR MISHRA BASHISHTH NARAYAN UPADHYAY BANSH NARAIN PATHAK B.L. VERMA	ANIL KUMAR RAI VISHNU SINGH A.K.RAI SARITA GUPTA S.N. SINGH AJIT NARAIN MISHRA R. P. SINGH PARIHAR NISHA SINGH PARIHAR A.K.SINGH
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For Final Hearing/Disposal

375	WC	FAPL/116/2013 (Agra)	U.P. AVAS EVAM VIKAS PARISHAD VS MOTI BABU AND OTHERS	VIVEK SARAN	MRIDUL TRIPATHI
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NON ADMITTED CASES

376	DF	FAFO/162/2010 (Sonbhadra)	BUTULI VS DINESH KUMAR SINGH AND OTHERS	S.S. SINGH	ASHUTOSH SRIVASTAVA MOHD. ASHRAF
377	DF	FAFO/3481/2009 (Bulandshahr)	SMT. VINESH AND OTHERS VS VIJAY KUMAR TIWARI AND OTHERS	NIGAMENDRA SHUKLA ANJU SHUKLA	ASHISH KUMAR SRIVASTAVA S.K.SHUKLA
378	DF	FAFO/1145/2016 (Chitrakoot)	RAGHAV DAS CHELA MAHANT MATHURA DAS AND ANOTHER VS KALI RAM DAS CHELA MAHANT GANGA RAM DAS DECEASED AND 2 ORS.	R.K. PANDEY RAM KISHORE PANDEY	G. KHAN PRADEEP CHANDRA TRIPATHI JAVED HUSAIN KHAN GULREZ KHAN
379	DF	FAFO/892/2021 (Chitrakoot)	DEVNATH AND ANOTHER VS SHIV MOHAN GUPTA AND 2 OTHERS	SHIV NARAYAN PANDEY	SOME NARAYAN MISHRA AKARSH DWIVEDI
	With	FAFO-651-2021 Chitrakoot	SHIV MOHAN GUPTA VS DEVNATH	SOME NARAYAN MISHRA	
380	WC	FAFO/932/2021 (Etawah)	MAHENDRA KUMAR DIXIT VS ICICI LOMBARD INSURANCE COMPANY LIMITED AND 4 OTHERS	SANTOSH KUMAR TRIPATHI SHAIENDRA SINGH	SANJAY MISHRA RAHUL SAHAI

Application for Orders

381		4/2020 (Review Application) in case FAPL-255-1995 Decided on 16/12/2015	STATE OF U.P. VS RAM PRASAD	S K MISHRA M.D. SINGH SHEKHAR C.S.C. KR. RAM CHANDRA SINGH	SHIVAM YADAV SHRI KRISHNA MISHRA SC
	With	FAPL/137/2002 Decide on 16/12/2015	HARI KARAN SINGH and ORS VS STATE OF U.P.---	KR. R.C.SINGH S.K. MISHRA M.D. SINGH SHEKHAR	SHIVAM YADAV S.C.
	With	FAPL/257/1995 Decide on 16/12/2015	SHEO LAL VS STATE OF U.P.---	RAM CHANDRA SINGH	SC
	With	FAPL/310/2008 Decide on 16/02/2015	MOHKAM and ANOTHER VS STATE OF U.P.---	S.K. MISHRA T.N. TIWARI	S.C. SHIVAM YADAV

	With FAPL/624/2008	BHARTA VS STATE OF U.P.---	N.LAL	S.C.
	With FAPL/1120/2003	PODU and ANOTHER VS STATE OF U.P.---	M.D. SINGH SHEKHAR S K MISHRA	SHIVAM YADAV S.C.
	With FAPL/1222/1990	AMAN SINGH VS STATE OF U.P.---	M.D. SINGH SHAILESH UPADHYAY MADAN MOHAN	
382	Decide on 09/11/2017 1/2009 (349520/2009) (Recall of Order) in case FAPL-608-2009	ARUN PANT VS SMT. SHUSHMA PANT	K.K. DWIVEDI	
383	4/2019 (330826/2017) (Restoration) in case SAPL-144- -2001 Decided on 30/10/2012	VIRENDRA SINGH YADAVA VS MOHAMMAD VIKAR AND ANOTHER	RAHUL SHEKHAR AMIT KUMAR GAUR K.S.CHAUHAN	
384	3/2019 (Restoration) in case SAPLD-23- -2013 Decided on 03/12/2018	SMT. DHANWATI VS SMT. SHAKUNTLA	RAHUL MISHRA ABHISHEK TRIPATHI SANJAY MISHRA	

SAMPLE

AT 10:00 AM
(Court No.35)
HON'BLE JUSTICE PRAKASH PADIA

FRESH LIST

Fresh

1	DF	WRIA/7889/2021 (Ghaziabad) Notice no:2021/24013	VIVEK SHARMA VS STATE OF U.P. AND 2 OTHERS	ABHINAV GAUR SR. ADVOCATE VIBHU RAI	RAVI PRAKASH PANDEY SURESH SINGH C.S.C.
2	DF	WRIA/10430/2021 (Allahabad) Notice no:2021/31145	PRAVEEN KUMAR DAS AND ANOTHER VS STATE OF U.P. AND ANOTHER	ANIL BHUSHAN (SENIOR ADV.) PRATIK SRIVASTAVA	SANTOSH KUMAR SINGH C.S.C.
3	PO	WRIA/13090/2021 (Agra) Notice no:2021/1651	NEHA VERMA VS UNION OF INDIA AND 3 OTHERS	BRIJESH KUMAR MISHRA	A.S.G.I.
4	PO	WRIA/13460/2021 (Aligarh) Notice no:2021/1752	SMT. SUSHMA VS UNION OF INDIA AND 3 OTHERS	MAHENDRA PRASAD MISHRA	SATISH CHATURVEDI PRAMOD KUMAR SINGH A.S.G.I.
5	PO	WRIA/13748/2021 (Jaunpur) Notice no:2021/38325	MANGALA PRASAD VS STATE OF U.P. THROUGH THE PRINCIPAL SECRETARY AND 3 OTHERS	DHARMENDRA KUMAR TRIPATHI	C.S.C.
6	DF	WRIA/13862/2021 (Mirzapur) Notice no:2021/40934	SHRAWAN KUMAR AND ANOTHER VS STATE OF U P. THROUGH SECRETARY AND ANOTHER	KAPOOR CHANDRA VISHWAKARMA ANKUR VISHWAKARMA	C.S.C.
7	DF	WRIA/13876/2021 (Kanpur Nagar) Notice no:2021/40060	DEEKSHA BAJPAI VS STATE OF U P THROUGH ITS SECRETARY TRANSPORT AND 3 OTHERS	JITENDRA KUMAR RAVAT	AWADHESH KUMAR SAXENA C.S.C.
8	DF	WRIA/14390/2021 (Aligarh) Notice no:2021/40900	MOHD. FARMAN VS STATE OF U.P. AND 3 OTHERS	PRAMOD KUMAR SINGH	C.S.C.
9	PO	WRIA/15229/2021 (Kasganj (kanshiram Nagar)) Notice no:2021/45328	DINESH KUMAR AND 4 OTHERS VS STATE OF U.P. AND 2 OTHERS	SUPARN SAMADARIYA AGNIHOTRI KUMAR TRIPATHI	SURESH KUMAR C.S.C.
10	PO	WRIA/15454/2021 (Allahabad) Notice no:2021/46383	DR. MOHINI SINGH AND 3 OTHERS VS STATE OF U.P. THROUGH THE PRINCIPAL SECRETARY DEPARTMENT OF HEALTH AND SERVICES AND 5 OTHERS	SHASHANK SHRI TRIPATHI ARAVIND KUMAR TRIPATHI	M.N. SINGH FUZAIL AHMAD ANSARI C.S.C.
	With	WRIA-15727-2021 Allahabad	DR.NITIN CHAUDHARY AND 8 OTHERS VS STATE OF U.P. AND 5 OTHERS	SHASHANK SHRI TRIPATHI ARAVIND KUMAR TRIPATHI	C.S.C.
11	PO	WRIA/15610/2021 (Allahabad) Notice no:2021/43756	GHANSHYAM DAS VS STATE OF U.P. AND 6 OTHERS	AVADHESH KUMAR UPADHYAY	C.S.C.
12	PO	WRIA/15617/2021 (Deoria) Notice no:2021/46286	SATYA PRAKASH VS STATE OF U.P. AND 15 OTHERS	SEEMANT SINGH	C.S.C.
13	PO	WRIA/15636/2021 (Saharanpur) Notice no:2021/45085	OM KUMAR SINGH VS STATE OF U.P. AND 6 OTHERS	MANU KHARE	RAMAKANT SINGH RAVINDRA SINGH C.S.C.

14	PO	WRIA/15884/2021 (Jaunpur) Notice no:2021/45229	ARUN KUMAR SINGH AND 16 OTHERS VS STATE OF U.P. AND 3 OTHERS	DHARMENDRA KUMAR TRIPATHI	C.S.C.
15	PO	WRIA/15896/2021 (Maharajganj) Notice no:2021/42054	SHERA ALI VS STATE OF U.P. AND ANOTHER	KRISHNA DEV MISHRA PRABHAKAR AWASTHI JAVED ALAM	C.S.C.
16	PO	WRIA/15898/2021 (Kushi Nagar) Notice no:2021/32242	SUBHASH SINGH VS STATE OF U.P. AND 2 OTHERS	SUSHIL KUMAR MISHRA	SURESH SINGH C.S.C.
17	PO	WRIA/15904/2021 (Ballia) Notice no:2021/46978	RAM KINKAR YADAV AND 10 OTHERS VS STATE OF U.P. AND 3 OTHERS	SEEMANT SINGH	C.S.C.
18	PO	WRIA/15915/2021 (Hathras (mahamaya Nagar)) Notice no:2021/42456	PAPPU KUMAR VS STATE OF U.P. AND 2 OTHERS	DHARMENDRA KUMAR TRIPATHI	C.S.C.
19	PO	WRIA/16107/2021 (Bareilly) Notice no:2021/45993	UDAI PRATAP SINGH VS STATE OF U.P. AND 3 OTHERS	BRAJESH KUMAR SINGH	SHER BAHADUR SINGH C.S.C.
20	PO	WRIA/16129/2021 (Gorakhpur) Notice no:2021/47548	UMESH PASWAN VS STATE OF U.P. AND 3 OTHERS	ARVIND PRABODH DUBEY KUSHMONDEYA SHAHI	DHANANJAY AWASTHI C.S.C.
21	PO	WRIA/16156/2021 (Auraiya) Notice no:2021/2449	VIMLA DEVI VS UNION OF INDIA AND 3 OTHERS	SHIKHAR AWASTHI	RAJSHEKHAR SRIVASTAVA A.S.G.I.
22	PO	WRIA/16413/2021 (Sambhal (bheem Nagar)) Notice no:2021/47407	VIKAS KUMAR VS THE STATE OF U.P. AND 3 OTHERS	SHAILESH VERMA	C.S.C.
23	PO	WRIA/16423/2021 (Bulandshahr) Notice no:2021/47401	SONU SINGH VS STATE OF U.P. AND ANOTHER	SATYA PRAKASH SINGH BAJRANG BAHADUR SINGH	AAKASH RAI C.S.C.
24	PO	WRIA/16430/2021 (Allahabad) Notice no:2021/46802	NEETI PANDEY VS STATE OF U.P. AND 6 OTHERS	RAKESH TRIPATHI I	AZAD RAI C.S.C.
25	PO	WRIA/16440/2021 (Allahabad) Notice no:2021/47209	SMT. BINDU YADAV ALIAS BINDU DEVI VS STATE OF U.P. AND ANOTHER	PANKAJ SRIVASTAVA	C.S.C.
26	PO	WRIA/16444/2021 (Allahabad) Notice no:2021/47116	NIRMLA DEVI VS STATE OF U.P. AND 4 OTHERS	DEVENDRA VIKRAM SINGH DAMODAR SINGH	SURESH SINGH C.S.C.
27	PO	WRIA/16453/2021 (Auraiya) Notice no:2021/48350	PRAMOD KUMAR VS STATE OF U.P. AND 4 OTHERS	NEERAJ SHUKLA	SHRAVAN KUMAR PANDAY C.S.C.
28	PO	WRIA/16456/2021 (Mirzapur) Notice no:2021/46861	NEETU CHAURASIYA AND 106 OTHERS VS STATE OF U.P. AND 3 OTHERS	DHIRENDRA KUMAR SRIVASTAVA	JAY RAM PANDEY C.S.C.
29	PO	WRIA/16458/2021 (Allahabad) Notice no:2021/2359	MOHD. MASOOM VS UNION OF INDIA AND 3 OTHERS	GANESH PANDEY RAJESH KUMAR SINGH	A.S.G.I.
30	PO	WRIA/16464/2021 (Varanasi) Notice no:2021/46368	AJIT SETH VS STATE OF U.P. AND 4 OTHERS	DEO PRAKASH SINGH	VIVEK SARAN C.S.C.
31	PO	WRIA/16469/2021 (Deoria) Notice no:2021/46188	RISHIKESH TIWARI VS STATE OF U.P. AND 5 OTHERS	AADITYA DHAR DWEEVEDI	C.S.C.
32	PO	WRIA/16483/2021 (Etah) Notice no:2021/46746	YOGESH TIWARI VS STATE OF U.P. AND 3 OTHERS	D.C. DWIVEDI	C.S.C.
33	PO	WRIA/16485/2021 (Etawah) Notice no:2021/48444	SMT. ALPANA DEVI VS STATE OF U.P. AND 4 OTHERS	A.P.SINGH	C.S.C.

34	PO	WRIA/16488/2021 (Sonbhadra) Notice no:2021/2437	JAHIRUN NISHA VS UNION OF INDIA AND 2 OTHERS	GAURAV TIWARI MOHAMMAD ADNANUL HAQ M. SIRAJUL HAQ	A.S.G.I.
35	PO	WRIA/16489/2021 (Deoria) Notice no:2021/47781	CHAMPA DEVI VS STATE OF U.P. AND 2 OTHERS	VED PRAKASH	SHYAM KRISHNA GUPTA C.S.C.
36	PO	WRIA/16497/2021 (Maharajganj) Notice no:2021/46341	RAM VALESH SHARMA VS STATE OF U.P. AND 2 OTHERS	JATA SHANKAR PANDEY	C.S.C.
37	PO	WRIA/16498/2021 (Ballia) Notice no:2021/47488	AWADHESH KUMAR CHAUBEY VS STATE OF U.P. AND 4 OTHERS	YADVENDRA PRATAP SINGH SANJAI SINGH	SURESH SINGH C.S.C.
38	PO	WRIA/16507/2021 (Mirzapur) Notice no:2021/47230	ARUN KUMAR SRIVASTAVA VS ENGINEER IN CHIEF AND HEAD OF DEPARTMENT, IRRIGATION AND WATER RESOURCES AND ANOTHER	ADARSH SINGH INDRA RAJ SINGH	DEO PRAKASH SINGH C.S.C.
39	PO	WRIA/16509/2021 (Kushi Nagar) Notice no:2021/45484	RAM BRIKSH PRASAD VS STATE OF U.P. AND 4 OTHERS	MAHENDRA SINGH	PRANESH DUTT TRIPATHI C.S.C.
40		WRIA/16802/2021 (Kanpur Nagar) Notice no:2021/48795 2021/48795	CONSTABLE (1445) RAVINDRA KUMAR SINGH VS STATE OF U.P. AND 2 OTHERS	DINESH KUMAR RAI BIJENDRA KUMAR MISHRA	C.S.C.
41		WRIA/16804/2021 (Kanpur Nagar) Notice no:202/48794 202/48794	CONSTABLE (1445) RAVINDRA KUMAR SINGH VS STATE OF U.P. AND 2 OTHERS	DINESH KUMAR RAI BIJENDRA KUMAR MISHRA	C.S.C.
42		WRIA/16805/2021 (Maharajganj) Notice no:2021/2568	NAGENDRA KUMAR CHAUDHARY VS GOVERNMENT OF INDIA AND 2 OTHERS	PRASHANT KANHA NIKHIL KUMAR	A.S.G.I.
43		WRIA/16809/2021 (Chandauli) Notice no:2021/48611	SATISH KUMAR JAISWAL VS STATE OF U.P. AND 2 OTHERS	SATYENDRA NATH TRIPATHI	C.S.C.
44		WRIA/16814/2021 (Jhansi) Notice no:2021/47542	SANJAY KUMAR JAIN VS STATE OF U.P. AND 2 OTHERS	SHIV BAHADUR YADAV	ROHIT PANDEY C.S.C.
45		WRIA/16815/2021 (Sambhal (bheem Nagar)) Notice no:2021/48504	ASHOK KUMAR VS STATE OF U.P. AND ANOTHER	SHIV RAJ SINGH	SATISH CHANDRA YADAV C.S.C.
46		WRIA/16817/2021 (Meerut) Notice no:2021/48772	SARLA VS STATE OF U.P. AND 4 OTHERS	OM PRAKASH TRIPATHI	C.S.C.
47		WRIA/16821/2021 (Allahabad) Notice no:2021/48761	SULABH SINGH YADAV VS STATE OF U.P. AND 4 OTHERS	DEEPAK YADAV RAJESH YADAV SURESH KUMAR SINGH	AZAD RAI C.S.C.
48		WRIA/16824/2021 (Shamli (prabudh Nagar)) Notice no:2021/48757	SUSHIL KUMAR VS STATE OF U.P. AND 15 OTHERS	SEEMANT SINGH	C.S.C.
49		WRIA/16830/2021 (Allahabad) Notice no:2021/48738	PRAVEEN KUMAR YADAV VS STATE OF U.P. AND 2 OTHERS	ASHWINI KUMAR SINGH	A.K.S.PARIHAR C.S.C.
50		WRIA/16836/2021 (Bulandshahr) Notice no:2021/48730	VILESH KUMAR VS STATE OF U.P. AND 2 OTHERS	MAHESH SHARMA	C.S.C.
51		WRIA/16839/2021 (Deoria) Notice no:2021/46183	PARASNATH III VS STATE OF U.P. AND 2 OTHERS	YASHWANT PRATAP SINGH	C.S.C.
52		WRIA/16841/2021 (Moradabad) Notice no:2021/44449	AFSAR ALI VS STATE OF U P AND 4 OTHERS	INDRESH KUMAR MISHRA	ASHOK KUMAR LAL SATYAM SINGH C.S.C.

53	WRIA/16843/2021 (Auraiya)	OM PRAKASH YADAV VS THE MANAGING DIRECTOR PROVINCIAL COOPERATIVE AND 2 OTHERS	BHUPENDRA SINGH YATINDRA	ABHISHEK MISHRA
54	WRIA/16844/2021 (Meerut) Notice no:2021/48929	RAJEEV KUMAR VS STATE OF U.P. AND ANOTHER	NAVEEN KUMAR TRIPATHI	AAKASH RAI C.S.C.
55	WRIA/16846/2021 (Kanpur Nagar) Notice no:2021/49385	PREM NARAYAN VS STATE OF U.P. AND 5 OTHERS	GANESH MANI	C.S.C.
56	WRIA/16853/2021 (Kanpur Nagar) Notice no:2021/2593	RAKESH CHANDRA VS UNION OF INDIA THROUGH SECRETARY (FINANCE) AND 3 OTHERS	PRASHANT PANDEY	SIDDHARTH SINGHAL A.S.G.I.
57	WRIA/16855/2021 (Hathras (mahamaya Nagar)) Notice no:2021/47293	SHAYAM BABU PUNDIR VS STATE OF U.P. AND 3 OTHERS	SANJEEV KUMAR PANDEY	C.S.C.
58	WRIA/16856/2021 (Allahabad) Notice no:2021/48463	SADHANA DEVI VS STATE OF U.P. AND 2 OTHERS	SUNIL KUMAR SINGH	A.K.S.PARIHAR C.S.C.
59	WRIA/16857/2021 (Allahabad) Notice no:2021/48704	VINOD AND 2 OTHERS VS STATE OF U.P. AND 3 OTHERS	SUDHEER RANA	C.S.C.
60	WRIA/16861/2021 (Moradabad) Notice no:2021/48796	MOHAMMAD AFZAL AND 8 OTHERS VS STATE OF U.P. AND 5 OTHERS	ARUN KUMAR MISRA ARUN KUMAR	C.S.C.
61	WRIA/16862/2021 (Allahabad) Notice no:2021/48547	RAM PRASOT VS STATE OF U.P. AND 4 OTHERS	BABU LAL RAM	A.K.S.PARIHAR C.S.C.

ADDITIONAL/UNLISTED LIST

For Admission

ECOURT CASES.

301	LAFP E-File	WRIA/6198/2020 (Maharajganj)	MANJULATA AND 3 OTHERS VS STATE OF UTTAR PRADESH AND 2 OTHERS	AVANISH KUMAR SRIVASTAVA AMBUJ PANDEY	C.S.C.
302	NDF E-File	WRIA/6253/2021 (Allahabad)	UTTAM ANAND VS DIRECTOR SOCIAL WELFARE DEPARTMENT AND 5 OTHERS	VIJAY PAL YADAV	SANTOSH KUMAR TRIPATHI C.S.C.
303	NDF E-File	WRIA/13560/2021 (8826 Firozabad 8049 2069)	SHAIZAN KHAN VS STATE OF UP AND 3 OTHERS	ANWAR HUSSAIN	SAURABH TIWARI

For Admission

SENIOR CITIZEN

304	WA	WRIA/53819/2010 (Kanpur Nagar)	UMESH CHANDRA DIXIT VS UNION OF INDIA AND OTHERS	SHIV NATH SINGH R.K. RATHORE RAM OM VIKRAM SINGH CHAUHAN RAHUL SAHAI SARVESH KUMAR DUBEY VISHNU GUPTA	S.N.SINGH SATISH CHATURVEDI SATYAM SINGH S.C. A. K. MISHRA A. S. G. I.
305	DF	WRIA/24348/2017 (Kanpur Nagar)	SUNIL KUMAR AND 4 OTHERS. VS STATE OF U.P. AND 2 OTHERS.	VASHISHTHA NARAYAN TRIPATHI RAJESH KUMAR SINGH AISHWARYA KUMAR SINGH AJAY SHARMA	C.S.C.

306	DF	WRIA/21784/2018 (Budaun)	AMAR DAYAL SAHU VS STATE OF U P AND 3 OTHERS	PRAVEEN KUMAR SRIVASTAVA	DILIP SINGH C.S.C.
307	DF	WRIA/24556/2018 (Jalaun)	SMT. SITA JADIYA VS STATE OF U.P. AND 4 OTHERS	MR. H.N. SINGH SR. ADVOCATE RAJENDRA SINGH CHAUHAN	C.S.C.
	With	WRIA-47696-2008 Jalaun	AKHILESH KUMAR SRIVASTAVA VS STATE OF U.P. AND ANOTHERS	M.M. SAHAI S.C. SANJIV KUMAR	RAFFQ.AHMAD.KHAN R.S. CHAUHAN ANIL KUMAR SRIVASTAVA VINAY KUMAR KHARE(SENIOR ADV.) DURGA SINGH C.S.C
308	DF	WRIA/9047/2019 (Allahabad)	MUKESH PASWAN VS THE UNION OF INDIA AND 6 OTHERS	DEVESH MISHRA VIJAY GAUTAM(SENIOR ADV.) NARENDRA KUMAR P.S. CHAUHAN GAURAV SINGH ATIPRIYA GAUTAM	HIMKANYA SRIVASTAVA A.S.G.I.
309	DF	WRIA/10177/2019 (Etawah)	KISHOR KUMAR VS STATE OF U.P. AND 3 OTHERS	A.P.N. GIRI	C.S.C.
310	DF	WRIA/13554/2019 (Ballia)	DUKHANTI RAM AND 15 OTHERS VS STATE OF U P AND 5 OTHERS	SUDHAKAR PANDEY	C.S.C.
311	DF	WRIA/14658/2019 (Ghazipur)	MOHAMMAD AKBAR KHAN VS STATE OF U.P. AND 2 OTHERS	ANSHUMAN SINGH SUBHASH SINGH YADAV	C.S.C.
312	DF	WRIA/16367/2019 (Ghaziabad)	ASHOK KUMAR VS INDIAN BANK AND 3 OTHERS	NAMIT KUMAR SHARMA GIRISH CHANDRA SHUKLA GUNJAN SHARMA	RAHUL SAHAI AMRISH SAHAI
313	DF	WRIA/5366/2021 (Farrukhabad)	BIPIN KUMAR YADAV VS STATE OF U.P. AND 2 OTHERS	KAILASH PRAKASH PANDEY	C.S.C.
314	DF	WRIA/11788/2021 (Baghpat)	VARUN KUMAR VS STATE OF U.P. AND 5 OTHERS	SUYASH PANDEY NAND LAL PANDEY	BAJRANG BAHADUR SINGH SATYA PRAKASH SINGH C.S.C.
315	DF	WRIA/12396/2021 (Jhansi)	RAMESH CHANDRA VS STATE OF U P AND 3 OTHERS	PARVEZ ALAM AMIT KUMAR SATSANGI	C.S.C.
316	DF	WRIA/12738/2021 (Firozabad)	PREM SHANKAR VS STATE OF U.P. AND 4 OTHERS	SANJEEV KUMAR PANDEY	C.S.C.
317	DF	WRIA/12799/2021 (Agra)	AMIT KUMAR VS STATE OF U.P. AND 3 OTHERS	HITESH PACHORI	C.S.C.
318	DF	WRIA/12886/2021 (Azamgarh)	RADHAVENDRA SINGH VS STATE OF U.P. AND 7 OTHERS	UPENDRA KUMAR	BHANU PRATAP SINGH C.S.C.
319	DF	WRIA/13858/2021 (Etawah)	RAJESH KUMAR VS STATE OF U.P. THROUGH SECRETARY BASIC EDUCATION GOVT OF U.P. AND 4 OTHERS	DHARMENDRA KUMAR	VIKRAM BAHADUR SINGH C.S.C.
320	WA	WRIA/22872/1993 (Gorakhpur)	BABOO LAL VERMA VS DIRECTOR OF YOUTH WELFARE AND ADMINISTRATIVE COMMANDANT.	O.P. GUPTA ATIPRIYA GAUTAM DEVESH MISHRA R.P.MISHRA	S.C.
321	LAFP	WRIA/50929/2008 (Farrukhabad)	SMT. GIRJA DEVI VS STATE OF U.P. AND OTHERS	ATUL KUMAR SHAHI RAGHVENDRA MISHRA	K. SHAHI SHIV NATH SINGH S.K. VERMA C.S.C.

322	WA	WRIA/33558/2011 (Allahabad)	SANTOSH KUMAR SINGH VS STATE OF U.P. AND OTHERS	MOHAMMAD ALI AUSAF RAHUL AGARWAL SHIV LAL ARVIND SINGH UTTAR KUMAR GOSWAMI	C.S.C.
323	LAFP	WRIA/60199/2013 (Saharanpur)	KULDEEP KUMAR AND 9 ORS. VS STATE OF U.P. AND 5 ORS.	ASHOK KHARE SIDDHARTH KHARE	A.K. MEHROTRA C.S.C.
324	WA	WRIA/17734/2014 (Azamgarh)	RAM SAKAL YADAV AND 4 OTHERS VS STATE OF U.P. AND 4 OTHERS	VISHNU SHANKER GUPTA RAM KIRTI SINGH	R.P SINGH MAN BAHADUR SINGH C.S.C.
325	LAFP	WRIA/18740/2015 (Mathura)	NEERAJ SUNDER LAL VS STATE OF U.P. AND 3 ORS.	CHANDRA BHUSHAN YADAV ANUPAM SHYAM DWIVEDI SUDHIR DIXIT	PARUL SRIVASTAVA NAMIT SRIVASTAVA C.S.C.
326	WA	WRIA/62459/2015 (Allahabad)	DR. JAGDISH KUMAR MISHRA VS STATE OF U.P. AND 4 OTHERS	LAVESH KUMAR S.OJHA RADHA KANT OJHA (SENIOR ADV) GAURAV SARKAR	LAVLESH KUMAR SHUKLA AJIT KUMAR SINGH SHASHI PRAKASH RAI C.S.C.
	With	WRIA-62733-2015 Allahabad	BHAWNA RAI AND 7 OTHERS VS STATE OF U.P. AND 4 OTHERS	CHANDAN SHARMA ABHISHEK CHANDRA ANIL TIWARI	SHASHI PRAKASH RAI C.S.C.
327	WA	WRIA/5770/2016 (Moradabad)	VIVEK YADAV VS STATE OF U.P. AND 3 OTHERS	MAHENDER PAL SINGH YADAV PREM PRAKASH YADAV GIRISH TIWARI	C.S.C.
328	WA	WRIA/46880/2016 (Jaunpur)	ANIL KUMAR SHAHI VS STATE OF U.P. AND 3 ORS.	ANOOP TRIVEDI (SENIOR ADV.)	C.S.C.
329	WA	WRIA/50551/2016 (Varanasi)	BALJI SINGH AND 2 ORS. VS STATE OF U.P. AND 13 ORS.	VINOD KUMAR SRIVASTAVA GULAB CHANDRA	DHIRENDRA KUMAR SRIVASTAVA C.S.C.
330	WA	WRIA/7372/2017 (Ghazipur)	RAM RAJ SINGH VS STATE OF U.P. AND 4 OTHERS	AJAY KUMAR SINGH	RAJENDRA RAI C.S.C.
		(WRIA-26865-2014) Ghazipur Decided on 23/03/2017	RAM RAJ SINGH VS STATE OF U.P. AND 3 OTHERS		
331	WA	WRIA/9782/2017 (S.r. Nagar (bhadohi))	DHAN LAL RAM VS STATE OF U.P. AND ANOTHER	RAMSAGAR YADAV ALOK KUMAR YADAV	C.S.C.
332	WA	WRIA/12994/2017 (Etawah)	NARESH CHANDRA VERMA VS STATE OF U.P. AND 3 OTHERS	DEVENDRA KUMAR ADITYA BHUSHAN SINGHAL ASHISH AGRAWAL	SHIVAM YADAV GAUTAM B NEERAJ R NEERAJ RAI C.S.C.
333	WA	WRIA/14216/2017 (Varanasi)	KAMLESH SINGH VS STATE OF U.P. AND 3 ORS.	PRAMOD KUMAR PANDEY AMIT SAXENA (SENIOR ADV.)	ARCHANA SINGH PRAMOD KUMAR SINGH C.S.C.
		(WRIA-24086-2018) Varanasi Decided on 04/12/2018	KAMLESH SINGH VS STATE OF U.P. AND 3 OTHERS		
334	WA	WRIA/33841/2017 (Gorakhpur)	DHARMENDRA MANI TIWARI VS STATE OF U.P. AND 4 OTHERS	RAMESH CHANDRA DWIVEDI	C.S.C.
335	WA	WRIA/55443/2017 (Allahabad)	AKHILESH KUMAR PATHAK AND 9 OTHERS VS STATE OF U.P. AND 2 OTHERS	SR. ADVOCATE RAM MILAN MISHRA	ASHOK KUMAR YADAV C.S.C.
	With	WRIA-62145-2017 Allahabad	ARVIND KUMAR GAUR VS STATE OF U.P. AND 2 ORS.	VINAY KUMAR SINGH	ASHOK KUMAR YADAV C.S.C.

	With	WRIA-23723-2018 Allahabad	SANDEEP KUMAR VS STATE OF U.P. AND ANOTHER	RAM MILAN MISHRA	ASHOK KUMAR YADAV C.S.C.
336	WA	WRIA/56147/2017 (Kanpur Nagar)	RAMENDRA SINGH AND 22 ORS. VS STATE OF U.P. AND 5 ORS.	K.K. TRIPATHI DHEERAJ KUMAR DWIVEDI PRAMOD KUMAR PANDEY VIKRAM D. CHAUHAN	R.M.SAGGI VIVEK VERMA SHRI RAM PANDEY C.S.C.
337	LAFP	WRIA/6860/2018 (Agra)	ATBIR SINGH SUB-INSPECTOR AND ANOTHER VS STATE OF U.P THROUGH PRINCIPAL SECRETARY AND 03 OTHERS	RAMESH KUMAR KAILASH PRAKASH PANDEY	C.S.C.
338	LAFP	WRIA/14304/2018 (Agra)	DINESH KUMAR VS STATE OF U.P. AND 2 OTHERS	SANTOSH YADAV	BALESHWAR CHATURVEDI C.S.C.
339	WA	WRIA/14991/2018 (Ghaziabad)	SHYAM LAL VS STATE OF U P AND 3 OTHERS	NAVEEN KUMAR TRIPATHI	C.S.C.
	With	WRIA-12228-2017 Ghaziabad (WRIA-7490-2018) Ghaziabad Decided on 05/10/2021	C/M TULSI RAM MAHESHWARI PBAS INTER COLLEGE MODI NAGAR AND ANR VS STATE OF U.P. AND 4 OTHERS SHYAM LAL VS STATE OF U.P. AND 4 OTHERS	SR. ADVOCATE SUJEET KUMAR CHHAYA GUPTA PRATAP VIKRAM SINGH SIDDHARTH KHARE	ASHOK KUMAR YADAV VIJAY GAUTAM(SENIOR ADV.) AKASH RAI C.S.C.
340	WA	WRIA/18856/2018 (Sambhal (bheem Nagar))	HUMA PAKAR VS STATE OF U.P. AND 4 OTHERS	SUBHASH CHANDRA YADAV	SATISH CHANDRA YADAV C.S.C.
341	WA	WRIA/20637/2018 (Kushi Nagar)	HARSH CHAND GUPTA VS STATE OF U.P. AND 4 OTHERS	PRABHA SHANKER PANDEY	C.S.C.
342	ED	WRIA/24807/2018 (Banda)	RAJ KUMAR TRIPATHI VS STATE OF U.P. AND 4 OTHERS	MAHENDRA SINGH RAJA RAM KUSHWAHA	C.S.C.
343	WA	WRIA/25726/2018 (Hamirpur)	SMT. SHIV PYARI VS STATE OF U.P. AND ANOTHER	RAVI SAHU	MANISH GOYAL C.S.C.
344	WA	WRIA/5/2019 (Hathras (mahamaya Nagar))	VIMAL KANT NIRMOHI VS UNION OF INDIA, NEW DELHI AND 2 OTHERS	SATISH SOLANKI	AVINASH CHANDRA SRIVASTAVA A.S.G.I.
345	WA	WRIA/6499/2019 (Etawah)	C/M, SHRI SANT VINOBA INTER COLLEGE, ETAWAH VS STATE OF U.P. AND 3 OTHERS	YOGESH KUMAR SAXENA	VIKRAM BAHADUR SINGH C.S.C.
346	WA	WRIA/6918/2019 (Gorakhpur)	RAMENDRA PRATAP SINGH AND 4 OTHERS VS STATE OF U.P. AND 3 OTHERS	UDAY PRATAP SINGH	RAMESH UPADHYAYA(SENIOR ADV.) C.S.C.
	With	WRIA-3331-2021 Gorakhpur	MANISH VS STATE OF U.P. AND 3 OTHERS	KAMLESH KUMAR TIWARI	RAJAN UPADHYAY C.S.C.
347	WA	WRIA/14109/2019 (Etah)	AZHAR ALI VS STATE OF U.P. AND 3 OTHERS	SANJEEV KUMAR PANDEY	RAM BILAS YADAV C.S.C.
348	LAFP	WRIA/15928/2019 (Farrukhabad)	ANURADHA KUMARI MISHRA VS STATE OF U.P. AND 4 OTHERS	SHRAVAN KUMAR PANDEY SHYAM NARAIN PANDEY	SHASHI KANT VERMA DURGA SINGH C.S.C.
349	WA	WRIA/17008/2019 (Allahabad)	RAJEEV KUMAR MISHRA VS STATE OF U.P. AND 3 OTHERS	ASHUTOSH SRIVASTAVA ANAND MOHAN PANDEY	SURENDRA PRASAD SHARMA CHHAYA GUPTA SUJEET KUMAR C.S.C.

350	WA	WRIA/17738/2019 (Jaunpur)	SMT. SHANTI DEVI VS STATE OF U.P. AND 4 OTHERS	VINIT KUMAR SHARMA ABHISHEK RAI	MRIGRAJ SINGH C.S.C.
351	WA	WRIA/19876/2019 (Saharanpur)	SMT. USHA DEVI VS STATE OF U.P. AND 2 OTHERS	DINESH KUMAR SHUKLA NARENDRA MOHAN	C.S.C.
352	LAFP	WRIA/1673/2020 (Bijnor)	KULDEEP SINGH VS STATE OF U.P. AND 2 OTHERS	SUDHIR BHARTI BRIJ KUMAR SAROJ	C.S.C.
353	WA	WRIA/2830/2020 (Fatehpur)	RAMPYARI @ BUDHRANI VS STATE OF U.P. AND 2 OTHERS	SARVESH SINGH SHIVE DATTA YADAV RAM NARESH SINGH JITENDRA KUMAR MISHRA	C.S.C.
354	LAFP	WRIA/5796/2020 (Kannauj)	DR. RANJANA YADAV VS STATE OF U.P. AND 4 OTHERS	MAN MOHAN SINGH	C.S.C.
355	WA	WRIA/8042/2020 (Agra)	AKHILESH PACHAURI AND 8 OTHERS VS STATE OF U.P. AND 3 OTHERS	VIJETA SINGH MAHENDRA BAHADUR SINGH	SUNIL KUMAR MISHRA U.S. SINGH VISEN C.S.C.
	With	WRIA-8057-2020 Kanpur Dehat	LARENSH SANKHWAR VS STATE OF U.P. AND 4 OTHERS	SHIV KUMAR SINGH DR. AKHILESH KUMAR	C.S.C.
	With	WRIA-8072-2020 Gautam Buddh Nagar	KAMLESH CHANDRA VS STATE OF U.P. AND 5 OTHERS	ANOOP KUMAR	AAKASH RAI SATYA PRAKASH SINGH BAJRANG BAHADUR SINGH C.S.C.
	With	WRIA-8124-2020 Kanpur Nagar	ARUN KUMAR MISRA VS COMMISSIONER/REGISTRAR, COOPERATIVE SOCIETIES, U.P. LUCKNOW AND ANOTHER	VISHNU PRAKASH SRIVASTAVA	C.S.C.
	With	WRIA-8144-2020 Agra	RAVI CHHONKAR VS STATE OF U.P. AND 2 OTHERS	SEEMANT SINGH	C.S.C.
	With	WRIA-8162-2020 Agra	SHIV DUTTA VS STATE OF U.P. AND 3 OTHERS	SACHIDA NAND TIWARI KAUSHAL KISHORE MANI	C.S.C.
	With	WRIA-8209-2020 Allahabad	RAJESH NARAYAN PATHAK VS THE BARODA UP GRAMIN BANK AND 3 OTHERS	PRABHAT TRIPATHI BHARAT SINGH PAL	ABHISHEK MISHRA PRADEEP KUMAR SINHA AMRISH SAHAI
		(WRIA-8240-2020) Agra Decided on 29/01/2021	RATENDRA KUMAR SHARMA VS STATE OF U.P. AND 2 OTHERS		
		(WRIA-8243-2020) Banda Decided on 29/01/2021	ASAD ALI VS STATE OF U P AND 4 OTHERS		
	With	WRIA-8427-2020 Allahabad	VIJAY BAHADUR SINGH VS STATE OF U.P. AND 2 OTHERS	ASHOK KUMAR UPADHYAY	SUNIL KUMAR MISRA C.S.C.
	With	WRIA-8467-2020 Mirzapur	BAL GOVIND SINGH VS STATE OF U.P. AND 4 OTHERS	ASHWANI KUMAR SRIVASTAVA NEERAJ KUMAR SRIVASTAVA	C.S.C.
	With	WRIA-8543-2020 Mirzapur	MANGALA PRASAD VS STATE OF U.P. AND 4 OTHERS	ASHWANI KUMAR SRIVASTAVA NEERAJ KUMAR SRIVASTAVA	C.S.C.
	With	WRIA-8552-2020 Muzaffar Nagar	GOPAL TYAGI VS STATE OF U.P. AND 7 OTHERS	ROHAN GUPTA	ATUL TEJ KULSHRESTHA C.S.C.
	With	WRIA-8631-2020 Gorakhpur	SANTOSH KUMAR VS STATE OF U P AND 5 OTHERS	MANOJ KUMAR MISHRA SAROJ KUMAR YADAV	C.S.C.

With	WRIA-8664-2020 Ballia	UMESH CHANDRA PANDEY VS STATE OF U.P. AND 3 OTHERS	AKSHAY KUMAR SHUKLA VINOD KUMAR SINGH	C.S.C.
	(WRIA-8679-2020) Allahabad Decided on 27/01/2021	SANJAY KUMAR VS STATE OF U.P. AND 2 OTHERS		
With	WRIA-8772-2020 Meerut	NARENDRA KUMAR VS STATE OF U.P. AND 5 OTHERS	ROHIT KUMAR SINGH	AJAY KUMAR C.S.C.
With	WRIA-8793-2020 Agra	VIJAY SINGH VS STATE OF U.P. AND 2 OTHERS	YASHPAL YADAV SUNIL KUMAR YADAV	C.S.C.
With	WRIA-8906-2020 Mathura	AJAY KUMAR LAVANIA AND 20 OTHERS VS STATE OF U.P. AND 2 OTHERS	VIJETA SINGH MAHENDRA BAHADUR SINGH	SUNIL KUMAR MISRA U.S. SINGH VISEN C.S.C.
With	WRIA-9083-2020 Varanasi	AWADHESH KUMAR DUBEY VS STATE OF U.P. AND 2 OTHERS	KAILASH PRAKASH PANDEY	SUNIL KUMAR MISRA C.S.C.
With	WRIA-9161-2020 Agra	DEEPAK KUMAR AND 4 OTHERS VS STATE OF U.P. AND 2 OTHERS	VIJETA SINGH MAHENDRA BAHADUR SINGH	SUNIL KUMAR MISRA U.S. SINGH VISEN C.S.C.
With	WRIA-9201-2020 Ballia	JANARDAN SINGH VS STATE OF U.P. AND 3 OTHERS	BRIJESH KUMAR SINGH	C.S.C.
With	WRIA-9443-2020 Kanpur Dehat	PRIYA RAJPUT AND 5 OTHERS VS STATE OF U.P. AND 3 OTHERS	KUNWAR MAYANK SINGH	K.K.CHAND C.S.C.
With	WRIA-9532-2020 Sambhal (bheem Nagar)	AJAY KUMAR VS STATE OF U.P. AND ANOTHER	SAURABH TRIPATHI PRABHAKAR AWASTHI	RAJESH KUMAR YADAV BIPIN BIHARI PANDEY C.S.C.
With	WRIA-9617-2020 Bareilly	MUKESH CHANDRA SAXENA VS ROAD TRANSPORT CORPORATION AND 4 OTHERS	PRADEEP SAXENA	AWADHESH KUMAR SAXENA NRIPENDRA MISHRA
	(WRIA-9623-2020) Amroha (jyotiba P Nagar) Decided on 17/02/2021	RAJENDRA PRASHAD YADAV VS STATE OF U.P. AND 11 OTHERS		
With	WRIA-9662-2020 Bijnor	CHANKI DEI VS STATE OF U.P. AND 3 OTHERS	IRFAN AHMAD MALIK KAUSTUBH SRIVASTAVA	C.S.C.
With	WRIA-9706-2020 Hapur (panchsheel Nagar)	SHAILI GUPTA VS STATE OF U.P. AND 3 OTHERS	PRABHAKAR AWASTHI	PRADEEP SINGH SENGER C.S.C.
With	WRIA-11056-2020 Agra	DEVENDRA SINGH AND 5 OTHERS VS STATE OF U.P. AND 4 OTHERS	R.K. SINGH. RAJPUT RAJNARAYN SINGH YADAV	AJAL KRISHNA C.S.C.
With	WRIA-11304-2020 Agra	RAM KUMAR SINGH AND ANOTHER VS STATE OF U.P. AND 4 OTHERS	R.K. SINGH. RAJPUT	AJAL KRISHNA C.S.C.
With	WRIA-11430-2020 Agra	RAJESH BABU AND ANOTHER VS STATE OF U.P. AND 4 OTHERS	R.K. SINGH. RAJPUT	AJAL KRISHNA C.S.C.
With	WRIA-6699-2021 Agra	JITENDRA KUMAR GOYAL AND 5 OTHERS VS STATE OF U.P. AND 4 OTHERS	MAHABIR YADAV NAJAKAT ALI	AJAL KRISHNA C.S.C.

356	WA	WRIA/9335/2020 (Allahabad)	C/M STANDARD INTER COLLEGE AND ANOTHER VS STATE OF U.P. AND 6 OTHERS	SHRI VIJAY KUMAR SINGH(SENIOR ADV.) PRADEEP KUMAR UPADHYAY	C.S.C.
357	WA	WRIA/15236/2020 (Agra)	NAND KISHOR VS STATE OF U.P. AND 2 OTHERS	DINESH TIWARI VIRENDRA SINGH	C.S.C.
	With	WRIA-20895-2019 Agra	NAND KISHOR VS INSPECTOR GENERAL OF REGISTRATION AND 2 OTHERS	VIRENDRA SINGH DINESH TIWARI	C.S.C.
358	WA	WRIA/965/2021 (Mathura)	PREM SINGH VS STATE OF U.P. AND 3 OTHERS	VINOD KUMAR SINGH	C.S.C.
359	WA	WRIA/7888/2021 (Ghazipur)	TUSHAR PANDEY VS STATE OF U.P. AND 3 OTHERS	VINOD KUMAR SINGH UPENDRA UPADHYAY	MANISH KUMAR PANDEY RAJKARAN TRIPATHI C.S.C.
360	WA	WRIA/8457/2021 (Allahabad)	LAL CHANDRA AGRAHARI AND 3 OTHERS VS STATE OF U.P. AND 11 OTHERS	RAMESH UPADHYAYA(SENIOR ADV.) RAJAN UPADHYAY	VIBHU RAI ABHINAV GAUR C.S.C.
361	WA	WRIA/12993/2021 (Allahabad)	JAI PRAKASH GAUTAM VS UNION OF INDIA AND 3 OTHERS	R.B. SINGH	NAVANEET CHANDRA TRIPATHI VIVEK KUMAR RAI

Application for Orders

362		1/2009 (389442/2016) (Recall of Order) in case WRIA-3173- -2009 Decided on 03/09/2014	SMT. SUNITA VS U.P. STATE SUGAR CORPORATION AND OTHERS	S.K. SRIVASTAVA SAURABH KUMAR DEVENDRA PRATAP SINGH BHOOPENDRA NATH SINGH	S.C. RAJENDRA KUMAR SRIVASTAVA R.K. SRIVASTAVA
363		10/2021 (Recall of Order) in case WRIA-2446- -1992 Decided on 24/04/2019	SADA SHIV VS D.I.O.S. ALLAHABAD AND OTHERS	P.N.TRIPATHI C.B.YADAV PASHUPATI NATH TRIPATHI RAKESH KUMAR SRIVASTAVA	R.B.N.L.SRIVASTAVA C.S.C.
364		2/1996 (60023/2016) (Restoration) in case WRIA-623- -1996 Decided on 05/01/2008	NEMATULLAH AND OTHERS VS STATE OF U.P. AND ANOTHER	BIPIN KUMAR TRIPATHI B.K. TRIPATHI	C.S.C. S.C.
365		4/2020 (Restoration) in case WRIA-3135- -1996 Decided on 25/09/2013	OM PRAKASH MISRA AND OTHERS VS STATE OF U.P. AND OTHERS	RAJEEV MISHRA N.MOHAN R.P. MISRA CHANDRA SHEKHAR GARG SUNIL AMBWANI	SC
366		18/2020 (Review Application) in case WRIA-2369- -1998 Decided on 22/04/2009	B.S.A. BALLIA AND ORS VS LAXMAN PARASAD KUSHWAHA	S.P. UPADHYAY M.R. GSWAMI SANJAY CHATURVEDI A.K. PANDEY	A. SRIVASTAVA ANAND KUMAR PANDEY K S KUSHWAHA MUNI RAJ GOSWAMI C.S.C.
367		2/2018 (Recall of Order) in case WRIA-2260- -1999 Decided on 23/05/2003	SMT. HUSAN ARA BEGUM VS D.B.E.O. AND OTHERS	SHRI KRISHNA MISHRA S.K. MISRA	C.S.C.

368	1/2000 (3625/2017) (Recall of Order) in case WRIA-1053- -2000 Decided on 07/12/2016	NASIRUDDIN VS U.P. STATE SUGAR CORPORATION AND OTHERS	SHARAD KUMAR SRIVASTAVA M.A. KHAN SANJAY KUMAR RAI A.K.SRIVASTAVA AMIT KUMAR MOHD. ASLAM KHAN M.A. ZAIDI	S.C. DR.Y.K.SRIVASTAV C.S.C. RAJESH D. KHARE
369	17/2018 (Recall of Order) in case WRIA-228- -2003 Decided on 07/05/2018	RADHEY SHYAM VAJPAYEE VS STATE OF U.P. AND OTHERS	V.P. PANDEY Y.D. SHARMA VED PRAKASH PANDEY HARISH CHANDRA MISHRA	SIDDHARTH SINGH C.S.C.
370	14/2018 (Recall of Order) in case WRIA-4637- -2004 Decided on 17/11/2018	DINESH KUMAR MISHRA VS STATE OF U.P. AND OTHERS	NILAMBER TRIPATHI ANIL KUMAR VIKAS MISHRA CHANDRIKA PRASAD DEVENDRA KUMAR YADAV VIJAY GAUTAM BASHISTH TIWARI SANTOSH KUMAR PANDEY S.K. PANDEY	C.S.C.

SAMPLE

AT 10:00 AM
(Court No.36)
HON'BLE JUSTICE SARAL SRIVASTAVA

e-court

FRESH LIST

Fresh

ECOURT CASES.

1	PO E-File	WRIA/16294/2021 (Kaushambi) Notice no:2021/1106	PRABHAKAR DWIVEDI VS STATE OF UP AND 6 OTHERS	AMRESHKANT DWIVEDI BALESH TRIPATHI ATUL OJHA	C.S.C.
2	E-File	WRIA/16819/2021 (Budaun)	ABHILASH KUMAR VS STATE OF UP THROUGH PRINCIPAL SECRETARY HOME LAW AFFAIRS UP	V.P. SINGH KASHYAP MANISH KUMAR KASHYAP	C.S.C.
Fresh					
3	DF	WRIA/10871/2021 (Basti) Notice no:2021/30354	RAKESH KUMAR VS STATE OF U.P. AND 4 OTHERS	VIRENDRA SINGH	JITENDRA KUMAR SRIVASTAVA C.S.C.
4	DF	WRIA/11633/2021 (Ballia) Notice no:2021/33961	PARMATMA NAND BHARTI VS STATE OF U.P. AND 3 OTHERS	ARUN KUMAR HARSH GOPAL	SANJAY CHATURVEDI C.S.C.
5	DF	WRIA/13978/2021 (Deoria) Notice no:2021/33993	VIJAY SHANKAR MISHRA VS STATE OF U.P. AND 5 OTHERS	SANTOSH KUMAR SHUKLA	C.S.C.
6	DF	WRIA/13996/2021 (Siddharth Nagar) Notice no:2021/40971	SURAJ KUMAR GUPTA VS STATE OF U.P. AND 4 OTHERS	MAN BAHADUR SINGH	ASHOK KUMAR SINGH SANJAY CHATURVEDI C.S.C.
7	DF	WRIA/14000/2021 (Allahabad) Notice no:2021/41393	RAKESH KUMAR VS STATE OF U.P. THROUGH PRINCIPAL SECRETARY (HOME AFFAIRS) AND 2 OTHERS	BRAMH NARAYAN SINGH	C.S.C.
8	DF	WRIA/14014/2021 (Jhansi)	GURDAYAL VS UNION OF INDIA AND ANOTHER	PRAMOD KUMAR SRIVASTAVA	VIVEK KUMAR RAI
9	NW	WRIA/14481/2021 (Muzaffar Nagar) Notice no:2021/42310	ASHWANI KUMAR VS STATE OF U.P. AND 5 OTHERS	SR. ADVOCATE VIVEK MISHRA	C.S.C.
10	DF	WRIA/14775/2021 (Agra) Notice no:2021/42842 2021/42842	GIRRAJ SINGH VS STATE OF U P AND 2 OTHERS	AJAI KUMAR SRIVASTAVA	C.S.C.
11	PO	WRIA/14915/2021 (Etah) Notice no:2021/2183	ASHWANI KUMAR VS UNION OF INDIA AND ANOTHER	MANOJ KUMAR KESHARI BEERENDRA SINGH PAL	A.S.G.I.
12	DF	WRIA/14922/2021 (Etawah) Notice no:2021/43876	JAGDISH NARAYAN VS STATE OF U.P. AND 5 OTHERS	RAMESH CHANDRA TIWARI	C.S.C.
13	DF	WRIA/14994/2021 (Amroha (jyotiba P Nagar))	SANJAY SAINI VS CHAIRMAN U.P. POWER CORPORATION LIMITED AND 12 OTHERS	PRANESH KUMAR MISHRA	KRISHNA AGARAWAL ABHISHEK SRIVASTAVA
14	PO	WRIA/15651/2021 (Allahabad) Notice no:2021/46297	SAUMYA KESARWANI VS STATE OF U.P. AND 2 OTHERS	PRABHAKAR AWASTHI	C.S.C.
15	PO	WRIA/15661/2021 (Fatehpur) Notice no:2021/46191	SHAILENDRA KUMAR MAURYA VS STATE OF U.P. AND 3 OTHERS	RAJESH KUMAR	VIKRAM BAHADUR SINGH C.S.C.

16	PO	WRIA/15662/2021 (Maharajganj) Notice no:2021/44054	KISMATI (SMT.) VS STATE OF U.P. AND 2 OTHERS	SYED WAJID ALI	C.S.C.
17	PO	WRIA/15663/2021 (Firozabad) Notice no:2021/45605	DR RAM PRAKASH VARNI VS STATE OF U.P. AND 5 OTHERS	BHEEM SINGH JAI SINGH YADAV	VIVEK KUMAR RAI C.S.C.
18	PO	WRIA/15664/2021 (Ghazipur) Notice no:2021/44808	MINUDDIN KHAN VS STATE OF U.P. AND 3 OTHERS	SADHU SHARAN	PRANJAL MEHROTRA C.S.C.
19	PO	WRIA/15665/2021 (Sonbhadra) Notice no:2021/44965	KANHAIYA LAL VS STATE OF U.P. AND 3 OTHERS	DHARMENDRA KUMAR TRIPATHI	C.S.C.
20	PO	WRIA/15668/2021 (Etah) Notice no:2021/40529	VIKRAM SINGH VS STATE OF U.P. AND 3 OTHERS	YOGESH KUMAR SAXENA	C.S.C.
21	PO	WRIA/15669/2021 (Sonbhadra) Notice no:2021/45567	SMT. YASHIKA GOYAL VS STATE OF U.P. AND 2 OTHERS	RAKESH KUMAR MISHRA	SHASHI KANT VERMA C.S.C.
22	PO	WRIA/15670/2021 (Allahabad) Notice no:2021/46127	KM. KAUSHAL SINGH VS STATE OF U.P. AND 3 OTHERS	PRATIK KUMAR SHARMA JITENDRA NATH SHARMA	M.N. SINGH C.S.C.
23	PO	WRIA/15672/2021 (Ghaziabad) Notice no:2021/43350	RAVINDRA KUMAR VS STATE OF U.P. AND 3 OTHERS	SANJAY MISHRA	C.S.C.
24	PO	WRIA/15674/2021 (Moradabad) Notice no:2021/45929	SMT. SURMESH DEVI VS STATE OF U.P. AND 4 OTHERS	SHIV PRAKASH	VINEET PANDEY C.S.C.
25	PO	WRIA/15822/2021 (Hathras (mahamaya Nagar)) Notice no:2021/43939	SMT. RENU SINGH VS STATE OF U.P. AND 2 OTHERS	SANJAY KUMAR DUBEY	AKHILESH CHANDRA SRIVASTAVA C.S.C.
26	PO	WRIA/15871/2021 (Bareilly) Notice no:2021/46775	YOGENDRA SINGH DALAL AND 125 OTHERS VS STATE OF U.P. AND 3 OTHERS	RAM KRISHNA PATEL SR. ADVOCATE SAMARATH SINGH RAJESH KUMAR	C.S.C.
27	PO	WRIA/15874/2021 (Ballia) Notice no:2021/42293	PRABHAKAR MAURYA VS STATE OF U.P. AND 3 OTHERS	SONU NIRMAL LALLAN CHAUBEY JAISHANKAR PRASAD TYAGI	C.S.C.
28	PO	WRIA/15875/2021 (Mahoba) Notice no:2021/24187	SMT. FIRDAUS FATIMA VS STATE OF U.P. AND 7 OTHERS	ARVIND KUMAR TIWARI	PANKAJ KUMAR TYAGI C.S.C.
29	PO	WRIA/15876/2021 (Varanasi) Notice no:2021/45578	REETA JAISWAL VS STATE OF U.P. AND 4 OTHERS	NITIN AGARWAL	C.S.C.
30	PO	WRIA/15879/2021 (Allahabad) Notice no:2021/45593	AMIN UDDIN VS STATE OF U.P. AND 3 OTHERS	HARI NARAYAN SHUKLA RAJESH DUTTA PANDEY	C.S.C.
31	PO	WRIA/15881/2021 (Varanasi) Notice no:2021/44773	SHIV SHAHAI SINGH AND 3 OTHERS VS STATE OF U.P. AND 3 OTHERS	INDRA MOHAN SINGH	C.S.C.
32	PO	WRIA/15882/2021 (Allahabad) Notice no:2021/45111	JITENDRA KUMAR DUBEY VS STATE OF U.P. AND 4 OTHERS	TARUN AGRAWAL PRASHANT MISHRA	C.S.C.
33	PO	WRIA/15885/2021 (Sonbhadra) Notice no:2021/46822	DR. AMIT KUMAR YADAV AND 16 OTHERS VS STATE OF U.P. AND 2 OTHERS	SR. ADVOCATE SANDEEP KUMAR RAI	ABHISHEK SRIVASTAVA C.S.C.
34	PO	WRIA/15886/2021 (Bulandshahr) Notice no:2021/45516	PRADEEP KUMAR GUPTA VS STATE OF U.P. AND 3 OTHERS	ASHOK KUMAR RAI	C.S.C.
35	PO	WRIA/15887/2021 (Agra) Notice no:2021/44027	SMT. AASHA DEVI VS STATE OF U.P. AND 3 OTHERS	SHUBHAM PRAKASH GUPTA MUKESH CHANDRA GUPTA	C.S.C.

36	PO	WRIA/15888/2021 (Firozabad) Notice no:2021/46619	SUKHVEER SINGH VS STATE OF U P AND 3 OTHERS	VIRENDRA SINGH	C.S.C.
37	PO	WRIA/15889/2021 (Agra) Notice no:2021/46910	SMT. VIMLA DEVI VS STATE OF U.P. AND 2 OTHERS	BRAMH NARAYAN SINGH	C.S.C.
38	PO	WRIA/15892/2021 (Saharanpur) Notice no:2021/44914	ARVIND KUMAR VS STATE OF U.P. AND 2 OTHERS	SUBODH KUMAR	SAURABH TIWARI C.S.C.
39	PO	WRIA/15893/2021 (Hathras (mahamaya Nagar)) Notice no:2021/45517	DR. MEETA KAUSHAL VS STATE OF U.P. AND 4 OTHERS	SHASHI KANT MISHRA	GAGAN MEHTA C.S.C.
40	PO	WRIA/15894/2021 (Jhansi) Notice no:2021/47092	RAJENDRA SINGH VS STATE OF U.P. AND 2 OTHERS	YOGESH DUTTA MISHRA MANJULESH KUMAR SHUKLA	CHANDRAKESH RAI C.S.C.
41	PO	WRIA/15899/2021 (Kannauj) Notice no:2021/44471	GOVIND SINGH VS STATE OF U.P. AND 5 OTHERS	PRATIBHA ASTHANA ANAND KR SRIVASTAVA	SANJAY KUMAR SINGH C.S.C.
42	PO	WRIA/15900/2021 (Bareilly) Notice no:2021/43146	KALYAN VS STATE OF U.P. AND 3 OTHERS	RAJESH KUMAR VERMA	C.S.C.
43	PO	WRIA/15902/2021 (Allahabad) Notice no:2021/43865	BAL KRISHNA AND 23 OTHERS VS STATE OF U.P. AND 3 OTHERS	HARI OM AKASH KHARE	C.S.C.
44	PO	WRIA/15903/2021 (Ghaziabad)	CHHAKKU LAL VS U.P. STATE BRIDGE CORPORATION AND 3 OTHERS	PRAMOD K. GUPTA	MUKESH KUMAR KUSHWAHA
45	PO	WRIA/15906/2021 (Aligarh)	AMAR NATH VS U.P. STATE BRIDGE CORPORATION AND 3 OTHERS	PRAMOD K. GUPTA	MUKESH KUMAR KUSHWAHA
46	PO	WRIA/15907/2021 (Sant Kabir Nagar) Notice no:2021/44632	JITESH BAHADUR SINGH VS DIRECTOR PENSION UTTAR PRADESH AND 4 OTHERS	INDRA RAJ SINGH ADARSH SINGH	C.S.C.
47	PO	WRIA/15909/2021 (Allahabad) Notice no:2021/44761	SUNEETA SINGH VS STATE OF U.P. AND 2 OTHERS	BHOLE RAM	ARUN KUMAR C.S.C.
48	PO	WRIA/15910/2021 (Kanpur Nagar) Notice no:2021/46475	SONAL VERMA VS STATE OF U.P. AND 2 OTHERS	ANKUR VISHWAKARMA KAPOOR CHANDRA VISHWAKARMA	C.S.C.
49	PO	WRIA/15912/2021 (Sonbhadra) Notice no:2021/45690	SMT.JOKHNI AND 2 OTHERS VS STATE OF U P AND 4 OTHERS	ANKUR VISHWAKARMA KAPOOR CHANDRA VISHWAKARMA	C.S.C.
50	PO	WRIA/15913/2021 (Mirzapur) Notice no:2021/44724	RAM BHAJAN VS STATE OF U.P. AND ANOTHER	OM PRAKASH PATHAK ANIL KUMAR MISHRA	KUSHMONDEYA SHAHI C.S.C.
51	PO	WRIA/15914/2021 (Bijnor) Notice no:2021/29270	PRADEEP KUMAR VS STATE OF U.P. AND 5 OTHERS	ARVIND KUMAR TIWARI	C.S.C.
52	PO	WRIA/15918/2021 (Basti) Notice no:2021/42570	SMT. ASHA DEVI VS STATE OF U.P. AND 4 OTHERS	GHAN SHYAM YADAV	C.S.C.
53	PO	WRIA/15919/2021 (Jaunpur) Notice no:2021/44503	DR.ATWARU RAM VS STATE OF U.P. AND 4 OTHERS	AVNEESH TRIPATHI RAGHWENDRA PRASAD MISHRA	RAJNISH KUMAR RAI C.S.C.
54	PO	WRIA/15922/2021 (Muzaffar Nagar)	RAKESH KUMAR VS UTTAR PRADESH PUBLIC SERVICE COMMISSION AND ANOTHER	NAND LAL PANDEY SUYASH PANDEY	M.N. SINGH

55	PO	WRIA/15927/2021 (Jaunpur) Notice no:2021/44570	GORAKH NATH PANDEY AND ANOTHER VS STATE OF U P AND 2 OTHERS	DHARMENDRA KUMAR TRIPATHI	C.S.C.
56	PO	WRIA/15928/2021 (Ghazipur) Notice no:2021/45455	JAYHIND CHAUHAN VS STATE OF U.P. AND 6 OTHERS	VINAY KUMAR SRIVASTAVA ABHISHEK SRIVASTAVA TANU ROOPANWAL	C.S.C.
57	PO	WRIA/15929/2021 (Jalaun) Notice no:2021/42656	RAJAN KUMAR VERMA VS STATE OF U.P. AND ANOTHER	SHIV RAJ SINGH	C.S.C.
58	PO	WRIA/15931/2021 (Allahabad) Notice no:2021/45030	SARVESH KUMAR AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	BRIJESH KUMAR VERMA	C.S.C.
59	PO	WRIA/15933/2021 (Deoria) Notice no:2021/46412	RAMASHEESH VS STATE OF U.P. AND 3 OTHERS	PREM CHAND PANDEY R.R. PANDEY	MRITUNJAY MOHAN SAHAI C.S.C.
60	PO	WRIA/15934/2021 (Chandauli) Notice no:2021/45410	PURENDU KUMAR TRIPATHI VS STATE OF U.P. AND 2 OTHERS	SANTOSH KUMAR SINGH	DEO DAYAL C.S.C.
61	PO	WRIA/15935/2021 (Hathras (mahamaya Nagar)) Notice no:2021/44032	SHIVAKAR SINGH VS STATE OF U P AND 4 OTHERS	AKASH KHARE HARI OM	ALOK MISHRA ABHISHEK SRIVASTAVA MANU GHILDYAL C.S.C.
62	PO	WRIA/15936/2021 (Varanasi) Notice no:2021/24191	SMT.PUSHPA DEVI VS STATE OF U.P. AND 5 OTHERS	ARVIND KUMAR TIWARI	C.S.C.
63	PO	WRIA/16108/2021 (Gautam Buddh Nagar) Notice no:2021/46114 2021/2369	NIRMAL KUMAR MISHRA VS UNION OF INDIA AND 4 OTHERS	DEVENDRA PRATAP YADAV	A.S.G.I. MANAV CHAURASIA C.S.C.
64	PO	WRIA/16110/2021 (Mirzapur) Notice no:2021/45970 2021/45970	PRADEEP KUMAR DWIVEDI VS STATE OF U.P. AND 3 OTHERS	BAL KRISHNA PANDEY	C.S.C.
65	PO	WRIA/16112/2021 (Kanpur Nagar) Notice no:2021/2440	NISHA KUMARI VS UNION OF INDIA AND 2 OTHERS	GAURANG DWIVEDI SURESH C. DWIVEDI	A.S.G.I.
66	PO	WRIA/16113/2021 (Firozabad) Notice no:2021/47153	VIRESHWAR DAYAL VS STATE OF U.P. AND 5 OTHERS	JADU NANDAN YADAV ARIMARDAN YADAV	SAURABH TIWARI C.S.C.
67	PO	WRIA/16115/2021 (Meerut) Notice no:2021/46142	DR. RASHI SINGH VS STATE OF U.P. AND 3 OTHERS	CHANDRA JEET YEADAV	M.N. SINGH C.S.C.
68	PO	WRIA/16117/2021 (Banda) Notice no:2021/41983	SMT. MITHLESH VS STATE OF U.P. AND 5 OTHERS	SHRAVAN KUMAR MISHRA OM PRAKASH CHAUBE	ASHOK KUMAR C.S.C.
69	PO	WRIA/16122/2021 (Mirzapur) Notice no:2021/46237	DR.VINAY KUMAR SRIVASTAVA VS STATE OF U P AND 2 OTHERS	AMEET SRIVASTAVA	C.S.C.
70	PO	WRIA/16124/2021 (Kushi Nagar)	KESHAV KUMAR YADAV VS CENTRAL BOARD OF SECONDARY EDUCATION AND ANOTHER	AADITYA DHAR DWEEVEDI	HRIDAI NARAIN PANDEY
71	PO	WRIA/16125/2021 (Meerut)	DEEPAK SARAN KHANNA VS U.P. POWER CORPORATION LTD. AND 4 OTHERS	PRATEEK KUMAR	ABHISHEK SRIVASTAVA BRAJESH PRATAP SINGH
72	PO	WRIA/16128/2021 (Mau) Notice no:2021/46213	ABHISHEK KUMAR SRIVASTAVA VS STATE OF U.P. AND ANOTHER	MANOJ KUMAR SRIVASTAVA	C.S.C.
73	PO	WRIA/16130/2021 (Gorakhpur) Notice no:2021/46162	PRATIBHA YADAV VS STATE OF U.P. AND 3 OTHERS	TARUN AGRAWAL PRASHANT MISHRA	C.S.C.

74	PO	WRIA/16132/2021 (Kanpur Nagar) Notice no:2021/46288	KAMAL KUMAR NIGAM VS STATE OF U.P. AND 2 OTHERS	PRABHAT AGARWAL	SUNIL KUMAR MISRA C.S.C.
75	PO	WRIA/16133/2021 (Shahjahanpur) Notice no:2021/46405	RAJENDRA PRASAD AND 3 OTHERS VS STATE OF U.P. AND 3 OTHERS	RAHUL SAXENA	VRINDAVAN MISHRA C.S.C.
76	PO	WRIA/16135/2021 (Gorakhpur) Notice no:2021/47233	SURENDRA PRASAD SINGH VS STATE OF U.P. AND 3 OTHERS	AMIT SINGH	C.S.C.
77	PO	WRIA/16137/2021 (Allahabad) Notice no:2021/47357	BALMUKUND TRIPATHI AND ANOTHER VS STATE OF U.P. AND 4 OTHERS	MUJIB AHMAD SIDDIQUI	A.K.S.PARIHAR C.S.C.
78	PO	WRIA/16138/2021 (Allahabad) Notice no:2021/46707	DR.MUKESH VIR SINGH VS STATE OF U.P. AND 3 OTHERS	SAURABH SINGH SR. ADVOCATE AJAY SINGH	C.S.C.
79	PO	WRIA/16141/2021 (Allahabad) Notice no:2021/47466	SMT.SUSHAMA DEVI VS STATE OF U.P. AND 4 OTHERS	AJEET SINGH KAMLESH KUMAR	C.S.C.
80	PO	WRIA/16142/2021 (Azamgarh) Notice no:2021/39835	PATIRAM YADAV VS STATE OF U.P. AND 6 OTHERS	SANJEEV KUMAR SHUKLA	C.S.C.
81	PO	WRIA/16143/2021 (Agra) Notice no:2021/43760	DR.DIKSHA AGRAWAL VS STATE OF U.P. AND 5 OTHERS	VANDEEP NATH SOURABH PATHAK	ROHIT PANDEY C.S.C.
82	PO	WRIA/16144/2021 (Allahabad) Notice no:2021/47471	DEVENDRA MOHAN VS STATE OF U.P. AND 6 OTHERS	LAL MANI	C.S.C.
83	PO	WRIA/16146/2021 (Bijnor) Notice no:2021/47156	AMAR DEEP SINGH VS STATE OF U.P. AND 5 OTHERS	ASHOKA KUMAR DUBEY	PREM PRAKASH YADAV C.S.C.
84	PO	WRIA/16149/2021 (Hamirpur) Notice no:2021/45940	ARCHANA MISHRA VS STATE OF U.P. AND 2 OTHERS	ABHISHEK SHEKHAR OJHA ANURAG KUMAR OJHA PARMATMA NAND OJHA	C.S.C.
85	PO	WRIA/16151/2021 (Allahabad) Notice no:2021/47803	NARENDRA PRATAP SINGH AND 45 OTHERS VS STATE OF U.P. AND 2 OTHERS	RAJESH KUMAR PANDEY AGNIHOTRI KUMAR TRIPATHI	ANIL KUMAR SINGH C.S.C.
86	PO	WRIA/16153/2021 (Azamgarh) Notice no:2021/45366	PRAMOD KUMAR PANDEY VS STATE OF U.P. AND 2 OTHERS	SHAKEEL AHMAD AZMI	C.S.C.
87	PO	WRIA/16154/2021 (Allahabad) Notice no:2021/47419	SHARAD YADAV AND 19 OTHERS VS STATE OF U.P. AND ANOTHER	HAUSIHLA PRASAD MISHRA	A.K.S.PARIHAR C.S.C.
88	PO	WRIA/16157/2021 (Mainpuri) Notice no:2021/47140	DUSHYANT SINGH VS THE STATE OF U.P. AND 3 OTHERS	IRFAN AHMAD MALIK	C.S.C.
89	PO	WRIA/16158/2021 (Kushi Nagar) Notice no:2021/47741	HARIOM VS STATE OF U.P. AND 3 OTHERS	PURUSHOTTAM MANI TRIPATHI	C.S.C.
90	PO	WRIA/16159/2021 (Allahabad) Notice no:2021/48012	KRISHNA KUMAR VS STATE OF U.P. AND 3 OTHERS	S.K. SRIVASTAVA	A.K.S.PARIHAR C.S.C.
91	PO	WRIA/16160/2021 (Allahabad) Notice no:2021/47448	KAMLESH KUMAR PANDEY VS STATE OF U.P. AND ANOTHER	VIBHU RAI SR. ADVOCATE ABHINAV GAUR	C.S.C.
92	PO	WRIA/16162/2021 (Baghpat) Notice no:2021/45378	GUNANAND VYAS VS STATE OF U.P. AND 2 OTHERS	BRIJESH KUMAR YADAVA DHIRENDRA KUMAR VERMA	C.S.C.
93	PO	WRIA/16163/2021 (Jhansi) Notice no:2021/41892	ARJUN SINGH VS STATE OF U.P. AND 2 OTHERS	ASHWANI KUMAR MISHRA	NAGENDRA NATH MISHRA C.S.C.

94	PO	WRIA/16164/2021 (Azamgarh)	PHOOLJHARI VS MANGING DIRECTOR, U.P. JAL NIGAM AND 5 OTHERS	VIJAY KUMAR RAI	PRANJAL MEHROTRA SURESH SINGH
95	PO	WRIA/16166/2021 (Mirzapur) Notice no:2021/46076	SUNDRAM PANDEY VS STATE OF U.P. AND 3 OTHERS	MANISHA CHATURVEDI	C.S.C.
96	PO	WRIA/16168/2021 (Agra) Notice no:2021/47766	RAJ KUMARI VS STATE OF U.P. AND 2 OTHERS	KRISHNA MOHAN ASTHANA	RAM BILAS YADAV C.S.C.
97	PO	WRIA/16169/2021 (Hapur (panchsheel Nagar)) Notice no:2021/47817	RAMU KUMAR AND 12 OTHERS VS STATE OF U.P. AND 17 OTHERS	SEEMANT SINGH	C.S.C.
98	PO	WRIA/16170/2021 (Meerut) Notice no:2021/2352 2021/45891	SMT. PRIYANKA SINGH VS UNION OF INDIA AND 4 OTHERS	MUKESH CHANDRA GUPTA SHUBHAM PRAKASH GUPTA	C.S.C. ARVIND SINGH A.S.G.I.
99	PO	WRIA/16172/2021 (Ghaziabad) Notice no:2021/2414	RACHNA AGARWAL VS UNION OF INDIA AND 3 OTHERS	SANTOSH KUMAR DUBEY	A.S.G.I.
100	PO	WRIA/16173/2021 (Kasganj (kanshiram Nagar)) Notice no:2021/47666	AKHILESH VS STATE OF U.P. AND 4 OTHERS	SUCHITA TRIPATHI NARESH CHANDRA TRIPAHTI	KRISHNA KANT SINGH C.S.C.
101	PO	WRIA/16174/2021 (Allahabad) Notice no:2021/47178	SMT.JAYA MALIK VS STATE OF U.P. AND 3 OTHERS	JITENDRA NATH SHARMA PRATIK KUMAR SHARMA	M.N. SINGH C.S.C.
102	PO	WRIA/16175/2021 (Deoria) Notice no:2021/46222	VIJAY KUMAR KUSHWAHA VS STATE OF U.P. THROUGH SECRETARY PANCHAYAT RAJ AND 3 OTHERS	AMRESH TRIPATHI	C.S.C.
103	PO	WRIA/16176/2021 (Auraiya) Notice no:2021/46032	CHHOTE LAL VS STATE OF U.P. THROUGH SECRETARY SECONDARY EDUCATION AND 2 OTHERS	PRABHAT KUMAR SINGH	C.S.C.
104	DF	WRIA/16310/2021 (Allahabad) Notice no:2021/46519	ROSHAN LAL VS STATE OF U.P. AND 7 OTHERS	KAMLESH KUMAR BHARTI	KAILASH SINGH KUSHWAHA C.S.C.
105	PO	WRIA/16393/2021 (Kanpur Dehat) Notice no:2021/46021	ALOK ARYA VS PRINCIPAL SECRETARY AND 5 OTHERS	RAHUL CHAUDHARY	C.S.C.
106	PO	WRIA/16394/2021 (Kasganj (kanshiram Nagar)) Notice no:2021/38552	NARESH CHANDRA VS STATE OF U.P. AND ANOTHER	VIVEK KUMAR SINGH	C.S.C.
107	PO	WRIA/16397/2021 (Agra) Notice no:2021/46151	DEEPA CHATTANI AND 2 OTHERS VS ELECTION COMMISSION OF INDIA AND 3 OTHERS	ARVIND KUMAR RAI ANKIT SARAN HEMANT KUMAR RAI	ASHUTOSH MISHRA TARUN AGRAWAL C.S.C.
108	PO	WRIA/16400/2021 (Allahabad) Notice no:2021/47239	SHRADDHA TIWARI VS STATE OF U.P. AND 4 OTHERS	RAMA SHANKAR MISHRA	C.S.C.
109	PO	WRIA/16402/2021 (Sambhal (bheem Nagar)) Notice no:2021/47411	HOME GUARD RESIDENT NO. 4475 ASGAR HUSAIN VS THE STATE OF UP AND 3 OTHERS	SHAILESH VERMA	C.S.C.
110	PO	WRIA/16403/2021 (Basti) Notice no:2021/48553	POONAM PANDEY VS STATE OF U.P. AND 4 OTHERS	SANJAY KUMAR MISHRA	AWADHESH KUMAR RAN VIJAY SINGH C.S.C.

111	PO	WRIA/16404/2021 (Mirzapur) Notice no:2021/48213	PREM PRAKASH VS THE STATE OF U.P. AND 7 OTHERS	RISHABH KESARWANI SR. ADVOCATE ATIPRIYA GAUTAM	C.S.C.
112	PO	WRIA/16405/2021 (Deoria) Notice no:2021/46680	CHANMATI VS STATE OF U.P. AND 4 OTHERS	HARE RAM PANDEY	SUDHIR BHARTI C.S.C.
113	PO	WRIA/16407/2021 (Ghaziabad) Notice no:2021/2405	OMBIR SINGH AMBEDKAR VS UNION OF INDIA AND ANOTHER	RAJESH KUMAR NAVIN KUMAR	A.S.G.I.
114	PO	WRIA/16410/2021 (Mau) Notice no:2021/47051	KAMLESH SINGH VS STATE OF U.P. AND 3 OTHERS	AWADH NARAIN RAI	ASHOK KUMAR YADAV C.S.C.
115	PO	WRIA/16416/2021 (Kasganj (kanshiram Nagar)) Notice no:2021/47390	CHAITANYA KUAMR VS STATE OF U.P. AND 5 OTHERS	MANISHA CHATURVEDI	SURESH KUMAR C.S.C.
116	PO	WRIA/16418/2021 (Mathura) Notice no:2021/47652	RAM KUMAR AND 24 OTHERS VS STATE OF U.P. AND 5 OTHERS	ANIL PRATAP SINGH RAGHAV	PRANJAL MEHROTRA SHYAM MANI SHUKLA VAIBHAV DIXIT SURESH SINGH C.S.C.
117	PO	WRIA/16419/2021 (Meerut) Notice no:2021/47311	ABHINAV VS STATE OF U.P. AND 3 OTHERS	SUNIL KUMAR SINGH	C.S.C.
118	PO	WRIA/16420/2021 (Pilibhit) Notice no:2021/46190	AMREESH KUMAR MISHRA AND 2 OTHERS VS STATE OF U.P. AND 4 OTHERS	KULDEEP JOHRI	RAVINDRA SINGH C.S.C.
119	PO	WRIA/16424/2021 (Allahabad) Notice no:2021/47427	SHIVA SHANKAR YADAV VS STATE OF U.P. AND 3 OTHERS	MANOJ KUMAR YADAV	A.K.S.PARIHAR C.S.C.
120	PO	WRIA/16425/2021 (Mirzapur) Notice no:2021/47129	ANIL KUMAR DUBEY VS MANAGING DIRECTOR UP STATE BRIDGE CORPORATION AND 2 OTHERS	ADARSH SINGH INDRA RAJ SINGH	C.S.C.
121	PO	WRIA/16428/2021 (Chandauli) Notice no:2021/47249	SANTOSH KUMAR SINGH VS STATE OF U.P. AND 2 OTHERS	AZAD KHAN	PRANJAL MEHROTRA C.S.C.
122	PO	WRIA/16431/2021 (Budaun) Notice no:2021/43231	VIRENDRA SINGH VS STATE OF U.P. AND 3 OTHERS	BABU LAL RAM SUNIL KUMAR MISRA	C.S.C.
123	PO	WRIA/16434/2021 (Agra) Notice no:2021/47252	RAHUL PRAKASH VS STATE OF U.P. AND ANOTHER	VIJAY TRIPATHI	C.S.C.
124	PO	WRIA/16435/2021 (Bareilly) Notice no:2021/48147	MADAN GOPAL AND 3 OTHERS VS STATE OF U.P. AND 7 OTHERS	AGNIHOTRI KUMAR TRIPATHI	PRANESH DUTT TRIPATHI C.S.C.
125	PO	WRIA/16437/2021 (Budaun) Notice no:2021/47080	RADHEY SHYAM VS STATE OF U.P. AND 4 OTHERS	RAM SHARAN SINGH	C.S.C.
126	PO	WRIA/16439/2021 (Allahabad) Notice no:2021/46499 2021/46499	SURESH CHANDRA VS STATE OF U.P. AND 4 OTHERS	DEVENDRA VIKRAM SINGH DAMODAR SINGH	SURESH SINGH C.S.C.
127	PO	WRIA/16441/2021 (Azamgarh) Notice no:2021/45270	RAJPATI MAURYA VS STATE OF U.P. AND 4 OTHERS	GIRISH CHANDRA MAURYA	MRITUNJAY MOHAN SAHAI C.S.C.
128	PO	WRIA/16442/2021 (Azamgarh) Notice no:2021/46784	PRAMOD YADAV VS STATE OF U.P. AND 2 OTHERS	THAKUR PRASAD YADAV VIDYA DHAR YADAV	MRITUNJAY TIWARI C.S.C.
129	PO	WRIA/16443/2021 (Aligarh) Notice no:2021/46528	RAJ KUMAR VS STATE OF U P AND 4 OTHERS	ANANT KUMAR TIWARI	DEVENDRA KUMAR C.S.C.

130	PO	WRIA/16457/2021 (Aligarh) Notice no:2021/47623	SURENDRA SINGH VS STATE OF U.P. AND 5 OTHERS	AWADH NARAIN RAI	C.S.C.
131	PO	WRIA/16459/2021 (Shahjahanpur) Notice no:2021/46993	C/M SHRI SHYAM LAL AGANE LAL BALIKA INTER COLLEGE VS STATE OF U.P. AND 2 OTHERS	ANUJ BAJPAI	C.S.C.
132	PO	WRIA/16462/2021 (Meerut) Notice no:2021/47110	RAM NIWAS VS STATE OF U.P. AND 3 OTHERS	GAURAV TIWARI RAJESH PATHAK	C.S.C.
133	PO	WRIA/16467/2021 (Bulandshahr) Notice no:2021/46985	NASEEM FATMA VS STATE OF U.P. AND 3 OTHERS	MOHD. SARWAR KHAN	C.S.C.
134	PO	WRIA/16470/2021 (Kushi Nagar) Notice no:2021/47202	SHILA DEVI VS STATE OF U.P. AND 7 OTHERS	PUNIT SINGH ASHWANI KUMAR SINGH	C.S.C.
135	PO	WRIA/16472/2021 (Allahabad) Notice no:2021/47318	MOHAMMAD AKRAM AND 2 OTHERS VS STATE OF U.P. AND 3 OTHERS	JITENDRA KUMAR PRASOON TOMAR	A.K.S.PARIHAR C.S.C.
136	PO	WRIA/16475/2021 (Mahoba) Notice no:2021/48243	AMIT NAGAR VS STATE OF U.P. AND 3 OTHERS	IRFAN AHMAD MALIK	C.S.C.
137	PO	WRIA/16476/2021 (Sant Kabir Nagar) Notice no:2021/46883	SHASHI PRAKASH BHARTI VS STATE OF U.P. AND 3 OTHERS	TARUN AGRAWAL PRASHANT MISHRA	ARCHANA SINGH MANU SINGH C.S.C.
138	PO	WRIA/16481/2021 (Mathura) Notice no:2021/47581	RAVINDRA KATARA VS STATE OF U.P. AND 4 OTHERS	VINOD KUMAR SINGH	A.K.S.PARIHAR C.S.C.
139	PO	WRIA/16487/2021 (Kanpur Dehat) Notice no:2021/48465	RAGHU NATH SINGH VS STATE OF U.P. AND 3 OTHERS	RAKSHA CHAUHAN RISHI KANT RAI	C.S.C.
140	PO	WRIA/16490/2021 (Basti) Notice no:2021/46069	HARI RAI VS STATE OF U.P. AND 3 OTHERS	RAM PRAKASH SHARMA AMAR NATH SINGH	C.S.C.
141	PO	WRIA/16495/2021 (Azamgarh) Notice no:2021/47024	RAJESH YADAV AND ANOTHER VS STATE OF U.P. AND 4 OTHERS	MOHD UMAR FAROOQ JAMIL AHAMAD AZMI	C.S.C.
142	PO	WRIA/16496/2021 (Mathura) Notice no:2021/2424	RAJ KUMAR VS UNION OF INDIA AND 5 OTHERS	PRABHAKAR DWIVEDI	A.S.G.I.
143	PO	WRIA/16500/2021 (Ballia) Notice no:2021/47489	VIKRAM RAM YADAV VS STATE OF U.P. AND 4 OTHERS	YADVENDRA PRATAP SINGH SANJAI SINGH	SURESH SINGH C.S.C.
144	PO	WRIA/16501/2021 (Firozabad)	SHALU GUPTA VS BANARAS HINDU UNIVERSITY AND 2 OTHERS	AJAY KUMAR	KRISHNA RAJ SINGH JADAUN
145	PO	WRIA/16503/2021 (Azamgarh) Notice no:2021/48434	OMPRAKASH UPADHYAY AND 9 OTHERS VS STATE OF U.P. AND 4 OTHERS	VIJAY KUMAR RAI	SURESH SINGH C.S.C.
146	PO	WRIA/16504/2021 (Gorakhpur) Notice no:2021/46365	PRADHAN VERMA VS STATE OF U.P. AND 3 OTHERS	SHYAM SINGH SENGAR	C.S.C.
147	PO	WRIA/16508/2021 (Auraiya) Notice no:2021/47562	SRI KRISHNA DIWAKAR VS DEPUTY DIRECTOR OF EDUCATION AND 3 OTHERS	DEO PRAKASH SINGH	C.S.C.
148		WRIA/16803/2021 (Saharanpur) Notice no:2021/49615	SURMESH DEVI VS STATE OF U.P. AND 4 OTHERS	SHIV PRAKASH	VINEET PANDEY C.S.C.
149		WRIA/16808/2021 (Maharajganj) Notice no:2021/49450	SAPNA SINGH AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	BRIJESH KUMAR MISHRA	C.S.C.

150	WRIA/16811/2021 (Allahabad) Notice no:2021/2507	SMT.PINKI BURMAN VS UNION OF INDIA AND 3 OTHERS	KAILASH SINGH KUSHWAHA SANJAY KUMAR SINGH KUSHWAHA	SANTOSH KUMAR MISHRA A.S.G.I.
151	WRIA/16813/2021 (Ballia) Notice no:2021/49079	DR.RANGNATH TIWARI VS STATE OF U.P. AND 4 OTHERS	AJEET KUMAR PATHAK ABHISHEK CHAUHAN	C.S.C.
152	WRIA/16818/2021 (Bulandshahr) Notice no:2021/48773	MOHD. AZIZ VS STATE OF U.P. AND 4 OTHERS	OM PRAKASH TRIPATHI	C.S.C.
153	WRIA/16822/2021 (Ballia) Notice no:2021/48723	ASHISH BAHADUR SINGH AND 7 OTHERS VS STATE OF U.P. AND 3 OTHERS	VIVEK SARAN	C.S.C.
154	WRIA/16826/2021 (Etah) Notice no:2021/48661	GIREESH BABU VS STATE OF U.P. AND 2 OTHERS	SHASHI KUMAR MISHRA	C.S.C.
155	WRIA/16827/2021 (Kannauj) Notice no:2021/46999	SARVESH KUMAR VS STATE OF U.P. AND 2 OTHERS	CHANDAN SHARMA	C.S.C.
156	WRIA/16832/2021 (Bulandshahr) Notice no:2021/48818	NATTHI MAL VS STATE OF U.P. AND 4 OTHERS	UMA NATH PANDEY	RAJESH YADAV C.S.C.
157	WRIA/16833/2021 (Kaushambi) Notice no:2021/48459	DINESH SINGH VS STATE OF U.P. AND 4 OTHERS	RAM LAKHAN KANOJIA	C.S.C.
158	WRIA/16835/2021 (Basti) Notice no:2021/48518	RAJDULARI VS STATE OF U.P. AND 3 OTHERS	SATYA PRAKASH SINGH	C.S.C.
159	WRIA/16838/2021 (Allahabad) Notice no:2021/49070	INDU BALAN VS STATE OF U.P. AND 3 OTHERS	PRASHANT MISHRA TARUN AGRAWAL	ARCHANA SINGH ARUN KUMAR C.S.C.
160	WRIA/16842/2021 (Kushi Nagar) Notice no:2021/48644	KARUNA SHANKAR DUBEY VS STATE OF U.P. AND 2 OTHERS	O.P. TIWARI	ANIL KUMAR SINGH C.S.C.
161	WRIA/16845/2021 (Deoria) Notice no:2021/49634	BIRENDRA KUMAR SINGH VS STATE OF U.P. AND 6 OTHERS	SANJEEV KUMAR TRIPATHEE GIRISH PRATAP SINGH	C.S.C.
162	WRIA/16847/2021 (Kaushambi) Notice no:2021/48016	SHUBHAM DEVI VS STATE OF U.P. AND 3 OTHERS	KULDEEP KUMAR GUPTA ALOK KUMAR SRIVASTAVA	C.S.C.
163	WRIA/16850/2021 (Maharajganj) Notice no:2021/47361	GOPI CHAND VS STATE OF U.P. AND 3 OTHERS	SANDEEP KUMAR DUBEY A.T. PANDEY	C.S.C.
164	WRIA/16851/2021 (Mathura) Notice no:2021/48631	SHIVRAJ SINGH VS STATE OF U.P. AND 4 OTHERS	NEERAJ KUMAR SRIVASTAVA	GANESH DATT MISHRA C.S.C.
165	WRIA/16859/2021 (Amroha (Jyotiba P Nagar)) Notice no:2021/49413	KALPANA SINGH AND 2 OTHERS VS STATE OF U.P. AND 7 OTHERS	RAJENDRA KUMAR SINGH	C.S.C.

ADDITIONAL/UNLISTED LIST

For Admission

ECOURT CASES.

301	WA E-File	WRIA/12592/2020 (Pilibhit)	JAGDEEP VS STATE OF U.P. AND 3 OTHERS	SHASHI NANDAN (SENIOR ADVOCATE) MADHU RANJAN PANDEY	MANU SAXENA C.S.C.
302	WA E-File	WRIA/14039/2020 (Chandauli)	NAGENDRA SINGH VS STATE OF U.P. AND 4 OTHERS	GYANU SHUKLA RAMESH SINGH KUSHWAHA MANOJ KUMAR SINGH	ABHAI KUMAR SINGH AWADHESH KUMAR SINGH C.S.C.

303	WA	WRIA/6927/2021 E-File (5660 9842 2166)	SADHANA CHATURVEDI VS STATE OF U.P. AND 4 OTHERS	SATYANAND TRIPATHI VIMLENDU TRIPATHI	MRIGRAJ SINGH RAN VIJAY SINGH
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For Admission

304	WA	WRIA/36716/1998 (Maharajganj)	BALRAM YADAV VS D.J. MAHARAJGANJ AND ANOTHER	S. M. YADAV M.K. DUBEY V.K. DUBEY P.K. UPADHYAY AKHILESHWARI DUBEY MAHENDRA PRATAP	SAMIR SHARMA SAMIR SHARMA(SENIOR ADV.) POOJA AGARWAL C.S.C.
305	WA	WRIA/49509/2005 (Mirzapur)	RAMASHRAY VS STATE OF U.P. THRU I.G. REGISTRATION AND OTHERS	VIVEK KUMAR SINGH M.K.DUBEY RAVINDRA KUMAR DEVENDRA KUMAR SHUKLA ANIL KUMAR DUBEY Y.S. SAXENA	C.S.C.
306	WA	WRIA/6260/2008 (Azamgarh)	KOMAL MAURYA VS STATE OF U.P. AND OTHERS	J.A. AZMI	ARVIND UPADHYAY RAMESH CHANDRA C.S.C.
307	NDF	WRIA/45285/2009 (Muzaffar Nagar)	GHANSHYAM SINGH VS THE APPELLATE AUTHORITY GEN. MANAGER UCO BANK AND OTHERS	MOTI LAL KAMAL KUMAR SINGH INDRA RAJ SINGH RAVI SINGH ASHOK PANDEY ASHOK SINGH PRAMOD JAIN	V.K.SRIVASTAVA S.C. MANOJ MISHRA
	With	WRIA-30674-2012 Varanasi	GHANSHYAM SINGH VS HEAD OFFICE UCO BANK AND OTHERS	SIDDHARTH KHARE	
308	ED	WRIA/46603/2009 (Mau)	C/M GANGA DAS INTERMEDIATE COLLEGE AND ANOTHER VS STATE OF U.P. AND OTHERS	J.B. SINGH RAM KISHUN MISRA H.G.S. PARIHAR	RAJENDRA PRASAD SHUKLA ANAND PRIYA SINGH K.C.PANDEY R.K.MISHRA K.P. PANDEY C.S.C.
309	WA	WRIA/35011/2011 (Meerut)	NIRAJ KANT AGARWAL ASSISTANT ACCOUNTANT VS STATE OF U.P. AND OTHERS	H.P. DUBEY BRIJ LAL SHUKLA	NRIPENDRA MISHRA PANKAJ KUMAR SHUKLA C.S.C.
310	WA	WRIA/22337/2013 (Allahabad)	AKHILENDRA YADAV AND 2 ORS. VS UNION OF INDIA AND 3 ORS.	ASHOK KHARE SIDDHARTH KHARE	S.C. MAHENDRA BAHADUR SINGH MUNNA KUMAR SINGH A.S.G.I.
311	WA	WRIA/33492/2014 (Kanpur Nagar)	SANJAY KUMAR SAXENA VS UNION OF INDIA AND ANOTHER	RAKESH CHAUDHARY S.K. GAUR GANESH MANI G.M. TRIPATHI R.K. CHAUDHARY PRABHAKAR SINGH	AVINASH CHANDRA SRIVASTAVA RAHUL AGARWAL PADMAKAR PANDEY S.C. S.K.YADAV A.S.G.I.
312	WA	WRIA/38051/2014 (Kannauj)	VIVEK KUMAR DIXIT VS STATE OF U.P. THRU SECY. AND 4 OTHERS	S.K. PANDEY ASHOK KHARE V.K. DIXIT SIDDHARTH KHARE	S. KHARE C.S.C.
	With	WRIA-33861-2014 Kannauj	SRI SURESH BABU SAXENA VS STATE OF U.P. THRU SECY. AND 5 OTHERS	YOGISH KUMAR SAXENA	SIDDHARTH KHARE J.P. SINGH SANJEEV KUMAR PANDEY C.S.C.
313	WA	WRIA/12201/2015 (Sant Kabir Nagar)	NAND LAL VS STATE OF U.P. AND ANR.	SURESH KUMAR VERMA	MANU SINGH C.S.C.
314	WA	WRIA/16214/2015 (Hamirpur)	RAM PRAKASH AND ANR. VS STATE OF U.P. AND 3 ORS.	ADARSH BHUSHAN ANIL BHUSHAN	AJENDRA KUMAR C.S.C.

315	WA	WRIA/58292/2015 (Chandauli)	RAJENDRA CHAUBEY VS UNION OF INDIA AND 7 OTHERS	SANTOSH KUMAR SRIVASTAVA ALKA SRIVASTAVA S.M.A. ABDY	SAURABH SRIVASTAVA VIJAY KUMAR SINGH A.S.G.I. VIVEK SINGH
316	WA	WRIA/3329/2016 (Etawah) (WRIA-56258-2014) Etawah Decided on 17/10/2014	SANGEETA VS STATE OF U.P. AND 3 OTHERS SANGEETA VS STATE OF U.P. AND ANOTHER	ANSAR AHMAD RAJ KUMAR MISHRA	VIKRAM BAHADUR SINGH C.S.C.
317	ED	WRIA/10260/2016 (Kanpur Nagar)	SMT. ARCHANA MAURYA VS STATE OF U.P. AND 8 OTHERS	SR. ADVOCATE DHIRAJ SRIVASTAVA	A.K.,YADAV NAVEEN CHANDRA GUPTA NIKHIL KUMAR MRITUNJAY TIWARI SATYAVEER SINGH C.S.C.
318	ED	WRIA/14983/2016 (Kanpur Nagar)	JAGDEV KUMAR VS STATE OF U.P. AND 3 OTHERS	SATISH KUMAR MISHRA	SUNIL KUMAR SINGH C.S.C.
319	WA	WRIA/23311/2016 (Jaunpur)	ANIL KUMAR SHAHI VS STATE OF U.P. AND 3 OTHERS	GAURAV GAUTAM VIKAS BUDHWAR	C.S.C.
320	WA	WRIA/24324/2016 (Bareilly)	RAHUL YADAV VS STATE OF U.P. AND 4 OTHERS	ARVIND TRIPATHI VIJAY GAUTAM(SENIOR ADV.)	C.S.C.
321	WA	WRIA/30297/2016 (Moradabad)	SUKHPAL SINGH VS STATE OF U.P. AND 3 OTHERS	VINOD KUMAR MISHRA DEVESH MISHRA ATIPRIYA GAUTAM VIJAY GAUTAM(SENIOR ADV.)	C.S.C.
322	WA	WRIA/45643/2016 (Jhansi)	BANSH LAL SANKHWAR VS STATE OF U.P. AND 3 OTHERS	CHANDRA DUTT JITENDRA RPASAD KUSHWAHA RAMESH KUMAR TIWARI PRADEEP VERMA	C.S.C.
323	LAFP	WRIA/51165/2016 (Sant Kabir Nagar)	DILIP KUMAR YADAV VS STATE OF U.P. AND 4 ORS.	GUNJAN SHARMA KUNWAR ABHISHEK SINGH SURESH PRATAP SINGH NAMIT KUMAR SHARMA	DHARAM DEO CHAUHAN C.S.C.
324	WA	WRIA/59070/2016 (Allahabad)	CHANDRA PRAKASH TIWARI VS STATE OF U.P. AND 3 ORS.	SAMAR SINGH HRITUDHWAJ PRATAP SAHI VIJAY KUMAR SINGH(SENIOR ADV.)	C.S.C.
325	LAFP	WRIA/8549/2017 (Kushi Nagar) With WRIA-8551-2017 Kushi Nagar	DAYA SHANKER MISHRA VS STATE OF U.P. AND 6 OTHERS RAKESH KUMAR SHUKLA VS STATE OF U.P. AND 6 OTHERS	RAMESH CHANDRA DWIVEDI RAMESH CHANDRA DWIVEDI	VED BYAS MISHRA SHAILESH KUMAR PATHAK C.S.C. VED BYAS MISHRA C.S.C.
326	LAFP	WRIA/24273/2017 (S.r. Nagar (bhadohi))	RAM NARAYAN VS STATE OF U.P. AND 3 OTHRS.	PREM NARAYAN RAI	M.N. SINGH C.S.C.
327	WA	WRIA/30016/2017 (Allahabad)	KESHARI KUMAR SINGH VS UNION OF INDIA AND 2 ORS.	MOHAMMAD KHALID	PANKAJ SAXENA VINAY KUMAR SINGH A.S.G.I.
328	WA	WRIA/60670/2017 (Azamgarh) With WRIA-62090-2017 Azamgarh	HARIKESH RAI VS STATE OF U.P. AND 2 OTHERS C/M YADUNATH INTER COLLEGE AND ANOTHER VS STATE OF U.P. AND 2 OTHS.	CHANDAN SHARMA NEERAJ RAI SR. ADVOCATE BHAWESH PRATAP SINGH	BHAWESH PRATAP SINGH C.S.C. C.S.C.
329	WA	WRIA/2851/2018 (Gorakhpur)	VINAY KUMAR VS UNION OF INDIA	SR. ADVOCATE UDAYAN NANDAN	MANU VARDHANA A.S.G.I.

330	WA	WRIA/4565/2018 (Jaunpur)	COMMITTEE OF MANAGEMENT BABA PARAM HANS VIDYA MANDIR. VS STATE OF U.P.	SANKALP NARAIN VIJAY KUMAR SINGH(SENIOR ADV.) HRITUDHWAJ PRATAP SAHI	MRIGRAJ SINGH C.S.C.
	With	WRIC-58956-2017 Jaunpur	C/M. SAROJ VIDYA SHANKER SARASWATI MANDIR AND ANR. VS STATE OF U.P. AND 4 ORS.	ASHOK KHARE SIDDHARTH KHARE	MRIGRAJ SINGH C.S.C.
	With	WRIC-19353-2018 Jaunpur	C/M RAM BARAN SINGH PUBLIC PRATHMIK PATHSHALA AND ANOTHER VS STATE OF U.P. AND 4 OTHERS	KAILASH NATH SINGH	MRIGRAJ SINGH C.S.C.
	With	WRIC-19425-2018 Jaunpur	C/M SHEETLA PRASAD BAL SHIKSHA MANDIR AND ANOTHER VS STATE OF U.P. AND 4 OTHERS	KAILASH NATH SINGH	MRIGRAJ SINGH C.S.C.
331	ED	WRIA/9067/2018 (Etah)	SUKHVIR SINGH VS STATE OF UP AND 5 OTHERS	SUKHVIR SINGH RAJ NARAYAN GUPTA	C.S.C.
332	WA	WRIA/17544/2018 (Allahabad)	ANJNAY SINGH VS STATE OF U.P. AND 3 OTHERS	HRITUDHWAJ PRATAP SAHI RAMESH CHANDRA TIWARI RAKESH KUMAR PANDEY GRIJESH TIWARI VIJAY KUMAR SINGH(SENIOR ADV.)	SUMIT KAKKAR S.C. SATISH KISHORE KAKKAR SATISH CHATURVEDI
333	WA	WRIA/19091/2018 (Allahabad)	SANJAY MEHROTRA AND 4 OTHERS VS STATE OF U.P. AND 7 OTHERS	TARUN AGRAWAL	RAJVENDRA SINGH C.S.C.
334	WA	WRIA/20981/2018 (Agra)	MOHAN LAL VS UNION OF INDIA THROUGH SECRETARY, MINISTRY OF RAILWAY, NEW DELHI, AND 3 OTHERS	CHANDRA PRAKASH SRIVASTAVA	C.S.C. VIVEK KUMAR RAI
335	DF	WRIA/21191/2018 (Mathura)	OMVIR SINGH VS THE UNION OF INDIA AND 3 OTHERS	BIRENDRA KAUSHIK KRISHNA KANT DWIVEDI	SHESH MANI MISRA A.S.G.I.
336	WA	WRIA/21854/2018 (Kanpur Nagar)	SMT. SHALINI PANDEY VS STATE OF U.P. AND 6 OTHERS	G.K. SINGH, SR. ADVOCATE SURESH CHANDRA DWIVEDI RAHUL JAIN	KUSHMONDEYA SHAHI C.S.C.
	With	WRIA-21849-2018 Kanpur Nagar	SMT. PRIYANKA SRIVASTAVA VS STATE OF U.P. AND 6 OTHERS	G.K. SINGH, SR. ADVOCATE SURESH CHANDRA DWIVEDI RAHUL JAIN	ALOK DWIVEDI KUSHMONDEYA SHAHI C.S.C.
337	WA	WRIA/22092/2018 (Basti)	ABHAY KUMAR TIWARI VS STATE OF U.P. AND 4 OTHERS	MOHAMMAD FAHAD VIJAY GAUTAM(SENIOR ADV.)	C.S.C.
	With	WRIA-66675-2014 Basti	KESHARI NANDAN TRIPATHI VS STATE OF U.P. AND 4 ORS	O P SHARMA SIDDHARTH KHARE O P SINGH	VIMAL CHANDRA MISHRA C.S.C.
338	DF	WRIA/24813/2018 (Jhansi)	SUDHIR KUMAR JAIN VS SERVA UP GRAMIN BANK, MEERUT AND ANOTHER	GAURAV GAUTAM VIKAS BUDHWAR	S.C. DHARMENDRA VAISH
339	LAFP	WRIA/25488/2018 (Etah)	SUNITA RANI VS STATE OF U.P. AND 13 OTHERS	SEEMANT SINGH	SANJAY KUMAR SRIVASTAVA RAM BILAS YADAV C.S.C.
340	WA	WRIA/1055/2019 (Rampur)	RAVI SHANKAR VS FOOD CORPORATION OF INDIA, THROUGH ITS GENERAL MANAGER, NEW DELHI AND 3 OTHERS	SANJAY KR. SRIVASTAVA VIDYA BHUSHAN SRIVASTAVA	BRAJESH PRATAP SINGH SANTOSH KUMAR MISHRA

341	WA	WRIA/2587/2019 (Ballia)	SUSHIL KUMAR VS STATE OF U.P. AND 4 OTHERS	RAJESH KUMAR SINGH SHAIENDRA NATH TIWARI	SANJAY CHATURVEDI C.S.C.
342	WA	WRIA/3657/2019 (Mau)	BHUPENDRA VEER SINGH VS STATE OF U.P. AND 5 OTHERS	DESHRAJ SINGH ASHOK KUMAR PANDEY	SYED NADEEM AHMAD OM PRAKASH SINGH C.S.C.
343	WA	WRIA/6277/2019 (Azamgarh)	AMARJIT YADAV VS STATE OF U.P. AND 2 OTHERS	RAJESH YADAV RAVINDRA KUMAR YADAV	C.S.C.
344	WA	WRIA/7854/2019 (Fatehpur)	ASHISH GARG VS U.P. POWER CORPORATION LIMITED LUCKNOW THROUGH ITS CHAIRMAN/M.D. AND 6 OTHERS	ARVIND VERMA (SR. ADVOCATE) SWATI AGRAWAL SRIVASTAVA	KAPIL DEV SINGH RATHORE ABHISHEK SRIVASTAVA
345	LAFP	WRIA/9833/2019 (Bareilly)	DR. RITU RANI CHAUDHARY VS STATE OF U.P. AND ANOTHER	AJAY KUMAR	C.S.C.
346	ED	WRIA/10422/2019 (Etawah)	ANITA DEVI VS STATE OF U.P. AND 5 OTHERS	YOGESH KUMAR SAXENA	VIKRAM BAHADUR SINGH C.S.C.
347	DF	WRIA/15184/2019 (Allahabad)	NEBBU LAL VS STATE OF U.P. AND 6 OTHERS	SUDHIR KUMAR (CHANDRAUL)	M.N. SINGH C.S.C.
348	DF	WRIA/15296/2019 (Ballia)	C/M, ADARSH SANSKRIT UCHHATAR MADHYAMIK VIDYALAYA, BALLIA, AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	P.N. SAKSENA (SR. ADVOCATE) PREM CHAND PANDEY	VED BYAS MISHRA LALLAN PRASAD SINGH ASHUTOSH SINGH C.S.C.
349	WA	WRIA/15965/2019 (Rampur)	BRIJESH KUMAR VS STATE OF U.P. AND 3 OTHERS	SANJAY KR. SRIVASTAVA VIDYA BHUSHAN SRIVASTAVA	SUNIL KUMAR UPADHYAY C.S.C.
350	WA	WRIA/16935/2019 (Moradabad)	ANEES KUMAR AND 17 OTHERS VS STATE OF U.P. AND 3 OTHERS	RAJNEESH KUMAR SHARMA VINOD SHANKAR TRIPATHI	C.S.C.
351	WA	WRIA/17899/2019 (Kanpur Nagar)	UMESH CHANDRA VS UNION OF INDIA AND 2 OTHERS	VIJAY KUMAR SINGH(SENIOR ADV.) ARVIND KUMAR	SATISH CHATURVEDI A.S.G.I.
352	DF	WRIA/855/2020 (Deoria)	RAMA SHANKAR YADAV VS STATE OF U.P. AND 4 OTHERS	ASHOK KUMAR YADAV	C.S.C.
For Hearing					
353	WA	WRIA/4768/2020 (Jaunpur)	AWADHESH PRASAD VS STATE OF U.P. AND 2 OTHERS	SURENDRA KUMAR	SHIV BADAN C.S.C.
For Admission					
354	ED	WRIA/4996/2020 (Basti)	CHINTAMANI VS STATE OF U.P. AND 2 OTHERS	SR. ADVOCATE DAYA SHANKAR SINGH	AWADHESH KUMAR C.S.C.
355	LAFP	WRIA/5066/2020 (Etawah)	ATAR SINGH VS CHAIRMAN U.P. STATE ROAD TRANSPORT CORPORATION AND 5 OTHERS	VISHNU GUPTA(SENIOR ADV.) SANJEEV SINGH RAM ASHISH PANDEY	AWADHESH KUMAR SAXENA
356	WA	WRIA/6667/2020 (Etah)	MAHESH KUMAR YADAV VS STATE OF U.P. AND 2 OTHERS	SUNIL KUMAR HIRA LAL YADAV KAILASH PRAKASH PANDEY	C.S.C.
357	WC	WRIA/6756/2020 (Firozabad)	SANJAY KUMAR SINGH VS STATE OF U.P. AND 5 OTHERS	SR. ADVOCATE SUNIL KUMAR SRIVASTAVA RAJESHWAR SINGH	A.K.S.PARIHAR AJAY SINGH C.S.C.
	With	WRIA-14957-2020 Firozabad	SANJAY KUMAR SINGH VS STATE OF U.P. AND 6 OTHERS	SR. ADVOCATE SUNIL KUMAR SRIVASTAVA	BRAJ BHUSHAN SINGH CHAUHAN AJAY SINGH C.S.C.

358	WA	WRIA/11911/2020 (Jaunpur)	SURENDRA KUMAR YADAV VS STATE OF U P AND ANOTHER	BRIJ KUMAR YADAV DIVYANSH	C.S.C.
359	LAFP	WRIA/14482/2020 (Banda)	DEVENDRA YADAV VS STATE OF U.P. AND 3 OTHERS	ASHOK KUMAR LAL	SUJEET KUMAR RAI A.K.S.PARIHAR C.S.C.
360	LAFP	WRIA/14603/2020 (Agra)	SUNIL RIZVI AND 2 OTHERS VS STATE OF U.P. AND 4 OTHERS	BRIJESH KUMAR PRABHAKAR AWASTHI	C.S.C.
	With	WRIA-5032-2020 Agra	C/M AHMADIA HANAFIA INTER COLLEGE DHOLIKHAR AGRA AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	VASHISHTHA TIWARI	C.S.C.
361	WA	WRIA/14616/2020 (Meerut)	ASHA RANI VS STATE OF U P AND 3 OTHERS	PRABHAKAR AWASTHI	SHIVAM YADAV AWADH NARAIN RAI C.S.C.
362	ED	WRIA/14812/2020 (Allahabad)	PRADEEP KUMAR VS HIGH COURT OF JUDICATURE AT ALLAHABAD AND 2 OTHERS	SUMATI RANI GUPTA	ASHISH MISHRA CHANDAN SHARMA C.S.C.
363	LAFP	WRIA/14910/2020 (Meerut)	BHARAT PRATAP TOMAR AND 8 OTHERS VS STATE OF U.P. AND 5 OTHERS	ANIL BHUSHAN (SENIOR ADV.) SUBHENDRA SINGH	PRANAB KUMAR GANGULI DINESH CHANDRA MISHRA C.S.C.
364	WA	WRIA/346/2021 (Sonbhadra)	GULAB AND ANOTHER VS STATE OF U.P. AND 6 OTHERS	SR. ADVOCATE KAPOOR CHANDRA VISHWAKARMA	ARUN KUMAR SINGH SHATRUGHAN SONWAL SHIVENDU OJHA C.S.C.
365	ED	WRIA/843/2021 (Chandauli)	BAIKUNTH NATH PANDEY VS STATE OF U.P. AND 11 OTHERS	SHASHI KANT MISHRA	VED BYAS MISHRA C.S.C.
	With	WRIA-12790-2018 Chandauli	BAIKUNTH NATH PANDEY AND 5 OTHERS VS STATE OF U.P. AND 6 OTHERS	SHASHI KANT MISHRA H.K ASTHANA	C.S.C. C.S.C.
	With	WRIA-800-2021 Varanasi	SOMDATT TIWARI VS STATE OF U.P. AND 3 OTHERS	SANJEEV KUMAR GAUR	SHASHI KANT MISHRA VED VYAS MISHRA VED VYAS MISRA C.S.C.
	With	WRIA-2182-2021 Varanasi	KRISHNAKANT DUBEY AND ANOTHER VS STATE OF U P AND 3 OTHERS	VIVEKANAND KALP NATH	VED BYAS MISHRA C.S.C.
	With	WRIA-7572-2021 Chandauli	BRIJESH MANI DIXIT AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	CHANDRAKESH RAI	VED BYAS MISHRA SHASHI KANT MISHRA C.S.C.
366	WA	WRIA/2414/2021 (Aligarh)	SHASHANK MAHESHWARI VS UNION OF INDIA AND ANOTHER	RACHNA VYAS SYED WAJID ALI	PASHUPATI NATH TRIPATHI RAJESH KUMAR SINGH A.S.G.I.
367	DF	WRIA/3118/2021 (Chandauli)	MD. IJHAR VS STATE OF U.P. AND 6 OTHERS	VIKRAM YADAV P.K. UPADHYAY	DEO DAYAL C.S.C.
368	ED	WRIA/4136/2021 (Muzaffar Nagar)	KUMAR BHUPENDRA SINGH VS STATE OF U P AND ANOTHER	SR. ADVOCATE RAMESH CHANDRA TIWARI	BRAHMA KUMAR TIWARI C.S.C.
369	DF	WRIA/4382/2021 (Etah)	C/M JANTA INTER COLLEGE PARSON AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	SUYASH PANDEY NAND LAL PANDEY	MRITUNJAY TIWARI C.S.C.
370	DF	WRIA/4908/2021 (Mau)	SMT. RAJ KUMARI YADAV VS STATE OF U.P. AND 2 OTHERS	VIJAY KUMAR RAI	RAJESH KUMAR SRIVASTAVA

371	DF	WRIA/4976/2021 (Etawah)	KAUSHALENDRA KUSHWAH VS STATE OF U.P. AND 2 OTHERS	ADITYA KUMAR TRIPATHI	M.N. SINGH C.S.C.
372	ED	WRIA/5056/2021 (Varanasi)	PREM KUMAR MISHRA VS STATE OF U.P. AND 3 OTHERS	RAMESH KUMAR SHUKLA MAHENDRA SINGH YADAV K.C. MISHRA SATYENDRA NARAYAN SINGH	C.S.C.
373	WA	WRIA/5214/2021 (Meerut)	DR.VIKAS AND 26 OTHERS VS STATE OF U.P. AND 6 OTHERS	NAVANEET KUMAR SHUKLA NITIN SHARMA	HEMENDRA KUMAR MISHRA C.S.C.
374	WA	WRIA/6017/2021 (Aligarh)	KM. NISCHAL CHAUDHARY VS STATE OF U.P. AND 3 OTHERS	GOPAL KHARE	C.S.C.
375	DF	WRIA/7147/2021 (Bulandshahr)	PARUL AND 19 OTHERS VS THE STATE OF U P AND 3 OTHERS	DEV KANT TRIGUNAIT LAKSHMI KANT TRIGUNAIT	YATINDRA C.S.C.
	With	WRIA-274-2020 Ghaziabad	RAJ KUMAR VS STATE OF U.P. AND 4 OTHERS	ASHUTOSH SINGH RAHUL SRIVASTAVA	RAVI PRAKASH PANDEY MAHESH NARAIN SINGH C.S.C.
376	WA	WRIA/7629/2021 (S.r. Nagar (bhadohi))	RAMA KANT BIND AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	I. N. SINGH ASHISH KUMAR YADAV	RAM PRAKASH SHUKLA C.S.C.
	With	WRIA-7561-2021 S.r. Nagar (bhadohi)	DINESH KUMAR YADAV VS STATE OF U.P. AND 3 OTHERS	I. N. SINGH ASHISH KUMAR YADAV	RAM PRAKASH SHUKLA C.S.C.
377	DF	WRIA/8346/2021 (Allahabad)	AKHILESH YADAV VS STATE OF U.P. AND 3 OTHERS	AWADHESH KUMAR MALVIYA RAJ KUMAR DHAMA	M.N. SINGH C.S.C.
378	DF	WRIA/10330/2021 (Bareilly)	C/M MADARSA JAMA-- -MEHDIYA SENTHAL AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	VIJAY KUMAR SINGH(SENIOR ADV.) MOHAMMAD ALI AUSAF	C.S.C.
379	WA	WRIA/12263/2021 (Mainpuri)	VINOD KUMAR KATHERIA VS STATE OF U.P. AND 3 OTHERS	PAWAN GIRI	C.S.C.
380	DF	WRIA/12668/2021 (Gautam Buddh Nagar)	SMT. SARVESH SHARMA VS STATE OF U.P. AND 2 OTHERS	MUNESH KUMAR	C.S.C.
381	DF	WRIA/12996/2021 (Jaunpur)	RAMA NAND YADAV VS STATE OF U.P. AND 5 OTHERS	GAURAV BISHAN SR. ADVOCATE ATIPRIYA GAUTAM	C.S.C.
382	LAFP	WRIA/13103/2021 (Fatehpur)	KRISHNA KUMAR MISHRA VS STATE OF U.P. AND 3 OTHERS	SHIV PRASAD BALWANT SINGH	C.S.C.
383	DF	WRIA/13635/2021 (Ballia)	PREM KUMAR SINGH AND 13 OTHERS VS STATE OF U.P. AND 2 OTHERS	VARSHA SINGH MAHTAB ALAM	C.S.C.
384	DF	WRIA/13743/2021 (Allahabad)	DR.SURESH CHANDRA VS STATE OF U.P. AND ANOTHER	AKHILESH KUMAR SINGH RAM JI YADAV	C.S.C.
385	DF	WRIA/14798/2021 (Moradabad)	HIMANSHU KUMAR VS STATE OF U.P. AND 4 OTHERS	SATYA PRAKASH PANDEY	C.S.C.
For Further Hearing					
386	DF- PH	SAPL/606/2019 (Allahabad)	KALAWATI DEVI VS MANJULA GUPTA AND 3 OTHERS	GULAB CHANDRA	AKHILESH SRIVASTAVA A.K.SRIVASTAVA SATYAM PANDEY ASHOK KUMAR SINGH

Application for Orders

387	4/2019 (Restoration) in case WRIA-3725- -1993 Decided on 25/04/2019	R.B SINGH AND ORS. VS D.B.S.A AND ORS.	BUVNESH KUMAR SINGH BHUVNESH KUMAR SINGH AMRESH SINGH	ANAND KUMAR PANDEY ABHISHEK TIWARI SC
388	2/2021 (Restoration) in case WRIA-3852- -1999 Decided on 12/12/2017	RAM DARAS RAM VS D.I.O.S BALLIA AND ANOTHER	ASHOK KUMAR YADAV	C.S.C.
389	3/2018 (Restoration) in case WRIA-1307- -2003 Decided on 04/05/2018	MOHD. AHMAD VS MANAGING DIRECTOR U.P. ALPSANKYAK VITTYA EVAM VIKAS NIGAM	UTTARA SHARMA RAM PAL MISHRA	C.S.C.
390	9/2021 (Restoration) in case WRIA-4414- -2007 Decided on 31/05/2019	SHYAMENDRA KUMAR MISHRA VS THE UNION OF INDIA AND OTHERS	ASHUTOSH TIWARI ASHUTOSH TEWARI	D.S. SHUKLA RAGHURAJ KISHOR MISHRA A.S.G.I.1738/2007 C.S.C.
391	2/2018 (Restoration) in case WRIA-1365- -2011 Decided on 22/09/2014	ANJALI YADAV VS STATE OF U.P. AND OTHERS	UTTAR KUMAR GOSWAMI	HARVILAS SRIVASTAVA C. S. C.
392	15/2021 (Restoration) in case WRIA-2231- -2017 Decided on 28/09/2021	NAIM VS STATE OF U.P. AND 3 ORS.	PRABHAKAR AWASTHI	C.S.C.

AT 10:00 AM
(Court No.37)
HON'BLE JUSTICE ALOK MATHUR

e-Court

FRESH LIST

Fresh

ECOURT CASES.

1	DF E-File (5632 6036 6478)	WRIA/15747/2021 (Agra) Notice no:2021/1139 Notice no:1139/2021	SUSHMA CHOUDHARY VS STATE OF U.P. AND OTHERS	SUNIL KUMAR	C.S.C.
Fresh					
2	PO	CMRA/390/2021 (Azamgarh)	SMT. MEENA VS INSPECTOR GENERAL AND CHIEF SECURITY AND 3 OTHERS	KAMLA SINGH	RAJNISH KUMAR RAI
3	PO	CMRA/392/2021 (Mahoba)	KALYAN SAINI VS DISTRICT JUDGE, MAHOBA, DISTRICT-MAHOBA AND 3 OTHERS	PAWNESH TIWARI	C.S.C.
4	DF	WRIA/10590/2021 (Siddharth Nagar) Notice no:2021/28589	CHHEDI YADAV AND 2 OTHERS VS STATE OF U.P. AND 3 OTHERS	GHAN SHYAM YADAV	C.S.C.
5	PO	WRIA/11140/2021 (Kushi Nagar) Notice no:2021/33254	ANJUM ARA VS STATE OF U.P. AND 4 OTHERS	SANTOSH KUMAR SINGH	C.S.C.
6	DF	WRIA/11413/2021 (Aligarh)	SHANTI DEVI @ SHANTI VS THE MANAGING DIRECTOR U.P. STATE ROAD TRANSPORT CORPORATION AND 3 OTHERS	VIDYA DHAR DUBEY	ANADI KRISHNA NARAYANA C.S.C.
	With	WRIC-23253-2020 Aligarh	UTTAR PRADESH STAE ROAD TRANSPORT CORPORATION VS SRI PREMPAL SINGH AND ANOTHER	U.S. SINGH VISEN	VIDYA DHAR DUBEY VIJAY KUMAR DWIVEDI
7	PO	WRIA/11537/2021 (Ballia) Notice no:2021/1066	SURYA NATH YADAV VS STATE OF U.P. AND 3 OTHERS	RAJENDRA KUMAR PANDEY HRIDAY NARAYAN PANDEY	C.S.C.
8	DF	WRIA/12018/2021 (Shahjahanpur) Notice no:2021/30813	DUSHTDAMAN TYAGI VS STATE OF U.P. AND 4 OTHERS	SHASHI BHUSHAN RAI	C.S.C.
9	PO	WRIA/13612/2021 (Sonbhadra) Notice no:2021/33911	SMT GEETA DEVI VS STATE OF U.P. AND ANOTHER	KAPOOR CHANDRA VISHWAKARMA ANKUR VISHWAKARMA	C.S.C.
10	DF	WRIA/13872/2021 (Allahabad) Notice no:2021/2098	PRADEEP KUMAR KUSHWAHA VS UNION OF INDIA, THROUGH ITS SECRETARY AND 3 OTHERS	SR. ADVOCATE SUNIL KUMAR	KSHITIJ SHAILENDRA TANISHA JAHANGIR MONIR A.S.G.I.
11	DF	WRIA/13882/2021 (Allahabad) Notice no:2021/39820	SMT. NIRMALA SRIVASTAVA AND ANOTHER VS STATE OF U.P. THROUGH ITS SECRETARY AYUSH, ANUBHAG- 1, AND ANOTHER	RASHMI TRIPATHI ANURADHA SUNDARAM	C.S.C.
12	DF	WRIA/14215/2021 (Varanasi) Notice no:2021/41744	RAJEEV KUMAR GAUTAM AND 6 OTHERS VS STATE OF U.P. AND 2 OTHERS	SR. ADVOCATE RAJEEV KUMAR	C.S.C.

13	PO	WRIA/15181/2021 (Basti)	RANJEET YADAV VS GENERAL MANAGER ADMINISTRATION AND 3 OTHERS	INDRA SEN SINGH MOHD. NAUSHAD AHMAD KHAN	PRADEEP KUMAR SINHA
14	PO	WRIA/15183/2021 (Muzaffar Nagar) Notice no:2021/42542	ROOP CHANDRA VS STATE OF U.P. AND 3 OTHERS	DEEPAK KAUSHIK	C.S.C.
15	PO	WRIA/15473/2021 (Hamirpur) Notice no:2021/43556	LOVE KUSH AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	YOGESH KUMAR MISHRA	C.S.C.
16	PO	WRIA/15480/2021 (Deoria) Notice no:2021/45272	REETA PANDEY AND 6 OTHERS VS STATE OF U.P. AND 3 OTHERS	GRIJESH TIWARI	ARDHENDU PRAKASH MANI TRIPATHI C.S.C.
17	PO	WRIA/15572/2021 (Hathras (mahamaya Nagar)) Notice no:2021/44758	ANJALI VS STATE OF U.P. AND 3 OTHERS	ANIL KUMAR	C.S.C.
18	PO	WRIA/15609/2021 (Etawah) Notice no:2021/44121	DINESH KUMAR GUPTA VS STATE OF U.P. AND 3 OTHERS	DEVENDRA KUMAR TIWARI	C.S.C.
19	PO	WRIA/15626/2021 (Allahabad) Notice no:2021/45273	MOHD ASIF KHAN AND 22 OTHERS VS STATE OF U.P. AND 4 OTHERS	ASHOK KUMAR OJHA	ABHISHEK MISHRA C.S.C.
20	PO	WRIA/15634/2021 (Azamgarh) Notice no:2021/46295	RAJESH KUMAR RAI AND 59 OTHERS VS STATE OF U.P. AND 21 OTHERS	SEEMANT SINGH	MRITUNJAY TIWARI C.S.C.
21	PO	WRIA/15673/2021 (Jhansi) Notice no:2021/44043	MADHURESH KUMAR VS STATE OF U.P. AND 2 OTHERS	IRFAN AHMAD MALIK	C.S.C.
22	PO	WRIA/15870/2021 (Bulandshahr) Notice no:2021/46774	NITIN KUMAR 282 OTHERS VS STATE OF U.P. AND 3 OTHERS	RAM KRISHNA PATEL SR. ADVOCATE SAMARATH SINGH RAJESH KUMAR	C.S.C.
23	PO	WRIA/15872/2021 (Jaunpur) Notice no:2021/44964	SANTOSH KUMAR PANDEY AND 3 OTHERS VS STATE OF U.P. AND 4 OTHERS	DHARMENDRA KUMAR TRIPATHI	C.S.C.
24	PO	WRIA/15891/2021 (Varanasi) Notice no:2021/45109	DR. PARMESHWAR DUTT SHUKLA VS STATE OF U.P. AND ANOTHER	AKHILESH KUMAR SINGH	C.S.C.
25	PO	WRIA/15920/2021 (Budaun) Notice no:2021/45061	RAM NARAYAN JAUHARI VS STATE OF U.P. AND 4 OTHERS	AVNEESH TRIPATHI RAGHWENDRA PRASAD MISHRA	C.S.C.
26	PO	WRIA/15921/2021 (Moradabad) Notice no:2021/45562	JAMEEL VS STATE OF U.P. AND 2 OTHERS	SANJEEV KUMAR RAI	BRIJESH OJHA C.S.C.
27	PO	WRIA/15924/2021 (Gautam Buddh Nagar) Notice no:2021/45107	SHAMSUDDIN KHAN VS STATE OF U.P. AND 5 OTHERS	DHANANJAY KUMAR MISHRA	C.S.C.
28	PO	WRIA/15930/2021 (Hathras (mahamaya Nagar)) Notice no:2021/45496	SANTOSH KUMAR VS STATE OF U.P. AND 5 OTHERS	JATA SHANKAR PANDEY	C.S.C.
29	PO	WRIA/15932/2021 (Chitrakoot) Notice no:2021/46048	VIVEK SHRIVASTAV VS STATE OF U.P. AND 2 OTHERS	ABHAY RAJ YADAV	C.S.C.
30	PO	WRIA/15961/2021 (Shahjahanpur) Notice no:2021/1969 2021/38611	AJAY AND ANOTHER VS PRINCIPAL SECRETARY (LABOUR MINISTRY) AND 5 OTHERS	SANGITA SRIVASTAVA	ADITIYA KUMAR SINGH VIJAY KUMAR DIXIT C.S.C. A.S.G.I.

31	PO	WRIA/16119/2021 (Banda) Notice no:2021/45933	SMT. PUSHPA DEVI VS STATE OF U.P. AND 2 OTHERS	GHAN SHYAM MAURYA	C.S.C.
32	PO	WRIA/16127/2021 (Mathura) Notice no:2021/44698	ANJANA SINGH VS STATE OF U P AND ANOTHER	KARTIKEY SINGH	C.S.C.
33	PO	WRIA/16131/2021 (Meerut) Notice no:2021/47763	SUDHANSHU BANSAL VS STATE OF U.P. AND 3 OTHERS	VIKASH SINGH	VINOD KUMAR SINGH C.S.C.
34	PO	WRIA/16147/2021 (Jaunpur) Notice no:2021/47816	RAMESH CHAND MISHRA VS STATE OF U.P. AND 2 OTHERS	SEEMANT SINGH	AAKASH RAI C.S.C.
35	PO	WRIA/16148/2021 (Jaunpur) Notice no:2021/47815	BRIJESH YADAV VS STATE OF U.P. AND 2 OTHERS	SEEMANT SINGH	AAKASH RAI C.S.C.
36	PO	WRIA/16152/2021 (Basti) Notice no:2021/46423	PRAKASH CHANDRA SHUKLA VS STATE OF U.P. AND 4 OTHERS	B.S. PANDEY	AWADHESH KUMAR C.S.C.
37	PO	WRIA/16161/2021 (Shamli (prabudh Nagar)) Notice no:2021/46088	KAMAL KISHOR VS STATE OF U.P. AND 3 OTHERS	AVINASH PANDEY	SANJAY KUMAR C.S.C.
38	PO	WRIA/16165/2021 (Ghazipur) Notice no:2021/41928	MADHU PANDEY AND 5 OTHERS VS STATE OF U.P. AND 3 OTHERS	SANTOSH KUMAR JAISWAL	RAS BIHARI PRADHAN C.S.C.
39	PO	WRIA/16171/2021 (Allahabad) Notice no:2021/48011	DHARMENDRA KUMAR YADAV VS STATE OF U.P. AND 2 OTHERS	S.K. SRIVASTAVA	A.K.S.PARIHAR C.S.C.
40	PO	WRIA/16392/2021 (Allahabad) Notice no:2021/47476	MASOOD AHMED VS STATE OF U.P. AND 3 OTHERS	SURENDRA NATH DUBEY SACHIN DUBEY	C.S.C.
41	PO	WRIA/16396/2021 (Ballia) Notice no:2021/48123	SHIVSAGAR DUBEY VS CHIEF SECRETARY GOVT OF U.P. AND 4 OTHERS	DEVOTTAM PANDEY SANDEEP PANDEY	C.S.C.
42	PO	WRIA/16399/2021 (Aligarh) Notice no:2021/48573 2021/48573	VINEET SAXENA VS STATE OF U.P. AND 4 OTHERS	JAYANT PRAKASH SINGH	YOGENDRA SINGH BOHRA C.S.C.
43	PO	WRIA/16406/2021 (Firozabad) Notice no:2021/46927	SMT.RAMSHREE VS STATE OF U.P. AND 2 OTHERS	INDAL SINGH	SAURABH TIWARI C.S.C.
44	PO	WRIA/16409/2021 (Saharanpur)	VASUNDHARA RANA VS THE CHIEF DIVISIONAL OFFICER PUNJAB NATIONAL BANK AND ANOTHER	VIRENDRA KUMAR	DHARMENDRA VAISH
45	PO	WRIA/16411/2021 (Moradabad) Notice no:2021/47656	ARUNA CHAUDHARY VS STATE OF U.P. AND 2 OTHERS	SURENDRA PRASAD MISHRA	C.S.C.
46	PO	WRIA/16414/2021 (Budaun) Notice no:2021/46376	MEENA DEVI VS STATE OF U P AND 3 OTHERS	KRISHNAM PANDEY SHIKHER TRIVEDI	CHANDAN AGARWAL C.S.C.
47	PO	WRIA/16417/2021 (Varanasi) Notice no:2021/47047	CONSTABLE GHULAM GAUS VS STATE OF U.P. AND 5 OTHERS	AKHILESH KUMAR V.K. BARANWAL	C.S.C.
48	PO	WRIA/16422/2021 (Allahabad) Notice no:2021/47384	SARITA YADAV VS STATE OF U.P. AND 5 OTHERS	DHIRENDRA BABU MISHRA RAVINDRA KUMAR MISHRA	C.S.C.
49	PO	WRIA/16426/2021 (Allahabad) Notice no:2021/44786	AMBIKA PRASAD DWIVEDI VS STATE OF U.P. AND 2 OTHERS	PRADEEP KUMAR MAURYA NARENDRA KUMAR	C.S.C.
50	PO	WRIA/16427/2021 (Gorakhpur) Notice no:2021/47174	CHANDRA BHUSHAN SINGH VS STATE OF U.P. AND 3 OTHERS	SHAILESH KUMAR PATHAK	C.S.C.

51	PO	WRIA/16429/2021 (Allahabad) Notice no:2021/47751	AJAY KUMAR GAUTAM VS STATE OF U.P. AND 3 OTHERS	NEELAM PANDEY	C.S.C.
52	PO	WRIA/16433/2021 (Moradabad) Notice no:2021/48148	MADHULIKA SINGH VS STATE OF U.P. AND 4 OTHERS	AGNIHOTRI KUMAR TRIPATHI	SHYAM KRISHNA GUPTA C.S.C.
53	PO	WRIA/16436/2021 (Agra) Notice no:2021/47221	KAUSHAL KISHOR VS STATE OF U.P. AND 3 OTHERS	SANDEEP MANIJI BAKHSHI DINESH KUMAR CHADHA	C.S.C.
54	PO	WRIA/16438/2021 (Ghazipur) Notice no:2021/46585	SMT.RAMAWATI VS STATE OF U.P. AND 4 OTHERS	KALP NATH RAI	C.S.C.
55	PO	WRIA/16445/2021 (Ghazipur) Notice no:2021/47197	SMT. GEETA SINGH VS STATE OF U.P. AND 2 OTHERS	KAMLESHWAR SINGH	C.S.C.
56	PO	WRIA/16447/2021 (Amroha (jyotiba P Nagar)) Notice no:2021/47292	VIJAY PAL SINGH VS STATE OF U.P. AND 3 OTHERS	MUKHTAR ALAM ARVIND SRIVASTAVA	C.S.C.
57	PO	WRIA/16449/2021 (Azamgarh) Notice no:2021/46759	SUDHIR KUMAR YADAV AND 2 OTHERS VS STATE OF U.P. AND 3 OTHERS	TEJ PRAKASH YADAV SHASHANK KUMAR	BHANU PRATAP SINGH C.S.C.
58	PO	WRIA/16450/2021 (Jaunpur) Notice no:2021/47617	ARVIND KUMAR VS STATE OF U.P. AND 2 OTHERS	INDRA DEV	AAKASH RAI C.S.C.
59	PO	WRIA/16454/2021 (Gorakhpur) Notice no:2021/201	HARISH CHANDRA AND 45 OTHERS VS THE UNION OF INDIA AND 5 OTHERS	ABHISHEK KUMAR SAROJ SR. ADVOCATE NITESH VISHWAKARMA	RAJNISH KUMAR RAI A.S.G.I.
60	PO	WRIA/16455/2021 (Muzaffar Nagar) Notice no:2021/47618	MINAKSHI VERMA VS STATE OF U.P. AND 6 OTHERS	PRABHAKAR AWASTHI	ATUL TEJ KULSHRESTHA VIKAS TIWARI C.S.C.
61	PO	WRIA/16460/2021 (Ghazipur) Notice no:2021/47900	DAYAWANTI DEVI VS STATE OF U.P. AND 3 OTHERS	RAJNIKANT RAI SUMIT KUMAR	RAS BIHARI PRADHAN C.S.C.
62	PO	WRIA/16461/2021 (Banda)	BANKE BIHARI VS REGIONAL MANAGER UTTAR PRADESH STATE ROAD AND 4 OTHERS	MAHABIR YADAV	VIVEK SARAN
63	PO	WRIA/16466/2021 (Kanpur Nagar)	SRI RAM VS KANPUR DEVELOPMENT AUTHORITY AND ANOTHER	GANESH MANI	SHIVAM YADAV
64	PO	WRIA/16468/2021 (Ghazipur) Notice no:2021/48215	DHARMENDRA YADAV VS THE STATE OF U.P. AND 7 OTHERS	RISHABH KESARWANI MOHAMMAD FAHAD	C.S.C.
65	PO	WRIA/16473/2021 (Ghazipur) Notice no:2021/48211	AWADHESH KUMAR SINGH VS THE STATE OF U.P. AND 5 OTHERS	RISHABH KESARWANI SR. ADVOCATE ATIPRIYA GAUTAM	C.S.C.
66	PO	WRIA/16480/2021 (Kushi Nagar) Notice no:2021/45483	RAM SUBHAG PRASAD VS STATE OF U.P. AND 4 OTHERS	MAHENDRA SINGH	PRANESH DUTT TRIPATHI C.S.C.
67	PO	WRIA/16482/2021 (Amroha (jyotiba P Nagar)) Notice no:2021/47415	AKARAM ALI VS THE STATE OF U.P. AND 2 OTHERS	SHAILESH VERMA	C.S.C.
68	PO	WRIA/16484/2021 (Kanpur Nagar) Notice no:2021/46654	VIJAY DUBEY VS STATE OF U.P. AND 4 OTHERS	VIJAY KANT DWIVEDI	RAKESH KUMAR C.S.C.

69	PO	WRIA/16486/2021 (Allahabad) Notice no:2021/46968	SMT.PRIYA AGARWAL VS STATE OF U.P. AND 2 OTHERS	BABU LAL RAM	RAJESH KUMAR SRIVASTAVA C.S.C.
70	PO	WRIA/16491/2021 (Meerut) Notice no:2021/47755	SMT. OM SHRI VS STATE OF U.P. AND 3 OTHERS	DINESH RAI	C.S.C.
71	PO	WRIA/16493/2021 (Banda) Notice no:2021/47686	VIVEKANAND UPADHYAYA VS STATE OF U.P. AND 3 OTHERS	DINESH KUMAR SHARMA	C.S.C.
72	PO	WRIA/16494/2021 (Varanasi) Notice no:2021/2375	BECHANI DEVI VS UNION OF INDIA AND 5 OTHERS	ARVIND KUMAR SINGH	ANADI KRISHNA NARAYANA A.S.G.I.
73	PO	WRIA/16499/2021 (Meerut) Notice no:2021/46724	VIRENDRA SINGH VS STATE OF U.P. AND 3 OTHERS	YOGENDRA PAL SINGH	C.S.C.
74	PO	WRIA/16502/2021 (Chitrakoot) Notice no:2021/48355 2021/48355	DR. RAJENDRA PRASAD JAISWAL VS STATE OF U P AND 4 OTHERS	ABHAY RAJ YADAV	C.S.C.
75	PO	WRIA/16506/2021 (Sambhal (bheem Nagar)) Notice no:2021/47413	YASH VIR SINGH VS THE STATE OF UP AND 3 OTHERS	SHAILESH VERMA	C.S.C.
76		WRIA/16806/2021 (Allahabad) Notice no:2021/2508	RASHMI VS UNION OF INDIA AND 3 OTHERS	KAILASH SINGH KUSHWAHA SANJAY KUMAR SINGH KUSHWAHA	SANTOSH KUMAR MISHRA A.S.G.I.
77		WRIA/16807/2021 (Allahabad) Notice no:2021/48755	JITENDRA PRATAP AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	SEEMANT SINGH	GAGAN MEHTA C.S.C.
78		WRIA/16810/2021 (Allahabad) Notice no:2021/48400	KM.ANEETA YADAV AND 17 OTHERS VS STATE OF U P AND ANOTHER	ATUL SRIVASTAVA ALKESHWAR KUMAR SINGH	A.K.S.PARIHAR C.S.C.
79		WRIA/16812/2021 (Allahabad) Notice no:2021/48435	SMT.POONAM KHANNA VS STATE OF U.P. AND ANOTHER	KSHITIJ SHAILENDRA	C.S.C.
80		WRIA/16816/2021 (Agra) Notice no:2021/47863	KANHAIYA LAL AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	VIMAL KUMAR	VIVEK KUMAR RAI C.S.C.
81		WRIA/16820/2021 (Kannauj) Notice no:2021/48336	RAM ASHISH VS STATE OF U.P. AND 5 OTHERS	SANTOSH PRAKASH PANDEY ASHOK KUMAR PANDEY	C.S.C.
82		WRIA/16823/2021 (Sant Kabir Nagar) Notice no:2021/48322	RAM PRATAP SINGH VS STATE OF U P AND 3 OTHERS	SANJAY SHUKLA	C.S.C.
83		WRIA/16825/2021 (Kanpur Dehat) Notice no:2021/48289	DINESH KUMAR SINGH VS STATE OF U.P. AND 3 OTHERS	SUSHIL KUMAR BABU LAL RAM	C.S.C.
84		WRIA/16828/2021 (Ghazipur) Notice no:2021/48353	DEVANTI DEVI @ DEVANTI DUBEY VS STATE OF U.P. AND 3 OTHERS	NITIN CHANDRA MISHRA	C.S.C.
85		WRIA/16829/2021 (Basti) Notice no:2021/48198	ARUN KUMAR VS STATE OF U.P. AND 5 OTHERS	GANESH KUMAR	PANKAJ KUMAR GUPTA C.S.C.
86		WRIA/16831/2021 (Mau) Notice no:2021/48462	SUDAMA RAM VS STATE OF U.P. AND 4 OTHERS	RAM CHANDRA YADAV	C.S.C.
87		WRIA/16834/2021 (Mathura) Notice no:2021/48470	RAM PRAKASH SHARMA VS STATE OF U.P. AND 2 OTHERS	BIRENDRA SINGH	C.S.C.
88		WRIA/16837/2021 (Allahabad) Notice no:2021/202	KAMLA KANT KUSHWAHA VS UNION OF INDIA AND 2 OTHERS	VIKAS KUMAR	RAJNISH KUMAR RAI A.S.G.I.

89	WRIA/16840/2021 (Agra) Notice no:2021/48782	HIRDESH KUMAR VS STATE OF U.P. AND 2 OTHERS	D.K.OJHA	SHYAM MANI SHUKLA C.S.C.
90	WRIA/16848/2021 (Mathura) Notice no:2021/48409	PURANMAL VS STATE OF U.P. AND 3 OTHERS	LAL MANI TRIPATHI	C.S.C.
91	WRIA/16849/2021 (S.r. Nagar (bhadohi)) Notice no:2021/46904	JAY SHANKAR PRASAD MISHRA VS STATE OF U.P. AND 3 OTHERS	ROHIT NANDAN PANDEY SANJEEV KUMAR PANDEY	RAM PRAKASH SHUKLA C.S.C.
92	WRIA/16852/2021 (Kannauj) Notice no:2021/48408	RAM ASREY VS STATE OF U.P. AND 5 OTHERS	DR. DHARMESH CHATURVEDI	C.S.C.
93	WRIA/16854/2021 (Mirzapur) Notice no:2021/46675	KAILASH NATH YADAV VS STATE OF U.P. AND 2 OTHERS	MAHESH CHANDRA TIWARI	C.S.C.
94	WRIA/16858/2021 (Shahjahanpur) Notice no:2021/2360	MOHAMMAD TAUFIQ VS UNION OF INDIA AND 3 OTHERS	RAHUL CHAUDHARY	A.S.G.I.
95	WRIA/16860/2021 (Allahabad) Notice no:2021/46238	SAMSIRA BILKISH VS STATE OF U.P. AND 3 OTHERS	ANKIT KUMAR SAHU BRIJESH KUMAR YADAV	C.S.C.

ADDITIONAL/UNLISTED LIST

For Admission

ECOURT CASES.

301	DF E-File	WRIA/7725/2021 (Aligarh)	NEELAM VS STATE OF U.P. AND OTHERS	ISHIR SRIPAT	
302	WA E-File	WRIA/9103/2020 (Agra)	PAWAN KUMAR AGARWAL VS STATE OF U.P. AND 3 OTHERS	AMITABH AGARWAL	ASHISH MISHRA C.S.C.
303	LAFP E-File	WRIA/6524/2021 (Hathras (mahamaya Nagar))	SMT. SUKHVATI VS STATE OF U.P. AND 3 OTHERS	R.P. MISHRA VISHAL SHUKLA	AKHILESH CHANDRA SRIVASTAVA C.S.C.

For Admission

SENIOR CITIZEN

304	WA	WRIA/28543/2013 (Kaushambi)	BAGESHWARI PRASAD SRIVASTAVA AND 8 ORS. VS STATE OF U.P. AND 3 ORS.	ASHOK KHARE SIDDHARTH KHARE	C.S.C.
305	DF	WRIA/10180/2017 (Kushi Nagar)	SMT. SUJATA YADAV AND 28 ORS. VS STATE OF U.P. AND 3 ORS.	SHEO RAM SINGH ANAND KUMAR YADAV JANARDAN YADAV	AVNEESH TRIPATHI NISHEETH YADAV M.N. SINGH ASHISH KUMAR SINGH VIJAY CHANDRA SEEMANT SINGH GIRJA SHANKAR PRAJAPATI C.S.C.
		(WRIA-60423-2017) Bareilly Decided on 16/01/2019	KAMLA LAL ALIAS KAMLA SINGH AND 3 OTHERS VS STATE OF U.P. AND 4 OTHERS		
	With	WRIA-60452-2017 Allahabad	MAMTA PAL AND 2 OTHERS VS STATE OF U.P. AND 4 OTHERS	ANOOP TRIVEDI (SENIOR ADV.) SURENDRA KUMAR	A.S.G.I. PRAMOD KUMAR SINGH M.N. SINGH C.S.C.
306	DF	WRIA/17774/2017 (Varanasi)	TRIBHUWAN NARAIN MISHRA VS STATE OF U.P. AND 3 ORS.	SUNEETA GUPTA GIRISH KUMAR GUPTA	C.S.C.
307	DF	WRIA/50914/2017 (Azamgarh)	RAMA SHANKAR RAM VS UNION OF INDIA AND 4 OTHERS	SR. ADVOCATE ASHWINI KUMAR SIDDHARTH KHARE	GYAN PRAKASH SHRIVASTAVA ANANT KUMAR TIWARI A.S.G.I.

308	DF	WRIA/21030/2018 (Azamgarh)	ASHOK KUMAR CHAUDHARY VS STATE OF U.P. AND 4 OTHERS	AMIT KUMAR SATSANGI UDAI CHANDANI	C.S.C.
309	DF	WRIA/22568/2018 (Aligarh)	ARIF MALIK VS STATE OF U.P. AND 2 OTHERS	SUNIL KUMAR YADAV ABHISHEK SAROJ	C.S.C.
310	DF	WRIA/4381/2019 (Bulandshahr)	SRI MRIDULA BHATIA VS STATE OF U.P. AND 3 OTHERS	R.K. MISHRA	RAJESH KUMAR SACHAN USHA KIRAN C.S.C.
311	DF	WRIA/9114/2019 (Deoria)	SHRIKANT MANI TRIPATHI VS STATE OF U.P. AND 4 OTHERS	RAMESH KUMAR SINGH RAMESH CHANDRA DWIVEDI	C.S.C.
312	DF	WRIA/11460/2019 (Farrukhabad)	UMESH KUMAR SINGH VS STATE OF U.P. AND 3 OTHERS	VIVEK KUMAR SINGH SHIV KUMAR SINGH	C.S.C.
313	DF	WRIA/663/2020 (Allahabad)	SHASHI DUBEY VS STATE OF U.P. AND 2 OTHERS	ALOK KRISHAN TRIPATHI DEO KUMAR TRIPATHI	PRANJAL MEHROTRA C.S.C.
314	DF	WRIA/3100/2020 (Sonbhadra)	VISHANU CHANDRA DWIVEDI VS STATE OF U.P. AND 3 OTHERS	YOGENDRA PATI TRIPATHI	C.S.C.
315	DF	WRIA/3958/2021 (Kushi Nagar)	MAHATAB ALAM AND 4 OTHERS VS STATE OF U.P. AND 9 OTHERS	AJAI KUMAR SRIVASTAVA	C.S.C.
316	DF	WRIA/11268/2021 (Azamgarh)	SHIV PRASAD VS STATE OF U P AND 3 OTHERS	SADHU SHARAN	SURESH SINGH C.S.C.
317	DF	WRIA/11621/2021 (Muzaffar Nagar)	SANJEEV KUMAR AND 3 OTHERS VS STATE OF U.P. AND 4 OTHERS	HRIDAYA NARAIN SINGH	VIDIT NARAYAN MISHRA ANAND KUMAR PANDEY C.S.C.
318	DF	WRIA/12803/2021 (Amroha (jyotiba P Nagar))	CHHOTELAL VS STATE OF U.P. AND 6 OTHERS	RAJESH YADAV	C.S.C.
319	DF	WRIA/12805/2021 (Agra)	AMIT KUMAR VS STATE OF U.P. AND 3 OTHERS	HITESH PACHORI	C.S.C.
320	DF	WRIA/12894/2021 (Shahjahanpur)	SRICHANDRA VERMA VS STATE OF U.P. AND 4 OTHERS	SR. ADVOCATE MOHAMMAD FAHAD VINOD KUMAR MISHRA	C.S.C.
321	DF	WRIA/13050/2021 (Allahabad)	DR. SANJAY KUMAR RAI VS STATE OF U.P. AND 5 OTHERS	SR. ADVOCATE AJITABH CHOUBEY	AMIT KUMAR UPADHYAY C.S.C.
322	DF	WRIA/13663/2021 (Allahabad)	DEVESH KUMAR DWIVEDI VS STATE OF U.P. AND 3 OTHERS	ARVIND SRIVASTAVA	ASHISH MISHRA C.S.C.
323	DF	WRIA/14286/2021 (Ballia)	SUDHIR YADAV VS STATE OF U.P. THOUGH PRINCIPAL SECRETARY AND 4 OTHERS	HARI OM GUPTA VIRENDRA SINGH	C.S.C.
324	WA	WRIA/40695/2005 (Allahabad)	AJAY KUMAR VS STATE OF U.P. AND OTHERS	DHARMENDRA SHUKLA ANIL TIWARI	HITESH PACHORI ASHOK KHARE M.A. QADEER NISHEETH YADAV R.B.SAXENA ROHIT UPADHYAY C.S.C.
325	WC	WRIA/33680/2008 (Maharajganj)	RAM NARESH VS STATE OF U.P. THRU SECY. MINISTRY OF REVENUE AND OTHERS	VINEETA PANDEY SANTOSH KUMAR PANDEY CHANDRACHUD PANDEY SHIVENDU OJHA DHIRENDRA PRATAP SINGH	C.S.C.

		(WRIA-32151-2008) Maharajanj Decided on 24/07/2019	RAM SUDHARE MISHRA VS STATE OF U.P. THRU SECY. MIN. OF REVENUE AND OTHERS		
326	ED	WRIA/11205/2009 (Basti)	RAJ BAHADUR VS STATE OF U.P. AND OTHERS	D.S.SINGH. ANAND SAURABH ANNAD SWAROOP KRISHNA NAND YADAV	SHIV RAM DUBEY SURYA RAM DUBEY. A.K. YADAV D.S.SINGH PRADEEP KUMAR ANAND SAURABH UMA NATH PANDEY. VINOD KUMAR SINGH C.S.C.
327	WA	WRIA/35272/2013 (Ghaziabad)	MANOJ KUMAR VS STATE OF U.P.AND 3 ORS.	MUNESH KUMAR MOHAMMAD UMAR KHAN	C.S.C.
328	LAFP	WRIA/24409/2015 (Mathura)	A. HULKER VS STATE OF U.P. AND 3 OTHERS	CHANDRA BHUSHAN YADAV ANUPAM SHYAM DWIVEDI SUDHIR DIXIT	PARUL SRIVASTAVA NAMIT SRIVASTAVA C.S.C.
329	WA	WRIA/41299/2015 (Ballia)	JAY SHANKAR RAM GUPTA VS STATE OF U.P. AND 3 OTHERS	MANGALA PRASAD RAI	C.S.C.
330	ED	WRIA/53990/2015 (Jaunpur)	SANTOSH KUMAR VS STATE OF U.P. AND 4 OTHERS	VED PRAKASH MISHRA HARE RAM	SANJIV SINGH(SENIOR ADV.) C.S.C.
	With	WRIA-52413-2010 Jaunpur	LALLAN PRASAD PATEL AND OTHERS VS STATE OF U.P. AND OTHERS	INDRA RAJ SINGH SRI ASHOK KHARE DAN BAHADUR YADAV MANOJ TIWARI RAM JI YADAV IND KUMAR TIWARI VIKAS SRIVASTAVA SIDDHARTH KHARE	DR.ARVIND TRIPATHI P.K.BHARDWAJ C. S. C.
	With	WRIA-67501-2010 Jaunpur	C/M JANTA JUNIOR HIGH SCHOOL AND ANOTHER VS STATE OF U.P. AND OTHERS	R.K.OJHA RADHA KANT OJHA	DR. ARAVIND TRIPATHI P.K.BHARDWAJ C.S.C.
331	WA	WRIA/1471/2016 (Gautam Buddh Nagar)	DHARMENDRA PRATAP SINGH VS STATE OF U.P. AND 4 OTHERS	PRADEEP KUMAR SINGH AMIT SAXENA (SENIOR ADV.) SATENDRA TIRPATHI	NISHEETH YADAV AMIT SAXENA C.S.C.
	With	WRIA-9643-2016 Allahabad	RITWIK PRIYADARSHEE AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	PRADEEP KUMAR SINGH AMIT SAXENA (SENIOR ADV.) ALOK MISHRA	AMIT SAXENA NISEETH YADAV C.S.C.
	With	WRIA-13566-2016 Allahabad	JAI SHANKAR PRASAD RAI AND 16 OTHERS VS STATE OF U.P. AND 5 OTHERS	SATENDRA TIRPATHI	UDYAN NANDAN NISHEETH YADAV C.S.C.
	With	WRIA-14739-2016 Varanasi	MANOJ KUMAR SINGH VS STATE OF U.P. AND 4 OTHERS	PRADEEP KUMAR SINGH AMIT SAXENA (SENIOR ADV.) SATENDRA TIRPATHI HARISH KUMAR SRIVASTAVA	NISHEETH YADAV AMIT SAXENA C.S.C.
	With	WRIA-15817-2016 Allahabad	PRASHANT UPADHYAY AND 2 OTHERS VS STATE OF U.P. AND 2 OTHERS	AMIT SAXENA ALOK MISHRA	NISHEETH YADAV C.S.C.
	With	WRIA-15821-2016 Allahabad	KAUSHAL KUMAR NEERAJ VS STATE OF U.P. AND 3 OTHERS	SR. ADVOCATE MANGAL RAI	C.S.C.
	With	WRIA-16961-2016 Mirzapur	RISHI RANJAN GOEL AND 7 OTHERS VS STATE OF U.P. AND 2 OTHERS	SUNIL KUMAR SINGH AMIT SAXENA RAHUL AGARWAL	NISHEETH YADAV C.S.C.
	With	WRIA-18313-2016 Allahabad	KAMLENDRA PRATAP SINGH AND 2 OTHERS VS STATE OF U.P. AND 2 OTHERS	RACHNA TIWARI	NISHEETH YADAV C.S.C.

	With	WRIA-21171-2016 Allahabad	LALJEET SINGH AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	SUNIL KUMAR SINGH	NISHEETH YADAV C.S.C.
	With	WRIA-42388-2016 Allahabad	SUDHIR KUMAR SRIVASTAVA VS STATE OF U.P. AND 2 ORS.	SUNIL KUMAR SINGH	NISHEETH YADAV M.N. SINGH C.S.C.
	With	WRIA-43877-2016 Allahabad	DINESH SHARMA AND ANR. VS STATE OF U.P. AND 2 ORS.	SUNIL KUMAR SINGH	M.N. SINGH NISHITH YADAV C.S.C.
332	LAFP	WRIA/6833/2016 (Allahabad)	ANIL KUMAR YADAV VS STATE OF U.P. AND 5 OTHERS	S.C.TRIPATHI SATYENDRA CHANDRA TRIPATHI	ASHOK KUMAR YADAV C.S.C.
	With	WRIA-11634-2015 Varanasi	MUNNI DEVI KASERA VS STATE OF U.P. AND 6 ORS.	S.C.	NISHEETH YADAV C.S.C.
	With	WRIA-1656-2016 Mirzapur	SUNIL KUMAR VERMA VS STATE OF U.P. AND 5 OTHERS	S.C.TRIPATHI SATYENDRA CHANDRA TRIPATHI	JAY RAM PANDEY C.S.C.
	With	WRIA-26231-2016 Mirzapur	NITU KUMARI VS STATE OF U.P. AND 5 OTHERS	SATYENDRA CHANDRA TRIPATHI	JAY RAM PANDEY C.S.C.
333	WA	WRIA/18183/2016 (Banda)	RAM BARAN VS STATE OF U.P. AND 5 OTHERS	ANAND PRATAP SINGH BAL MUKUND SINGH	ASHOK KUMAR C.S.C.
334	WA	WRIA/20096/2016 (Varanasi)	A.K. TYTLER VS CHAIRMAN NATIONAL INSURANCE CO. LTD. AND 4 OTHERS	KAUSHLESH PRATAP SINGH	VINAY KUMAR KHARE(SENIOR ADV.) SARAL SRIVASTAVA (ELEVATED) AARUSHI KHARE
335	WA	WRIA/32936/2016 (Moradabad)	RAM PAL SINGH AND 18 ORS. VS STATE OF U.P. AND 3 ORS.	SR. ADVOCATE GRIJESH TIWARI SIDDHARTH KHARE	C.S.C.
		(WRIA-16086-2011) Moradabad Decided on 03/02/2020	KAMAL SINGH AND OTHERS VS STATE OF U.P. AND OTHERS		
		(WRIA-43419-2013) Moradabad Decided on 21/02/2017	SANT PAL SINGH VS STATE OF U.P.AND 3 ORS.		
		(WRIA-47206-2013) Moradabad Decided on 21/02/2017	VIJENDRA PAL SINGH VS STATE OF U.P.AND 3 ORS.		
		(WRIA-47207-2013) Moradabad Decided on 21/02/2017	CHHABIL SINGH VS STATE OF U.P.AND 3 ORS.		
		(WRIA-47208-2013) Moradabad Decided on 21/02/2017	YASH PAL SINGH VS STATE OF U.P.AND 3 ORS.		
		(WRIA-47209-2013) Moradabad Decided on 21/02/2017	JAGAN SINGH VS STATE OF U.P.AND 3 ORS.		
		(WRIA-48047-2013) Moradabad Decided on 21/02/2017	MANOHAR SINGH VS STATE OF U.P.AND 3 ORS.		
		(WRIA-48048-2013) Moradabad Decided on 21/02/2017	SHAKEEL AHMAD VS STATE OF U.P.AND 3 ORS.		

336	WA	WRIA/46085/2016 (Basti)	SMT. QUASIDA BANO VS STATE OF U.P. AND 5 ORS.	SR. ADVOCATE SIDDHARTH KHARE	B.S. PANDEY SHIVAM YADAV UMA NATH PANDEY ASHISH KUMAR SRIVASTAVA C.S.C.
337	WA	WRIA/46398/2016 (Meerut)	SMT. RASHMI AGARWAL VS STATE OF U.P. AND 2 OTHERS	ARCHANA TYAGI PANKAJ KUMAR TYAGI	PASHUPATI NATH TRIPATHI
338	ED	WRIA/47683/2016 (Jaunpur)	JILEDAR SINGH VS UNION OF INDIA AND ANR.	OM PRAKASH TIWARI RAM SHISH RAM	YASHWANT SINGH KARTIKEYA SARAN A.S.G.I.
339	WA	WRIA/53864/2016 (Muzaffar Nagar)	AJAY PAL SINGH VS HIGH COURT OF JUDICATURE AT ALLAHABAD AND 3 OTHERS	RAMANUJ TIWARI KAUSHLESH PRATAP SINGH SAUMITRA SINGH	NIPUN SINGH MANISH GOYAL (SENIOR ADV.)
340	ED	WRIA/55735/2016 (Muzaffar Nagar)	SRI PANNA LAL UPADHYAYA VS MANAGING DIRECTOR U.P. COOPERATIVE BANK LTD AND 9 ORS.	SATENDRA KUMAR UPADHYAY ANUPAMA PARASHAR DILIP KUMAR GOSWAMI RAJAN SRIVASTAVA RANJIT SAXENA	NIKHIL KUMAR SHIV NATH SINGH (SENIOR ADV.) C.S.C.
341	WA	WRIA/2781/2017 (Meerut)	ASHOK KUMAR VS R.B.I. AND 3 OTHERS	NARENDRA DEO UPAHDAYAY VINAY BHUSHAN UPADHYAY SITARAM PATEL NARENDRA KUMAR	YASHWANT SINGH ABHISHEK MISHRA A.S.G.I.
342	WA	WRIA/14191/2017 (Jaunpur)	VIJAY PRAKASH SHUKLA VS STATE OF U.P. AND 5 ORS.	TAPAN KUMAR MISHRA ARUN KUMAR SRIVASTAVA SHRAVAN KUMAR DUBEY	C.S.C.
343	WA	WRIA/15395/2017 (Allahabad)	SANTOSH KUMAR YADAV VS STATE OF U.P. AND 3 ORS.	VIJAY SHANKAR YADAV BHAIYA LAL YADAV	ASHOK KUMAR YADAV MANOJ YADAV A.K.S.PARIHAR C.S.C.
	With	WRIA-21419-2017 Jaunpur	RADHEY SHYAM PRAJAPATI VS STATE OF U.P. AND 5 ORS.	MANOJ YADAV GULAB SINGH YADAV	BHAIYA LAL YADAV SHIVAM YADAV INSPECTAR SINGH C.S.C.
	With	WRIA-56227-2017 Jaunpur	VINOD KUMAR PANDEY VS STATE OF U.P. AND 3 ORS.	BIRENDRA SINGH HARI KANT SHUKLA KRIPA SHANKER MISHRA ALOK MISHRA	SHIVAM YADAV AAKASH RAI C.S.C.
344	WA	WRIA/47447/2017 (Allahabad)	DR. RAJ KUMAR VS STATE OF U.P. AND ANOTHER	ANIL KUMAR RAY	M.N. SINGH C.S.C.
345	WA	WRIA/54272/2017 (Allahabad)	SHYAM LAL YADAV VS STATE OF U.P. AND 3 OTHERS	SR. ADVOCATE SANTOSH KUMAR YADAV	AMRENDRA NATH SINGH (SENIOR ADV.) C.S.C.
346	LAFP	WRIA/12658/2018 (Meerut)	USHA RASTOGI VS STATE OF U.P. AND 4 OTHERS	MAHESH SHARMA SUNIL KUMAR SRIVASTAVA VINOD SINHA	AJAY RAJENDRA C.S.C.
347	WA	WRIA/21488/2018 (Mau)	LALLU PRASAD VS STATE OF U.P. AND 4 OTHERS	VIKRAM YADAV P.K. UPADHYAY	C.S.C.
348	WA	WRIA/27689/2018 (Varanasi)	SMT. MEERA DEVI VS MANAGING DIRECTOR UTTAR PRADESH STATE ROAD TRANSPORT CORPORATION, LUCKNOW AND ANOTHER	GHAN SHYAM MAURYA	VIVEK SARAN NRIPENDRA MISHRA
349	WA	WRIA/95/2019 (Allahabad)	HAROON SIDDIQUI VS STATE OF U.P. AND 3 OTHERS	MOHD. ASLAM KHAN	AMIT KUMAR UPADHYAY C.S.C.
350	LAFP	WRIA/390/2019 (Auraiya)	KAUSHAL KISHOR TRIPATHI VS STATE OF U.P. AND 3 OTHERS	SURESH CHANDRA DWIVEDI YOGESH KUMAR SAXENA	SHRAVAN KUMAR PANDAY DHIRENDRA KUMAR AGRAHARI PRADEEP PANDEY SHIVA NAND PANDEY SHRI KRISHNA MISHRA C.S.C.

351	WA	WRIA/3536/2019 (Etah)	C/M SWAMI JANKI DAS PROOV MADHYAMIK VIDYALAY, NAGLA KHADI, DISTRICT ETAH VS STATE OF U.P. AND 4 OTHERS	CHANDRA SHEKHAR GARG JITENDRA PRATAP BHARATI	SANJAY KUMAR SRIVASTAVA C.S.C.
352	WA	WRIA/6670/2019 (Azamgarh)	JITENDRA PAL NISHAD VS STATE OF U P AND 6 OTHERS	NITIN SHARMA NAVANEET KUMAR SHUKLA	C.S.C.
353	WA	WRIA/12355/2019 (Kushi Nagar)	SHYAM NARAIN DUBEY AND 4 OTHERS VS STATE OF U.P. AND 3 OTHERS	SHIVENDU OJHA RADHA KANT OJHA (SENIOR ADV)	PRANESH DUTT TRIPATHI C.S.C.
354	LAFP	WRIA/14255/2019 (Meerut)	CHITRA SHARMA AND ANOTHER VS STATE OF U.P. AND 4 OTHERS	NITIN SHARMA NAMIT SRIVASTAVA	SHIVAM YADAV ARJUN PRASAD YADAV C.S.C.
355	WA	WRIA/552/2020 (Ballia)	VIJAY PAL SINGH AND 10 OTHERS VS STATE OF U.P. AND 2 OTHERS	MANOJ KUMAR TIWARI ASHOK KUMAR PANDEY	C.S.C.
	With	WRIA-446-2021 Azamgarh	SHAMSUR RAHMAN AND 4 OTHERS VS STATE OF U.P. AND 6 OTHERS	J.P. SINGH	C.S.C.
356	WA	WRIA/4133/2020 (Mahoba)	NARESH CHANDRA MEHROTRA VS STATE OF U.P. AND 3 OTHERS	SARVESHWAR SINGH	C.S.C.
357	WA	WRIA/5315/2020 (Ballia)	JJUT RAM VS STATE OF U.P. AND 2 OTHERS	ABHINAV GAUR ANOOP TRIVEDI (SENIOR ADV.) VIBHU RAI	C.S.C.
358	WC	WRIA/9888/2020 (Varanasi)	ALAKNANDA SINGH VS STATE OF U P AND 4 OTHERS	SURYA PRATAP SINGH PARMAR VINOD KUMAR SINGH	VIVEK KUMAR SRIVASTAVA C.S.C.
359	WA	WRIA/7060/2021 (Fatehpur)	JAI SINGH AND 9 OTHERS VS STATE OF U.P. AND 3 OTHERS	SR. ADVOCATE SIDDHARTH KHARE	C.S.C.
360	NDF	WRIA/12019/2021 (Farrukhabad)	MUNISH KUMAR VS STATE OF U.P. AND 4 OTHERS	UMESH KUMAR PRASAD BACHCHA LAL YADAV	C.S.C.
361	LAFP	WRIA/13209/2021 (Ballia)	NANHE LAL VS STATE OF U.P. AND 2 OTHERS	RAM BACHAN YADAV	SUYASH AGARWAL ADARSH BHUSHAN C.S.C.

Application for Orders

362		4/2021 (Recall of Order) in case WRIA-1710- -2018 Decided on 23/07/2021	SHARDA PRASAD PAL VS STATE OF U.P. AND 4 OTHERS	SRI HARI MOHAN SRIVASTAVA HARI MOHAN SRIVASTAVA RAHUL SRIVASTAVA	MAHESH NARAIN SINGH C.S.C.
363		9/2018 (Restoration) in case WRIA-3177- -2003 Decided on 24/08/2018	NAGESHWAR PRASAD YADAV AND ANOTHER VS DIRECTOR OF EDUCATION BASIC U.P. ALLAHABAD AND OTHERS	HARSHITA RANI S.K.YADAV ASHOK KHARE SHEKHAR KUMAR	ARVIND KR.SHUKLA SUNIL KUMAR SINGH S.S. TRIPATHI R.C. DWIVEDI A.K. SINHA GIRIJESH TIWARI A.P. TIWARI K.N.MISHRA C.S.C.
364		12/2021 (Recall of Order) in case WRIA-2143- -2010 Decided on 15/09/2021	SUBHASH CHANDRA SINGH VS STATE OF U.P. AND OTHERS	ANIL KUMAR SRIVASTAVA SWARN KUMAR SRIVASTAVA	C. S. C.

365	5/2021 (Restoration) in case WRIA-5353- -2012 Decided on 04/03/2020	SANJAY VERMA VS STATE OF U.P. AND OTHERS	S.TRIPATHI SACHIDA NAND TRIPATHI S.N. TRIPATHI	B.D. PANDEY C.S.C.
With	WRIA/11524/2012 Decide on 04/03/2020	SYED EHSAN ULLAH VS STATE OF U.P. and OTHERS---	VIJAY GAUTAM ATIPRIYA GAUTAM VINOD KUMAR MISHRA	C.S.C. B.D. PANDEY
With	WRIA/12412/2003 Decide on 04/10/2004	MANISH DWIVEDI AND ANOTHER VS STATE OF U.P. AND OTHERS---	JAI PRAKASH RAI	C.S.C. U.N. SHARMA

SAMPLE

AT 10:00 AM
(Court No.38)
HON'BLE JUSTICE JAYANT BANERJI

FRESH LIST

Fresh

1	WRIC/31177/2021 (Saharanpur) Notice no:2021/46917	GURU CHARAN SINGH VS COMMISSIONER SAHARANPUR DIVISION SAHARANPUR AND 2 OTHERS	ASHOK KUMAR SINGH BAIS	C.S.C.
2	WRIC/31213/2021 (Jalaun) Notice no:2021/47738	AJIMUR RAHMAN VS STATE OF U.P. AND 4 OTHERS	AJAY SRIVASTAVA	C.S.C.
3	WRIC/31243/2021 (Ghaziabad) Notice no:2021/47504	SMT. PAMMI TYAGI VS STATE OF U.P. THROUGH ITS ADDITIONAL COLLECTOR AND ANOTHER	SATYENDRA KUMAR SINGH	C.S.C.
4	WRIC/31247/2021 (Saharanpur) Notice no:2021/48342	SMT. KHURSHIDA AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	RAJ KAMAL SINGH RAJ KISHORE YADAV	C.S.C.
5	WRIC/31248/2021 (Saharanpur) Notice no:2021/48341	SMT. ISHRAT AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	RAJ KAMAL SINGH RAJ KISHORE YADAV	C.S.C.

ADDITIONAL/UNLISTED LIST

For Admission

ECOURT CASES.

301	DF E-File	WRIC/4042/2021 (Saharanpur)	MANOJ MITTAL VS UNION OF INDIA AND 4 OTHERS	VARAD NATH AGARWAL ARCHI PIYUSH	C.S.C. GAURAV KUMAR CHAND A.S.G.I.
302	LAFP E-File	WTAX/442/2021 (Meerut)	M/S SATPAL IRON AND STEEL MERCHANT VS STATE OF U.P	PRANJAL SHUKLA	
303	DF,T OP- 10	WRIC/13617/2019 (Allahabad)	M/S HINDUSTAN CABLES LTD. VS DEPUTY LABOUR COMMISSIONER AND ANOTHER	PRAMOD KUMAR SRIVASTAVA	C.S.C.
	With	WRIC-13627-2019 Allahabad	M/S HINDUSTAN CABLES LTD. VS DEPUTY LABOUR COMMISSIONER UP AND ANOTHER	PRAMOD KUMAR SRIVASTAVA	KAMAL KRISHNA ROY C.S.C.
	With	WRIC-13834-2019 Allahabad	M/S HINDUSTAN CABLES LTD. VS DEPUTY LABOUR COMMISSIONER U.P. AND ANOTHER	PRAMOD KUMAR SRIVASTAVA	C.S.C.
	With	WRIC-13839-2019 Allahabad	M/S HINDUSTAN CABLES LTD. VS DEPUTY LABOUR COMMISSIONER AND ANOTHER	PRAMOD KUMAR SRIVASTAVA	C.S.C.
304	TU	BAIL/19508/2021 (Jhansi)	ASIF QURESHI VS STATE OF U.P.AND ANOTHER	AMIT DAGA RAM SURAT PATEL	G.A.

		(BAIL-57086-2019) Jhansi Decided on 29/01/2020	NAUSHAD QURESHI AND ANOTHER VS STATE OF U.P.AND ANOTHER		
305	PO	WRIC/380/2012 (Bulandshahr)	RAMWATI VS STATE OF U.P. AND OTHERS	MRS. TABASSUM HASHMI	C.S.C.
306	LAFP	WRIC/18666/2017 (Gorakhpur)	THE JOINT DIRECTOR AGRICULTURE EXTENSION AND 2 OTHERS VS SRI CHHOTE LAL	VIVEK SHANDILYA(SENIOR ADV.)	SUDHANSHU NARAIN SHYAM NARAIN RUDRA PRATAP SINGH
307	LAFP	WRIC/23119/2018 (Allahabad)	GYANENDRA KUMAR VS PRESIDING OFFICER INDUSTRIAL TRIBUNAL AND 3 OTHERS	KRISHNA KANT YADAV BIRENDRA PRATAP YADAV	C.S.C.
For Admission					
308	LAFP	STRE/692/2010 (Jalaun)	M/S JEEVAN JYOTI AYURVEDIC PHARMACY VS COMMISSIONER COMMERCIAL TAXES U.P.LUCKNOW	KRISHNA AGARAWAL PIYUSH AGRAWAL	C.S.C.
309	PREM	WRIC/56206/2005 (Gorakhpur)	STATE OF U.P. AND OTHERS VS C.C.R.A.	C.S.C.	ASHOK KUMAR SHUKLA
310	DF	WRIC/17615/2004 (Ghaziabad)	GUPTA BROTHERS PVT. LTD. VS DY. LABOUR COMMISSIONER AND OTHERS	VEER BHAGAT SINGH KUSHWAHA Y.K. SINHA	A.N.SINGH C.S.C.
311	DF	WRIC/1348/2009 (Farrukhabad)	NAGAR PALIKA PARISHAD FARRUKHABAD VS PRESIDING OFFICER LABOUR COURT AND ANOTHER	PRADEEP VERMA	R.S.YADAV M.S.SAHU OM PRAKASH HARI SHANKER SAHU RAMGEE PRASAD GANGA PRASAD GUPTA C.S.C.
312	DF	WRIC/2683/2009 (Agra)	U.P.S.R.T.C. AGRA THRU REGIONAL MANAGER VS ADDL. DISTRICT AND SESSION JUDGE AND OTHERS	U.S. SINGH VISEN V.K. SINGH	C.S.C.
313	DF	WRIC/32616/2009 (Ghaziabad)	NAGAR PALIKA PARISHAD AND ANOTHER VS TUEYAN AND ANOTHER	MANU SAXENA	SUDHANSHU NARAIN JAMAL KHAN C.S.C.
314	DF	WRIC/9089/2017 (Mirzapur)	SHIVATMA SINGH VS PRESCRIBED AUTHORITY UNDE PAYMENT OF WAGES ACT AND 5 ORS.	ANAND KUMAR SINGH HARISH KUMAR SRIVASTAVA	AJAY KUMAR SINGH MANI SHANKAR SHRI PRAKASH DWIVEDI C.S.C.
315	DF	WRIC/53808/2017 (Gautam Buddh Nagar)	M/S ZENITH ROLLERS LIMITED NOIDA VS PRISIDING OFFICER LABOUR COURT U.P. NOIDA AND ANOTHER	CHANDRA BHAN GUPTA	RADHEY SHYAM DWIVEDI C.S.C.
316	DF	WRIC/26763/2019 (Kanpur Nagar)	INDIAN OIL CORPORATION LTD. VS PRESIDING OFFICER CENTRAL GOVERNMENT INDUSTRIAL TRIBUNAL CUM LABOUR COURT KANPUR AND ANOTHER	SHRI ANOOP TRIVEDI (SENIOR ADVOCATE) ANKUSH TANDON	SUNIL KUMAR CHAUDHARI

GROUP OF CASES LIKELY TO BE INFRACTUOUS (WITHOUT OBJECTION)

317	PO	WRIC/6286/2010 (Kanpur Nagar)	MOHD. YAKUB VS STATE OF U.P. AND OTHERS	SHAIENDRA SINGH	C.S.C.
318	PO	WRIC/59197/2007 (Ghaziabad)	M/S TIRUPATI STRUCTURALS LTD. THRU DIRECTOR VS STATE OF U.P. THRU COLLECTOR AND ORS.	PANKAJ AGARWAL M.K. GUPTA	C.S.C.
	With	WRIC-59198-2007 Ghaziabad	M/S TIRUPATI STRUCTURALS LTD. THRU DIRECTOR VS STATE OF U.P. THRU COLLECTOR AND ORS.	PANKAJ AGARWAL M.K. GUPTA	C.S.C.
319	PO	WRIC/16869/2009 (Ghaziabad)	DUSHYANT TYAGI VS STATE OF U.P. AND OTHERS	SATISH KUMAR TYAGI	A.K.CHAUDHARY SHANTI DHAR DWIVEDI C.S.C.
320	PO	WRIC/3066/2010 (Rampur)	ISHTIYAQ KHAN AND ANOTHER VS STATE OF U.P. AND OTHERS	GULAB CHANDRA	C.S.C.
321	PO	WRIC/4705/2010 (Mathura)	BHAGWAN SAINI AND OTHERS VS STATE OF U.P. AND OTHERS	MUKESH CHANDRA GUPTA	C.S.C.
322	PO	WRIC/7521/2010 (Bareilly)	INDIAN MISSIONARIES SOCIETY NORTH REGION VS STATE OF U.P. AND OTHERS	M.A. QADEER IQBAL AHMAD SIDDIQUI	C.S.C.
323	PO	WRIC/8955/2010 (Baghpat)	SMT. DIVYA AGARWAL AND ANOTHER VS ADDITIONAL COMMISSIONER MEERUT REGION AND ANOTHER	SATYENDRA NARAYAN SINGH	C.S.C.
324	PO	WRIC/9018/2010 (Etawah)	JANMEJAY SINGH VS STATE OF U.P. AND OTHERS	RUDRA PRATAP SINGH ARVIND SRIVASTAVA	C.S.C.
325	PO	WRIC/9968/2010 (Pilibhit)	SMT. KAMLESH KUMARI VS ADDL. COMMISSIONER STAMP AND OTHERS	RAKESH PATHAK DINESH PATHAK	C.S.C.
326	PO	WRIC/10497/2010 (Farrukhabad)	QISMAT JUNG KHAN VS STATE OF U.P. AND OTHERS	S.M. NAZAR BOKHARI	C.S.C.
327	PO	WRIC/10513/2010 (Agra)	GIRIRAJ SEHKARI AWAS SAMITI LTD. AGRA VS STATE OF U.P. AND OTHERS	KSHITIJ SHAIENDRA	C.S.C.
	With	WRIC-1780-2010 Agra	RASIK BIHARI SEHKARI AWAS SAMITI LTD. VS STATE OF U.P. AND OTHERS	KSHITIJ SHAIENDRA	C.S.C.
328	PO	WRIC/11172/2010 (Ghaziabad)	MANISH KUMAR JAIN AND ANOTHER VS STATE OF U.P. AND OTHERS	RAHUL SAHAI	C.S.C.
329	PO	WRIC/18684/2010 (Fatehpur)	LAXMAN SINGH BHADAURIYA VS CONTROLLING AUTHORITY AND OTHERS	S.K. SINGH YADAV AMIT KUMAR SRIVASTAVA S.N. DUBEY	C.S.C.
330	PO	WRIC/52631/2010 (Allahabad)	KANPUR EDUCATIONAL CENTRE VS CHIEF CONTROLLING REVENUE AUTHORITY U.P. AT ALLD. AND OTHERS	RAKESH PATHAK DINESH PATHAK	C.S.C.
331	PO	WRIC/49066/2012 (Baghpat)	PRADEEP KUMAR SINGH VS STATE OF U.P. AND OTHERS	MANISH CHANDRA TIWARI PUNIT KUMAR GUPTA POORVA AGARWAL ATUL TEJ KULSHRESTHA	C.S.C.

332	PO	WRIC/5759/2014 (Bareilly)	ADILI PARVEZ AND 4 ORS. VS STATE OF U.P. AND 8 ORS.	SHREYA GUPTA RAVI ANAND AGARWAL MAHESH NARAIN SINGH M.N. SINGH	ASHUTOSH SRIVASTAVA DINESH PATHAK SATYENDRA NATH SRIVASTAVA C.S.C.
	With	WRIC-25617-2012 Bareilly	AKBAR HUSSIAN AND ANOTHER VS CHIEF CONTROLLING REVENUE AUTHORITY AND OTHERS	ASHUTOSH SRIVASTAVA RAKESH PATHAK SATYENDRA NATH SRIVASTAVA DINESH PATHAK	C.S.C.
	With	WRIC-26566-2012 Bareilly	ABDUL KASIM AND ANOTHER VS CHIEF CONTROLLING REVENUE AUTHORITY AND OTHERS	ASHUTOSH SRIVASTAVA RAKESH PATHAK DINESH PATHAK	SATYENDRA NATH SRIVASTAVA C.S.C.
333	PO	WRIC/32057/2015 (Agra)	RAM NARESH PANDEY VS M/S NEW H.B. BISCUIT CO .AND ANOTHER	AFZAL DURRANI JAMAL KHAN	PIYUSH BHARGAVA C.S.C.
334	PO	WRIC/42084/2015 (Meerut)	UTTAR PRADESH STATE ROAD TRANSPORT CORPN. VS PRESIDING OFFICER LABOUR COURT AND ANOTHER	S.K. MISHRA	SHYAM NARAIN GOPAL NARAIN SRIVASTAVA KULASHVAR SHARMA C.S.C.
335	NW	WRIC/46127/2015 (Mathura)	SANJAY SINGH VS STATE OF U.P. AND 2 OTHERS	S.K. RAO O.P. SINGH DHARM PAL YADAV PRAVIN KUMAR MISHRA H.N. SINGH	C.S.C.
336	PO	WRIC/4729/2017 (Agra)	M/S HOTEL JAIWAL VS PRESIDING OFFICER INDUSTRIAL TRIBUNAL AND 11 OTHERS	JAMAL AHMAD KHAN	RAJESH TEWARI C.S.C.
337	PO	WRIC/18584/2017 (Agra)	DEEN DAYAL TAMORI VS UNION OF INDIA AND 3 OTHERS	JAMAL AHMAD KHAN	PRAVEEN KUMAR SRIVASTAVA GYAN PRAKASH SINGH SHIV KUMAR PAL A.S.G.I.
338	WC	WRIC/58072/2017 (Budaun)	RAMESHWAR DAYAL VS STATE OF U.P. AND 3 OTHERS	AVINASH TIWARI PULAK GANGULY	RAVINDRA SINGH C.S.C.
339	LAFP	WRIC/3917/2018 (Deoria)	STATE OF U.P. THRU.THE EXECUTIVE ENGINEER,IRRIGATION DIV. VS PRESIDING OFFICER,INDUSTRIAL TRIBUNAL-6 AND ANOTHER	C.S.C.	SUDHANSHU NARAIN
340	PO	WRIC/12818/2019 (Bijnor)	SHRI VIJAY LAXAMI RAVI INDUSTRIES LTD. VS STATE OF U.P. AND 3 OTHERS	CHANDRA PAL SINGH	C.S.C.
341	PO	WRIC/24868/2020 (Mathura)	M/S OMOVIR SINGH VS STATE OF U.P. AND 2 OTHERS	RAM AWTAR	C.S.C.
	With	WRIC-26103-2020 Mathura	M/S SHRI KRISHNA ASSOICATES VS STATE OF U P AND 2 OTHERS	RAM AWTAR	C.S.C.
342	PO	WRIC/25724/2020 (Kasganj (kanshiram Nagar))	VIRAJ VATI AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	PRAVINA KUMAR PANDEY	C.S.C.
343	WC	WRIC/2496/2021 (Allahabad)	U.P. STATE ROAD TRANSPORT CORPORATION PARIVAHAN BHAWAN AND 3 OTHERS VS PRESIDING OFFICER, LABOUR COURT UTTAR PRADESH AND ANOTHER	SUNIL KUMAR MISRA	ANIL KUMAR SRIVASTAVA GAURAV SRIVASTAVA C.S.C.

344	PO	WRIC/8373/2021 (Varanasi)	MEENA DEVI VS STAMP COMMISSIONER AND 3 OTHERS	YADVENDRA KUMAR YADAV RAJ KARAN YADAV	C.S.C.
345	PO	WRIC/10965/2021 (Muzaffar Nagar)	RAJVANSH FIBER VS STATE OF U.P. AND 2 OTHERS	PANKAJ BHARTI	C.S.C.
346	LAFP	WRIC/17268/2021 (Ghaziabad)	VEENA AGRAWAL AND 2 OTHERS VS BOARD OF REVENUE AND 4 OTHERS	SATYENDRA NARAYAN SINGH	C.S.C.
347	PO	WRIC/25780/2021 (Kanpur Nagar)	JAI GURU COLD STORAGE VS STATE OF U.P. AND 2 OTHERS	DEVESH KUMAR VERMA SURESH CHANDRA VERMA	C.S.C.
348	PO	WRIC/27024/2021 (Meerut)	SMT. SHANTI DEVI AND 6 OTHERS VS THE UP AYUKTA STAMP MEERUT DIVISION AND 2 OTHERS	CHANDRA PRAKASH KUSHWAHA RAMENDRA ASTHANA	C.S.C.
349	LAFP	WRIC/27864/2021 (Farrukhabad)	SMT. ROLI GUPTA VS STATE OF U.P. AND 2 OTHERS	DEVESH KUMAR VERMA SURESH CHANDRA VERMA	C.S.C.
350	PO	WTAX/294/2019 (Etah)	BRAMH DEV GUPTA VS STATE OF U.P. AND 4 OTHERS	AJAY KUMAR TIWARI BIRENDRA SINGH SANGAM LAL KESHARWANI	C.S.C.
351	PO	WTAX/80/2021 (Baghpat)	M/S GANPATI ENTERPRISE (SELLER) VS STATE OF U.P. AND 2 OTHERS	SHUBHAM AGRAWAL	C.S.C.
352	PO	WTAX/276/2021 (Ghaziabad)	M/S KAY PAN FRAGRANCE PVT. LTD. VS STATE OF U.P. AND 2 OTHERS	POOJA TALWAR	C.S.C.
353	PO	WTAX/399/2021 (Gautam Buddh Nagar)	M/S GLOBAL INTERNATIONAL AND ANOTHER VS UNION OF INDIA AND 3 OTHERS	PRAGYA PANDEY ANURAG MISHRA	RAJSHEKHAR SRIVASTAVA PAWAN KUMAR RAO ASHOK SINGH A.S.G.I.
354	PO	WTAX/459/2021 (Ghaziabad) (WTAX-989-2019) Ghaziabad Decided on 05/08/2021	M/S KAY PAN FRAGRANCE PVT.LTD. VS STATE OF U.P. AND ANOTHER M/S KAY PAN FRAGRANCE PVT. LTD. VS STATE OF U.P. AND 3 OTHERS	POOJA TALWAR	C.S.C.
355	PO	WTAX/548/2021 (Kanpur Nagar)	M/S CEAT LIMITED VS STATE OF U.P. AND 2 OTHERS	RISHI RAJ KAPOOR	C.S.C.
	With	WTAX-219-2021 Agra	GEMTECH POWER CONTROL PVT. LTD. VS STATE OF U.P. AND 2 OTHERS	TANMAY SADH NISHANT MISHRA	C.S.C.
356	PO	WTAX/569/2021 (Aligarh)	S.B. INTERNATIONAL VS COMMISSIONER	POOJA TALWAR	C.S.C.
357	LAFP	WTAX/833/2021 (Bulandshahr)	M/S SHREE SHYAM PAN PRODUCTS PVT. LTD. VS STATE OF U.P. AND 2 OTHERS	RISHI RAJ KAPOOR	C.S.C.

For Hearing

358	DF	WRIC/41229/2017 (Agra)	BATA INDIA LTD. AND 2 ORS. VS PRESIDING OFFICER INDUSTRIAL TRIBUNAL AND ANR.	CHANDRA BHAN GUPTA	ANIL KUMAR SRIVASTAVA GAURAV SRIVASTAVA C.S.C.
For Final Hearing					
359	PO	STRE/104/2010 (Kanpur Nagar)	JALAVID UDYOG KANPUR VS COMMISSIONER OF COMMERCIAL TAX U.P. LUCKNOW	POOJA TALWAR	C.S.C.
360	PO	STRE/339/2010 (Budaun)	M/S TATA CHEMICALS LTD. THRU ACCOUNT OFFICER JAIVEER SINGH VS THE COMMISSIONER COMMERCIAL TAXES U.P. LUCKNOW	SHUBHAM AGRAWAL	C.S.C.
361	PO	STRE/606/2010 (Hathras (mahamaya Nagar))	S/S SARVODAYA ASHRAM THRU ITS SECRETARY VS THE COMMISSIONER COMMERCIAL TAXES U.P. LKW.	VISHWJIT	S.C.
362	PO	STRE/1224/2012 (Agra)	M/S SITA RAM MALL SHIV NAGAR ASSAM VS COMMISSIONER COMMERCIAL TAX	D.K.TRIPATHI MANOJ KUMAR MISHRA	C.S.C.
363	PO	STRE/1241/2012 (Ghaziabad)	M/S VECTUS INDUSTRIES LIMITED VS THE COMMISSIONER COMMERCIAL TAXES	POOJA TALWAR	C.S.C.
	With	STRE-1242-2012 Ghaziabad	M/S VECTUS INDUSTRIES LIMITED VS THE COMMISSIONER COMMERCIAL TAXES	POOJA TALWAR	C.S.C.
	With	STRE-1243-2012 Ghaziabad	M/S VECTUS INDUSTRIES LIMITED VS THE COMMISSIONER COMMERCIAL TAXES	POOJA TALWAR	C.S.C.
	With	STRE-1244-2012 Ghaziabad	M/S VECTUS INDUSTRIES LIMITED VS THE COMMISSIONER COMMERCIAL TAXES	POOJA TALWAR	C.S.C.
	With	STRE-1245-2012 Ghaziabad	M/S VECTUS INDUSTRIES LIMITED VS THE COMMISSIONER COMMERCIAL TAXES	POOJA TALWAR	C.S.C.
	With	STRE-1246-2012 Ghaziabad	M/S VECTUS INDUSTRIES LIMITED VS THE COMMISSIONER COMMERCIAL TAXES	POOJA TALWAR	C.S.C.
364	PO	STRE/1295/2012 (Mathura)	M/S MUKAND ENGINEERS LIMITED VS COMMISSIONER OF COMMERCIAL TAX	SHUBHAM AGRAWAL	C.S.C.
365	PO	STRE/1311/2012 (Mathura)	MUKAND ENGINEERS LIMITED VS COMMISSIONER OF COMMERCIAL TAX	SHUBHAM AGRAWAL	C.S.C.

366	DF	WRIC/2408/2016 (Agra)	APAR MUKHIYA ADHIKARI VS STATE OF U.P. AND 2 OTHERS	ANSHU CHAUDHARY	SP RAI AK RAI TEJASHWI MISHRA C.S.C.
	With	WRIC-2425-2016 Agra	APAR MUKHYA ADHIKARI ZILA PANCHAYAT AGRA VS STATE OF U.P. AND 2 OTHERS	ANSHU CHAUDHARY	TEJASHWI MISHRA AK RAI SP RAI C.S.C.
367	DF	WRIC/52248/2017 (Kanpur Nagar)	CHANDRA SHEKHAR AZAD KRISHI PRADYOGIK VISHWAVIDYALAY VS JAGJIWAN AND ANOTHER	RAKESH KUMAR PRAKASH PADIA (ELE.)	BHANU PRATAP SINGH
	With	WRIC-52237-2017 Kanpur Nagar	CHANDRA SHEKHAR AZAD KRISHI EVAM PRADYOGIK VISHWAVIDYALAYA VS RADHEY SHYAM AND ANOTHER	RAKESH KUMAR PRAKASH PADIA (ELE.)	BHANU PRATAP SINGH SURESH SINGH
368	DF	WRIC/4679/2020 (Meerut)	EX-EMPLOYEES WELFARE ASSOCIATION VS UNION OF INDIA AND 4 OTHERS	SUNIL KUMAR DUBEY AMIT KUMAR BRIJESH CHANDRA TRIPATHI	ANURUDDH CHATURVEDI CHANDRA PRAKASH YADAV SACHINDRA UPADHYAY A.S.G.I. AMIT KUMAR CHAUDHARY KARTIKEYA SARAN C.S.C.

For Final Disposal

369	DF	WRIC/17238/2011 (Kanpur Nagar)	AKHILESH CHANDRA BIND VS THE PRESIDING OFFICER LABOUR COURT AND OTHERS	DEVENDRA PRATAP SINGH BHOOPENDRA NATH SINGH	JAI BAHADUR SINGH C.S.C.
370	DF	WRIC/48810/2014 (Gautam Buddha Nagar)	M/S A.M.S. FASHIONS PVT. LTD. VS STATE OF U.P. AND 4 OTHERS	AKSHAT SINHA SHAKTI SWARUP NIGAM(SENIOR ADV.) Y.K. SINHA	R.S. DWIVEDI MANU VARDHANA JAMAL AHMAD KHAN C.S.C.

For Final Hearing/Disposal

371	DF	WRIC/9713/2019 (Ghaziabad)	M/S PILKHUWA DAIRY VS STATE OF U.P. AND 2 OTHERS	PRAKHAR TANDON	RADHEY SHYAM DWIVEDI C.S.C.
	With	WRIC-9275-2019 Ghaziabad	M/S PILKHUWA DAIRY VS STATE OF U P AND 2 OTHERS	PRAKHAR TANDON	RADHEY SHYAM DWIVEDI C.S.C.
	With	WRIC-9297-2019 Ghaziabad	M/S PILKHUWA DAIRY VS STATE OF U P AND 2 OTHERS	PRAKHAR TANDON	RADHEY SHYAM DWIVEDI C.S.C.
	With	WRIC-9697-2019 Ghaziabad	M/S PILKHUWA DAIRY VS STATE OF U P AND 2 OTHERS	PRAKHAR TANDON	RADHEY SHYAM DWIVEDI C.S.C.
	With	WRIC-9701-2019 Ghaziabad	M/S PILKHUWA DAIRY VS STATE OF U P AND 2 OTHERS	PRAKHAR TANDON	RADHEY SHYAM DWIVEDI C.S.C.
	With	WRIC-9706-2019 Ghaziabad	M/S PILKHUWA DAIRY VS STATE OF U.P. AND 2 OTHERS	PRAKHAR TANDON	RADHEY SHYAM DWIVEDI C.S.C.
	With	WRIC-9710-2019 Ghaziabad	M/S PILKHUWA DAIRY VS STATE OF U.P. AND 2 OTHERS	PRAKHAR TANDON	RADHEY SHYAM DWIVEDI C.S.C.
	With	WRIC-9747-2019 Ghaziabad	M/S PILKHUWA DAIRY VS STATE OF U.P. AND 2 OTHERS	PRAKHAR TANDON	RADHEY SHYAM DWIVEDI C.S.C.
	With	WRIC-9752-2019 Ghaziabad	M/S PILKHUWA DAIRY (UNIT OF MOTHER DAIRY FRUIT AND VEGETABLE PVT. LTD.) VS STATE OF U P AND 2 OTHERS	PRAKHAR TANDON	RADHEY SHYAM DWIVEDI C.S.C.

	With WRIC-9757-2019 Ghaziabad	M/S PILKHUWA DAIRY(UNIT OF MOTHER DAIRY FRUIT AND VEGETABLE PVT. LTD.) VS STATE OF U P AND 2 OTHERS	PRAKHAR TANDON	RADHEY SHYAM DWIVEDI C.S.C.
	With WRIC-9758-2019 Ghaziabad	M/S PILKHUWA DAIRY (UNIT OF MOTHER DAIRY FRUIT AND VEGETABLE PVT. LTD.) VS STATE OF U P AND 2 OTHERS	PRAKHAR TANDON	RADHEY SHYAM DWIVEDI C.S.C.
	With WRIC-9764-2019 Ghaziabad	M/S PILKHUWA DAIRY VS STATE OF U.P. AND 2 OTHERS	PRAKHAR TANDON	RADHEY SHYAM DWIVEDI C.S.C.
	With WRIC-9768-2019 Ghaziabad	M/S PILKHUWA DAIRY(UNIT OF MOTHER DAIRY FRUIT AND VEGETABLE PVT. LTD.) VS STATE OF U P AND 2 OTHERS	PRAKHAR TANDON	RADHEY SHYAM DWIVEDI C.S.C.
	With WRIC-9771-2019 Ghaziabad	M/S PILKHUWA DAIRY VS STATE OF U.P. AND 2 OTHERS	PRAKHAR TANDON	RADHEY SHYAM DWIVEDI C.S.C.
372	WC WRIC/69984/2005 (Allahabad)	STATE OF U.P. AND ANOTHER VS PRESINDING OFFICER LABOUR COURT	ADDL. C.S.C. Q.H. SIDDIQUI	YOGESH NARAYAN DUBEY S.C. BRIJENDRA MANI SHUKLA SATYENDRA NATH TRIPATHI ANUBHAV DWIVEDI RAVINDRA KUMAR PANDEY SHEKHAR KUMAR
	With WRIC-69983-2005 Allahabad	STATE OF U.P. AND ANOTHER VS PRESINDING OFFICER LABOUR COURT	ADDL. C.S.C. Q.H. SIDDIQUI	YOGESH NARAYAN DUBEY S.C. BRIJENDRA MANI SHUKLA SHEKHAR KUMAR
	With WRIC-69985-2005 Allahabad	STATE OF U.P. AND ANOTHER VS PRESINDING OFFICER LABOUR COURT	C.S.C. Q.H. SIDDIQUI	S.C. BRIJENDRA MANI SHUKLA SHEKHAR KUMAR
	With WRIC-69986-2005 Allahabad	STATE OF U.P. AND ANOTHER VS PRESINDING OFFICER LABOUR COURT	C.S.C. Q.H. SIDDIQUI	BRIJENDRA MANI SHUKLA S.C. SATYENDRA NATH TRIPATHI RAVINDRA KUMAR PANDEY ANUBHAV DWIVEDI SHEKHAR KUMAR
	With WRIC-69987-2005 Allahabad	STATE OF U.P. AND ANOTHER VS PRESINDING OFFICER LABOUR COURT	C.B. YADAV C.S.C. Q.H. SIDDIQUI	YOGESH NARAYAN DUBEY BRIJENDRA MANI SHUKLA S.C. SATYENDRA NATH TRIPATHI ANUBHAV DWIVEDI RAVINDRA KUMAR PANDEY SHEKHAR KUMAR
	With WRIC-69988-2005 Allahabad	STATE OF U.P. AND ANOTHER VS PRESINDING OFFICER LABOUR COURT	C.S.C. C.B. YADAV Q.H. SIDDIQUI	YOGESH NARAYAN DUBEY BRIJENDRA MANI SHUKLA S.C. SATYENDRA NATH TRIPATHI ANUBHAV DWIVEDI SHEKHAR KUMAR
	With WRIC-69989-2005 Allahabad	STATE OF U.P. AND ANOTHER VS PRESINDING OFFICER LABOUR COURT	C.B. YADAV C.S.C. Q.H. SIDDIQUI	YOGESH NARAYAN DUBEY YOGESHWAR SINGH BRIJENDRA MANI SHUKLA S.C. SHEKHAR KUMAR

Application for Orders

373	1/2011 (16302/2017) (Recall of Order) in case STRE-96-2011 Decided on 28/07/2016	SUKAM GRAVURES LIMITED VS THE COMMISSIONER COMMERCIAL TAX	SUYASH AGRAWAL JAGDISH PRASAD TRIPATHI RAKESH RANJAN AGRAWAL	C.S.C.
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374	8/2021 (Restoration) in case WRIC-1119- -2016 Decided on 24/03/2021 Along With The Record	U.P. STATE SUGAR CORP. LTD. AND ANOTHER VS A.D.J. VIII SAHARANPUR AND 3 OTHERS	YOGENDRA KUMAR SRIVASTAVA KARSHIT NIGAM RAJENDRA KUMAR SRIVASTAVA	SHAILESH KUMAR SHUKLA C.S.C.
375	7/2020 (Modification of Order) in case WRIC-1286- -2016 Decided on 04/12/2017	KALLOO SINGH AND ANOTHER VS STATE OF U.P. AND 3 ORS.	BIPIN LAL SRIVASTAVA	C.S.C.

SAMPLE

AT 10:00 AM
(Court No.39)
HON'BLE JUSTICE SUNITA AGARWAL
HON'BLE JUSTICE KRISHAN PAHAL

FRESH LIST

Fresh

1	NDF	FAPL/856/2021 (Bareilly)	NUTAN GAUTAM VS PRAKASH GAUTAM	VINAY KUMAR TRIPATHI	
2	DF	FAPL/896/2021 (Allahabad)	SMT TANVEER KAUR VS MANEET SINGH	SAURABH PAUL BHARAT BHUSHAN PAUL	
3		FAPL/924/2021 (Varanasi)	SMT. VANDANA DUBEY VS BHASKAR DUBEY	ANKIT KUMAR SAHU BRIJESH KUMAR YADAV	
4	DF	WRIC/19697/2021 (Aligarh)	CHARAN SINGH VS UTTAR PRADESH POWER CORPORATION LTD AND 2 OTHERS	SHIV KANT PANDEY	ALOK MISHRA
	With	WRIC-23066-2021 Aligarh	RATAN LAL SHARMA VS STATE OF U.P. AND 3 OTHERS	ANANT RAM DUBE	ALOK MISHRA C.S.C.
5	DF	WRIC/21668/2021 (Etah) Notice no:2021/30758	MOHD. WAIZ AND ANOTHER VS STATE OF U.P. AND 5 OTHERS	SUNIL KUMAR	KOMAL MEHROTRA C.S.C.
6	DF	WRIC/21831/2021 (Kanpur Nagar)	SUNIL KUMAR VS HINDUSTAN PETROLEUM CORPORATION LIMITED	MOHD ATIF	KOMAL MEHROTRA
7	DF	WRIC/23417/2021 (Etah) Notice no:2021/1360	PRASHANT KUMAR ADITYA VS UNION OF INDIA AND ANOTHER	NARENDRA SINGH	MANOJ KUMAR SINGH A.S.G.I.
8	DF	WRIC/23552/2021 (Shahjahanpur) Notice no:2021/37110	M/S NIRMAL RICE MILLS VS STATE OF U.P. AND 6 OTHERS	SUBODH KUMAR UDIT CHANDRA	VIJAY KUMAR DIXIT SHRI KANT SHUKLA C.S.C.
9	LAFP	WRIC/24284/2021 (Gorakhpur) Notice no:2021/29701	POONAM TIWARI AND 2 OTHERS VS STATE OF U P AND 3 OTHERS	RAMESH CHANDRA MISHRA DINESH KUMAR SINGH	RISHU MISHRA C.S.C.
10	DF	WRIC/27239/2021 (Varanasi)	MADHURI GUPTA VS UTTAR PRADESH POWER CORPORATION LIMITED AND 4 OTHERS	MANTA RAM GUPTA	KRISHNA AGARAWAL UDIT CHANDRA
11	DF	WRIC/27593/2021 (Siddharth Nagar)	KESHAV SHARAN BHATT VS BHARAT PETROLEUM CORPORATION LTD. AND ANOTHER	RAM PRAKASH SHARMA AMAR NATH SINGH	SATISH CHATURVEDI
12	DF	WRIC/27763/2021 (Jaunpur) Notice no:2021/70932	SANTOSH KUMAR SINGH VS STATE OF U.P. AND 3 OTHERS	NEERAJ SHUKLA NISHANT MEHROTRA BHAGWAN DUTT PANDEY	C.S.C.
13	DF	WRIC/27787/2021 (Mirzapur) Notice no:2021/44011	RAJENDRA PRASAD SINGH VS STATE OF U.P. AND 3 OTHERS	SAMARATH SINGH SANTOSH KUMAR RAI	C.S.C.
14	DF	WRIC/27838/2021 (Kasganj (kanshiram Nagar)) Notice no:2021/40221	HARIOM SHARMA AND 14 OTHERS VS STATE OF U.P. AND 5 OTHERS	SANJEEV KUMAR PANDEY	RAJESH KUMAR YADAV SURESH C. DWIVEDI C.S.C.
15	PO	WRIC/28008/2021 (Meerut) Notice no:2021/40825	M/S CHAUDHARY CONTRACTOR MEERUTH VS STATE OF U.P. AND 4 OTHERS	NAVEEN KUMAR YADAV KAMAL SINGH YADAV	PANKAJ SRIVASTAVA C.S.C.

16	DF	WRIC/28021/2021 (Mathura) Notice no:2021/42225	SAMPATTI SINGH VS STATE OF U.P. AND 4 OTHERS	AJAY KUMAR	C.S.C.
17	PO	WRIC/28026/2021 (Auraiya) Notice no:2021/42727	ATUL KUSHWAHA VS STATE OF U.P. AND 3 OTHERS	MANOJ KUMAR KESHARI SATYENDRA KUMAR MISHRA BEERENDRA SINGH PAL	MADAN MOHAN CHAURASISA C.S.C.
18	PO	WRIC/28039/2021 (Allahabad) Notice no:2021/44278	M/S VIDHAN CONSTRUCTION VS STATE OF U.P. AND 6 OTHERS	PIYUSH KUMAR SINGH	PANKAJ KUMAR SHUKLA C.S.C.
19	PO	WRIC/28064/2021 (Etawah) Notice no:2021/1875	MAHENDRA PAL SINGH TOMAR VS UNION OF INDIA AND 2 OTHERS	GOPAL KHARE	RAKESH KUMAR SURENDRA NATH CHAUHAN A.S.G.I.
20	PO	WRIC/28100/2021 (Fatehpur) Notice no:2021/37616	SUDHA TIWARI VS STATE OF U.P. AND ANOTHER	OM PRAKASH SINGH	NARENDRA KUMAR TIWARI C.S.C.
21	PO	WRIC/28500/2021 (Auraiya) Notice no:2021/40690	NIKSAN LAL VS STATE OF U.P. AND 2 OTHERS	AKARSH DWIVEDI	MADAN MOHAN CHAURASISA C.S.C.
22	PO	WRIC/28506/2021 (Allahabad) Notice no:2021/42508	SURENDRA KUMAR AND ANOTHER VS STATE OF UP AND 5 OTHERS	AJAY KUMAR SINGH	NARENDRA KUMAR TIWARI C.S.C.
23	PO	WRIC/28530/2021 (Aligarh) Notice no:2021/41587	JAVED SALEEM VS STATE OF U.P. AND 3 OTHERS	SHAHNAWAZ AKHTAR	B.K.SINGH RAGHUVANSHI C.S.C.
24	PO	WRIC/28560/2021 (Ballia) Notice no:2021/42494	HARSH NATH DIXIT VS STATE OF U.P. AND 2 OTHERS	MADAN JI PANDEY	CHETAN CHATTERJEE C.S.C.
25	PO	WRIC/28566/2021 (Moradabad) Notice no:2021/40456	EXECUTIVE ENGINEER ELECTRICITY DEPARTEMENT VIDYUT VITRAN KHAND VS COMMISSIONER MORADABAD AND ANOTHER	RAJESH YADAV	C.S.C.
26	PO	WRIC/28624/2021 (Amroha (jyotiba P Nagar)) Notice no:2021/40288 2021/2051	KAILASH SINGH VS UNION OF INDIA AND 3 OTHERS	SANTOSH KUMAR SINGH	C.S.C. VIKAS BUDHWAR KRIT RAJ SINGH A.S.G.I.
27	PO	WRIC/28628/2021 (Bareilly) Notice no:2021/2283	VINAY GUPTA VS UNION OF INDIA AND 3 OTHERS	PRAVEEN KUMAR	ANAND TIWARI A.S.G.I.
28	PO	WRIC/29408/2021 (Kaushambi) Notice no:2021/45764	MANGEETA (MINOR) AND ANOTHER VS STATE OF U.P. AND 5 OTHERS	MAHENDRA KUMAR MAURYA SURJEET SINGH PATEL	NARENDRA KUMAR TIWARI KRISHNA AGARAWAL AJAY SINGH C.S.C.
29	PO	WRIC/29410/2021 (S.r. Nagar (bhadohi)) Notice no:2021/42281	ABDUL RASEED VS STATE OF U.P. AND 3 OTHERS	SHREE PRAKASH UPADHYAY	C.S.C.
30	PO	WRIC/29413/2021 (Kanpur Nagar) Notice no:2021/46548	MOHD. VARISH VS STATE OF U.P. AND 2 OTHERS	AWADHESH KUMAR	K.P. VERMA C.S.C.
31	PO	WRIC/29417/2021 (Kushi Nagar) Notice no:2021/45624	AMRITANSH PANDEY VS STATE OF U.P. AND 3 OTHERS	VINAY KUMAR SINGH	RISHU MISHRA C.S.C.
32	PO	WRIC/29512/2021 (Allahabad) Notice no:2021/44949	RAM PYARE RAI VS STATE OF U P AND 6 OTHERS	ASEEM KUMAR RAI	C.S.C.
33	PO	WRIC/29525/2021 (Gautam Buddh Nagar) Notice no:2021/46893	M/S TYRE DYNAMICS AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	NIPUN SINGH SUMIT SURI	ABHISHEK SRIVASTAVA C.S.C.
34	PO	WRIC/29533/2021 (Meerut) Notice no:2021/44988	M/S SHREE ENTERPRISES C-287 VS STATE OF U.P. AND 3 OTHERS	VIVEK DHAKA	GANESH DATT MISHRA C.S.C.

35	PO	WRIC/29543/2021 (Pilibhit) Notice no:2021/43678	PRADEEP MANDAL AND 84 OTHERS VS STATE OF U.P. AND 3 OTHERS	VIKRANT PANDEY AMIT GOSWAMI	C.S.C.
36	PO	WRIC/29544/2021 (Mainpuri) Notice no:2021/43124	SOBRAN SINGH VS STATE OF U.P. AND ANOTHER	BRATENDRA SINGH	C.S.C.
37	PO	WRIC/29947/2021 (Azamgarh) Notice no:2021/2376	SMT. MEERA AZAD VS UNION OF INDIA AND 3 OTHERS	SUNIL KUMAR YADAV SATYENDRA KUMAR PANDEY	PRAMOD KUMAR RAI GAURAV KUMAR CHAND A.S.G.I.
38	PO	WRIC/29958/2021 (Mathura) Notice no:2021/47405	UMESH DUTT GAUTAM VS STATE OF U.P. AND 7 OTHERS	AMIT SHUKLA	HARSH VARDHAN GUPTA C.S.C.
39	PO	WRIC/29975/2021 (Jaunpur) Notice no:2021/47514	SHIV SHANKAR AND 2 OTHERS VS STATE OF U.P. AND 3 OTHERS	VINAY KUMAR PANDEY AWADHESH KUMAR MALVIYA	C.S.C.
40	PO	WRIC/30040/2021 (Jaunpur) Notice no:2021/47680	SABHAJEET TIWARI VS STATE OF U.P. AND 3 OTHERS	VINAY KUMAR PANDEY AWADHESH KUMAR MALVIYA	C.S.C.
41	PO	WRIC/30044/2021 (Baghpat) Notice no:2021/2321	M/S S.K. TRADERS VS UNION OF INDIA AND 3 OTHERS	ASHOK KUMAR PANDEY	KARTIKEYA SARAN ABRAR AHMAD A.S.G.I.
42	PO	WRIC/30045/2021 (Ghaziabad) Notice no:2021/47723	M/S STAR LIFE COMMUNICATIONS AND ANOTHER VS STATE OF U.P. AND 5 OTHERS	ANUJ SRIVASTAVA SUNIL KUMAR MISRA DEVAANG SAVLA	ABHINAV OJHA NAGENDRA NATH MISHRA C.S.C.
43	PO	WRIC/30421/2021 (Varanasi) Notice no:2021/47831	BADRI PRASAD SHARMA VS STATE OF U.P. AND 2 OTHERS	PRABHAKAR TRIPATHI AJAY KUMAR MISHRA	UDIT CHANDRA C.S.C.
44	PO	WRIC/30444/2021 (S.r. Nagar (bhadohi)) Notice no:2021/47078	M/S RITURAJ CONSTRUCTION VS STATE OF U.P. AND 3 OTHERS	KALP NATH RAI	C.S.C.
45	PO	WRIC/30457/2021 (Firozabad)	RAJ KUMAR VS INDIAN OIL CORPORATION LTD. AND ANOTHER	AJAY KUMAR	RAKESH KUMAR
46	PO	WRIC/30465/2021 (Shamli (prabudh Nagar)) Notice no:2021/48440	M/S SATVEER SINGH CONTRACTOR VS STATE OF U.P. AND 3 OTHERS	YADVESH YADAV	KARTIKEYA SARAN C.S.C.
47	PO	WRIC/30474/2021 (Pilibhit) Notice no:2021/47628	SMT. RAM LADAITI DEVI VS STATE OF U.P. AND 4 OTHERS	SUDHIR KUMAR SINGH	VIJAY KUMAR DIXIT C.S.C.
48	PO	WRIC/30486/2021 (Agra)	CHANDRA PRAKASH SARASWAT VS MANAGING DIRECTOR AND 2 OTHERS	INDRA RAJ	ANKUR TONDON BALESHWAR CHATURVEDI
49	PO	WRIC/30495/2021 (Bulandshahr) Notice no:2021/43135	DHARMVEER SINGH AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	GAURAV SINGH CHAUHAN	C.S.C.
50	PO	WRIC/30504/2021 (Chandauli) Notice no:2021/46834	RAMESH VS STATE OF U.P. AND 4 OTHERS	ARVIND SRIVASTAVA BIPIN KUMAR	ADARSH BHUSHAN C.S.C.
51	PO	WRIC/30539/2021 (Bulandshahr)	RAJESH KUMAR VS BHARAT PETROLEUM CORPORATION LIMITED AND 2 OTHERS	BHEEM SINGH	
52	PO	WRIC/30563/2021 (Sant Kabir Nagar) Notice no:2021/2437	SATYENDRA KUMAR YADAV VS UNION OF INDIA AND ANOTHER	DINESH KUMAR MAURYA RAM RAJ PRAJAPATI	NISHANT MEHROTRA GAURAV KUMAR CHAND A.S.G.I.

53	PO	WRIC/30565/2021 (Kanpur Nagar) Notice no:2021/46223 2021/2373	M/S GURU SHAKTI INDIA SERVICE VS UNION OF INDIA AND 7 OTHERS	SURESH CHANDRA DWIVEDI	C.S.C. ARCHANA SINGH A.S.G.I.
54		WRIC/30926/2021 (Ghaziabad) Notice no:2021/48646	M/S FRIENDS LAND DEVELOPERS VS STATE OF U.P. AND 3 OTHERS	ABHINAV GAUR SR. ADVOCATE VIBHU RAI	PRANJAL MEHROTRA C.S.C.
55		WRIC/31156/2021 (Aligarh) Notice no:2021/46637	PRAHLAD SHARMA VS STATE OF U.P. AND 2 OTHERS	SHEKHAR GANGAL	C.S.C.
56		WRIC/31198/2021 (Agra) Notice no:2021/2563	TORRENT POWER LIMITED VS UNION OF INDIA AND 2 OTHERS	SR. ADVOCATE GAURAV TRIPATHI	BALESHWAR CHATURVEDI SATISH KUMAR RAI A.S.G.I.
57		WRIC/31237/2021 (Mathura) Notice no:2021/47474	ADIL VS STATE OF U.P. AND 2 OTHERS	D.K.TRIPATHI	C.S.C.
58	PO	FAPLD/316/2021 (Varanasi)	ANJU MISHRA AND 2 OTHERS VS VIJAY KUMAR MISHRA AND ANOTHER	ARVIND KUMAR RAI	

**ADDITIONAL/UNLISTED LIST
For Admission**

ECOURT CASES.

301	LAFP E-File	WRIC/16348/2021 (Gorakhpur)	RAI BRIJPAT RAY VS STATE OF UP AND OTHERS	PRADEEP KUMAR	VIBHU RAI
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Application for Orders

302		2/2021 (Restoration) in case WRIC-2732- -2020 Decided on 08/02/2021	SMT. ARUNA KUMAR AND ANOTHER VS STATE OF UTTAR PRADESH AND 2 OTHERS	TUSHAR PANDEY	C.S.C.
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Chapter 12 Rule 4

303	LAFP	FAFO/1401/2018 (Meerut)	SMT. OMWATI SHARMA AND ANOTHER VS VIVEKDATT SHARMA AND ANOTHER	KULDEEP KUMAR	
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For Order

FAMILY COURT APPEALS

304	PO	FAPL/565/2021 (Jalaun)	VANDANA NIRANJAN VS AMIT KANT NIRANJAN	R.K. KAUSHIK	SALMAN AHMAD
305	PO	FAPL/24/2017 (Ghaziabad)	SUNDEEP SINGH VS SMT. SMRITI	SUNIL KUMAR TRIPATHI	HARISH CHANDRA
306	PO	FAPL/168/2017 (Jhansi)	MANOJ KUMAR KUMARIYA VS SMT. DIVYA	KAMLESH KUMAR TIWARI AMIT MISRA	
307	PO	FAPL/210/2018 (Allahabad)	SMT. MOHITA KESARWANI VS ASHISH KUMAR KESARWANI	SANDEEP KUMAR PATHAK PRABHA SHANKER MISHRA ALI HASAN	
308	PO	FAPL/647/2019 (Deoria)	ANIL PRATAP SINGH VS POONAM SINGH	VED BYAS MISHRA	HEMANT KUMAR DUBEY

309	PO	FAPL/58/2020 (Muzaffar Nagar)	PARAMBITA VS INDRAPAL SINGH	AKANKSHA MISHRA	SHREYA GUPTA RAVI ANAND AGARWAL JAGDISH PRASAD MISHRA
310	PO	FAPL/407/2020 (Gorakhpur)	VANDANA TIWARI VS MADAN MOHAN TIWARI	BHAGWAN DUTT PANDEY	BIRENDRA SINGH SHYAMU SHUKLA
311	PO	FAPL/408/2020 (Gorakhpur)	SMT. VANDANA TIWARI VS MADAN MOHAN TIWARI	BHAGWAN DUTT PANDEY	SHYAMU SHUKLA BIRENDRA SINGH
312	PO	FAPL/1/2021 (Kanpur Nagar)	SHIVANI VS AKHILESH KUMAR	SHIV SHARAN TRIPATHI	SURESH KUMAR GUPTA NIKHIL TANDON
313	PO	FAPL/18/2021 (Amroha (jyotiba P Nagar))	SMT. JYOTI VS SAMEER MALIK	SANDEEP KUMAR SRIVASTAVA SHADAB ALAM AMIT DAGA	
314	PO	FAPL/185/2021 (Jhansi)	DHANI RAM RAJPOOT VS SEEMA	RAY SAHAB YADAV	
315	PO	FAPL/237/2021 (Ghaziabad)	SMT SADHNA VS FATEH SINGH NAGAR	SIDDHARTHA SRIVASTAVA	A.C.SRIVASTAVA
316	PO	FAPL/419/2021 (Kanpur Nagar)	SMT. ASHA NIGAM AND 2 OTHERS VS SANJAYA NIGAM	SANCHITA SHRIVASTAVA	BIRENDRA SINGH A.K.S.PARIHAR
317	PO	FAPL/541/2021 (Kanpur Nagar)	AJAY PAL VS SMT. SADHNA PAL	AWANEESHA KUMAR NARENDRA SINGH	SHRAVAN KUMAR PANDEY SHYAM NARAIN PANDEY
318	PO	FAPL/727/2021 (Kannauj)	RAJIV KUMAR VS SMT. MADHURI	RAJEEV TIWARI	PATANJALI MISHRA
319	PO	FAPL/838/2021 (Basti)	SANJEEV KUMAR NIRALA VS SEEMA DEVI	SURENDRA KUMAR TIWARI	URMILA TRIPATHI JAGDISH PRASAD TRIPATHI
320	PO	FAPL/844/2021 (Chitrakoot)	RAM NARAIN URF PANDA VS SMT. GUDDAN	RAJIV DWIVEDI	BIR BHAN SINGH BIRENDRA SINGH
321	PO	FAPL/849/2021 (Basti)	AJAY KUMAR DUBEY VS SMT. ARCHANA	SWAPNIL SRIVASTAVA	SHIV RAM DUBEY U.N. PANDEY
322	PO	FAPL/853/2021 (Chandauli)	KANAK PATHAK VS NITU PATHAK	R.V. PANDEY	MOHD. NAUSHAD SIDDIQUI
323	PO	FAPL/871/2021 (Jalaun)	ANURAG SINGH VS SMT. PRACHI	SANDEEP KUMAR	
324	PO	FAFO/2409/2003 (Agra)	NAND KISHORE MANGRANI VS ORIENTAL INSURANCE CO. LTD.		ASHISH KUMAR SRIVASTAVA MITHILESH KUMAR TIWARI
325	PO	FAFO/1578/2010 (Muzaffar Nagar)	SMT. SANTOSH AND OTHERS VS THE ORIENTAL INSURANCE CO. LTD. AND OTHERS	VIDYA KANT SHUKLA	ANUBHAV SINHA
326	PO	FAFO/1719/2010 (Kanpur Nagar)	SORAN SINGH VS SOMESH MISHRA AND ANOTHER	PRAMOD KUMAR JAIN SAURABH JAIN	RAHUL MISHRA
327	LAFP	FAFO/2043/2016 (Hathras (mahamaya Nagar))	SMT. RANI AND 3 OTHERS VS QAMRUDDIN AND ANOTHER	AMIT KUMAR SINGH RAVI PANDEY VIKAS SRIVASTAVA RAM SINGH	RADHEY SHYAM
328	PO	FAFO/3936/2018 (Jhansi)	SMT. SHEHNAZ BANO AND 2 ORS VS PAWAN SAHU AND 2 ORS	MAHA PRASAD RAHUL SAHAI	

329	PO	FAFO/648/2020 (Kanpur Nagar)	SHRI DEVENDRA SINGH SENGAR VS U.P.S.R.T.C. THROUGH REGIONAL MANAGER AND 3 OTHERS	HARSHIT PATHAK ANURAG PATHAK	
330	PO	FAFO/1454/2020 (Bareilly)	UNITED INDIA INSURANCE CO. LTD. VS RAKESH DEVI AND 2 OTHERS	SAURABH SRIVASTAVA	AMIT KUMAR SINGH
331	PO	FAFO/1574/2020 (Agra)	UNITED INDIA INSURANCE COMPANY LIMITED VS MUNNI AND 4 OTHERS	VIPUL KUMAR	ROHIT SHUKLA MAYANK
	With	FAFO-1717-2020 Agra	SMT. MUNNI WIDOW AND 2 OTHERS VS UNITED INDIA INSURANCE COMPANY LTD. AND 2 OTHERS	MAYANK	
332	PO	FAFO/69/2021 (Hamirpur)	THE NEW INDIA ASSURANCE COMPANY LIMITED VS MAMTA AND 7 OTHERS	RAKESH BAHADUR	SANJEEV KUMAR SAXENA PRATHAMESH UPADHYAY RAJ NARAYAN
333	PO	FAFO/776/2021 (Jhansi)	SMT. RITA KUSHWAHA AND 2 OTHERS VS RAJENDRA NIKHRA AND 5 OTHERS	VIPUL DUBE HANUMAN PRASAD DUBE	AJAY SINGH
334	PO	FAFO/891/2021 (Agra)	AMIT KUMAR AND 3 OTHERS VS NATIONAL INSURANCE CO. LTD AND 2 OTHERS	SHASHI PRAKASH RAI RAM BAHADUR	
335	PO	FAFO/1241/2021 (Ghaziabad)	SATPAL VS ORIENTAL INSURANCE CO. LTD. AND ANOTHER	SHARVE SINGH	KRISHNA AGARAWAL
336	PO	FAFO/1336/2021 (Etah)	SMT. OMWATI AND 4 OTHERS VS AJAY YADAV AND 3 OTHERS	SHRISH CHANDRA KESARWANI	PAWAN KUMAR SINGH
337	PO	FAFO/1437/2021 (Kanpur Nagar)	ANSHUMAN SINGH AND ANOTHER VS KANPUR MUNICIPAL CORPORATION AND 2 OTHERS	PRADIP KUMAR SHUKLA	SHIVE DATTA YADAV
338	PO	FAFO/1640/2021 (Meerut)	SMT. MUKESH TYAGI AND ANOTHER VS RAMAN DEEP SINGH AND 2 OTHERS	SATYA DEO OJHA	RAJEEV OJHA
339	PO	FAPLD/295/2019 (Gautam Buddh Nagar)	GAURAV VS MAMTA	ANIL KUMAR DUBEY CHANDRA BHAN DUBEY	
340	PO	FAPLD/99/2020 (Etawah)	SHIVRAM SINGH VS STATE OF U.P. THROUGH DISTRICT MAGISTRATE AND 2 OTHERS	SURYA BHAN SINGH SHIV NATH SINGH(SENIOR ADV.) AKHILESH KUMAR	
341	PO	FAPLD/119/2021 (Aligarh)	VED PRAKASH SHARMA VS SMT. BINA SHARMA	AMITABH AGARWAL	
342	PO	FAPLD/151/2021 (Varanasi)	SURAJ KUMAR VS DIPTTEE SONI @ RANJAN SONI	RAJ KUMAR SRIVASTAVA ONKAR NATH	MANOJ KUMAR PANDEY
343	PO	FAFOD/240/2019 (Mau)	GULABI DEVI AND 3 OTHERS VS ICICI LOMBARD GENERAL INSURANCE CO. LTD. AND ANOTHER	GYANENDRA PRAKASH SRIVASTAVA	

344	PO	FAFOD/371/2019 (Ghaziabad)	U.P. STATE INDUSTRIAL DEVELOPMENT CORPORATION LTD. AND ANOTHER VS DAYA RANI	ARCHANA SINGH	
345	PO	FAFOD/276/2021 (Chitrakoot)	RAJKARAN VS SHIV MOHAN GUPTA AND 2 OTHERS	SHIV NARAYAN PANDEY	ARCHANA SINGH SOME NARAYAN MISHRA AKARSH DWIVEDI
346	PO	FAFOD/476/2021 (Kanpur Nagar)	SHIV SAHAY SINGH VS VINAY KUMAR SHARMA AND 3 OTHERS	DEENANATH MISHRA	

For Admission

347	DF	FAPL/763/2021 (Bulandshahr)	BULANSHAHAR KHURJA DEVELOPMENT AUTHORITY VS SMT. TAHIRA KHATOON AND 4 OTHERS	BHUPESHWAR DAYAL	
348	DF	FAPL/764/2021 (Bulandshahr)	BULANSHAHAR KHURJA DEVELOPMENT AUTHORITY VS KACHHID AND 4 OTHERS	BHUPESHWAR DAYAL	MOHIT KUMAR

FAMILY COURT APPEALS

349	PO	FAPL/792/2019 (Azamgarh)	NEERAJ MISHRA VS VIVEKANAND MISHRA	RISHI KANT RAI SHAILESH UPADHYAY	SHYAM SUNDER TRIPATHI
350	PO	FAPL/98/2015 (Kanpur Nagar)	SMT. PREETI YADAV VS SANJAY YADAV	RAJEEV YADAV M.D. SINGH SHEKHAR R.D. TIWARI	H.N.SINGH
351	PO	FAPL/372/2017 (Mainpuri)	SMT. AKHILESH KUMARI VS SRI CHIRAUNJI LAL	AJENDRA KUMAR	ASHUTOSH TRIPATHI KAMLESH SINGH
352	PO	FAPL/543/2018 (Sant Kabir Nagar)	SANDEEP MISHRA VS VANDANA	PARDEEP NARAYAN PANDEY RAMANAND PANDEY	RAVINDRA PRAKASH SRIVASTAVA
353	PO	FAPL/401/2020 (Jalaun)	MAN SINGH VS SMT. SAVITRI	WAHAJ AHMAD SIDDIQUI RAM SURAT PATEL	SHIV SHANKAR SACHAN VIKAS SINGH
354	PO	FAPL/139/2021 (Meerut)	ATUL BANSAL AND ANR. VS CANTONMENT BOARD AND 8 ORS.	SRI PRAMOD KUMAR JAIN ABU BAKHT	PRADEEP KUMAR KESHRI ANKIT GAUR PRASHANT MATHUR HEMANT KUMAR
355	PO	FAPL/416/2021 (Ghazipur)	JITENDRA SINGH VS SMT. DHARMSHILA SINGH AND 3 OTHERS	SANTOSH KUMAR JAISWAL	RAJIV CHOWDHURY KEDAR NATH MISHRA
356	PO	FAFO/1216/2020 (Muzaffar Nagar)	RELIANCE GENERAL INSURANCE CO. LTD. VS SMT. KARTIKA AND 6 OTHERS	RAHUL SAHAI	PUNIT KUMAR GUPTA SATYA DEO OJHA POORVA AGARWAL
	With	FAFO-815-2020 Muzaffar Nagar	SMT. KARTIKA AND ANOTHER VS LALIT KUMAR AND 5 OTHERS	SATYA DEO OJHA	RAHUL SAHAI
357	PO	FAFO/405/2021 (Banda)	RELIANCE GENERAL INSURANCE CO. LTD. VS SMT. SONAM YADAV AND 6 OTHERS	RAHUL SAHAI	SHIV NARAYAN PANDEY
358	DF	WRIC/3992/2021 (Allahabad)	QAMRUL ASHFAQ VS STATE OF U.P. AND 2 OTHERS	ABRAR AHMAD SIDDIQUI MOHD. KALIM SABIHUL AKHLAQ ANSARI	SUNIL DUTT KAUTILYA C.S.C.

359	DF	WRIC/27853/2021 (Budaun)	M/S SHUBHEACHHU FILLING STATION INDIAN OIL DEALER THROUGH ITS PROPRIETAR TARUN RAJ SINGH AND ANR. VS INDIAN OIL CORPORATION LIMITED AND 2 OTHERS	SANTOSH KUMAR TIWARI NITIN SHARMA	RAKESH KUMAR
360	PO	WRIC/11887/2018 (Mathura)	M/S VACCU PLAST INDIA PVT. LTD. VS STATE OF U.P. AND 6 OTHERS	RAHUL SAHAI	MOHD. PARVEZ BALESHWAR CHATURVEDI C.S.C.
361	LAFP	WRIC/701/2019 (Allahabad)	ANIL KUMAR SAXENA AND ANOTHER VS STATE OF U P AND 5 OTHERS	ARVIND SRIVASTAVA III	AJIT KUMAR SURESH C. DWIVEDI SANJEET KUMAR YADAV RAVI TIWARI C.S.C.
362	PO	WRIC/3959/2019 (Bareilly)	MUNISH SHARMA AND 2 OTHERS VS STATE OF U P AND 2 OTHERS	M.N. SINGH MAHESH NARAIN SINGH	HEMANT KUMAR C.S.C.
363	PO	WRIC/9416/2019 (Saharanpur)	RANGOLI MAHESHWARI AND 3 OTHERS VS STATE OF U P AND 3 OTHERS	SHRI ASHOK MEHTA (SENIOR ADVOCATE) RIZWAN AHMAD	C.K.PAREKH(SENIOR ADV.) DEEPAK SINGH TANMAY SADH C.S.C.
364	PO	WRIC/26554/2020 (Bareilly)	M/S H K RICE INDUSTRIES AND 2 OTHERS VS STATE OF U.P. AND 5 OTHERS	ARPIT AGARWAL	SANTOSH KUMAR MISHRA C.S.C.
365	PO	WRIC/27630/2020 (Mahoba)	HARIHAR MISHRA VS STATE OF U.P. AND 3 OTHERS	SHILPA AHUJA AMRENDRA NATH SINGH (SENIOR ADV.) NAND KISHOR MISHRA	SHIV BADAN C.S.C.
366	PO	WRIC/18508/2021 (Azamgarh)	SEETA RAM AND 2 OTHERS VS STATE OF U.P. AND 4 OTHERS	MOTI LAL CHAUHAN	C.S.C.
367	LAFP	WRIC/27770/2021 (Meerut)	HAZI PARVEJ AHMAD VS STATE OF U.P. AND 2 OTHERS	AMAR JEET UPADHYAY	C.S.C.
368	PO	WRIC/28516/2021 (Kanpur Nagar)	POONAM GUPTA AND ANOTHER VS THE STATE OF U.P. 11 OTHERS	SR. ADVOCATE AKHILESH KUMAR SINGH	VAIBHAV DIXIT C.S.C.
For Final Hearing					
369	PO	FAPL/561/2017 (Varanasi)	ANMESH KUMAR SINGH VS SMT. PREETI SINGH	MANISH KUMAR SRIVASTAVA VIJAY GOPAL	
For Final Disposal					
370	DF	FAPL/86/2021 (Kanpur Nagar)	POONAM JAISWAL @ PINKI VS AMIT KUMAR JAISWAL ALIAS MONU	IN PERSON	TARUN KUMAR MISHRA A.B.N.TRIPATHI

FAMILY COURT APPEALS

371	PO	FAPL/144/2016 (Kanpur Nagar)	RAJ DEEP SINGH VS SMT. NEELAM SINGH	RAJESH YADAV YASHPAL YADAV	DHARMENDRA PRATAP SINGH
372	PO	FAPL/615/2015 (Allahabad)	SUPRIYA KESARWANI VS VIKAS KESARWANI	DEEPAK KUMAR JAISWAL JAY BABU KESHARWANI	JITENDRA SRIVASTAVA
373	PO	FAPL/793/2017 (Agra)	MANOJ SINGHAL VS SMT. SONIA AGARWAL	AJAY KUMAR SHARMA ATUL SHARMA RAJESH KUMAR SRIVASTAVA VIRENDRA KUMAR SRIVASTAVA NIRMAL KUMAR CHATURVEDI	

374	PO	FAPL/634/2018 (Mainpuri)	PREETI VS BHUPENDRA SINGH	ABHIJIT MISHRA	SUNIL KUMAR SRIVASTAVA
375	PO	FAPL/68/2021 (Meerut)	ARCAHANA SONI VS RAJ BAHADUR SINGH	VIVEK KUMAR SRIVASTAVA NAMMAN RAJ VANSHI	RAM JEE SAXENA RAGHUVANSH CHANDRA AMISH KUMAR SRIVASTAVA
376	PO	FAPL/317/2021 (Allahabad)	SARITA DEVI ALIAS SARITA DWIVEDI VS BALKRISHNA MISHRA	R.K. TRIPATHI SANTOSH KUMAR	RAM CHANDRA TRIPATHI
377	PO	FAPL/396/2021 (Allahabad)	GAUTAM GHOSH VS SMT. JANHVI BASU	VINOD KUMAR UPADHYAY SUNIL KUMAR KUSHWAHA ASHISH UPADHYAY	BHUVNESH KUMAR SINGH
For Final Hearing/Disposal					
378	DF	FAPL/708/2019 (S.r. Nagar (bhadohi))	SMT. MADHULIKA VS DHARMENDRA KUMAR TIWARI	LOK NATH SHUKLA JITENDRA KUMAR MISHRA	VARUN MISHRA KAMLA KANT MISHRA
379	PO	FAPL/574/2018 (Hapur (panchsheel Nagar))	DEEPAK AGARWAL VS SMT. SURABHI BANSAL	RAVI ANAND AGARWAL SHREYA GUPTA	MANISH KUMAR PANDEY
380	PO	FAPL/465/2019 (Maharajganj)	SUMAN VERMA VS UPENDRA KUMAR VERMA	PRADEEP KUMAR SIDDHARTHA SRIVASTAVA	VIKAS MANI SRIVASTAVA
381	PO	FAPL/788/2019 (Agra)	NEEMA RANI VS SHAILENDRA @ KAKU	BIRENDRA KUMAR MISHRA DHARMENDRA KUMAR SRIVASTAVA DIWAN SAIFULLAH KHAN	VISHAL AGARWAL
382	PO	FAPL/381/2020 (Shahjahanpur)	PINKI VS SANTOSH KUMAR SINGH	RAMA SHANKER MISHRA NIRAJ PANDEY	AMIT KUMAR SHUKLA
383	DF	FAFO/3333/2003 (Allahabad)	RAM NATH TRIPATHI VS JITENDRA PRATAP SINGH AND ANOTHER	PUSHKAR MISRA UDAI SHANKER MISHRA SURENDRA KUMAR SINGH	AARUSHI KHARE
	With	FAFO-3262-2003 Allahabad	NEW INDIA ASSURANCE CO LTD. VS RAM NATH TRIPATHI AND ANOTHER	AARUSHI KHARE	P. MISHRA UDAI SHANKER MISHRA S.K. SINGH

NON ADMITTED CASES

384	PO	FAFO/2644/2008 (Mau)	RAJENDRA YADAV AND OTHERS VS REGIONAL MANAGER THE NEW INDIA INSURANCE CO. LTD. AND OTHERS	AJAY KUMAR SRIVASTAVA ANAND PRIYA SINGH	ARVIND KUMAR
385	PO	FAFO/432/2002 (Kanpur Nagar)	RAJENDRA PRASAD AND OTHERS VS SUSHILA DEVI CHAURASI AND OTHERS	DINESH KUMAR TIWARI S.P. GUPTA	C.K. JHA
386	PO	FAFO/3067/2003 (Mathura)	RAJ RANI SHARMA VS SMT. SULOCHANA JAIN AND OTHERS	RAHUL SAHAI	RADHEY SHYAM
387	PO	FAFO/1352/2021 (Kanpur Nagar)	SMT. KAMLESH KUMARI ALIAS KAMLISH KUMARI AND 3 ORS. VS VINAY KUMAR MISRA AND ANR.	VIKAS MANI SRIVASTAVA	

Application for Orders

388	5/2021 (Restoration) in case FAPL-949-2004 Decided on 18/10/2021	SARDAR SINGH VS ADMINISTRATOR GENERAL U.P.	MURLIDHAR PREM NARAYAN RAI RAHUL SAHAI SHAMIM AHMAD	
389	4/2021 (Restoration) in case FAFOD-38- -2019 Decided on 23/10/2021	PALLAVI JAIN AND 2 OTHERS VS SANJAY DANDOTIYA AND 3 OTHERS	MADHAV JAIN	PAWAN KUMAR SINGH

SAMPLE

AT 10:00 AM

(Court No.40)

HON'BLE JUSTICE ASHWANI KUMAR MISHRA
HON'BLE JUSTICE VIKRAM D CHAUHAN

e-Court

FRESH LIST

Fresh

ECOURT CASES.

1	PO E-File	WRIC/15553/2021 (Varanasi) Notice no:NULL	VATSALYA HOSPITAL AND ANOTHER VS UNION OF INDIA AND OTHERS	ANAND KUMAR SINGH	A.S.G.I. RAJAN UPADHYAY
2	PO E-File	WRIC/15770/2021 (Allahabad) Notice no:NULL	MOHD. SHAFI @ ZARGAR SHAH VS UNION OF INDIA	NARESH KUMAR PAL	ASHOK K PANDEY
3	PO E-File	WRIC/15819/2021 (Meerut) Notice no:NULL	SMT. URMILA VS STATE OF UP AND OTHERS	VIRENDRA SINGH CHAUHAN	
4	PO E-File	WRIC/18446/2021 (Gautam Buddh Nagar) Notice no:NA Notice no:NULL	SAHID KHAN VS STATE OF U.P. THROUGH ITS CHIEF SECRETARY, (REVENUE)LUCKNOW	ANITA SINGH PREM BABU VERMA	C.S.C.
5	PO E-File	WRIC/18450/2021 (Pilibhit) Notice no:NA Notice no:NULL	LAL SINGH VS STATE OF U.P. THROUGH PRINCIPAL SECRETARY	PREM BABU VERMA	
6	PO E-File	WRIC/29595/2021 (Muzaffar Nagar) Notice no:2021/1130	M/S MOONSUN BONE INDUSTRIES VS STATE OF U.P THROUGH PRINCIPAL SECRETARY URBAN DEVELOPME AND 3 OTHERS	ATUL KUMAR	G.A.
7	PO E-File	WRIC/29597/2021 (Aligarh) Notice no:2021/44780 2021/2294	M/S YUVRAJ MEDICOSE VS DRUGS CONTROLLER GENERAL OF INDIA AND 12 OTHERS	SWATI AGRAWAL	A.S.G.I. G.A.
8	PO E-File	WRIC/29599/2021 (Aligarh) Notice no:2021/44779 2021/2292	M/S SAMAR MEDICAL STORE VS DRUGS CONTROLLER GENERAL OF INDIA AND 12 OTHERS	SWATI AGRAWAL	A.S.G.I. G.A.
9	PO E-File	WRIC/29603/2021 (Meerut)	ANITA CHHARI VS STATE OF UP AND 6 OTHERS	GAURAV DWIVEDI	G.A.
10	PO E-File	WRIC/29605/2021 (Hathras (mahamaya Nagar))	RAJAN SINGH VS STATE OF UTTAR PRADESH SEC. REVENUE AND 4 OTHERS	ASHISH KUMAR DEEPAK KUMAR PANDEY	KRISHNA KANT SINGH G.A.
11	PO E-File	WRIC/30204/2021 (Baghpat) 1590 6173) Notice no:2021/1169	AKSHAY TOMAR VS STATE OF U.P. AND 4 OTHERS	ASHISH KUMAR NEERAJ KUMAR TIWARI	C.S.C.

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12	LAFP	WRIC/13813/2021 (Jalaun) Notice no:2021/21829	JITENDRA KUMAR AND 13 OTHERS VS STATE OF U P AND 20 OTHERS	DHIRENDRA SINGH RAJPUT ASHOK KUMAR UPADHYAY	SURESH C. DWIVEDI ASHUTOSH SINGH C.S.C.
13	LAFP	WRIC/20615/2021 (Ballia) Notice no:2021/31281	NEETU DEVI VS STATE OF U.P. AND 4 OTHERS	DIGVIJAY TIWARI	POOJA AGARWAL C.S.C.

	With	WRIC-20580-2021 Ballia	REENA GUPTA VS STATE OF U P AND 4 OTHERS	DIGVIJAY TIWARI	C.S.C.
	With	WRIC-20633-2021 Ballia	SUNIL KUMAR VS STATE OF U P AND 4 OTHERS	DIGVIJAY TIWARI	POOJA AGARWAL C.S.C.
	With	WRIC-20635-2021 Ballia	RAHUL KUMAR GUPTA VS STATE OF U P AND 4 OTHERS	DIGVIJAY TIWARI	POOJA AGARWAL C.S.C.
14	PO	WRIC/21118/2021 (Varanasi) Notice no:2021/32014	RAMESH RAI VS STATE OF U.P. AND 4 OTHERS	ASHISH KUMAR SRIVASTAVA	AJAY SINGH TRIVIKRAM SINGH C.S.C.
15	PO	WRIC/21864/2021 (Jhansi) Notice no:2021/33761	KAPIL YADAV AND 3 OTHERS VS STATE OF U.P. AND 7 OTHERS	AMIT SAXENA (SENIOR ADV.) SAURABH SINGH	KAMLESH KUMAR TIWARI C.S.C.
16	PO	WRIC/21950/2021 (Meerut) Notice no:2021/23984	AL-ALIYA FOOD PROCESSING PVT. LTD AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	AJAY KUMAR SHARMA	C.S.C.
17	PO	WRIC/22013/2021 (Jaunpur) Notice no:2021/33766	KARUNESH KUMAR SHARMA VS COLLECTOR/DISTRICT MAGISTRATE AND 4 OTHERS	ROOPESH SRIVASTAVA ANURAG BHATT	C.S.C.
18	PO	WRIC/22056/2021 (Kanpur Nagar) Notice no:2021/33318	ROHIT SAHU VS STATE OF U.P. AND 6 OTHERS	PANKAJ SINGH VARUN KUMAR SRIVASTAVA	C.S.C.
19	PO	WRIC/22066/2021 (Kanpur Dehat) Notice no:2021/24872	CHHOTE SINGH AND 4 OTHERS VS STATE OF U P AND 8 OTHERS	ARVIND KUMAR DIXIT	C.S.C.
20	PO	WRIC/22077/2021 (Gorakhpur)	SHAILESH KUMAR YADAV VS STATE OF U.P. AND 3 OTHERS	DEWENDRA SINGH	C.S.C.
21	PO	WRIC/22159/2021 (Jaunpur) Notice no:2021/34935	RAJENDRA BAHADUR SINGH VS STATE OF U.P. AND 3 OTHERS	POORVA AGARWAL PUNIT KUMAR GUPTA	C.S.C.
22	PO	WRIC/22208/2021 (Kaushambi) Notice no:2021/23566	CHANDRA BHAN VS STATE OF U.P. AND 3 OTHERS	PRAMOD KUMAR SRIVASTAVA	C.S.C.
23	PO	WRIC/22212/2021 (Hamirpur) Notice no:2021/34568	NEERAJ VS STATE OF U.P. AND 2 OTHERS	RAJEEV KUMAR SHARMA	C.S.C.
24	PO	WRIC/22213/2021 (Moradabad) Notice no:2021/34863	DIAMOND YADAV VS STATE OF U.P. AND 3 OTHERS	KM. SURABHI	C.S.C.
25	PO	WRIC/22235/2021 (Allahabad) Notice no:2021/34350	HARI OM SHARAN TIWARI VS STATE OF U.P. AND 5 OTHERS	VIKRANT PANDEY	C.S.C.
26	PO	WRIC/22254/2021 (Jaunpur) Notice no:2021/34694	HRIDAY NARAYAN MAURYA VS STATE OF U.P. AND 7 OTHERS	SHYAM SINGH SENGAR	BHUPENDRA KUMAR TRIPATHI C.S.C.
27	PO	WRIC/22258/2021 (Allahabad) Notice no:2021/1785	KHURSHEED AHMAD VS UNION OF INDIA AND ANOTHER	DILEEP KUMAR YADAVA	RAMESH CHANDRA PANDEY A.S.G.I.
28	PO	WRIC/22261/2021 (Gautam Buddh Nagar) Notice no:2021/34765	RENU SINGH VS STATE OF U.P. AND 2 OTHERS	REWTI RAMAN PATEL VIRENDRA KUMAR JAISWAL	C.S.C.
29	PO	WRIC/22262/2021 (Jaunpur) Notice no:2021/34264	RAM DULAR PAL VS STATE OF U.P. AND 3 OTHERS	BIBHUTI NARAYAN SINGH	SATISH CHATURVEDI C.S.C.
30	PO	WRIC/22263/2021 (Lalitpur) Notice no:2021/33147	AMIT KUMAR PANTH AND 4 OTHERS VS STATE OF U.P. AND 5 OTHERS	LAL CHANDRA MISHRA	C.S.C.
31	PO	WRIC/22271/2021 (Kanpur Nagar) Notice no:2021/34393	SMT. RITA RAJPOOT VS STATE OF U.P. AND 2 OTHERS	GANESH MANI	C.S.C.

32	PO	WRIC/22283/2021 (Allahabad)	SURESH KUMAR VS CHIEF SECRETARY NORTH CENTRAL RAILWAY AND 3 OTHERS	SHIKHA SINGH NASEEM RUFI Q ALRAFIO B.M. MUGAANII	PRAVEEN KUMAR SRIVASTAVA VIVEK KUMAR RAI
33	PO	WRIC/22305/2021 (Saharanpur) Notice no:2021/29475	PULKIT AGARWAL VS STATE OF U.P. AND 3 OTHERS	ANIL KUMAR ADITYA	C.S.C.
34	PO	WRIC/22345/2021 (Jaunpur) Notice no:2021/1276	HARDEEP SINGH VS UNION OF INDIA AND ANOTHER	SHABANA NIZAM SATYENDRA NARAYAN SINGH	HABIB AHMAD A.S.G.I.
35	PO	WRIC/22357/2021 (Aligarh) Notice no:2021/33592	RISHITA SHARMA VS STATE OF U.P. AND 4 OTHERS	MANU KHARE	AMRISH SAHAI C.S.C.
36	PO	WRIC/22378/2021 (Ballia) Notice no:2021/30602	VIMLA DEVI AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	ANAND MOHAN PANDEY SURENDRA KUMAR MISHRA	C.S.C.
37	PO	WRIC/22381/2021 (Azamgarh) Notice no:2021/35628	MATA PRASAD YADAV AND 14 OTHERS VS STATE OF U.P. AND 8 OTHERS	ABHISHEK KUMAR YADAV RAVINDRA NATH YADAV	C.S.C.
38	PO	WRIC/22410/2021 (Jaunpur) Notice no:2021/29374	BANSH RAJ VS STATE OF U.P. AND 4 OTHERS	BABU LAL RAM	BHUPENDRA KUMAR TRIPATHI C.S.C.
39	PO	WRIC/22425/2021 (Bijnor) Notice no:2021/33895	JASBINDER SINGH AND 9 OTHERS VS STATE OF U.P. AND 6 OTHERS	SUSHIL CHANDRA SRIVASTAVA	C.S.C.
40	PO	WRIC/22429/2021 (Varanasi) Notice no:2021/32293	SMT. RAMCHANDAR DEVI VS DISTRICT MAGISTRATE AND 3 OTHERS	VIRENDRA SINGH	C.S.C.
41	PO	WRIC/22460/2021 (Ghaziabad) Notice no:2021/29092	SAURISH BATRA VS STATE OF U.P. AND 7 OTHERS	RAJENDRA KUMAR YADAV	KRISHNA MOHAN ASTHANA C.S.C.
42	PO	WRIC/22472/2021 (Varanasi) Notice no:2021/30890	VINAY KUMAR CHAUBEY VS STATE OF U.P. AND 7 OTHERS	UPENDRA KUMAR DUBEY SURENDRA NATH DUBEY	C.S.C.
43	PO	WRIC/22547/2021 (Jaunpur) Notice no:2021/33074	SMT. ASHA SAROJ AND 2 OTHERS VS STATE OF U.P. AND 5 OTHERS	DEVI PRASAD SINGH RAJ KUMAR SINGH	C.S.C.
44	PO	WRIC/22586/2021 (Siddharth Nagar) Notice no:2021/33689	KULSUM AND 3 OTHERS VS STATE OF U.P. AND 3 OTHERS	JUNED ALAM	C.S.C.
45	PO	WRIC/23026/2021 (Mainpuri) Notice no:2021/30350	PRASHANT KUMAR @ PRASHANT PRADHAN VS STATE OF U.P. AND 3 OTHERS	ARUN KUMAR SHARMA	TARUN AGRAWAL C.S.C.
46	PO	WRIC/23045/2021 (Kanpur Nagar) Notice no:2021/33317	SMT. PUJA SAHU AND 5 OTHERS VS STATE OF U.P. AND 6 OTHERS	VARUN KUMAR SRIVASTAVA PANKAJ SINGH	C.S.C.
47	PO	WRIC/23057/2021 (Varanasi) Notice no:2021/32656	SMT. VIMLA DEVI VS STATE OF U.P. AND 2 OTHERS	PAWAN GIRI	C.S.C.
48	PO	WRIC/23059/2021 (Varanasi) Notice no:2021/34261	VIBHUTI NARAYAN SINGH AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	TARUN PRATAP SINGH	C.S.C.
49	PO	WRIC/23062/2021 (Bijnor) Notice no:2021/36369	ANWAR SULTAN SIDDIQUI VS STATE OF U P AND 10 OTHERS	SYED SAFDAR ALI KAZMI T. ISLAM	C.S.C.
50	PO	WRIC/23063/2021 (Pilibhit) Notice no:2021/35185	BHAGWAT SARAN VS STATE OF U.P. AND 2 OTHERS	VINOD KUMAR SHUKLA	C.S.C.

51	PO	WRIC/23071/2021 (Azamgarh) Notice no:2021/30655	SHAHID RAZA VS STATE OF U.P. AND 6 OTHERS	AMIT KUMAR ASTHANA	C.S.C.
52	PO	WRIC/23072/2021 (Bareilly) Notice no:2021/35721	KUSHAL KUMAR RAMSEY VS STATE OF U.P. AND 4 OTHERS	AJAY KUMAR SRIVASTAVA	HEMANT KUMAR KULDEEP JOHRI C.S.C.
53	PO	WRIC/23077/2021 (Ballia) Notice no:2021/32700	SAMIR MAURYA VS STATE OF U.P. AND 3 OTHERS	RAMESH KUMAR CHAURASIA	SYED IRFAN ALI C.S.C.
54	PO	WRIC/23081/2021 (S.r. Nagar (bhadohi)) Notice no:2021/34003	SOMARI DEVI VS STATE OF U.P. AND ANOTHER	DHEERAJ KUMAR YADAV	C.S.C.
55	PO	WRIC/23085/2021 (Kanpur Nagar) Notice no:2021/35484	SMT. PREETI MISHRA AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	RAJAN TRIPATHI	C.S.C.
56	PO	WRIC/23086/2021 (Allahabad) Notice no:2021/35745	RAVINDRA PRATAP SINGH VS STATE OF U P AND 3 OTHERS	RAVINDRA PRATAP SINGH	C.S.C.
57	PO	WRIC/23087/2021 (Mau) Notice no:2021/35763	VINOD KUMAR JAISAWAL VS STATE OF U.P. AND 4 OTHERS	PRADEEP KUMAR DWIVEDI	C.S.C.
58	PO	WRIC/23092/2021 (Jhansi) Notice no:2021/33754	YAQOOB AHMAD MANSOORI VS STATE OF U.P. AND 2 OTHERS	RAY SAHAB YADAV	PUNIT KUMAR GUPTA C.S.C.
59	PO	WRIC/23094/2021 (Shahjahanpur) Notice no:2021/35921	VIPIN KUMAR AND 2 OTHERS VS STATE OF U.P. AND 3 OTHERS	PRADEEP KUMAR PANDEY	SHER BAHADUR SINGH C.S.C.
60	PO	WRIC/23098/2021 (Budaun) Notice no:2021/18409	BUDH PAL SINGH @ VUDDHPAL SINGH VS STATE OF U.P. AND ANOTHER	SHAHNAWAZ AKHTAR	C.S.C.
61	PO	WRIC/23101/2021 (Budaun) Notice no:2021/18830	HARISH SINGH VS STATE OF U.P. AND 2 OTHERS	SHAHNAWAZ AKHTAR	C.S.C.
62	PO	WRIC/23103/2021 (Sambhal (bheem Nagar)) Notice no:2021/35550	SMT. SAPNA AND ANOTHER VS STATE OF U.P. AND 4 OTHERS	NAGENDRA KUMAR SINGH	C.S.C.
63	PO	WRIC/23109/2021 (Etah) Notice no:2021/35885	ANAND KUMAR VS STATE OF U.P. AND 3 OTHERS	ANANT RAM DUBE	KULDEEP SINGH CHAUHAN C.S.C.
64	PO	WRIC/23112/2021 (Jaunpur) Notice no:2021/34247	KUNJ BIHARI AND ANOTHER VS DISTRICT MAGISTRATE / DISTRICT DEPUTY DIRECTOR OF CONSOLIDATION AND 12 OTHERS	DINESH KUMAR MAURYA RAM RAJ PRAJAPATI	C.S.C.
65	PO	WRIC/23117/2021 (Auraiya) Notice no:2021/35607	SATISH GAUTAM VS STATE OF U.P. AND 3 OTHERS	SUBHASH CHANDER DWIVEDI	C.S.C.
66	PO	WRIC/23118/2021 (Mau) Notice no:2021/35408	SHRI KISHUN VS STATE OF U.P. AND 6 OTHERS	BHRIGU JEE SINGH MAN BAHADUR SINGH	C.S.C.
67	PO	WRIC/23124/2021 (Banda) Notice no:2021/24876	DHARMENDRA KUMAR YADAV VS STATE OF U.P. AND 6 OTHERS	SUBHASH CHANDRA YADAV	C.S.C.
68	PO	WRIC/23126/2021 (Hathras (mahamaya Nagar)) Notice no:2021/31751 2021/1636	ROHITASH KUMAR VS UNION OF INDIA AND 5 OTHERS	ANURAG SHUKLA MAITHALI SHARAN PIPERSENIA	C.S.C. JITENDRA OJHA TARUN AGRAWAL PARAS NATH RAI A.S.G.I.
69	PO	WRIC/23136/2021 (Aligarh) Notice no:2021/26663	BANWARI LAL SHARMA VS STATE OF U.P. AND 3 OTHERS	KRISHNA DEV MISHRA RAMANUJ TRIPATHI	C.S.C.

70	PO	WRIC/23137/2021 (Bijnor)	HIMANSHU VS BRANCH MANAGER, BRANCH OFFICE IST LIFE INSURANCE CORPORATION OF INDIA	ATUL KUMAR SRIVASTAVA ARVIND KUMAR SRIVASTAVA	
71	PO	WRIC/23143/2021 (Kanpur Nagar) Notice no:2021/32084	MOHAN SINGH VS STATE OF U.P. AND 5 OTHERS	JAI RAJ SINGH TOMAR KAVITA TOMAR	C.S.C.
72	PO	WRIC/23150/2021 (Ghazipur) Notice no:2021/30303	MANOJ KUMAR PANDEY VS STATE OF U.P. AND 7 OTHERS	K.C. MISHRA	C.S.C.
73	PO	WRIC/23152/2021 (Kanpur Nagar) Notice no:2021/33010	PAPPU LAL VS STATE OF U.P. AND 6 OTHERS	RAJ NARAYAN	C.S.C.
74	PO	WRIC/23153/2021 (Jaunpur) Notice no:2021/25165	JIIYA LAL AND ANOTHER VS STATE OF U P AND 4 OTHERS	KAMLESH TIWARI GYAN PRAKASH TIWARI	BHUPENDRA KUMAR TRIPATHI C.S.C.
75	PO	WRIC/23154/2021 (Meerut) Notice no:2021/34586	SACHI JAIN AND ANOTHER VS STATE OF U.P. AND 6 OTHERS	RAKESH KUMAR GUPTA	SHIVAM YADAV C.S.C.
76	PO	WRIC/23155/2021 (Jaunpur) Notice no:2021/34782	DR. N.K SINHA VS STATE OF U.P. AND 5 OTHERS	CHANDRA PRAKASH SRIVASTAVA	C.S.C.
77	PO	WRIC/23156/2021 (Banda) Notice no:2021/34428	EKTA KUSHWAHA VS STATE OF U.P. AND 4 OTHERS	SUSHMA SINGH MANISH SINGH	C.S.C.
78	PO	WRIC/23158/2021 (Agra) Notice no:2021/35964	RAM KRISHAN NAGAR SEHKARI AWAS SAMITI VS THE STATE OF U.P. AND 4 OTHERS	VISHAL KHANDELWAL	SURESH C. DWIVEDI C.S.C.
79	PO	WRIC/23160/2021 (Azamgarh) Notice no:2021/34226	RAM KARAN VS STATE OF U.P. AND 4 OTHERS	DEVBRATT YADAV RAM PRATAP YADAV	C.S.C.
80	PO	WRIC/23174/2021 (Bareilly) Notice no:2021/33999	MALAN DEI @ MAYA DEVI VS STATE OF U.P. AND 2 OTHERS	RAJESH KUMAR VERMA	C.S.C.
81	PO	WRIC/23177/2021 (Allahabad) Notice no:2021/35453	DOODH NATH PATEL VS STATE OF U P AND 2 OTHERS	VISHAL SRIVASTAVA VIKAS SRIVASTAVA	C.S.C.
82	PO	WRIC/23179/2021 (Allahabad) Notice no:2021/26068	SUKH LAL VS STATE OF U.P. AND 4 OTHERS	SATISH CHANDRA DUBEY AJAY SINGH YADAV	AZAD RAI C.S.C.
83	PO	WRIC/23187/2021 (Jaunpur) Notice no:2021/35337	RAVI SHANKAR PANDEY VS STATE OF U P AND ANOTHER	JEET BAHADUR GAUTAM	C.S.C.
84	PO	WRIC/23191/2021 (Azamgarh) Notice no:2021/30649	MOHD. SHOEB VS STATE OF U P AND 2 OTHERS	PRASHANT UPADHYAY	PUNIT KUMAR GUPTA C.S.C.
85	PO	WRIC/23196/2021 (Allahabad) Notice no:2021/33829	JAGDISH NARAYAN TRIPATHI VS STATE OF U.P. AND ANOTHER	BIRENDRA KUMAR PANDEY	C.S.C.
86	PO	WRIC/23206/2021 (Shahjahanpur) Notice no:2021/27027	SMT. BEENA DEVI VS STATE OF U.P. AND 7 OTHERS	ANAND PRAKASH PAUL BRIJ BHUSHAN PAUL	C.S.C.
87	PO	WRIC/23554/2021 (Allahabad) Notice no:2021/37038	HIGH COURT FOURTH CLASS EMPLOYEES WELFARE ASSOCIATION ALLAHABAD AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	SHRI KRISHNA MISHRA AJAY MISHRA	ASHISH MISHRA C.S.C.
88	PO	WRIC/23719/2021 (Mau) Notice no:2021/35781	SMT. TIJIYA DEVI VS STATE OF U.P. AND 7 OTHERS	DESHRAJ SINGH	C.S.C.

89	DF	WRIC/25092/2021 (Auraiya) Notice no:2021/38476	RADHA DEVI VS STATE OF U.P. AND 3 OTHERS	RAHUL SAXENA PRABHAKAR AWASTHI	C.S.C.
90	PO	WRIC/25194/2021 (Kanpur Nagar) Notice no:2021/2039 2021/40028	M/S HIDDEN BEAUTY DEVELOPERS AND BUILDERS AND 9 OTHERS VS UNION OF INDIA AND 4 OTHERS	MADHUR PRASAD SHARAD MALVIYA SAURABH SRIVASTAVA	C.S.C. SANJAY KUMAR OM PURNENDU KUMAR SINGH A.S.G.I.
91	PO	WRIC/25354/2021 (Allahabad) Notice no:2021/35332	MUKESH KUMAR DWIVEDI VS REGISTRAR GENERAL AND 4 OTHERS	ADARSH KUMAR PANDEY DEEPAK KUMAR JAISWAL	ASHISH MISHRA RAHUL SRIVASTAVA C.S.C.
92	DF	WRIC/26296/2021 (Etah) Notice no:2021/39632	ANUJ KUMAR SINGH RATHORE AND 3 OTHERS VS STATE OF U P AND 5 OTHERS	DAMODAR SINGH DEVENDRA VIKRAM SINGH	C.S.C.
93	DF	WRIC/26551/2021 (Shahjahanpur) Notice no:2021/40638	VIJAY DEVI VS STATE OF U.P. AND 3 OTHERS	VAGEESH PANDEY	C.S.C.
94	PO	WRIC/26747/2021 (Mirzapur) Notice no:2021/41635	SURYA PRAKASH AND ANOTHER VS STATE OF U.P. AND 4 OTHERS	ACHCHE LAL SINGH YADAV AWADHESH KUMAR MALVIYA	RAVI PRAKASH SRIVASTAVA C.S.C.
95	PO	WRIC/27109/2021 (Meerut) Notice no:2021/42655	RAJAN TENT AND DECORATORS VS STATE OF U P AND 3 OTHERS	VIVEK CHAUBEY NIPUN SINGH	C.S.C.
96	PO	WRIC/28009/2021 (Agra) Notice no:2021/44501	M/S I.S.A. OUTSOURCE AND HR MANAGEMENT PRIVATE LTD. VS STATE OF U.P. AND 6 OTHERS	JAMAL AHMAD KHAN	VINAY KUMAR UPADHYAY PRAMOD BHARDWAJ C.S.C.
97	PO	WRIC/28134/2021 (Kanpur Nagar)	M/S AMBESTEN SUPPLIERS VS UNION OF INDIA AND 2 OTHERS	KRISHNA AGARAWAL SURESH KUMAR MAURYA	VIVEK KUMAR RAI
98	PO	WRIC/28362/2021 (Saharanpur) Notice no:2021/36774	SONIYA AND ANOTHER VS STATE OF U.P. AND 4 OTHERS	AVANISH PRATAP SINGH UDAI BHAN SINGH	C.S.C.
99	PO	WRIC/28670/2021 (Jaunpur) Notice no:2021/45262	ALOK KUMAR JAYASAWAL VS STATE OF U.P. AND 11 OTHERS	MOHD. SARWAR KHAN	VIBHA SRIVASTAVA C.S.C.
100	PO	WRIC/28678/2021 (Mirzapur) Notice no:2021/44108	BAIJANTI DEVI VS STATE OF U.P. AND 2 OTHERS	SHRI PRAKASH DWIVEDI	C.S.C.
101	PO	WRIC/28689/2021 (Sant Kabir Nagar) Notice no:2021/31062	PRADEEP PANDEY VS STATE OF U.P. AND 10 OTHERS	DHARMENDRA KUMAR SHUKLA	C.S.C.
102	PO	WRIC/28709/2021 (Ghaziabad) Notice no:2021/43626	SMT. MALTI DEVI VS STATE OF U.P. AND 8 OTHERS	ADYA PRASAD TEWARI	C.S.C.
103	PO	WRIC/28717/2021 (Shahjahanpur) Notice no:2021/2168	PRADEEP GUPTA VS UNION OF INDIA AND ANOTHER	RAMESH KUMAR PANDEY	CHANDRA JEET SINGH A.S.G.I.
104	PO	WRIC/28723/2021 (Kanpur Nagar) Notice no:2021/35353	SMT. MITHILA TIWARI VS STATE OF U.P. AND 2 OTHERS	VIDYA KANT SHUKLA	AMARESH SINHA C.S.C.
105	PO	WRIC/28735/2021 (Amroha (jyotiba P Nagar)) Notice no:2021/44412	KASHIF RAZA AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	ADIL KHAN	C.S.C.
106	PO	WRIC/28767/2021 (Sant Kabir Nagar) Notice no:2021/40669	SHESHMANI VS STATE OF U.P. AND 2 OTHERS	HARI NARAYAN SINGH	C.S.C.
107	PO	WRIC/28770/2021 (Allahabad) Notice no:2021/43277	SUBHASH CHANDER DWIVEDI VS STATE OF U.P. AND 3 OTHERS	SUBHASH CHANDER DWIVEDI	C.S.C.

108	PO	WRIC/28802/2021 (Allahabad)	PURVANCHAL VIDYUT VITARAN NIGAM LTD. VS PRESIDING OFFICER CONSUMER GRIEVANCE REDRESSAL FORUMAND ANOTHER	NARENDRA KUMAR TIWARI	
109	PO	WRIC/28806/2021 (Maharajganj) Notice no:2021/43027	KAILASH AND 65 OTHERS VS STATE OF U.P. AND 3 OTHERS	AWADHESH KUMAR YADAV	SUDHIR BHARTI C.S.C.
110	PO	WRIC/28808/2021 (Maharajganj) Notice no:2021/42760	NATHU PRASAD GOND VS STATE OF U.P. AND 6 OTHERS	PRADEEP KUMAR	C.S.C.
111	PO	WRIC/28811/2021 (Aligarh) Notice no:2021/42991	YUGLESH VS STATE OF U.P. AND 7 OTHERS	SAQIB MEEZAN	C.S.C.
112	PO	WRIC/28812/2021 (Kanpur Nagar) Notice no:2021/43116	RESHMA DEVI VS THE STATE OF U.P. 3 OTHERS	HIMANSHU GIRI	C.S.C.
113	PO	WRIC/28827/2021 (Etawah) Notice no:2021/43844	SANDEEP CHATURVEDI VS STATE OF U.P. AND ANOTHER	UMA NATH PANDEY	C.S.C.
114	PO	WRIC/28845/2021 (Bulandshahr) Notice no:2021/44446 2021/2268	SATAN PAL SINGH VS UNION OF INDIA AND 3 OTHERS	BIBHUTI NARAYAN SINGH	C.S.C. GAMBHIR TRIPATHI A.S.G.I.
115	PO	WRIC/28847/2021 (Gautam Buddh Nagar) Notice no:2021/44200	M/S RATAN BUILDTECH PRIVATE LIMITED VS STATE OF U.P. AND 3 OTHERS	SANJAY KUMAR MISHRA	ANJALI UPADHYA C.S.C.
116	PO	WRIC/28850/2021 (Aligarh) Notice no:2021/43563	LALIT MOHAN AGRAWAL VS STATE OF U.P. AND 5 OTHERS	ABHISHEK SINGH	C.S.C.
117	PO	WRIC/28857/2021 (Allahabad) Notice no:2021/25730	KESHAV PRASAD VS SENIOR SUPERINTENDENT OF POLICE AND 5 OTHERS	VIRENDRA KUMAR JAISWAL	C.S.C.
118	PO	WRIC/28859/2021 (Gautam Buddh Nagar) Notice no:2021/44198	M/S EXPRESS PROJECTS PRIVATE LIMITED VS STATE OF U.P. AND 3 OTHERS	SANJAY KUMAR MISHRA	ANJALI UPADHYA C.S.C.
119	PO	WRIC/28863/2021 (Bulandshahr) Notice no:2021/43859	SUBHASH KUMAR VS STATE OF U.P. AND 2 OTHERS	VINOD KUMAR TIWARI	C.S.C.
120	PO	WRIC/28864/2021 (Gautam Buddh Nagar) Notice no:2021/44490	BALBEER SINGH VS STATE OF U.P. AND 7 OTHERS	PREM CHAND SAROJ	ANJALI UPADHYA C.S.C.
121	PO	WRIC/28865/2021 (Etawah) Notice no:2021/42538	SMT. SANJU VS STATE OF U.P. AND 2 OTHERS	RAJ KUMAR MISHRA	C.S.C.
122	PO	WRIC/28866/2021 (Auraiya) Notice no:2021/43140	UMA SHANKAR VS STATE OF U.P. AND 3 OTHERS	DHARMENDRA SINGH	C.S.C.
123	PO	WRIC/28870/2021 (Jaunpur) Notice no:2021/44276	DAYA DEVI VS STATE OF U P AND 3 OTHERS	KAILASH NATH SINGH	BHUPENDRA KUMAR TRIPATHI C.S.C.
124	PO	WRIC/28871/2021 (Hapur (panchsheel Nagar)) Notice no:2021/44008	HAROON ALI VS STATE OF U.P. AND 2 OTHERS	SHYAM SURAT SHUKLA	C.S.C.
125	PO	WRIC/28873/2021 (Moradabad) Notice no:2021/41111	DAL CHAND VS STATE OF U.P. AND 4 OTHERS	B.K.SINGH RAGHUVANSHI	RAJESH YADAV C.S.C.

126	PO	WRIC/28874/2021 (Sant Kabir Nagar)	AWDHESH KUMAR MISHRA VS PARWATI DEVI (SINCE DECEASED) AND ANOTHER	RAJNEESH TRIPATHI SANTOSH TRIPATHI	
127	PO	WRIC/28875/2021 (Muzaffar Nagar) Notice no:2021/44789	MIRAHASAN VS STATE OF U P AND 2 OTHERS	VIJAY PRATAP SINGH	C.S.C.
128	PO	WRIC/28876/2021 (Deoria) Notice no:2021/43559	SUNITA YADAV VS STATE OF U.P. AND 4 OTHERS	PRADEEP SINGH	C.S.C.
129	PO	WRIC/28877/2021 (Allahabad) Notice no:2021/41692	REETA DEVI VS STATE OF U.P. AND 4 OTHERS	ASHISH KUMAR DWIVEDI NIRAJ KUMAR DWIVEDI	AZAD RAI C.S.C.
130	PO	WRIC/28878/2021 (Varanasi)	SPEED TRACK CARGO VS UNION OF INDIA AND 2 OTHERS	RAVI PRAKASH PANDEY	RAJNISH KUMAR RAI
131	PO	WRIC/28880/2021 (Etah) Notice no:2021/44932	RAJESH YADAV VS STATE OF U.P. AND 2 OTHERS	YOGENDRA KUMAR SRIVASTAVA	C.S.C.
132	PO	WRIC/28897/2021 (Mau) Notice no:2021/45474	ASHOK RAJBHAR VS STATE OF U.P. AND 2 OTHERS	GYANENDRA PRAKASH SRIVASTAV	C.S.C.
133	PO	WRIC/28910/2021 (Gorakhpur) Notice no:2021/43973	SARDAR NANAK SINGH VS STATE OF U.P. AND ANOTHER	SATYA PRIYA MISHRA	C.S.C.
134	PO	WRIC/28923/2021 (Shamli (prabudh Nagar)) Notice no:2021/43165	DHANRAJ SINGH VS STATE OF U.P. AND 13 OTHERS	RAKESH SINGH	C.S.C.
135	PO	WRIC/28926/2021 (Ghazipur) Notice no:2021/44042	ANITA TIWARI VS STATE OF U.P. AND 3 OTHERS	RAKESH SINGH	C.S.C.
136	PO	WRIC/28931/2021 (Gorakhpur) Notice no:2021/44215	SMT. SURSATI DEVI VS STATE OF U.P. AND 4 OTHERS	SANTOSH KUMAR MISHRA	C.S.C.
137	PO	WRIC/28934/2021 (Maharajganj) Notice no:2021/42394	MOHD. AMIN ANSARI VS STATE OF U.P. AND 3 OTHERS	BHAJU RAM PPRASAD SHARMA	SUDHIR BHARTI C.S.C.
138	PO	WRIC/28964/2021 (Allahabad) Notice no:2021/40258	URMILA YADAV VS STATE OF U.P. AND 2 OTHERS	VINOD SHANKAR TRIPATHI MAHIPAL SINGH	C.S.C.
139	PO	WRIC/28973/2021 (Varanasi) Notice no:2021/45633	SITARAM VS STATE OF U.P. AND 5 OTHERS	GAURAV TRIPATHI PRAVEEN KUMAR SINGH	C.S.C.
140	PO	WRIC/28974/2021 (Fatehpur) Notice no:2021/44891	BAL GOVIND SINGH VS STATE OF U.P. AND 5 OTHERS	BAL RAM GUPTA DEVENDRA KUMAR MISRA	C.S.C.
141	PO	WRIC/28977/2021 (Meerut) Notice no:2021/39423	SHWETA MISHRA VS STATE OF U.P. AND 2 OTHERS	ANURAG SHARMA AVANISH MISHRA	C.S.C.
142	PO	WRIC/28984/2021 (Mirzapur) Notice no:2021/38411	DR. JASWANT SINGH VS STATE OF U.P. AND 2 OTHERS	HEMANT KUMAR SRIVASTAVA PAWAN KUMAR PATEL	C.S.C.
143	PO	WRIC/29029/2021 (Chitrakoot) Notice no:2021/44280	SMT. JANKI VS STATE OF U.P. AND 3 OTHERS	ANJEET SINGH RAJ NARAYAN SINGH	C.S.C.
144	PO	WRIC/29033/2021 (Deoria) Notice no:2021/45604	GAURI SHANKAR GUPTA VS STATE OF U.P. AND 5 OTHERS	SR. ADVOCATE RUDRESH KUMAR PANDEY	MANAS BHARGAVA ASHOK KUMAR YADAV SHWETA SINGH ATTRE C.S.C.
145	PO	WRIC/29041/2021 (Ghazipur) Notice no:2021/2271 2021/44500	JAYHIND YADAV VS UNION OF INDIA AND 2 OTHERS	PAVAN KUMAR SRIVASTAVA	C.S.C. GAYA PRASAD SINGH A.S.G.I.

146	PO	WRIC/29047/2021 (Mau) Notice no:2021/45083	NAND LAL YADAV VS STATE OF U.P. AND 4 OTHERS	MANOJ KUMAR SINGH AWADHESH KUMAR MALVIYA	SYED NADEEM AHMAD C.S.C.
147	PO	WRIC/29053/2021 (Shahjahanpur)	SMT. PUSHPA DEVI VS GENERAL MANAGER BANK OF BARODA AND ANOTHER	ADITYA KUMAR YADAV	ANADI KRISHNA NARAYANA
148	PO	WRIC/29055/2021 (Meerut) Notice no:2021/2129	PANKAJ SHARMA VS UNION OF INDIA AND ANOTHER	ARVIND PRABODH DUBEY	A.S.G.I.
149	PO	WRIC/29063/2021 (Bareilly) Notice no:2021/44400	ANJULATA SURYAVANSHI AND ANOTHER VS STATE OF U P AND 2 OTHERS	BIRENDRA KUMAR ARYA	C.S.C.
150	PO	WRIC/29067/2021 (Allahabad) Notice no:2021/2355	RAM CHANDRA VERMA VS UNION OF INDIA AND 3 OTHERS	VIDYA PRAKASH SINGH	ANADI KRISHNA NARAYANA A.S.G.I.
151	PO	WRIC/29068/2021 (Bareilly) Notice no:2021/46256	M/S NIHAL UDDIN AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	BHOLA NATH YADAV MOHAMMAD WASEEM	C.S.C.
152	PO	WRIC/29088/2021 (Bijnor) Notice no:2021/44585	IFTEKHAR AND ANOTHER VS STATE OF U P AND 3 OTHERS	UMAIR MAHMOOD SATISH CHANDRA SHUKLA	C.S.C.
153	PO	WRIC/29096/2021 (Gorakhpur) Notice no:2021/45635	M/S YASH SOLUTIONS A UNIT OF YASH ORNAMENTS PVT. LTD. VS STATE OF U P AND 3 OTHERS	VIPIN KUMAR	C.S.C.
154	PO	WRIC/29107/2021 (Bareilly) Notice no:2021/45905	PUSHPA DEVI VS STATE OF U.P. AND ANOTHER	VIJAI KUMAR TIWARI	C.S.C.
155	PO	WRIC/29115/2021 (Bareilly) Notice no:2021/45750	BARKAT NABI KHAN VS SUNNI CENTRAL WAQF BOARD AND 4 OTHERS	SHESHADRI TRIVEDI	IMRAN SYED PUNIT KUMAR GUPTA C.S.C.
156	PO	WRIC/29117/2021 (Kasganj (kanshiram Nagar)) Notice no:2021/45078	SMT. GUDDO AND ANOTHER VS THE STATE OF UP AND 3 OTHERS	LAL PRABHAKAR SINGH	C.S.C.
157	PO	WRIC/29126/2021 (Banda) Notice no:2021/43986	SMT. GUDIA VS STATE OF U.P. AND 2 OTHERS	MAHADEO SINGH CHANDEL	C.S.C.
158	PO	WRIC/29131/2021 (Deoria) Notice no:2021/41020	M/S SURYA CONSTRUCTION VS STATE OF U.P. AND 4 OTHERS	BRIJESH KUMAR MISHRA	C.S.C.
159	PO	WRIC/29135/2021 (Maharajganj) Notice no:2021/44760	NEBU LAL VS STATE OF U P AND 4 OTHERS	SACHIDA NAND TRIPATHI	C.S.C.
160	PO	WRIC/29136/2021 (Deoria) Notice no:2021/45508 2021/45508 2021/2340	SURENDRA GIRI AND 34 OTHERS VS UNION OF INDIA AND 4 OTHERS	ABHISHEK SHARMA RAJIV SHARMA	C.S.C. AMRISH SAHAI A.S.G.I.
161	PO	WRIC/29144/2021 (Kaushambi) Notice no:2021/45752	KESHIYA AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	MAHESH KUMAR FIRDOS AHMAD	C.S.C.
162	PO	WRIC/29146/2021 (Allahabad) Notice no:2021/39707	MANOJ KUMAR JAISWAL VS STATE OF U.P. AND 4 OTHERS	NIWAS KUMAR GUPTA LAKSHMI KANT PANDEY	C.S.C.
163	PO	WRIC/29149/2021 (Rampur) Notice no:2021/43196	BANWARI LAL VS STATE OF U.P. AND 9 OTHERS	ROHIT SHARAN TOMAR	C.S.C.
164	PO	WRIC/29150/2021 (Fatehpur) Notice no:2021/43694	KAMLESH KUMAR VS STATE OF U.P. AND 5 OTHERS	RAKSHA CHAUHAN RISHI KANT RAI	C.S.C.

165	PO	WRIC/29152/2021 (Moradabad) Notice no:2021/43473	KARNAVEER SINGH VS STATE OF U.P. AND 3 OTHERS	MUKTESH KUMAR SINGH	RAJESH YADAV C.S.C.
166	PO	WRIC/29154/2021 (Varanasi)	AMBA CARGO MOVERS VS UNION OF INDIA AND 2 OTHERS	RAVI PRAKASH PANDEY	RAJNISH KUMAR RAI
167	PO	WRIC/29156/2021 (Etawah)	DEVENDRA KUMAR MISHRA VS U P STATE LEGALSERVICE AUTHORITY AND 2 OTHERS	PANKAJ KUMAR MISHRA	ASHISH MISHRA
168	PO	WRIC/29182/2021 (Jaunpur) Notice no:2021/42324	SANGEETA YADAV VS STATE OF U.P. AND 3 OTHERS	AKHILESH KUMAR	C.S.C.
169	PO	WRIC/29628/2021 (Ballia) Notice no:2021/44576	LALSA DEVI VS STATE OF U.P. AND 3 OTHERS	RAJ KUMAR SINGH	C.S.C.
170	PO	WRIC/29634/2021 (Farrukhabad) Notice no:2021/45284	FARRUKHABAD COLD STORAGE (FBD) PRIVATE LIMITED VS STATE OF U.P. AND 2 OTHERS	AMAR SINGH	C.S.C.
171	PO	WRIC/29636/2021 (Gorakhpur) Notice no:2021/2001	AANAND KUMAR MISHRA VS UNION OF INDIA AND 2 OTHERS	YASHPAL YADAV BRIJESH KUMAR SRIVASTAVA	RAVI RANJAN A.S.G.I.
172	PO	WRIC/29637/2021 (Maharajganj) Notice no:2021/45261	DINESH KUMAR PANDEY AND ANOTHER VS STATE OF U.P. AND 4 OTHERS	SATYENDRA PANDEY	C.S.C.
173	PO	WRIC/29646/2021 (Etawah) Notice no:2021/42540	SMT. NIRDALA VS STATE OF U.P. AND 2 OTHERS	RAJ KUMAR MISHRA	C.S.C.
174	PO	WRIC/29652/2021 (Jaunpur) Notice no:2021/45473	RANAJAY SINGH VS STATE OF U.P. AND 10 OTHERS	SARITA SINGH AJAY KUMAR SINGH	C.S.C.
175	PO	WRIC/29655/2021 (Jaunpur) Notice no:2021/45844	SMT. DHARMI DEVI VS STATE OF U.P. AND 2 OTHERS	AJAY KUMAR MAURYA DEEPAK SINGH	C.S.C.
176	PO	WRIC/29658/2021 (Kushi Nagar) Notice no:2021/45886	MATSYA JIVI SAHKARI SAMITI VS STATE OF U.P. AND 2 OTHERS	DEVENDRA KUMAR SHUKLA	C.S.C.
177	PO	WRIC/29662/2021 (Kanpur Nagar) Notice no:2021/39087	LAKHAN LAL VS STATE OF U.P. AND 2 OTHERS	RAJ KARAN YADAV POONAM YADAV YADVENDRA KUMAR YADAV	SHIVAM YADAV C.S.C.
178	PO	WRIC/29663/2021 (Jaunpur) Notice no:2021/43704	JAYA DUBEY VS STATE OF U.P. AND 3 OTHERS	VIJAY BAHADUR YADAV	C.S.C.
179	PO	WRIC/29664/2021 (Pilibhit) Notice no:2021/45842	ITWARI LAL VS STATE OF U.P. AND 2 OTHERS	RAJESH PANDEY DEEPAK SINGH AJAY KUMAR MAURYA	C.S.C.
180	PO	WRIC/29667/2021 (Jaunpur) Notice no:2021/45841	SMT. SAVITRI DEVI VS STATE OF U.P. AND 2 OTHERS	DEEPAK SINGH AJAY KUMAR MAURYA	C.S.C.
181	PO	WRIC/29670/2021 (Etawah) Notice no:2021/42539	RINKU VS STATE OF U.P. AND 2 OTHERS	RAJ KUMAR MISHRA	C.S.C.
182	PO	WRIC/29671/2021 (Rampur) Notice no:2021/44670	VISHAL KUMAR VS STATE OF U.P. AND ANOTHER	SYED FAHIM AHMED	C.S.C.
183	PO	WRIC/29677/2021 (Ghazipur) Notice no:2021/45959	MANOJ KUMAR YADAV VS STATE OF U.P. AND ANOTHER	MANOJ KUMAR YADAV	C.S.C.
184	PO	WRIC/29679/2021 (Gorakhpur) Notice no:2021/45585	SADHU AND ANOTHER VS THE STATE OF U.P. AND 6 OTHERS	ADYA PRASAD TEWARI	C.S.C.

185	PO	WRIC/29700/2021 (Gorakhpur) Notice no:2021/47182	REKHA KUMARI AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	AMIT KUMAR SINGH PRASHANT PRATAP RAO	C.S.C.
186	PO	WRIC/29703/2021 (Hamirpur) Notice no:2021/43899	GULAM SABIR KHAN VS STATE OF U.P. AND 4 OTHERS	AARUSHI KHARE	AMRISH SAHAI C.S.C.
187	PO	WRIC/29710/2021 (Saharanpur) Notice no:2021/47150	SMT. SANGEETA VS STATE OF U.P. AND 6 OTHERS	VIDYA PRAKASH SINGH SANTOSH SINGH	BHOLA NATH YADAV TARUN AGRAWAL C.S.C.
188	PO	WRIC/29734/2021 (Aligarh) Notice no:2021/45917	RISHIKA PAWAR AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	DHARMESH KUMAR SHUKLA DEVESH KUMAR SHUKLA	C.S.C.
189	PO	WRIC/29736/2021 (Chandauli) Notice no:2021/45958	MANOJ KUMAR YADAV VS STATE OF U.P. AND ANOTHER	MANOJ KUMAR YADAV	C.S.C.
190	PO	WRIC/30218/2021 (Deoria) Notice no:2021/2466 2021/47685	SANDEEP KUMAR AND ANOTHER VS UNION OF INDIA AND 10 OTHERS	BHARAT SINGH PAL	C.S.C. KOMAL MEHROTRA A.S.G.I.
191	PO	WRIC/30259/2021 (S.r. Nagar (bhadohi)) Notice no:2021/46938	VIJAY KUMAR MISHRA VS STATE OF U.P. AND 2 OTHERS	LOKESH KUMAR DWIVEDI	C.S.C.
192	PO	WRIC/30282/2021 (Deoria) Notice no:2021/47921	JANARDAN MISHRA VS STATE OF U.P. AND 4 OTHERS	BRIJESH KUMAR MISHRA	C.S.C.
193	PO	WRIC/30288/2021 (Etah)	VIMLESH DEVI VS LIFE INSURANCE CORPORATION OF INDIA AND ANOTHER	APRAJEET PANDEY UPENDRA MANI TRIPATHI RAM MOHAN	MOHAN SRIVASTAVA SIDDHARTH SINGHAL
194	PO	WRIC/30291/2021 (Etawah) Notice no:2021/46717	M/S ANSHU EVAM GOODS TRANSPORT AND 2 OTHERS VS STATE OF U.P. AND 3 OTHERS	RAKESH KUMAR BHARTI	C.S.C.
195	PO	WRIC/30292/2021 (Saharanpur) Notice no:2021/46613	JAI CHAND VS STATE OF U.P. AND 3 OTHERS	LALLAN VERMA	C.S.C.
196	PO	WRIC/30295/2021 (Budaun) Notice no:2021/46037	PRAMOD KUMAR VS STATE OF U.P. AND 3 OTHERS	SARVAJEET SINGH	C.S.C.
197	PO	WRIC/30298/2021 (Jaunpur) Notice no:2021/44953	MURLI ALIAS SHYAM MURARI PAL VS STATE OF U.P. AND 4 OTHERS	BABU LAL RAM	C.S.C.
198	PO	WRIC/30300/2021 (Hathras (mahamaya Nagar))	SMT. USHA PACHAURI VS STATE OF U.P. AND 6 OTHERS	AWADHESH KUMAR SHARMA	SATISH CHATURVEDI PRANJAL MEHROTRA
199	PO	WRIC/30323/2021 (Farrukhabad) Notice no:2021/46537	VIJAY SINGH VS STATE OF U.P. AND ANOTHER	SUSHANT MISRA	C.S.C.
200	PO	WRIC/30325/2021 (Ghazipur) Notice no:2021/45232	RAM JI YATI VS THE STATE OF U.P. AND 4 OTHERS	ARVIND KUMAR TIWARI	C.S.C.
201	PO	WRIC/30328/2021 (Varanasi) Notice no:2021/45003	M/S SARVESHWARI ELECTRIC WORKS VS STATE OF U.P. 2 OTHERS	SHUBHAM AGARWAL VARAD NATH SANJAY KUMAR SINGH	C.S.C.
202	PO	WRIC/30332/2021 (Pilibhit) Notice no:2021/46708 2021/46708 2021/2394	SIMRAN KAUR VS UNION OF INDIA AND 3 OTHERS	ANIL KUMAR DUBEY	C.S.C. A.S.G.I.
203	PO	WRIC/30335/2021 (Auraiya) Notice no:2021/45967	RAM KRISHNA VS STATE OF U.P. AND 5 OTHERS	SHIVAM YADAV AKHILESH SINGH	C.S.C.

204	PO	WRIC/30336/2021 (Hapur (panchsheel Nagar)) Notice no:2021/47513	SMT. SEEMA VS STATE OF U.P. AND 5 OTHERS	AMUL KUMAR TYAGI	C.S.C.
205	PO	WRIC/30346/2021 (Maharajganj) Notice no:2021/44039	ANSALI KHARWAR VS STATE OF U.P. AND 2 OTHERS	RAJESH KUMAR PATEL ASHUTOSH KUMAR GAUTAM	C.S.C.
206	PO	WRIC/30370/2021 (Fatehpur) Notice no:2021/46527	SHATRUGHAN SINGH VS STATE OF U.P. AND 2 OTHERS	OM PRAKASH SINGH	C.S.C.
207	PO	WRIC/30374/2021 (Agra) Notice no:2021/45820	SHRI KRISHNA TRADER VS STATE OF U.P. AND 3 OTHERS	KUNWAR JITENDRA BAHADUR SINGH	MAHESH NARAYAN MISHRA C.S.C.
208	PO	WRIC/30377/2021 (Allahabad) Notice no:2021/46896	M/S M.K. TRADERS VS STATE OF U.P. AND 4 OTHERS	ARUN K. SINGH DESHWAL	C.S.C.
209	PO	WRIC/30379/2021 (Jaunpur) Notice no:2021/47599	OM PRAKASH YADAV VS STATE OF U.P. AND 5 OTHERS	SURYA PRATAP SINGH PARMAR	C.S.C.
210	PO	WRIC/30387/2021 (Meerut) Notice no:2021/48006	URMILA VS STATE OF U.P. AND 3 OTHERS	SHUBHAM PRAKASH GUPTA MUKESH CHANDRA GUPTA	C.S.C.
211	PO	WRIC/30389/2021 (Allahabad) Notice no:2021/46634	PARAS NATH VS STATE OF U.P. AND 2 OTHERS	RAMESH KUMAR SHUKLA PRASHANT KUMAR PANDEY	ADITIYA KUMAR SINGH C.S.C.
212	PO	WRIC/30391/2021 (Etawah) Notice no:2021/46080	SMT. BANDANA KUMARI VS STATE OF U.P. AND ANOTHER	BHAVISYA SHARMA	C.S.C.
213	PO	WRIC/30396/2021 (Fatehpur) Notice no:2021/46525	LALITA DEVI VS STATE OF U.P. AND 2 OTHERS	OM PRAKASH SINGH	C.S.C.
214		WRIC/31157/2021 (Banda) Notice no:2021/44463	RAM BAHORI VS STATE OF U.P. AND ANOTHER	RAM SHARAN GIRI	C.S.C.
215		WRIC/31158/2021 (Bulandshahr) Notice no:2021/45305	SMT.ANITA DEVI AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	DEVENDRA KUMAR MISHRA	C.S.C.
216		WRIC/31159/2021 (Allahabad)	M/S RAKESH TAILORS VS THE VICE CHANCELLOR UNIVERSITY OF ALLAHABAD AND 6 OTHERS	RAJESH KUMAR	KSHITIJ SHAILENDRA
217		WRIC/31161/2021 (Baghpat) Notice no:2021/49154	SUDHIR KUMAR VS STATE OF U.P. AND 3 OTHERS	RAJ KUMAR DHAMA	C.S.C.
218		WRIC/31162/2021 (Sonbhadra) Notice no:2021/47970	KEWAL PRASAD KHARWAR AND 46 OTHERS VS STATE OF U.P. AND 5 OTHERS	ABHISHEK KUMAR CHAUBEY	C.S.C.
219		WRIC/31164/2021 (Ghazipur) Notice no:2021/41678	GIRISH SINGH VS STATE OF U.P. AND 2 OTHERS	RISHI KANT RAI MARKANDEY UPADHYAY	C.S.C.
220		WRIC/31171/2021 (Etah) Notice no:2021/48615	PHARMACIST SEWA SANSTHAN AND ANOTHER VS STATE OF U.P. AND 4 OTHERS	SR. ADVOCATE DEEPAK KUMAR SINGH	VAIBHAV TRIPATHI C.S.C.
221		WRIC/31180/2021 (Baghpat) Notice no:2021/48604 2021/48604	RAY WELFARE TRUST AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	AMIT KUMAR SRIVASTAVA	C.S.C.
222		WRIC/31186/2021 (Varanasi) Notice no:2021/47389 2021/2464	DILEEP KUMAR PANDEY VS UNION OF INDIA AND 7 OTHERS	AMLENDU MAYA SHUKLA	C.S.C. RAVI PRAKASH PANDEY VINEET SANKALP A.S.G.I.

223	WRIC/31191/2021 (Amroha (jyotiba P Nagar)) Notice no:2021/48522 2021/2498	SMT. KANTI DEVI VS UNION OF INDIA AND 4 OTHERS	RAJNEESH KUMAR SHARMA	C.S.C. ABHINAV OJHA HARSH VARDHAN GUPTA A.S.G.I.
224	WRIC/31200/2021 (Hathras (mahamaya Nagar)) Notice no:2021/47076	JASPAL KAUR VS STATE OF U.P. AND 3 OTHERS	PRASHANT SHUKLA	C.S.C.
225	WRIC/31202/2021 (Hathras (mahamaya Nagar)) Notice no:2021/47166	SMT. JASPAL KAUR VS STATE OF U.P. AND 4 OTHERS	PRASHANT SHUKLA	SAHAB TIWARI C.S.C.
226	WRIC/31217/2021 (Basti) Notice no:2021/48411	SUSHILA DEVI AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	SABHAJEET SINGH RAM PRASAD YADAV	C.S.C.
227	WRIC/31220/2021 (Aligarh) Notice no:2021/44381	RAJPAL SINGH AND 4 OTHERS VS STATE OF U.P. AND 3 OTHERS	UTKARSH DIXIT ANUPAM SHYAM DWIVEDI SUDHIR DIXIT	C.S.C.
228	WRIC/31231/2021 (Bulandshahr) Notice no:2021/45925	M/S PANNA LAL SHIKHA DEVI BRICK KILN INDUSTRY VS STATE OF U.P. AND 3 OTHERS	RAJ KUMAR YADAV SHEO RAM SINGH	C.S.C.
229	WRIC/31232/2021 (Meerut) Notice no:2021/47138	RAM KUMAR VS STATE OF U.P. AND 2 OTHERS	SAIMA SAHER	C.S.C.
230	WRIC/31233/2021 (Muzaffar Nagar) Notice no:2021/49553	SALIJA AND ANOTHER VS STATE OF U.P. AND 5 OTHERS	ALOK KUMAR SINGH	C.S.C.
231	WRIC/31234/2021 (Deoria) Notice no:2021/49635	MADAN GUPTA VS STATE OF U.P. AND 4 OTHERS	AJAY KUMAR TIWARI PANKAJ KUMAR SHUKLA	SUDHIR BHARTI C.S.C.
232	WRIC/31235/2021 (Allahabad) Notice no:2021/48474	SMT. KRISHNA DEVI AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	RAJESH DUTTA PANDEY ANJANI KUMAR MISHRA	C.S.C.
233	WRIC/31239/2021 (Allahabad) Notice no:2021/48130	SAVITA PANDEY VS STATE OF U.P. AND 2 OTHERS	AMBRISH CHANDRA PANDEY	C.S.C.
234	WRIC/31246/2021 (Jalaun) Notice no:2021/2376	NIDHI SHUKLA VS UNION OF INDIA AND 2 OTHERS	RAJESH KUMAR ROY SHARMA	A.S.G.I.

ADDITIONAL/UNLISTED LIST

For Admission

ECOURT CASES.

301	DF E-File (8336 7250 7870)	WRIC/18625/2021 (Meerut)	SHAHNAWAZ VS STATE OF U.P.	MOHAMMAD DANISH ALI QAMBAR ZAIDI	SARVESHWARI PRASAD C.S.C.
302	PO E-File	WRIC/12489/2021 (Kanpur Dehat)	SUKHVEER SINGH CHANDEL VS STATE OF U.P AND 4 OTHERS	AJAY SINGH VIJAY KUMAR	C.S.C.
Chapter 12 Rule 4					
303	PO	WRIC/16383/2021 (Shamli (prabudh Nagar))	GULFAM VS STATE OF U.P. AND 8 OTHERS	AMAR JEET UPADHYAY	C.S.C.
For Order					
304	WC	WRIC/6122/2020 (Agra)	NEMI CHAND AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	VATSALA	C.S.C.

For Admission

VIRES CASES.

305	PO	WRIC/21835/2021 (Allahabad)	ALL INDIA PRESS REPORTER WELFARE ASSOCIATION AND ANOTHER VS PRESS COUNCIL OF INDIA AND 4 OTHERS	SANTOSH KUMAR TRIPATHI	A.S.G.I.
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CASES COVERED WITH JUDGEMENT IN SHIV RAM SINGH

306	PO	WRIC/68547/2013 (Gorakhpur)	SMT. SHEOKALI AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	ANURUDDH CHATURVEDI S.V. GOSWAMI	ASHISH KUMAR SRIVASTAVA C.S.C.
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CASES IN WHICH INTERIM ORDER IS IN OPERATION

307	PO	WRIC/37939/2009 (Gorakhpur)	VINOD KUMAR SHUKLA VS STATE OF U.P. THRU PRIN. SECY. REVENUE AND OTHERS	V.K. PANDEY	ASHISH KUMAR SRIVASTAVA C.S.C.
	With	WRIC-46192-2005 Maharajganj	SANJAY KUMAR SRIVASTAVA AND OTHERS VS D.M. AND OTHERS	ASHISH SRIVASTAVA A.K. GOYAL N.K. SETH	M.N.PATHAK R.S. MISHRA C.S.C.
308	PO	WRIC/31078/2003 (Saharanpur)	NAFASAT ALI KHAN AND ANOTHER VS U.P. SUNNI CENTRAL BOARD OF WAQF AND OTHERS	R.K. AWASTHI PRABHAKAR AWASTHI R K JAIN RISHI CHADHA	PUNIT KUMAR GUPTA S.C. SYED MOHAMMAD NAZAR BOKHARI MOHAMMAD HISHAM QADEER M.A. QADEER
309	WC	WRIC/8497/2006 (Gorakhpur)	ZAIF-UN-NABI VS STATE OF U.P. AND OTHERS	ATUL SRIVASTAVA SANJAY KUMAR SRIVASTAVA SUDHANSHU PANDEY RAMENDRA ASTHANA	K.R.SINGH P.C.SHUKLA MANOJ KUMAR MISHRA KASHI NATH SHUKLA ASHISH KUMAR SRIVASTAVA C.S.C.
310	PO	WRIC/70457/2009 (Gorakhpur)	PRAMILA KUMARI VS STATE OF U.P. AND OTHERS	SANJAY TIWARI KAMAL KISHOR MISHRA	C.S.C.
311	PO	WRIC/9082/2010 (Basti)	SHOBHA RAM VS STATE OF U.P. AND OTHERS	ANAND KUMAR SRIVASTAVA	U.K.GOSWAMI C.S.C.
312	PO	WRIC/18742/2010 (Kanpur Nagar)	CHITRAKETU SINGH AND ORS. VS STATE OF U.P. THRU. P.S. REVENUE AND ORS.	JAI SINGH S.N. DUBEY	VIVEK VARMA RAMESH UPADHYAYA ABHINAVA KRISHNA SRIVASTAVA C.S.C.
313	PO	WRIC/72831/2010 (Maharajganj)	SHEO KUMAR MALL VS STATE OF U.P. AND OTHERS	RAJEEV KUMAR SINGH	C.S.C.
314	PO	WRIC/31239/2011 (Allahabad)	BHOLA NATH VS STATE OF U.P. AND OTHERS	RAJ KARAN YADAV ANIL KUMAR YADAV YADVENDRA KUMAR YADAV ATUL KUMAR SRIVASTAVA	AVADHESH NARAYAN DUBEY C.S.C.
315	PO	WRIC/12577/2014 (Meerut)	LAXMAN SINGH AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	SANJAY SINGH AMRENDRA NATH RAI SIDDHARTH	C.S.C.
316	PO	WRIC/26542/2015 (Varanasi)	KISHUN VS STATE OF U.P. AND 2 OTHERS	RAJ KARAN YADAV	C.S.C.
317	PO	WRIC/16490/2016 (Jaunpur)	SMT. PRITI SRIVASTAVA VS L.I.C. OF INDIA AND 2 ORS.	MADAN LAL SRIVASTAVA	POOJA AGARWAL S.C. MANISH GOYAL(SENIOR ADV.)

318	PO	WRIC/31985/2016 (Sonbhadra)	KHALIL AHMAD AND 2 ORS. VS STATE OF U.P. AND 5 ORS.	ASHISH KUMAR SINGH AJAY KUMAR SINGH	C.S.C.
319	PO	WRIC/32147/2016 (Siddharth Nagar)	RAM BABU SRIVASTAVA VS CHIEF ELECTRICAL OFFICER AND 6 ORS.	IMRAN SYED	S.C. SATYA PRAKASH SINGH ASHUTOSH MISHRA SHAMBHU CHOPRA (SENIOR ADV.)
320	PO	WRIC/34600/2016 (Allahabad)	MOHIT AGRAWAL VS STATE OF U.P. AND 2 OTHERS	GIRISH KUMAR GUPTA	SUNIL KUMAR MISRA C.S.C.
321	PO	WRIC/40480/2016 (Allahabad)	M/S MA DURGA CONSTRUCTIONS AND ANOTHER VS PUNJAB NATIONAL BANK AND ANOTHER	SHASHI NANDAN RAJESH KUMAR UDAYAN NANDAN	S.C. ASHOK BHATNAGAR RAVINDRA NARAYAN SINGH
322	PO	WRIC/59489/2016 (Etawah)	WAQF QABRISTAN BADSHAH QULI AND ANOTHER VS STATE OF U.P. AND 4 OTHERS	ARVIND SRIVASTAVA SR. ADVOCATE SHAMIM AHMAD	SHAMIM AHMAD PUNIT KUMAR GUPTA PUNEET BHADOURIA C.S.C.
323	PO	WRIC/1721/2017 (Kushi Nagar)	RAJESH KUMAR DUBEY VS STATE OF U.P. AND 3 OTHERS	MANOJ KUMAR GUPTA SACHCHIDA NAND TIWARI	PANKAJ KUMAR YADAV C.S.C.
324	PO	WRIC/3087/2017 (Varanasi)	AJAY KUMAR AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	SUNIL VERMA RAJESH KUMAR	C.S.C.
325	PO	WRIC/13824/2017 (Deoria)	MANGALA NAND PANDEY VS STATE OF U.P. AND ANOTHER	ANUP KUMAR SRIVASTAVA	C.S.C.
326	PO	WRIC/35989/2017 (Varanasi)	DHARMENDRA KUMAR BHARTI AND 9 OTHERS VS STATE OF U.P. AND 2 OTHERS	OM PRAKASH SYED MOHAMMAD ABBAS ABDY	RAVI PRAKASH PANDEY C.S.C.
327	PO	WRIC/5716/2018 (Sonbhadra)	M/S G.S. CONSTRUCTION COMPANY VS STATE OF U.P. AND 5 OTHERS	SRI S.K. VARMA VIJAY PRAKASH TRIPATHI SHYAMDHAR PANDEY BIPIN LAL SRIVASTAVA	VIMLESH KUMAR RAI PRANJAL MEHROTRA C.S.C.
328	PO	WRIC/6304/2018 (Jaunpur)	GYAN PRAKASH PANDEY AND ANOTHER VS STATE OF U.P. AND 6 OTHERS	P.K. UPADHYAY ANAND KUMAR PANDEY VIKRAM YADAV KALPNA UPADHYAY	ABHISHEK SINGH C.S.C.
329	PO	WRIC/11050/2018 (Allahabad)	SHIV MOHAN SINGH AND 03 OTHERS VS STATE OF U.P. AND 04 OTHERS	YASHWANT SINGH ASHOK KUMAR PANDEY	DEVI PRASAD MISHRA ARUN KUMAR C.S.C.
330	PO	WRIC/11230/2018 (Kanpur Nagar)	NAND LAL AND 2 OTHERS VS STATE OF U.P. AND 3 OTHERS	SMT. RICHA DIXITA CHANDRA BHUSHAN YADAV DHARM VIR JAISWAL HARSH VIKRAM ARVIND SRIVASTAVA SHARIQUE AHMED SUDHIR DIXIT	PRADEEP KUMAR TRIPATHI ABHINAVA KRISHNA SRIVASTAVA C.S.C.
	With	WRIC-64953-2014 Kanpur Nagar	RAM PAL AND 12 OTHERS VS STATE OF U.P. AND 2 OTHERS	RAHUL JAIN SR. ADVOCATE ASHOK KUMAR YADAV RAMESH CHANDRA SINGH (SENIOR ADV.) DHARM VIR JAISWAL HARSH VIKRAM K.K. TRIPATHI	ABHINAVA KRISHNA SRIVASTAVA C.S.C.
331	PO	WRIC/15746/2018 (Rampur)	UPKAR SINGH AND 4 OTHERS VS STATE OF U.P. AND 3 OTHERS	SHOAR MOHAMMAD KHAN	C.S.C.
332	PO	WRIC/16129/2018 (Kaushambi)	MUGGAN VS STATE OF U.P. AND 3 OTHERS	PRAMOD KUMAR SRIVASTAVA	C.S.C.

333	PO	WRIC/24615/2018 (Maharajganj)	SMT. NISHA CHATTARJI VS STATE OF U.P. AND 3 OTHERS	BHANU PRAKASH TIWARI GAURABH SRIVASTAVA PRASOON KUMAR ASHOK KUMAR PANDEY	C.S.C.
	With	WRIC-62797-2017 Maharajganj	NABARUN CHATTARJI VS STATE OF U.P. AND 3 OTHERS	GAURABH SRIVASTAVA PRASOON KUMAR BHANU PRAKASH TIWARI ASHOK KUMAR PANDEY	C.S.C.
334	PO	WRIC/33874/2018 (Mirzapur)	APEX INSTITUTE OF AYURVEDIC MEDICINE AND HOSPITAL VS UNION OF INDIA AND 2 OTHERS	NEERAJ SINGH AMIT SAXENA (SENIOR ADV.)	C.S.C. R. C. PANDEY ASHISH KUMAR OJHA A.S.G.I.
		(WRIC-14886-2020) Mirzapur Decided on 19/10/2020	SANTUSTHI AYURVEDIC MEDICAL COLLEGE AND HOSPITAL AND ANOTHER VS MAHATMA GANDHI KASHI VIDYAPEETH AND 2 OTHERS		
		(WRIC-15220-2020) Agra Decided on 08/10/2020	AAKASH MAURYA AND 65 OTHERS VS UNION OF INDIA AND 5 OTHERS		
	With	WRIC-2315-2021 Mirzapur	AMITESH RANJAN KANAUIJA AND 84 OTHERS VS UNION OF INDIA AND 6 OTHERS	DURVESH KUMAR SHIVAM YADAV	C.S.C. SHASHI PRAKASH RAI ASHISH KUMAR OJHA NEERAJ SINGH RAMESH SINGH KUSHWAHA A.S.G.I.
335	LAFP	WRIC/35611/2018 (Bareilly)	DINESH KUMAR SINGH SRIVASTAVA AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	KAMAL SINGH YADAV MAHENDRA KUMAR YADAV AJEET KUMAR RAJ KUMAR VAISHYA	C.S.C.
336	PO	WRIC/41645/2018 (Amroha (jyotiba P Nagar))	KAMAL SINGH AND ANOTHER VS STATE OF U.P. AND ANOTHER	B. MALIK ARSHID HUSAIN AMIT MALIK	C.S.C.
337	PO	WRIC/734/2019 (Kaushambi)	SANTOSH KUMAR VS STATE OF U P AND 2 OTHERS	RANJEET ASTHANA RAHUL SINGH	C.S.C.
338	PO	WRIC/870/2019 (Siddharth Nagar)	BAITULLAH VS STATE OF U P AND 4 OTHERS	PRASHANT KUMAR PATHAK KALIMULLAH	C.S.C.
339	PO	WRIC/916/2019 (Gautam Buddha Nagar)	MUKESH CHAND SHARMA VS STATE OF U P AND 3 OTHERS	ANIL PRATAP SINGH RAGHAV	DHARMENDRA VAISH C.S.C.
340	PO	WRIC/6256/2019 (Rampur)	RESHAMIYA AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	MAHENDER PAL SINGH YADAV	PRANJAL MEHROTRA C.S.C.
341	PO	WRIC/6478/2019 (Gorakhpur)	LALIT KISHORI SINGH VS STATE OF U.P. AND 5 OTHERS	VANDEEP NATH J.P. PANDEY	VIKASH CHANDRA TRIPATHI K.R. SINGH C.S.C.
342	PO	WRIC/7030/2019 (Varanasi)	JITTU MISHRA AND 5 OTHERS VS STATE OF U.P. AND 3 OTHERS	RAJ KARAN YADAV YADVENDRA KUMAR YADAV	ARTI RAJE RAVI PRAKASH PANDEY C.S.C.
343	PO	WRIC/25021/2019 (Ballia)	M/S JAI PRAKASH SINGH AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	AMIT KUMAR SINGH	C.S.C.
344	PO	WRIC/30337/2019 (Kaushambi)	BADLOO VS STATE OF U P AND 3 OTHERS	PRADEEP KUMAR PANDEY	SURYA BHAN SINGH JAWAHAR LAL MAURYA C.S.C.
345	PO	WRIC/43048/2019 (Jhansi)	KAILASH NARAYAN @ KAILASH NARAYAN JADIYA VS UNION OF INDIA AND 3 OTHERS	SHACHI SRIVASTAVA CHETAN PRAKASH	YASHWANT SINGH MUKTESHWAR UPADHAYA PRAKHAR TANDON A.S.G.I.

346	LAFP	WRIC/1834/2020 (Azamgarh)	SOVIND CHAUHAN VS STATE OF U.P. AND 6 OTHERS	CHANDRA BHAN GUPTA MOTI LAL CHAUHAN	SHIVASARE C.S.C.
	With	WRIC-8768-2019 Azamgarh	LALSU VS STATE OF U.P. AND 4 OTHERS	SHIVASARE	RAMESH CHANDRA UPADHYAY MOTI LAL CHAUHAN CHANDRA BHAN GUPTA C.S.C.
347	PO	WRIC/4546/2020 (Sambhal (bheem Nagar))	M/S BSH COLD STORAGE AND GENERAL MILLS VS UNION OF INDIA AND 2 OTHERS	NISHANT MISHRA VIPIN KUMAR KUSHWAHA	MANU VARDHANA A.S.G.I.
348	PO	WRIC/8289/2020 (Bareilly)	SANJAY AGRAWAL VS STATE OF U.P. AND 2 OTHERS	ASHISH DWIVEDI	C.S.C.
349	PO	WRIC/11963/2020 (Mirzapur)	SEETA GUPTA AND ANOTHER VS STATE OF U.P. AND 8 OTHERS	YOGENDRA PATI TRIPATHI	VISHESH KUMAR C.S.C.
350	PO	WRIC/19451/2020 (Jhansi)	ORIENTAL INSURANCE CO. LTD. VS SMT. POOJA AND 3 OTHERS	PARV AGARWAL	AVNEESH TRIPATHI SHIKHAR TANDON C.S.C.
351	PO	WRIC/24858/2020 (Chandauli)	PREM Shankar Rastogi VS STATE OF U.P. AND 5 OTHERS	HEMANT KUMAR PRADEEP KUMAR KESHRI	ASHUTOSH KUMAR PANDEY SURENDRA KUMAR CHAUBEY C.S.C.
352	LAFP	WRIC/852/2021 (Kaushambi)	VAJEER AHMAD VS UNION OF INDIA AND ANOTHER	SUDHIR KUMAR SRIVASTAVA DILEEP KUMAR	A.S.G.I.
353	LAFP	WRIC/1654/2021 (Etah)	PHARMACIST SEWA SANSTHAN AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	DEEPAK KUMAR SINGH RAJVENDRA SINGH GHAN SHYAM MAURYA	VAIBHAV TRIPATHI C.S.C.
354	WA	WRIC/2118/2021 (Chitrakoot)	RAJENDRA PRASAD JAISWAL VS STATE OF U.P. AND 2 OTHERS	ABHAY RAJ YADAV	ADARSH BHUSHAN C.S.C.
355	PO	WRIC/5271/2021 (Pilibhit)	ANKITA DIXIT AND ANOTHER VS STATE OF U.P. AND 5 OTHERS	PRADEEP YADAV GULABUL HASAN	C.S.C.
356	PO	WRIC/6596/2021 (Gautam Buddh Nagar)	M/S UJAV WELLNESS AND HEALING PVT. LTD. AND ANOTHER VS THE COMMISSIONER OF POLICE IN THE OFFICE OF POLICE COMMISSIONER AND 3 OTHERS	VIBHAV PRAKASH TRIPATHI SUDHIR MEHROTRA RANJIT SAXENA	C.S.C.
357	PO	WRIC/9788/2021 (Kaushambi)	ALAMZIA AND ANOTHER VS STATE OF U.P. AND ANOTHER	MUMTAZ AHMAD SIDDIQUI	ANKIT GAUR C.S.C.
358	WA	WRIC/11386/2021 (Muzaffar Nagar)	VIJAY PAL VS STATE OF U.P. AND 5 OTHERS	VIRENDRA SINGH TOMAR DHIRENDRA KUMAR SRIVASTAVA	C.S.C.
359	PO	WRIC/18858/2021 (Bulandshahr)	MAHAKAR SINGH AND 5 OTHERS VS STATE OF U.P. AND 82 OTHERS	SANTOSH KUMAR SRIVASTAVA VIJAY KUMAR RATHI	TARUN AGRAWAL KAUSHALENDRA NATH SINGH ADITYA BHUSHAN SINGHAL C.S.C.
360	PO	WRIC/20459/2021 (Ghazipur)	DINESH CHAND SINGH VS STATE OF U.P. AND 7 OTHERS	RANJEET ASTHANA	C.S.C.
361	PO	WRIC/21120/2021 (Firozabad)	PRABHAS JAIN AND 7 OTHERS VS U P SUNNI CENTRAL WAQF BOARD AND 7 OTHERS	NAMIT KUMAR SHARMA	PUNIT KUMAR GUPTA
362	PO	WRIC/21814/2021 (Moradabad)	C/M MASJID NABVI WAQF AND ANOTHER VS U.P SUNNI AND 2 OTHERS	HINA SHAFIQ RIZWAN AHMAD(QURESHI)	PUNIT KUMAR GUPTA

363	PO	WRIC/22598/2021 (Agra)	S.R.S. AYURVEDIC MEDICAL COLLEGE AND HOSPITAL AND ANOTHER VS UNION OF INDIA AND 4 OTHERS	SR. ADVOCATE RATNAKAR UPADHYAY	C.S.C. ASHISH KUMAR OJHA TANISHA JAHANGIR MONIR A.S.G.I.
364	PO	WRIC/23705/2021 (Kaushambi)	NARENDRA KUMAR MISHRA VS STATE OF U.P. AND 4 OTHERS	SANTOSH YADAV	C.S.C.
365	LAFP	WRIC/23801/2021 (Gorakhpur)	MANZOOR ALAM ANSARI VS STATE OF U.P. AND 3 OTHERS	KAMLESH KUMAR YADAV	C.S.C.
366	PO	WRIC/28219/2021 (Maharajganj)	JHULLUR AND 2 OTHERS VS STATE OF U P AND 4 OTHERS	PRADEEP KUMAR	C.S.C.

For Hearing

CASES IN WHICH INTERIM ORDER IS IN OPERATION

367	WC	WRIC/31056/2015 (Allahabad)	SMT. SUMAN DEVI VS STATE OF U.P. AND 2 OTHERS	D.K. OJHA	RAM RAJ SINGH C.S.C.
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Application for Orders

368		2/2018 (Recall of Order) in case WRIC-6477- -2015 Decided on 03/12/2015	AVADH SINGH AND 14 OTHERS VS STATE OF U.P. AND 4 OTHERS	SANJAY KUMAR SINGH KRISHNA CHANDRA PANDEY	C.S.C.
369		2/2021 (Restoration) in case WRIC-2054- -2021 Decided on 20/09/2021	VIRENDRA KUMAR VS STATE OF U.P. AND 4 OTHERS	SONIA SARASWAT	C.S.C.

(Court No.42)

HON'BLE JUSTICE SAUMITRA DAYAL SINGH

Cases (Applications under section 482 Cr.P.C.) shown in the List dated 22.11.2021.

SAMPLE

AT 10:00 AM
(Court No.45)
HON'BLE DR. JUSTICE KAUSHAL JAYENDRA THAKER
HON'BLE JUSTICE AJAI TYAGI

FRESH LIST

Fresh

1	GOVA/522/2021 (Agra)	STATE OF U.P. VS SANTOSH	G.A.
2	C372/278/2021 (Rampur) Notice no:2021/5097	JAHID KHAN VS STATE OF U.P. AND ANOTHER	SUBHASH CHANDRA SINGH KUNWAR MAYANK SINGH G.A.

ADDITIONAL/UNLISTED LIST

For Order

ECOURT CASES.

301	DF E-File	CRLA/1978/2021 (Gautam Buddh Nagar)	PRADEEP@ LEFTI VS STATE OF U.P.	GAURAV KAKKAR	G.A.
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For Hearing

302	DF,LA FC	JAPL/1914/2014 (Aligarh)	CHANDRA PAL @ PAPPU VS STATE OF U.P.	ASHUTOSH UPADHYAYA SWETASHWA AGARWAL ASHUTOSH UPADHYAY FROM JAIL	A.G.A.
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For Order

MATTERS IN WHICH OFFENCE U/S 376 I.P.C. INVOLVED.

303	DF	CRLA/4180/2017 (Ballia)	SHASHANK MISHRA VS STATE OF U.P.	ONKAR SINGH	G.A.
304	DF	CRLA/5764/2017 (Kushi Nagar)	BECHAN CHAUHAN VS STATE OF U.P.	RAJ KUMAR UPADHYAY AVANISH KUMAR UPADHYAY PRADIP NARAIN SINGH	G.A.
305	DF	CRLA/5851/2018 (Aligarh)	BABBU VS STATE OF U.P.	MUKESH KUMAR UPADHYAY	G.A.
306	DF	CRLA/6518/2019 (Siddharth Nagar)	ABDUL NAEEM VS STATE OF U.P.	DILEEP KUMAR(SENIOR ADV.) RAKESH KUMAR GUPTA	VIJAY PRAKASH CHATURVEDI G.A.
307	DF	CRLA/3548/2020 (Banda)	CHUNNU SINGH @ SHIV CHANDRA VS STATE OF UP	ANIL KUMAR PANDEY	SURENDRA SINGH G.A.
	With	CRLA-3591-2020 Banda	MUNNA SINGH @ PRADHAN JI AND 2 OTHER VS STATE OF UP	ANIL KUMAR PANDEY	SURENDRA SINGH G.A.
308	DF	CRLA/361/2021 (Mahoba)	ARUN MISHRA VS STATE OF U.P.	SHIVANG TRIPATHI SANJAY TRIPATHI	G.A.
309	LAFP	CRLA/1731/2016 (Muzaffar Nagar)	ABHISHEK @ RAVI VS STATE OF U.P.	ZIA NAZ ZAIDI BRIJESH SAHAI MOHD. MONIS NARENDRA SINGH AJAY KUMAR GAUTAM SUSHIL KUMAR SHUKLA	DHARMENDRA PRATAP SINGH JAGDISH PRASAD MISHRA G.A.
310	LAFP	CRLA/689/2017 (Ballia)	DILIP PASWAN AND 3 OTHERS VS STATE OF U.P.	SUNIL KUMAR I KRISHNA MOHAN SINGH SUDHIR KUMAR SINGH	G.A.

311	LAFP	CRLA/6711/2017 (Budaun)	SMT. MORKALI AND ANOTHER VS STATE OF U.P.	RAM BABU SHARMA SARVAJEET SINGH GIRJA SHANKER SEN KRISHNA DUTT AWASTHI RAVINDRA SHARMA	G.A.
312	LAFP	CRLA/4021/2018 (Ghaziabad)	DANISH VS STATE OF U.P.	C.L. CHAUDHARY RAM RANG PATEL PRABHAT KUMAR SINGH MOHAMMAD BELAL M.P.S. CHAUHAN	G.A.
313	LAFP	CRLA/419/2020 (Moradabad)	NASIR AND ANOTHER VS STATE OF U.P.	GIRISH KUMAR YADAV AMITRANA	G.A.
314	LAFP	CRLA/3423/2020 (Gorakhpur)	KIRAN CHAND VS STATE OF U.P.	PAWAN KUMAR RAO PULAK GANGULY BALWANT SINGH	PURUSHOTTAM MANI TRIPATHI G.A.
315	LAFP	CRLA/3439/2020 (Bulandshahr)	IMRAN VS STATE OF U.P.	SUNIL KUMAR	G.A.
316	ED	CRLA/596/2021 (Agra)	DINESH VS STATE OF U.P.	INDRA KUMAR CHATURVEDI(SENIOR ADV.) NITYANAND SRIVASTAVA PRAMOD KUMAR SRIVASTAVA ROHIT KUMAR SHUKLA KAMLESH KUMAR DWIVEDI	PARVESH KUMAR PANDEY G.A.
	With	CRLA-558-2021 Agra	DHARM SINGH AND 11 OTHERS VS STATE OF U.P.	INDRA KUMAR CHATURVEDI(SENIOR ADV.) NITYANAND SRIVASTAVA ROHIT KUMAR SHUKLA PRAMOD KUMAR SRIVASTAVA KAMLESH KUMAR DWIVEDI	PARVESH KUMAR PANDEY ONKAR SINGH KAMLENDRA SINGH JADAUN G.A.
	With	C372-43-2021 Agra	SORAN SINGH VS STATE OF UP AND 10 OTHERS	KAMLESH KUMAR DWIVEDI KAMLESH KUMAR DWIVEDI	G.A.
317	DF	CRCL/18/2018 (Bulandshahr)	IN-RE VS VIKRAM SHARMA (CLERK)	SUDHIR MEHROTRA A.G.A.	A.K. VERMA SHADAB ALI SIYA RAM VERMA
318	DF	JAPL/440/2018 (Budaun)	RAM DAS VS STATE OF U.P.	RAVINDRA BALKRISHNA KANHERE	A.G.A.
319	DF	JAPL/68/2019 (Hamirpur)	SMT. DOLI @ PRITI VS STATE OF U.P.	ANIL KUMAR JAISWAL FROM JAIL	A.G.A.
320	DF	JAPL/303/2021 (Auraiya)	AHIWARAN SINGH VS STATE OF U.P.	FROM JAIL	A.G.A.
321	LAFP	JAPL/75/2021 (Ghaziabad)	SONU KANOUIJA VS STATE OF U.P.	BEENA MISHRA FROM JAIL	A.G.A.
322	PO	JAPLD/566/2013 (Saharanpur)	SAGAR VS STATE OF U.P.	ASHFAQ AHMED ANSARI ANSHUL NIGAM FROM JAIL	A.G.A.
323	PO	JAPLD/512/2014 (Mahoba)	RANJIT SINGH VS STATE OF U.P.	FROM JAIL	A.G.A.
324	PO	JAPLD/114/2015 (Mainpuri)	JASWANT @ KALIYA VS STATE OF U.P.	FROM JAIL	A.G.A.
325	PO	JAPLD/273/2015 (Mainpuri)	JASWANT @ KALIYA VS STATE OF U.P.	FROM JAIL	A.G.A.
326	PO	JAPLD/840/2015 (Mirzapur)	BHOLA VS STATE OF U.P.		A.G.A.

For Admission

327	DF	GOVA/426/2021 (Hapur (panchsheel Nagar))	STATE OF U.P. VS DHARMENDRA AND 3 ORS.	G.A.	SYED SHAHNAWAZ SHAH NIGAMENDRA SHUKLA
328	DF	GOVA/440/2021 (Aligarh)	STATE OF UP VS KAMAL KASHYAP AND 2 OTHERS	G.A.	
329	DF	JAPL/319/2021 (Sonbhadra)	RAJ KUMAR GUPTA VS STATE OF U.P.	FROM JAIL	A.G.A.
	With	JAPL-309-2021 Sonbhadra	CHANDA MUNNA @ BADAL VS STATE OF U.P.	FROM JAIL	A.G.A.
	With	JAPL-320-2021 Sonbhadra	DUKHANI @ REKHA VS STATE OF U.P.	FROM JAIL	A.G.A.

For Hearing

MATTERS IN WHICH OFFENCE U/S 376 I.P.C. INVOLVED.

330	DF	CRLA/847/2013 (Pilibhit)	BABLOO VS STATE OF U.P.	AJENDRA KUMAR SATENDRA KUMAR SHARMA NOOR MOHAMMAD JITENDRA KUMAR YADAV	GOVT. ADVOCATE
	With	CRLA-4677-2018 Pilibhit	MUNNE BABU VS STATE OF U.P.	KULDEEP JOHRI JITENDRA PAL SINGH RAJA RAM KUSHWAHA SUNEEL KUMAR	GOVT. ADVOCATE
331	DF	CRLA/5949/2010 (Bareilly)	BHAO PRAKASH VS STATE OF U.P.	SUNEEL KUMAR TIWARI PRABHAT PANDEY KRISHNA GOPAL	GOVT. ADVOCATE
332	DF	CRLA/1711/2011 (Kanpur Dehat)	BHAGWANDEEN VS STATE OF U.P.	A.K.PRAJAPATI ANAND PRIYA SINGH SARVESH	GOVT. ADVOCATE
333	DF	CRLA/1739/2018 (Bijnor)	RAMAN VS STATE OF U.P.	BHUVNESH KUMAR SINGH DILEEP KUMAR(SENIOR ADV.) RAJRSHI GUPTA ABHISHEK TIWARI	G.A.
	With	CRLA-774-2018 Bijnor	SHYAMA @ SHYAM SINGH AND 2 OTHERS VS STATE OF U.P.	BHUVNESH KUMAR SINGH RAJRSHI GUPTA DILEEP KUMAR(SENIOR ADV.)	G.A.
	With	CRLA-1754-2018 Bijnor	TARUN VS STATE OF U.P.	AMIT SRIVASTAVA	G.A.

For Final Hearing

334	LAFP	CRLA/3927/2013 (Maharajganj)	MUNNA @ ABDUL RAUF VS STATE OF U.P.	A.P. TEWARI S.S. TRIPATHI SUSHIL KUMAR DWIVEDI PARMESHWAR YADAV B.R. SHARMA	GOVT. ADVOCATE
	With	CRLA-4679-2013 Maharajganj	CHHOTU @ AHMAD VS STATE OF U.P.	RAMESH CHANDRA MISHRA ATMARAM NADIWAL DINESH KUMAR YADAV PRADEEP KUMAR VI	GOVT. ADVOCATE
335	DF	JAPL/36/2020 (Shahjahanpur)	BHANWAR PAL @ BABLOO VS STATE OF U.P.	ATHARVA DIXIT FROM JAIL	A.G.A.
336	DF	JAPL/37/2020 (Kaushambi)	UMESH VS STATE OF U.P.	VINOD KUMAR	A.G.A.
337	DF	JAPL/61/2020 (Agra)	SINDHI VS STATE OF U.P.	FROM JAIL	G.A.

338	DF	JAPL/62/2020 (Jhansi)	DINESH VS STATE OF U.P.	FROM JAIL	G.A.
339	PO	JAPL/226/2005 (Mirzapur)	SURESH VIHAR VS STATE	SUDIST FROM JAIL M.P. YADAV	A.G.A.
340	PO	JAPL/5381/2005 (Kanpur Nagar)	MAHENDRA PD. @ MAHESH VS STATE	YOGESH SRIVASTAVA A.K.MAURYA FROM JAIL A.G.A.	FROM JAIL
	With	CRLA-3687-2005 Kanpur Nagar	MAHENDRA PRASAD SAROJ ALIAS MAHESH VS STATE OF U.P.	VIJAI PRAKASH TIWARI YOGESH KUMAR SRIVASTAVA K.K. MISHRA	GOVT. ADVOCATE

Application for Orders

341	14/2020 (Review Application) in case FAFO-172- -2001 Decided on 12/04/2019	UNION OF INDIA AND OTHERS VS SMT. ANITA MEHROTRA AND OTHERS	SUBODH KUMAR S.N.SRIVASTAVA	SHARVE SINGH C.K. JHA A F AHMAD A.AHMAD
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(Court No.46)
HON'BLE JUSTICE MANOJ MISRA
HON'BLE JUSTICE SAMEER JAIN

For Hearing

HON BLE SUPREME COURT ORDER

342	PO	CRLA/3376/2010 (Banda)	RAM SUJAN VS STATE OF U.P.	RAJ KARAN YADAV KAMESHWAR SINGH	GOVT. ADVOCATE
	With	CRLA-3122-2010 Banda	ANURAG MISHRA VS STATE OF U.P.	KAMESHWAR SINGH	GOVT. ADVOCATE
	With	CRLA-3168-2010 Banda	CHHOTA @ RAJESH VS STATE OF U.P.	JITENDRA SINGH KAMESHWAR SINGH	GOVT. ADVOCATE
	With	CRLA-3507-2010 Banda	RAM JEE @ RAM LAKHAN VS STATE OF U.P.	R.C. YADAV	GOVT. ADVOCATE
<u>For Order</u>					
343	LAFP	CRLA/1161/2016 (Jaunpur)	SHIV SAGAR VS STATE OF U.P.	LAXMI KANT PANDAY DILEEP KUMAR(SENIOR ADV.)	G.A.
344	PO	CRLA/3933/2016 (Kushi Nagar)	RAJESH GOND VS STATE OF U.P.	J.P. PANDEY DILEEP KUMAR(SENIOR ADV.) PRADEEP SHANKAR PANDEY RAJRSHI GUPTA	PRABHAKAR DUBEY G.A.
345	LAFP	CRLA/6550/2016 (Farrukhabad)	SIYA RAM AND 2 OTHERS VS STATE OF U.P.	DEVESH KUMAR VERMA BRIJESH SAHAI(SENIOR ADV.) SURESH CHANDRA VERMA	G.A.
346	LAFP	CRLA/2903/2017 (Jhansi)	BHOORA @ PATI RAM VS STATE OF U.P.	VINAY KUMAR TIWARI MAHESH KUMAR YOGESH KUMAR SRIVASTAVA RAJENDRA PRASAD TIWARI	G.A.
347	PO	CRLA/4454/2017 (Auraiya)	GAURAV VS STATE OF U.P.	SATYENDRA NARAYAN SINGH PRAKASH NARAYAN ANAND PATI TIWARI	G.A.
	With	CRLA-3391-2017 Auraiya	MONU @ ABHAY VS STATE OF U.P.	SANTOSH KUMAR SHUKLA	G.A.
	With	CRLA-3487-2017 Auraiya	SHIVPRAKASH VS STATE OF U.P.	ANAND PATI TIWARI	G.A.
	With	CRLA-3665-2017 Auraiya	SAURABH VS STATE OF U.P.	ANAND PATI TIWARI	G.A.
	With	CRLA-3967-2017 Auraiya	SMT. SUMAN VS STATE OF U.P.	ANAND PATI TIWARI	G.A.
348	LAFP	CRLA/3667/2018 (Bulandshahr)	SANJAY SHARMA VS STATE OF U.P.	RAVINDRA PRATAP SINGH NAZRUL ISLAM JAFRI(SENIOR ADV.) DIWAN SAIFULLAH KHAN AKHILESH SRIVASTAVA SAKSHAM SRIVASTAVA ANIL KUMAR JAISWAL	G.A.
349	LAFP	CRLA/4987/2019 (Jhansi)	MANVENDRA VS STATE OF U.P.	RAJIV DWIVEDI	G.A.
	With	CRLA-4730-2019 Jhansi	SUNIL VS STATE OF U.P.	RAJIV LOCHAN SHUKLA AZAD KHAN	G.A.

350	ED	CRLA/5029/2019 (Bulandshahr)	RAJU VS STATE OF U.P.	RAJESH KUMAR YADAV	G.A.
	With	CRLA-4438-2019 Bulandshahr	MALKHAN VS STATE OF U.P.	PANKAJ KUMAR SHUKLA	SUNIL KUMAR DWIVEDI G.A.
	With	CRLA-4793-2019 Bulandshahr	NATTHU SINGH VS STATE OF U.P.	RAJAN SRIVASTAVA SR. ADVOCATE LAV SRIVASTAVA	G.A.
	With	CRLA-5030-2019 Bulandshahr	RAMVEER VS STATE OF U.P.	RAJESH KUMAR YADAV	G.A.
351	PO	CRLA/7487/2019 (Sonbhadra)	ARJUN AND 6 ORS. VS STATE OF U.P.	ANSHUL TIWARI RAJAN SRIVASTAVA DHARMENDRA PRATAP SINGH	ASHOK KUMAR SRIVASTAVA G.A.

For Hearing

HON BLE HIGH COURT ORDER (EXPEDITED)

352	WC	CRLA/6796/2010 (Firozabad)	UMESH ALAIS GUDDA AND ANOTHER VS STATE OF U.P.	S.N.YADAV RAJUL BHARGAVA A.R. GUPTA AKHILESH SINGH V.K.SHARMA R.K.SINGH DADDA DEVESH KUMAR SHUKLA YOGESH KUMAR SRIVASTAVA KANDARP SRIVASTAVA RAJIV LOCHAN SHUKLA AJAY VIKRAM YADAV	M.D.MISHRA DILEEP KUMAR AKASH MISHRA SHESHADRI TRIVEDI G.A.
	With	CRLA-5537-2010 Firozabad	BABLI VS STATE OF U.P.	A.V.YADAV SUNIL KUMAR YADAV	M.D.MISHRA AKASH MISHRA DILEEP KUMAR ASHOK MISHRA GOVT.ADVOCATE
		(GOVA-2783-2011) Firozabad Decided on 26/05/2014	STATE OF U.P. VS SRI KRISHNA AND OTHERS		
353	PO	CRLA/3342/2006 (Mau)	ARBIND SINGH VS STATE OF U.P.	A.K.RAI R.N.RAI C.K.RAI AJAY SINGH KUWAR SIDDDHARTH SINGH	GOVT. ADVOCATE
354	WC	CRLA/1419/2009 (Fatehpur)	KRIPA SHANKER DUBEY VS STATE OF U.P.	JITENDRA SINGH S.P. SRIVASTAVA MANVENDRA SINGH S.K. SINGH YADAV	S.K.SRIVASTAVA GOVT. ADVOCATE
	With	CRLA-1313-2009 Fatehpur	UMA SHANKER DUBEY VS STATE OF U.P.	S.K. SINGH YADAV	SHARAD KUMAR SRIVASTAVA GOVT ADVOCATE
355	PO	CRLA/876/2010 (Aligarh)	PERVEEN @ BACHCHA AND OTHERS VS STATE OF U.P.	ARAF KHAN YADVESH YADAV RAJESH YADAV OMVIR BABU LIHAZUR RAHMAN KHAN S.S. SHUKLA P.K.GIRI DHARMENDRA KUMAR MISHRA	GOVT. ADVOCATE

	With	CRLA-875-2010 Aligarh	DINESH VS STATE OF U.P.	OMVIR BABU S.S. SHUKLA D.S.MISRA RAJESH KUMAR DUBEY DWIJENDRA PRASAD VIKRANT NEERAJ LIHAZUR RAHMAN KHAN ARAF KHAN CHANDRAKESH MISRA YADVESH YADAV DHARMENDRA KUMAR MISHRA	GOVT. ADVOCATE
356	PO	CRLA/4831/2010 (Firozabad)	VIPIN KUMAR VS STATE OF U.P.	CAPT SEEMA SINGH VINAY KUMAR SINGH VINEET KUMAR SINGH S.K. YADAV	GOVT. ADVOCATE
For Final Hearing					
357	DF	CRLA/259/1982 (Banda)	RAM KISHORE VS STATE OF U.P.	C.P. GARG B.P.SINGH RAGHVENDRA DWIVEDI N.K.ROY	DGA
358	DF	CRLA/2125/1984 (Varanasi)	KANHAIYA AND OTHERS VS STATE OF U.P.	KALP NATH PARMESHWAR KR. CHAUDHARY GAGAN MEHTA KAMAL KRISHNA	A.G.A. D.G.A.
359	DF	CRLA/861/1985 (Banda)	RAMJEET SINGH AND OTHERS VS STATE OF U.P.	CHANDRA PRAKASH GARG KAMAL KRISHNA	A.G.A.
360	DF	CRLA/1426/1986 (Kanpur Dehat)	SURESH AND OTHERS VS STATE OF U.P.	ANURAG SINGH SUNIL KUMAR YADAV RAM CHANDRA UTTAM A. AHMAD	A.G.A.
361	PO	CRLA/953/1984 (Banda)	ANIL AND ANOTHER VS STATE OF U.P.	ANAND KR SRIVASTAVA ANAND KUMAR SRIVASTAVA	A.G.A. D.G.A.
362	PO	CRLA/1507/1984 (Ballia)	SHAMBHU NARAIN AND OTHERS VS STATE OF U.P.	ASHUTOSH MISHRA G.P. DIXIT	A.G.A.
363	LAFP	CRLA/1260/1987 (Jaunpur)	BANKEY LAL VS STATE	AJEET KUMAR SINGH RAM CHANDRA YADAV MANOJ KUMAR YADAV SHASHI DHAR GOSWAMI T.P. SINGH	CHANDRA BHAN KUSHWAHA NEERAJ A.G.A.
364	LAFP	CRLA/1114/1993 (Meerut)	MAHENDRA AND OTHERS VS STATE OF U.P.	P.N.LAL ANAND JI MISHRA KAUSHAL KUMAR PANDEY ADESH KUMAR SHARAD KR.SRIVASTAVA	A.G.A.
365	LAFP	CRLA/1238/1993 (Kanpur Nagar)	RAJA RAM AND OTHERS VS STATE OF U.P.	SHARIQUE AHMED S.A.N.SHAH	A.G.A.
366	LAFP	CRLA/1240/1993 (Bulandshahr)	VIRAM AND ORS. VS STATE	RAMANUJ TRIPATHI PAWAN KUMAR BHARDWAJ DHIRENDRA KUMAR SRIVASTAVA HARI KRISHNA SINGH PRAMOD BHARDWAJ AJEET KUMAR SHUKLA AMAR SAREEN	AGA
367	PO	CAPT/5/2019 (Muzaffar Nagar) Ref. No 5-2019	KALEEM ALIAS KALU VS STATE OF U.P.	SR. ADVOCATE M J AKHTAR	G.A.
	With	GOVA-4-2020 Muzaffar Nagar	STATE OF U.P. VS JAVED AND 4 ORS.	G.A.	YOGESH KUMAR SRIVASTAVA

368	PO	CAPT/7/2019 (Rampur) Ref. No. 06-2019	MOHD. SHARIF @ SUHAIL @ SAZID @ ANWAR @ ALI VS STATE OF U.P.	IMRAN ULLAH FROM JAIL	A.G.A.
	With	CRLA-31-2020 Rampur	JANG BAHADUR KHAN @ BABA KHAN VS STATE OF U.P.	SIKANDAR KHAN	G.A.
	With	CAPT-3-2020 Rampur	MOHD. SHARIF @ SUHAIL @ SAZID @ ANVAR @ ALI AND 3 ORS. VS STATE OF U.P.	SIKANDAR KHAN	G.A.
369	PO	CAPT/4/2021 (Ghaziabad) Ref. No. 3-2021	CHANDAN VS STATE OF U.P.	VINAY SARAN(SENIOR ADV.) SHWETA SINGH RANA FROM JAIL	G.A.

SAMPLE

AT 10:00 AM
(Court No.47)
HON'BLE JUSTICE MAHESH CHANDRA TRIPATHI
HON'BLE JUSTICE NAVEEN SRIVASTAVA

FRESH LIST

Fresh

ECOURT CASES.

1	DF E-File	CRLP/16884/2020 (Varanasi) Notice no:2020/18089 Notice no:NULL	AKLESH KUMAR SINGH VS STATE OF U.P. AND 3 OTHERS	ANURAG VAJPEYI MANISH TIWARY(SENIOR ADV.) SYED IMRAN IBRAHIM	G.A.
2	E-File	CRLP/11218/2021 (Jaunpur) Notice no:2021/11798	VINIT KUMAR DUBEY AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	DHARMENDRA KUMAR MISHRA	G.A.
3	E-File	CRLP/11227/2021 (Bareilly) Notice no:2021/120	RAJENDRA YADAV @ RAJISTAR SINGH YADAV AND ANOTHER VS STATE OF U.P THRU SECRETARY HOME GOVT. UP. LKNW. AND 2 OTHER	MOHAMMAD ABID ALI	G.A.
Fresh					
4	DF	CRLP/8619/2021 (Jaunpur) Notice no:2021/8952	BHANU PRAKASH AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	CHANDRA KANT MISHRA JITDENDRA KUMAR SHUKLA	G.A.
5	PO	CRLP/9098/2021 (Jalaun) Notice no:2021/9128 2021/9128	SMT. RICHA VS STATE OF U.P. AND 2 OTHERS	OM NARAYAN DWIVEDI	G.A.
6	PO	CRLP/9124/2021 (Varanasi) Notice no:2021/9709	SAMAN SHAH AND 2 OTHERS VS STATE OF U P AND 3 OTHERS	SAUMITRA DWIVEDI TANZEEL AHMAD	PRAVEEN KUMAR SINGH SYED IMRAN IBRAHIM G.A.
7	PO	CRLP/9173/2021 (Pilibhit) Notice no:2021/8594	PUSHWAWATI @ PUSHPA DEVI AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	SARVESH	UPENDRA KUMAR SINGH G.A.
8	PO	CRLP/9176/2021 (Pilibhit) Notice no:2021/8474	MADHU DEVI @ MADHU AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	SARVESH	UPENDRA KUMAR SINGH G.A.
9	PO	CRLP/9190/2021 (Allahabad) Notice no:2021/8637	POOJA PANDEY VS STATE OF U.P. AND 7 OTHERS	ABHAY KUMAR DWIVEDI NAGESH DWIVEDI	G.A.
10	PO	CRLP/9209/2021 (Allahabad) Notice no:2021/9693	PRAMOD KUMAR SRIVASTAVA VS STATE OF U.P. AND 3 OTHERS	PRAMOD KUMAR SINGH TRIPATHI B.G. BHAI	G.A.
11	PO	CRLP/9213/2021 (Moradabad) Notice no:2021/9450	NARENDRA KUMAR AND 2 OTHERS VS STATE OF U.P. AND 3 OTHERS	RAJENDRA PRASAD	G.A.
12	PO	CRLP/9216/2021 (Aligarh) Notice no:2021/9832	VIJENDRA KAPOOR VS STATE OF U.P. AND 3 OTHERS	ABHINAV GAUR MOHD. RASHID SIDDIQUI	G.A.
13	PO	CRLP/9223/2021 (Mainpuri) Notice no:2021/9263	PRADEEP VS STATE OF U.P. AND 2 OTHERS	RAGHVENDRA	G.A.
14	PO	CRLP/9251/2021 (Bulandshahr) Notice no:2021/9475	LIYAKAT @ GUDDU VS STATE OF U.P. AND 3 OTHERS	PANKAJ KUMAR TIWARI RAM CHANDRA TRIPATHI	G.A.

15	DF	CRLP/9519/2021 (Moradabad) Notice no:2021/9995	DR. S.K. RAJ AND 10 OTHERS VS STATE OF U.P.AND 3 OTHERS	KSHITIJ SHAILENDRA	RAM KUMAR DUBEY G.A.
16	DF	CRLP/9560/2021 (Kanpur Nagar) Notice no:2021/10109	ADARSH GUPTA AND ANOTHER VS STATE OF U P AND 3 OTHERS	SUNIL KUMAR SRIVASTAVA PADMAKER PANDEY	ANIL KUMAR SINGH MOHAN RAM G.A.
17	PO	CRLP/9897/2021 (Auraiya) Notice no:2021/10542	VISHAMBHAR SINGH AND 2 OTHERS VS STATE OF U.P. AND 2 OTHERS	SANTOSH KUMAR SHUKLA	G.A.
18	PO	CRLP/9899/2021 (Sonbhadra) Notice no:2021/9778	SANJAY DUBEY AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	RUDRA KANT MISHRA	SATYA PRAKASH SHUKLA G.A.
19	PO	CRLP/9907/2021 (Agra) Notice no:2021/10662	CHANDRAPAL AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	VIDYA DHAR DUBEY	G.A.
20	PO	CRLP/10336/2021 (Basti) Notice no:2021/10490	ASHRAF ALI AND 5 OTHERS VS STATE OF U.P. AND 3 OTHERS	RAJESH KUMAR SINGH VINOD KUMAR SINGH	G.A.
21	PO	CRLP/10362/2021 (Kanpur Nagar) Notice no:2021/10631	AJAY KUMAR JAIN AND 5 OTHERS VS STATE OF U.P. AND 3 OTHERS	PRADEEP CHAUHAN	SANJAY SRIVASTAVA G.A.
22	PO	CRLP/10365/2021 (Basti) Notice no:2021/10926	RAM SINGH AND 3 OTHERS VS STATE OF U.P. AND 3 OTHERS	ASHOK KUMAR CHAUDHARY	G.A.
23	PO	CRLP/10369/2021 (Gorakhpur) Notice no:2021/10908	DEEPAK YADAV AND 4 OTHERS VS STATE OF U.P. AND 3 OTHERS	ANURAG RAI BIRENDRA SINGH	G.A.
24	PO	CRLP/10381/2021 (Agra) Notice no:2021/11254	MUNISH KUMAR GAUTAM VS STATE OF U.P. AND 3 OTHERS	SANJAY SINGH PRABHAKAR AWASTHI	G.A.
25	PO	CRLP/10389/2021 (Allahabad) Notice no:2021/11030	SHAMSUDDIN AND 2 OTHERS VS STATE OF U P AND 2 OTHERS	RAJESH KUMAR BIND	G.A.
26	PO	CRLP/10398/2021 (Allahabad) Notice no:2021/10851	GULAB AND 4 OTHERS VS STATE OF U.P. AND 3 OTHERS	SHWETA SINGH SANJAY PRATAP SINGH	G.A.
27	PO	CRLP/10400/2021 (Ghaziabad) Notice no:2021/10378	SANT SHARMA @ SANT LAL VS STATE OF U.P. AND 2 OTHERS	RAJNISH DUBEY	PRANJAL MEHROTRA G.A.
28	PO	CRLP/10401/2021 (S.r. Nagar (bhadohi)) Notice no:2021/10687	BHAGWAN DAS AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	VIVEK SHUKLA AMIT KUMAR TIWARI NARENDRA DEO SHUKLA	RAJEEV GIRI G.A.
29	PO	CRLP/10403/2021 (S.r. Nagar (bhadohi)) Notice no:2021/10854	VIJAY KUMAR MISHRA VS STATE OF U.P. AND 4 OTHERS	SR. ADVOCATE LOKESH KUMAR DWIVEDI	SURYA PRATAP SINGH PARMAR G.A.
30	PO	CRLP/10405/2021 (Bulandshahr) Notice no:2021/11087	SHASHI VS STATE OF U.P. AND 7 OTHERS	HEMANT SHARMA	G.A.
31	PO	CRLP/10735/2021 (Fatehpur) Notice no:2021/11017	VIMAL KUMAR VS THE STATE OF U P AND 6 OTHERS	VINOD KUMAR MAURYA SANJAY	G.A.
32	PO	CRLP/10738/2021 (Jhansi) Notice no:2021/11147	RAGHVENDRA SINGH GURJAR @ AJAY GOOJAR AND ANOTHER VS STATE OF U P AND 3 OTHERS	SHIV BAHADUR YADAV	G.A.
33	PO	CRLP/10739/2021 (S.r. Nagar (bhadohi)) Notice no:2021/11547	VAJID ALI AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	VIDYA SAGAR VIRENDRA KUMAR	GHAN SHYAM DAS G.A.
34	PO	CRLP/10751/2021 (Jaunpur) Notice no:2021/11248	PRADEEP KUMAR SAROJ VS STATE OF U.P. AND 4 OTHERS	ALOK KUMAR SRIVASTAVA	G.A.

35	PO	CRLP/10753/2021 (Siddharth Nagar) Notice no:2021/11097	HRIDAYRAM VS STATE OF U.P. AND 2 OTHERS	SHEETALA PRASAD PANDEY	G.A.
36	PO	CRLP/10755/2021 (Fatehpur) Notice no:2021/11626	HANEEF SHAH AND 3 OTHERS VS STATE OF U.P. AND 3 OTHERS	ARJUN SINGH YADAV	G.A.
37	PO	CRLP/10760/2021 (Amroha (jyotiba P Nagar)) Notice no:2021/11336	SHYAMVEER SINGH AND 10 OTHERS VS STATE OF U.P. AND 3 OTHERS	ABHAY RAJ SHARMA SHIV AVTAR SHARMA	G.A.
38	PO	CRLP/10763/2021 (Jhansi) Notice no:2021/11380	INDRESH SINGH AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	SHIV KUMAR SINGH	G.A.
39	PO	CRLP/10764/2021 (S.r. Nagar (bhadohi)) Notice no:2021/11549	SMT SHAMEEM JAHAN AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	VIJAY SHANKAR YADAV NIKHIL KUMAR	G.A.
40	PO	CRLP/10767/2021 (Chitrakoot) Notice no:2021/11492	SANJAY PANDEY AND 8 OTHERS VS STATE OF U.P. AND 3 OTHERS	SHIVAM YADAV AKHILESH SINGH	G.A.
41		CRLP/11156/2021 (Allahabad) Notice no:2021/11621	MOHIT KUMAR VS STATE OF U.P. AND 5 OTHERS	HEMANT KUMAR SRIVASTAVA SR. ADVOCATE AKANKSHA YADAV	G.A.
42		CRLP/11157/2021 (Kanpur Dehat) Notice no:2021/11724	BHANU PRATAP SINGH VS STATE OF U.P. AND 2 OTHERS	VINDHYACHAL SINGH GHANSHYAM DAS MISHRA	G.A.
43		CRLP/11158/2021 (Bareilly) Notice no:2021/11209	REHAN KHAN AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	ALI HASAN ISTIYAQ ALI	G.A.
44		CRLP/11160/2021 (Bareilly) Notice no:2021/11929	SHRIYA PANDEY @ MUNMUN PANDEY AND 3 OTHERS VS STATE OF U.P. AND 2 OTHERS	ANKIT SHUKLA ABHINAV GAUR SR. ADVOCATE MOHD. RASHID SIDDIQUI	G.A.
45		CRLP/11164/2021 (Jaunpur) Notice no:2021/11665	ABHAY RAJ AND ANOTHER VS STATE OF U P AND 3 OTHERS	KRISHNA KUMAR SHUKLA	G.A.
46		CRLP/11165/2021 (Bareilly) Notice no:2021/11856	GAURAV RASTOGI AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	SACHIDA NAND TRIPATHI SHAILENDRA KUMAR UPADHYAY	G.A.
47		CRLP/11166/2021 (Varanasi) Notice no:2021/11429	SUJIT SINGH VS STATE OF U.P. AND 2 OTHERS	AJAY SRIVASTAVA	G.A.
48		CRLP/11168/2021 (Meerut) Notice no:2021/11954	SMT. NEHA SHARMA AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	MOHD. AFZAL	G.A.
49		CRLP/11170/2021 (Allahabad) Notice no:2021/11898	CHHEDI LAL PRAJAPATI VS STATE OF U.P. AND 2 OTHERS	BABU RAM YADAV RAJ KUMAR YADAV SALIL KRISHNA	G.A.
50		CRLP/11171/2021 (Banda) Notice no:2021/11803	RAJESH KUMAR VS STATE OF U.P. AND 3 OTHERS	NAND LAL YADAV PREM CHANDRA	G.A.
51		CRLP/11174/2021 (Mau) Notice no:2021/11983	SMT. NEELAM RAI VS STATE OF U.P. AND 2 OTHERS	ASHWANI KUMAR RAI ANIL KUMAR SRIVASTAVA	G.A.
52		CRLP/11177/2021 (Etah) Notice no:2021/11026	SHUBHAM RAJPOOT VS STATE OF U.P. AND 3 OTHERS	YOGESH KUMAR	G.A.
53		CRLP/11179/2021 (Kanpur Nagar) Notice no:2021/11568	MOHAMMAD AHMAD AND 2 OTHERS VS STATE OF U.P. AND 3 OTHERS	ANIL KUMAR	G.A.

54	CRLP/11184/2021 (Shamli (prabudh Nagar)) Notice no:2021/9798	KAPIL RAJORA AND 5 OTHERS VS STATE OF U.P. AND 2 OTHERS	GUNJAN SHARMA JITENDRA KUMAR	G.A.
55	CRLP/11185/2021 (Agra) Notice no:2021/11700	MANJEET @ BOS VS STATE OF U.P. AND 2 OTHERS	VIVEKA NAND RAI	G.A.
56	CRLP/11187/2021 (Bulandshahr) Notice no:2021/11347	LALTESH AND 5 OTHERS VS STATE OF U.P. AND 3 OTHERS	SATYA DHEER SINGH JADAUN RAMA SHANKAR MISHRA	SUNIL DUBEY G.A.
57	CRLP/11188/2021 (Sonbhadra) Notice no:2021/10986	RAMESH YADAV VS STATE OF U.P. AND 3 OTHERS	ABHAY KUMAR KUSHWAHA	G.A.

ADDITIONAL/UNLISTED LIST

For Admission

ECOURT CASES.

301	PO E-File	CRLP/16036/2020 (Azamgarh) Cases in which Interim order is in operation	KAILASH NARAYAN MISHRA VS STATE OF U.P. AND 2 OTHERS	SAURABH KUMAR PANDEY PAWANKUMAR DUBEY	ANAND KUMAR MISHRA G.A.
302	PO E-File	CRLP/16038/2020 (Allahabad) Case in which Interim order/stay in operation	SMT. LAXMI SAHU AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	SHASHIKANT MISHRA SANTOSH KUMAR TIWARI	G.A.
303	PO E-File	CRLP/16042/2020 (Hapur (panchsheel Nagar))	SMT. PARUL AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	RAJIV SISODIA MOHAMMAD BELAL	G.A.
304	PO E-File	CRLP/16311/2020 (Gautam Buddh Nagar)	YOGENDRA KUMAR GUPTA VS STATE OF U.P. AND 3 OTHERS	VIVEK PRAKASH MISHRA	NIKHIL KUMAR VIJAY SHANKAR YADAV G.A.
305	PO E-File	CRLP/16313/2020 (Aligarh) Cases in which Interim order is in operation	SHYAM SUNDAR KAUSHIK AND 5 OTHERS VS STATE OF U.P. AND 2 OTHERS	SAURABH YADAV SHIVAM YADAV	G.A.
306	PO E-File	CRLP/16325/2020 (Meerut)	KHURSHEED ANWER AND ANOTHER VS UNION OF INDIA AND 5 OTHERS	MOHD. AFZAL	G.A. SANJAY KUMAR YADAV PUNIT KUMAR GUPTA RAM DULAR A.S.G.I.
307	PO E-File	CRLP/16871/2020 (Agra)	ANSHUL KHANDELWAL AND 4 OTHERS VS STATE OF U.P. AND 2 OTHERS	KANDARP SRIVASTAVA KAUSTUBH SRIVASTAVA	GAGAN PRATAP SINGH G.A.
308	PO E-File	CRLP/1547/2021 (Jalaun)	RAJKUMAR VS STATE OF U.P. AND 3 OTHERS	TARUN JHA	ANUP KUMAR KHARE G.A.
309	PO E-File	CRLP/1548/2021 (Kanpur Nagar)	RAJENDRA KUMAR RATNAKAR VS STATE OF U.P. AND 2 OTHERS	KARMA SINGH YADAV RAJENDRA KUMAR RATNAKAR	G.A.
310	PO E-File	CRLP/3607/2021 (Aligarh)	RAMSHRI DEVI AND OTHERS VS STATE OF U.P. AND OTHERS	SANJEEV KUMAR GAUR BABITA UPADHYAY	G.A.
	With	CRLP-3969-2021 Aligarh	VANDANA ALIAS SUNITA AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	SANJEEV KUMAR GAUR BABITA UPADHYAY	G.A.

For Admission

311	DF	CRLP/11389/2019 (Kanpur Nagar)	RISHI NATH AWASTHI AND 4 OTHERS VS STATE OF U.P. AND 3 OTHERS	SRI VIRESH MISRA (SR. ADV.) AMIT MISRA	GYAN PRAKASH(SENIOR ADV.) SHASHANK TRIPATHI G.A.
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	With	CRLP-12015-2020 Kanpur Nagar	SUMIT AWASTHI AND 4 OTHERS VS STATE OF U.P. AND 3 OTHERS	SR. ADVOCATE AMIT MISRA	MALAY PRASAD SANJAY KUMAR YADAV G.A.
312	DF	CRLP/7197/2021 (Chandauli)	MOHD. IRSHAD KHAN VS STATE OF U P AND 3 OTHERS	SOMESH KHARE	G.A.

CASES IN WHICH INTERIM ORDER IS IN OPERATION

313	PO	CRLP/546/2020 (Gautam Buddh Nagar)	AJEET AND 3 OTHERS VS STATE OF U.P. AND 3 OTHERS	NANHE LAL TRIPATHI	AVADHESH PRATAP SINGH SATYA PRAKASH SINGH G.A.
314	PO	CRLP/596/2020 (Basti)	UPENDRA KUMAR SINGH VS STATE OF U.P. AND 3 OTHERS	TEJ BHAN SINGH SUJAN SINGH	G.A.
315	PO	CRLP/616/2020 (Bijnor)	VIPIN KUMAR VS STATE OF U.P. AND 2 OTHERS	ASHISH SINGH CHANDRA PRAKASH SINGH	G.A.
316	PO	CRLP/863/2020 (Bulandshahr)	BUSHRA AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	ANAND VIKRAM SINGH	DEEPAK KUMAR YADAV MOHD ZAKIR G.A.
317	PO	CRLP/1666/2020 (Ghaziabad)	FAREED CHAUDHARY AND 3 OTHERS VS STATE OF U.P. AND 2 OTHERS	MANISH KUMAR TRIPATHI	G.A.
318	PO	CRLP/1667/2020 (Kanpur Nagar)	MOHD. AMIR ANSARI @ SONU AND 7 OTHERS VS STATE OF U.P. AND 2 OTHERS	PRATYUSH SHUKLA PIYUSH SHUKLA	RAMA PATI TRIPATHI G.A.
319	PO	CRLP/1707/2020 (Mathura)	SMT. KUSUM VS STATE OF U.P. AND 3 OTHERS	KULDEEP SINGH CHAHAR	G.A.
320	PO	CRLP/1730/2020 (Bulandshahr)	RAHIL UMAR AND 4 OTHERS VS STATE OF U.P. AND 2 OTHERS	RAJESH KUMAR PANDEY	SUNIL KUMAR DWIVEDI G.A.
321	PO	CRLP/1951/2020 (Budaun)	POOJA DEVI @ MUSKAN AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	R.U. RINKI RENU DILIP KUMAR YADAV RAM BAHADUR SINGH PRADEEP KUMAR PAL	SACHIN KUMAR SHARMA G.A.
322	PO	CRLP/1973/2020 (Agra)	PRADEEP KUMAR HUDDA @ PRADEEP KUMAR AND 3 OTHERS VS STATE OF U.P. AND 2 OTHERS	PIYUSH DUBEY	G.A.
323	PO	CRLP/2288/2020 (Allahabad)	RAKESH NARAYAN HAJELA VS STATE OF U.P. AND 2 OTHERS	MANOJ KUMAR SRIVASTAVA ANIL KUMAR SRIVASTAVA (SENIOR ADV.) RAM BAHADUR	G.A.
324	PO	CRLP/2913/2020 (Fatehpur)	MANNI @ LINEMAN @ IFTEKHAR VS STATE OF U.P. AND 2 OTHERS	MOHD. MONIS	G.A.
325	PO	CRLP/3056/2020 (Etawah)	SHARDA VS STATE OF U.P. AND 2 OTHERS	ANAND PATI TIWARI	RAM ASHISH PANDEY G.A.
326	PO	CRLP/3204/2020 (Mathura)	NIRAJ KUMAR SHARMA VS STATE OF U.P. AND 3 OTHERS	KULDEEP JOHRI PUNYA SHEEL PANDEY	ROHIT SHUKLA G.A.
327	PO	CRLP/3320/2020 (Allahabad)	PRADEEP KUMAR SHUKLA AND 2 OTHERS VS STATE OF U.P. AND 2 OTHERS	BANSHI DHAR MISHRA	G.A.

328	PO	CRLP/3483/2020 (Sonbhadra)	DAYA SHANKAR PANDEY @ DAYA SAGAR PANDEY VS STATE OF U.P. AND 3 OTHERS	SARVESH KUMAR DUBEY VIRENDRA SINGH	G.A.
329	PO	CRLP/4652/2020 (Kannauj)	SMT. LAVALI AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	MAOHAMMD NADEEM ASHISH KUMAR	SHANKUNTALA DEVI SAHAI ANJANI KUMAR DUBEY G.A.
330	PO	CRLP/9103/2020 (Kanpur Dehat)	SUNIL KUMAR BHADORIYA @ SUNIL SINGH AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	NAMIT SRIVASTAVA VIJAY KUMAR UPADHYAY	G.A.
331	PO	CRLP/12554/2020 (Kaushambi)	REETA DEVI AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	ANAND KUMAR SINGH	G.A.
332	PO	CRLP/13610/2020 (Banda)	MOHIA ALAM VS STATE OF U.P. AND 2 OTHERS	RAJESH KUMAR SINGH	G.A.
333	PO	CRLP/13716/2020 (Siddharth Nagar)	VISHNU KANT SHUKLA AND 2 OTHERS VS STATE OF U P AND 3 OTHERS	SHAHROZE KHAN	G.A.
334	PO	CRLP/13758/2020 (Etawah)	REKHA KUMARI AND ANOTHER VS STATE OF U P AND 3 OTHERS	PUNEET BHADAURIA AWADH BIHARI PANDEY	ADITYA KUMAR TRIPATHI G.A.
335	PO	CRLP/17607/2020 (Mau)	AJAY KUMAR GAUTAM VS STATE OF U.P. AND 2 OTHERS	RAJESH TRIPATHI RAMKAILASH RAJBHAR	RAJ KUMAR GUPTA SATISH G.A.
336	PO	CRLP/837/2020 (Basti)	RAM NARAYAN YADAV VS STATE OF U.P. AND 7 OTHERS	GOPAL DAS SRIVASTAVA AMIT KUMAR SINGH	G.A.
337	PO	CRLP/1444/2020 (Pilibhit)	MANOJ KUMAR SHARMA VS STATE OF U.P. AND 3 OTHERS	MADHU RANJAN PANDEY	G.A.
338	PO	CRLP/1492/2020 (Deoria)	BHOLA GOND AND 4 OTHERS VS STATE OF U.P. AND 3 OTHERS	HARE RAM PANDEY	G.A.
339	PO	CRLP/1646/2020 (Varanasi)	DINESH SINGH ALIAS DINESH PRAKASH SINGH VS STATE OF U.P. AND 3 OTHERS	VISHWANATH VISHWAKARMA	G.A.
340	PO	CRLP/1844/2020 (Gautam Buddh Nagar)	BABLU VS STATE OF U.P. AND 3 OTHERS	ROHIT SHUKLA	G.A.
341	PO	CRLP/1956/2020 (Ghaziabad)	MEENA AND 3 OTHERS VS STATE OF U.P. AND 2 OTHERS	MOHD. SAMIUZZAMAN KHAN	G.A.
342	PO	CRLP/1976/2020 (Mau)	SAHJANAND SINGH VS STATE OF U.P. AND 2 OTHERS	PRADEEPTA KUMAR SHAHI BIRENDRA SINGH	G.A.
343	PO	CRLP/2080/2020 (Ballia)	VINOD TIWARI VS STATE OF U.P. AND 3 OTHERS	ISHWAR KUMAR UPADHYAY	G.A.
344	PO	CRLP/2114/2020 (Aligarh)	JUGENDRA SINGH VS STATE OF U.P. AND 3 OTHERS	ADITYA VARDHAN SINGH	G.A.
345	PO	CRLP/2132/2020 (Rampur)	VIRENDRA YADAV VS STATE OF U.P. AND 2 OTHERS	SHIVANGI SINGH GAURAV SINGH	G.A.
346	PO	CRLP/2468/2020 (Kaushambi)	ZAHIDA BANO VS STATE OF U.P. AND 10 OTHERS	ARJUN SINGH YADAV	G.A.
	With	CRLP-10301-2020 Kaushambi	ROSHNI BANO @ SOGRA BANO AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	SHARAD SARAN SRIVASTAVA	G.A.

347	PO	CRLP/2768/2020 (Azamgarh)	UMAKANT YADAV VS STATE OF U.P. AND 5 OTHERS	DEVBRATT YADAV RAM PRATAP YADAV	G.A.
348	PO	CRLP/2907/2020 (Jhansi)	VIJAY KUMAR AND 4 OTHERS VS STATE OF U.P. AND 2 OTHERS	AJAY KUMAR MISHRA	G.A.
349	PO	CRLP/2909/2020 (Hamirpur)	LEKHRAJ SINGH AND 6 OTHERS VS STATE OF U.P. AND 3 OTHERS	YOGESH KUMAR RAJIV LOCHAN SHUKLA	G.A.
350	PO	CRLP/3008/2020 (Sonbhadra)	MANGALA PRASAD PANDEY AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	SHRI PRAKASH DWIVEDI ANAND KUMAR SINGH	G.A.
351	PO	CRLP/3395/2020 (Ghazipur)	SUBHASH CHANDRA RAWAT VS STATE OF U.P. AND 3 OTHERS	AKHILESH KUMAR SINGH	G.A.
352	PO	CRLP/3751/2020 (Bareilly)	SMT. RISHITA AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	AFTAB AHAMAD	G.A.
353	PO	CRLP/4304/2020 (Moradabad)	KM. SAKSHI AND 2 OTHERS VS STATE OF U.P. AND 3 OTHERS	SANTOSH KUMAR RAI	RANJEET KUMAR YADAV AMIT KUMAR G.A.
354	PO	CRLP/4320/2020 (Ghaziabad)	SHALINI SHARMA JYOTISHI VS STATE OF U.P. AND 3 OTHERS	JAHANGIR HAIDER	G.A.
355	PO	CRLP/4321/2020 (Allahabad)	ARUN MISHRA VS STATE OF U.P. AND 2 OTHERS	MAHABIR YADAV ARUN MISHRA	MANISH TIWARI AJAY SINGH C.S.C.
356	PO	CRLP/4973/2020 (Ghaziabad)	SANDEEP KUMAR AND 6 OTHERS VS STATE OF U.P. AND 2 OTHERS	KARTIKEY SINGH SANDEEP SINGH	SHIVBABOO G.A.
357	PO	CRLP/4999/2020 (Kanpur Nagar)	VIRENDRA AND 4 OTHERS VS STATE OF U.P. AND 2 OTHERS	SANJAY SRIVASTAVA	ARUN KUMAR SINGH G.A.
358	PO	CRLP/5441/2020 (Mirzapur)	RAMESH RAM PATHAK AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	ASHOK KUMAR MISHRA RAKESH CHANDRA	G.A.
359	PO	CRLP/6177/2020 (Mainpuri)	ANSHU DEVI VS STATE OF U.P. AND 6 OTHERS	BRIJESH PRATAP MISHRA	AJEET DIXIT G.A.
360	PO	CRLP/8820/2020 (Kanpur Nagar)	MANOJ JAISWAL VS STATE OF U.P. AND 3 OTHERS	SHYAM SURAT SHUKLA SHAILENDRA KUMAR OJHA	G.A.
361	PO	CRLP/11109/2020 (Fatehgarh)	GAURHARI AGARWAL VS STATE OF U.P. AND 3 OTHERS	RAVI ANAND AGARWAL NARENDRA KUMAR SINGH SHOBH NATH PANDEY SHRAWAN KUMAR PANDEY SHREYA GUPTA	MAMTA SINGH G.A.
362	PO	CRLP/11598/2020 (Agra)	RAVI BANSAL VS STATE OF U.P. AND 2 OTHERS	GHANSHYAM DAS MISHRA	G.A.
363	PO	CRLP/12311/2020 (Azamgarh)	PRADEEP RAJBHAR AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	RISHI KANT RAI	BHUPESH PRATAP SINGH G.A.
364	PO	CRLP/13773/2020 (Allahabad)	ROHAN SRIVASTAVA AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	SANJAY SINGH SHASHANK SINGH	SHARDA PRASAD MISHRA G.A.
365	WA	CRLP/13841/2020 (Ballia)	RAJIV KUMAR SINGH VS STATE OF U.P. AND 2 OTHERS	SATYENDRA NARAYAN SINGH KAMESHWAR SINGH	G.A.

366	WA	CRLP/13968/2020 (Fatehpur)	RAM MILAN SINGH VS STATE OF U.P. AND 8 OTHERS	SATYA DHEER SINGH JADAUN DEVESH KUMAR GUPTA	G.A.
367	PO	CRLP/14559/2020 (Farrukhabad)	RAJESH KUMAR SINGH VS STATE OF U P AND 2 OTHERS	DUR VIJAY SINGH	G.A.
368	PO	CRLP/14672/2020 (Ghaziabad)	DEVEND KUMAR @ DEVENDRA KUMAR VS STATE OF U.P. AND 3 OTHERS	PAVAN KUMAR MISHRA	A.G.A.
369	PO	CRLP/15252/2020 (Gautam Buddh Nagar)	SEEMA GOEL VS STATE OF U.P. AND ANOTHER	PRATIK CHANDRA AKSHAY MOHILEY	NIKHIL KUMAR G.A.
370	PO	CRLP/15336/2020 (Mathura)	NEM SINGH VS STATE OF U.P. AND 8 OTHERS	ASHUTOSH KUMAR TIWARI	BAL MUKUND SINGH G.A.
371	PO	CRLP/16600/2020 (Allahabad)	MOHAMMAD AASAD AND 3 OTHERS VS STATE OF U.P. AND 2 OTHERS	CHANDRA MOHAN PANDEY S.M.FARAZ I. KAZMI ANAND MOHAN PANDEY	AADESH KUMAR SRIVASTAVA G.A.
372	PO	CRLP/17225/2020 (Jalaun)	SMT. ARCHANA SRIVASTAVA VS STATE OF U P AND 2 OTHERS	RAJIV GAUR ANAND PRAKASH SRIVASTAVA	G.A.
373	PO	CRLP/17588/2020 (Etawah)	PUJA AND ANOTHER VS STATE OF U P AND 2 OTHERS	ADITYA KUMAR TRIPATHI	BHAVISYA SHARMA MOHAMMAD ASIF G.A.
374	PO	CRLP/2282/2021 (Varanasi)	PANKAJ AND 4 OTHERS VS STATE OF U.P. AND 2 OTHERS	CHANDRANSHU GOUR UTKARSH KHANNA RAHUL CHAUDHARY	ANIL KUMAR VERMA G.A.
375	LAFP	CRLP/8226/2021 (Agra)	AARTI SHARMA AND 2 OTHERS VS STATE OF U.P. AND 3 OTHERS	SHIVENDRA KUMAR GUPTA SHIV CHAND YADAV SHYAM LAL	BALBEER SINGH G.A.

Application for Orders

376		1/2010 (161037/2012) (Recall of Order) in case CRLP-391- -2010 Decided on 02/05/2012	SUBODH TYAGI VS STATE OF U.P. AND OTHERS	RAVINDRA MANI PAL NITIN GUPTA	G.A. GOVT. ADVOCATE
377		4/2021 (Misc. Application) in case CRLP-2884- -2018 Decided on 27/11/2019	BHOOPENDRA KUMAR VERMA AND 6 OTHERS VS STATE OF U.P. AND 3 OTHERS	VIVEK KUMAR SINGH	G.A.

(Court No.48)
HON'BLE JUSTICE ANJANI KUMAR MISHRA
HON'BLE JUSTICE CHANDRA KUMAR RAI

For Final Hearing

HON BLE SUPREME COURT ORDER

378	PO	CRLA/1251/2013 (Bulandshahr)	SOHANPAL VS STATE OF U.P.	SACHIN KANAUJIYA B. NARAYAN SINGH	ANIL KUMAR VERMA GOVT. ADVOCATE
	With	CRLA-1011-2013 Bulandshahr	SHIV KUMAR VS STATE OF U.P. YND OTHERS	PRADEEP KUMAR BHARDWAJ	ANIL KUMAR VERMA GOVT. ADVOCATE
	With	CRLA-1170-2013 Bulandshahr	KISHAN VS STATE OF U.P.	B. NARAYAN SINGH	ANIL KR.VERMA GOVT. ADVOCATE
379	PO	CRLA/610/2016 (Bulandshahr)	SUPPAN @ SUFIYAN AND ANOTHER VS STATE OF U.P.	BRAHMA KUMAR TIWARI SWETASHWA AGARWAL	G.A.
	With	CRLA-5444-2015 Bulandshahr	AHMAD NOOR VS STATE OF U.P.	SANJAY SINGH SWETASHWA AGARWAL	G.A.
	With	CRLA-5898-2015 Bulandshahr	SULTAN VS STATE OF U.P.	SUSHIL DUBEY PREM SHANKAR SAMIR KUMAR GARG	SANJAY SINGH G.A.
	With	CRLA-5899-2015 Bulandshahr	NISAR VS STATE OF U.P.	SAMIR KUMAR GARG	SANJAY SINGH G.A.

SENIOR CITIZEN

380	PO	CRLA/638/2014 (Budaun)	SHARAFAT VS STATE OF U.P.	SEEMA PANDEY AVANISH TRIPATHI UPENDRA KUMAR SINGH	GOVT. ADVOCATE
				<u>For Hearing</u>	
381	DF	CRLA/6557/2006 (Bijnor)	SHOORVIR VS STATE OF U.P.	SANTOSH KUKMAR TIWARI	G.A.
	With	CRLA-6508-2006 Bijnor	JITENDRA SINGH AND ANOTHER VS STATE OF U.P.	GOPAL MISHRA PANKAJ KUMAR AMIT MISHRA V.M. ZAIDI AMIT RANA A.K.MISHRA P.C. SRIVASTAVA SHAMSHER SINGH	GOVT. ADVOCATE
	With	CRLA-6509-2006 Bijnor	CHHOTE VS STATE OF U.P.	V.M. ZAIDI	GOVT. ADVOCATE
	With	CRLA-6584-2006 Bijnor	BILLU @ VIRENDRA SINGH VS STATE OF U.P.	AMAR SINGH KASHYAP	GOVT. ADVOCATE
	With	CRLA-7664-2006 Bijnor	RAJVIR VS STATE OF U.P.	ARVIND KUMAR MISHRA R.P. TRIPATHI A.K. MISHRA	GOVT. ADVOCATE
382	PO	CRLA/7585/2007 (Basti) DEATH	JEETU SINGH @ JEET BAHADUR SINGH VS STATE OF U.P.	S.N. MISHRA RAVINDRA KUMAR TRIPATHI SARVANAND PANDEY ANURAG PRASAD ABHISHEK SRIVASTAVA	AZAD RAI GOVT. ADVOCATE

383	NCL	CRLA/2752/2008 (Kanpur Dehat)	BALWAN SINGH AND OTHERS VS STATE OF U.P.	UDAI NARAYAN KHARE D K DWIVEDI RANVIR SINGH RAJIV SHARMA R.K.R.SHARMA CHOWDHRY SUBHASH KUMAR RAM ASHISH PANDEY R.K. PAUL ARVIND KUMAR DIXIT DEVENDRA SWAROOP	GOVT.ADVOCATE
	With	CRLA-2751-2008 Kanpur Dehat	SARNAM SINGH @ BAUA VS STATE OF U.P.	S.NIRANJAN P.K.DUBEY AMIT KUMAR D.P.SINGH UDAI NARAYAN KHARE DEVENDRA SWAROOP TANIYA PANDEY AMIT SAXENA	R.K. PAUL GOVT.ADVOCATE
For Final Hearing					
384	DF	CRLA/1792/2013 (Kaushambi)	BADKU ALIAS NEPALI VS STATE OF U.P.	ANOOP KUMAR PANDEY SATISH SHARMA K.K. DWIVEDI	GOVT. ADVOCATE
385	DF	CRLA/4977/2016 (Mahoba)	GANESH PRASAD VS STATE OF U.P.	TARUN KUMAR TRIPATHI SANJAY SINGH SENGAR NAND KISHOR MISHRA RUKSANA JITENDRA SINGH RAKESH KUMAR GUPTA	CHANDRA PRAKASH TIWARI G.A.
386	DF	CRLA/6145/2018 (Varanasi)	ASHUTOSH PANDEY VS STATE OF U.P.	RAJ KUMAR PANDEY RAM KUMAR PAL	SHAMS TABREZ ALI G.A.
	With	CRLA-5818-2018 Varanasi	MANTOO @ MANISH PANDEY VS STATE OF U.P.	C.K.PAREKH(SENIOR ADV.)	SHAMS TABREZ ALI G.A.
	With	CRLA-5825-2018 Varanasi	ROHIT SINGH VS STATE OF U.P.	C.K.PAREKH(SENIOR ADV.)	SHAMS TABREZ ALI G.A.
	With	CRLA-5844-2018 Varanasi	ASHISH SINGH VS STATE OF U.P.	ASHISH MOHAN SRIVASTAVA HRIDAYA NARAIN SINGH C.K.PAREKH(SENIOR ADV.)	SHAMS TABREZ ALI G.A.
	With	CRLA-5866-2018 Varanasi	DEEPU SINGH @ BOXER VS STATE OF U.P.	SURAJ KUMAR SINGH	SHAMS TABREZ ALI G.A.

HON BLE HIGH COURT ORDER (EXPEDITED)

387	PO	CRLA/3244/2013 (Kanpur Nagar)	KAMLESH VS STATE OF U.P.	SUKHVIR SUKHV JITENDRA KUMAR MISHRA DHARM PRAKASH MISHRA A.V. CHAURASIA D.S.KHAN VINAY KUMAR SUKHVIR SINGH RAVINDRA SHARMA	GOVT. ADVOCATE
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CASES IN WHICH RECORDS HAVE BEEN SUMMONED.

388	PO	CRLA/3338/2014 (Moradabad)	ANUJ SHARMA VS STATE OF U.P.	ABHAS SHARMA NOOR MOHAMMAD R.K. SHARMA	GOVT.ADVOCATE
389	PO	CRLA/1009/1982 (Rampur)	RASHID KHAN AND ANOTHER VS STATE	A.N.SRIVASTAVA N.K.RASTOGI	A.G.A.

	With	GOVA-1673-1982 Rampur	STATE VS RASHID KHAN	G.A.	A.N. SRIVASTAVA SAGIR AHMAD R.P.SINGH N.K. RASTOGI
390	PO	CRLA/532/1983 (Basti)	CHANDRA BALI AND 8 OTHERS VS STATE OF U.P.	VIVEK PRASAD MATHUR DILEEP KUMAR(SENIOR ADV.) G.P. MATHUR RAJRSHI GUPTA APUL MISRA A.C.SRIVASTAVA R.PANDEY	SHESH NARAIN MISHRA A.G.A.
	With	GOVA-1932-1983 Basti	STATE VS CHANDRA SHEKHAR	A.G.A. D.G.A.	C.P. MISHRA AKHILESH CHAND SRIVASTAVA VIVEK PRASAD MATHUR APUL MISRA RAMESH CHANDRA PATHAK G.P. MATHUR
391	PO	CRLA/469/1985 (Fatehpur)	RAIS VS STATE	RAJIV KUMAR TRIPATHI MOHD IRTEQA SUDHIR MEHROTRA R.B.SAHAI SURESH CHANDRA DWIVEDI JAI PRAKASH SINGH MOHD. FAROOQ J.S.SENGAR	SANJAY SRIVASTAVA A.G.A.
	With	CRLA-647-1985 Fatehpur	AFAQ VS STATE OF U.P.	M.ISLAM MOHD IRTEQA SUDHIR MEHROTRA JAI PRAKASH SINGH J.S.SENGAE	SANJAY SRIVASTAVA R.B.SAHAI PRADEEP KUMAR DGA
392	PO	CRLA/1293/1985 (Moradabad)	ASHOK AND ORS. VS STATE OF U.P.	DR. C.P. UPADHYAY RAJU SINGH PT. MOHAN CHANDRA	A.G.A.
393	PO	CRLA/328/1986 (Ballia)	SARVANARAIN TIWARI VS STATE OF U.P.	RAJESH KUMAR SINGH R. P. SINGH KIRTIKAR PANDEY	A.G.A.
	With	CRLA-3328-1985 Ballia	SITA RAM TEWARI VS STATE	RAJESH KUMAR SINGH KIRTIKAR PANDEY	A.G.A.
394	PO	CRLA/1408/1988 (Mathura)	SURESH AND OTHERS VS STATE OF U.P.	UPENDRA UPADHYAY Y.S.RATHORE	VASHISHTHA TIWARI D.G.A.
395	PO	CRLA/482/1989 (Etawah)	SURESH CHANDRA VS STATE OF U.P.	YOGESH KUMAR SAXENA ANURAG SHUKLA PRAKASH CHANDRA SRIVASTAVA ATHARVA DIXIT GAURAV TRIPATHI DILEEP KUMAR	A.G.A.
396	PO	CRLA/741/1989 (Banda)	NATHOO AND ORS. VS STATE	INDRA KUMAR CHATURVEDI(SENIOR ADV.) RAM MILAN DWIVEDI R.S. TIWARI	A.G.A.
397	PO	CRLA/784/1989 (Varanasi)	JAISHREE AND OTHERS VS STATE OF U.P.	V. SINGH	G.A.
398	PO	CRLA/1418/1989 (Aligarh)	YATENDRA SINGH VS STATE OF U.P.	DEVENDRA DAHMA R.B. SHARMA	RAJ SINGH VINAY SINGH ASHUTOSH KUMAR MISHRA A.G.A.
	With	CRLR-237-2018 Null	YATENDRA SINGH VS STATE OF U.P. AND ANOTHER	PURUSHOTTAM DIXIT	G.A.
399	PO	CRLA/401/1990 (Jaunpur)	INDRA BAHADUR SINGH AND OTHERS VS STATE OF U.P.	ANURAG VAJPEYI ASHWINI KUMAR AWASTHI VIRENDRA SARAN	A.G.A.

400	PO	CRLA/73/1991 (Banda)	KEDAR YADAV VS STATE OF U.P.	RAJ KARAN YADAV R.C. GUPTA	A.G.A.
401	PO	CRLA/121/1991 (Budaun)	LAKHAN AND ORS VS STATE	DHAN PAL J.S. SENGAR RAVI SHANKAR TRIPATHI NAGENDRA KUMAR SINGH J.S. TOMAR	ABHAY RAJ SINGH A.G.A.
402	PO	CRLA/1013/1991 (Mirzapur)	RAM PRASAD VS STATE	RAMESH KUMAR SINGH S.P. SINGH	A.G.A.
403	PO	CRLA/40/1992 (Meerut)	ROHTASH VS STATE OF U.P.	DESH RATAN CHAUDHARY -----	GA
	With	CRLA-39-1992 Meerut	RAJBEER AND OTHERS VS STATE OF U.P.	RAHUL KUMAR TYAGI V.K. SINGH RAM RAJ PANDEY S.K. SINGH	GA
404	PO	CRLA/232/1992 (Hamirpur)	KHEM CHANDRA VS STATE	PRIYANKA DEVI M.C. CHATURVEDI	A.G.A. D.G.A.
405	PO	CRLA/399/1993 (Kanpur Dehat)	RAJ VEER VS STATE OF U.P.	LAL MANI SINGH SUSHIL KUMAR PAL SHANKER SHEKHAR	A.G.A.
406	PO	CRLA/458/1993 (Meerut)	ANISH VS STATE	S.P.S. RAGHAV SUDHIR KUMAR RAM NIWAS SHARMA	A.G.A.
407	PO	CRLA/691/1993 (Meerut)	HARPAL VS STATE	JITENDRA SINGH AKHILESH SINGH SHIVAM YADAV SUMIT GOYAL -----	AGA
408	PO	CRLA/706/1993 (Basti)	OM KAR SINGH VS STATE	SHYAM LAL RAJRSHI GUPTA RIZWAN AHAMAD S.P.SHUKLA	AGA
409	PO	CRLA/711/1993 (Basti)	RAM NARAIN VS STATE	RAVINDRA PRAKASH SRIVASTAVA RAJA RAM YADAV	A.G.A.
410	PO	CRLA/609/1996 (Pilibhit)	TILAK RAM ALIAS TRILOK AND OTHERS VS STATE OF U.P.	MURLIDHAR P.N.GANGWAR VIPIN KUMAR R.P. SINGH YADAV	A.G.A.
411	PO	CRLA/642/1996 (Agra)	RAMAN LAL VS STATE OF U.P.	RATAN SINGH VIRENDRA SINGH TEJ PAL LAVESH SHARMA RAVINDRA SHARMA V.K. SHARMA	KRISHNA KAPOOR D.G.A.
412	PO	CRLA/698/1996 (Shahjahanpur)	SHER SINGH VS STATE OF U.P.	R.S.SHUKLA	GOVT. ADVOCATE
413	PO	CRLA/719/1996 (Bareilly)	MUNNA LAL VS STATE	MOHAN CHAND SAURABH YADAV APUL MISRA	A.G.A.
414	PO	CRLA/609/1997 (Kanpur Nagar)	LAXMI NARAIN VS STATE OF U.P.AND OTHERS	RAJESH DWIVEDI S.C.TIWARI	A.G.A.
415	WC	CRLA/1870/1997 (Mau)	JAVED AKHTAR VS STATE OF U.P.	A.K.AWASTHI A.K.UPADHYAY S.F.A.NAQVI S.B.SAROJ NAVIN KUMAR ANAND PRIYA SINGH AJAY KUMAR SRIVASTAVA P.N.LAL	A.G.A.

416	PO	CRLA/292/2001 (Azamgarh)	MAN BAHADUR SINGH AND OTHERS VS STATE OF U.P.	PRATIBHA SINGH ASHOK KUMAR SINGH APUL MISRA	G.A.
417	PO	CRLA/399/2001 (Banda)	RAJJAN AND ANOTHER VS STATE OF U.P.	ANIL SRIVASTAVA	GOVT. ADVOCATE
418	PO	CRLA/499/2001 (Aligarh)	FIROZ AND OTHERS VS STATE OF U.P.	RAJ SINGH	GOVT. ADVOCATE
419	PO	CRLA/1056/2003 (Gorakhpur)	OM PRAKASH YADAV AND OTHERS VS STATE OF U.P.	----- BIRENDRA SINGH SHYAMU SHUKLA P.C. SRIVASTAVA	UMA NATH PANDEY SHIV RAM DUBEY GOVT.ADVOCATE
	With	CRLA-1004-2003 Gorakhpur	GANESH YADAV VS STATE OF U.P.	R.K. PANDEY	UMA NATH PANDEY SATYA PRAKASH GOVT.ADVOCATE
420	PO	CRLA/288/2011 (Amroha (jyotiba P Nagar))	ASHFAQ VS STATE OF U.P.	D.K. DEWAN	GOVT. ADVOCATE
	With	CRLA-337-2011 Amroha (jyotiba P Nagar)	NAWAZISH VS STATE OF U.P.	APUL MISRA A.KUMAR SRIVASTAVA SHASHANK KUMAR RAJEEV SISODIA	GOVT. ADVOCATE
	With	CRLA-598-2011 Amroha (jyotiba P Nagar)	KAMEEL VS STATE OF U.P.	ADIL KHAN RAKESH CHANDRA UPADHYAY A KUMAR SRIVASTAVA J.P. PANDEY ANIL KUMAR PAL A. KUMAR SRIVASTAVA	GOVT. ADVOCATE
	With	CRLA-1361-2011 Amroha (jyotiba P Nagar)	KALUWA VS STATE OF U.P.	SHASHANK KUMAR RAVINDRA SHARMA RAGHUVANSH MISRA RAHUL MISRA RAJEEV SISODIA	GOVT. ADVOCATE
421	PO	CRLA/1299/2011 (Agra)	ANAR SINGH VS STATE OF U.P.	AMIT KUMAR GAUR RAHUL SHEKHAR MANISH DEV RAHUL ASTHANA AMBRISH KUMAR KASHYAP YOGESH SRIVASTAVA	GOVT. ADVOCATE
422	PO	CRLA/2542/2011 (Kanpur Dehat)	SHYAM MISHRA VS STATE OF U.P.	K.KUMAR TRIPATHI L.M. SINGH	GOVT. ADVOCATE
	With	CRLA-2173-2011 Kanpur Dehat	SMT. RASHMI VS STATE OF U.P.	K.KUMAR TRIPATHI L.M. SINGH	GOVT. ADVOCATE
	With	CRLA-2541-2011 Kanpur Dehat	SMT. SAROJANI DEVI VS STATE OF U.P.	LAV SRIVASTAVA K.KUMAR TRIPATHI L.M. SINGH	GOVT. ADVOCATE
423	PO	CRLA/5180/2011 (Rampur)	CHHATRA PAL AND ANR. VS STATE OF U.P.	R.K. SINGH VEERENDRA K. SHUKLA DURGESH KUMAR SINGH DEVENDRA MOHAN SINGH A. KUMAR SRIVASTAVA	MOHIT SINGH GOVT. ADVOCATE
	With	CRLA-4879-2011 Rampur	DHARAMVEER VS STATE OF U.P.	GOPESHWAR SAHAI BISARIA BRIJESH SAHAI VEERENDRA K. SHUKLA DEVENDRA MOHAN SINGH A. KUMAR SRIVASTAVA	MOHIT SINGH GOVT. ADVOCATE

	With	CRLA-4880-2011 Rampur	CHARAN SINGH AND ANR. VS STATE OF U.P.	SUNIL KUMAR UPADHYAY GOPESHWAR SAHAI BISARIA R.R.SINGH DHARMENDRA SINGH BRIJESH SAHAI MOHD.IRFAN VIJAY GAUTAM ANAND KUMAR SRIVASTAVA GIRISH CHANDRA PANT SHIVAM YADAV VEERENDRA K.SHUKLA ARUN SRIVASTAVA DEVENDRA MOHAN SINGH A. KUMAR SRIVASTAVA	MOHIT SINGH GOVT. ADVOCATE
	With	CRLA-5181-2011 Rampur	JAGDISH AND ANR. VS STATE OF U.P.	VEERENDRA K.SHUKLA BRIJESH SAHAI LALLAN VERMA DEVENDRA MOHAN SINGH A. KUMAR SRIVASTAVA	MOHIT SINGH GOVT. ADVOCATE
424	PO	CRLA/7297/2011 (Budaun)	LEKH RAJ AND OTHERS VS STATE OF U.P.	AJAY KUMAR PATHAK AVANISH TRIPATHI APUL MISRA ARUN KUMAR SRIVASTAVA RAJESH MAURYA S.N. TIWARI	R.S. TRIPATHI GOVT. ADVOCATE
425	PO	CRLA/127/2012 (Shahjahanpur)	ROSHAN LAL AND ANOTHER VS STATE OF U.P.	RAM NETA SINGH AMIT KUMAR SRIVASTAVA	GOVT. ADVOCATE
426	PO	CRLA/633/2013 (Aligarh)	PINKOO @ JITENDRA VS STATE OF U.P.	J.S. AUDICHIYA BRIJESH SAHAI(SENIOR ADV.) AMIT MISRA BHAVYA SAHAI NO NAME PAWAN KUMAR BHARDWAJ K.K. UPADHYAYA	IMRAN ULLAH SHISHIR PRAKASH MOHAMMAD KHALID A.K.UMRAO GOVT. ADVOCATE
	With	CRLA-25-2013 Aligarh	SMT. ISHWARI DEVI VS STATE OF U.P.	K.K. UPADHYAYA JAI SHANKER AUDICHYA	GOVT. ADVOCATE
427	PO	CRLA/1274/2013 (Agra)	HARI BABU AND ANR. VS STATE OF U.P.	KIRAN TIWARI MAHESH CHANDRA TIWARI SANT LAL PRASHANT VYAS ANAND KUMAR TIWARI NARESH KUMAR	GOVT. ADVOCATE
	With	CRLA-904-2013 Agra	MANIK CHANDRA VS STATE OF U.P.	ISHTIYAQ ALI R.C. GAUR SUDHAKAR SHUKLA ALI HASAN	GOVT. ADVOCATE
428	PO	CRLA/1306/2013 (Moradabad)	LALLOO VS STATE OF U.P.	MADAN SINGH	MAYANK SINGH R.D.SINGH GOVT. ADVOCATE
429	PO	CRLA/1447/2013 (Kaushambi)	KALLU YADAV VS STATE OF U.P.	NISAR UDDIN MOHD. SAMIUZZAMAN KHAN PRAMOD KUMAR SRIVASTAVA	RAHUL KUMAR TRIPATHI GOVT. ADVOCATE
	With	CRLA-2710-2013 Kaushambi	MAKKHAN PASI VS STATE OF U.P.	BHUVNESH KUMAR SINGH AMIT KUMAR PANDEY JAY BABU KESHARWANI	GOVT. ADVOCATE
430	PO	CRLA/244/2014 (Budaun)	RAJVEER AND ANR. VS STATE OF U.P.	AKHIL SHARMA SHIV BAHADUR SINGH AJAY KUMAR SRIVASTAVA RUPESH SRIVASTAV RAVINDRA PAL SINGH KASHYAP RAJESH KUMAR VERMA PANKAJ SATSANGI	RAVINDRA PAL SINGH KASHYAP G.A.
	With	CRLA-243-2014 Budaun	RAKSHPAL VS STATE OF U.P.	D.S. KHAN A.P. PACHAURI BHARAT SINGH PANKAJ SATSANGI	R.S. TRIPATHI G.A.

431	PO	CRLA/936/2014 (Pilibhit)	BRIJESH VS STATE OF U.P.	SUDHIR KUMAR AGARWAL MANOJ KUMAR AJAY KUMAR KASHYAP M.C. CHATURVEDI SUDHANSHU PANDEY SHRAWAN KUMAR OJHA RAJIV KUMAR SINGH AKHILANAND PANDEY	GOVT. ADVOCATE
	With	CRLA-852-2014 Pilibhit	SMT. ROOPWATI VS STATE OF U.P.	M.C. CHATURVEDI SHRAWAN KUMAR OJHA AKHILANAND PANDEY	GOVT. ADVOCATE
432	PO	CRLA/3948/2014 (Moradabad)	MOHD. ALI VS STATE OF U.P.	IRSHAD AHMAD	GOVT. ADVOCATE
433	PO	CRLA/3997/2014 (Kaushambi)	JEET LAL AND 2 OTHERS VS STATE OF U.P.	MOHD.SAMIUZAMAN KHAN MAHENDRA TRIPATHI ASHUTOSH DWIVEDI R.C. YADAV	DEEPAK SINGH PATEL S. RASHID ANAND KUMAR SINGH GOVT.ADVOCATE
	With	CRLA-4353-2014 Kaushambi	RAJ BAHADUR VS STATE OF U.P.	MOHD. SAMIUZZAMAN KHAN R.B. SINGH	S. RASHID GOVT.ADVOCATE
434	PO	CRLA/2616/2015 (Moradabad)	SUKH LAL @ SHUKLA @ RAJ KUMAR VS STATE OF U.P.	SHARDA PRASAD MISHRA BHARAT SINGH LAVKUSH KUMAR SHARMA	GOVT.ADVOCATE
	With	CRLA-2242-2015 Moradabad	PRAMOD VS STATE OF U.P.	BHARAT SINGH	ASHUTOSH UPADHYAY GOVT.ADVOCATE
435	PO	CRLA/3402/2015 (Kannauj)	KUNDAN AND 3 OTHERS VS STATE OF U.P.	J.N. SINGH ARIMARDAN YADAV	G.A.
	With	CRLA-3886-2015 Kannauj	ANIL VS STATE OF U.P.	J.N. SINGH PRAMOD KUMAR SRIVASTAVA JAG NARAYAN ARIMARDAN YADAV	G.A.
436	PO	CRLA/5571/2015 (Maharajganj)	NIRMAL VS STATE OF U.P.	DINESH KUMAR PANDEY KRISHNA NAND YADAV	G.A.
437	PO	CRLA/753/2016 (Fatehpur)	GUDDAN SINGH @ KAMAL SINGH @ ALOK SINGH VS STATE OF U.P.	SANTOSH KUMAR YADAV JITENDRA SINGH SANTOSH KUMAR NIGAM	G.A.
	With	CRLA-714-2016 Fatehpur	ABHIMANYU SINGH AND ANR. VS STATE OF U.P.	SANTOSH KUMAR NIGAM JITENDRA SINGH MANVENDRA SINGH	G.A.
438	ED	CRLA/4430/2016 (Lalitpur)	DHRUV SINGH VS STATE OF U.P.	NANHE LAL TRIPATHI SHIV KUMAR SINGH RAVINDRA KUMAR (KAUSHIK)	G.A.
439	ED	CRLA/5320/2016 (Muzaffar Nagar)	AYYUB AND ANOTHER VS STATE OF U.P.	ANIL KUMAR TIWARI RANJEET ASTHANA DINESH CHANDRA TRIPATHI MANOJ KUMAR SINGH PRAMOD KUMAR SRIVASTAVA MAINUDDIN AHAMAD RAGHURAJ KISHORE AJAY KUMAR TIWARI SANGAM LAL KESHARWANI RAJESH KUMAR SINGH	G.A.
440	WC	CRLA/1118/2017 (Jhansi)	KESHAV KUMAR ALIAS PANDIT AND ANOTHER VS STATE OF U.P.	SHIV OM VIKRAM SINGH CHAUHAN MANISH KUMAR SINGH RAM OM VIKRAM SINGH CHAUHAN	PRATEEK SAMADHIYA PRASHANT KUMAR TRIPATHI G.A.
	With	CRLA-6372-2016 Jhansi	SUKESH ALIAS DADDA BHADAURIYA VS STATE OF U.P.	DILEEP KUMAR(SENIOR ADV.)	RAVITENDRA PRATAP SINGH CHANDEL PRATEEK SAMADHIYA PRASHANT KUMAR TRIPATHI G.A.

	With	CRLA-6424-2016 Jhansi	RAHEEM KHAN VS STATE OF U.P.	PRADEEP PANDEY RAJIV LOCHAN SHUKLA VIJAY PRATAP SINGH IMRAN MABOOD KHAN	RAVITENDRA PRATAP SINGH CHANDEL PRATEEK SAMADHIYA PRASHANT KUMAR TRIPATHI G.A.
	With	CRLA-153-2017 Jhansi	BHARAT SINGH @ BHAGAT SINGH VS STATE OF U.P.	PRATIK CHANDRA ASHA PARIHAR PRADEEP CHANDRA(SENIOR ADV.)	PRATEEK SAMADHIYA PRASHANT KUMAR TRIPATHI G.A.
	With	CRLA-1153-2017 Jhansi	MAHESH @ KALIA VS STATE OF U.P.	SHYAM KUMAR VERMA A.Z.KHAN VIMAL CHANDRA	PRATEEK SAMADHIYA PRASHANT KUMAR TRIPATHI G.A.
441	WC	CRLA/2429/2017 (Meerut)	AMIT VS STATE OF U.P.	PRADEEP KUMAR MISHRA TANZEEL AHMAD NAZRUL ISLAM JAFRI(SENIOR ADV.)	G.A.
	With	CRLA-2428-2017 Meerut	AJEET VS STATE OF U.P.	NAZRUL ISLAM JAFRI(SENIOR ADV.)	G.A.
442	WC	CRLA/2906/2017 (Aligarh)	HEERA AND ANOTHER VS STATE OF U.P.	M.P.S. CHAUHAN	G.A.
	With	CRLA-2905-2017 Aligarh	SMT. RAJKUMARI VS STATE OF U.P.	RAJNEESH PRATAP SINGH DHARM RAJ PAL	G.A.
	With	CRLA-3522-2017 Aligarh	INDRAPAL VS STATE OF U.P.	ABHISHEK GUPTA TRIPURARI PAL RAJNEESH PRATAP SINGH	G.A.
443	ED	CRLA/3658/2017 (Mau)	SUBHASH YADAV VS STATE OF U.P.	MANISH KUMAR PANDEY ANIL KUMAR PANDEY	GYANENDRA KUMAR SINGH G.A.
	With	CRLA-3493-2017 Mau	SURENDRA SINGH VS STATE OF U.P.	AJAY KUMAR SINGH DILEEP KUMAR SRIVASTAVA	GYANDERA KR. SINGH G.A.
	With	CRLA-4328-2017 Mau	BRIJESH SINGH VS STATE OF U.P.	NOOR MUHAMMAD BRIJESH SAHAI INDER PAL SINGH TOMAR HARIKRISHNA RAJESH YOGESH KUMAR SRIVASTAVA	GYANENDRA KUMAR SINGH G.A.
444	LAFP	CRLA/6267/2017 (Saharanpur)	MAKKAR AND 2 OTHERS VS STATE OF U.P.	PAWAN SINGH PUNDIR SUNITA SHARMA NARENDRA KUMAR MOHD. ASLAM	G.A.
445	WC	CRLA/7645/2017 (Rampur)	IRFAN AND 2 OTHERS VS STATE OF U.P.	RAJRSHI GUPTA RIZWAN AHAMAD NAJAKAT ALI SWATI AGRAWAL SRIVASTAVA NAZRUL ISLAM JAFRI(SENIOR ADV.)	ZAFAR ABBAS ZAFEER AHMAD G.A.
446	PO	CRLA/417/2019 (Allahabad)	RAJESH KUMAR BHARTIYA VS STATE OF U.P.	ANIL KUMAR MISHRA	PRAMOD KUMAR SAXENA PRAMOD KUMAR SAXENA IN PERSON G.A.
447	PO	CRLA/426/2019 (Kanpur Nagar)	MITHUN BHADAURIYA AND ANR. VS STATE OF U.P.	MOHD. SAMIUZZAMAN KHAN BRIJESH KUMAR SINGH	G.A.

AT 10:00 AM
(Court No.49)
HON'BLE JUSTICE MANOJ KUMAR GUPTA
HON'BLE JUSTICE OM PRAKASH TRIPATHI

FRESH LIST

Fresh

1	CRLA/5249/2021 (Kanpur Nagar) Notice no:2021/2527	JAVED AND ANOTHER VS STATE OF U.P.	AVANISH KUMAR SHUKLA MITHILESH KUMAR SHUKLA	G.A.
Bail Appl. -1 / 2021 , Dated 21-11-2021 Applicant- Javed And Another				
2	CRLA/5250/2021 (Bulandshahr) Notice no:2021/5280	DINESH VS STATE OF U.P.	MANDEEP SINGH PUSHPENDRA SINGH	G.A.
Bail Appl. -1 / 2021 , Dated 22-11-2021 Applicant- Dinesh				
3	CRLA/5251/2021 (Aligarh) Notice no:2021/5176	UMA SHANKAR VS STATE OF U.P.	MANISHA SINGH SAROJ KUMAR TIWARI	G.A.
Bail Appl. -1 / 2021 , Dated 21-11-2021 Applicant- Uma Shankar				
4	CRLA/5252/2021 (Etawah) Notice no:2021/5284	SARVESH KUMAR VS STATE OF U.P.	SANJAY MISHRA	G.A.
Bail Appl. -1 / 2021 , Dated 22-11-2021 Applicant- Sarvesh Kumar				
5	CRLA/5253/2021 (Firozabad) Notice no:2021/5125	PREMPAL ALIAS PREM GOPAL VS STATE OF U.P.	MOHD. MATEEN KHAN MOHD. ASLAM KHAN	G.A.
Bail Appl. -1 / 2021 , Dated 21-11-2021 Applicant- Prempal Alias Prem Gopal				
6	CRLA/5254/2021 (Bulandshahr) Notice no:2021/5130	KALU VS STATE OF U.P.	RAJESH KUMAR PANDEY	G.A.
Bail Appl. -1 / 2021 , Dated 22-11-2021 Applicant- Kalu				
7	CRLA/5255/2021 (Saharanpur) Notice no:2021/4814	MASHKOOR AND ANOTHER VS STATE OF U.P.	SR. ADVOCATE NASIRA ADIL	G.A.
Bail Appl. -1 / 2021 , Dated 21-11-2021 Applicant- Mashkoor And Another				
8	CRLA/5256/2021 (Agra) Notice no:2021/5268	MUKESH KUMAR VS STATE OF U.P.	VINOD KUMAR KUSHWAHA	G.A.
Bail Appl. -1 / 2021 , Dated 22-11-2021 Applicant- Mukesh Kumar				
9	CRLA/5258/2021 (Firozabad) Notice no:2021/5318	RAVIKANT @ BEETU VS STATE OF U.P.	DR. C.P. UPADHYAY	G.A.
Bail Appl. -1 / 2021 , Dated 22-11-2021 Applicant- Ravikant @ Beetu				
10	CRLA/5268/2021 (Pilibhit) Notice no:2021/5024	JAMIL ALIAS LALA VS STATE OF U.P.	SURENDRA PAL	G.A.
Bail Appl. -1 / 2021 , Dated 22-11-2021 Applicant- Jamil Alias Lala				

ADDITIONAL/UNLISTED LIST

For Hearing

301	DF,LA FC	CRLA/1989/2009 (Mirzapur)	VIKASH SINGH @ PAPPU @ SHIV PRATAP SINGH VS STATE OF U.P.	JITENDRA SINGH SRIPRAKASH DWIVEDI MAN MOHAN SINGH	RATNESH KUMAR SINGH GOVT. ADVOCATE
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For Final Hearing

HON BLE SUPREME COURT ORDER (EXPEDITED)

302	PO	CRLA/5301/2013 (Mirzapur)	RAHUL MISHRA VS STATE OF U.P.	KASHIF ZAIDI KUMAR ANISH SANJEEV KUMAR ASTHANA SAMIR SRIVASTAVA VINOD PRAKASH SRIVASTAVA J.P. SINGH	GOVT. ADVOCATE
	With	CRLA-1825-2013 Mirzapur	KAMLA SHANKAR MISHRA AND ANR. VS STATE OF U.P.	SHAILESH PANDEY LAV SRIVASTAVA GIRISH SINGH	GOVT. ADVOCATE

For Order

SENIOR CITIZEN

303	PO	CRLA/3714/2014 (Maharajganj)	RAJA RAM AND 4 OTHERS VS STATE OF U.P.	ABHISHEK SRIVASTAVA OM PRAKASH DINESH KUMAR PANDEY AJATSHATRU PANDEY	PAWAN KUMAR GOVT.ADVOCATE
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For Hearing

SENIOR CITIZEN

304	DF	CRLA/6870/2007 (Meerut)	NARENDRA AND ANOTHER VS STATE OF U.P.	SHIVAKANT DHIRESH KUMAR NOOR MOHAMMAD D.N. WALI AWADH SHAMA SUDEEP KUMAR PATHAK V C MISHRA LAV SRIVASTAVA ANOOP TRIVEDI (SENIOR ADV.) SUCHETA PATHAK R.K. SHARMA	MURLIDHAR S.P.S.RAGHAV ASHOK KUMAR PANDEY RAHUL RAGHAV GOVT. ADVOCATE
	With	CRLA-6869-2007 Meerut	RAGHUNATH AND OTHERS VS STATE OF U.P.	AWADH SHARMA SUCHETA PATHAK VIVEK KUMAR TIWARI R.K. SHARMA	MANOJ VASHISTH ASHOK KUMAR PANDEY MURLIDHAR GOVT. ADVOCATE
305	DF	CRLA/6882/2006 (Bijnor)	BABLU @ YASHPAL AND OTHERS VS STATE OF U.P.	AMIT RANA HARISHCHANDRA DUBEY VIRESH MISRA H.C. DUBEY NOOR MOHAMMAD AVINASH JAISWAL AMIT MISRA	GOVT. ADVOCATE
	With	CRLA-6908-2006 Bijnor	OM PRAKASH VS STATE OF U.P.	HARISHCHANDRA DUBEY NOOR MOHAMMAD SATYENDRA NARAYAN SINGH SUSHIL CHAND SRIVASTAVA	GOVT. ADVOCATE
306	DF	CRLA/6577/2008 (Hamirpur)	SHIV KISHORE TIWARI @ RAJJU TIWARI VS STATE OF U.P.	P.K.SHUKLA SHAILESH PANDEY V.B.RAO MAHESH PRASAD YADAV R.K.PANDEY I K CHATURVEDI ABHAY KUMAR SINGH VIKAS TIWARI	GOVT. ADVOCATE
307	WC	CRLA/6674/2010 (Kanpur Dehat)	DASHRATH SINGH VS STATE OF U.P.	CHANDRA DUTT RAKESH CHANDRA UPADHYAY M.C. UMRAO ARUN KUMAR SINGH	GOVT. ADVOCATE
	With	CRLA-6156-2010 Kanpur Dehat	ARJUN SINGH VS STATE OF U.P.	RAJRSHI GUPTA DILEEP KUMAR RAJIV GUPTA	GOVT. ADVOCATE
	With	CRLA-6304-2010 Kanpur Dehat	BALBIR SINGH VS STATE OF U.P.	DILEEP KUMAR RAJESHI GUPTA RAJIV GUPTA	GOVT. ADVOCATE

	With	CRLA-6727-2010 Kanpur Dehat	RAMU VS STATE OF U.P.	UTTAM SINGH APUL MISRA AKASH DEEP SRIVASTAVA P.N.MISHRA	GOVT. ADOVCATE
	With	CRLA-6892-2010 Kanpur Dehat	KUNWAR SINGH ALIAS NAGGU AND ANOTHER VS STATE OF U.P.	V.A.ANSARI B.N.RAI RAHUL KUMAR TRIPATHI RAKESH CHANDRA UPADHYAY R.B.SINGH	GOVT. ADVOCATE
	With	CRLA-7082-2010 Kanpur Dehat	BASHANT SINGH VS STATE OF U.P.	AMIT TRIPATHI R.C.UPADHYAYA PRASHANT KUMAR SINGH	ABHISHEK TRIPATHI GOVT.ADVOCATE
308	WC	CRLA/8090/2010 (Rampur)	FURKAN KHAN AND OTHERS VS STATE OF U.P.	SIKANDAR B. KOCHAR ABHISHEK MAYANK BRIJESH SAHAI M.B. MATHUR K.K. RAO DR. G.S.D.MISHRA B.A.KHAN O.P. SINGH FAHEEM AHMAD ZAFAR ABBAS NARENDRA SINGH CHAHAR DEVENDRA MOHAN SINGH SATI SHANKER TRIPATHI A.K. MISHRA SADAFUL ISLAM JAFRI S.K. RAO	MAZHAR ULLAH GOVT. ADVOCATE
	With	CRLA-8089-2010 Rampur	RAFIQ KHAN VS STATE OF U.P.	SIKANDAR B. KOCHAR LOKENDRA PRATAP SINGH G.S.D. MISHRA I.M.KHAN ABHISHEK MAYANK O.P. SINGH B.A.KHAN BRIJESH SAHAI DEVENDRA MOHAN SINGH S.K. RAO	MAZHAR ULLAH GOVT. ADVOCATE
	With	CRLA-8091-2010 Rampur	RAHMAN KHAN VS STATE OF U.P.	SIKANDAR B. KOCHAR B.A.KHAN BRIJESH SAHAI S.K. MISHRA ASHISH JAISWAL M J AKHTAR VEER SINGH K.K. RAO O.P. SINGH ZAFAR ABBAS S.K. RAO	MAZHAR ULLAH GOVT. ADVOCATE
For Final Hearing					
309	PO	CRLA/1130/1990 (Bareilly)	NET RAM AND OTHERS VS STATE OF U.P.	SANJAY KUMAR DWIVEDI MOHD. JAMSHED KHAN DHARMENDRA DHAR DUBEY SHASHWAT SHUKLA AVANISH PRATAP SINGH UDAI BHAN SINGH SUBODH KUMAR	DGA
310	PO	CRLA/1608/1990 (Rampur)	UMRAO SINGH AND OTHERS VS STATE	PRADEEP KUMAR PAL R.U. RINKI RENU BHARAT SINGH RANJEET KUMAR YADAV	A.G.A.
For Order					
311	DF	CRLA/1280/2014 (Mainpuri)	TEJ SINGH VS STATE OF U.P.	VIPIN KUMAR JAI NARAIN	GOVT. ADVOCATE
312	DF	CRLA/5569/2015 (Aligarh)	BHAJAN LAL VS STATE OF U.P.	RAHUL KUMAR SHARMA KASHI NARESH MISHRA	G.A.

313	DF	CRLA/4094/2016 (Hathras (mahamaya Nagar))	SMT ANGOORI DEVI AND 3 OTHERS VS STATE OF U.P.	ABHILASHA SINGH SHYAM LAL YOGESH KUMAR SRIVASTAVA ASHUTOSH YADAV	G.A.
314	DF	CRLA/5754/2017 (Budaun)	RANVEER SINGH AND ANOTHER VS STATE OF U.P.	RAVI SHANKAR TRIPATHI ADYA PRASAD TEWARI SUBHASH CHANDRA PANDEY VIRENDRA SINGH	G.A.
	With	CRLA-5179-2017 Budaun	CHARAN SINGH AND ANOTHER VS STATE OF U.P.	VIRENDRA SINGH	G.A.
315	DF	CRLA/7525/2017 (Saharanpur)	MANGE RAM VS STATE OF U.P.	ASHFAQ AHMED ANSARI SANTOSH KUMAR UPADHYAY VINOD KUMAR UPADHYAY	AJAY KUMAR JAGDISH ASHFAQ AHMED ANSARI G.A.
	With	CRLA-7575-2017 Saharanpur	SANDEEP URF MUSA AND ANOTHER VS STATE OF U.P.	SUDHANSHU SRIVASTAVA	AJAY KUMAR JAGDISH G.A.
316	DF	CRLA/7630/2019 (Lalitpur)	SHANKAR SINGH AND ANR. VS STATE OF U.P.	NITESH KUMAR SRIVASTAVA A.K.UMRAO G.A.	ASHWINI KUMAR OJHA G.A.
	With	GOVA-121-2020 Lalitpur	STATE OF U.P. VS SHANKER SINGH AND 4 OTHERS		
	With	C372-33-2020 Lalitpur	JAGAN NATH SINGH VS STATE OF U.P. AND 5 OTHERS	ASHWINI KUMAR OJHA	G.A.
317	DF	CRLA/3383/2020 (Budaun)	JAGDISH AND ANOTHER VS STATE OF U.P.	RAVINDRA SHARMA AMIT KUMAR SHUKLA SHAKEEL AHMAD AZMI	G.A.
	With	CRLA-2490-2017 Budaun	SMT. TARA VS STATE OF U.P.	DEVESH KUMAR SHUKLA	G.A.
318	LAFP	CRLA/2161/2016 (Mirzapur)	RAJU TIWARI VS STATE OF U.P.	MANISH TIWARY(SENIOR ADV.) SHRI PRAKASH DWIVEDI	G.A.
	With	CRLA-771-2016 Mirzapur	NAGENDRA TIWARI @ MALA TIWARI AND 3 OTHERS VS STATE OF U.P.	SHRI PRAKASH DWIVEDI	G.A.
319	LAFP	CRLA/2796/2016 (Etawah)	SARVENDRA SINGH VS STATE OF U.P.	RAMNATH LAV SRIVASTAVA SANTOSH KUMAR SHUKLA BRIJ RAJ SINGH KAMLENDRA SINGH JADAUN MUKUL TRIPATHI	G.A.
	With	CRLA-5883-2009 Etawah	RAJ KUMAR AND OTHERS VS STATE OF U.P.	S.R. SINGH RAGHUVIR SINGH K.K. DWIVEDI	GOVT. ADVOCATE
320	WC	CRLA/3682/2016 (Muzaffar Nagar)	HARI OM AND ANOTHER VS STATE OF U.P.	SR. ADVOCATE M J AKHTAR	AMIT DAGA G.A.
	With	CRLA-6398-2017 Muzaffar Nagar	RUPESH VS STATE OF U.P.	MOHD IMRAN KHAN	G.A.
321	LAFP	CRLA/4244/2016 (Bulandshahr)	MANOJ VS STATE OF U.P.	RAJENDRA KUMAR MISRA RAHUL MISHRA SANJAY MISHRA ATUL SHUKLA	JAI SINGH CHANDEL G.A.
	With	CRLA-4751-2016 Bulandshahr	ARJUN VS STATE OF U.P.	INDER PAL SINGH TOMAR PRAKASH CHANDRA SRIVASTAVA PUSHPENDRA SINGH HARI KRISHNA SINGH	JAI SINGH CHANDEL G.A.

322	WC	CRLA/4710/2016 (Meerut)	SANTARPAL VS STATE OF U.P.	RAJRSHI GUPTA DILEEP KUMAR(SENIOR ADV.)	ADESH KUMAR G.A.
	With	CRLA-4709-2016 Meerut	ANU ALIAS ANIRUDH AND ANOTHER VS STATE OF U.P.	RAJRSHI GUPTA ADESH KUMAR PRADEEP KUMAR MISHRA DILEEP KUMAR(SENIOR ADV.)	G.A.
	With	CRLA-4711-2016 Meerut	RISHIPAL VS STATE OF U.P.	RAJRSHI GUPTA DILEEP KUMAR(SENIOR ADV.)	ADESH KUMAR G.A.
323	LAFP	CRLA/3933/2018 (Budaun)	RAJEEV VS STATE OF U.P.	S.P.S. CHAUHAN RAVI SHANKAR TRIPATHI	G.A.
324	LAFP	CRLA/190/2020 (Basti)	VIJAYPAL VS STATE OF U.P.	SUMIT KUMAR SRIVASTAVA AJAY KUMAR UPADHYAY	SATYA PRAKASH SINGH G.A.
	With	CRLA-192-2020 Basti	SUGREEV VS STATE OF U.P.	AJAY KUMAR UPADHYAY	SATYA PRAKASH SINGH G.A.
	With	CRLA-193-2020 Basti	RAM SAJAN VS STATE OF U.P.	SUMIT KUMAR SRIVASTAVA AJAY KUMAR UPADHYAY	SATYA PRAKASH SINGH G.A.
	With	C372-58-2020 Basti	RAM SURESH VS STATE OF U.P. AND 5 OTHERS	AJAY KUMAR UPADHYAY	G.A.
325	PO	CRLA/52/2021 (Kaushambi)	RAMMAGAN @ MAGAN YADAV VS STATE OF U.P.	RAJSHEKHAR SRIVASTAVA SHOBHIT PATHAK	G.A.
	With	CRLA-4633-2019 Kaushambi	SAVITRI DEVI @ GUDIYA VS STATE OF U.P.	BIPIN KUMAR RAJSHEKHAR SRIVASTAVA SHOBHIT PATHAK	G.A.
326	PO	CRLA/89/2021 (Meerut)	NEERAJ VS STATE OF U.P.	MOHIT KUMAR SINGH ALKA SRIVASTAVA SUJATA CHOUDHARY	G.A.
327	PO	CRLA/166/2021 (Jaunpur)	VIRENDRA KUMAR GUPTA VS STATE OF U.P.	RAJIV LOCHAN SHUKLA ABHISHEK NARAYAN PANDEY	MUKTESH KUMAR SINGH G.A.
	With	CRLA-167-2021 Jaunpur	BHOLANATH GUPTA VS STATE OF U.P.	VIJAY KUMAR PANDEY ARYA SUMAN PANDEY	MUKTESH KUMAR SINGH G.A.
328	WC	CRLA/257/2021 (Auraiya)	PUTAN AND ANOTHER VS STATE OF U.P.	AMBREESH KUMAR	GHAN SHYAM G.A.
	With	CRLA-262-2021 Auraiya	BHOORE @ BHOORA VS STATE OF U.P.	AMBREESH KUMAR	GHAN SHYAM G.A.
329	WC	CRLA/290/2021 (Ballia)	SATYENDRA GOND AND ANOTHER VS STATE OF U.P.	DHIRENDRA BAHADUR SINGH	G.A.
	With	CRLA-285-2021 Ballia	MOHD. MUNIR @ MUNNA VS STATE OF U.P.	SUDHIR KUMAR SHUKLA SANJAY KUMAR MISHRA	G.A.
	With	CRLA-456-2021 Ballia	MEER HASSAN AND ANOTHER VS STATE OF U.P.	DINESH KUMAR GUPTA RAGHAWENDRA SINGH	G.A.
	With	CRLA-549-2021 Ballia	PRADEEP DUSADH VS STATE OF U.P.	ASHOK KUMAR MAURYA	G.A.
330	PO	CRLA/627/2021 (Varanasi)	JAMIL AHMAD AND 2 OTHERS VS STATE OF U.P.	VINOD PRAKASH SRIVASTAVA (SENIOR ADV.) DINESH PRATAP SINGH ATUL KUMAR	G.A.

331	WC	CRLA/2345/2021 (Agra)	SMT KAMLESH VS STATE OF U.P.	SANJEEV KUMAR RAKESH KUMAR RATHORE	KEN SINGH G.A.
	With	CRLA-1992-2021 Agra	GHURE LAL AND ANR. VS STATE OF U.P.	RAJ KUMAR SUNIL KUMAR PATHAK	KEN SINGH G.A.
	With	CRLA-2278-2021 Agra	RAJENDRA VS STATE OF U.P.	RAKESH KUMAR PANDEY SANJEEV KUMAR RAKESH KUMAR RATHORE	KEN SINGH G.A.
	With	CRLA-2339-2021 Agra	DEVU ALIAS DEVENDRA VS STATE OF U.P.	SANJEEV KUMAR RAKESH KUMAR RATHORE	KEN SINGH G.A.
332	PO	CRLA/2656/2021 (Sonbhadra)	OM PRAKASH AGRAHARI AND ANOTHER VS STATE OF U.P.	SATYA PRAKASH SHUKLA	SURYA PRATAP SINGH PARMAR G.A.
	With	CRLA-2658-2021 Sonbhadra	MANOJ AGRAHARI VS STATE OF U.P.	SATYA PRAKASH SHUKLA	SURYA PRATAP SINGH PARMAR G.A.
333	PO	CRLA/2666/2021 (Kanpur Nagar)	SMT. RAMA KANTI VS STATE OF U.P.	VISHWA NATH MISHRA ASHOK KUMAR SINGH	G.A.
	With	CRLA-3815-2021 Kanpur Nagar	SATYENDRA KUMAR @ RAJENDRA KUMAR PRAJAPATI VS STATE OF U.P.	VISHWA NATH MISHRA ASHOK KUMAR SINGH	G.A.
334	LAFP	CRLA/2711/2021 (Gautam Buddh Nagar)	PARWINDER CHAUDHARY VS STATE OF U.P. AND ANOTHER	KASHIF ZAIDI	ARVIND KUMAR SINGH ANJIT KUMAR VERMA G.A.
335	LAFP	CRLA/3623/2021 (Kanpur Nagar)	AKBAR ALI VS STATE OF U.P.	MOHD. ISHRAQUE FAROOQUI	G.A.
336	DF	C372/120/2020 (Auraiya)	SHARAD KUMAR RAJPUT VS STATE OF U.P. AND 3 OTHERS	BRIJESH KUMAR SRIVASTAVA	G.A.
	With	CRLA-695-2020 Auraiya	DHARMENDRA KUMAR VS STATE OF U.P.	SHAMBHAWI SHUKLA DILEEP KUMAR(SENIOR ADV.) RAJRSHI GUPTA	BRIJESH KUMAR SRIVASTAVA G.A.
	With	CRLA-802-2020 Auraiya	JITENDRA SINGH VS STATE OF U.P.	RAJRSHI GUPTA SHAMBHAWI SHUKLA DILEEP KUMAR(SENIOR ADV.)	BRIJESH KUMAR SRIVASTAVA G.A.
For Admission					
337	DF	CRLA/1612/2021 (Muzaffar Nagar)	SHYAMO DEVI AND ANOTHER VS STATE OF UP	ZIA NAZ ZAIDI	ABHINAV SINGH G.A.
	With	CRLA-2344-2021 Muzaffar Nagar	JIVA @ JIYA LAL VS STATE OF U.P.	ZIA NAZ ZAIDI	ABHINAV SINGH G.A.
	With	CRLA-2423-2021 Muzaffar Nagar	PRAVESH VS STATE OF U.P.	ZIA NAZ ZAIDI	ABHINAV SINGH G.A.
For Order					

ECOURT CASES.

338	DF E-File	CRLA/2237/2021 (Moradabad)	IKRAM VS STATE OF UP	MOHIT SINGH MUKHTAR ALAM	G.A.
339	DF E-File	CRLA/2774/2021 (Null)	SHAMIM VS STATE OF UP	MOHIT SINGH MUKHTAR ALAM	RANJEET KUMAR YADAV
340	PO E-File	CRLA/2074/2021 (Jaunpur)	SHRI RAM BARAI @ JHABLOO VS STATE OF U.P.	ALOK SINGH ASHUTOSH UPADHYAY	G.A.

With CRLA-2803-2021
Jaunpur

VISHNU KUMAR SETH
VS
STATE OF U.P.

SATISH KUMAR YADAV

G.A.

SAMPLE

AT 10:00 AM
(Court No.51)
HON'BLE JUSTICE SUNEET KUMAR
HON'BLE JUSTICE BRIJ RAJ SINGH

FRESH LIST

Fresh

1	GOVA/521/2021 (Hapur (panchsheel Nagar))	STATE OF U.P. VS MOHD. ABBAS AND 2 OTHERS	G.A.	
2	GOVA/523/2021 (Aligarh)	STATE OF U.P. VS PANKAJ KUMAR ALIAS RINKU AND ANOTHER	G.A.	
3	GOVA/524/2021 (Kanpur Nagar)	STATE OF U.P. VS RAJESH KUMAR YADAV	G.A.	
4	GOVA/525/2021 (Amroha (jyotiba P Nagar))	STATE OF U.P. VS NOOR MOHAMMAD AND 4 OTHERS	G.A.	
5	GOVA/526/2021 (Hapur (panchsheel Nagar))	STATE OF U.P. VS RAVI SAINI AND 2 OTHERS	G.A.	
6	C372/277/2021 (Meerut) Notice no:2021/2528	SANASVIR SINGH VS STATE OF U.P. AND 4 OTHERS	RAM BABU SHARMA KRISHNA KUMAR SINGH ARDHENDU SHEKHAR SHARMA	G.A.
7	C372/279/2021 (Ghazipur) Notice no:2021/5184	NANHU RAM VS STATE OF U.P. AND 4 OTHERS	AWADHESH KUMAR MALVIYA	G.A.
8	C372/280/2021 (Etah) Notice no:2021/5245	MANOJ KUMAR VS STATE OF U.P. AND 3 OTHERS	RAKESH CHANDRA	G.A.

ADDITIONAL/UNLISTED LIST

For Order

301	DF	A378/31/2011 (Farrukhabad)	MAHESH CHANDRA VS STATE OF U.P. AND OTHERS	RADHEY SHYAM	GOVT. ADVOCATE
302	PO	A378/32/2019 (Muzaffar Nagar)	SMT. JYOTI VS STATE OF U.P.	ATUL KUMAR	G.A.
303	DF	GOVA/2182/2006 (Mirzapur)	STATE OF U.P. VS UDAI SHANKAR PANDEY AND OTHERS	G.A. V.S.MISHRA	SRIPRAKASH DWIVEDI KRISHNA KANT SHUKLA SEEMA MISHRA
	With	CRLA-5558-2005 Mirzapur	SHREE SHANKAR PANDEY VS STATE OF U.P.	VIJAY GAUTAM YOGENDRA KUMAR SRIVASTAVA	G.A.
	With	CRLA-5563-2006 Allahabad	NANKAU VS STATE OF U.P.	D.K. SINGH	GOVT. ADVOCATE
304	DF	GOVA/231/2020 (Kushi Nagar)	STATE OF U.P. VS SMT. CHOTANI DEVI	G.A.	PANKAJ KUMAR SRIVASTAVA

For Admission

305	DF	GOVA/305/2006 (Kanpur Nagar)	STATE OF U.P. VS ARJUN SAHU AND OTHERS	G.A.	
306	DF	GOVA/383/2019 (Amroha (jyotiba P Nagar))	STATE OF U.P. VS KAUSHAR ALI AND ANOTHER	G.A.	SYED IMRAN IBRAHIM IRSHAD HUSAIN

	With	CRLA-4285-2019 Amroha (jyotiba P Nagar)	NAZIM VS STATE OF U.P.	IRSHAD HUSAIN ASHWINI KUMAR AWASTHI	SANJAY SINGH G.A.
	With	A372-232-2019 Amroha (jyotiba P Nagar)	MOHD. KAYYUM VS STATE OF U.P. AND 2 ORS.	SANJAY SINGH	IRSHAD HUSAIN SYED IMRAN IBRAHIM G.A.
307	DF	GOVA/62/2021 (Gorakhpur)	STATE OF UP VS MANU GUPTA AND ANOTHER	A.G.A.	RAJESH KUMAR MISHRA
	With	CRLA-2995-2021 Gorakhpur	MANU GUPTA VS STATE OF U.P.	SATISH TRIVEDI (SENIOR ADV.) SHESHADRI TRIVEDI AJAY KUMAR PANDEY	G.A.
	With	C372-57-2021 Gorakhpur	VINEET KUMAR RASTOGI VS MANU GUPTA AND 2 OTHERS	BHANU BHUSHAN JAUHARI RISHI BHUSHAN JAUHARI	RAJESH KUMAR MISHRA G.A.
308	PO	GOVA/5252/2006 (Mainpuri)	STATE OF U.P. VS SHIV KUMAR SINGH AND OTHERS	V.S. MISHRA	
309	PO	GOVA/2332/2007 (Gautam Buddh Nagar)	STATE OF U.P. VS SATISH AND OTHERS	G.A.	
310	PO	GOVA/302/2019 (Kannauj)	STATE OF U.P. VS JITENDRA @ PAPPU AND 2 ORS.	G.A.	
311	PO	GOVA/316/2019 (Pilibhit)	STATE OF U.P. VS MAHFOOZ ANSARI AND 6 ORS.	G.A.	SADAFUL ISLAM JAFRI
312	PO	GOVA/391/2019 (Kasganj (kanshiram Nagar))	STATE OF U.P. VS MULLA ALIAS SONPAL AND 3 ORS.	G.A.	
313	PO	GOVA/45/2020 (Baghpat)	STATE OF U.P. VS MUJAMMIL AND 2 OTHERS	G.A.	
314	PO	GOVA/64/2020 (Ballia)	STATE OF U.P. VS VIJENDRA SINGH	G.A.	
315	PO	GOVA/84/2020 (Muzaffar Nagar)	STATE OF U.P. VS RAVI @ PINTU	G.A.	SYED AUSAF UN NABI
316	PO	GOVA/86/2020 (Ballia)	STATE OF U.P. VS SATYA NARAIN TIWARI AND 2 OTHERS	G.A.	
317	PO	GOVA/88/2020 (Ballia)	STATE OF U.P. VS MOHD. ARSAD @ AVSAD @ MULLA AND 3 OTHERS	G.A.	
318	PO	GOVA/165/2020 (Hapur (panchsheel Nagar))	STATE OF U.P. VS MASOOM ALI AND 4 OTHERS	G.A.	
319	PO	GOVA/172/2020 (Rampur)	STATE OF U.P. VS JASVEER SINGH ALIAS JASSA SINGH AND 4 OTHERS	G.A.	
320	PO	GOVA/191/2020 (Saharanpur)	STATE OF U.P. VS RAVI KUMAR	G.A.	
321	PO	GOVA/235/2020 (Gorakhpur)	STATE OF UP VS JITENDRA AND 2 OTHERS	G.A.	
322	PO	GOVA/242/2020 (Gorakhpur)	STATE OF U.P. VS GOPAL YADAV AND 5 OTHERS	G.A.	MANOJ KUMAR

323	PO	GOVA/11/2021 (Bareilly)	STATE OF U.P. VS VINTU RAM AND 4 OTHERS	A.G.A.	
324	PO	GOVA/225/2021 (Mahoba)	STATE OF U.P. VS RAGHU VEER AND 2 OTHERS	G.A.	YOGENDRA MISRA PANKAJ TRIPATHI
	With	C372-2288-2016 Mahoba	INDRAPAL VS STATE OF U.P. AND 3 OTHERS	SANJEEV KUMAR KHARE	G.A.
325	PO	GOVA/226/2021 (Siddharth Nagar)	STATE OF U.P. VS ANIL KUMAR	G.A.	SHAHROZE KHAN
326	PO	GOVA/227/2021 (Kanpur Dehat)	STATE OF U.P. VS AMIT AGNIHOTRI AND 2 OTHERS	G.A.	DHEERAJ KUMAR DWIVEDI
327	PO	GOVA/249/2021 (Etah)	STATE OF U.P. VS SALLU AND 2 OTHERS	G.A.	NIKLANK KUMAR JAIN
328	PO	GOVA/490/2021 (Jalaun)	STATE OF U.P. VS JAIDEV AND ANOTHER	G.A.	LAKSHMAN SINGH
329	DF	GOVAD/188/2020 (Varanasi)	STATE OF U.P. VS JITTU AND 2 OTHERS	G.A.	
330	DF	C372/6572/2011 (Auraiya)	SHOBHA RAM VS STATE OF U.P. AND OTHERS	SHESHADRI TRIVEDI SATISH TRIVEDI VISHESH KUMAR VIKAS TRIPATHI	GOVT. ADVOCATE
331	DF	C372/3021/2012 (Sonbhadra)	BABU NANDAN SINGH VS STATE OF U.P. AND OTHERS	PUSHKAR KUSHWAHA UTTAR KUMAR GOSWAMI UTTAR KUMAR GOSWAMI (A.C) P.K. SINGH	GOVT. ADVOCATE
332	DF	C372/3149/2012 (Ghazipur)	MATADEEN NISHAD VS STATE OF U.P. AND ANR.	BRIJESH KUMAR SANTOSH KUMAR TIWARI B.M. SINGH	VARUN K.SRIVASTAVA GOVT. ADVOCATE
333	DF	C372/4858/2014 (Mahoba)	NOKHE LAL VS STATE OF U.P. AND 2 OTHERS	SANTOSH KUMAR TIWARI V.K. GUPTA	GOVT.ADVOCATE
334	DF	C372/2036/2015 (Kaushambi)	LAL SINGH VS STATE OF U.P. AND 3 ORS.	ARUN KUMAR GUPTA RISHIKESH TRIPATHI	GOVT. ADVOCATE
335	DF	C372/2056/2015 (Azamgarh)	BRIJ BEHARI VS STATE OF U.P. AND OTHERS	N.D. SHUKLA	SHRI RAM RAWAT GOVT. ADVOCATE
336	DF	C372/2065/2015 (Agra)	RAM DULAREY VS STATE OF U.P. AND 4 ORS.	PREM CHANDRA DUBEY RAJESH KUMAR SRIVASTAVA	GOVT. ADVOCATE
337	PO	C372/2184/2011 (Ballia)	RAJ NARAIN VERMA VS STATE OF U.P. AND OTHERS	GAURI SHANKAR PRASAD P.R. MAURYA	GOVT. ADVOCATE
	With	GOVA-2920-2011 Ballia	STATE OF U.P. VS LALLAN SINGH AND OTHERS	G.A.	
338	PO	C372/6060/2011 (Farrukhabad)	SUGHAR SINGH VS STATE OF U.P. AND OTHERS	GYANENDRA KUMAR SINGH	GOVT. ADVOCATE
339	PO	C372/6155/2011 (Kaushambi)	CHHAVI NATH VS STATE OF U.P. AND OTHERS	DEVRAJ SINGH	MAYANK SRIVASTAVA GOVT. ADVOCATE
340	PO	C372/6401/2011 (Jaunpur)	GYAN PRAKASH VS STATE OF U.P. AND OTHERS	SATISH KUMAR SINGH	GOVT. ADVOCATE
341	PO	C372/2909/2012 (Amroha (jyotiba P Nagar))	NEMPAL SINGH VS STATE OF U.P. AND ANOTHER	SHASHANK KUMAR RAJEEV SISODIA	SANJEEV KUMAR GOVT. ADVOCATE

342	PO	C372/4094/2012 (Farrukhabad)	GIRISH CHANDRA VS STATE OF U.P. AND OTHERS	VINOD KUMAR SRIVASTAVA SMT. USHA SRIVASTAV	AKHIL KUMAR SHUKLA GOVT. ADVOCATE
343	PO	C372/4875/2012 (Moradabad)	BABU RAM VS STATE OF U.P. AND OTHERS	ANUPAMA TRIPATHI R.K. TRIPATHI	MOHD.KHALID GOVT. ADVOCATE
344	PO	C372/1761/2015 (Allahabad)	SURESH KUMAR YADAV VS STATE OF U.P. AND OTHERS	M.P. YADAV	S.SOHAIL ASGHAR IMRAN ULLAH G.A.
345	PO	C372/1763/2015 (Ghazipur)	GOPAL VISHWAKARMA VS STATE OF U.P. AND ANOTHER	A.K. SHUKLA	HARSHITA VISHWAKARMA GOVT. ADVOCATE
346	PO	C372/1788/2015 (Varanasi)	AFFAN AHMED VS STATE OF U.P. AND 4 OTHERS	S. ZAFAR HAIDER J.P. NISHAD	KAILASH NATH GOVT.ADVOCATE
347	PO	C372/2070/2015 (Kanpur Dehat)	KUNVAR SINGH VS STATE OF U.P. AND ANOTHER	SANJAY SRIVASTAVA	PRADEEP CHAUHAN G.A.
348	PO	C372/597/2016 (Hamirpur)	BALENDRA KUMAR VS STATE OF U.P. AND 5 OTHERS	SANJEEV KUMAR KHARE	G.A.
349	PO	C372/1878/2016 (Bareilly)	SMT. BADO ALIAS RAJ KUMARI VS STATE OF U.P. AND 2 OTHERS	SANTOSH KUMAR MISHRA	G.A.
350	PO	C372/286/2019 (Rampur)	TRILOK SINGH VS STATE OF U.P. AND 4 OTHERS	RANDHIR JAIN SUSHIL KUMAR MISHRA	G.A.
351	PO	C372D/348/2015 (Shahjahanpur)	AJAY KUMAR VS STATE OF U.P. AND 3 ORS.	ABRAR AHMAD SIDDIQUI	MANOJ KUMAR GUPTA VIVEK KUMAR MISHRA SATYENDRA NARAYAN SINGH GOVT. ADVOCATE
352	PO	C372D/24/2020 (Kannauj)	RAMROOP VS STATE OF U.P. AND 3 OTHERS	MAOHAMMD NADEEM ASHISH KUMAR	G.A.
353	DF	A372/103/2018 (Bareilly)	SHAYRA FATIMA VS STATE OF U.P. AND 5 OTHERS	RAHUL SAXENA	G.A.
354	DF	A372/224/2018 (Moradabad)	VISHAL VS STATE OF U.P. AND 2 ORS.	SHAZIA AFZAL IRFAN CHAUDHARY	BHARAT GARG DHARMENDRA SINGHAL(SENIOR ADV.) G.A.
355	PO	A372/90/2013 (Agra)	KRISHN MURARI VS STATE OF U.P. AND OTHERS	ARVIND KUMAR SRIVASTAVA NISAR UDDIN	RAJESH KUMAR SRIVASTAVA GOVT. ADVOCATE
356	PO	A372/45/2017 (Banda)	CHHIDUWA KORI VS STATE OF U.P. AND 4 OTHERS	RAM SUMER CHAUDHARY	G.A.
357	PO	A372/359/2017 (Mahoba)	SMT. RANI SINGH VS STATE OF U.P. AND 2 OTHERS	BRIJESH KUMAR PANDEY	G.A.
	With	GOVA-7295-2017 Mahoba	STATE OF U.P. VS VISHRAM SINGH AND ANOTHER	G.A.	
358	PO	A372/13/2018 (Ghaziabad)	SUBHASH CHANDRA VS STATE OF U.P. AND ANOTHER	S.N. YADAV	MOHD. AFZAL GOVT. ADVOCATE
359	PO	A372/9/2019 (Farrukhabad)	SMT. RESHMA FIRDOUS VS STATE OF U.P. AND 2 ORS.	VINOD KUMAR SRIVASTAVA USHA SRIVASTAVA	G.A.
360	PO	A372/39/2019 (Firozabad)	DUTT SINGH VS STATE OF U.P. AND 2 ORS.	NIRBHAY SINGH	G.A.
361	PO	A372D/21/2019 (Aligarh)	DILEEP KUMAR VS STATE OF U.P. AND 3 ORS.	PARITOSH SUKLA	G.A.

For Hearing

362	DF	GOVA/854/1984 (Mirzapur)	STATE OF U.P. VS RAM MURAT AND OTHERS	A.K. MISHRA BABU NANDAN SINGH A.G.A.	ANIL KUMAR MISHRA ASHOK KUMAR MISHRA RAKESH CHANDRA S.D.N.SINGH/S.P.SINGH
363	PO	GOVA/2791/2010 (Maharajganj)	STATE OF U.P. VS K.M. 944 RAM SEWAK	G.A.	PUNIT BHADAURIA
364	PO	GOVA/5856/2010 (Pilibhit)	STATE OF U.P. VS RAJESH SHARMA ALIAS RAJU	ASHWINI KUMAR AWASTHI DR. ARUN SRIVASTAVA MANISH TIWARY G.A.	SUBHASH CHANDRA PANDEY ALI HASAN KULDEEP JAUHARI SUBHASH CHAND PANDEY
	With	CRLA-3149-2010 Pilibhit	DHARAMVEER BHARDWAJ VS STATE OF U.P. AND ANOTHER	DR.ARUN SRIVASTAVA MANISH TIWARY ASHWINI KUMAR AWASTHI AMIT KRISHNA BRIJESH SAHAI	GOVT. ADVOCATE
365	PO	GOVA/5283/2017 (Moradabad)	STATE OF U.P. VS NASIR HUSSAIN AND ANOTHER	G.A.	BHARAT SINGH
366	PO	GOVA/385/2019 (Muzaffar Nagar)	STATE OF U.P. VS RAMBIR AND 2 ORS.	G.A.	PAWAN SINGH PUNDIR
367	PO	GOVA/388/2019 (Gorakhpur)	STATE OF U.P. VS DILIP KUMAR YADAV	G.A.	VINAY KUMAR SINGH
368	PO	GOVA/415/2019 (Baghpat)	STATE OF U.P. VS DHARAMPAL SINGH	G.A.	
369	PO	C372/5280/2010 (Baghpat)	NISAR AHMAD VS STATE OF U.P. AND OTHERS	MUKHTAR ALAM	ANAND KUMAR TEWARI GOVT. ADVOCATE
	With	CRLA-4370-2010 Baghpat	KHALIK AND ANOTHER VS STATE OF U.P.	ANAND KUMAR TIWARI	GOVT. ADVOCATE
370	PO	C372/2242/2011 (Agra)	RAM AUTAR VS STATE OF U.P. AND OTHERS	AJAY DUBEY KAMINI PANDEY	AMBRISH KUMAR KASHYAP GOVT. ADVOCATE
371	PO	C372/5481/2011 (Bareilly)	MOOLCHAND VS STATE OF U.P. AND OTHERS	PRAVEEN KR. GIRI	ARBIND KR SINGH GOVT. ADVOCATE
372	PO	C372/7801/2017 (Bulandshahr)	NAVEEN THAKUR VS STATE OF U.P. AND 2 OTHERS	AVANISH PRATAP SINGH UDAI BHAN SINGH	AJAY KUMAR G.A.
	With	CRLA-5021-2017 Bulandshahr	GAURAV VS STATE OF U.P.	DEEPAK KUMAR PANDEY AJAY KUMAR	UDAI BHAN SINGH AVNISH PRATAP SINGH G.A.

For Final Hearing

373	PO	C372/3751/2011 (Meerut)	KRISHNA DEVI VS STATE OF U.P. AND OTHERS	SURESH CHANDRA MISHRA	AMIT RANA GOVT. ADVOCATE
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AT 10:00 AM
(Court No.52)
HON'BLE JUSTICE VIVEK KUMAR BIRLA
HON'BLE JUSTICE SHREE PRAKASH SINGH

e-Court

FRESH LIST

Fresh

ECOURT CASES.

1	PO E-File	CRLP/16857/2020 (Mirzapur) Notice no:2020/17982 Notice no:NULL	AKHILESH DUBEY VS STATE OF U.P. AND 3 OTHERS	KARTIKEYA SARAN	G.A.
2	E-File	CRLP/11204/2021 (S.r. Nagar (bhadohi)) Notice no:2021/11799	VED PRAKASH SONI AND 3 OTHERS VS STATE OF U.P THRU SECRETARY HOME GOVT. UP. LKNW. AND 2 OTHER	RAKESH KUMAR MAURYA	G.A.
3	E-File	CRLP/11214/2021 (Hathras (mahamaya Nagar)) Notice no:2021/12054	SMT. MONIKA AND 3 OTHERS VS STATE OF U.P AND 3 OTHERS	DEVESH KUMAR SHARMA	G.A.
4	E-File	CRLP/11219/2021 (Saharanpur) Notice no:2021/11997	NEERAJ AND 2 OTHERS VS STATE OF U.P THRU SECRETARY HOME GOVT. UP. LKNW.	VIKAS SHARMA AMIT RAI	
Fresh					
5	DF	CRLP/7790/2021 (Allahabad) Notice no:2021/7226	SMT. MADHU DEVI PANDEY AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	ASHUTOSH GUPTA RAJENDRA KUMAR PANDEY	G.A.
6	PO	CRLP/9135/2021 (Allahabad) Notice no:2021/9756	PRINCESS MAHI @ SAHER NAQVI VS STATE OF U.P. AND 5 OTHERS	SAHER NAQVI	G.A.
7	PO	CRLP/9141/2021 (Kanpur Nagar) Notice no:2021/9356	SUNIL SINGH AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	ARUN KUMAR SINGH	DHIRENDRA SINGH G.A.
8	PO	CRLP/9146/2021 (Bulandshahr) Notice no:2021/9616	REETA TYAGI VS STATE OF U.P. AND 6 OTHERS	SUDHIR MEHROTRA	G.A.
9	PO	CRLP/9157/2021 (Kaushambi) Notice no:2021/9492	MOHAMMAD IRSHAD AND 2 OTHERS VS STATE OF U.P. AND 3 OTHERS	SAHER NAQVI	G.A.
10	PO	CRLP/9195/2021 (Deoria) Notice no:2021/9256	MUSTAK ALI VS STATE OF U.P. AND 3 OTHERS	TRIPURARI PAL	G.A.
11	DF	CRLP/9196/2021 (S.r. Nagar (bhadohi)) Notice no:2021/8622 2021/8622	UDAY CHANDRA PATEL @ UDAY CHANDRA VERMA AND 4 OTHERS VS STATE OF U.P. AND 3 OTHERS	ALOK KUMAR SRIVASTAVA	G.A.
12	PO	CRLP/9222/2021 (Mainpuri) Notice no:2021/9262	SARVENDRA @ SURENDRA VS STATE OF U.P. AND 2 OTHERS	RAGHVENDRA	G.A.
13	PO	CRLP/9234/2021 (Ghaziabad) Notice no:2021/9582	KALLU @ JAHIRUDDIN VS STATE OF U.P. AND 2 OTHERS	KAUSTUBH SRIVASTAVA	G.A.

14	PO	CRLP/9889/2021 (Sonbhadra) Notice no:2021/10256	NAJEER ANSARI VS STATE OF U.P. AND 3 OTHERS	QAZI VAKIL AHMAD	G.A.
15	PO	CRLP/9894/2021 (Sambhal (bheem Nagar)) Notice no:2021/10021	AHMAD HASAN AND 6 OTHERS VS STATE OF U.P. AND 3 OTHERS	ASHOK KUMAR	G.A.
16	PO	CRLP/9895/2021 (Bareilly) Notice no:2021/9410	KAMLESH VS STATE OF U.P. AND 5 OTHERS	RAJESH KUMAR VERMA	G.A.
17	PO	CRLP/10358/2021 (Fatehpur) Notice no:2021/10813	LAKSHMAN AND 4 OTHERS VS STATE OF U.P. AND 6 OTHERS	AZAZ AHMAD	G.A.
18	PO	CRLP/10370/2021 (Baghpat) Notice no:2021/10875	BITTOO @ YOGENDRA AND 3 OTHERS VS STATE OF U.P. AND 2 OTHERS	SUSHIL KUMAR SHUKLA	G.A.
19	PO	CRLP/10371/2021 (Meerut) Notice no:2021/10832	HARSH RAJPOOT VS STATE OF U.P. AND 3 OTHERS	VIVEK SINGH	G.A.
20	PO	CRLP/10375/2021 (Etawah) Notice no:2021/10787	SMT. HARVANSH ARORA AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	AKHILESH KUMAR DWIVEDI	G.A.
21	PO	CRLP/10379/2021 (S.r. Nagar (bhadohi)) Notice no:2021/10705	OM CHAND MAURYA AND 3 OTHERS VS STATE OF U P AND 3 OTHERS	SHYAMDHAR PANDEY	G.A.
22	PO	CRLP/10391/2021 (Saharanpur) Notice no:2021/10563	SMT. MEENA AND 7 OTHERS VS STATE OF U.P. AND 2 OTHERS	ASHOK KUMAR SINGH BAIS	G.A.
23	PO	CRLP/10394/2021 (Saharanpur) Notice no:2021/10804	SMT. ZOYA VS STATE OF U.P. AND 5 OTHERS	SABIHUL AKHLAQ ANSARI	G.A.
24	PO	CRLP/10396/2021 (Etawah) Notice no:2021/10872	SHIKAR DUBEY VS STATE OF U.P. AND 2 OTHERS	SANJAY MISHRA	G.A.
25	PO	CRLP/10397/2021 (Etah) Notice no:2021/10914	INDRA DEVI AND 2 OTHERS VS STATE OF U.P. AND 2 OTHERS	ANITA SRIVASTAVA YOGENDRA KUMAR SRIVASTAVA	G.A.
26	PO	CRLP/10399/2021 (Azamgarh) Notice no:2021/10882	PARASOTTAM RAM VS STATE OF U.P. AND 3 OTHERS	SAURABH KUMAR PANDEY	G.A.
27	PO	CRLP/10404/2021 (Kanpur Nagar) Notice no:2021/10672	MOHAMMAD SHARIF VS COMMISSIONER AND ANOTHER	ISTYAK KHAN	G.A.
28	DF	CRLP/10607/2021 (Jaunpur) Notice no:2021/11051	KAMLESH @ CHHOTU VS STATE OF U.P. AND 3 OTHERS	DEEPAK SINGH	G.A.
29	DF	CRLP/10660/2021 (Budaun) Notice no:2021/11032	SANJAI @ SANJAI SINGH VS STATE OF U.P. AND 2 OTHERS	ASHWANI KUMAR SACHAN SAURABH SACHAN	G.A.
30	PO	CRLP/10734/2021 (Varanasi) Notice no:2021/11160	JAMSHED AHMAD AND 3 OTHERS VS STATE OF U.P. AND 2 OTHERS	MOTI LAL CHAUHAN	G.A.
31	PO	CRLP/10741/2021 (Jalaun) Notice no:2021/10839	BRIJ KISHORE AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	SANTOSH KUMAR VERMA	CHANDRA KESHWAR SINGH G.A.
32	PO	CRLP/10743/2021 (Kushi Nagar) Notice no:2021/11154	ABHAY PRATAP RAO AND ANOTHER VS STATE OF U.P. AND 4 OTHERS	SATYA DHEER SINGH JADAUN TEJ BHAN SINGH	M J AKHTAR YAKUB ALI G.A.
33	PO	CRLP/10752/2021 (Muzaffar Nagar) Notice no:2021/10886	YOGESH RATHI VS STATE OF U.P. AND 3 OTHERS	MOHD. KHALIL	G.A.

34	PO	CRLP/10757/2021 (Agra) Notice no:2021/10890	DR. B.K. SINGH @ BRAJESH KUMAR SINGH VS STATE OF U.P. AND 2 OTHERS	MAHENDRA TRIPATHI	G.A.
35	PO	CRLP/10759/2021 (Mainpuri) Notice no:2021/11570	VIKRAM AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	RAHUL MEHROTRA	G.A.
36	PO	CRLP/10761/2021 (Rampur) Notice no:2021/11610	MEGHRAJ AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	GAURAV PRATAP SINGH NEERAJ SRIVASTAVA	G.A.
37	PO	CRLP/10762/2021 (Shahjahanpur) Notice no:2021/11113	VASUDEV VS STATE OF U.P. AND 6 OTHERS	SAURABH TRIPATHI	G.A.
38	PO	CRLP/10765/2021 (Gorakhpur) Notice no:2021/11323	SANJIV KUMAR NEMANI AND 6 OTHERS VS STATE OF U.P. AND 3 OTHERS	VINAY KUMAR MISHRA	BALRAM MISHRA G.A.
39	PO	CRLP/10766/2021 (S.r. Nagar (bhadohi)) Notice no:2021/11252	DILIP KUMAR AND 2 OTHERS VS STATE OF U.P. AND 2 OTHERS	AKHILESH KUMAR DWIVEDI	RAM KRISHNA DUBEY G.A.
40		CRLP/11153/2021 (Kaushambi) Notice no:2021/11633	PRAMOD KUMAR PANDEY VS STATE OF U.P. AND 2 OTHERS	RAM SWAROOP AMIT	G.A.
41		CRLP/11154/2021 (Allahabad) Notice no:2021/11975	ASHOK KUMAR SHUKLA VS STATE OF U.P. AND 7 OTHERS	BRIJESHWAR SAHAI SRIVASTAVA VINOD KUMAR	G.A.
42		CRLP/11155/2021 (Jalaun) Notice no:2021/11222	SMT. RITU SHAKYA AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	SATYA PRAKASH RATHOR	G.A.
43		CRLP/11159/2021 (Azamgarh) Notice no:2021/11112	RISHIKESH RAI VS STATE OF U.P. AND 3 OTHERS	SHAMBHAVI NANDAN	G.A.
44		CRLP/11161/2021 (Bareilly) Notice no:2021/11148	SHIVANJAL AND 3 OTHERS VS STATE OF U.P. AND 2 OTHERS	RAKESH PATI TIWARI	MOHD FAIZ G.A.
45		CRLP/11162/2021 (Allahabad) Notice no:2021/11979	ANKIT PANDEY AND 3 OTHERS VS STATE OF U.P. AND 3 OTHERS	PRASHANT TRIPATHI DEEPESH KUMAR OJHA SAURABH YADAV	G.A.
46		CRLP/11163/2021 (Kaushambi) Notice no:2021/2438 2021/11494	RAJ BHAN SINGH VS UNION OF INDIA AND 6 OTHERS	HAUSILA PRASAD SATYA PRAKASH MISHRA	G.A. A.S.G.I.
47		CRLP/11167/2021 (Maharajganj) Notice no:2021/11628	SMT. KHUSHBU AND 3 OTHERS VS STATE OF U.P. AND 2 OTHERS	PRAKASH SHARMA CHANDRA PRAKASH MISRA	G.A.
48		CRLP/11169/2021 (Kanpur Nagar) Notice no:2021/11871	APARNA MISHRA AND 6 OTHERS VS STATE OF U.P. AND 3 OTHERS	RAJESH KUMAR SRIVASTAVA HARI RAM	G.A.
49		CRLP/11172/2021 (Kanpur Nagar) Notice no:2021/11352	ABDUL SATTAR VS STATE OF U.P. AND 3 OTHERS	S.M. IQBAL HASAN SYED BADSHAH HUSAIN NAQVI	G.A.
50		CRLP/11173/2021 (Agra) Notice no:2021/11645	NARENDRA SINGH VS STATE OF U.P. AND 6 OTHERS	SOM VEER	G.A.
51		CRLP/11175/2021 (Allahabad) Notice no:2021/11480	DEEP CHANDRA VS STATE OF U.P. AND 2 OTHERS	VIJAY GOPAL MAHENDRA PRATAP SINGH	G.A.
52		CRLP/11176/2021 (Agra) Notice no:2021/11644	DHARMENDRA VS STATE OF U.P. AND 19 OTHERS	SOM VEER	G.A.
53		CRLP/11178/2021 (Allahabad) Notice no:2021/11093	ROHAN SHUKLA VS STATE OF U.P. AND 2 OTHERS	PREM KUMAR TIWARI MANOJ KUMAR SRIVASTAVA	G.A.

54	CRLP/11180/2021 (Allahabad) Notice no:2021/11782	ABHAY AND 2 OTHERS VS STATE OF U P AND 2 OTHERS	DEVID KUMAR SINGH PRATEEK RAI	G.A.
55	CRLP/11181/2021 (Kanpur Nagar) Notice no:2021/11783	SUSHIL KUMAR SACHAN VS STATE OF U P AND 3 OTHERS	ANSHUL KUMAR GUPTA SR. ADVOCATE INDRA JIT SINGH	G.A.
56	CRLP/11182/2021 (Mau) Notice no:2021/11731	AKHAND PRATAP RAI VS STATE OF U.P. AND ANOTHER	RAJEEV KUMAR RAI	G.A.
57	CRLP/11183/2021 (Fatehpur) Notice no:2021/11493	IMRAN KHAN AND 4 OTHERS VS STATE OF U.P. AND 3 OTHERS	DEVESH KUMAR GUPTA	G.A.
58	CRLP/11186/2021 (Mahoba) Notice no:2021/11771	JAWAHAR LAL @ JAWAHAR SHRIVAS VS STATE OF U.P. AND 5 OTHERS	KAUSHAL KUMAR MOHIT SINGH	G.A.

ADDITIONAL/UNLISTED LIST

For Admission

ECOURT CASES.

301	DF E-File	CRLP/16884/2020 (Varanasi)	AKLESH KUMAR SINGH VS STATE OF U.P. AND 3 OTHERS	ANURAG VAJPEYI MANISH TIWARY(SENIOR ADV.) SYED IMRAN IBRAHIM	G.A.
302	PO E-File	CRLP/16046/2020 (Muzaffar Nagar)	FAHIMUDDIN AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	ARUN KUMAR TRIPATHI	NIPUN SINGH G.A.
303	PO E-File	CRLP/16051/2020 (Allahabad)	AKHILESH KUMAR SINGH @ AKHILESH YADAV VS STATE OF U.P. AND 3 OTHERS	PANKAJ KUMAR GUPTA	G.A.
304	PO E-File	CRLP/16312/2020 (Kanpur Nagar)	BRAJENDRA SINGH AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	ASHWINI KUMAR SRIVASTAVA DIPAK SRIVASTAVA	G.A.
305	PO E-File	CRLP/1358/2021 (Sambhal (bheem Nagar)) Cases in which Interim order is in operation (CRLP-692-2020) Shahjahanpur Decided on 17/01/2020	NAVNEET JAIN VS STATE OF U.P. AND 3 OTHERS MOHD. UMAR VS STATE OF U.P. AND 2 OTHERS	ATUL OJHA BALESH TRIPATHI	G.A.
306	PO E-File	CRLP/2330/2021 (Kanpur Nagar)	HAZI FIROZ ALAM VS STATE OF U.P. AND 6 OTHERS	SHAKEEL AHMAD KHAN	G.A.
307	PO E-File	CRLP/2906/2021 (Gautam Buddha Nagar)	SUKHVIR VS STATE OF U.P. AND 2 OTHERS	SHIV SAGAR SINGH	SANJAY KUMAR YADAV G.A.
308	PO E-File	CRLP/2996/2021 (Ghaziabad)	S. K. SRIVASTAVA VS STATE OF U.P. AND ANOTHER	SHIV SAGAR SINGH	SANJAY KUMAR YADAV G.A.
309	PO E-File	CRLP/3468/2021 (Maharajganj)	SHAH ALAM @ MONU RAAIN AND 4 OTHERS VS STATE OF U.P. AND 4 OTHERS	PARMESHWAR YADAV	G.A.
310	PO E-File	CRLP/3469/2021 (Aligarh)	DINABANDHU MOHAPATRA AND 3 OTHERS VS STATE OF U.P. AND 2 OTHERS	ANOOP TRIVEDI (SENIOR ADV.) ALOK RAI	JANARDAN PRASAD TRIPATHI G.A.
311	PO E-File	CRLP/3526/2021 (Ghaziabad)	EKTA CHITKARA AND ANOTHER VS STATE OF UP AND 2 OTHERS	VIVEK SHANDILYA(SENIOR ADV.) MANISH PANDEY	SHYAM SURAT SHUKLA G.A.

For Admission

312	DF	CRLP/1914/2021 (Kanpur Nagar)	AMIT KUMAR SHARMA @ BABLU AMRENDRA PRATAP SINGH SHARMA AND 2 OTHERS VS STATE OF U.P. AND 3 OTHERS		PRABHAT KUMAR SINGH JITENDRA NATH TIWARI NITYANAND SRIVASTAVA G.A.
313	DF	CRLP/7506/2021 (Pilibhit)	AKASH BHASIN AND 3 OTHERS VS STATE OF U.P. AND 2 OTHERS	TARUN AGRAWAL PRAKHAR SARAN SRIVASTAVA	G.A.

CASES IN WHICH INTERIM ORDER IS IN OPERATION

314	PO	CRLP/30/2020 (Meerut)	MAIRAJUDDIN VS STATE OF U.P. AND 4 OTHERS	ADITYA PRASAD MISHRA	G.A.
	With	CRLP-31-2020 Meerut	SUNITA RANI VS STATE OF U.P. AND 4 OTHERS	ADITYA PRASAD MISHRA	G.A.
	With	CRLP-874-2020 Meerut	SMT. GANGA DEI VS STATE OF U.P. AND 4 OTHERS	ADITYA PRASAD MISHRA	G.A.
315	PO	CRLP/565/2020 (Aligarh)	DAYAVATI VS STATE OF U.P. AND 3 OTHERS	ADESH KUMAR DIXIT	G.A.
316	PO	CRLP/566/2020 (Gorakhpur)	BHOLA KUSHWAHA VS STATE OF U.P. AND 2 OTHERS	H.R. MISHRA (SENIOR ADVOCATE) HARI NARAYAN SINGH	PRAMOD KUMAR MAURYA G.A.
317	PO	CRLP/572/2020 (Baghpat)	FURKAN AND 5 OTHERS VS STATE OF U.P. AND 2 OTHERS	SANDEEP KUMAR SINGH	SATYENDRA KUMAR MISHRA G.A.
318	PO	CRLP/627/2020 (Saharanpur)	VIJAY KUMAR JAIN ALIAS MEENU VS STATE OF U.P. AND 2 OTHERS	CHANDRA SHEKHAR MISHRA	G.A.
319	PO	CRLP/652/2020 (Hamirpur)	MANOJ KUMAR AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	VINEET VIKRAM IMRAN ULLAH	RAHUL SINGH ARUN KUMAR SHUKLA G.A.
320	PO	CRLP/665/2020 (Kasganj (kanshiram Nagar))	LAJJAWATI AND 3 OTHERS VS STATE OF U.P. AND 3 OTHERS	GEETAM SINGH	G.A.
321	PO	CRLP/668/2020 (Basti)	LALI DEVI AND 2 OTHERS VS STATE OF U P AND 3 OTHERS	GANESH KUMAR	PANKAJ KUMAR SHARMA G.A.
322	PO	CRLP/941/2020 (Azamgarh)	MOHD. SHADAB SHEIKH AND 5 OTHERS VS STATE OF U.P. AND 2 OTHERS	AQEEL AHMAD	G.A.
323	PO	CRLP/963/2020 (Aligarh)	RAJVIR SINGH AND 4 OTHERS VS STATE OF U.P. AND 2 OTHERS	MAHENDRA SINGH	DEVESH KUMAR SHUKLA G.A.
324	PO	CRLP/1006/2020 (Siddharth Nagar)	MOHD. IQBAL VS STATE OF U.P. AND 3 OTHERS	MIRZA FAHEEM BEG	G.A.
325	PO	CRLP/1317/2020 (Amroha (jyotiba P Nagar))	RAKESH AND 10 OTHERS VS STATE OF U.P. AND 3 OTHERS	AJAY KUMAR MISHRA	DINESH KUMAR MISRA G.A.
326	PO	CRLP/2043/2020 (Kanpur Nagar)	DR. RENU SINGH GAHLAUT VS STATE OF U.P. AND 2 OTHERS	SHAMBHAWI SHUKLA DILEEP KUMAR(SENIOR ADV.) RAJRSHI GUPTA	G.A.
327	PO	CRLP/2366/2020 (Mathura)	SONU AND 6 OTHERS VS STATE OF U.P. AND 2 OTHERS	KARTIKEY SINGH	MOHD. SAMIUZZAMAN KHAN GYANEDRA PRATAP SINGH G.A.
328	PO	CRLP/2933/2020 (Etah)	RAM KISHAN AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	GIRRAJ SINGH	G.A.

329	PO	CRLP/3755/2020 (Kanpur Nagar)	RISHI TRIPATHI AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	ANUBHAV SHUKLA RAM SHIROMANI SHUKLA	G.A.
330	PO	CRLP/4091/2020 (Jhansi)	AVINASH JHA AND 2 OTHERS VS STATE OF U.P. AND 3 OTHERS	MOHAMMAD KHALID	G.A.
331	PO	CRLP/4401/2020 (Kanpur Nagar)	SURAJ GHAI AND 4 OTHERS VS STATE OF U P AND 2 OTHERS	DEENANATH MISHRA	G.A.
332	PO	CRLP/7379/2020 (Maharajganj)	JAWAHIR ALIAS BABURAM VS STATE OF U.P. AND 2 OTHERS	BIPIN KUMAR TRIPATHI	G.A.
333	PO	CRLP/10090/2020 (Varanasi)	MAN MOHAN GAUTAM AND 7 OTHERS VS STATE OF U.P. AND 2 OTHERS	BHOLE RAM	PRAVEEN KUMAR SINGH SIKANDAR B. KOCHAR G.A.
334	PO	CRLP/10486/2020 (Banda)	M/S N.A. SIDDIQUI AND COMPANY VS STATE OF U P AND 3 OTHERS	UDAYAN NANDAN UDAIYAN NANDAN VIPIN KUMAR SINGH	G.A.
335	PO	CRLP/13568/2020 (Shamli (prabudh Nagar))	RAJEEV VS STATE OF U.P. AND 2 OTHERS	SURESH CHANDRA ALOK TRIPATHI	MAYANK YADAV VIVEK KUMAR SINGH G.A.
336	PO	CRLP/13734/2020 (Allahabad)	INDRA MOHAN AND 3 OTHERS VS STATE OF U.P. AND 2 OTHERS	RAMESH KUMAR SHUKLA	G.A.
337	PO	CRLP/15889/2020 (Shahjahanpur)	ANIL KUMAR PANDEY VS STATE OF U.P. AND 2 OTHERS	AQUEEQ AHMAD RANA MAHENDRA JUNG BAHADUR MERAJ AHMAD KHAN	SUJEET KUMAR RAI G.A.
	With	CRLP-15863-2020 Budaun	ANIL KUMAR PANDEY VS STATE OF U.P. AND 2 OTHERS	VED PRAKASH MISHRA	G.A.
338	PO	CRLP/16467/2020 (Allahabad)	SHIV KUMAR AND 5 OTHERS VS STATE OF U.P. AND 3 OTHERS	YOGESH KUMAR MISHRA	G.A.
339	PO	CRLP/1796/2020 (Moradabad)	AMAN SINHA VS STATE OF U.P. AND 3 OTHERS	VIVEK KUMAR SRIVASTAVA AYANK MISHRA	G.A.
340	PO	CRLP/2049/2020 (Varanasi)	SANTOSH KUMAR AND 2 OTHERS VS STATE OF U.P. AND 3 OTHERS	SUDIST KUMAR DURGESH KUMAR SINGH	RAVI PRAKASH PANDEY G.A.
341	PO	CRLP/2103/2020 (Gautam Buddh Nagar)	ARUN SHARMA @ SONU SHARMA VS STATE OF U.P. AND 3 OTHERS	KAPIL TYAGI	G.A.
	With	CRLP-1420-2020 Gautam Buddh Nagar	MANOJ SARPANCH VS STATE OF U.P. AND 3 OTHERS	AJAY KUMAR	G.A.
342	PO	CRLP/2333/2020 (Allahabad)	SMT. SUNITA VS STATE OF U.P. AND 2 OTHERS	RAVI SAHU	G.A.
343	PO	CRLP/2342/2020 (Kasganj (kanshiram Nagar))	PRASHANT YADAV VS STATE OF U P AND 3 OTHERS	MOHIT GAUTAM RAJESH KUMAR DUBEY	MOHD. AFZAL ANSARI RAJESH KUMAR G.A.
344	PO	CRLP/2490/2020 (Varanasi)	PRIYANKA MISHRA VS STATE OF U.P. AND 2 OTHERS	LAVKUSH KUMAR SHUKLA LOKESH KUMAR DWIVEDI	G.A.
345	PO	CRLP/2611/2020 (Sonbhadra)	USMAN ALI VS STATE OF U.P. AND 12 OTHERS	MD. AMAN KHAN	SANJAY KUMAR YADAV A.S.G.I. PRAHLAD KUMAR KHARE G.A.

346	PO	CRLP/2730/2020 (Bijnor)	SHAHBAJ AND 2 OTHERS VS STATE OF U.P. AND 2 OTHERS	VINOD KUMAR TIRPATHI MANOJ KUMAR TRIPATHI	G.A.
347	PO	CRLP/2835/2020 (S.r. Nagar (bhadohi))	SEVA LAL @ CHAMMAN SAROJ AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	JAWAHAR LAL MAURYA KAMALENDRA KUMAR MAURYA	G.A.
348	PO	CRLP/2879/2020 (Ghaziabad)	PAYTM PAYMENT BANK LTD AND 2 OTHERS VS STATE OF U.P. AND 4 OTHERS	SHAMBHAVI NANDAN	G.A.
349	PO	CRLP/2960/2020 (Allahabad)	NIKHIL DUBEY (MINOR) AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	KRISHNA KUMAR MISHRA BENI MADHAV PANDEY	G.A.
350	PO	CRLP/3014/2020 (Ghaziabad)	GOPAL SINGH VS STATE OF U.P. AND 3 OTHERS	SATYA PRAKASH SHUKLA	G.A.
351	PO	CRLP/3020/2020 (Mainpuri)	RAHUL VS STATE OF U.P. AND 7 OTHERS	AJAY SINGH	G.A.
352	PO	CRLP/3053/2020 (Allahabad)	JAIRANI DEVI VS STATE OF U.P. AND 3 OTHERS	JAYANT KUMAR	G.A.
353	PO	CRLP/3583/2020 (Gorakhpur)	UJJAWAL SINGH VS STATE OF U.P. AND 3 OTHERS	JUNED ALAM	G.A.
354	PO	CRLP/3775/2020 (Etah)	RAJESH KUMAR @ RAJU DUBEY VS STATE OF U.P. AND 2 OTHERS	SANDEEP KUMAR GUPTA NARAYAN SINGH(KUSHWAHA)	G.A.
355	PO	CRLP/4054/2020 (Kanpur Nagar)	RUPESH MAHESHWARI AND 5 OTHERS VS STATE OF U.P. AND 2 OTHERS	ABHINAV GAUR ANOOP TRIVEDI (SENIOR ADV.) MOHD. RASHID SIDDIQUI	RAHUL SINGH G.A.
356	PO	CRLP/4059/2020 (Kanpur Nagar)	DALPAT CHAND JAIN VS STATE OF U.P. AND 4 OTHERS	UMESH VATS	G.A.
357	PO	CRLP/4220/2020 (Mahoba)	KHEMRAJ ALIAS KHEM SINGH VS STATE OF U.P. AND 3 OTHERS	JITENDRA SINGH	G.A.
358	PO	CRLP/4581/2020 (Bijnor)	AKHTAR AND ANOTHER VS STATE OF U.P. AND 7 OTHERS	ZAHEER ASGHAR IRSHAD SALEEM SYED FARMAN AHMAD NAQVI(SENIOR ADV.) SYED AHMED FAIZAN	G.A.
359	PO	CRLP/4971/2020 (S.r. Nagar (bhadohi))	ANITA KUMARI YADAV @ ANITA DEVI AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	PREM CHAND SAROJ	G.A.
360	PO	CRLP/4992/2020 (Saharanpur)	MEHMOOD HASAN AND 3 OTHERS VS STATE OF U.P. AND 2 OTHERS	MANOJ VASHISTH	RAMESH CHANDRA SRIVASTAVA G.A.
361	PO	CRLP/8786/2020 (Allahabad)	PRADEEP KUMAR SINGH AND 4 OTHERS VS STATE OF U.P. AND 2 OTHERS	KULDEEP SAXENA VIJIT SAXENA	SANTOSH KUMAR SRIVASTAVA G.A.
362	PO	CRLP/9075/2020 (Banda)	IMRAN VS STATE OF U.P. AND 2 OTHERS	RAJESH KUMAR SINGH	G.A.
363	PO	CRLP/9845/2020 (Allahabad)	NIHAL KUMAR VS STATE OF U.P. AND 4 OTHERS	ARUN KUMAR MISHRA PREM PRAKASH YADAV(SENIOR ADV.) ASHISH MISHRA	G.A.

	With	CRLP-11325-2020 Allahabad	DILIP PRAJAPATI AND ANOTHER VS STATE OF U.P. AND 5 OTHERS	SHIVAM YADAV MANOJ KUMAR YADAV ROHIT SINGH DILIP KUMAR GOSWAMI	G.A.
364	PO	CRLP/12516/2020 (Gautam Buddh Nagar)	MARUT NANDAN GUPTA VS STATE OF U.P. AND 2 OTHERS	DHARMENDRA KUMAR SINGH	G.A.
365	PO	CRLP/13625/2020 (Shahjahanpur)	CHANDANI AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	SURESH DHAR DWIVEDI	SUNIL KUMAR SRIVASTAVA OM NARAYAN PANDEY G.A.
366	PO	CRLP/14349/2020 (Allahabad)	BABITA MISHRA VS STATE OF U.P. AND 7 OTHERS	PREM SHANKER MISHRA CHANDRA BHUSHAN MISHRA	G.A.
367	PO	CRLP/14449/2020 (Amroha (jyotiba P Nagar))	SUMANT KUMAR VS STATE OF U.P. AND 3 OTHERS	PRANESH KUMAR MISHRA	G.A.
368	PO	CRLP/15016/2020 (Allahabad)	ARCHANA GUPTA (MINOR) AND ANOTHER VS STATE OF U.P. AND 5 OTHERS	PRANESH KUMAR MISHRA	G.A.
369	PO	CRLP/16385/2020 (Allahabad)	ABHISHEK KHARE VS STATE OF U.P. AND 2 OTHERS	MANOJ KUMAR SRIVASTAVA	G.A.
370	PO	CRLP/16432/2020 (Amroha (jyotiba P Nagar))	QAMAR RIZWAN VS STATE OF U.P. AND 2 OTHERS	RAEES AHAMAD KANDARP SRIVASTAVA	G.A.
371	PO	CRLP/16474/2020 (Bijnor)	SALEEM AHMAD AND 3 OTHERS VS STATE OF U.P. AND 2 OTHERS	UMAIR MAHMOOD PANKAJ KUMAR TYAGI	SHEIKH MOAZZAM INAM G.A.
372	PO	CRLP/16674/2020 (Ghazipur)	NATHUNI RAM PATEL @ CHHEDI VS STATE OF U.P. AND ANOTHER	PURAN NATH SHUKLA	G.A.
Application for Orders					
373		2/2021 (Recall of Order) in case CRLP-1099- -2019 Decided on 15/12/2020	VINOD KUMAR DUBEY AND 3 OTHERS VS STATE OF U.P. AND 3 OTHERS	ASHUTOSH KUMAR TIWARI SURENDRA NATH TIWARI	RISHABH KUMAR ARCHIT MANDHYAN G.A.
374		3/2020 (Recall of Order) in case CRLP-2346- -2019 Decided on 07/12/2020	RAM PAL SINGH VS STATE OF U.P. AND 3 OTHERS	GULAB CHANDRA	G.A.
375		4/2021 (Recall of Order) in case CRLP-1526- -2020 Decided on 13/01/2021	PRASHANT SHARMA VS STATE OF U.P. AND 2 OTHERS	RAM RAJ PANDEY	RAM RAJ PANDEY CHANDRA PRAKASH PANDEY SANTOSH KUMAR SRIVASTAVA ALKA SRIVASTAVA G.A.

AT 10:00 AM
(Court No.53)
HON'BLE JUSTICE OM PRAKASH - VII

e-court

FRESH LIST

Fresh

ECOURT CASES.

1	DF E-File	BAIL/35741/2021 (Ghaziabad) Notice no:2021/34519	ARBAZ VS STATE OF U.P	KUMAR DHANANJAY	RAJESH KUMAR SHARMA MOHD. SAMIUZZAMAN KHAN G.A.
2	E-File	BAIL/49836/2021 (Jaunpur) Notice no:2021/46656	DIMPAL AND 2 OTHERS VS STATE OF U.P.	ATHARVA DIXIT AUSHIM LUTHRA	G.A.
3	DF E-File	ABAIL/12883/2021 (Allahabad) Notice no:2021/12773 Notice no:NULL MP/MLA	SMT RAM LALI MISHRA VS STATE OF UP	M.N. SINGH MAHESH NARAIN SINGH LOKESH KUMAR DWIVEDI	
4	DF E-File	ABAIL/14575/2021 (Gautam Buddh Nagar) Notice no:2021/14370 Notice no:NULL	RAKESH KUMAR KULDEEP SINGH WADHAWAN VS STATE OF U.P AND OTHERS	FAHD IQBAL	KATYAYINI G.A.
5	E-File (3441 8051 7399)	ABAIL/19028/2021 (Etah) Notice no:2021/19131	RAM VILAS VS STATE OF U.P. THROUGH SECRETARY HOME U.P. AT LUCKNOW.	ONKAR NATH	G.A.
Fresh					
6	PO	BAIL/2976/2021 (Agra) Notice no: 2020/50320	MONU VERMA VS STATE OF U.P.	MITHILESH KUMAR SHUKLA AVANISH KUMAR SHUKLA SAURABH YADAV RAVI SHANKAR TRIPATHI	MANOJ KUMAR MISHRA G.A.
7	DF	BAIL/10437/2021 (Gorakhpur) Notice no: 2021/7058	SUNIL KUMAR VS STATE OF U.P.	UPMANYU PANDEY PRAMOD KUMAR MAURYA	G.A.
8	DF	BAIL/24266/2021 (Fatehpur) Notice no:2021/10218	RAJJAN SINGH @ KOMAL SINGH YADAV VS STATE OF U.P.	IMRAN MABOOD KHAN MANVENDRA SINGH	SHARAD KUMAR SRIVASTAVA G.A.
9	PO	BAIL/25953/2021 (Ghazipur) Notice no:2021/21919	MUNNI LAL CHAUHAN VS STATE OF U.P.	ATAL BIHARI TRIPATHI A.C.TIWARI(AC)	G.A.
10	DF	BAIL/30736/2021 (Agra) Notice no:2021/27796	LAVKUSH VS STATE OF U.P. AND ANOTHER	SANJAY KUMAR SRIVASTAV RAJEEV KUMAR SINGH PARMAR	PRABHAT KUMAR TIWARI G.A.
11	DF	BAIL/31150/2021 (Maharajganj) Notice no:2021/27032	KAMLESH VS STATE OF U.P. AND ANOTHER	SUNIL KUMAR SINGH PRADEEP KUMAR	RAJ KUMAR SINGH G.A.
12	DF	BAIL/32353/2021 (Baghpat) Notice no:2020/16282	ARIF VS STATE OF U.P.	AJAY KUMAR PANDEY	G.A.
13	NDF	BAIL/33328/2021 (Gorakhpur) Notice no:2021/30004	SUDHIR ALIAS TONU ALIAS SONU VS STATE OF U.P. AND ANOTHER	KRISHNA DATTA TIWARI	G.A.
14	DF	BAIL/33333/2021 (Kasganj (kanshiram Nagar)) Notice no:2021/29909	RAKESH DIXIT VS STATE OF U.P.	PANKAJ KUMAR SHARMA	G.A.

15	PO	BAIL/34138/2021 (Hapur (panchsheel Nagar)) Notice no:2021/30718	KHALID VS STATE OF U.P.	SHIV SHANKAR PD GUPTA GIRIJESH KUMAR GUPTA	G.A.
16	NDF	BAIL/34159/2021 (Agra) Notice no:2021/31256	VISHNU VS STATE OF U.P.	ASHISH KUMAR SHUKLA RAJESH KUMAR PANDEY	G.A.
17	PO	BAIL/34815/2021 (Ballia) Notice no:2021/32300	ANOOP SINGH VS STATE OF U.P AND ANOTHER	TRIPATHI B.G. BHAI	AJEET KUMAR SINGH G.A.
18	PO	BAIL/35190/2021 (Shamli (prabudh Nagar)) Notice no:2021/31935	GAURAV VS STATE OF U.P.	NASIRA ADIL NAZRUL ISLAM JAFRI(SENIOR ADV.) MOHD ZUBAIR	PANKAJ BHARTI G.A.
19	PO	BAIL/42417/2021 (Bareilly) Notice no:2021/40067	MANOJ KUMAR VS STATE OF U.P. AND ANOTHER	RAKESH PATI TIWARI	G.A.
20	PO	BAIL/42430/2021 (Ghaziabad) Notice no:2021/37044	SHIVA @ PAPOLI VS STATE OF U.P. AND ANOTHER	SANTOSH SINGH	G.A.
21	PO	BAIL/42434/2021 (Bulandshahr) Notice no:2021/38474	ZUBAIR VS STATE OF UTTAR PRADESH	SYED ALI IMAM	G.A.
22	PO	BAIL/42435/2021 (Null) Notice no:2021/33995 Notice no:NULL	KAMAL SINGH VS STATE OF U.P.	SHIV VILAS MISHRA BRIJESH KUMAR GAUTAM	G.A.
23	PO	BAIL/42450/2021 (Bijnor) Notice no:2021/37804	SANDEEP @ SURJEET @ BABA VS STATE OF U.P.	HEMENDRA KUMAR	G.A.
24	PO	BAIL/42516/2021 (Kanpur Dehat) Notice no:2021/36908	SONU SAVITA VS STATE OF U.P.	SHAKTI SHANKER TIWARI SUBHASH CHANDRA TIWARI	G.A.
25	PO	BAIL/42517/2021 (Firozabad) Notice no:2021/36077	HEERALAL VS STATE OF U.P.	JETENDRA KUMAR PANDEY AJAY VIKRAM YADAV	ANIL KUMAR SINGH PREM BABU VERMA G.A.
26	PO	BAIL/42534/2021 (Aligarh) Notice no:2021/39913	SALMAN VS STATE OF U.P.	IMRAN ULLAH VINEET VIKRAM	G.A.
27	PO	BAIL/42535/2021 (Sonbhadra) Notice no:2021/36576	AJIT KUMAR @ CHHANNU KEWAT VS STATE OF U.P. AND ANOTHER	HEMANT KUMAR SRIVASTAVA PAWAN KUMAR PATEL	SAKSHAM SRIVASTAVA G.A.
28	PO	BAIL/42541/2021 (Auraiya) Notice no:2021/38280	AMAR SINGH VS STATE OF U.P.	AMBREESH KUMAR	G.A.
29	PO	BAIL/42575/2021 (Moradabad) Notice no:2021/40163	AYYUB VS STATE OF U.P.	ZAFEER AHMAD	AMIR KHAN G.A.
30	PO	BAIL/42630/2021 (Agra) Notice no:2021/39862	ARUN VS STATE OF U.P.	BRIJESH KUMAR MISHRA	G.A.
31	PO	BAIL/42635/2021 (Fatehpur) Notice no:2021/39951	SHIV LAL RAIDAS VS STATE OF U.P.	PREET PAL SINGH RATHORE RAJKUMAR VERMA	G.A.
32	PO	BAIL/42637/2021 (Kanpur Nagar) Notice no:2021/39546	MOHD. AHMAD VS STATE OF U.P.	DEEPAK SINGH	FARID AHMED G.A.
33	PO	BAIL/42670/2021 (Muzaffar Nagar) Notice no:2021/39416	SHILPA VS STATE OF U.P.	RAM CHANDRA KUSHWAHA	G.A.
34	PO	BAIL/42692/2021 (Muzaffar Nagar) Notice no:2021/39968	AAMIR VS STATE OF U.P.	BRAHMA KUMAR TIWARI	G.A.

35	PO	BAIL/47537/2021 (Azamgarh) Notice no:2021/45009	RAHUL @ ABHISHEK VS STATE OF U.P.	BAL KRISHNA RAI	G.A.
36	PO	BAIL/47547/2021 (Jalaun) Notice no:2021/43798	BRAJESH @ VIDEH VS STATE OF U.P. AND 2 OTHERS	TARUN JHA	VIJAY SINGH RATHORE G.A.
37	PO	BAIL/47550/2021 (Allahabad) Notice no:2021/44423	ASHFAQ VS STATE OF U.P.	DEEPAK KUMAR SRIVASTAVA	G.A.
38	PO	BAIL/47580/2021 (Farrukhabad) Notice no:2021/43613	ASHOK YADAV@ SHEKHAR VS STATE OF U.P.	SUDHIR KUMAR AGARWAL ANAND KUMAR SRIVASTAVA	G.A.
39	PO	BAIL/47639/2021 (Bareilly) Notice no:2021/44866	SUMIT KUMAR @ SONU VS STATE OF U.P.	DHARMENDRA SINGH	G.A.
40	PO	BAIL/47673/2021 (Etah) Notice no:2021/44472	RESHAMPAL @ RENU VS STATE OF U.P.	RAM PAL SINGH	G.A.
41	PO	BAIL/47697/2021 (Azamgarh) Notice no:2021/42983	ANKIT SINGH VS STATE OF U.P.	RAHUL KUMAR SINGH SAROJ KUMAR DUBEY	MANOJ KUMAR SINGH G.A.
42		BAIL/49743/2021 (Mirzapur) Notice no:2021/43716	RAM LAL VS STATE OF U.P.	ROHIT KUMAR MISHRA BRAJESH KUMAR SINGH	G.A.
43		BAIL/49817/2021 (Banda) Notice no:2021/47824	MAHENDRA BHURJI VS STATE OF U.P.	RAM RAKSHA TIWARI	G.A.
44		BAIL/49928/2021 (Lalitpur) Notice no:2021/46660	MUKESH VS STATE OF U.P. AND 2 OTHERS	NEERAJ MISHRA SATYENDRA KUMAR MISHRA	G.A.
45		BAIL/49979/2021 (Etawah) Notice no:2021/46508 2021/46508	SAURABH KUMAR VS STATE OF U.P.	SUSHIL KUMAR DUBEY	G.A.
46	PO	BAILC/304/2021 (Meerut) Notice no:2021/35252	KUNTI VS STATE OF U.P. AND ANOTHER	MOHD. KHALIL	G.A.
47	PO	BAILC/354/2021 (Gautam Buddh Nagar) Notice no:2021/41529	PRIYA VAISH VS STATE OF U.P. ANOTHER	ABHISHEK GUPTA	G.A.
48		BAILC/408/2021 (Hathras (mahamaya Nagar)) Notice no:2021/46330	HRIDESH KUMAR VS STATE OF U.P AND ANOTHER	SANJAY KUMAR DUBEY	G.A.
49	PO	ABAIL/11038/2021 (Fatehpur) Notice no:2021/10410	SHIV LAL VS STATE OF U.P.	MANVENDRA SINGH	G.A.
50	PO	ABAIL/12729/2021 (Gorakhpur) Notice no:2021/13190	AMAN PASWAN VS STATE OF U.P.	MANISH GUPTA SITARAM YADAV	G.A.
51	PO	ABAIL/15233/2021 (Allahabad) Notice no:2021/15075	IZHAR KHAN VS STATE OF U.P. AND ANOTHER	KAMAL KUMAR	RAJESH KUMAR MISHRA G.A.
52	PO	ABAIL/15251/2021 (Ghaziabad) Notice no:2021/14229	ARJUN VS STATE OF U.P. AND ANOTHER	VINAY KUMAR SINGH CHANDEL	G.A.
53	PO	ABAIL/15257/2021 (Bulandshahr) Notice no:2021/15056	FAREED VS STATE OF U.P.	GYAN PRAKASH MISHRA	G.A.
54	PO	ABAIL/15466/2021 (Bulandshahr) Notice no:2021/15315	RAKESH VS STATE OF U.P.	DESH RATAN CHAUDHARY	G.A.
55	PO	ABAIL/15581/2021 (Azamgarh) Notice no:2021/15982	SHAMSHER ALAM AND ANOTHER VS STATE OF U.P. AND ANOTHER	JITENDRA SINGH	G.A.

56	PO	ABAIL/15583/2021 (Bijnor) Notice no:2021/15753	BAHAR ALAM AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	VIKAS SHARMA AMIT RAI	G.A.
57	PO	ABAIL/15873/2021 (Allahabad) Notice no:2021/15426	MOHD ASJAD ALI AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	KALYAN SUNDRAM SRIVASTAVA NAG SUNDARAM SRIVASTAVA	G.A.
58	PO	ABAIL/15906/2021 (Meerut) Notice no:2021/15521	VINOD AND ANOTHER VS STATE OF U.P. 2 OTHERS	SANTOSH TRIPATHI	VIVEK KUMAR SINGH MAYANK YADAV G.A.
59	PO	ABAIL/15986/2021 (Azamgarh) Notice no:2021/15904	MAAJ KHAN VS STATE OF U.P. AND 2 OTHERS	RAVINDRA KUMAR YADAV YASHPAL YADAV	G.A.
60	PO	ABAIL/16247/2021 (Bareilly) Notice no:2021/16729	RAJENDRA VS STATE OF U.P.	JITENDRA SINGH RATISH KUMAR SINGH	G.A.
61	PO	ABAIL/16663/2021 (Muzaffar Nagar) Notice no:2021/16924	DEEPAK VS STATE OF U.P. AND 2 OTHERS	ATUL KUMAR	G.A.
62	PO	ABAIL/16888/2021 (Maharajganj) Notice no:2021/16696	KANHAIYA AND 2 OTHERS VS STATE OF U.P. AND 3 OTHERS	DINESH KUMAR PANDEY A.T. PANDEY	KARUNA NAND TIWARI G.A.
63	PO	ABAIL/17938/2021 (Varanasi) Notice no:2021/18037	MOHAMMAD NASIR VS STATE OF U.P. AND ANOTHER	GANESH MANI	G.A.
64	PO	ABAIL/17941/2021 (S.r. Nagar (bhadohi)) Notice no:2021/18074	SAHADAT AND ANOTHER VS STATE OF U.P.AND ANOTHER	VIKAS KUMAR	G.A.
65	PO	ABAIL/17943/2021 (Basti) Notice no:2021/18507	MAHIRUDDIN VS STATE OF U.P. AND ANOTHER	RAVINDRA PRAKASH SRIVASTAVA	G.A.
66	DF	ABAIL/18361/2021 (Budaun) Notice no:2021/18499	ASHOK KUMAR SHARMA @ ASHOK SHARMA VS STATE OF U.P. AND ANOTHER	MUNESH KUMAR	G.A.
67	PO	ABAIL/18626/2021 (Agra) Notice no:2021/18924	MORDHWAJ VS STATE OF U.P.	PREM CHANDRA DWIVEDI	G.A.
68	PO	ABAIL/18631/2021 (Agra) Notice no:2021/18861	MAHARAJ SINGH VS STATE OF U.P.AND ANOTHER	SUSHIL KUMAR CHATURVEDI	SANDEEP KUMAR G.A.
69	PO	ABAIL/18632/2021 (Gorakhpur) Notice no:2021/18863	SHANKAR VS STATE OF U.P. AND ANOTHER	ASHWANI KUMAR PATHAK	G.A.
70	PO	ABAIL/18636/2021 (Shamli (prabudh Nagar)) Notice no:2021/18644	RASHID VS STATE OF U.P. AND 2 OTHERS	VINAY KUMAR SINGH	G.A.
71	PO	ABAIL/18653/2021 (Siddharth Nagar) Notice no:2021/18998	RAJENDRA SAHNI AND 10 OTHERS VS STATE OF U.P. AND ANOTHER	RAVINDRA PRAKASH SRIVASTAVA	G.A.
72	PO	ABAIL/18658/2021 (Mahoba) Notice no:2021/19046	MASIHUDDIN VS STATE OF U.P. AND ANOTHER	MAHENDRA KUMAR KHARE LOK NATH SHUKLA	G.A.
73	PO	ABAIL/18688/2021 (Saharanpur) Notice no:2021/18868	UMANG KUMAR VS STATE OF U.P.	ASHOK KUMAR SINGH BAIS	PRABHASH PANDEY G.A.
74	PO	ABAIL/18689/2021 (Gautam Buddh Nagar) Notice no:2021/18828	HAJI PERVEJ VS STATE OF U.P.AND ANOTHER	ROHIT NANDAN PANDEY	G.A.
75	PO	ABAIL/18693/2021 (Hathras (mahamaya Nagar)) Notice no:2021/17611	LAKHAMI CHAND AND ANOTHER VS STATE OF U.P.	SHIVAM YADAV AKHILESH SINGH	G.A.

76	ABAIL/19064/2021 (Bareilly) Notice no:2021/19316	MUKESH VS STATE OF U.P. AND ANOTHER	GAJENDRA PRATAP SINGH	G.A.
77	ABAIL/19075/2021 (Jaunpur) Notice no:2021/18857	PRATEEK SINGH @ KITTU SINGH VS STATE OF U.P. AND 2 OTHERS	ACHCHHEY LAL TIWARI	G.A.
78	ABAIL/19144/2021 (Auraiya) Notice no:2021/19424	NEERU @ BABITA AND ANOTERS VS STATE OF U.P.	AJAY SINGH SENGAR VIJAY SINGH SENGAR	G.A.

ADDITIONAL/UNLISTED LIST

For Order

ECOURT CASES.

301	DF- E-File TU	BAIL/21683/2021 (Gautam Buddh Nagar) (BAIL-14816-2020) Gautam Buddh Nagar Decided on 22/09/2020 (BAIL-14951-2020) Gautam Buddh Nagar Decided on 22/09/2020 (BAIL-15255-2020) Gautam Buddh Nagar Decided on 22/09/2020	DHARMENDRA AND 2 OTHERS VS STATE OF U.P. RAKESH VS STATE OF U.P. SATISH VS STATE OF U.P. DHARMENDRA VS STATE OF U.P.	VIMLENDU TRIPATHI RAJESH KUMAR MISHRA	DEEPAK KUMAR PANDEY G.A.
	With	BAIL-21677-2021 Gautam Buddh Nagar	SUNDAR VS STATE OF U.P.	VIMLENDU TRIPATHI SHANTI DHAR DWIVEDI RAJESH KUMAR MISHRA	DEEPAK KUMAR PANDEY G.A.
	With	BAIL-21684-2021 Gautam Buddh Nagar	KIRAN PAL VS STATE OF U.P.	VIMAL SETHI RAJESH KUMAR MISHRA	DEEPAK KUMAR PANDEY G.A.
302	DF E-File (3954 9490 4673)	BAIL/20527/2021 (Gautam Buddh Nagar)	RAMESH @ BALUSI VS STATE OF UP	NOOR MUHAMMAD YOGESH KUMAR SRIVASTAVA	SYED ALI IMAM G.A.
303	DF E-File	BAIL/38712/2021 (Allahabad)	CHANCHAL BIND VS STATE OF U.P.	KUNDAN KUMAR ANOOP PANDEY	G.A.
304	PO E-File	BAIL/25232/2021 (Mathura)	DINESH VS STATE OF U.P.	DINESH KUMAR	ANIL BABU

Application for Orders

305	4/2021 (Restoration) in case CRLR-157- -2020 Decided on 27/01/2021	ANKITA SINGH VS STATE OF U.P. AND ANOTHER	RAJ KUMAR SHARMA NEERAJ PANDEY	RUCHI MISHRA DIWAKAR SHUKLA VIJAY KUMAR MISHRA G.A.
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For Order

306	PREM (Basti)	BAIL/1269/2021	RISHI PANDEY VS STATE OF U.P.	AMIT MISRA SUBHASH CHANDRA PANDEY JITENDRA KUMAR YADAV	SEEMA PANDEY VIVEK SHUKLA G.A.
307	DF- TU	BAIL/54895/2019 (Chandauli)	SANJAY ALIAS SITA RAM ALIAS BHAGAT VS STATE OF U.P.	SUDARSHAN SINGH	ANAND KR SRIVASTAVA G.A.

		(BAIL-19926-2014) Chandauli Decided on 25/04/2019	SANJAY ALIAS SITA RAM ALIAS BHAGAT VS STATE OF U.P.		
308	DF- TU	BAIL/39228/2020 (Gautam Buddh Nagar)	PUSHPENDRA SINGH VS STATE OF U.P.	ATUL SRIVASTAVA	G.A.
	With	BAIL-39394-2020 Gautam Buddh Nagar	PUSHPENDRA SINGH VS STATE OF U.P.	ATUL SRIVASTAVA	G.A.
	With	BAIL-41587-2020 Gautam Buddh Nagar	PUSHPENDRA SINGH VS STATE OF U.P.	ATUL SRIVASTAVA	G.A.
	With	BAIL-41588-2020 Gautam Buddh Nagar	PUSHPENDRA SINGH VS STATE OF U.P.	ATUL SRIVASTAVA	G.A.
	With	BAIL-46289-2020 Gautam Buddh Nagar	PUSHPENDRA SINGH VS STATE OF U.P.	ATUL SRIVASTAVA	G.A.
	With	BAIL-46295-2020 Gautam Buddh Nagar	PUSHPENDRA SINGH VS STATE OF U.P.	ATUL SRIVASTAVA	G.A.
	With	BAIL-2625-2021 Gautam Buddh Nagar	VINOD VS STATE OF U.P.	SATYENDRA KUMAR SINGH	G.A.
	With	BAIL-5326-2021 Gautam Buddh Nagar	PUSHPENDRA SINGH VS STATE OF U.P.	ATUL SRIVASTAVA	AMAR JEET UPADHYAY G.A.
	With	BAIL-5339-2021 Gautam Buddh Nagar	PUSHPENDRA SINGH VS STATE OF U.P.	ATUL SRIVASTAVA	G.A.
	With	BAIL-5354-2021 Gautam Buddh Nagar	PUSHPENDRA SINGH VS STATE OF U.P.	ATUL SRIVASTAVA	G.A.
	With	BAIL-5370-2021 Gautam Buddh Nagar	PUSHPENDRA SINGH VS STATE OF U.P.	ATUL SRIVASTAVA	G.A.
309	TU	BAIL/42086/2020 (Gautam Buddh Nagar)	ANNA @ ANIL KUMAR VS STATE OF U.P.	CHANDRA KUMAR RAI AKHILESH KUMAR SINGH	G.A.
		(BAIL-25790-2012) Gautam Buddh Nagar Decided on 12/06/2017	ANNA ALIAS ANIL KUMAR VS STATE OF U.P.		
310	DF	BAIL/7008/2020 (Auraiya)	NEERAJ ALIAS AJAY VS STATE OF U.P.	MOHD. JAMSHED KHAN RAGHURAJ SINGH UPENDRA UPADHYAY	G.A.
311	DF	BAIL/37684/2020 (Agra)	KHANNA VS STATE OF U.P.	AJAY KUMAR	G.A.
312	DF	BAIL/10169/2021 (Firozabad)	MOHAN SINGH @ KALLU VS STATE OF U.P.	SHASHI DHAR PANDEY SUNIL KUMAR MISRA HANUMAN PRASAD SHUKLA	SATYA NARAYAN YADAV G.A.
	With	BAIL-46330-2020 Firozabad	SMT PRIYANKA VS STATE OF U.P.	YOGENDRA MISRA VIJAY TRIPATHI DEVENDRA MISHRA	SATYA NARAYAN YADAV G.A.
313	DF	BAIL/14431/2021 (Budaun)	PREM CHANDRA SHARMA VS STATE OF U.P.	SYED IMRAN IBRAHIM MANISH TIWARY(SENIOR ADV.) AUSHIM LUTHRA	G.A.
		(BAIL-41324-2016) Budaun Decided on 26/04/2017	PREM CHADNRA SHARMA VS STATE OF U.P.		

314	LAFP	BAIL/8550/2018 (Gautam Buddh Nagar)	PRAMOD KUMAR SHARMA VS STATE OF U.P.	ANIL KUMAR JAISWAL ABHISEK KUMAR SINGH NARESH KUMAR SINGH AVADH PRATAP SINGH SHISHODIA AKANKSHA GAUR NAVIN KUMAR SRIVASTAVA	KAPIL TYAGI ABHISHEK KUMAR SINGH G.A.
315	PO	BAIL/12716/2019 (Gorakhpur)	PRADEEP VS STATE OF U.P.	MANOJ KUMAR TIWARI VIJENDRA KUMAR MISHRA PRAMOD KUMAR SINGH DHIRENDRA PRATAP SINGH	G.A.
		(BAIL-9467-2015) Gorakhpur Decided on 23/08/2017	PRADEEP VS STATE OF U.P.		
316	PO	BAIL/30687/2019 (Bareilly)	AJAY VS STATE OF U.P.	ASHWINI KUMAR AWASTHI MANISH TIWARY(SENIOR ADV.)	ANAND KUMAR TIWARI G.A.
317	LAFP	BAIL/36927/2019 (Maharajganj)	INDRAJEET CHAUDHARY VS STATE OF U.P. AND ANOTHER	PRADEEP KUMAR MUKUL KUMAR MISHRA K.K.RAO SANTOSH KUMAR MISHRA	VISHWANATH MISHRA G.A.
318	PO	BAIL/21110/2020 (Mathura)	RANJEET VS STATE OF U.P.	SHAMBHAVI NANDAN BHARTI MISHRA SHIV BAHADUR SINGH	G.A.
319	PO	BAIL/24417/2020 (Moradabad)	ZAKIR VS STATE OF U.P.	CHANDRA BHAN SINGH SUBHASH CHANDRA PANDEY BRAHMA NAND PANDEY	G.A.
		(BAIL-6423-2016) Moradabad Decided on 21/02/2018	ZAKIR VS STATE OF U.P.		
		(BAIL-20762-2018) Moradabad Decided on 10/05/2019	ZAKIR VS STATE OF U.P.		
320	PO	BAIL/37520/2020 (Kanpur Dehat)	VISHNU BAJPAI VS STATE OF UP	YASHPAL YADAV LALJI YADAV RAKESH DUBEY	G.A.
321	PO	BAIL/38938/2020 (Gorakhpur)	SULEMAN ALIAS NATE VS STATE OF U.P.	ATUL KUMAR SHAHI RAMESH CHANDRA PATHAK	G.A.
		(BAIL-45871-2019) Gorakhpur Decided on 05/11/2019	SULEMAN @ NATE VS STATE OF U.P.		
322	PO	BAIL/43694/2020 (Jaunpur)	ADARSH MAURYA VS STATE OF U.P.	AKHILESH KUMAR PRATIBHA SINGH HARISHCHANDRA DUBEY RAM SHYAM SHANKER PANDEY NARENDRA KUMAR	BAL RAM BIND G.A.
323	PO	BAIL/45434/2020 (Ghazipur)	MANGAL YADAV VS STATE OF U.P.	PRIYAVRAT TRIPATHI	G.A.
		(BAIL-11928-2015) Ghazipur Decided on 09/04/2015	MANGAL YADAV VS STATE OF U.P.		
324	PO	BAIL/47952/2020 (Saharanpur)	VINAY VS STATE OF U.P. AND ANOTHER	MOHD. ASLAM VIKAS SHARMA	G.A.
325	WC	BAIL/859/2021 (Bulandshahr)	RIJWAN @ PAKAUDI VS STATE OF U.P AND ANOTHER	PANKAJ KUMAR TYAGI MOHAMMAD ZAKIR	S. RASHID G.A.
326	WC	BAIL/4989/2021 (Bareilly)	MOHD. FARUKH VS STATE OF U.P.	SHRIKANT CHATURVEDI DIWAKAR TIWARI	G.A.

327	WC	BAIL/12733/2021 (Kannauj) (BAIL-38034-2019) Kannauj Decided on 23/09/2019	RAJU BAHELIYA VS STATE OF U.P. RAJU BAHELIYA VS STATE OF U.P.	DILEEP SINGH YADAV	G.A.
328	PO	BAIL/17910/2021 (Hathras (mahamaya Nagar))	KUSUMA DEVI VS STATE OF U.P.	SHYAM SUNDER SUNIL VASHISTH	G.A.
329	WC	BAIL/19269/2021 (Baghpat)	MANPREET @ SANNI VS STATE OF U.P.	BIRENDRA SINGH KHOKHER	AVADH PRATAP SINGH SHISHODIA G.A.
330	PO	BAIL/25943/2021 (Mainpuri) (BAIL-28555-2020) Mainpuri Decided on 17/11/2020	UDAYCHANDRA VS STATE OF U.P. UDAYCHANDRA VS STATE OF U.P.	RAM MOHAN	G.A.
331	LAFP	BAIL/32196/2021 (Aligarh)	KANHAIYA VS STATE OF U.P.	V.P. SINGH KASHYAP R.P. MISHRA SAURABH KUMAR	ASHUTOSH KUMAR MISHRA G.A.
332	DF	ABAIL/393/2021 (Allahabad)	MALIK JAMIL AHMED VS STATE OF U.P.	VINOD KUMAR UPADHYAY SANTOSH KUMAR UPADHYAY	G.A.
333	WC	ABAIL/2008/2020 (Moradabad)	MOHAMMAD IMRAN RAIS AHMAD VS STATE OF U.P.	AMIR KHAN	G.A.
334	WC	ABAIL/2946/2021 (Meerut)	VINOD AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	VIJAY PRAKSAH	CHANDRA JEET YEADAV G.A.
335	WC	ABAIL/5761/2021 (Varanasi)	REKHA DEVI VS STATE OF U.P.	SURENDRA KUMAR CHAUBEY	G.A.
336	WC	ABAIL/9389/2021 (Ghazipur)	SMT. MANJU SINGH AND ANOTHER VS STATE OF U.P. AND ANOTHER	AJAY SRIVASTAVA KAMLESH KUMAR YADAV	MOHAMMAD WASEEM G.A.
337	PO	ABAIL/10260/2021 (Ghaziabad)	CHANDAN VS STATE OF U.P.	RAKESH KUMAR GUPTA	G.A.
338	PO	ABAIL/10992/2021 (Ghaziabad)	PRADEEP KUMAR VS STATE OF U.P.	RAJESH KUMAR TIWARI	IMRAN SYED G.A.
339	PO	ABAIL/11302/2021 (Allahabad)	SATEES RAJ VS STATE OF U.P.	RIZWAN AHAMAD	G.A.

AT 10:00 AM
(Court No.64)
HON'BLE JUSTICE ARVIND KUMAR MISHRA-I

e-Courts

FRESH LIST

Fresh

ECOURT CASES.

1	DF E-File	BAIL/23173/2021 (Allahabad) Notice no:2021/20181 2021/20181	MAHESH @ VINOD KUMAR NISHAD VS STATE OF UP	BUDDHI PRAKASH	G.A.
2	DF E-File	BAIL/23845/2021 (Budaun) Notice no:2021/20856	VATUA @ ARVIND VS STATE OF U.P. AND ANOTHER	VINDESHWARI PRASAD PRAVEEN KUMAR SRIVASTAVA	G.A.
	With	BAIL-23818-2021 Budaun	PARVESH VS STATE OF U.P. AND ANOTHER	VINDESHWARI PRASAD PRAVEEN KUMAR SRIVASTAVA	G.A.
3	DF E-File	BAIL/24081/2021 (Gautam Buddh Nagar) Notice no:2021/18278 2021/18278	PRASHANT VS STATE OF U.P. AND ANOTHER	GIRISH KUMAR YADAV ALOK KUMAR SINGH	G.A.
4	DF E-File	BAIL/30097/2021 (Mainpuri) Notice no:NA Notice no:NULL	SUNIL KUMAR VS STATE OF U.P.	PIYUSH KUMAR SRIVASTAVA RAM SUMER CHAUDHARY	RAKESH KUMAR RATHORE SANJEEV KUMAR G.A.
5	DF E-File	BAIL/43733/2021 (Etawah) Notice no:2021/39695 Notice no:2021/39695	AJAY VS STATE OF UP	SWATI AGRAWAL SRIVASTAVA	DEEPAK DUBEY G.A.
	With	BAIL-2851-2021 Etawah Physical file	JAIVEER SINGH VS STATE OF U.P.	ARVIND KUMAR ALOK SHARMA	DEEPAK DUBEY G.A.
6	PO E-File	BAIL/49083/2021 (Kanpur Nagar) Notice no:2021/40212	DEVENDRA SHARMA @LALU VS STATE OF U.P THRU SECRETARY HOME GOVT. UP. LKNW.	SHEEL KUMAR OJHA JAI SHANKAR PANDEY	G.A.
7	E-File	BAIL/49702/2021 (Azamgarh) Notice no:2021/46361	DR. MIRZA ARBAZ BEG VS STATE OF U.P. THROUGH SECRETARY HOME AT LUCKNOW	JANARDAN YADAV	G.A.
8	E-File	BAIL/49877/2021 (Hathras (mahamaya Nagar)) Notice no:2021/46157	DEVANANAD@ DEV VS STATE OF U.P THRU SECRETARY HOME GOVT. UP. LKNW.	ANIL KUMAR	G.A.

Fresh

9	DF	CRLA/3349/2021 (Gorakhpur) Notice no:2021/3610	MANIKANT MISHRA VS STATE OF U.P. AND ANOTHER	SUDHANSHU PANDEY	HANS RAJ SINGH SANJEEV PATEL RAHUL CHAUDHARY ARVIND KUMAR G.A.
	With	CRLA-3888-2021 Gorakhpur	AJAY MISHRA VS STATE OF U.P. AND ANOTHER	ASHWANI KUMAR PATHAK	G.A.
	With	CRLA-4032-2021 Gorakhpur	ABHINAV MISHRA VS STATE OF U.P. AND ANOTHER	MUKUL KUMAR MISHRA K.K.RAO	G.A.

	With	CRLA-4075-2021 Gorakhpur	NALIN MISHRA VS STATE OF U.P. AND ANOTHER	ASHWANI KUMAR PATHAK	G.A.
	With	CRLA-4089-2021 Gorakhpur	UPENDRA @ CHHOTE MISHRA VS STATE OF U.P. AND ANOTHER	PULAK GANGULY ASHWANI KUMAR PATHAK	G.A.
	With	CRLA-4096-2021 Gorakhpur	ATULYA PRABH KUMAR MISHRA VS STATE OF U.P. AND ANOTHER	PULAK GANGULY ASHWANI KUMAR PATHAK	G.A.
10	PO	CRLA/3357/2021 (Etah) Notice no:2021/3423	ANWAR VS STATE OF U.P. AND ANOTHER	PRADEEP KUMAR YADAV ROOPESH SRIVASTAVA	G.A.
11	PO	CRLA/3543/2021 (Bulandshahr) Notice no:2021/3630	KALU ALIAS SURENDRA VS STATE OF U.P. AND ANOTHER	PANKAJ KUMAR TYAGI	G.A.
Bail Appl. -1 / 2021 , Dated 06-09-2021 Applicant- Kalu Alias Surendra					
12	PO	CRLA/3743/2021 (Gorakhpur) Notice no:2021/3814	RAJKARAN NISHAD VS STATE OF U.P. AND ANOTHER	RAJEEV KUMAR SINGH	G.A.
Bail Appl. -1 / 2021 , Dated 20-09-2021 Applicant- Rajkaran Nishad					
13	PO	CRLA/3755/2021 (Ghazipur) Notice no:2021/3965	AVNISH RAI @ HERU RAI VS STATE OF U.P. AND ANOTHER	SADHU SHARAN	G.A.
Bail Appl. -1 / 2021 , Dated 20-09-2021 Applicant- Avnish Rai @ Heru Rai					
14	PO	CRLA/4079/2021 (Sambhal (bheem Nagar)) Notice no:2021/3848 2021/3848	MAHESH VS STATE OF U.P. AND ANOTHER	RAKESH KUMAR	G.A.
Bail Appl. -2 / 2021 , Dated 20-09-2021 Applicant- Mahesh					
	With	CRLA-3710-2021 Sambhal (bheem Nagar)	ASHOK VS STATE OF U.P. AND ANOTHER	RAKESH KUMAR	G.A.
Bail Appl. -2 / 2021 , Dated 28-08-2021 Applicant- Ashok					
15	PO	CRLA/4149/2021 (Jalaun) Notice no: 2021/718	KHEM CHANDRA VS STATE OF U.P. AND ANOTHER	DEVENDRA SINGH	VINAY KUMAR SINGH G.A.
Bail Appl. -1 / 2021 , Dated 09-02-2021 Applicant- Khem Chandra					
16	DF	CRLA/4505/2021 (Varanasi) Notice no:2021/4580	PRADEEP CHAUHAN VS STATE OF U.P. AND ANOTHER	RAJ KIRAN CHAUDHARY JAI PRAKASH SINGH	G.A.
17	DF	CRLA/4513/2021 (Bulandshahr) Notice no:2021/4429	JEETU VS STATE OF U.P. AND ANOTHER	YAKUB ANSARI	G.A.
Bail Appl. -1 / 2021 , Dated 23-10-2021 Applicant- Jeetu					
18	DF	CRLA/4514/2021 (Gautam Buddh Nagar) Notice no:2021/4601 2021/4601	NEERAJ KUMAR SHUKLA VS STATE OF U.P. AND 3 OTHERS	ISHIR SRIPAT VINOD KUMAR MISHRA SR. ADVOCATE ATIPRIYA GAUTAM	PRAVEEN KUMAR SINGH ANURAG VAJPEYI G.A.
19	DF	CRLA/4515/2021 (Shahjahanpur) Notice no:2021/4482	ROOPRAM VS STATE OF U.P. AND ANOTHER	VIPUL SHUKLA RADHEY SHYAM SHUKLA	G.A.
20	DF	CRLA/4516/2021 (Fatehpur) Notice no:2021/4332	AWDHESH KUMAR PAL VS STATE OF U.P. AND ANOTHER	ANJEET SINGH	G.A.
Bail Appl. -1 / 2021 , Dated 23-10-2021 Applicant- Awdhesh Kumar Pal					
21	DF	CRLA/4528/2021 (Azamgarh) Notice no:2021/4397	SUFIYAN @ LADDAN VS STATE OF U.P. AND ANOTHER	MASHHOOD ABBAS	G.A.
Bail Appl. -1 / 2021 , Dated 23-10-2021 Applicant- Sufiyan @ Laddan					

22	DF	CRLA/4529/2021 (Azamgarh) Notice no:2021/4487	JAGDISH NISHAD VS STATE OF U.P. AND ANOTHER	PREM CHANDRA NAND LAL YADAV	G.A.
23	DF	CRLA/4531/2021 (Kanpur Dehat) Notice no:2021/4576	VEERU @ VEERU SINGH VS STATE OF U.P. AND ANOTHER	HARI BANS SINGH	SIYA RAM VERMA DEEPAK KUMAR VERMA G.A.
Bail Appl. -1 / 2021 , Dated 23-10-2021 Applicant- Veeru @ Veeru Singh					
24	DF	CRLA/4534/2021 (Basti) Notice no:2021/4597 2021/4597	DURGESH SHUKLA VS STATE OF U.P AND ANOTHER	RAVINDRA PRAKASH SRIVASTAVA SATYA PRAKASH SINGH VINAY KUMAR SINGH CHANDEL	G.A.
Bail Appl. -1 / 2021 , Dated 23-10-2021 Applicant- Durgesh Shukla					
25	DF	CRLA/4821/2021 (Basti) Notice no:2021/4681	DEVTADEEN VS STATE OF U.P. AND ANOTHER	SATYA PRAKASH SINGH	G.A.
Bail Appl. -1 / 2021 , Dated 31-10-2021 Applicant- Devtadeen					
26	DF	CRLA/4840/2021 (Sonbhadra) Notice no:2021/4905	DHARMENDRA @ MUNNA VS STATE OF U.P. AND ANOTHER	SATYA PRAKASH SHUKLA	G.A.
27	DF	CRLA/4845/2021 (Bijnor) Notice no:2021/4907	DEEPAK VS STATE OF U.P. AND ANOTHER	BHUVNESH KUMAR SINGH	BHUPENDRA KUAMR TRIPATHI G.A.
28	DF	CRLA/4873/2021 (Aligarh) Notice no:2021/4604	SONU VS STATE OF U.P. AND ANOTHER	NASIRUZZAMAN	G.A.
Bail Appl. -1 / 2021 , Dated 02-11-2021 Applicant- Sonu					
29	PO	CRLA/4893/2021 (Sonbhadra) Notice no:2021/3185	MOTI LAL BIND VS STATE OF U.P. AND ANOTHER	PAWAN KUMAR PATEL HEMANT KUMAR SRIVASTAVA	G.A.
Bail Appl. -2 / 2021 , Dated 31-07-2021 Applicant- Moti Lal Bind					
30	DF	CRLA/4912/2021 (Agra) Notice no:2021/4845	MUNNA VS STATE OF U.P. AND ANOTHER	PANKAJ KUMAR TRIPATHI	G.A.
Bail Appl. -1 / 2021 , Dated 02-11-2021 Applicant- Munna					
31	DF	CRLA/4914/2021 (Gautam Buddh Nagar) Notice no:2021/4838	SHANI VS STATE OF U.P. AND ANOTHER	RAKESH KUMAR SRIVASTAVA	G.A.
32	DF	CRLA/5273/2021 (Basti) Notice no:2021/4683	JUNG BAHADUR VS STATE OF U.P. AND ANOTHER	SATYA PRAKASH SINGH	G.A.
Bail Appl. -2 / 2021 , Dated 30-10-2021 Applicant- Jung Bahadur					
33	PO	BAIL/1479/2021 (Etawah) Notice no: 2020/49319 (BAIL-1469-2021) Etawah Decided on 23/07/2021	GUDDU @ KARMVEER VS STATE OF U.P. ARJUN SINGH VS STATE OF U.P.	ANIL KUMAR SINGH SANJEEV KUMAR V.K. AGNIHOTRI	DEEPAK DUBEY G.A.
	With	BAIL-1567-2021 Etawah	NEETU @ DHARAMVEER VS STATE OF U.P.	ANIL KUMAR SINGH SANJEEV KUMAR V.K. AGNIHOTRI	DEEPAK DUBEY G.A.
	With	BAIL-1638-2021 Etawah	PUSHPENDRA VS STATE OF U.P.	ANIL KUMAR SINGH SANJEEV KUMAR V.K. AGNIHOTRI	DEEPAK DUBEY G.A.
34	PO	BAIL/3656/2021 (Meerut) Notice no: 2020/51475	SACHIN KUMAR VS STATE OF U.P. AND ANOTHER	AMAR JEET UPADHYAY	G.A.

35	PO	BAIL/10447/2021 (Shahjahanpur) Notice no: 2021/7054	RAM NIWAS VS STATE OF U.P.	SAURABH TRIPATHI	G.A.
36	PO	BAIL/10683/2021 (Agra) Notice no: 2021/6806	RAHUL VS STATE OF U.P.	RAKESH PATHAK VIPIIN CHANDRA PANDEY	PREM CHANDRA DWIVEDI G.A.
37	PO	BAIL/11500/2021 (Agra) Notice no: 2021/7619	LALA @ NARENDRA @ SONU VS STATE OF U.P.	KULDEEP SINGH CHAHAR RAJESH KUMAR SRIVASTAVA VIRENDRA KUMAR SRIVASTAVA	G.A.
38	PO	BAIL/17318/2021 (Ghazipur) Notice no:2021/11829	VISHAL RAJBHAR @ CHHOTU VS STATE OF U.P.	ANUJ SRIVASTAVA MITHILESH KUMAR GUPTA	SATISH CHANDRA SINHA G.A.
39	PO	BAIL/19466/2021 (Saharanpur) Notice no:2021/14495 TIED UP (BAIL-14804-2020) Saharanpur Decided on 20/11/2020	POORAN VS STATE OF U.P. POORAN VS STATE OF U.P.	TULSI SINGH YADAV ABHISHEK YADAV	G.A.
40	PO	BAIL/25287/2021 (Jaunpur) Notice no:2021/23137	RAM AJOR VS STATE OF U.P.	AMAR SINGH YADAV ARADHANA SINGH CHARAN SINGH DILNAWAZ AHMAD KHAN	SHAILENDRA KUMAR YADAV G.A.
41	PO	BAIL/27326/2021 (Kannauj)	KALEEM VS STATE OF U.P. AND ANOTEHR	ASHISH KUMAR MAOHAMMD NADEEM	G.A.
42	PO	BAIL/31379/2021 (Meerut) Notice no:2021/28071	TAUSEEF VS STATE OF U.P. AND ANOTHER	YOGENDRA PAL SINGH	G.A.
43	PO	BAIL/31624/2021 (Allahabad) Notice no:2021/28569	ABHIMANYU VS STATE OF U.P. AND ANOTHER	SUNIL KUMAR VIJIT SAXENA	DHIRAJ SRIVASTAVA G.A.
44	PO	BAIL/31770/2021 (Moradabad) Notice no:2021/28532	RAVI KUMAR VS STATE OF U.P.	SANTOSH KUMAR GUPTA	G.A.
45	PO	BAIL/32888/2021 (Chandauli) Notice no:2021/29221	MANTOO YADAV VS STATE OF U.P.	VIRENDRA SINGH	JITENDRA PARTAP SINGH G.A.
46	PO	BAIL/33001/2021 (Varanasi) Notice no:2021/26830	UTKARSH PATRA VS STATE OF U.P.	VINAY KUMAR SINGH CHANDEL	PANKAJ ROY G.A.
47	PO	BAIL/33713/2021 (Ghazipur) Notice no:2021/31139	AJEET GOND VS STATE OF U.P. AND ANOTHER	ANJU PANDEY MITHILESH KUMAR GUPTA	G.A.
48	PO	BAIL/33917/2021 (Kasganj (kanshiram Nagar)) Notice no:2021/30929	SUNIL VS STATE OF U.P.	HARDEV PRAJAPATI	G.A.
49	PO	BAIL/34128/2021 (Muzaffar Nagar) Notice no:2021/31056	ABUBAKAR QURESHI VS STATE OF U.P AND ANOTHER	ATUL KUMAR	G.A.
50	PO	BAIL/34652/2021 (Chitrakoot) Notice no:2021/32950	BADAKU @ UMESH VS STATE OF U.P.	SUBHASH SINGH YADAV	G.A.
51	PO	BAIL/34660/2021 (Deoria) Notice no:2021/33393	RAHUL KANNAUJIYA VS STATE OF U.P.	ANAND PRAKASH SRIVASTAVA SUGENDRA KUMAR YADAV	RAM CHANDRA KUSHWAHA G.A.
52	PO	BAIL/34799/2021 (Allahabad) Notice no:2021/31451	HARISH CHAND NISHAD VS STATE OF U.P.	SHAHID ALI SIDDIQUI	DHIRENDRA KUMAR VERMA G.A.

53	PO	BAIL/34849/2021 (Kanpur Nagar) Notice no:2021/28980	RAHUL SINGH CHAUHAN VS STATE OF U.P.	PRADIP KUMAR SHUKLA	RAJESH KUMAR SRIVASTAVA G.A.
54	PO	BAIL/34893/2021 (Azamgarh) Notice no:2021/32604	ROHIT YADAV VS STATE OF U.P.	RAM KRISHNA MISHRA RAMESH CHANDRA YADAV	SHER BAHADUR YADAV G.A.
55	PO	BAIL/35058/2021 (Allahabad) Notice no:2021/31881	BABLI NISHAD @ PRIYANKA VS STATE OF U.P.	VINAY DUBEY	SAHIBE ALAM G.A.
56	PO	BAIL/35100/2021 (Varanasi) Notice no:2021/31984 2021/31984	SHEELA RAJBHAR VS STATE OF U.P.	RAJ KIRAN CHAUDHARY JAI PRAKASH SINGH	G.A.
57	PO	BAIL/35188/2021 (Rampur) Notice no:2021/31133	MOHAMMAD JUNAID VS STATE OF U.P.	FAKHARUL ISLAM JAFRI NAZRUL ISLAM JAFRI(SENIOR ADV.) NASIRA ADIL	SUBHASH CHANDRA PANDEY G.A.
58	PO	BAIL/35260/2021 (Firozabad) Notice no:2021/30695	MANOJ KUMAR VS STATE OF U.P.	TUFAIL HASAN	G.A.
59	PO	BAIL/35515/2021 (Jhansi) Notice no:2021/32410	SMT. RAM MOORTI VS STATE OF U.P.	SHIV KUMAR SINGH	HARISH CHANDRA MISHRA G.A.
60	PO	BAIL/35526/2021 (Bulandshahr) Notice no:2021/34231 (BAIL-22379-2017) Bulandshahr Decided on 04/09/2017	AMIR VS STATE OF U.P. AAMIR VS STATE OF U.P.	S.P.S. CHAUHAN SMT. MEENAKSHI CHAUHAN	G.A.
61	PO	BAIL/35799/2021 (Aligarh) Notice no:2021/33518	MOHIT SHARMA VS STATE OF U.P.	SUKHENDRA SINGH S.P.S. CHAUHAN	SHIV SHARAN TRIPATHI G.A.
62	PO	BAIL/35843/2021 (Allahabad) Notice no:2021/32229	GOVIND PASI VS STATE OF U.P.	ABHINAV MISHRA SANTOSH KUMAR SHUKLA	DHIRENDRA KUMAR SRIVASTAVA G.A.
63	PO	BAIL/35889/2021 (Aligarh) Notice no:2021/20069	SABIR ALI VS STATE OF U.P.	AMIT DAGA NIKLANK KUMAR JAIN	G.A.
64	PO	BAIL/35921/2021 (Firozabad) Notice no:2021/33280	IMRAN VS STATE OF U.P.	PREETAM YADAV	RANJIT KUMAR YADAV G.A.
65	PO	BAIL/35937/2021 (Kanpur Nagar) Notice no:2021/34834	ANSHU SINGH ALIAS AWDHESH SINGH VS STATE OF U.P.	BAL RAM GUPTA	G.A.
66	PO	BAIL/36126/2021 (Etah) Notice no:2021/32258	RAJA @ SUNIL KUMAR VS STATE OF U.P.	SHASHI KUMAR MISHRA	G.A.
67	PO	BAIL/36192/2021 (Hamirpur) Notice no:2021/34987	KAMLESH VS STATE OF U.P.	RISHIKESH TRIPATHI	G.A.
68	PO	BAIL/36234/2021 (Siddharth Nagar) Notice no:2021/33923	BABLOO @ SATISH VS STATE OF U.P.	VINAY KUMAR SINGH CHANDEL	G.A.
69	PO	BAIL/41743/2021 (Etah) Notice no:2021/38788	RAM KAILASH VS STATE OF U.P.	MOOL CHANDRA MAURYA	G.A.
70	PO	BAIL/41783/2021 (Bareilly) Notice no:2021/39378	ISLAM VS STATE OF U.P.	MOHD. SHOEB KHAN	JITENDRA SINGH
71	PO	BAIL/41792/2021 (Jaunpur) Notice no:2021/39157	RAM CHANDRA YADAV VS STATE OF U.P.	MOHD. SARWAR KHAN	G.A.

72	PO	BAIL/41806/2021 (Kannauj) Notice no:2021/38245	SHYAM BABU @ PATANNEY VS STATE OF U.P.	ARVIND KUMAR	PRAMIT KUMAR PAL G.A.
73	PO	BAIL/41814/2021 (Jhansi) Notice no:2021/38395	BAL KISHUN KUSHWAHA VS STATE OF U.P.	PT. S.P. SHARMA	G.A.
74	PO	BAIL/41874/2021 (Ballia) Notice no:2021/38366	ANITA SAHNI VS STATE OF U.P. AND ANOTHER	SANJAY KUMAR UPADHYAY VIVEK SHUKLA NARENDRA DEO SHUKLA	PRAMOD KUMAR GUPTA G.A.
75	PO	BAIL/41875/2021 (Mainpuri) Notice no:2021/40042	GAURAV VS STATE OF U.P.	BHISHM PAL SINGH	SATENDRA SINGH G.A.
76	PO	BAIL/42156/2021 (Shamli (prabudh Nagar)) Notice no:2021/38419	SUDHANSHU VS STATE OF U.P.	GAURAV KAKKAR	ABHISHEK SRIVASTAVA RAVINDRA KUMAR TRIPATHI SARVANAND PANDEY G.A.
77	PO	BAIL/42309/2021 (Auraiya) Notice no:2021/39995	HARSHIT SINGH @ SATENDRA SINGH VS STATE OF U.P.	ATIPRIYA GAUTAM ISHIR SRIPAT VIJAY GAUTAM(SENIOR ADV.) VINOD KUMAR MISHRA	G.A.
78	PO	BAIL/42348/2021 (Bijnor) Notice no:2021/39873	NARESH KUMAR VS STATE OF U.P.	DHIRENDRA KUMAR SRIVASTAVA RAJIV SISODIA	PRASOON TOMAR G.A.
79	PO	BAIL/42371/2021 (Mathura) Notice no:2021/39338	MONU @ SONU KUMAR VS STATE OF U.P.	GARUN PAL SINGH	SHASHI SHEKHAR MISHRA G.A.
80	PO	BAIL/42383/2021 (Budaun) Notice no:2021/39927	ASRAR @ ISRAR VS STATE OF U.P.	BHARAT SINGH	G.A.
81	PO	BAIL/42447/2021 (Basti) Notice no:2021/39283	SURENDRA KUMAR VS STATE OF U.P.	GANESH KUMAR	AKHILESH KUMAR MISHRA G.A.
82	PO	BAIL/42456/2021 (Sambhal (bheem Nagar)) Notice no:2021/39314	PANKAJ KUMAR SINGH VS STATE OF U.P.	IRSHAD AHMAD	MOHAMMAD KHALID G.A.
83	PO	BAIL/42470/2021 (Bulandshahr) Notice no:2021/39666	LAL SINGH VS STATE OF U.P.	GYAN PRAKASH MISHRA	G.A.
84	PO	BAIL/42471/2021 (Fatehpur) Notice no:2021/40040	RAGHURAJ PASWAN VS STATE OF U.P.	MANVENDRA SINGH	SHYAM SUNDER MISHRA G.A.
85	PO	BAIL/42484/2021 (Jaunpur) Notice no:2021/37668	NEERAJ VISHWAKARMA VS STATE OF U.P.	VIVEK KUMAR SINGH	DEVENDRA MANI TIWARI G.A.
86	PO	BAIL/42510/2021 (Hapur (panchsheel Nagar)) Notice no:2021/39166	SURENDARI VS STATE OF U.P.	SHUJAUDDIN	RAJESH KUMAR SHARMA G.A.
87	PO	BAIL/42539/2021 (Allahabad) Notice no:2021/40359	RAVI NISHAD VS STATE OF U.P.	SHEO RAM SINGH SHASHANK SHEKHAR	G.A.
88	PO	BAIL/42553/2021 (Allahabad)	AFREEN BANO VS STATE OF U.P.	MOHD MOHIUDDIN SIDDIQUI	G.A.
89	PO	BAIL/42565/2021 (Etawah) Notice no:2021/39690	UDAY PRATAP VS STATE OF U.P.	SUNITA CHAUHAN	G.A.
90	PO	BAIL/42633/2021 (Gautam Buddh Nagar) Notice no:2021/40465	DEVENDRA @ DEBU VS STATE OF U.P.	PARVEZ ALAM SALMAN AHMAD	G.A.
91	PO	BAIL/42646/2021 (Ghazipur) Notice no:2021/40023 2021/40023	RAMDEV YADAV @ GOLU VS STATE OF U.P.	MITHILESH KUMAR TIWARI	G.A.

92	PO	BAIL/42665/2021 (Farrukhabad) Notice no:2021/38261	SMT. SUSHAMA VS STATE OF U.P.	RAJEEV UPADHYAY	G.A.
93	PO	BAIL/42666/2021 (Firozabad) Notice no:2021/40008	RAM PRAVESH @ ANARUDDHA VS STATE OF U.P.	YOGENDRA MISRA AYUSH MISHRA	G.A.
94	DF,IN	BAIL/43526/2021 (Azamgarh) Notice no:2021/40226	DEEPAK KUMAR VS STATE OF U.P.	SANJAY SONKER	G.A.
95	PO	BAIL/47503/2021 (Fatehpur) Notice no:2021/44480	SONU VS STATE OF U.P. AND ANOTHER	RAM SUMER CHAUDHARY	G.A.
96	PO	BAIL/47535/2021 (Shahjahanpur) Notice no:2021/45581	SUBEDAR VS STATE OF U.P.	SUDHAKAR YADAV	G.A.
97	PO	BAIL/47566/2021 (Sonbhadra) Notice no:2021/45926	HARI MANGAL KHARWAR VS STATE OF U.P.	NARENDRA DEO UPAHDAYAY VINAY BHUSHAN UPADHYAY	G.A.
98	PO	BAIL/47587/2021 (Bulandshahr) Notice no:2021/44464	ARVAJ @ SUHAIL ANSARI VS STATE OF U.P.	MOHD. NASEER AHMAD SADAFUL ISLAM JAFRI	G.A.
99	PO	BAIL/47600/2021 (Varanasi) Notice no:2021/45711	PAWAN KUMAR PAL VS STATE OF U.P.	YASH PRATAP SINGH	G.A.
100	PO	BAIL/47614/2021 (Banda) Notice no:2021/42239	DULARI NISHAD VS STATE OF U.P.	DIWAKAR TIWARI GYANENDRA SINGH	G.A.
101	PO	BAIL/47652/2021 (Agra) Notice no:2021/43042	JAHID VS STATE OF U.P.	JETENDRA KUMAR PANDEY AJAY VIKRAM YADAV	SANTOSH KUMAR YADAV G.A.
102	PO	BAIL/47655/2021 (Deoria) Notice no:2021/39950	RAMAYAN SINGH VS STATE OF U.P.	RAMA SHANKAR MISHRA	RAJESH KUMAR SINGH G.A.
103	PO	BAIL/47658/2021 (Azamgarh) Notice no:2021/43993	DARSHAN LAL VS STATE OF U.P.	AMLESH KUMAR YADAV RAMA SHANKAR MISHRA	G.A.
104	PO	BAIL/47672/2021 (Etawah) Notice no:2021/44274	SHYAM KISHOR VS STATE OF U.P.	BHUPENDRA SINGH	G.A.
105	PO	BAIL/47682/2021 (Fatehpur) Notice no:2021/44445	SHANTI DEVI VS STATE OF U.P.	DHIRENDRA KUMAR SRIVASTAVA	AMIT KUMAR SRIVASTAVA G.A.
106	PO	BAIL/47687/2021 (Meerut) Notice no:2021/44356 2021/44356	MOHIT VS STATE OF U.P.	ASHISH KUMAR SINGH	G.A.
107	PO	BAIL/47694/2021 (Gautam Buddh Nagar) Notice no:2021/43397	MONU VS STATE OF U.P.	VIDYA SAGAR DWIVEDI	G.A.
108	PO	BAIL/47695/2021 (Banda) Notice no:2021/41998	LAKSHMI NISHAD VS STATE OF U.P.	AMIT KUMAR DIXIT	G.A.
109	PO	BAIL/47698/2021 (Shahjahanpur) Notice no:2021/44612	NANHE BHAIYA VS STATE OF U.P. AND ANOTHER	JAI PRAKASH SINGH	G.A.
110	PO	BAIL/47711/2021 (Ghaziabad) Notice no:2021/42964	NITIN SHARMA @ DINESH SHARMA VS STATE OF U.P.	RAM BABU SHARMA ARDHENDU SHEKHAR SHARMA	G.A.
111	PO	BAIL/47741/2021 (Banda) Notice no:2021/45571	RAM KARAN RAJPUT VS STATE OF U.P.	DESHRAJ GARG	G.A.
112		BAIL/49664/2021 (Ballia) Notice no:2021/46482	AGNIVESH @ BAGH VS STATE OF U.P. AND 2 OTHERS	DIGVIJAY TIWARI	GYANENDRA KUMAR SINGH G.A.

113	BAIL/49681/2021 (Kasganj (kanshiram Nagar)) Notice no:2021/47463	VEERPAL VS STATE OF U.P. AND ANOTHER	ARJUN SINGH SOLANKI	G.A.
114	BAIL/49683/2021 (Agra) Notice no:2021/47257	KAMAL SINGH VS STATE OF U.P.	MITHILESH KUMAR SHUKLA AVANISH KUMAR SHUKLA	G.A.
115	BAIL/49687/2021 (Kannauj) Notice no:2021/47010	AANAND SWAROOP VS STATE OF U.P.	RAJESH KUMAR MISHRA	G.A.
116	BAIL/49698/2021 (Deoria) Notice no:2021/46739	RAM PRAKASH VS STATE OF U.P. AND ANOTHER	USHA SRIVASTAVA VINOD KUMAR SRIVASTAVA ARJIT SRIVASTAVA	G.A.
117	BAIL/49803/2021 (Gorakhpur) Notice no:2021/47198	VAKIL GUPTA VS STATE OF U.P.	ADYA PRASAD TEWARI	G.A.
118	BAIL/49807/2021 (Kasganj (kanshiram Nagar)) Notice no:2021/45863	PRASHANT VS STATE OF U.P.	ARJUN SINGH SOLANKI	G.A.
119	BAIL/49809/2021 (Kushi Nagar) Notice no:2021/46352	GUDDU CHAUDHARY @ GUDDU SINGH VS STATE OF U.P.	OM PRAKASH SINGH	G.A.
120	BAIL/49812/2021 (Maharajganj) Notice no:2021/47565	SUDAMA VS STATE OF U.P.	A.T. PANDEY	G.A.
121	BAIL/49820/2021 (Gautam Buddh Nagar) Notice no:2021/47751	SUNEEL @ BILLU VS STATE OF U.P.	BRIJ LAL SHUKLA	G.A.
122	BAIL/49857/2021 (Gorakhpur) Notice no:2021/45897	GOLU NISHAD VS STATE OF U.P. AND 3 OTHERS	S.K. SRIVASTAVA	G.A.
123	BAIL/49862/2021 (Gorakhpur) Notice no:2021/46989	DAUD SULEMAN VS STATE OF U.P. AND 3 OTHERS	BIPIN KUMAR TRIPATHI	G.A.
124	BAIL/49867/2021 (Kanpur Dehat) Notice no:2021/46337	RAHUL VS STATE OF U.P. AND 2 3 OTHERS	RAVI SHANKAR YADAV	G.A.
125	BAIL/49870/2021 (Bareilly) Notice no:2021/46895	SONU VS STATE OF U.P.	SHASHI KANT PANDEY	G.A.
126	BAIL/49908/2021 (Auraiya) Notice no:2021/47341	ATUL KUMAR @ ASHU VS STATE OF U.P. AND 2 OTHERS	VINAY KUMAR MISHRA	G.A.
127	BAIL/49920/2021 (Mirzapur) Notice no:2021/46621	MUKESH KUMAR SHARMA VS STATE OF U.P. AND ANOTHER	PAVAN KISHORE MAHENDRA KUMAR SHARMA	G.A.
128	BAIL/49989/2021 (Bulandshahr) Notice no:2021/46674	BANTI KUMAR VS STATE OF U.P.	MOHIT KUMAR JAISWAL NASIRUZZAMAN	G.A.
129	BAIL/49998/2021 (Kasganj (kanshiram Nagar)) Notice no:2021/47309	SONU VS STATE OF U.P.	GEETAM SINGH	G.A.
130	CRLAD/777/2021 (Azamgarh) Notice no:2021/5205	ABHISHEK @ BHOLA YADAV VS STATE OF U.P. AND ANOTHER	BINOD KUMAR YADAV RAJ NATH BHAKTA	G.A.

Bail Appl. -1 / 2021 , Dated 21-11-2021 Applicant- Abhishek @ Bhola Yadav

131	CRLAD/779/2021 (Firozabad) Notice no:2021/5162	HARI SINGH @ HARIBABU VS STATE OF U.P. AND ANOTHER	AKHILENDRA YADAV	G.A.
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Bail Appl. -2 / 2021 , Dated 21-11-2021 Applicant- Hari Singh @ Haribabu

132	PO	ABAIL/5941/2021 (Agra) Notice no: 2021/5331	PRADEEP KUMAR AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	KAUSTUBH SRIVASTAVA KANDARP SRIVASTAVA	RAM JATAN YADAV RAKESH KUMAR VERMA G.A.
133	PO	ABAIL/7093/2021 (Mathura) Notice no: 2021/6929	SAURABH VS STATE OF U.P. AND ANOTHER	MAHESH KUMAR KUNTAL	ASHISH SINGH G.A.
134	PO	ABAIL/8052/2021 (Aligarh) Notice no:2021/7949	DINESH KUMAR AGRAWAL VS STATE OF U.P. AND ANOTHER	ARVIND KUMAR DIXIT	DEVESH KUMAR SHUKLA DHARMESH KUMAR SHUKLA RAJESH SHARMA G.A.
135	PO	ABAIL/10908/2021 (Agra) Notice no:2021/10518	YASHU JAIN @ YASH JAIN VS STATE OF U.P. AND 2 OTHERS	BALBEER SINGH	G.A.
136	PO	ABAIL/14000/2021 (Gautam Buddh Nagar) Notice no:2021/14362	KARAN SINGH VS STATE OF U.P.	ABHIJEET SINGH	VIKRANT RANA G.A.
137	PO	ABAIL/14158/2021 (Saharanpur) Notice no:2021/13452	VIKAS KUMAR VS STATE OF U.P.	VIRENDRA KUMAR	G.A.
138	PO	ABAIL/15025/2021 (Gorakhpur) Notice no:2021/14961	RAJESH KUMAR RAINA VS STATE OF U.P.	ABHISHEK NARAYAN PANDEY OM PRAKASH SINGH RAJIV LOCHAN SHUKLA	GRIJESH TIWARI G.A.
139	PO	ABAIL/15238/2021 (Bulandshahr) Notice no:2021/14968	FAREED VS STATE OF U.P.	GYAN PRAKASH MISHRA	G.A.
140	PO	ABAIL/15468/2021 (Meerut) Notice no:2021/15361	AFTAB VS STATE OF U.P.	RAM JEE SAXENA RAGHUVANSH CHANDRA	G.A.
141	PO	ABAIL/15474/2021 (Jhansi) Notice no:2021/15282	SMT.CHANDA KALWAT BDIYA AND ANOTHER VS STATE OF U.P.	ARUN KUMAR YADAV ABHINAVA KRISHNA SRIVASTAVA	G.A.
142	PO	ABAIL/15605/2021 (Kanpur Nagar) Notice no:2021/15774	USHA KATIYAR AND 2 OTHER VS STATE OF U.P.	SUMIT KUMAR SRIVASTAVA	G.A.
143	PO	ABAIL/15714/2021 (Ghaziabad) Notice no:2021/15598	RITURAJ KASANA VS STATE OF U.P.	VIJAY KUMAR	G.A.
144	PO	ABAIL/16038/2021 (Sant Kabir Nagar) Notice no:2021/15760	PRADEEP KUMAR VS STATE OF U.P.	RAJ KUMAR PANDEY	G.A.
145	PO	ABAIL/16085/2021 (Aligarh) Notice no:2021/15376	MANJEET VS STATE OF U.P.	RAMANUJ TRIPATHI	G.A.
146	PO	ABAIL/16090/2021 (Sonbhadra) Notice no:2021/16204 2021/16204	LAXMI NARAYAN SINGH VS STATE OF U.P. AND ANOTHER	SAKSHAM SRIVASTAVA	G.A.
147	PO	ABAIL/16227/2021 (Etah) Notice no:2021/16504	TEHSEELDAR SINGH VS STATE OF U.P AND ANOTHER	INDRA KUMAR SINGH	G.A.
148	PO	ABAIL/16245/2021 (Agra) Notice no:2021/15759	SMT. SUKANTALA DEVI VS STATE OF U.P. AND ANOTHER	SUNIL KUMAR	SANJAY SINGH G.A.
149	PO	ABAIL/16261/2021 (Basti) Notice no:2021/16494	JITENDRA TRIPATHI @ INDRAJEET AND 2 OTHERS VS STATE OF U.P AND ANOTHER	SHYAM SUNDER YADAV	G.A.
150	PO	ABAIL/16747/2021 (Ghaziabad) Notice no:2021/16150	MONU @ DEEPAK AND ANOTHER VS STATE OF U.P.	ASHISH PANDEY	G.A.

151	DF	ABAIL/17035/2021 (Agra) Notice no:2021/16859	GUDDI DEVI AND ANOTHER VS STATE OF U.P.	KULDEEP SINGH CHAHAR	SHASHI DHAR PANDEY G.A.
152	PO	ABAIL/17930/2021 (Bulandshahr) Notice no:2021/17476	BILAL VS STATE OF U.P. AND ANOTHER	SYED ALI IMAM	G.A.
153	PO	ABAIL/17948/2021 (Gautam Buddh Nagar) Notice no:2021/18102	JAY KUMAR @ JAI KAWAR VS STATE OF U.P.	ABHISHEK KUMAR SHUKLA	G.A.

CASES RELATING TO C.B.I.

154	TU,P O	ABAIL/18590/2021 (Ghaziabad) Notice no:C.B.I. Nomination	LALIT K GANATRA VS C.B.I. AND ANOTHER	SR. ADVOCATE ASHUTOSH SINGH	KRISHNA AGARAWAL SANJAY KUMAR YADAV
155	PO	ABAIL/18628/2021 (Mathura) Notice no:2021/15593	PRITI SHARMA VS STATE OF U.P.	SUBEDAR MISHRA	G.A.
156	PO	ABAIL/18650/2021 (Gorakhpur) Notice no:2021/18999	RAJESH VERMA VS STATE OF U.P. AND ANOTHER	MANOJ KUMAR TIWARI SUDHAKAR SHUKLA	G.A.
157	PO	ABAIL/18686/2021 (Sambhal (bheem Nagar)) Notice no:2021/17797	UMESH CHANDRA VS STATE OF U.P. AND ANOTHER	RAVI SHANKAR TRIPATHI	G.A.
158		ABAIL/19076/2021 (Bulandshahr) Notice no:2021/18691	KHALEEQ @ PINTU VS STATE OF U.P.	HEMANT SHARMA	G.A.
159		ABAIL/19086/2021 (Baghpat) Notice no:2021/18791	SACHIN VS STATE OF U.P. AND ANOTHER	SHARAD KUMAR SINGH MADHAVA NAND SHUKLA	G.A.
160		ABAIL/19089/2021 (S.r. Nagar (bhadohi)) Notice no:2021/19349	VIKASH KUMAR PANDEY VS STATE OF U.P.	SANTOSH KUKMAR TIWARI	G.A.
161		ABAIL/19097/2021 (Jalaun) Notice no:2021/18965	SHIV SHAKTI SINGH AND ANOTHER VS STATE OF U.P. AND ANOTHER	ARUN KUMAR TIWARI	G.A.
162		ABAIL/19099/2021 (Kaushambi) Notice no:2021/19336	SHER MOHAMMAD @ SHERU VS STATE OF U.P.	SANJAY SRIVASTAVA	G.A.
163		ABAIL/19101/2021 (Moradabad) Notice no:2021/18590	BHANU PRAKASH SHARMA AND ANOTHER VS STATE OF U.P. AND ANOTHER	RAJNEESH KUMAR SHARMA	G.A.
164		ABAIL/19126/2021 (Allahabad) Notice no:2021/18257	ARUN KUMAR KUSHWAHA VS STATE OF U.P. AND ANOTHER	MATA ACHAL MISHRA	G.A.
165		ABAIL/19131/2021 (Sambhal (bheem Nagar)) Notice no:2021/19216	NIZAKAT @ AND 18 OTHERS VS STATE OF U.P.	DEVENDRA PRATAP YADAV	G.A.
166		ABAIL/19148/2021 (Jalaun)	SANTOSH SINGH VS STATE OF U.P. AND ANOTHER	AJAY SENGAR	G.A.

ADDITIONAL/UNLISTED LIST

For Order

ECOURT CASES.

301	PO E-File	BAIL/29117/2021 (Sambhal (bheem Nagar))	SURESH @ BABA VS STATE OF U.P.	SANJAY KUMAR YADAV	G.A.
302	PO E-File	ABAIL/13137/2021 (Allahabad)	PANKAJ MISHRA VS STATE OF U.P.	MOHAN LAL PANDEY NISHI KANT CHATURVEDI SUDHANSHU KUMAR	
For Order					
303	DF	CRLA/6945/2017 (Kushi Nagar)	TAMJID ANSARI VS STATE OF U.P. AND ANOTHER	SHARVE SINGH MOHD. SHOEB KHAN	ANURAG TRIPATHI G.A.
304	DF	CRLA/6559/2019 (Mainpuri)	RAMAKANT @ GOLU VS STATE OF U.P.	SATENDRA SINGH ARUN KUMAR SHARMA SARVESH KUMAR DUBEY	G.A.
305	DF	CRLA/3232/2020 (Ghaziabad)	SACHIN SHARMA VS STATE OF U.P. AND ANOTHER	MANOJ KUMAR SINGH ABHISHEK GUPTA YADUVANSHI BIRENDRA MOHAN	G.A.
306	PO	CRLA/1013/2019 (Bareilly)	ASHIK VS STATE OF U.P. AND ANOTHER	RAJESH KUMAR MISHRA PURUSHOTTAM PANDEY RAKESH PATI TIWARI	G.A.
	With	CRLA-766-2019 Bareilly	ISRAR HUSAIN VS STATE OF U.P. AND ANOTHER	PURUSHOTTAM PANDEY KAMLESH KUMAR SINGH	DHANANJAY SINGH SURYA PRAKASH MAURYA G.A.
	With	CRLA-2591-2019 Bareilly	SHAHID VS STATE OF U.P. AND ANOTHER	PRADEEP KUMAR SHUKLA KAMLESH KUMAR SINGH	DHANANJAY SINGH SURYA PRAKASH MAURYA G.A.
307	PO	CRLA/703/2020 (Kasganj (kanshiram Nagar))	MANVEER VS STATE OF U.P. AND ANOTHER	SHASHI KUMAR MISHRA PANKAJ KUMAR SHARMA BRIJ RAJ SINGH	MOHD. AFZAL G.A.
308	PO	CRLA/929/2020 (Rampur)	MOHAMMAD RAFI VS STATE OF U.P. AND ANOTHER	D.M.TRIPATHI MANJEET KUMAR DIWAN SAIFULLAH KHAN GAURAV KAKKAR SHUBHAM DWIVEDI MOHD IMRAN KHAN	PRABHAKAR TRIPATHI LOVEKUSH KUMAR MISHRA G.A.
309	PO	CRLA/981/2020 (Jaunpur)	ASHOK VS STATE OF U.P. AND ANOTHER	DHARMENDRA KUMAR SINGH PANKAJ BARANWAL	ARADHANA SINGH G.A.
310	PO	CRLA/2190/2020 (Aligarh)	MANISH VS STATE OF U.P. AND ANOTHER	GOPAL DAS SRIVASTAVA	DHARMENDRA PRATAP SINGH G.A.
	With	CRLA-2509-2020 Aligarh	ANUPAM @ BHURA VS STATE OF UP AND ANOTHER	GOPAL DAS SRIVASTAVA	DHARMENDRA PRATAP SINGH G.A.
311	PO	CRLA/3317/2020 (Allahabad)	AJIT VISHWAKARMA VS STATE OF U.P. AND ANOTHER	SANTOSH KUMAR TIWARI SATISH SHARMA RAJESH KUMAR ROY SHARMA	ANIRUDDH KUMAR G.A.
312	TU	BAIL/22034/2020 (Azamgarh)	SMT GYANTI DEVI VS STATE OF U.P.	MAHESH PRASAD YADAV AKHILESH KUMAR SINGH	G.A.
		(BAIL-3882-2019) Azamgarh Decided on 29/01/2019	SMT. GYANTI DEVI VS STATE OF U.P.		
313	DF	BAIL/14260/2018 (Hamirpur)	PRADESH LODHI VS STATE OF U.P.	SATYA PRAKASH RATHOR RAJA RAM KUSHWAHA	INDRA PAL SINGH RAJPOOT ASHISH KUMAR SINGH G.A.
314	DF	BAIL/28011/2018 (Allahabad)	HUSNAIN ALI VS STATE OF U.P.	KRISHNA KANT TIWARI SUNEEL KUMAR MISHRA MOHD.SARTAZ AHMAD SIDDIQUI SACHIN MISHRA RAM VISHAL MISHRA MOHAMMAD KHALID KHAN	ASHUTOSH KUMAR MISHRA G.A.

315	DF	BAIL/17205/2019 (Bijnor)	CHANAN SINGH VS STATE OF U.P.	SRI V. P. SRIVASTAVA, SENIOR ADV. RAJAN SRIVASTAVA AMITRANA LAV SRIVASTAVA	AMRENDRA NATH SINGH (SENIOR ADV.) G.A.
316	DF	BAIL/19439/2019 (Meerut)	YAMEEN VS STATE OF U.P.	SATYENDRA NARAYAN SINGH AVNISH KUMAR SRIVASTAVA MOHD. ASLAM	ADESH KUMAR G.A.
317	DF	BAIL/25097/2019 (Shahjahanpur)	NOOR MOHAMMAD VS STATE OF U.P.	SANJAY KUMAR DWIVEDI ANURAG KUMAR PANDEY RAMENDRA PAL SINGH VEERENDRA KUMAR SHUKLA ANUJ BAJPAI	G.A.
318	DF	BAIL/26465/2019 (Moradabad)	RAHUL KUMAR YADAV VS STATE OF U.P.	KRISHNA KUMAR PATEL	ADITYA VARDHAN SINGH G.A.
319	DF	BAIL/32886/2019 (Mathura)	AKBAR VS STATE OF U.P.	PRADEEP KUMAR MISHRA	G.A.
		(BAIL-39887-2016) Mathura Decided on 25/01/2017	AKBAR VS STATE OF U.P.		
		(BAIL-31949-2017) Mathura Decided on 30/03/2018	AKBAR VS STATE OF U.P.		
320	DF	BAIL/45555/2019 (Bijnor)	WAHAB VS STATE OF U.P.	AMAN KUMAR NIRAJ KUMAR TIWARI	G.A.
		(BAIL-3386-2018) Bijnor Decided on 03/07/2019	WAHAB VS STATE OF U.P.		
321	DF	BAIL/46483/2019 (Maharajganj)	SUNIL CHAUHAN VS STATE OF U.P.	DINESH KUMAR PANDEY RAJEEV KUMAR SINGH	G.A.
322	DF	BAIL/48037/2019 (Kanpur Nagar)	RITESH KUMAR VS STATE OF U.P.	PADMAKER PANDEY GULAB ANAND GOPAL VERMA SUNIL KUMAR SRIVASTAVA	AJAY SINGH G.A.
		(BAIL-17714-2018) Kanpur Nagar Decided on 17/05/2018	RITESH KUMAR VS STATE OF U.P.		
323	DF	BAIL/48428/2019 (Aligarh)	SONVEER @ SONU VS STATE OF U.P.	ANIL KUMAR SINGH DIWAKAR TIWARI	G.A.
324	DF	BAIL/57263/2019 (Allahabad)	KRISHNA GUPTA VS STATE OF U.P.	ASHWINI KUMAR AWASTHI MANISH TIWARY(SENIOR ADV.) ATHARVA DIXIT	AMAR NATH KRISHNA DEV MISHRA G.A.
		(BAIL-16766-2017) Allahabad Decided on 29/05/2017	KRISHNA GUPTA VS STATE OF U.P.		
325	DF	BAIL/7129/2020 (Moradabad)	GOPAL VS STATE OF U.P.	MOHIT GAUTAM RAKESH KUMAR VERMA	G.A.
		(BAIL-20219-2015) Moradabad Decided on 26/09/2019	GOPAL VS STATE OF U.P.		
326	DF	BAIL/21137/2020 (Gorakhpur)	INDRAKESH PANDEY VS STATE OF U.P.	PRADEEP KUMAR MISHRA VINAY SARAN(SENIOR ADV.) SHYAMU SHUKLA	KAMLESH KUMAR TIWARI G.A.

		(BAIL-36788-2019) Gorakhpur Decided on 04/12/2019	INDRAKESH PANDEY VS STATE OF U.P.		
327	DF	BAIL/34429/2020 (Kanpur Nagar)	AJAY KUMAR VS STATE OF UP	SHAILESH KUMAR SHUKLA SHEO KINKAR SINGH	G.A.
328	DF	BAIL/40216/2020 (Shahjahanpur)	DINESH VS STATE OF U.P. AND ANOTHER	OM NARAYAN PANDEY SHAILENDRA KUMAR SINGH	DEEPAK KUMAR SRIVASTAVA G.A.
329	DF	BAIL/42674/2020 (Etawah)	RAM NARESH AND ANOTHER VS STATE OF U.P.	KAPIL KUMAR KULDEEP SINGH YADAV SHIVAM YADAV AKHILESH SINGH	G.A.
330	DF	BAIL/44267/2020 (Sambhal (bheem Nagar))	KUNWARPAL VS STATE OF U.P.	ANIL KUMAR SHARMA GAURAV SRIVASTAVA GIRISH KUMAR YADAV ASHUTOSH UPADHYAY SANTOSH KUMAR GUPTA	SATYA NARAYAN YADAV SATENDRA SINGH G.A.
331	DF	BAIL/46247/2020 (Maharajganj)	VISHAL SINGH VS STATE OF U.P.	RAM AWADH MAURYA VINEET KUMAR SINGH KAMALESH KUMAR NISHAD	DINESH KUMAR PANDEY MANU SHARMA G.A.
332	DF	BAIL/8674/2021 (Azamgarh)	BAHAZUDEEN VS STATE OF U.P.	SIDDHARTH SRIVASTAVA SANJAY KUMAR YADAV	SALMAN AHMAD G.A.
333	DF	BAIL/14563/2021 (Allahabad)	MITHILESH KUMAR VS STATE OF U.P.	SR. ADVOCATE AMIT MISRA	G.A.
		(BAIL-1694-2021) Allahabad Decided on 18/02/2021	MITHILESH KUMAR VS STATE OF U.P.		
334	PO	BAIL/11911/2015 (Firozabad)	VEER NARYAN VS STATE OF U.P.	A.K. DIXIT	GOVT. ADVOCATE
		(BAIL-7882-2012) Azamgarh Decided on 28/03/2012	BABLU YADAV VS STATE OF U.P.		
335	PO	BAIL/4348/2018 (Muzaffar Nagar)	VIPIN VS STATE OF U.P.	SANJEEV KUMAR RAI SHRAVANA KUMAR YADAV	G.A.
		(BAIL-33515-2016) Muzaffar Nagar Decided on 04/11/2016	VIPIN VS STATE OF U.P.		
336	PO	BAIL/8277/2018 (Muzaffar Nagar)	DIZON VS STATE OF U.P.	USHA SRIVASTAVA SHANTANU SRIVASTAVA	SANDEEP TRIPATHI G.A.
337	PO	BAIL/34422/2018 (Kanpur Dehat)	DEEPAK PRAJAPATI VS STATE OF U.P.	ANKIT SINGH AKSHAY MOHILEY	G.A.
338	PO	BAIL/44535/2018 (Muzaffar Nagar)	UMESH VS STATE OF U.P.	SHRI VIRESH MISRA, SENIOR ADVOCATE MANOJ KUMAR DUBEY ATUL KUMAR AMIT MISRA	G.A.
339	PO	BAIL/49038/2018 (Jaunpur)	ANIL KUMAR PATEL ALIAS WAKIL VS STATE OF U.P.	MAMTA SINGH PRAMOD KUMAR YADAV KULDEEP SINGH CHAHAR BRAHMA NAND TRIPATHI ALI HASAN	G.A.
340	PO	BAIL/9400/2019 (S.r. Nagar (bhadohi))	PINTU YADAV VS STATE OF U.P.	ASHOK KUMAR SINGH	G.A.

341	PO	BAIL/11515/2019 (Banda)	RAJESH @ BACHCHU VS STATE OF U.P.	RAJAT AGARWAL VIRPRATAP SINGH RISHI KANT RAI	G.A.
		(BAIL-20811-2018) Banda Decided on 31/05/2018	RAJESH @ BACHCHU VS STATE OF U.P.		
342	PO	BAIL/13938/2019 (Hapur (panchsheel Nagar))	SHAHROUKH VS STATE OF U.P.	SHAMS UZ ZAMAN JITENDRA KUMAR SHISHODIA MANOJ KUMAR TRIPATHI	AMIT KUMAR G.A.
343	PO	BAIL/14735/2019 (Kushi Nagar)	SESHMANI VS STATE OF U.P.	AMIT DAGA R.K. SHAHI	ANAND PRAKASH YADAV KRISHNA NAND YADAV RAHUL KUMAR GUPTA G.A.
344	PO	BAIL/15743/2019 (Maharajganj)	SHIVNATH VS STATE OF U.P.	SURENDRA MOHAN MISHRA SANDEEP KUMAR CHATURVEDI BIPIN KUMAR TRIPATHI	G.A.
345	LAFP	BAIL/18986/2019 (Banda)	JAGATPAL YADAV VS STATE OF U.P.	SIYA RAM SAHU	G.A.
346	PO	BAIL/19950/2019 (Jhansi)	JITENDRA SINGH @ LALA VS STATE OF U.P.	AMIT MISRA R.K. SINGH. RAJPUT RAJIV LOCHAN SHUKLA MANJU SAVITA	SHIV BHADUR YADAV G.A.
		(BAIL-21567-2018) Jhansi Decided on 14/06/2018	JITENDRA SINGH @ LALA VS STATE OF U.P.		
347	PO	BAIL/23150/2019 (Bulandshahr)	RAVI KANT GIRI VS STATE OF U.P.	PAWAN KUMAR SHUKLA ANAND MOHAN PANDEY RAJIV LOCHAN SHUKLA JAI PRAKASH SINGH SHIV MURTI KUSHWAHA	KAPIL TYAGI G.A.
348	PO	BAIL/29038/2019 (Jalaun)	ANSHU PATEL VS STATE OF U.P. AND ANOTHER	YOGESH KUMAR SRIVASTAVA NOOR MUHAMMAD SHASHWAT KISHORE CHATURVEDI	RAM SURAT PATEL G.A.
349	PO	BAIL/30071/2019 (Aligarh)	RAM NIVAS VS STATE OF U.P.	HEMENDRA PRATAP SINGH DHANANJAY PRATAP SINGH	G.A.
350	PO	BAIL/30788/2019 (Farrukhabad)	SUMIT VS STATE OF U.P.	SRI KAMAL KRISHNA, SENIOR ADV. GHAN SHYAM DAS	G.A.
		(BAIL-14143-2018) Farrukhabad Decided on 17/04/2018	SUMIT VS STATE OF U.P.		
		(BAIL-35781-2018) Farrukhabad Decided on 27/10/2018	SUMIT VS STATE OF U.P.		
351	PO	BAIL/31521/2019 (Jhansi)	SHAN MOHAMMAD @ SHER MOHAMMAD VS STATE OF U.P.	PT. S.P. SHARMA OM PRAKASH RUCHITA JAIN	G.A.
352	PO	BAIL/34976/2019 (Bijnor)	LOKENDRA VS STATE OF U.P.	RAJIV SISODIA MERAJ AHMAD KHAN DHIRENDRA KUMAR SRIVASTAVA	G.A.
353	PO	BAIL/45514/2019 (Hapur (panchsheel Nagar))	AADIL VS STATE OF U.P.	SUDHIR DIXIT ANUPAM SHYAM DWIVEDI DEEPTI EHTESHAM AKHTAR	AJAY KUMAR PATHAK AKHILESH KUMAR MISHRA G.A.
354	PO	BAIL/53690/2019 (Hapur (panchsheel Nagar))	CHARAN SINGH VS STATE OF U.P.	SANTOSH KUMAR DUBEY RAM KRISHNA KOLI RAVI PRATAP SINGH YADAV	G.A.

355	PO	BAIL/56792/2019 (Allahabad)	JABIR ALI VS STATE OF U.P.	SHESHADRI TRIVEDI ZIA NAZ ZAIDI	IMRAN ULLAH G.A.
		(BAIL-13332-2019) Allahabad Decided on 31/07/2019	JABIR ALI VS STATE OF U.P.		
356	PO	BAIL/57760/2019 (Maharajganj)	NEERAJ CHAURASIYA VS STATE OF U.P.	PRADEEP KUMAR NARSINGH PANDEY	DINESH KUMAR PANDEY G.A.
357	PO	BAIL/1450/2020 (Gautam Buddh Nagar)	VIJAY SHANKAR VS STATE OF U.P.	RAJIV LOCHAN SHUKLA RAVIKANT SHUKLA VIVEK SINGH	G.A.
		(BAIL-24083-2018) Gautam Buddh Nagar Decided on 29/06/2018	VIJAY SHANKAR VS STATE OF U.P.		
358	PO	BAIL/3058/2020 (Bareilly)	BHUPENDRA SINGH YADAV VS STATE OF U.P.	AMIT KUMAR SRIVASTAVA AWADHESH KUMAR SRIVASTAVA	SHIVESH MISHRA ASHOK KUMAR MISHRA G.A.
359	PO	BAIL/7689/2020 (Gautam Buddh Nagar)	PUNEET VS STATE OF U.P.	KAMAL KRISHNA (SENIOR ADVOCATE) NIRVIKAR GUPTA ISHWAR CHANDRA TYAGI GAUTAM	SUNIL KUMAR SINGH G.A.
		(BAIL-29000-2019) Gautam Buddh Nagar Decided on 22/07/2019	PUNEET VS STATE OF U.P.		
360	PO	BAIL/8559/2020 (Ballia)	AVNISH PANDEY ALIAS GOLU VS STATE OF U.P.AND ANOTHER	VINOD KUMAR SINGH	RAJ NATH PANDEY G.A.
	With	BAIL-8481-2020 Ballia	HAPPY TIWARI @ ABHISHEK TIWARI VS STATE OF U.P.AND ANOTHER	VINOD KUMAR SINGH	RAJ NATH PANDEY G.A.
	With	BAIL-11073-2020 Ballia	HARIOM SINGH VS STATE OF U.P. AND ANOTHER	KAMESHWAR SINGH RAJESH KUMAR SINGH VINOD KUMAR SINGH	G.A.
361	PO	BAIL/9199/2020 (Mainpuri)	SAROJ KUMAR YADAV VS STATE OF U.P.	ANURAG DUBEY	G.A.
		(BAIL-28402-2019) Mainpuri Decided on 17/07/2019	SAROJ KUMAR YADAV VS STATE OF U.P.		
362	PO	BAIL/9261/2020 (Aligarh)	MOHIT ALIAS MUSKAN VS STATE OF U.P.	PRADYUMNA KUMAR YADAV	G.A.
		(BAIL-1676-2019) Aligarh Decided on 23/07/2019	MOHIT ALIAS MUSKAN VS STATE OF U.P.		
363	PO	BAIL/9858/2020 (Pilibhit)	SMT. SONI VS STATE OF U.P.	RAKESH PATI TIWARI AWADHESH KUMAR SRIVASTAVA	G.A.
364	PO	BAIL/16924/2020 (Sambhal (bheem Nagar))	ZIYAU HASAN @ JAIBUL HASAN VS STATE OF U.P.	PANKAJ KUMAR GUPTA ANUJ KUMAR GUPTA	G.A.
365	PO	BAIL/18409/2020 (Hamirpur)	BHURA @ RAMESH KUMAR VS STATE OF U.P. AND ANOTHER	RAJA RAM KUSHWAHA	G.A.
366	PO	BAIL/18905/2020 (Gorakhpur)	SUMAN VS STATE OF U.P.	BIPIN KUMAR TRIPATHI RAM PRAVESH YADAV	RAMESH CHANDRA TIWARI G.A.

367	PO	BAIL/19487/2020 (Varanasi)	AAKASH PATEL VS STATE OF U.P.	SHUSHIL KUMAR MISHRA INDRA DEO MISHRA ANIL KUMAR ADITYA	G.A.
368	PO	BAIL/20315/2020 (Ballia)	DULUM RAJBHAR ALIAS SONU RAJBHAR VS STATE OF U.P.	KAMLESH KUMAR TIWARI KRISHNA MOHAN SINGH	RAJ KUMAR TIWARI G.A.
369	PO	BAIL/21186/2020 (Ballia)	PANKAJ @ TARKESHWAR VS STATE OF U.P.	GIRISH KUMAR SINGH	MADAN JI PANDEY G.A.
370	PO	BAIL/21206/2020 (Gorakhpur)	KAMLESH VS STATE OF U.P.	JANARDAN ASHOK KUMAR RAI	G.A.
371	PO	BAIL/22317/2020 (Hamirpur)	SADDAM JOGI @ SADDAM HUSAIN VS STATE OF U.P.	HANS PRATAP SINGH VIJAY BAHADUR SHIVHARE	G.A.
372	PO	BAIL/23649/2020 (Meerut)	RAJA KUMAR VS STATE OF U.P.	AKHILESH KUMAR PANDEY	G.A.
373	PO	BAIL/23684/2020 (Saharanpur)	KULVINDER VS STATE OF U.P.	RAGHVENDRA PRAKASH GAURAV KAKKAR	VIKAS SHARMA G.A.
374	PO	BAIL/24120/2020 (Bareilly)	JITENDRA PAL ALIAS JITENDRA KUMAR VS STATE OF U.P.	RAJESH MISHRA AMIT KUMAR SRIVASTAVA HARISH CHANDRA YADAV	G.A.
375	PO	BAIL/24954/2020 (Bareilly)	PRADEEP VS STATE OF U.P.	PIYUSH KUMAR SRIVASTAVA BHASKAR BHADRA	G.A.
376	PO	BAIL/25718/2020 (Auraiya)	VIRENDRA KUMAR VS STATE OF U.P.	VARSHA SONI PRAMOD KUMAR SRIVASTAVA RAM CHANDRA SOLANKI	G.A.
377	PO	BAIL/28110/2020 (Firozabad)	SURAJ VS STATE OF U.P. AND ANOTHER	SHASHI DHAR PANDEY RAJENDRA KUMAR SRIVASTAVA	SATENDRA SINGH G.A.
378	PO	BAIL/29249/2020 (Mirzapur)	VINOD KUMAR VS STATE OF U.P.	ASHOK MALAVIYA KAMESHWAR SINGH	G.A.
379	PO	BAIL/30647/2020 (Banda)	ASHOK VS STATE OF U.P. AND ANOTHER	RAKESH KUMAR SAURABH TRIPATHI AVANISH PRATAP SINGH UDAI BHAN SINGH VINOD KUMAR SRIVASTAVA	RAMESH CHANDRA SRIVASTAVA RAM PRAKASH VISHWAKARMA G.A.
380	PO	BAIL/31967/2020 (Budaun)	ANWAR VS STATE OF U.P.	BHARAT SINGH	PREET PAL SINGH RATHORE G.A.
381	PO	BAIL/32852/2020 (Varanasi)	BABLU KESHARI VS STATE OF U.P.	DINESH PRATAP SINGH SURENDRA KUMAR CHAUBEY	G.A.
382	PO	BAIL/34252/2020 (Gautam Buddh Nagar) (BAIL-23562-2018) Gautam Buddh Nagar Decided on 26/06/2018	SARVENDRA VS STATE OF U.P. SARVENDRA VS STATE OF U.P.	RAJ KUMAR SHARMA NEERAJ PANDEY	G.A.
383	PO	BAIL/37495/2020 (Bijnor)	BALVEER VS STATE OF U.P.	JITENDRA SINGH BHUVNESH KUMAR SINGH	HEMENDRA KUMAR G.A.
384	PO	BAIL/37842/2020 (Kushi Nagar)	VIVEK YADAV VS STATE OF U.P. AND ANOTHER	SANJAY KR. SRIVASTAVA NIRVIKAR GUPTA OM PRAKASH YADAV	ANOOP KUMAR SINGH G.A.
385	PO	BAIL/38391/2020 (Etawah)	SMT. ANITA VS STATE OF U.P.	YASHPAL YADAV CHANDRA SHEKHAR PAL	AKASH MISHRA G.A.

386	PO	BAIL/41642/2020 (S.r. Nagar (bhadohi))	BRIJESH TIWARI VS STATE OF U.P.	LAXMI KANT SHUKLA VIKAS SRIVASTAVA	SURYA PRAKASH PANDEY AJAY TRIPATHI G.A.
387	PO	BAIL/43217/2020 (Kanpur Nagar)	SATENDRA YADAV @ C.O. VS STATE OF U.P.	RAJESH DWIVEDI	G.A.
388	ED	BAIL/45233/2020 (Deoria)	ADIL ANSARI VS STATE OF U.P. AND ANOTHER	PASHALI SLOLANKI MOHAN TIWARI DEEP CHAND SINGH A.K. SINGH SOLANKI	G.A.
389	WC	BAIL/45351/2020 (Firozabad)	RAMWATI DEVI VS STATE OF U.P.	ANURAG DUBEY SUNIL KUMAR YADAV	G.A.
390	PO	BAIL/45476/2020 (Kasganj (kanshiram Nagar))	VIMLESH VS STATE OF U.P.AND ANOTHER	NIRBHAY SINGH	ARJUN SINGH SOLANKI G.A.
391	PO	BAIL/45855/2020 (Bareilly)	VIKKY VS STATE OF U.P.	ISHWAR CHANDRA TYAGI RAM CHARAN LAL INDRA JIT SINGH AMIT MISHRA	G.A.
392	PO	BAIL/47076/2020 (Bareilly)	TINKU MAURYA VS STATE OF U.P. AND ANOTHER	SATISH CHANDRA TIWARI HARISH CHANDRA PAL VIKAS RANA	DEVENDRA TIWARI DEVA G.A.
393	WC	BAIL/47277/2020 (Azamgarh)	DHEERAJ RAI VS STATE OF U.P.	SHYAMDHAR PANDEY	SITARAM YADAV G.A.
394	PO	BAIL/48020/2020 (Shamli (prabudh Nagar))	ANKIT VS STATE OF U.P. AND ANOTHER	ATUL KUMAR DINESH KUMAR YADAV	MOHAMMAD FAISAL KHAN G.A.
395	PO	BAIL/49541/2020 (Bareilly)	VED PRAKASH VS STATE OF U.P.	ANAND KUMAR TIWARI	G.A.
396	PO	BAIL/520/2021 (Ballia)	SAROJ RAM VS STATE OF U.P. AND ANOTHER	MANOJ YADAV	SHAMASUL ESLAM G.A.
397	PO	BAIL/991/2021 (Agra)	VIPIN VS STATE OF U.P.	AJAY KUMAR	G.A.
398	PO	BAIL/5186/2021 (Bulandshahr)	JITENDRA KUMAR VS STATE OF U.P.	NEERAJ SRIVASTAVA ASHUTOSH SINGH	SARVESH KUMAR DUBEY VIRENDRA SINGH G.A.
399	PO	BAIL/5231/2021 (Ballia)	RAJA PASWAN VS STATE OF U.P AND ANOTHER	MOHD UMAR FAROOQ SIKANDAR RAZA	BACHCHA SINGH AMIT KUMAR SRIVASTAVA G.A.
400	PO	BAIL/6670/2021 (Moradabad)	SMT.JAGWATI VS STATE OF U.P.	SURENDRA PRASAD MISHRA IRSHAD AHMAD	ABHISHEK KUMAR G.A.
401	PO	BAIL/7060/2021 (Bareilly)	DR. IBNE ALI @ SAMEER VS STATE OF U.P.	AMAR BAHADUR MAURYA MOHAMMAD ABID ALI	ABHAY RAJ SINGH G.A.
402	PO	BAIL/7825/2021 (Sonbhadra)	MANISH KUMAR KUSHWAHA VS STATE OF U.P. AND ANOTHER	BED KANT MISHRA KRISHNA MOHAN KUSHAWAHA PRAKASH CHANDRA SRIVASTAVA	G.A.
403	PO	BAIL/12113/2021 (Kanpur Dehat)	PIYUSH VS STATE OF U.P.	CHANDRA DUTT	G.A.
404	PO	BAIL/15106/2021 (Budaun)	ANKIT VS STATE OF U.P.	GUNJAN SHARMA PRADEEP KUMAR PAL SHAIENDRA PRATAP SINGH	G.A.
405	PO	BAIL/17099/2021 (Jhansi)	NAVI AND 2 OTHERS VS STATE OF U.P.	PRADEEP KUMAR	G.A.

406	PO	BAIL/19831/2021 (Ghazipur)	ASHOK BIND @ RITESH VS STATE OF U.P. AND ANOTHER	RAM SHISH RAM NARENDRA SINGH PRADEEP KUMAR	OM PRAKASH SINGH G.A.
407	PO	BAIL/19924/2021 (Meerut) (BAIL-25047-2014) Meerut Decided on 07/08/2014 (BAIL-22603-2015) Meerut Decided on 16/04/2019	SALAUDDIN @ SUJADDIN VS STATE OF U.P. SALAUDDIN @ SUJAUDDIN VS STATE OF U.P. SALAUDDIN @ SUJADDIN VS STATE OF U.P.	RAM SUMER CHAUDHARY	MOHD. RASHID SIDDIQUI ABHINAV GAUR G.A.
408	PO	BAIL/20575/2021 (Bulandshahr)	ASHOK VS STATE OF U.P.	ANUJ SRIVASTAVA BAL KRISHNA PANDEY	G.A.
409	PO	BAIL/24775/2021 (Agra)	VINAY SHROTIYA VS STATE OF U.P.	NOOR MUHAMMAD YOGESH KUMAR SRIVASTAVA	G.A.
410	PO	BAIL/25708/2021 (Agra)	SURESH VS STATE OF U.P.	RAM PRAKASH UPADHYAY	G.A.
411	PO	BAIL/25817/2021 (Mainpuri)	SURYA PRATAP SINGH VS STATE OF U.P.	SOMENDRA SINGH	DHIRENDRA SRIVASTAVA G.A.
412	PO	BAIL/26895/2021 (Sambhal (bheem Nagar))	RAJESH VS STATE OF U.P.	SANTOSH KUMAR GUPTA RAKESH KUMAR	MANISH PANDEY G.A.
413	PO	BAIL/31397/2021 (Pilibhit)	PANDIT JITENDRA KUMAR VS STATE OF U.P. AND ANOTHER	SATENDRA KUMAR SHARMA	ABHAY KRISHN G.A.
414	PO	BAIL/32928/2021 (Kushi Nagar)	SHYAM SUNDAR @ ANNA SHARMA VS STATE OF U.P.	SUSHIL KUMAR RAO SANJAY KUMAR MISHRA	G.A.
415	PO	BAILC/180/2019 (Meerut)	MUSARRAF VS STATE OF U.P. AND ANOTHER	JITENDRA KUMAR SUDHIR KUMAR	G.A.
416	PO	BAILC/304/2019 (Rampur)	SAURAJ SINGH VS STATE OF U.P. AND ANOTHER	VINOD KUMAR YADAV	KRISHNA KANT YADAV G.A.
417	PO	BAILC/70/2021 (Mathura)	CHHITO AGRAWAL VS STATE OF U.P. AND ANOTHER	PAVAN KUMAR SRIVASTAVA BARE LAL	G.A.
418	PO	BAILC/78/2021 (Kannauj)	STATE OF U.P. VS JITENDRA KUMAR	DILEEP SINGH YADAV A.G.A.	
419	PO	ABAIL/1109/2020 (Jhansi)	AKASH NIRANJAN AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	DHEERAJ KUMAR SINGH DEVENDRA KUMAR MISHRA	SHIV BABU DUBEY CHANDRA PRAKASH TIWARI G.A.
420	PO	ABAIL/1190/2020 (Varanasi)	RAJESH SONKER AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	ANKIT KAPOOR	G.A.
421	PO	ABAIL/1579/2020 (Bijnor)	ASIF VS STATE OF U.P.	RAM KUMAR DUBEY	G.A.
422	PO	ABAIL/1797/2020 (Varanasi)	AVINASH KUMAR VS STATE OF U.P. AND ANR	PRADEEP KUMAR MISHRA	G.A.
423	PO	ABAIL/1980/2020 (Budaun)	HANEEF VS STATE OF U.P. AND ANR	SARVAJEET SINGH	G.A.

424	PO	ABAIL/5846/2021 (Meerut)	VIJENDRA @ BABLU VS STATE OF U.P. AND ANOTHER	DHIRAJ SRIVASTAVA	G.A.
425	PO	ABAIL/8257/2021 (Ghaziabad)	SADIQ QAMAR VS STATE OF U.P. AND ANOTHER	A.K.CHAUDHARY MOHD. KHALIL	G.A.
426	PO	ABAIL/10320/2021 (Mathura)	AMAR SINGH VS STATE OF U.P. AND ANOTHER	PREM NARAYAN RAI	G.A.
427	PO	ABAIL/13678/2021 (Amroha (jyotiba P Nagar))	MOHIT CHHABARA AND ANOTHER VS STATE OF U.P.	AJAY KUMAR MISHRA	G.A.
428	PO	ABAIL/13686/2021 (Jaunpur)	PANKAJ AND 2 OTHERS VS STATE OF U.P.	SANJEEV KUMAR KHARE	G.A.
For Admission					
429	DF	CRLA/46/2021 (Baghpat)	PRAVEEN VS STATE OF U.P. AND ANOTHER	MOEEZ UDDIN RAMA SHANKAR MISHRA ARVIND KUMAR	RAJESH KUMAR PANDEY G.A.
430	DF	CRLA/194/2021 (Saharanpur)	SANDEEP KUMAR VS STATE OF UP AND ANOTHER	RAJESH SINGH CHETAN CHATTERJEE	ANURAG PRAKASH MISHRA G.A.
431	DF	CRLA/753/2021 (Aligarh)	DEVENDRA JAT VS STATE OF UP AND ANR.	RAJIV LOCHAN SHUKLA NARENDRA SINGH CHAHAR SHYAM BABU VAISH NASIRUZZAMAN	SURESH CHANDRA VINAY SHARMA G.A.
432	DF	CRLA/1334/2021 (Aligarh)	PAWAN CHAUDHARY VS STATE OF U.P. AND ANOTHER	SHEKHAR GANGAL	SHISHU PAL SHARMA SANTOSH YADAV G.A.
433	DF	CRLA/1371/2021 (Azamgarh)	MAHESH VS STATE OF U.P.AND ANOTHER	SATYA PRAKASH SINGH SATYENDRA NARAYAN SINGH	G.A.
434	DF	CRLA/1674/2021 (Firozabad)	RAUKI @ AKASH VS STATE OF U.P.AND ANOTHER	DEVENDRA MISHRA SURENDRA SINGH YOGENDRA MISRA	MANISH YADAV G.A.
435	DF	CRLA/1728/2021 (Mahoba)	GANGU @ GANGA RAM AND ANOTHER VS STATE OF U.P. AND ANOTHER	PRIYANKA DEVI	RUKSANA G.A.
436	DF	CRLA/2708/2021 (Mirzapur)	JHILMIT SINGH @ SURYAMANI SINGH VS STATE OF U.P. AND ANOTHER	ASHOK MALAVIYA	KRISHNA MANI G.A.
437	DF	CRLA/3089/2021 (Jalaun)	RIHAN VS STATE OF U.P. AND ANOTHER	AMIT KUMAR SRIVASTAVA AZAD KHAN	G.A.
438	DF	CRLA/3231/2021 (Allahabad)	NANCHU @ SAMAR BAHADUR SINGH VS STATE OF U.P. AND ANOTHER	IRSHAD HUSAIN SYED IMRAN IBRAHIM	GYAN PRAKASH OJHA G.A.
439	DF	CRLA/3233/2021 (Mainpuri)	ASHWANI @ BHOLE VS STATE OF U.P. AND ANOTHER	TRYAMBAK NATH MISHRA DINESH KUMAR TRIPATHI	G.A.
440	DF	CRLA/4141/2021 (Mirzapur)	GHASI BIYAR @ KASHI VS STATE OF U.P. AND 2 OTHERS	SHAILESH PANDEY RAKESH CHANDRA	G.A.
441	PO	CRLA/1015/2021 (Pilibhit)	SAIRIF @ MOHAMMAD INQSHAAF AKHTAR SIDDIQUI VS STATE OF U.P. AND ANOTHER	SHAMSUL ISLAM SIDDIQUI NAZRUL ISLAM JAFRI(SENIOR ADV.) GUFRAN AHMAD KHAN	VINAY KUMAR SINGH CHANDEL RABINDRA TIWARI G.A.
442	PO	CRLA/1715/2021 (Baghpat)	YASHVEER VS STATE OF U.P.AND ANOTHER	SUKRAMPAL	BIRENDRA SINGH KHOKHER G.A.

443	PO	CRLA/1816/2021 (Kannauj)	SANDEEP TIWARI VS STATE OF U.P. AND ANOTHER	VIRENDRA SINGH SRI RAJRSHI GUPTA KAPIL KUMAR PANDEY	MANVENDRA SINGH PRAMOD KUMAR SINGH CHANDRA PRAKASH PANDEY
					G.A.
444	PO	CRLA/3546/2021 (Sonbhadra)	BABUNDAR VS STATE OF U.P. AND ANOTHER	SATYA PRAKASH SHUKLA	G.A.
445	PO	CRLA/3547/2021 (Sonbhadra)	DHARMENDRA @ ROOSH VS STATE OF U.P. AND ANOTHER	SATYA PRAKASH SHUKLA	G.A.

SAMPLE

AT 10:00 AM
(Court No.66)
HON'BLE JUSTICE AJAY BHANOT

e-Court

FRESH LIST

Fresh

ECOURT CASES.

1	DF E-File	BAIL/39751/2021 (Meerut) Notice no:2021/37876 Notice no:NULL	SALMAN VS STATE OF U.P.	YOGENDRA PAL SINGH	G.A.
2	DF E-File	BAIL/40858/2021 (Ghaziabad) Notice no:2021/38031 Notice no:38031	JANE ALAM @ JOHNY VS STATE OF U.P.	AJAY KUMAR PANDEY	G.A.
3	PO E-File	BAIL/40934/2021 (Bijnor) Notice no:2021/38527 Notice no:NULL	AYYUB VS STATE OF U.P.	DEEPAK KUMAR	G.A.
4	DF E-File	BAIL/43888/2021 (Bulandshahr) Notice no:2021/41128	DHEERAJ VS STATE OF U.P.	SARVESH KUMAR DUBEY VIRENDRA SINGH	VINOD SINGH G.A.
5	DF E-File	BAIL/47832/2021 (Moradabad) Notice no:2021/43780	MUJEEB KHAN ALIYAS MONU VS STATE OF U.P.THROUGH PRINCIPAL SECRATORY HOME GOV. OF U.P.	MOHAMMAD DANISH	G.A.
6	DF E-File	BAIL/48193/2021 (Jalaun) Notice no:2021/44034	ASHISH@ GOLU VS STATE OF U.P. THROUGH SECRETARY HOME AT LUCKNOW	SANTOSH KUMAR SINGH B.N.SINGH	G.A.
7	E-File (7116 0101 2405)	BAIL/49707/2021 (Bareilly) Notice no:2021/46774	AKRAM ALI VS STATE OF U.P.	SUDARSHAN SINGH	G.A.
8	E-File	BAIL/49716/2021 (Amroha (jyotiba P Nagar)) Notice no:2021/46179	SUDHIR AND ANOTHER VS STATE OF U.P.	AUSHIM LUTHRA SR. ADVOCATE ATHARVA DIXIT	G.A.
9	E-File	BAIL/49722/2021 (Bijnor) Notice no:2021/46127	SHAHRUK VS STATE OF U.P THRU SECRETARY HOME GOVT. UP. LKNW.	MANOJ KUMAR TRIPATHI VINOD KUMAR TIRPATHI	G.A.
10	E-File	BAIL/49843/2021 (Ghaziabad) Notice no:2021/46162	VISHAL SHARMA VS STATE OF U.P. TRHOUGH PRINCIPAL SECRETARY, HOME, AT LUCKNOW	SANTOSH KUMAR DUBEY	G.A.
11	E-File	BAIL/49850/2021 (Moradabad) Notice no:2021/46234	ANEES VS STATE OF U.P. THROUGH HOME SECRETARY, LUCKNOW	MUKESH JOSHI	G.A.
12	E-File	BAIL/49855/2021 (Ghaziabad) Notice no:2021/46098	VIPIN SHARMA VS STATE OF U.P. THROUGH PRINCIPAL SECRATERY U.P. AT LUCKNOW	RAVITENDRA PRATAP SINGH CHANDEL A.C.SRIVASTAVA	G.A.

13	E-File	BAIL/49887/2021 (Agra) Notice no:2021/46259	SURESH KUSHWAH VS STATE OF U.P THRU SECRETARY HOME GOVT. UP. LKNW.	ASHISH GOYAL	G.A.
14	E-File	BAIL/49932/2021 (S.r. Nagar (bhadohi)) Notice no:2021/46411	MOHD. ALI VS STATE OF U.P THRU SECRETARY HOME GOVT. UP. LKNW.	SUNEEL KUMAR MISHRA	G.A.
15	E-File	BAIL/49935/2021 (Jalaun) Notice no:2021/44035	RAJENDRA SINGH KUSHWAHA @ RAJENDRA DAS BABA VS STATE OF U.P. THROUGH SECRETARY HOME AT LUCKNOW	MANISH KUMAR SINGH B.N.SINGH	G.A.
16	E-File	BAIL/49947/2021 (Mathura) Notice no:2021/46856	KANHA CHAUDHARY @ RAM KISHOR VS STATE OF U.P	DEVESH KUMAR SHARMA RAHUL KUMAR SHARMA	G.A.
17	E-File	BAIL/49968/2021 (Etah) Notice no:2021/46697	BHOORA ALIAS DHARMVEER VS STATE OF U.P THROUGH ITS SECRETARY HOME UP AT LUCKNOW	RADHEY SHYAM YADAV	G.A.
Fresh					
18	DF	BAIL/1170/2021 (Moradabad) Notice no: 2020/48249	SACHIN VS STATE OF U.P.	RAJESH YADAV MOHIT SINGH ANIL KUMAR JAYANT PRAKASH SINGH	KRISHNA KUMAR PATEL G.A.
19	DF	BAIL/7492/2021 (Farrukhabad) Notice no: 2021/3916	DEEPAK BATHAM VS STATE OF U.P.	CHANDRA PRAKASH PANDEY	G.A.
20	DF	BAIL/17813/2021 (Bijnor) Notice no:2021/14009 2021/14009	SHUEB VS STATE OF U.P.	CHANDRA SHEKHAR MISHRA	G.A.
21	PO	BAIL/18835/2021 (Allahabad) Notice no:2021/15658	PAWAN KUMAR AND ANOTHER VS STATE OF U.P.	ALOK KUMAR	G.A.
22	DF	BAIL/24368/2021 (Hapur (panchsheel Nagar)) Notice no:2021/22253 2021/22253	MOMEEN VS STATE OF U.P.	YOGENDRA PAL SINGH	G.A.
23	DF	BAIL/28643/2021 (Muzaffar Nagar)	JABIR @ JAKIR VS STATE OF U.P.	SATYENDRA NARAYAN SINGH SUSHIL KUMAR PANDEY	JAGDISH PRASAD MISHRA G.A.
24	PO	BAIL/29814/2021 (Ballia) Notice no:2021/26847	SHIV KUMAR VERMA VS STATE OF U.P.	TARAK NATH SINGH DR. C.P. UPADHYAY	G.A.
25	DF,PR EM	BAIL/30307/2021 (Rampur) Notice no:2021/27590	JAGROOP SINGH VS STATE OF U.P.	NAJAKAT ALI	GAUTAM DUBEY G.A.
26	DF	BAIL/31311/2021 (Jhansi) Notice no:2021/28123	RISHABH AHIRWAR VS STATE OF U.P.	HARE KRISHNA TRIPATHI	G.A.
27	DF	BAIL/31987/2021 (Bareilly) Notice no:2021/28576	BABLU VS STATE OF U.P.	ALI HASAN ISTIYAQ ALI	G.A.
28	DF	BAIL/31991/2021 (Shahjahanpur) Notice no:2021/28725	MOHAMMAD GANI VS STATE OF U.P.	UPENDRA KUMAR SINGH	G.A.
29	PO	BAIL/32055/2021 (Kannauj) Notice no:2021/27430	JALIS KHAN VS STATE OF U.P.	SUNITA CHAUHAN OM PRAKASH KATIYAR AMITESH KUMAR SRIVASTAVA	MAOHAMMD NADEEM G.A.

30	DF	BAIL/32139/2021 (Allahabad) Notice no:2021/28317	VINOD KUMAR SRIVASTAV @ VIKKI VS STATE OF U.P.	ANIL KUMAR DAYA SHANKER PANDEY MOHIT SINGH	G.A.
31	DF	BAIL/32272/2021 (Saharanpur) Notice no:2021/28717	BURHAN VS STATE OF U.P.	ASHOK KUMAR SINGH BAIS	G.A.
32	WC	BAIL/34024/2021 (Kushi Nagar) Notice no:2021/31571	SMT. DHARMI DEVI VS STATE OF U.P.	LALIT KUMAR GOND	G.A.
33	DF	BAIL/35001/2021 (Etawah) Notice no:2021/33484	VIPIN YADAV VS STATE OF U.P.	PURUSHOTTAM DIXIT	G.A.
34	PO	BAIL/35424/2021 (Ghaziabad) Notice no:2021/33734	VIKKU @ VIKAS VS STATE OF U.P.	MANISH KUMAR TRIPATHI	G.A.
35	PO	BAIL/35444/2021 (Bulandshahr) Notice no:2021/34101	MANVIR SINGH VS STATE OF U.P.	RAM CHANDRA TRIPATHI PANKAJ KUMAR TIWARI	G.A.
36	PO	BAIL/35618/2021 (Amroha (jyotiba P Nagar)) Notice no:2021/31593 2021/31593	VIJENDRA VS STATE OF U.P.	PHOOL CHANDRA	G.A.
37	PO	BAIL/35678/2021 (Bareilly) Notice no:2021/33339	LALIT LATWAL VS STATE OF U.P.	DHYAN SHANKER PANDEY DHIRENDRA KUMAR DWIVEDI	G.A.
38	PO	BAIL/35712/2021 (Deoria) Notice no:2021/33710	SMT.BEENA DEVI VS STATE OF U.P.	ASHISH KUMAR SINHA	G.A.
39	DF	BAIL/35727/2021 (Meerut) Notice no:2021/31905	KARNEL@ RAJ KUMAR VS STATE OF U.P.	LAV KUMAR SHARDA PRASAD MISHRA	G.A.
40	PO	BAIL/35774/2021 (Ballia) Notice no:2021/31421	NISAR AHMAD VS STATE OF U.P.	MATIUR REHMAN KHAN	G.A.
41	DF	BAIL/35950/2021 (Agra) Notice no:2021/30563	KESHAV DAS LAVANIYA @ BAHADUR PANDIT VS STATE OF U.P. AND ANOTHER	SUNIL KUMAR PATHAK LAVLESH KUMAR SHUKLA	G.A.
42	PO	BAIL/36664/2021 (Budaun) Notice no:2021/33686	SUKHDEV VS STATE OF U.P.	SARVAJEET SINGH	G.A.
43	PO	BAIL/36682/2021 (Bijnor) Notice no:2021/32515	NAKUL SAINI AND ANOTHER VS STATE OF U.P.	AKHILESH KUMAR YADAV ARVIND KUMAR SRIVASTAVA	G.A.
44	PO	BAIL/36750/2021 (Ballia) Notice no:2021/32249 2021/32249	CHANDAN KUMAR GUPTA VS STATE OF U.P.	SWAPNIL KUMAR AMAR NATH SINGH SUDHANSHU KUMAR	G.A.
45	PO	BAIL/36914/2021 (Rampur) Notice no:2021/32564	GAMA VS STATE OF U.P.	SYED FAHIM AHMED	G.A.
46	PO	BAIL/36938/2021 (Etah) Notice no:2021/33762	VIJAY KUMAR VS STATE OF U.P.	UPENDRA KUMAR PUSHKAR	G.A.
47	PO	BAIL/36960/2021 (Etawah) Notice no:2021/34714	YOGESH KUMAR VS STATE OF U.P.	SURYA BHAN SINGH BRIJESH KUMAR VERMA AKASH MISHRA	G.A.
48	PO	BAIL/36962/2021 (Jhansi) Notice no:2021/31461	SANT KUMAR @ GUDDAN VS STATE OF U.P.	PANDEY BALKRISHNA	G.A.
49	PO	BAIL/36966/2021 (Saharanpur) Notice no:2021/33182	SALMAN VS STATE OF U.P.	CHANDRA SHEKHAR MISHRA	G.A.

50	PO	BAIL/37518/2021 (Shahjahanpur) Notice no:2021/34787	CHHOTE VS STATE OF U.P.	OM NARAYAN PANDEY	G.A.
51	PO	BAIL/37540/2021 (Gorakhpur) Notice no:2021/35766	BRIJESH YADAV VS STATE OF U.P.	ANUP KUMAR PANDEY	G.A.
52	PO	BAIL/37568/2021 (Aligarh) Notice no:2021/35647	KAPIL KUMAR VS STATE OF U.P.	RAJNISH KUMAR PANDEY S.P.S. CHAUHAN SANTOSH KUMAR PANDEY	G.A.
53	PO	BAIL/38674/2021 (Agra) Notice no:2021/35595	UDAY TOMAR VS STATE OF U.P.	MANISH YADAV	G.A.
54	PO	BAIL/38684/2021 (Agra) Notice no:2021/34068	SACHIN VS STATE OF U.P.	BHARTENDU PATHAK	G.A.
55	PO	BAIL/38828/2021 (Varanasi) Notice no:2021/37058	PINTOO SINGH @ BAU SINGH VS STATE OF U.P.	RAM ANUJ PRAJAPATI	G.A.
56	PO	BAIL/38868/2021 (Gorakhpur) Notice no:2021/37092	ABHISHEK @ TISU PASWAN VS STATE OF U.P.	MANOJ KUMAR MOHD. SHOEB KHAN	G.A.
57	PO	BAIL/38886/2021 (Agra) Notice no:2021/37281	SMT. SUNITA DEVI VS STATE OF U.P.	SHASHI DHAR PANDEY	G.A.
58	PO	BAIL/39064/2021 (Hapur (panchsheel Nagar)) Notice no:2021/37248	MANOJ KUMAR VS STATE OF U.P.	KAMLESH KUMAR DWIVEDI	G.A.
59	PO	BAIL/39119/2021 (Meerut) Notice no:2021/32466	RAJU VERMA VS STATE OF U.P.	ANAND JI MISHRA KAUSHAL KUMAR PANDEY	G.A.
60	PO	BAIL/39128/2021 (Gorakhpur) Notice no:2021/31030	MAHENDRA AND ANOTHER VS STATE OF U.P.	HARE RAM PANDEY KAMLESH KUMAR TIWARI	G.A.
61	PO	BAIL/39144/2021 (Azamgarh) Notice no:2021/37129	MAHBOOB VS STATE OF U.P.	JITENDRA SINGH	G.A.
62	PO	BAIL/39169/2021 (Bulandshahr) Notice no:2021/34242	SHIV SINGH VS STATE OF U.P.	VIJAY KUMAR	G.A.
63	PO	BAIL/39171/2021 (Kannauj) Notice no:2021/33744	SHIVA RAJPOOT @ SHIVAM VS STATE OF U.P.	JUGAL KISHOR KHANNA	MAOHAMMD NADEEM G.A.
64	PO	BAIL/39172/2021 (Mathura) Notice no:2021/35551	JITENDRA SINGH @ JEETU VS STATE OF U.P.	SUKHENDRA SINGH S.P.S. CHAUHAN	G.A.
65	PO	BAIL/39176/2021 (Kannauj) Notice no:2021/36849	PANKAJ RATHAUR VS STATE OF U.P.	ARVIND KUMAR	G.A.
66	PO	BAIL/39181/2021 (Shamli (prabudh Nagar)) Notice no:2021/36458	AAMIL VS STATE OF U.P.	MANSOOR AHMAD	G.A.
67	PO	BAIL/39230/2021 (Gorakhpur) Notice no:2021/29307	JASSU JAISWAL VS STATE OF U.P.	KAMLESH KUMAR TIWARI	G.A.
68	PO	BAIL/39258/2021 (Kanpur Nagar) Notice no:2021/35080	RISHABH GUPTA VS STATE OF U.P.	RAVI SAHU	KAMALESH KUMAR NISHAD OM PRAKASH SINGH G.A.
69	PO	BAIL/39260/2021 (Aligarh) Notice no:2021/36835	HARISHCHANDRA VS STATE OF U.P.	SOHIT PRAKASH SHARMA SAURABH TRIPATHI	G.A.
70	LAFP	BAIL/39844/2021 (Azamgarh) Notice no:2021/35217	SAMPATI VS STATE OF U.P.	ATUL KUMAR YADAV FIRDOS AHMAD	AZAZ AHMAD G.A.

71	PO	BAIL/40363/2021 (Kanpur Dehat) Notice no:2021/34816	BASAR VS STATE OF U.P.	FAIZUR RAHMAN	G.A.
72	DF	BAIL/41189/2021 (Kasganj (kanshiram Nagar)) Notice no:2021/31575	SALMAN VS STATE OF U.P.	ARAF KHAN TAUSEEF KHAN GEETAM SINGH	G.A.
73	PO	BAIL/41727/2021 (Gautam Buddh Nagar) Notice no:2021/38088	SANJAY ADHANA VS STATE OF U.P.	RAJ KUMAR YADAV	G.A.
74	PO	BAIL/42314/2021 (Sant Kabir Nagar) Notice no:2021/37090	DAYALU NISHAD VS STATE OF U.P.	RAKESH PRASAD UTKARSH	G.A.
75	PO	BAIL/42341/2021 (Sant Kabir Nagar) Notice no:2021/39070	PURNWASI @ PURNMASI VS STATE OF U.P.	VIJAY KUMAR DUBEY	G.A.
76	PO	BAIL/42342/2021 (Jaunpur) Notice no:2021/39033	SUMIT UPADHYAY VS STATE OF U.P.	RAJESH KUMAR GAUTAM PAWAN KUMAR SHUKLA	G.A.
77	PO	BAIL/42344/2021 (Sant Kabir Nagar) Notice no:2021/37574	HARI PRAKASH RAI VS STATE OF U.P.	RAM PRAVESH YADAV SWATANTRA KUMAR RAI	G.A.
78	PO	BAIL/42365/2021 (Etah) Notice no:2021/39876	LOKENDRA YADAV VS STATE OF U.P.	PRATIBHA SINGH ASHOK KUMAR SINGH	G.A.
79	PO	BAIL/42372/2021 (Siddharth Nagar) Notice no:2021/39001	SHIV PUJAN VS STATE OF U.P.	SHAHROZE KHAN	G.A.
80	PO	BAIL/42381/2021 (Basti) Notice no:2021/35090	SHRAWAN PASWAN VS STATE OF U.P.	SHEETALA PRASAD PANDEY	G.A.
81	PO	BAIL/42394/2021 (Jaunpur) Notice no:2021/40046	FATI @ PAHALWAN VS STATE OF U.P.	MAIMOONA FATIMA	G.A.
82	PO	BAIL/42395/2021 (Shamli (prabudh Nagar)) Notice no:2021/39011	MANSINGH VS STATE OF U.P.	MARJEET MISHRA	G.A.
83	PO	BAIL/42415/2021 (Mainpuri) Notice no:2021/40005	RANVESH VS STATE OF U.P.	RAM BADAN MAURYA	RAKESH KUMAR YADAV G.A.
84	PO	BAIL/42419/2021 (Sant Kabir Nagar) Notice no:2021/39120	SHAHID VS STATE OF U.P.	GANESH KUMAR	G.A.
85	PO	BAIL/42421/2021 (Allahabad) Notice no:2021/34477	MOHD.ZEESHAN VS STATE OF U.P.	KIRTIKAR PANDE	CHANDRA BHAN SINGH CHANDEL G.A.
86	PO	BAIL/42424/2021 (Kannauj)	VIKAS GUTPA AND ANOTHER VS STATE OF U.P.	IRFANUL HUDA	G.A.
87	PO	BAIL/42436/2021 (Allahabad) Notice no:2021/38387	SANJAY KUMAR BHARTIYA VS STATE OF U.P.	RAHUL SRIVASTAVA	G.A.
88	PO	BAIL/42444/2021 (Ghaziabad) Notice no:2021/8131	ABRAR @ AJRAR VS STATE OF U.P. AND ANOTHER	ADESH KUMAR	G.A.
89	PO	BAIL/42457/2021 (Agra) Notice no:2021/38793	PAPPU @ HARIOM VS STATE OF U.P.	HITESH PACHORI	DEVI DAYAL G.A.
90	PO	BAIL/42479/2021 (Kushi Nagar) Notice no:2021/31527	CHHOTKALI @ KHUSBUDDIN VS STATE OF U.P.	VIJAI KUMAR TRIPATHI	G.A.
91	PO	BAIL/42492/2021 (Ghaziabad) Notice no:2021/30682	MANISH VS STATE OF U.P.	BHAVYA SAHAI	G.A.

92	PO	BAIL/42497/2021 (Saharanpur) Notice no:2021/38489	ZAHOR VS STATE OF UTTAR PRADESH	PRAVEEN KUMAR DUBEY PRAMOD KUMAR	G.A.
93	PO	BAIL/42501/2021 (Aligarh) Notice no:2021/40019	ASHIF VS STATE OF U.P.	KAUSHAL KUMAR PANDEY ANAND JI MISHRA	G.A.
94	PO	BAIL/42508/2021 (Etah) Notice no:2021/33390	DEVESH @ SAURABH VS STATE OF U.P.	BALBIR YADAV	G.A.
95	PO	BAIL/42527/2021 (Ghaziabad) Notice no:2021/39584	AJAY VS STATE OF U.P.	SATYENDRA KUMAR TRIPATHI	G.A.
96	PO	BAIL/42567/2021 (Gorakhpur) Notice no:2021/37843	GUDDU YADAV VS STATE OF U.P.	DILENDRA PRATAP SINGH UMESH KUMAR VISHWAKARMA	G.A.
97	PO	BAIL/42569/2021 (Ghaziabad) Notice no:2021/40086	RASHID VS STATE OF U.P.	VIRENDRA KUMAR JAISWAL	G.A.
98	PO	BAIL/42574/2021 (Mainpuri) Notice no:2021/36853	DALVEER ALIAS RAJAN VS STATE OF U.P.	RAKESH KUMAR RATHORE SANJEEV KUMAR	G.A.
99	PO	BAIL/42578/2021 (Jhansi) Notice no:2021/39421	AKASH KHUSHWAHA VS STATE OF U.P.	CHANDRA JEET SINGH RAN JEET SINGH	G.A.
100	PO	BAIL/42581/2021 (Etawah) Notice no:2021/39074	SATGAM YADAV VS STATE OF U.P.	PURUSHOTTAM DIXIT	G.A.
101	PO	BAIL/42592/2021 (Aligarh) Notice no:2021/36592	RAMVEER SINGH VS STATE OF U.P.	RAJESH K.S. CHAUDHARY	G.A.
102	PO	BAIL/42594/2021 (Kanpur Dehat) Notice no:2021/39616	VAMIK ALI VS STATE OF U.P.	SATYAM NARAYAN	G.A.
103	PO	BAIL/42595/2021 (Azamgarh) Notice no:2021/39688	SANJU AND 2 OTHERS VS STATE OF U.P.	RAJESH KUMAR	G.A.
104	PO	BAIL/42614/2021 (Shamli (prabudh Nagar)) Notice no:2021/39121	SATISH JOGI VS STATE OF U.P.	PANKAJ KUMAR TYAGI	G.A.
105	PO	BAIL/42618/2021 (Hapur (panchsheel Nagar)) Notice no:2021/40215	CHARAN SINGH VS STATE OF U.P.	AVADH PRATAP SINGH SHISHODIA	G.A.
106	PO	BAIL/42621/2021 (Auraiya) Notice no:2021/39250	SONU VS STATE OF U.P.	DEVENDRA KUMAR YADAV	G.A.
107	PO	BAIL/42623/2021 (Bareilly) Notice no:2021/40399	AKRAM VS STATE OF U.P.	ATUL PANDEY	G.A.
108	PO	BAIL/42625/2021 (Etawah) Notice no:2021/39765	IRFAN @ TIRRA VS STATE OF U.P.	SATYENDRA KUMAR SINGH SARAL SINGH	G.A.
109	PO	BAIL/42631/2021 (Allahabad) Notice no:2021/19174	ADITYA SHAHI VS STATE OF U.P.	SHALINI MISHRA ARUN KUMAR SHUKLA	G.A.
110	PO	BAIL/42654/2021 (Gorakhpur) Notice no:2021/39711	JAIGOVIND NISHAD VS STATE OF U.P.	ASHWANI KUMAR PATHAK	G.A.
111	PO	BAIL/42671/2021 (Farrukhabad) Notice no:2021/41044	GOUHAR BEG @ GUDDU VS STATE OF U.P.	MUSHIR KHAN	G.A.
112	PO	BAIL/42681/2021 (Hathras (mahamaya Nagar)) Notice no:2021/40744	TINKU KUMAR VS STATE OF U.P.	VIKAS SRIVASTAVA	G.A.

113	PO	BAIL/42684/2021 (Ghaziipur) Notice no:2021/41027	RAMESH KUMAR SINGH VS STATE OF U.P.	BEERENDRA PRATAP SINGH	G.A.
114	PO	BAIL/42690/2021 (Agra) Notice no:2021/40713	BOBY YADAV @ KULDEEP YADAV VS STATE OF U.P.	RAJESH KUMAR ROY SHARMA	G.A.
115	PO	BAIL/42696/2021 (Ghaziabad) Notice no:2021/41045	PRASHANT VS STATE OF U.P.	DHIRENDRA KUMAR AGRAHARI	G.A.
116	PO	BAIL/43429/2021 (Kushi Nagar) Notice no:2021/31107	SHIVTULLAH @ SAIFULLAH VS STATE OF U.P.	ANOOP KUMAR SINGH	G.A.
117	PO	BAIL/44777/2021 (Moradabad) Notice no:2021/37255	SAYEED AHMAD VS STATE OF U.P.	VIKRANT NEERAJ	KUMAR ASHUTOSH SRIVASTAVA G.A.
118	PO	BAIL/44795/2021 (Rampur) Notice no:2021/43343	SHANU VS STATE OF U.P.	KRISHNA KANT YADAV	G.A.
119	PO	BAIL/44861/2021 (Mau) Notice no:2021/41483 2021/41483	GHANSHYAM VS STATE OF U.P.	MOHD. ASLAM	G.A.
120	PO	BAIL/44866/2021 (Chandauli) Notice no:2021/42489	BABU YADAV ALIAS BONI VS STATE OF U.P.	NEERAJ KUMAR CHAURASIYA BIPIN KUMAR	G.A.
121	PO	BAIL/44894/2021 (Azamgarh) Notice no:2021/43793 2021/43793	BRAJESH AGRAHARI @ KALLU VS STATE OF U.P.	SHAMIM AHMAD ANSARI HAYA RIZVI	G.A.
122	DF	BAIL/45162/2021 (Mathura) Notice no:2021/42184	KIRAN PAL VS STATE OF U.P.	PANKAJ KUMAR TYAGI	G.A.
123	DF	BAIL/45273/2021 (Kanpur Dehat) Notice no:2021/43083	RAMJI @ RADHEY KASHYAP VS STATE OF U.P.	SHASHI KANT SINGH P.K. SINGH	G.A.
124	PO	BAIL/47315/2021 (Firozabad) Notice no:2021/43393	RAJAT VS STATE OF U.P.	AKHILENDRA YADAV	G.A.
125	PO	BAIL/47485/2021 (Chandauli) Notice no:2021/45906	ROHIT GOND VS STATE OF U.P.	RAJENDRA KUMAR YADAV PARASHURAM BARNAWAL	G.A.
126	PO	BAIL/47488/2021 (Banda) Notice no:2021/43474	VEERU KUMAR VERMA VS STATE OF U.P.	JITENDRA PRASAD MISHRA	G.A.
127	PO	BAIL/47516/2021 (Gautam Buddh Nagar) Notice no:2021/44259	RAHISH @ PATAWARI VS STATE OF U.P.	SMITA SINGH DEO SOHAN LAL YADAV	G.A.
128	PO	BAIL/47517/2021 (Kannauj) Notice no:2021/45500	GOLU GIHAR AND ANOTHER VS STATE OF U.P.	JADU NANDAN YADAV ARIMARDAN YADAV	G.A.
129	PO	BAIL/47518/2021 (Jalaun) Notice no:2021/26555	KOMAL PRATAP @ KARAN VS STATE OF U.P.	MANOJ KUMAR SRIVASTAVA SUDHIR KANT DIXIT	G.A.
130	PO	BAIL/47523/2021 (Allahabad) Notice no:2021/45373	RAJKUMAR @ RAMU YADAV VS STATE OF U.P.	VINOD KUMAR PANDEY	G.A.
131	PO	BAIL/47526/2021 (Jalaun) Notice no:2021/45312	SRI RAM @ GATTI VS STATE OF U.P.	VIJAY SINGH RATHORE	G.A.
132	PO	BAIL/47527/2021 (Ghaziabad) Notice no:2021/39278	MONU JATAV @ BONA VS STATE OF U.P.	VIKAS SHARMA	G.A.
133	PO	BAIL/47532/2021 (Mirzapur) Notice no:2021/45381	SHUBHAM GAUD VS STATE OF U.P.	MOHD. JAMSHED KHAN	G.A.

134	PO	BAIL/47571/2021 (Allahabad) Notice no:2021/45006	ANUP PATEL VS STATE OF U.P.	ARUN KUMAR NISHAD NANHE LAL TRIPATHI	G.A.
135	PO	BAIL/47576/2021 (Budaun) Notice no:2021/42889	ANIL YADAV VS STATE OF U.P.	ARDHENDU SHEKHAR SHARMA RAM BABU SHARMA	G.A.
136	PO	BAIL/47597/2021 (Gorakhpur) Notice no:2021/43886	SHAHRUKH @ SHAHRUKH SHAIKH VS STATE OF U.P. AND ANOTHER	SAURABH YADAV	KARUNESH PRATAP SINGH G.A.
137	PO	BAIL/47599/2021 (S.r. Nagar (bhadohi)) Notice no:2021/41943	SONU @ PONAR @ MATA PRASAD UPADHYAYA VS STATE OF U.P.	JITENDRA PARTAP SINGH	G.A.
138	PO	BAIL/47605/2021 (Shamli (prabudh Nagar)) Notice no:2021/44393	RAHEES VS STATE OF U.P.	DHARMENDRA PRATAP SINGH	G.A.
139	PO	BAIL/47608/2021 (Kanpur Nagar) Notice no:2021/45557	SIDDHARTH DWIVEDI @ ANCHAL VS STATE OF U.P.	R.K. MISHRA	G.A.
140	PO	BAIL/47611/2021 (Ghazipur) Notice no:2021/42219	SHAHID @ LADDAN VS STATE OF U.P.	SUBHASH SINGH YADAV	G.A.
141	PO	BAIL/47616/2021 (Aligarh) Notice no:2021/41677	DHARMENDRA AND ANOTHER VS STATE OF U.P.	ARVIND KUMAR TEWARI SANJAY PATHAK	G.A.
142	PO	BAIL/47621/2021 (Amroha (jyotiba P Nagar)) Notice no:2021/43111	NAREENDRA @ TANU VS STATE OF U.P.	RAKESH CHANDRA TIWARI	G.A.
143	PO	BAIL/47633/2021 (Agra) Notice no:2021/45651	SATYAPAL VS STATE OF U.P. AND ANOTHER	VIRENDRA KUMAR SRIVASTAVA RAJESH KUMAR SRIVASTAVA	G.A.
144	PO	BAIL/47645/2021 (Maharajganj) Notice no:2021/45763	SHAMSUDDIN KHAN VS STATE OF U.P.	SANTOSH KUMAR TIWARI	G.A.
145	PO	BAIL/47666/2021 (Jhansi) Notice no:2021/42528	BARF SINGH KABOOTRA VS STATE OF U.P.	RAY SAHAB YADAV	G.A.
146	PO	BAIL/47675/2021 (Rampur) Notice no:2021/43791	SALIM VS STATE OF U.P.	KRISHNA KANT YADAV	G.A.
147	PO	BAIL/47696/2021 (Gautam Buddh Nagar) Notice no:2021/45527	ANUJ KUMAR DUBEY VS STATE OF U.P.	NITIN RAJ SINGH RAJ SINGH	G.A.
148	PO	BAIL/47722/2021 (Gautam Buddh Nagar) Notice no:2021/43398	GAURAV VS STATE OF U.P. AND ANOTHER	VIDYA SAGAR DWIVEDI	G.A.
149		BAIL/49643/2021 (Meerut) Notice no:2021/46293	SARWAR VS STATE OF U.P.	AKASH TYAGI	G.A.
150		BAIL/49647/2021 (Sant Kabir Nagar) Notice no:2021/47802	KALLU @ TAUFEEQ VS STATE OF U.P.	RAYOOF ALI	G.A.
151		BAIL/49648/2021 (Baghpat) Notice no:2021/47723	SAKIR AND ANOTHER VS STATE OF U.P.	SUNIL KUMAR DWIVEDI	G.A.
152		BAIL/49651/2021 (Ghaziabad) Notice no:2021/47281	LAKSHYA TAWAR VS STATE OF U.P.	VIKASH CHANDRA TIWARI	G.A.
153		BAIL/49654/2021 (Siddharth Nagar) Notice no:2021/47570	VIVEK CHATURVEDI VS STATE OF U.P.	RAVINDRA PRAKASH SRIVASTAVA	G.A.

154	BAIL/49678/2021 (Sonbhadra) Notice no:2021/46034 2021/46034	GOVIND AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	ANUBHAV SHUKLA RAM SHIROMANI SHUKLA	G.A.
155	BAIL/49682/2021 (Mahoba) Notice no:2021/47552	RAJKUMAR KORI VS STATE OF U.P. AND ANOTHER	DEV PRAKASH SINGH	G.A.
156	BAIL/49692/2021 (Rampur) Notice no:2021/47304	RAJ KUMAR VS STATE OF U.P.	MIRZA ALI ZULFAQAR	G.A.
157	BAIL/49714/2021 (Hapur (panchsheel Nagar)) Notice no:2021/47699	GAYASUDDIN KHAN VS STATE OF U.P.	MUKUL KUMAR MISHRA K.K.RAO	G.A.
158	BAIL/49756/2021 (Etawah) Notice no:2021/47782	KAPIL YADAV @ GAIYAA VS STATE OF U.P.	NARENDRA SINGH	G.A.
159	BAIL/49764/2021 (Agra) Notice no:2021/47605	PRINCE @ LADJOO VS STATE OF U.P.	MAHESH CHANDRA TIWARI KIRAN TIWARI	G.A.
160	BAIL/49765/2021 (Lalitpur) Notice no:2021/47852	DEEPAK PUROHIT VS STATE OF U.P.	NANHE LAL TRIPATHI	G.A.
161	BAIL/49767/2021 (Firozabad) Notice no:2021/44182	RAJU @ RAJUDDIN VS STATE OF U.P.	KAMALENDRA KUMAR MAURYA	G.A.
162	BAIL/49769/2021 (Ghaziabad) Notice no:2021/47015	ASMA @ CHUNIYA VS STATE OF U.P. AND ANOTHER	YADAV RAHUL RAMKRISHNAN VED PRAKASH PANDEY	G.A.
163	BAIL/49770/2021 (Bareilly) Notice no:2021/47122	WASEEM KHAN VS STATE OF U.P.	R.P.S. CHAUHAN	G.A.
164	BAIL/49776/2021 (Firozabad) Notice no:2021/44579	JITENDRA @ JEETU VS STATE OF U.P.	AKHILENDRA YADAV	G.A.
165	BAIL/49777/2021 (Ghazipur) Notice no:2021/47477	MANOJ VS STATE OF U.P. AND ANOTHER	SALIL KRISHNA RAJ KUMAR YADAV BABU RAM YADAV	G.A.
166	BAIL/49778/2021 (Mirzapur) Notice no:2021/47353	DURGESH KUMAR PRAJAPATI VS STATE OF U.P.	RAMESH KUMAR SINGH	G.A.
167	BAIL/49784/2021 (Mirzapur) Notice no:2021/46542	BHONU @ AJAY YADAV VS STATE OF U.P.	SATISH KUMAR SINGH ANAND KUMAR	G.A.
168	BAIL/49785/2021 (Kannauj) Notice no:2021/47901	AMIT GIHAR VS STATE OF U.P.	ARVIND KUMAR	G.A.
169	BAIL/49786/2021 (Allahabad) Notice no:2021/47383	AKHILESH SHARMA VS STATE OF U.P.	DHANANJAY KUMAR PANDEY	G.A.
170	BAIL/49790/2021 (Rampur) Notice no:2021/44057	MOHD.RAFI AND 2 OTHERS VS STATE OF U.P.	MOHD. IRFAN	G.A.
171	BAIL/49791/2021 (Chandauli) Notice no:2021/47039	BHOLA VS STATE OF U.P.	SATISH KUMAR MISHRA NANHE LAL TRIPATHI	G.A.
172	BAIL/49792/2021 (Ghazipur) Notice no:2021/47760	PARAS NATH SINGH VS STATE OF U.P.	HIRA LAL	G.A.
173	BAIL/49793/2021 (Chandauli) Notice no:2021/47336	SANTOSH KUMAR YADAV AND ANOTHER VS STATE OF U.P.	RAMKRIPAL YADAV MUKTESH KUMAR SINGH	G.A.
174	BAIL/49795/2021 (Chandauli) Notice no:2021/47337	BRIJESH YADAV VS STATE OF U.P.	RAMKRIPAL YADAV MUKTESH KUMAR SINGH	G.A.

175	BAIL/49805/2021 (Maharajganj) Notice no:2021/45790	MADHAV VS STATE OF U.P.AND ANOTHER	ATUL KUMAR PANDEY	G.A.
176	BAIL/49811/2021 (Kannauj) Notice no:2021/46593	MAHAVEER VS STATE OF U.P.	CHANDRA PRAKASH PANDEY	G.A.
177	BAIL/49819/2021 (Shahjahanpur) Notice no:2021/44611	BALAWAN SINGH VS STATE OF U.P.	JAI PRAKASH SINGH	G.A.
178	BAIL/49822/2021 (Farrukhabad) Notice no:2021/46897	JAINANDAN @ JAINA VS STATE OF U.P.	CHANDRA PRAKASH PANDEY	G.A.
179	BAIL/49838/2021 (Etah) Notice no:2021/47656	RAHUL @ PAPPU VS STATE OF U.P.	NIKLANK KUMAR JAIN	G.A.
180	BAIL/49839/2021 (Ghaziabad) Notice no:2021/46905	RAHISUDDIN @ RAHISU VS STATE OF U.P.	ANJIT KUMAR VERMA	G.A.
181	BAIL/49846/2021 (Ghaziabad) Notice no:2021/44309	ARJUN VS STATE OF U.P.	ANIL KUMAR TRIPATHI	G.A.
182	BAIL/49852/2021 (Mainpuri) Notice no:2021/46534 2021/46534	GURUVACHAN SINGH VS STATE OF U.P.	ANURAG DUBEY	G.A.
183	BAIL/49864/2021 (Allahabad) Notice no:2021/47083 2021/47083	HANSRAJ BHARTIYA VS STATE OF U.P.	RAVINDRA KUMAR	G.A.
184	BAIL/49865/2021 (Ballia) Notice no:2021/45378	ASLAM ALI VS STATE OF U.P.	RAGHAWENDRA SINGH DINESH KUMAR GUPTA	G.A.
185	BAIL/49868/2021 (Sant Kabir Nagar) Notice no:2021/47803	BABLOO VS STATE OF U.P.	RAYOOF ALI	G.A.
186	BAIL/49871/2021 (Rampur) Notice no:2021/47306 2021/47306	RAJ KUMAR VS STATE OF U.P.	MIRZA ALI ZULFAQAR	G.A.
187	BAIL/49873/2021 (Azamgarh) Notice no:2021/46429	DINESH YADAV VS STATE OF U.P.	SUDHEER KUMAR SINGH	G.A.
188	BAIL/49883/2021 (Sant Kabir Nagar) Notice no:2021/47636	ARUN RAI VS STATE OF U.P.	VIMAL KUMAR PANDEY	G.A.
189	BAIL/49884/2021 (Varanasi) Notice no:2021/46580 2021/46580	BALKRISHNA YADAV @ BALKISHUN YADAV VS STATE OF U.P.	BABU RAM YADAV	G.A.
190	BAIL/49891/2021 (Siddharth Nagar) Notice no:2021/47096	SHASHIKANT KASHYAP VS STATE OF U.P.	SHAHROZE KHAN	G.A.
191	BAIL/49907/2021 (Deoria) Notice no:2021/45137 2021/45137	PINKU MISHRA VS STATE OF U.P.	KAUSHLENDRA SINGH	G.A.
192	BAIL/49911/2021 (Farrukhabad) Notice no:2021/47402	VIKAS THAKUR VS STATE OF U.P.	ARUN KUMAR TRIPATHI	G.A.
193	BAIL/49913/2021 (Ghaziabad) Notice no:2021/47289 2021/47289	DHARMENDRA VALMIKI VS STATE OF U.P.	AZAZ AHMAD	G.A.

194	BAIL/49930/2021 (Kanpur Nagar) Notice no:2021/47394	NAND KISHORE VS STATE OF U.P.	SHRISH CHANDRA RAJNEESH SHUKLA	G.A.
195	BAIL/49931/2021 (Varanasi) Notice no:2021/48070	BALIRAM VISHWAKARMA VS STATE OF U.P.	SUDHIR KUMAR AGARWAL	G.A.
196	BAIL/49934/2021 (Bareilly) Notice no:2021/47185	OMPAL VS STATE OF U.P.	AJAY KUMAR KASHYAP	G.A.
197	BAIL/49936/2021 (Hamirpur) Notice no:2021/45692	VIKAS VS STATE OF U.P.	AMIT KUMAR SRIVASTAVA AZAD KHAN	G.A.
198	BAIL/49942/2021 (Gorakhpur) Notice no:2021/46215	BITTU YADAV VS STATE OF U.P.	ASHOK KUMAR YADAV SAROJ KUMAR DUBEY	G.A.
199	BAIL/49944/2021 (Pilibhit) Notice no:2021/47505	SHIV KUMAR VS STATE OF U.P. AND OTHERS	JITENDRA PAL SINGH PRADEEP KUMAR SINGH	G.A.
200	BAIL/49946/2021 (Gautam Buddh Nagar) Notice no:2021/47560	RAVI VS STATE OF U.P.	VIJAY PRATAP SINGH	G.A.
201	BAIL/49948/2021 (Varanasi) Notice no:2021/46729	KAUSHAL DUBEY @ VISHAL DUBEY VS STATE OF U.P. AND ANOTHER	VIKAS SRIVASTAVA	G.A.
202	BAIL/49959/2021 (Budaun) Notice no:2021/42788	SONU AND ANOTHER VS STATE OF U.P.	RAVI SHANKAR TRIPATHI	G.A.
203	BAIL/49965/2021 (Mathura) Notice no:2021/47742 2021/47742	GAURAV BANSAL VS STATE OF U.P.	LALIT KUMAR SHUKLA	G.A.
204	BAIL/49971/2021 (Meerut) Notice no:2021/47629 2021/47629	KRISHNAPAL VS STATE OF U.P.	RAJEEV KUMAR PAL	G.A.
205	BAIL/49972/2021 (Farrukhabad) Notice no:2021/46274	SUBHASH VS STATE OF U.P.	GYANENDRA KUMAR SINGH	G.A.
206	BAIL/49981/2021 (Mau) Notice no:2021/46528	VIVEK RAJBHAR VS STATE OF U.P. AND ANOTHER	ANIL KUMAR CHAUDHARY	G.A.
207	BAIL/49990/2021 (Gorakhpur) Notice no:2021/46647	LAL CHANDRA AND ANOTHER VS STATE OF U.P.	SANJAY SHUKLA	G.A.
208	BAIL/49992/2021 (Jhansi) Notice no:2021/46792	RAHEEM KHAN @ FATTU VS STATE OF U.P.	ASHOK KUMAR YADAV	G.A.
209	BAIL/49994/2021 (Varanasi) Notice no:2021/46943	RAVINDRA PRAKASH SETH VS STATE OF U.P.	AJAY KUMAR PANDEY	G.A.
210	BAIL/49997/2021 (Ghaziabad) Notice no:2021/47065	RAHUL VS STATE OF U.P.	S.S. SHARMA	G.A.
211	PO BAILC/203/2021 (Azamgarh) Notice no:2021/23718	MOHD. AFZAL VS STATE OF U.P. AND ANOTHER	SATYA PRAKASH SINGH SATYENDRA NARAYAN SINGH	G.A.
212	PO BAILC/213/2021 (Jhansi)	STATE OF U.P. VS MEHARBAN @ MEMBER	G.A.	
213	PO BAILC/221/2021 (Gautam Buddh Nagar) Notice no:2021/25395	SANJAY KUMAR VS STATE OF U.P. AND ANOTHER	DAYA SHANKER PANDEY	SHRI KRISHNA MISHRA G.A.
214	PO BAILC/256/2021 (Ghaziabad) Notice no:2021/29097	SUDHIR KUMAR SINGH VS STATE OF U.P. AND 2 OTHERS	YOGESH KUMAR MISHRA	G.A.

215	PO	BAILC/266/2021 (Bareilly) Notice no:2021/23879	RADHA VS STATE OF U.P. AND ANOTHER	JITENDRA KUMAR YADAV	G.A.
216	PO	BAILC/303/2021 (Ghazipur) Notice no:2021/32385	SMT RAMA GUPTA VS STATE OF U.P. AND ANOTHER	PAVAN KISHORE MANISH KUMAR SINGH	G.A.
217	PO	BAILC/306/2021 (Bulandshahr) Notice no:2021/33023	ISHWAR VS STATE OF U.P. AND ANOTHER	MAHESH SHARMA	G.A.
218	PO	BAILC/309/2021 (Varanasi)	STATE OF U.P. VS RAVI PATEL	SHIV KUMAR PAL	
219	PO	BAILC/310/2021 (Mathura) Notice no:2021/33764	RAM HARI VS STATE OF U.P. AND ANOTHER	VIJAY TRIPATHI	G.A.
220	PO	BAILC/313/2021 (Agra) Notice no:2021/37414	PRAMOD UPADHYAY VS STATE OF U.P AND ANOTHER	MAHENDRA TRIPATHI	G.A.
221	PO	BAILC/320/2021 (Gautam Buddh Nagar) Notice no:2021/33302	SUSHIL KUMAR VS STATE OF U.P. AND ANOTHER	KUNAL RAVI SINGH SR. ADVOCATE MANJARI SINGH	G.A.
222	PO	BAILC/330/2021 (Moradabad)	STATE OF U.P. VS DANISH	RATAN SINGH	
223	PO	BAILC/332/2021 (Gautam Buddh Nagar) Notice no:2021/17079	CHANDRAKANT CHAUDHARY VS STATE OF U.P. AND ANOTHER	DHIRENDRA KUMAR SRIVASTAVA RAJIV SISODIA	G.A.
224	PO	BAILC/353/2021 (Gorakhpur) Notice no:2021/37178 2021/37178	SANA KHATOON VS STATE OF U.P AND ANOTHER	SUDHIR KUMAR TRIPATHI	G.A.

ADDITIONAL/UNLISTED LIST

For Order

ECOURT CASES.

301	PO E-File	BAIL/30468/2021 (Shahjahanpur) (BAIL-15142-2021) Shahjahanpur Decided on 26/03/2021	NAUSHAD KURAIISHI @ MUNNA VS STATE OF UP NAUSHAD KURAIISHI @ MUNNA VS STATE OF U.P.	SANTOSH KUKMAR TIWARI	
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For Order

302	DF	BAIL/10596/2019 (Kanpur Nagar)	MANOJ KUMAR SONI VS UNION OF INDIA THROUGH NARCOTICS CONTROL BUREAU	MANISH TIWARY(SENIOR ADV.) RAJIV LOCHAN SHUKLA GYANENDRA SINGH SANJAY SHUKLA ASHWINI KUMAR AWASTHI	ASHISH PANDEY
303	DF	BAIL/11089/2021 (Aligarh)	ARIF VS STATE OF U.P.	ACHYUTA NAND PANDEY ANAND PRAKASH PANDEY	G.A.
304	DF	BAIL/11328/2021 (Etah)	BHUPENDRA @ BHOPALI VS STATE OF U.P.	VIPIN KUMAR	G.A.
305	DF	BAIL/14477/2021 (Chitrakoot)	VIKASH SINGH VS STATE OF U.P.	SUJEET KUMAR SHIVE DATTA YADAV CHHAYA GUPTA BIRENDRA SINGH RAM NARESH SINGH	VIKRANT RANA G.A.
306	DF	BAIL/16748/2021 (Varanasi)	RAJESH KUMAR SINGH VS STATE OF U.P.	KAILASH NATH	SHASHI SHEKHAR MISHRA PRAMOD KUMAR SRIVASTAVA G.A.

307	DF	BAIL/18052/2021 (Banda)	VIRENDRA KUMAR VS STATE OF U.P.	RAM RAKSHA TIWARI	G.A.
308	PO	BAIL/48633/2019 (Kanpur Nagar)	RAHUL TIWARI VS STATE OF U.P.	ASHWINI KUMAR GANESH SHANKER SRIVASTAVA	PRANJAL MEHROTRA G.A.
309	PO	BAIL/34030/2020 (Basti) (BAIL-18685-2020) Basti Decided on 08/07/2020	DEEP NARAYAN @ DEEPU VS STATE OF U.P. DEEP NARAYAN @ DEEPU VS STATE OF U.P.	HARISH KUMAR SHUKLA	G.A.
310	PO	BAIL/36109/2020 (Muzaffar Nagar)	AMARJEET ALIAS BUNTY VS STATE OF U.P.	AKHILESH KUMAR YADAV DEEPAK KUMAR PAL ARVIND KUMAR SRIVASTAVA	MADHAVA NAND SHUKLA G.A.
311	PO	BAIL/39167/2020 (Meerut)	SONU VS STATE OF U.P.	SUJATA CHOUDHARY MOHIT KUMAR SINGH	SUDHANSHU KUMAR JAMALUDDIN MOHD. NASIR G.A.
312	PO	BAIL/39322/2020 (Kanpur Dehat)	CHANDBABU VS STATE OF U.P.	FAIZUR RAHMAN	G.A.
313	PO	BAIL/40277/2020 (Allahabad) (BAIL-33207-2016) Allahabad Decided on 28/02/2017	SACCHIDANAND ALIAS SACCHIDANAND YADAV VS STATE OF U.P. MAHENDRA YADAV AND ANOTHER VS STATE OF U.P.	HIMKANYA SRIVASTAVA	DEEPAK DUBEY G.A.
314	PO	BAIL/42706/2020 (Bulandshahr)	VIPIN KUMAR VS STATE OF U.P.	KAPIL KUMAR PRAKHAR SRIVASTAVA MOHAMMAD ZAKIR SANDHYA SINGH	G.A.
315	PO	BAIL/48206/2020 (Ghaziabad)	PARVEJ @ CHUNGAL @ BHURA VS STATE OF U.P.	SUNIL KUMAR DUBEY	G.A.
316	PO	BAIL/49086/2020 (Varanasi)	MATRU SHANKAR BIND VS UNION OF INDIA	BAIRISTER SINGH	KRISHNA AGARAWAL DILEEP CHANDRA MATHUR
317	PO	BAIL/1160/2021 (Sant Kabir Nagar) (BAIL-22545-2019) Sant Kabir Nagar Decided on 28/05/2019	NANHU BANJARA @ NANHE VS STATE OF U.P. NANHU BANJARA @ NANHE VS STATE OF U.P.	SHEETALA PRASAD PANDEY	G.A.
318	PO	BAIL/1947/2021 (Kanpur Nagar)	RAJDEEP KUMAR VS UNION OF INDIA THROUGH NARCOTICS CONTROL BUREAU LUCKNOW	SUDHANSHU SINGH	PRANAY KRISHNA ASHISH PANDEY
319	PO	BAIL/6358/2021 (Jhansi)	ANIL PRATAP VS STATE OF U.P.	FAKHRUZZAMAN VINAY KUMAR	G.A.
320	PO	BAIL/6544/2021 (Agra)	KAMRE ALAM KHAN VS STATE OF U.P.	AZHAR HUSSAIN	G.A.
321	LAFP	BAIL/7468/2021 (Gautam Buddh Nagar)	RAHUL ALIAS ROHIT VS STATE OF U.P.	ABHISHEK KUMAR SHUKLA	G.A.
322	PO	BAIL/10533/2021 (Amroha (jyotiba P Nagar))	VIJENDRA VS STATE OF U.P.	SURENDRA PRASAD MISHRA	G.A.

323	PO	BAIL/14206/2021 (Allahabad)	SHASHI SINGH PATEL VS STATE OF U.P.	KRISHNA NAND SINGH	G.A.
324	PO	BAIL/14438/2021 (Jhansi)	CHHOTAY LAL VS UNION OF INDIA	RAJ KIRAN CHAUDHARY JAI PRAKASH SINGH	PRANAY KRISHNA ASHISH PANDEY
325	PO	BAIL/14625/2021 (Kanpur Nagar)	MISTRI URF PURANE URF VASEER VS STATE OF U.P.	ANKIT SINGH	G.A.
326	PO	BAIL/14686/2021 (Ghaziabad)	MAHMOOD VS STATE OF U.P.	MOHD AAMIR NEERAJ KUMAR PANDEY	G.A.
327	PO	BAIL/16720/2021 (Aligarh)	RAMAKANT VS STATE OF U.P.	AVADH RAJ SHARMA	G.A.
328	PO	BAIL/20101/2021 (Muzaffar Nagar)	SANJEEV KUMAR VS STATE OF U.P.	RAJEEV KUMAR PAL	VIJAY PRATAP SINGH G.A.
329	PO	BAIL/21300/2021 (Mainpuri)	ARMAN KHAN VS STATE OF U.P.	AJAY KUMAR	G.A.
330	PO	BAIL/24319/2021 (Azamgarh)	SANJAY YADAV VS STATE OF U.P.	AMARJEET YADAV	G.A.
331	PO	BAIL/24693/2021 (Etawah)	SANOJ SINGH YADAV VS STATE OF U.P.	KULDEEP SINGH YADAV SEEMA	G.A.
332	LAFP	BAIL/27154/2021 (Auraiya)	RANJAY KUMAR JHA @ SONU VS U.O.I THROUGH N.C.B. LUCKNOW	RAM SAJIWAN MISHRA	ASHISH PANDEY
333	PO	BAIL/27180/2021 (Aligarh)	DEEPAK @ DHARMENDRA @ MURGI VS STATE OF U.P.	RAJIV KUMAR PANDEY	G.A.
334	PO	BAIL/27871/2021 (Sant Kabir Nagar)	SHAMBHU MAURYA VS STATE OF U.P.	VIJAY KUMAR DUBEY	ASHISH KUMAR GUPTA G.A.
335	PO	BAIL/28681/2021 (Bareilly)	KALLU YADAV @ JASVEER VS STATE OF U.P.	SHESH NATH SINGH YADAV	G.A.
336	LAFP	BAIL/30974/2021 (Shamli (prabudh Nagar))	MAHTAB @ BEERU VS STATE OF U.P.	MOHD. NAUSHAD	G.A.
337	DF	BAILC/318/2019 (Mathura)	ANIL KUMAR MITTAL VS STATE OF U.P. AND ANOTHER	SWETASHWA AGARWAL	SWAPNIL KUMAR G.A.
338	DF	BAILC/322/2019 (Saharanpur)	STATE OF U.P. VS CHANDRASHEKHAR @ RAVAN	A.G.A.	SYED AHMED FAIZAN

AT 10:00 AM
(Court No.67)
HON'BLE JUSTICE RAHUL CHATURVEDI

e-Court

FRESH LIST

Fresh

ECOURT CASES.

1	PO E-File	BAIL/28102/2020 (Sambhal (bheem Nagar)) Notice no:2020/22665	ALOK VS STATE OF U.P. AND ANOTHER	PANKAJ KUMAR GUPTA ANUJ KUMAR GUPTA	G.A.
2	PO E-File	BAIL/11826/2021 (Agra) Notice no:2021/7296 Notice no:NULL	DEEPAK KUMAR VS STATE OF U.P.	KAUSTUBH SRIVASTAVA KANDARP SRIVASTAVA	G.A.
3	DF E-File	BAIL/23940/2021 (Meerut) Notice no:2021/20999 6731)	JAMIL VS STATE OF U.P.	SAGHIR AHMAD(SENIOR ADV.) MOHD RAGHIB ALI	G.A.
4	DF E-File	A482/13210/2021 (Deoria) Notice no:NULL MP/MLA	SANJEEV DWIVEDI @ RAMU DWIVEDI VS STATE OF UTTAR PRADESH	SARVESH KUMAR DUBEY RAJIV LOCHAN SHUKLA	G.A.
5	DF E-File	A482/13312/2021 (Deoria) Notice no:NULL MP/MLA	SANJEEV DWIVEDI @ RAMU DWIVEDI VS STATE OF UTTAR PRADESH	SARVESH KUMAR DUBEY RAJIV LOCHAN SHUKLA	
6	PO E-File	ABAIL/11960/2021 (Farrukhabad) Notice no:2021/11641 PC ACT	GAYA PRASAD AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	YADVENDRA KRISHAN	G.A.
7	PO E-File	ABAIL/13209/2021 (Gautam Buddh Nagar) Notice no:2021/12899 Notice no:NULL	SANDEEP SINGH AND ANOTHER VS STATE OF U.P. AND ANOTHER	VINOD KUMAR AGARWAL	
8	PO E-File	ABAIL/18562/2021 (Mau) Notice no:2021/18836	MAHENDRA SONKAR VS STATE OF U.P THROUGH PRINCIPAL SECRETARY (HOME) AND ANOTHER	JITENDRA SINGH	G.A.
Fresh					
9	PO	BAIL/3690/2021 (Bijnor) Notice no: 2020/51190	AANCHAL VS STATE OF U.P.	BHUVNESH KUMAR SINGH	A KUMAR SRIVASTAVA G.A.
10	PO	BAIL/7198/2021 (Bareilly) Notice no: 2021/3357	ASHOK KUMAR VS STATE OF U.P.	ISHWAR CHANDRA TYAGI RAGHVENDRA PRAKASH RAM CHARAN LAL	MOHIT GAUTAM SATISH CHANDRA DUBEY G.A.
11	DF	BAIL/7415/2021 (Allahabad) Notice no: 2021/3988	VINOD KUMAR GUPTA VS STATE OF U.P.	PANKAJ KUMAR YADAV SATISH KUMAR PANDEY VINEETA DEVI	ABHISHEK MISHRA SURENDRA KUMAR G.A.
12	DF	BAIL/12116/2021 (Agra) Notice no: 2021/8758	SONU VS STATE OF U.P.	VIRENDRA KUMAR SRIVASTAVA RAJESH KUMAR SRIVASTAVA	SAI GIRDHAR ANJUL DWIVEDI G.A.
13	PO	BAIL/16559/2021 (Sant Kabir Nagar) Notice no:2021/12859	MOTI CHAUDHARY VS STATE OF U.P.	SHARAD KUMAR SRIVASTAVA	RAM AWADH MAURYA G.A.

14	PO	BAIL/31272/2021 (Siddharth Nagar) Notice no:2021/28082	RAM ANUJ CHAURASIYA VS STATE OF U.P.	SHAILESH KUMAR TRIPATHI SHAHROZE KHAN	G.A.
15	DF	BAIL/32894/2021 (Jaunpur) Notice no:2021/29442	SHIV KUMAR VS STATE OF U.P. AND ANOTHER	MAMTA	SHASHANK KUMAR RAM PRAVESH YADAV G.A.
16	PO	BAIL/33131/2021 (Aligarh) Notice no:2021/29724	OM PRAKASH VS STATE OF U.P.	INDRA DEV	G.A.
17	DF	BAIL/33153/2021 (Banda) Notice no:2021/29230	SMT ASHA DEVI VS STATE OF U.P.	MAHADEO SINGH CHANDEL	RAM RAKSHA TIWARI G.A.
18	DF	BAIL/33932/2021 (Allahabad) Notice no:2021/30855	ASHUTOSH SINGH VS STATE OF U.P.	SHASHI KANT SHUKLA	DHIRENDRA KUMAR SRIVASTAVA G.A.
19	PO	BAIL/34101/2021 (Bijnor) Notice no:2021/30537	AASIF VS STATE OF U.P.	MANOJ KUMAR TRIPATHI VINOD KUMAR TIRPATHI	G.A.
20	PO	BAIL/34821/2021 (Mainpuri) Notice no:2021/32828	DINESH VS STATE OF U.P.	RAJRSHI GUPTA DILEEP KUMAR(SENIOR ADV.) RIZWAN AHAMAD	G.A.
21	PO	BAIL/35256/2021 (Mau) Notice no:2021/8849	SUBHASH CHAND CHAUHAN VS STATE OF U.P.	ASHWAINI MISHRA	PRAMOD KUMAR G.A.
22	PO	BAIL/36140/2021 (Basti) Notice no:2021/33862	SHAILENDRA KUMAR MAURYA VS STATE OF U.P.	KUNWAR ABHISHEK SINGH SURESH PRATAP SINGH	G.A.
23	PO	BAIL/36184/2021 (Hathras (mahamaya Nagar)) Notice no:2021/27734	LAL SINGH VS STATE OF U.P.	SUBHASH CHAND BABU LAL RAM	G.A.
24	PO	BAIL/36224/2021 (Mainpuri) Notice no:2021/32580 2021/32580	SUSHIL VS STATE OF U.P.	RAM CHANDRA YADAV AMAR SINGH	G.A.
25	PO	BAIL/36266/2021 (Lalitpur) Notice no:2021/30959	HARSHIT JAIN @ MAYANK VS STATE OF U.P.	NANHE LAL TRIPATHI	G.A.

CASES RELATING TO C.B.I.

26	PO	BAIL/36993/2021 (Ghaziabad) CBI Case	RAJESH KUMAR VS C.B.I.	RAJEEV KUMAR RAI	A.S.G.I. SANJAY KUMAR YADAV
27	PO	BAIL/38267/2021 (Kanpur Nagar) Notice no:2021/33271	MOHD YASHEEN VS STATE OF U.P.	RAM KUMAR PAL	G.A.

MATTERS RELATING TO CASES UNDER PREVENTION OF CORRUPTION ACT 1988.

28	PO	BAIL/38842/2021 (Varanasi) Notice no:2021/34197 PC Act	RAMA SHANKAR LAL VS STATE OF U.P.	RAKESH PATHAK	G.A.
29	PO	BAIL/42330/2021 (Ghaziabad) Notice no:2021/36896	SHAHZAD VS STATE OF U.P.	SHARDA VISHWAKARMA AWADHESH KUMAR SHARMA	DHIRENDRA MOHAN CHAUDHARY G.A.
30	PO	BAIL/42351/2021 (Shahjahanpur) Notice no:2021/37871	HUSSAIN VS STATE OF U.P. AND ANOTHER	RAJEEV KUMAR SINGH PARMAR	G.A.
31	PO	BAIL/42384/2021 (Meerut) Notice no:2021/39028	GAUTAM VS STATE OF U.P.	AMIT RAI	G.A.

32	PO	BAIL/42388/2021 (Pilibhit) Notice no:2021/39248	NETRAM VS STATE OF U.P.	GAJENDRA PRATAP SINGH	RAM BAHADUR SINGH G.A.
33	PO	BAIL/42402/2021 (Siddharth Nagar)	RAVI VS STATE OF U.P.	GANESH SHANKER SRIVASTAVA	G.A.
34	PO	BAIL/42425/2021 (Kanpur Nagar) Notice no:2021/39404 2021/39404	MOHD. ATEEQ VS STATE OF U.P.	BIJAI PRAKASH TIWARI	G.A.
35	PO	BAIL/42427/2021 (Allahabad) Notice no:2021/37098	MUKESH YADAV VS STATE OF U.P.	DHIRAJ SINGH SURYA PRATAP SINGH PARMAR	G.A.
36	PO	BAIL/42431/2021 (Gorakhpur) Notice no:2021/39764	NADEEM VS STATE OF U.P.	CHANDRA PRAKASH MISRA	G.A.
37	PO	BAIL/42451/2021 (Ghaziabad) Notice no:2021/39174	ROHIT RAMA @ NEERAJ VS STATE OF U.P.	AJAY KUMAR MISHRA RAJESH KUMAR YADAV	G.A.
38	PO	BAIL/42482/2021 (Kaushambi) Notice no:2021/39411	KAVITA DEVI VS STATE OF U.P.	SR. ADVOCATE SAMEER SRIVASTAVA	G.A.
39	PO	BAIL/42483/2021 (Bijnor) Notice no:2021/37579 2021/37579	SHANOO @ GAURAV VS STATE OF U.P. AND ANOTHER	ANURAG SHRIVASTAVA	G.A.
40	PO	BAIL/42509/2021 (Kanpur Dehat) Notice no:2021/32331	SAURABH ALIAS AVNISH VS STATE OF U.P. AND ANOTHER	SUDHANSHU PRATAP SINGH	G.A.
41	PO	BAIL/42520/2021 (Ghaziabad) Notice no:2021/39371	SAZID VS STATE OF U.P.	JITENDRA RANA	G.A.
42	PO	BAIL/42521/2021 (Kasganj (kanshiram Nagar)) Notice no:2021/40341	VIKAS VS STATE OF U.P. AND ANOTHER	JAI PRAKASH SINGH	G.A.
43	PO	BAIL/42523/2021 (Bulandshahr) Notice no:2021/36455	SUMIT VS STATE OF U.P. AND ANOTHER	VIKAS TRIPATHI	G.A.
44	PO	BAIL/42526/2021 (Jhansi) Notice no:2021/39912	SUNEEL SONI VS STATE OF U.P.	VIKAS TIWARI	G.A.
45	PO	BAIL/42560/2021 (Allahabad) Notice no:2021/33157	ROHIT CHAUHAN VS STATE OF U.P.	ABHINEET JAISWAL SHEEL KUMAR SINGH ASHUTOSH KUMAR SINGH	G.A.
46	PO	BAIL/42587/2021 (Allahabad) Notice no:2021/40307	JITENDRA YADAV VS STATE OF U.P.	DURGESH KUMAR SINGH BHAIYA LAL YADAV	G.A.
47	PO	BAIL/42591/2021 (Hamirpur) Notice no:2021/36728	KAILASH VARMA VS STATE OF U.P. AND ANOTHER	KESHARI NANDAN SINGH	G.A.

MATTERS RELATING TO CASES UNDER PREVENTION OF CORRUPTION ACT 1988.

48	PO	BAIL/42602/2021 (Allahabad) Notice no:2021/39159 PC Act	RAM SHANKER VS STATE OF U.P.	BIPIN KUMAR TRIPATHI MAHENDRA SHUKLA	SUJEET KUMAR SINGH G.A.
49	PO	BAIL/42606/2021 (Pilibhit) Notice no:2021/40003	MONU @ OM PRAKASH VS STATE OF U.P.	SUNEEL KUMAR	G.A.
50	PO	BAIL/42610/2021 (Siddharth Nagar) Notice no:2021/33562	PRAVEEN @ PRAVIN VS STATE OF U.P AND ANOTHER	RAJESH KUMAR	G.A.

51	PO	BAIL/42658/2021 (Kasganj (kanshiram Nagar)) Notice no:2021/38877	SARVENDRA VS STATE OF U.P.	SUNIL KUMAR PATHAK	G.A.
52	PO	BAIL/42672/2021 (Kanpur Dehat) Notice no:2021/40820	BRIJESH SACHAN VS STATE OF U.P.	ARUN KUMAR SINGH	G.A.
53	PO	BAIL/42675/2021 (Kaushambi) Notice no:2021/39846	RAJKUMAR @ BHADDA VS STATE OF U.P. AND ANOTHER	MANISH KUMAR DWIVEDI	G.A.
54	PO	BAIL/42689/2021 (Gorakhpur) Notice no:2021/40928	RAMPALAT YADAV VS STATE OF U.P.	JANARDAN	G.A.
55	PO	BAIL/47498/2021 (Kanpur Nagar) Notice no:2021/44436	AMIT @ SUMIT KUMAR VS STATE OF U.P. AND 2 OTHERS	AMIT KUMAR VERMA	G.A.
56	PO	BAIL/47528/2021 (Hapur (panchsheel Nagar)) Notice no:2021/42079	GURUMENDRA VS STATE OF U.P. AND ANOTHER	SANJAY KUMAR SINGH	G.A.
57	PO	BAIL/47543/2021 (Allahabad) Notice no:2021/45194	HARIOM PATEL VS STATE OF U.P.	ASHISH KUMAR DWIVEDI NIRAJ KUMAR DWIVEDI	G.A.
58	PO	BAIL/47545/2021 (Gorakhpur) Notice no:2021/44132	VIKKI VS STATE OF U.P. AND ANOTHER	SATYENDRA PANDEY	G.A.
59	PO	BAIL/47546/2021 (Chitrakoot) Notice no:2021/44736	SANGAM DHOBI VS STATE OF U.P.	SHIV VILAS MISHRA HARI SHANKAR	G.A.
60	PO	BAIL/47553/2021 (Varanasi) Notice no:2021/45920	DHARMENDRA @ MUNNAR CHAUHAN VS STATE OF U.P.	VINAI SHANKER SINGH	G.A.
61	PO	BAIL/47556/2021 (Jalaun) Notice no:2021/45567	AMAN SINGH SENGAR @ BIM VS STATE OF U.P.	AJAY KUMAR SINGH	G.A.
62	PO	BAIL/47563/2021 (Kanpur Dehat) Notice no:2021/40731	SONU VS STATE OF U.P.	RAVI SHANKAR YADAV	G.A.
63	PO	BAIL/47575/2021 (Aligarh) Notice no:2021/44145 2021/44145	HARSHIT VS STATE OF U.P. AND ANOTHER	SHEKHAR GANGAL	G.A.
64	PO	BAIL/47642/2021 (Gorakhpur) Notice no:2021/45427	ROHIT RAM VS STATE OF U.P. AND ANOTHER	A.T. PANDEY	G.A.
65	PO	BAIL/47676/2021 (Ghaziabad) Notice no:2021/42869 2021/42869	ATUL RAI VS STATE OF U.P.	SR. ADVOCATE SOMYA CHATURVEDI	G.A.
66		BAIL/49667/2021 (Ghaziabad) Notice no:2021/47197	NAJIM VS STATE OF U.P.	RAJESH KUMAR SINGH MOHAMMAD FIROZ KHAN	G.A.
67		BAIL/49680/2021 (Aligarh) Notice no:2021/46357	VIJENDRA SINGH YADAV VS STATE OF U.P.	M.P.S. CHAUHAN	G.A.
68		BAIL/49684/2021 (Rampur) Notice no:2021/46817	SHIVDAYAL VS STATE OF U.P. AND ANOTHER	MIRZA ALI ZULFAQAR	G.A.
69		BAIL/49690/2021 (Shahjahanpur) Notice no:2021/45786	MUKESH VS STATE OF U.P.	AJAY KUMAR SRIVASTAVA	G.A.
70		BAIL/49787/2021 (Shahjahanpur) Notice no:2021/47825	PRINCE @ PRIYANSHU VS STATE OF U.P.	RAJA ULLAH KHAN	G.A.

71	BAIL/49885/2021 (Mahoba) Notice no:2021/47192	KESHARI AND ANOTHER VS STATE OF U.P.	SATYA PRAKASH RATHOR	G.A.
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MATTERS RELATING TO CASES UNDER PREVENTION OF CORRUPTION ACT 1988.

72	BAIL/49916/2021 (Gorakhpur) Notice no:2021/47468 PC Act	RAJNEESH KUMAR VS STATE OF U.P.	ABHISHEK KUMAR YADAV RAVINDRA NATH YADAV	G.A.
73	BAIL/49917/2021 (Kanpur Nagar) Notice no:2021/46111	SHASHI BHUSHAN SHARMA VS STATE OF U.P.	RISHI KANT RAI RAKSHA CHAUHAN	G.A.
74	BAIL/49949/2021 (Kushi Nagar) Notice no:2021/45354	DEWANTI DEVI VS STATE OF U.P.	RISHI KANT RAI RAKSHA CHAUHAN	G.A.

CASES RELATING TO C.B.I.

75	BAIL/49983/2021 (Ghaziabad) Notice no:CBI C.B.I.	RAJESH MEHTA VS C.B.I. E.O.1, NEW DELHI	SHIV NATH SINGH	SANJAY KUMAR YADAV
76	BAIL/49986/2021 (Meerut) Notice no:2021/47467	SONU VS STATE OF U.P.	VIVEK KUMAR SINGH MAYANK YADAV	G.A.

MATTERS RELATING TO CASES UNDER PREVENTION OF CORRUPTION ACT 1988.

77	PO A482/19423/2020 (Banda) Notice no: 2020/18608 PC Act	DURGA DATT TRIPATHI VS STATE OF U.P. AND ANOTHER	ABHIJEET MUKHERJI PREM SHANKAR	G.A.
78	PO A482/2140/2021 (Lucknow) Notice no: 2021/777 PC Act	PURUSOTTAM SINGH VS STATE OF U.P. AND ANOTHER	SR. ADVOCATE HARINDRA PRASAD	G.A.
79	PO A482/3989/2021 (Ghaziabad) PC Act	VINOD SINGH VS CENTRAL BUREAU OF INVESTIGATION	RAGHAV DEV GARG	SANJAY KUMAR YADAV
	With A482-17938-2020 Ghaziabad	BHIKHARI SINGH VS CENTRAL BUREAU OF INVESTIGATION	PRIYANKA MIDHA RAM M. KAUSHIK	SANJAY KUMAR YADAV
	With A227-1594-2021 Ghaziabad	CHANDRA SHEKHAR GUPTA VS CENTRAL BUREAU OF INVESTIGATION, ANTI CORRUPTION BRANCH, GHAZIABAD	M.C. SINGH DUSHYANT SINGH	SANJAY KUMAR YADAV
80	PO A482/11424/2021 (Varanasi) Notice no:2021/9607 PC Act	RAM MURTI RAM @ RAM MURTI VS STATE OF U.P. AND ANOTHER	PANKAJ KUMAR KAUSTUBH SRIVASTAVA	G.A.
81	PO A482/11617/2021 (Agra) Notice no:2021/9806 PC Act	SMT BHAGWATI DEVI VS STATE OF U.P. AND ANOTHER	KAMLESH SINGH	G.A.
82	PO A482/11974/2021 (Chandauli) Notice no:2021/10090 PC Act	PRABHUNATH MISHRA VS STATE OF U.P. AND 3 OTHERS	SANTOSH KUMAR SINGH	G.A.

83	PO	A482/11983/2021 (Varanasi) Notice no:2021/10309 PC Act	RAM MURTI RAM @ RAM MURTI VS STATE OF U.P. AND ANOTHER	PANKAJ KUMAR KAUSTUBH SRIVASTAVA	G.A.
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CASES RELATING TO C.B.I.

84	PO	A482/12162/2021 (Ghaziabad) Notice no:2021/10441 CBI Case	SANJAY SIROHI VS STATE OF U.P. AND 2 OTHERS	GAURABH SRIVASTAVA SHARAD SHARMA	SANJAY KUMAR YADAV G.A.
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MATTERS RELATING TO CASES UNDER PREVENTION OF CORRUPTION ACT 1988.

85	PO	A482/12256/2021 (Agra) Notice no:2021/10593 PC Act	VINOD KUMAR GARG VS STATE OF U.P. AND ANOTHER	SANDEEP KUMAR	G.A.
86	PO	A482/12292/2021 (Agra) Notice no:2021/10592 PC Act	BHAGVAN DAS @ BHAGVAN DAD AGRAWAL VS STATE OF U.P. AND ANOTHER	SANDEEP KUMAR	G.A.
87	PO	A482/12413/2021 (Varanasi) Notice no:2021/11069 PC Act	DINANATH PATWA @ DINANATH GUPTA VS STATE OF U.P. AND ANOTHER	KAUSTUBH SRIVASTAVA KANDARP SRIVASTAVA	G.A.

MATTERS (IN THE NATURE OF CRIMINAL) RELATING TO MEMBERS OF PARLIAMENT, MEMBERS OF LEGISLATIVE ASSEMBLY AND MEMBERS OF LEGISLATIVE COUNCIL

88	PO	A482/13494/2021 (Allahabad) Notice no:2021/12501 2021/12501 MP/MLA Case	SHYEEED AHMAD VS STATE OF U.P. AND ANOTHER	MANISH TIWARY(SENIOR ADV.) MANU SRIVASTAVA SYED IMRAN IBRAHIM	SHAMSUDDIN AHMAD G.A.
89	PO	A482/14494/2021 (Mau) Notice no:2021/13465 MP/MLA Case	VIKASH KUMAR MALL VS STATE OF U.P. AND ANOTHER	CHANDRA KUMAR RAI	G.A.

MATTERS RELATING TO CASES UNDER PREVENTION OF CORRUPTION ACT 1988.

90	PO	A482/15847/2021 (Bareilly) Notice no:2021/14219 PC Act	UDAI BHAN SINGH GAUTAM VS STATE OF U.P. AND ANOTHER	RAMESH UPADHYAYA(SENIOR ADV.) RAJAN UPADHYAY	G.A.
91	PO	A482/16007/2021 (Varanasi) Notice no:2021/15312 PC Act	AJEET @ AJEET CHAUHAN AND ANOTHER VS STATE OF U.P. AND ANOTHER	SHAMBHU NATH SR. ADVOCATE INDRA JIT SINGH	G.A.
92	PO	A482/16824/2021 (Meerut) Notice no:2021/16011 PC Act	KRISHNA DUTT SHARMA VS STATE OF U.P. AND ANOTHER	MAHENDRA RAM MAURYA SITA RAM SHARMA	G.A.
93	PO	A482/17398/2021 (Gorakhpur) Notice no:2021/17312 PC Act	ANOKHEY LAL YADAV AND 10 OTHERS VS STATE OF U.P. AND ANOTHER	PANKAJ SRIVASTAVA	G.A.
94	PO	A482/19694/2021 (Meerut) Notice no:2021/18943 P.C. ACT	DR. NEERAJ KUMAR VS STATE OF U.P. AND ANOTHER	DHARMENDRA KUMAR CHAUBEY SUNIL KUMAR SHUKLA	G.A.

95	PO	A482/19865/2021 (Meerut) Notice no:2021/18848 P.C. ACT	KULDEEP SAXENA VS STATE OF U.P. AND ANOTHER	SIKANDAR KHAN	G.A.
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MATTERS (IN THE NATURE OF CRIMINAL) RELATING TO MEMBERS OF PARLIAMENT, MEMBERS OF LEGISLATIVE ASSEMBLY AND MEMBERS OF LEGISLATIVE COUNCIL

96	PO	A482/20698/2021 (Fatehpur) Notice no:2021/20911 MP/MLA Case	AJAY PAL AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	MITHILESH KUMAR TIWARI	G.A.
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MATTERS RELATING TO CASES UNDER PREVENTION OF CORRUPTION ACT 1988.

97	PO	A482/22548/2021 (Gorakhpur) Notice no:2021/20763 PC Act	RAM LAL VS STATE OF U.P. AND ANOTHER	VINOD KUMAR SHARMA	G.A.
98	PO	A482/22838/2021 (Bareilly) Notice no:2021/21714 PC Act	SURENDRA SINGH VS STATE OF U.P. AND ANOTHER	DHIRENDRA KUMAR SINGH RATHOR	G.A.

MATTER RELATED TO ENFORCEMENT DIRECTORATE

99	PO	CRLP/7960/2021 (Allahabad) Notice no:2021/1859 ED Case	RANGNATH MISHRA AND ANOTHER VS DIRECTORATE OF ENFORCEMENT AND ANOTHER	MAN MOHAN MISHRA	A.S.G.I. MANU VARDHANA
100	PO	ABAIL/10107/2021 (Fatehgarh) Notice no:2021/9305	SHANI VS STATE OF U.P. AND ANOTHER	SURESH CHANDRA	G.A.
101	PO	ABAIL/10298/2021 (Gorakhpur) Notice no:2021/9043	AJEET KUMAR VS STATE OF U.P.	KUMAR ASHUTOSH SRIVASTAVA	G.A.
102	PO	ABAIL/10703/2021 (Muzaffar Nagar) Notice no:2021/10310	RAJESH @ MONTU VS STATE OF U.P. AND ANOTHER	SUNDEEP SHUKLA	NANHE LAL TRIPATHI G.A.
103	PO	ABAIL/11201/2021 (Allahabad) Notice no:2021/10828	NEERAJ VISHWAKARMA VS STATE OF U.P. AND 3 OTHERS	RAJ NARAYAN GUPTA	G.A.
104	PO	ABAIL/11732/2021 (Meerut) Notice no:2021/10997	KANCHAN KUMAR VS STATE OF U.P. AND ANOTHER	PRAVEEN KUMAR RAJRSHI GUPTA	DILEEP CHANDRA MATHUR G.A.

MATTERS RELATING TO CASES UNDER PREVENTION OF CORRUPTION ACT 1988.

105	PO	ABAIL/13258/2021 (Banda) Notice no:2021/13623 PC Act	RAJESH GAUTAM VS STATE OF U.P. AND ANOTHER	VIJAY KUMAR OJHA PAWAN KUMAR SINGH	G.A.
106	PO	ABAIL/14449/2021 (Meerut) Notice no:2021/14271 PC Act	RAM KISHORE SINGH YADAV VS STATE OF U.P. AND ANOTHER	NARAYAN SINGH(KUSHWAHA)	G.A.
107	PO	ABAIL/14867/2021 (Auraiya) Notice no:2021/14768 PC Act	VIJAY NARAYAN TRIPATHI VS STATE OF U.P.	SATYENDRA CHANDRA TRIPATHI	G.A.

108	PO	ABAIL/15150/2021 (Ghaziabad) Notice no:2021/14820	FARIYAD AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	RAVINDRA PRATAP SINGH	OMAR ZAMIN G.A.
109	PO	ABAIL/15229/2021 (Jalaun) Notice no:2021/15012	RAGHVENDRA VS STATE OF U.P. AND ANOTHER	SUSHIL KUMAR DUBEY	VIJAY SINGH SENGAR PRABHAKAR DWIVEDI G.A.
110	PO	ABAIL/15247/2021 (Bulandshahr) Notice no:2021/15126	ARVIND AND 2 OTHERS VS STATE OF U.P. 3 OTHERS	MANOJ KUMAR PANDEY	G.A.
111	PO	ABAIL/15565/2021 (Deoria) Notice no:2021/15534	ROHIT AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	BRIJ BHUSHAN PRASAD SHRIVASTAVA	G.A.
112	PO	ABAIL/15774/2021 (Kanpur Nagar) Notice no:2021/16176	ARVIND MISHRA @ VAIBHAV MISHRA VS STATE OF U.P.	ARUN KUMAR TIWARI	SANJAY SRIVASTAVA G.A.
113	PO	ABAIL/15865/2021 (Muzaffar Nagar) Notice no:2021/15506	JASPREET SINGH VS STATE OF U.P.	JAGDISH PRASAD MISHRA	G.A.
114	PO	ABAIL/15877/2021 (Jaunpur) Notice no:2021/15570	VIRENDRA KUMAR PANDEY VS STATE OF U.P. AND ANOTHER	ASHISH BAJPAYEE	G.A.
115	PO	ABAIL/16024/2021 (Hamirpur) Notice no:2021/16640	MAHENDRA KUMAR RAJPOOT VS STATE OF U.P. AND ANOTHER	AVDHESH NARAYAN TIWARI	RAGHAV DWIVEDI SWETASHWA AGARWAL G.A.
116	PO	ABAIL/16030/2021 (Gorakhpur) Notice no:2021/16231	RANDHIR SINGH VS STATE OF U.P.	ADYA PRASAD TEWARI	G.A.
117	PO	ABAIL/16060/2021 (Mainpuri) Notice no:2021/15795	GYAN SINGH AND ANOTHER VS STATE OF U.P. AND ANOTHER	AJAY VIKRAM YADAV	G.A.
118	PO	ABAIL/16207/2021 (Rampur) Notice no:2021/16587	MEHARUNNISHA VS STATE OF U.P.	MOHD ZUBAIR SR. ADVOCATE WAHAJ AHMAD SIDDIQUI	RAJESH KUMAR MISHRA G.A.
119	PO	ABAIL/16209/2021 (Allahabad) Notice no:2021/16981	SMT MEERA DEVI VS STATE OF U.P. AND ANOTHER	BAIJANT KUMAR MISHRA	KRISHNA DEV MISHRA AMAR NATH G.A.
120	PO	ABAIL/16211/2021 (Bareilly) Notice no:2021/16334	MOHAMMAD SULEMAN VS STATE OF U.P. AND ANOTHER	AJAY KUMAR SRIVASTAVA	G.A.
121	PO	ABAIL/16213/2021 (Moradabad) Notice no:2021/15513	SMT. ANJUM NISHA AND 4 OTHERS VS STATE OF U.P.	THAKUR PRASAD DUBEY	SHASHI KANT SHUKLA G.A.
122	PO	ABAIL/16217/2021 (Gautam Buddh Nagar) Notice no:2021/16356	JITENDRA AND 2 OTHERS VS STATE OF U.P AND ANOTHER	ANUP KUMAR PANDEY	SOHAN LAL YADAV G.A.
123	PO	ABAIL/16269/2021 (Budaun) Notice no:2021/16460	BRAJVASI PATHAK AND ANOTHER VS STATE OF U.P. AND ANOTHER	RAVINDRA SHARMA	G.A.
124	PO	ABAIL/16273/2021 (Kanpur Dehat) Notice no:2021/16594	JAI NARAYAN SINGH VS STATE OF U.P.	ADARSH KUMAR	MOHAMMAD SADAB KHAN G.A.
125	PO	ABAIL/16320/2021 (Mau) Notice no:2021/16752	HARENDRA RAJBHAR VS STATE OF U.P.	JANARDAN YADAV	G.A.

MATTERS RELATING TO CASES UNDER PREVENTION OF CORRUPTION ACT 1988.

126	PO	ABAIL/16876/2021 (Auraiya) Notice no:2021/15670 PC Act	BADAN SINGH VS STATE OF U.P.	SATYENDRA CHANDRA TRIPATHI	G.A.
127	PO	ABAIL/16927/2021 (Meerut) Notice no:2021/16877	VIRENDER @ KALLU VS STATE OF U.P.	SACHIN MALIK	G.A.

MATTERS RELATING TO CASES UNDER PREVENTION OF CORRUPTION ACT 1988.

128	PO	ABAIL/17178/2021 (Hathras (mahamaya Nagar)) Notice no:2021/17425 PC Act	MUKESH MATHUR VS STATE OF U.P. AND 3 OTHERS	MITHILESH KUMAR SHUKLA	G.A.
129	PO	ABAIL/17925/2021 (Varanasi) Notice no:2021/17729	DISHAN @ MOHAMMAD SAKIB VS STATE OF U.P.	NIMESH KUMAR SHUKLA VINOD KUMAR TIRPATHI	G.A.
130	PO	ABAIL/17926/2021 (Aligarh) Notice no:2021/18082	RAJ KUMAR VS STATE OF U.P.	YOGESH KUMAR	G.A.
131	PO	ABAIL/17931/2021 (Gautam Buddh Nagar) Notice no:2021/17745	PANKAJ AND 3 OTHERS VS STATE OF U.P.	KAPIL TYAGI	KRISHNAKANT GUPTA G.A.
132	PO	ABAIL/17935/2021 (Mirzapur) Notice no:2021/18283	SATYENDRA KUMAR VS STATE OF U.P. AND ANOTHER	RAM KESH	G.A.

MATTERS RELATING TO CASES UNDER PREVENTION OF CORRUPTION ACT 1988.

133	PO	ABAIL/17942/2021 (Rampur) PC Act	DHANANJAY PATHAK VS CBI	MOHD, RASHID SIDDIQUI SR. ADVOCATE ABHINAV GAUR	SANJAY KUMAR YADAV
134	PO	ABAIL/17955/2021 (Mirzapur) Notice no:2021/18500 2021/18500	AMRENDRA YADAV VS STATE OF U.P. AND ANOTHER	PRABHU NARAIN SRIVASTAVA SURESH SRIVASTAVA	G.A.
135	PO	ABAIL/18641/2021 (Mau) Notice no:2021/18976	ASLAM JAVED VS STATE OF U.P AND ANOTHER	PAVAN KUMAR SRIVASTAVA	G.A.

MATTERS RELATING TO CASES UNDER PREVENTION OF CORRUPTION ACT 1988.

136	PO	ABAIL/18643/2021 (Deoria) Notice no:2021/18107 PC Act	AMIT PANDEY VS STATE OF U.P. AND ANOTHER	YASHPAL YADAV BRIJESH KUMAR SRIVASTAVA	G.A.
137	PO	ABAIL/18665/2021 (Kushi Nagar) Notice no:2021/18989	RAMBRIKSH PRASAD (FAIR PRICE SHOP DEALER) VS STATE OF U.P. AND ANOTHER	KAMLA SINGH VIJAY SHANKER SINGH	G.A.
138	PO	ABAIL/18679/2021 (Meerut) Notice no:2021/18795	AMJAD ALI VS STATE OF U.P. AND ANOTHER	SANJAY OJHA	G.A.
139	PO	ABAIL/18681/2021 (Chandauli) Notice no:2021/18899	VIRENDRA YADAV VS STATE OF U.P. AND ANOTHER	KALI CHARAN YADAV	G.A.
140	PO	ABAIL/18684/2021 (Ballia) Notice no:2021/18971	AMIT SINGH AND 3 OTHERS VS STATE OF U.P.	BIPIN KUMAR TRIPATHI	G.A.
141	PO	ABAIL/18690/2021 (Hamirpur) Notice no:2021/18772	RAMASHANKAR AND 3 OTHERS VS STATE OF U.P.	MANOJ GAUTAM	G.A.

142	PO	ABAIL/18694/2021 (Rampur) Notice no:2021/18141	PEERBAKSH AND ANOTHER VS STATE OF U.P.	MAZHAR ULLAH	G.A.
143		ABAIL/19057/2021 (Kannauj) Notice no:2021/19239	DHARMENDRA KUMAR DIXIT VS STATE OF U.P. AND ANOTHER	SWATANTRA KUMAR SINGH SARVESH KUMAR DUBEY	G.A.
144		ABAIL/19065/2021 (Moradabad) Notice no:2021/19255	NANHE @ SHARIF AHMAD AND ANOTHER VS STATE OF U.P.	PAWAN KUMAR SHUKLA	G.A.
145		ABAIL/19071/2021 (Kanpur Nagar) Notice no:2021/18702	RAJEEV KUMAR VS STATE OF U.P. AND 3 OTHERS	SR. ADVOCATE CHANDRAKESH MISHRA	G.A.

MATTERS RELATING TO CASES UNDER PREVENTION OF CORRUPTION ACT 1988.

146		ABAIL/19111/2021 (Ghaziabad) PC Act	AKSHAY BHATNAGAR VS C.B.I.	ASHOK KUMAR PANDEY	SANJAY KUMAR YADAV
147		ABAIL/19113/2021 (Auraiya) Notice no:2021/17791	HASMUDDIN AND 6 OTHERS VS STATE OF U.P. AND ANOTHER	YASHWANT SINGH	G.A.

MATTERS RELATING TO CASES UNDER PREVENTION OF CORRUPTION ACT 1988.

148		ABAIL/19133/2021 (Ghaziabad) PC Act	MANIKA SOLAN VS C.B.I.	SHAIENDRA PRATAP SINGH	SANJAY KUMAR YADAV
149		ABAIL/19138/2021 (Jhansi) Notice no:2021/19283	BHISM NARAIN VS STATE OF U.P. AND ANOTHER	SANJEEV KUMAR TYAGI	G.A.

ADDITIONAL/UNLISTED LIST

For Order

ECOURT CASES.

301	LAFP E-File	BAIL/17942/2021 (Bulandshahr)	SARWAR VS STATE OF U.P.	VINEET SINGH PARMAR RAM KER SINGH	G.A.
302	PO E-File	ABAIL/1237/2021 (Agra) PC Act	SMT. SONIA VS STATE OF U.P. AND ANOTHER	HITESH PACHORI	G.A.
For Order					
303	TU	BAIL/18753/2019 (Shamli (prabudh Nagar)) (BAIL-8672-2018) Muzaffar Nagar Decided on 08/03/2018	SANDEEP KUMAR @ CHHOTA VS STATE OF U.P. SANDEEP KUMAR @ CHHOTA VS STATE OF U.P.	SANTOSH KUMAR SRIVASTAVA VINAYAK MITHAL RAJESH KUMAR SRIVASTAVA VIRENDRA KUMAR SRIVASTAVA VIJAY KUMAR RATHI	CHETAN PRAKASH SHACHI SRIVASTAVA SHIVENDRA RAJ SINGHAL G.A.
304	DF	BAIL/31703/2021 (Mirzapur)	PRAMOD KUMAR BIND VS STATE OF U.P.	RAKESH PRASAD MISHRA	G.A.
305	PO	BAIL/40900/2016 (Mirzapur)	ABHISHEK ALIAS SHERU VS STATE OF U.P.	MOHIT SINGH ANAND KUMAR VIMLENDU TRIPATHI AMIT KUMAR SINGH PAVAN KISHORE	G.A.
306	PO	BAIL/15094/2018 (Pilibhit)	RAM NIWAS VS STATE OF U.P.	JITENDRA KUMAR YADAV	G.A.

307	PO	BAIL/29090/2018 (Farrukhabad)	SARVESH KUMAR VS STATE OF U.P.	HAKIM KUMAR KUSHWAHA LAVKUSH KUMAR BHATT JITENDRA KUMAR MISHRA	G.A.
308	PO	BAIL/39168/2018 (Moradabad)	PREMWATI VS STATE OF U.P.	JAYANT PRAKASH SINGH RAKESH KUMAR VERMA	THAKUR PRASAD DUBEY G.A.
309	PO	BAIL/44835/2018 (Ghaziabad)	RAKESH SAINI VS STATE OF U.P.	CHANDRA BHAN SINGH CHANDEL	G.A.
310	PO	BAIL/5312/2019 (Ghazipur)	SANJAY YADAV VS STATE OF U.P.	SHABANA NIZAM AWADHESH KUMAR MALVIYA SOHAN LAL YADAV KAMLESH KUMAR YADAV	NAVNEET KUMAR MISHRA G.A.
311	PO	BAIL/16094/2019 (Kushi Nagar)	LALPARI VS STATE OF U.P.	SANJAY KUMAR MISHRA JUNED ALAM MUKESH KUMAR PANDEY	CHANDRA PRAKASH MISRA G.A.
312	PO	BAIL/18807/2019 (Allahabad)	MITHUN KUMAR PATEL VS STATE OF U.P.	ALOK TRIPATHI RAJESH KUMAR ROY SHARMA	G.A.
313	PO	BAIL/20494/2019 (Chandauli)	BUDHU RAM VS STATE OF U.P.	DINESH KUMAR SINGH DHIRENDRA KUMAR SRIVASTAVA THAKUR AZAD SINGH	BIPIN KUMAR MOHD. NAUSHAD SIDDIQUI G.A.
314	PO	BAIL/22712/2019 (Gorakhpur)	AJAY VS STATE OF U.P.	YASHWANT PRATAP SINGH MOHD IMRAN KHAN MEWA LAL SHUKLA JANARDAN	RAJEEV KUMAR SINGH G.A.
		(BAIL-21465-2017) Gorakhpur Decided on 23/04/2019	AJAY VS STATE OF U.P.		
315	PO	BAIL/25102/2019 (Kannauj)	RAM NARESH VS STATE OF U.P.	SHAILENDRA KUMAR TRIPATHI	MAHENDRA KUMAR YADAV VINOD KUMAR YADAV G.A.
316	PO	BAIL/29073/2019 (Budaun)	DURVESH VS STATE OF U.P.	VIVEK KUMAR SINGH GAURAV TIWARI MAYANK YADAV	G.A.
317	PO	BAIL/29249/2019 (Allahabad)	MANNAN VS STATE OF U.P.	ANURAG DUBEY AMOD TRIPATHI	G.A.
318	PO	BAIL/32888/2019 (S.r. Nagar (bhadohi))	SHIV PRASAD VS STATE OF U.P.	SURYA PRATAP SINGH PARMAR CHANDRA SHEKHAR PANDEY	G.A.
		(BAIL-46849-2017) S.r. Nagar (bhadohi) Decided on 29/04/2019	SHIV PRASHAD VS STATE OF U.P.		
319	PO	BAIL/36613/2019 (Varanasi)	BABU LAL VS STATE OF U.P.	VIBHAV PRAKASH TRIPATHI ALOK KRISHAN TRIPATHI	G.A.
320	PO	BAIL/39831/2019 (Farrukhabad)	KUNTI VS STATE OF U.P.	RADHEY SHYAM YADAV	LAVKUSH KUMAR BHATT G.A.
321	PO	BAIL/48374/2019 (Firozabad)	SATYAPRAKASH VS STATE OF U.P. AND ANOTHER	ADITYA KUMAR TRIPATHI ATUL KUMAR SINGH	G.A.
322	PO	BAIL/3324/2020 (Auraiya)	GAURAV VERMA VS STATE OF U.P.	ANAND PATI TIWARI AMIT MALIK B. MALIK SANTOSH KUMAR GIRI	G.A.
323	PO	BAIL/4582/2020 (Kasganj (kanshiram Nagar))	VIVEK @ CHHOTU VS STATE OF U.P.	AJAY KUMAR VASHISTHA JAI PRAKASH SINGH	GEETAM SINGH G.A.

324	PO	BAIL/10014/2020 (Kaushambi)	RAM SAGAR VS STATE OF U.P.	A.C.TIWARI(AC) A.B. SINHA BIRENDRA SINGH YASH PRATAP SINGH	OM PRAKASH YADAVA AKHILESH SINGH G.A.
325	PO	BAIL/14591/2020 (Sambhal (bheem Nagar))	ZUBAIR VS STATE OF U.P.	SUNIL KUMAR UPADHYAY BRIJESH KUMAR PANDEY	G.A.
326	PO	BAIL/15127/2020 (Kaushambi)	RAJ KUMAR RAIDAS VS STATE OF U.P.	PRADEEP KUMAR VIKASH SINGH VISHNU MURTI TRIPATHI	G.A.
327	PO	BAIL/17135/2020 (Allahabad)	MANGESH YADAV VS STATE OF U.P.	RAVI YADAV PREM NARAYAN SINGH SUNIL KUMAR SINGH RAM BAHADUR ANIL KUMAR SRIVASTAVA (SENIOR ADV.) PRAMOD BHARDWAJ NAVEEN KUMAR YADAV MANOJ KUMAR SRIVASTAVA	G.A.
328	PO	BAIL/18201/2020 (Bulandshahr)	JAI PRAKASH VS STATE OF U.P.	PRAKHAR SRIVASTAVA BRAJESH KUMAR SOHIT PRAKASH SHARMA SAURABH TRIPATHI AYANK MISHRA	CHANDRA PRAKASH SINGH G.A.
329	PO	BAIL/24943/2020 (Varanasi)	VIJAY KUMAR GUPTA @ BALLET @ DOCTOR VS STATE OF U.P.	SANJAY KUMAR YADAV ANKIT KAPOOR	G.A.
330	PO	BAIL/26721/2020 (Jhansi) (BAIL-39619-2018) Jhansi Decided on 02/11/2018	HAR PRASAD VS STATE OF U.P. HAR PRASAD VS STATE OF U.P.	MANISH KUMAR PANDEY DEVI PRASAD TRIPATHI	G.A.
331	PO	BAIL/26976/2020 (Meerut) (BAIL-27543-2020) Meerut Decided on 08/01/2021 (ABAIL-1914-2020) Meerut Decided on 06/03/2020	NAEEM VS STATE OF U.P. NAEEM VS STATE OF U.P. NAEEM VS STATE OF U.P. AND ANR	ATUL KUMAR SHAHI RAJENDRA KUMAR PANDEY RAM JEE SAXENA RAGHUVANSH CHANDRA MOHD. AKBAR SHAH ALAM KHAN	G.A.
332	PO	BAIL/29281/2020 (Bijnor)	MONU @ MANIT VS STATE OF U.P.	MERAJ AHMAD KHAN AMITRANA	G.A.
333	PO	BAIL/29826/2020 (Jaunpur)	RAM SAHAY PAL VS STATE OF U.P.	KESHAV RAM BAHORI VIDYARTHI MUKESH KUMAR AJAY DUBEY	ARADHANA SINGH G.A.
334	PO	BAIL/30593/2020 (Aligarh) (BAIL-27533-2017) Aligarh Decided on 30/07/2019	SHABBO @ SHABANA VS STATE OF U.P. SHABBO @ SHABANA VS STATE OF U.P.	ALKA UPADHYAY MANDVI TRIPATHI	G.A.
335	PO	BAIL/31552/2020 (Mathura)	SATTO @ SATISH AND 2 OTHERS VS STATE OF U.P.	ROHIT SHUKLA	G.A.

336	PO	BAIL/32444/2020 (Bijnor)	FARMAN VS STATE OF U.P.	MOHD. ASLAM KHAN	G.A.
		(BAIL-27775-2018) Bijnor Decided on 22/05/2019	FARMAN VS STATE OF U.P.		
337	PO	BAIL/32589/2020 (Hamirpur)	MOOLCHANDRA VS STATE OF U.P.	DIVYA OJHA ARUN KUMAR SINGH	RAM RAJ PRAJAPATI G.A.
338	PO	BAIL/32868/2020 (Sambhal (bheem Nagar))	AJAY VS STATE OF U.P.	SHIVANGI BHARGAVA AJAY KUMAR SRIVASTAVA	GIRISH TIWARI G.A.
339	PO	BAIL/33104/2020 (Meerut)	UJAIFA VS STATE OF U.P.	AVNISH KUMAR SRIVASTAVA	VIKASH CHANDRA TIWARI TAPAN KUMAR MISHRA G.A.
340	PO	BAIL/33453/2020 (Kanpur Dehat)	ANAND YADAV VS STATE OF U.P. AND ANOTHER	PRAVEEN KUMAR PAL TRIPURARI PAL KULDEEP SINGH YADAV GAURAV KUMAR SRIVASTAVA	VINAY KUMAR MISHRA SHAILESH KUMAR MISHRA G.A.
341	PO	BAIL/34003/2020 (Jalaun)	AMAN RATHAUR VS STATE OF U.P.	SANTOSH KUMAR VERMA AJAY SENGAR	PREMNENDRA SINGH G.A.
342	PO	BAIL/34954/2020 (Bijnor)	DHARMENDRA VS STATE OF U.P.	DHIRENDRA KUMAR SRIVASTAVA AMIT RAI RAJIV SISODIA	G.A.
343	WC	BAIL/36773/2020 (Varanasi)	SANJAY SAHANI VS STATE OF U.P.	ASHOK KUMAR MISHRA RAMJI SINGH PATEL	G.A.
344	PO	BAIL/37540/2020 (Fatehpur)	DEEP CHANDRA CHAMAR VS STATE OF U.P.	BHOLE RAM MANVENDRA SINGH SATYAVEER SINGH	G.A.
345	PO	BAIL/38669/2020 (Gorakhpur)	DEENDAYAL NISHAD VS STATE OF U.P.	BIPIN KUMAR TRIPATHI	G.A.
346	PO	BAIL/39823/2020 (Kanpur Nagar)	JYOTIRADITYA SINGH @ JAI ISINGH RAJAWAT VS STATE OF U.P.	PRADEEP CHAUHAN	DEEPENDRA YADAV G.A.
347	PO	BAIL/41283/2020 (Gorakhpur)	MANOJ VARMA VS STATE OF U.P. AND 3 OTHERS	BHARAT SINGH PAL PRASHANT KUMAR SINGH	ANURAG AGRAHARI G.A.
348	PO	BAIL/41359/2020 (Jaunpur)	ANMOL TIWARI @ NAVNEET KUMAR TIWARI VS STATE OF U.P. AND ANOTHER	RAMA SHANKAR UPADHYAY RAJIV LOCHAN SHUKLA APUL MISRA	SARVESHWAR SINGH G.A.
349	PO	BAIL/41814/2020 (Kanpur Nagar)	SUNIL TIWARI VS STATE OF U.P.	SAURABH KUMAR PANDEY ADARSH KUMAR	SARVESH G.A.
350	PO	BAIL/43870/2020 (Muzaffar Nagar)	RAJEEV VS STATE OF U.P. AND ANOTHER	AJAY KUMAR SRIVASTAVA RAVINDRA PAL SINGH KASHYAP	ABHINAV SINGH G.A.
351	PO	BAIL/43994/2020 (Gorakhpur)	NITESH PASWAN VS STATE OF U.P.	BIPIN KUMAR TRIPATHI	VIJAY KUMAR GUPTA G.A.
352	NCL	BAIL/45488/2020 (Varanasi)	DHARMENDRA SINGH VS STATE OF U.P.	SANDEEP MISHRA	G.A.
353	PO	BAIL/46211/2020 (Shahjahanpur)	SANTOSH VS STATE OF U.P. AND ANOTHER	ANUJ BAJPAI	ANUPAM TRIPATHI G.A.
354	PO	BAIL/46249/2020 (Kushi Nagar)	SHIV KUMAR VS STATE OF U.P. AND ANOTHER	ANOOP KUMAR SINGH	BRIJ BHUSHAN PRASAD SHRIVASTAVA G.A.

355	PO	BAIL/48135/2020 (Allahabad)	AJAY SAHU VS STATE OF U.P.	NAZRUL ISLAM JAFRI(SENIOR ADV.) SADAFUL ISLAM JAFRI A.B. SINHA	G.A.
356	PO	BAIL/963/2021 (Ghaziabad)	BABUDEEN @ WAHABU VS STATE OF U.P.	RAJEEV KUMAR RAI	MERAJ AHMAD KHAN NASEEM RUFU Q ALRAFIO B.M. MUGAANII G.A.
	With	BAIL-630-2021 Ghaziabad	WARISA VS STATE OF U.P.	MOHAMMAD BELAL RAJEEV KUMAR RAI	MERAJ AHMAD KHAN NASEEM RUFU Q ALRAFIO B.M. MUGAANII G.A.
357	PO	BAIL/1172/2021 (Mainpuri)	VIPIN YADAV VS STATE OF U.P.	RAJNISH KUMAR RAJESH SINGH	G.A.
358	PO	BAIL/1259/2021 (Etawah)	ASHU @ SACHIN VS STATE OF U.P. AND ANOTHER	DEV RAJ SINGH SUNITA CHAUHAN	G.A.
359	PO	BAIL/2054/2021 (Bijnor)	HARSH VERMA @ SOORAJ VS STATE OF U.P.	BHUVNESH KUMAR SINGH	MUKHTAR ALAM G.A.
360	PO	BAIL/5028/2021 (Aligarh)	JAI PRAKASH VS STATE OF U.P.	MANISH KUMAR ANAND PRAKASH PAUL BRIJ BHUSHAN PAUL SHRI PRAKASH A KUMAR SRIVASTAVA	PARITOSH SUKLA G.A.
361	PO	BAIL/6304/2021 (Ballia)	YOGENDRA VERMA VS STATE OF U.P. AND ANOTHER	RAM KUMAR VERMA	G.A.
362	PO	BAIL/7679/2021 (Basti)	MOHD. HALEEM VS STATE OF U.P.	SURENDRA MOHAN MISHRA RAVINDRA PRAKASH SRIVASTAVA	G.A.
363	PO	BAIL/8042/2021 (Saharanpur)	AVIKANT PANDEY VS STATE OF U.P.	HARSHIT GUPTA MOHIT KUMAR KRIPA KANT PANDEY RAMANAND GUPTA	G.A.
364	PO	BAIL/8138/2021 (Sambhal (bheem Nagar))	PARVEZ VS STATE OF U.P. AND ANOTHER	MANU VARDHANA SANJAY KUMAR SRIVASTAVA SHIVAJEE SRIVASTAVA PANKAJ KUMAR GUPTA	VARINDER SINGH G.A.
365	PO	BAIL/8318/2021 (Fatehpur)	AFSAROO VS STATE OF U.P. AND ANOTHER	DINESH SINGH HARISH CHANDRA YADAV	SHAILENDRA SINGH G.A.
366	PO	BAIL/9880/2021 (Fatehpur)	PRANJUL KUMAR VS STATE OF U.P.	DHARMENDRA PRATAP SINGH MANVENDRA SINGH	G.A.
367	PO	BAIL/11860/2021 (Muzaffar Nagar)	ASHISH @ TINKU VS STATE OF U.P.	ONKAR SINGH MAHENDRA RAM MAURYA	G.A.
368	PO	BAIL/13053/2021 (Mau)	LACHHANI VS STATE OF U.P.	SANJAY KUMAR BHARDWAJ RAJESH TEWARI JAI PRAKASH RAI	G.A.
369	PO	BAIL/13845/2021 (Saharanpur)	SAVEJ VS STATE OF U.P.	SUFIA SABA SAYEED SAIF ULLAH	G.A.
		(BAIL-11175-2016) Muzaffar Nagar Decided on 09/01/2019	SAVEJ VS STATE OF U.P.		
370	PO	BAIL/15718/2021 (Bijnor)	MAHARAM VS STATE OF U.P.	GAURAV KAKKAR MUKTESH KUMAR SINGH	RAMNATH JITENDRA PRASAD G.A.
371	PO	BAIL/17086/2021 (Ghaziabad)	SHAHID VS STATE OF U.P.	DILEEP KUMAR PANDEY	JAWAHIR YADAV G.A.

372	PO	BAIL/22243/2021 (Firozabad)	SANDEEP KUMAR VS STATE OF U.P.	SUDHANSHU KUMAR SINGH	G.A.
373	PO	BAIL/25028/2021 (Siddharth Nagar)	MUKUTA AND ANOTHER VS STATE OF U.P.	GANESH SHANKER SRIVASTAVA PRABHAKAR DUBEY	G.A.
374	PO	BAIL/25264/2021 (Bijnor)	RIYASAT @ PIDDA VS STATE OF U.P. AND ANOTHER	AJAY TRIPATHI AMIT KUMAR	LALOO YADAV G.A.
375	PO	BAIL/27063/2021 (Etah)	OMKAR VS STATE OF U.P.	NIKLANK KUMAR JAIN AMIT DAGA	G.A.
376	PO	BAIL/27723/2021 (Rampur)	MOHAMMAD ARIF VS STATE OF U.P.	PRABHAKAR AWASTHI VIPUL KUMAR DUBEY	G.A.
377	PO	BAIL/29006/2021 (Hapur (panchsheel Nagar))	BIJENDRA VS STATE OF U.P.	VIPIN KUMAR SHAHZADI MOMINA KHATOON	G.A.
378	PO	BAIL/29327/2021 (Rampur)	SYMON VS STATE OF U.P. AND ANOTHER	MAZHAR ULLAH RAJESH KUMAR SRIVASTAVA RAJESH KUMAR PANDEY MOHD. IRFAN	G.A.
379	PO	BAIL/29731/2021 (Mirzapur)	PRIYANSHU YADAV @ HIMANSHU YADAV VS STATE OF U.P. AND ANOTHER	SANJAY DWIVEDI YATHARTH SRIVASTAVA	SHAILESH PANDEY G.A.
380	PO	BAIL/33054/2021 (Azamgarh)	VIKKI VS STATE OF U.P.	AJAY KUMAR	AKHILESH KUMAR G.A.
381	PO	BAIL/35328/2021 (Jaunpur)	ROSHAN VS STATE OF U.P.	RAVI SHANKAR PRASAD(SENIOR ADV.) MITHILESH KUMAR RAI	G.A.
382	PO	BAILC/9196/2015 (Kanpur Nagar)	ANIL MITTAL VS STATE OF U.P. AND ANOTHER	SHIKHAR AWASTHI	RAJESH KUMAR SINGH RANJEET KUMAR MISHRA ASHOK KUMAR SHARMA GOVT. ADVOCATE
383	PO	BAILC/243/2019 (Ghaziabad)	VINEET KUMAR VS STATE OF U.P. AND ANOTHER	AJAY KUMAR SRIVASTAVA	SUNIL DUBEY ISHIR SRIPAT G.A.
384	PO	BAILC/255/2019 (Kasganj (kanshiram Nagar))	SMT. NOOR SHUBA VS STATE OF U.P. AND ANOTHER	BRIJ RAJ SINGH	AJAY KUMAR VASHISTHA G.A.
385	PO	BAILC/109/2020 (Kanpur Nagar)	PRIYANKA VS STATE OF U.P. AND ANOTHER	CHANDRA PRAKASH SINGH SHAD KHAN	RAJRSHI GUPTA G.A.
386	PO	BAILC/89/2021 (Meerut)	SHOBIR SINGH VS STATE OF U.P.	ANAND PRAKASH DUBEY	VIVEK KUMAR SRIVASTAVA G.A.
387	PO	BAILC/91/2021 (Gautam Buddh Nagar)	SMT. MANU GUPTA VS STATE OF U.P. AND ANOTHER	NISHANT MEHROTRA	G.A.
388	PO	BAILC/176/2021 (Moradabad)	LALA VS STATE OF U.P.AND ANOTHER	ADIL KHAN	G.A.
		(BAIL-49312-2020) Moradabad Decided on 09/02/2021	DEEPAK VS STATE OF U.P.		
389	DF	ABAIL/8972/2020 (Bulandshahr)	DINESH AGARWAL @ DINESH KUMAR VS STATE OF U.P.	AKASH DWIVEDI RAJIV LOCHAN SHUKLA	RAJESH YADAV G.A.

MATTERS RELATING TO CASES UNDER PREVENTION OF CORRUPTION ACT 1988.

390	PO	ABAIL/10024/2021 (Shravasti) PC Act	ALOK GUPTA VS STATE OF U.P. AND ANOTHER	ADARSH SINGH INDRA RAJ SINGH	G.A.
391	PO	ABAIL/758/2020 (Bareilly)	ASHWANI SHARMA VS STATE OF U.P.	JITENDRA SINGH	SUDARSHAN SINGH G.A.
392	PO	ABAIL/768/2020 (Ballia)	JITENDRA MISHRA VS STATE OF U.P.	KIRTIKAR PANDE	G.A.
393	PO	ABAIL/846/2020 (Baghpat)	SUBHASH VS STATE OF U.P.	RAM RAJ PANDEY	JAGDEV SINGH G.A.
394	PO	ABAIL/1318/2020 (Fatehpur)	MITHLESH KUMARI AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	VINOD KUMAR LAL JI MAURYA	G.A.
395	PO	ABAIL/1389/2020 (Amroha (jyotiba P Nagar))	VISHVA DEEP SINGH VS STATE OF U.P. AND ANOTHER	NAJAKAT ALI MAHABIR YADAV RAJESH KUMAR MISHRA	VIVEK SHARMA G.A.
396	PO	ABAIL/1568/2020 (Moradabad)	HAZI KALUWA @ HAZI HANIF VS STATE OF U.P.	JAI SHANKER MALVIYA	G.A.
397	PO	ABAIL/1577/2020 (Aligarh)	KHURRAM @ MOHD. KURRAM VS STATE OF U.P.	ABDUL MAZEED	G.A.
398	PO	ABAIL/1644/2020 (Mathura)	RISHI KUMAR VS STATE OF U.P.	RAM KUMAR	G.A.
399	PO	ABAIL/1950/2020 (Saharanpur)	LAL SINGH AND 3 OTHERS VS STATE OF U.P.	CHANDRAJEET	G.A.
400	PO	ABAIL/2526/2021 (Allahabad)	SMT DEEPA MISHRA AND ANOTHER VS STATE OF U.P.	RAM TIWARI	G.A.
401	PO	ABAIL/3880/2021 (Aligarh)	LAV AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	RAJESH SHARMA	G.A.
402	PO	ABAIL/6823/2021 (Bareilly)	SMT. LAXMI SHARMA AND ANOTHER VS STATE OF U.P.	VINEET SINGH PARMAR RAM KER SINGH	SAURABH SINGH G.A.
403	PO	ABAIL/8066/2021 (Gautam Buddh Nagar)	GIRIJESH PANDEY VS STATE OF U.P.	BIPIN KUMAR TRIPATHI	SURENDRA SINGH G.A.
404	PO	ABAIL/11027/2021 (Bareilly)	ANISH KUMAR GUPTA VS STATE OF U.P. AND ANOTHER	PAWAN KUMAR SINGH KAUSHIK SANDEEP KUMAR	ANWAR ALI G.A.
405	PO	ABAIL/12914/2021 (Sambhal (bheem Nagar))	BALISTER VS STATE OF U.P. AND 2 OTHER	NAGENDRA KUMAR SINGH	G.A.
406	PO	ABAIL/12918/2021 (Hapur (panchsheel Nagar))	PAWAN VS STATE OF U.P.	SOMESH KUMAR SRIVASTAVA SANJAY SINGH	G.A.
407	PO	ABAIL/13145/2021 (Mahoba)	HIMANSHU SINGH VS STATE OF U.P. AND 2 OTHERS	ASHOK GUPTA	G.A.
408	PO	ABAIL/13202/2021 (Baghpat)	MEHBOOB ALI VS STATE OF U.P.	DESH RATAN CHAUDHARY	G.A.
409	PO	ABAIL/13832/2021 (Bulandshahr)	SUBHASH CHANDRA SHARMA VS STATE OF U.P.	DIWAKAR TIWARI	G.A.
410	PO	ABAIL/13908/2021 (Firozabad)	VARSHA RANI VS STATE OF U.P.	SATYENDRA CHANDRA TRIPATHI	G.A.

411	PO	ABAIL/16036/2021 (Jaunpur)	NADEEM AHMAD VS STATE OF U.P. AND ANOTHER	ANJALI SINGH	GAURAV TIWARI
		(ABAIL-9038-2021) Jaunpur Decided on 28/07/2021	NADEEM AHMAD VS STATE OF U.P. AND ANOTHER		G.A.

For Final Hearing

CASES RELATING TO C.B.I.

412	PO	CRLR/752/2021 (Ghaziabad) CBI Case	RITESH KUMAR VS C.B.I.	GYAN PRAKASH OJHA V.K. BARANWAL RAMESH KUMAR PANDEY	SANJAY KUMAR YADAV
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SAMPLE

AT 10:00 AM
(Court No.68)
HON'BLE JUSTICE RAJ BEER SINGH

e-Court

FRESH LIST

Fresh

ECOURT CASES.

1	DF E-File	BAIL/37591/2021 (Meerut) Notice no:2021/36604	SHARUKH ALVI VS STATE OF U.P	BIRENDRA SINGH KHOKHER	G.A.
2	DF E-File	BAIL/40121/2021 (Ghaziabad) Notice no:2021/37617 Notice no:NULL	RASHID VS STATE OF U.P. AND ANOTHER	KUMAR DHANANJAY	G.A.
3	DF E-File	BAIL/49958/2021 (Lalitpur) Notice no:2021/46553	JAYRAM SEN VS STATE OF U.P THRU SECRETARY HOME GOVT. UP. LKNW.	SUKHENDRA SINGH S.P.S. CHAUHAN	G.A.
4	DF E-File	ABAIL/11995/2021 (Ghaziabad) Notice no:2021/11903	UMANG AND 5 OTHERS VS STATE OF U.P. AND ANOTHER	SWASTI MISRA PANKAJ MISRA	G.A.
5	DF E-File	ABAIL/14305/2021 (Sonbhadra) Notice no:2021/13670 Notice no:NULL	VIJAY KANT MISHRA VS STATE OF UP	SANTOSH KUKMAR TIWARI	
6	PO E-File	ABAIL/18932/2021 (Shahjahanpur) Notice no:2021/18848	ARUN KUMAR NIGAM VS STATE OF U.P. THROUGH SECRETARY HOME AT LUCKNOW	AKANSHA SHUKLA ABHAY KRISHN	G.A.
Fresh					
7	DF	BAIL/6818/2021 (Kanpur Dehat) Notice no: 2021/2638	SUNIL KUMAR @ VINAY VS STATE OF U.P.	YADAVENDRA DWIVEDI	G.A.
8	PO	BAIL/7128/2021 (Gautam Buddh Nagar) Notice no: 2021/3744	ARUN KUMAR VS STATE OF U.P.	RAGHUVANSH MISRA	G.A.
9	DF	BAIL/7134/2021 (Mainpuri) Notice no: 2020/51048 2020/51048	PRADEEP VS STATE OF U.P.	SRIRAM DHAR DUBEY SHYAM SINGH SENGAR BRIJESH PRATAP MISHRA	ANAND PATI TIWARI G.A.
10	PO	BAIL/11461/2021 (Fatehpur) Notice no: 2021/7998	ANWAR VS STATE OF U.P AND ANOTHER	MOHAMMAD RIZWAN ALI SHAKEEL AHMAD AZMI	G.A.
11	DF	BAIL/11885/2021 (Bijnor) Notice no: 2021/8576	SANDEEP VS STATE OF U.P.	DEEPAK KUMAR	G.A.
12	DF	BAIL/12245/2021 (Moradabad) Notice no: 2021/8408	ANSAR HUSAIN VS STATE OF U.P.	ZAFAR ABBAS	SAYYED KASHIF ABBAS RIZVI G.A.
13	PO	BAIL/13992/2021 (Saharanpur) Notice no: 2021/8887	SADDAM VS STATE OF U.P.	SHIVENDRA RAJ SINGHAL	CH. DIL NISAR G.A.

14	PO	BAIL/15561/2021 (Saharanpur) Notice no:2021/12223	JUNAID VS STATE OF U.P.	GAURAV KAKKAR	G.A.
15	PO	BAIL/19442/2021 (Sambhal (bheem Nagar)) Notice no:2021/15354	SHAREEF VS STATE OF U.P.	IRSHAD AHMAD	JAI SHANKER MALVIYA G.A.
16	DF	BAIL/29128/2021 (Mathura) Notice no:2021/27183	NARESH VS STATE OF U.P. AND ANOTHER	RAM KUMAR	SAIF NASEEM NEERAJ SEEROTIYA MOHAMMAD MAHTAB ALAM G.A.
17	DF	BAIL/29768/2021 (Baghpat) Notice no:2021/25548	SUKRAMPAL VS STATE OF U.P.	MOHIT SINGH	VIVEK KUMAR SINGH MAYANK YADAV G.A.
18	DF	BAIL/32021/2021 (Agra) Notice no:2021/28675	KHUSHI RAM VS STATE OF U.P. AND ANOTHER	RAM PRAKASH UPADHYAY	PIYUSH DUBEY G.A.
19	PO	BAIL/33954/2021 (Moradabad) Notice no:2021/30743	SONU SAINI VS STATE OF U.P. AND ANOTHER	VISHAL SINGH	RAJESH YADAV G.A.
20	PO	BAIL/35833/2021 (Amroha (jyotiba P Nagar)) Notice no:2021/34211	SHAZAR VS STATE OF U.P. AND ANOTHER	AJAY KUMAR MISHRA	NARESH SINGH TOMAR G.A.
21	PO	BAIL/35907/2021 (Firozabad) Notice no:2021/22551	PARSHOTTAM VS STATE OF U.P.	SANJAY KUMAR	ABDUL KHALIK G.A.
22	PO	BAIL/36110/2021 (Moradabad) Notice no:2021/34327 2021/34327	AKASH @ NETRAPAL SINGH VS STATE OF U.P.	MADAN SINGH	G.A.
23	PO	BAIL/36122/2021 (Farrukhabad) Notice no:2021/34084	ANAND VS STATE OF U.P.	RADHEY SHYAM YADAV	G.A.
24	PO	BAIL/36284/2021 (Jalaun) Notice no:2021/35045	VIKAS SINGH SENGAR @ BIKKI @ SONU VS STATE OF U.P.	VINOD KUMAR SINGH PARMAR	B.N.SINGH SANTOSH KUMAR SINGH G.A.
25	PO	BAIL/39946/2021 (Hathras (mahamaya Nagar)) Notice no:2021/34271	AWADHESH VS STATE OF U.P.	SUDHIR KUMAR AGARWAL RAM SANEHI YADAV	G.A.
26	PO	BAIL/42367/2021 (Farrukhabad) Notice no:2021/26158	SUDHAKAR VS STATE OF U.P.	SHAIENDRA KUMAR TRIPATHI	SATENDRA SINGH G.A.
27	PO	BAIL/42414/2021 (Aligarh) Notice no:2021/39063 2021/39063	SMT.PINKI AND ANOTHER VS STATE OF U.P.	MANOJ KUMAR SRIVASTAVA	AKHILESH G.A.
28	PO	BAIL/42438/2021 (Ghaziabad) Notice no:2021/37011	SHAUKAT ALI VS STATE OF U.P.	AYSHA BEGUM RIZWAN AHMAD(QURESHI)	G.A.
29	PO	BAIL/42459/2021 (Allahabad) Notice no:2021/26863	SAJAN KUMAR BIND VS STATE OF U.P AND ANOTHER	SITARAM PATEL VINOD KUMAR OJHA	G.A.
30	PO	BAIL/42480/2021 (Kanpur Dehat) Notice no:2021/39472	NIKHIL YADAV VS STATE OF U.P.	DAYA SHANKER PANDEY	G.A.
31	PO	BAIL/42502/2021 (Kanpur Nagar) Notice no:2021/38805	MOHIT SINGH @ CHANDAN VS STATE OF U.P.	SAURABH SRIVASTAVA	DEEPAK SINGH G.A.
32	PO	BAIL/42524/2021 (Gorakhpur) Notice no:2021/39346	USHA DEVI VS STATE OF U.P.	PRAMOD KUMAR SAHANI	NAVEEN KUMAR YADAV G.A.

33	PO	BAIL/42570/2021 (Basti) Notice no:2021/39718	PRITHVIRAJ VS STATE OF U.P.	GAURAV KUMAR SHUKLA	AKHILESH KUMAR MISHRA G.A.
34	PO	BAIL/42573/2021 (Kanpur Nagar) Notice no:2021/36390	SHIVPAL VS STATE OF U.P.	ANKIT SINGH	G.A.
35	PO	BAIL/42576/2021 (Bareilly) Notice no:2021/39357	RAJESH VS STATE OF U.P.	ANURAG KUMAR PANDEY	SUDEEP KUMAR KM. SURABHI G.A.
36	PO	BAIL/42584/2021 (Hapur (panchsheel Nagar)) Notice no:2021/39712	ADNAN VS STATE OF U.P.	KHALID MAHMOOD	G.A.
37	PO	BAIL/42632/2021 (Hapur (panchsheel Nagar)) Notice no:2021/40250	NAZIM @ KALI VS STATE OF U.P.	ASHOK KUMAR SINGH	G.A.
38	PO	BAIL/42636/2021 (Shahjahanpur) Notice no:2021/40267	BATESHWAR VS STATE OF U.P.	VIPUL SHUKLA RADHEY SHYAM SHUKLA	G.A.
39	DF- TU	BAIL/45027/2021 (Hapur (panchsheel Nagar)) Notice no:2021/42082 TIED UP (BAIL-3234-2021) Hapur (panchsheel Nagar) Decided on 25/03/2021	JITENDRA YADAV VS STATE OF U.P. JITENDRA YADAV VS STATE OF U.P.	MANOJ KUMAR TRIPATHI	G.A.
40	DF,IN	BAIL/45300/2021 (Ghaziabad) Notice no:2021/43232	VICKY JAISWAL VS STATE OF U.P.AND ANOTHER	MOHAMMAD ZAKIR	G.A.
41	PO	BAIL/45521/2021 (Hathras (mahamaya Nagar)) Notice no:2021/42031	RINKU VS STATE OF U.P.	PRAMOD KUMAR DWIVEDI	G.A.
42	PO	BAIL/47483/2021 (Kanpur Dehat) Notice no:2021/45197	SMT. MALTI DEVI (MOTHER IN LAW) VS STATE OF U.P.	YADAVENDRA DWIVEDI	G.A.
43	PO	BAIL/47525/2021 (Pilibhit) Notice no:2021/45201	RAJWATI VS STATE OF U.P.	JITENDRA KUMAR YADAV	G.A.
44	PO	BAIL/47531/2021 (Ghaziabad) Notice no:2021/43904	ISRAEIL VS STATE OF U.P. AND ANOTHER	SANTOSH KUMAR DUBEY	G.A.
45	PO	BAIL/47565/2021 (Agra) Notice no:2021/44397	MADAN VS STATE OF U.P.	RAM KER SINGH	G.A.
46	PO	BAIL/47669/2021 (Moradabad) Notice no:2021/45174	VEERU @ HARISH VS STATE OF U.P.	MUKESH JOSHI	G.A.
47	PO	BAIL/47670/2021 (Allahabad) Notice no:2021/44917	MOHD.SHAHRUKH VS STATE OF U.P.	SWATANTRA SINGH MANIK CHANDRA YADAV	G.A.
48	PO	BAIL/47692/2021 (Gorakhpur) Notice no:2021/42651	RAMESH URF MUNNA YADAV VS STATE OF U.P.	ABHAY KRISHNA SINGH SANJEEV KUMAR YADAV	G.A.
49		BAIL/49688/2021 (Jaunpur) Notice no:2021/46615	FAIZ VS STATE OF U.P.	PRATIBHA SINGH ASHOK KUMAR SINGH	G.A.
50		BAIL/49713/2021 (Varanasi) Notice no:2021/42716	VISHAL PRAJAPATI @ ASHISH KUMAR PRAJAPATI VS STATE OF U.P.	ASHISH KUMAR MISHRA ANUBHAV SHUKLA	G.A.

51		BAIL/49728/2021 (Kannauj) Notice no:2021/44131	MANMOHAN VS STATE OF U.P.	AKHIL KUMAR SHUKLA	G.A.
52		BAIL/49747/2021 (Azamgarh) Notice no:2021/46806	IMTIYAZ AHMAD VS STATE OF U.P. AND 2 OTHERS	AMIT DAGA VIPUL KUMAR SINGH	G.A.
53		BAIL/49828/2021 (Meerut) Notice no:2021/47791	MEHTAB VS STATE OF U.P.	AKASH TOMAR	G.A.
54		BAIL/49829/2021 (Budaun) Notice no:2021/47390	BABLU VS STATE OF U.P. AND 3 OTHERS	SANJIVE KUMAR GUPTA	G.A.
55		BAIL/49910/2021 (Kannauj) Notice no:2021/45737	RAJEEV KUMAR VS STATE OF U.P.	SUCHETA PATHAK HARE RAM	G.A.
56		BAIL/49938/2021 (Maharajganj) Notice no:2021/46884	DHANANJAY CHAUDHARY VS STATE OF U.P. AND 2 OTHERS	PRADEEP KUMAR	G.A.
57		BAIL/49940/2021 (Gorakhpur) Notice no:2021/44508	KRISHNAPAL NISHAD VS STATE OF U.P.	SNEHLATA SINGH K.K.RAO	G.A.
58		BAIL/49987/2021 (Varanasi) Notice no:2021/46915 2021/46915	PRAHLAD GUPTA VS STATE OF U.P. AND ANOTHER	DINESH PRATAP SINGH	G.A.
59		BAIL/49988/2021 (Kasganj (kanshiram Nagar)) Notice no:2021/46830	AMIT VS STATE OF U.P. AND 2 OTHERS	MOHAMMAD KHALID	G.A.
60	PO	BAILC/388/2021 (Meerut) Notice no:45147	TANVEER VS STATE OF U.P. AND ANOTHER	ALOK SAXENA INDRA RAJ	G.A.
61	PO	ABAIL/5791/2021 (Etawah) Notice no: 2021/5281	SHIVAM VS STATE OF U.P.	PIYUSH KUMAR SRIVASTAVA	G.A.
62	PO	ABAIL/8555/2021 (Hathras (mahamaya Nagar)) Notice no:2021/8815	AVDHESH KUMAR TYAGI VS STATE OF U.P.	KAUSHLESH DATT SHUKLA VIPIN CHANDRA PANDEY	G.A.
63	PO	ABAIL/13394/2021 (Allahabad) Notice no:2021/13790	VINAY SINGH PATEL VS STATE OF U.P.	SHAILENDRA SINGH	G.A.
64	PO	ABAIL/15148/2021 (Mathura) Notice no:2021/15153	VANDNA AND 3 OTHERS VS STATE OF U.P.	ASHUTOSH DIJUN	G.A.
65	PO	ABAIL/15162/2021 (Bijnor) Notice no:2021/15072	MOHD ANIS VS STATE OF U.P. AND ANOTHER	DIWAKAR SINGH BHUVNESH KUMAR SINGH	G.A.
66	PO	ABAIL/15450/2021 (Hathras (mahamaya Nagar)) Notice no:2021/15354	AVNEESH@ CHHOTU VS STATE OF U.P. AND 2 OTHERS	GARUN PAL SINGH	PRAMOD KUMAR DWIVEDI G.A.
67	PO	ABAIL/15567/2021 (Lalitpur) Notice no:2021/15437	SHANKAR KUSHWAHA VS STATE OF U.P.	NANHE LAL TRIPATHI	G.A.
68	PO	ABAIL/15738/2021 (Gautam Buddh Nagar) Notice no:2021/16205	SATYA PRAKASH RAJPUT VS STATE OF U.P. AND ANOTHER	BINOD KUMAR TRIPATHI	ADESH KUMAR DIXIT G.A.
69	PO	ABAIL/15960/2021 (S.r. Nagar (bhadohi)) Notice no:2021/16229	SANJAY DUBEY VS STATE OF U.P. AND 2 OTHERS	SHIV KANT MISHRA RAJIV KUMAR MISHRA	G.A.
70	PO	ABAIL/16237/2021 (Varanasi) Notice no:2021/15511	VIRENDRA SINGH VS STATE OF U.P. AND 2 OTHERS	DHIRAJ SINGH	DIWAKAR PRASAD TIWARI G.A.

71	PO	ABAIL/16277/2021 (Moradabad) Notice no:2021/15893	SHAKIR KHAN VS STATE OF U.P. AND 2 OTHER	SYED MOHAMMAD NAWAZ SHAHABUDDIN	SAIYAD IQBAL AHMED G.A.
72	PO	ABAIL/16925/2021 (Kanpur Dehat) Notice no:2021/17084	RAJAT SHUKLA @ AMIT SHUKLA AND 2 OTHERS VS STATE OF U.P. AND 3 OTHERS	V.K.S. SOMVANSHI	G.A.
73	PO	ABAIL/17932/2021 (Basti) Notice no:2021/18484	SHIV KARAN VS STATE OF U.P.	NARSINGH PANDEY	G.A.
74	PO	ABAIL/17933/2021 (Aligarh) Notice no:2021/18330	FARMAN VS STATE OF U.P. AND ANOTHER	SHRAVAN KUMAR SINGH	G.A.
75	PO	ABAIL/17944/2021 (Allahabad) Notice no:2021/18334	DEVASHISH LASKER VS STATE OF U.P.	SANTOSH KUMAR DUBEY ANIKET GUPTA VINAY RANJAN NIGAM	G.A.
76	PO	ABAIL/17956/2021 (Allahabad) Notice no:2021/18212	DEEPU DUBEY AND 4 OTHERS VS STATE OF U.P.	PANKAJ KUMAR DWIVEDI JAGADISH PRASAD YADAV	RAM VISHAL MISHRA SACHIN MISHRA G.A.
77	PO	ABAIL/18645/2021 (Moradabad) Notice no:2021/19020	VIRENDRA SINGH CHAUDHARY VS STATE OF U.P. AND ANOTHER	SHIV PRAKASH	G.A.
78	PO	ABAIL/18654/2021 (Mau) Notice no:2021/18754	MOHAMMAD TARIQ VS STATE OF U.P. AND ANOTHER	KAMAL KUMAR SINGH	G.A.
79	PO	ABAIL/18659/2021 (Auraiya) Notice no:2021/19012	RANVEER SINGH YADAV VS STATE OF U.P. AND ANOTHER	SHRI KRISHAN YADAV	G.A.
80	PO	ABAIL/18662/2021 (Meerut) Notice no:2021/18100	AAKASH @ SATNAM VS STATE OF U.P. AND ANOTHER	GAURAV KAKKAR	G.A.
81	PO	ABAIL/18667/2021 (Ballia) Notice no:2021/18962 2021/18962	SURYA PRATAP CHAURASIA VS STATE OF U.P.	PRAKHAR SARAN SRIVASTAVA SHASHI BHUSHAN KUNWAR	G.A.
82	PO	ABAIL/18675/2021 (Mau) Notice no:2021/15822	DEVNATH YADAV AND 5 OTHERS VS STATE OF U.P. AND ANOTHER	SHREE PRAKASH GIRI	G.A.
83	PO	ABAIL/18678/2021 (Allahabad) Notice no:2021/18798	MANOJ KUMAR BHARTIYA @ VIJAY KUMAR BHARTIYA VS STATE OF U.P. AND ANOTHER	NEERAJ SRIVASTAVA	G.A.
84	PO	ABAIL/18682/2021 (Bareilly) Notice no:2021/18207	GOPAL BABU MISHRA AND 5 OTHERS VS STATE OF U.P.	NILAM SHUKLA SURNEDRA PRASAD SHUKLA	G.A.
85		ABAIL/19079/2021 (Ghaziabad) Notice no:2021/19206	MANINDRA DHAMA VS STATE OF U.P. AND ANOTHER	VIKAS KUMAR	G.A.
86		ABAIL/19081/2021 (Sambhal (bheem Nagar)) Notice no:2021/19200	BHUDEV VERMA VS STATE OF U.P.	GIRISH KUMAR YADAV	G.A.
87		ABAIL/19085/2021 (Allahabad) Notice no:2021/19221	OM SINGH VS STATE OF U.P.	ANKITA SINGH ANITA SINGH	G.A.
88		ABAIL/19108/2021 (Gautam Buddh Nagar) Notice no:2021/19321	SUBHASH AND ANOTHER VS STATE OF U.P. AND ANOTHER	ALOK KUMAR SINGH	G.A.
89		ABAIL/19137/2021 (Sambhal (bheem Nagar)) Notice no:2021/19178	SMT. SAROJ VS STATE OF U.P AND ANOTHER	R.P.S. CHAUHAN	G.A.

90	ABAIL/19147/2021 (Sonbhadra) Notice no:2021/19330	HARI GOVIND VS STATE OF U.P. AND ANOTHER	RAKESH CHANDRA	G.A.
91	ABAIL/19149/2021 (Sonbhadra) Notice no:2021/19329	SURAJ TIWARI VS STATE OF U.P. AND ANOTHER	RAKESH CHANDRA	G.A.

ADDITIONAL/UNLISTED LIST

For Order

ECOURT CASES.

301	DF E-File	BAIL/29240/2021 (Meerut)	SAMEER AND ANOTHER VS STATE OF U.P.	A.C.SRIVASTAVA RAVITENDRA PRATAP SINGH CHANDEL DR. C.P. UPADHYAY ALOK KUMAR	
302	LAFP E-File	BAIL/21569/2021 (Etah)	RAMESH CHANDRA VS STATE OF U.P.	CHANDRAMA SINGH AJAY KUMAR	AMIT KUMAR PANDEY G.A.
303	DF E-File	ABAIL/12385/2021 (6273 Jhansi) 0589 8041)	HARSHAL PANDEY VS STATE OF U.P.	MAHESH DWIVEDI SAURABH SRIVASTAVA SHASHANK SHEKHAR DUBEY SAROJ KUMAR YADAV	KARTIKEYA SARAN G.A.
304	DF E-File	ABAIL/12787/2021 (Ghaziabad)	SATISH GUPTA (FATER-IN-LAW) AND 5 OTHERS VS STATE OF U.P.	SANTOSH KUMAR DUBEY	G.A.
For Order					
305	DF- TU	BAIL/40856/2020 (Allahabad) (BAIL-15271-2019) Allahabad Decided on 28/02/2020	VISHAL KESHARWANI VS STATE OF U.P. VISHAL KESHARWANI VS STATE OF U.P.	DHARMENDRA SINGH	PAVAN KUMAR MISHRA G.A.
306	PO	BAIL/5612/2017 (Bareilly) (BAIL-3758-2016) Bareilly Decided on 24/01/2017	RAMESH VS STATE OF U.P. RAMESH VS STATE OF U.P.	BHASKAR BHADRA	G.A.
307	PO	BAIL/21681/2018 (Shahjahanpur)	RAMKISHORE VS STATE OF U.P.	VINAY KUMAR TRIPATHI	SUSHIL SHUKLA G.A.
308	PO	BAIL/31189/2018 (Farrukhabad)	KULDEEP KUMAR VS STATE OF U.P.	RAJEEV UPADHYAY CHANDRA PRAKASH PANDEY	G.A.
309	PO	BAIL/45795/2018 (Muzaffar Nagar) (BAIL-41075-2015) Muzaffar Nagar Decided on 05/12/2017	RAJU VS STATE OF U.P.	PRADEEP KUMAR SRIVASTAVA PAVAN KUMAR SRIVASTAVA ASHEESH KUMAR TIWARI MOHD. MONIS MOHD. FAROOQ	G.A.
310	PO	BAIL/46166/2018 (Jaunpur)	AKHILESH UPADHYAY VS STATE OF U.P.	VINOD KUMAR YASHWANT SINGH ASHOK KUMAR PANDEY DINESH KUMAR MAURYA	SHASHIKANT MISHRA SANTOSH KUMAR TIWARI RAM RAKSHA YADAV G.A.
311	PO	BAIL/48290/2018 (Kanpur Dehat)	SANTOSH KUMAR SHARMA @ ANSHMONY VS STATE OF U.P.	DEEPLATA SANGAM SINGH RINKI GUPTA	DEV RAJ SINGH G.A.

312	PO	BAIL/2098/2019 (Meerut) (BAIL-7233-2016) Meerut Decided on 30/03/2018	GURDAYAL VS STATE OF U.P. GURDAYAL VS STATE OF U.P.	KAMAL KRISHNA (SENIOR ADVOCATE) SHASHI DHAR GOSWAMI	AMIT DAGA DILEEP KUMAR PANDEY G.A.
313	PO	BAIL/5093/2019 (Ghazipur)	SONU KUMAR VS STATE OF U.P.	SANJAY SINGH VIRENDRA KUMAR	PRAVEEN KUMAR SINGH G.A.
314	PO	BAIL/6512/2019 (Ghaziabad) (BAIL-25778-2017) Ghaziabad Decided on 16/05/2018	SUHAIL VS STATE OF U.P. SUHAIL VS STATE OF U.P.	ANAND PATI TIWARI ZIA NAZ ZAIDI	SYED ALI IMAM SUSHIL SHUKLA G.A.
315	PO	BAIL/11070/2019 (Kanpur Nagar)	ANIRUDDH KUSHWAHA VS STATE OF U.P.	NARENDRA SINGH PRAVEEN KUMAR TRIPATHI SHRI KRISHNA TRIPATHI MANVENDRA NATH SINGH	AJAY KUMAR GAUTAM G.A.
316	PO	BAIL/12927/2019 (Amroha (Jyotiba P Nagar))	BABBU VS STATE OF U.P.	AJAY KUMAR MISHRA MAHENDRA KUMAR SINGH CHAUHAN	G.A.
317	PO	BAIL/13981/2019 (Kushi Nagar)	JIYAUDDIN ANSARI VS STATE OF U.P.	ANOOP KUMAR SINGH	G.A.
318	PO	BAIL/23131/2019 (Sonbhadra)	DHARMENDRA KUMAR VS STATE OF U.P.	RIZWAN AHAMAD RAJRSHI GUPTA	MOHD. AMAN KHAN MD. AMAN KHAN G.A.
319	PO	BAIL/24825/2019 (Moradabad)	NEMPAL VS STATE OF U.P.	SUDHANSHU KUMAR GOUR HARI RAJESH KUMAR VISHWAKARMA RAJESH YADAV	PAWAN KUMAR SHUKLA G.A.
	With	BAIL-24618-2019 Moradabad	BHURE @ RAMESH PAL VS STATE OF U.P.	VINAY KUMAR PATHAK MANOJ PATHAK RAJESH YADAV	PAWAN KUMAR SHUKLA G.A.
320	PO	BAIL/28809/2019 (Farrukhabad)	SUDHIR VS STATE OF U.P. AND ANOTHER	DIGVIJAY SINGH SUDHIR KUMAR SINGH JITENDRA KUMAR MISHRA	G.A.
321	PO	BAIL/29205/2019 (Mathura)	PINDA @ SAHOON VS STATE OF U.P.	AMIT SINGH PANKAJ SHARMA	G.A.
322	PO	BAIL/32318/2019 (Mainpuri) (BAIL-50340-2017) Mainpuri Decided on 24/04/2019	TINKU VS STATE OF U.P. TINKU VS STATE OF U.P.	SARVESH	SUKESH KUMAR G.A.
323	PO	BAIL/32968/2019 (Firozabad)	RAMESH VS STATE OF U.P.	AVANISH KUMAR SHUKLA RAJESH KUMAR SINGH MITHILESH KUMAR SHUKLA	ARVIND AGRAWAL G.A.
324	PO	BAIL/36666/2019 (Deoria)	SUGREEV RAJBHAR VS STATE OF U.P. AND ANOTHER	RAJESH KUMAR DUBEY NARENDRA NATH TRIPATHI SHIVASARE	G.A.
325	PO	BAIL/40142/2019 (Kanpur Nagar)	MUNNA KHAN VS STATE OF U.P.	MANISH DEV SANTOSH KUMAR SHUKLA RAHUL ASTHANA	G.A.
326	PO	BAIL/41204/2019 (Gautam Buddh Nagar)	JITENDRA SINGH VS STATE OF U.P. AND ANOTHER	RAMANUJ TRIPATHI RAJENDRA KUMAR PANDEY	G.A.
327	PO	BAIL/43261/2019 (Allahabad)	VISHAL SINGH VS STATE OF U.P.	IMRAN ULLAH DHIRAJ SINGH RAJA ULLAH KHAN	PANKAJ DWIVEDI G.A.

	(BAIL-20525-2018) Allahabad Decided on 01/05/2019	VISHAL SINGH VS STATE OF U.P.		
328	PO BAIL/46142/2019 (Sambhal (bheem Nagar))	ARVIND VS STATE OF U.P.	SALMA BANO AMBER KHANNA RAJ KUMAR KHANNA BHARAT SINGH IRSHAD AHMAD	G.A.
329	PO BAIL/48546/2019 (Bulandshahr)	CHANDRA PRAKASH @ PINTU VS STATE OF U.P.	VIRENDRA SINGH SARVESH KUMAR DUBEY CHANDRA BHAN SINGH CHANDEL	YOGENDRA PAL SINGH G.A.
330	PO BAIL/50693/2019 (Kaushambi)	RAHUL VS STATE OF U.P.	FURQUAN AHMAD (ALVI) MOHAMMAD ATIF	MAZHAR ULLAH G.A.
331	LAFP BAIL/53130/2019 (Budaun)	KUNWARPAL VS STATE OF U.P.	MAHENDRA SINGH SANJIVE KUMAR GUPTA	G.A.
332	PO BAIL/55115/2019 (Aligarh)	VISHNU VS STATE OF U.P. AND ANOTHER	HAYA RIZVI PRABHA SHANKER MISHRA UPENDRA KUMAR PUSHKAR	NITIN RAJ SINGH RAJ SINGH G.A.
333	PO BAIL/4447/2020 (Amroha (jyotiba P Nagar))	SHAFEEN VS STATE OF U.P.	NAZRUL ISLAM JAFRI (SENIOR ADV.) SHUJAUDDIN ZAFEER AHMAD ZAFAR ABBAS RIZWAN AHAMAD SADAFUL ISLAM JAFRI	S.M. IQBAL HASAN ISTYAK KHAN G.A.
	With BAIL-4643-2020 Amroha (jyotiba P Nagar)	RIZWAN VS STATE OF U.P.	NAZRUL ISLAM JAFRI (SENIOR ADV.) SHUJAUDDIN ZAFEER AHMAD ZAFAR ABBAS SADAFUL ISLAM JAFRI	S,M, IQBAL HASAN SYED FARMAN AHMAD NAQVI (SENIOR ADV.) ISTYAK KHAN G.A.
334	PO BAIL/6752/2020 (Aligarh)	ROBBY VS STATE OF U.P.	ADITYA KUMAR TRIPATHI IMRAN ULLAH	G.A.
	(BAIL-1573-2019) Aligarh Decided on 20/05/2019	ROBBY VS STATE OF U.P.		
335	PO BAIL/8747/2020 (Hapur (panchsheel Nagar))	AMIT VS STATE OF U.P. AND ANOTHER	SANJEEV KUMAR TYAGI SUSHIL KUMAR DUBEY	DHIRENDRA KUMAR VERMA G.A.
336	PO BAIL/10519/2020 (Aligarh)	MORDHWAJ SINGH VS STATE OF U.P.	SUBHASH CHANDRA RAGHAV ABHISHEK MAYANK SWATI AGRAWAL SRIVASTAVA	ABHISHEK MISHRA G.A.
337	PO BAIL/16293/2020 (Mirzapur)	CHHABIRAJ @ CHHANGUR VS STATE OF UP	SHRI PRAKASH DWIVEDI	G.A.
338	PO BAIL/16967/2020 (Moradabad)	TEJPAL VS STATE OF U.P.	JAI SINGH YADAV	G.A.
339	PO BAIL/19704/2020 (Kannauj)	PRADEEP YADAV VS STATE OF U.P.	JADU NANDAN YADAV AGNIVESH ANJANI KUMAR DUBEY SHAIENDRA KUMAR TRIPATHI	PURUSHOTTAM MAURYA G.A.
340	PO BAIL/20865/2020 (Agra)	DURGESH @ ASHU @ DURGENDRA VS STATE OF U.P.	SATISH CHANDRA JAISWAL GOPAL DAS SRIVASTAVA SATENDRA KUMAR SINGH ASHOK KUMAR MISHRA	G.A.
341	PO BAIL/24357/2020 (Bulandshahr)	KRISHNA KUMAR VS STATE OF U.P.	RAM BAHADUR SINGH	G.A.

342	PO	BAIL/26979/2020 (Agra)	BANWARI @ BANIA VS STATE OF U.P.	AJAY KUMAR PANDEY	G.A.
343	PO	BAIL/27537/2020 (Allahabad)	PRANESH @ GOVIND TRIPATHI VS STATE OF U.P.	ANIL KUMAR SRIVASTAVA (SENIOR ADV.) SUNIL KUMAR SINGH	G.A.
344	PO	BAIL/27714/2020 (Kasganj (kanshiram Nagar))	AFSAR VS STATE OF U.P.	RAJIV LOCHAN SHUKLA VIPIN KUMAR	JITENDRA KUMAR MISHRA ISTYAK KHAN G.A.
345	LAFP	BAIL/28834/2020 (Azamgarh)	SMT. PRABHAWATI DEVI VS STATE OF U.P.	GIRI RAM RAWAT INDRA DEO MISHRA MANISH TIWARI ALKA UPADHYAY SHRI RAM (RAWAT)	SHAMBHAVI NANDAN G.A.
346	PO	BAIL/29987/2020 (Ballia)	TULSI RAJBHAR VS STATE OF U.P. AND 2 OTHERS	AJEET KUMAR SINGH	DHIRAJ SINGH G.A.
347	PO	BAIL/30637/2020 (Gautam Buddh Nagar)	SITESH VS STATE OF U.P.	ROHAN GUPTA RAHUL SINGH DAHIYA PURNENDU BAJPAI PRAVESH KUMAR ANKIT SARAN	AMIR KHAN G.A.
348	PO	BAIL/31581/2020 (Kaushambi)	SHANKAR DAYAL VS STATE OF U.P.	SUSHIL KUMAR DWIVEDI MANISH KUMAR DWIVEDI	ABHISHEK MISHRA DHIRENDRA BABU MISHRA G.A.
349	PO	BAIL/32388/2020 (Bareilly) (BAIL-29939-2018) Bareilly Decided on 24/09/2018	ANIL VS STATE OF U.P. AND ANOTHER ANIL VS STATE OF U.P.	SANTOSH KUMAR MISHRA KRISHNA GOPAL	G.A.
350	PO	BAIL/34437/2020 (Kaushambi)	DILEEP VS STATE OF U.P AND 2 OTHERS	ANKITA SINGH SHARAD SARAN SRIVASTAVA	G.A.
351	PO	BAIL/34945/2020 (Saharanpur)	AASHU VS STATE OF U.P.	RAM KER SINGH SYED ABID ALI NAQVI MOHAMMAD KHALID HAUSILA PRASAD	G.A.
352	PO	BAIL/37262/2020 (Ghaziabad) (BAIL-50545-2019) Ghaziabad Decided on 05/12/2019	SMT. POOJA VS STATE OF U.P. SMT. POOJA VS STATE OF U.P.	SUJATA CHOUDHARY PRAKASH CHANDRA SRIVASTAVA RAKESH KUMAR SINGH MOHIT KUMAR SINGH	SUNIL KUMAR UPADHYAY G.A.
353	PO	BAIL/37268/2020 (Muzaffar Nagar)	GUDDU VS STATE OF U.P.	ASHEESH KUMAR TIWARI	G.A.
354	PO	BAIL/38214/2020 (Gorakhpur) (BAIL-34097-2016) Gorakhpur Decided on 09/09/2019	SONU YADAV @ SOMU YADAV @ SURENDRA PRAKASH YADAV VS STATE OF U.P. SONU YADAV ALIAS SOMU YADAV @ SURENDRA PRAKASH YADAV VS STATE OF U.P.	BRIJESH KUMAR YADAV	G.A.
355	PO	BAIL/38363/2020 (Bareilly)	CHANDANI VS STATE OF U.P.	PANKAJ KUMAR TYAGI ANUBHAV SHUKLA ANURAG KUMAR	EHTESHAM AFSAR KHAN KULDEEP SINGH YADAV G.A.
356	PO	BAIL/39226/2020 (Ballia)	HEVANACHAL RAJBHAR VS STATE OF U.P.	RAM KIRSHNA YADAV	G.A.

357	PO	BAIL/40932/2020 (Gorakhpur)	CHOTU @ SHIVNATH SONKAR VS STATE OF U.P.	SANJEEV KUMAR SINGH	G.A.
358	PO	BAIL/40965/2020 (Aligarh)	ROHIT KUMAR @ LALARAM VS STATE OF U.P.	SUSHIL KUMAR	P.DIXIT P. DIXIT G.A.
359	PO	BAIL/41234/2020 (Kushi Nagar)	MUNNA VS STATE OF U.P.	ARVIND PRABODH DUBEY ASHOK KUMAR GIRI RAJESH KUMAR SINGH	G.A.
360	PO	BAIL/41326/2020 (Etah)	VIKRAM VS STATE OF U.P.	DEVENDRA MISHRA YOGENDRA MISRA	G.A.
361	PO	BAIL/41331/2020 (Ghaziabad)	SHAILENDRA @ SHALLY VS STATE OF U.P.	PUNIT KUMAR GUPTA PRAMOD KUMAR VISHWAKARMA SHESHADRI TRIVEDI SWETASHWA AGARWAL	MANI YAGYESH TRIPATHI RAMA SHANKAR MISHRA MANOJ KUMAR TRIPATHI CHANDRA PRAKASH PANDEY G.A.
		(BAIL-6730-2018) Ghaziabad Decided on 01/05/2019	SHAILENDRA @ SHALLY VS STATE OF U.P.		
362	PO	BAIL/41410/2020 (Mathura)	RAVI VS STATE OF U.P.	KARTIKEY SINGH	G.A.
363	PO	BAIL/42080/2020 (Bareilly)	DHEERAJ SARAN RASTOGI VS STATE OF U.P.	AMIT KUMAR SRIVASTAVA	G.A.
364	PO	BAIL/43677/2020 (Moradabad)	SATYABHAN @ KINNU VS STATE OF U.P. AND ANOTHER	MUKTESH SINGH P.H. VASHISHTHA	BABU RAM YADAV PRADEEP KUMAR YADAV G.A.
365	PO	BAIL/44704/2020 (Mainpuri)	DEEPU @ DEEP SINGH VS STATE OF U.P.	ANURAG DUBEY	RAJESH KUMAR YADAV G.A.
366	PO	BAIL/45204/2020 (Kushi Nagar)	ROHIT VS STATE OF U.P.	NAGENDRA KUMAR SINGH	LALJI YADAV YASHPAL YADAV G.A.
367	PO	BAIL/45241/2020 (Kanpur Nagar)	ANAND SINGH VS STATE OF U.P. AND ANOTHER	VIRENDRA SINGH SARVESH KUMAR DUBEY	G.A.
368	PO	BAIL/46471/2020 (Varanasi)	CHANDAN KUMAR HARIJAN VS STATE OF U.P. AND ANOTHER	SURENDRA KUMAR CHAUBEY	G.A.
369	PO	BAIL/46924/2020 (Aligarh)	RAHUL VS STATE OF U.P.	SYED AHMED FAIZAN DUR VIJAY SINGH	MANOJ KUMAR SRIVASTAVA G.A.
		(BAIL-16175-2019) Aligarh Decided on 03/12/2019	RAHUL VS STATE OF U.P.		
370	PO	BAIL/49309/2020 (Saharanpur)	MUZAFFAR KHAN VS STATE OF U.P.	RATISH KUMAR SINGH	G.A.
		(BAIL-23165-2019) Saharanpur Decided on 03/06/2019	MUZAFFAR KHAN VS STATE OF U.P.		
371	PO	BAIL/49622/2020 (Jaunpur)	SUJEET YADAV VS STATE OF U.P.	MUKTESH KUMAR SINGH	G.A.
372	PO	BAIL/49685/2020 (Gorakhpur)	AJEET YADAV VS STATE OF U.P.	MAN MOHAN MISHRA	G.A.
		(BAIL-24323-2016) Gorakhpur Decided on 30/07/2019	AJEET YADAV VS STATE OF U.P.		

373	WC	BAIL/49853/2020 (Etawah)	LAVKUSH VS STATE OF U.P.	AKASH MISHRA	G.A.
374	PO	BAIL/1155/2021 (S.r. Nagar (bhadohi))	SMT. RAM PATTI DEVI VS STATE OF U.P.	RAM SUPHAL SHUKLA VIKAS SRIVASTAVA PRADEEP KUMAR	SHASHI KANT SINGH G.A.
375	PO	BAIL/1158/2021 (Bijnor)	ARJUN VS STATE OF U.P.	BHUVNESH KUMAR SINGH	G.A.
376	PO	BAIL/4027/2021 (Lalitpur)	SEVAK VS STATE OF U.P.	NANHE LAL TRIPATHI	G.A.
377	PO	BAIL/4696/2021 (Bijnor)	HARI SINGH AND ANOTHER VS STATE OF U.P.	SHEKHAR SRIVASTAVA KIRTI KUMAR NIRKHI SHOBHIT SAXENA	G.A.
378	WC	BAIL/4713/2021 (Auraiya)	TARUN KUMAR VS STATE OF U.P.	AMIT RAI PANKAJ SRIVASTAVA ANAND PATI TIWARI	DHIRENDRA KUMAR VERMA G.A.
379	PO	BAIL/5558/2021 (Shahjahanpur)	GAURAV @ PRIYANSHU VS STATE OF U.P. AND ANOTHER	DEO DAYAL NAMIT SRIVASTAVA RAJA ULLAH KHAN	G.A.
380	PO	BAIL/6837/2021 (Varanasi)	PRADEEP GIRI VS STATE OF U.P.	RANG RAJ GIRI JYOTI GIRI	RAGHVENDRA YADAV G.A.
381	PO	BAIL/7775/2021 (Agra)	TARA VS STATE OF U.P. AND ANOTHER	AVNISH KUMAR SRIVASTAVA PRIYANKA SHARMA PREM CHANDRA DWIVEDI AMRIT SHANKER DUBEY	LAVESH SHARMA G.A.
382	PO	BAIL/9967/2021 (Jhansi)	GOPAL VS STATE OF U.P.	CHANDRA JEET SINGH RAN JEET SINGH ANIL KUMAR VERMA	DHIRENDRA KUMAR VERMA G.A.
383	PO	BAIL/10143/2021 (Shahjahanpur)	SANJEEV VS STATE OF U.P.	OM NARAYAN PANDEY	G.A.
384	PO	BAIL/10927/2021 (Allahabad)	RADHESHYAM KANAUJIYA VS STATE OF U.P. AND NOTHER	PRAMOD KUMAR SHUKLA MAIKU LAL MAURYA	G.A.
385	PO	BAIL/11524/2021 (Sambhal (bheem Nagar))	NEERAJ VS STATE OF U.P.	SHIV PRAKASH MADAN SINGH	PANKAJ KUMAR GUPTA ANUJ KUMAR GUPTA G.A.
386	PO	BAIL/13916/2021 (Etawah)	GOPAL ALIAS SUKHVEER VS STATE OF U.P.	SUNIL SINGH RAJ KUMAR MISHRA	SHIVANAND MISHRA G.A.
387	PO	BAIL/14528/2021 (Kushi Nagar)	SMT. SONMATI VS STATE OF U.P.	ARCHANA SINGH SADHANA SINGH	SHYAM MOHAN SINGH G.A.
		(BAIL-36402-2018) Kushi Nagar Decided on 12/10/2020	BHIKHAM VS STATE OF U.P.		
		(BAIL-36525-2018) Kushi Nagar Decided on 12/10/2020	SONMATI VS STATE OF U.P.		
	With	BAIL-14214-2021 Kushi Nagar	BHIKHAM VS STATE OF U.P.	ARCHANA SINGH SADHANA SINGH	SHYAM MOHAN SINGH G.A.
388	PO	BAIL/14869/2021 (Kanpur Nagar)	SANJAY VS STATE OF U.P.	PHOOL SINGH YADAV	SUSHIL SHUKLA G.A.
389	PO	BAIL/15610/2021 (Jaunpur)	LAXMIKANT VS STATE OF U.P.	NARENDRA SINGH	G.A.

		(BAIL-40873-2020) Jaunpur Decided on 18/01/2021	LAXMIKANT VS STATE OF U.P.		
390	PO	BAIL/16012/2021 (Varanasi)	VISHAL SINGH VS STATE OF U.P.	PRAVEEN KUMAR SINGH SYED IMRAN IBRAHIM	SUNIL KUMAR SINGH G.A.
	With	BAIL-15734-2021 Varanasi	PRABHAKAR UPADHYAY VS STATE OF U.P.	PRAVEEN KUMAR SINGH MANISH TIWARY(SENIOR ADV.) SYED IMRAN IBRAHIM	SUNIL KUMAR SINGH G.A.
391	PO	BAIL/20677/2021 (Sant Kabir Nagar)	FARHAT PARVEEN VS STATE OF U.P.	PRABHA SHANKER MISHRA KRISHNAM PANDEY SUMIT KUMAR SRIVASTAVA	G.A.
392	PO	BAIL/21346/2021 (Maharajganj)	RAJ KUMAR VS STATE OF U.P.	MOHD. SAMIUZZAMAN KHAN	G.A.
		(BAIL-29941-2020) Maharajganj Decided on 07/10/2020	RAJ KUMAR VS STATE OF U.P.		
393	PO	BAIL/24204/2021 (Meerut)	SANJAY VS STATE OF U.P.	AMAR JEET UPADHYAY	G.A.
394	PO	BAIL/25994/2021 (Kannauj)	POONAM VS STATE OF U.P.	SANJEEV KUMAR TRIVEDI	G.A.
395	PO	BAIL/29601/2021 (Allahabad)	ANAND KUSHWAHA VS STATE OF U.P.	RIZWAN ULLAH SIDDIQUI	JEETENDRA SINGH G.A.
396	PO	BAILC/294/2019 (Mau)	LAL BAHADUR MAURYA VS STATE OF U.P. AND ANOTHER	AJEET KUMAR YADAV	ANIL KUMAR SINGH G.A.
397	PO	BAILC/297/2019 (Meerut)	GULAFSHA VS STATE OF U.P. AND ANOTHER	LAXMI KANT BHATT	MOHAMMAD ZAKIR G.A.
398	PO	BAILC/12/2020 (S.r. Nagar (bhadohi))	DHARMRAJ VS STATE OF U.P. AND 3 OTHERS	ASHOK KUMAR SINGH	SUNIL KUMAR YADAV G.A.
399	PO	BAILC/41/2020 (Ghaziabad)	JAI PAL SINGH VS STATE OF U.P. AND ANOTHER	SARWAR ALI SIDDIQUE NAZIA ILYAS	RAJESH KUMAR SRIVASTAVA VIRENDRA KUMAR SRIVASTAVA G.A.
400	PO	BAILC/191/2020 (Firozabad)	PAVNENDRA SINGH VS STATE OF U.P. AND ANOTHER	AVANISH KUMAR SHUKLA MITHILESH KUMAR SHUKLA	SATENDRA SINGH MUKESH KUMAR G.A.
401	PO	BAILC/156/2021 (Siddharth Nagar)	ABDUL HAMID VS STATE OF U.P. AND ANOTHER	URMILA TRIPATHI JAGDISH PRASAD TRIPATHI	G.A.
		(ABAIL-610-2021) Siddharth Nagar Decided on 09/02/2021	SUBHAWATI VS STATE OF U.P.		
402	PO	ABAIL/672/2020 (Bulandshahr)	MAHENDRA VS STATE OF U.P.	CHANDRA KANT BHARADWAJ	ANKIT SARAN G.A.
403	PO	ABAIL/716/2020 (Bijnor)	JAVED AFTAB AND ANOTHER VS STATE OF U.P.	IMRAN ULLAH VINEET VIKRAM	G.A.
404	PO	ABAIL/1066/2020 (Gorakhpur)	SANDEEP OJHA AND ANOTHER VS STATE OF U.P.	SHAI LENDRA KUMAR SINGH	G.A.
405	PO	ABAIL/1338/2020 (Gorakhpur)	RAM SAJAN VS STATE OF U.P.	SATYAWAN SHAHI	G.A.

406	PO	ABAIL/1566/2020 (Shamli (prabudh Nagar))	RESHMA VS STATE OF U.P.	RAKESH SINGH	G.A.
407	PO	ABAIL/1581/2020 (Farrukhabad)	MAMTA DEVI VS STATE OF U.P.	PRATEEK PRAJAPATI	G.A.
408	PO	ABAIL/7232/2020 (Kanpur Nagar)	ARVIND CHAURASIA AND 3 OTHERS VS STATE OF U.P.	PRASHANT KUMAR SINGH	G.A.
409	PO	ABAIL/5752/2021 (Amroha (jyotiba P Nagar))	SATISH AND ANOTHER VS STATE OF U.P. AND ANOTHER	DHIRENDRA KUMAR SRIVASTAVA	G.A.
410	PO	ABAIL/6045/2021 (Etawah)	SHIVVEER VS STATE OF U.P. AND ANOTHER	RAJIV SISODIA KUMAR VIKRANT	G.A.
411	PO	ABAIL/14966/2021 (Jaunpur)	RAJESH AND 3 OTHERS VS STATE OF U.P AND 2 OTHERS	NURUDDIN KHAN	VISHAL KASHYAP G.A.

SAMPLE

AT 10:00 AM
(Court No.69)
HON'BLE JUSTICE AJIT SINGH

e-Court

FRESH LIST

Fresh

ECOURT CASES.

1	PO E-File	BAIL/22180/2021 (Mirzapur) Notice no:2021/19088	RATNESH VS STATE OF U.P. AND ANOTHER	VIVEK SINGH	G.A.
2	E-File	ABAIL/19077/2021 (Jalaun) Notice no:2021/19204	KARUNENDRA TIWARI @ BHURA VS STATE OF U.P. THROUGH SECRETARY HOME AT LUCKNOW	B.N.SINGH	G.A.
3	E-File	ABAIL/19078/2021 (Jalaun) Notice no:2021/19205 Notice no:NULL	KARUNENDRA TIWARI @ BHURA VS STATE OF U.P. AND ANOTHER	MANISH KUMAR SINGH B.N.SINGH	G.A.
Fresh					
4	TU,P O	BAIL/9305/2021 (Kannauj) Notice no: 2021/5917 TIED UP (BAIL-48963-2019) Kannauj Decided on 11/12/2019	RAM KARAN @ CHHOTAY YADAV VS STATE OF U.P. RAM KARAN @ CHHOTAY YADAV VS STATE OF U.P.	SHAIENDRA KUMAR TRIPATHI	G.A.
5	DF	BAIL/13723/2021 (Shahjahanpur) Notice no: 2021/10226 2021/10226 (BAIL-31911-2020) Shahjahanpur e-file Decided on 01/12/2020	PRABHAT KUMAR VS STATE OF U.P. NIKHIL MISHRA VS STATE OF U.P.	KULDEEP JOHRI	SURESH DHAR DWIVEDI G.A.
	With	BAIL-13594-2021 Shahjahanpur	ROHIT KUMAR VARMA VS STATE OF U.P.	KULDEEP JOHRI	SURESH DHAR DWIVEDI G.A.
6	TU,P O	BAIL/30669/2021 (Deoria) Notice no:2021/26772 TIED UP (BAIL-10000-2018) Deoria Decided on 03/11/2020	JITENDRA SINGH VS STATE OF U.P. JITENDRA SINGH VS STATE OF U.P.	DEEP CHAND SINGH	SUGENDRA KUMAR YADAV ANAND PRAKASH SRIVASTAVA G.A.
7	DF	BAIL/31193/2021 (Bijnor) Notice no:2021/28223 2021/28223	MALKHAN VS STATE OF U.P. AND ANOTHER	VED PRAKASH MISHRA	G.A.
8	PO	BAIL/32235/2021 (Allahabad) Notice no:2021/29207 2021/29207	BIRANU KOL VS STATE OF U.P.	RAM SUPHAL SHUKLA	G.A.
9	DF	BAIL/34701/2021 (Firozabad) Notice no:2021/33136 2021/33136	KISHAN PAL@ KISHAN VS STATE OF U.P. AND ANOTHER	ARIMARDAN YADAV JADU NANDAN YADAV	G.A.

10	PO	BAIL/35274/2021 (Basti) Notice no:2021/31600	MADHESH KUMAR @ GOPAL DWIVEDI VS STATE OF U.P.	SURESH CHANDRA PANDEY	G.A.
11	PO	BAIL/42543/2021 (Etah) Notice no:2021/40048	CHARAN SINGH @ BABLOO VS STATE OF U.P. AND ANOTHER	VIPIN KUMAR	AJENDRA KUMAR G.A.
12	PO	BAIL/42564/2021 (Kanpur Dehat) Notice no:2021/40140	SANDHYA DEVI @ MUNIYA VS STATE OF U.P.	LAL MANI TRIPATHI	G.A.
13		BAIL/49736/2021 (Varanasi) Notice no:2021/46711	RAJENDRA UPADHYAY VS STATE OF U.P.	PRABHA UPADHYAY R P RAJAN	G.A.
14		BAIL/49827/2021 (Varanasi) Notice no:2021/47670	RADHESHYAM VS STATE OF U.P.	HARSHIT KUMAR SINGH PANKAJ ROY	G.A.
15		BAIL/49851/2021 (Mau) Notice no:2021/45289	MANJAR VS STATE OF U.P. AND ANOTHER	SUDARSHAN SINGH ANURAG PANDEY	G.A.
16		BAIL/49969/2021 (Shahjahanpur) Notice no:2021/45866	JAVED VS STATE OF U.P.	ANEES AHMAD	G.A.
17		BAIL/49977/2021 (Sambhal (bheem Nagar)) Notice no:2021/45153	PRATAP VS STATE OF U.P.	BHESHAJ PURI	G.A.
18	PO	ABAIL/11034/2021 (Deoria) Notice no:2021/10585	NARENDRA KUMAR YADAV VS STATE OF U.P. AND ANOTHER	BRIJESH KUMAR MISHRA	G.A.
19	PO	ABAIL/11775/2021 (Aligarh) Notice no:2021/10983	RAVI @ RAVI GOLA AND 2 OTHERS VS STATE OF U.P.	PRADEEP KUMAR TIWARI	OM PRAKASH CHAUBE G.A.
20	PO	ABAIL/15226/2021 (Jaunpur) Notice no:2021/15061	NIRAJ KUMAR SINGH AND 4 OTHERS VS STATE OF U.P.	PRAVIN KUMAR MISHRA	G.A.
21	PO	ABAIL/18656/2021 (Kanpur Nagar) Notice no:2021/18715	RAM NATH MANOHAR VS STATE OF U.P.	KUNDAN RAI ASHOK KUMAR LAL	G.A.
22		ABAIL/19058/2021 (Azamgarh) Notice no:2021/19041	MUNNI BANO @ KAUSHAR JAHAN VS STATE OF U.P. AND ANOTHER	KAILASH PRAKASH PATHAK	G.A.
23		ABAIL/19059/2021 (Bulandshahr) Notice no:2021/2282	M/S V.K. TRADERS VS UNION OF INDIA AND 3 OTHERS	VISHAKHA PANDE ATIQR RAHMAN SIDDIQUI	DILEEP CHANDRA MATHUR KRISHNA AGARAWAL
24		ABAIL/19080/2021 (Bulandshahr) Notice no:2021/19294	BITTU VS STATE OF U.P. AND 2 OTHERS	SHASHI KUMAR VERMA	
25		ABAIL/19088/2021 (Ballia) Notice no:2021/19362	MOHAN VERMA AND 3 OTHERS VS STATE OF U.P. AND 3 OTHERS	MANOJ KUMAR KESHARI BEERENDRA SINGH PAL	G.A.
26		ABAIL/19092/2021 (Hapur (panchsheel Nagar)) Notice no:2021/19227	LACHCHHI GIRI VS STATE OF U.P. AND 2 OTHERS	PAWAN GIRI	G.A.
27		ABAIL/19104/2021 (Bareilly) Notice no:2021/19198	SMT. HARPYARI AND ANOTHER VS STATE OF U.P. AND ANOTHER	SUDARSHAN SINGH	G.A.
28		ABAIL/19106/2021 (Mahoba) Notice no:2021/19047	TILAK SINGH VS STATE OF U.P AND ANOTHER	LOK NATH SHUKLA MAHENDRA KUMAR KHARE	G.A.
29		ABAIL/19109/2021 (Gautam Buddh Nagar) Notice no:2021/19370	BHUPENDRA SINGH VS STATE OF U.P.	SHAIENDRA SINGH RATHORE	G.A.

30	ABAIL/19110/2021 (Meerut) Notice no:2021/19383	DHARMPAL AND ANOTHER VS STATE OF U.P. AND ANOTHER	PRADEEP KUMAR RAI DIPENDRA KUMAR	G.A.
31	ABAIL/19132/2021 (Mathura) Notice no:2021/19363	CHARAN SINGH VS STATE OF U.P. AND ANOTHER	KARAN SINGH YADAV	G.A.

ADDITIONAL/UNLISTED LIST

For Order

301	DF BAIL/34343/2020 (Kushi Nagar)	RAJU @ RAKESH CHAUHAN VS STATE OF U.P.	SANJAI KUMAR SINGH	G.A.
302	DF BAIL/4074/2021 (Basti)	RAM CHARAN VS STATE OF U.P.	UMA NATH PANDEY SHIV RAM DUBEY	G.A.
303	PO BAIL/20334/2017 (Agra) (BAIL-1288-2017) Agra Decided on 10/01/2017	AMAN VS STATE OF U.P. AMAN VS STATE OF U.P.	GAGAN MEHTA PREM SHANKER PRASAD JAGDISH MISHRA PANKAJ DWIVEDI	SYED MOHAMMAD ABBAS ABDY VINOD KUMAR MAURYA G.A.
304	PO BAIL/18170/2019 (S.r. Nagar (bhadohi))	TARKESHWAR TIWARI VS STATE OF U.P.	VIVEK SHUKLA AMIT KUMAR TIWARI SURYA PRATAP SINGH PARMAR NARENDRA DEO SHUKLA	DEVASHISH TRIPATHI BRIJ GOPAL G.A.
305	PO BAIL/20505/2019 (Allahabad)	JEET LAL VS STATE OF U.P.	AMIT KUMAR TIWARI VIVEK SHUKLA SUNEEL KUMAR MISHRA PRAMOD KUMAR MISHRA NARENDRA DEO SHUKLA	G.A.
306	LAFP BAIL/55760/2019 (Etawah)	VINAY KUMAR VS STATE OF U.P.	AKASH MISHRA KRISHAN MOHAN MISHRA	AWADH BIHARI PANDEY G.A.
307	PO BAIL/22193/2020 (Ghaziabad)	MANISH VS STATE OF U.P.	AWADHESH KUMAR MISHRA	G.A.
308	PO BAIL/27600/2020 (Kushi Nagar)	DHARAMA ALIAS DEEPAK CHAUHAN VS STATE OF U.P.	NARENDRA NATH TRIPATHI	G.A.
309	PO BAIL/35682/2020 (Kanpur Nagar)	RAM VILASH VS STATE OF U.P.	P.K. SINGH KUNWAR AJAY SINGH	MAHENDRA KUMAR YADAV G.A.
310	PO BAIL/37389/2020 (Hamirpur)	PANKAJ PAL VS STATE OF U.P. AND ANOTHER	SHASHANK SHEKHAR DUBEY MAHESH DWIVEDI SAROJ KUMAR YADAV TARUN KUMAR TRIPATHI RAJA RAM KUSHWAHA	VINAY KUMAR PAL BIPIN KUMAR G.A.
311	PO BAIL/38970/2020 (Jaunpur)	VIJAY BHAN VS STATE OF U.P.	MANOJ KUMAR ADARSH BHUSHAN	CHARAN SINGH G.A.
312	PO BAIL/42754/2020 (Fatehpur)	JAIKARAN PAL VS STATE OF U.P.	SUDHIR KUMAR AGARWAL MANVENDRA SINGH	G.A.
313	WC BAIL/44815/2020 (Meerut)	SONU VS STATE OF U.P.	SUBHASH CHANDRA YADAV	G.A.
314	PO BAIL/45512/2020 (Mau)	DABLU @ SATISH VS STATE OF U.P. AND ANOTHER	JITENDRA SINGH HARE RAM PANDEY	G.A.
315	PO BAIL/45980/2020 (Mathura)	SAKIR @ NASHEDI VS STATE OF U.P.	ASHISH GOYAL AMRIT SHANKER DUBEY	RAJESH KUMAR DUBEY G.A.

316	PO	BAIL/48549/2020 (Rampur)	RAJABUL @ CHIKNA VS STATE OF U.P.	VIVEK KUMAR MISHRA	G.A.
		(BAIL-6964-2018) Rampur Decided on 19/07/2019	RAJABUL @ CHIKNA VS STATE OF U.P.		
317	PO	BAIL/1070/2021 (Hathras (mahamaya Nagar))	KESHAV VS STATE OF U.P.	SAMIR KUMAR GARG SATYENDRA SINGH RAJEEV KUMAR TIWARI	G.A.
318	PO	BAIL/2952/2021 (Basti)	SANJAY KUMAR PANDEY VS STATE OF U.P.	GAURAV KUMAR SHUKLA	SURENDRA KUMAR TIWARI G.A.
319	PO	BAIL/7232/2021 (Kanpur Nagar)	SUNIL KUMAR VS STATE OF U.P.	DHEERAJ KUMAR PANDEY RAJESH DWIVEDI NRIPENDRA KUMAR DWIVEDI	SANJEEV KUMAR SHARMA VINAY KUMAR G.A.
320	PO	BAIL/9187/2021 (Firozabad)	SUNNY YADAV @ AHMAD HUSAIN VS STATE OF U.P.	BHUPESH KUMAR SINGH UMESH VATS SANTOSH KUMAR SHUKLA	G.A.
321	WC	BAIL/10819/2021 (Allahabad)	SURESH VIND VS STATE OF U.P.	DHARMENDRA KUMAR NIRANKARI D.M.TRIPATHI	G.A.
322	DF	ABAIL/14707/2021 (Etawah)	KRISHNA MURARI VS STATE OF U.P.	SANJAY MISHRA	DINESH KUMAR VERMA G.A.
323	PO	ABAIL/5707/2020 (Allahabad)	AMIT MISHRA VS STATE OF U.P. AND ANOTHER	PAVAN KUMAR RAJSHEKHAR SRIVASTAVA	DHIRENDRA KUMAR SRIVASTAVA RAJESH KISHORE SRIVASTAVA G.A.
	With	ABAIL-5711-2020 Allahabad	SARITA MISHRA AND ANOTHER VS STATE OF U.P. AND ANOTHER	PAVAN KUMAR RAJSHEKHAR SRIVASTAVA	G.A.

AT 10:00 AM
(Court No.70)
HON'BLE JUSTICE RAJENDRA KUMAR -IV

e-Court

FRESH LIST

Fresh

ECOURT CASES.

1	PO E-File	BAIL/23194/2021 (Firozabad) Notice no:2021/20245	ADITYA VS STATE OF U.P.	RISHABH AGARWAL	G.A.
2	PO E-File	BAIL/25339/2021 (Meerut) Notice no:2021/21035 Notice no:NULL	VIPIN VS STATE OF UP	SADAFUL ISLAM JAFRI	MAYANK YADAV VIVEK KUMAR SINGH
3	PO E-File	BAIL/26043/2021 (Bareilly) Notice no:NULL	BADAL VS STATE OF U.P. AND ANOTHER	VIRENDRA SINGH YADAV	
4	PO E-File	BAIL/29091/2021 (Saharanpur) Notice no:2021/23843 Notice no:NULL	SACHIN VS STATE OF U.P. AND ANOTHER	SUNIL KUMAR SRIVASTAVA	ABHISHEK KUMAR ASHOK KUMAR SINGH BAIS
	With	BAIL-48497-2021 Saharanpur Physical file	MANISH VS STATE OF U.P.	C.D.MISHRA	G.A.
5	PO E-File	BAIL/31898/2021 (Kaushambi) Notice no:2021/23376 Notice no:NULL	NABI VS STATE OF U.P	RAM KUMAR PANDEY SHAHABUDDIN	G.A.
6	PO E-File	BAIL/46281/2021 (Chandauli) Notice no:2021/43089 Notice no:43089/2021	JITENDRA SONKAR VS STATE OF U.P. THROUGH IT PRINCIPAL SECRETARY HOME UP	DINESH KUMAR SINGH	G.A.
7	PO E-File	BAIL/46786/2021 (Agra) Notice no:2021/43631	VIJAY VS STATE OF U.P	RAVITENDRA PRATAP SINGH CHANDEL AZHAR HUSSAIN	G.A.
8	PO E-File	BAIL/47027/2021 (Bijnor) Notice no:2021/43120	MOHD. SADIQ VS STATE OF U.P THROUGH ITS SECRETARY HOME UP AT LUCKNOW	PAVAN KUMAR	SHAKIL AHMAD G.A.
9	DF,T E-File	ABAIL/18054/2021 (Jaunpur) Notice no:2021/18160 Notice no:1816/02021	ANKIT KUMAR YADAV VS STATE OF U.P. AND ANOTHER	AKHILESH KUMAR SANDEEP KUMAR SHARMA	MANOJ KUMAR YADAV G.A.
10	PO E-File	BAIL/47815/2021 (Jaunpur) Notice no:2021/41810	VIKAS GIRI VS STATE OF UP AND ANOTHER	SWATI AGRAWAL	G.A.
11	PO E-File	BAIL/47877/2021 (Hamirpur) Notice no:2021/43756	INUDDIN ALIAS EBUDDIN VS STATE OF U.P THROUGH ITS SECRETARY HOME UP AT LUCKNOW	VIJAY BAHADUR SHIVHARE RAHUL SINGH	G.A.
12	PO E-File	BAIL/47925/2021 (Allahabad) Notice no:2021/43098	AAKASH @ ABHISHEK PRATAP SINGH VS STATE OF U.P THROUGH ITS SECRETARY HOME UP AT LUCKNOW	DEV RAJ SINGH SUNITA CHAUHAN	G.A.

13	PO E-File	BAIL/47969/2021 (Etah) Notice no:2021/44439	SUNIL VS STATE OF U.P.THROUGH SECRETARY HOME U.P. AT LUCKNOW	ONKAR NATH	MOOL CHANDRA MAURYA G.A.
14	E-File	BAIL/49721/2021 (Agra) Notice no:2021/43521	PREMRAJ SHARMA VS STATE OF U.P. THROUGH SECRETARY HOME	RAVITENDRA PRATAP SINGH CHANDEL AZHAR HUSSAIN	G.A.
15	PO E-File	ABAIL/17216/2021 (Kannauj) Notice no:2021/17852 Notice no:2021/17852	RAJESH KUMAR AND ANOTHER VS STATE OF UP AND ANOTHER	SWATI AGRAWAL SRIVASTAVA	G.A.
16	PO E-File	ABAIL/18427/2021 (Ghaziabad) Notice no:2021/18733 Notice no:1873/32021	SMT. RAKHI VS STATE OF U.P. THROUGH HOME SECRETORY U.P. AT LUCKNOW	SHASHI SHEKHAR MAURYA SANDIP KUMAR BHRIGURAM JI	RAJEEV TIWARI G.A.
17	PO E-File	ABAIL/18431/2021 (Bijnor) Notice no:2021/18491	ARVIND DABAS VS STATE OF U.P THRU SECRETARY HOME LKNW. AND ANOTHER	SANJAY MISHRA RAHUL MISHRA	G.A.
18	PO E-File	ABAIL/18539/2021 (Rampur) Notice no:2021/18655	AFSHAN AND OTHERS VS STATE OF UP	MAZHAR ULLAH	RAKESH KUMAR MISHRA G.A.
19	PO E-File	ABAIL/18716/2021 (Etah) Notice no:2021/18870	DHARAM SINGH VS STATE OF U.P. THROUGH PRINCIPAL SECRETARY HOME AFFAIRS	AJENDRA KUMAR	G.A.
20	PO E-File	ABAIL/18726/2021 (Bijnor) Notice no:2021/18620	GAUTAM ALIAS GAURAV KUMAR AND 4 OTHRES VS STATE OF U.P AND ANOTHER	PAVAN KUMAR	G.A.
21	PO E-File	ABAIL/18807/2021 (Bulandshahr) Notice no:2021/18736	MORPAL @ MORDHAWAJ VS STATE OF U.P	WAHID JAMAL PUSHPENDRA SINGH	G.A.
22	PO E-File	ABAIL/18810/2021 (Shahjahanpur) Notice no:2021/18953	VIMAL DEEP SHARMA VS STATE OF U.P THROUGH PRINCIPAL SECRETARY HOME AND ANOTHER	GAURAV GUPTA	G.A.
23	PO E-File	ABAIL/18835/2021 (Meerut) Notice no:2021/18579	KHALID VS STATE OF U.P AND ANOTHER	KULDEEP KUMAR	G.A.
24	PO E-File	ABAIL/18836/2021 (Jaunpur) Notice no:2021/18641	TARIQUE@BABLU VS STATE OF U.P THRU SECRETARY HOME LKNW. AND ANOTHER	VIVEK KUMAR SINGH	G.A.
25	PO E-File	ABAIL/18933/2021 (Mau) Notice no:2021/18533	KEDAR VS STATE OF U.P AND ANOTHER	MANISH KUMAR SINGH B.N.SINGH	G.A.
26	PO E-File	ABAIL/18934/2021 (Bijnor) Notice no:2021/18609	PUSHPENDRA AND ANOTHER VS STATE OF U.P THROUGH SECRETARY UP GOVT. LUCKNOW AND 2 OTHERS	MANOJ KUMAR TRIPATHI VINOD KUMAR TIRPATHI	G.A.
27	PO E-File	ABAIL/18939/2021 (Varanasi) Notice no:2021/11098	RAMJI YADAV VS STATE OF U.P. THROUGH SECRETARY HOME AT LUCKNOW	AMIT KUMAR SINGH	G.A.
28	E-File	ABAIL/19053/2021 (Agra) Notice no:2021/19182	SHABAB VS STATE OF UP THROUGH SECERATARY HOME U.P LUCKNOW	SUNIL KUMAR GAUR	G.A.

Fresh

29	PO	BAIL/14102/2021 (Jalaun) Notice no: 2021/10558	SUNIL KUMAR VS STATE OF U.P.	LAKSHMAN SINGH	G.A.
30	NW	BAIL/19147/2021 (Ghaziabad) Notice no:2021/14772	LOKESH KUMAR VS STATE OF U.P.	JYOTI BHUSHAN MATA ACHAL MISHRA	SUDHIR BHARTI G.A.
31	DF- TU	BAIL/21785/2021 (Jhansi) Notice no:2021/17504 TIED UP (BAIL-8859-2021) Jhansi Decided on 23/03/2021	VIPIN TIWARI VS STATE OF U.P. VIPIN TIWARI VS STATE OF U.P. AND ANOTHER	BHAVYA SAHAI BRIJESH SAHAI(SENIOR ADV.) CHANDRA SHEKHAR MISHRA	ALI HASAN OM PRAKASH G.A.
32	LAFP	BAIL/25794/2021 (Kushi Nagar) Notice no:2021/23965	VINOD GUPTA VS STATE OF U.P.	SAROJ KUMAR DUBEY VISHWA NATH PANDEY	KAMLESH KUMAR KANOJIYA G.A.
33	DF	BAIL/26389/2021 (Rampur) Notice no:2021/24190	TAUFIQ AHMAD @ NANHE VS STATE OF U.P. AND ANOTHER	BRIJESH KUMAR PANDEY ZAFEER AHMAD	K.K.YADAV KRISHNA KANT YADAV G.A.
34	NW	BAIL/29661/2021 (Moradabad) Notice no:2021/26609	SUKHA VS STATE OF U.P.	MUKESH KUMAR JHA	G.A.
35	PO	BAIL/31015/2021 (Kanpur Nagar) Notice no:2021/27859	SUMEET PRAJAPATI VS STATE OF U.P.	SANJEEV KUMAR SINGH	SATYENDRA SHARMA G.A.
36	PO	BAIL/31109/2021 (Ghaziabad) Notice no:2021/27642	LOKESH VS STATE OF U.P.	INDER PAL SINGH TOMAR GAURAV SINGH TOMAR	G.A.
37	PO	BAIL/32244/2021 (Firozabad) Notice no:2021/29198	SAZID VS STATE OF U.P.	YOGESH KUMAR SRIVASTAVA R.B. PAL	G.A.
38	PO	BAIL/34109/2021 (Chitrakoot) Notice no:2021/31333	RAJA CHAMAR @ INDRAJEET VS STATE OF U.P.	SHYAM SUNDER MISHRA ARVIND KUMAR	G.A.
39	PO	BAIL/42404/2021 (Hamirpur) Notice no:2021/40485	KILLU ALIAS HARISHCHANDRA VS STATE OF U.P.	RAJAT AGARWAL VIRPRATAP SINGH	KESHARI NANDAN SINGH G.A.
40	PO	BAIL/42659/2021 (Mirzapur) Notice no:2021/39831 2021/39831	BABLOO VS STATE OF U.P.	SHEO MANI YADAV	G.A.
41	DF	BAIL/45241/2021 (Budaun) Notice no:2021/43170	NARENDRA SINGH VS STATE OF U.P.	BHARAT SINGH	G.A.
42	LAFP	BAIL/47345/2021 (Jaunpur) Notice no:2021/45635	ANUJ YADAV VS STATE OF U.P.	MANOJ KUMAR SINGH	G.A.
43	LAFP	BAIL/47381/2021 (Bijnor)	KAMIL VS STATE OF U.P. AND ANOTHER	SR. ADVOCATE M J AKHTAR	G.A.
44	PO	BAIL/47561/2021 (Varanasi) Notice no:2021/39162	SURESH RAJBHAR VS STATE OF U.P. AND ANOTHER	MAHENDRA SINGH YADAV	G.A.
45		BAIL/49665/2021 (S.r. Nagar (bhadohi)) Notice no:2021/47617	VAKIL AHMAD AND ANOTHER VS STATE OF U.P. AND ANOTHER	SHIV KUMAR GUPTA	G.A.
46		BAIL/49751/2021 (Shamli (prabudh Nagar)) Notice no:2021/46058	SACHIN @ MINTU VS STATE OF U.P. AND 2 OTHERS	MANISH KUMAR YADAV	G.A.
47		BAIL/49782/2021 (Siddharth Nagar) Notice no:2021/47104	VINOD VS STATE OF U.P.	SHARAD CHANDRA SINGH SATISH CHANDRA SINGH	G.A.

48		BAIL/49831/2021 (Moradabad) Notice no:2021/27429	SMT. GANGA DEVI VS STATE OF U.P.	MANOJ KUMAR SHUKLA	G.A.
49		BAIL/49869/2021 (Kanpur Nagar) Notice no:2021/47582	DHARMENDRA SINGH CHAUHAN VS STATE OF U.P. AND ANOTHER	SITA RAM SHARMA	G.A.
50		BAIL/49933/2021 (Sambhal (bheem Nagar)) Notice no:2021/47444	FAHIM VS STATE OF U.P.	SYED MOHAMMAD NAWAZ SHAHABUDDIN	G.A.
51		BAIL/49957/2021 (Mainpuri) Notice no:2021/47271	VIJAY VS STATE OF U.P.	ROMESHWARI PRASAD DEVANSH RATHORE	G.A.
52		BAIL/49985/2021 (Firozabad) Notice no:2021/42949 2021/42949	RIYAZ AHMAD VS STATE OF U.P. AND ANOTHER	AKHILENDRA YADAV	G.A.
53	PO	ABAIL/15946/2021 (Azamgarh) Notice no:2021/16452	JAVED AND 5 OTHERS VS STATE OF U.P AND ANOTHER	SANDEEP KUMAR TIWARI	G.A.
54	LAFP	ABAIL/16163/2021 (Rampur) Notice no:2021/16418	JAMEEL @ JAMEEL AHMAD VS STATE OF U.P.	SHIVANGI BHARGAVA AJAY KUMAR SRIVASTAVA	G.A.
55		ABAIL/19060/2021 (Gorakhpur) Notice no:2021/19364	PRAMOD KUMAR PASWAN VS STATE OF U.P.	BIPIN KUMAR TRIPATHI	G.A.
56		ABAIL/19067/2021 (Kasganj (kanshiram Nagar)) Notice no:2021/19156	PRIYANKA AGRAWAL VS STATE OF U.P.AND ANOTHER	SATYENDRA CHANDRA TRIPATHI	G.A.
57		ABAIL/19072/2021 (Azamgarh) Notice no:2021/18882	RAM DULARE BIND AND ANOTHER VS STATE OF U.P. AND ANOTHER	SANJAY KUMAR MISHRA	G.A.
58		ABAIL/19114/2021 (Meerut) Notice no:2021/19381	AAMIR VS STATE OF U.P.	KRISHNA KANT DUBEY ANAND PRAKASH DUBEY	G.A.
59		ABAIL/19117/2021 (Shahjahanpur) Notice no:2021/18057	AMIT PRATAP SINGH VS STATE OF U.P. AND ANOTHER	PRASHANT SHUKLA	G.A.
60		ABAIL/19119/2021 (Chandauli) Notice no:2021/19214	KANHAIYA VS STATE OF U.P.	DHIRENDRA KUMAR SRIVASTAVA	G.A.
61		ABAIL/19122/2021 (Banda) Notice no:2021/19187	RAJIV SINGH AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	RAJIV DWIVEDI	G.A.
62		ABAIL/19124/2021 (Bulandshahr) Notice no:2021/19278	RAJAT VS STATE OF U.P.AND ANOTHERS	RAGHUVANSH MISRA	G.A.
63		ABAIL/19130/2021 (Agra) Notice no:2021/19373	MANOJ KUMAR VS STATE OF U.P.	KULDEEP SINGH CHAHAR	G.A.

ADDITIONAL/UNLISTED LIST

For Order

301	TU	CRLA/5508/2018 (Kanpur Nagar)	SMT. SUSHILA VS STATE OF U.P.	UPENDRA KUMAR TIWARI	G.A.
	With	CRLA-5917-2018 Kanpur Nagar	BAJRANG VS STATE OF U.P.	PHOOL SINGH YADAV UPENDRA KUMAR TIWARI	G.A.

302	PREM	BAIL/28368/2020 (Bijnor)	ROHIT VS STATE OF U.P.	MANOJ KUMAR TRIPATHI HEMENDRA PRATAP SINGH SUJEET KUMAR VINOD KUMAR TIRPATHI	BHUVNESH KUMAR SINGH G.A.
303	DF-TU	BAIL/32767/2019 (Hamirpur) (BAIL-4833-2018) Hamirpur Decided on 14/12/2018 (BAIL-29788-2018) Hamirpur Decided on 14/12/2018	ANKUR TIWARI VS STATE OF U.P. ANKUR TIWARI VS STATE OF U.P.	SANTOSH KUMAR TIWARI SAKET JAISWAL	G.A.
304	DF	BAIL/10188/2021 (Chitrakoot)	RAHUL SHUKLA VS STATE OF U.P.	HARINANK MAULI VIKRAM DWIVEDI HARISH CHANDRA MISHRA	SUBHASH SINGH YADAV G.A.
305	PO	BAIL/15291/2018 (Meerut)	SATVEER VS STATE OF U.P.	SANTOSH KUMAR TIWARI SUNIL VASHISTH SWETASHWA AGARWAL	INDRA KUMAR CHATURVEDI(SENIOR ADV.) RAM MILAN DWIVEDI G.A.
306	PO	BAIL/39361/2018 (Baghpat)	SACHIN VS STATE OF U.P.	SUNITA CHAUHAN AJAY NAND PANDEY SHAMSHER SINGH ANUJ SRIVASTAVA RAVENDRA SINGH SANDEEP KUMAR SINGH	RAM RAJ PANDEY G.A.
	With	BAIL-9339-2019 Baghpat	MONU VS STATE OF U.P.	ANUJ SRIVASTAVA RAVENDRA SINGH RAJ KUMAR DHAMA	RAM RAJ PANDEY G.A.
307	PO	BAIL/19156/2019 (Kanpur Nagar)	AMRESH VS STATE OF U.P.	CHANDRA DUTT RAVIKANT SHUKLA	AJAY KUMAR G.A.
308	PO	BAIL/19349/2019 (Fatehpur) (BAIL-20997-2018) Fatehpur Decided on 09/08/2018	PEERMOHAMMAD VS STATE OF U.P. PEERMOHAMMAD VS STATE OF U.P.	ARUN KUMAR SHUKLA	G.A.
309	PO	BAIL/21852/2019 (Bulandshahr)	VIPIN VS STATE OF U.P. AND ANOTHER	VIRENDRA SINGH PANKAJ KUMAR TYAGI SARVESH KUMAR DUBEY	G.A.
310	PO	BAIL/29605/2019 (Firozabad) (BAIL-40580-2018) Firozabad Decided on 01/11/2018	DHARMVEER VS STATE OF U.P. DHARMVEER VS STATE OF U.P.	MOHAN KANT BAGHEL SUNIL KUMAR SUNIL KUMAR YADAV	G.A.
311	PO	BAIL/46951/2019 (Jaunpur)	CHANDRABHAN VS STATE OF U.P.	PREETAM YADAV	G.A.
312	LAFP	BAIL/4758/2020 (Jhansi)	CHARAN SINGH VS STATE OF U.P.	R.S. PANDEY RAJIV LOCHAN SHUKLA NARENDRA KUMAR RUCHITA JAIN	PRADYUMNA KUMAR JAGDISH NARAYAN GUPTA VINAY KUMAR SINGH CHANDEL G.A.
313	PO	BAIL/21178/2020 (Fatehpur)	PANKAJ SAHU VS STATE OF U.P.	RAHUL PANDEY PRAMOD KUMAR SINGH	PRADEEP KUMAR G.A.
314	PO	BAIL/22975/2020 (Kaushambi)	SHAHEED ALI VS STATE OF U.P.	MANISH KUMAR DWIVEDI	ROHIT YADAV MAHTAB ALAM G.A.

315	PO	BAIL/29373/2020 (Hapur (panchsheel Nagar))	SUHAIL VS STATE OF U.P.	MANOJ KUMAR TRIPATHI SHYAM SURAT SHUKLA AWADHESH KUMAR MISHRA DEEPAK RANA	SANTOSH KUMAR SRIVASTAVA ALKA SRIVASTAVA G.A.
316	PO	BAIL/31839/2020 (Mau)	VIMLA DEVI VS STATE OF U.P.	DHARMAVEER SINGH SAROJ KUMAR DUBEY RAJRSHI GUPTA SUBHASH CHANDRA YADAV	LAL BEHARI YADAV G.A.
317	PO	BAIL/32036/2020 (Sonbhadra)	AMARESH VS STATE OF U.P.	INDRA JIT SINGH KRISHNA MURARI TRIPATHI	G.A.
318	PO	BAIL/32053/2020 (Fatehpur)	MUKHTAR VS STATE OF U.P.	ARJUN SINGH YADAV BABU LAL RAM	G.A.
319	PO	BAIL/32882/2020 (Kanpur Nagar)	GOREY @ DHIRENDRA VS STATE OF U.P. AND ANOTHER	PADMAKER PANDEY AVANISH KUMAR SRIVASTAVA AGNI PAL SINGH SUNIL KUMAR SRIVASTAVA	G.A.
320	PO	BAIL/33681/2020 (Maharajganj)	KUMADAL YADAV AND 2 OTHERS VS STATE OF U.P.	KAMALESH KUMAR NISHAD PARMESHWAR YADAV VINEET KUMAR SINGH AWADHESH KUMAR YADAV RAM AWADH MAURYA	PAWAN KUMAR G.A.
	With	BAIL-33228-2020 Maharajganj	VISHVAMBHAR VS STATE OF U.P.	KAMALESH KUMAR NISHAD PARMESHWAR YADAV VINEET KUMAR SINGH AWADHESH KUMAR YADAV RAM AWADH MAURYA	PAWAN KUMAR G.A.
321	WC	BAIL/33967/2020 (Mainpuri)	GUDDI DEVI AND 2 OTHERS VS STATE OF U.P.	SANJAY KUMAR YADAV AMIT KUMAR GAUR	G.A.
322	PO	BAIL/37046/2020 (Muzaffar Nagar)	QASIM VS STATE OF U.P.	RAMMANI GIRI AMIT MISRA	G.A.
		(BAIL-38296-2017) Muzaffar Nagar Decided on 12/07/2019	QASIM VS STATE OF U.P.		
323	PO	BAIL/43062/2020 (Shahjahanpur)	CHAMPAT VS STATE OF U.P.	SANTOSH KUKMAR TIWARI	G.A.
324	PO	BAIL/44193/2020 (Budaun)	AMAR SINGH VS STATE OF U.P.	BRAJESH KUMAR SOLANKI NARENDRA SINGH	G.A.
325	PO	BAIL/45279/2020 (Ghaziabad)	DEV PRAKASH VS STATE OF UP	RAJESH K.S. CHAUDHARY PRAKHAR SRIVASTAVA	A/J0128 G.A.
326	PO	BAIL/47500/2020 (Meerut)	JAWED @ JAGGA VS STATE OF U.P. AND ANOTHER	ANURAG SHUKLA JAMALUDDIN MOHD. NASIR	DINESH KUMAR YADAV AMAR JEET UPADHYAY G.A.
327	NCL	BAIL/49110/2020 (Chitrakoot)	RAM SWAROOP PATEL VS STATE OF U.P. AND ANOTHER	RAJ NARAYAN SINGH	G.A.
328	WC	BAIL/49393/2020 (Agra)	GAURAV VS STATE OF U.P. AND ANOTHER	DEVI DAYAL	KULDEEP SINGH CHAHAR G.A.
329	WC	BAIL/49577/2020 (Bulandshahr)	RAJESH VS STATE OF U.P.	SUNIL KUMAR DWIVEDI VIDYA SAGAR DWIVEDI AJAY KUMAR	ROHIT KUMAR PANDEY G.A.
330	PO	BAIL/49886/2020 (Muzaffar Nagar)	NAUSHAD VS STATE OF U.P.	DINESH KUMAR YADAV	PAWAN SINGH PUNDIR G.A.

331	PO	BAIL/794/2021 (Mau)	GUJRATI DEVI VS STATE OF U.P.	INDER PAL SINGH TOMAR GYANENDRA PRAKASH SRIVASTAVA HARIKRISHNA RAJESH	G.A.
332	WC	BAIL/5167/2021 (Basti)	SHIVA PATHAK @ BAHUBALI VS STATE OF U.P.	RAM BHAJAN CHAUDHARY	GAURAV KUMAR SHUKLA G.A.
333	PO	BAIL/5842/2021 (Allahabad)	SARJU PATEL VS STATE OF U.P.	JOVEEN KUMAR	SUNDEEP SHUKLA G.A.
334	PO	BAIL/7094/2021 (Agra)	MOHIT BAGHEL VS STATE OF U.P.	PRAVESH KUMAR R.C. MAURYA AMIT KUMAR RAJEEV KUMAR PAL	G.A.
335	PO	BAIL/7407/2021 (Meerut)	INAM VS STATE OF U.P. AND ANOTHER	ANAND JI MISHRA KAUSHAL KUMAR PANDEY	G.A.
336	PO	BAIL/8810/2021 (Mainpuri)	BADSHAH VS STATE OF U.P. AND ANOTHER	AJAY KUMAR VASHISTHA ARUN KUMAR TRIPATHI	G.A.
337	PO	BAIL/14702/2021 (Ghaziabad) (BAIL-15841-2020) Ghaziabad Decided on 22/06/2020	PUNIT @ VIKKI VS STATE OF U.P. AND ANOTHER PUNIT ALIAS VIKKI VS STATE OF U.P. AND ANOTHER	AJAY SINGH YADAV YOGESH KUMAR MISHRA	VIRENDRA KUMAR GUPTA G.A.
338	PO	BAIL/16153/2021 (Bijnor)	AZIM VS STATE OF U.P.	M J AKHTAR MANOJ KUMAR TRIPATHI JAGDEV SINGH VINOD KUMAR TIRPATHI	G.A.
339	PO	BAIL/16244/2021 (Banda)	RAJJU @ PAWAN VS STATE OF U.P.	KAMESHWAR SINGH	G.A.
340	PO	BAIL/36474/2021 (Jaunpur)	KARIYA @ SAHUL VS STATE OF U.P.	NURUDDIN KHAN	SHABANA NIZAM G.A.
341	PO	BAILC/101/2021 (Ghazipur)	VIMAL KUMAR PANDEY VS STATE OF U.P. AND ANOTHER	ANKIT KAPOOR	SANTOSH KUMAR JAISWAL G.A.
342	PO	ABAIL/1647/2020 (Saharanpur)	RADHEYSHYAM @ ISHKLAL AND ANR VS STATE OF U.P.	RAGHURAJ KISHORE	G.A.
343	PO	ABAIL/1182/2021 (Jhansi)	ASHOK KUMAR DIXIT VS STATE OF U.P. AND ANOTHER	AMITABH AGARWAL	G.A.
344	PO	ABAIL/11352/2021 (Jalaun)	MANOJ KUMAR VS STATE OF U.P.	SUDARSHAN SINGH	G.A.

Application for Orders

345		6/2021 (Recall of Order) in case CRLA-385- -2015	LAL SINGH VS STATE OF U.P.	RAJEEV NAYAN SINGH RENU SINGH RAJESH KUMAR SHUKLA	GOVT.ADVOCATE G.A.
	With	CRLA/3169/2015	SMT. SHANTI AND ANOTHER VS STATE OF U.P.---	RAJIV LOCHAN SHUKLA RAJESH KUMAR SHUKLA RITUKAR GUPTA RENU SINGH	GOVT.ADVOCATE

AT 10:00 AM
(Court No.71)
HON'BLE JUSTICE DEEPAK VERMA

e-court

FRESH LIST

Fresh

ECOURT CASES.

1	E-File	BAIL/49737/2021 (Bulandshahr) Notice no:2021/47209	SUBHASH VS STATE OF U.P. THROUGH SECRETARY HOME AT LUCKNOW	RAVITENDRA PRATAP SINGH CHANDEL AZHAR HUSSAIN	G.A.
2	DF E-File	ABAIL/14823/2021 (Kaushambi) 4295 Notice no:2021/14173 4565) Notice no:NULL	WASEEM AHAMAD VS STATE OF U.P. AND ANOTHER	MANU PATHAK PRADEEP KUMAR SINGH	G.A.
3	E-File	ABAIL/19016/2021 (Deoria) Notice no:2021/19048	MOTILAL PRASAD VS STATE OF U.P AND ANOTHER	AJAY KUMAR MISHRA	G.A.
Fresh					
4	PO	BAIL/36246/2021 (Ghaziabad) Notice no:2021/33761	ANUJ TYAGI @ DABBU VS STATE OF U.P.	ADITYA KANT SHARMA	G.A.
5	PO	BAIL/42683/2021 (Agra) Notice no:2021/38956	SMT. BABITA AND ANOTHER VS STATE OF U.P.	RABINDRA BHADUR SINGH	G.A.
6	DF	BAIL/45498/2021 (Bulandshahr) Notice no:2021/43217	NISHU VS STATE OF U.P.	SUDHIR MEHROTRA DHIRENDRA KUMAR AGRAHARI	G.A.
7	PO	BAIL/47495/2021 (Azamgarh) Notice no:2021/44433	GUFRAH SHAH @ SIKANDAR VS STATE OF U.P. AND ANOTHER	ARVIND KUMAR SRIVASTAVA BHARU RAM PPRASAD SHARMA	G.A.
8		BAIL/49662/2021 (Sambhal (bheem Nagar)) Notice no:2021/47348	DURGA VS STATE OF U.P.	PRADEEP KUMAR BHARDWAJ	G.A.
9		BAIL/49666/2021 (Bijnor) Notice no:2021/45303	DILSHAD VS STATE OF U.P.	M J AKHTAR	SR. ADVOCATE G.A.
10		BAIL/49758/2021 (Etah) Notice no:2021/46844	THAKUR VS STATE OF U.P. AND ANOTHER	NARAYAN SINGH(KUSHWAHA)	G.A.
11		BAIL/49804/2021 (Muzaffar Nagar) Notice no:2021/47483	AMIT VS STATE OF U.P.	JAGDISH PRASAD MISHRA	G.A.
12		BAIL/49833/2021 (Bareilly) Notice no:2021/45684	SONU JATAV VS STATE OF U.P. AND ANOTHER	SIDDARTH JAISWAL	G.A.
13		BAIL/49848/2021 (Banda) Notice no:2021/47229	RAJESH KHENGAR VS STATE OF U.P.	MANISH DWIVEDI	G.A.
14		BAIL/49879/2021 (Gorakhpur) Notice no:2021/46495	KAILASH YADAV VS STATE OF U.P. AND 2 OTHERS	NEERAJ SINGH	G.A.
15		BAIL/49980/2021 (Agra) Notice no:2021/47405	ABHISHEK VS STATE OF U.P. AND ANOTHER	KEN SINGH	G.A.
16		BAIL/49984/2021 (Kasganj (kanshiram Nagar)) Notice no:2021/47741	BHURE VS STATE OF U.P.	MANOJ KUMAR DHURIYA	G.A.

17		BAIL/50000/2021 (Basti) Notice no:2021/47538	SANTOSH SINGH VS STATE OF U.P.	SATYA PRAKASH SINGH SUNIL KUMAR	G.A.
18	PO	ABAIL/16201/2021 (Gautam Buddh Nagar) Notice no:2021/16088	RAJESH SETH VS STATE OF U.P.	RAJESH CHANDRA DWIVEDI SR. ADVOCATE DURLABH KUMAR PANDEY	SHAMBHAVI NANDAN G.A.
19	PO	ABAIL/16255/2021 (Sambhal (bheem Nagar)) Notice no:2021/16492	HARIOM AND ANOTHER VS STATE OF U.P. AND ANOTHER	ASHUTOSH UPADHYAY	G.A.
20		ABAIL/19063/2021 (Kanpur Nagar) Notice no:2021/19337	SATENDRA SINGH VS STATE OF U.P.	MOHD. ASHRAF ABBASI	G.A.
21		ABAIL/19074/2021 (Agra) Notice no:2021/18790	GABBAR AND 2 OTHER VS STATE OF U.P. AND ANOTHER	RABINDRA BAHADUR SINGH	G.A.
22		ABAIL/19082/2021 (Amroha (jyotiba P Nagar)) Notice no:2021/19291	SAUD ALAM VS STATE OF U.P.	SR. ADVOCATE ABDUL MAZEED	G.A.
23		ABAIL/19095/2021 (Allahabad) Notice no:2021/18942	BAJARANGI AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	SHASHANK MISHRA ARCHANA HANS	G.A.
24		ABAIL/19105/2021 (Bulandshahr) Notice no:2021/19434	VISHAL PRATAP SINGH VS STATE OF U.P. AND ANOTHER	AJAY KUMAR	G.A.
25		ABAIL/19107/2021 (Etah) Notice no:2021/19434	AMIT KUMAR AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	P.K. SINGH NARAYAN SINGH(KUSHWAHA)	G.A.
26		ABAIL/19112/2021 (Ghaziabad) Notice no:2021/19253	YASHPAL SINGH AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	VIVEK SINGH	G.A.
27		ABAIL/19118/2021 (Aligarh) Notice no:2021/19306	RIZWAN @ GATWA VS STATE OF U.P. AND ANOTHER	MOHD. ARSHAD	G.A.
28		ABAIL/19135/2021 (Bulandshahr) Notice no:2021/19171	RINKU VS STATE OF U.P.	VIVEK KUMAR PAL	G.A.
29		ABAIL/19140/2021 (Mau)	BELAL AHMAD VS STATE OF U.P. AND 2 OTHERS	AMIT KUMAR ASTHANA	G.A.
30		ABAIL/19141/2021 (Auraiya) Notice no:2021/19432	ADHISH P.J CLIFFORD VS STATE OF U.P. AND ANOTHERS	GOPAL MISHRA	G.A.
31		ABAIL/19143/2021 (Aligarh) Notice no:2021/19312	RAJ A @ VED SHARMA VS STATE OF U.P. AND ANOTHER	ATUL TEJ KULSHRESTHA	G.A.

ADDITIONAL/UNLISTED LIST

For Order

301	DF	BAIL/21410/2021 (Rampur)	AMIL ALIAS AMEER DULA VS STATE OF U.P.	MOHD. JAMSHED KHAN VIKRANT GUPTA	PRADEEP KUMAR SHARMA G.A.
302	PO	BAIL/14908/2018 (Fatehpur)	VINOD KUMAR YADAV VS STATE OF U.P.	VIPIN CHANDRA PANDEY SANJAY SINGH RATNESH KUMAR MISHRA	MANVENDRA SINGH G.A.
303	PO	BAIL/15166/2018 (Fatehpur)	INDRARAJ ALIAS KANJA VS STATE OF U.P.	SANJAY MISHRA	G.A.
304	PO	BAIL/7971/2019 (Mainpuri)	SURAJ ALIAS BABA VS STATE OF U.P.	ANURAG DUBEY SANJAY KUMAR YADAV	G.A.

305	PO	BAIL/8766/2019 (Kanpur Dehat)	RAJU SIDDIQUI VS STATE OF U.P.	UPENDRA KUMAR TIWARI PRASHANT KUMAR SINGH	ALOK RANJAN TRIPATHI G.A.
306	WC	BAIL/12263/2019 (Deoria)	ANITA DEVI VS STATE OF U.P.	SHRI PRAKASH DWIVEDI JANARDAN	G.A.
307	LAFP	BAIL/49499/2019 (Hamirpur)	SMT. CHAYNA VS STATE OF U.P.	YATISH KUMAR DWIVEDI DHARM SINGH PARMAR	G.A.
308	PO	BAIL/8668/2020 (Bulandshahr)	BABLOO VS STATE OF U.P.	MOHAMMAD ZAKIR MANOJ PATHAK	G.A.
309	PO	BAIL/21682/2020 (Ballia) (BAIL-31234-2019) Ballia Decided on 21/11/2019	RAJENDRA YADAV AND ANOTHER VS STATE OF U.P. RAJENDRA YADAV AND ANOTHER VS STATE OF U.P.	KAMAL KRISHNA (SENIOR ADVOCATE) SHASHI BHUSHAN KUNWAR	VIRENDRA SINGH G.A.
310	PO	BAIL/23293/2020 (Saharanpur) (BAIL-23437-2018) Saharanpur Decided on 26/06/2018	RAJENDRA VS STATE OF U.P. RAJENDRA VS STATE OF U.P.	PANKAJ KUMAR TYAGI	VIJAY KUMAR G.A.
311	PO	BAIL/25941/2020 (Mainpuri)	VISHAL VS STATE OF U.P.	LAVKUSH KUMAR BHATT AMIT SINGH AKHILESH KUMAR MISHRA	SHAILENDRA SINGH RATHORE G.A.
312	PO	BAIL/27477/2020 (Chandauli)	ASHISH GUPTA VS STATE OF U.P.	MUKTESH KUMAR SINGH RAMKRIPAL YADAV	ASHUTOSH KUMAR PANDEY G.A.
313	PO	BAIL/28819/2020 (Varanasi)	PRADYUM YADAV VS STATE OF U.P.	SATYAVRAT SAHAI SUNIL DUTT KAUTILYA SANTOSH KUMAR KESARWANI	G.A.
314	LAFP	BAIL/29390/2020 (Gorakhpur)	BHUAL NISHAD VS STATE OF U.P. AND ANOTHER	MANJEET KUMAR PRAMOD KUMAR MAURYA	G.A.
315	PO	BAIL/31393/2020 (Ballia) (BAIL-38651-2016) Ballia Decided on 12/04/2017 (BAIL-28056-2017) Ballia Decided on 18/01/2018 (BAIL-39899-2018) Ballia Decided on 13/09/2019	VIPIN VS STATE OF U.P. VIPIN AND 2 OTHERS VS STATE OF U.P. VIPIN VS STATE OF U.P. VIPIN VS STATE OF U.P.	RAJESH KUMAR SINGH KRISHNA MOHAN RAI	G.A.
316	PO	BAIL/32579/2020 (Kaushambi)	PAPPU VS STATE OF U.P.AND ANOTHER	NARENDRA KUMAR DHARMENDRA KUMAR MITHLESH KUMAR	G.A.
317	ED	BAIL/245/2021 (Sant Kabir Nagar)	NIKENDRA VS STATE OF U.P.	P.K. SINGH AJAY KUMAR SINGH SURESH BAHADUR SINGH	DEEPAK KUMAR TRIPATHI G.A.
318	PO	BAIL/1203/2021 (Farrukhabad)	ALOK @ GOLU VS STATE OF U.P AND ANOTHER	JITENDRA KUMAR MISHRA LAVKUSH KUMAR BHATT	PRAVIN KUMAR G.A.
319	PO	BAIL/2053/2021 (Aligarh)	SHIV KUMAR VS STATE OF U.P.	SUMAN JAISWAL KAMLENDRA SINGH JADAUN	SHIV SHARAN TRIPATHI G.A.

320	PO	BAIL/5867/2021 (Agra)	GUL MOHAMMAD VS STATE OF U.P.	MITHILESH KUMAR SHUKLA ROOPESH SRIVASTAVA AIJAZ AHMAD KHAN ASHUTOSH PANDEY AVANISH KUMAR SHUKLA	KULDEEP SINGH CHAHAR G.A.
321	PO	BAIL/6098/2021 (Bulandshahr)	RINKU VS STATE OF UP	RAVI YADAV GAURAV SINGH CHAUHAN	G.A.
322	PO	BAIL/11264/2021 (Chitrakoot)	NATHOO DARZI VS STATE OF U.P.	SURYAPRAKASH SHARMA SHANKER SUAN	SAIF NASEEM NEERAJ SEEROTIYA MOHAMMAD MAHTAB ALAM G.A.
323	PO	BAIL/12849/2021 (Kushi Nagar)	MARKANDEY @ MUNNA VS STATE OF U.P.	SUSHIL KUMAR MISHRA CHANDRA PRAKASH MISRA	ANOOP KUMAR SINGH G.A.
324	PO	BAIL/14570/2021 (Meerut)	PALTU @ JAVED VS STATE OF U.P.	SHAMS UZ ZAMAN	KAUSTUBH SRIVASTAVA G.A.
325	PO	BAIL/16123/2021 (Jalaun)	RAM NARESH @ GABBAR VS STATE OF U.P.	ANIL KUMAR SINGH SANJEEV KUMAR AMBREESH KUMAR	SALMAN AHMAD G.A.
326	PO	BAIL/18530/2021 (Bareilly)	PANKAJ VS STATE OF U.P.	VINOD KUMAR UPADHYAY RAJ KUMAR PANDEY ANAND MOHAN PANDEY RAM CHARAN LAL ISHWAR CHANDRA TYAGI	PRATIK CHANDRA PRAVEEN KUMAR SRIVASTAVA G.A.
327	WC	BAIL/24503/2021 (Fatehpur)	JAGDEESH PRASAD @ UDAL VS STATE OF U.P.	MANVENDRA SINGH	RAM BAHADUR SINGH G.A.
328	PO	BAIL/25181/2021 (Bijnor)	HEMANT VS STATE OF U.P.	AJAY NAND PANDEY SUNITA CHAUHAN AMIT RAI	G.A.
329	PO	BAIL/30371/2021 (Bareilly)	SARDAR VS STATE OF U.P.	AJAI KUMAR MALVIYA RAJESH KUMAR SINGH	G.A.
330	PO	BAIL/30944/2021 (Pilibhit)	ARUN KUMAR VS STATE OF U.P.	NEERAJ KUMAR SRIVASTAVA PANKAJ KUMAR	RAHUL SAXENA DR. OM PRAKASH YADAV G.A.

LAR MATTERS (RELATED TO LALPUR)

331	PO	BAILC/694/2018 (Gautam Buddh Nagar)	AMIT KISHORE VS STATE OF U.P. AND 2 OTHERS	MOHD. IQBAL FAROOQUI AMIT DAGA RAJESH RAI	G.A.
332	PO	BAILC/31/2019 (Sambhal (bheem Nagar))	MOHD AKRAM VS STATE OF U.P.AND ANOTHER	RAVINDRA SHARMA	BRIJMOHAN PANDEY G.A.
333	DF	ABAIL/18649/2021 (Amroha (jyotiba P Nagar))	GHANSHYAM AND ANOTHER VS STATE OF U.P. AND ANOTHER	PRADEEP KUMAR	G.A.
334	PO	ABAIL/13316/2021 (Ghaziabad)	MAYURI PATHAK AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	BHASKAR BHADRA	G.A.

AT 10:00 AM
(Court No.72)
HON'BLE JUSTICE VIVEK KUMAR SINGH

e-Court

FRESH LIST

Fresh

ECOURT CASES.

1	PO E-File	BAIL/27588/2021 (Aligarh) Notice no:2021/22029	BANTI @ SAJID VS STATE OF U.P.	RAVI SHANKER PATHAK	G.A.
2	E-File	BAIL/49889/2021 (Azamgarh) Notice no:2021/39577	ADDYA PRASAD VS STATE OF U.P THRU SECRETARY HOME GOVT. UP. LKNW.	IMRAN MABOOD KHAN	G.A.
3	DF E-File	ABAIL/18540/2021 (Bijnor) Notice no:2021/18697	ANIMESH TEJYAR @ GAURAV VS STATE OF U.P THRU PRINCIPAL SECRETARY HOME GOVT.AND ANOTHER	ALI HASAN DEEPAK KUMAR SINGH	BHUVNESH KUMAR SINGH G.A.
4	PO E-File	ABAIL/18833/2021 (Mathura) Notice no:2021/18164	SACHIN AND ANOTHER VS STATE OF U.P AND 3 OTHERS	GARUN PAL SINGH	G.A.
5	E-File	ABAIL/19026/2021 (Firozabad) Notice no:2021/19148	SMT. LAXMI DEVI VS STATE OF U.P. AND ANOTHER	SOMDEV DIXIT	G.A.
Fresh					
6	DF	BAIL/34931/2020 (Farrukhabad) Notice no:2020/32589	SUGREEV RAJPOOT VS STATE OF U.P.	SURENDRA NATH MISHRA SARVESH KUMAR DUBEY	G.A.
7	DF	BAIL/35311/2020 (Aligarh) Notice no:2020/19855	BOBBY KUSHWAH VS STATE OF UP	PRAMOD KUMAR DWIVEDI MRITYUNJAY DWIVEDI	G.A.
8	DF	BAIL/6062/2021 (Meerut) Notice no: 2021/2262	SHAMIM ALAM VS STATE OF U.P. AND ANOTHER	TABREZ AHMAD AISHWARYA PRATAP SINGH	G.A.
9	DF	BAIL/13087/2021 (Aligarh) Notice no: 2021/9640	SHYAMVEER ALIAS SHYAMU VS STATE OF U.P.	RAJESH KUMAR SINGH MUKESH KUMAR UPADHYAY	G.A.
10	DF	BAIL/13773/2021 (Lalitpur) Notice no: 2021/10425	RAJESH KUMAR VS STATE OF U.P.	NANHE LAL TRIPATHI	G.A.
11	DF	BAIL/13811/2021 (Jaunpur) Notice no: 2021/3842	LAL BAHADUR @ PINKU VS STATE OF U.P.	SANJAY KUMAR YADAV	GYANEDRA PRATAP SINGH G.A.
	With	BAIL-21890-2019 Jaunpur	RAVINDRA SHARMA @ NANHU VS STATE OF U.P.	AJEET KUMAR SRIVASTAVA SANJAY KUMAR YADAV RAJ KUMAR SHARMA	GYANENDRA PRATAP SINGH GIRISH CHANDRA MISHRA G.A.
	With	BAIL-27529-2019 Jaunpur	VINAY SHARMA @ NAWAB VS STATE OF U.P.	AJEET KUMAR SRIVASTAVA SANJAY KUMAR YADAV RAJ KUMAR SHARMA	GYANEDRA PRATAP SINGH GIRISH CHANDRA MISHRA G.A.
12	DF	BAIL/14404/2021 (Azamgarh) Notice no: 2021/11491	MANISH PATHAK VS STATE OF U.P.	AMARESH YADAVA	G.A.
13	DF	BAIL/26681/2021 (Bulandshahr) Notice no:2021/24145	CHATAN VS STATE OF U.P.	ANKIT AGARVAL	G.A.

14	DF	BAIL/26778/2021 (Meerut) Notice no:2021/13343	VIKAS VS STATE OF U.P.	AKASH TOMAR	G.A.
15	DF	BAIL/30687/2021 (Siddharth Nagar) Notice no:2021/27580	RIYAZ AHMAD VS STATE OF U.P.	GANESH SHANKER SRIVASTAVA	SHAHROZE KHAN G.A.
16	DF	BAIL/31637/2021 (Budaun) Notice no:2021/28517	DHARMENDRA VS STATE OF U.P.	P.H. VASHISHTHA MUKTESH SINGH	ANIL KUMAR G.A.
17	DF	BAIL/32299/2021 (Mathura) Notice no:2021/13159	VEDPRAKASH VS STATE OF U.P.	PRADEEP KUMAR RAI KAMAL KRISHNA (SENIOR ADVOCATE) PRAKHAR SARAN SRIVASTAVA	SURESH CHANDRA PANDEY G.A.
18	DF	BAIL/33512/2021 (Bareilly) Notice no:2021/29870	SUMIT YADAV VS STATE OF U.P. AND ANOTHER	ARUN KUMAR SINGH	G.A.
19	DF	BAIL/35074/2021 (Ballia) Notice no:2021/32957	ANITA DEVI VS STATE OF U.P.	ANJANI KUMAR GAURAV TIWARI	G.A.
20	DF	BAIL/35530/2021 (Kanpur Nagar) Notice no:2021/32057	SMT SANTOSHI VS STATE OF U.P.	RAM KESH	MANOJ SRIVASTAVA DHEERAJ KUMAR PANDEY G.A.
21	PO	BAIL/36130/2021 (Meerut) Notice no:2021/31742 2021/31742	SANDEEP VS STATE OF U.P.	SATYENDRA KUMAR SINGH	G.A.
22	DF	BAIL/36176/2021 (Basti) Notice no:2021/33856	VISHAL NISHAD VS STATE OF U.P.	SHESH NARAIN MISHRA	SATYA PRAKASH SINGH G.A.
23	DF	BAIL/37386/2021 (Kaushambi) Notice no:2021/34118	AFSAR VS STATE OF U.P.	DHIRENDRA KUMAR SRIVASTAVA	G.A.
24	DF	BAIL/38390/2021 (Bareilly) Notice no:2021/36067	AJAY TOMAR VS STATE OF U.P. AND ANOTHER	PAVAN KUMAR ASHUTOSH	G.A.
25	DF-TU	BAIL/38533/2021 (Aligarh) Notice no:2021/36272 TIED UP (BAIL-4298-2020) Aligarh Decided on 08/02/2021	RAM KISHAN @ RAM KISHAN VS STATE OF U.P. RAM KRISHAN @ RAM KISHAN VS STATE OF U.P.	BALBEER SINGH	RAJESH KUMAR ROY SHARMA G.A.
26	DF	BAIL/40555/2021 (Gorakhpur) Notice no:2021/36892	SUNEEL VS STATE OF U.P. AND ANOTHER	ALOK KUMAR RAI	G.A.
27	DF	BAIL/40587/2021 (Kannauj) Notice no:2021/37222	SURAJ VS STATE OF U.P. AND ANOTHER	ARIMARDAN YADAV JADU NANDAN YADAV	G.A.
28	DF	BAIL/41519/2021 (Gorakhpur) Notice no:2021/38467	SATISH KUMAR VS STATE OF U.P.	DHIRENDRA PRATAP SINGH	G.A.
29	DF	BAIL/41532/2021 (Mirzapur) Notice no:2021/38108	VIJAY MAJHI VS STATE OF U.P.	ABRAR AHMAD SIDDIQUI	G.A.
30	DF	BAIL/42014/2021 (Etawah) Notice no:2021/39784	RAMJI BATHAM VS STATE OF U.P.	PANKAJ KUMAR OJHA SHIV KUMAR	BADRI MANI TRIPATHI G.A.
31	PO	BAIL/42603/2021 (Shamli (prabudh Nagar)) Notice no:2021/40216	SONU VS STATE OF U.P.	AVADH PRATAP SINGH SHISHODIA	G.A.
32	PO	BAIL/42612/2021 (Agra) Notice no:2021/39147	OM PRAKASH VS STATE OF U.P.	RAM JATAN YADAV RAKESH KUMAR VERMA	AMIT KUMAR MISHRA G.A.

33	PO	BAIL/42676/2021 (Ghaziabad) Notice no:2021/36564	NADEEM VS STATE OF U.P.	VIVEK KUMAR SHUKLA RAMESH KUMAR SHUKLA	G.A.
34	PO	BAIL/42699/2021 (Banda) Notice no:2021/13819	RAJARAM GUPTA VS STATE OF U.P.	AMIT KUMAR DIXIT	G.A.
35	PO	BAIL/43845/2021 (Aligarh) Notice no:2021/41203 (BAIL-25335-2015) Aligarh Decided on 16/04/2019	PIPA VS STATE OF U.P. PIPA VS STATE OF U.P.	SAKSHI PATEL SHIV NARESH	G.A.
36	DF	BAIL/45187/2021 (Ghaziabad) Notice no:2021/39202	ASIF VS STATE OF U.P. AND ANOTHER	AYUB KHAN	G.A.
37	PO	BAIL/47581/2021 (Kushi Nagar) Notice no:2021/44012 2021/44012	SMT. SUBHAWATI DEVI VS STATE OF U.P. AND ANOTHER	MAHENDRA SINGH CHANDRA PRAKASH SINGH	G.A.
38	PO	BAIL/47584/2021 (Bareilly) Notice no:2021/40647	OMKAR VS STATE OF U.P.	KANHAIYALAL BIND	G.A.
39	PO	BAIL/47624/2021 (Fatehpur) Notice no:2021/44326	SANJEEV KUMAR @ BANTU TIWARI VS STATE OF U.P.	DHARMENDRA PRATAP SINGH	BRAJESH KUMAR SINGH G.A.
40	PO	BAIL/47689/2021 (Bulandshahr) Notice no:2021/45823 2021/45823	SONU VS STATE OF U.P.	SUNIL KUMAR	SAURABH CHATURVEDI G.A.
41	PO	BAIL/47705/2021 (Budaun) Notice no:2021/43850	VIPIN VS STATE OF U.P AND ANOTHER	BRAJESH KUMAR SOLANKI	G.A.
42	PO	BAIL/47732/2021 (Varanasi) Notice no:2021/44839	RAHUL MAURYA @ VIJAY MAURYA VS STATE OF U.P. AND ANOTHER	SHARAD KUMAR SRIVASTAVA	G.A.
43	PO	BAIL/47753/2021 (Kanpur Dehat) Notice no:2021/42307	SAROJ LODHI @ SAROJ KUMAR VS STATE OF U.P. AND ANOTHER	LAL MANI TRIPATHI	G.A.
44		BAIL/49671/2021 (Etawah) Notice no:2021/46350	SHIVAM VS STATE OF U.P. AND 3 OTHERS	ANSAR AHMAD	G.A.
45		BAIL/49674/2021 (Bareilly) Notice no:2021/42689	RAMADEEN VS STATE OF U.P.	MADHU RANJAN PANDEY	G.A.
46		BAIL/49725/2021 (Muzaffar Nagar) Notice no:2021/47164	SMT. HASROON VS STATE OF U.P.	MOHAMMAD FAISAL KHAN	G.A.
47		BAIL/49727/2021 (Kanpur Nagar) Notice no:2021/47568	AMANDEEP GUPTA VS STATE OF U.P.	ADITYA PRAKASH SINGH SUSHIL SHUKLA	G.A.
48		BAIL/49740/2021 (Mau) Notice no:2021/46499	SHIVAM TIWARI VS STATE OF U.P.	KAUSHAL KISHOR	G.A.
49		BAIL/49774/2021 (Jhansi) Notice no:2021/41024	SANDEEP JAIN VS STATE OF U.P.	PIYUSH KUMAR SHUKLA	G.A.
50		BAIL/49775/2021 (Gorakhpur) Notice no:2021/46607	HARISHCHANDRA NISHAD VS STATE OF U.P.	PRADEEP KUMAR SRINETTE K.K.RAO	G.A.
51		BAIL/49798/2021 (Aligarh) Notice no:2021/46358	LOKENDRA VS STATE OF U.P.	M.P.S. CHAUHAN	G.A.

52	PO	BAILC/280/2021 (Mathura) Notice no:2021/32098	TEJVEER SINGH VS STATE OF U.P. AND ANOTHER	GARUN PAL SINGH	G.A.
53	PO	ABAIL/7087/2021 (Kannauj) Notice no: 2021/6743	ZEESHAN @ GURRA AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	SHAILENDRA KUMAR TRIPATHI	G.A.
54	PO	ABAIL/10608/2021 (Jaunpur) Notice no:2021/10040	DHEERAJ YADAV AND 2 OTHER VS STATE OF U.P.	DHARMENDRA KUMAR SINGH	G.A.
55	DF	ABAIL/12935/2021 (Mathura) Notice no:2021/13291	HARIKESH AND ANOTHER VS STATE OF U.P.	RAM KUMAR	RAJEEV KUMAR SRIVASTAVA G.A.
56	DF	ABAIL/14518/2021 (Varanasi) Notice no:2021/14580	MARAKANDE CHAUBEY VS STATE OF U.P. AND ANOTHER	MAHIMA DWIVEDI AKANKSHA DUBEY DHARMENDRA DHAR DUBEY	G.A.
57	PO	ABAIL/15863/2021 (Allahabad) Notice no:2021/15921	RANI PAL AND 5 OTHERS VS STATE OF U.P. AND ANOTHER	MITHILESH KUMAR TIWARI	G.A.
58	PO	ABAIL/16000/2021 (Shamli (prabudh Nagar)) Notice no:2021/15381	SRIKANT VS STATE OF U.P.	SYED RIYAZ ASKARI SYED FAIZ HASNAIN	G.A.
59	PO	ABAIL/16354/2021 (Deoria) Notice no:2021/15682	SMT. SHAKTI SINGH VS STATE OF U.P.	ANUP KUMAR SRIVASTAVA	RAM NARAYAN SRIVASTAVA G.A.
60	PO	ABAIL/16698/2021 (Amroha (jyotiba P Nagar)) Notice no:2021/16152	AJADAR KHAN @ AJADARS AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	VED PRAKASH MISHRA	G.A.
61	PO	ABAIL/16913/2021 (Agra) Notice no:2021/17009	ABHISHEK SHARMA VS STATE OF U.P. AND ANOTHER	SUNIL KUMAR GAUR KULDEEP KUMAR	RAM PRAKASH DWIVEDI G.A.
62	PO	ABAIL/17927/2021 (Gorakhpur) Notice no:2021/16584	NIRMLA PAL VS STATE OF U.P. AND ANOTHER	MANOJ KUMAR SINGH VATS TANISHA JAHANGIR MONIR B.K.SINGH RAGHUVANSHI	G.A.
63	PO	ABAIL/17928/2021 (Bulandshahr) Notice no:2021/18202	MUNESH VS STATE OF U.P.	SHIKHAR AWASTHI	CHANDRA KANT BHARADWAJ G.A.
64	PO	ABAIL/18633/2021 (Jaunpur) Notice no:2021/18821	SANJAY KUMAR YADAV VS STATE OF U.P.	BABITA SHUKLA RAM PRAKASH SHUKLA	G.A.
65	PO	ABAIL/18635/2021 (Gorakhpur) Notice no:2021/18729	SADHU SARAN AND ANOTHER VS STATE OF U.P. AND ANOTHER	ABHISHEK CHAUHAN SUMANT KUMAR TIWARI	G.A.
66	PO	ABAIL/18644/2021 (Fatehpur) Notice no:2021/18824	YOGENDRA PRATAP SINGH @ ARUN SINGH VS STATE OF U.P.	PRAMENDRA PRATAP SINGH	G.A.
67	PO	ABAIL/18647/2021 (Siddharth Nagar) Notice no:2021/18918	BECHU PRASAD AND OTHERS VS STATE OF U.P. AND ANOTHER	S.P. VISHWAKARMA AWADHESH KUMAR SHARMA	G.A.
68	PO	ABAIL/18660/2021 (Gautam Buddh Nagar) Notice no:2021/19005	NISHAWER VS STATE OF U.P. AND ANOTHER	RAJESH KUMAR SHARMA ABHAS SHARMA	SYED ALI IMAM G.A.
69	PO	ABAIL/18661/2021 (Shahjahanpur) Notice no:2021/19027	FARMAN ALI VS STATE OF U.P. AND ANOTHER	AJAY KUMAR SRIVASTAVA	G.A.
70	PO	ABAIL/18668/2021 (Kanpur Nagar) Notice no:2021/18788	SHWETA @ KALPANA TIWARI VS STATE OF U.P. AND 2 OTHERS	AKHILESH KUMAR MISHRA	G.A.
71	PO	ABAIL/18669/2021 (Azamgarh) Notice no:2021/18970	GUPTESHWAR CHAUBEY AND 5 OTHERS VS STATE OF U.P. AND ANOTHER	DADHI BAL YADAV KAILASH SINGH YADAV	G.A.

72	PO	ABAIL/18676/2021 (Muzaffar Nagar) Notice no:2021/18403	LOKESH @ MADHU VS STATE OF U.P. AND ANOTHER	SHARAD KUMAR SINGH MADHAVA NAND SHUKLA	G.A.
73	PO	ABAIL/18691/2021 (Gorakhpur) Notice no:2021/18985	YASODHARA AND ANOTHER VS STATE OF U.P. AND ANOTHER	ARVIND KUMAR SRIVASTAVA BHAJU RAM PPRASAD SHARMA	G.A.
74		ABAIL/19054/2021 (S.r. Nagar (bhadohi)) Notice no:2021/19371	SHANTI PRAKASH SRIVASTAVA VS STATE OF U.P.	PRASHANT KANHA NIKHIL KUMAR	G.A.
75		ABAIL/19055/2021 (Deoria) Notice no:2021/19173	TAIYYAB VS STATE OF U.P.	SAURABH KUMAR PANDEY	G.A.
76		ABAIL/19066/2021 (Amroha (jyotiba P Nagar)) Notice no:2021/18214	JEET SINGH AND ANOTHER VS STATE OF U.P.AND 2 OTHERS	SANDEEP KUMAR PATHAK	G.A.
77		ABAIL/19090/2021 (Bulandshahr) Notice no:2021/18810	HAFIZ VS STATE OF U.P. AND 2 OTHERS	DILIP KUMAR PATEL ANKIT AGARVAL	G.A.
78		ABAIL/19100/2021 (Etah) Notice no:2021/19326	SHIVAM GUPTA VS STATE OF U.P.	ANIL KUMAR PANDEY	G.A.
79		ABAIL/19102/2021 (Bulandshahr) Notice no:2021/19043	SHIV KUMAR SHARMA VS STATE OF U.P.	HEMANT SHARMA	G.A.
80		ABAIL/19115/2021 (Firozabad) Notice no:2021/19296	MANOJ VS STATE OF U.P. AND 2 OTHERS	SANJAY MISHRA	G.A.
81		ABAIL/19116/2021 (Bulandshahr) Notice no:2021/18988	ABDUL @ KHALID VS STATE OF U.P.	HEMANT SHARMA	G.A.
82		ABAIL/19123/2021 (Agra) Notice no:2021/19130	HARIKANT PATHAK VS STATE OF U.P. AND ANOTHER	UMA DUTT SHUKLA	G.A.
83		ABAIL/19127/2021 (Auraiya) Notice no:2021/19433	ADHISH P.J CLIFFORD VS STATE OF U.P. AND ANOTHER	RAVINDRA VERMA GOPAL MISRA	G.A.
84		ABAIL/19134/2021 (Firozabad) Notice no:2021/19208 2021/19208	DEVESH SINGH VS STATE OF U.P.AND ANOTHER	RAJESH KUMAR TIWARI	G.A.
85		ABAIL/19139/2021 (Jaunpur) Notice no:2021/18786	SUSHIL KUMAR CHAUDHARI AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	RAJESH KUMAR SINGH	G.A.
86		ABAIL/19146/2021 (Moradabad) Notice no:2021/19412	SHAHRUKH AND ANOTHER VS STATE OF U.P.	PAWAN KUMAR SHUKLA	G.A.

ADDITIONAL/UNLISTED LIST

For Order

ECOURT CASES.

301	DF E-File	BAIL/20240/2021 (2002 (Basti) 2435 1763)	RITESH KUMAR VS STATE OF U.P.	SUMIT KUMAR SRIVASTAVA RAVINDRA PRAKASH SRIVASTAVA	G.A.
302	DF E-File	BAIL/23760/2021 (Mainpuri)	RADHA KISHAN VS STATE OF U.P.	SUDIST KUMAR	PRASHANT VERMA G.A.
303	PO E-File	BAIL/30435/2020 (Muzaffar Nagar)	DENIS VS STATE OF U.P.	PANKAJ BHARTI	G.A.

		(BAIL-17328-2017) Muzaffar Nagar Decided on 05/12/2017	DENIS VS STATE OF U.P.		
304	PO E-File	BAIL/22131/2021 (Hamirpur)	SAJJAN VS STATE OF U.P. AND ANOTHER	ASHISH KUMAR SINGH ASHOK KUMAR YADAV	RAM RAJ PRAJAPATI G.A.
305	PO E-File	BAIL/29602/2021 (Sant Kabir Nagar)	RANGILAL VS STATE OF UTTAR PRADESH	PARDEEP NARAYAN PANDEY RAMANAND PANDEY	AMIT KUMAR SINGH
306	ED E-File	BAIL/29741/2021 (Bulandshahr)	PUNEET VS STATE OF UP	AVANISH KUMAR SRIVASTAVA	G.A.
		(BAIL-50079-2017) Bulandshahr Decided on 29/01/2019	PUNEET VS STATE OF U.P.		
307	DF E-File	ABAIL/12268/2021 (Maharajganj)	SHEELA @ SUSHILA AND ANOTHER VS STATE OF U.P.	SANJAY KUMAR SRIVASTAVA MATA PHER TIWARI	G.A.
308	DF E-File	ABAIL/14214/2021 (Sambhal (bheem Nagar))	NASIV VS STATE OF UP	VIVEK SHARMA	
309	PO E-File	ABAIL/12078/2021 (Agra)	RAJESH AND 7 OTHERS VS STATE OF U.P.	RAVENDRA SINGH RAKESH KUMAR SINGH	G.A.
310	PO E-File	ABAIL/14448/2021 (Hathras (mahamaya Nagar))	RAVENDRA AND 3 OTHERS VS STATE OF U P AND ANOTHER	RAHUL KUMAR SHARMA	G.A.
311	PO E-File	ABAIL/14566/2021 (Rampur) 5361 2765 9376)	HARENDRA @ HARINDER SINGH VS STATE OF U.P.	AJAY KUMAR SRIVASTAVA SHIVANGI BHARGAVA	G.A.
312	PO E-File	ABAIL/14578/2021 (Aligarh)	SHRIPAL VS STATE OF U.P.	KULDEEP KUMAR SHARMA CHHAVI KANT VASHISTHA SANTOSH KUMAR SHUKLA	G.A.

Application for Orders

313		1/2021 (Amendment) in case BAIL-2516- -2021 Decided on 03/08/2021	SEETAL GUPTA VS STATE OF UP	SUBHASH CHANDRA PANDEY	
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For Order

314	DF- TU	BAIL/32767/2020 (Kanpur Nagar)	ASHISH SONKAR VS STATE OF U.P.	JAGMOHAN SINGH	ANAND MOHAN PANDEY G.A.
		(BAIL-13672-2019) Kanpur Nagar Decided on 31/07/2019	ASHISH SONKAR VS STATE OF U.P.		
315	DF- TU	BAIL/11976/2021 (Gorakhpur)	SHANKAR PAL VS UNION OF INDIA	SUMIT KUMAR VIJAI KUMAR SINGH	GOVIND KUMAR SAXENA
		(BAIL-24005-2017) Gorakhpur Decided on 09/01/2019	SHANKAR PAL VS UNION OF INDIA		
316	DF	BAIL/35316/2018 (Mainpuri)	PRINCE @ DEEPAK VS STATE OF U.P.	RAM BADAN MAURYA PRABHAT CHANDRA SHARMA ANURAG DUBEY KULDEEP SINGH YADAV	G.A.

317	DF	BAIL/17720/2019 (Mathura)	RUPESH VS STATE OF U.P.	SHRI RAM (RAWAT) INDRA DEO MISHRA S.P.S. CHAUHAN KARTIKEY SINGH	A.K. MISHRA SATI SHANKER TRIPATHI G.A.
318	DF	BAIL/2097/2020 (Ballia) (BAIL-8691-2017) Ballia Decided on 08/03/2017 (BAIL-1558-2019) Ballia Decided on 15/02/2019	PRAKASH RAI VS STATE OF U.P. PRAKASH RAI AGED ABOUT 10 YEARS VS STATE OF U.P. PRAKASH RAI VS STATE OF U.P.	ASHOK KUMAR SHUKLA	SANJEEV KUMAR RAI G.A.
319	DF	BAIL/4448/2020 (Auraiya) (BAIL-44086-2017) Auraiya Decided on 13/08/2019	UMMED ALI VS STATE OF U.P. UMMED ALI VS STATE OF U.P.	KUNWAR AJAY SINGH	G.A.
320	DF	BAIL/27907/2020 (Kannauj)	AKHILESH KUMAR VS STATE OF U.P.AND ANOTHER	SHAIENDRA KUMAR TRIPATHI	SARVESH KUMAR DUBEY G.A.
321	DF	BAIL/29675/2020 (Banda)	CHANDRAPAL VS STATE OF U.P.	PRABHAKAR TRIPATHI MANISH DWIVEDI	MANVENDRA SINGH RAVINDRA SINGH G.A.
322	DF	BAIL/31559/2020 (Gorakhpur)	VISHWANATH VS STATE OF U.P.	LOK NATH SHUKLA SANTOSH KUMAR TIWARI	K.K.RAO G.A.
323	DF	BAIL/47721/2020 (Mainpuri)	MEENA DEVI VS STATE OF U.P.	RUDRA PRATAP PANDEY SATISH KUMAR YADAV VIDHU BHUSHAN SINGH	SHRAVAN KUMAR SINGH G.A.
324	DF	BAIL/47958/2020 (Bijnor)	MOHD WARISH VS STATE OF U.P. AND ANOTHER	SHANTANU SRIVASTAVA UMAIR MAHMOOD SAURABH TRIPATHI	AMIT KUMAR G.A.
325	DF	BAIL/5119/2021 (Sant Kabir Nagar)	ANGAD KUMAR VS STATE OF U.P.	AJATSHATRU PANDEY	G.A.
326	DF	BAIL/10855/2021 (Azamgarh)	SURAJ VS STATE OF U.P.	SANJAY KUMAR YADAV SHRI RAM YADAV	RAJESH KUMAR GAUTAM G.A.
327	DF	BAIL/11111/2021 (Maharajganj)	AMARJEET VS STATE OF U.P.	ARVIND KUMAR SRIVASTAVA BHAJU RAM PPRASAD SHARMA	G.A.
328	DF	BAIL/12336/2021 (Ghaziabad)	ANKIT JATAV VS STATE OF U.P.	SHACHI SRIVASTAVA CHETAN PRAKASH	PRADHUMN KUMAR PANDEY G.A.
329	DF	BAIL/19211/2021 (Ghaziabad)	AKASH BIHARI VS STATE OF U.P.	SHAHABUDDIN	SYED ALI IMAM G.A.
330	DF	BAIL/29557/2021 (Bijnor) (BAIL-49319-2020) Bijnor Decided on 08/01/2021	RAJA VS STATE OF U.P. AND ANOTHER RAJA VS STATE OF UP AND ANOTHER	MADAN SINGH	G.A.
331	DF	BAIL/29639/2021 (Jalaun) (BAIL-48708-2019) Jalaun Decided on 15/11/2019	SHAIENDRA PAL VS STATE OF U.P. SHAIENDRA PAL VS STATE OF U.P.	AJAY SENGAR	G.A.

332	PO	BAIL/13310/2018 (Shahjahanpur)	SANJU @ SANJEEV VS STATE OF U.P.	RAJENDRA KUMAR YADAV RADHEY SHYAM SHUKLA VIPUL SHUKLA RAJIV LOCHAN SHUKLA PAWANKUMAR DUBEY	G.A.
333	PO	BAIL/18396/2018 (Agra)	HARIDWARI ALIAS BABLOO VS STATE OF U.P.	R.R.K. SHARMA BRIJ BHUSHAN UPADHYAY	RAJESH KUMAR SRIVASTAVA R.K. SRIVASTAVA G.A.
334	PO	BAIL/33456/2018 (Kushi Nagar)	SALIM ANSARI VS STATE OF U.P.	PUNEET BHADAURIA CHANDRA PRAKASH MISRA	G.A.
335	PO	BAIL/34726/2018 (Sant Kabir Nagar)	DINESH VS STATE OF U.P.	ANIL KUMAR SRIVASTAVA	AKHILESH KUMAR MISHRA G.A.
336	PO	BAIL/47752/2018 (Hamirpur)	AMIR URF BABU VS STATE OF U.P.	RAM SHARAN GIRI MOHAMMAD HISHAM QADEER SWETASHWA AGARWAL SHAMSHUDDIN KHAN KARTIKEYA SARAN BISHRAM TIWARI	AMIT DAGA KESHARI NANDAN SINGH G.A.
337	PO	BAIL/2094/2019 (Gorakhpur)	SURESH YADAV VS STATE OF U.P.	PRAKASH CHANDRA SRIVASTAVA SANJAY KUMAR YADAV SANJEEV KUMAR SINGH SANJAY KUMAR SINGH	IRFANUL HUDA G.A.
		(BAIL-19545-2017) Gorakhpur Decided on 21/12/2017	GOVIND YADAV AND ANOTHER VS STATE OF U.P.		
338	PO	BAIL/2854/2019 (Ghaziabad)	ATUL VS STATE OF U.P.	SUNIL VASHISTH	G.A.
339	PO	BAIL/6546/2019 (Deoria)	SHANKAR PRASAD VS STATE OF U.P.	SANTOSH KUMAR MISHRA VIKASH KUMAR TIWARI PULAK GANGULY JANARDAN	G.A.
340	PO	BAIL/6639/2019 (Jaunpur)	NAVNEET KUMAR VS STATE OF U.P.	RAJESH KUMAR MISHRA SARVESHWAR SINGH ARUN KUMAR SRIVASTAVA	SHIV KUMAR GUPTA MANOJ KUMAR SINGH FAIZUR RAHMAN G.A.
341	WC	BAIL/7187/2019 (Budaun)	PAPPU VS STATE OF U.P.	DINESH KUMAR SHUKLA PREM SAGAR VERMA BHARAT SINGH	AJAI KUMAR G.A.
342	PO	BAIL/18438/2019 (Sant Kabir Nagar)	SMT. MEERA DEVI VS STATE OF U.P.	RAJEEV KUMAR SINGH HARIKRISHNA RAJESH SHASHWAT SHUKLA	RAVINDRA PRAKASH SRIVASTAVA G.A.
343	PO	BAIL/21613/2019 (S.r. Nagar (bhadohi))	ANIL YADAV VS STATE OF U.P.	PARMESHWAR YADAV MADAN MOHAN SURYA PRATAP SINGH PARMAR	RAM RAKSHA YADAV G.A.
344	WC	BAIL/24595/2019 (Ghaziabad)	DANISH VS STATE OF U.P.	SUNIL VASHISTH	G.A.
345	PO	BAIL/28401/2019 (Meerut)	AYYUB VS STATE OF U.P.	SHRI NAZRUL ISLAM JAFRI SENIOR ADV. SHESHADRI TRIVEDI SADAFUL ISLAM JAFRI	G.A.
346	WC	BAIL/30525/2019 (Budaun)	MUSARRAT KHAN VS STATE OF U.P.	GIRJA SHANKER SEN RAMESH KUMAR PANDEY RAJESH KUMAR MISHRA KRISHNA DUTT AWASTHI	G.A.
347	WC	BAIL/46245/2019 (Gorakhpur)	NAND KISHORE VS STATE OF U.P.	RAJEEV CHADDHA	G.A.
348	PO	BAIL/46340/2019 (Jhansi)	KAILASH PRAJAPATI VS STATE OF U.P.	RAY SAHAB YADAV	G.A.

		(BAIL-50576-2017) Jhansi Decided on 31/05/2019	KAILASH PRAJAPATI VS STATE OF U.P.		
349	PO	BAIL/50057/2019 (Mahoba)	MUKESH VS STATE OF U.P.	RAFEEK AHMAD KHAN VIRENDRA SINGH PARMAR VIRENDRA KUMAR GUPTA	NAND KISHOR MISHRA SHILPA AHUJA G.A.
350	PO	BAIL/52530/2019 (Budaun)	ANIS VS STATE OF U.P.	SIKANDAR RAZA PREET PAL SINGH RATHORE	G.A.
		(BAIL-28596-2016) Budaun Decided on 01/08/2019	ANIS VS STATE OF U.P.		
351	PO	BAIL/55200/2019 (Varanasi)	VINAY HARIJAN VS STATE OF U.P.	CHANDRA DUTT NAGENDRA KUMAR RAJ KIRAN CHAUDHARY JAI PRAKASH SINGH ANAND KUMAR SINGH	G.A.
	With	BAIL-56978-2019 Varanasi	RAHUL HARIJAN VS STATE OF U.P.	CHANDRA DUTT NAGENDRA KUMAR RAJ KIRAN CHAUDHARY JAI PRAKASH SRIVASTAVA ANAND KUMAR SINGH	G.A.
352	WC	BAIL/55419/2019 (Banda)	RAM AASRE GUPTA VS STATE OF U.P. AND ANOTHER	RAJESH KUMAR AMIT KUMAR DIXIT NANHE LAL TRIPATHI	GYANENDRA SINGH SHYAM KUMAR VERMA DEEPAK DUBEY G.A.
353	PO	BAIL/354/2020 (Gorakhpur)	NITISH PANDEY VS STATE OF U.P.	RAMESH KUMAR SINGH	G.A.
		(BAIL-7839-2017) Gorakhpur Decided on 03/03/2017	NITISH PANDEY VS STATE OF U.P.		
354	WC	BAIL/437/2020 (Kannauj)	ANSHU @ PRAVEEN VS STATE OF U.P.	RAJIV LOCHAN SHUKLA RAVIKANT SHUKLA	G.A.
		(BAIL-13589-2017) Kannauj Decided on 19/04/2017	ANSHU @ PRAVEEN VS STATE OF U.P.		
355	PO	BAIL/6717/2020 (Mainpuri)	SANJU@SANJEEV KUMAR VS STATE OF U.P.	RAM DULAR YADAV ANURAG SHUKLA KUNWAR BHADUR DIXIT DHANANJAY PRATAP SINGH	CHARAN SINGH G.A.
		(BAIL-40678-2018) Mainpuri Decided on 01/11/2018	SANJU @ SANJEEV KUMAR VS STATE OF U.P.		
356	PO	BAIL/8767/2020 (Moradabad)	SAJID VS STATE OF U.P.	AMIR KHAN DEEPAK KUMAR	G.A.
357	PO	BAIL/14969/2020 (Varanasi)	VINOD KUMAR NISHAD @ GURU VS STATE OF UP	ABHIMANYU KUMAR NISHAD HEMANT KUMAR SRIVASTAVA RAJEEV KUMAR RAI PRADEEP KUMAR SINGH ASHISH KUMAR SINGH ANTRIKSH VERMA	PRAVEEN KUMAR SINGH G.A.
		(BAIL-41331-2018) Varanasi Decided on 31/10/2018	VINOD KUMAR NISHAD @ GURU VS STATE OF U.P.		
358	PO	BAIL/20123/2020 (Gautam Buddh Nagar)	SONU VS STATE OF U.P.	DHARMENDRA KUMAR MISHRA ASHOK KUMAR MISHRA RAM NARAYAN DWIVEDI	G.A.

		(BAIL-30864-2016) Gautam Buddh Nagar Decided on 01/07/2019	SONU VS STATE OF U.P.		
359	PO	BAIL/23494/2020 (Mathura)	MAHESH CHAND VS STATE OF U.P.	GARUN PAL SINGH PANKAJ KUMAR GOVIL	G.A.
360	PO	BAIL/29730/2020 (Aligarh)	JITENDRA VS STATE OF U.P.	ASHUTOSH KUMAR MISHRA AJIT KUMAR	RAJESH K.S. CHAUDHARY G.A.
361	PO	BAIL/32863/2020 (Amroha (jyotiba P Nagar))	SHIVAM VS STATE OF U.P. AND ANOTHER	RAJIV SISODIA VIVEK SHARMA DHIRENDRA KUMAR SRIVASTAVA	G.A.
362	PO	BAIL/34100/2020 (Etah)	SANDEEP VS STATE OF U.P. AND ANOTHER	INDRA KUMAR SINGH SHASHI KUMAR MISHRA DELEEP KUMAR CHAUDHARI AKHLENDRA PRATAP SINGH BEERENDRA PRATAP SINGH	RAJESH KUMAR G.A.
363	PO	BAIL/35701/2020 (Hamirpur)	GULAB KORI VS STATE OF U.P.	SARVESH SHASHANK KUMAR	ARUN KUMAR SINGH G.A.
364	PO	BAIL/37511/2020 (Shahjahanpur)	ALIJMA @ GAMA VS STATE OF U.P.	ANUJ BAJPAI	SANDEEP KUMAR DUBEY G.A.
365	PO	BAIL/38209/2020 (Meerut)	SHAHNAZAR VS STATE OF U.P.	TRAYAMBAK PANDEY AYANK MISHRA	G.A.
366	PO	BAIL/39117/2020 (Banda)	SALMAN VS STATE OF U.P.	KAMESHWAR SINGH	G.A.
367	PO	BAIL/39164/2020 (Jaunpur)	RAMDHANI VERMA VS STATE OF U.P.	ADARSH BHUSHAN	G.A.
		(BAIL-16484-2018) Jaunpur Decided on 03/05/2018	RAMDHANI VERMA VS STATE OF U.P.		
368	PO	BAIL/41127/2020 (Mahoba)	KARAN VS STATE OF U.P.	ASHISH PANDEY SHIV KUMAR SINGH VIRENDRA KUMAR GUPTA SATYA PRAKASH RATHOR	RAM KISHOR GUPTA G.A.
369	PO	BAIL/41222/2020 (Muzaffar Nagar)	ABDUL RAHEEM VS STATE OF U.P. AND ANOTHER	JAGDISH PRASAD MISHRA	G.A.
370	PO	BAIL/42262/2020 (Kasganj (kanshiram Nagar))	CHANDRABHAN VS STATE OF U.P. AND ANOTHER	SHYAM SUNDER MISHRA R P RAJAN	G.A.
371	PO	BAIL/43102/2020 (Sambhal (bheem Nagar))	WAHID VS STATE OF U.P.	SUNIL KUMAR TIWARI	G.A.
372	PO	BAIL/43512/2020 (Deoria)	VIVEK SINGH VS STATE OF U.P.	AJAY BAHADUR YADAV NAGENDRA KUMAR SINGH NARENDRA NATH TRIPATHI VIJAY KUMAR	AMRESH BAHADUR TIWARI G.A.
373	PO	BAIL/43983/2020 (Bulandshahr)	AMIT VS STATE OF U.P.	M.C. SINGH DUSHYANT SINGH	RAKESH KUMAR GUPTA AKASH TYAGI G.A.
374	WC	BAIL/45208/2020 (Varanasi)	TABREJ ALAM VS STATE OF U.P.	RAJ KIRAN CHAUDHARY ATUL KUMAR DIWAN SAIFULLAH KHAN AKHILESH KUMAR DWIVEDI JAI PRAKASH SINGH	G.A.
375	PO	BAIL/48457/2020 (Shahjahanpur)	RAVI PRAKASH VS STATE OF U.P.	VINAY KUMAR TRIPATHI	ATHARVA DIXIT AUSHIM LUTHRA G.A.

376	WC	BAIL/1013/2021 (Kaushambi)	AKHILESH VS STATE OF U.P. AND ANOTHER	BRIJES KUMAR SINGH PRAMOD KUMAR SRIVASTAVA THAKUR PRASAD DUBEY	DINESH MISHRA G.A.
377	PO	BAIL/2035/2021 (Varanasi)	SAURABH KUMAR @ AAKASH VS STATE OF U.P.	ASHISH KUMAR SINGH PRADEEP KUMAR SINGH SHAILENDRA KUMAR SINGH	G.A.
378	LAFP	BAIL/2056/2021 (Muzaffar Nagar)	SATENDRA VS STATE OF U.P.	YOGENDRA NATH SHUKLA	A.G.A.
379	PO	BAIL/4042/2021 (Farrukhabad)	SHOBHIT VS STATE OF U.P. AND ANOTHER	LAVKUSH KUMAR BHATT	NARENDRA KUMAR SINGH G.A.
380	PO	BAIL/7577/2021 (Kanpur Nagar)	PRAKASH AWASTHI VS STATE OF U.P.	GANESH MANI ABHISHEK TRIPATHI	SUSHIL KUMAR DUBEY G.A.
381	NCL	BAIL/8319/2021 (Chitrakoot) (BAIL-51365-2019) Chitrakoot Decided on 10/01/2020	SHATRUGHAN SINGH VS STATE OF U.P. SHATRUGHAN SINGH VS STATE OF U.P. AND ANOTHER	ABHAY RAJ YADAV	G.A.
382	PO	BAIL/8662/2021 (Bulandshahr)	VIJAY MASTER VS STATE OF U.P.	SYED MOHAMMAD ABBAS ABDY	AKHILESH KUMAR PANDEY G.A.
383	WC	BAIL/8991/2021 (Firozabad)	DAULAT RAM VS STATE OF U.P.	JADU NANDAN YADAV ARIMARDAN YADAV SUNIL KUMAR YADAV	G.A.
384	PO	BAIL/19682/2021 (Banda)	NATTHU VS STATE OF U.P.	DUR VIJAY SINGH QAMRUL HASAN	G.A.
385	WC	BAIL/19816/2021 (Sambhal (bheem Nagar))	TEETU ALIAS SHANE ALAM VS STATE OF U.P.	ANUJ KUMAR GUPTA PRATEEK KUMAR SRIVASTAVA UMESH VATS	SARVESH KUMAR ARUN KUMAR G.A.
386	PO	BAIL/30434/2021 (Chandauli)	KISHLAY KANT SINGH VS STATE OF U.P.	KUMAR BEENU SINGH SANJEEV KUMAR SHARMA	G.A.
387	DF	BAILC/244/2021 (Gorakhpur)	RAM PAROJAN VS STATE OF U.P. AND ANOTHER	SANDEEP KUMAR DUBEY ARVIND PRABODH DUBEY	G.A.
388	PO	BAILC/253/2019 (Agra)	VIRENDRA SINGH VS STATE OF U.P. AND ANOTHER	PANDEY BALKRISHNA	G.A.
389	PO	BAILC/270/2019 (Chandauli)	RAM BILASH RAM VS STATE OF U.P. AND 4 OTHERS	KAMLESH KUMAR SINGH	DHIRENDRA KUMAR SRIVASTAVA G.A.
390	PO	BAILC/370/2019 (Shahjahanpur)	PRADEEP CHANDRA VERMA VS STATE OF U.P. AND 3 OTHERS	BHAJU RAM PPRASAD SHARMA ARVIND KUMAR SRIVASTAVA	AJAI KUMAR G.A.
391	PO	BAILC/130/2021 (Basti)	MUNIR ALI VS STATE OF U.P. AND ANOTHER	KUWAR RITESH KUMAR	SHAHROZE KHAN G.A.
392	DF	ABAIL/1034/2020 (Aligarh)	ASHISH KUMAR AND 4 OTHERS VS STATE OF U.P. AND 2 OTHERS	DILEEP KUMAR SHUKLA MOHIT SINGH	G.A.
393	DF	ABAIL/7552/2021 (Aligarh)	HARVEER SINGH VS STATE OF U.P.	ANIL KUMAR ADITYA	DIGVIJAY TIWARI G.A.
394	DF	ABAIL/8248/2021 (Hathras (mahamaya Nagar))	LOKENDRA PAL SINGH AND 17 OTHERS VS STATE OF U.P. AND 2 OTHERS	ROHIT UPADHYAY	G.A.

395	DF	ABAIL/9094/2021 (Deoria)	SARITA DEVI VS STATE OF U.P.	ANIL KUMAR TIWARI RAJ KUMAR MISHRA	PRADEEP KUMAR CHANDRESH KUMAR CHAURASIYA G.A.
396	DF	ABAIL/9635/2021 (Kanpur Nagar)	ASHISH VERMA AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	GAGAN PRATAP SINGH	SATYA DHEER SINGH JADAUN G.A.
397	DF	ABAIL/9791/2021 (Gorakhpur)	RAMKESH PRAJAPATI VS STATE OF U.P. AND ANOTHER	ASHWANI KUMAR PATHAK	CHANDRA KUMAR RAI G.A.
398	DF	ABAIL/9804/2021 (Jaunpur)	KALPNATH YADAV @ KHILADI YADAV AND 24 OTHERS VS STATE OF U.P.	HEMANT KUMAR SRIVASTAVA PREM PRAKASH YADAV(SENIOR ADV.) AKANKSHA YADAV	G.A.
399	DF	ABAIL/10604/2021 (Mathura)	YOGESH AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	DEVASHISH TRIPATHI BRIJ GOPAL RAM CHANDRA UTTAM	G.A.
400	DF	ABAIL/10903/2021 (Muzaffar Nagar)	SANDEEP CHAUHAN VS STATE OF U.P. AND ANOTHER	SWETASHWA AGARWAL IRFAN CHAUDHARY ATUL KUMAR	PANKAJ BHARTI G.A.
401	DF	ABAIL/11344/2021 (Sonbhadra)	AWADHESH KUMAR YADAV VS STATE OF U.P. AND ANOTHER	SANTOSH KUMAR CHAUBEY	C.S.C.
402	DF	ABAIL/11349/2021 (Baghpat)	SMT. GEETA DEVI AND ANOTHER VS STATE OF U.P. AND ANOTHER	SANDEEP KUMAR SINGH	G.A.
403	DF	ABAIL/11420/2021 (Meerut)	SANJAY KUMAR VS STATE OF U.P.	VIVEK KUMAR SINGH MAYANK YADAV	G.A.
404	DF	ABAIL/11673/2021 (Baghpat)	HARENDRA VS STATE OF U.P.	SANDEEP KUMAR SINGH	G.A.
405	DF	ABAIL/12908/2021 (Amroha (jyotiba P Nagar))	MOHD.UMAR VS STATE OF U.P. AND ANOTHER	SAMEER KHAN	G.A.
406	DF	ABAIL/13684/2021 (Gautam Buddh Nagar)	ANIL CHAUHAN AND 7 OTHERS VS STATE OF U.P.	RAJESH PATHAK	G.A.
407	DF	ABAIL/13739/2021 (Sant Kabir Nagar)	AUSAF HUSAIN ANSARI AND ANOTHER VS STATE OF U.P. AND ANOTHER	MARKANDAY RAI	PANKAJ KUMAR SHUKLA G.A.
408	DF	ABAIL/14540/2021 (Kaushambi)	VED PRAKASH AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	MAHESH KUMAR FIRDOS AHMAD	PRAMOD KUMAR SRIVASTAVA G.A.
409	DF	ABAIL/14608/2021 (Muzaffar Nagar)	ANAND TIWARI VS STATE OF U.P.	MANISH TIWARY(SENIOR ADV.) ATHARVA DIXIT	G.A.
410	DF	ABAIL/15022/2021 (Ghazipur)	GEETA AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	ASHOK KUMAR UPADHYAY	G.A.
411	PO	ABAIL/1598/2020 (Ghaziabad)	APHAJAL VS STATE OF U.P.	SYED ALI IMAM	G.A.
412	PO	ABAIL/1164/2021 (Allahabad)	VIJAY KUMAR YADAV AND 4 OTHERS VS STATE OF U.P.	DILEEP SINGH YADAV DHIRAJ KUMAR YADAV	SANJAY KUMAR SRIVASTAVA G.A.
413	PO	ABAIL/5708/2021 (Shamli (prabudh Nagar))	SMT SHARDA GRAM PRADHAN VS STATE OF U.P.	SUSHIL KUMAR PANDEY	G.A.

414	PO	ABAIL/8582/2021 (Bareilly)	NANHE @ DHARMENDRA AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	SHIVESH MISHRA PULAK GANGULY	SHIVESH MISHRA ASHOK KUMAR MISHRA G.A.
415	PO	ABAIL/8692/2021 (Shamli (prabudh Nagar))	KULDEEP SINGH AND ANOTHER VS STATE OF U.P.	IRFAN CHAUDHARY SWETASHWA AGARWAL	G.A.
416	PO	ABAIL/8724/2021 (Kanpur Dehat)	ARVIND SINGH AND ANOTHER VS STATE OF U.P. AND ANOTHER	RAJESH DWIVEDI	G.A.
417	PO	ABAIL/8748/2021 (Chandauli)	BUDDHU LAL VISHWAKARMA VS STATE OF U.P.	SUDARSHAN SINGH	G.A.
418	PO	ABAIL/9583/2021 (Moradabad)	UMESH CHAND AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	OM NARAYAN MISHRA DHIRENDRA KUMAR VIVEK SINGH	RAJENDRA PRASAD G.A.
419	PO	ABAIL/11122/2021 (Etawah)	RAJESH KUMAR VS STATE OF U.P. AND ANOTHER	VIKAS SRIVASTAVA	RAM ASHISH PANDEY G.A.
420	PO	ABAIL/11276/2021 (Bulandshahr)	SMT JYOTI GUPTA AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	AJAY KUMAR VASHISTHA	NAVIN KUMAR GIRI R.K. SINHA G.A.
421	PO	ABAIL/11384/2021 (Agra)	SMT. REKHA @ BEKUNTI VS STATE OF U.P.	SURESH CHANDRA DWIVEDI	G.A.
422	PO	ABAIL/11386/2021 (Ghaziabad)	MAHESH CHANDRA SHARMA AND ANOTHER VS STATE OF U.P.	NAVEEN KUMAR YADAV SAURABH YADAV PREM NARAYAN TIWARI	RITUVENDRA SINGH NAGVANSHI G.A.
423	PO	ABAIL/11406/2021 (Allahabad)	PAVAN SINGH VS STATE OF U.P.	SHASHI KANT SHUKLA	SUNILKUMAR SINGH G.A.
424	PO	ABAIL/13365/2021 (Bulandshahr)	RAJA PHUGAT VS STATE OF U.P. AND ANOTHER	SURYA PRAKASH PANDEY AKASH TYAGI AJAY TRIPATHI	SHANTANU BHARDWAJ G.A.
425	PO	ABAIL/15322/2021 (Saharanpur)	BAGESH MISHRA VS STATE OF U.P. AND ANOTHER	KAMLENDRA TRIPATHI	G.A.
426	PO	ABAIL/15376/2021 (Allahabad)	BALAJI VS STATE OF U.P. AND ANOTHER	ANAND MOHAN PANDEY PUNEET KUMAR SHUKLA	G.A.

AT 10:00 AM
(Court No.73)
HON'BLE JUSTICE SANJAY KUMAR SINGH

e-Court

FRESH LIST

Fresh

ECOURT CASES.

1	PO E-File	A482/18010/2021 (Kanpur Nagar) Notice no:2021/17664 Notice no:NULL	SHEEBU KHAN VS STATE OF U.P AND ANOTHER	MOHD. SAMIUZZAMAN KHAN	G.A.
2	PO E-File	A482/18800/2021 (Maharajganj) Notice no:2021/18338	FIROZ AHMAD VS STATE OF U.P AND ANOTHER	SADDAM HUSAIN MOHD. SAMIUZZAMAN KHAN	G.A.
3	PO E-File	A482/21328/2021 (6373 Agra) 5643 Notice no:2021/21528 9769) Notice no:21528/2021	VERJI DEVI AND OTHERS VS STATE OF UP THROUGH PRINCIPLE SECRETARY (HOME) AND ANOTHER	MAYANK SINGH RAM DULARE SINGH	G.A.
4	PO E-File	A482/21347/2021 (Agra) Notice no:2021/19999 Notice no:2021/19999	SMT. PINKI AND OTHERS VS STATE OF UP AND ANOTHER	SHAILESH SINGH YADAV	G.A.
5	PO E-File	A482/22132/2021 (Ballia) Notice no:2021/19690	NAFEES AHMAD VS STATE OF U.P. THROUGH SECRETARY HOME AT LUCKNOW	ZAFAR ABBAS	G.A.
6	PO E-File	A482/23398/2021 (Allahabad) Notice no:2021/22192	SMT. GEETA YADAV AND 2 OTHERS VS STATE OF UP THROUGH ITS PRINCIPAL SECRETARY (HOME) AND ANOTHER	SWATI AGRAWAL	G.A.
7	PO E-File	A482/23414/2021 (Chitrakoot) Notice no:2021/19611	PUNEET @ SHRISH CHANDRA TIWARI AND ANOTHER VS STATE OF U.P. THROUGH IT SECRETARY HOME AND ANOTHER	PRADEEP KUMAR SINGH	G.A.
8	E-File	A482/24490/2021 (Jaunpur) Notice no:2021/22995	HASAN AKBAR VS STATE OF U.P AND 2 OTHERS	ALI HASAN ISTIYAQ ALI	UDIT CHANDRA G.A.
9	PO E-File	HABC/337/2021 (Azamgarh) Notice no:2021/320	KHUSBU (CORPUS) VS STATE OF UP AND 4 OTHERS	SUBHASH CHANDRA YADAV	G.A.
10	PO E-File	A227/6315/2021 (Saharanpur) Notice no:2021/10815	RAJVEER AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	AKHILESH KUMAR	C.S.C.
Fresh					
11	DF	A482/22422/2021 (Deoria) Notice no:2021/14493 PCPNDT	DR. PREM PRAKASH BARNWAL VS STATE OF U.P. AND ANOTHER	BRAHMA NAND TRIPATHI	G.A.
12	PO	CRLR/2386/2021 (Gorakhpur) Notice no:2021/2476	RAUNAK ALI VS STATE OF U.P. AND 2 OTHERS	ABDUL MAJEED SUFIA SABA	G.A.
13	PO	CRLR/2736/2021 (Baghpat) Notice no:2021/2854	RISHIPAL SINGH SOLANKI VS STATE OF U.P. AND 15 OTHERS	ALKA SRIVASTAVA SANTOSH KUMAR SRIVASTAVA	G.A.

14	PO	CRLR/2743/2021 (Auraiya) Notice no:2021/2778	SHARDA PRASAD AND ANOTHER VS STATE OF U.P. AND ANOTHER	VISHAL MISHRA MOHIT SINGH	G.A.
15	PO	CRLR/2764/2021 (Agra) Notice no:2021/2974	ASHISH KUMAR AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	KAMLESH KUMAR DWIVEDI	G.A.
16	PO	CRLR/2820/2021 (Jaunpur) Notice no:2021/2673	SANDEEP KUMAR JAISWAL VS STATE OF U.P. AND 2 OTHERS	SARVESH KUMAR MISHRA	G.A.
17	PO	CRLR/2837/2021 (Allahabad) Notice no:2021/2999	PAVITRA YADAV VS STATE OF U.P. AND 2 OTHERS	KRISHNA KUMAR YADAV	G.A.
18	PO	CRLR/2856/2021 (Azamgarh) Notice no:2021/2943	RAM SAMUJH VS STATE OF U.P. AND 8 OTHERS	OM PRAKASH SINGH	G.A.
19		CRLR/3014/2021 (Varanasi) Notice no:2021/3160	RAJAT UPADHYAY VS STATE OF U.P. AND ANOTHER	RAJ KUMAR KESARI	G.A.
20		CRLR/3016/2021 (Aligarh) Notice no:2021/2917	KHEM CHANDRA @ RAJKUMAR VS STATE OF U.P. AND ANOTHER	INDRA DEV	G.A.
21		CRLR/3023/2021 (S.r. Nagar (bhadohi)) Notice no:2021/2844	RANGA LAL PRAJAPATI VS POOJA DEVI	INDRA PRASAD YADAV	G.A.
22		CRLR/3027/2021 (Kushi Nagar) Notice no:2021/3186	LALITA DEVI VS STATE OF U.P. AND ANOTHER	RAJESH KUMAR SINGH	G.A.
23		CRLR/3029/2021 (Baghpat) Notice no:2021/3176	SMT. MEENU VS STATE OF U.P. AND ANOTHER	BRIJESH KUMAR KESHARWANI	G.A.
24		CRLR/3038/2021 (Muzaffar Nagar) Notice no:2021/3187	RIZWAN (MINOR) VS STATE OF U.P. AND ANOTHER	SUSHIL KUMAR PANDEY	G.A.
25	PO	A482/16352/2020 (Moradabad) Notice no: 2020/15245	SMT RAZIA PARVEEN AND ANOTHER VS STATE OF U.P. AND ANOTHER	SURYA PRAKASH YADAV ABHISHEK SRIVASTAVA	G.A.
26	PO	A482/18232/2020 (Siddharth Nagar) Notice no: 2020/17180	ANWARULLAH SULTAN KHAN AND ANOTHER VS STATE OF U.P. AND ANOTHER	SHAHNAWAZ AKHTAR SATENDRA KUMAR SHARMA	G.A.
27	PO	A482/19242/2020 (Amroha (jyotiba P Nagar)) Notice no:2020/17951	IMAMUDDIN AND 2 OTHERS VS STATE OF UP	VINDESHWARI PRASAD	G.A.
28	PO	A482/971/2021 (Mahoba) Notice no: 2020/20318	SHAFIQ VS STATE OF U.P. AND ANOTHER	RAJU KANAUJIA	G.A.
29	PO	A482/2495/2021 (S.r. Nagar (bhadohi)) Notice no: 2021/1119	ANIL KUMAR MISHRA VS STATE OF UP AND ANOTHER	AKHILESH KUMAR VISHAL JAISWAL	G.A.
30	PO	A482/5407/2021 (Moradabad) Notice no: 2021/3638	MANU SHARMA VS STATE OF U.P. AND ANOTHER	VIVEK SHARMA	G.A.
31	PO	A482/6338/2021 (Varanasi) Notice no: 2021/5270	NALIN KUMAR DUBEY VS STATE OF U.P. AND ANOTHER	RAJENDRA KUMAR RATHORE SAMEER JAIN	G.A.
32	PO	A482/6576/2021 (Moradabad) Notice no: 2021/4651	IMRAN VS STATE OF U.P. AND ANOTHER	KESHARI NATH TRIPATHI	MERAJ AHMAD KHAN G.A.

33	PO	A482/7226/2021 (Gautam Buddh Nagar) Notice no: 2021/5880	RIZWAN VS STATE OF U.P. AND ANOTHER	RAVITENDRA PRATAP SINGH CHANDEL A.C.SRIVASTAVA	G.A.
34	DF	A482/8976/2021 (Azamgarh) Notice no:2021/8269	RAKESH YADAV VS STATE OF U.P. AND 2 OTHERS	SHARAD KUMAR SRIVASTAVA	G.A.
35	PO	A482/9048/2021 (Kausambi) Notice no:2021/8207	ANITA DEVI VS STATE OF U.P.	BIRENDRA SINGH YASH PRATAP SINGH	G.A.
36	PO	A482/10314/2021 (Shahjahanpur) Notice no:2021/8963	SMT RAJWATI AND 5 OTHERS VS STATE OF U.P. AND ANOTHER	SUDHANSHU PRATAP SINGH	GAURAV GUPTA G.A.
37	DF	A482/10562/2021 (Firozabad) Notice no:2021/8866	MUNNESH @ JAGDISH AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	JADU NANDAN YADAV YOGESH KUMAR SRIVASTAVA	G.A.
38	PO	A482/10979/2021 (Rampur) Notice no:2021/9230	BABU ALI VS STATE OF U.P. AND ANOTHER	ARIMARDAN YADAV SIRAJ AHMAD KHAN	VIKRANT GUPTA G.A.
39	PO	A482/11232/2021 (Bijnor) Notice no:2021/9566	SANTOSH KUMAR AND ANOTHER VS STATE OF U.P. AND ANOTHER	PRAVEEN KUMAR SHUKLA	G.A.
40	PO	A482/12221/2021 (Hapur (panchsheel Nagar)) Notice no:2021/10598	MUDIT KUMAR VS STATE OF U.P. AND ANOTHER	YOGENDRA PAL SINGH	G.A.
41	DF	A482/12421/2021 (Kanpur Nagar) Notice no:2021/11062	PRABHJEET SINGH CHANNA AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	SURYA PRAKASH DUBEY ANSHUL PATHAK	SUSHIL KUMAR RAO G.A.
42	PO	A482/12926/2021 (Rampur) Notice no:2021/11855	VIJAYPAL VS STATE OF U.P. AND ANOTHER	BRIJESH KUMAR MISHRA	G.A.
43	PO	A482/13520/2021 (Gautam Buddh Nagar) Notice no:2021/12432	SMT. KAMLA VARMA AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	DILEEP KUMAR(SENIOR ADV.) UMA NATH PANDEY	G.A.
44	PO	A482/13541/2021 (Basti) Notice no:2021/12373	AJAY SINGH @ BADKAU SINGH VS STATE OF U.P. AND ANOTHER	GANESH KUMAR	CHANDRA SHEKHAR SINGH C0099 G.A.
45	PO	A482/13648/2021 (Mirzapur) Notice no:2021/11456	RAM SAGAR PANDEY VS STATE OF U.P. AND ANOTHER	DHIRENDRA KUMAR SRIVASTAVA	CHANDRA PRAKASH SRIVASTAVA G.A.
46	PO	A482/13979/2021 (Bijnor) Notice no:2021/11014	SATYAVEER SINGH VS STATE OF U.P.	DHIRENDRA KUMAR SRIVASTAVA RAJIV SISODIA	G.A.
47	PO	A482/14341/2021 (Etah) Notice no:2021/13287	NARENDRA SINGH AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	SUDHAKAR SHUKLA	G.A.
48	PO	A482/14792/2021 (Etah) Notice no:2021/13760	BANTU @ PUSHPENDRA SINGH VS STATE OF U.P. AND ANOTHER	PRATIBHA SINGH ASHOK KUMAR SINGH	G.A.
49	PO	A482/14904/2021 (Etah) Notice no:2021/13670	NAGENDRAPAL AND ANOTHER VS STATE OF U.P. AND ANOTHER	SUKHENDRA SINGH S.P.S. CHAUHAN	G.A.
50	PO	A482/14906/2021 (Amroha (jyotiba P Nagar)) Notice no:2020/1868	VIJENDRA AND 5 OTHERS VS STATE OF U.P. AND ANOTHER	ISHWAR CHANDRA TYAGI	ZAFEER AHMAD G.A.

51	PO	A482/14970/2021 (Jhansi) Notice no:2021/13788	SHAHNAWAZ AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	HARISH CHANDRA MISHRA	RAJENDRA PRASAD MAURY G.A.
52	PO	A482/14985/2021 (Ghazipur) Notice no:2021/13728	SMT. VINITA SINGH VS STATE OF U.P. AND ANOTHER	VINOD KUMAR SINGH KUSHWAHA	G.A.
53	DF	A482/15397/2021 (Kushi Nagar) Notice no:2021/14177	KHAIRUN NESHA VS STATE OF U.P. AND ANOTHER	PARASHURAM BARNAWAL PRINCE KUMAR SRIVASTAVA	G.A.
54	PO	A482/15789/2021 (Kanpur Nagar) Notice no:2021/15455	MOHD. ARIF AND ANOTHER VS STATE OF U.P. AND ANOTHER	ISTYAK KHAN	G.A.
55	PO	A482/15801/2021 (Basti) Notice no:2021/15214	AMEENUDDIN @ MONU VS STATE OF U.P. AND 3 OTHERS	PRAKASH VEER TRIPATHI	G.A.
56	PO	A482/15936/2021 (Jhansi) Notice no:2021/14415	SHAFEEQ AHMAD VS STATE OF U.P. AND ANOTHER	SYED MOHAMMAD ABBAS ABDY	G.A.
57	DF	A482/16215/2021 (Firozabad) Notice no:2021/14395	HARI OM AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	ARVIND KUMAR DIXIT	VINAY KUMAR G.A.
58	PO	A482/16319/2021 (Kanpur Nagar) Notice no:2021/16122	UPENDRA SINGH VS STATE OF U.P. AND ANOTHER	BIRENDRA SINGH PRADEEPTA KUMAR SHAHI	G.A.
59	PO	A482/16400/2021 (Shahjahanpur) Notice no:2021/14851	SMT. DIMPLE AND ANOTHER VS STATE OF U.P. AND ANOTHER	RAJ KUMAR KESARI	G.A.
60	PO	A482/16537/2021 (Jhansi) Notice no:2012/16081	MAAN SINGH YADAV AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	PIYUSH KUMAR SHUKLA	G.A.
61	PO	A482/16635/2021 (Amroha (jyotiba P Nagar)) Notice no:2021/16723	ROHIT KUMAR VS STATE OF U.P. AND ANOTHER	CHANDRA NATH BHATT	G.A.
62	PO	A482/17013/2021 (Budaun) Notice no:2021/16921	ASHOK KUMAR KAMAL @ KAVAL VS STATE OF U.P. AND ANOTHER	CHANDRA BHAN KUSHWAHA	G.A.
63	PO	A482/17015/2021 (Allahabad) Notice no:2021/16456	MITHILESH KUMAR TIWARI VS STATE OF U.P.	SANJAY MISHRA	G.A.
64	PO	A482/17194/2021 (Banda) Notice no:2021/16947	SANTU AND 6 OTHERS VS STATE OF U.P. AND ANOTHER	PAVAN KISHORE MANISH KUMAR SINGH	G.A.
65	PO	A482/17244/2021 (Allahabad) Notice no:2021/17099	JYOTIMALA VS STATE OF U.P AND ANOTHER	MANISH JOSHI	G.A.
66	PO	A482/17437/2021 (Meerut) Notice no:2021/16632	SHAHNAWAZ VS STATE OF U.P. AND ANOTHER	AJAY KUMAR MISHRA	G.A.
67	PO	A482/17449/2021 (Budaun) Notice no:2021/16031	SUPHAYAN AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	SHAHNAWAZ AKHTAR	SATENDRA KUMAR SHARMA G.A.
68	PO	A482/17914/2021 (Chandauli) Notice no:2021/16682	RAVIKANT @ PINTU VS STATE OF U.P. AND ANOTHER	SUDARSHAN SINGH	G.A.
69	PO	A482/17973/2021 (Agra) Notice no:2021/17083	FAL SINGH AND 2 OTHERS VS STATE OF U.P AND ANOTHER	NARENDRA SINGH CHAHAR	G.A.
70	PO	A482/17983/2021 (Saharanpur) Notice no:2021/17449	KHILA SINGH AND 3 OTHERS VS STATE OF U.P AND ANOTHER	MOHIT SINGH	AKHILESH KUMAR G.A.
71	PO	A482/17985/2021 (Budaun) Notice no:2021/17393	RISHABH VS STATE OF U.P. AND ANOTHER	SHIV PRASAD	G.A.

72	PO	A482/18023/2021 (Kannauj) Notice no:2021/17186	RAHUL AND 2 OTHERS VS STATE OF U.P. AND 2 OTHERS	RAJEEV TIWARI	GYAN BABU PAL G.A.
73	PO	A482/18125/2021 (Allahabad) Notice no:2021/17691	MOHAMMAD ANIS VS STATE OF U.P. AND ANOTHER	A.D. SAUNDERS	G.A.
74	DF	A482/20464/2021 (Chitrakoot) Notice no:2021/20252	ARPIT JAISWAL AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	JEEVANJEE SRIVASTAVA	SAROJ KASHYAP G.A.
75	PO	A482/20602/2021 (Bareilly) Notice no:2021/16879	DINESH KUMAR GUPTA VS STATE OF U.P. AND ANOTHER	DHEERAJ MAHESHWARI	G.A.
76	PO	A482/20604/2021 (Ghaziabad) Notice no:2021/20296	SHAMSHEEDA VS STATE OF U.P. AND ANOTHER	SUNIL KUMAR DUBEY	G.A.
77	PO	A482/20782/2021 (Ghaziabad) Notice no:2021/19459	SURENDRA SINGH VS STATE OF U.P AND ANOTHER	VINEET KUMAR SAHU	G.A.
78	PO	A482/20813/2021 (Ghazipur) Notice no:2021/21054	SATYA DEV RAM VS STATE OF U.P. AND ANOTHER	BRIJ BHUSHAN PANDEY	G.A.
79	PO	A482/20860/2021 (Aligarh) Notice no:2021/21097	MOHSIN @ RONI VS STATE OF U.P. AND ANOTHER	ANSHU SINGH HEMENDRA PRATAP SINGH	G.A.
80	PO	A482/20887/2021 (Meerut) Notice no:2021/20440	SMT. GEETA RAGHAV AND ANOTHER VS STATE OF U.P. AND ANOTHER	RAMESH KUMAR PANDEY	AMIT DAGA G.A.
81	PO	A482/20976/2021 (Jalaun) Notice no:2021/20364	GOVIND SINGH AND 5 OTHERS VS STATE OF U.P. AND ANOTHER	FAKHRUZZAMAN	G.A.
82	PO	A482/20985/2021 (Agra) Notice no:2021/17294	PRADEEP YADAV AND ANOTHER VS STATE OF U.P. AND ANOTHER	SUNIL DUBEY	G.A.
83	PO	A482/21511/2021 (Kasganj (kanshiram Nagar)) Notice no:2021/21605	BADAN SINGH AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	AJAY KUMAR VASHISTHA	G.A.
84	PO	A482/21512/2021 (Mainpuri) Notice no:2021/21705	SUNIL AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	AJAY VIKRAM YADAV	G.A.
85	PO	A482/21517/2021 (Jaunpur) Notice no:2021/21561	PANKAJ KUMAR MISHRA VS STATE OF U.P. AND ANOTHER	RAM SEVAK YADAV	G.A.
86	PO	A482/21518/2021 (Meerut) Notice no:2021/21633	SANTRAM VS STATE OF U.P. AND 5 OTHERS	KULDEEP KUMAR	G.A.
87	PO	A482/21527/2021 (Etah) Notice no:2021/21156	ROHAN LAL AND ANOTHER VS STATE OF U.P. AND ANOTHER	RAJESH KUMAR SINGH KRISHNA MOHAN RAI	G.A.
88	PO	A482/21534/2021 (Aligarh) Notice no:2021/21225	KAPIL AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	PANKAJ KUMAR TIWARI	G.A.
89	PO	A482/21535/2021 (Kanpur Nagar) Notice no:2021/21731	PRADEEP KUMAR VS STATE OF U.P.AND ANOTHER	DEEPAK SINGH	G.A.
90	PO	A482/21537/2021 (S.r. Nagar (bhadohi)) Notice no:2021/21571	BANSHRAJ YADAV AND ANOTHER VS STATE OF U.P.AND ANOTHER	ATUL SRIVASTAVA	G.A.
91	PO	A482/21544/2021 (Allahabad) Notice no:2021/19870	SANJEEV @ SANJAY GIRI VS STATE OF U.P..AND ANOTHER	RAVINDRA PRATAP SINGH	G.A.

92	PO	A482/21549/2021 (Agra) Notice no:2021/21991 2021/21991	SMT. DR. KAHKASHAN KHAN AND 2 OTHER VS STATE OF U.P. AND ANOTHER	RAGVENDRA SINGH RATHOUR DHIRAJ SINGH	G.A.
93	PO	A482/21560/2021 (Azamgarh) Notice no:2021/21732	HARISH CHANDRA RAM @ HARISH CHANDRA VS STATE OF U.P. AND ANOTHER	UMAIR MAHMOOD	G.A.
94	PO	A482/21566/2021 (Kanpur Nagar) Notice no:2021/20185	KULDEEP @ TINKU TIWARI AND ANOTHER VS STATE OF U.P. AND ANOTHER	JAWAHIR YADAV	AZAD RAI G.A.
95	PO	A482/21569/2021 (Saharanpur) Notice no:2021/21658 2021/21658	NARENDRA KUMAR VS STATE OF U.P.	SUNIL KUMAR SINGH	G.A.
96	PO	A482/21574/2021 (Azamgarh) Notice no:2021/20792	SURESH KUMAR SINGH VS STATE OF U.P. AND ANOTHER	PRADEEP CHAUHAN SHIVA KANT SRIVASTAVA	G.A.
97	PO	A482/21575/2021 (Farrukhabad) Notice no:2021/21192	SUMIT AND 2 OTHERS VS STATE OF U.P..AND ANOTHER	RAKESH KUMAR RATHORE SANJEEV KUMAR	G.A.
98	PO	A482/21583/2021 (Meerut) Notice no:2021/21675	BRIJ BHOOSHAN VS STATE OF U.P. AND ANOTHER	MOHAMMAD FATEH	G.A.
99	PO	A482/21584/2021 (Muzaffar Nagar) Notice no:2021/22481	INTZAR AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	MOHD. ASLAM	G.A.
100	PO	A482/21588/2021 (Kanpur Nagar) Notice no:2021/20884	SHAILENDRA KUMAR SRIVASTAVA VS STATE OF U.P.AND ANOTHER	SUNIL KUMAR	P.K. SINGH G.A.
101	PO	A482/21619/2021 (Meerut) Notice no:2021/20515	RAHISH AHMAD VS STATE OF U.P..AND ANOTHER	SYED SHAHNAWAZ SHAH	G.A.
102	PO	A482/21620/2021 (Kanpur Nagar) Notice no:2021/22069	SHOBHIT BAJPAI AND 2 OTHER VS STATE OF U.P. AND ANOTHER	RAVI KANT VATSALA	G.A.
103	PO	A482/21626/2021 (Kasganj (kanshiram Nagar)) Notice no:2021/21248	SHER SINGH ALIAS SHIV RATAN VS STATE OF U.P. AND ANOTHER	RAKESH KUMAR RATHORE SANJEEV KUMAR	G.A.
104	PO	A482/21627/2021 (Jhansi) Notice no:2021/21571	AJAY SINGH PARIHAR AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	HARISH CHANDRA MISHRA	G.A.
105	PO	A482/21633/2021 (Allahabad) Notice no:2021/20889	KRISHNA KUMAR VS STATE OF U.P. AND ANOTHER	MAZHAR SHAKEEL ARCHANA AGRAWAL	G.A.
106	PO	A482/21657/2021 (Allahabad) Notice no:2021/20362	SMT. NOORJAHAN VS STATE OF U.P. AND ANOTHER	KRISHNA DEV MISHRA AMAR NATH	G.A.
107	PO	A482/21660/2021 (Mathura) Notice no:2021/22088	OM PRAKASH SINGH VS STATE OF U.P. AND ANOTHER	SANJAY SINGH	G.A.
108	PO	A482/21666/2021 (Kannauj) Notice no:2021/21209	VINAY KUMAR @ BABLOO AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	SHIV KUMAR YADAV KUNWAR MAYANK SINGH	G.A.
109	PO	A482/21679/2021 (Meerut) Notice no:2021/20573	RAM KUMAR VS STATE OF U.P.	ANAND PRAKASH DUBEY	G.A.
110	PO	A482/21707/2021 (Rampur) Notice no:2021/21764	MOHD. ISLAM VS STATE OF U.P. AND ANOTHER	RAJESH YADAV	G.A.

111	PO	A482/21748/2021 (Mainpuri) Notice no:2021/21348	DHARMENDRA SINGH VS STATE OF U.P. AND ANOTHER	KULDIP SINGH YADAV	G.A.
112	PO	A482/21750/2021 (Etah) Notice no:2021/20474	KAPTAN SINGH AND 5 OTHERS VS STATE OF U.P..AND ANOTHER	INDRA KUMAR SINGH	G.A.
113	PO	A482/21761/2021 (Allahabad) Notice no:2021/16660	PUSHPA DEVI VS STATE OF U.P. AND 3 OTHERS	MANVENDRA NARAIN PATHAK SHIV LAL	G.A.
114	PO	A482/21765/2021 (Aligarh) Notice no:2021/21653	HARENDRA PARATAP SINGH AND ANOTHER VS STATE OF U.P.AND ANOTHER	DIWAKAR TIWARI	G.A.
115	PO	A482/21781/2021 (Agra) Notice no:2021/20951	SARIKA JAIN VS STATE OF U.P. AND ANOTHER	SUJAN SINGH	G.A.
116	PO	A482/21787/2021 (Saharanpur) Notice no:2021/22585	MOHIT ARORA VS STATE OF U.P. AND ANOTHER	SAURABH SRIVASTAVA	G.A.
117	PO	A482/21815/2021 (Gautam Buddh Nagar) Notice no:2021/21278	SITI NETWORKS LTD. VS STATE OF U.P..AND ANOTHER	KATYAYINI	
118	PO	A482/21838/2021 (Hapur (panchsheel Nagar)) Notice no:2021/20401	NITIN AND ANOTHER VS STATE OF U.P. AND ANOTHER	SYED ALI IMAM	G.A.
119	PO	A482/21844/2021 (Firozabad) Notice no:2021/22150	YOGESH AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	ARVIND KUMAR SRIVASTAVA ARCHANA SRIVASTAVA	G.A.
120	PO	A482/21850/2021 (Bulandshahr) Notice no:2021/22265	KARUWA VS STATE OF U.P. AND ANOTHER	KAMLENDRA TRIPATHI	G.A.
121	PO	A482/21851/2021 (Pilibhit) Notice no:2021/22131	DR. SATYAPAL VS STATE OF U.P..AND ANOTHER	JITENDRA PAL SINGH PRADEEP KUMAR SINGH	G.A.
122	PO	A482/21945/2021 (Varanasi) Notice no:2021/19375	RAM BACHAN CHAUHAN VS STATE OF U.P.AND ANOTHER	PREM SHANKER PRASAD	G.A.
123	PO	A482/21951/2021 (Bijnor) Notice no:2021/22042	VAKIL AHMAD AND ANOTHER VS STATE OF U.P. AND ANOTHER	AKHILESH KUMAR MISHRA ASHOK KUMAR MISHRA	G.A.
124	PO	A482/21965/2021 (Jalaun) Notice no:2021/21757	NEERAJ PRAJAPATI VS STATE OF U.P. AND ANOTHER	AVDHESH NARAYAN TIWARI	G.A.
125	PO	A482/21967/2021 (Shamli (prabudh Nagar)) Notice no:2021/20310	LAVIK TYAGI VS STATE OF U.P. AND ANOTHER	SATYENDRA NARAYAN SINGH SUSHIL KUMAR PANDEY	G.A.
126	PO	A482/21997/2021 (Bulandshahr) Notice no:2021/22174	ABUZAR AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	AMIR KHAN	HEMANT SHARMA G.A.
127	PO	A482/23005/2021 (Rampur) Notice no:2021/22365	TARA CHAND YADAV AND ANOTHER VS STATE OF U.P.AND ANOTHER	RAJESH KUMAR MISHRA	G.A.
128	PO	A482/23008/2021 (Aligarh) Notice no:2021/23395	KAUSHAL KUMAR AND ANOTHER VS STATE OF U.P. AND ANOTHER	PAWAN GIRI	G.A.
129	PO	A482/23047/2021 (Aligarh) Notice no:2021/23152	MEENA DEVI VS STATE OF U.P. AND ANOTHER	PARITOSH SUKLA	G.A.
130	PO	A482/23067/2021 (Varanasi) Notice no:2021/21717	HARIDUTT CHAURASIYA @ RAM GARIB CHAURASIYA VS STATE OF U.P.AND ANOTHER	SATYENDRA KUMAR TRIPATHI	SAURABH YADAV G.A.

131	PO	A482/23087/2021 (Amroha (jyotiba P Nagar)) Notice no:2021/20286	ANEES AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	SYED MOHD TAQI ABDI SYED AHMED FAIZAN	G.A.
132	PO	A482/23089/2021 (Farrukhabad) Notice no:2021/23442	AKHLESH @ SHAILESH YADAV VS STATE OF U.P. AND ANOTHER	ARCHNA SINGH JADAUN SANTOSH KUMAR PANDEY	G.A.
133	PO	A482/23096/2021 (Allahabad) Notice no:2021/23249	LAVKUSH KESARWANI AND ANOTHER VS STATE OF U.P. AND ANOTHER	MAHENDRA KUMAR YADAV	G.A.
134		A482/23706/2021 (Kushi Nagar) Notice no:2021/23750	INDU DEVI AND ANOTHER VS STATE OF U.P. AND ANOTHER	ABHAY KUMAR SINGH R.P.S. CHAUHAN	G.A.
135		A482/23718/2021 (Sonbhadra) Notice no:2021/14450	KESHAV RAM AND ANOTHER VS STATE OF U.P. AND ANOTHER	DEVESH PANDEY	G.A.
136		A482/23726/2021 (Aligarh) Notice no:2021/23562	OM PRAKASH AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	KAMAL KAUSHAL UPADHYAY	G.A.
137		A482/23727/2021 (Mathura) Notice no:2021/22466	MADHAV SINGH VS STATE OF U.P. AND ANOTHER	DHARMENDRA SINGH	G.A.
138		A482/23746/2021 (Pilibhit) Notice no:2021/22887	DINESH KUMAR VS STATE OF U.P. AND ANOTHER	SURESH BAHADUR SINGH	G.A.
139		A482/23791/2021 (Sant Kabir Nagar) Notice no:2021/23670	REENA DEVI VS STATE OF U.P. AND 4 OTHERS	DHARMENDRA KUMAR SHUKLA	G.A.
140		A482/23798/2021 (Shahjahanpur) Notice no:2021/23535	SUDAMA DEVI VS STATE OF U.P. AND ANOTHER	RAJEEV KUMAR SINGH PARMAR	G.A.
141		A482/23802/2021 (Meerut) Notice no:2021/2335	KULKANT GOHAL @ LALA MAMA AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	VIKAS SRIVASTAVA	G.A.
142		A482/23817/2021 (Kasganj (kanshiram Nagar)) Notice no:2021/24013	SEVARAM AND 5 OTHERS VS STATE OF U.P. AND ANOTHER	UDAY GOPAL	G.A.
143		A482/23824/2021 (Kanpur Nagar) Notice no:2021/22201	ALISHA @ ALISHA ANSARI @ FIRDOUSE PARVEEN VS STATE OF U.P. AND ANOTHER	ALOK KUMAR SRIVASTAVA	G.A.
144		A482/23843/2021 (Hapur (panchsheel Nagar)) Notice no:2021/21944	MUKUL VS STATE OF U.P. AND ANOTHER	ASHISH KUMAR SINGH	G.A.
145		A482/23845/2021 (Aligarh) Notice no:2021/22496	AMZAD AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	SUSHIL KUMAR	G.A.
146		A482/23850/2021 (Kanpur Dehat) Notice no:2021/23746	MANVENDRA VS STATE OF U.P. AND ANOTHER	PHOOL SINGH YADAV	G.A.
147		A482/23858/2021 (S.r. Nagar (bhadohi)) Notice no:2021/23279	ASHISH PAL AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	DHARMENDRA KUMAR CHAUBEY PRAVIN KUMAR TIWARI	G.A.
148		A482/23860/2021 (Bulandshahr) Notice no:2021/23039	KALICHARAN AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	SYED ALI IMAM	G.A.
149		A482/23868/2021 (Aligarh) Notice no:2021/23118	VIRMA DEVI @ BRAHM KAUR VS STATE OF U.P. AND 8 OTHERS	RONAK CHATURVEDI	G.A.

150	A482/23870/2021 (Hathras (mahamaya Nagar)) Notice no:2021/23384	SHUBHAM AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	PRASHANT SHARMA PANKAJ SHARMA	G.A.
151	A482/23872/2021 (Farrukhabad) Notice no:2021/24188	SHABBIR AHMAD VS STATE OF U.P. AND ANOTHER	RAJEEV TIWARI	G.A.
152	A482/23873/2021 (Amroha (jyotiba P Nagar)) Notice no:2021/22910	AAS MOHAMMAD VS STATE OF U.P. AND ANOTHER	SANTOSH KUMAR SINGH	G.A.
153	A482/23881/2021 (Azamgarh) Notice no:2021/22549	CHANDRIKA AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	AMARESH YADAVA	G.A.
154	A482/23886/2021 (Etawah) Notice no:2021/24061	RISHABH CHATURVEDI AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	ANURAG SHUKLA	G.A.
155	A482/23889/2021 (Siddharth Nagar) Notice no:2021/23694	AJAY YADAV AND 2 OTHER VS STATE OF U.P. AND ANOTHER	JAGDISH PRASAD TRIPATHI URMILA TRIPATHI	G.A.
156	A482/23896/2021 (Azamgarh) Notice no:2021/22950	POOJA BHARTI VS STATE OF U.P. AND 6 OTHERS	RAM CHANDRA YADAV	G.A.
157	PO CRLP/6092/2021 (Jalaun) Notice no:2021/2596	RANU ALIAS RANVEER SINGH VS STATE OF U.P. AND 4 OTHERS	RAJIV KUMAR TRIPATHI	G.A.
158	PO CRLP/6093/2021 (Hapur (panchsheel Nagar)) Notice no:2021/2954	SUNNY ALIAS VISHAL TYAGI VS STATE OF U.P. AND 2 OTHERS	GAURAV SINGH TOMAR INDER PAL SINGH TOMAR	G.A.
159	PO CRLP/7130/2021 (Jaunpur) Notice no:2021/6943	RAM SUCHIT BIND VS STATE OF U.P. AND 5 OTHERS	ANIL KUMAR BIND	G.A.
160	PO CRLRD/974/2021 (Deoria)	ANWAR KHAN VS GULSHEHARA AND ANOTHER	S.P. LAL	
161	PO CRLRD/1011/2021 (Kanpur Nagar) Notice no:2021/2696	UMESH YADAV @ UMESH KUMAR YADAV VS STATE OF U.P. AND ANOTHER	SAROJ KUMAR YADAV	G.A.
162	CRLRD/1029/2021 (Farrukhabad) Notice no:2021/2925	CHAND ANSARI VS STATE OF U.P. AND ANOTHER	CHANDRA PRAKASH PANDEY	G.A.
163	CRLRD/1030/2021 (Sonbhadra) Notice no:2021/2969	ANGAD YADAV VS STATE OF U.P.	HIRDESH KUMAR YADAV SUSHMA YADAV	G.A.
164	PO A227/745/2021 (Siddharth Nagar) Notice no: 2021/928	NARENDRA PAL SINGH MONGA VS STATE OF U.P. AND ANOTHER	PIYUSH SINHA	SANJAI KUMAR PANDEY G.A.
165	PO A227/1393/2021 (Agra) Notice no: 2021/1855	VIJAY KUMAR GUPTA VS STATE OF U.P. AND ANOTHER	MURARI LAL JAIN	G.A.
166	PO A227/1395/2021 (Moradabad) Notice no: 2021/1872	IRFAN ALI VS STATE OF U.P. AND 4 OTHERS	KSHITIJ SHAIENDRA	G.A.
167	PO A227/3581/2021 (S.r. Nagar (bhadohi)) Notice no:2021/6650	SRI PRAKASH SRIVASTAVA VS STATE OF U.P. AND ANOTHER	ARCHANA AGRAWAL MAZHAR SHAKEEL	G.A.
168	PO A227/4677/2021 (Jaunpur) Notice no:2021/8282	RAKESH AND 3 OTHERS VS STATE OF U.P. AND 4 OTHERS	CHANDRA BHAN GUPTA	SHYAM SHANKAR MISHRA G.A.

169	PO	A227/6153/2021 (Siddharth Nagar) Notice no:2021/10335	GANGARAM MAURYA VS STATE OF U P AND ANOTHER	MAYA PATI PANDEY	SANJAI KUMAR PANDEY G.A.
170		A227/6711/2021 (Azamgarh) Notice no:2021/10714	SHIVGOVIND AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	DAYA SHANKAR	G.A.
171		A227/6748/2021 (Deoria) Notice no:2021/11676	SANJEEV RAI VS STATE OF U.P. AND ANOTHER	SUNIL KUMAR UPADHYAY	G.A.
172		A227/6753/2021 (Fatehpur) Notice no:2021/11343	KEDAR NATH AND 2 OTHERS VS STATE OF U.P. AND 7 OTHERS	VEER BHAGAT SINGH KUSHWAHA	G.A.
173	PO	A483/40/2021 (Ghaziabad) Notice no:2021/20067	SAPNA TYAGI VS STATE OF U.P. AND OTHERS	DAYA SHANKER PANDEY	G.A.

ADDITIONAL/UNLISTED LIST

For Order

ECOURT CASES.

301	PO E-File	CRLR/1091/2021 (Basti)	CHHOTE LAL @ RAMDAUD VS STATE OF U.P. AND ANOTHER	BASHISTH NARAIN PANDEY	MAHENDRA PRATAP YADAV G.A.
302	PO E-File	CRLR/1598/2021 (Ghaziabad)	GURPRET VS STATE OF UTTAR PRADESH	AJAY SINGH YADAV	
303	PO E-File	A482/9598/2021 (Budaun)	KM. NANDINI VS STATE OF U.P. AND 2 OTHERS	SAURABH KUMAR RAJESH YADAV	SATISH CHANDRA TIWARI RAVI SHANKAR TRIPATHI G.A.

For Order

MATTERS REPORTED BY MEDIATION CENTRE IN WHICH PARTIES DID NOT APPEAR OR ARRIVE AT ANY SETTLEMENT

304	PO	A482/8648/2016 (Kanpur Nagar)	RAJ RANI VS STATE OF U.P. AND ANOTHER	SUBHASH CHANDRA TIWARI	ABHINAVA KRISHNA SRIVASTAVA GOPAL MISHRA UDAI SHANKER MISHRA G.A.
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REVISION ARISING OUT OF JUVENILE JUSTICE ACT (BAIL)

305	PO	CRLR/1688/2020 (Meerut)	RAKESH VS STATE OF U.P. AND ANOTHER	AKASH TOMAR	ASHISH SINGH G.A.
306	PO	CRLR/476/2021 (Gorakhpur)	RAJKAPOOR @ PELLADU VS STATE OF U.P. AND ANOTHER	OM PRAKASH SINGH RAM CHANDRA SOLANKI	G.A.
307	PO	CRLR/1604/2021 (Ghazipur)	CHHOTU @ GAUTAM VS STATE OF UP AND ANOTHER	MANOJ MISHRA SANTOSH KUMAR SINGH	G.A.

CRIMINAL REVISION U/S 102 OF JUVENILE JUSTICE ACT, 2015

308	PO	CRLR/3978/2011 (Fatehpur)	NARESH KUMAR VS STATE OF U.P. AND ANR.	SHYAM SUNDER MISHRA	GOVT. ADVOCATE
309	PO	CRLR/2303/2012 (Mathura)	SHUBHAM VS STATE OF U.P. AND ANOTHER	RAJUL BHARGAVA	GOVT. ADVOCATE
310	PO	CRLR/152/1991 (Meerut)	PREETAM SINGH AND OTHERS VS STATE OF U.P.	VEER SINGH	A P SRIVASTAVA ONKAR SINGH A.G.A.

311	PO	CRLR/1184/2007 (Siddharth Nagar)	RAM KISHAN YADAV VS STATE OF U.P. AND OTHERS	DINESH KUMAR MISRA JANARDAN PRAKASH	TRIPURARI SHARAN SHUKLA GOVT. ADVOCATE
312	PO	CRLR/1818/2011 (Mirzapur)	PRAKASH CHAND VS STATE OF U.P. AND ANOTHER	SRI PRAKASH DWIVEDI ARUN SRIVASTAVA	MAHENDRA KUMAR SHARMA ASHWANI KUMAR SRIVASTAVA AVINASH KUMAR GAUTAM GOVT. ADVOCATE
	With	CRLP-6089-2012 Mirzapur	SMT. SAVITRI AND OTHERS VS STATE OF U.P. AND ANOTHER	PRASHANT KUMAR TRIPATHI RAJEEV MISRA	MAHENDRA KUMAR SHARMA AVINASH KUMAR GAUTAM GOVT. ADVOCATE
313	PO	CRLR/3168/2012 (Bijnor)	MOHD. IRFAN VS STATE OF U.P. AND ANOTHER	GAURAV KAKKAR	KAMESH KUMAR ARYA GOVT. ADVOCATE
314	PO	CRLR/1294/2013 (Bulandshahr)	SMT. REKHA DEVI VS STATE OF U.P. AND ANOTHER	SHASHANK SINGH V.N. MISHRA	HARISH PRATAP SINGH GOVT. ADVOCATE
315	PO	CRLR/1296/2013 (Bareilly)	DURGA PRASAD VS SMT. BHUPDAI	P.N. GANGWAR	A.B.MAURYA PRABHAKAR SINGH
316	PO	CRLR/1297/2013 (Budaun)	MAHENDRA VS STATE OF U.P. AND ANOTHER	G.R.S. PAL	SANJIVE KUMAR GUPTA GOVT. ADVOCATE
317	PO	CRLR/1174/2016 (Etah)	DAALCHAND AND 7 OTHERS VS STATE OF U.P. AND ANOTHER	SHRI PRAKASH DWIVEDI DEO ANAND VIPIN CHANDRA PANDEY	INDRA KUMAR SINGH G.A.
318	PO	CRLR/1734/2017 (Meerut)	SATENDRA KUMAR VS STATE OF U.P. AND ANOTHER	ABHITAB KUMAR TIWARI	G.A.
319	PO	CRLR/1583/2018 (Kanpur Nagar)	ARYAN SHARMA VS STATE OF U.P. AND ANOTHER	SANJEEV KUMAR SINGH ANIL BABU	SYED AHMED FAIZAN SYED FARMAN AHMAD NAQVI(SENIOR ADV.) G.A.
320	PO	CRLR/2019/2019 (Ghazipur)	SMT. JYOTI AND ANOTHER VS STATE OF U.P. AND ANOTHER	INDRA DEO MISHRA RAJ KUMAR TRIPATHI	AWADHESH KUMAR MALVIYA G.A.
321	PO	CRLR/2460/2019 (Shahjahanpur)	BHAGWAN SINGH VS STATE OF U.P. AND 3 OTHERS	JAG NARAYAN VIPUL SHUKLA	S.P.S. CHAUHAN SMT. MEENAKSHI CHAUHAN G.A.
322	PO	CRLR/2714/2019 (Hapur (panchsheel Nagar))	UPENDRA ALIAS GUDDU VS STATE OF U.P. AND ANR.	PRABHAT KUMAR SRIVASTAVA BRAJESH KUMAR	G.A.
323	LAFP	CRLR/3542/2019 (Varanasi)	FARESH AND ANR. VS STATE OF U.P. AND ANR.	D.M.TRIPATHI SWATI AGRAWAL SRIVASTAVA MANJEET KUMAR	KAMLESH KUMAR SUSHIL KUMAR SAROJ SURENDRA KUMAR G.A.
324	PO	CRLR/4303/2019 (Muzaffar Nagar)	SMT. SANDHYA AND ANOTHER VS STATE OF U.P. AND ANOTHER	AMIT RAI GARUN PAL SINGH	G.A. G.A.
	With	CRLR-3888-2019 Muzaffar Nagar	ASHISH KUMAR VS STATE OF U.P. AND 2 ORS.	SATYENDRA NARAYAN SINGH	AMIT RAI GARUN PAL SINGH G.A.
325	PO	CRLR/630/2020 (Aligarh)	VIRENDRA SINGH VS STATE OF UP AND ANOTHER	ASHUTOSH KUMAR MISHRA	VIJAY BAHADUR G.A.
326	PO	CRLR/998/2020 (Gorakhpur)	SMT. SONI VS STATE OF U.P. AND ANOTHERS	PURUSHOTTAM MANI TRIPATHI	G.A.
327	PO	CRLR/1053/2020 (Ghaziabad)	SMT. RAJANI VS STATE OF U.P. AND 6 OTHERS	HARSHIT PATHAK ANURAG PATHAK	RAJIV LOCHAN SHUKLA G.A.

328	PO	CRLR/1660/2020 (Ghazipur)	RAVI KUMAR @ RAVI PRAKASH (MINOR) VS STATE OF UP AND ANOTHER	NAGINA SINGH YADAV	HIRA LAL G.A.
329	PO	CRLR/2158/2020 (Gorakhpur)	SHIVAM SAHNI VS STATE OF U.P. AND ANOTHER	ABHAY KRISHNA SINGH SANJEEV KUMAR YADAV SHASHI KANT RAI	VIJAY KUMAR SRIVASTAVA G.A.
330	PO	CRLR/172/2021 (Agra)	DEVANAND @ DEVANAND SONI VS STATE OF U.P. AND ANOTHER	SACHIN DUBEY SURENDRA NATH DUBEY	ANKIT KUMAR RAI G.A.
331	PO	CRLR/291/2021 (Varanasi)	SMT. SANGITA MAURYA VS STATE OF UP AND ANOTHER	ARYA SUMAN PANDEY RAJIV LOCHAN SHUKLA	G.A.
332	PO	CRLR/727/2021 (Amroha (jyotiba P Nagar))	SAJID VS STATE OF U.P. AND ANOTHER	AJAY KUMAR MISHRA	G.A.
333	PO	CRLR/941/2021 (Saharanpur)	SONAM @ SALMAN VS STATE OF U.P. AND ANOTHER	A.Z.KHAN	G.A.
334	PO	CRLR/1652/2021 (Kanpur Nagar)	SANJAY VERMA VS STATE OF U.P. AND 10 OTHERS	ANAND KUMAR SINGH	G.A.
335	PO	CRLR/2081/2021 (Gorakhpur)	FAIYAZ ALAM VS STATE OF U.P. AND ANOTHER	VIMAL KUMAR PANDEY AKHILESH PANDEY JAGMOHAN SINGH	G.A.
336	PO	CRLR/2092/2021 (Mathura)	DEVKI @ DEVKI NANADAN SHARMA VS STATE OF U.P. AND ANOTHERS	DINESH KUMAR ISHWAR CHANDRA TYAGI NIRVIKAR GUPTA	DINESH KUMAR SINGH G.A.
337	PO	CRLR/2142/2021 (Bareilly)	KULDEEP VS STATE OF U.P. AND ANOTHER	PRADEEP KUMAR SHUKLA	G.A.
338	PO	CRLR/2315/2021 (Shahjahanpur)	AJAY (JUVENILE) VS STATE OF U.P. AND ANOTHER	RAJEEV UPADHYAY	G.A.
339	PO	CRLR/2646/2021 (Kanpur Nagar)	SMT. NETRA SHUKLA VS STATE OF UP AND ANOTHER	KRIPA SHANKER PANDEY DIPAK SRIVASTAVA	G.A.
340	TU	BAIL/38100/2017 (Jaunpur) (BAIL-7706-2017) Jaunpur Decided on 07/04/2017	PINTU @ AJEET SINGH VS STATE OF U.P. PINTU SINGH ALIAS AJEET SINGH VS STATE OF U.P.	SUDHAKAR YADAV DILEEP KUMAR (SENIOR ADV.) RAJRSHI GUPTA DHARMENDRA KUMAR SINGH	SURYA PRATAP SINGH PARMAR G.A.
341	TU	BAIL/17644/2021 (Azamgarh) (BAIL-5235-2021) Azamgarh Decided on 08/02/2021	MANOJ SINGH VS STATE OF U.P. MANOJ SINGH VS STATE OF U.P.	SATYA DHEER SINGH JADAUN SANJAY KUMAR YADAV	G.A.
342	PO	CRLRD/48/2020 (Jhansi)	ANIL KUMAR BATHAM VS STATE OF U.P. AND ANR.	SHIV KUMAR SINGH TARUN JHA SHASHANK SHEKHAR MISHRA	R.K SINGH GAHARWAR G.A.
343	DF	A482/22407/2007 (Hamirpur)	KAMLESH SAVITA AND OTHERS VS STATE OF U.P. AND ANOTHER	VAJAY BAHADUR SHIVHARE	GOVT. ADVOCATE
344	DF	A482/7274/2008 (Sonbhadra)	KAILASH GUPTA MANAGING DIRECTOR AND ANOTHER VS STATE OF U.P. AND ANOTHER	K.S. OJHA	ASHOK MALVIYA ASHISH JAISWAL S.K. MISHRA GOVT. ADVOCATE
345	DF	A482/7415/2008 (Azamgarh)	EKRAM AND OTHERS VS STATE OF U.P. AND ANOTHER	CHANDRA KUMAR RAI	GOVT. ADVOCATE

346	DF	A482/1193/2020 (Kanpur Nagar)	ATUL TANTIA AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	SUJEET KUMAR	SUJEET KUMAR ASHWINI MISHRA G.A.
347	DF	A482/13767/2021 (Chandauli)	ANAND PRAKASH TIWARI VS STATE OF U.P. AND ANOTHER	KAMLESH KUMAR SINGH	G.A.

CASES IN WHICH LOWER COURT/TRIAL COURT PROCEEDINGS HAVE BEEN STAYED

348	PO	A482/10658/2007 (Bulandshahr)	SIYA RAM AND ANOTHER VS SMT. SNEH LATA	Y.S.BOHRA	GOVT. ADVOCATE
349	PO	A482/26300/2007 (Farrukhabad)	MUKESH GUPTA AND ANOTHER VS STATE OF U.P. AND ANOTHER	SMT. SARITA GUPTA ASHFAQ AHMAD ANSARI	GOVT. ADVOCATE

GROUP OF CASES U/S 482 CR.P.C. (LIKELY TO BE INFRACTUOUS)

350	PO	A482/17324/2007 (Ghaziabad)	M/S R.F.B.LATEX LTD. AND ANOTHER VS STATE OF U.P. AND ANOTHER	S.K.DUBEY	VIKRANT RANA GOVT. ADVOCATE
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VACATION OF STAY

351	PO	A482/12208/2007 (Etawah)	CHAKRESH KUMAR JAIN VS STATE OF U.P. AND ANOTHER	ANIL KUMAR SHARMA	RAJIV GUPTA RAJRSHI GUPTA DILEEP KUMAR GOVT. ADVOCATE
352	PO	A482/17003/2007 (Agra)	LAXMI NARAYAN VS STATE OF U.P. AND ANOTHER	MAYANK	H.P. DUBEY GOVT. ADVOCATE

CASES IN WHICH INTERIM ORDER IS IN OPERATION

353	LAFP	A482/28200/2012 (Allahabad)	SHAILESH SINGH AND OTHERS VS STATE OF U.P. AND ANOTHER	DHARAMPAL SINGH P.K. DUBEY S. NIRANJAN	L.K. PANDEY GOVT. ADVOCATE
354	PO	A482/1114/2019 (Mau)	KRIPA SHANKAR AND 3 ORS VS STATE OF U.P. AND ANOTHER	UDAI SHANKAR CHAUHAN	SARVESH KUMAR G.A.
355	PO	A482/3805/2019 (Budaun)	SMT. MAMTA VS STATE OF U.P. AND ANOTHER	RAVI SHANKAR TRIPATHI	AJAI KUMAR RAM KRISHNA DUBEY G.A.
356	PO	A482/1830/2000 (Etah)	RAM BHAROSEY AND OTHERS VS STATE OF U.P.	A. KUMAR SINGH	GOVT. ADVOCATE
357	PO	A482/11777/2005 (Basti)	RAM SWARATH AND OTHERS VS STATE OF U.P. AND ANOTHER	SARVESH	GOVT. ADVOCATE
358	PO	A482/1074/2006 (Agra)	MANISH GUPTA AND OTHERS VS STATE OF U.P. AND ANOTHER	AMIT SRIVASTAVA ANIL SRIVASTAVA	GOVT. ADVOCATE
359	PO	A482/2547/2007 (Kanpur Nagar)	RAMA KANT PANDEY AND ANOTHER VS STATE OF U.P. AND ANOTHER	L.M. SINGH VINAY SARAN(SENIOR ADV.)	G.A.
360	PO	A482/2783/2007 (Kanpur Nagar)	RAMA KANT PANDEY AND ANOTHER VS STATE OF U.P. AND ANOTHER	L.M. SINGH VINAY SARAN(SENIOR ADV.)	G.A.

361	PO	A482/2788/2007 (Kanpur Nagar)	RAMA KANT PANDEY AND ANOTHER VS STATE OF U.P. AND ANOTHER	VINAY SARAN(SENIOR ADV.)	G.A.
362	PO	A482/2941/2007 (Etah)	KARAN SINGH VS STATE OF U.P. AND ANOTHER	ONKAR NATH	GOVT. ADVOCATE
363	PO	A482/2956/2007 (S.r. Nagar (bhadohi))	SATISH DUBEY AND OTHERS VS STATE OF U.P. AND ANOTHER	N.D. SHUKLA	GOVT. ADVOCATE
364	PO	A482/9809/2007 (Varanasi)	RADHEY SHYAM PANDEY VS STATE OF U.P. AND ANOTHER	YOGENDRA PATI TRIPATHI KAMLESH SHUKLA	GOVT. ADVOCATE
365	PO	A482/12307/2007 (Muzaffar Nagar)	FIROJ KHAN VS STATE OF U.P. AND ANOTHER	NEERAJ SRIVASTAVA PANKAJ SRIVASTAVA	GOVT. ADVOCATE
366	PO	A482/12749/2007 (Azamgarh)	SHASHI RAI VS STATE OF U.P.	ASHOK KUMAR RAI SWETASHWA AGARWAL RAVINDRA NATH RAI	GOVT.ADVOCATE
367	PO	A482/13735/2007 (Allahabad)	ASHOK KUMAR SHUKLA AND OTHERS VS STATE OF U.P. AND ANOTHER	PREM SHANKER V.B.SHUKLA	GOVT. ADVOCATE
368	PO	A482/13941/2007 (Meerut)	ANIL KUMAR JAIN VS STATE OF U.P. AND ANOTHER	AKSHAT SINHA Y.K.SINHA	GOVT. ADVOCATE
369	PO	A482/14183/2007 (Banda)	PAPPU MISHRA VS STATE OF U.P. AND ANOTHER	RAHUL TRIPATHI DHARMENDRA SINGHAL	GOVT. ADVOCATE
370	PO	A482/15238/2007 (Amroha (jyotiba P Nagar))	DAULAT AND OTHERS VS STATE OF U.P. AND ANOTHER	R.K.VAISH	AJAI KR.MISHRA GOVT. ADVOCATE
371	PO	A482/15619/2007 (Agra)	RAMESH KHARE AND OTHERS VS STATE OF U.P. AND ANOTHER	BIRENDRA S.PANDEY	GOVT. ADVOCATE
372	WC	A482/29205/2007 (Lalitpur)	VIRENDRA SINGH AND ANOTHER VS STATE OF U.P. AND OTHERS	V.B. SINGH GYANEDRA PRATAP SINGH R.K.S. CHAUHAN	GOVT. ADVOCATE
373	PO	A482/29297/2007 (Budaun)	MAHENDRA SINGH AND OTHERS VS STATE OF U.P. AND ANOTHER	ANIL SRIVASTAVA	MOHIT SINGH GOVT. ADVOCATE
374	PO	A482/29302/2007 (Moradabad)	SOHAN LAL AND ANOTHER VS STATE OF U.P. AND ANOTHER	NITIN SRIVASTAVA SUNIL CHANDRA SRIVASTAVA	NEERAJ KR. TRIPATHI SUNIL KR. SRIVASTAVA GOVT. ADVOCATE
375	PO	A482/29310/2007 (Bulandshahr)	BABU RAM SINGH AND OTHERS VS STATE OF U.P. AND ANOTHER	DHEERAJ SINGH (BOHRA)	GOVT. ADVOCATE
376	WC	A482/26773/2009 (Bijnor)	PATRAM SINGH VS STATE OF U.P. AND ANOTHER	MOHIT SINGH	AMIT RANA GOVT. ADVOCATE
377	PO	A482/34320/2009 (Farrukhabad)	SUBODH KUMAR YADAV VS STATE OF U.P.AND ANOTHER	P.K. SINGH	GOVIND SARAN
378	PO	A482/21996/2012 (Kanpur Dehat)	RAJENDRA @ CHHOTU AND OTHERS VS STATE OF U.P. AND ANOTHER	M.R. SINGH	LAL MANI SINGH GOVT.ADVOCATE
	With	A482-27862-2007 Kanpur Dehat	RAMESH CHANDRA AND OTHERS VS STATE OF U.P. AND ANOTHER	L.M. SINGH	GOVT. ADVOCATE
379	PO	A482/10348/2015 (Bijnor)	RAMESH KUMAR VS STATE OF U.P. AND 2 OTHERS	BHUVNESH KUMAR SINGH	KESHARI NATH TRIPATHI AWES IQBAL GOVT. ADVOCATE

380	PO	A482/16028/2016 (Bulandshahr)	SMT. MITHILESH DEVI AND 7 OTHERS VS STATE OF U.P. AND ANOTHER	RAJESH KUMAR PANDEY PRADEEP KUMAR SINGH	YOGESH KUMAR G.A.
381	PO	A482/30758/2016 (Lalitpur)	GHANSHYAM AND 6 OTHERS VS STATE OF U.P. AND ANOTHER	ASHISH KUMAR RAKESH KUMAR PANDEY	DINESH KUMAR MAURYA RAM RAJ PRAJAPATI G.A.
382	WC	A482/34664/2016 (Agra)	MUNNA AND 9 OTHERS VS STATE OF U.P. AND ANOTHER	KAMLESH KUMAR DWIVEDI	AJAY KUMAR G.A.
383	PO	A482/3180/2017 (Moradabad)	PARAS @ CHANDRA PRAKASH AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	RAKESH KUMAR VERMA	G.A.
384	WA	A482/9448/2017 (Kanpur Nagar)	JAGDISH SRIVASTAVA AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	DHARMENDRA KUMAR PANDEY	MOHD.SADAB KHAN G.A.
	With	A482-16213-2017 Kanpur Nagar	SANDEEP SRIVASTAVA AND ANOTHER VS STATE OF U.P. AND ANOTHER	RAKESH KUMAR CHATURVEDI DHARMENDRA KUMAR PANDEY	G.A.
385	PO	A482/20532/2017 (Gautam Buddh Nagar)	SOHAN LAL VS STATE OF U.P. AND ANOTHER	BRIJ LAL SHUKLA	SURENDRA TIWARI VIJAY SHYAM BHASKER G.A.
386	PO	A482/21557/2017 (Ghazipur)	UDAI NARAYAN RAI AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	AWADH NARAIN RAI	RAJENDRA KUMAR G.A.
387	PO	A482/29023/2017 (Aligarh)	MONIKA 21 YEARS AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	AISHWARYA PRATAP SINGH	SHISHIR KUMAR TIWARI G.A.
		(A482-39559-2016) Aligarh Decided on 22/12/2016	RAJ KUMARI AND 5 OTHERS VS STATE OF U.P. AND ANOTHER		
	With	A482-35385-2017 Aligarh	DHARAM VEER VS STATE OF U.P. AND ANOTHER	AISHWARYA PRATAP SINGH	SHISHIR KUMAR TIWARI G.A.
	With	A482-35391-2017 Aligarh	RAJ KUMARI AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	AISHWARYA PRATAP SINGH	SHISHIR KUMAR TIWARI G.A.
388	PO	A482/30950/2017 (Allahabad)	SHASHI KANT CHAURASIYA AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	MANVENDRA NARAIN PATHAK	HANUMAN DEEN VERMA G.A.
389	PO	A482/6260/2018 (Gautam Buddh Nagar)	KATIB AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	AKHILESH KUMAR PANDEY	G.A.
390	PO	A482/15844/2018 (Bijnor)	JAIDEEP VERMA VS STATE OF U.P. AND ANOTHER	RONAK CHATURVEDI	PRATEEK KUMAR G.A.
391	WC	A482/26734/2018 (Bulandshahr)	SANDEEP VS STATE OF U.P. AND ANOTHER	WAHID JAMAL RAKESH TRIPATHI I SANJAY KUMAR YADAV PUSHPENDRA SINGH	G.A.
392	PO	A482/39395/2018 (Meerut)	DR. JITENDRA TYAGI AND ANOTHER VS STATE OF U.P. AND ANOTHER	PAWAN SINGH PUNDIR	RAHUL SINGH TOMAR G.A.
393	PO	A482/40132/2018 (Kanpur Dehat)	SMT. SONESHRI AND ANOTHER VS STATE OF U.P. AND ANOTHER	SARVESH	SHIV NATH SINGH G.A.

394	PO	A482/41932/2018 (Meerut)	SARVARI AND ANOTHER VS STATE OF UP AND ANOTHER	YOGENDRA PAL SINGH	NEERAJ SRIVASTAVA G.A.
	With	A482-42103-2018 Meerut	MANJOOR AND ANOTHER VS STATE OF U.P. AND ANOTHER	YOGENDRA PAL SINGH	NEERAJ SRIVASTAVA G.A.
395	PO	A482/2485/2019 (Etah)	SUKHCHAIN SINGH AND 4 ORS VS STATE OF U.P. AND ANOTHER	MOOL CHANDRA MAURYA	GYAN PRAKASH G.A.
396	PO	A482/3604/2019 (Agra)	GOVIND AND 5 OTHERS VS STATE OF U.P. AND ANOTHER	MANOJ KUMAR MISHRA	SANCHITA SHRIVASTAVA SARVESH KUMAR PANDEY G.A.
397	PO	A482/11439/2019 (Meerut)	DHARM PAL AND ANR VS STATE OF U.P. AND ANOTHER	SANJAY KR. SRIVASTAVA	G.A.
398	PO	A482/13384/2019 (Kannauj)	SHAILENDRA PRATAP AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	RAMESH CHANDRA GUPTA 2	G.A.
399	PO	A482/13542/2019 (Ghaziabad)	SATYA PRAKASH TOMAR AND 2 OTHERS VS STATE OF UP AND ANOTHER	VIRENDRA KUMAR JAISWAL	DAYA SHANKER PANDEY G.A.
400	WA	A482/20049/2019 (Jhansi)	RAVI PRAKASH VERMA AND 02 OTHERS VS STATE OF UP AND ANOTHER	VIRENDRA KUMAR KORI	G.A.
401	LAFP	A482/24290/2019 (Gautam Buddh Nagar)	MOHITA SONI AND ANOTHER VS STATE OF U.P. AND ANOTHER	RAJIV LOCHAN SHUKLA ANIL KUMAR JAISWAL	CHANDRA BHAN DUBEY G.A.
402	PO	A482/24428/2019 (Kanpur Nagar)	SMT. CHHEDDI @ SMT. CHHEDDA @ SMT. RAJDULARI AND ANR VS STATE OF U.P. AND ANOTHER	ANURAG SINGH	PARVEZ IQBAL ANSARI SIYA RAM VERMA G.A.
403	PO	A482/27730/2019 (S.r. Nagar (bhadohi))	AJAI KUMAR MISHRA AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	SHIV BAHADUR SINGH	SHREE PRAKASH UPADHYAY G.A.
404	PO	A482/28260/2019 (Meerut)	ASLAM AND 7 OTHERS VS STATE OF UP AND ANOTHER	SANJAY KR. SRIVASTAVA	SUSHIL KUMAR PANDEY G.A.
405	PO	A482/34175/2019 (Chandauli)	DEEPAK SHARMA AND 3 OTHERS VS STATE OF U.P.	GOPAL SWARUP CHATURVEDI (SENIOR ADV.) MEHUL KHARE	PRAMOD KUMAR SRIVASTAVA G.A.
406	PO	A482/35294/2019 (Saharanpur)	ALISHAN AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	CH. DIL NISAR	G.A.
407	PO	A482/35488/2019 (Mirzapur)	KRISHNA KUMAR YADAV AND 5 OTHERS VS STATE OF U.P. AND ANOTHER	KRISHNA MANI	SUNEEL KUMAR MISHRA G.A.
408	PO	A482/35779/2019 (Agra)	VIKAS AND 6 ORS VS STATE OF U.P. AND ANOTHER	KAMLESH KUMAR DWIVEDI	PREM NARAYAN TIWARI G.A.
409	WC	A482/15452/2020 (Hathras (mahamaya Nagar))	RAJ AGARWAL AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	ARVIND AGRAWAL	G.A.
410	PO	A482/19579/2020 (Amroha (jyotiba P Nagar))	FAYYUM VS STATE OF U.P. AND ANOTHER	SANDEEP KUMAR SRIVASTAVA	G.A.

411	WC	A482/630/2021 (Kanpur Nagar)	VISHNU KANT CHATURVEDI VS STATE OF U.P. AND ANOTHER	AWADHESH KUMAR SHARMA	BIRENDRA SINGH PRADEEPTA KUMAR SHAHI G.A.
412	WA	A482/5878/2021 (Gautam Buddh Nagar)	JAI PRAKASH TYAGI AND ANOTHER VS STATE OF U.P. AND ANOTHER	RAKESH PANDE (SENIOR ADV.) ABHAY PRATAP SINGH	AUSHIM LUTHRA SYED IMRAN IBRAHIM G.A.
413	LAFP	A482/6900/2021 (Sant Kabir Nagar)	DINESH KUMAR SHUKLA AND ANOTHER VS STATE OF U.P. AND ANOTHER	PAVAN KISHORE MAHENDRA PRATAP YADAV	 G.A.
414	LAFP	A482/9765/2021 (Shamli (prabudh Nagar))	SMT. CHEENU AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	PANKAJ BHARTI	ALI QAMBAR ZAIDI G.A.
415	PO	A482/11398/2021 (Meerut)	ARIHANT JAIN AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	ASHWINI KUMAR SRIVASTAVA	AKLANK KUMAR JAIN G.A.
416	PO	A482/12142/2021 (Saharanpur)	SHYAM SINGH@ SHYAM VS STATE OF U.P. AND ANOTHER	DINESH KUMAR YADAV ATMARAM NADIWAL	G.A.
417	LAFP	A482/12880/2021 (Jhansi)	SANJEEV SAHU VS STATE OF U.P. AND ANOTHER	VINAY KUMAR SINGH	G.A.
418	WC	A482/14205/2021 (Aligarh)	GAURAV AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	SHEKHAR GANGAL	S.P.S. CHAUHAN SUKHENDRA SINGH G.A.
419	PO	A482/16483/2021 (Varanasi)	ARYAN RAGHUVANSHI (MINOR) VS STATE OF U.P. AND ANOTHER	SURAJ KUMAR SINGH	G.A.

For Admission

REVISION ARISING OUT OF JUVENILE JUSTICE ACT (BAIL)

420	PO	CRLR/1498/2021 (Ghazipur)	KISHOR ANNU KUMAR VS STATE OF U.P. AND ANOTHER	PANKAJ KUMAR RAI RAYOOF ALI	RAVI SHANKER PATHAK MANGAL RAI G.A.
421	PO	CRLR/2118/2021 (Mahoba)	SMT. RAJ KUMARI AHIRWAR VS STATE OF U.P. AND 8 OTHERS	SHILPA AHUJA NAND KISHOR MISHRA	G.A.
422	PO	CRLP/1366/2015 (Mathura)	SURESH KUMAR ALIAS SURESH CHANDRA VS STATE OF U.P. AND 2 OTHERS	B.P. VERMA	GOVT.ADVOCATE
423	PO	CRLP/10190/2020 (Basti)	AJAY SINGH ALIAS LUTTUR SINGH VS STATE OF U.P. AND 2 OTHERS	KUNWAR ABHISHEK SINGH SURESH PRATAP SINGH	G.A.
424	PO	A227/7217/2019 (Saharanpur)	S.K. RANA VS STATE OF U.P. AND ANOTHER	UTKARSH DIXIT SUDHIR DIXIT	LALIT KUMAR SRIVASTAVA ANKUR JEE SRIVASTAV G.A.
425	PO	A227/4116/2021 (Fatehpur)	RAM SAJIWAN SINGH VS STATE OF U.P. AND OTHERS	RAJESH KUMAR DUBEY ARVIND AGARWAL YOGESH AGARWAL	R.K. TIWARI GOVT. ADVOCATE
426	PO	A482/12848/2021 (Pilibhit)	RICHA MISHRA @ RICHA DIXIT AND 5 OTHERS VS STATE OF U.P. AND ANOTHER	YAGYADHAR TRIPATHI SUSHIL KUMAR PANDEY	G.A.

For Hearing

427	PO	CRLR/1805/2020 (Kanpur Nagar)	SHANU SAVITA (MINOR) VS STATE OF U.P.	SHAIENDRA KUMAR OJHA ASHUTOSH MISHRA	G.A.
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For Final Hearing

428	PO	CRLR/4028/2019 (Gautam Buddh Nagar)	PAWAN KUMAR JAIN VS STATE OF U.P. AND 3 ORS.	ALOK RANJAN MISHRA GOPAL SWARUP CHATURVEDI (SENIOR ADV.) AMRITA MISHRA	G.A.
	With	CRLA-5754-2019 Gautam Buddh Nagar	SWATANTRA KUMAR JAIN AND ANR. VS STATE OF U.P.	SHRI V.P. SRIVASTAVA, SENIOR ADVOCATE LOK NATH SHUKLA JITENDRA KUMAR MISHRA RAJRSHI GUPTA	ALOK RANJAN MISHRA G.A.
	With	CRLA-5822-2019 Gautam Buddh Nagar	ANURAG JAIN VS STATE OF U.P.	LAV SRIVASTAVA RAJRSHI GUPTA SRI V.P. SRIVASTAVA(SR. ADV.) LOK NATH SHUKLA JITENDRA KUMAR MISHRA LAV SRIVASTAVA	ALOK RANJAN MISHRA G.A.

Application for Orders

429		5/2021 (Restoration) in case A482-203-2002 Decided on 05/04/2011	RAJESH KUMAR SHARMA VS STATE OF U.P. AND OTHERS	P.K. SINGH	VASHISTHA TIWARI GOVT. ADVOCATE
430		1/2018 (Modification of Order) in case A482-1167- -2018 Decided on 11/04/2018	CHHABINATH SINGH AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	VIKAS SINGH AJEET KUMAR SHUKLA	G.A.

AT 10:00 AM
(Court No.75)
HON'BLE JUSTICE RAM KRISHNA GAUTAM

e-Court

FRESH LIST

Fresh

ECOURT CASES.

1	DF E-File	BAIL/29011/2021 (Meerut) Notice no:2021/14029 Notice no:NULL	MANIK SHARMA VS STATE OF U.P.	BARKHA CHAUDHARY ADESH KUMAR PRAKASH CHANDRA SRIVASTAVA	G.A.
2	PO E-File	BAIL/44718/2021 (Allahabad) Notice no:2021/41077 Notice no:2021/41077	SHARIK VS STATE OF U.P.	MOHAMMAD KHALID VINEET VIKRAM	G.A.
3	DF E-File	BAIL/45594/2021 (Fatehpur) Notice no:2021/38184	SHOOTING@ SHARAFAT @ SHEELU VS STATE OF U.P.THROUGH SECRETARY HOME	SANJAY MISHRA	G.A.
4	E-File	BAIL/49724/2021 (Bijnor) Notice no:2021/46128	MUKESH VS STATE OF U.P THRU SECRETARY HOME GOVT. UP. LKNW.	MANOJ KUMAR TRIPATHI VINOD KUMAR TIRPATHI	G.A.
5	E-File	BAIL/49858/2021 (Kaushambi) Notice no:2021/46556	PANKAJ SINGH VS STATE OF U.P THRU SECRETARY HOME GOVT. UP. LKNW.	SANJAY KR. SRIVASTAVA	G.A.
6	PO E-File	ABAIL/18935/2021 (Azamgarh) Notice no:2021/18770	DEENA NATH YADAV AND 3 OTHERS VS STATE OF U.P THRU SECRETARY HOME GOVT. UP. LKNW.	PAWAN KUMAR VISHWAKARMA KARMA SINGH YADAV	G.A.
Fresh					
7	DF,T OP- 10	BAIL/35605/2021 (Muzaffar Nagar) Notice no:2021/31193	RAKESH VS STATE OF U.P.	SUNDEEP SHUKLA	ATUL KUMAR G.A.
8	DF	BAIL/26405/2020 (Gautam Buddh Nagar) Notice no:2020/25156	ARVIND ALIAS LUMPI VS STATE OF U.P. AND ANOTHER	RAKESH KUMAR SRIVASTAVA	DINESH KUMAR BHASKAR G.A.
9	DF	BAIL/8939/2021 (Jalaun) Notice no: 2021/3480	DEEPAK VS STATE OF U.P. AND ANOTHER	VIJAY SINGH SENGAR	SALMAN AHMAD G.A.
10	DF	BAIL/21319/2021 (Gorakhpur) Notice no:2021/17316	RAKESH SINGH VS STATE OF U.P.	RAJEEV KUMAR SINGH	G.A.
11	DF	BAIL/29621/2021 (Mathura) Notice no:2021/26756	JAMUNA DEVI VS STATE OF U.P.	ANSHU SINGH ASHUTOSH KUMAR TRIPATHI HEMENDRA PRATAP SINGH	SHYAM LAL ASHUTOSH YADAV G.A.
12	PO	BAIL/31310/2021 (Kasganj (kanshiram Nagar)) Notice no:2021/28039	SHIV PRATAP VS STATE OF U.P.	YOGESH KUMAR SINGH R.P.S. CHAUHAN	G.A.
13	PO	BAIL/32400/2021 (Muzaffar Nagar) Notice no:2021/27416	MOEEN ALI @ RANJEET SINGH VS STATE OF U.P.	PANKAJ KUMAR TYAGI	G.A.

14	PO	BAIL/33283/2021 (Etah) Notice no:2021/30053 2021/30053	AJAB SINGH VS STATE OF U.P.	BHAVISYA SHARMA SARVESH KUMAR DUBEY VIPIN KUMAR	SANJEEV KUMAR PANDEY G.A.
15	PO	BAIL/34561/2021 (Gorakhpur) Notice no:2021/32788	MUNNI DEVI VS STATE OF U.P.	HARE RAM PANDEY	G.A.
16	PO	BAIL/35120/2021 (Jhansi) Notice no:2021/32411	SHAHROOKH KHAN VS STATE OF U.P.	SHIV KUMAR SINGH	VINAY KUMAR SINGH RAJESH KUMAR SINGH G.A.
17	PO	BAIL/35250/2021 (Hamirpur) Notice no:2021/32747	PIYUSH KUMAR VS STATE OF U.P.	SUDHIR KUMAR SINGH PARMAR VIRENDRA SINGH PARMAR	RAJEEV KUMAR SHARMA G.A.
18	PO	BAIL/36236/2021 (Aligarh) Notice no:2021/33372	NASIR KHAN VS STATE OF U.P.	MANOJ KUMAR SRIVASTAVA	G.A.
19	PO	BAIL/42333/2021 (Chandauli) Notice no:2021/38807	NEELAM VS STATE OF U.P.	VIVEK KUMAR SINGH	DILEEP KUMAR SINGH G.A.
20	PO	BAIL/42370/2021 (Maharajganj) Notice no:2021/37470	SADDAM VS STATE OF U.P. AND ANOTHER	VINEET KUMAR SINGH	G.A.
21	PO	BAIL/42379/2021 (Agra) Notice no:2021/38726	SANJU @ SANJAY @ SACHIN VS STATE OF U.P. AND ANOTHER	RAJESH KUMAR MANOJ KUMAR SRIVASTAVA GAGAN PRATAP SINGH	INDRA RAJ G.A.
22	PO	BAIL/42386/2021 (Sonbhadra)	SHYAMAKANT JAISWAL @ SAMAKANT VS STATE OF U.P.	ANIL KUMAR	VINAY BHUSHAN UPADHYAY NARENDRA DEO UPAHDAYAY G.A.
23	PO	BAIL/42403/2021 (Baghpat) Notice no:2021/38241	SAVINDRA VS STATE OF U.P. AND ANOTHER	RAM RAJ PANDEY	G.A.
24	PO	BAIL/42429/2021 (Etah) Notice no:2021/38633	FAISAN VS STATE OF U.P. AND ANOTHER	NARAYAN SINGH(KUSHWAHA)	AMIT SRIVASTAVA G.A.
25	PO	BAIL/42437/2021 (Ghaziabad) Notice no:2021/38625	DEVKARAN @ DEBU VS STATE OF U.P.	SANTOSH SINGH	G.A.
26	PO	BAIL/42443/2021 (Ghaziabad) Notice no:2021/39173	ROHIT RANA VS STATE OF U.P.	AJAY KUMAR MISHRA RAJESH KUMAR YADAV	G.A.
27	PO	BAIL/42465/2021 (Basti) Notice no:2021/39410	VIJAY KUMAR @ LAKKI VS STATE OF U.P. AND ANOTHER	AMIT KUMAR SINGH	G.A.
28	PO	BAIL/42493/2021 (Allahabad) Notice no:2021/38666	SONU KOL VS STATE OF U.P.	R.B. SINGH	G.A.
29	PO	BAIL/42522/2021 (Ballia) Notice no:2021/39930	ARUN KUMAR VERMA VS STATE OF U.P.	RAJESH KUMAR SINGH VINOD KUMAR SINGH	G.A.
30	PO	BAIL/42551/2021 (Lalitpur) Notice no:2021/40153	SETTHI @ MAHESH KUSHWAHA VS STATE OF U.P. AND ANOTHER	VED PRAKASH OJHA	JAYSINGH YADAV G.A.
31	PO	BAIL/42583/2021 (Firozabad) Notice no:2021/28136	SALEEM VS STATE OF U.P.	ARVIND AGRAWAL	PRADEEP KUMAR YADAV G.A.
32	PO	BAIL/42615/2021 (Ballia) Notice no:2021/38695 2021/38695	ABHAY BHARTI VS STATE OF U.P.	NIRBHAY KUMAR BHARTI	RAJIV KUMAR SINGH SHRAWAN KUMAR OJHA G.A.
33	PO	BAIL/42619/2021 (Gorakhpur) Notice no:2021/40484	SUBHAM NISHAD @ SOHAN VS STATE OF U.P. AND ANOTHER	ALOK KUMAR RAI	G.A.
34	PO	BAIL/42668/2021 (Jaunpur)	AJAY @ RAJU VS STATE OF U.P.	RAM KESH	G.A.

35	PO	BAIL/42686/2021 (Ghazipur) Notice no:2021/31228	AMARJEET RAJBHAR VS STATE OF U.P.	PRAVEEN KUMAR SINGH	G.A.
36	PO	BAIL/47486/2021 (Deoria) Notice no:2021/45753	SOBRATI VS STATE OF U.P AND ANOTHER	AMIR KHAN	G.A.
37	PO	BAIL/47514/2021 (Gautam Buddh Nagar) Notice no:2021/43673	DEEPAK VS STATE OF U.P.	PANKAJ KUMAR TIWARI RAM CHANDRA TRIPATHI	G.A.
38	PO	BAIL/47544/2021 (Basti) Notice no:2021/45162	VINAY YADAV VS STATE OF U.P.	NARSINGH PANDEY	G.A.
39	PO	BAIL/47558/2021 (Mahoba) Notice no:2021/44854	RAMBABU SINGH VS STATE OF U.P. AND ANOTHER	PANKAJ KUMAR CHAUBE RAFEEK AHMAD KHAN	G.A.
40	PO	BAIL/47568/2021 (Mau) Notice no:2021/44992	SANTOSH @ GARIMA VS STATE OF U.P AND ANOTHER	ANIL KUMAR SINGH	G.A.
41	PO	BAIL/47572/2021 (Mahoba) Notice no:2021/44855	BADE @ SATRUGHAN SINGH VS STATE OF U.P. AND ANOTHER	PANKAJ KUMAR CHAUBE RAFEEK AHMAD KHAN	G.A.
42	PO	BAIL/47578/2021 (Jaunpur) Notice no:2021/43990	AKASH KUMAR SHAH VS STATE OF U.P.	ASHOK KUMAR SINGH	G.A.
43	PO	BAIL/47585/2021 (Bulandshahr) Notice no:2021/44429	LAKHMI CHAND VS STATE OF U.P.	NEERAJ KUMAR SHARMA ARVIND KUMAR	G.A.
44	PO	BAIL/47595/2021 (Muzaffar Nagar) Notice no:2021/45443	PRAVEEN VS STATE OF U.P.	JAGDISH PRASAD MISHRA	G.A.
45	PO	BAIL/47634/2021 (Saharanpur) Notice no:2021/45519 2021/45519	JUNAID VS STATE OF U.P.	VED PRAKASH MISHRA	G.A.
46	PO	BAIL/47691/2021 (Allahabad) Notice no:2021/43472 2021/43472	KALLO DEVI VS STATE OF U.P.	BARE LAL PAVAN KUMAR SRIVASTAVA	G.A.
47	PO	BAIL/47728/2021 (Ghaziabad) Notice no:2021/44807	VIKKY @ VIKRAM AHIRWAR VS STATE OF U.P. AND ANOTHER	ATUL SHUKLA	G.A.
48	PO	BAIL/47743/2021 (Mahoba) Notice no:2021/44856	V.P SINGH @ VIPIN SINGH VS STATE OF U.P. AND ANOTHER	PANKAJ KUMAR CHAUBE RAFEEK AHMAD KHAN	G.A.
49	PO	BAIL/47755/2021 (Gorakhpur) Notice no:2021/43937	PREM KUMAR PANDEY @ CHUNKY PANDEY VS STATE OF U.P.	ASHWANI KUMAR MISHRA	KAMLESH SHRAMA G.A.
50		BAIL/49663/2021 (Moradabad) Notice no:2021/47482	AKASH VS STATE OF U.P. AND ANOTHER	RATNESH KUMAR TIWARI	G.A.
51		BAIL/49685/2021 (Bulandshahr) Notice no:2021/43674	BACHCHAN SINGH VS STATE OF U.P. AND ANOTHER	RAM CHANDRA TRIPATHI PANKAJ KUMAR TIWARI	G.A.
52		BAIL/49718/2021 (Agra) Notice no:2021/47186	SMT. SAHAKUNTALA DEVI VS STATE OF U.P.	RAGHUBIR SINGH	G.A.
53		BAIL/49735/2021 (Shahjahanpur) Notice no:2021/42367	SMT. KALPNA VERMA @ MONA VS STATE OF U.P.	NITIN KUMAR	G.A.
54		BAIL/49780/2021 (Maharajganj) Notice no:2021/46223	ARTI DEVI VS STATE OF U.P.	ADYA PRASAD TEWARI	G.A.
55		BAIL/49806/2021 (Allahabad) Notice no:2021/45705	ANOOP KUMAR BHARTIYA VS STATE OF U.P.	D.M.TRIPATHI	G.A.

56	BAIL/49813/2021 (Ghaziipur) Notice no:2021/36536	VISHAL KUMAR VS STATE OF U.P.	KAMALESH KUMAR NISHAD RAM AWADH MAURYA	G.A.
57	BAIL/49816/2021 (Mathura) Notice no:2021/45299	SONU VS STATE OF U.P.	VIJAY KUMAR	G.A.
58	BAIL/49847/2021 (Bulandshahr) Notice no:2021/47169	WAKEEL MALIK @ WAKEEL AHMAD VS STATE OF U.P.	SIKANDAR KHAN	G.A.
59	BAIL/49860/2021 (Pilibhit) Notice no:2021/47358	MOTI RAM @ KALLU AND ANOTHER VS STATE OF U.P.	JITENDRA KUMAR YADAV	G.A.
60	BAIL/49866/2021 (Shahjahanpur) Notice no:2021/45104	BABLOO VS STATE OF U.P.	GAJENDRA PRATAP SINGH	G.A.
61	BAIL/49872/2021 (Etawah) Notice no:2021/47359	SHAKUNTALA DEVI VS STATE OF U.P.	PURUSHOTTAM DIXIT	G.A.
62	BAIL/49890/2021 (Banda) Notice no:2021/47398	KALEEM @ KALEEM KHAN VS STATE OF U.P. AND 2 OTHER	VIBHU RAI JITENDRA KUMAR SINGH	G.A.
63	BAIL/49967/2021 (Mirzapur) Notice no:2021/46730	MOHAMMAD IRFAN AHMAD VS STATE OF U.P.	SADAFUL ISLAM JAFRI SR. ADVOCATE ALI JAMAL KHAN	G.A.
64	PO ABAIL/12743/2021 (Rampur) Notice no:2021/12996 2021/12996	SHAKIB AND AND ANOTHER VS STATE OF U.P.	ABHAI SAXENA	G.A.
65	PO ABAIL/13283/2021 (Allahabad) Notice no:2021/13775	SHARIF BABA VS STATE OF U.P.	D.M.TRIPATHI	AMAR JEET UPADHYAY G.A.
66	PO ABAIL/15012/2021 (Kasganj (kanshiram Nagar)) Notice no:2021/14866	ASHWANI PACHAURI AND ANOTHER VS STATE OF U.P. AND ANOTHER	HITESH PACHORI	G.A.
67	PO ABAIL/15023/2021 (Mirzapur) Notice no:2021/14844	VIVEK YADAV VS STATE OF U.P. AND 2 OTHERS	MANOJ KUMAR SRIVASTAVA	G.A.
68	PO ABAIL/15601/2021 (Saharanpur) Notice no:2021/15596	SHAMSHUL HAQ AND 3 OTHERS VS STATE OF U.P.	OM NARAYAN MISHRA	G.A.
69	PO ABAIL/15603/2021 (Allahabad) Notice no:2021/15819	RAJU VS STATE OF U.P.	AJAY KUMAR MISHRA	G.A.
70	PO ABAIL/16905/2021 (Mathura) Notice no:2021/17120	MOHAN VS STATE OF U.P.	GARUN PAL SINGH	G.A.
71	DF ABAIL/17970/2021 (Sambhal (bheem Nagar)) Notice no:2021/18166	SANJAY KUMAR AND 2 OTHERS VS STATE OF U.P.	UTKARSH DIXIT SUDHIR DIXIT ANUPAM SHYAM DWIVEDI	M.P.S. CHAUHAN G.A.
72	PO ABAIL/18646/2021 (Chandauli) Notice no:2021/18778	SHASHIKANT AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	RAMKRIPAL YADAV MUKTESH KUMAR SINGH	G.A.
73	PO ABAIL/18655/2021 (Bareilly) Notice no:2021/19039	NAEM AND ANOTHER VS STATE OF U.P. AND ANOTHER	EHTESHAM AFSAR KHAN	G.A.
74	ABAIL/19056/2021 (Jaunpur) Notice no:2021/18494	SHASHWAT TIWARI VS STATE OF U.P..AND ANOTHER	SATYENDRA NARAYAN SINGH SHASHI KANT MISHRA	G.A.
75	ABAIL/19068/2021 (Firozabad) Notice no:2021/19238	MUSEER AHMAD VS STATE OF U.P. AND ANOTHER	MOHAMMAD KHALID	G.A.

76	ABAIL/19073/2021 (Saharanpur) Notice no:2021/18968	MONU SHARMA VS STATE OF U.P. AND ANOTHER	MOHIT KUMAR	G.A.
77	ABAIL/19084/2021 (Amroha (jyotiba P Nagar)) Notice no:2021/19292	SHAZIA VS STATE OF U.P.	SR. ADVOCATE ABDUL MAZEED	G.A.
78	ABAIL/19091/2021 (Allahabad) Notice no:2021/18923	TEERTHRAJ AND ANOTHER VS STATE OF U.P. AND ANOTHER	RAM ASHISH YADAV	G.A.
79	ABAIL/19093/2021 (Ghazipur) Notice no:2021/18830	VIJAY YADAV VS STATE OF U.P.	ANIL KUMAR DUBEY SHAIENDRA KUMAR RAI	G.A.
80	ABAIL/19096/2021 (Gorakhpur) Notice no:2021/18749	SHAHABUDEEN VS STATE OF U.P.	ARVIND KUMAR MISHRA	G.A.
81	ABAIL/19121/2021 (Aligarh) Notice no:2021/19390	ASIF VS STATE OF U.P.	RAJIV KUMAR PANDEY	G.A.
82	ABAIL/19129/2021 (Chandauli) Notice no:2021/19213	PARAMHANS VS STATE OF U.P.	DHIRENDRA KUMAR SRIVASTAVA	G.A.
83	ABAIL/19136/2021 (Aligarh) Notice no:2021/19267	SMT. REHANA PARVEEN VS STATE OF U.P.AND ANOTHERS	RAGHUVANSH MISRA	G.A.
84	ABAIL/19142/2021 (Allahabad) Notice no:2021/19155	SURAJ KUMAR VS STATE OF U.P. AND ANOTHER	VIJAY BAHADUR YADAV	G.A.
85	ABAIL/19145/2021 (Saharanpur) Notice no:2021/19391	JULFAN VS STATE OF U.P.	VINAY PRAKASH SHUKLA CH. DIL NISAR	G.A.

ADDITIONAL/UNLISTED LIST

For Order

ECOURT CASES.

301	DF E-File	BAIL/29969/2021 (Kanpur Nagar)	SMT. SANDAL VS STATE OF U.P.	SHASHANK DWIVEDI NIRENDRA MOHAN	
302	PO E-File	BAIL/26565/2021 (Budaun)	MUNNA VS STATE OF UP	ISTIYAQ ALI	
303	DF E-File	BAILC/164/2021 (Moradabad)	SMT. KAHKASHA ALIAS ZEBI VS STATE OF U.P. AND 2 OTHERS	BRAHAM SINGH SUSHIL KUMAR TEWARI	S. KAMAL AKHTAR KHAN RAJESH KUMAR BIND SHARAFAT ALI SIDDIQUI G.A.
For Order					
304	DF- TU	BAIL/15029/2021 (Baghpat) (BAIL-44195-2018) Baghpat Decided on 28/07/2020	NADEEM VS STATE OF U.P. NADEEM VS STATE OF U.P.	ISHWAR CHANDRA TYAGI NIRVIKAR GUPTA	SYED SHAHNAWAZ SHAH G.A.
305	TU	BAIL/31266/2021 (Kanpur Dehat) TIED UP (BAIL-27862-2020) Kanpur Dehat Decided on 08/01/2021	ANKIT SHUKLA VS STATE OF U.P. ANKIT SHUKLA VS STATE OF U.P.AND ANOTHER	TRIBHUWAN SINGH	G.A.

306	DF	BAIL/34832/2018 (Aligarh)	VINAY VS STATE OF U.P.	BABU NANDAN SINGH SATYA NARAYAN YADAV	G.A.
		(BAIL-44397-2017) Firozabad Decided on 21/11/2017	VINAY VS STATE OF U.P.		
307	DF	BAIL/12487/2019 (Mainpuri)	SADESH VS STATE OF U.P.	GIRJESH KUMAR SRIVASTAVA A.C.SRIVASTAVA AMIT KUMAR	G.A.
308	DF	BAIL/36861/2019 (Fatehpur)	VIKAS VS STATE OF U.P.	DHARM SINGH PARMAR RAJESH KUMAR VERMA	ARVIND KUMAR VERMA SANJAY KUMAR VERMA G.A.
309	DF	BAIL/52149/2019 (Aligarh)	SHANI VS STATE OF U.P. AND ANOTHER	VIJAY SHANTAM	RAVINDRA KUMAR G.A.
310	DF	BAIL/56895/2019 (Farrukhabad)	PINKI @ RAJESH VS STATE OF U.P.	CHANDRA PRAKASH PANDEY	G.A.
311	DF	BAIL/25518/2020 (Fatehpur)	RAVI ALIAS ASHOK VS STATE OF U.P. AND ANOTHER	SURESH KUMAR GUPTA	G.A.
312	DF	BAIL/35303/2020 (Allahabad)	VIRENDRA KUMAR @ KRISHNA VS STATE OF U.P. AND ANOTHER	SWATI AGRAWAL SRIVASTAVA RAM SAGAR YADAV RABINDRA BAHADUR SINGH	RAJESH KUMAR SINGH G.A.
313	DF	BAIL/35746/2020 (Siddharth Nagar)	SONU KUMAR VS STATE OF U.P. AND ANOTHER	SURENDRA MOHAN MISHRA MOHAMMAD MUSTAFA	G.A.
314	DF	BAIL/37236/2020 (Aligarh)	MANOJ VS STATE OF U.P.	NASIRUZZAMAN MOHIT KUMAR JAISWAL ASHUTOSH KUMAR MISHRA	SUDHANSHU PANDEY RAJESH KUMAR SINGH G.A.
315	DF	BAIL/45176/2020 (Maharajganj)	MEWATI DEVI VS STATE OF U.P.	KARUNA NAND TIWARI AMAR BAHADUR MAURYA	G.A.
316	DF	BAIL/9915/2021 (Baghpat)	SACHIN VS STATE OF U.P. AND ANOTHER	MAHENDRA PRATAP ANURAG YADAV	RAM RAJ PANDEY G.A.
317	DF	BAIL/14202/2021 (Jalaun)	MARDAN ALIAS ANMARDAN VS STATE OF U.P.	TARUN JHA	G.A.
318	DF	BAIL/33803/2021 (Saharanpur)	MOTI LAL VS STATE OF U.P.	HARSHIT PATHAK ANURAG PATHAK	G.A.
319	PO	BAIL/41978/2017 (Varanasi)	ARUN SINGH @ ARUN KUMAR SINGH VS STATE OF U.P.	I.K. CHATURVEDI ANIL KUMAR BAJPAI SANJAY SINGH ARUN KUMAR SRIVASTAVA	BRIJESH SINGH R.P. SINGH R. P. RAJAN BRAJESH SAHAI SHAMS UZ ZAMAN G.A.
		(BAIL-26727-2016) Ghazipur Decided on 20/04/2017	ARUN KUMAR SINGH VS STATE OF U.P.		
320	PO	BAIL/6623/2018 (Rampur)	RAMPAL VS STATE OF U.P.	SATYA PRAKASH SHUKLA	G.A.
321	PO	BAIL/23392/2018 (Meerut)	DEEPAK ALIAS JAGMAL VS STATE OF UP	SHAMS UZ ZAMAN SYED SHAHNAWAZ SHAH	GYAN CHANDRA YADAV G.A.
322	PO	BAIL/32093/2018 (Siddharth Nagar)	JITENDRA YADAV VS STATE OF U.P.	RAM PRASAD DUBEY MOHAMMAD MUSTAFA BHARAT SINGH PAL	MOHD SHAMIM KHAN G.A.
323	PO	BAIL/612/2019 (Kannauj)	DHEERU VS STATE OF U.P.	KULDEEP SINGH PANKAJ DWIVEDI PANKAJ GUPTA JITENDRA NARAYAN TRIPATHI	G.A.

324	PO	BAIL/13469/2019 (Moradabad)	RAHUL SAXENA VS STATE OF U.P.	SHEIKH MOAZZAM INAM SURESH CHANDRA DWIVEDI USHA KIRAN	EKANSH VARMA G.A.
325	PO	BAIL/17357/2019 (Bareilly)	HARPAL VS STATE OF U.P.	BHASKAR BHADRA DESH RATAN CHAUDHARY VIKAS RANA	PAVAN KUMAR KUSHWAHA G.A.
326	PO	BAIL/23731/2019 (Rampur)	MONU @ AJAY PAL VS STATE OF U.P. AND ANOHTER	SANJAY SINGH SUNIL KUMAR UPADHYAY	G.A.
327	PO	BAIL/24053/2019 (Fatehpur)	SANT KUMAR @ CHAUDHARI VS STATE OF U.P.	SUDARSHAN SINGH JAICHANDRA SINGH HANUMAN PRASAD KUSHWAHA	RAJEEV CHADDHA G.A.
328	PO	BAIL/24570/2019 (Baghpat)	BABU VS STATE OF U.P.	YOGESH KUMAR SRIVASTAVA KUMAR KARTIKEYA KARTIKEYA BHARGAVA ARVIND KUMAR SINGH	G.A.
		(BAIL-39588-2018) Baghpat Decided on 25/10/2018	NAVDEEP ALIAS DABBU VS STATE OF U.P.		
	With	BAIL-14293-2019 Baghpat	NAVDEEP ALIAS DABBU VS STATE OF U.P.	NOOR MUHAMMAD RAMENDRA PAL SINGH KUMAR KARTIKEYA YOGESH KUMAR SRIVASTAVA	ANUJ SRIVASTAVA KUMAR KARTIKEYA G.A.
	With	BAIL-15638-2019 Baghpat	RAJENDRA SINGH VS STATE OF U.P.	DILEEP KUMAR(SENIOR ADV.) NOOR MOHAMMAD GOPAL SWARUP CHATURVEDI (SENIOR ADV.) YOGESH KUMAR SRIVASTAVA	ANOOP TRIVEDI (SENIOR ADV.) PRASHANT VYAS G.A.
329	PO	BAIL/32564/2019 (Bareilly)	BHAGWAN DAS VS STATE OF U.P.	GIRJA SHANKER SEN LAL CHANDRA MISHRA KRISHNA DUTT AWASTHI	DHARMENDRA DHAR DUBEY G.A.
		(BAIL-34053-2013) Bareilly Decided on 06/06/2017	BHAGWAN DAS VS STATE OF U.P.		
330	PO	BAIL/33990/2019 (Kushi Nagar)	JOKHU @ RAM ASHISH VS STATE OF U.P. AND ANOTHER	SHRIPRAKASH SHRIVASTAVA ANOOP KUMAR SINGH	CHANDRA PRAKASH MISRA G.A.
331	PO	BAIL/41295/2019 (Bulandshahr)	MANISH VS STATE OF U.P.	SHRI. A.B. L. GOUR, SENIOR ADV. SAURABH GOUR	G.A.
		(BAIL-13573-2017) Bulandshahr Decided on 17/04/2017	MANISH VS STATE OF U.P.		
		(BAIL-37164-2017) Bulandshahr Decided on 05/01/2018	MANISH VS STATE OF U.P.		
332	PO	BAIL/52342/2019 (Allahabad)	VEERPAL VS STATE OF U.P.	MOHAMMAD WASEEM RAKESH PATI TIWARI	G.A.
333	WC	BAIL/57496/2019 (Allahabad)	ANIL KUMAR VS STATE OF U.P.	THAKUR PRASAD DUBEY SAMEER RANJAN	KULDIP SINGH YADAV G.A.
334	PO	BAIL/135/2020 (Shahjahanpur)	RAM PRAKASH ALIAS PRAKASH VS STATE OF U.P.	SUNIL KUMAR RADHEY SHYAM SHUKLA VIPUL SHUKLA GUNJAN SHARMA AMAR CHANDRA	G.A.
335	LAFP	BAIL/9770/2020 (Amroha (jyotiba P Nagar))	YOGESH VS STATE OF U.P.	RANJIT KUMAR YADAV RATNESH SRIVASTAVA SWATI AGRAWAL SRIVASTAVA R P RAJAN	ISHWAR CHANDRA TYAGI G.A.

336	PO	BAIL/19040/2020 (Varanasi) (BAIL-8067-2019) Varanasi Decided on 26/02/2019	MEENA SRIVASTAVA VS STATE OF U.P. SMT MEENA SRIVASTAVA VS STATE OF U.P.	TAPAN KUMAR MISHRA PULAK GANGULY VINOD KUMAR YADAV	ARUN KUMAR SRIVASTAVA G.A.
337	PO	BAIL/20812/2020 (Kasganj (kanshiram Nagar))	MANOJ KUMAR VS STATE OF U.P. AND ANOTHER	HEMENDRA PRATAP SINGH ARJUN SINGH SOLANKI DHARMENDRA PRATAP SINGH	AJAY KUMAR VASHISTHA G.A.
338	PO	BAIL/21180/2020 (Pilibhit)	SARTAJ SHAH VS STATE OF U.P.	GIRISH KUMAR SINGH	G.A.
339	PO	BAIL/21810/2020 (Kannauj)	RAJEEV VS STATE OF U.P.	SHAIENDRA KUMAR TRIPATHI	SHAIENDRA KUMAR VERMA G.A.
340	PO	BAIL/21814/2020 (Chandauli)	RAHMATULLA VS STATE OF U.P.	IMTIYAJ ALI AMAN ARYA MURTUZA ALI	SUDHIR KUMAR SINGH G.A.
	With	BAIL-21724-2020 Chandauli	ZAIBUNNISHA VS STATE OF U.P.	IMTIYAJ ALI AMAN ARYA MURTUZA ALI	SUDHIR KUMAR SINGH G.A.
341	PO	BAIL/21929/2020 (Agra)	MAHENDRA VS STATE OF U.P.	PANKAJ DWIVEDI BRIJESH KUMAR MISHRA	G.A.
342	PO	BAIL/23273/2020 (Maharajganj)	BABALU VERMA VS STATE OF U.P. AND ANOTHER	ASHOK KUMAR	G.A.
343	PO	BAIL/26421/2020 (Kausambi)	RAMBARAN VS STATE OF U.P.	SATYVRAT TRIPATHI SAURABH TRIPATHI	G.A.
344	PO	BAIL/26915/2020 (Sambhal (bheem Nagar))	AHSAN VS STATE OF U.P.	ANUJ KUMAR GUPTA AJAY KUMAR MISHRA FARID AHMED	SURENDRA PRASAD MISHRA G.A.
345	PO	BAIL/27279/2020 (Kanpur Dehat)	KRISHNA PAL VS STATE OF U.P. AND ANOTHER	OM SHIV RAM PRASAD KANAUJIYA	SIYA RAM VERMA DEEPAK KUMAR VERMA G.A.
346	PO	BAIL/29832/2020 (Maharajganj)	GIRJESH MADDHESIYA VS STATE OF U.P.	RAJRSHI GUPTA BIPIN KUMAR TRIPATHI	G.A.
347	PO	BAIL/30571/2020 (Kanpur Nagar)	SUDHIR PANDEY VS STATE OF U.P.	ATAL BIHARI TRIPATHI RAVI CHANDRA SRIVASTAVA	DEENANATH MISHRA G.A.
348	PO	BAIL/33284/2020 (Mahoba)	NIRVED RAJPOOT VS STATE OF U.P.	AJAY KUMAR MISRA	G.A.
349	PO	BAIL/33387/2020 (Kanpur Nagar)	SMT. USHA AWASTHI VS STATE OF U.P.	SIDDHARTHA MISHRA RAJESH KUMAR DEEPAK KUMAR YADAV RAM AWADH MISHRA	MAN MOHAN MISHRA G.A.
350	PO	BAIL/34579/2020 (Bareilly)	DHARA SINGH VS STATE OF U.P.	JALAJ KUMAR TRIPATHI A/J0307/2012	G.A.
351	PO	BAIL/38805/2020 (Siddharth Nagar)	KAYAR VS STATE OF U.P.	SHAHROZE KHAN RAVINDRA PRAKASH SRIVASTAVA	G.A.
352	PO	BAIL/39468/2020 (Etah)	OMVEER VS STATE OF U.P AND ANOTHER	PRATIBHA SINGH SUNEEL KUMAR YADAV ASHOK KUMAR SINGH	ANAND PRAKASH PAUL G.A.
353	PO	BAIL/40531/2020 (Aligarh)	AJAB SINGH VS STATE OF U.P.	VIJAY SHANTAM	DHANANJAY PRATAP SINGH G.A.
354	PO	BAIL/40837/2020 (Mathura)	SHYAM VS STATE OF U.P.	ARAF KHAN LIHAZUR RAHMAN KHAN	G.A.

	(BAIL-19917-2018) Mathura Decided on 28/05/2018	SHYAM VS STATE OF U.P.		
355	PO BAIL/41238/2020 (Muzaffar Nagar)	GULFAM VS STATE OF U.P. AND ANOTHER	PANKAJ BHARTI ASHFAQ AHMED ANSARI	G.A.
356	PO BAIL/42246/2020 (Allahabad)	PRAMOD KUMAR BIND VS STATE OF U.P.	VIKRANT NEERAJ RAJ KUMAR GUPTA RAVI KANT SHUKLA	G.A.
357	PO BAIL/43236/2020 (Varanasi)	RAJU PATEL VS STATE OF U.P. AND ANOTHER	SHAIENDRA KUMAR SINGH	G.A.
	With BAIL-2993-2021 Varanasi	RAJU PATEL VS STATE OF U.P. AND ANOTHER	SHAIENDRA KUMAR SINGH	G.A.
358	PO BAIL/43434/2020 (Aligarh)	NARESH VS STATE OF U.P.	RAMESH CHANDRA KUSHWAHA SYED MOHAMMAD ABBAS ABDY	G.A.
	(BAIL-42107-2016) Aligarh Decided on 23/09/2019	NARESH VS STATE OF U.P.		
359	PO BAIL/43484/2020 (Sonbhadra)	SUNIL KUMAR VS STATE OF UP	OM PRAKASH SINGH (SENIOR ADV.) INDRA JIT SINGH	RAKESH CHANDRA G.A.
360	PO BAIL/43530/2020 (Kushi Nagar)	VIJAY KUMAR VS STATE OF U.P.	ANUJ BAJPAI INDRA MOHAN SINGH	G.A.
361	PO BAIL/43993/2020 (Saharanpur)	RAHUL KUMAR @ KALA VS STATE OF U.P.	SUNIL VIKAS SHARMA	AKHILESH KUMAR G.A.
362	WC BAIL/47403/2020 (Kannauj)	MUKESH VS STATE OF U.P.	SANJAY KUMAR YADAV RAJU KANAUJIA	G.A.
363	PO BAIL/47733/2020 (Pilibhit)	MANOJ VS STATE OF U.P.	SURESH SINGH	G.A.
364	PO BAIL/48611/2020 (Varanasi)	DEEPAK VS STATE OF U.P.	VIRENDRA KUMAR YADAV	G.A.
365	PO BAIL/847/2021 (Fatehpur)	ACHAL TIWARI @ BACHOLI VS STATE OF U.P.	SR. ADVOCATE ANJANI KUMAR RAI	G.A.
366	PO BAIL/1089/2021 (Bijnor)	AMIT KUMAR VS STATE OF U.P.	MADAN SINGH	ANURAG SHRIVASTAVA G.A.
367	PO BAIL/2107/2021 (Kaushambi)	MITHUN @ SANDIP SINGH VS STATE OF U.P.	PRAMOD KUMAR SRIVASTAVA RAMESH CHANDRA YADAV	G.A.
368	LAFP BAIL/3624/2021 (Kanpur Dehat)	AKHILESH UPADHYAY VS STATE OF U.P.	SR. ADVOCATE ABHISHEK TRIPATHI ARVIND KUMAR SINGH	RAMESH KUMAR SAXENA G.A.
369	PO BAIL/5074/2021 (Kanpur Nagar)	MANOJ KUMAR SINHA VS STATE OF U.P.	DEVENDRA KUMAR MISRA	G.A.
370	WC BAIL/5493/2021 (Ghazipur)	JUGESH @ YOGESH RAJBHAR VS STATE OF U.P AND ANOTHER	KULDEEP SINGH TOMAR	ANKUR VARSHNEY G.A.
371	PO BAIL/5786/2021 (Kushi Nagar)	HIRA GUPTA VS STATE OF U.P.	JUNED ALAM	BIBHUTI NARAYAN SINGH G.A.
	(BAIL-40915-2016) Kushi Nagar Decided on 06/04/2017	HIRA GUPTA VS STATE OF U.P.		

		(BAIL-8053-2018) Kushi Nagar Decided on 26/09/2019	HIRA GUPTA VS STATE OF U.P.		
372	PO	BAIL/6805/2021 (Shamli (prabudh Nagar))	SONU AND ANOTHER VS STATE OF U.P.	HARSHIT PATHAK ANURAG PATHAK SANJAY KUMAR MISHRA	ABHINAV SINGH G.A.
373	WC	BAIL/8125/2021 (Agra)	VIJAY VS STATE OF U.P.	RAM PRAKASH DWIVEDI ALOK SINGH	AJAY DUBEY G.A.
374	ED	BAIL/8601/2021 (Deoria)	RAM ASHISH YADAV VS STATE OF U.P.	KRISHNA MOHAN TRIPATHI SAROJ KUMAR DUBEY ASHOK KUMAR YADAV LAL MANI SINGH	UDAI PRAKASH SRIVASTAVA A/4 0015/12 G.A.
375	PO	BAIL/9054/2021 (Allahabad)	ANKIT YADAV VS STATE OF U.P.	AKHILESH KUMAR TIWARI ASHISH TRIPATHI	G.A.
376	PO	BAIL/9431/2021 (Aligarh)	SMT. ANEETA VS STATE OF U.P.	SANJAY KUMAR SRIVASTAVA UPENDRA KUMAR PUSHKAR	G.A.
377	PO	BAIL/9930/2021 (Agra)	MANIRAM ALIAS MANIA VS STATE OF U.P.	PREM CHANDRA DWIVEDI	VARUN KUMAR SRIVASTAVA G.A.
378	PO	BAIL/10144/2021 (Aligarh)	RATAN PAL SINGH VS STATE OF U.P.	MOHIT GAUTAM MRITYUNJAY DWIVEDI	DEVENDRA DAHMA G.A.
379	PO	BAIL/10826/2021 (Kaushambi)	SMT.KAVITA SAHU VS STATE OF U.P.	TAHIR ALI RAKESH KUMAR YADAV	G.A.
380	PO	BAIL/11458/2021 (Firozabad)	SATYAPRAKASH VS STATE OF U.P.	SHIV SHANKAR KAITHAL ROOPESH SRIVASTAVA PRADEEP KUMAR YADAV ARVIND KUMAR DIXIT	M.P.S. CHAUHAN G.A.
381	PO	BAIL/12726/2021 (Pilibhit)	RAM KUMAR VS STATE OF U.P.	SUSHIL KUMAR PANDEY YAGYADHAR TRIPATHI	G.A.
382	PO	BAIL/15753/2021 (Firozabad)	RAVI VS STATE OF U.P.	MASHALUDDIN SHAH NOOR MOHAMMAD	G.A.
383	PO	BAIL/15949/2021 (Kanpur Nagar)	PAWAN KUMAR VS STATE OF U.P. AND ANOTHER	ALOK KUMAR SRIVASTAVA SURENDRA NATH TRIPATHI	G.A.
384	PO	BAIL/17442/2021 (Meerut)	MONU GURJAR VS STATE OF U.P.	DEEPAK KUMAR SINGH ALI HASAN AWADHESH KUMAR SINGH ABHAI KUMAR SINGH	ADESH KUMAR G.A.
385	PO	BAIL/19565/2021 (Kanpur Nagar)	MAHESH NISHAD VS STATE OF U.P.	ARCHANA JHA PRAGATI SURESH SINGH GAUTAM SHAILI GANGULY	RAVI SAHU G.A.
386	PO	BAIL/20065/2021 (Aligarh)	SUMIT @VARUN VS STATE OF U.P. AND ANOTHER	VIJIT SAXENA AJAY SINGH YADAV	G.A.
387	PO	BAIL/26203/2021 (Mahoba)	ANKIT SONI VS STATE OF U.P.	RAMENDRA GIRI RANJAN KRISHNA PANDEY	ANURAG VAJPEYI SYED IMRAN IBRAHIM G.A.
388	WC	BAIL/26335/2021 (Mathura)	SONU VS STATE OF U.P.	RAM BAHADUR SINGH	G.A.
389	PO	BAIL/27121/2021 (Siddharth Nagar)	RAJU @ MURARI RAJBHAR VS STATE OF U.P.	GANESH SHANKER SRIVASTAVA	G.A.
390	PO	BAIL/27264/2021 (Varanasi)	NAVIN @ AYUSH VS STATE OF U.P.	PRADEEP KUMAR SINGH ASHISH KUMAR SINGH	SUNIL KUMAR SINGH G.A.

391	PO	BAIL/30283/2021 (Mahoba)	RAKESH SEN VS STATE OF U.P.	CHANDRA PRAKASH TIWARI	SANJAY TRIPATHI G.A.
392	PO	BAIL/32107/2021 (Etawah)	SUBODH KUMAR VS STATE OF U.P.	HIMANSHU MISHRA SR. ADVOCATE HIMANSHU KUMAR	G.A.
393	PO	BAIL/32569/2021 (Ghazipur)	VINOD KUMAR VS STATE OF U.P.	RAM BALI RAM	PRADEEP KUMAR G.A.
394	PO	BAIL/33793/2021 (Kasganj (kanshiram Nagar))	SMT. NAZREEN VS STATE OF U.P.	PANKAJ KUMAR SHARMA	G.A.
395	PO	BAILC/2367/2018 (Kanpur Dehat)	STATE OF U.P. VS DEEPAK SINGH	A.G.A.	ARUN KUMAR SINGH
396	PO	BAILC/298/2019 (Pilibhit)	RANDEEP SINGH VS STATE OF U.P. AND ANOTHER	ASHISH KUMAR GAUR	GHANSHYAM DAS MISHRA G.A.
397	PO	BAILC/190/2020 (Kanpur Nagar)	MOHD. UZAIR SIDDIQUI VS STATE OF U.P. AND 3 OTHERS	PRABHA SHANKER PANDEY SANTOSH KUMAR TIWARI	BED KANT MISHRA G.A.
398	PO	BAILC/96/2021 (Jalaun)	SMT ANURADHA PATEL VS STATE OF U.P. AND OTHER	ASLAM ALI	G.A.
399	PO	BAILC/98/2021 (Gorakhpur)	RAMKESH CHAUHAN VS STATE OF U.P. AND ANOTHER	SUDHIR KUMAR TRIPATHI	G.A.
400	PO	BAILC/194/2021 (Mainpuri)	SMT. SUMAN DEVI VS STATE OF U.P. AND ANOTHER	JANMED KUMAR	PRASHANT VERMA G.A.
401	PO	ABAIL/1574/2020 (Sambhal (bheem Nagar))	TASLEEM VS STATE OF U.P. AND ANOTHER	IRSHAD AHMAD	G.A.
402	PO	ABAIL/1724/2020 (Bulandshahr)	SABIR AND ANOTHER VS STATE OF U.P. AND ANOTHER	BHRIGURAM JI	G.A.
403	PO	ABAIL/4843/2020 (Azamgarh)	NASIR VS STATE OF U.P.	SHABANA NIZAM ANUP KUMAR KHARE	G.A.
404	PO	ABAIL/1886/2021 (Gorakhpur)	SAURABH SRIVASTAVA VS STATE OF U.P. AND 2 OTHERS	GAURAV SRIVASTAVA NITESH KUMAR SRIVASTAVA	VATSALA G.A.
405	PO	ABAIL/7233/2021 (Jalaun)	HARIMOHAN NIRANJAN VS STATE OF U.P. AND ANOTHER	LAKSHMAN SINGH	G.A.
406	PO	ABAIL/8704/2021 (Allahabad)	SATYENDRA KUMAR CHAUDHARY VS STATE OF U.P. AND ANOTHER	AJAI KUMAR MISHRA VINAY SARAN (SENIOR ADV.) PRADEEP KUMAR MISHRA	G.A.
407	PO	ABAIL/10347/2021 (Azamgarh)	VANDANA SINGH AND ANOTHER VS STATE OF U.P.	DEVENDRA MOHAN SINGH	G.A.
408	PO	ABAIL/10915/2021 (Meerut)	KARI WASEEM VS STATE OF U.P. AND 2 OTHERS	RANDHIR JAIN DILIP KUMAR UPADHYAY	G.A.
409	PO	ABAIL/11172/2021 (Meerut)	FIROJ@ GUDDU AND 2 OTHERS VS STATE OF U.P.	SUNIL KUMAR TIWARI	G.A.
410	PO	ABAIL/13214/2021 (Meerut)	SALMAN MALIK VS STATE OF U.P.	SHANTANU BHARDWAJ AJAY TRIPATHI AKASH TYAGI	G.A.

AT 10:00 AM
(Court No.76)
HON'BLE JUSTICE SANJAY KUMAR PACHORI

e-Court

FRESH LIST

For Order

ECOURT CASES.

1	PO E-File	CRLR/1056/2021 (Bijnor) Notice no:2021/1483	PANKAJ AND ANOTHER VS STATE OF U.P. AND ANOTHER	BHUVNESH KUMAR SINGH	AMIT G.A.
	With	CRLR-412-2021 Bijnor	SANSAR SINGH VS STATE OF U.P. AND ANOTHER	BHUVNESH KUMAR SINGH	AMIT G.A.

Fresh

ECOURT CASES.

2	DF E-File	A482/17165/2021 (Varanasi) Notice no:2021/16659 Notice no:16659	JAI PRAKASH MISHRA VS STATE OF UTTAR PRADESH AND ANOTHER	AMARNATH TRIPATHI	G.A.
3	E-File	A482/24441/2021 (Allahabad) Notice no:2021/24021	KIRAN KUMAR VERMA VS STATE OF U.P THRU SECRETARY HOME GOVT. UP. LKNW.	DEEPAK SINGH	G.A.
				Fresh	
4	DF	HABC/680/2021 (Kaushambi) Notice no:2021/669	SANJANA AND ANOTHER VS STATE OF U.P. AND 10 OTHERS	JITENDRA YADAV SANJAY KUMAR YADAV	SHIVBABOO G.A.
5	DF	HABC/706/2021 (Jaunpur) Notice no:2021/712	ASHU AND 2 OTHERS VS STATE OF U.P. AND 6 OTHERS	SATYA PRAKASH SINGH	SHRI RAM (RAWAT) INDRA DEO MISHRA G.A.
6	DF	HABC/708/2021 (Hamirpur) Notice no:2021/711	SMT. HEMA MARCHRY @ HEMEA SINGH VS STATE OF U.P. AND 3 OTHERS	DEEPAK SINGH	G.A.
7	DF	CRLR/1507/2021 (Ghaziabad) Notice no:2021/1799	SMT. ANITA CHAUDHARY AND ANOTHER VS STATE OF U.P. AND ANOTHER	AMIT MALIK	G.A.
8	DF	CRLR/1702/2021 (Sant Kabir Nagar) Notice no:2021/939 2021/939	AMZAD ALI VS STATE OF U.P.AND ANOTHER	HANUMAN DEEN VERMA	G.A.
9	PO	CRLR/2220/2021 (Amroha (jyotiba P Nagar)) Notice no:2021/2408	SMT. NANNO AND ANOTHER VS STATE OF U.P. AND ANOTHER	SHIV PRAKASH	ZAFAR ABBAS G.A.
	With	CRLR-2157-2021 Amroha (jyotiba P Nagar)	SALMAN VS STATE OF U.P. AND ANOTHER	SHIV PRAKASH	G.A.
	With	CRLR-2223-2021 Amroha (jyotiba P Nagar)	SHOUKIN VS STATE OF U.P. AND ANOTHER	SHIV PRAKASH	ZAFAR ABBAS G.A.
10	DF	CRLR/2347/2021 (Ghaziabad) Notice no:2021/2430	RAM NARAYAN VERMA AND ANOTHER VS STATE OF U.P. AND ANOTHER	AJATSHATRU PANDEY	G.A.

11	DF	CRLR/2402/2021 (Etawah) Notice no:2021/2548	BRAJENDRA KUMAR ALIAS WAKEEL VS STATE OF U.P. AND ANOTHER	PANKAJ KUMAR MISHRA SATYENDRA NARAYAN SINGH	G.A.
12	PO	CRLR/2405/2021 (Kanpur Nagar) Notice no:2021/2296	ANUJ RAJPOOT VS STATE OF U.P. AND ANOTHER	SHARIQUE AHMED	G.A.
13	DF	CRLR/2476/2021 (S.r. Nagar (bhadohi)) Notice no:2021/2126	RAKESH GAUTAM AND ANOTHER VS STATE OF U.P. AND ANOTHER	CHANDRA MOHAN SINGH	G.A.
14	DF	CRLR/2524/2021 (Kushi Nagar) Notice no:2021/2563	SMT. SEEMA DEVI VS STATE OF U.P. AND ANOTHER	CHANDRA PRAKASH MISRA	G.A.
15	DF	CRLR/2802/2021 (Baghpat) Notice no:2021/2755	RUPAK RANA VS STATE OF U.P. AND 2 OTHERS	MAHENDRA PRATAP ANURAG YADAV	G.A.
16	PO	CRLR/2829/2021 (Sonbhadra) Notice no:2021/2958	CHOTELAL VS STATE OF U.P.	PRATEEK MISHRA SIDDHARTHA BAGHEL	G.A.
17	PO	CRLR/2850/2021 (Azamgarh) Notice no:2021/2980	SHIV SHANKAR SONI VS STATE OF U.P. AND 2 OTHERS	OM PRAKASH SINGH	DINESH KUMAR SINGH G.A.
18	DF	CRLR/2868/2021 (Deoria)	SHAMS TAVREJ VS UNION OF INDIA	ISHWAR CHANDRA TYAGI	ASHISH PANDEY
19	PO	CRLR/2870/2021 (Sambhal (bheem Nagar)) Notice no:2021/2887	RAUDAS VS STATE OF U.P.	LAL PRABHAKAR SINGH	G.A.
20	PO	CRLR/2873/2021 (Jhansi) Notice no:2021/2997	ARVIND KUMAR VS STATE OF U.P. AND ANOTHER	SHIV BAHADUR YADAV	G.A.
21	PO	CRLR/2877/2021 (Aligarh) Notice no:2021/3117	SONU ALIAS RAJ VS STATE OF U.P. AND ANOTHER	SUBHASH CHAND	G.A.
22	PO	CRLR/2882/2021 (Shamli (prabudh Nagar)) Notice no:2021/2890	VIJAY KUMAR VS STATE OF U.P. AND ANOTHER	SHYAM SHANKER PANDEY	G.A.
23		CRLR/3007/2021 (Meerut) Notice no:2021/3032	PRABHAT KUMAR VS STATE OF U.P. AND ANOTHER	PRASHANT KUMAR SUSHIL KUMAR SRIVASTAVA NEETU SINGH	G.A.
24		CRLR/3012/2021 (Jaunpur) Notice no:2021/3150	UMASHANKAR VS STATE OF U.P. AND ANOTHER	RAM PRAVESH YADAV	G.A.
25		CRLR/3018/2021 (Shahjahanpur) Notice no:2021/3131	ARUN KUMAR (MINOR) VS STATE OF U.P AND ANOTHER	SURESH DHAR DWIVEDI	G.A.
26		CRLR/3022/2021 (Varanasi) Notice no:2021/3161	RAJAT UPADHYAY VS STATE OF U.P. AND ANOTHER	RAJ KUMAR KESARI	G.A.
27		CRLR/3035/2021 (Sant Kabir Nagar) Notice no:2021/3188	JALANDHAR VS STATE OF U.P. AND ANOTHER	SR. ADVOCATE BHAVYA SAHAI	G.A.
28	DF	A482/3825/2021 (Auraiya) Notice no: 2021/3825	SMT. PINKI AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	SHAILESH SINGH YADAV	G.A.
29	DF	A482/3889/2021 (Saharanpur) Notice no: 2021/2417	SONU ALIAS SACHIN VS STATE OF U.P AND ANOTHER	C.D.MISHRA	G.A.

30	DF	A482/5038/2021 (Meerut) Notice no: 2021/3658	GULZAR AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	SYED SHAHNAWAZ SHAH	PANKAJ KUMAR TYAGI G.A.
31	PO	A482/5194/2021 (Varanasi) Notice no: 2021/3622	RAJ MOHAN SINGH AND ANOTHER VS STATE OF U.P. AND ANOTHER	ASHOK KUMAR PANDEY MRIDUL KUMAR	RAKESH KUMAR SINGH KAILASH PATI SINGH YADAV G.A.
32	PO	A482/7349/2021 (Bareilly) Notice no: 2021/6226	MOHD. SALIM VS STATE OF U.P. AND ANOTHER	PRADEEP KUMAR SHARMA PANDEY BALKRISHNA	G.A.
33	PO	A482/7391/2021 (Azamgarh) Notice no: 2021/6087	VIKAS ALIAS GOLU (MINOR) VS STATE OF U.P. AND ANOTHER	SHIV NATH SINGH(SENIOR ADV.) SURYA BHAN SINGH	G.A.
34	DF	A482/7789/2021 (Mirzapur) Notice no: 2021/6529	RAMESHWAR VISHWAKARMA VS STATE OF U.P. AND ANOTHER	NEERAJ CHANDRA SRIVASTAVA ALOK KUMAR SINGH	G.A.
35	PO	A482/8156/2021 (Ghaziabad) Notice no: 2021/6510	SAROJ DEVI VS STATE OF U.P.	AMIT MISRA GOPAL MISRA	G.A.
	With	A482-18643-2020 Ghaziabad	DHAN SINGH @ DHANPAT VS STATE OF U.P. AND ANOTHER	ANJANI KUMAR RAGHUVANSHI	RAJNISH DUBEY G.A.
	With	A482-227-2021 Ghaziabad	SATYAPAL VS STATE OF U.P. AND ANOTHER	PANKAJ MISRA SHIV MANGAL SINGH GOPAL MISRA	RAJNISH DUBEY G.A.

GROUP OF CASES U/S 482 CRPC FOR QUASHING OF CHARGESHEET

36	PO	A482/8508/2021 (Aligarh) Notice no: 2021/6933	MOHAN LAL AND 6 OTHERS VS STATE OF U.P. AND ANOTHER	SHIV SHARAN TRIPATHI	G.A.
37	DF	A482/11063/2021 (Etah) Notice no:2021/8520	ARUN KUMAR VS STATE OF U.P. AND ANOTHER	AMIT MISRA	UPENDRA UPADHYAY G.A.
38	PO	A482/11678/2021 (Mathura) Notice no:2021/9858	SMT. KALPANA VS STATE OF U.P. AND 4 OTHERS	GARUN PAL SINGH	G.A.
39	PO	A482/12551/2021 (Agra) Notice no:2021/10715	SMT. KAMLESH AND 5 OTHERS VS STATE OF U.P. AND ANOTHER	MANOJ KUMAR SINGH	SUSHIL KUMAR CHATURVEDI G.A.
40	PO	A482/12947/2021 (Farrukhabad) Notice no:2021/12072	VISHWAS GANGWAR @ CHHOTU VS STATE OF U.P. AND ANOTHER	AJAY KUMAR SRIVASTAVA	G.A.
41	PO	A482/12955/2021 (Kanpur Dehat)	SUDHEER AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	ALKESH SINGH	G.A.
42	PO	A482/13169/2021 (Mathura) Notice no:2021/12004	SAURABH CHAKRAVARTI AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	KSHITIJ SHAILENDRA	G.A.
43	PO	A482/13763/2021 (Bijnor) Notice no:2021/12667	TARIQ AND 3 OTHERS VS STATE OF U.P. AND 2 OTHERS	MANISH KUMAR PANDEY	G.A.
44	PO	A482/13963/2021 (Meerut) Notice no:2021/12816	SMT. BIRJA DEVI VS STATE OF U.P. AND ANOTHER	SUBHENDRA SINGH ASHOK KUMAR MISHRA AMRENDRA PRATAP SINGH	G.A.
45	DF	A482/13998/2021 (Bijnor) Notice no:2021/12783	SANCHIT AGARWAL VS STATE OF U.P. AND ANOTHER	ARVIND KUMAR SRIVASTAVA ATUL KUMAR SRIVASTAVA	G.A.

46	PO	A482/14044/2021 (Kushi Nagar) Notice no:2021/13168	ATUL KUMAR GOEL VS STATE OF U.P. AND ANOTHER	SUCHITA TRIPATHI NARESH CHANDRA TRIPAHTI	G.A.
47	PO	A482/14092/2021 (Ghaziabad) Notice no:2021/13073	VIKHYAT GOEL AND ANOTHER VS STATE OF U.P. AND ANOTHER	VIVEK KUMAR MAHESHWARI	RAM LAKHAN DEOBANSHI G.A.
48	DF	A482/14388/2021 (Lalitpur) Notice no:2021/13178	SMT. VARSHA VS STATE OF U.P. AND ANOTHER	SHIV BAHADUR YADAV	JAYSINGH YADAV G.A.
49	PO	A482/14723/2021 (Sambhal (bheem Nagar)) Notice no:2021/13544	RAVINDRA YADAV AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	PERDEEP KUMAR VISHNOI	G.A.
50	PO	A482/14969/2021 (Aligarh) Notice no:2021/13740	CHUKWUMA GOLFSLEY VS STATE OF U.P.	HEMENDRA PRATAP SINGH ANSHU SINGH	G.A.
51	DF	A482/15307/2021 (Kannauj) Notice no:2021/14116	VINAY KUMAR AND 6 OTHERS VS STATE OF U.P. AND ANOTHER	PANKAJ KUMAR MISHRA	G.A.
52	PO	A482/15514/2021 (Saharanpur) Notice no:2021/14325	SHAHRUN AND ANOTHER VS STATE OF U.P. AND ANOTHER	ANAY KUMAR SRIVASTAVA	G.A.
53	PO	A482/15550/2021 (Hamirpur) Notice no:2021/14869	IMRAN AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	MOHD. WARIS	RAFEEK AHMAD KHAN PANKAJ KUMAR CHAUBE G.A.
54	PO	A482/15703/2021 (Bulandshahr) Notice no:2021/15205	HARENDRA @ BACHHU 7 OTHERS VS STATE OF U.P. AND ANOTHER	GIRISH KUMAR YADAV	VIRENDRA SINGH G.A.
55	DF	A482/15760/2021 (Jalaun) Notice no:2021/5422	PRASHANT DWIVEDI VS STATE OF U.P. AND 2 OTHERS	ADITYA MISHRA KARTIKEY PANDEY	G.A.
56	DF	A482/15818/2021 (Lalitpur) Notice no:2021/14607	ANURAG VS STATE OF U.P. AND ANOTHER	ZAFAR ABBAS	G.A.
57	PO	A482/16020/2021 (Mathura) Notice no:2021/13609	MANISH KUMAR VS STATE OF U.P. AND ANOTHER	SURESH CHANDRA PANDEY	G.A.
58	PO	A482/16465/2021 (Etawah) Notice no:2021/15937	GOPAL VS STATE OF U.P. AND ANOTHER	AKASH MISHRA	G.A.
59	DF	A482/16481/2021 (Meerut) Notice no:2021/15923	MANOJ NAGPAL AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	VINAY KUMAR SINGH	SHISHIR KUMAR TIWARI G.A.
60	DF	A482/16575/2021 (Kanpur Nagar) Notice no:2021/15962	VISHWA RATAN DUBEY AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	BALRAM SINGH	G.A.
61	DF	A482/16631/2021 (Etah) Notice no:2021/16002	YOGENDRA KUMAR AND 3 OTHERS VS STATE OF U.P. AND 2 OTHERS	PRATIBHA SINGH ASHOK KUMAR SINGH	PREETI DWIVEDI G.A.
62	PO	A482/16755/2021 (Bareilly) Notice no:2021/15992	TEJVEER SINGH VS STATE OF U.P. AND ANOTHER	BIRENDRA KAUSHIK	G.A.
63	DF	A482/16978/2021 (Mathura) Notice no:2021/16406	BRAJESH RAJPUT VS STATE OF U.P. AND ANOTHER	BHANU PRAKASH VERMA	G.A.
64	PO	A482/17108/2021 (Saharanpur) Notice no:2021/16951	RISHIPAL VS STATE OF U.P. AND 2 OTHERS	DEVENDRA SAINI	G.A.
65	DF	A482/17131/2021 (Sant Kabir Nagar) Notice no:2021/17021	PAWAN KUMAR @ PAWAN OJHA AND ANOTHER VS STATE OF U.P. AND ANOTHER	RAVINDRA PRAKASH SRIVASTAVA	G.A.

66	DF	A482/17203/2021 (Azamgarh) Notice no:2021/16853	FURKAN AHMAD VS STATE OF U.P. AND ANOTHER	SATYA PRAKASH SINGH	G.A.
67	PO	A482/17228/2021 (Mirzapur) Notice no:2021/17287	NIRUPAM PRASAD VS STATE OF U.P. AND ANOTHER	DASHRATH LAL	G.A.
68	DF	A482/17247/2021 (Mahoba)	MUKUNDI @ BAL MUKUND AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	NAND KISHOR MISHRA	G.A.
69	PO	A482/17261/2021 (Chandauli) Notice no:2021/14473	VISHVNATH VS STATE OF U.P. AND 5 OTHERS	HIRALAL	G.A.
70	DF	A482/17295/2021 (Bijnor) Notice no:2021/16754	SUNEEL SINGH AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	SHAKIL AHMAD	G.A.
71	PO	A482/17346/2021 (S.r. Nagar (bhadohi)) Notice no:2021/171901	S.I. SURYADEV SINGH VS STATE OF U.P. AND ANOTHER	SUNEEL KUMAR MISHRA	G.A.
72	PO	A482/17389/2021 (Muzaffar Nagar) Notice no:2021/15932	TALIB AND 5 OTHERS VS STATE OF U.P. AND ANOTHER	SUSHIL KUMAR PANDEY	G.A.
73	DF	A482/17506/2021 (Moradabad) Notice no:2021/16759	SMT MEENA R. CHABRA AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	MOHD. RASHID SIDDIQUI ANKIT SHUKLA SR. ADVOCATE ABHINAV GAUR	G.A.
74	PO	A482/17938/2021 (Allahabad) Notice no:2021/15083	MEERA DEVI AND 5 OTHERS VS STATE OF U.P. AND ANOTHER	RAGHUNANDAN SINGH PREET PAL SINGH RATHORE	G.A.
75	PO	A482/18034/2021 (Azamgarh) Notice no:2021/15491	ARVIND AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	HARIDWAR SINGH	G.A.
76	PO	A482/18105/2021 (Kanpur Nagar) Notice no:2021/16876	RAMRAJ AND 6 AND OTHERS VS STATE OF U.P. AND ANOTHER	TRIBHUWAN SINGH SANDEEP KUMAR YADAV	G.A.
77	PO	A482/18169/2021 (Rampur) Notice no:2021/16233	KURSHEED AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	BRIJESH KUMAR PANDEY	G.A.
78	DF	A482/18628/2021 (Agra) Notice no:2021/14930	PRAMOD KUMAR AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	MANOJ YADAV	G.A.
79	PO	A482/18808/2021 (Bareilly) Notice no:2021/17040	SANJU AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	ASHISH KUMAR LALIT KUMAR TRIPATHI	G.A.
80	PO	A482/18815/2021 (Auraiya) Notice no:2021/18340	ESHU CHAUHAN @ RAGHVENDRA SINGH VS STATE OF U.P. AND ANOTHER	RAJEEV KUMAR SAXENA	G.A.
81	PO	A482/18835/2021 (Allahabad) Notice no:2021/14821	SAWAN @ VISHAL JAISWAL AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	SAROJ KUMAR YADAV	ABHISHEK KUMAR JAISWAL AMIT DAGA G.A.
82	PO	A482/18845/2021 (Deoria) Notice no:2021/17480	AMAR SINGH VS STATE OF U.P. AND ANOTHER	HEMANT KUMAR DUBEY	G.A.
83	PO	A482/18854/2021 (Mirzapur) Notice no:2021/18674	SANTOSH KUMAR VS STATE OF U.P. AND ANOTHER	SHRI PRAKASH DWIVEDI	G.A.
84	PO	A482/18860/2021 (Banda) Notice no:2021/16070	ANSHU KUMAR VS STATE OF U.P. AND ANOTHER	RAM RAKSHA TIWARI	G.A.
85	PO	A482/18951/2021 (Kanpur Nagar) Notice no:2021/16704	AMAR SINGH AND 6 OTHERS VS STATE OF U.P. AND ANOTHER	SANJEEV KUMAR SHARMA AWADHESH KUMAR MALVIYA	G.A.

86	PO	A482/19106/2021 (Firozabad) Notice no:2021/17626	SURESH VS STATE OF U.P. AND ANOTHER	SOHIT PRAKASH SHARMA SAURABH TRIPATHI	G.A.
87	DF	A482/19338/2021 (Aligarh) Notice no:2021/19587	RAHUL AND 5 OTHERS VS STATE OF U.P. AND ANOTHER	SOM VEER	G.A.
88	PO	A482/19350/2021 (Bulandshahr) Notice no:2021/18562	SMT. UPASHANA AND ANOTHER VS STATE OF U.P. AND ANOTHER	R.P. MISHRA S.K.S. BAGHEL	G.A.
89	PO	A482/19384/2021 (Gorakhpur) Notice no:2021/18335	SURAJ AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	PRAVESH KUMAR TRIPATHI VIJENDRA KUMAR MISHRA	G.A.
90	DF	A482/19717/2021 (Ghaziabad) Notice no:2021/18418	AYUSH ANURAG VS STATE OF U.P AND ANOTHER	KAMALESH KUMAR NISHAD LALIT KUMAR	G.A.
91	PO	A482/19811/2021 (Farrukhabad) Notice no:2021/19702	AVINASH KUMAR MODI VS STATE OF U.P. AND ANOTHER	AUSHIM LUTHRA ATHARVA DIXIT	G.A.
92	PO	A482/20378/2021 (Aligarh) Notice no:2021/20183	NITESH @ DEEPU AND ANOTHER VS STATE OF U.P. AND ANOTHER	AJAY KUMAR GAUTAM	G.A.
93	PO	A482/20418/2021 (Kushi Nagar) Notice no:2021/18567	MEERA KUSHWAHA VS STATE OF U.P AND ANOTHER	PANKAJ KUMAR YADAV	G.A.
94	DF	A482/20430/2021 (Varanasi) Notice no:2021/20122	MOHAMMAD TARIQ @ SHALLU AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	SHAILENDRA SHARMA	G.A.
95	PO	A482/20431/2021 (Hapur (panchsheel Nagar)) Notice no:2021/19986	MANOJ KUMAR VS STATE OF U.P. AND ANOTHER	SATYAM NARAYAN	RAJEEV KUMAR SAINI G.A.
96	DF	A482/20433/2021 (Amroha (jyotiba P Nagar)) Notice no:2021/20197	BABITA VS STATE OF U.P.AND ANOTHER	ASHISH KUMAR SRIVASTAVA	G.A.
97	PO	A482/20472/2021 (Gorakhpur) Notice no:2021/15768	RAKESH KUMAR JAISWAL @ BINKOO AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	B.K.SINGH RAGHUVANSHI	G.A.
98	PO	A482/20519/2021 (Agra) Notice no:2021/20001	SURAJPAL SINGH AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	AMIT KUMAR MISHRA	RAGHUBIR SINGH G.A.
99	DF	A482/20522/2021 (Kaushambi) Notice no:2021/19878	MOHAMMAD RIZWAN AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	SANTOSH KUMAR UPADHYAY VINOD KUMAR UPADHYAY	G.A.
100	DF	A482/20524/2021 (Mathura) Notice no:2021/19194	RAHUL AND 4 OTHERS VS STATE OF U.P AND ANOTHER	KULDEEP SINGH CHAHAR	G.A.
101	PO	A482/20556/2021 (Mirzapur) Notice no:2021/19562 2021/19562	SHAHENSHAH ANSARI VS STATE OF U.P. AND ANOTHER	QAZI VAKIL AHMAD	G.A.
102	PO	A482/20572/2021 (Moradabad) Notice no:2021/20712	GOPAL KRISHNA AGRAWAL VS STATE OF U.P. AND ANOTHER	VIKRANT RANA	G.A.
103	PO	A482/20708/2021 (Farrukhabad) Notice no:2021/20139	DEEPAK GUPTA AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	ABHA GUPTA	G.A.
104	PO	A482/20868/2021 (S.r. Nagar (bhadohi)) Notice no:2021/19778	BRIJESH KUMAR TIWARI VS STATE OF U.P. AND ANOTHER	ANURAG SHUKLA PREM PRAKASH	G.A.

105	PO	A482/20919/2021 (Farrukhabad) Notice no:2021/20051	SHIVAJI LAL AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	JITENDRA KUMAR MISHRA	G.A.
106	PO	A482/20925/2021 (Kanpur Nagar) Notice no:2021/21091	VISHAL SINGH VS STATE OF U.P.AND ANOTHER	SHYAM NARAIN PANDEY SHRAVAN KUMAR PANDEY	G.A.
107	PO	A482/20928/2021 (Basti) Notice no:2021/20923	KHELAI AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	RAVINDRA PRAKASH SRIVASTAVA	G.A.
108	PO	A482/20970/2021 (Jhansi) Notice no:2021/21151	SUMIT TONDON AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	RAY SAHAB YADAV	RAVIKANT SHUKLA G.A.
109	PO	A482/20973/2021 (Allahabad) Notice no:2021/21158	SHIV SHANKER PANDEY AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	MADAN LAL RAI	G.A.
110	PO	A482/21741/2021 (Mirzapur) Notice no:2021/21548	SANJAY BIND AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	VIDYA KANT TRIPATHI	
111	PO	A482/21756/2021 (Allahabad) Notice no:2021/21554	SHYAM NARAYAN PANDEY VS STATE OF U.P. AND ANOTHER	JATA SHANKAR PANDEY	G.A.
112	PO	A482/21782/2021 (Fatehpur) Notice no:2021/20738	SUCHITA DEVI AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	DIGVIJAY SINGH SUDHIR KUMAR SINGH	G.A.
113	PO	A482/21792/2021 (Aligarh) Notice no:2021/22494	GYANENDRA SINGH VS STATE OF U.P. AND ANOTHER	WAHID JAMAL	ATUL TEJ KULSHRESTHA G.A.
114	PO	A482/21837/2021 (Aligarh) Notice no:2021/20413	DURGESH KUMAR VS STATE OF U.P. AND ANOTHER	PULKIT AMRITA SINGH	G.A.
115	PO	A482/21841/2021 (Bareilly) Notice no:2021/22010	SMT. AKSEER AND ANOTHER VS STATE OF U.P. AND ANOTHER	AMRITA SINGH PRADEEP KUMAR SHARMA	G.A.
116	PO	A482/21845/2021 (Ghaziabad) Notice no:2021/22028	SRI SIDDHARTH AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	DHRUV KUMAR DHURIYA KIRAN KUMAR ARORA	G.A.
117	PO	A482/21853/2021 (Bareilly) Notice no:2021/21569	HARPREET AND ANOTHER VS STATE OF U.P. AND ANOTHER	VIJAI KUMAR TIWARI	G.A.
118	PO	A482/21871/2021 (Meerut) Notice no:2021/22283	RAHUL AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	ADITYA PRAKASH SINGH SUSHIL SHUKLA	G.A.
119	PO	A482/21905/2021 (Bijnor) Notice no:2021/22313	SUCHCHA SINGH VS STATE OF U.P. AND ANOTHER	RAMESH KUMAR SHUKLA	LALOO YADAV G.A.
120	PO	A482/21913/2021 (Gorakhpur) Notice no:2021/22694	RAM NARAYAN SINGH VS STATE OF U.P.AND ANOTHER	KRISHNA DATTA TIWARI	ANAND PAL SINGH HARISH CHANDRA SINGH G.A.
121	PO	A482/21916/2021 (Mathura) Notice no:2021/22847	MOHANSHYAM VS STATE OF U.P AND ANOTHER	AMIT KUMAR PANDEY	G.A.
122	PO	A482/21934/2021 (Farrukhabad) Notice no:2021/21642	DEEPAK KUMAR VS STATE OF U.P. AND ANOTHER	MUKESH KUMAR	G.A.
123	PO	A482/21939/2021 (Auraiya) Notice no:2021/21650	SUSHIL KUMAR VS STATE OF U.P. AND ANOTHER	SUNIL KUMAR SRIVASTAVA	G.A.
124	PO	A482/21943/2021 (Jalaun) Notice no:2021/22162	DEVENDRA SHARMA VS STATE OF U.P AND ANOTHER	AMIT MISRA	G.A.
125	PO	A482/21958/2021 (Meerut) Notice no:2021/21683	GULFAM VS STATE OF U.P. AND ANOTHER	ADARSH SRIVASTAVA REENA PAL	G.A.

126	PO	A482/21980/2021 (Baghpat) Notice no:2021/21979	MAHIPAL AND ANOTHER VS STATE OF U.P AND ANOTHER	RAM RAJ PANDEY	G.A.
127	PO	A482/21981/2021 (Shahjahanpur) Notice no:2021/22635	SATISH AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	JAI PRAKASH SINGH	G.A.
128	PO	A482/22236/2021 (Jalaun)	BALRAM VS STATE OF U.P. AND ANOTHER	DIVYA OJHA	RAJIV KUMAR TRIPATHI G.A
129	PO	A482/22273/2021 (Mirzapur) Notice no:2021/22211	DEVESH PANDEY .AND ANOTHER VS STATE OF U.P..AND ANOTHER	SAUMITRA DWIVEDI	G.A.
130	PO	A482/22274/2021 (Sant Kabir Nagar) Notice no:2021/22090	RAM RATAN AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	SHEETALA PRASAD PANDEY	G.A
131	PO	A482/22288/2021 (Bareilly) Notice no:2021/16526	NABI SEN AND 6 OTHERS VS STATE OF U.P. AND ANOTHER	SUDHANSHU SINGH	G.A.
132	PO	A482/22292/2021 (Hapur (panchsheel Nagar)) Notice no:2021/21649	MOHD. HABIB VS STATE OF U.P. AND ANOTHER	SATYA PAL SINGH AKHILESH SINGH	G.A.
133	PO	A482/22307/2021 (Ghazipur) Notice no:2021/22729	ANIL KUMAR YADAV ANND 2 OTHERS VS STATE OF U.P. AND ANOTHER	PUNEET KUMAR VERMA	G.A.
134	PO	A482/22308/2021 (Ghazipur) Notice no:2021/20756	ANOOP JAISWAL AND ANOTHER VS STATE OF U.P. AND ANOTHER	TRIVIKRAM SINGH AJAY SINGH	G.A.
135	PO	A482/22313/2021 (Saharanpur) Notice no:2021/22137	ROHIT SHASTRI VS STATE OF U.P. AND ANOTHER	RAJENDRA KUMAR PANDEY ASHUTOSH GUPTA	G.A.
136	PO	A482/22324/2021 (Mathura) Notice no:2021/21077	BANWARI AND 8 OTHERS VS STATE OF U.P. AND ANOTHER	MANISH KUMAR PATHAK	G.A.
137	PO	A482/22325/2021 (Varanasi) Notice no:2021/22138	AJAY SINGH AND 5 OTHERS VS STATE OF U.P. AND ANOTHER	ADITYA VISHAL CHAURASIA DIWAN SAIFULLAH KHAN	G.A.
138	PO	A482/22332/2021 (Kaushambi) Notice no:2021/20071	BEERENDRA SINGH VS STATE OF U.P. AND ANOTHER	RAVINDRA SHARMA GAJENDRA SINGH	G.A.
139	PO	A482/22344/2021 (Kaushambi) Notice no:2021/20070	BEERENDRA SINGH VS STATE OF U.P. AND ANOTHER	RAVINDRA SHARMA GAJENDRA SINGH	G.A.
140	PO	A482/22364/2021 (Kasganj (kanshiram Nagar)) Notice no:2021/22478	BHIM SEN VS STATE OF U.P. AND ANOTHER	SANJEEV KUMAR MISHRA	G.A.
141	PO	A482/22365/2021 (Kushi Nagar) Notice no:2021/21674	RAMJI AND 3 OTHERS VS STATE OF U.P. AND 3 OTHERS	BACHAN SINGH	VIMAL KUMAR PANDEY G.A.
142	PO	A482/22372/2021 (Azamgarh) Notice no:2021/22505	HIMANCHAL SETH VS STATE OF U.P. AND ANOTHER	PRIYA RANJAN RAI	G.A.
143	PO	A482/22376/2021 (Sonbhadra) Notice no:2021/22342	DEEPAK CHANDRAVANSHI AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	ARVIND SINGH	S. A. KHAN G.A.
144	PO	A482/22382/2021 (Ghaziabad) Notice no:2021/2209	RAKESH TOMAR VS STATE OF U.P AND ANOTHER	ANJALI SINGH TOMER INDER PAL SINGH TOMAR	G.A.
145	PO	A482/22383/2021 (Allahabad) Notice no:2021/22160	MOHD. FAROOQ AND ANOTHER VS STATE OF U.P. AND ANOTHER	RAVINDRA KUMAR	G.A.

146	PO	A482/22388/2021 (Baghpat) Notice no:2021/21302	JAAN MOHAMMAD AND 6 OTHERS VS STATE OF U.P..AND ANOTHER	RAJ KUMAR DHAMA	G.A.
147	PO	A482/22393/2021 (Kaushambi) Notice no:2021/21989	BANSHI LAL AND 3 OTHERS VS STATE OF U.P AND ANOTHER	JAWAHAR LAL MAURYA	G.A.
148	PO	A482/22406/2021 (Firozabad) Notice no:2021/22159	YOGESH AND ANOTHER VS STATE OF U.P AND ANOTHER	RAM PRAKASH DWIVEDI PRANSHU DWIVEDI	G.A.
149	PO	A482/22407/2021 (Jaunpur) Notice no:2021/21390	SANTOSH AND 4 OTHERS VS STATE OF U.P. AND 2 OTHERS	NIMESH KUMAR SHUKLA VINOD KUMAR TIRPATHI	G.A.
150	PO	A482/22418/2021 (Auraiya) Notice no:2021/22434	SUNIL KUMAR AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	SANTOSH KUMAR SHUKLA	G.A.
151	PO	A482/22424/2021 (Etah) Notice no:2021/19417	MOHAR PAL AND ANOTHER VS STATE OF U.P AND ANOTHER	SUNIL KUMAR YADAV	G.A.
152	PO	A482/22444/2021 (Bulandshahr) Notice no:2021/22983	ABID VS STATE OF U.P..AND ANOTHER	AVADH PRATAP SINGH SHISHODIA	G.A.
153	PO	A482/22450/2021 (Deoria) Notice no:2021/22176	AMIT TIWARI VS STATE OF U.P. AND ANOTHER	KUMAR ASHUTOSH SRIVASTAVA	G.A.
154	PO	A482/22461/2021 (Varanasi) Notice no:2021/22873	PRAMOD KUMAR MAURYA AND 6 OTHERS VS STATE OF U.P. AND ANOTHER	RAMJI SINGH PATEL	G.A.
155	PO	A482/22467/2021 (Auraiya) Notice no:2021/22470	YASH KUMAR @ RAMJI VS STATE OF U.P. AND ANOTHER	VINAY KUMAR MISHRA	G.A.
156	PO	A482/22469/2021 (Hapur (panchsheel Nagar)) Notice no:2021/22537	JAHANGEER AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	DEEPAK RANA	G.A.
157	PO	A482/22489/2021 (Rampur) Notice no:2021/14917	OM PRAKASH GANGWAR VS STATE OF U.P.	OM PRAKASH SINGH	G.A.
158	PO	A482/22497/2021 (Kaushambi) Notice no:2021/21626	MOIZUDDIN AND ANOTHER VS STATE OF U.P. AND ANOTHER	FAIZ AHMAD	G.A.
159	PO	A482/22502/2021 (Bulandshahr) Notice no:2021/20516	HIMANSHU AND 5 OTHERS VS STATE OF U.P..AND ANOTHER	M.P.S. CHAUHAN	G.A.
160	PO	A482/22504/2021 (Kushi Nagar) Notice no:2021/22766	SALAMUDDIN ANSARI VS STATE OF U.P. AND ANOTHER	MOHD. SHOEB KHAN	G.A.
161	PO	A482/22511/2021 (Jalaun) Notice no:2021/20641	MEERA DEVI VS STATE OF U.P. AND ANOTHER	RAM RAKSHA TIWARI	G.A.
162	PO	A482/22513/2021 (Etawah) Notice no:2021/22328	PANKAJ. VS STATE OF U.P.	AKASH MISHRA	G.A.
163	PO	A482/22516/2021 (Kanpur Dehat) Notice no:2021/22415	VINOD AND ANOTHER VS STATE OF U.P. AND ANOTHER	CHANDRA BHUSHAN YADAV	G.A.
164	PO	A482/22550/2021 (Kanpur Dehat) Notice no:2021/22598	CHANDAN SINGH @ PRAHLAD SINGH AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	UPENDRA KUMAR TIWARI	G.A.
165	PO	A482/22553/2021 (Agra) Notice no:2021/22647	PRATAP BHAN SINGH YADAV VS STATE OF U.P. AND ANOTHER	RAM JATAN YADAV	G.A.

166	PO	A482/22556/2021 (Bareilly) Notice no:2021/22516	RAMESH VS STATE OF U.P.	ASHISH SRIVASTAVA	G.A.
167	PO	A482/22582/2021 (Budaun) Notice no:2021/20111	KESHAV CHANDRA SHARMA VS STATE OF U.P..AND ANOTHER	AJEET KUMAR SRIVASTAVA CHANDRA PRAKASH GARG	G.A.
168	PO	A482/22612/2021 (Kushi Nagar) Notice no:2021/21941	RANJEET AND 3 OTHERS VS STATE OF U.P.AND ANOTHER	VIMAL KUMAR PANDEY	BACHAN SINGH G.A
169	PO	A482/22613/2021 (Meerut) Notice no:2021/14963	PRAMOD KUMAR JAIN VS STATE OF U.P. AND 3 OTHERS	AJAI KRISHNA SRIVASTAVA	G.A.
170	PO	A482/22638/2021 (Gautam Buddh Nagar) Notice no:2021/19062	SUBHASH CHANDRA AWANA AND ANOTHER VS STATE OF U.P. AND ANOTHER	HARENDRA SINGH NAVIN KUMAR	G.A.
171	PO	A482/22640/2021 (Kanpur Nagar) Notice no:2021/21540	SUNIL SINGH VS STATE OF U.P. AND ANOTHER	ALOK KUMAR SRIVASTAVA SHEETLA PRASAD GOUND	G.A.
172	PO	A482/22643/2021 (Deoria) Notice no:2021/20888	HARI SHANKER YADAV VS STATE OF U.P.	SANTOSH KUMAR MISHRA	G.A
173	PO	A482/22646/2021 (Shahjahanpur) Notice no:2021/22724	VINOD KUMAR AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	ANIL KUMAR PANDEY KANCHAN SINGH	G.A.
174	PO	A482/22651/2021 (Jaunpur) Notice no:2021/20856	IRFAN AND ANOTHER VS STATE OF U.P. AND ANOTHER	BRAHMANAND UPADHYAY RAJESH KUMAR SHUKLA	G.A.
175	PO	A482/22655/2021 (Kasganj (kanshiram Nagar)) Notice no:2021/21695	SMT. ASHA GUPTA AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	NITINJAY PANDEY	G.A
176	PO	A482/22672/2021 (Baghpat) Notice no:2021/23045	SHAHJAD AND 2 OTHERS VS STATE OF U.P.AND ANOTHER	SURESH CHANDRA SHUKLA	G.A.
177	PO	A482/22679/2021 (Fatehpur) Notice no:2021/17276	MAHIPAT SINGH VS STATE OF U.P. AND ANOTHER	DEEPAK KUMAR VERMA SIYA RAM VERMA	G.A
178	PO	A482/22688/2021 (Deoria) Notice no:2021/22414	BHIMSEN RAO VS STATE OF U.P. AND ANOTHER	SHIV SAGAR SINGH JITENDRA PRATAP SINGH	G.A.
179	PO	A482/22697/2021 (Bareilly) Notice no:2021/22714	YUSUF @ MOHD. YUSUF AND 5 OTHERS VS STATE OF U.P.AND ANOTHER	MOHAMMAD WASEEM	G.A.
180	PO	A482/22698/2021 (Budaun) Notice no:2021/18591	RAGHUVVEER AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	ARDHENDU SHEKHAR SHARMA RAM BABU SHARMA	G.A.
181	PO	A482/22708/2021 (Firozabad) Notice no:2021/21948	SMT. JAGRANI DEVI AND ANOTHER VS STATE OF U.P.AND ANOTHER	ATUL KUMAR SINGH	G.A
182	PO	A482/22717/2021 (Jaunpur) Notice no:2021/23074	RAMNATH YADAV AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	HARI PRAKASH SINGH	G.A.
183	PO	A482/22725/2021 (Ghaziabad) Notice no:2021/22203	SHADAB AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	MOHD. AFZAL	G.A
184	PO	A482/22732/2021 (Firozabad) Notice no:2021/23112	BHIMSAIN AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	RAJESH KUMAR	G.A.
185	PO	A482/22734/2021 (Varanasi) Notice no:2021/23127	PRADEEP KUMAR PANDEY VS STATE OF U.P. AND ANOTHER	SANDEEP KUMAR MISHRA	G.A.

186	PO	A482/22737/2021 (Jhansi) Notice no:2021/22291	ABDUL GAFFAR VS STATE OF U.P. AND ANOTHER	PIYUSH KUMAR SHUKLA	G.A.
187	PO	A482/22738/2021 (Mathura) Notice no:2021/23002	RINKU VERMA VS STATE OF U.P. AND ANOTHER	ASHISH GOYAL	G.A.
188	PO	A482/22754/2021 (Gorakhpur) Notice no:2021/21727	SMT. LALMATI AND 2 OTHERS VS STATE OF U.P.AND ANOTHER	DEWENDRA SINGH SATYENDRA NARAYAN SINGH	G.A.
189	PO	A482/22759/2021 (Hapur (panchsheel Nagar)) Notice no:2021/23111	PARVEZ ALAM AND 3 OTHERS VS STATE OF U.P AND ANOTHER	RAJESH KUMAR	G.A.
190	PO	A482/22764/2021 (Agra) Notice no:2021/21469	JUGAL KISHORE VS STATE OF U.P. AND ANOTHER	DHARMENDRA SINGH	G.A.
191	PO	A482/22766/2021 (Mirzapur) Notice no:2021/21582	ROHIT KUMAR VS STATE OF U.P AND 2 OTHERS	NAMIT SRIVASTAVA	G.A.
192	PO	A482/22770/2021 (Varanasi) Notice no:2021/21977	DHARMENDRA YADAV AND 5 OTHERS VS STATE OF U.P. AND ANOTHER	SATYENDRA KUMAR SINGH	G.A.
193	PO	A482/22774/2021 (Meerut) Notice no:2021/22514	SUSHIL SINGH AND ANOTHER VS STATE OF U.P. AND ANOTHER	ASHISH MISHRA	G.A.
194	PO	A482/22775/2021 (Varanasi) Notice no:2021/22935	RAVIRE TIWARI AND 2 OTHERS VS STATE OF U.P AND ANOTHER	MANOJ KUMAR PANDEY	G.A.
195	PO	A482/22797/2021 (Pilibhit) Notice no:2021/20793	IRFAN AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	SUSHIL KUMAR PANDEY	G.A.
196	PO	A482/22868/2021 (Mathura) Notice no:2021/22771 2021/22771	SMT. SHEETAL SHARMA VS STATE OF U.P.AND ANOTHER	HARI SHANKER SRIVASTAVA NIKHIL SRIVASTAVA	G.A.
197	PO	A482/23003/2021 (Allahabad) Notice no:2021/23782	TARIQ KAMAL AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	KRISHNAJI KHARE PIYUSH KISHORE SRIVASTAVA	G.A.
198	PO	A482/23019/2021 (Jaunpur) Notice no:2021/23184	PRAMOD KUMAR VS STATE OF U.P. AND ANOTHER	DEEPAK SINGH	G.A.
199	PO	A482/23022/2021 (Kanpur Nagar) Notice no:2021/23597	RAM NARESH YADAV VS STATE OF U.P. AND ANOTHER	ANAND MOHAN PANDEY KRISHAN MOHAN PANDEY	G.A.
200	PO	A482/23050/2021 (Etah) Notice no:2021/20997	AKASH YADAV VS STATE OF U.P.AND ANOTHER	HITESH PACHORI	G.A.
201	PO	A482/23072/2021 (Firozabad) Notice no:2021/23376	NEETA GUPTA VS STATE OF U.P. AND ANOTHER	DHARAM VEER SINGH	G.A.
202	PO	A482/23074/2021 (Auraiya) Notice no:2021/3285	AJAY GUPTA @ KISHAN AND 3 OTHERS VS STATE OF U.P AND ANOTHER	SHIV OM VIKRAM SINGH CHAUHAN	G.A.
203	PO	A482/23088/2021 (Agra) Notice no:2021/23806	BALVEER VS STATE OF U.P. AND ANOTHER	RAGHUBIR SINGH	G.A.
204	PO	A482/23090/2021 (Mathura) Notice no:2021/23290	SHERKHAN @ IMRAN VS STATE OF U.P. AND ANOTHER	PANKAJ SHARMA	G.A.
205		A482/23713/2021 (Banda) Notice no:2021/23342	PAWAN TIWARI AND ANOTHER VS STATE OF U.P. AND ANOTHER	AMIT KUMAR DIXIT	G.A.

206	A482/23748/2021 (Varanasi) Notice no:2021/23525	RAJ KUMAR SHRIVASTAVA VS STATE OF U.P. AND ANOTHER	VINOD KUMAR SHUKLA	G.A.
207	A482/23750/2021 (Kanpur Nagar) Notice no:2021/22964	NIHARIKA GUPTA VS STATE OF U.P. AND ANOTHER	ABHINAV PRASAD	G.A.
208	A482/23754/2021 (Firozabad) Notice no:2021/22491	TARA CHANDRA AND ANOTHER VS STATE OF U.P. AND ANOTHER	GIRRAJ SINGH	G.A.
209	A482/23755/2021 (Agra) Notice no:2021/22569	SUNNY DIWAKAR AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	BALBEER SINGH	G.A.
210	A482/23759/2021 (Rampur) Notice no:2021/21454	NOOR HASAN AND ANOTHER VS STATE OF U.P. AND ANOTHER	AJAY KUMAR TIWARI SANGAM LAL KESHARWANI	G.A.
211	A482/23767/2021 (Hathras (mahamaya Nagar)) Notice no:2021/20379	VIJAY KUMAR GARG VS STATE OF U.P. AND ANOTHER	ABHIJEET SINGH	G.A.
212	A482/23774/2021 (Amroha (jyotiba P Nagar)) Notice no:2021/21044	AAKASH VARMA AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	RAKESH CHANDRA TIWARI	G.A.
213	A482/23788/2021 (Azamgarh) Notice no:2021/23412	MOHD. SADIK VS STATE OF U.P. AND ANOTHER	VIPUL KUMAR SINGH	G.A.
214	A482/23813/2021 (Farrukhabad) Notice no:2021/24025	ARSHAD @ ISHAN AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	SURENDRA KUMAR	G.A.
215	A482/23830/2021 (Hathras (mahamaya Nagar)) Notice no:2021/23757	SMT. SHALINI KASHYAP AND ANOTHER VS STATE OF U.P. AND 4 OTHERS	ABHAI KUMAR SINGH AWADHESH KUMAR SINGH	G.A.
216	A482/23834/2021 (Kanpur Nagar) Notice no:2021/24080	AHMAD ALI VS STATE OF U.P. AND ANOTHER	ASHWANI KUMAR SRIVASTAVA AADESH KUMAR SRIVASTAVA	G.A.
217	A482/23838/2021 (Aligarh) Notice no:2021/19976	GANI MOHAMMAD VS STATE OF U.P. AND ANOTHER	VIKRANT NEERAJ	G.A.
218	A482/23849/2021 (Kasganj (kanshiram Nagar)) Notice no:2021/22839	ANKIT VS STATE OF U.P. AND ANOTHER	BABBAN PRASAD DWIVEDI	G.A.
219	A482/23852/2021 (Azamgarh) Notice no:2021/22686	DILSHAD AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	SHADAB ALAM	G.A.
220	A482/23855/2021 (Saharanpur) Notice no:2021/23609	ANOOF @ NINNI VS STATE OF U.P. AND ANOTHER	RAM NARESH SINGH JAWAHAR LAL MAURYA	G.A.
221	A482/23865/2021 (Gorakhpur)	PANKAJ KUMAR MISHRA VS UNION OF INDIA AND ANOTHER	PAVAN KISHORE KRISHNAJI KHARE	RAJNISH KUMAR RAI G.A.
222	A482/23871/2021 (Varanasi) Notice no:2021/23586	NAVEEN KUMAR AND 5 OTHERS VS STATE OF U.P. AND ANOTHER	NAVEEN KUMAR GUPTA SANTOSH KUMAR PANDEY	G.A.
223	A482/23890/2021 (Auraiya) Notice no:2021/23580	PRABAHT SINGH @ GOPAK AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	VINAY KUMAR MISHRA	G.A.
224	PO CRLP/10215/2021 (Chitrakoot) Notice no:2021/11045	GYAN SINGH VS STATE OF U.P. AND 2 OTHERS	VIJAY PRAKASH JAISWAL	G.A.

225	PO	CRLP/10290/2021 (Farrukhabad) Notice no:2021/10675	RESHAV VS STATE OF U.P. AND 3 OTHERS	CHANDRA PRAKASH PANDEY	G.A.
226		CRLP/11095/2021 (Bulandshahr) Notice no:2021/11578	MONU VS STATE OF U.P. AND 2 OTHERS	AINUL HAQ	G.A.
227	PO	CRLRD/1015/2021 (Lalitpur) Notice no:2021/2888	HORAN VS STATE OF U.P.	NANHE LAL TRIPATHI	G.A.
228	PO	A227/3319/2021 (Baghpat) Notice no:2021/2921	SAHDEV VS STATE OF U.P. AND ANOTHER	SUKRAMPAL	G.A.
229	PO	A227/4544/2021 (Allahabad) Notice no:2021/7237	SAFIULLAH SIDDIQUI VS STATE OF U P AND 3 OTHERS	SANJEEV KUMAR TYAGI	G.A.
230	PO	A227/6049/2021 (Saharanpur) Notice no:2021/10157	AMEY SINGH AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	AMIT PATHAK	G.A.
231	PO	A227/6332/2021 (Sambhal (bheem Nagar)) Notice no:2021/11018	VEERESH VS STATE OF U.P. AND ANOTHER	AJAY KUMAR SRIVASTAVA	G.A.
232		A227/6631/2021 (Kannauj)	YAMIN VS TARANNUM BANO	JUGAL KISHOR KHANNA	
233		A227/6650/2021 (Pilibhit) Notice no:2021/11049	ROOP KISHOR VS STATE OF U.P. AND ANOTHER	MOHD. AYUB	G.A.
234		A227/6704/2021 (Agra) Notice no:2021/10601	GIREESH KUMAR VS STATE OF U.P. AND 4 OTHERS	RAJESH KUMAR DUBEY	G.A.
235		A483/47/2021 (Budaun) Notice no:2021/22103	SMT.PREMLATA @ KAVITA AND ANOTHER VS STATE OF U.P AND ANOTHER	GUNJAN SHARMA PRADEEP KUMAR PAL	G.A.

ADDITIONAL/UNLISTED LIST

For Order

ECOURT CASES.

301	PO E-File	CRLR/1086/2021 (Muzaffar Nagar) Revision arising out of Juvenile Justice Act (Bail)	MANISH VS STATE OF U.P. AND ANOTHER	ROHIT NANDAN PANDEY	G.A.
302	DF E-File	A482/9708/2021 (Sambhal (bheem Nagar))	MOHAMMAD ABDURAHAMAN AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	AMIT KUMAR SRIVASTAVA AZAD KHAN	G.A.
303	PO E-File	A482/9583/2021 (Kaushambi)	RAMRAJ VS STATE OF U.P. AND ANOTHER	BIRENDRA SINGH	G.A.

For Order

MATTERS REPORTED BY MEDIATION CENTRE IN WHICH PARTIES DID NOT APPEAR OR ARRIVE AT ANY SETTLEMENT

304	PO	A482/19543/2007 (Baghpat)	USMAN AND OTHERS VS STATE OF U.P. AND ANOTHER	RAM RAJ PANDEY	GOVT. ADVOCATE
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REVISION ARISING OUT OF JUVENILE JUSTICE ACT (BAIL)

305	DF	CRLR/433/2019 (Kanpur Nagar)	SHANKAR NISHAD @ RAM SHANKAR VS STATE OF U.P. AND 4 ORS.	NAMMAN RAJ VANSHI	ATUL KUMAR TIWARI G.A.
306	DF	CRLR/3683/2019 (Mirzapur)	VINAY PATEL @ KALLU PATEL (MINOR) VS STATE OF U.P. AND ANR.	SHAD KHAN	SUMOD KUMAR SRIVASTAVA G.A.
307	DF	CRLR/8/2021 (Fatehpur)	SHANKAR @ SHIV KUMAR VS STATE OF U.P. AND ANOTHER	RAKSHA CHAUHAN RISHI KANT RAI	SUNIL KUMAR PANDEY G.A.
308	DF	CRLR/526/2021 (Moradabad)	GURMEET DEOL VS STATE OF UP AND ANOTHER	MUKESH JOSHI	SHAMBHAWI SHUKLA G.A.
309	DF	CRLR/2251/2021 (Hapur (panchsheel Nagar))	GOLU @ LOKESH VS STATE OF U.P. AND ANOTHER	MUKESH KUMAR JHA	 G.A.
310	DF	CRLR/4583/2018 (Bareilly)	SMT. ANCHAL VS STATE OF U.P. AND ANOTHER	SYED MOHAMMAD ABBAS ABDY	 G.A.
311	DF	CRLR/1227/2021 (Kanpur Dehat)	SUNIL @ SYEED AHMAD VS STATE OF U.P. AND ANOTHER	HARI NATH CHAUBEY	 G.A.
312	DF	CRLR/1802/2021 (Azamgarh)	NEERAJ YADAV VS STATE OF U.P. AND ANOTHER	ATMARAM NADIWAL DINESH KUMAR YADAV	 G.A.
313	DF	CRLR/2275/2021 (Ballia)	JUVENILE X THROUGH KANHAIYA VS STATE OF U.P. AND ANOTHER	KAMLESH KUMAR TIWARI SUDHANSHU PANDEY	ASHUTOSH MISHRA KAMAL KUMAR G.A.
314	DF	CRLR/2893/2021 (Meerut)	NIDHI VARSHNEY VS ANKIT GUPTA AND ANOTHER	ANUJ AGRAWAL	 G.A.
	With	CRLR-4497-2018 Meerut	ANKIT GUPTA VS STATE OF U.P. AND ANOTHER	SOHAN LAL YADAV	AMIT RANA G.A.

BUNCH CASES U/S 145 CR.PC

315	PO	CRLR/2125/2018 (Agra)	RAM VINOD SINGH VS STATE OF U.P. AND 2 OTHERS	ANIL KUMAR BAJPAI SUDEEP HARKAULI	PRADEEP KUMAR (SENIOR ADV.) NARENDRA SINGH CHAHAR G.A.
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BUNCH CASES U/S. 125 CR.P.C.

316	PO	CRLR/2612/2018 (Meerut)	SMT. ALKA SINGH VS STATE OF U.P. AND ANOTHER	PHOOL SINGH YADAV AJAI KUMAR	ANOOP TRIVEDI MOHD.RASHID SIDDIQUI ABHINAV G G.A.
317	PO	CRLR/2908/2018 (Aligarh)	MOHAMMAD MOBEEN VS STATE OF U.P. AND 2 OTHERS	SANJAY MISHRA	SANDEEP KUMAR TIWARI G.A.
318	PO	CRLR/139/1991 (Shahjahanpur)	GEENI DEVI VS STATE OF U.P. AND OTHERS	K K S CHAUHAN	A.G.A.
319	PO	CRLR/194/1991 (Agra)	INDRA PAL SINGH VS STATE OF U.P.	ARVIND KUMAR CHITRANSHU SRIVASTAV KAMLESH KUMAR DWIVEDI KRISHNA CAPOOR	A.G.A.

	With	CRLR-223-1991 Agra	GAJ SINGH VS STATE	KAMLESH KUMAR DWIVEDI SHITLA PRASAD KRISHNA CAPOOR	A.G.A.
	With	CRLR-224-1991 Agra	RAJAN @ RAJJAN VS STATE	KAMLESH KUMAR DWIVEDI KRISHNA CAPOOR	A.G.A.
320	PO	CRLR/234/1991 (Pilibhit)	RAM PAL VS STATE	VIRENDRA SARA	A.G.A.
321	PO	CRLR/383/1991 (Varanasi)	SRI KRISHNA TIWARI VS SMT. LAKKHI BHARDWAJ AND ANOTHER	V.K.CHANDEL RAM NIWAS SINGH	A.G.A.
322	PO	CRLR/1860/2007 (Ghaziabad)	RISHIPAL VS STATE OF U.P. AND OTHERS	A.K.SINGH	SATISH KUMAR TYAGI GOVT.ADVOCATE
323	PO	CRLR/2318/2010 (Allahabad)	SANDEEP KUMAR GUPTA VS STATE OF U.P. AND OTHERS	PUNIT KUMAR GUPTA PANKAJ KUMAR SHUKLA	S.K. CHATURVEDI GOVT. ADVOCATE
	With	CRLR-2532-2010 Allahabad	SMT. SRISTHI PURWAR VS STATE OF U.P. AND ANOTHER	SHASHWAT KISHORE CHATURVEDI	GOVT. ADVOCATE
324	PO	CRLR/3230/2012 (Bareilly)	RAJESH AND ANOTHER VS STATE OF U.P.	DR. ARUN SRIVASTAVA	GOVT. ADVOCATE
325	PO	CRLR/3264/2013 (Kanpur Nagar)	SHIV PRAKASH SHUKLA VS STATE OF U.P. AND ANOTHER	JAI SINGH S.N. DUBEY	RAVI SAHU GOVT. ADVOCATE
326	PO	CRLR/3719/2016 (Ghaziabad)	SMT. SITARA AND ANOTHER VS STATE OF U.P. AND ANOTHER	JAHANGIR HAIDER	AJAY KUMAR SRIVASTAVA G.A.
327	PO	CRLR/578/2017 (Jhansi)	LAXMAN SINGH VS STATE OF U.P. AND 2 OTHERS	TAPAN KUMAR MISHRA MAHESH KUMAR	LAL CHANDRA MISHRA G.A.
328	PO	CRLR/660/2017 (Etah)	NEELAM VS STATE OF U.P. AND ANOTHER	R.B. PAL	JAI NARAIN G.A.
329	PO	CRLR/1148/2018 (Allahabad)	RAKESH KUMAR YADAV VS STATE OF U.P. AND ANR.	DHANANJAY KUMAR MISHRA	RAMESH CHANDRA YADAV BHUPENDRA SINGH PRADEEP KUMAR YADAV G.A.
330	PO	CRLR/1684/2018 (Mainpuri)	RAJA BABU VS STATE OF U.P. AND 10 OTHERS	HITESH PACHORI	PANCHU RAM MAURYA SHASHANK MAURYA G.A.
331	PO	CRLR/146/2019 (Fatehpur)	VINOD AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	ARUN KUMAR SHUKLA	RAJKISHORE SINGH G.A.
332	PO	CRLR/1573/2019 (Kanpur Nagar)	SMT. MALVIKA CHATURVEDI AND ANOTHER VS STATE OF U.P. AND ANOTHER	GUNJAN SHARMA	BED KANT MISHRA G.A.
333	PO	CRLR/2872/2019 (Bulandshahr)	SATYA PAL SINGH VS STATE OF U.P. AND 2 ORS.	GIRRAJ SINGH RAMDHAN IN PERSON	G.A.
334	PO	CRLR/2947/2019 (Ghaziabad)	BALDEV SHAH AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	ANKIT KUMAR RAI VIKAS TRIPATHI AMIT MISRA	G.A.
335	PO	CRLR/160/2020 (Allahabad)	MOHD. ARIF ANSARI VS STATE OF U.P. AND ANR.	MANOJ KUMAR SRIVASTAVA ANIL KUMAR SRIVASTAVA (SENIOR ADV.) RAM BAHADUR	RAJESH KUMAR SHUKLA G.A.

336	PO	CRLR/1920/2020 (Farrukhabad)	SURESH CHANDRA JATAV VS STATE OF U.P. AND 3 OTHERS	ANIL KUMAR BIND	RADHEY SHYAM YADAV G.A.
337	PO	CRLR/2015/2020 (Rampur)	NAIM AHMAD VS STATE OF U.P. AND 3 OTHERS	VIVEK KUMAR MISHRA	G.A.
338	PO	CRLR/544/2021 (Kasganj (kanshiram Nagar))	SMT MAMTA AND ANOTHER VS STATE OF UP AND ANOTHER	ANIL KUMAR	G.A.
339	PO	CRLR/1316/2021 (Baghpat)	ASIF @ SADDAN AND ANOTHER VS STATE OF U.P. AND ANOTHER	SHAKEEL AHMAD AZMI	KARUNESH PRATAP SINGH AJAY NAND PANDEY G.A.
340	PO	CRLR/1344/2021 (Kanpur Nagar)	SANKALP GUPTA VS STATE OF U.P.AND 2 OTHERS	RAKESH DUBEY	G.A.
341	DF	CRLRD/803/2020 (Kanpur Nagar)	DR. ASHUTOSH BAJPAI VS STATE OF UP AND 2 OTHERS	RAJNISH PANDEY AKHILESH CHANDRA SHUKLA	G.A.
342	PO	CRLRD/823/2018 (Bijnor)	NAWAB AHMAD AND 2 ORS. VS STATE OF U.P. AND ANR.	PAVAN KUMAR	ANURAG SHRIVASTAVA G.A.
	With	CRLR-357-2018 Null	CHAND BABU VS STATE OF U.P. AND ANOTHER	TAHIR HUSAIN PRADEEP KUMAR SHUKLA SATISH CHANDRA TIWARI	G.A.
343	PO	CRLRD/36/2020 (Kanpur Nagar)	DHEERAJ SRIVASTAVA VS STATE OF U.P. AND ANR	ASHISH KUMAR SINGH	ANMOL TIWARI G.A.
344	PO	CRLRD/97/2020 (Aligarh)	PRAMOD KUMAR SINGH AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	SHARAD KUMAR SRIVASTAVA	AMIT KUMAR SRIVASTAVA G.A.
345	PO	CRLRD/178/2020 (Fatehpur)	AMIT GUPTA VS STATE OF U.P. AND ANOTHERS	SHARAD KUMAR SRIVASTAVA	G.A.
346	PO	CRLRD/970/2020 (Agra)	HARENDRA VS STATE OF U.P. AND ANOTHER	RAJESH KUMAR SINGH SUDHANSHU KUMAR SINGH PRABHAT KUMAR TIWARI	G.A.
347	PO	CRLRD/719/2021 (Bulandshahr)	LOKESH @ LAUKI VS STATE OF U.P. AND ANOTHER	RAM SUPHAL SHUKLA SHIV MURTI KUSHWAHA	G.A.
348	PO	CRLRD/749/2021 (Aligarh)	SUNIL KUMAR VS STATE OF U.P. AND 2 OTHER	VISHNU KUMAR MANOJ KUMAR SRIVASTAVA	SATYAVEER SINGH G.A.

CASES IN WHICH LOWER COURT/TRIAL COURT PROCEEDINGS HAVE BEEN STAYED

349	DF	A482/28102/2007 (Basti)	SMT. VIDYA DEVI AND OTHERS VS STATE OF U.P. AND ANOTHER	P.K. SRIASTAVA S.N. SRIVASTAVA S.SRIVASTAVA BRIJESH SAHAI SACHICHIDANAND BHAVYA SAHAI ADYA PRASAD TEWARI MANU KHARE	KUNDAN RAI R.R.SINGH GOVT. ADVOCATE
350	DF	A482/22406/2007 (Hamirpur)	SMT. MITTHAN AND OTHERS VS STATE OF U.P. AND ANOTHER	VAJAY BAHADUR SHIVHARE	GOVT. ADVOCATE
351	DF	A482/4982/2008 (Aligarh)	SMT. RASEEDAN AND ANOTHER VS STATE OF U.P. AND ANOTHER	BHARAT PRATAAP SINGH	GOVT. ADVOCATE
352	DF	A482/6948/2008 (Ghazipur)	DR. VASEEM ASRAF VS STATE OF U.P. AND ANOTHER	R.C. YADAV S.K.S. KUSHWAHA	GOVT. ADVOCATE

353	DF	A482/5242/2015 (Chitrakoot)	SHAILENDRA KUMAR @ ANTIM PANDEY VS STATE OF U.P. AND ANOTHER	KAUSHAL KISHOR L.K. DWIVEDI	ASHOK KUMAR SRIVASTAVA GOVT. ADVOCATE
354	DF	A482/34668/2018 (Banda)	PINTOO CHAURASIA @ GIRDHARI LAL VS STATE OF U.P. AND ANOTHER	RAJESH KUMAR SINGH	BALESHWAR CHATURVEDI G.A.
355	DF	A482/43636/2018 (Meerut)	RAKESH KUMAR VS STATE OF UP AND ANOTHER	AMAR JEET UPADHYAY	ASHEESH KUMAR TIWARI G.A.
356	DF	A482/3246/2019 (Aligarh)	SHANI @ SANI KUMAR AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	JAI PRAKASH PRASAD	RAJIV TIWARI G.A.
357	DF	A482/27917/2019 (Mathura)	ANKIT GOSWAMI AND 2 OTHERS VS STATE OF UP AND ANOTHER	DAKSHA YADAV RAM BAHADUR SINGH	SURESH CHANDRA SHUKLA G.A.
358	DF	A482/30738/2019 (Bareilly)	SMT. BHAGWAN DEI @ SHEELA DEVI AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	SANTOSH KUMAR SINGH NARENDRA KUMAR SYED WAJID ALI	AMAR BAHADUR MAURYA G.A.
	With	A482-20427-2019 Bareilly	SUMIT MAURYA @ SUMIT KUMAR VS STATE OF U.P. AND ANOTHER	SANTOSH KUMAR SINGH NARENDRA KUMAR SYED WAJID ALI	AMAR BAHADUR MAURYA G.A.
359	DF	A482/42246/2019 (Allahabad)	SHRI KRISHNA JI SHUKLA AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	U.C. CHATURVEDI	GANESH SHANKAR DUBEY G.A.
360	DF	A482/4279/2020 (Gautam Buddh Nagar)	PUSHPENDRA AND 5 OTHERS VS STATE OF U.P. AND ANOTHER	SANDEEP MISHRA	MONU UPADHYAY G.A.
	With	A482-16613-2018 Gautam Buddh Nagar	PUSHPENDRA AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	SANDEEP MISHRA VIDIT NARAYAN MISHRA	G.A.
		(A482-19399-2018) Gautam Buddh Nagar Decided on 29/05/2018	SMT. REKHA AND ANOTHER VS STATE OF U.P. AND ANOTHER		
361	DF	A482/8753/2020 (Varanasi)	ANSHU SINGH AND 2 ORS VS STATE OF U.P. AND ANOTHER	SANJAI SINGH	G.A.
362	DF	A482/19488/2020 (Aligarh)	DAVENDRA KUMAR TIWARI AND ANOTHER VS STATE OF UP AND ANOTHER	ASHUTOSH KUMAR MISHRA	VIKRAM SHAH SISODIA SUBHASH CHAND G.A.
363	DF	A482/2898/2021 (Varanasi)	RANJEET SINGH AND ANOTHER VS STATE OF U.P. AND ANOTHER	RAJESH KUMAR	VINOD KUMAR YADAV G.A.
364	DF	A482/6431/2021 (Chitrakoot)	MOTI LAL AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	AKHILESH KUMAR	UMANG SRIVASTAVA G.A.
365	DF	A482/8260/2021 (Agra)	GITTI @ RAFIK UDDIN VS STATE OF U.P. AND ANOTHER	MUKESH KUMAR	BASU DEV G.A.
366	DF	A482/8622/2021 (Chitrakoot)	SURENDRA KUMAR CHATURVEDI AND ANOTHER VS STATE OF U.P. AND ANOTHER	SANTOSH KUMAR MISHRA	ABHAY RAJ YADAV G.A.
367	DF	A482/8928/2021 (Allahabad)	SMT. SANJU @ SANJANA PRAJAPATI AND 2 OTHERS VS STATE OF U.P. AND 2 OTHERS	BACHCHA LAL YADAV UMESH KUMAR PRASAD	G.A.

368	DF	A482/8956/2021 (Farrukhabad)	NARENDRA VS STATE OF U.P. AND ANOTHER	ARJIT SRIVASTAVA VINOD KUMAR SRIVASTAVA USHA SRIVASTAVA	G.A.
369	DF	A482/9176/2021 (Jhansi)	DALVEER SINGH YADAV VS STATE OF U.P. AND ANOTHER	ARTI SINGH MANISH KUMAR NIRANJAN	G.A.
370	DF	A482/10826/2021 (Agra)	SUBHASH CHAND SHARMA AND ANOTHER VS STATE OF U.P. AND ANOTHER	AMIT KUMAR MISHRA	G.A.
371	DF	A482/12396/2021 (Jaunpur)	RAJIT RAM BIND AND ANOTHER VS STATE OF U.P. AND ANOTHER	SWATANTRA SINGH MANOJ KUMAR SINGH	RAM SAJIWAN PRAJAPATI G.A.
372	DF	A482/13708/2021 (Banda)	DHANIRAM SHONKER AND ANOTHER VS STATE OF U.P. AND ANOTHER	SANJAY KUMAR DWIVEDI	G.A.
373	DF	A482/13770/2021 (Aligarh)	DHARMENDRA NATH SANDILYA AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	AJIT KUMAR	G.A.
374	DF	A482/16750/2021 (Jalaun)	ANIL KUMAR VS STATE OF U.P AND ANOTHER	PRAKASH CHANDRA PANDEY	G.A.
375	DF	A482/19269/2021 (Varanasi)	RAM KRISHNA PARAMHANS MISHRA AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	VINOD KR PANDEY	SITA RAM G.A.

CASES IN WHICH LOWER COURT/TRIAL COURT PROCEEDINGS HAVE BEEN STAYED

376	PO	A482/25817/2007 (Budaun)	JUVEDA KHATOON AND ANOTHER VS STATE OF U.P. AND ANOTHER	MOHAMMAD KHALID Y.S.SAXENA	PREET PAL SINGH RATHORE ANIL SRIVASTAVA B.B. PAUL GOVT. ADVOCATE
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SC/ST ACT

377	PO	A482/3438/2021 (Budaun)	IMRAN AND 5 OTHERS VS STATE OF U.P. AND ANOTHER	VINAY KUMAR JAISWAL SURYA NATH BHATT RAM KRISHNA DUBEY	SUMIT KUMAR SRIVASTAVA PRAMOD KUMAR G.A.
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CASES IN WHICH INTERIM ORDER IS IN OPERATION

378	PO	A482/16193/2019 (Hamirpur)	SHAHNAWAJ AHMAD @ SANU AND ANOTHER VS STATE OF U.P. AND ANOTHER	NAGESH KUMAR MISHRA RAJESH KUMAR TRIPATHI	SAMIR JAIN SAMEER JAIN MOHAMMAD SUFIYAN KATYAYINI G.A.
379	PO	A482/12026/2005 (Agra)	RAJENDRA SINGH AND OTHERS VS STATE OF U.P AND ANOTHER	DR. AKHILESH KUMAR SHARMA	MOHD. AFZAL KULDEEP YADAV GOVT. ADVOCATE
380	PO	A482/5068/2006 (Azamgarh)	SMT. SHAHANA AND OTHERS VS STATE OF U.P. AND ANOTHER	DEEPAK SINGH YADAV SHEO RAM SINGH	GOVT. ADVOCATE
	With	A482-13584-2005 Azamgarh	SRI EKHLAQU AHMAD VS STATE OF U.P. AND ANOTHER	A.K. RATHOR	RAJEEV SHUKLA S.K. SHUKLA GOVERNMENT ADVOCATE
381	PO	A482/8258/2006 (Saharanpur)	SURJEET SINGH AND ANOTHER VS STATE OF U.P. AND ANOTHER	ANURAG PATHAK	GOVT. ADVOCATE

382	PO	A482/4817/2007 (Muzaffar Nagar)	SANJEEV KUMAR AND OTHERS VS STATE OF U.P. AND ANOTHER	ONKAR SINGH	GOVT. ADVOCATE
383	PO	A482/14317/2007 (Agra)	VISHAMBHAR DAYAL AGARWAL VS STATE OF U.P. AND ANOTHER	K.K.DWIVEDI	GOVT. ADVOCATE
384	PO	A482/1603/2009 (Hamirpur)	RATAN SINGH VS STATE OF U.P.AND ANOTHER	A.K. SINGH	GOVT. ADVOCATE
	With	A482-28139-2007 Hamirpur	NARENDRA PAL SINGH AND ANOTHER VS STATE OF U.P. AND OTHERS	RAHUL CHATURVEDI	GOVT. ADVOCATE
385	PO	A482/25937/2010 (Jhansi)	JAWED AND OTHERS VS STATE OF U.P. AND ANOTHER	S.M.A.ABDY	FAKHRUZZAMAN RAKESH KUMAR SHUKLA GOVT. ADVOCATE
386	PO	A482/7411/2012 (Saharanpur)	VINOD KUMAR VS STATE OF U.P. AND ANOTHER	AJAY KUMAR SHARMA ANIL SRIVASTAVA	MITHILESH KUMAR TIWARI PAWAN SINGH PUNDIR GOVT. ADVOCATE
387	PO	A482/10989/2013 (Sant Kabir Nagar)	MAHESH KUMAR SHUKLA VS STATE OF U.P. AND ANOTHER	JAGDISH PRASAD TRIPATHI URMILA TRIPATHI S.P. PANDEY - II	GAURAV KUMAR SHUKLA GOVT. ADVOCATE
388	PO	A482/22612/2014 (Etah)	SUNIL AND ANR VS STATE OF U.P. AND ANOTHER	AJAY KUMAR AJAY VIKRAM YADAV	G.A.
389	LAFP	A482/4303/2015 (Kanpur Nagar)	ANAND PRAKASH PANDEY VS STATE OF U.P. AND 2 OTHERS	ASHWINI KUMAR AWASTHI MANISH TIWARY	UMA NATH PANDEY AMIT KUMAR SRIVASTAVA MANISH KUMAR SRIVASTAVA MANISH DWIVEDI GOVT. ADVOCATE
390	LAFP	A482/20636/2015 (Mau)	SHIV BACHAN AND 6 OTHERS VS STATE OF U.P. AND ANOTHER	ANIL KUMAR CHAUDHARY MANISH CHANDRA TIWARI	ASHOK KUMAR SHARAFAT ALI AJAY PAL GOVT. ADVOCATE
391	PO	A482/5072/2016 (Aligarh)	GAURAV SHARMA VS STATE OF U.P. AND ANOTHER	RAJESH SHARMA	G.A.
392	PO	A482/11632/2017 (Shahjahanpur)	RAM BAKSH AND 5 OTHERS VS STATE OF U.P. AND ANOTHER	SHYAM LAL	PURUSHOTTAM PANDEY G.A.
393	PO	A482/20308/2017 (Budaun)	DEV DUTT VERMA AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	SANJAY MISHRA	SUMIT PANDEY G.A.
394	PO	A482/20930/2017 (Deoria)	KAMLESH TIWARI AND ANOTHER VS STATE OF U.P. AND ANOTHER	SHRI KANT SHUKLA	SHARAD KUMAR SRIVASTAVA G.A.
395	PO	A482/21444/2017 (Aligarh)	NEERAJ AND 5 OTHERS VS STATE OF U.P. AND ANOTHER	M.P.S. CHAUHAN	ATUL KUMAR SINGH G.A.
396	PO	A482/4611/2018 (Budaun)	MOHD. RASHID AND 2 ANOTHERS VS STATE OF U.P. AND ANOTHER	SACHIN KUMAR SHARMA	SHAILENDRA SINGH MAHENDRA SINGH G.A.
397	PO	A482/10814/2018 (Azamgarh)	RAVINDRA MOURYA AND 2 OTHERS VS STATE OF U.P. AND 3 OTHERS	GOVIND KRISHNA KULDIP SINGH YADAV ABHISHEK KRISHNA	RAJESH MAURYA G.A.
398	WC	A482/12500/2018 (Kanpur Nagar)	KULDEEP SINGH CHAUHAN AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	BIBHUTI NARAYAN SINGH JAINENDRA KUMAR MISHRA	G.A.
399	PO	A482/30133/2018 (Jalaun)	LAXMI NARAYAN AND 2 ORS VS STATE OF U.P. AND ANOTHER	JAI SINGH PARIHAR	DHIRENDRA SINGH RAJPUT G.A.

400	PO	A482/31610/2018 (Jhansi)	VIKAS SINGH JADAON VS STATE OF U.P. AND ANOTHER	SHASHANK SHEKHAR MISHRA SHIV KUMAR SINGH	PRAVEEN KUMAR SINGH GAURAV TRIPATHI G.A.
401	WA	A482/40947/2018 (Varanasi)	DR. RITU GARG VS STATE OF U.P. AND ANOTHER	ANAND KUMAR SINGH VIVEK KUMAR SINGH	GIRISH KUMAR GUPTA G.A.
	With	A482-41946-2018 Varanasi	DR. SANJAY KUMAR GARG AND ANOTHER VS STATE OF U.P. AND ANOTHER	ANAND KUMAR SINGH VIVEK KUMAR SINGH	 G.A.
402	PO	A482/4320/2019 (Ghaziabad)	SUBASH CHANDRA MITTAL VS STATE OF U.P. AND ANR	RAGHUBIR SINGH	SHYAM SHANKAR MISHRA G.A.
403	PO	A482/8385/2019 (Ghaziabad)	SUBHASH AND ANOTHER VS STATE OF UP AND ANOTHER	RAJNISH DUBEY	RAKESH TRIPATHI I G.A.
404	PO	A482/17944/2019 (Saharanpur)	MUJIBUR RAHMAN @ ISHAN AND 4 OTHERS VS STATE OF U.P. AND ANR	MOHD. ASLAM	BRIJ RAJ SINGH D.C. DWIVEDI G.A.
405	PO	A482/19041/2019 (Aligarh)	SUMIT ALIAS SUMIT SINGH AND ANOTHER VS STATE OF U.P. AND ANOTHER	SHIV SHARAN TRIPATHI	ASHUTOSH KUMAR PANDEY G.A.
406	PO	A482/28929/2019 (Saharanpur)	SACHIN AND 2 ORS VS STATE OF U.P. AND ANOTHER	RAJESH KUMAR PANDEY DEVENDRA SAINI	BRAHMA KUMAR TIWARI G.A.
407	PO	A482/32906/2019 (Saharanpur)	VEER SAIN TOMAR AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	AJAY KUMAR TIWARI SANGAM LAL KESHARWANI	UDAI BHAN SINGH AVANISH PRATAP SINGH G.A.
408	PO	A482/41223/2019 (Mirzapur)	BANSHIDHAR PANDEY AND ANR VS STATE OF U.P. AND ANOTHER	ANAND PRAKASH SRIVASTAVA	VIVEK CHATURVEDI KULDEEP MISHRA G.A.
409	WC	A482/11077/2020 (Chitrakoot)	MATADEEN AND ANOTHER VS STATE OF U.P. AND ANOTHER	SUBHASH SINGH YADAV	SANTOSH KUMAR MISHRA G.A.
410	PO	A482/13893/2020 (Varanasi)	SATENDRA NARAYAN SINGH AND ANR VS STATE OF U.P. AND ANOTHER	ARVIND AGRAWAL ANKIT KAPOOR	HARI SHANKAR CHAURASIA RAKESH PRATAP SINGH G.A.
411	WC	A482/18340/2020 (Ghaziabad)	AJEET SINGH VS STATE OF U.P. AND ANOTHER	DR. ARUN SRIVASTAV	RAJEEV KUMAR SAINI G.A.
412	PO	A482/4041/2021 (Farrukhabad)	RAM PRAKASH VERMA AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	AKHILESH KUMAR MISHRA MANVENDRA SINGH	RAJEEV UPADHYAY G.A.
413	WC	A482/6106/2021 (Kaushambi)	MAN SINGH ALIAS RAJUL VS STATE OF U.P. AND ANOTHER	KAMAL SINGH AMIT KUMAR SHARMA	 G.A.
414	WA	A482/9064/2021 (Kanpur Nagar)	TEJ PRATAP SINGH AND ANOTHER VS STATE OF U.P. AND ANOTHER	KAMAL KUMAR SINGH	PADMAKER PANDEY G.A.
415	LAFP	A482/9896/2021 (Basti)	ANIL KUMAR PANDEY AND 6 OTHERS VS STATE OF U.P. AND ANOTHER	ASHOK KUMAR UPADHYAY MAHENDRA PRATAP TIWARI	 G.A.
416	PO	A482/11328/2021 (Shahjahanpur)	SACHCHIDANAND MISHRA VS STATE OF U.P. AND ANOTHER	MANOJ KUMAR MISHRA RAVI SHANKER TIWARI	 G.A.

417	PO	A482/16578/2021 (Budaun)	RUPENDRA VS STATE OF U.P. AND ANOTHER	MAHENDRA SINGH	G.A.
For Admission					
418	PO	CRLR/1991/2021 (Kanpur Dehat)	SMT. REENA DEVI VS STATE OF U.P. AND ANOTHER	SIDDHARTH PANDEY	GANESH MANI G.A.
419	PO	CRLP/16104/2013 (Allahabad)	SMT. JAHIDA AND ANR. VS ADDITIONAL SESSION JUDGE AND 5 OTHERS	RAJESH KUMAR SHUKLA	GOVT. ADVOCATE
420	PO	CRLP/6937/2015 (Bijnor)	RESHMA KHATOON AND 8 OTHERS VS STATE OF U.P. THRU SECY. AND ANOTHER	MAHIPAL SINGH	G.A.
421	PO	CRLP/8436/2021 (S.r. Nagar (bhadohi))	PAVAN KUMAR RAI @ NANHE RAI VS STATE OF U.P. AND 2 OTHERS	JAYSINGH YADAV	G.A.
422	PO	A227/6103/2018 (Aligarh)	SONPAL AND ANOTHER VS STATE OF U.P. AND 4 OTHERS	AMITABH AGARWAL	ASHUTOSH KUMAR MISHRA G.A.
423	LAFP	A227/2316/2020 (Ghazipur)	MOHAMMAD TAUWAB KHAN VS STATE OF U.P. AND 17 OTHERS	RAJ KUMAR KESARI	SANDEEP KUMAR JITENDRA KUMAR UPADHYAY G.A.

GROUP OF CASES U/S 482 CRPC FOR QUASHING OF CHARGESHEET

424	PO	A482/2238/2021 (Jaunpur)	NAZRUDDIN AND ANOTHER VS STATE OF U.P. AND ANOTHER	VIVEK KUMAR SINGH	MURLI DHAR YADAV G.A.
For Hearing					
425	PO	CRLR/2545/2019 (Allahabad)	ASAD MAHMOOD VS STATE OF U.P. AND 4 ORS.	CHANDRA PRAKASH GARG RIZWAN ULLAH SIDDIQUI	VINAY KUMAR PANDEY G.A.

For Final Disposal

STATE CASES AGAINST PREVENTIVE ACTION AND PROCEEDINGS UNDER CHAPTER VII TO X CR.P.C.

426	PO	CRLR/144/2018 (Chandauli)	AJAY KUMAR VS STATE OF U.P. AND ANOTHER	ASHOK KUMAR MOHAMMAD YUNUS KHAN	SUDARSHAN SINGH G.A.
427	PO	CRLR/76/2018 (Firozabad)	JITENDRA @ VITU VS STATE OF U.P. AND ANR.	ATUL KUMAR SINGH	G.A.
428	PO	CRLR/174/2018 (Budaun)	PARVEJ ALAM VS STATE OF U.P.	DHARMENDRA KUMAR MISHRA	VIKRANT GUPTA G.A.

Application for Orders

429		2/2021 (Recall of Order) in case CRLP-306- -2005 Decided on 25/11/2016	SHIV SWARUP TANDON AND OTHERS VS STATE OF U.P. AND OTHERS	W.H. KHAN	GOVT. ADVOCATE
430		1/2016 (277767/2016) (Review Application) in case A227-631- -2016 Decided on 31/08/2016	MAZHAR ALI VS STATE OF U.P. AND ANOTHER	M.I. FAROOQUI SR. ADVOCATE MOHAMMED IFTEKHAR	S.C. AFSHAN SHAFAUT MOHAMMAD MUSTAFA G.A.

431	3/2021 (Recall of Order) in case A227-510- -2019 Decided on 27/01/2020	SUBASH VS STATE OF U.P. AND 3 OTHERS	SANJAY KUMAR DWIVEDI	VIPUL KUMAR DUBEY MANOJ KUMAR DUBEY G.A.
432	4/2021 (Recall of Order) in case A482-4078- -2011 Decided on 07/01/2020	RAJESH KUMAR GUPTA AND OTHERS VS STATE OF U.P.	AARADHANA CHAUHAN GAURAV PRATAP SINGH ANIL KUMAR SINGH	GOVT.ADVOCATE
433	1/2021 (Recall of Order) in case A482-1249- -2021 Decided on 09/08/2021	GANGA VISHNU VS STATE OF U.P. AND ANOTHER	JITENDRA SINGH	AGA G.A.

SAMPLE

AT 10:00 AM
(Court No.77)
HON'BLE JUSTICE GAUTAM CHOWDHARY

e-Court

FRESH LIST

Fresh

ECOURT CASES.

1	PO E-File	CRLR/1072/2021 (Etah) Notice no:2021/1450	RAJA VERMA VS STATE OF UP AND ANOTHER	SUBHASH CHANDRA YADAV SUNEEL KUMAR YADAV	G.A.
2	DF E-File	CRLR/1576/2021 (Meerut) Notice no:2021/1643 Notice no:NULL	ARUN TYAGI AND ANOTHER VS STATE OF U.P.	SHASHI KANT SHARMA	
3	PO E-File	A482/13742/2021 (Banda) Notice no:2021/13229 Notice no:NULL	MOHD. KHALID VS STATE OF U.P AND ANOTHER	ASHISH MALHOTRA	ASHUTOSH UPADHYAY BIRENDRA SINGH G.A.
	With	A482-13816-2021 Banda	MOHD. KHALID VS STATE OF U.P. AND ANOTHER	ASHISH MALHOTRA	ASHUTOSH UPADHYAY BIRENDRA SINGH G.A.
4	PO E-File	A482/23318/2021 (Kanpur Nagar) Notice no:2021/23192	REKHA DEVI VS STATE OF U.P THROUGH ITS SECRETARY HOME UP AT LUCKNOW AND ANOTHER	SATYENDRA SHARMA RAJESH SHARMA	G.A.
5	E-File	A482/24444/2021 (Aligarh) Notice no:2021/19469	GUDDU@ ZAMIRUDDIN VS STATE OF U.P AND ANOTHER	AISHWARYA PRATAP SINGH	G.A.
Fresh					
6	PO	CRLR/2831/2021 (Gorakhpur) Notice no:2021/2782	SARVESH YADAV VS STATE OF U.P. AND ANOTHER	KAMLESH KUMAR TIWARI	G.A.
7		CRLR/3017/2021 (Hamirpur) Notice no:2021/3050	VIJAY PRAKASH VS STATE OF U.P. AND 2 OTHERS	AJAY YADAV I. N. SINGH	G.A.
8		CRLR/3030/2021 (Mau) Notice no:2021/3099	RAJESH SINGH VS STATE OF U.P. AND 3 OTHERS	PHOOLBADAN YADAV	G.A.
9		CRLR/3033/2021 (Sonbhadra) Notice no:2021/3151	NOOR JAHAN VS STATE OF U.P. AND 3 OTHERS	RAN VIJAY SINGH	G.A.
10		CRLR/3040/2021 (Maharajganj) Notice no:2021/3182	INDRASAN @ ALGOO VS STATE OF U.P. AND 2 OTHERS	SUMIT KUMAR SRIVASTAVA	G.A.
11		CRLR/3045/2021 (Ghaziabad) Notice no:2021/3113	MOHIT KUMAR GOYAL VS STATE OF U.P. AND ANOTHER	PRASHANT VYAS	G.A.
12	PO	A482/7818/2021 (Gautam Buddha Nagar) Notice no: 2021/6619	RANA PRATAP CHAUHAN VS STATE OF U.P. AND ANOTHER	SYED ALI IMAM	G.A.
13	PO	A482/13040/2021 (Etawah)	DHARMPOOT VS STATE OF U.P.	RAJ KUMAR MISHRA	G.A.
14	PO	A482/16159/2021 (Ghaziabad) Notice no:2021/15952	SUDHIR KUMAR SETH BAGGA VS STATE OF U.P. AND 2 OTHERS	SATISH KUMAR TYAGI	G.A.

15	PO	A482/16416/2021 (Kanpur Nagar) Notice no:2021/14750	BABULAL MEENA AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	MUKESH KUMAR PANDEY SANJAY KUMAR DUBEY	G.A.
	With	A482-1918-2019 Kanpur Nagar	ANIL KUMAR VS STATE OF U.P. AND ANOTHER	MUKESH KUMAR PANDEY SHAMS UZ ZAMAN	SANJAY KUMAR DUBEY G.A.
16	PO	A482/17376/2021 (Gautam Buddh Nagar) Notice no:2021/15315	MOHIT KUMAR GOYAL VS STATE OF U.P. AND ANOTHER	RENU SINGH PRASHANT VYAS	G.A.
17	DF	A482/18429/2021 (S.r. Nagar (bhadohi)) Notice no:2021/18082	PRATEEK MALVIYA AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	LOKESH KUMAR DWIVEDI	SALILENDU KUMAR UPADHYAY G.A.
18	PO	A482/18582/2021 (Bulandshahr) Notice no:2021/17132	SMT. SHABANA VS STATE OF U.P AND 6 OTHERS	AMIR KHAN	G.A.
19	DF	A482/18702/2021 (Siddharth Nagar) Notice no:2021/18749	RAM KUMAR VS STATE OF U.P. AND ANOTHER	SHYAM NARAYAN VERMA	G.A.
20	DF	A482/18882/2021 (Gorakhpur) Notice no:2021/17199	SANTOSH KUMAR GUPTA AND ANOTHER VS STATE OF U.P. AND ANOTHER	PANDEY BALKRISHNA	G.A.
21	PO	A482/18962/2021 (Lalitpur) Notice no:2021/18824	RAM KISHAN VS STATE OF U.P. AND ANOTHER	RAKESH KUMAR PANDEY	G.A.
22	PO	A482/20380/2021 (Chitrakoot) Notice no:2021/20718	PRATIBHA SINGH VS STATE OF U.P. AND ANOTHER	MANISH TANDON PRABHAKAR CHANDEL	RAJIV DWIVEDI G.A.
23	PO	A482/20562/2021 (Etah) Notice no:2021/20711	ASHOK KUMAR AND ANOTHER VS STATE OF U.P. AND ANOTHER	RAJESH KUMAR	G.A.
24	PO	A482/20645/2021 (Deoria) Notice no:2021/20319	ANKESH YADAV VS STATE OF U.P. AND ANOTHER	YOGENDRA YADAV AKHILESH SINGH	G.A.
25	PO	A482/20864/2021 (Agra) Notice no:2021/20478	AMIT KUMAR @ MONU NAD 2 OTHER VS STATE OF U.P..AND ANOTHER	VIRENDRA KUMAR SRIVASTAVA RAJESH KUMAR SRIVASTAVA	G.A.
26	PO	A482/20902/2021 (Amroha (jyotiba P Nagar)) Notice no:2021/21551	SARDAR AND ANOTHER VS STATE OF U.P. AND ANOTHER	SUNIL KUMAR SINGH	G.A.
27	PO	A482/20955/2021 (Allahabad) Notice no:2021/21102	PRAMOD KUMAR GUPTA VS STATE OF U.P. AND ANOTHER	D.K.OJHA	G.A.
28	PO	A482/20975/2021 (Kanpur Nagar) Notice no:2021/20797	KAMLA VS STATE OF U.P. AND 2 OTHERS	KRISHNA KANT VISHWAKARMA	G.A.
29	PO	A482/23098/2021 (Shahjahanpur) Notice no:2021/23161	SANTOSH KUMAR GUPTA VS STATE OF U.P. AND ANOTHER	AUSHIM LUTHRA ATHARVA DIXIT	G.A.
30		A482/23707/2021 (Etawah) Notice no:2021/23947	AHIWARAN SINGH AND 5 OTHERS VS STATE OF U.P. AND ANOTHER	ADITYA KUMAR TRIPATHI	G.A.
31		A482/23716/2021 (Allahabad) Notice no:2021/23443	SHEKHAR TRIPATHI @ TIWARI AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	GYANENDRA SINGH	G.A.
32		A482/23717/2021 (Auraiya) Notice no:2021/23919	SMT. MEERA VS STATE OF U.P. AND ANOTHER	ANURAG SHUKLA	G.A.

33	A482/23722/2021 (Kanpur Dehat) Notice no:2021/23415	JASVEER SINGH VS STATE OF U.P. AND ANOTHER	REETA SINGH BABU LAL RAM	G.A.
34	A482/23729/2021 (Baghpat) Notice no:2021/21980	KULDEEP @ SONU AND 2 OTHER VS STATE OF U.P. AND ANOTHER	RAM RAJ PANDEY	G.A.
35	A482/23732/2021 (Allahabad) Notice no:2021/23138	JAG PRASAD AND 2 OTHERS VS STATE OF U.P AND ANOTHER	RAJENDRA PRATAP SINGH	G.A.
36	A482/23735/2021 (Azamgarh) Notice no:2021/20423	RAM DULAR GUPTA AND 5 OTHERS VS STATE OF U.P. AND ANOTHER	ARCHANA SINGH PREM SHANKAR KUSHWAHA	G.A.
37	A482/23741/2021 (Mirzapur) Notice no:2021/23109	SAHALU NUT VS STATE OF U.P.AND ANOTHER	V.K.S. SOMVANSHI	G.A.
38	A482/23758/2021 (Mathura) Notice no:2021/22195	ANUBHAV JAIN AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	ALOK KUMAR SRIVASTAVA	G.A.
39	A482/23769/2021 (Kasganj (kanshiram Nagar)) Notice no:2021/21692	AKHIL AGRAWAL @ AKHIL KUMAR AGRAWAL VS STATE OF U.P. AND ANOTHER	ALOK KUMAR SRIVASTAVA	G.A.
40	A482/23786/2021 (Kanpur Nagar) Notice no:2021/23234	PANKAJ JAISWAL VS STATE OF U.P AND ANOTHER	ANURAG SHUKLA	G.A.
41	A482/23792/2021 (Allahabad) Notice no:2021/23003	RAM SINGH AND 6 OTHERS VS STATE OF U.P. AND ANOTHER	AKANSHA SHUKLA ABHAY KRISHN	G.A.
42	A482/23796/2021 (Firozabad) Notice no:2021/22322	SURESH AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	SATYA NARAYAN YADAV	G.A.
43	A482/23803/2021 (Lalitpur) Notice no:2021/22913	HIMANSHU GUPTA AND 4 OTHERS VS STATE OF U.P.AND ANOTHER	NANHE LAL TRIPATHI	G.A.
44	A482/23808/2021 (Kushi Nagar) Notice no:2021/20707	SUMITRA JAISWAL VS STATE OF U.P. AND ANOTHER	PURUSHOTTAM MANI TRIPATHI	G.A.
45	A482/23822/2021 (Jaunpur) Notice no:2021/22436	SALMAN VS STATE OF U.P. AND ANOTHER	RAMANUJ TIWARI	G.A.
46	A482/23823/2021 (Gorakhpur) Notice no:2021/23980	SONU YADAV AND 10 OTHERS VS STATE OF U.P. AND ANOTHER	S.K. SRIVASTAVA	G.A.
47	A482/23829/2021 (Varanasi) Notice no:2021/22824	RAJESH KESHARI @ RAVINDRA KESHARI VS STATE OF U.P. AND ANOTHER	TRILOKI NATH	G.A.
48	A482/23840/2021 (Gautam Buddh Nagar) Notice no:2021/23226	RITESH GUPTA VS STATE OF U.P. AND ANOTHER	HIRA LAL SINGH(KUSHWAHA)	G.A.
49	A482/23846/2021 (Lalitpur) Notice no:2021/24181	MOHD. SHAKEEL @ DAROGA AND 2 OTHERS VS STATE OF U.P.AND ANOTHER	NANHE LAL TRIPATHI	G.A.
50	A482/23847/2021 (Kushi Nagar) Notice no:2021/20838	SMT. DHANRAJIA @ CHANRAJIA @ CHANDRAWATI VS STATE OF U.P. AND 9 OTHERS	SUNIL KUMAR YADAV	G.A.
51	A482/23848/2021 (Auraiya) Notice no:2021/23302	PRAVIN KUMAR SACHAN VS STATE OF U.P.AND ANOTHER	YOGENDRA KUMAR SRIVASTAVA	G.A.

52		A482/23856/2021 (Sant Kabir Nagar) Notice no:2021/18498	INDAL AND 6 OTHERS VS STATE OF U.P. AND ANOTHER	GANESH KUMAR	G.A.
53		A482/23859/2021 (Bulandshahr) Notice no:2021/23540	ASHRAF VS STATE OF U.P. AND ANOTHER	YOGESH KUMAR	G.A.
54		A482/23875/2021 (Agra) Notice no:2021/23077	SMT. GUDDI DEVI VS STATE OF U.P. AND 5 OTHERS	ALOK SINGH	G.A.
55		A482/23877/2021 (Saharanpur) Notice no:2021/24018	SATISH VS STATE OF U.P. AND ANOTHER	DHIRAJ KUMAR PANDEY	G.A.
56		A482/23891/2021 (Meerut) Notice no:2021/23058	ABHAY KUMAR DUBEY AND ANOTHER VS STATE OF U.P. AND ANOTHER	AMAR JEET UPADHYAY	G.A.
57		CRLRD/1035/2021 (Jalaun) Notice no:2021/3116	PRAMOD KUMAR VS STATE OF U.P. AND ANOTHER	DIVYA OJHA SUSHIL KUMAR	G.A.
58	PO	A227/4553/2021 (Kasganj (kanshiram Nagar)) Notice no:2021/8428	SMT. MANVATI VS STATE OF U.P. AND 4 OTHERS	ARJUN SINGH SOLANKI	G.A.
59		A227/6648/2021 (Mathura) Notice no:2021/11244	JAMUNA PRASAD VS STATE OF U.P. AND 6 OTHERS	VIJIT SAXENA	G.A.
60		A227/6703/2021 (Azamgarh) Notice no:2021/9363	JAWAHAR LAL JAISWAL VS STATE OF U.P. AND 4 OTHERS	YASHPAL YADAV RAVINDRA KUMAR YADAV	G.A.
61		A227/6744/2021 (Varanasi) Notice no:2021/11726	MUNSHI PAL AND ANOTHER VS STATE OF U.P. AND ANOTHER	SR. ADVOCATE MANVENDRA NATH SINGH	G.A.

ADDITIONAL/UNLISTED LIST

For Order

301	PO	HABC/55462/2017 (Firozabad)	RANVEER @ RANUWA THRU HIS FATHER PAPPU VS STATE OF U.P. AND 3 OTHERS	ANANT PRAKASH ASHISH KUMAR OJHA	G.A.
302	PO	HABC/838/2020 (Baghpat)	SMT. PRIYA(CORPUS) AND ANOTHER VS STATE OF U P AND 3 OTHERS	GAURAV SINGH CHAUHAN ANOOP SINGH	G.A.

MATTERS REPORTED BY MEDIATION CENTRE IN WHICH PARTIES DID NOT APPEAR OR ARRIVE AT ANY SETTLEMENT

303	DF	A482/14249/2018 (Meerut)	RAKESH KUMAR GARG AND ANOTHER VS STATE OF U.P. AND ANOTHER	ABHISHEK KUMAR VIVEK KUMAR SINGH	SWETASHWA AGARWAL G.A.
	With	A482-14947-2018 Meerut	ANSHUL GARG AND ANOTHER VS STATE OF U.P. AND ANOTHER	ABHISHEK KUMAR AMIT SHUKLA VIVEK KUMAR SINGH	ANURAG SHARMA SWETASHWA AGARWAL G.A.
304	DF	CRLR/1286/2019 (Kanpur Nagar)	AKHILESH KUMAR GUPTA VS STATE OF U.P. AND ANR.	MANISH DEV	G.A.
305	DF	CRLR/2130/2020 (Moradabad)	MOHD MEHFOOZ ALAM VS STATE OF UP AND ANOTHER	GORAKH NATH MOURYA	MANOJ KUMAR MANISH KUMAR G.A.

CASES IN WHICH LOWER COURT/TRIAL COURT PROCEEDINGS HAVE BEEN STAYED

306	PO	CRLR/413/1991 (Kanpur Nagar)	SMT. SABITA SETH VS STATE AND ANOTHER	DILEEP KUMAR	R.S.MISHRA A.G.A.
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STATE CASES AGAINST PREVENTIVE ACTION AND PROCEEDINGS UNDER CHAPTER VII TO X CR.P.C.

307	PO	CRLR/4005/2017 (Chandauli)	DHUNNU SINGH VS STATE OF U.P. AND ANOTHER	VIRENDRA SINGH	DASHRATH LAL
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REVISION ARISING OUT OF JUVENILE JUSTICE ACT (BAIL)

308	PO	CRLR/507/2021 (Ghaziabad)	ANKIT (MINOR) VS STATE OF UP AND ANOTHER	SHAMS UZ ZAMAN	SANJAY SRIVASTAVA G.A.
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CRIMINAL REVISION U/S 102 OF JUVENILE JUSTICE ACT, 2015

309	PO	CRLR/1944/2021 (Mainpuri)	MAIK @ MILAN (MINOR) VS STATE OF U.P. AND ANOTHER	KULDEEP SINGH YADAV JITENDRA KUMAR MISHRA	G.A.
310	PO	CRLR/82/1991 (Azamgarh)	FAUJDAR VS ANIS AND OTHERS	R.P. SINGH PARIHAR P.N.LAL	AGA OM PRAKASH SINGH R.K.KAKKAR
311	PO	CRLR/1832/2007 (Amroha (jyotiba P Nagar))	SURESH AND OTHERS VS STATE OF U.P.	C.P. SINGH	GOVT. ADVOCATE
312	PO	CRLR/415/2015 (Kanpur Nagar)	SMT. MANJU SHUKLA VS STATE OF U.P. AND ANOTHER	DEEPAK KUMAR VERMA SOMENDRA SINGH S.R. VERMA	ASHISH SRIVASTAVA S.P.SRIVASTAVA GOVT.ADVOCATE
313	LAFP	CRLR/1211/2015 (Mainpuri)	CHIRAUNJI LAL VS STATE OF U.P.2 OTHERS	ASHUTOSH TRIPATHI KAMLESH SINGH	SUSHIL DUBEY G.A.
314	PO	CRLR/2592/2015 (Varanasi)	PRAMENDRA NATH SINGH VS STATE OF U.P. AND 6 OTHERS	S.K. TIWARI	AJAY KUMAR SINGH ASHISH KUMAR SINGH G.A.
315	PO	CRLR/451/2016 (Chitrakoot)	RAJESH VS STATE OF U.P. AND ANOTHER	ASHOK KUMAR RAI MANGLA PRASAD RAI(SENIOR ADV.)	BIR BHAN SINGH G.A.
316	PO	CRLR/812/2016 (Chitrakoot)	SMT. RACHCHU DEVI AND ANOTHER VS STATE OF U.P. AND ANOTHER	SANTOSH KUMAR MISHRA	BHANU DUTT PANDEY AMIT KUMAR SINGH G.A.
317	PO	CRLR/2260/2016 (Bareilly)	SMT. KALPANA GUPTA VS STATE OF U.P. AND ANOTHER	MOHIT SINGH	RAKESH PATI TIWARI G.A.
318	PO	CRLR/1415/2018 (Lalitpur)	AMOD KUMAR SHARMA VS RAJ KUMARI AND ANOTHER	ANIRUDH SHARMA	VED PRAKASH OJHA
319	PO	CRLR/1467/2018 (Budaun)	MOHSIN ALI VS STATE OF U.P. AND ANOTHER	BHARAT SINGH	GUFRAH AHMAD KHAN G.A.
320	PO	CRLR/2485/2018 (Banda)	NASRUDDIN VS STATE OF U.P. AND 2 OTHERS	VIRENDRA SINGH PARMAR	AJAY SINGH G.A.
321	PO	CRLR/3243/2018 (Varanasi)	MAHESH PRASAD SAHANI VS STATE OF U.P. AND 6 OTHERS	AJAY KUMAR SINGH ASHISH KUMAR SINGH	G.A.

322	PO	CRLR/4349/2018 (Azamgarh)	SHIVANAND VS STATE OF U.P. AND ANR.	ANIL KUMAR SRIVASTAVA	SUNIL KUMAR SINGH G.A.
323	PO	CRLR/345/2019 (Kanpur Nagar)	MAHESH VS STATE OF U.P. AND 2 ORS.	LAL MANI TRIPATHI UDAY BHAN	G.A.
324	PO	CRLR/1090/2019 (Azamgarh)	DHARMJEET VS STATE OF U.P. AND ANOTHER	MADAN LAL SRIVASTAVA	G.A.
325	WC	CRLR/1576/2019 (Mau)	AMJAD ALI VS STATE OF U.P. AND ANR.	SHRI NIWASH YADAV	RAMESH CHANDRA TRIPATHI AKHILESH K. DWIVEDI G.A.
326	PO	CRLR/2174/2019 (Kushi Nagar)	KAMLAWATI VS STATE OF U.P.	HRIDAY NARAYAN PANDEY	G.A.
327	PO	CRLR/2401/2019 (Etawah)	YOGESH KUMAR GUPTA VS STATE OF U.P. AND 2 OTHERS	AKASH MISHRA	KULDEEP JOHRI G.A.
328	WC	CRLR/2940/2019 (Budaun)	SULTAN VS STATE OF U.P. AND 2 OTHERS	NAGENDRA KUMAR SINGH RAJESH KUMAR NAMDEV	G.A.
329	PO	CRLR/3109/2019 (Kasganj (kanshiram Nagar))	TRIVENDRA KUMAR VS STATE OF U.P. AND ANR.	SAMRIDDHI UPADHYAYA SADHNA UPADHYAYA SHESHADRI TRIVEDI SANT SHARAN UPADHYAY	SATYAM TIWARI G.A.
330	PO	CRLR/3433/2019 (S.r. Nagar (bhadohi))	RAM ABHILASH DUBEY VS STATE OF U.P. AND 3 OTHERS	SHASHI KANT SINGH	SHREE PRAKASH UPADHYAY G.A.
331	PO	CRLR/3555/2019 (Azamgarh)	MOHAMMAD AKRAM VS STATE OF U.P. AND 7 OTHERS	SNEH RANJAN SHUKLA KASHI NATH SHUKLA	SHIV SHANKAR PD GUPTA G.A.
332	PO	CRLR/4134/2019 (Kanpur Nagar)	SMT. ADITI VS STATE OF U.P. AND ANOTHER	ROSHAN KUMAR SINGH	G.A.
333	PO	CRLR/4837/2019 (Aligarh)	MOHAMMAD NADEEM VS STATE OF U.P. AND 2 OTHERS	GAMBHIR TRIPATHI	HEMENDRA PRATAP SINGH ANSHU SINGH G.A.
334	PO	CRLR/61/2021 (Varanasi)	AJAY YADAV (MINOR) VS STATE OF UP AND ANOTHER	RAI ANANDI PRASAD KRISHNA KUMAR SINGH	MANISH KHARE G.A.
335	PO	CRLR/399/2021 (Kanpur Dehat)	PRANAY @ SHIVAM VS STATE OF U.P. AND ANOTHER	TRIBHUWAN SINGH SANDEEP KUMAR YADAV	G.A.
336	PO	CRLR/923/2021 (Amroha (jyotiba P Nagar))	DESHRAJ VS STATE OF U.P. AND ANOTHER	ARVIND K. PANDEY	SANDEEP KUMAR SRIVASTAVA SHEO RAM SINGH SHASHANK SHEKHAR G.A.
337	PO	CRLR/1353/2021 (Aligarh)	AMIT SHARMA VS STATE OF U.P. AND 3 OTHERS	RAJNISH KUMAR PANDEY SANTOSH KUMAR PANDEY	G.A.
338	PO	CRLR/1711/2021 (Kanpur Nagar)	SMT. SMRITI BAJPAYEE AND ANOTHER VS STATE OF U.P. AND ANOTHER	PRASHANT KUMAR SINGH BIJAY SINGH SACHAN	G.A.
339	PO	CRLR/1808/2021 (Jaunpur)	RAJ KUMARI SAHU VS STATE OF U.P. AND 5 OTHERS	ANITA SINGH DINESH KUMAR MISRA	PARBIND KUMAR TIWARI G.A.
340	PO	CRLR/1863/2021 (Mau)	BABU LAL VS STATE OF U.P. AND ANOTHER	OM PRAKASH RAI ASHISH RAI SUDHEER KUMAR SINGH	ANIL KUMAR YADAV SHIVAM YADAV G.A.

341	PO	CRLR/2163/2021 (Bareilly)	LALA RAM VS STATE OF U.P. AND 2 OTHERS	DUR VIJAY SINGH	SURYA BHAN DUBEY G.A.
342	PO	CRLR/2860/2021 (Ghazipur)	PRAMOD BIND (MINOR) VS STATE OF U.P. AND ANOTHER	AWADHESH KUMAR MALVIYA	G.A.
343	DF	CRLRD/94/2021 (Kanpur Nagar)	HARDEEP SINGH @ BABBU VS STATE OF UP AND ANR.	SANDAL KHANNA RAJ KUMAR KHANNA AMBER KHANNA	DHARMENDRA PRATAP SINGH CHAUHAN SHESH KUMAR SRIVASTAVA G.A.
344	PO	CRLRD/939/2019 (Chitrakoot)	SARVESH TRIPATHI VS STATE OF U.P. AND ANR.	RAJENDRA PRASAD TIWARI SMT ALPANA TIWARI VINAY KUMAR TIWARI	G.A.
345	PO	CRLRD/1068/2019 (Varanasi)	PRABHAT MANGAL VERMA VS STATE OF U.P. AND ANOTHER	ARVIND KUMAR DADHI BAL YADAV	SATISH KUMAR PANDEY G.A.
346	PO	CRLRD/141/2020 (Gorakhpur)	REKHA JAYASWAL AND ANOTHER VS STATE OF U.P. AND 11 OTHERS	LALIT KUMAR SRIVASTAVA PARVAT SINGH	ARVIND PRABODH DUBEY G.A.
347	PO	CRLRD/898/2020 (Chitrakoot)	ANAND KUMAR VS STATE OF U.P. AND ANOTHER	NARENDRA KUMAR TIWARI RADHEY SHYAM SHUKLA	G.A.
348	PO	CRLRD/186/2021 (Bulandshahr)	HARENDRA VS STATE OF UP AND ANOTHER	LAKSHMAN PRASAD OJHA SONU KUMAR TIWARI	VINOD SINGH G.A.
349	PO	CRLRD/862/2021 (S.r. Nagar (bhadohi))	PARVATI AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	AJAY KUMAR SINGH SANTOSH KUMAR SHUKLA	G.A.
350	PO	A227/4960/2020 (S.r. Nagar (bhadohi))	SHIO SHANKAR VS STATE OF U.P. AND ANOTHER	SHASHI RANJAN SRIVASTAVA SUBHASH CHAND KANAUJIA	MANVENDRA NATH SINGH VIRENDRA KUMAR G.A.
351	DF	A482/7156/2007 (Varanasi)	GIRZA SHANKAR JAISWAL VS STATE OF U.P. AND ANOTHER	SUJEET KUMAR	GOVT. ADVOCATE
352	DF	A482/6676/2008 (Saharanpur)	DR. S.K. GUPTA VS STATE OF U.P. AND ANOTHER	SUMIT GOYAL	G.A.
353	DF	A482/6994/2008 (Agra)	AVANEESH KUMAR PACHAURI AND ANOTHER VS STATE OF U.P. AND ANOTHER	K.K. DWIVEDI	DIWAKAR TIWARI GOVT. ADVOCATE
354	DF	A482/18803/2017 (Ghaziabad)	J.K. GOEL AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	ANIL KUMAR ADITYA ABHISHEK TIWARI RAJEEV MISRA	TAPAN KR. MISRA G.A.
355	DF	A482/622/2018 (Varanasi)	KRISHNA KUMAR UPADHYA VS STATE OF U.P. AND ANOTHER	ANKIT KAPOOR ANIL KUMAR BAJPAI KALBE ABBAS	G.A.
356	DF	A482/47024/2018 (Firozabad)	GURMUKH SINGH SAHNI VS STATE OF U.P. AND ANOTHER	NOOR MUHAMMAD WASEEM AKRAM ARAF KHAN YOGESH KUMAR SRIVASTAVA	ARVIND AGRAWAL G.A.
357	DF	A482/14326/2019 (Meerut)	HANEEF AND 8 ORS VS STATE OF U.P. AND ANR	NIPUN SINGH	MOHD IMRAN KHAN G.A.
358	DF	A482/34901/2019 (Chandauli)	IKRAM UDDIN AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	SYED SHAHNAWAZ SHAH FARIDA JAMAL	G.A.
359	DF	A482/42231/2019 (Allahabad)	VINOD PATHAK VS STATE OF U.P. AND ANOTHER	ARVIND KUMAR MISHRA	SANJAY KUMAR YADAV G.A.
360	DF	A482/19058/2020 (Ghaziabad)	JITENDRA KARDAM AND ANOTHER VS STATE OF UP AND ANOTHER	VIKASH CHANDRA TIWARI	ANJIT KUMAR VERMA G.A.

361	DF	A482/10835/2021 (Aligarh)	KUNDAN SINGH THEKEDAR AND ANOTHER VS STATE OF U.P. AND ANOTHER	RAVI PRAKASH SINGH	PRAMIT KUMAR PAL G.A.
362	DF	A482/11236/2021 (Jhansi)	LALARAM CHAURASIA AND ANOTHER VS STATE OF U.P. AND ANOTHER	SUSHIL KUMAR TEWARI BRAHAM SINGH	G.A.
363	DF	A482/12108/2021 (Hapur (panchsheel Nagar))	RAJENDRA AND 5 OTHERS VS STATE OF U.P. AND ANOTHER	RAKESH TRIPATHI I	AWADHESH KUMAR SINGH G.A.
364	DF	A482/13078/2021 (Pilibhit)	SURAJ PAL AND 6 OTHERS VS STATE OF U.P. AND ANOTHER	HARIKESH	G.A.
365	DF	A482/13535/2021 (Kanpur Nagar)	ABHINAV TRIPATHI AND ANOTHER VS STATE OF U.P. AND ANOTHER	ARVIND KUMAR	G.A.
366	DF	A482/13740/2021 (Azamgarh)	RAM BACHAN AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	SHRIKANT SINGH YADAV SHIVAJEE SRIVASTAVA	G.A.
367	DF	A482/13768/2021 (Ballia)	TRILOKI KUMBHAR AND ANOTHER VS STATE OF U.P. AND ANOTHER	ASHOK KUMAR MAURYA	G.A.
368	DF	A482/13802/2021 (Auraiya)	RAM CHANDRA GUPTA AND ANOTHER VS STATE OF U.P. AND ANOTHER	SHIV OM VIKRAM SINGH CHAUHAN RAM OM VIKRAM SINGH CHAUHAN	G.A.

CASES IN WHICH LOWER COURT/TRIAL COURT PROCEEDINGS HAVE BEEN STAYED

369	PO	A482/23898/2007 (Firozabad)	AJAY KUMAR AND OTHERS VS STATE OF U.P. AND ANOTHER	SWAPNIL KUMAR	GOVT. ADVOCATE
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VACATION OF STAY

370	PO	A482/29293/2007 (Kanpur Nagar)	GOPAL DAS GUPTA AND OTHERS VS STATE OF U.P. AND ANOTHER	SARVESH	MAYANK BHUSHAN NATH TRIPATHI ROHIT PANDEY GOVT. ADVOCATE
371	WC	A482/4075/2006 (Bijnor)	MAHENDRA SINGH AND OTHERS VS STATE OF U.P. AND ANOTHER	RAMESH KUMAR SHUKLA	AKASH MANI TRIPATHI GOVT. ADVOCATE
372	PO	A482/5673/2006 (Agra)	SMT. MUNNESH VS STATE OF U.P. AND ANOTHER	SHYAM SINGH SENGAR KR. R.C. SINGH	SHYAM SINGH SENGAR GOVT. ADVOCATE
373	PO	A482/2712/2007 (Agra)	V.K. JAIN VS STATE OF U.P. AND OTHERS	R.P. DWIVEDI	Y.K. SINHA GOVT. ADVOCATE
374	PO	A482/2943/2007 (Agra)	SALEEM JAVED SHEKH @ MOHD. RAFIQUE AND ANOTHER VS STATE OF U.P. AND ANOTHER	RAJESH KUMAR SRIVASTAVA	GOVT. ADVOCATE
375	PO	A482/12202/2007 (Aligarh)	BIRENDRA SINGH AND OTHERS VS STATE OF U.P. AND ANOTHER	JITENDRA PAL SINGH	D. SINGHAL GOVT. ADVOCATE
376	PO	A482/27448/2007 (Meerut)	HARVINDER AND OTHERS VS STATE OF U.P. AND ANOTHER	ANIL MULLICK	P. S. CHAUHAN GOVT. ADVOCATE

377	PO	A482/29285/2007 (Hamirpur)	P.N. PARYA VS STATE OF U.P. AND ANOTHER	RACHNA TIWARI V.B. RAO	GOVT. ADVOCATE
378	PO	A482/29287/2007 (Aligarh)	BHOOP SINGH VS STATE OF U.P. AND ANOTHER	P.C. SRIVASTAVA	GOVT. ADVOCATE
379	PO	A482/29303/2007 (Basti)	OM SHANKAR SINGH VS STATE OF U.P.	B.P. MISHRA SATYENDRA NARAYAN SINGH	GOVT. ADVOCATE
380	PO	A482/29321/2007 (Kanpur Nagar)	SMT. SHAKUNTALA AND OTHERS VS RAMESH CHANDRA	SMT. KOMAL KHARE SOMESH KHARE	GOVT. ADVOCATE
381	PO	A482/45680/2014 (Deoria)	SHAILENDRA GOND VS STATE OF U.P. AND 8 ORS.	PRADEEP KUMAR SHUKLA ANAND KUMAR TRIPATHI DHIRAJ SINGH KEDAR NATH MISHRA MOHAN TIWARI	GOVT. ADVOCATE
382	LAFP	A482/31787/2016 (Gorakhpur)	JITENDRANATH SINGH AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	ASHOK KUMAR TRIPATHI	NEERAJ SINGH G.A.
383	PO	A482/9263/2018 (Mathura)	PAWAN AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	HARISH PRATAP SINGH	G.A.
	With	A482-17865-2017 Mathura	PAWAN SINGH AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	HARISH PRATAP SINGH	G.A.
384	PO	A482/14366/2018 (Baghpat)	JAGJEET SINGH JABBAL VS STATE OF U.P. AND ANOTHER	MAYANK YADAV VIVEK KUMAR SINGH	SANDEEP KUMAR ANIL KUMAR TRIPATHI G.A.
385	LAFP	A482/28954/2018 (Fatehpur)	RAVI MAURYA @ RITENDRA KUMAR VS STATE OF U.P. AND ANOTHER	MAIKU LAL MAURYA VIJAY BAHADUR MAURYA	G.A.
386	PO	A482/31332/2018 (Hathras (mahamaya Nagar))	SMT BEENA AND 4 OTHERS VS STATE OF UP AND ANOTHER	AJAY KUMAR VASHISTHA	LAVESH SHARMA SANJAY KUMAR DUBEY SHAILENDRA G.A.
387	PO	A482/16467/2019 (Varanasi)	MOHAMMAD HANEEF VS STATE OF UP AND ANOTHER	MOHD. ABRAR KHAN	G.A.
388	PO	A482/17360/2019 (Hamirpur)	SMT. LAXMI AND ANOTHER VS STATE OF U.P. AND ANOTHER	HEMANT SHARMA	KESHARI NANDAN SINGH RAJ KISHOR PANDEY G.A.
389	WA	A482/21702/2019 (Hamirpur)	GAURAV NIGAM AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	YOGENDRA NATH RAM AJAY DUBEY HARI BHAWAN PANDEY	RAJA RAM KUSHWAHA J.B. SINGH G.A.
390	PO	A482/29465/2019 (Ghaziabad)	WASEEM SIDDIQUI AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	MOHAMMAD KHALID	PAWAN KUMAR YADAV G.A.
391	WC	A482/42408/2019 (Moradabad)	PRATIBHA @RACHNA AND ANR VS STATE OF U.P. AND ANR	RAVI JHA RAM BAHADUR	KESHARI NATH TRIPATHI HEMANT KUMAR GANESH SHANKER SRIVASTAVA G.A.
392	PO	A482/42843/2019 (Ghazipur)	RAJ NARAYAN VS STATE OF U.P. AND 3 ORS	PREETI YADAV RAMESH CHANDRA YADAV	AWADHESH KUMAR MALVIYA G.A.
393	PO	A482/4214/2020 (Gautam Buddh Nagar)	AJAY YADAV @ TITU VS STATE OF U.P. AND ANOTHER	RAHUL MISHRA SANJAY MISHRA	G.A.

394	WC	A482/12738/2020 (Mathura)	LAKSHMI NARAYAN AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	TRIPATHI B.G. BHAI	PRATAP KANCHAN SINGH G.A.
395	LAFP	A482/20124/2020 (Ghazipur)	AWADESH YADAV AND 9 OTHERS VS STATE OF U.P. AND ANOTHER	KASHI NATH SINGH YADAV	PULAK GANGULY G.A.
396	PO	A482/911/2021 (Varanasi)	CHANDRA KUMAR MISHRA VS STATE OF U.P AND ANOTHER	DAYA SHANKER MANI TRIPAHTI ASHUTOSH MANI TRIPATHI	G.A.
397	PO	A482/3047/2021 (Sonbhadra)	VIMAL PANDEY VS STATE OF U.P. AND 2 OTHERS	A.K. MISHRA	G.A.
398	LAFP	A482/3218/2021 (Fatehpur)	SATYA NARAYAN VS STATE OF U.P. AND ANOTHER	SYED MOHAMMED JAFER HUSAIN SYED WAJID ALI	MANVENDRA SINGH G.A.
399	LAFP	A482/6569/2021 (Varanasi)	ATUL GUPTA AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	SUNIL KUMAR SINGH ABHISHEK KUMAR SINGH	G.A.
400	WC	A482/10844/2021 (Firozabad)	HARISH CHANDRA (NAI) AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	NIRAJ KUMAR SHARMA KULDEEP SINGH YADAV	G.A.
401	LAFP	A482/11202/2021 (Gorakhpur)	KHALID AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	ADYA PRASAD TEWARI	G.A.
402	WC	A482/12313/2021 (Ghaziabad)	CHAKIT MOHAN SHARMA VS STATE OF U.P. AND ANOTHER	ALOK KUMAR SINGH	G.A.
403	PO	A482/12496/2021 (Agra)	PRAVEEN CHAUHAN AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	JAWAHIR YADAV	SANTOSH KUMAR YADAV G.A.
404	PO	A482/15442/2021 (Farrukhabad)	DINESH CHATURVEDI AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	JITENDRA KUMAR MISHRA	CHANDRA PRAKASH PANDEY G.A.
405	WA	A482/15941/2021 (Kaushambi)	MABOOD AHMAD AND ANOTHER VS STATE OF U.P. AND ANOTHER	AJAY PANDEY	DIWAKAR PRASAD TIWARI G.A.
	With	A482-375-2020 Kaushambi	MABOOD AHMAD AND 4 OTHERS VS STATE OF UP AND ANOTHER	AJAY PANDEY	SURESH DHAR DWIVEDI G.A.
406	LAFP	A482/16006/2021 (Chandauli)	RAM PRATAP SINGH AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	ASHUTOSH KUMAR PANDEY	SONU KUMAR TIWARI G.A.

For Admission

CRIMINAL REVISION U/S 102 OF JUVENILE JUSTICE ACT, 2015

407	WC	CRLR/2151/2021 (Kanpur Dehat)	PUTTOO ALIAS PRINCE VS STATE OF U.P. AND ANOTHER	UPENDRA KUMAR PANDEY	CHANDRA NARAYAN MISHRA G.A.
408	PO	CRLR/1210/2021 (Jhansi)	RAMA SHANKAR AGARWAL VS STATE OF U.P.AND 3 OTHERS	MAHESH KUMAR TRIPATHI	G.A.
409	PO	CRLP/1643/2018 (Null)	MAHESH BHATI VS STATE OF U.P.	SANJEEV KUMAR PANDEY DEELIP KUMAR PATHAK	G.A.
410	PO	CRLP/26774/2018 (Varanasi)	KANHAIYA DHAR DUBEY VS STATE OF U.P. AND 04 OTHERS	JEETENDRA KUMAR UPADHYAY ANURODH TRIPATHI	G.A.

411	PO	A227/8037/2019 (Pilibhit)	ANIL KUMAR SINGHAL VS STATE OF U.P. AND ANOTHER	AJAY KUMAR SRIVASTAVA	ARPIT AGARWAL G.A.
412	PO	A482/2654/2021 (Bulandshahr)	RASHID AND ANOTHER VS STATE OF U.P. AND ANOTHER	DHEERAJ KUMAR TIWARI	G.A.
	With	A482-15848-2020 Bulandshahr	MOHD. YASEEN VS STATE OF U.P. AND ANOTHER	DHEERAJ KUMAR TIWARI	G.A.
For Hearing					
413	PO	CRLR/1603/2019 (Meerut)	YASEEN VS STATE OF U.P. AND ANR.	RAM LAKHAN DEOBANSHI	G.A.
414	PO	CRLR/893/2021 (Bulandshahr)	RAJU VS STATE OF U.P. AND ANOTHER	RAJESH KUMAR PANDEY	G.A.
For Final Hearing					
415	PO	CRLR/298/2013 (Mau)	KOMAL AND OTHERS VS STATE OF U.P. AND ANOTHER	L.B. YADAV	RAGHVENDRA PRAKASH RAMESH KUMAR RAMESH CHANDRA YADAV GOVT. ADVOCATE

For Final Disposal

STATE CASES AGAINST PREVENTIVE ACTION AND PROCEEDINGS UNDER CHAPTER VII TO X CR.P.C.

416	PO	CRLR/86/2018 (Basti)	PARVESH KUMAR SINGH VS STATE OF U.P. AND 2 ORS.	RAVINDRA PRAKASH SRIVASTAVA	G.A.
417	PO	CRLR/3656/2019 (Bareilly)	PRAVESH VS STATE OF U.P. AND ANOTHER	SHIVAM SINGH VIJAI KUMAR TIWARI	RAM BAHADUR SINGH G.A.
For Final Hearing/Disposal					
418	PO	CRLP/20474/2010 (Ghaziabad)	M/S DURGA ENTERPRISES AND ANOTHER VS STATE OF U.P. AND ANOTHER	S.D.KAUTILYA	O.P.RAI VIKRANT RANA ANKUR AGARWAL GOVT.ADVOCATE
	With	CRLP-6574-2012 Ghaziabad	M/S DURGA ENTERPRISES AND ANOTHER VS STATE OF U.P. AND ANOTHER	S.D. KAUTILYA	VIKRANT RANA ANKUR AGARWAL O.P. RAI GOVT. ADVOCATE
	With	CRLP-6579-2012 Ghaziabad	M/S DURGA ENTERPRISES AND ANOTHER VS STATE OF U.P. AND ANOTHER	S.D. KAUTILYA	VIKRANT RANA ANKUR AGARWAL O.P. RAI GOVT. ADVOCATE

Application for Orders

419		6/2019 (Recall of Order) in case A482-628- -2002 Decided on 15/07/2019	NAVAB ALI AND OTHERS VS STATE OF U.P. AND OTHERS	MOHD. ASLAM KHAN A. KUMAR SRIVASTAVA	BHUVNESH KUMAR SINGH G.A. GOVT. ADVOCATE
	With	A482/3471/2002 Decide on 06/12/2010	KALEEM and OTHERS VS STATE OF U.P. and ANOTHER---	TAHA BIN ISLAM	GOVT. ADVOCATE
420		3/2021 (stay Extension) in case A482-3422- -2018	SMT. KRISHNA DEVI AND 3 ORS VS STATE OF U.P. AND ANR	RAJEEV KUMAR	G.A.

AT 10:00 AM
(Court No.78)
HON'BLE JUSTICE SAMIT GOPAL

e-Court

FRESH LIST

Fresh

ECOURT CASES.

1	DF E-File	BAIL/20709/2021 (Rampur) Notice no:2021/18251	USMAN VS STATE OF UP	MIRZA ALI ZULFAQAR	SUBHASH CHANDRA PANDEY G.A.
2	E-File (8133 5330 3501)	BAIL/49691/2021 (Budaun) Notice no:2021/45697	VIPIN GUPTA VS STATE OF UTTAR PRADESH THROUGH PRINCIPAL SECRETARY (HOME)	UTKARSH MALVIYA	G.A.
3	E-File	BAIL/49976/2021 (Allahabad) Notice no:2021/46785	RAJENDRA DWIVEDI VS STATE OF UP THROUGH SECRETARY HOME AFFAIR U.P. LUCKNOW	ABHISHEK TIWARI	G.A.
4	PO E-File	ABAIL/18834/2021 (Shamli (prabudh Nagar)) Notice no:2021/18539	IRFAN VS STATE OF U.P THRU SECRETARY HOME GOVT. UP. LKNW.	AVINASH PANDEY	SHRAVANA KUMAR YADAV G.A.
Fresh					
5	DF	BAIL/29796/2021 (Jaunpur) Notice no:2021/26794	HAWALDAR @ DHODHE VS STATE OF U.P. AND ANOTHER	AJEET KUMAR SRIVASTAVA	PRADEEP KUMAR MISHRA G.A.
6	PO	BAIL/35224/2021 (Rampur) Notice no:2021/28768	AKBAR ALI ALIAS BABBU VS STATE OF U.P.	ZAFEER AHMAD	GAURAV SINGH G.A.
7	PO	BAIL/36238/2021 (Jalaun) Notice no:2021/34359	HARISHCHANDRA VS STATE OF U.P.	SALMAN AHMAD	G.A.
8	PO	BAIL/36272/2021 (Chandauli) Notice no:2021/34297	VIJAY PATEL VS STATE OF U.P AND ANOTHER	SUNIL KUMAR PANDEY	ASHUTOSH KUMAR PANDEY G.A.
9	PO	BAIL/36280/2021 (Bijnor) Notice no:2021/35329	NARENDRA VS STATE OF U.P.	MITHILESH KUMAR TIWARI	G.A.
10	PO	BAIL/36298/2021 (Sambhal (bheem Nagar)) Notice no:2021/32116	TARUN@ TARACHAND VS STATE OF U.P.	BHARAT SINGH	G.A.
11	DF	BAIL/40806/2021 (Farrukhabad) Notice no:2021/38113	NIRANJAN LAL DIWAKAR VS STATE OF U.P.	ARUN KUMAR TRIPATHI	G.A.
12	DF	BAIL/41191/2021 (Mau) Notice no:2021/38377	ASLAM @ SONU VS STATE OF U.P.	AJAY KUMAR SHUKLA SANJAY KUMAR SINGH INDRAKESH KUMAR SHARMA	M.S. CHAUHAN G.A.
13	DF	BAIL/41702/2021 (Agra)	SATISH @ KALLU VS STATE OF U.P.	ASHISH GOYAL	G.A.
14	PO	BAIL/42168/2021 (Mathura) Notice no:2021/39217	SHANTI SWAROOP VS STATE OF U.P.	RISHABH AGARWAL	GARUN PAL SINGH G.A.
15	PO	BAIL/42272/2021 (Gorakhpur) Notice no:2021/37427	MATLOOB VS STATE OF U.P.	ADYA PRASAD TEWARI	GAUTAM MOHD. SHAMIM G.A.

16	PO	BAIL/42302/2021 (Bulandshahr) Notice no:2021/38166	RUPENDRA @ KALU VS STATE OF U.P.	RAJRSHI GUPTA SR. ADVOCATE NEERAJ KUMAR SHARMA	G.A.
17	PO	BAIL/42305/2021 (Bareilly) Notice no:2021/38462	SURAJ PAL VS STATE OF U.P.	SUDARSHAN SINGH	G.A.
18	PO	BAIL/42316/2021 (Shamli (prabudh Nagar)) Notice no:2021/35934	GULLU@ SUNEEL VS STATE OF U.P.	POOJA SRIVASTAVA SR. ADVOCATE RENU SINGH	G.A.
19	PO	BAIL/42336/2021 (Mirzapur) Notice no:2021/40009	INDRA JEET @ INDRA KUMAR VS STATE OF U.P.	MOHD. TASLEEM MOHD. SHABBIR	G.A.
20	PO	BAIL/42359/2021 (Jaunpur) Notice no:2021/39819	DAYASHANKAR MISHRA VS STATE OF U.P.	PRATAP KANCHAN SINGH	G.A.
21	PO	BAIL/42360/2021 (Aligarh) Notice no:2021/39901	PANDIT @ DEVENDRA SINGH VS STATE OF U.P.	SUNIL KUMAR KUSHWAHA NARENDRA KUMAR	G.A.
22	PO	BAIL/42389/2021 (Mathura) Notice no:2021/39328	HAKIM SINGH VS STATE OF U.P.	A.K. MISHRA SATI SHANKER TRIPATHI	G.A.
23	PO	BAIL/42409/2021 (Varanasi) Notice no:2021/40244	NITESH PRAJAPATI VS STATE OF U.P.	RAM KUMAR PAL	G.A.
24	PO	BAIL/42411/2021 (Varanasi) Notice no:2021/39158	DEEPU @ DILEEP KUMAR RAJBHAR VS STATE OF U.P.	AJAY KUMAR SRIVASTAVA	G.A.
25	PO	BAIL/42412/2021 (Fatehpur) Notice no:2021/39540	DINESH KUMAR VISHWAKARMA VS STATE OF U.P.	MANVENDRA SINGH	KRISHNAKANT GUPTA VIRENDRA SINGH YADAV G.A.
26	PO	BAIL/42448/2021 (Jhansi) Notice no:2021/36909	PANKAJ RAJPOOT VS STATE OF U.P AND ANOTHER	DEVI PRASAD TRIPATHI MANISH KUMAR PANDEY	G.A.
27	PO	BAIL/42458/2021 (Meerut) Notice no:2021/40082	DINESH VS STATE OF U.P.	RAGHUVANSH CHANDRA RAM JEE SAXENA	G.A.
28	PO	BAIL/42463/2021 (Bareilly) Notice no:2021/40133	BAKHTYAR ALI KASSAR VS STATE OF U.P.	ANIL KUMAR DUBEY CHANDRA BHAN DUBEY	G.A.
29	PO	BAIL/42491/2021 (Firozabad) Notice no:2021/40007	SIPAHIRAM VS STATE OF U.P.	YOGENDRA MISRA AYUSH MISHRA	G.A.
30	PO	BAIL/42494/2021 (Ghazipur) Notice no:2021/36600	SUDHEER RAJBHAR VS STATE OF U.P. AND ANOTHER	ANISH KUMAR SINGH	G.A.
31	PO	BAIL/42530/2021 (Meerut) Notice no:2021/39038	SUHAIL VS STATE OF U.P.	AKHILESH CHANDRA SHUKLA	G.A.
32	PO	BAIL/42552/2021 (Kushi Nagar) Notice no:2021/34137	SHESHMANI SINGH VS STATE OF U.P.	RAJESH KUMAR SINGH	KRISHNA DATTA TIWARI G.A.
33	PO	BAIL/42604/2021 (Moradabad) Notice no:2021/39843	GUL AHMAD @ GULHASAN VS STATE OF U.P. AND ANOTHER	MOHAMMAD JAVED JAVED KHAN	G.A.
34	PO	BAIL/42647/2021 (Kanpur Nagar) Notice no:2021/38887	PRADEEP DIWAKAR VS STATE OF U.P.	SATYA DHEER SINGH JADAUN	G.A.
35	DF- TU	BAIL/45109/2021 (Firozabad) Notice no:2021/42383 TIED UP	ANIL KUMAR @ GHANTOLI VS STATE OF U.P.	NOOR MUHAMMAD YOGESH KUMAR SRIVASTAVA	G.A.

	(BAIL-26865-2019) Firozabad Decided on 12/01/2021	ANIL KUMAR @ GHANTOLI VS STATE OF U.P.		
36	PO BAIL/47478/2021 (Moradabad) Notice no:2021/45637	MOHAMMAD HAFEEZ @ HAFEEZ VS STATE OF U.P.	RUPENDRA KUMAR MISHRA	G.A.
37	PO BAIL/47494/2021 (Lalitpur) Notice no:2021/45969	KOMAL CHANDRA RAI VS STATE OF U.P.	NANHE LAL TRIPATHI	RAKESH KUMAR PANDEY ASHISH KUMAR G.A.
38	PO BAIL/47524/2021 (Gorakhpur) Notice no:2021/40026	VISHWAJEET VS STATE OF U.P.	SANJEEV PATEL	G.A.
39	PO BAIL/47549/2021 (Hapur (panchsheel Nagar)) Notice no:2021/44507	GOVINDA VS STATE OF U.P.	DHARMENDRA KUMAR SINGH DINESH KUMAR MAURYA	DEEPAK RANA G.A.
40	PO BAIL/47560/2021 (Baghpat) Notice no:2021/42137	ARIF VS STATE OF U.P.	RAM RAJ PANDEY	G.A.
41	PO BAIL/47569/2021 (Mainpuri) Notice no:2021/43557	RAJU @ RAJEEV VS STATE OF U.P. AND ANOTHER	ARUN KUMAR SHARMA	G.A.
42	PO BAIL/47582/2021 (Kanpur Nagar) Notice no:2021/40380	MANORAMA @ MOUNI VS STATE OF U.P.	RAMA SHANKAR MISHRA	G.A.
43	PO BAIL/47592/2021 (Fatehpur) Notice no:2021/44903	DHARAM SINGH AILAS DHARMENDRA KUMAR PAL VS STATE OF U.P.	DHIRENDRA KUMAR SRIVASTAVA	AMIT KUMAR SRIVASTAVA G.A.
44	PO BAIL/47603/2021 (Jaunpur) Notice no:2021/43655	GOLU @ KARIYA SONKAR VS STATE OF U.P. AND ANOTHER	DHARMENDRA KUMAR SINGH	G.A.
45	PO BAIL/47610/2021 (Aligarh) Notice no:2021/45755	FIROZ VS STATE OF U.P.	ASHUTOSH KUMAR MISHRA	G.A.
46	PO BAIL/47630/2021 (Kannauj) Notice no:2021/40503	MANJEET SINGH VS STATE OF U.P.	VINAY BHUSHAN UPADHYAY	PRAVIN KUMAR G.A.
47	PO BAIL/47643/2021 (Etah) Notice no:2021/44832	GAURAV VS STATE OF U.P.	SR. ADVOCATE DR. AKHILESH KUMAR	G.A.
48	PO BAIL/47668/2021 (Shahjahanpur) Notice no:2021/45582	RAMPUT @ MANOJ VS STATE OF U.P.	SUDHAKAR YADAV	G.A.
49	PO BAIL/47671/2021 (Bulandshahr) Notice no:2021/44849	RAJU @ RAJEEV VS STATE OF U.P.	SANJAY BABU KESHERWANI SHYAM BABU VAISH	G.A.
50	PO BAIL/47750/2021 (Varanasi) Notice no:2021/34968	VEERU VS STATE OF U.P.	SURAJ KUMAR SINGH	G.A.
51	BAIL/49645/2021 (Mau) Notice no:2021/47079	RAVINDRA YADAV VS STATE OF U.P.	DHARMENDRA KUMAR SINGH	G.A.
52	BAIL/49677/2021 (Maharajganj) Notice no:2021/44311	ABHAY SINGH VS STATE OF U.P. AND ANOTHER	AJAY MISHRA SHRI KRISHNA MISHRA	G.A.
53	BAIL/49679/2021 (Allahabad) Notice no:2021/47380	TEERATH PASI VS STATE OF U.P.	ARVIND KUMAR SINGH	G.A.
54	BAIL/49693/2021 (Aligarh) Notice no:2021/47101	YOGESH VERMA @ RAJA VS STATE OF U.P.	RAJESH KUMAR GAUTAM	G.A.

55	BAIL/49710/2021 (Deoria) Notice no:2021/35368	SURENDRA SAHNI VS STATE OF U.P.	AMRESH KUMAR TIWARI PANKAJ KUMAR SHUKLA	G.A.
56	BAIL/49730/2021 (Sambhal (bheem Nagar)) Notice no:2021/47586	KHURSHIDA @ KHURSHID BEGUM @ ANOTHER VS STATE OF U.P. AND ANOTHER	SANTOSH KUMAR GUPTA	G.A.
57	BAIL/49744/2021 (Saharanpur) Notice no:2021/43546	MOSIM VS STATE OF U.P.	SANTOSH KUMAR TIWARI	G.A.
58	BAIL/49773/2021 (Pilibhit) Notice no:2021/47453	MANGLI VS STATE OF U.P.	SUNEEL KUMAR	G.A.
59	BAIL/49826/2021 (Allahabad) Notice no:2021/47555	ANURAG KUMAR VS STATE OF U.P.	MANOJ KUMAR TIWARI SUDHAKAR SHUKLA	G.A.
60	BAIL/49854/2021 (Varanasi) Notice no:2021/47644	PAPPU MISHRA VS STATE OF U.P.	YOGESH KUMAR TIWARI	G.A.
61	BAIL/49876/2021 (Ghaziabad) Notice no:2021/47635	RAHUL TYAGI VS STATE OF U.P.	BHAVYA SAHAI	G.A.
62	BAIL/49895/2021 (Jaunpur) Notice no:2021/47878	SANJEEV KUMAR DUBEY VS STATE OF U.P. AND 3 OTHERS	J.B. SINGH MAYANK MISHRA	G.A.
63	PO ABAIL/9774/2021 (Etah) Notice no:2021/8301	PRIYANK ARUN VS STATE OF U.P. AND ANOTHER	BINOD KUMAR TRIPATHI	G.A.
64	PO ABAIL/15943/2021 (Gorakhpur) Notice no:2021/15490	SUGREEV PRASAD PANDEY VS STATE OF U.P. AND ANOTHER	ANIL KUMAR PANDEY	G.A.
65	PO ABAIL/17936/2021 (Pilibhit) Notice no:2021/17941	NAUSHAD AHMAD VS STATE OF U.P. AND ANOTHER	PRADEEP KUMAR SINGH	G.A.
66	PO ABAIL/17957/2021 (Saharanpur) Notice no:2021/17582 2021/17582	SHAHNAWAJ VS STATE OF U.P.	RIZWAN ULLAH SIDDIQUI	G.A.
67	DF ABAIL/18383/2021 (Gautam Buddh Nagar) Notice no:2021/18638	DINESH SHUKLA VS STATE OF U.P. AND ANOTHER	ABHINAV MISHRA SANTOSH KUMAR SHUKLA	SURENDRA KUMAR JAISWAL RAGHVENDRA YADAV G.A.
68	ABAIL/19069/2021 (Sant Kabir Nagar) Notice no:2021/18922	ASAHAD @ CHUNNU VS STATE OF U.P.	RAM ASHISH YADAV	G.A.
69	ABAIL/19083/2021 (Azamgarh) Notice no:2021/18513	USHA DEVI VS STATE OF U.P.	SAMEER YADAV BABU RAM YADAV	G.A.
70	ABAIL/19094/2021 (Gorakhpur) Notice no:2021/19427	SALONI @ SONI VS STATE OF U.P.	UPENDRA KUMAR MISHRA	G.A.
71	ABAIL/19098/2021 (Saharanpur) Notice no:2021/19437	NAVEEN AND 2 OTHERS VS STATE OF U.P.	GOVIND SARAN HAJELA	G.A.
72	ABAIL/19103/2021 (Kausambi) Notice no:2021/19426	RAMANUJ @ SHEELU VS STATE OF U.P.	DEEPAK KUMAR TRIPATHI	G.A.
73	ABAIL/19120/2021 (Varanasi) Notice no:2021/19299	GOVIND LAL AND 2 OTHERS VS STATE OF U.P.	MANOJ KUMAR PANDEY	G.A.

ADDITIONAL/UNLISTED LIST

For Order

ECOURT CASES.

301	PO E-File	BAIL/24352/2021 (Azamgarh)	AWDHESH YADAV VS STATE OF U.P.	SANJAY KUMAR YADAV	
302	PO E-File	BAIL/27028/2021 (Rampur) (BAIL-2345-2020) Rampur Decided on 24/09/2020	MAMTA RANI VS STATE OF U.P. MAMTA RANI VS STATE OF U.P.	NARENDRA KUMAR PANDEY POOJA SRVASTAVA	
303	PO E-File	ABAIL/1771/2021 (Gautam Buddh Nagar)	AKSHAT JAIN VS UNION OF INDIA THROUGH SECRETARY MINISTRY OF FINANCE AND ANOTHER	SOMYA CHATURVEDI GOPAL SWARUP CHATURVEDI (SENIOR ADV.) KANDARP SRIVASTAVA	DILEEP CHANDRA MATHUR A.S.G.I.
304	PO E-File	ABAIL/13396/2021 (Allahabad) 0377 6840)	KARTIKEY SINGH AND 2 OTHERS VS STATE OF U.P.	KUNJESH KUMAR DUBEY KRISHNA KUMAR SHUKLA	
For Order					
305	DF	BAIL/18010/2021 (Meerut) (BAIL-4753-2020) Meerut Decided on 05/02/2020	RAJA VS STATE OF U.P. RAJA VS STATE OF U.P.	AMIT DAGA RAM JEE SAXENA RAGHUVANSH CHANDRA	G.A.

BAILS UNDER POCSO ACT

306	WC	BAIL/44641/2018 (Budaun) (BAIL-27814-2017) Budaun Decided on 08/08/2017	ANIL VS STATE OF U.P. ANIL VS STATE OF U.P.	ABHAY RAJ SINGH	G.A.
307	PO	BAIL/17042/2017 (Fatehpur) (BAIL-5594-2017) Fatehpur Decided on 20/02/2017	AMRISH SINGH @ PAPPU VS STATE OF U.P. AMRISH @ PAPPU VS STATE OF U.P.	RAHUL PANDEY BALENDRA KUMAR SINGH	PRAMOD KUMAR SINGH SHIVAKANT G.A.
308	PO	BAIL/46719/2017 (Shahjahanpur)	KAMRAJ VS STATE OF U.P.	RADHEY SHYAM SHUKLA VIPUL SHUKLA RAM JANAM SHAHI	ANUPAM TRIPATHI G.A.
309	PO	BAIL/6911/2018 (Agra)	SANJU VS STATE OF U.P.	PANKAJ DWIVEDI	RAM JATAN YADAV G.A.
310	PO	BAIL/42330/2018 (Mainpuri)	RAJU @ PRADEEP VS STATE OF U.P.	YOGESH KUMAR SRIVASTAVA SHIVAM YADAV MANOJ KUMAR YADAV VIDHU BHUSHAN SINGH RUDRA PRATAP PANDEY SARVESHWAR SINGH	ARUN KUMAR SHARMA G.A.
311	PO	BAIL/49188/2018 (Chandauli)	LALOO @ SATYA NARAIN MAURYA VS STATE OF U.P.	AMIT DAGA ABHISHEK KUMAR JAISWAL SAROJ KUMAR TRIPATHI	G.A.

		(BAIL-12525-2018) Chandauli Decided on 09/04/2018	LALOO @ SATYA NARAIN MAURYA VS STATE OF U.P.		
312	PO	BAIL/872/2019 (Hathras (mahamaya Nagar))	ANAND TOMAR VS STATE OF U.P.	SARVESH KUMAR DUBEY RADHEY SHYAM SINGH GANESH SHANKAR DUBEY RAHUL KUMAR SHARMA R.P.S. CHAUHAN	G.A.
313	PO	BAIL/8727/2019 (Etah)	KAMAL VS STATE OF U.P.	PANKAJ KUMAR MISHRA SARVESH KUMAR DUBEY SATYENDRA NARAYAN SINGH	RAJ NARAYAN GUPTA G.A.
314	PO	BAIL/9728/2019 (Allahabad)	VIJAY YADAV VS STATE OF U.P.	R. P. SINGH PARIHAR RAJESH SHANKAR SRIVASTAVA	SANJAI SRIVASTAVA G.A.
315	PO	BAIL/9847/2019 (Kaushambi)	SUNIL KUMAR SHARMA VS STATE OF U.P.	AKHILESH	G.A.
316	PO	BAIL/10996/2019 (Azamgarh)	RAVI KANT SINGH VS STATE OF U.P.	SUBHASH CHANDRA TIWARI SWATI AGRAWAL SRIVASTAVA ANOOP KUMAR	G.A.
317	PO	BAIL/15060/2019 (Mathura)	BOBBY @ VIVEK VS STATE OF U.P.	KARTIKEY SINGH RONAK CHATURVEDI	GAURI SHANKER MISHRA G.A.
318	PO	BAIL/15603/2019 (Hathras (mahamaya Nagar))	BHURA VS STATE OF U.P.	PRADEEP KUMAR MISHRA SANJAY KUMAR DUBEY	G.A.
319	PO	BAIL/16279/2019 (Allahabad)	MANISH KUMAR @ GULFI VS STATE OF U.P.	CHHOTAI RAM YADAV AMLENDU MAYA SHUKLA PREET PAL SINGH RATHORE	G.A.
320	PO	BAIL/17446/2019 (Gorakhpur)	SHANKER VS STATE OF U.P.	SUMIT KUMAR SRIVASTAVA	G.A.
321	PO	BAIL/19353/2019 (Gorakhpur)	SHEKHAR @ CHANDRA SHEKHAR VS STATE OF U.P.	R S DUBEY SAVITA DUBEY PANDEY BALKRISHNA ASHWANI KUMAR MISHRA	G.A.
322	PO	BAIL/22832/2019 (Gorakhpur)	VIRJU CHAUDHARY VS STATE OF U.P.AND ANOTHER	SANDEEP KUMAR CHATURVEDI NAR SINGH	MANOJ KUMAR SURENDRA MOHAN MISHRA G.A.
323	PO	BAIL/24279/2019 (Chandauli)	AMIT KUMAR SRIVASTAVA VS STATE OF U.P.	AMIT KUMAR SRIVASTAVA DHIRENDRA KUMAR SRIVASTAVA	G.A.
324	PO	BAIL/25107/2019 (Maharajganj)	RAJARAM CHAURASIYA VS STATE OF U.P.	PRADEEP KUMAR	G.A.
325	PO	BAIL/36785/2019 (Azamgarh)	RAKESH YADAV VS STATE OF U.P.	R.K.PARAMHANS SINGH	G.A.
326	PO	BAIL/39335/2019 (Fatehpur)	JITENDRA SINGH VS STATE OF U.P.	LALLU SINGH SATYA SINHA	G.A.
		(BAIL-29989-2015) Fatehpur Decided on 21/09/2015	JITENDRA SINGH VS STATE OF U.P.		
		(BAIL-21762-2016) Fatehpur Decided on 07/03/2017	JITENDRA SINGH VS STATE OF U.P.		
327	PO	BAIL/39791/2019 (Meerut)	ASHEESH @ GOLU @ BALWAN SINGH VS STATE OF U.P. AND ANOTHER	AVNISH KUMAR SRIVASTAVA MOHIT KUMAR SINGH	MOHD. KHALIL G.A.

328	PO	BAIL/40544/2019 (Allahabad)	PANCH LAL @ RAMESHWAR PAL VS STATE OF U.P.	SWATI AGRAWAL SRIVASTAVA PRASHANT KUMAR SINGH	G.A.
		(BAIL-19093-2015) Allahabad Decided on 29/05/2015	PANCH LAL @ RAMESHWAR PAL VS STATE OF U.P.		
		(BAIL-17071-2016) Allahabad Decided on 11/07/2016	PANCH LAL @ RAMESHWAR PAL VS STATE OF U.P.		
329	PO	BAIL/40792/2019 (Basti)	SHASHI KAPOOR ALIAS BHAIYA LAL VS STATE OF U.P.	BRAJESH KUMAR SINGH TRIPATHI B.G. BHAI ANOOP KUMAR FAIZAN SIDDIQUI PRAMOD KUMAR SINGH	KARTIKEY SINGH MAYA PATI PANDEY G.A.
	With	BAIL-40764-2019 Siddharth Nagar	RAMESH VS STATE OF U.P.	SHESH NATH BHATT AWADHESH KUMAR SHARMA	DHIRENDRA KUMAR VERMA G.A.
330	PO	BAIL/44389/2019 (Ballia)	JAWAHAR VERMA AND ANOTHER VS STATE OF U.P.	DHARMENDRA PRASAD PRADEEP SINGH SENGAR ASHUTOSH SRIVASTAVA	G.A.
331	PO	BAIL/44448/2019 (Rampur)	SHIV KUMAR VS STATE OF U.P.	MAHENDER PAL SINGH YADAV AVANEESH KUMAR UPADHYAY DAN BAHADUR VIKAS SRIVASTAVA KRISHNA KUMAR PATEL	G.A.
332	PO	BAIL/50519/2019 (Gautam Buddh Nagar)	NARENDRA VS STATE OF U.P.	RAJNISH KUMAR	G.A.
333	PO	BAIL/51319/2019 (Bijnor)	GAFFAR VS STATE OF U.P.	DIWAN SAIFULLAH KHAN VINOD KUMAR TIRPATHI ABHISHEK ANKUR CHAURASIA	BIRENDRA KUMAR MISHRA G.A.
334	PO	BAIL/52512/2019 (Bulandshahr)	JAGDISH SINGH VS STATE OF U.P.	ASHUTOSH AJAY KUMAR DEVESH KUMAR SHUKLA DHARMESH KUMAR SHUKLA GYAN PRAKASH MISHRA	VIJAY KUMAR MAHENDRA G.A.
335	PO	BAIL/3372/2020 (Bulandshahr)	RUPESH VS STATE OF U.P.	PUSHPENDRA SINGH	RAJ KUMAR SINGH G.A.
336	PO	BAIL/9809/2020 (Hapur (panchsheel Nagar)) (BAIL-3370-2017) Hapur (panchsheel Nagar) Decided on 30/01/2017	DABBU ALIAS NARESH VS STATE OF U.P. DABBU @ NARESH VS STATE OF U.P.	AWADHESH KUMAR SINGH ABHAI KUMAR SINGH	ANKUR TONDON G.A.
337	PO	BAIL/10697/2020 (Agra)	ANEES VS STATE OF U.P.	RAJRSHI GUPTA SHAMBHAWI SHUKLA CHANDAN SHARMA	G.A.
338	PO	BAIL/15027/2020 (Meerut)	PRADEEP VS STATE OF U.P.	KAMESHWAR SINGH	G.A.
339	PO	BAIL/17430/2020 (Sambhal (bheem Nagar))	RAJENDRA SINGH VS STATE OF U.P.	VIJAY KUMAR KUSHWAHA ATHARVA DIXIT ASHWINI KUMAR AWASTHI RAM CHANDRA YADAV	G.A.
340	WC	BAIL/20268/2020 (Bulandshahr) (BAIL-23919-2020) Bulandshahr Decided on 01/11/2021	RASHID VS STATE OF U.P. SAHID VS STATE OF U.P.	PANKAJ KUMAR TYAGI SUNIL KUMAR	D.M.TRIPATHI G.A.

341	PO	BAIL/20376/2020 (Kushi Nagar)	CHHATHU RAJBHAR VS STATE OF U.P.	SUNIL KUMAR TIWARI ARUN KUMAR	G.A.
342	PO	BAIL/20738/2020 (Basti)	DHARMENDRA CHAUDHARY VS STATE OF U.P.	AKHILESH KUMAR MISHRA	G.A.
343	PO	BAIL/23201/2020 (Bulandshahr)	RAVI VS STATE OF U.P. AND ANOTHER	ARVIND KUMAR DIXIT PANKAJ KUMAR TYAGI	G.A.
344	PO	BAIL/23975/2020 (Shahjahanpur)	PRADEEP VS STATE OF U.P.	OM NARAYAN PANDEY SURESH DHAR DWIVEDI	G.A.
345	PO	BAIL/25766/2020 (Varanasi)	SATYA PRAKASH SINGH CHAUHAN VS STATE OF U.P.	SATYA PRAKASH MISHRA ANANT PRAKASH MISHRA AMIT MISRA SHAIENDRA KUMAR SINGH	G.A.
346	PO	BAIL/26017/2020 (Moradabad)	SONU ALIAS SUNIL VS STATE OF U.P.	ATUL KUMAR SINGH	G.A.
347	PO	BAIL/26444/2020 (Gautam Buddh Nagar)	DEEPAK VS STATE OF U.P.	DURGESH KUMAR SINGH ABHISHEK GUPTA ANIL KUMAR RAI	G.A.
348	PO	BAIL/26687/2020 (Mathura)	OM PRAKASH VS STATE OF U.P.	AJIT KUMAR PRADEEP KUMAR TIWARI RAJESH KUMAR DUBEY PRAKHAR SARAN SRIVASTAVA PRADEEP KUMAR RAI RAM BEHARI SAXENA	G.A.
349	PO	BAIL/28373/2020 (Fatehpur)	PRIYANSHU VS STATE OF U.P.	KAMLESH KUMAR DWIVEDI MANVENDRA SINGH ANOOP KUMAR PANDEY	RAHUL MISHRA G.A.
350	PO	BAIL/28404/2020 (Maharajganj)	SAGAR VS STATE OF U.P.	SANTOSH KUMAR TIWARI	G.A.
351	PO	BAIL/29360/2020 (Saharanpur)	AZEEM VS STATE OF U.P.	VINOD KUMAR UPADHYAY ATUL KUMAR MOHIT KUMAR	ABHAY PRATAP SINGH NASIR HUSSAIN G.A.
352	PO	BAIL/30094/2020 (Sant Kabir Nagar)	SURAJ SINGH VS STATE OF U.P. AND A	DHARMENDRA KUMAR SINGH RAVINDRA PRAKASH SRIVASTAVA	PRAKASH VEER TRIPATHI DEEPAK KUMAR TRIPATHI G.A.
353	PO	BAIL/30406/2020 (Saharanpur) (BAIL-41361-2018) Saharanpur Decided on 31/10/2018	ANUJ KUMAR VS STATE OF U.P. ANUJ KUMAR VS STATE OF U.P.	RAVI YADAV DHARM PAL YADAV CH. DIL NISAR	G.A. G.A.
354	PO	BAIL/30548/2020 (Etah)	BABLU VS STATE OF U.P.	NIRBHAY SINGH	ANIL KUMAR PANDEY G.A.
355	PO	BAIL/31630/2020 (Shahjahanpur)	SANDEEP VS STATE OF U.P.	OM NARAYAN PANDEY ANURAG KUMAR PANDEY	R.L. VARMA CHANDRA BHUSHAN VERMA G.A.
356	PO	BAIL/32007/2020 (Aligarh)	AMIT BHASKAR VS STATE OF U.P.	AMIT MISRA AJAY KUMAR VASHISTHA	G.A.
357	WC	BAIL/33821/2020 (Meerut)	UBED ULLAH VS STATE OF U.P.	SADAFUL ISLAM JAFRI	MERAJ AHMAD KHAN G.A.
358	PO	BAIL/34866/2020 (Lalitpur)	RAJVEER TRIPATHI @ O.P TRIPATHI VS STATE OF U.P.	ASHUTOSH SRIVASTAVA SANDEEP KUMAR SHRIVASTAVA RAMANAND GUPTA HANUMAN PRASAD KUSHWAHA	G.A.

359	PO	BAIL/34990/2020 (Agra)	DASRATH VS STATE OF U.P AND ANOTHER	MAHENDRA TRIPATHI JITENDRA KUMAR RAVI PRAKASH SRIVASTAVA	G.A.
360	PO	BAIL/35924/2020 (Deoria)	SHYAM NARAIN VS STATE OF U.P.	PRAKASH SHARMA VIJAY KUMAR DUBEY CHANDRA PRAKASH MISRA	G.A.
361	PO	BAIL/37363/2020 (Muzaffar Nagar)	MOHIT KUMAR @ KALA VS STATE OF UP	MOHIT KUMAR ANIL KUMAR SHUKLA	G.A.
362	PO	BAIL/38795/2020 (Kanpur Dehat)	RINKU YADAV @ SANDEEP KUMAR VS STATE OF U.P.	HARI NATH CHAUBEY RAJESH SINGH	G.A.
363	PO	BAIL/39092/2020 (Hamirpur)	RAM VILAS VS STATE OF U.P.	SUDHIR KUMAR SINGH PARMAR SUNIL KUMAR TIWARI PULAK GANGULY VIRENDRA SINGH PARMAR	BIPIN KUMAR G.A.
364	PO	BAIL/40597/2020 (Siddharth Nagar)	MOHAN VS STATE OF U.P AND ANOTHER	AMZAD RZA MOHAMMAD MUSTAFA	G.A.
365	PO	BAIL/41139/2020 (Mathura)	LAL MOHAMMAD VS STATE OF U.P. AND ANOTHER	SHAMBHU MANI TRIPATHI PRAVEEN KUMAR SHUKLA DINESH KUMAR SINGH AJAY DUBEY	G.A.
366	PO	BAIL/41270/2020 (Meerut)	RIZWAN VS STATE OF U.P.	PRABHA SHANKER MISHRA INDAR KUMAR CHAUBEY SHARDA VISHWAKARMA ADESH KUMAR	DINESH KUMAR TRIPATHI SIDDHARTH BAGGA G.A.
367	PO	BAIL/41579/2020 (Bulandshahr)	JITENDRA @ CHINTU VS STATE OF U.P. AND ANOTHER	RAM SUPHAL SHUKLA SHIV MURTI KUSHWAHA	RAMA SHANKAR MISHRA G.A.
368	PO	BAIL/41603/2020 (Mirzapur)	PARAS VS STATE OF U.P AND ANOTHER	SUNIL KUMAR SINGH RASHID ALI ULAJHAN SINGH BIND ANIL KUMAR PANDEY	PREETI DWIVEDI ASHOK KUMAR SINGH G.A.
369	PO	BAIL/42927/2020 (Azamgarh)	DHARMENDRA VS STATE OF U.P.	KUBER SINGH YADAV SATYA DHEER SINGH JADAUN AMIT KUMAR CHAUHAN	G.A.
370	PO	BAIL/43774/2020 (Bareilly)	NASIR VS STATE OF U.P.	SUSHIL KUMAR KUSHWAHA AMAR BAHADUR MAURYA	SUDHIR KUMAR TIWARI G.A.
371	PO	BAIL/44473/2020 (Agra)	DEVESH KUMAR VS STATE OF U.P.	VISHVENDRA SINGH LALIT KUMAR MISRA	G.A.
372	PO	BAIL/45964/2020 (Ghaziabad)	AKASH VS STATE OF U.P.	RAMESH KUMAR PANDEY	G.A.
373	PO	BAIL/46285/2020 (Chitrakoot)	DR. HARISHCHANDRA DINKAR VS STATE OF U.P.	UMESH KUMAR DESHRAJ GARG	G.A.
374	PO	BAIL/46398/2020 (Shahjahanpur)	ADITYA VS STATE OF U.P.	RADHEY SHYAM SHUKLA ANUJ BAJPAI	G.A.
375	PO	BAIL/48531/2020 (Sambhal (bheem Nagar))	JAGDEESH VS STATE OF U.P.	PRAVEEN KUMAR	G.A.
376	PO	BAIL/49002/2020 (Kasganj (kanshiram Nagar))	SUGREEV VS STATE OF U.P.	AJAY KUMAR VASHISTHA	JAI PRAKASH SINGH G.A.
377	PO	BAIL/49123/2020 (Mainpuri)	AKHLESH VS STATE OF U.P.	ALKESH SINGH	G.A.
		(BAIL-23846-2018) Mainpuri Decided on 28/06/2018	AKHLESH VS STATE OF U.P.		

	(BAIL-362-2020) Mainpuri Decided on 23/01/2020	AKHLESH VS STATE OF U.P.		
378	PO BAIL/372/2021 (Kushi Nagar)	JITENDRA GUPTA VS STATE OF U.P. AND ANOTHER	ANOOP KUMAR SINGH	G.A.
379	PO BAIL/1225/2021 (Ghaziabad)	RAHUL DEV TYAGI VS STATE OF U.P.	PRABHA SHANKER MISHRA MANOJ KUMAR DUBEY	SHIVA TRIPATHI G.A.
380	PO BAIL/1397/2021 (Kanpur Dehat)	RAJENDRA YADAV VS STATE OF U.P.	SANJAY KUMAR SRIVASTAVA	G.A.
	(BAIL-17723-2014) Kanpur Dehat Decided on 23/05/2014	RAJENDRA YADAV VS STATE OF U.P.		
	(BAIL-807-2017) Kanpur Dehat Decided on 03/03/2017	RAJENDRA YADAV VS STATE OF U.P.		
381	PO BAIL/3155/2021 (Allahabad)	PANKAJ KUMAR VS STATE OF U.P. AND ANOTHER	MOHD. AFZAL	ARVIND KUMAR TRIVEDI G.A.
382	PO BAIL/4182/2021 (Chitrakoot)	SALEEM@ BHADDA VS STATE OF U.P. AND ANOTHER	MANOJ KUMAR MISHRA	G.A.
383	PO BAIL/4216/2021 (Farrukhabad)	SMT. GIRIJA DEVI VS STATE OF U.P.	SATENDRA SINGH MUKESH KUMAR	G.A.
384	PO BAIL/4344/2021 (Meerut)	SHIVA RANA VS STATE OF U.P.	BALRAM SINGH RABINDRA BAHADUR SINGH	SATYAM NARAYAN G.A.
385	PO BAIL/4905/2021 (Azamgarh)	ANKIT VS STATE OF U.P.	SITARAM YADAV	JANARDAN YADAV G.A.
386	PO BAIL/7098/2021 (Kannauj)	CHHANNU CHATURVEDI @ SHIVENDRA KUMAR VS STATE OF U.P.	MAHENDRA KUMAR YADAV VINOD KUMAR YADAV	G.A.
387	PO BAIL/7610/2021 (Sambhal (bheem Nagar))	ANNU SHARMA @ ANUJ KUMAR SHARMA VS STATE OF U.P.	DEEPAK KUMAR BHARAT SINGH	KRISHNA KANT YADAV SANTOSH KUMAR GUPTA G.A.
388	PO BAIL/8469/2021 (Hapur (panchsheel Nagar))	SARFARAZ VS STATE OF U.P.	MOHD. ASLAM AWADHESH KUMAR MISHRA EHTESHAM AKHTAR	G.A.
389	PO BAIL/8865/2021 (Kaushambi)	DEEPAK VS STATE OF U.P. AND ANOTHER	AWADHESH KUMAR PANDEY DEEPAK KUMAR TRIPATHI AJIT KUMAR	G.A.
390	PO BAIL/9055/2021 (Kasganj (kanshiram Nagar))	SATYA PRAKASH VS STATE OF U.P.	PREM SAGAR VERMA DINESH KUMAR SHUKLA	G.A.
391	PO BAIL/9367/2021 (Muzaffar Nagar)	CHAND @ KASIM VS STATE OF U.P.	SHESHADRI TRIVEDI RAJ KUMAR SINGH	G.A.
392	PO BAIL/9453/2021 (Bulandshahr)	VAKEEL VS STATE OF U.P. AND ANOTHER	M.C. SINGH DUSHYANT SINGH	RAMA SHANKAR MISHRA G.A.
393	PO BAIL/10875/2021 (Bareilly)	PRAVESH VS STATE OF U.P.	DHIRESH KUMAR	G.A.
	(BAIL-45813-2018) Bareilly Decided on 30/11/2018	PRAVESH AND ANOTHER VS STATE OF U.P.		

	(BAIL-11029-2020) Bareilly Decided on 10/12/2020	SURESH VS STATE OF U.P.		
394	PO BAIL/11579/2021 (Lalitpur)	CHANDAN VS STATE OF U.P. AND ANOTHER	D.C. DWIVEDI	G.A.
395	PO BAIL/12613/2021 (Firozabad)	SUGRIV VS STATE OF U.P.	ANITA SINGH PREM BABU VERMA	G.A.
396	PO BAIL/14618/2021 (Auraiya)	ASHOK KUMAR CHAK VS STATE OF U.P.	SANJAY SINGH DILIP KUMAR GOSWAMI	G.A.
397	PO BAIL/14792/2021 (Saharanpur)	NIRAJ VS STATE OF U.P.	SAYEED SAIF ULLAH SUFIA SABA	G.A.
398	PO BAIL/14820/2021 (Mathura)	UPENDRA PAL SINGH VS STATE OF U.P.	ALPIKA SRIVASTAVA NEERAJ SRIVASTAVA	G.A.
	(BAIL-33886-2017) Mathura Decided on 11/07/2019	UPENDRA PAL SINGH VS STATE OF U.P.		
399	PO BAIL/14941/2021 (Kushi Nagar)	NAGINA DEVI VS STATE OF U.P.	VIMAL KUMAR PANDEY	G.A.
400	PO BAIL/14980/2021 (Bulandshahr)	RAKESH VS STATE OF U.P.	SANJAY SINGH	DILIP KUMAR GOSWAMI G.A.
401	PO BAIL/15186/2021 (Allahabad)	SURAJ PATEL @ LODI VS STATE OF U.P.	GAURAV KAKKAR	DEVASHISH MITRA G.A.
402	PO BAIL/15399/2021 (Mathura)	LALCHAND VS STATE OF U.P.	ANJU KUSHWAHA PRAMOD KUMAR SINGH	G.A.
403	PO BAIL/16644/2021 (Bijnor)	SHAKIR VS STATE OF U.P. AND ANOTHER	RAJENDRA KUMAR SINGH	G.A.
404	PO BAIL/17643/2021 (Moradabad)	SONU VS STATE OF U.P.	ISHWAR CHANDRA TYAGI	G.A.
405	PO BAIL/20281/2021 (Ghazipur)	SUNIL YADAV VS STATE OF U.P. AND ANOTHER	KAMLESH KUMAR YADAV	BHAGWAN SINGH YADAV G.A.
406	PO BAIL/20672/2021 (Fatehpur)	DHIRAJ SINGH @ SANTOSH VS STATE OF U.P. AND ANOTHER	GYANENDRA KUMAR MISHRA ARUN KUMAR BAJPAI ABHISHEK TIWARI	MANVENDRA SINGH G.A.
407	PO BAIL/21123/2021 (Pilibhit)	VIJAY VS STATE OF U.P.	JAVED HABIB	G.A.
408	PO BAIL/21129/2021 (Sonbhadra)	CHHOTU @ RAKESH VS STATE OF U.P. AND ANOTHER	BINDU KUMARI	G.A.
409	PO BAIL/24195/2021 (Jaunpur)	EKLAKH VS STATE OF U.P.	VIJAY LAXMI DHARMENDRA KUMAR SINGH	G.A.
410	PO BAIL/24803/2021 (Firozabad)	RAGHVENDRA VS STATE OF U.P.	NOOR MUHAMMAD YOGESH KUMAR SRIVASTAVA	AKHILENDRA YADAV G.A.
411	PO BAIL/25152/2021 (Gautam Buddh Nagar)	VIVEK SINGH VS STATE OF U.P. AND ANOTHER	SMT. KIRTI PANDEY RAJENDRA KUMAR PANDEY	G.A.
412	PO BAIL/30013/2021 (Muzaffar Nagar)	NAUSHAD VS STATE OF U.P.	ANURAG PATHAK HARSHIT PATHAK MOHD. AKBAR SHAH ALAM KHAN	SUSHIL KUMAR PANDEY G.A.

413	PO	BAIL/30297/2021 (Shahjahanpur)	RAHUL CHAUDHARY VS STATE OF U.P.	ANUPAM TRIPATHI SATISH TRIVEDI (SENIOR ADV.) SHESHADRI TRIVEDI	ALOK SHARMA G.A.
414	PO	BAIL/30316/2021 (Amroha (jyotiba P Nagar))	JASEEM VS STATE OF U.P.	SANDEEP KUMAR SRIVASTAVA	ISHWAR CHANDRA TYAGI G.A.
415	PO	BAIL/31411/2021 (Banda)	SHANKER @ BANGALI VS STATE OF U.P.	VINAY KUMAR TIWARI RAJENDRA PRASAD TIWARI	G.A.
416	PO	BAIL/31461/2021 (Bulandshahr)	DHURU VS STATE OF U.P.	BIBHUTI NARAYAN SINGH	G.A.
417	PO	BAILC/164/2019 (Gautam Buddh Nagar)	S.K. SINGH, HOD (HR AND ADMIN), DIRECTORATE GENERAL OF HYDROCARBONS VS STATE OF U.P. AND ANOTHER	SURESH CHANDRA PANDEY	J.B. SINGH G.A.
418	PO	BAILC/303/2019 (Bulandshahr)	NIRMALA AGARWAL @ NEHA VS STATE OF U.P. AND ANOTHER	GAURAV SINGH CHAUHAN	SUNIL KUMAR G.A.
419	WC	BAILC/91/2020 (Mathura)	HOTI LAL VS STATE OF U.P. AND ANOTHER	ARVIND AGRAWAL	G.A.
420	PO	BAILC/55/2021 (Amroha (jyotiba P Nagar))	SHAHJAD AHMAD VS STATE OF U.P. AND ANOTHER	PHOOL CHANDRA	SHWETA PANDEY PUNITA PANDEY G.A.
421	PO	BAILC/211/2021 (Siddharth Nagar)	ABDUL HAMID VS STATE OF U.P. AND ANOTHER	JAGDISH PRASAD TRIPATHI URMILA TRIPATHI	G.A.
422	PO	ABAIL/2512/2020 (Gonda)	SMT. VANDANA AND ANOTHER VS STATE OF U.P.	NAGENDRA KRISHNA BANSH RAJ MISHRA	G.A.
423	PO	ABAIL/9570/2020 (Banda)	LOKENDRA AND ANOTHER VS STATE OF U.P. AND ANOTHER	R.V.CHAUDHARY BIRENDRA SINGH SITA RAM	G.A.
424	ED	ABAIL/18604/2021 (Mathura) (ABAIL-11802-2021) Mathura Decided on 15/06/2021	HEMANT KUMAR @ HEMANT KUMAR SARASWAT VS STATE OF U.P. AND ANOTHER HEMANTH KUMAR VS STATE OF U.P. AND 2 OTHERS	BRIJESH KUMAR VERMA SR. ADVOCATE SURYA BHAN SINGH	G.A.

AT 10:00 AM
(Court No.79)
HON'BLE JUSTICE RAJEEV SINGH

e-Court

FRESH LIST

Fresh

ECOURT CASES.

1	E-File	A482/24440/2021 (Kannauj) Notice no:2021/24509	VINOD KUMAR AND 4 OTHERS VS STATE OF U.P THROUGH ITS SECRETARY HOME UP AND ANOTHER	DILEEP SINGH YADAV	G.A.
2	E-File	A482/24442/2021 (Bijnor) Notice no:2021/23652	MONI KAUR VS STATE OF U.P THROUGH ITS SECRETARY HOME UP AND 7 OTHERS	PANKAJ KUMAR TYAGI	G.A.
Fresh					
3	DF	CRLR/2233/2021 (Etawah) Notice no:2021/2014	DIPENDRA @ KALLU VS STATE OF U.P. AND ANOTHER	KAMAL DEV RAI	G.A.
4		CRLR/3009/2021 (Agra) Notice no:2021/2906	VINOD PARIYANI GAMBTOO AND ANOTHER VS STATE OF U.P. AND ANOTHER	AISHWARYA KRISHNA RAHUL SRIVASTAVA	G.A.
5		CRLR/3042/2021 (Budaun) Notice no:2021/3157	NEERAJ PAL AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	SHESH NATH SINGH YADAV	G.A.
6		CRLR/3044/2021 (Mahoba) Notice no:2021/3171	DURGA PRASAD LODHI VS STATE OF U.P. AND ANOTHER	GOPAL SINGH	G.A.
7		CRLR/3048/2021 (Bareilly) Notice no:2021/2774	MAHBOOB SALMANI AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	KRISHNA KUMAR SHUKLA	G.A.
8	PO	A482/3869/2021 (Agra) Notice no: 2021/6639	VIJAY BANSAL VS STATE OF U.P. AND ANOTHER	HITESH PACHORI	G.A.
9	DF	A482/5553/2021 (Agra) Notice no: 2021/4134	SANJEEV KUMAR AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	LAVESH SHARMA	G.A.
10	DF	A482/7507/2021 (Aligarh) Notice no: 2021/6262	SMT. BASANTI AND 6 OTHERS VS STATE OF U.P. AND ANOTHER	BRIJ RAJ	G.A.
11	PO	A482/8401/2021 (Null) Notice no: 2021/6931 Notice no:NULL	ATUL KUMAR SINGH VS STATE OF U.P. AND ANOTHER	SUDARSHAN SINGH	G.A.

GROUP OF CASES U/S 482 CRPC FOR QUASHING OF CHARGESHEET

12	PO	A482/8539/2021 (Aligarh) Notice no: 2021/6834	JASWANT SINGH @ RAJU AND 5 OTHERS VS STATE OF U.P. AND ANOTHER	SOHIT PRAKASH SHARMA SAURABH TRIPATHI	G.A.
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13	PO	A482/14701/2021 (S.r. Nagar (bhadohi)) Notice no:2021/13453 2021/13453	RAJU @ RAJ BAHADUR AND ANOTHER VS STATE OF U.P. AND ANOTHER	MAHENDRA KUMAR DAYA SHANKER YADAV	G.A.
14	PO	A482/14764/2021 (Siddharth Nagar) Notice no:2021/13665	RAMESH YADAV AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	SURENDRA PRASAD YADAV	G.A.
15	PO	A482/15183/2021 (Bulandshahr) Notice no:2021/14040	SHIVAM GUPTA AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	SHASHI PRAKASH PANDEY	G.A.
16	PO	A482/15736/2021 (Deoria) Notice no:2021/14971	PERMESHWER DAYAL MISHRA AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	KEDAR NATH MISHRA	G.A.
17	PO	A482/16273/2021 (Allahabad) Notice no:2021/14341	BANNEY KHAN VS STATE OF U.P. AND 3 OTHERS	VED PRAKASH SHUKLA	G.A.
18	DF	A482/16345/2021 (Jalaun) Notice no:2021/15219	VIKAS PANCHAL AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	SUNIL KUMAR KUSHWAHA	G.A.
19	PO	A482/18091/2021 (Sonbhadra) Notice no:2021/15754	DEVRAJ AND 5 OTHERS VS STATE OF U.P. AND ANOTHER	RAKESH CHANDRA	G.A.
20	PO	A482/18129/2021 (Farrukhabad) Notice no:2021/17910	VEENA DEVI VS STATE OF U.P. AND ANOTHER	LAVKUSH KUMAR BHATT	G.A.
21	DF	A482/18242/2021 (Varanasi) Notice no:2021/18093	KARAN SINGH AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	DEEPAK KUMAR SRIVASTAVA	G.A.
22	PO	A482/20468/2021 (Allahabad) Notice no:2021/20313	SMT. MADHURI DEVI AND ANOTHER VS STATE OF U.P. AND ANOTHER	AKHILESH KUMAR DWIVEDI	GAGAN MEHTA G.A.
23	PO	A482/20545/2021 (Shahjahanpur) Notice no:2021/20048	CHANDRA PRAKASH VS STATE OF U.P. AND ANOTHER	SUNIL KUMAR SRIVASTAVA	G.A.
24	PO	A482/21944/2021 (Meerut) Notice no:2021/21654	SACHIN VS STATE OF U.P. AND ANOTHER	DINESH KUMAR YADAV	G.A.
25	PO	A482/22607/2021 (Kannauj) Notice no:2021/22037	SMT. VEENA TRIPATHI AND ANOTHER VS STATE OF U.P. AND ANOTHER	SHAILENDRA KUMAR TRIPATHI	G.A.
26	PO	A482/22609/2021 (Moradabad) Notice no:2021/21561	BHANU MOHGA VS STATE OF U.P. AND 3 OTHERS	RASHTRAPATI KHARE	G.A.
27	PO	A482/22615/2021 (Amroha (jyotiba P Nagar)) Notice no:2021/21246	RAJVEER SINGH AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	PASHALI SLOLANKI A.K. SINGH SOLANKI	G.A.
28	PO	A482/22620/2021 (Bijnor) Notice no:2021/22369	NAVED VS STATE OF U.P. AND ANOTHER	BHUVNESH KUMAR SINGH	G.A.
29	PO	A482/22622/2021 (Sonbhadra) Notice no:2021/21953	CHANDAN SONI AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	RAKESH CHANDRA	G.A.
30	PO	A482/22629/2021 (Agra) Notice no:2021/23185	MUKESH AND ANOTHER VS STATE OF U.P. AND ANOTHER	RAGHUBIR SINGH	G.A.
31	PO	A482/22634/2021 (Jhansi) Notice no:2021/20937	SUNIL GOSWAMI AND 2 OTHERS VS STATE OF U.P. AND 2 OTHERS	AWADHESH PRASAD	G.A.
32	PO	A482/22636/2021 (Allahabad) Notice no:2021/20262	AJAY BHARTIYA VS STATE OF U.P. AND ANOTHER	SHARAD KUMAR SRIVASTAVA	G.A.

33	PO	A482/22641/2021 (Etawah) Notice no:2021/22659	KUSUMVEER AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	RAM ASHISH PANDEY	G.A.
34	PO	A482/22644/2021 (Allahabad) Notice no:2021/21648	MOST. REV. PROF.RAJENDRA BIHARI LAL AND 2 OTHERS VS STATE OF U.P. AND 3 OTHERS	ANUJ SRIVASTAVA SR. ADVOCATE IMRAN ULLAH SAURABH RAJ SRIVASTAVA	G.A.
35	PO	A482/23013/2021 (Kanpur Nagar) Notice no:2021/23241	BHISHMA BAJAJ AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	VIJAY KANT DWIVEDI	G.A.
36	PO	A482/23014/2021 (Farrukhabad) Notice no:2021/23274	JUHI PAL VS STATE OF U.P. AND 5 OTHERS	VISHAL KUMAR	G.A.
37	PO	A482/23044/2021 (Agra) Notice no:2021/21529	GHOORE VS STATE OF U.P. AND 11 OTHERS	DEEPAK KUMAR KULSHRESTHA	G.A.
38	PO	A482/23056/2021 (Deoria) Notice no:2021/23291	SOCHAI VISHWAKARMA VS STATE OF U.P.AND ANOTHER	INDRA MOHAN SINGH	G.A.
39		A482/23711/2021 (Amroha (jyotiba P Nagar)) Notice no:2021/23826	JAI VINDRA AND ANOTHER VS STATE OF U.P. AND ANOTHER	PERDEEP KUMAR VISHNOI	G.A.
40		A482/23712/2021 (Kaushambi) Notice no:2021/23861	SURAJ @ SONU SAHU VS STATE OF U.P. AND ANOTHER	MAHESH KUMAR RAKESH KUMAR PAL FIRDOS AHMAD	G.A.
41		A482/23714/2021 (S.r. Nagar (bhadohi)) Notice no:2021/23572	RAM SHIROMANI YADAV AND 6 OTHERS VS STATE OF U.P. AND ANOTHER	BRIJ RAJ RAMSAGAR YADAV	G.A.
42		A482/23720/2021 (Ghazipur) Notice no:2021/22370	RAHUL KUMAR VS STATE OF U.P. AND ANOTHER	SANTOSH KUMAR SINGH	G.A.
43		A482/23725/2021 (Kanpur Nagar) Notice no:2021/23164	SHYAM NARAYAN VS STATE OF U.P. AND 4 OTHERS	DEENANATH MISHRA	G.A.
44		A482/23730/2021 (Etawah) Notice no:2021/23953	KAMLESH KUMAR AND 2 OTHERS VS STATE OF U.P AND ANOTHER	AKASH MISHRA	G.A.
45		A482/23734/2021 (Jhansi) Notice no:2021/23684	ANIL KUMAR VERMA VS STATE OF U.P. AND ANOTHER	MAHESH KUMAR	G.A.
46		A482/23739/2021 (Agra) Notice no:2021/23463	SHAILENDRA AGRAWAL VS STATE OF U.P. AND ANOTHER	SAURABH PAUL BHARAT BHUSHAN PAUL	G.A.
47		A482/23763/2021 (Mainpuri) Notice no:2021/19534	SMT. KUSUM GUPTA AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	DURGA SINGH	G.A.
48		A482/23768/2021 (Mathura) Notice no:2021/23266	SMT KANTA DEVI VS STATE OF U.P. AND ANOTHER	ADITYA PRAKASH SINGH SUSHIL SHUKLA	G.A.
49		A482/23771/2021 (Mau) Notice no:2021/23180	RAM LAKHAN CHAUHAN VS STATE OF U.P AND 4 OTHERS	RAVI KANT SINGH	G.A.
50		A482/23775/2021 (Jaunpur) Notice no:2021/21312	VIJAY SHANKAR YADAV AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	MANOJ YADAV	G.A.
51		A482/23777/2021 (Bareilly) Notice no:2021/22378	NISHAR AHMAD AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	KRISHNA KUMAR SHUKLA SANJAY KUMAR TRIPATHI	G.A.
52		A482/23785/2021 (Jalaun) Notice no:2021/23909	RAHUL AND 2 OTHERS VS STATE OF U.P AND ANOTHER	SUDHIR KANT DIXIT	G.A.

53	A482/23789/2021 (Hapur (panchsheel Nagar)) Notice no:2021/24589	DAHA DASAI AND 8 OTHERS VS STATE OF U.P. AND ANOTHER	ADEEL AHMAD KHAN	G.A.
54	A482/23794/2021 (Allahabad) Notice no:2021/24147	SANJAY VS STATE OF U.P.	RAJESH TEWARI JAI PRAKASH RAI	G.A.
55	A482/23797/2021 (Allahabad) Notice no:2021/20798	MOHD. AZZAM ALI AND 3 OTHERS VS STATE OF U.P.AND ANOTHER	CHANDRA BHAN MOHD. JAVED AKHTAR	G.A.
56	A482/23804/2021 (Jaunpur) Notice no:2021/23439	RAVIKANT SHUKLA VS STATE OF U.P AND ANOTHER	KRISHNA KANT SHUKLA	G.A.
57	A482/23805/2021 (Saharanpur) Notice no:2021/22267	RAKESH KUMAR VERMA AND 2 OTHERS VS STATE OF U.P AND ANOTHER	ANURAG PATHAK HARSHIT PATHAK	G.A.
58	A482/23809/2021 (Rampur) Notice no:2021/20612	TAUFIQ AHMAD AND OTHER VS STATE OF U.P.AND ANOTHER	RAMA SHANKER MISHRA	G.A.
59	A482/23827/2021 (Mathura) Notice no:2021/22715	SHYAMVEER AND 3 OTHERS VS STATE OF U.P.AND ANOTHER	GARUN PAL SINGH	G.A.
60	A482/23836/2021 (Jhansi) Notice no:2021/23453	RAMESH CHANDRA GUPTA AND ANOTHER VS STATE OF U.P. AND ANOTHER	MAHESH KUMAR	G.A.
61	A482/23844/2021 (Mirzapur) Notice no:2021/24112	SHILPI YADAV VS STATE OF U.P.AND ANOTHER	VIPIN KUMAR SINGH	G.A.
62	A482/23853/2021 (Jaunpur) Notice no:2021/24029	VIJAY PATEL AND 5 OTHERS VS STATE OF U.P. AND ANOTHER	RAJESH KUMAR SINGH	G.A.
63	A482/23876/2021 (Hapur (panchsheel Nagar)) Notice no:2021/21943	DHARMENDRA SINGH AND ANOTHER VS STATE OF U.P AND ANOTHER	ASHISH KUMAR SINGH	G.A.
64	A482/23879/2021 (Allahabad) Notice no:2021/23930	ASHOK KUMAR KESHRWANI @ ASHOK KESARWANI VS STATE OF U.P. AND 2 OTHERS	AJAY KUMAR TIWARI SANGAM LAL KESHARWANI	G.A.
65	A482/23882/2021 (Fatehpur) Notice no:2021/22553	ONKAR NATH @ RAJU GAUTAM VS STATE OF U.P.AND ANOTHER	SHASHI SINGH BALBEER SINGH	G.A.
66	A482/23898/2021 (Azamgarh) Notice no:2021/24064	WAHID @ MUNNA AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	SANJAY KUMAR DUBEY BHAWESH PRATAP SINGH	G.A.
67	PO CRLP/8072/2021 (Aligarh) Notice no:2021/8468	SUNEEL ALIAS BADDA VS STATE OF U.P. AND 2 OTHERS	M.C. SINGH DUSHYANT SINGH	G.A.
68	A227/6707/2021 (Meerut) Notice no:2021/11116	SUNIL YADAV VS STATE OF U.P. AND ANOTHER	ANAND MANI TRIPATHI	G.A.
69	PO A483/39/2021 (Gorakhpur) Notice no:2021/20610	ARVIND VS STATE OF U.P. AND 6 OTHERS	MANOJ KUMAR SINGH	G.A.

ADDITIONAL/UNLISTED LIST

For Order

BUNCH CASES U/S. 125 CR.P.C.

301	PO	CRLR/779/2021 (Kanpur Nagar)	NITIN BAJPAI VS STATE OF U.P. AND 2 OTHERS	PRASHANT KUMAR SINGH	BIJAY SINGH SACHAN G.A.
302	PO	CRLR/2820/2008 (Etah)	PRABHAT KUMAR MAHESHWARI VS STATE OF U.P. AND ANOTHER	NEERAJ SRIVASTAVA H.M. SRIVASTAVA	GOVT. ADVOCATE
	With	CRLR-2687-2008 Etah	VIPIN KUMAR CHOLA AND OTHERS VS STATE OF U.P. AND ANOTHER	PRAKASH CHANDRA SRIVASTAVA RAKESH KUMAR SINGH R.P. DUBEY	GOVT. ADVOCATE
303	PO	CRLR/472/2019 (Bareilly)	MOHAMMAD NAZIM VS SMT. SHAMA UMAR AND ANOTHER	SUKHENDU PAL SINGH	GAJENDRA PRATAP SINGH
304	PO	CRLR/2380/2019 (Jaunpur)	AKHILESH KUMAR VISHWAKARMA VS STATE OF U.P. AND ANOTHER	ISTIYAQ ALI ALI HASAN	SHESHMANI VISHWAKARMA G.A.
305	WC	CRLR/1603/2020 (Kaushambi)	BHEEM SWARNKAR AND 5 OTHERS VS STATE OF U.P. AND 5 OTHERS	ARVIND SRIVASTAVA VIKRAM SINGH SHRIVASTAVA	G.A.
306	PO	CRLR/717/2021 (Hapur (panchsheel Nagar))	JAAKIR VS STATE OF U.P. AND ANOTHER	DEEPAK RANA	G.A.
307	PO	CRLR/1141/2021 (Etah)	SHYAM PRATAP SINGH AND ANOTHER VS STATE OF UP AND ANOTHER	NAZRUL ISLAM JAFRI (SENIOR ADV.) SADAFUL ISLAM JAFRI	NIKLANK KUMAR JAIN G.A.
308	DF	A482/7538/2007 (Muzaffar Nagar)	PAWAN AND OTHERS VS STATE OF U.P. AND ANOTHER	SMT. ARCHANA TYAGI PANKAJ KUMAR TYAGI	GOVT. ADVOCATE
309	DF	A482/4060/2021 (Muzaffar Nagar)	RISHIPAL VS STATE OF U.P. AND ANOTHER	RAM PRAKASH NARAYAN MISHRA	G.A.
310	DF	A482/10491/2021 (Meerut)	SANDEEP AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	DINESH KUMAR MAURYA RAM RAJ PRAJAPATI	G.A.
311	DF	A482/11539/2021 (Firozabad)	SANTOSH KUMAR AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	RANJIT KUMAR YADAV	G.A.
312	DF	A482/12488/2021 (Mainpuri)	NARENDRA KUMAR VS STATE OF U.P. AND 4 OTHERS	BHAIYA RAM MAURYA	G.A.

CASES IN WHICH LOWER COURT/TRIAL COURT PROCEEDINGS HAVE BEEN STAYED

313	PO	A482/12221/2016 (Kaushambi)	SANGAM LAL AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	MANISH KUMAR DWIVEDI	VINAY KUMAR MISHRA G.A.
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NO STAY

314	PO	A482/16212/2007 (Siddharth Nagar)	SMT. KESHARI DEVI AND OTHERS VS STATE OF U.P. AND ANOTHER	AJAY KUMAR SRIVASTAVA	GOVT. ADVOCATE
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SC/ST ACT

315	LAFP	A482/7764/2020 (Kaushambi)	DHANRAJ VS STATE OF U.P. AND ANR	JAYANT DWIVEDI	PULKIT G.A.
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316	PO	A482/11555/2002 (Siddharth Nagar)	JANHAVI VS STATE OF U.P. AND ANOTHER	SYED WAJID ALI	GOVT. ADVOCATE
317	LAFP	A482/7494/2007 (Ghazipur)	SMT. ASHA RAI AND ANOTHER VS STATE OF U.P. AND ANOTHER	VINOD KUMAR RAI SUDHIR KUMAR SRIVASTAVA	GOVT. ADVOCATE
318	PO	A482/15884/2007 (Ballia)	GAJANAND SHARMA AND OTHERS VS STATE OF U.P. AND ANOTHER	SUDHAKAR PANDEY	GOVT. ADVOCATE
319	PO	A482/19690/2007 (Gautam Buddh Nagar)	HARIRAM AND OTHERS VS STATE OF U.P. AND ANOTHER	SUNIL KUMAR	GAURAV KAKKAR GOVT. ADVOCATE
320	PO	A482/25276/2007 (Jalaun)	ZEESHAN AND OTHERS VS STATE OF U.P. AND ANOTHER	SUSHIL KUMAR DUBEY UMESH CHANDRA MISHRA	SALMAN AHMAD SAQIB MEEZAN GOVT. ADVOCATE
321	WC	A482/32280/2018 (Etah)	SACHIN AND 2 ORS VS STATE OF U.P. AND ANOTHER	PUSHPENDRA SINGH YADAV	SATYA NARAYAN YADAV JADU NANDAN YADAV AGNIVESH G.A.
322	WA	A482/40827/2018 (Varanasi)	SUBHASH PATEL AND 3 ORS VS STATE OF U.P. AND ANR	GANESH SHANKAR DUBEY RADHEY SHYAM SINGH	G.A.
323	WA	A482/46545/2018 (Allahabad)	AJAY KUMAR AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	MANISH KHARE MAHENDRA KUMAR SHARMA	ONKAR NATH SALIL KRISHNA BABU RAM YADAV AMIT KUMAR SHARMA KAMAL SINGH G.A.
324	LAFP	A482/12812/2019 (Firozabad)	KU. SHIKHA AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	TEJ OM PRAKASH GUPTA SHASHI DHAR PANDEY	G.A.
325	ED	A482/30542/2019 (Jalaun)	RAJPAL SINGH VS STATE OF U.P. AND ANOTHER	JITENDRA KUMAR RAVAT	VIKAS SINGH GHANA RAM NIRANJAN G.A.
326	LAFP	A482/46597/2019 (Gautam Buddh Nagar)	AMIT KUMAR VS STATE OF U.P. AND ANOTHER	SANJAY KUMAR PANDEY	G.A.
327	WC	A482/9254/2020 (Rampur)	JANAM VS STATE OF U.P. AND 3 ORS.	S. KAMAL AKHTAR KHAN MAHESH KUMAR SRIVASTAVA	SHARAFAT ALI SIDDIQUI G.A.
328	WC	A482/9798/2020 (Chitrakoot)	MAHENDRA KUMAR JATAV AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	DEEPAK KUMAR KULSHRESTHA	PRADEEP KUMAR SHUKLA G.A.
329	WC	A482/10988/2020 (Ghaziabad)	ASHOK KUMAR SAINI VS STATE OF U.P. AND 4 OTHERS	JITENDRA KUMAR CHANDRA KUMAR SINGH	G.A.
330	WC	A482/14308/2020 (Sonbhadra)	ANIL KUMAR SINGH VS STATE OF U.P. AND ANOTHER	KANCHAN SINGH KRISHNA NAND SINGH	G.A.
331	PO	A482/3805/2021 (Agra)	DEEPAK AND 7 OTHERS VS STATE OF U.P. AND ANOTHER	ASHISH GOYAL	MUKESH CHANDRA GUPTA G.A.
332	PO	A482/4309/2021 (Jaunpur)	DR. ANIL KUMAR PATEL AND ANOTHER VS STATE OF U.P. AND ANOTHER	SANDEEP MISHRA	RAJENDRA KUMAR SINGH G.A.
333	PO	A482/10895/2021 (Sonbhadra)	RAMESH PATHAK AND 5 OTHERS VS STATE OF U.P. AND ANOTHER	YOGESH DUTTA MISHRA	MANJULESH KUMAR SHUKLA G.A.
	With	A482-11028-2021 Sonbhadra	MOHIT AND 5 OTHERS VS STATE OF U.P. AND ANOTHER	YOGESH DUTTA MISHRA	MANJULESH KUMAR SHUKLA G.A.

334	LAFP	A482/15886/2021 (Sant Kabir Nagar)	ANIL KUMAR MISHRA AND ANOTHER VS STATE OF U.P. AND ANOTHER	AMRENDRA NATH RAI	G.A.
For Admission					
335	DF	A227/748/2021 (Fatehpur)	CHANDRA PAL VISHWAKARMA VS STATE OF U P AND 3 OTHERS	HARSH KUMAR SRIVASTAVA	ANJEET SINGH MAQSOOD AHMAD BEG G.A.

Application for Orders

336		2/2020 (Restoration) in case CRLR-503-2014 Decided on 15/05/2020	SANTOSH SINGH AND ANR. VS STATE OF U.P.	DESH RATAN CHAUDHARY SMT. MANJU R. CHAUHAN	GOVT. ADVOCATE
337		1/2019 (Restoration) in case A482-1348- -2006 Decided on 02/07/2019	TITU @ KRIPAL SINGH AND ANOTHER VS STATE OF U.P. AND ANOTHER	JITENDRA PAL SINGH	G.A. GOVT. ADVOCATE

SAMPLE

AT 10:00 AM
(Court No.80)
HON'BLE JUSTICE RAJIV GUPTA

FRESH LIST

Fresh

1	PO	HABC/754/2021 (Meerut) Notice no:2021/771	SMT. SHABNAM AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	MOHAMMAD UMAR KHAN	G.A.
2	DF	CRLR/2009/2021 (Meerut) Notice no:2021/2263	ANKIT @ P.K VS STATE OF U.P. AND ANOTHER	SATYENDRA NARAYAN SINGH SUSHIL KUMAR PANDEY	G.A.
3	PO	CRLR/2057/2021 (Varanasi) Notice no:2021/2340	SANJAY KUMAR MODI AND ANOTHER VS STATE OF U.P. AND ANOTHER	ADITYA BHARDWAJ AMIT DAGA	G.A.
4	DF	CRLR/2514/2021 (Allahabad) Notice no:2021/2483	RAM KRISHNA VS STATE OF U.P. AND ANOTHER	MANOJ KUMAR SRIVASTAVA RAJESH KUMAR	NEERAJ SHUKLA G.A.
5	PO	CRLR/2522/2021 (Aligarh) Notice no:2021/2480	CHOB SINGH VS STATE OF U.P. AND ANOTHER	VIJAY KUMAR DWIVEDI	G.A.
6	DF	CRLR/2526/2021 (Agra) Notice no:2021/2547	ANKIT SHARMA VS STATE OF U.P. AND ANOTHER	RAJ KUMAR TRIPATHI	G.A.
7	PO	CRLR/2527/2021 (Jaunpur) Notice no:2021/2591	MANOJ KUMAR AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	DHIRENDRA KUMAR SRIVASTAVA	VIVEK KUMAR SINGH G.A.
8	DF	CRLR/2530/2021 (Fatehpur) Notice no:2021/2692	MATIN HASAN VS STATE OF U.P. AND 4 OTHERS	SHIVBABOO	G.A.
9	DF	CRLR/2542/2021 (Sonbhadra) Notice no:2021/2697	DIWAKAR GUPTA VS STATE OF U.P. AND ANOTHER	SUSHMA YADAV HIRDESH KUMAR YADAV	G.A.
10	DF	CRLR/2552/2021 (Kasganj (kanshiram Nagar)) Notice no:2021/2677	SURYA VS STATE OF U.P. AND ANOTHER	GEETAM SINGH	G.A.
11	PO	CRLR/2605/2021 (Rampur) Notice no:2021/2628	SMT.FAREEDA VS STATE OF U.P. AND 10 OTHERS	AKTAR AHMED SIDDIQUI	R.P.S. CHAUHAN G.A.
12	DF	CRLR/2610/2021 (Gautam Buddh Nagar) Notice no:2021/2756	GIRISH VS STATE OF U.P.	ISHWAR KUMAR UPADHYAY MANOJ KUMAR SINGH	G.A.
13	DF	CRLR/2746/2021 (Kanpur Nagar) Notice no:2021/2932	SAURABH PANDEY VS STATE OF U.P. AND ANOTHER	SHASHANK TRIPATHI	G.A.
14	PO	CRLR/2851/2021 (Maharajganj) Notice no:2021/3104	JAVED VS STATE OF U.P. AND 2 OTHERS	BIPIN KUMAR TRIPATHI	G.A.
15	PO	CRLR/2855/2021 (Mirzapur) Notice no:2021/2893	SMT. VIDYA DEVI VS STATE OF U.P. AND 3 OTHERS	SHAILESH PANDEY	G.A.
16		CRLR/3003/2021 (Jaunpur) Notice no:2021/2968	ISRAR AHMAD AND 5 OTHERS VS STATE OF U.P. AND 3 OTHERS	GULREZ KHAN	G.A.
17		CRLR/3005/2021 (Ghaziabad) Notice no:20201/3198	AMAN VS STATE OF U.P. AND ANOTHER	SATISH KUMAR TYAGI	G.A.
18		CRLR/3008/2021 (Mirzapur) Notice no:2021/3169	DEEPAK KANAUJIYA VS STATE OF U.P. AND ANOTHER	SUBHASH CHAND KANAUJIA SHASHI RANJAN SRIVASTAVA	G.A.

19		CRLR/3011/2021 (Varanasi) Notice no:2021/2772	ALOK KUMAR SINGH VS STATE OF U.P. AND 4 OTHERS	P.K. SINGH SANJAY KUMAR SINGH	G.A.
20		CRLR/3013/2021 (Allahabad) Notice no:2021/3125	MOHD. LATIF VS STATE OF U.P. AND ANOTHER	DIWAKAR MISHRA	G.A.
21		CRLR/3025/2021 (Azamgarh) Notice no:2021/2727	ALMAS @ ARMAAN VS STATE OF U.P. AND ANOTHER	NEERAJ KUMAR PANDEY VASHISHTHA NARAYAN TRIPATHI	G.A.
22		CRLR/3026/2021 (Shahjahanpur) Notice no:2021/3068	RADHISH SAXENA VS STATE OF U.P. AND ANOTHER	UMENDRA KUMAR YADAV	G.A.
23		CRLR/3032/2021 (Fatehpur) Notice no:2021/3183	SMT. HALEEMA KHATOON VS STATE OF U.P. AND ANOTHER	SATENDRA KUMAR GAUTAM SUMIT KUMAR SRIVASTAVA	G.A.
24		CRLR/3041/2021 (Bareilly) Notice no:2021/3256	SHIVAM SHARMA VS STATE OF U.P. AND ANOTHER	PANKAJ SRIVASTAVA	G.A.
25	PO	BAIL/41666/2021 (Kushi Nagar) Notice no:2021/36552 (BAIL-389-2021) Kushi Nagar Decided on 04/02/2021	RAHUL CHAUHAN VS STATE OF U.P. AND ANOTHER RAHUL CHAUHAN VS STATE OF U.P. AND ANOTHER	DAYA SHANKER PANDEY	G.A.
26	DF-TU	BAIL/43497/2021 (Pilibhit) Notice no:2021/40167 (BAIL-36008-2019) Pilibhit Decided on 19/11/2020	AKSHAY KUMAR VS STATE OF U.P. AND ANOTHER AKSHAY KUMAR VS STATE OF U.P. AND ANOTHER	RISHI YADAV SURESH SINGH	G.A.
27	PO	A482/3462/2021 (Muzaffar Nagar) Notice no: 2021/2016 2021/2016	GYAN PRAKASH AGRAWAL AND ANOTHER VS STATE OF U.P. AND ANOTHER	VIKAS SRIVASTAVA	G.A.
	With	A482-9648-2013 Muzaffar Nagar	GYAN PRAKASH AGARWAL VS STATE OF U.P. AND ANOTHER	VIKAS SRIVASTAVA	SWAYAMJEET SHARMA GOVT. ADVOCATE
	With	A482-30556-2013 Muzaffar Nagar	RAKESH SHEKHAN VS STATE OF U.P. AND ANOTHER	VIKAS SRIVASTAVA	GOVT. ADVOCATE
28	DF	A482/6541/2021 (Rampur) Notice no: 2021/5087	USMAN BEG AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	MOHIT BEHARI MATHUR	GOPI KRISHNA SOOD G.A.
29	PO	A482/10676/2021 (Sonbhadra) Notice no:2021/9237	RAKESH PRASAD @ RAKESH PRASAD MAURYA VS STATE OF U.P. AND ANOTHER	R.B.PAL	MOHIT SINGH MANISH KUMAR MISHRA G.A.
30	DF	A482/11267/2021 (Amroha (jyotiba P Nagar)) Notice no:2021/9278	SUSHIL AND 5 OTHERS VS STATE OF U.P. AND ANOTHER	SHILPA AHUJA NAND KISHOR MISHRA	G.A.
31	DF	A482/11729/2021 (Varanasi) Notice no:2021/9695	DAHRU YADAV AND 5 OTHERS VS STATE OF U.P. AND ANOTHER	KUMAR BEENU SINGH	G.A.
32	PO	A482/11912/2021 (S.r. Nagar (bhadohi)) Notice no:2021/10193	DEEPAK SHARMA AND 6 OTHERS VS STATE OF U.P. AND ANOTHER	VIAJY KUMAR SHARMA	G.A.
33	DF	A482/12437/2021 (Sant Kabir Nagar) Notice no:2021/10747	OM PRAKASH RAI AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	MUNNA TIWARI	SANDEEP KUMAR CHATURVEDI G.A.

34	PO	A482/13421/2021 (Sambhal (bheem Nagar))	SANJEEV SARAN GUPTA VS STATE OF U.P. AND ANOTHER	DHARM VIR JAISWAL	HARSH VIKRAM G.A.
35	PO	A482/13479/2021 (Jalaun) Notice no:2021/12167	SANJAY SRIVASTAVA VS STATE OF U.P. AND 2 OTHERS	ANAND KUMAR MISHRA RAJIV KUMAR MISHRA	SUSHIL KUMAR DUBEY G.A.
36	PO	A482/14402/2021 (Allahabad) Notice no:2021/13254	ARTI NISHAD AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	PAVAN KUMAR RAJSHEKHAR SRIVASTAVA	G.A.
37	PO	A482/14454/2021 (Aligarh) Notice no:2021/12134	SAZID VS STATE OF U.P. AND ANOTHER	INDER PAL SINGH TOMAR	ALOK MISHRA G.A.
38	PO	A482/14595/2021 (Ghazipur) Notice no:2021/12780	RAM KISHUN AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	ASHOK KUMAR RAM	G.A.
39	PO	A482/14597/2021 (Gorakhpur) Notice no:2021/13277	SMT. SHANTI PANDEY VS STATE OF U.P. AND ANOTHER	KAMAL KISHOR MISHRA	G.A.
40	PO	A482/14679/2021 (Varanasi) Notice no:2021/13583 2021/13583	SHILPI DWIVEDI VS STATE OF U.P. AND ANOTHER	LAVLESH KUMAR SHUKLA	G.A.
41	PO	A482/14750/2021 (Meerut) Notice no:2021/13591	MAHESH VS STATE OF U.P. AND ANOTHER	DILIP KUMAR SINGH	G.A.
42	PO	A482/14880/2021 (Azamgarh) Notice no:2021/12984	ARVIND PANDEY AND ANOTHER VS STATE OF U.P. AND ANOTHER	BHARAT SINGH PANKAJ AJAY PAL	BRAHMA NAND PANDEY G.A.
43	PO	A482/15063/2021 (Firozabad) Notice no:2021/13852	DARSHAN SINGH AND ANOTHER VS STATE OF U.P. AND ANOTHER	SUNIL KUMAR MISRA	G.A.
44	PO	A482/15109/2021 (Hathras (mahamaya Nagar)) Notice no:2021/13999	SAROJ KUNWAR @ SAROJ KANWAR AND ANOTHER VS STATE OF U.P. AND ANOTHER	MARTAND KUMAR LOKESH KUMAR MISHRA	G.A.
45	PO	A482/15375/2021 (Etawah) Notice no:2021/14252	RAJENDRA DIWAKAR AND 5 OTHERS VS STATE OF U.P. AND ANOTHER	PUNEET BHADAURIA	G.A.
46	PO	A482/15824/2021 (Etah) Notice no:2021/15353	PREM DAS YADAV VS STATE OF U.P. AND ANOTHER	AJENDRA KUMAR	G.A.
47	PO	A482/15852/2021 (Mathura) Notice no:2021/14967	LAXMI NARAYAN @ RINKU AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	RAJESH KUMAR PAL	G.A.
48	PO	A482/16021/2021 (Meerut) Notice no:2021/15309	SMT. DEEPIKA VS STATE OF U.P. AND ANOTHER	SUNIL KUMAR TIWARI	G.A.
49	PO	A482/16387/2021 (Varanasi) Notice no:2021/16189	NANDAN CHAUBEY @ GOLU CHAUBEY AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	TRILOKI NATH	SHRAVAN KUMAR DUBEY G.A.
50	PO	A482/16457/2021 (Varanasi) Notice no:2021/15760	SALIM JALIL AHMAD SHAIKH VS STATE OF U.P. AND ANOTHER	M.Z. HODA	G.A.
51	PO	A482/16596/2021 (Gautam Buddh Nagar) Notice no:2021/14715	VIKAS CHAUDHARY VS STATE OF U.P. AND ANOTHER	DHIRENDRA KUMAR SRIVASTAVA RAJIV SISODIA	G.A.
52	PO	A482/16601/2021 (Ballia) Notice no:2021/15588	SUNIL AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	SANJAY DWIVEDI DESH RATAN CHAUDHARY	G.A.
53	PO	A482/16609/2021 (Saharanpur) Notice no:2021/16287	ARVIND VS STATE OF U.P. AND 4 OTHERS	MOHD. ASLAM	G.A.

54	PO	A482/16700/2021 (Varanasi) Notice no:2021/16415	BHUPENDRA SINGH VS STATE OF U.P. AND ANOTHER	OM PRAKASH SINGH	G.A.
55	PO	A482/17012/2021 (Bulandshahr) Notice no:2021/15907	ADARSH PRATAP SINGH@ MONU VS STATE OF U.P. AND ANOTHER	NAVIN KUMAR	SHRAVAN KUMAR PANDEY SHYAM NARAIN PANDEY G.A.
56	PO	A482/17095/2021 (Jaunpur) Notice no:2021/17031	SURESH KUMAR AND 6 OTHERS VS STATE OF U.P. AND ANOTHER	SHRI PRAKASH DWIVEDI	VINEET VIKRAM G.A.
57	PO	A482/17217/2021 (Ghaziabad) Notice no:2021/17231	SUMIT KUMAR AND ANOTHER VS STATE OF U.P. AND ANOTHER	AKSHAY PRATAP CHANDAN SHARMA	G.A.
58	PO	A482/17245/2021 (Kanpur Nagar) Notice no:2021/16628	SUDHAKAR PATHAK AND ANOTHER VS STATE OF U.P. AND ANOTHER	PADMAKER PANDEY	G.A.
59	DF	A482/17279/2021 (Bijnor) Notice no:2021/17171	IRFAN AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	AWES IQBAL	G.A.
60	PO	A482/17342/2021 (Varanasi) Notice no:2021/16587	BADRI PRASAD AND 8 OTHERS VS STATE OF U.P. AND ANOTHER	SUBHASH GOSAIN	G.A.
61	PO	A482/17384/2021 (Jhansi) Notice no:2021/15687	NEMI CHANDRA @ NEMI CHAND AND ANOTHER VS STATE OF U.P. AND ANOTHER	RAY SAHAB YADAV	G.A.
62	DF	A482/17871/2021 (Bareilly) Notice no:2021/17438	LALIT VS STATE OF U.P AND ANOTHER	RAJESH KUMAR SRIVASTAVA	G.A.
63	PO	A482/17946/2021 (Kanpur Nagar) Notice no:2021/15610	MONU VS STATE OF U.P. AND ANOTHER	MOHAMMAD YASEEN	G.A.
64	PO	A482/18141/2021 (Auraiya) Notice no:2021/17655	BRIJESH KUMAR VS STATE OF U.P AND ANOTHER	RAGHURAJ SINGH	G.A.
65	PO	A482/18813/2021 (Ghazipur) Notice no:2021/14539	GEETA RAI AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	ANIL KUMAR DUBEY SHAILENDRA KUMAR RAI	G.A.
66	PO	A482/18814/2021 (Azamgarh) Notice no:2021/16962	NARMI DEVI AND 9 OTHERS VS STATE OF U.P. AND ANOTHER	ATUL KUMAR YADAV FIRDOS AHMAD	G.A.
67	PO	A482/18864/2021 (Gorakhpur) Notice no:2021/17832	UMESH SINGH AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	ASHWANI KUMAR MISHRA	G.A.
68	PO	A482/18868/2021 (Hamirpur) Notice no:2021/18378	YAKUB @ IMTIAZ ALI VS STATE OF U.P. AND 2 OTHERS	PRABHAT AGARWAL	G.A.
69	DF	A482/19213/2021 (Etah) Notice no:2021/19292	GULAB SINGH AND ANOTHER VS STATE OF U.P. AND ANOTHER	SUKHVIR SINGH	G.A.
70	DF	A482/19233/2021 (Mirzapur) Notice no:2021/16819	PAWAN VERMA AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	PREM PRAKASH JAI KUMAR VERMA	G.A.
71	DF	A482/19267/2021 (Moradabad) Notice no:2021/18680	BISHESH PAL SINGH AND 3 OTHERS VS STATE OF U.P. AND 3 OTHERS	KRISHNA DUTT TIWARI	G.A.
72	DF	A482/19325/2021 (Jalaun) Notice no:2021/19084	SHIV KUMAR YADAV AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	KAMAL SINGH	G.A.
73	DF	A482/19379/2021 (Etah) Notice no:2021/18778	VED PRAKASH AND ANOTHER VS STATE OF U.P. AND ANOTHER	ANITA SINGH NIRMLA KUMARI PREM BABU VERMA	G.A.

74	DF	A482/19401/2021 (Jaunpur) Notice no:2021/18431	SAJAN CHAUHAN (SAJAN KUMAR CHAUHAN) VS STATE OF U.P. AND ANOTHER	VISHAL JAISWAL	G.A.
75	DF	A482/19418/2021 (Gautam Buddh Nagar) Notice no:2021/19001	PANKAJ KUMAR ARYA VS STATE OF U.P. AND ANR.	VIVEK CHAUBEY NIPUN SINGH	G.A.
76	DF	A482/19424/2021 (Sant Kabir Nagar) Notice no:2021/19268	MITHAILAL AND 11 OTHERS VS STATE OF U.P. AND ANOTHER	NANHE LAL TRIPATHI	G.A.
77	DF	A482/19435/2021 (Lalitpur) Notice no:2021/19367	PAPPU @ RAJENDRA PRASAD AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	NANHE LAL TRIPATHI	G.A.
78	DF	A482/19510/2021 (Mau) Notice no:2021/17888	ANUJ YADAV AND ANOTHER VS STATE OF U.P. AND ANOTHER	HARENDRA YADAV	SAJEEV KUMAR SINGH G.A.
79	DF	A482/19521/2021 (Maharajganj) Notice no:2021/19556	VIJAY CHAUHAN VS STATE OF U.P. AND ANOTHER	AWADHESH KUMAR YADAV	G.A.
80	DF	A482/19550/2021 (Gorakhpur) Notice no:2021/-18429	ROHIT JAISWAL VS STATE OF U.P. AND ANOTHER	BHAVYA SAHAI	G.A.
81	DF	A482/19560/2021 (Etah) Notice no:2021/18893	JAHID VS STATE OF U.P. AND ANOTHER	INDRA MOHAN SINGH	G.A.
82	DF	A482/19603/2021 (Allahabad) Notice no:2021/19178	AKHAND PRATAP SINGH AND ANOTHER VS STATE OF U.P. AND ANOTHER	JIGYASA SINGH ALOK KUMAR YADAV	G.A.
83	DF	A482/19675/2021 (Bijnor) Notice no:2021/18258	SOMPAL SINGH VS STATE OF U.P. AND 2 OTHERS	AWES IQBAL	G.A.
84	DF	A482/19682/2021 (Budaun) Notice no:2021/19148	BHUVNESH AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	NEERAJ KUMAR ASHISH KUMAR	G.A.
85	DF	A482/19698/2021 (Hathras (mahamaya Nagar)) Notice no:2021/18237	MANOJ VS STATE OF U.P. AND 2 OTHERS	RAJNEESH PRATAP SINGH	G.A.
86	PO	A482/20629/2021 (Lalitpur) Notice no:2021/20280	DHANIRAM VS STATE OF U.P. AND ANOTHER	SHIV KUMAR SINGH	G.A.
87	PO	A482/20681/2021 (Baghpat) Notice no:2021/19920	RAJENDRA SINGH VS STATE OF U.P. AND 3 OTHERS	ANKIT SHUKLA MOHD. RASHID SIDDIQUI AVADH PRATAP SINGH SHISHODIA SR. ADVOCATE ABHINAV GAUR	G.A.
88	PO	A482/20732/2021 (Mirzapur) Notice no:2021/19998	PIYUSH MODANWAL AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	BIJENDRA KUMAR MISHRA	G.A.
89	PO	A482/20895/2021 (Meerut) Notice no:2021/20816	IKRAMUDDIN AND 7 OTHERS VS STATE OF U.P. AND ANOTHER	SHAMS UZ ZAMAN	G.A.
90	PO	A482/20909/2021 (Siddharth Nagar) Notice no:2021/20766	VINOD KUMAR AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	VED BHUSHAN PANDEY	G.A.
91	PO	A482/20935/2021 (Muzaffar Nagar) Notice no:2021/21603	MUMTAJ AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	SANDEEP TRIPATHI	G.A.
92	PO	A482/20946/2021 (Jalaun) Notice no:2021/21758	MUL CHANDRA AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	AVDHESH NARAYAN TIWARI	RAM SURAT PATEL G.A.

93	PO	A482/21764/2021 (Varanasi) Notice no:2021/17531	CHANDAN YADAV VS STATE OF U.P. AND ANOTHER	ANUP KUMAR SRIVASTAVA ANIL KUMAR TRIPATHI	G.A.
94	PO	A482/21778/2021 (Basti) Notice no:2021/21005	RISHI RAJ SINGH VS STATE OF U.P..AND ANOTHER	RAMNATH	G.A.
95	PO	A482/21818/2021 (Bulandshahr) Notice no:2021/18984	DHEER SINGH AND 2 OTHERS VS STATE OF U.P AND ANOTHER	SANJAY SRIVASTAVA	G.A.
96	PO	A482/21820/2021 (Hathras (mahamaya Nagar)) Notice no:2021/21617	CHARAN SINGH AND 7 OTHERS VS STATE OF U.P. AND ANOTHER	SHIV SHANKER PAL	G.A.
97	DF	A482/21849/2021 (Bulandshahr) Notice no:2021/21708	BHAVNA VS STATE OF U.P. AND ANOTHER	BIRENDRA KUMAR KUSHWAHA PAWAN GIRI	G.A.
98	PO	A482/21910/2021 (Deoria) Notice no:2021/21367	SUNIL KUMAR SHARMA @ SUNIL KUMAR AND ANOTHER VS STATE OF U.P. AND ANOTHER	RAVI SAHU	G.A.
99	PO	A482/21963/2021 (Varanasi) Notice no:2021/21711	PITAMBER MISHRA VS STATE OF U.P. AND ANOTHER	ANAND KUMAR SRIVASTAVA	G.A.
100	PO	A482/21975/2021 (Moradabad)	SMT. MAMTA AND ANOTHER VS STATE OF U.P. AND ANOTHER	MUKESH JOSHI	G.A.
101	PO	A482/21992/2021 (Allahabad) Notice no:2021/21546	RAM KAILASH AND 5 OTHERS VS STATE OF U.P.AND ANOTHER	RADHA MOHAN PANDEY RAMAGYA SHUKLA	G.A.
102	PO	A482/22033/2021 (Meerut) Notice no:2021/21603	NARESH KUMAR PAL AND 5 OTHERS VS STATE OF U.P. AND ANOTHER	DHIRENDRA KUMAR SRIVASTAVA HARI KRISHNA SINGH	G.A.
103	DF	A482/22378/2021 (Moradabad) Notice no:2021/22364	MOHD. GUFAN VS STATE OF U.P.AND ANOTHER	RAJESH KUMAR MISHRA	G.A.
104	PO	A482/23016/2021 (Meerut) Notice no:2021/22580	RAHUL AND 6 OTHERS VS STATE OF U.P. AND ANOTHER	AJAY KUMAR MISHRA	G.A.
105	PO	A482/23023/2021 (Budaun) Notice no:2021/23220	FAIZAN AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	BHARAT SINGH	G.A.
106	PO	A482/23026/2021 (Fatehpur) Notice no:2021/23054	MAINA DEVI VS STATE OF U.P. AND ANOTHER	KUNWAR MAYANK SINGH	G.A.
107	PO	A482/23031/2021 (Kushi Nagar) Notice no:2021/23166	RAM RATAN YADAV AND 7 OTHERS VS STATE OF U.P. AND ANOTHER	RAJU SINGH SANDEEP KUMAR YADAV RAJESH YADAV	DILEEP KUMAR SRIVASTAVA G.A.
108	PO	A482/23054/2021 (Amroha (jyotiba P Nagar)) Notice no:2021/23456	KM. ZEBA ISHRAR VS STATE OF U.P. AND ANOTHER	ADIL KHAN	G.A.
109	PO	A482/23064/2021 (Azamgarh) Notice no:2021/21632	MOHD.NAZIR VS STATE OF U.P. AND ANOTHER	NAYAB AHMAD KHAN	G.A.
110	PO	A482/23085/2021 (Sonbhadra) Notice no:2021/23119 2021/23119	RAMKESH PAL AND ANOTHER VS STATE OF U.P. AND ANOTHER	MANJULESH KUMAR SHUKLA YOGESH DUTTA MISHRA	G.A.
111	PO	A482/23093/2021 (Budaun) Notice no:2021/22349	PRASHANTH KUMAR SAXENA AND ANOTHER VS STATE OF U.P. AND ANOTHER	DHIRENDRA KUMAR SRIVASTAVA RAJIV SISODIA	G.A.

112	PO	A482/23095/2021 (Muzaffar Nagar) Notice no:2021/23875	PRAVEEN KUMAR VS STATE OF U.P. AND ANOTHER	ATUL KUMAR KUSHWAHA	G.A.
113		A482/23708/2021 (Kushi Nagar) Notice no:2021/23507	RAMKHYALI AND 9 OTHERS VS STATE OF U.P. AND ANOTHER	SANDEEP KUMAR YADAV RAJESH YADAV RAJU SINGH	G.A.
114		A482/23710/2021 (Hathras (mahamaya Nagar)) Notice no:2021/23585	RAMESH CHANDRA AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	SANJAY KUMAR DUBEY	G.A.
115		A482/23719/2021 (Bareilly) Notice no:2021/24012	VIJAY KUMAR RATHORE AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	DARWARI LAL	G.A.
116		A482/23721/2021 (Sambhal (bheem Nagar)) Notice no:2021/14964	TARACHAND AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	RAKESH CHANDRA TIWARI	G.A.
117		A482/23731/2021 (Allahabad) Notice no:2021/17100	ABDUL KAIYYUM AND 5 OTHERS VS STATE OF U.P. AND ANOTHER	RAMESH KUMAR OJHA	G.A.
118		A482/23736/2021 (Jalaun) Notice no:2021/21363	MOHAMMAD HUSAIN AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	MOHAMMAD ASIF	G.A.
119		A482/23737/2021 (Rampur) Notice no:2021/23253	NANDRAM VS STATE OF U.P. AND ANOTHER	MANOJ KUMAR DUBEY VIPUL KUMAR DUBEY	G.A.
120		A482/23751/2021 (Deoria) Notice no:2021/21724	AJAY MISHRA VS STATE OF U.P. AND ANOTHER	NARENDRA NATH TRIPATHI PREET PAL SINGH RATHORE	G.A.
121		A482/23773/2021 (Aligarh) Notice no:2021/22576	JAY SINGH AND ANOTHER VS STATE OF U.P. AND ANOTHER	SUSHIL KUMAR	G.A.
122		A482/23799/2021 (Hapur (panchsheel Nagar)) Notice no:2021/23162	AMIT KUMAR VS STATE OF U.P. AND ANOTHER	DHEERAJ KUMAR SINGH	G.A.
123		A482/23807/2021 (Mathura) Notice no:2021/22958	KARAN SINGH AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	NEEL MANI SHARMA	G.A.
124		A482/23814/2021 (Hamirpur) Notice no:2021/23843	SHIV MANGAL SINGH AND ANOTHER VS STATE OF U.P. AND ANOTHER	DHARM SINGH PARMAR	G.A.
125		A482/23818/2021 (Bulandshahr) Notice no:2021/23041	ASLAM AND 5 OTHERS VS STATE OF U.P. AND ANOTHER	SIKANDAR KHAN	G.A.
126		A482/23831/2021 (Etah) Notice no:2021/21684	MUNNA LAL AND 5 OTHERS VS STATE OF U.P. AND ANOTHER	SHASHI KUMAR MISHRA	G.A.
127		A482/23841/2021 (Aligarh) Notice no:2021/21520	KOMAL SINGH AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	AJIT KUMAR	G.A.
128		A482/23866/2021 (Mahoba) Notice no:2021/21730	DEEPAK BAJPAI @ DILIP BAJPAI VS STATE OF U.P. AND ANOTHER	CHANDRA PRAKASH TIWARI	G.A.
129		A482/23874/2021 (Bulandshahr) Notice no:2021/22124	SMT. RAJWATI VS STATE OF U.P.	MAYANK YADAV VIVEK KUMAR SINGH UMESH BHARDWAJ	G.A.
130		A482/23878/2021 (Saharanpur) Notice no:2021/23314	RAKESH KUMAR VS STATE OF U.P. AND ANOTHER	SUFIA SABA SAYEED SAIF ULLAH	G.A.

131		A482/23887/2021 (Agra) Notice no:2021/23635	LAKHAN VS STATE OF U.P. AND ANOTHER	KAMLESH KUMAR TIWARI	G.A.
132		A482/23899/2021 (Kushi Nagar) Notice no:2021/18200	DURGAWATI DEVI VS STATE OF U.P. AND ANOTHER	JUNED ALAM	G.A.
133	DF	CRLP/4763/2021 (Kanpur Nagar) Notice no:2021/5043	HAKIM SINGH AND ANOTHER VS STATE OF U P AND ANOTHER	DHEERAJ KUMAR DWIVEDI	GIRISH SINGH G.A.
134	DF	CRLP/7177/2021 (Ghazipur) Notice no:2021/7499	SHIWANJAY CHAUHAN VS STATE OF U.P. AND 2 OTHERS	UDAI SHANKAR CHAUHAN	G.A.
135	PO	CRLP/7735/2021 (Ghazipur) Notice no:2021/8275	RISHIKANT MISHRA VS STATE OF U.P. AND 4 OTHERS	KASHI NATH SINGH YADAV	G.A.
136	PO	CRLP/10199/2021 (Mau) Notice no:2021/11205 2021/11205	VIYODHAN VS STATE OF U.P. AND 2 OTHERS	MATA ACHAL MISHRA BIPIN KUMAR	G.A.
137	DF	A227/1332/2021 (Bijnor) Notice no: 2021/1772	MUZAFFAR KHAN @ MUZAFFAR AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	VINAY BHUSHAN UPADHYAY NARENDRA DEO UPAHDAYAY	G.A.
138	PO	A227/5049/2021 (Etah) Notice no:2021/8635	RAM SEWAK VS STATE OF U.P. AND ANOTHER	SUDHIR KUMAR TIWARI	G.A.
139	PO	A227/5184/2021 (Etah) Notice no:2021/8221	YASHPAL SINGH AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	MAHENDRA SINGH	G.A.
140	PO	A227/5773/2021 (Meerut) Notice no:2021/10423	DINESH KUMAR DANG VS STATE OF U.P. AND ANOTHER	SHIV SAGAR SINGH	G.A.
141		A227/6633/2021 (Allahabad)	PRIYANKA CHAUDHARY VS MINES OFFICER, DISTRICT - PRAYAGRAJ AND ANOTHER	ABDUL ZARRAR KHAN	
142		A227/6729/2021 (Ghazipur) Notice no:2021/11213	DIWAKAR RAI VS STATE OF U.P. AND 2 OTHERS	MANISH KUMAR PANDEY	G.A.
143		A227/6739/2021 (Muzaffar Nagar) Notice no:2021/11024	AFSAR VS STATE OF U.P. AND ANOTHER	SANDEEP TRIPATHI	G.A.
144		A483/48/2021 (Fatehpur) Notice no:2021/23448	ALKA GUPTA VS STATE OF U.P. AND 3 OTHERS	MANU VARDHANA	G.A.

ADDITIONAL/UNLISTED LIST

For Order

MATTERS REPORTED BY MEDIATION CENTRE IN WHICH PARTIES DID NOT APPEAR OR ARRIVE AT ANY SETTLEMENT

301	DF	A482/23874/2017 (Gautam Buddh Nagar)	MANOJ AGARWAL AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	MANU KHARE	SOHAN LAL YADAV NAZRUL ISLAM JAFRI (SENIOR ADV.) G.A.
302	DF	CRLR/1082/2019 (Basti)	SHAHJAHAN KHATOON AND ANOTHER VS STATE OF U.P. AND ANOTHER	SHAMIM AHMAD ANSARI	G.A.
303	DF	CRLR/1522/2020 (Ghazipur)	ANAND @ ANANT KUMAR (MINOR) VS STATE OF UP AND ANOTHER	RAM MANOHAR KASHYAP AJAY SRIVASTAVA	HIRA LAL G.A.

REVISION ARISING OUT OF JUVENILE JUSTICE ACT (BAIL)

304	DF	CRLR/1526/2020 (Jaunpur)	DHARMENDRA (MINOR) VS STATE OF UP AND ANOTHER	S.B. SINGH VED PRAKASH PANDEY DAKSHA YADAV ADARSH YADAV RAM SEVAK YADAV	SURYA BHAN SINGH G.A.
305	DF	CRLR/196/2021 (Ghaziabad)	NIKHIL (MINOR) VS STATE OF UP AND ANOTHER	MOHAMMAD ABID ALI	G.A.
306	DF	CRLR/1787/2021 (Jaunpur)	HARIBANSH DUBEY VS STATE OF U.P. AND 2 OTHERS	VINAY KUMAR SINGH CHANDEL ARUN KUMAR TRIPATHI	AJEET KUMAR SRIVASTAVA G.A.
307	DF	CRLR/2085/2021 (Chandauli)	VIKAS BIND VS STATE OF UP AND ANOTHER	ASHISH BAJPAYEE DHIRENDRA KUMAR SRIVASTAVA	G.A.
308	DF	CRLR/2514/2021 (Allahabad)	RAM KRISHNA VS STATE OF U.P. AND ANOTHER	MANOJ KUMAR SRIVASTAVA RAJESH KUMAR	NEERAJ SHUKLA G.A.
309	PO	CRLR/3086/2019 (Bareilly)	SONU RIZVI @ SHARAF ZAMIN RIZVI VS STATE OF U.P. AND ANOTHER	RAM BAHADUR SUNIL KUMAR SINGH	G.A.
310	PO	CRLR/4265/2019 (Amroha (jyotiba P Nagar))	MOHAMMAD FAHEEM CHAUDHARY VS STATE OF U.P.	CHANDRAKESH MISHRA DAYA SHANKAR MISHRA(SENIOR ADV.)	G.A.
311	LAFP	CRLR/4755/2019 (Bijnor)	BUNDU VS STATE OF U.P. AND ANOTHER	VIQUAR MEHDI ZAIDI (SENIOR ADVOCATE M J AKHTAR	G.A.
312	WC	CRLR/4773/2019 (Sant Kabir Nagar)	RASHEED VS STATE OF U.P. AND 2 ORS.	ASHOK KUMAR SYED ALI IMAM	RAVINDRA PRAKASH SRIVASTAVA G.A.
313	PO	CRLR/109/2021 (Ghazipur)	NAGENDRA SAW VS STATE OF U.P. AND ANOTHER	PULAK GANGULY	G.A.
314	NCL	CRLR/1998/2021 (Mathura)	KALUA @ VIRAJ (MINOR) VS STATE OF U.P. AND ANOTHER	KULDEEP SINGH CHAHAR	SANDEEP KUMAR YADAV VIPIN KUMAR YADAV G.A.
315	PO	CRLR/2155/2021 (Etah)	KULDEEP VS STATE OF U.P. AND 6 ORS.	SANDEEP KUMAR GUPTA	LAVKUSH KUMAR BHATT G.A.
For Final Hearing					
316	DF	CRLR/1102/2021 (Kannauj)	NEETU @ NITESH VS STATE OF UP AND ANOTHER	BHARAT SINGH RAM BABU SINGH DILEEP SINGH YADAV	MOHIT SINGH G.A.

For Order**CASES IN WHICH INTERIM ORDER IS IN OPERATION**

317	PREM	A482/16691/2006 (Jhansi)	PRASHANT BHATNAGAR REAL NAME IS PRATEEK BHATNAGAR VS STATE OF U.P. AND ANOTHER	ALI HASAN	GOVT. ADVOCATE
	With	A482-15777-2006 Banda	DEEPAK KUMAR BHATNAGAR VS STATE OF U.P.	P.K. RAO UMESH MOHAN ALI HASAN ISTIYAQ ALI V.B. RAO	GOVT. ADVOCATE
318	PREM	A482/14769/2019 (Meerut)	VIDIT BANSAL AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	KAUSHAL KISHOR SYED SHAHNAWAZ SHAH	ASHISH KUMAR OJHA G.A.

319	DF	A482/6536/2006 (Allahabad)	RAZIYA BANO AND ANOTHER VS STATE OF U.P. AND ANOTHER	O.P. TIWARI	NISARUDDIN G.A.
320	DF	A482/13065/2007 (Allahabad)	NARESH KUMAR KESARWANI AND OTHERS VS STATE OF U.P. AND ANOTHER	ANUJ KUMAR SHARMA SYED WAJID ALI	ANUJ KUMAR SHARMA GOVT.ADVOCATE
321	DF	A482/27043/2007 (Baghpat)	MAHESH KUMAR VS STATE OF U.P. AND ANOTHER	ONKAR SINGH	A.K.SINGH V.K.SINGH GOVT. ADVOCATE
322	DF	A482/7459/2008 (Etah)	VINOD KUMAR AND OTHERS VS STATE OF U.P. AND ANOTHER	RAJ BAHADUR	GOVT. ADVOCATE
323	DF	A482/5092/2020 (Bulandshahr)	ANUKRITI HANDICAPPET DEVELPMENT CENTRE PRIVATE LIMITED VS STATE OF U.P. AND ANOTHER	KRISHNA KUMAR SINGH	YOGESH KUMAR G.A.
324	DF	A482/15379/2020 (Jaunpur)	SAHAB LAL AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	SWATI AGRAWAL SRIVASTAVA	DINESH KUMAR MAURYA G.A.
325	DF	A482/19479/2020 (Bulandshahr)	SHUKANT SHARMA @ SUKANSHU SHARMA AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	SUNIL KUMAR DWIVEDI	YOGENDRA PAL SINGH G.A.
326	DF	A482/2357/2021 (Allahabad)	JEETLAL YADAV AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	SWATI AGRAWAL SRIVASTAVA	VINAY KUMAR PATHAK PRASHANT TIWARI G.A.
327	DF	A482/2573/2021 (Ghaziabad)	SMT. REKHA PANCHAL VS STATE OF U.P. AND ANOTHER	PAVAN KUMAR	SUSHIL DUBEY G.A.
328	DF	A482/13255/2021 (Sant Kabir Nagar)	DEEPAK KUMAR AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	VIKAS SRIVASTAVA	RAVINDRA PRAKASH SRIVASTAVA G.A.
329	DF	A482/16292/2021 (Basti)	BAL KRISHNA MISHRA AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	NARSINGH PANDEY	JAGDISH PRASAD TRIPATHI URMILA TRIPATHI G.A.
330	PO	A482/11573/2006 (Kanpur Dehat)	SMT. ANITA DEVI AND ANOTHER VS STATE OF U.P. THRU THE SECY. HOME LKW. AND ANOTHER	L.M. SINGH	GOVT. ADVOCATE
331	PO	A482/2551/2007 (Kanpur Nagar)	RAMA KANT PANDEY AND ANOTHER VS STATE OF U.P. AND ANOTHER	L.M. SINGH VINAY SARAN(SENIOR ADV.)	G.A.
332	PO	A482/5246/2007 (Baghpat)	DEEP CHAND AND OTHERS VS STATE OF U.P. AND ANOTHER	RAM RAJ PANDEY	SUNIL KR.DUBEY A.P. MISHRA GOVT. ADVOCATE

CASES IN WHICH LOWER COURT/TRIAL COURT PROCEEDINGS HAVE BEEN STAYED

333	PO	A482/25573/2007 (Jalaun)	RAM SEWAK AND OTHERS VS STATE OF U.P. AND ANOTHER	ARVIND SRIVASTAVA	GOVT. ADVOCATE
334	PO	A482/27545/2007 (Shahjahanpur)	RAM PRAKASH KRODHI VS STATE OF U.P. AND ANOTHER	VIRESH MISRA AMIT MISRA	VED PRAKASH PANDEY GOVT. ADVOCATE
335	NCL	A482/36547/2014 (Kaushambi)	VIMAL @ KELU @ VIMLESH AND 3 ORS VS STATE OF U.P. AND ANOTHER	VIJAY KUMAR NAMIT KUMAR SHARMA ASHUTOSH UPADHYAY	PRAMOD KUMAR SRIVASTAVA RAJ NARAYAN GUPTA GOVT. ADVOCATE

CASES IN WHICH LOWER COURT/TRIAL COURT PROCEEDINGS HAVE BEEN STAYED

336	LAFP	A482/9216/2015 (Mirzapur)	MAHENDRA KUMAR DUBEY @ PAPPU VS STATE OF U.P. AND ANOTHER	KAMLESH SHUKLA PRASHANT SHUKLA	VIJAY LAL GOVT. ADVOCATE
337	PO	A482/21330/2017 (Baghpat)	SRI BHAGWAN VS STATE OF U.P. AND ANOTHER	RAM RAJ PANDEY	RAJENDRA KUMAR MISRA MEHDI ABBAS G.A.
338	PO	A482/28576/2017 (Gorakhpur)	VIMLA PANDEY AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	ASHWINI KUMAR AWASTHI MANISH TIWARY(SENIOR ADV.)	SMT. SARITA DUBEY R.S. DUBEY RAJEEV LOCHAN SHUKLA G.A.
	With	A482-7752-2020 Gorakhpur	PAWAN KUMAR PANDEY VS STATE OF U.P. AND ANR	GAURAV TRIPATHI SYED IMRAN IBRAHIM	G.A.

CASES IN WHICH INTERIM ORDER IS IN OPERATION

339	WA	A482/28796/2018 (Saharanpur)	R.K. PARMAR AND ANR VS STATE OF U.P. AND ANR	SUMIT DAGA	SAURABH KUMAR GULAB ANAND G.A.
340	WC	A482/9877/2019 (Varanasi)	DR. MAHMOOD FAUZI ANSARI AND ANOTHER VS STATE OF UP AND ANOTHER	VATSALA DHARMENDRA SINGHAL(SENIOR ADV.)	ASHTUTOSH PANDEY UPENDRA SINGH G.A.
341	LAFP	A482/47087/2019 (Ghazipur)	BHARAT PRASAD JAISWAL VS STATE OF U.P. AND ANOTHER	VISHAL JAISWAL	AKHILESH KUMAR G.A.
342	PO	A482/1823/2020 (Bareilly)	MOHAMMAD HAYAT AND 3 ORS VS STATE OF U.P. AND ANR	MOHAMMAD WASEEM	RAJESH KUMAR VERMA G.A.
343	WC	A482/12562/2020 (Agra)	MAHENDRA SHARMA AND ANOTHER VS STATE OF U.P. AND ANOTHER	MAHENDRA TRIPATHI	G.A.
344	WC	A482/18680/2020 (Shamli (prabudh Nagar))	UMAR @ MOHAMMAD UMAR AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	MOHD. AKBAR SHAH ALAM KHAN	G.A.

BUNCH CASES U/S. 125 CR.P.C.

345	LAFP	A482/6531/2021 (Allahabad)	SAMARJEET VS STATE OF U.P. AND ANOTHER	PIYUSH KANT VISHWAKARMA	KUNDAN KUMAR ANOOP PANDEY G.A.
346	WC	A482/7415/2021 (Baghpat)	SUSHEEL KUMAR VS STATE OF U.P. AND ANOTHER	MOHAMMAD UMAR KHAN	G.A.
347	LAFP	A482/11224/2021 (Jaunpur)	FAIZAN @ VALISTER VS STATE OF U.P. AND ANOTHER	TABREZ AHMAD	G.A.
348	PO	A482/12432/2021 (Mathura)	SMT LAXMI AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	PANKAJ KUMAR GOVIL	G.A.
349	LAFP	A482/12878/2021 (Jhansi)	SANJEEV SAHU VS STATE OF U.P. AND ANOTHER	VINAY KUMAR SINGH	G.A.

350	LAFP	A482/16812/2021 (Deoria)	DIVESH CHANDRA SRIVASTAVA AND 5 OTHERS VS STATE OF U.P. AND ANOTHER	SUNIL KUMAR PANDEY SUDHANSHU PANDEY	G.A.
351	PO	CRLP/9304/2013 (Bareilly)	SHREEPAL AND 2 OTHERS VS STATE OF U.P. AND 2 OTHERS	PRADEEP SAXENA	RAM TIWARI GOVT. ADVOCATE
For Final Hearing					
352	PO	A227/5673/2017 (Jaunpur)	CHAINU @ CHAIN BAHADUR YADAV VS STATE OF U.P. AND 2 OTHERS	JITENDRA KUMAR UPADHYAY KSHITIJ SHAILENDRA	G.A.

Application for Orders

353		4/2021 (stay Extension) in case A482-221- -2020	BHOLA YADAV AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	VIPIN CHANDRA PAL ASHOK KUMAR UPADHYAY	G.A.
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SAMPLE

AT 10:00 AM
(Court No.81)
HON'BLE JUSTICE UMESH KUMAR

FRESH LIST

Fresh

1	TU,P O	BAIL/42245/2021 (Hapur (panchsheel Nagar)) Notice no:2021/37655 (BAIL-32694-2018) Hapur (panchsheel Nagar) Decided on 05/04/2021	YUNUS VS STATE OF U.P. YUNUS VS STATE OF U.P.	KAMAL KISHOR MISHRA	G.A.
2	PO	WRIC/29376/2021 (Rampur) Notice no:2021/45302	SMT. ANAMIKA AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	VINOD KUMAR YADAV	C.S.C.
3	PO	WRIC/29508/2021 (Saharanpur) Notice no:2021/46745	SMT. AMREEN AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	VIJAY PRATAP SINGH	VINOD KUMAR TRIPATHI NARENDRA KUMAR BRIJESH KUMAR YADAVA C.S.C.
4		WRIC/31167/2021 (Hamirpur) Notice no:2021/48800	SMT. ANJALI AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	SANJAY KUMAR	C.S.C.
5		WRIC/31181/2021 (Budaun) Notice no:2021/48864	SMT. KAJAL AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	CHANDRA BHAN KUSHWAHA	C.S.C.
6		WRIC/31192/2021 (Mathura) Notice no:2021/47814	MUMTAJ AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	GAURAV SHARMA	C.S.C.
7		WRIC/31204/2021 (Bulandshahr) Notice no:2021/48585	SMT. LAXMI YADAV AND ANOTHER VS STATE OF U.P. AND 5 OTHERS	VIRENDRA SINGH AKHILESH KUMAR SINGH	C.S.C.
8		WRIC/31207/2021 (Bareilly) Notice no:2021/47330	SMT. FIZA AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	MOHD. JAVED AKHTAR	C.S.C.
9		WRIC/31226/2021 (Aligarh) Notice no:2021/47245	SMT. SHIVA PAL AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	RAKESH YADAV SANJAY KUMAR YADAV	C.S.C.
10		WRIC/31227/2021 (Bulandshahr) Notice no:2021/48507	ZAIBA AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	SIKANDAR KHAN	C.S.C.
11		WRIC/31245/2021 (Bijnor) Notice no:2021/49424	ARTI RANI AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	HEMENDRA KUMAR	C.S.C.
12		WRIC/31249/2021 (Auraiya) Notice no:2021/44357	MANGALA BATHAM AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	ANAND PATI TIWARI	C.S.C.

ADDITIONAL/UNLISTED LIST

For Order

ECOURT CASES.

301 E-File	LAFP (7315 5980 3361)	WRIC/13492/2021 (Bareilly)	SMT. VINA KUMARI AND ANOTHER VS STATE OF U.P. AND 4 OTHERS	MANVENDRA NATH SINGH	SHIVESH MISHRA C.S.C.
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For Order

302	DF	A482/153/2006 (Gautam Buddh Nagar)	J.S. RANA AND ANOTHER VS STATE OF U.P. AND ANOTHER	SUNIL KUMAR	PRAKASH CHANDRA SRIVASTAV GOVT. ADVOCATE
		(A482-26089-2015) Gautam Buddh Nagar	G. P. AGARWAL GYAN PRAKASH AGARWAL VS STATE OF U.P. AND ANOTHER		
		Decided on 29/09/2015			
		(A482-7038-2016) Gautam Buddh Nagar	J.S. RANA AND ANOTHER VS STATE OF U.P. AND ANOTHER		
		Decided on 08/03/2016			
	With	A482-40307-2016 Gautam Buddh Nagar	G.P.AGARWAL GYAN PRAKASH AGARWAL VS STATE OF U.P.AND ANOTHER	VISHNU PRAKASH PRAKASH CHANDRA SRIVASTAVA	G.A.

CASES IN WHICH LOWER COURT/TRIAL COURT PROCEEDINGS HAVE BEEN STAYED

303	PO	A482/1213/2006 (Fatehpur)	ANAND PRAKASH LODHI AND OTHERS VS STATE OF U.P. AND ANOTHER	SHESHADRI TRIVEDI SHYAM SUNDER MISHRA	I.M. KHAN GOVT. ADVOCATE
	With	A482-1779-2006 Fatehpur	ANAND PRAKASH LODHI AND ANOTHER VS STATE OF U.P. AND ANOTHER	SHESHADRI TRIVEDI SHYAM SUNDER MISHRA	I.M. KHAN GOVT. ADVOCATE
	With	A482-1780-2006 Fatehpur	ANAND PRAKASH LODHI AND OTHERS VS STATE OF U.P. AND ANOTHER	SHESHADRI TRIVEDI SHYAM SUNDER MISHRA	I.M.KHAN GOVT. ADVOCATE
	With	A482-1781-2006 Fatehpur	ANAND PRAKASH LODHI AND OTHERS VS STATE OF U.P. AND ANOTHER	SHESHADRI TRIVEDI SHYAM SUNDER MISHRA	I.M. KHAN GOVT. ADVOCATE
304	PO	A482/4363/2007 (Kanpur Nagar)	SMT. RAMKALI AND ANOTHER VS STATE OF U.P. AND ANOTHER	DEEPAK GAUR S.C. VERMA	GOVT. ADVOCATE

GROUP OF CASES U/S 482 CR.P.C. (LIKELY TO BE INFRACTUOUS)

305	PO	A482/3115/2004 (Mathura)	SMT. KAILA DEVI VS STATE OF U.P. AND OTHERS	RAHUL CHATURVEDI	GOVT. ADVOCATAE
306	PO	A482/18808/2007 (Meerut)	SHIKSHA AND ANOTHER VS STATE OF U.P. AND ANOTHER	A.C.SRIVASTAVA	GOVT. ADVOCATE
307	PO	A482/19513/2007 (Chandauli)	DR. UDAI SHANKER JHA VS STATE OF U.P. AND OTHERS	V.SINGH	GOVT. ADVOCATE
308	PO	A482/12264/2008 (Ghaziabad)	RAVINDRA KUMAR SHARMA VS STATE OF U.P.	V.K. JAISWAL	GOVT. ADVOCATE
	With	A482-4269-2007 Ghaziabad	ANIL JAIN VS STATE OF U.P. AND OTHERS	SUNIL VASHISTH	GOVT. ADVOCATE

VACATION OF STAY

309	PO	A482/18670/2007 (Varanasi)	HEMANT KUMAR VS STATE OF U.P. AND ANOTHER	J.P.SINGH	RAJENDRA SINGH GOVT. ADVOCATE
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310	PO	A482/19248/2007 (Sonbhadra)	NARENDRA GUPTA AND OTHERS VS STATE OF U.P. AND ANOTHER	B.N.RAI ADARSH KUMAR	ASHOK KUMAR SRIVASTAVA GOVT. ADVOCATE
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MATTERS U/S 302/376/363/366/395 AND 397 IN WHICH THE PROCEEDINGS OF L.C. HAVE BEEN STAYED.

311	PO	A482/19040/2007 (Meerut)	MOHIT VS STATE OF U.P. AND ANOTHER	ASHWINI KUMAR SRIVASTAVA	K.P. TIWARI GOVT. ADVOCATE
312	PO	A482/7463/2005 (Bulandshahr)	FARAZ AHMAD VS STATE OF U.P. AND OTHERS	SAQIB MEEZAN	GOVT. ADVOCATE
313	PO	A482/631/2007 (Deoria)	SHALIGRAM AND ANOTHER VS STATE OF U.P. AND OTHERS	K.N. MISHRA	GOVT. ADVOCATE
	With	A482-15572-2006 Deoria	DINESHWAR TIWARI AND OTHERS VS STATE OF U.P. AND OTHERS	S.K. TIWARI K.N. MISHRA	GOVT. ADVOCATE
314	PO	A482/2295/2007 (Kanpur Dehat)	DEVENDRA SINGH AND ANOTHER VS STATE OF U.P. AND ANOTHER	L.M. SINGH	RAM SINGH GOVT. ADVOCATE
	With	A482-2296-2007 Kanpur Dehat	DEVENDRA SINGH VS STATE OF U.P. AND ANOTHER	L.M. SINGH	GOVT. ADVOCATE
	With	A482-2298-2007 Kanpur Dehat	DEVENDRA SINGH AND ANOTHER VS STATE OF U.P. AND ANOTHER	L.M. SINGH	GOVT. ADVOCATE
	With	A482-3404-2007 Kanpur Dehat	RAJENDRA SINGH AND ANOTHER VS STATE OF U.P. AND ANOTHER	L.M. SINGH	GOVT. ADVOCATE
315	PO	A482/3179/2007 (Ghazipur)	GOPI NATH TIWARI VS STATE OF U.P.	MITHILESH KUMAR GUPTA	GOVT. ADVOCATE
316	PO	A482/4083/2007 (Ghaziabad)	RAJESH LAGRA VS STATE OF U.P. AND ANOTHER	SHELENDRA KUMAR V.K. MISHRA KULDEEP SINGH CHAHR	GOVT. ADVOCATE
	With	A482-6818-2002 Ghaziabad	MUKHIYA GURJAR AND OTHERS VS STATE OF U.P. AND ANOTHER	R.P. DWIVEDI K.K. DWIVEDI	GOVT. ADVOCATE
317	PO	A482/18932/2007 (Fatehpur)	DHANIRAM AND OTHERS VS STATE OF U.P. AND ANOTHER	SHARAD KUMAR SRIVASTAVA	GOVT. ADVOCATE
318	PO	A482/18953/2007 (Muzaffar Nagar)	PARMAL SINGH AND OTHERS VS STATE OF U.P. AND ANOTHER	R.S.CHAUDHARY	B.K. SOLANKI GOVT. ADVOCATE
319	PO	A482/19057/2007 (Meerut)	ASHOK GEORGE AND ANOTHER VS STATE OF U.P. AND ANOTHER	SUNIL VASHISTH	GOVT. ADVOCATE
320	PO	A482/19261/2007 (Ghaziabad)	SANJAY GOEL VS STATE OF U.P. AND ANOTHER	R.K.SHARMA	GOVT. ADVOCATE
		(A482-11643-2007) Ghaziabad Decided on 21/01/2013	JITENDRA DUTT SHARMA VS STATE OF U.P.		
321	PO	A482/19352/2007 (Etah)	SURENDRA PAL AND OTHERS VS STATE OF U.P. AND ANOTHER	A. KUMAR SINGH	GOVT. ADVOCATE

322	PO	A482/19641/2007 (Basti)	RAM PRASAD VS STATE OF U.P. AND ANOTHER	BASHISHTHA NARAIN PANDEY	GOVT. ADVOCATE
	With	A482-390-2007 Maharajganj	DHARMENDRA PATHAK AND OTHERS VS STATE OF U.P. AND ANOTHER	B.K. TRIPATHI	PARAMESHWAR GOVT. ADVOCATE
	With	A482-18725-2007 Basti	RAJ BAHADUR SINGH AND ANOTHER VS STATE OF U.P. AND ANOTHER	RAVINDRA PRAKASH SRIVASTA	GOVT. ADVOCATE
323	PO	A482/29040/2007 (Muzaffar Nagar)	HARVEER AND OTHERS VS STATE OF U.P. AND ANOTHER	P.S. PUNDIR	GOVT. ADVOCATE
		(A482-15541-2007) Muzaffar Nagar Decided on 22/08/2019	SMT. MAHESHO AND OTHERS VS STATE OF U.P. AND ANOTHER		
	With	A482-18238-2008 Farrukhabad	NANAK RAM AND OTHERS VS STATE OF U.P. AND ANOTHER	PREM BABU VERMA	GOVT. ADVOCATE
324	PO	A482/2162/2008 (Meerut)	SHAHID AND OTHERS VS STATE OF U.P. AND ANOTHER	N.I. JAFRI	A.C.SRIVASTAVA GOVT. ADVOCATE
325	PO	A482/10777/2008 (Etawah)	ASHARAM YADAV VS STATE OF U.P.	AJAY VIKRAM YADAV	G.A.
326	PO	A482/10822/2008 (Jaunpur)	YOGENDRA GUPTA AND OTHERS VS STATE OF U.P. AND ANOTHER	S.K. DUBEY	GOVT. ADVOCATE
327	PO	A482/10874/2008 (Chandauli)	CHANDRIKA YADAV AND OTHERS VS STATE OF U.P. AND ANOTHER	BIMAL PRASAD	GOVT. ADVOCATE
328	PO	A482/10903/2008 (Firozabad)	SMT. RAMA DEVI AND ANOTHER VS STATE OF U.P. AND ANOTHER	ADITYA KUMAR TRIPATHI	GOVT. ADVOCATE
329	PO	A482/10914/2008 (Meerut)	RAMVIR AND OTHERS VS STATE OF U.P. AND ANOTHER	R.K. SHARMA	GOVT. ADVOCATE
330	PO	A482/18233/2008 (Mathura)	SWAMI GOBARDHAN RANGACHARYA AND OTHERS VS STATE OF U.P. AND OTHERS	RAJ KUMAR KHANNA MANOJ MISRA	P.K.SRIVASTAV GOVT. ADVOCATE
331	PO	A482/18241/2008 (Bulandshahr)	MAHESH AND OTHERS VS STATE OF U.P. AND ANOTHER	RAJESH KUMAR PANDEY	GOVT. ADVOCATE
332	PO	A482/18243/2008 (Muzaffar Nagar)	MOMIN VS STATE OF U.P. AND ANOTHER	V.M. ZAIDI	GOVT. ADVOCATE
333	PO	A482/18245/2008 (Etah)	SMT. SARITA AND OTHERS VS STATE OF U.P. AND ANOTHER	JAI NARAIN	GOVT. ADVOCATE
334	PO	A482/18252/2008 (Shahjahanpur)	ANOOP KUMAR VERMA VS STATE OF U.P. AND ANOTHER	ALOK SHARMA	GOVT. ADVOCATE
335	PO	A482/18253/2008 (Farrukhabad)	SRI. ARCHIT RASTOGI AND OTHERS VS STATE OF U.P. AND ANOTHER	ATUL KUMAR TIWARI SHARAD MALVIYA	GOVT. ADVOCATE
336	PO	A482/18258/2008 (Hathras (mahamaya Nagar))	MANAK CHAND AND ANOTHER VS STATE OF U.P. AND ANOTHER	MAHESH SHARMA VINOD SINHA	GOVT. ADVOCATE

337	PO	A482/18261/2008 (Rampur)	SMT. ANANDI AND OTHERS VS STATE OF U.P. AND ANOTHER	SHAKIL MAKRANI PANKAJ KUMAR SHUKLA	GOVT. ADVOCATE
338	PO	A482/18262/2008 (Gorakhpur)	BADRUDDIN AND OTHERS VS STATE OF U.P. AND ANOTHER	SANJAY SHUKLA	GOVT. ADVOCATE
339	PO	A482/18272/2008 (Saharanpur)	VIDYASAGAR VS STATE OF U.P. AND ANOTHER	CHETAN CHATTERJEE	G.A.
340	PO	A482/18274/2008 (Kanpur Nagar)	SMT. ARCHANA GUPTA VS STATE OF U.P. AND ANOTHER	SARVESH	GOVT. ADVOCATE
341	PO	A482/18279/2008 (S.r. Nagar (bhadohi))	MANNU LAL UMAR VS STATE OF U.P. AND ANOTHER	R.K. SINHA	GOVT. ADVOCATE
342	PO	A482/18280/2008 (Agra)	SMT. USHA DEVI AND OTHERS VS STATE OF U.P. AND ANOTHER	MITHILESH KR. SHUKLA	GOVT. ADVOCATE
343	PO	A482/18281/2008 (Agra)	RAM JI LAL VS STATE OF U.P. AND ANOTHER	BIRENDRA S. PANDEY	GOVT. ADVOCATE
344	PO	A482/18282/2008 (Saharanpur)	SHA NAZAR @ BHOORA AND ANOTHER VS STATE OF U.P. AND ANOTHER	MOHD. YOUSUF	GOVT. ADVOCATE
345	PO	A482/18283/2008 (Budaun)	SANJAI KUMAR AGRAWAL AND OTHERS VS STATE OF U.P. AND ANOTHER	RAMESH KUMAR PANDEY	GOVT. ADVOCATE
346	PO	A482/18289/2008 (Sonbhadra)	LAV KUSH AND OTHERS VS STATE OF U.P. AND ANOTHER	BIRENDRA S. PANDEY	GOVT. ADVOCATE
347	PO	A482/18293/2008 (Agra)	R.B.S. PARMAR VS STATE OF U.P. AND ANOTHER	DHARMENDRA SINGHAL PRASHANT KR. SINGH	GOVT. ADVOCATE
348	PO	A482/18294/2008 (Azamgarh)	MOOL CHANDRA AND OTHERS VS STATE OF U.P. AND ANOTHER	DINESH KR. YADAV	GOVT. ADVOCATE
349	PO	A482/18299/2008 (Allahabad)	VIRENDRA KUMAR JAISWAL AND OTHERS VS STATE OF U.P. AND ANOTHER	YANENDRA PANDEY	C.P.MISHRA GOVT. ADVOCATE
350	PO	A482/18301/2008 (Farrukhabad)	SMT. MEHRUNNISHA AND OTHERS VS STATE OF U.P. AND ANOTHER	B.P. MISHRA	GOVT. ADVOCATE
351	PO	A482/18307/2008 (Kanpur Nagar)	SHYAM BABOO MISHRA VS STATE OF U.P.	N.K. DWIVEDI	GOVT. ADVOCATE
352	PO	A482/18310/2008 (Firozabad)	HAR GOVIND AND OTHERS VS STATE OF U.P. AND ANOTHER	SUSHIL KUMAR SINGH B.N. SINGH	ARIMARDAN SINGH J.N. SINGH GOVT. ADVOCATE
353	PO	A482/18315/2008 (Agra)	RAHAT ALI AND OTHERS VS STATE OF U.P. AND ANOTHER	MOHAMMAD AYUB	GOVT. ADVOCATE
354	PO	A482/18333/2008 (Agra)	RAJNEESH YADAV AND OTHERS VS STATE OF U.P. AND ANOTHER	NARENDRA SINGH DINESH KUMAR MISRA	GOVT. ADVOCATE
355	PO	A482/18335/2008 (Jaunpur)	SHEETLA PRASAD SINGH AND ANOTHER VS STATE OF U.P. AND ANOTHER	DILIP KUMAR SINGH T.B. PANDEY	GOVT. ADVOCATE
356	PO	A482/18344/2008 (Allahabad)	GULSHER ALI AND OTHERS VS STATE OF U.P. AND ANOTHER	LOK NATH SHUKLA	GOVT. ADVOCATE

357	PO	A482/18350/2008 (Ghazipur)	DEEPAK SRIVASTAVA VS STATE OF U.P. AND OTHERS	SOMESH KHARE KOMAL KHARE SAURABH SRIVASTAVA	RAJIV SINGH GOVT. ADVOCATE
358	PO	A482/18355/2008 (Gautam Buddh Nagar)	GEETA AND ANOTHER VS STATE OF U.P. AND ANOTHER	SMT. ARCHANA TYAGI PANKAJ KUMAR TYAGI	GOVT. ADVOCATE
359	PO	A482/18356/2008 (Jaunpur)	RAMAGYA AND OTHERS VS STATE OF U.P. AND ANOTHER	M. SARWAR KHAN	P.N.TIWARI GOVT. ADVOCATE
	With	A482-2589-2008 Jaunpur	SURYA BHAN SINGH AND OTHERS VS STATE OF U.P. AND ANOTHER	R.P. UPADHYAY	GOVT. ADVOCATE
360	PO	A482/18366/2008 (Farrukhabad)	RANJAN LAL AND ANOTHER VS STATE OF U.P. AND ANOTHER	MANOJ KUMAR	GOVT. ADVOCATE
361	PO	A482/18497/2008 (Firozabad)	HAZI SABBIR AND OTHERS VS STATE OF U.P. AND ANOTHER	SHASHI DHAR PANDEY	R.K.SRIVASTAVA GOVT. ADVOCATE
362	PO	A482/18502/2008 (Mirzapur)	TRIBHUWAN NATH GIRI VS STATE OF U.P. AND OTHERS	DEEPAK VERMA	GOVT. ADVOCATE
363	PO	A482/18506/2008 (Muzaffar Nagar)	VINOD VERMA VS STATE OF U.P. AND ANOTHERS.	A K SHARMA ATUL SHARMA R.N. SHARMA	VIKRANT RANA GOVT. ADVOCATE
364	PO	A482/18508/2008 (Aligarh)	SARTAJ AND OTHERS VS STATE OF U.P. AND ANOTHER	AKHILESH SRIVASTAVA	GOVT. ADVOCATE
365	PO	A482/18509/2008 (Auraiya)	SHRI KRISHNA DOHAREY VS STATE OF U.P. AND ANOTHERS.	K.D. AWASTHI	GOVT. ADVOCATE
366	PO	A482/18513/2008 (Meerut)	SMT. PREETI AND OTHERS. VS STATE OF U.P. AND ANOTHER	NIPUN SINGH	GOVT. ADVOCATE
367	PO	A482/18520/2008 (Ghazipur)	DEEP CHAND AND OTHERS. VS STATE OF U.P. AND ANOTHER	RAM BABU SHARMA	GOVT. ADVOCATE
368	PO	A482/18523/2008 (Agra)	MANOJ KUMAR AND OTHERS. VS STATE OF U.P. AND OTHERS.	AMBRISH KUMAR	GOVT. ADVOCATE
369	PO	A482/18524/2008 (Kaushambi)	MANOJ KUMAR AND OTHERS. VS STATE OF U.P.	C.B. MISHRA	GOVT. ADVOCATE
370	PO	A482/18527/2008 (Kaushambi)	BHOOP SINGH @ GYAN SINGH AND ANOTHER VS STATE OF U.P. AND ANOTHER	KAMAL KRISHNA	GOVT. ADVOCATE
371	PO	A482/18532/2008 (Agra)	SMT. AMAR JEET KAUR AND OTHERS VS STATE OF U.P. AND ANOTHER	JAGDISH PRASAD MISHRA MOOL CHANDRA MAURYA SATYENDRA NARAYAN SINGH	R.P.DWIVEDI KAMALENDRA KUMAR MAURYA GOVT. ADVOCATE
372	PO	A482/18534/2008 (Bijnor)	MANSOOR AND OTHERS VS STATE OF U.P. AND ANOTHER	BHUVNESH KR. SINGH	A.CHAUDHARY I.CHAUDHARY GOVT. ADVOCATE
For Admission					
373	PO	WRIC/9758/2016 (Bareilly)	MAINAZ JAHAN AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	MAZHAR ULLAH	C.S.C.
374	PO	WRIC/9766/2016 (Sambhal (bheem Nagar))	SMT. PREETI AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	SHAILESH KUMAR SRIVASTAVA	C.S.C.
375	PO	WRIC/9798/2016 (Bulandshahr)	SMT. BIRJESH AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	RAMA SHANKAR MISHRA	C.S.C.

376	PO	WRIC/9801/2016 (Kaushambi)	PINKI DEVI AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	RAHUL KUMAR TRIPATHI	C.S.C.
377	PO	WRIC/9881/2016 (Saharanpur)	SMT. LAXMI AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	ATMARAM NADIWAL DINESH KUMAR YADAV	C.S.C.
378	PO	WRIC/9883/2016 (Mathura)	SHAIENDRA KUMAR AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	ANAND KUMAR PANDEY KAMINI PANDEY (DUBEY)	C.S.C.
379	PO	WRIC/9889/2016 (Amroha (jyotiba P Nagar))	SMT. CHANCHAL DEVI AND ANOTHER VS STATE OF U.P. AND 5 OTHERS	SYED ALI IMAM	C.S.C.
380	PO	WRIC/9897/2016 (Maharajganj)	SMT. SANGITA @ SHAHIN AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	RAGHVENDRA PRAKASH	C.S.C.
381	PO	WRIC/9905/2016 (Agra)	SMT. SONIA SINGH AND ANOTHER VS STATE OF U.P. AND 5 OTHERS	KULDEEP SINGH TOMAR AMIT KUMAR SRIVASTAVA	ABHAI SAXENA C.S.C.
382	PO	WRIC/10368/2016 (Hathras (mahamaya Nagar))	SMT. VERSHA AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	VIJAY BAHADUR	C.S.C.
383	PO	WRIC/10372/2016 (Mathura)	SMT. SHIVANI AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	LALLAN PRASAD	C.S.C.
384	PO	WRIC/10373/2016 (Mainpuri)	SMT. KANCHAN AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	ADITYA KUMAR TRIPATHI	C.S.C.
385	PO	WRIC/10400/2016 (Fatehpur)	SMT. ZEBA KHAN @ SHIVANI SHUKLA AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	SANJAY KUMAR NIGAM	C.S.C.
386	PO	WRIC/10403/2016 (Jhansi)	SMT. KHUSHBU LODHI AND ANOTHER VS STATE OF U.P. AND 2 OTHERS	MAHESH KUMAR TAPAN KUMAR MISHRA	C.S.C.
387	PO	WRIC/10404/2016 (Fatehpur)	SMT. NEELAM DEVI AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	RAM JANAM SINGH	C.S.C.
388	PO	WRIC/10730/2016 (Kanpur Nagar)	SMT. RADHA DEVI AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	RAJESH KUMAR SACHAN	C.S.C.
389	PO	WRIC/10734/2016 (Sant Kabir Nagar)	SMT. AFSAR JAHAN AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	DEVENDRA KUMAR	C.S.C.
390	PO	WRIC/10742/2016 (Etawah)	SMT. SARITA ALIAS SHABINA AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	HARI OM	ANURAG SHUKLA G.A.

Application for Orders

391		1/2019 (Recall of Order) in case A482-580- -2002 Decided on 30/10/2013	RAJESH SHARMA AND OTHERS VS STATE OF U.P. AND OTHERS	SYED SHAHNAWAZ SHAH S. ALIM SHAH	GOVT. ADVOCATE
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392	4/2018 (Recall of Order) in case A482-539- -2003 Decided on 28/07/2018	SHEEL CHAND @ SHEEL CHAND JAIN AND OTHERS VS STATE OF U.P. AND ANOTHER	VIJAY TRIPATHI O.P. SINGH	G.A. GOVT. ADVOCATE
393	2/2018 (Restoration) in case A482-251- -2004 Decided on 20/01/2018	RAM CHANDRA AGARWAL AND TWO OTHERS VS RAJ KISHORE AND ANOTHER	UDAY SHANKAR TIWARI	D.K. SRIVASTAVA G.A. GOVT. ADVOCATE
394	4/2018 (Recall of Order) in case A482-665- -2004 Decided on 22/06/2017	DHARMVIR VS STATE OF U.P. AND ANOTHER	ANIL KUMAR SHUKLA ANIL KUMAR SATYENDRA NARAYAN SINGH	RAJESH TRIPATHI G.A. GOVT. ADVOCATE
395	2/2019 (Recall of Order) in case A482-917- -2004 Decided on 10/12/2018	GYAN CHAND VS STATE OF U.P. AND ANOTHER	NIRAJ TRIPATHI	G.A. GOVT. ADVOCATE
396	3/2018 (Recall of Order) in case A482-1447- -2004 Decided on 26/07/2018	RAMA SHANKER SINGH AND ANOTHER VS STATE OF U.P. AND OTHERS	VIVEK SINGH BADRI SINGH	G.A. GOVT. ADVOCATE
397	2/2019 (Restoration) in case A482-1694- -2005 Decided on 06/03/2019	ROOM SINGH AND OTHERS VS STATE OF U.P. AND ANOTHER	LAL PRABHAKAR SINGH HEMENDRA PRATAP SINGH	M.P.SINGH GAUR GOVT. ADVOCATE
398	2/2017 (68705/2017) (Recall of Order) in case A482-124- -2007 Decided on 16/12/2016	SARVENDRA KUMAR AWASTHI @ INDU AWASTHI VS STATE OF U.P. AND ANOTHER	C.S. AGNIHOTRY	USHA SRIVASTAVA VINOD KUMAR SRIVASTAVA GOVT. ADVOCATE
399	1/2007 (238262/2007) (Recall of Order) in case A482-869- -2007 Decided on 09/05/2007	KAMLA PRASAD PANDEY VS STATE OF U.P. AND OTHERS	VIJAY KR.PANDEY V.K. GUTPA VIJAY KUMAR GUPTA	G.A. GOVT. ADVOCATE
400	2/2007 (101848/2016) (Restoration) in case A482-2579- -2007 Decided on 02/09/2014	ANIL KUMAR SINGH VS STATE OF U.P. AND ANOTHER	D.B. MISHRA RAKESH KUMAR MISHRA CHANDRA KESHWAR SINGH	G.A. GOVT. ADVOCATE

17	CRLR/3043/2021 (Ghaziabad) Notice no:2021/3224	RAKESH KUMAR VS STATE OF U.P. AND ANOTHER	RANJEET KUMAR SYED MOHAMMAD ABBAS ABDY G.A.	
18	CRLR/3046/2021 (Bulandshahr) Notice no:2021/3166 2021/3166	ARJAAN VS STATE OF U.P. AND ANOTHER	SHIV SINGH CHAUDHARY ANKIT AGARVAL	G.A.
19	CRLR/3047/2021 (Jalaun) Notice no:2021/3090	ANURADHA ALIAS RADHA VS STATE OF U.P. AND 3 OTHERS	KAMAL SINGH	G.A.
20	PO A482/18776/2020 (Meerut) Notice no: 2020/17596	ANIL KUMAR(PRAJAPATI) VS STATE OF U.P. AND ANOTHER	SUNIL VASHISTH	G.A.
21	PO A482/142/2021 (Jhansi) Notice no:2020/19318	SACHIN VS STATE OF U.P. AND ANOTHER	ANIL KUMAR VERMA	G.A.
22	DF A482/534/2021 (Bareilly) Notice no: 2020/19475	RAVI GUPTA AND AN 5 OTHERS VS STATE OF U.P. AND ANOTHER	RAJESH KUMAR VERMA	RADHEY SHYAM YADAV G.A.
23	PO A482/970/2021 (Rampur) Notice no: 2020/20093	MUSHABIR HUSAIN VS STATE OF U.P. AND ANOTHER	SHUJAUDDIN	PRANJAL MEHROTRA G.A.
24	PO A482/2298/2021 (Kushi Nagar) Notice no: 2021/752	RAMANAND BAUDDH VS STATE OF U.P. AND ANOTHER	PUNEET BHADAURIA	G.A.
25	DF A482/2681/2021 (Maharajganj) Notice no: 2021/1261	KRIPA SHANKER MADDESIYA AND 15 OTHERS VS STATE OF U.P. AND ANOTHER	PAWAN KUMAR	KAUSTUBH SRIVASTAVA G.A.
26	PO A482/3603/2021 (Gautam Buddh Nagar) Notice no: 2021/2078	MR. RISHI KAPOOR VS STATE OF U.P. AND 7 OTHERS	AKSHAY MOHILEY	
27	PO A482/3745/2021 (Jalaun) Notice no:2021/2425	SANJAY GOSWAMI AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	DIPAK KUMAR TIWARI	G.A.
28	PO A482/5829/2021 (Meerut) Notice no: 2021/4747	CHANDRAPAL VS STATE OF U.P. AND ANOTHER	RAJENDRA SINGH PARIHAR	DINESH KUMAR GUPTA G.A.
29	DF A482/5832/2021 (Jaunpur)	NAND LAL AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	GYANEDRA PRATAP SINGH	G.A.
30	PO A482/6344/2021 (Muzaffar Nagar) Notice no: 2021/5026	SHEETAL GANGAL VS STATE OF U.P. AND ANOTHER	DHARMESH KUMAR SHUKLA DEVESH KUMAR SHUKLA	PANKAJ BHARTI G.A.
31	PO A482/6524/2021 (Ghazipur) Notice no: 2021/5564	NADEEM KHAN VS STATE OF U.P. AND ANOTHER	MOHD. IBRAR KHAN	G.A.
32	PO A482/7600/2021 (S.r. Nagar (bhadohi)) Notice no: 2021/6352	MANOJ KUMAR MISHRA VS STATE OF U.P. AND ANOTHER	ADIL JAMAL	G.A.
33	PO A482/8187/2021 (Sonbhadra) Notice no: 2021/7141	DILEEP KUMAR AND ANOTHER VS STATE OF U.P. AND ANOTHER	ANUBHAV SHUKLA RAM SHIROMANI SHUKLA	G.A.
34	PO A482/8678/2021 (Varanasi) Notice no:2021/7414	KALIMULLAH AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	ANIL KUMAR VERMA	G.A.

35	PO	A482/10842/2021 (Banda) Notice no:2021/9289	RAJAN KUSHWAHA VS STATE OF U.P. AND ANOTHER	SAURABH KUMAR TIWARI KAMLA PRASAD TIWARI	G.A.
	With	A482-10654-2021 Banda	RAJAN KUSHWANA VS STATE OF U.P. AND ANOTHER	SAURABH KUMAR TIWARI KAMLA PRASAD TIWARI	G.A.
	With	A482-15640-2021 Agra	SIDDHARTH RANA VS STATE OF U.P.	PREM CHANDRA DWIVEDI	G.A.
36	PO	A482/10925/2021 (Varanasi)	VIKRANT SINGH AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	KAUSTUBH SRIVASTAVA KANDARP SRIVASTAVA	G.A.
37	PO	A482/11269/2021 (Sonbhadra) Notice no:2021/9728	AMRITA SINGH VS STATE OF U.P. AND ANOTHER	YOGESH KUMAR MISHRA	G.A.
38	PO	A482/11694/2021 (Gautam Buddh Nagar) Notice no:2021/9776	SMT. GEETA SRIVASTWA VS STATE OF U.P. AND 4 OTHERS	SOM VEER	G.A.
39	PO	A482/11839/2021 (Kanpur Dehat) Notice no:2021/10199	PANKAJ KUMAR VS STATE OF U.P. AND ANOTHER	ANIL KUMAR SINGH	G.A.
40	PO	A482/12372/2021 (Azamgarh) Notice no:2021/9760	SRI CHANDRA SEN BHARTI VS STATE OF U.P. AND ANOTHER	VIBHAV PRAKASH TRIPATHI RANJIT SAXENA	G.A.
41	PO	A482/13153/2021 (Gorakhpur) Notice no:2021/11994	VINAY KUMAR TIWARI AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	SAVITA DUBEY R S DUBEY	G.A.
42	DF	A482/13391/2021 (Jaunpur) Notice no:2021/12433	MANRAJI AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	MANOJ KUMAR YADAV RAM CHANDRA YADAV	G.A.
43	PO	A482/13465/2021 (Ghazipur) Notice no:2021/12557 2021/12557	SMT. GUDIYA AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	ALOK KUMAR MISHRA SHYAM SINGH SOMVANSHI	G.A.
44	PO	A482/13733/2021 (Jaunpur) Notice no:2021/12658	AKRAM ALI VS STATE OF U.P. AND ANOTHER	NAVIN KUMAR SRIVASTAVA	G.A.
	With	A482-10756-2018 Jaunpur	AKRAM AND 4 ORS VS STATE OF U.P. AND ANOTHER	SANJAY KUMAR PANDEY	RAMA SHANKER YADAV G.A.
	With	A482-2130-2021 Gorakhpur	AKRAM ALI VS STATE OF U.P. AND 2 OTHERS	SANJAY KUMAR PANDEY	RAMA SHANKER YADAV G.A.
45	PO	A482/14396/2021 (Sonbhadra) Notice no:2021/13332	ANURAG PRAKASH SINGH @ RINKU AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	HIRA LAL	SUDHAKAR SRIVASTAVA RANVIJAY SINGH G.A.
46	PO	A482/14606/2021 (Allahabad) Notice no:2021/13578	VINOD BALI AND ANOTHER VS STATE OF U.P. AND 7 OTHERS	AMBER KHANNA RAJ KUMAR KHANNA	G.A.
47	DF	A482/14700/2021 (Shamli (prabudh Nagar)) Notice no:2021/13497	KASIM AND 6 OTHERS VS STATE OF U.P. AND ANOTHER	MOHD FAIZ	G.A.
48	PO	A482/14806/2021 (Allahabad) Notice no:2021/13689	PREM PRAKASH TRIPATHI AND 7 OTHERS VS STATE OF U.P. AND ANOTHER	RAM SINGH KUSHWAHA	MANOJ SRIVASTAVA G.A.
49	PO	A482/14808/2021 (Kanpur Nagar) Notice no:2021/13549	INAMUR NASTER AND 10 OTHERS VS STATE OF U.P. AND ANOTHER	DEEPAK SINGH PATEL MOHD SHAMIM KHAN	G.A.
50	PO	A482/14890/2021 (Jalaun) Notice no:2021/13631	ANIL KUMAR VS STATE OF U.P. AND ANOTHER	BHAJU RAM PPRASAD SHARMA ARVIND KUMAR SRIVASTAVA	G.A.

51	PO	A482/14910/2021 (Amroha (jyotiba P Nagar)) Notice no:2021/1884	SMT. LAXMI DEVI AND 5 OTHERS VS STATE OF U.P. AND ANOTHER	ISHWAR CHANDRA TYAGI	ZAFEER AHMAD G.A.
52	PO	A482/15131/2021 (Rampur) Notice no:2021/14176	NOOR AHMAD VS STATE OF U.P. AND ANOTHER	MAHTAB ALAM	G.A.
53	PO	A482/15247/2021 (Chandauli) Notice no:2021/14067	ASHIF KHAN ALIAS JAVED VS STATE OF U.P. AND ANOTHER	SHABANA NIZAM	G.A.
54	PO	A482/15383/2021 (Etah) Notice no:2021/14234	RAMNATH AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	DHARM VIR SINGH	G.A.
55	PO	A482/15560/2021 (Varanasi) Notice no:2021/14484	BHIM SINGH CHAUHAN AND ANOTHER VS STATE OF U.P. AND ANOTHER	TRILOKI NATH	G.A.
56	PO	A482/16445/2021 (Sant Kabir Nagar) Notice no:2021/16112	CHHEDI YADAV AND 6 OTHERS VS STATE OF U.P. ANOTHER	JANARDAN	G.A.
57	PO	A482/16489/2021 (Gorakhpur) Notice no:2021/15988	MANOJ MISHRA VS STATE OF U.P. AND 2 OTHERS	KAMLESH KUMAR TIWARI	G.A.
58	PO	A482/16493/2021 (Shahjahanpur) Notice no:2021/16217	MOHD. ALI KHAN VS STATE OF U.P. AND ANOTHER	PAWANKUMAR DUBEY	G.A.
59	PO	A482/16816/2021 (S.r. Nagar (bhadohi)) Notice no:2021/15411	ANIL KUMAR TIWARI VS STATE OF U.P. AND ANOTHER	SAROJ KUMAR DUBEY	ASHOK KUMAR DUBEY G.A.
60	DF	A482/16977/2021 (Muzaffar Nagar) Notice no:2021/17044	SANDHYA AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	JITENDRA KUMAR	G.A.
61	PO	A482/16990/2021 (Deoria) Notice no:2021/15378	RAM KRIPAL YADAV AND ANOTHER VS STATE OF U.P. AND ANOTHER	DEEPAK DUBEY	G.A.
62	PO	A482/17152/2021 (Null) Notice no:2021/17078	MANGAL SINGH VS STATE OF U.P. AND ANOTHER	AJAY SENGAR	G.A.
63	PO	A482/17182/2021 (Agra) Notice no:2021/16905	BHUPESH KUMAR VS STATE OF U.P. AND ANOTHER	GIRJA SHANKER SEN KRISHNA DUTT AWASTHI	G.A.
64	PO	A482/17186/2021 (Etah) Notice no:2021/16652	NETRAPAL AND 7 OTHERS VS STATE OF U.P. AND ANOTHER	MOOL CHANDRA MAURYA	G.A.
65	PO	A482/17461/2021 (Bulandshahr) Notice no:2021/15838	SHIV KUMAR AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	VIDIT NARAYAN MISHRA	G.A.
66	PO	A482/17475/2021 (Hamirpur) Notice no:2021/16642	SATYENDRA KUMAR VS STATE OF U.P. AND 5 OTHERS	VIJAY BAHADUR SHIVHARE RAHUL SINGH	G.A.
67	PO	A482/17617/2021 (Kanpur Dehat) Notice no:2021/16310	ANURAG AND ANOTHER VS STATE OF U.P. AND ANOTHER	SHIKHAR AWASTHI	G.A.
68	PO	A482/17721/2021 (Varanasi) Notice no:2021/17366	SAROJ PANDEY VS STATE OF U.P. AND ANOTHER	SUDARSHAN SINGH	G.A.
69	PO	A482/18013/2021 (Jalaun) Notice no:2021/17253	SHIV KUMAR SINGH VS STATE OF U.P. AND ANOTHER	VIJAY SINGH SENGAR	G.A.
70	PO	A482/18031/2021 (Baghpat) Notice no:2021/16865	VINOD KUMAR VS STATE OF U.P. AND ANOTHER	SUSHIL KUMAR SHUKLA	G.A.
71	PO	A482/18052/2021 (Sant Kabir Nagar) Notice no:2021/15607	SMT. GYANMATI AND ANOTHER VS STATE OF U.P. AND ANOTHER	SHIV DAYAL TIWARI	BALRAM MISHRA G.A.

72	PO	A482/18137/2021 (Agra) Notice no:2021/17759	MUVEEN AHMAD AND 6 OTHERS VS STATE OF U.P. AND ANOTHER	BALBEER SINGH	G.A.
73	PO	A482/18723/2021 (Fatehpur) Notice no:2021/18594	BHOLA AND 6 OTHERS VS STATE OF U.P. AND ANOTHER	PHOOL SINGH YADAV	AJAI KUMAR G.A.
74	DF	A482/19039/2021 (Farrukhabad) Notice no:2021/18754	SANJEEV KUMAR @ RAMU AND 3 OTHERS VS STATE OF U.P AND ANOTHER	LAVKUSH KUMAR BHATT	G.A.
75	DF	A482/19265/2021 (Banda) Notice no:2021/17436	RAM CHANDRA AND 3 OTHERS VS STATE OF U.P AND ANOTHER	ANIL KUMAR PANDEY	G.A.
76	DF	A482/19320/2021 (Aligarh) Notice no:2021/19599	VINOD @ VINOD KUMAR @ AND ANOTHER VS STATE OF U.P. AND ANOTHER	VIJAY KUMAR DWIVEDI	G.A.
77	DF	A482/19833/2021 (Baghpat) Notice no:2021/19226	SACHIN KUMAR AND 6 OTHERS VS STATE OF U.P AND ANOTHER	RAKESH KUMAR GUPTA	VIJAY KUMAR TIWARI G.A.
78	PO	A482/20127/2021 (Amroha (jyotiba P Nagar)) Notice no:2021/18645	JONY @ HIMANCHAL YADAV VS STATE OF U.P. AND ANOTHER	AMBER KHANNA RAJ KUMAR KHANNA	G.A.
79	PO	A482/20611/2021 (Saharanpur) Notice no:2021/19977	SARA AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	BRIJ LAL SHUKLA	G.A.
80	PO	A482/20657/2021 (Allahabad) Notice no:2021/19786	ASHOK KUMAR YADAV AND 10 OTHERS VS STATE OF U.P. AND ANOTHER	VIJAY BAHADUR YADAV BHUPENDRA SINGH	G.A.
81	PO	A482/20861/2021 (Gautam Buddh Nagar) Notice no:2021/21273	SITI NETWORK LTD. VS STATE OF U.P. AND ANOTHER	KATYAYINI	G.A.
82	PO	A482/20920/2021 (Allahabad) Notice no:2021/18711	RAKESH KUMAR AND 4 OTHER VS STATE OF U.P. AND ANOTHER	ZAFAR ABBAS	ONKAR NATHPAL G.A.
83	PO	A482/21508/2021 (Moradabad) Notice no:2021/19995	MOHD SALEEM VS STATE OF U.P. AND 3 OTHERS	SHIV PRAKASH	G.A.
84	PO	A482/21520/2021 (Auraiya) Notice no:2021/21599	MOHD. DILSHAD AND ANOTHER VS STATE OF U.P.AND ANOTHER	GIRISH CHANDRA MAURYA RAGHURAJ SINGH	G.A.
85	PO	A482/21529/2021 (Allahabad) Notice no:2021/21580	AMIT PRAJAPATI AND 8 OTHERS VS STATE OF U.P. AND ANOTHER	AJAY KUMAR	G.A.
86	PO	A482/21530/2021 (Auraiya) Notice no:2021/20416	SHAURABH MISHRA @ RINKI MISHRA VS STATE OF U.P.AND ANOTHER	RUPESH KUMAR SINGH GULAB CHANDRA	G.A.
87	PO	A482/21533/2021 (Sambhal (bheem Nagar)) Notice no:2021/21541	AKHILESH AND 5 OTHERS VS STATE OF U.P. AND ANOTHER	RAM SHIROMANI YADAV	G.A.
88	PO	A482/21543/2021 (Saharanpur) Notice no:2021/21540	ANKIT SANGAL VS STATE OF U.P. AND ANOTHER	SATYA DEO OJHA RAM SHIROMANI YADAV	G.A.
89	PO	A482/21550/2021 (Shahjahanpur) Notice no:2021/21428	SOBARAN AND 3 OTHERS VS STATE OF U.P..AND ANOTHER	UMENDRA KUMAR YADAV	G.A.
90	PO	A482/21553/2021 (Meerut) Notice no:2021/21536	KASIM VS STATE OF U.P. AND ANOTHER	ANIL KUMAR JAISWAL	G.A.

91	PO	A482/21556/2021 (Aligarh) Notice no:2021/21560	ANIL KUMAR VS STATE OF U.P. AND ANOTHER	MITHILESH KUMAR MISHRA UMESHKUMAR MISHRA	VIJAY KUMAR DWIVEDI G.A.
92	PO	A482/21564/2021 (Pilibhit) Notice no:2021/21638	BRIJESH KUMAR VS STATE OF U.P. AND ANOTHER	VIDYA KANT RAI	G.A.
93	PO	A482/21565/2021 (Jalaun) Notice no:2021/20651	SHRIPAL @ BAGWAN SINGH PAL @ SHRIPAL SINGH VS STATE OF U.P. AND ANOTHER	R.C. MAURYA	RAJIV KUMAR TRIPATHI A.G.A.
94	PO	A482/21567/2021 (Aligarh) Notice no:2021/19563	SHAH FAIZAL AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	ATUL KUMAR SINGH	A.G.A.
95	PO	A482/21571/2021 (Varanasi) Notice no:2021/21677	MONISH KHAN VS STATE OF U.P. AND ANOTHER	HIRA LAL	G.A.
96	PO	A482/21582/2021 (Muzaffar Nagar) Notice no:2021/20908	PADAM SINGH AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	ASHEESH KUMAR TIWARI	G.A.
97	PO	A482/21599/2021 (Jalaun) Notice no:2021/22071	HAMEER SINGH @ HAMMIR SINGH VS STATE OF U.P. AND ANOTHER	VINOD KUMAR YADAV MAHENDRA KUMAR YADAV	G.A.
98	PO	A482/21600/2021 (Etah) Notice no:2021/21574	AWADESH AND 7 OTHERS VS STATE OF U.P. AND ANOTHER	NARAYAN SINGH(KUSHWAHA)	G.A.
99	PO	A482/21615/2021 (Etah) Notice no:2021/21234	RISHIPAL AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	PRATIBHA SINGH ASHOK KUMAR SINGH	G.A.
100	PO	A482/21617/2021 (Rampur) Notice no:2021/20469	BANTI AND 5 OTHERS VS STATE OF U.P. AND ANOTHER	VINOD SINGH	G.A.
101	PO	A482/21622/2021 (Etawah) Notice no:2021/21562	ARVIND KUMAR VS STATE OF U.P. AND ANOTHER	JAI RAJ SINGH TOMAR KAVITA TOMAR	G.A.
102	PO	A482/21625/2021 (Deoria) Notice no:2021/22181	BIJESH KUMAR AND 5 OTHERS VS STATE OF U.P. AND ANOTHER	KUMAR ASHUTOSH SRIVASTAVA	G.A.
103	PO	A482/21629/2021 (Moradabad) Notice no:2021/20398	HORI LAL AND 4 OTHERS VS STATE OF U.P..AND ANOTHER	SHOBHIT PATHAK	G.A.
104	PO	A482/21632/2021 (Meerut) Notice no:2021/21537	KASIM VS STATE OF U.P. AND ANOTHER	ANIL KUMAR JAISWAL	G.A.
105	PO	A482/21634/2021 (Etawah) Notice no:2021/20588	KHUSHBOO MISHRA AND 5 OTHERS VS STATE OF U.P. AND ANOTHER	SANJAY MISHRA	G.A.
106	PO	A482/21636/2021 (Shahjahanpur) Notice no:2021/20700	RAHUL KUMAR VS STATE OF U.P. AND ANOTHER	VIPUL SHUKLA	GYANENDRA KUMAR TRIPATHI G.A.
107	PO	A482/21644/2021 (Deoria) Notice no:2021/21566	UMASHANKAR PRAJAPATI VS STATE OF U.P. AND ANOTHER	PAWAN SHUKLA	G.A.
108	PO	A482/21646/2021 (Mathura) Notice no:2021/21557	PANKAJ @ JAGDEESH VS STATE OF U.P. AND 4 OTHERS	QAZI VAKIL AHMAD	G.A.
109	PO	A482/21647/2021 (Jalaun) Notice no:2021/16864	RAHUL VS STATE OF U.P. AND ANOTHER	DHIRENDRA SINGH RAJPUT	G.A.
110	PO	A482/21650/2021 (Moradabad) Notice no:2021/19516	PIYUSH AGARWAL AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	MOHIT SINGH	G.A.

111	PO	A482/21651/2021 (Lalitpur) Notice no:2021/21357	ANUPAM @ MONU MISHRA VS STATE OF U.P. AND ANOTHER	PANKAJ MALVIYA	G.A.
112	PO	A482/21654/2021 (Ghaziabad) Notice no:2021/18557	PRATIK FUEL STATION VS STATE OF U.P. AND ANOTHER	SATYA PRAKASH SINGH	G.A.
113	PO	A482/21655/2021 (Kanpur Nagar) Notice no:2021/20606	VAIBHAV TIWARI VS STATE OF U.P. AND ANOTHER	ADIL JAMAL	G.A.
114	PO	A482/21656/2021 (Shahjahanpur) Notice no:2021/21542	SANTOSH KUMAR YADAV VS STATE OF U.P.AND ANOTHER	RAM SHIROMANI YADAV	KRISHNA KANT YADAV G.A.
115	PO	A482/21670/2021 (Gautam Buddh Nagar) Notice no:2021/22186	ISHAN MAHAJAN AND 2 OTHERS VS STATE OF U.P..AND ANOTHER	ABHISHEK GUPTA	G.A.
116	PO	A482/21675/2021 (Shahjahanpur) Notice no:2021/21618	AKSHYA GUPTA @ SONU VS STATE OF U.P. AND ANOTHER	RAJNEESH TIWARI LOKESH KUMAR DWIVEDI	OM NARAYAN PANDEY G.A.
117	PO	A482/21680/2021 (Shahjahanpur) Notice no:2021/22035	VIJAY KUMAR KATIYAR VS STATE OF U.P. AND ANOTHER	SURESH DHAR DWIVEDI	G.A.
118	PO	A482/21683/2021 (Etawah) Notice no:2021/21423	PANKAJ YADAV VS STATE OF U.P. AND ANOTHER	PANKAJ KUMAR MISHRA	G.A.
119	PO	A482/21688/2021 (Amroha (jyotiba P Nagar)) Notice no:2021/21550	ALANOOOR AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	MANISH KUMAR A KUMAR SRIVASTAVA	G.A.
120	PO	A482/21693/2021 (Gorakhpur) Notice no:2021/20327	SMT. KANAK GOND VS STATE OF U.P.AND ANOTHER	VINAY KUMAR JAISWAL RISHU SRIVASTAV	G.A.
121	PO	A482/21694/2021 (Jalaun) Notice no:2021/21713	SMT. ARCHANA PRAJAPATI VS STATE OF U.P. AND ANOTHER	SATYA PRAKASH CHATURVEDI	G.A.
122	PO	A482/21698/2021 (Kanpur Nagar) Notice no:2021/21135	MOHD. NAUSHAD AND ANOTHER VS STATE OF U.P.AND ANOTHER	CHITRANSHU SRIVASTAV	G.A.
123	PO	A482/21724/2021 (Agra) Notice no:2021/20890	ROHITASH AND 4 OTHERS VS STATE OF U.P.AND ANOTHER	RAJEEV KUMAR SRIVASTAVA	G.A.
124	PO	A482/23035/2021 (Basti) Notice no:2021/22499	ASHWANI KUMAR VS STATE OF U.P AND ANOTHER	CHANDRA KANT TRIPATHI	G.A.
125		A482/23701/2021 (Farrukhabad) Notice no:2021/23505	SACHIN SIKARWAR AND ANOTHER VS STATE OF U.P. AND ANOTHER	PIYUSH TRIPATHI VIVEK KUMAR SINGH	G.A.
126		A482/23702/2021 (Farrukhabad) Notice no:2021/23023	SUBHASH AND 2 OTHERS VS STATE OF U.P.AND ANOTHER	RADHEY SHYAM YADAV	G.A.
127		A482/23703/2021 (Ghaziabad) Notice no:2021/23855	ANKUR @ GOLU AND ANOTHER VS STATE OF U.P. AND ANOTHER	SANTOSH KUMAR DUBEY	G.A.
128		A482/23704/2021 (Gautam Buddh Nagar) Notice no:2021/23978	SONAL SINGHAL VS STATE OF U.P.AND ANOTHER	PANDEY BALKRISHNA	G.A.
129		A482/23709/2021 (Kanpur Nagar) Notice no:2021/23960	SMT. NAVNEET GAUR @ NEETU GAUR VS STATE OF U.P. AND ANOTHER	DIWAKAR TIWARI ANIL KUMAR JHA GYANENDRA SINGH	G.A.
130		A482/23715/2021 (Meerut) Notice no:2021/23059	SONU @ SEENU @ MONU AND 5 OTHERS VS STATE OF U.P. AND ANOTHER	AMAR JEET UPADHYAY	G.A.

131	A482/23728/2021 (Agra) Notice no:2021/20497	KARUA @ SHANTIBARAN AND 6 OTHERS VS STATE OF U.P. AND ANOTHER	SURENDRA KUMAR TRIPATHI	G.A.
132	A482/23742/2021 (Moradabad) Notice no:2021/19888	PAYAL PAWAR AND 4 OTHERS VS STATE OF U.P.AND ANOTHER	MOHD. AFZAL JAIDEEP PANDEY	G.A.
133	A482/23743/2021 (Kaushambi) Notice no:2021/23543	SALMAN VS STATE OF U.P. AND 2 OTHERS	PRASHANT KUMAR TRIPATHI DINESH MISHRA	G.A.
134	A482/23749/2021 (S.r. Nagar (bhadohi)) Notice no:2021/23589	SUNIL KUMAR GUPTA VS STATE OF U.P. AND ANOTHER	RAYOOF ALI	G.A.
135	A482/23762/2021 (Mainpuri) Notice no:2021/23080	ABHISHEK AND 3 OTHERS VS STATE OF U.P.AND ANOTHER	MUKESH KUMAR MAURYA	G.A.
136	A482/23765/2021 (Kanpur Dehat) Notice no:2021/22568	RAVI VS STATE OF U.P. AND 2 OTHERS	ANIL KUMAR PATHAK	G.A.
137	A482/23766/2021 (Allahabad) Notice no:2021/22484	MANOJ KUMAR VS STATE OF U.P. AND ANOTHER	SHAMBHAVI NANDAN	G.A.
138	A482/23770/2021 (Gautam Buddh Nagar) Notice no:2021/18133	SURESH KHOSLA VS STATE OF U.P. AND ANOTHER	KRISHNA KANT TIWARI ASHOK KUMAR MISHRA	G.A.
139	A482/23779/2021 (Kanpur Nagar) Notice no:2021/23335	NARAYAN SHANKAR VS STATE OF U.P. AND ANOTHER	YASH PRATAP SINGH MONIKA PAL	G.A.
140	A482/23793/2021 (Jaunpur) Notice no:2021/22062	PRABHAT PATEL VS STATE OF U.P. AND ANOTHER	DHARMENDRA KUMAR SINGH	G.A.
141	A482/23800/2021 (Bijnor) Notice no:2021/19798	AKRAJ VS STATE OF U.P. AND ANOTHER	ZAFAR ABBAS	G.A.
142	A482/23815/2021 (Kanpur Nagar) Notice no:2021/22855	SUNEEL AND 2 OTHERS VS STATE OF U.P.AND ANOTHER	SUDHANSHU PANDEY	G.A.
143	A482/23816/2021 (Firozabad) Notice no:2021/22860	BHUPESH @ SONU AND 2 OTHERS VS STATE OF U.P..AND ANOTHER	SATYA NARAYAN YADAV	G.A.
144	A482/23821/2021 (Allahabad) Notice no:2021/22334	SAJJAN KUMAR AND 3 OTHERS VS STATE OF U.P AND ANOTHER	AKHILESH CHANDRA SHUKLA	G.A.
145	A482/23828/2021 (Kanpur Dehat) Notice no:2021/23761	PUTI @ MANOJ VS STATE OF U.P. AND ANOTHER	DHEERAJ KUMAR SINGH	G.A.
146	A482/23839/2021 (Deoria) Notice no:2021/18774	KISHAN KUMAR MADHESIA VS STATE OF U.P. AND ANOTHER	KUMAR ASHUTOSH SRIVASTAVA	G.A.
147	A482/23842/2021 (Kasganj (kanshiram Nagar)) Notice no:2021/22816 2021/22816	KHEM SINGH @ KHEMKARAN VS STATE OF U.P. AND ANOTHER	GIRIJESH KUMAR GUPTA SHIV SHANKAR PD GUPTA	G.A.
148	A482/23854/2021 (Kushi Nagar) Notice no:2021/20555	KM. SUMAN AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	GIRISH CHANDRA MAURYA	G.A.
149	A482/23857/2021 (Agra) Notice no:2021/23933	GIRISH KUMAR AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	SUJAN SINGH	G.A.
150	A482/23863/2021 (Jaunpur) Notice no:2021/23172	SMT. ANUCHHAYA VS STATE OF U.P. AND ANOTHER	DEENA NATH MISHRA	G.A.

151		A482/23884/2021 (Ballia) Notice no:2021/19070	MOHD MERAJ ANSARI AND 2 OTHER VS STATE OF U.P. AND ANOTHER	ARVIND KUMAR DUBEY AJAY KUMAR SRIVASTAVA	G.A.
152		A482/23895/2021 (Chandauli) Notice no:2021/22558	VIJAY JAISWAL VS STATE OF U.P. AND 3 OTHERS	SAROJ KUMAR TRIPATHI	UDIT CHANDRA G.A.
153		A482/23897/2021 (Sant Kabir Nagar) Notice no:2021/20418	SACHCHIDANAD RAI @ GOLU RAI AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	AMIT KUMAR SINGH SATYENDRA NARAYAN SINGH	G.A.
154	WC	CRLP/10498/2021 (Amroha (jyotiba P Nagar)) Notice no:2021/11198	KAMAL VS STATE OF U.P. AND 2 OTHERS	AJAY KUMAR MISHRA	G.A.
155	PO	CRLRD/410/2021 (Agra) Notice no: 2021/610	SANJEEV KUMAR SATYARTHI VS STATE OF U.P. AND 2 OTHERS	PRAMOD NARAYAN YADAV YOGENDRA KUMAR YADAV	G.A.
156	PO	CRLRD/634/2021 (Amroha (jyotiba P Nagar)) Notice no:2021/990	SANJAY SINGH VS STATE OF U.P. AND 2 OTHERS	PANKAJ SHARMA PRASHANT SHARMA	G.A.
157	PO	A227/4685/2021 (Bulandshahr) Notice no:2021/8522	RAJENDRA VS STATE OF U.P. AND 3 OTHERS	RAJESH KUMAR PANDEY	G.A.
158	PO	A227/5202/2021 (Bulandshahr) Notice no:2021/9425	ABHISHEK AGARWAL VS STATE OF U.P. AND 2 OTHERS	DINKAR LAL SWETASHWA AGARWAL	G.A.
159	PO	A227/5751/2021 (Jalaun) Notice no:2021/16458	SHYAMJIVAN TRIPATHI VS STATE OF U.P. AND ANOTHER	AJAY SENGAR	G.A.
160	PO	A227/5772/2021 (Saharanpur) Notice no:2021/9370	ANIL KUMAR VS STATE OF U.P. AND ANOTHER	PRAMOD KUMAR SINGH KESHARI NATH TRIPATHI	G.A.
161	PO	A227/5981/2021 (Shahjahanpur) Notice no:2021/10098	MANOJ KUMAR VS STATE OF U.P. AND 2 OTHERS	SARITA MISHRA SUDIP OJHA	G.A.
162	PO	A227/5988/2021 (Chandauli) Notice no:2021/10960	IQBAL KHAN VS STATE OF U P AND 2 OTHERS	SUDARSHAN SINGH	G.A.
163	PO	A227/6350/2021 (Deoria) Notice no:2021/10347	RAMAAUTAR SINGH VS STATE OF U.P. AND 6 OTHERS	KM. ANJANA	SHESHMANI VISHWAKARMA G.A.

ADDITIONAL/UNLISTED LIST

For Admission

ECOURT CASES.

301	PO E-File	CRLP/15088/2020 (Bulandshahr)	YOGESH VS STATE OF U.P. AND 2 OTHERS	RAHUL MISHRA SANJAY MISHRA	G.A.
302	PO E-File	A227/4217/2020 (Kanpur Nagar)	NAGENDRA SINGH VS STATE OF U.P. AND ANOTHER	PRAKASH CHANDRA PANDEY	G.A.
	With	A482-33260-2018 Varanasi	CHHOTE LAL VS STATE OF U.P. AND ANOTHER	RAVI SHANKAR YADAV SUDEEP DWIVEDI	OM PRAKASH SYED MOHAMMAD ABBAS ABDY G.A.
303	WC E-File	A227/2693/2021 (Varanasi)	SUDHEER MALVIYA AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	ONKAR NATH VISHWAKARMA PRAVEEN KUMAR SHARAD MALVIYA	DEEPAK DUBEY PRATIMA PANDEY G.A.

For Order

REVISION ARISING OUT OF JUVENILE JUSTICE ACT (BAIL)

304	DF	CRLR/610/2021 (Ballia)	VISHAL THAKUR (MINOR) VS STATE OF UP AND ANOTHER	DINESH KUMAR GUPTA RAGHAWENDRA SINGH	VIPUL KUMAR DUBEY BRAJESH KUMAR CHATURVEDI G.A.
305	DF	CRLR/2274/2021 (Allahabad)	RAJARAM BIND VS STATE OF U.P. AND 5 OTHERS	BARE LAL PAVAN KUMAR SRIVASTAVA	RAMESH KUMAR OJHA G.A.

REVISION ARISING OUT OF JUVENILE JUSTICE ACT (BAIL)

306	PO	CRLR/171/2020 (Gorakhpur)	ROSHAN YADAV(MINOR) VS STATE OF U.P. AND ANOTHER	MEERA DEVI YASHPAL YADAV	G.A.
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CRIMINAL REVISION U/S 102 OF JUVENILE JUSTICE ACT, 2015

307	PO	CRLR/1703/2021 (Jaunpur)	KARAN KUMAR VS STATE OF U.P. AND ANOTHER	GAUTAM DUBEY RANVIJAY CHAUBEY	G.A.
308	PO	CRLR/3771/2019 (Mau)	NAFEES AHMAD VS STATE OF U.P. AND 2 ORS.	VINOD KUMAR CHANDEL MAYANK KRISHNA S CHANDEL RAM NIWAS SINGH	SHABANA NIZAM G.A.
309	PO	CRLR/1401/2020 (Allahabad)	KSHAMA RANI AND ANOTHERS VS STATE OF UP AND ANOTHER	RAVI SHANKAR VISHWAKARMA LAKSHMI KANT PANDEY	AMIT KUMAR RENU RAJAT ALIAS RENU SAHAI G.A.
310	LAFP	CRLR/2008/2020 (Ballia)	SHYAM NARAYAN AND ANOTHER VS STATE OF U.P. AND ANOTHER	MANJEET KUMAR SRIMAN NARAYAN ISHWAR KUMAR UPADHYAY	JAI PRAKASH RAO RAJESH KUMAR SRIVASTAVA G.A.
311	PO	CRLRD/195/2021 (Muzaffar Nagar)	KUSUM SHARMA AND ANOTHER VS STATE OF U.P. AND 5 OTHERS	ATUL KUMAR KUSHWAHA RAY SAHAB YADAV	G.A.

GROUP OF CASES LIKELY TO BE INFRACTUOUS (WITHOUT OBJECTION)

312	DF	A482/5372/2005 (Varanasi)	SIRAJUDDIN VS STATE OF U.P.AND ANOTHER	MOHD.N.SIDDIQUI PUSHKAR SRIVASTAVA VINOD SHARMA DINESH KUMAR SINGH DHIRENDRA KUMAR SRIVASTAVA VINOD PRASAD	R.P. SRIVASTAVA GOVERNMENT ADVOCATE
313	DF	A482/9391/2007 (S.r. Nagar (bhadohi))	ARUN KUMAR AND OTHERS VS STATE OF U.P. AND ANOTHER	S.M.A.ABDY R.C.TIWARI	GOVT. ADVOCATE
314	DF	A482/6796/2008 (Bulandshahr)	ASHOK KUMAR AND OTHERS VS STATE OF U.P. AND ANOTHER	AWADHESH KR. SRIVASTAVA	GOVT. ADVOCATE
315	DF	A482/7504/2008 (Etah)	LAKHAN SINGH AND OTHERS VS STATE OF U.P. AND ANOTHER	AJIT KUMAR RAJ BAHADUR	GOVT. ADVOCATE
316	DF	A482/34146/2019 (Mau)	RAM HARA KH SINGH @ BHARAT SINGH VS STATE OF U.P. AND ANOTHER	SANTOSH KUMAR RAI SURENDRA KUMAR CHAUBEY	HASAN ABBAS GAURI SHANKAR YADAV G.A.
317	DF	A482/19833/2021 (Baghpat)	SACHIN KUMAR AND 6 OTHERS VS STATE OF U.P AND ANOTHER	RAKESH KUMAR GUPTA	VIJAY KUMAR TIWARI G.A.

CASES IN WHICH INTERIM ORDER IS IN OPERATION

318	LAFP	A482/36310/2016 (S.r. Nagar (bhadohi))	V.P. SINHA VIRENDRA PRATAP SINHA VS STATE OF U.P. AND ANOTHER	JEEVANJEE SRIVASTAVA	SHASHI KANT SINGH P.K. SINGH G.A.
	With	A482-35023-2016 S.r. Nagar (bhadohi)	MUNNI LAL GUPTA VS STATE OF U.P. AND ANOTHER	JEEVANJEE SRIVASTAVA	SHASHI KANT SINGH P.K. SINGH G.A.
319	WA	A482/33017/2018 (Kaushambi)	RAM PRAKASH AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	PREM CHANDRA CHAURASIA MANAV CHAURASIA PRAMOD KUMAR SRIVASTAVA	D. KUMAR. MISRA DINESH CHANDRA YADAV G.A.
320	PO	A482/25579/2007 (Meerut)	PRADEEP BALIYAN AND OTHERS VS STATE OF U.P. AND OTHERS	RAHUL CHATURVEDI	GOVT. ADVOCATE
321	PO	A482/29296/2007 (Bareilly)	RAM BHAROSEY LAL YADAV VS STATE OF U.P. AND ANOTHER	ANIL SRIVASTAVA	GOVT. ADVOCATE
322	WA	A482/11500/2018 (Etah)	RAM PRAKASH YADAV AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	SHASHI KUMAR MISHRA	G.A.
323	LAFP	A482/13367/2018 (Azamgarh)	VIJENDRA RAI VS STATE OF U.P.	PRAKASH CHANDRA SRIVASTAVA	G.A.
324	LAFP	A482/23142/2018 (Meerut)	SMT. RIZWANA AND 4 ORS VS STATE OF U.P. AND ANR	MANOJ KUMAR DUBEY	PREM SAGAR VERMA DINESH KUMAR SHUKLA SONEYA ADVANI G.A.
325	PO	A482/41898/2018 (Lalitpur)	SANJEEV VS STATE OF U.P. AND ANOTHER	BHAGWAN DAS	HANUMAN PRASAD KUSHWAHA G.A.
326	PO	A482/9535/2019 (Auraiya)	ATUL KUMAR VS STATE OF U.P. AND ANR	RAM CHANDRA SOLANKI	G.A.
327	LAFP	A482/13612/2019 (Aligarh)	SUMIT BHARDWAJ AND ANOTHER VS STATE OF U.P. AND ANOTHER	M.P.S. CHAUHAN	HARI BHAWAN PANDEY G.A.
328	PO	A482/1796/2020 (Jhansi)	RAHUL AGRAWAL VS STATE OF U.P. AND ANOTHER	PRASHANT AGARWAL BABU LAL RAM	SANTOSH KUMAR YADAV G.A.
329	PO	A482/4141/2020 (Jhansi)	KAILASH SONI VS STATE OF U.P. AND 5 OTHERS	ASHWINI KUMAR OJHA	G.A.
330	WA	A482/8746/2020 (Allahabad)	MUKESH SONI AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	RAJENDRA PRASAD	HARISH CHANDRA MISHRA BABUL KUMAR SHARMA G.A.
331	WC	A482/9095/2020 (Meerut)	SALMAN AND 6 OTHERS VS STATE OF U.P. AND ANOTHER	MOHD. SHABBIR MOHD. TASLEEM	SUDHIR KUMAR G.A.
332	WC	A482/10836/2020 (Etawah)	DHARMENDRA JAIN AND ANOTHER VS STATE OF U.P. AND ANOTHER	VARSHA SONI RAM CHANDRA SOLANKI	RAM ASHISH PANDEY G.A.
333	WC	A482/15886/2020 (Kanpur Nagar)	JAMUNA PRASAD GUPTA VS STATE OF U.P. AND 2 OTHERS	SAURABH KUMAR PANDEY	G.A.
334	WC	A482/16859/2020 (Farrukhabad)	SHAILESH SINGH VS STATE OF U.P. AND ANOTHER	RADHEY SHYAM YADAV	G.A.

335	WC	A482/17853/2020 (Muzaffar Nagar)	HARJEET SINGH AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	RAKESH PATI TIWARI ARUN KUMAR SUNIL KUMAR TIWARI	G.A.
336	WC	A482/18153/2020 (Allahabad)	AKSHAY KRISHNA AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	DEEPAK KUMAR JAISWAL	SUMIT JAISWAL G.A.
337	WC	A482/3706/2021 (Ghaziabad)	SATENDRA CHAUHAN AND 5 OTHERS VS STATE OF U.P. AND ANOTHER	AKHILESH KUMAR SINGH	VINAY KUMAR SINGH CHANDEL G.A.
338	WC	A482/4630/2021 (Kanpur Dehat)	BABU ALIAS ARUN KUMAR AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	GAURAV SINGH	G.A.
339	PO	A482/6410/2021 (Ballia)	SURENDRA PRATAP NARAIN SINGH VS STATE OF U.P. AND ANOTHER	SATYENDRA KUMAR PANDEY	G.A.
340	WA	A482/9010/2021 (Kanpur Nagar)	AVINASH KUMAR SINGH VS STATE OF U.P. AND ANOTHER	KAMAL KUMAR SINGH	PADMAKER PANDEY G.A.
341	PO	A482/11155/2021 (Bareilly)	VINEET GUPTA AND 12 OTHERS VS STATE OF U.P. AND ANOTHER	SUDHANSHU SINGH	SANDEEP KUMAR SRIVASTAVA G.A.
342	WC	A482/14215/2021 (Gautam Buddh Nagar)	VIVEK KUMAR @ BHOLU VS STATE OF U.P. AND ANOTHER	RAMA SHANKAR MISHRA	RANJEET SINGH G.A.
343	PO	A482/15930/2021 (Gautam Buddh Nagar)	SUSHIL SHARMA AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	GHAN SHYAM DUBEY	G.A.
344	NDF	A482/17924/2021 (Allahabad)	VIMLESH KUMAR PANDEY VS STATE OF U.P. AND ANOTHER	RAM SUPHAL SHUKLA	G.A.
For Admission					
345	NDF	CRLR/2432/2021 (Bijnor)	ARPIT CHAUDHARY VS STATE OF U.P. AND ANOTHER	AMBRISH SHUKLA	G.A.
346	PO	A227/2443/2020 (Ghaziabad)	M/S KRISHANA STEELS VS STATE OF U P AND ANOTHER	ANURAG SHARMA	G.A.
For Final Hearing/Disposal					
347	PO	A482/20707/2014 (Mainpuri)	SATISH SINGH AND 4 ORS VS STATE OF U.P. AND ANOTHER	ANURAG DUBEY	S.D.SHUKLA RAJEEV KUMAR SINGH PARMAR G.A.

Application for Orders

348		2/2000 (382419/2017) (Restoration) in case CRLP-482- -2000 Decided on 11/12/2014	RAM DEEN YADAV @ NATE PAHALWAN VS I A.S.J. BASTI AND OTHERS	A.K.YADAV ASHISH KUMAR MISRHA M.C.TEWARI	K.A. QAYYUM P.N.PANDEY A.G.A. R.N. PANDEY G.A. C.S.C.
349		4/2019 (Restoration) in case CRLRD-32-2014 Decided on 29/08/2017	SUBHASH CHANDRA SHARMA VS STATE OF U.P. AND 12 OTHERS	K.K. SINGH DAYA SHANKER PANDEY A.K. SINGH	G.A. GOVT. ADVOCATE

350

1/1999
(323922/2017)
(Restoration)
in case A482-129-
-1999
Decided on
01/08/2011

SMT. MOHABBATUN NISA AND
OTHERS
VS
STATE OF U.P. AND ANOTHER

MOHD. HESAMUDDIN KHAN
MUKHTAR ALAM
R.B. SINGHAL

P.K.SHARMA
AHMAD SAYEED
G.A.
A.G.A.

SAMPLE

AT 10:00 AM
(Court No.83)
HON'BLE JUSTICE SHEKHAR KUMAR YADAV

e-Court

FRESH LIST

Fresh

ECOURT CASES.

1	DF E-File	BAIL/22433/2021 (Sonbhadra)	JITENDRA SINGH @ RINKU SINGH VS UNIOF OF INDIA	R.B. SINGH	PRANAY KRISHNA ASHISH PANDEY
2	DF E-File	BAIL/23167/2021 (Hathras (mahamaya Nagar)) Notice no:2021/20096	RISHIPAL VS STATE OF U.P	SUNIL KUMAR YADAV SANJAY KUMAR DUBEY	PANKAJ SHARMA PRASHANT SHARMA G.A.
3	DF E-File	BAIL/24911/2021 (Etah) Notice no:2021/21338 Notice no:NULL	RISHI VS STATE OF U.P	RAJESH PATHAK NARENDRA SINGH	RAJESH PATHAK
4	PO E-File	BAIL/29368/2021 (Azamgarh) Notice no:2021/22521 Notice no:NULL	VIVEK SINGH @ MINTU SINGH VS STATE OF U.P.	JITENDRA SINGH	
5	PO E-File	BAIL/37867/2021 (Amroha (jyotiba P Nagar)) Notice no:2021/36855	DILSHAD VS STATE OF U.P	MOHAMMAD BELAL	G.A.
6	PO E-File	BAIL/39979/2021 (Amroha (jyotiba P Nagar)) Notice no:2021/37970 Notice no:37970	SONU ALIAS GANGASARAN VS STATE OF UP	RAM RAJ PANDEY SANDEEP KUMAR SRIVASTAVA	SURENDRA PRASAD MISHRA G.A.
7	PO E-File	BAIL/40662/2021 (Meerut) Notice no:2021/38564 Notice no:NULL	TEHZEEM VS STATE OF U.P.	YOGENDRA PAL SINGH	G.A.
8	DF E-File	BAIL/45233/2021 (Agra) Notice no:2021/41541 Notice no:NULL	SHANI VS STATE OF U.P THROUGH ITS SECRETARY HOME UP AT LUCKNOW	KULDEEP SINGH CHAHAR	G.A.
9	LAFP E-File	BAIL/46753/2021 (Mirzapur) Notice no:2021/40569	SHAMSHER SINGH VS STATE OF U.P AND ANOTHER	PRATEEK MISHRA SIDDHARTHA BAGHEL	G.A.
10	PO E-File	BAIL/47975/2021 (Bulandshahr) Notice no:2021/43556	RAJKEEN VS STATE OF U.P. THROUGH SECRETARY HOME AT LUCKNOW	SANTOSH KUMAR SINGH	G.A.
11	DF E-File	BAIL/48298/2021 (Agra) Notice no:2021/43632	NASIR VS STATE OF U.P.	AZHAR HUSSAIN	G.A.
12	DF E-File	BAIL/48961/2021 (Allahabad) Notice no:2021/45741	ADITYA SINGH VS STATE OF U.P THRU SECRETARY HOME GOVT. UP. LKNW.	NARENDRA KUMAR SHIV SHARAN TRIPATHI	G.A.
13	PO E-File	BAIL/49293/2021 (Meerut) Notice no:2021/45860	SONU VS STATE OF UP THROUGH PRINCIPAL SECRETARY (HOME)	ANAND JI MISHRA KAUSHAL KUMAR PANDEY	G.A.

14	BAIL/49686/2021 (Saharanpur) Notice no:2021/45833	AAMIR VS STATE OF U.P. THROUGH SECRETARY HOME AT LUCKNOW	RIZWAN ULLAH SIDDIQUI	G.A.
15	BAIL/49696/2021 (Maharajganj) Notice no:2021/46118	RAMBHAWAN @ MOTHEY VS STATE OF U.P THROUGH ITS SECRETARY HOME UP AT LUCKNOW	NOOR MOHAMMAD GIRJA SHANKER MISHRA	G.A.
16	BAIL/49709/2021 (Chandauli) Notice no:2021/45907	PRAVEEN YADAV VS STATE OF U.P. THROUGH SECRETARY HOME AT LUCKNOW	PRANESH KUMAR MISHRA	G.A.
17	BAIL/49731/2021 (Jhansi) Notice no:2021/46559	SHYAM SHIVHARE VS STATE OF U.P. THROUGH ITS PRINCIPAL SECRETARY HOME	ANAND KUMAR MISHRA RAJIV KUMAR MISHRA	G.A.
18	BAIL/49733/2021 (Jhansi) Notice no:2021/46478	AASISH SHIVHARE VS STATE OF U.P. THROUGH ITS PRINCIPAL SECRETARY HOME	ANAND KUMAR MISHRA RAJIV KUMAR MISHRA	G.A.
19	BAIL/49841/2021 (Banda) Notice no:2021/45913	MOHD HARISH VS STATE OF UP THRU SECRETARY HOME UP GOVT AT LUCKNOW	KAMAL DEV RAI	G.A.
20	BAIL/49863/2021 (Bareilly) Notice no:2021/45939	RAMAUTAR VS STATE OF U.P. THROUGH SECRETARY HOME AT LUCKNOW	ALI HASAN ISTIYAQ ALI	G.A.
21	BAIL/49902/2021 (Saharanpur) Notice no:2021/46410	SRIPAL VS STATE OF U.P THROUGH PRINCIPAL SECRETARY HOME UP AT LUCKNOW	SANDEEP TRIPATHI	G.A.
22	BAIL/49925/2021 (Shamli (prabudh Nagar)) Notice no:2021/46409	PRADEEP VS STATE OF U.P THROUGH PRINCIPAL SECRETARY HOME UP AT LUCKNOW	SANDEEP TRIPATHI	G.A.
23	BAIL/49929/2021 (Azamgarh) Notice no:2021/46848	ROHIT JAISWAL VS STATE OF U.P THRU SECRETARY HOME GOVT. UP. LKNW.	SATYA PRAKASH SINGH	G.A.
24	BAIL/49952/2021 (Ghaziabad) Notice no:2021/46821	ASGAR VS STATE OF U.P THRU SECRETARY HOME GOVT. UP. LKNW.	AVINASH PANDEY	G.A.
25	BAIL/49954/2021 (Mathura) Notice no:2021/46899	DILEEP KUMAR VS STATE OF U.P THRU SECRETARY HOME GOVT. UP. LKNW.	SUKHENDRA SINGH S.P.S. CHAUHAN	G.A.
26	BAIL/49964/2021 (Shahjahanpur) Notice no:2021/46973	SONU SINGH @ SURENDRA SINGH VS STATE OF U.P THROUGH ITS SECRETARY HOME UP AT LUCKNOW	SANJAY MISHRA RAHUL MISHRA	G.A.
27	DF E-File BAILC/184/2021 (Aligarh) Notice no:2021/19763	ADESH KUMAR VS STATE OF U.P. AND ANOTHER	VIKRANT NEERAJ	G.A.

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28	PO	BAIL/3075/2021 (Etawah) Notice no: 2020/49836	MANISH KUMAR SAXENA VS STATE OF U.P.	CHANDAN KUMAR CHATURVEDI RAJESH TEWARI	ADITYA KUMAR TRIPATHI MADAN SINGH G.A.
29	PO	BAIL/8410/2021 (Varanasi)	JUMMA KHAN VS UNION OF INDIA THROUGH INTELLIGENCE OFFICER	SANJEEV KUMAR ASTHANA VINAY KUMAR SINGH CHANDEL	KRISHNA AGARAWAL DILEEP CHANDRA MATHUR
30	DF	BAIL/9984/2021 (Ghaziabad) Notice no: 2021/6585	MUKHLAL VS STATE OF U.P.	DEEPAK RANA	G.A.
31	DF	BAIL/15958/2021 (Etawah) Notice no:2021/9818	ADESH KUMAR VS STATE OF U.P.	DHIRENDRA SRIVASTAVA	ADITYA KUMAR TRIPATHI G.A.
32	DF	BAIL/17805/2021 (Kanpur Nagar) Notice no:2021/12701	VIKAS @ MAIDI VS STATE OF U.P.	SANJAY SRIVASTAVA	RAMESH CHANDRA AGRAHARI G.A.
33	DF	BAIL/21320/2021 (Moradabad) Notice no:2021/17332	SANJEEV VS STATE OF U.P.	ASHUTOSH YADAV ABHILASHA SINGH DEO ANAND RAJESH KUMAR VISHWAKARMA VIRENDRA SINGH	MOHAN LAL MAOHAMMD NADEEM G.A.
34	PO	BAIL/21755/2021 (Ghaziabad) Notice no:2021/17801	SURESH VS STATE OF U.P.	KAUSTUBH SRIVASTAVA KANDARP SRIVASTAVA	G.A.
35	DF	BAIL/26535/2021 (Jhansi)	RAJENDRA SARRAF VS UNION OF INDIA	MAMTA SINGH CHANDRA PRAKASH SINGH	PRANAY KRISHNA ASHISH PANDEY
36	PO	BAIL/27271/2021 (Bijnor) Notice no:2021/23701	INTKHAB @ PAPPU AND ANOTHER VS STATE OF U.P.	MOHD. FAROOQ MITHILESH KUMAR TIWARI	MOHAMMAD AKRAM G.A.
37	DF	BAIL/27868/2021 (Gautam Buddh Nagar) Notice no:2021/25370	SANJAY ADHANA VS STATE OF U.P.	SHYAM KISHORE TRIPATHI	G.A.
38	PO	BAIL/28276/2021 (Meerut) Notice no:2021/25353	ZULFEKAR ALI @ JAVED ALAM @ GULFAM VS STATE OF U.P.	SADAFUL ISLAM JAFRI MOHAMMAD ARSHAD KHAN	AMAR JEET UPADHYAY RAVI SAHU G.A.
39	PO	BAIL/30464/2021 (Ghaziabad) Notice no:2021/27425	SMT. SUNITA VS STATE OF U.P.	MARKANDAY RAI	ATUL KUMAR SHAHI G.A.
40	DF	BAIL/30696/2021 (Saharanpur) Notice no:2021/27500	AMRISH VS STATE OF U.P.	RAGHVENDRA PRAKASH GAURAV KAKKAR	G.A.
41	PO	BAIL/31731/2021 (Varanasi) Notice no:2021/24925	MUKESH @ MUKKI SETH VS STATE OF U.P.	RAJ KIRAN CHAUDHARY JAI PRAKASH SINGH	G.A.
42	DF	BAIL/32293/2021 (Agra) Notice no:2021/28955	HET SINGH @ HETA VS STATE OF U.P.	SURENDRA KUMAR TRIPATHI	G.A.
43	LAFP	BAIL/32467/2021 (Varanasi) Notice no:2021/26736	DEEPAK SAHANI VS STATE OF U.P.	ANAND KUMAR SINGH	G.A.
44	DF	BAIL/32648/2021 (Allahabad) Notice no:2021/29358	NEERAJ VS STATE OF U.P.	PANKAJ SHARMA	G.A.
45	DF	BAIL/33108/2021 (Etah) Notice no:2021/29243	DEVESH @ SAURABH VS STATE OF U.P.	BALBIR YADAV	G.A.
46	DF	BAIL/34471/2021 (Aligarh) Notice no:2021/30119	AKASH VS STATE OF U.P.	MOHD. ARSHAD SATYVRAT TRIPATHI	G.A.

47	LAFP	BAIL/34765/2021 (Ghaziabad) Notice no:2021/32000	CHAMAN KHAN @ CHAMAN VS STATE OF U.P.	KRISHNA MOHAN SINGH RAJESH PATHAK	G.A.
48	DF	BAIL/35139/2021 (Sonbhadra) Notice no:2021/33521	RAVINDRA KUMAR BHARTI @ CHINTU VS STATE OF U.P.	ANIL KUMAR ANITA SINGH ARVIND SINGH	G.A.
49	DF	BAIL/35149/2021 (Maharajganj) Notice no:2021/32965	HARIDWAR CHAUDHARY VS STATE OF U.P.	VINEET KUMAR SINGH	G.A.
50	PO	BAIL/35766/2021 (Ballia) Notice no:2021/32274	AMIT KUMAR VS STATE OF U.P.	KALP DEV MISHRA PRADEEP KUMAR	G.A.
51	DF	BAIL/36239/2021 (Hapur (panchsheel Nagar)) Notice no:2021/30633	JITENDRA @ JEETU VS STATE OF U.P.	DEEPAK KUMAR	G.A.
52	DF	BAIL/36700/2021 (Aligarh) Notice no:2021/33821	BANTI @ BRAJESH VS STATE OF U.P.	DIWAKAR TIWARI	G.A.
53	PO	BAIL/36720/2021 (Sambhal (bheem Nagar)) Notice no:2021/34577	ISRAN @ ISLAM VS STATE OF U.P.	SHAMS UZ ZAMAN	G.A.
54	PO	BAIL/36734/2021 (Muzaffar Nagar) Notice no:2021/34665	PRAVEEN VS STATE OF U.P.	SATYENDRA NARAYAN SINGH SUSHIL KUMAR PANDEY	G.A.
55	PO	BAIL/36744/2021 (Deoria) Notice no:2021/34986	DHEERAJ KUMAR VS STATE OF U.P.	MANVENDRA NARAIN PATHAK R.K.PARAMHANS SINGH	KUMAR ASHUTOSH SRIVASTAVA G.A.
56	DF	BAIL/36757/2021 (Gautam Buddh Nagar) Notice no:2021/35022	GULFAM @ KATORA VS STATE OF U.P.	RAMESH KUMAR PANDEY	G.A.
57	PO	BAIL/36892/2021 (Allahabad) Notice no:2021/33828	SONU@ MOHD HASIM SIDDIQUI VS STATE OF U.P.	SHAMSUL ISLAM SIDDIQUI RAJ KIRAN CHAUDHARY SHAHNWAZ AHMAD	G.A.
58	PO	BAIL/36918/2021 (Ghaziabad) Notice no:2021/33619	NISHANT VS STATE OF U.P.	RAKESH KUMAR SRIVASTAVA	G.A.
59	PO	BAIL/36924/2021 (Farrukhabad) Notice no:2021/34283	SUNNY VS STATE OF U.P.	LAVKUSH KUMAR BHATT	G.A.
60	PO	BAIL/37182/2021 (Deoria) Notice no:2021/34596	SANDIP KUMAR SINGH VS STATE OF U.P.	RAJ KISHORE DUBEY MONU UPADHYAY RAVINDRA SHARMA	G.A.
61	PO	BAIL/37482/2021 (Fatehpur) Notice no:2021/36278	ANKIT TIWARI VS STATE OF U.P.	ARUN KUMAR BAJPAI	G.A.
62	PO	BAIL/37520/2021 (Ghaziabad) Notice no:2021/36248 2021/36248	ABHISHEK SHARMA @ CHEENU VS STATE OF U.P.	SUNIL VASHISTH	G.A.
63	PO	BAIL/37556/2021 (Agra) Notice no:2021/29984	OM @ OM PRATAP SINGH VS STATE OF U.P.	RABINDRA BAHADUR SINGH	G.A.
64	PO	BAIL/37560/2021 (Jhansi) Notice no:2021/35607	PRABHAT AHIRWAR AND ANOTHER VS STATE OF U.P.	RUCHITA JAIN	G.A.
65	PO	BAIL/37584/2021 (Saharanpur) Notice no:2021/34925	NAKUL VS STATE OF U.P.	C.D.MISHRA	G.A.
66	PO	BAIL/37590/2021 (Agra) Notice no:2021/34967	SANJOTA VS STATE OF U.P.	BIRENDRA KUMAR MISHRA	G.A.

67	DF	BAIL/38205/2021 (Sambhal (bheem Nagar)) Notice no:2021/36008 2021/36008	MOHD. ZAFAR VS STATE OF U.P.	IRSHAD AHMAD	G.A.
68	PO	BAIL/38672/2021 (Bareilly) Notice no:2021/34755	CHHOTY VS STATE OF U.P.	VIJAYA SHANKAR SHUKLA	G.A.
69	PO	BAIL/38892/2021 (Agra) Notice no:2021/36997	VIRENDRA @ NEERAJ YADAV VS STATE OF U.P.	NITISH KUMAR PANDEY	G.A.
70	PO	BAIL/38898/2021 (Chitrakoot) Notice no:2021/34537	BITTI VS STATE OF U.P.	ARVIND KUMAR SHYAM SUNDER MISHRA	G.A.
71	PO	BAIL/39088/2021 (Farrukhabad) Notice no:2021/35449	SANDEEP KUMAR @ SANDEEP KORI VS STATE OF U.P.	NITIN KUMAR	G.A.
72	PO	BAIL/39102/2021 (Shahjahanpur) Notice no:2021/36776	DHARMENDRA GUPTA @ KALLU VS STATE OF U.P.	JAI PRAKASH SINGH	G.A.
73	PO	BAIL/39126/2021 (Kanpur Dehat) Notice no:2021/33905	ASHOK YADAV AND ANOTHER VS STATE OF U.P.	CHANDRA BHUSHAN YADAV RAHUL KUMAR JADAUN	G.A.
74	PO	BAIL/39141/2021 (Meerut) Notice no:2021/37251	RAJENDRA PRASAD SHARMA VS STATE OF U.P.	SHIV SAGAR SINGH	G.A.
75	PO	BAIL/39162/2021 (Agra) Notice no:2021/36820	VIKRAM SINGH VS STATE OF U.P.	LALIT KUMAR SRIVASTAVA	G.A.
76	PO	BAIL/39170/2021 (Hapur (panchsheel Nagar)) Notice no:2021/35354	MOHAMMAD AYUB AND ANOTHER VS STATE OF U.P.	KULDEEP KUMAR NAGENDRA KUMAR SINGH SANTOSH KUMAR DUBEY	G.A.
77	PO	BAIL/39198/2021 (Sant Kabir Nagar) Notice no:2021/36047	ARIF QURAI @ MOHD ARIF @ CHHEDI VS STATE OF U.P.	RAVINDRA PRAKASH SRIVASTAVA	G.A.
78	PO	BAIL/39199/2021 (Firozabad) Notice no:2021/31027	ZEESHAN VS STATE OF U.P.	MASHALUDDIN SHAH	G.A.
79	PO	BAIL/39202/2021 (Farrukhabad) Notice no:2021/32987	SARVESH KUMAR VS STATE OF U.P.	AKHIL KUMAR SHUKLA	G.A.
80	PO	BAIL/39214/2021 (Baghpat) Notice no:2021/31305	MASHKOOR ALI VS STATE OF U.P.	SUSHIL KUMAR SHUKLA	G.A.
81	PO	BAIL/39217/2021 (Etawah) Notice no:2021/33827	SUJEET KUMAR VS STATE OF U.P.	BHARAT BHUSHAN DUBEY	RAJ KUMAR MISHRA G.A.
82	PO	BAIL/39227/2021 (Ghaziabad) Notice no:2021/35447	MOHIT KUMAR DUBEY VS STATE OF U.P.	KRISHNAKANT GUPTA	G.A.
83	PO	BAIL/39242/2021 (Agra) Notice no:2021/34998 2021/34998	JITU @ JITENDRA VS STATE OF U.P.	RAMESH CHANDRA UPADHYAY	G.A.
84	PO	BAIL/39248/2021 (Kannauj) Notice no:2021/35862	JEETU VS STATE OF U.P.	ADITYA KUMAR TRIPATHI VINOD KUMAR YADAV	G.A.
85	PO	BAIL/39250/2021 (Farrukhabad) Notice no:2021/32653	DEEPU VS STATE OF U.P.	SANTOSH KUMAR PANDEY RAJENDRA KUMAR DUBEY	G.A.
86	DF	BAIL/41556/2021 (Moradabad) Notice no:2021/38479	PAPPU @ FAUJI VS STATE OF U.P.	NEERAJ SEEROTIYA SAYYED KASHIF ABBAS RIZVI	G.A.

87	PO	BAIL/42315/2021 (Firozabad) Notice no:2021/39993	ANKIT VS STATE OF U.P.	VINAY KUMAR	G.A.
88	PO	BAIL/42318/2021 (Allahabad) Notice no:2021/36589	NEERAJ MISHRA VS STATE OF U.P.	UMESH CHANDRA TIWARI	G.A.
89	PO	BAIL/42319/2021 (Agra) Notice no:2021/39836	NAIM AND AND ANOTHER VS STATE OF U.P.	BYAS KUMAR PRASAD AZHAR HUSSAIN	G.A.
90	PO	BAIL/42329/2021 (Gorakhpur) Notice no:2021/38670	ROHIT PRASAD VS STATE OF U.P.	MUNNA TIWARI	G.A.
91	PO	BAIL/42338/2021 (Ghaziabad) Notice no:2021/39280	SHAKIL VS STATE OF U.P.	SYED ALI IMAM	G.A.
92	PO	BAIL/42340/2021 (Jalaun) Notice no:2021/38314	DEEPAK KUSHWAHA VS STATE OF U.P. AND ANOTHER	SUSHIL KUMAR	G.A.
93	PO	BAIL/42343/2021 (Kanpur Nagar) Notice no:2021/39617	VAMIK ALI VS STATE OF U.P.	SATYAM NARAYAN	G.A.
94	PO	BAIL/42346/2021 (Jaunpur)	RAM CHHATTAR VS NARCOTICS CONTROL BUREAU THROUGH ITS DIRECTOR	KAILASH NATH SATYENDRA NARAYAN SINGH	ASHISH PANDEY
95	PO	BAIL/42353/2021 (Kanpur Dehat) Notice no:2021/39903	CHAND BABU @ KALLU VS STATE OF U.P.	RAJESH DWIVEDI	G.A.
96	PO	BAIL/42391/2021 (Moradabad) Notice no:2021/37254	ATUL KUMAR GUPTA VS STATE OF U.P.	THAKUR PRASAD DUBEY	G.A.
97	PO	BAIL/42392/2021 (Etawah) Notice no:2021/39752	GAURAV KUMAR VS STATE OF U.P.	BRATENDRA SINGH	G.A.
98	PO	BAIL/42399/2021 (Fatehpur) Notice no:2021/39015	DILSHAD AHMAD AND ANOTHER VS STATE OF U.P.	KRISHNA DEEP SINGH MAHENDRA PAL SINGH	G.A.
99	PO	BAIL/42400/2021 (Allahabad) Notice no:2021/38312	BALLABH PANDEY VS STATE OF U.P.	SAURABH BASU	G.A.
100	PO	BAIL/42410/2021 (Agra) Notice no:2021/39837	FAHEEM AND ANOTHER VS STATE OF U.P.	BYAS KUMAR PRASAD AZHAR HUSSAIN	G.A.
101	PO	BAIL/42432/2021 (Bijnor) Notice no:2021/38504	AKIL AHMAD @ PAPPU @ GUNGA VS STATE OF U.P.	SHYAM SHANKER PANDEY	G.A.
102	PO	BAIL/42433/2021 (Allahabad) Notice no:2021/38977	MOHAMMAD SHAHBAN VS STATE OF U.P.	MOHAMMED IFTEKHAR MOHAMMAD HISHAM QADEER	G.A.
103	PO	BAIL/42439/2021 (Kanpur Nagar) Notice no:2021/39664	DEEPAK YADAV VS STATE OF U.P.	VATSALA	G.A.
104	PO	BAIL/42449/2021 (Bijnor) Notice no:2021/36641	SANJU SAINI VS STATE OF U.P.	BHANU PRAKASH TIWARI SARVJEET KUMAR VIKRANT PANDEY	G.A.
105	PO	BAIL/42460/2021 (Farrukhabad) Notice no:2021/36956	PINTU VS STATE OF U.P.	CHANDRA PRAKASH PANDEY	G.A.
106	PO	BAIL/42464/2021 (Mau) Notice no:2021/40045	SHANKAR VS STATE OF U.P.	RAM SAKAL YADAV RAM BACHAN YADAV	G.A.
107	PO	BAIL/42473/2021 (Agra) Notice no:2021/39922	DHARMESH JAIN VS STATE OF U.P.	VIRENDRA KUMAR SRIVASTAVA RAJESH KUMAR SRIVASTAVA	G.A.

108	PO	BAIL/42487/2021 (Aligarh) Notice no:2021/38437	JAGDISH VS STATE OF U.P.	PANKAJ KUMAR SHARMA	G.A.
109	PO	BAIL/42488/2021 (Agra) Notice no:2021/40511	SHYAM SUNDAR VS STATE OF U.P.	VIRENDRA KUMAR SRIVASTAVA RAJESH KUMAR SRIVASTAVA	G.A.
110	PO	BAIL/42495/2021 (Meerut) Notice no:2021/39813	JITENDRA @ KABRA VS STATE OF U.P.	RAHUL KUMAR TYAGI	G.A.
111	PO	BAIL/42499/2021 (Varanasi) Notice no:2021/36610	AJAY PRAKASH VS STATE OF U.P.	AMAR BAHADUR SINGH NILAY KUMAR PANDEY	G.A.
112	PO	BAIL/42504/2021 (Shahjahanpur) Notice no:2021/38854	SIYA NAND VS STATE OF U.P.	ABHIJEET KUMAR PANDEY	G.A.
113	PO	BAIL/42537/2021 (Mainpuri) Notice no:2021/39122	PUSHPENDRA SINGH VS THE STATE OF U.P.	SATISH KUMAR YADAV	G.A.
114	PO	BAIL/42556/2021 (Budaun) Notice no:2021/37046	TANVIR ALIAS MUNABBAR VS STATE OF U.P.	BRAJESH KUMAR SOLANKI	G.A.
115	PO	BAIL/42559/2021 (Etah) Notice no:2021/40193	RAMVAKEEL BABRIYA VS STATE OF U.P.	LOKENDRA PRATAP SINGH ASHUTOSH PRATAP SINGH	G.A.
116	PO	BAIL/42598/2021 (Budaun) Notice no:2021/38594	BANARSI VS STATE OF U.P.	SATISH CHANDRA TIWARI	RAVI SHANKAR TRIPATHI G.A.
117	PO	BAIL/42609/2021 (Hamirpur) Notice no:2021/40168	RAVINDRA YADAV VS STATE OF U.P.	VIJAY BAHADUR SHIVHARE	VIRPRATAP SINGH G.A.
118	PO	BAIL/42616/2021 (Azamgarh) Notice no:2021/40159	ABUSAAD VS STATE OF U.P.	SHAHZAD ALAM	G.A.
119	PO	BAIL/42638/2021 (Chandauli) Notice no:2021/40200	AJAJ VS STATE OF U.P.	MURALI MANOHAR	G.A.
120	PO	BAIL/42639/2021 (Gautam Buddh Nagar) Notice no:2021/35500	VIPIN VS STATE OF U.P.	ABHISHEK GUPTA	G.A.
121	PO	BAIL/42643/2021 (Sonbhadra) Notice no:2021/39739	AMAR DUTTA VS STATE OF U.P.	DINESH KUMAR SINGH	G.A.
122	PO	BAIL/42644/2021 (Agra) Notice no:2021/40422	JOGENDRA SINGH @ CHHOTU VS STATE OF U.P.	ANAND KUMAR TIWARI	G.A.
123	PO	BAIL/42649/2021 (Allahabad) Notice no:2021/39605	ASHISH KUMAR VS STATE OF U.P.	SATISH SHARMA	G.A.
124	PO	BAIL/42650/2021 (Saharanpur) Notice no:2021/38573	ARJUN SINGH VS STATE OF U.P.	SANDEEP TRIPATHI	DHIRAJ KUMAR PANDEY G.A.
125	PO	BAIL/42655/2021 (Agra) Notice no:2021/40091	VASUDEV DWARI VS STATE OF U.P.	MAHESH CHANDRA TIWARI KIRAN TIWARI	G.A.
126	PO	BAIL/42656/2021 (Shahjahanpur) Notice no:2021/39944	RAM CHARAN VS STATE OF U.P.	ALOK SHARMA	G.A.
127	PO	BAIL/42669/2021 (Chitrakoot) Notice no:2021/41127	AKHILENDRA PRATAP @ NITIN KUREEL VS STATE OF U.P.	BIRENDRA SINGH	G.A.
128	PO	BAIL/42674/2021 (Bareilly) Notice no:2021/40015	PARVATI VS STATE OF U.P.	ALI HASAN ISTIYAQ ALI	G.A.

129	PO	BAIL/42677/2021 (Varanasi) Notice no:2021/40749	AZAD SONKAR VS STATE OF U.P.	SHAMBHAVI NANDAN	G.A.
130	DF	BAIL/43422/2021 (Ghaziabad) Notice no:2021/40135	LOKESH @ LAKSHYA SAINI VS STATE OF U.P. AND ANOTHER	SYED IRFAN ALI MOHD. KAMAR SHAH ALAM HIMKANYA SRIVASTAVA	G.A.
131	PO	BAIL/44451/2021 (Shahjahanpur) Notice no:2021/43314	SALEEM VS STATE OF U.P.	SURESH DHAR DWIVEDI	G.A.
132	PO	BAIL/44892/2021 (Gorakhpur) Notice no:2021/43261	ANIL VS STATE OF U.P.	RAJNISH SHUKLA	G.A.
133	DF	BAIL/45519/2021 (Mau) Notice no:2021/42189	MOHAMMAD ARIF VS STATE OF U.P.	ANURAG PANDEY SUDARSHAN SINGH	G.A.
134	PO	BAIL/47491/2021 (Aligarh) Notice no:2021/44564	SURAJ VS STATE OF U.P.	OMVIR SINGH RAJPOOT	G.A.
135	PO	BAIL/47492/2021 (Pilibhit) Notice no:2021/42254	RAM CHANDRA VS STATE OF U.P.	SANTOSH KUMAR SINGH SYED WAJID ALI	G.A.
136	PO	BAIL/47493/2021 (Shahjahanpur) Notice no:2021/44188	ISHTIYAK @ COMMMANDO VS STATE OF U.P.	RAJA ULLAH KHAN	G.A.
137	PO	BAIL/47496/2021 (Gorakhpur) Notice no:2021/43127	VIPIN SHARMA VS STATE OF U.P.	MOHD. SHAMIM MANOJ KUMAR SINGH	G.A.
138	PO	BAIL/47499/2021 (Azamgarh) Notice no:2021/44302	SHAILESH SINGH @ DHEERAJ SINGH VS STATE OF U.P.	KUMAR ANKIT SRIVASTAVA SIDDHARTH SRIVASTAVA	G.A.
139	PO	BAIL/47509/2021 (Agra) Notice no:2021/41451	PRAVEEN CHAUDHARY VS STATE OF U.P.	SURENDRA KUMAR TRIPATHI	G.A.
140	PO	BAIL/47529/2021 (Jaunpur) Notice no:2021/45950 2021/45950	SHANI SRIVASTAVA VS STATE OF U.P.	AJEET KUMAR SRIVASTAVA	G.A.
141	PO	BAIL/47538/2021 (Auraiya) Notice no:2021/43900	MOHAN SINGH VS STATE OF U.P. AND ANOTHER	SUSHIL KUMAR DUBEY	G.A.
142	PO	BAIL/47541/2021 (Muzaffar Nagar) Notice no:2021/44080	RAHUL VS STATE OF U.P.	CHANDRA SHEKHAR KUSHWAHA	G.A.
143	PO	BAIL/47551/2021 (Allahabad) Notice no:2021/45445	SATISH KUMAR KAUSHIK VS STATE OF U.P.	KSHATRESH KUMAR	G.A.
144	PO	BAIL/47554/2021 (Ghazipur) Notice no:2021/45580	ABHISHEK YADAV VS STATE OF U.P.	SR. ADVOCATE RAJEEV NAYAN SINGH	PRADEEP KUMAR RAI G.A.
145	PO	BAIL/47557/2021 (Ghazipur) Notice no:2021/42009	SATISH VS STATE OF U.P. AND ANOTHER	SADHU SHARAN	G.A.
146	PO	BAIL/47562/2021 (Allahabad) Notice no:2021/44103	ROHIT SAXENA VS STATE OF U.P.	AJAY KUMAR PANDEY	AYANK MISHRA G.A.
147	PO	BAIL/47570/2021 (Azamgarh) Notice no:2021/44334	NANDU NATHANIYAL SINGH VS STATE OF U.P.	GIRISH CHANDRA MAURYA RAGHURAJ SINGH	G.A.
148	PO	BAIL/47583/2021 (Bulandshahr) Notice no:2021/44158	SHAHRUKH KHAN VS STATE OF U.P.	RAJESH KUMAR PANDEY	G.A.
149	PO	BAIL/47586/2021 (Bulandshahr) Notice no:2021/44820	PRASHANT SHARMA VS STATE OF U.P.	RAJESH KUMAR PANDEY	G.A.

150	PO	BAIL/47607/2021 (Sonbhadra) Notice no:2021/44835	SUJEET SINGH VS STATE OF U.P.	PIYUSH TRIPATHI	G.A.
151	PO	BAIL/47609/2021 (Gautam Buddh Nagar) Notice no:2021/44351	AJAY CHAUHAN VS STATE OF U.P.	UTTAR KUMAR GOSWAMI	G.A.
152	PO	BAIL/47625/2021 (Bareilly) Notice no:2021/45729	VIJAY @ KUPPI VS STATE OF U.P.	RAJEEV SAWHNEY	G.A.
153	PO	BAIL/47629/2021 (Kanpur Dehat) Notice no:2021/45296	SHIVANSH KATIYAR @ HAPPY VS STATE OF U.P.	AKANSHA VERMA DEEPAK KUMAR VERMA SIYA RAM VERMA	G.A.
154	PO	BAIL/47635/2021 (Shahjahanpur) Notice no:2012/45575	SUKHPAL VS STATE OF U.P.	JAI PRAKASH SINGH	G.A.
155	PO	BAIL/47641/2021 (Allahabad) Notice no:2021/44930	HAMIDA BEGUM VS STATE OF U.P.	SAMIR MISHRA SARVENDRA DWIVEDI	G.A.
156	PO	BAIL/47646/2021 (Etah) Notice no:2021/45297	PINTU YADAV VS STATE OF U.P.	RAJEEV KUMAR SINGH PARMAR	G.A.
157	PO	BAIL/47648/2021 (Muzaffar Nagar) Notice no:2021/45736	SMT. VAREESA VS STATE OF U.P.	RATNESH SRIVASTAVA	G.A.
158	PO	BAIL/47651/2021 (Shamli (prabudh Nagar)) Notice no:2021/45745	SULTAN VS STATE OF U.P.	SHAMS UZ ZAMAN	G.A.
159	PO	BAIL/47653/2021 (Etawah) Notice no:2021/40412	CHANDAN KUMAR PANDEY VS STATE OF U.P.	RAMESH KUMAR SHUKLA	G.A.
160	PO	BAIL/47656/2021 (Budaun) Notice no:2021/45451	TASLEEM VS STATE OF U.P.	SARVAJEET SINGH	G.A.
161	PO	BAIL/47664/2021 (Muzaffar Nagar) Notice no:2021/45076	ARUN @ TONTI VS STATE OF U.P.	ROHIT NANDAN PANDEY	G.A.
162	PO	BAIL/47667/2021 (Allahabad) Notice no:2021/44750	ASHU @ ASIF VS STATE OF U.P.	ZAINUL ABDIN	G.A.
163	PO	BAIL/47680/2021 (Agra) Notice no:2021/43564	POORAN SINGH VS STATE OF U.P.	KAMLESH SINGH	G.A.
164	PO	BAIL/47681/2021 (Farrukhabad) Notice no:2021/42223	VINOD KUMAR VS STATE OF U.P.	ARUN KUMAR TRIPATHI	G.A.
165	PO	BAIL/47690/2021 (Hathras (mahamaya Nagar)) Notice no:2021/42158	OMVEER SINGH VS STATE OF U.P.	BRAJESH KUMAR SOLANKI	G.A.
166	PO	BAIL/47713/2021 (Rampur) Notice no:2021/41178	GURSEVAK SINGH VS STATE OF U.P.	VARINDER SINGH	G.A.
167	PO	BAIL/47715/2021 (Shahjahanpur) Notice no:2021/44276	DINESH VS STATE OF U.P.	ABHAI KUMAR SINGH AWADHESH KUMAR SINGH	G.A.
168	PO	BAIL/47734/2021 (Shahjahanpur) Notice no:2021/44279	VIKRAM VS STATE OF U.P.	ABHAI KUMAR SINGH AWADHESH KUMAR SINGH	G.A.
169	PO	BAIL/47739/2021 (Shahjahanpur) Notice no:2021/44281	SATISH VS STATE OF U.P.	ABHAI KUMAR SINGH AWADHESH KUMAR SINGH	G.A.
170		BAIL/49644/2021 (Kanpur Dehat) Notice no:2021/45842	SHIVA @ SHIVA LODHI VS STATE OF U.P. AND ANOTHER	SHIV SHANKAR KAITHAL	G.A.

171	BAIL/49649/2021 (Bareilly) Notice no:2021/47246	NANDAN VS STATE OF U.P.	SUNIL KUMAR SRIVASTAVA	G.A.
172	BAIL/49653/2021 (Fatehpur) Notice no:2021/47115	RAJ KUMAR VS STATE OF U.P.	SANJAY MISHRA	G.A.
173	BAIL/49700/2021 (Etah) Notice no:2021/47800	ATUL SHARMA @ MANOJ KUMAR VS STATE OF U.P.	AJAI KUMAR	G.A.
174	BAIL/49703/2021 (Kanpur Dehat) Notice no:2021/46722	GAUTAM VS STATE OF U.P. AND ANOTHER	RAM MURTI YADAV ANKIT SARAN	G.A.
175	BAIL/49726/2021 (Bulandshahr) Notice no:2021/47325	SHIVAM SHARMA VS STATE OF U.P.	SUNIL KUMAR TRIPATHI	G.A.
176	BAIL/49732/2021 (Chitrakoot) Notice no:2021/47704	RAM MANI VS STATE OF U.P.	PRATEEK KUMAR KRANTI KIRAN PANDEY	G.A.
177	BAIL/49734/2021 (Bareilly) Notice no:2021/46561	AKHILESH VARMA VS STATE OF U.P. AND ANOTHER	ABHAY RAJ SINGH	G.A.
178	BAIL/49738/2021 (Azamgarh) Notice no:2021/43183	SAFIQ @ RAJU VS STATE OF U.P.	NIRAJ TIWARI ROHIT TIWARI	G.A.
179	BAIL/49739/2021 (Chandauli) Notice no:2021/46564	SALEEM ANSARI VS STATE OF U.P.	KAMLESH KUMAR SINGH	G.A.
180	BAIL/49746/2021 (Fatehpur) Notice no:2021/47466	RAM SHANKAR VS STATE OF U.P.	ATUL SINGH KULDEEP KUMAR GUPTA	G.A.
181	BAIL/49748/2021 (Aligarh) Notice no:2021/46356	SACHIN KUMAR VS STATE OF U.P.	M.P.S. CHAUHAN	G.A.
182	BAIL/49749/2021 (Rampur) Notice no:2021/46863	CHHOTE KASHYAP VS STATE OF U.P.	RAJESH KUMAR PANDEY	G.A.
183	BAIL/49750/2021 (Kushi Nagar) Notice no:2021/39978	RADHESHYAM @ FLODAR VS STATE OF U.P.	DILEEP KUMAR SRIVASTAVA	G.A.
184	BAIL/49752/2021 (Shamli (prabudh Nagar)) Notice no:2021/47502	AMIT KUMAR VS STATE OF U.P.	VINAY KUMAR SINGH	G.A.
185	BAIL/49753/2021 (Allahabad)	HARSHMANI TIWARI VS STATE OF U.P. AND ANOTHER	AMLENDU MAYA SHUKLA	G.A.
186	BAIL/49763/2021 (Ghaziabad) Notice no:2021/47024	LAKSHYA TAWAR VS STATE OF U.P.	VIKASH CHANDRA TIWARI	G.A.
187	BAIL/49779/2021 (Hathras (mahamaya Nagar)) Notice no:2021/46626	RINKU PANDIT VS STATE OF U.P.	M.P.S. CHAUHAN	G.A.
188	BAIL/49781/2021 (Sambhal (bheem Nagar)) Notice no:2021/46985	SADIQ @ GUTWA VS STATE OF U.P.	MOHD. JAMSHED KHAN	G.A.
189	BAIL/49788/2021 (Allahabad) Notice no:2021/46801	SURESH KUMAR VS STATE OF U.P.	VINOD KUMAR YADAV	G.A.
190	BAIL/49789/2021 (Hamirpur) Notice no:2021/47943	WASEEM ULLA VS STATE OF U.P.	MANOJ GAUTAM	G.A.

191	BAIL/49799/2021 (Bulandshahr) Notice no:2021/46420	MANOJ KUMAR VS STATE OF U.P.	GYAN PRAKASH MISHRA	G.A.
192	BAIL/49800/2021 (Pilibhit) Notice no:2021/46709	ARVIND RAJBHAR VS STATE OF U.P.	RAJ KAMAL SINGH NEERAJ KUMAR PANDEY MOHD AAMIR	G.A.
193	BAIL/49801/2021 (Kasganj (kanshiram Nagar)) Notice no:2021/47112	KISHAN KUMAR VS STATE OF U.P.	ARJUN SINGH SOLANKI	G.A.
194	BAIL/49802/2021 (Hapur (panchsheel Nagar)) Notice no:2021/46208	DEVENDRA SINGH VS STATE OF U.P.	PANKAJ SATSANGI	G.A.
195	BAIL/49824/2021 (Etah) Notice no:2021/47072	AKASH BAHELIYA VS STATE OF U.P.	CHANDRA PRAKASH PANDEY	G.A.
196	BAIL/49830/2021 (Mau) Notice no:2021/46247	RAM NISHAANI YADAV @ BABLU VS STATE OF U.P.	SUDHIR KUMAR SINGH	G.A.
197	BAIL/49832/2021 (Azamgarh) Notice no:2021/47250	PANNA LAL AND 2 OTHERS VS STATE OF U.P.	ASHOK KUMAR SINGH	G.A.
198	BAIL/49840/2021 (Hapur (panchsheel Nagar)) Notice no:2021/47743	MOHSIN VS STATE OF U.P.	RAJ KUMAR KESARI	G.A.
199	BAIL/49842/2021 (Moradabad) Notice no:2021/47074	SALMAN @ BAGI @ BALAM VS STATE OF U.P.	PRAKASH TRIPATHI VIVEK TRIPATHI	G.A.
200	BAIL/49844/2021 (Mathura) Notice no:2021/45352	SMT. BHAGAWAN DEVI VS STATE OF U.P.	SHASHI PRAKASH GIRI	G.A.
201	BAIL/49849/2021 (Banda) Notice no:2021/46589	BABLI VS STATE OF U.P. AND 2 OTHERS	VINAY KUMAR MISHRA	G.A.
202	BAIL/49856/2021 (Meerut) Notice no:2021/47401	SANDEEP SINGH VS STATE OF U.P.	ASHUTOSH SINGH	G.A.
203	BAIL/49874/2021 (Ghaziabad) Notice no:2021/39175	SHARAFAT ALI VS STATE OF U.P.	PUNITA SINGH CHANDRA BHUSHAN SINGH	G.A.
204	BAIL/49875/2021 (Agra) Notice no:2021/47826 2021/47826	PARSHURAM VS STATE OF U.P.	PANKAJ GOSWAMI	G.A.
205	BAIL/49878/2021 (Kanpur Nagar) Notice no:2021/47807 2021/47807	VIKAS VS STATE OF U.P.	DHEERAJ KUMAR DWIVEDI	G.A.
206	BAIL/49886/2021 (Hathras (mahamaya Nagar)) Notice no:2021/46653	DINESH KUMAR VS STATE OF U.P.	PRASHANT SHARMA PANKAJ SHARMA	G.A.
207	BAIL/49893/2021 (Fatehpur) Notice no:2021/47797	DEEPU SONI VS STATE OF U.P.	SHIVAKANT	G.A.
208	BAIL/49896/2021 (Kasganj (kanshiram Nagar)) Notice no:2021/45607 2021/45607	RAM NIWAS AND 2 OTHERS VS STATE OF U.P.	NIRBHAY SINGH	G.A.
209	BAIL/49897/2021 (Bareilly) Notice no:2021/46469	HARSHIT @ GULABRAI VS STATE OF U.P.	SANJAY SINGH AMRENDRA NATH RAI	G.A.

210	BAIL/49899/2021 (Kannauj) Notice no:2021/46262	BALLU @ SALLU AND ANOTHER VS STATE OF U.P.	MAOHAMMD NADEEM ASHISH KUMAR	G.A.
211	BAIL/49900/2021 (Kannauj) Notice no:2021/47612 2021/47612	DURGESH GUPTA VS STATE OF U.P.	SHAIENDRA KUMAR TRIPATHI	G.A.
212	BAIL/49901/2021 (Hathras (mahamaya Nagar)) Notice no:2021/43935	RAJA VS STATE OF U.P.	VIMLESH GAUTAM RAJ KUMAR GAUTAM	G.A.
213	BAIL/49904/2021 (Gorakhpur) Notice no:2021/42245 2021/42245	QASIM VS STATE OF U.P.	AMIT SINGH	G.A.
214	BAIL/49905/2021 (Mathura) Notice no:2021/47422	BANWARI VS STATE OF U.P.	PREM NARAYAN TIWARI	G.A.
215	BAIL/49906/2021 (Ghaziabad) Notice no:2021/47159	SALMAN VS STATE OF U.P.	SABHAJEET YADAV	G.A.
216	BAIL/49909/2021 (Aligarh) Notice no:2021/47606	MAULVI MAULANA FAIMUDDIN VS STATE OF U.P.	MOHAMMAD ZAKIR	G.A.
217	BAIL/49912/2021 (Hapur (panchsheel Nagar)) Notice no:2021/47745	SHAHABAJ VS STATE OF U.P.	RAJ KUMAR KESARI	G.A.
218	BAIL/49915/2021 (Moradabad) Notice no:2021/46558 2021/46558 2021/46558	SHAKEEL CHIKNA VS STATE OF U.P.	PULAK GANGULY HARISH CHANDRA	G.A.
219	BAIL/49918/2021 (Jalaun) Notice no:2021/46762	HARENDRA GURJAR @ BHOLE VS STATE OF U.P.	VIJAY SINGH SENGAR	G.A.
220	BAIL/49919/2021 (S.r. Nagar (bhadohi)) Notice no:2021/47018	ADARSH SHUKLA AND ANOTHER VS STATE OF U.P.	RAM KRISHNA PANDEY KRIPA SHANKAR SHUKLA	G.A.
221	BAIL/49923/2021 (Ghaziabad) Notice no:2021/47195	GULLU @ ASIF VS STATE OF U.P.	DHIRENDRA MOHAN CHAUDHARY UDAY SINGH PATEL	G.A.
222	BAIL/49939/2021 (Bareilly) Notice no:2021/47031	PREMPAL SINGH VS STATE OF U.P.	KARUNESH NARAYAN TRIPATHI	G.A.
223	BAIL/49941/2021 (Basti) Notice no:2021/47598	AKASH KUMAR KANNAUJIYA AND ANOTHER VS STATE OF U.P.	ADYA PRASAD TEWARI	G.A.
224	BAIL/49955/2021 (S.r. Nagar (bhadohi)) Notice no:2021/45325	PRASHANT SINGH VS STATE OF U.P.	HARI NARAYAN SINGH	G.A.
225	BAIL/49961/2021 (Rampur) Notice no:2021/44794	RANJEET SINGH VS STATE OF U.P.	KRISHNA KANT YADAV	G.A.
226	BAIL/49966/2021 (Gautam Buddh Nagar) Notice no:2021/46623	JAYWATI VS STATE OF U.P.	VINAY PRAKASH SHUKLA DURGA PRASAD TIWARI	G.A.
227	BAIL/49974/2021 (Basti)	TULSIRAM VS STATE OF U.P.	PRABHAT CHANDRA MISHRA	G.A.
228	PO BAILC/219/2021 (Varanasi) Notice no:2021/25598	SUNIL SINGH VS STATE OF U.P. AND ANOTHER	SARVAGYA SINGH RAJENDRA SINGH	G.A.

229	PO	BAILC/274/2021 (Moradabad)	STATE OF U.P. VS SALEEM AND ANOTHER	A.G.A.	
230	PO	BAILC/291/2021 (Etawah) Notice no:2021/32883	DINESH CHAND VS STATE OF U.P AND ANOTHER	PANKAJ KUMAR MISHRA SATYENDRA NARAYAN SINGH	G.A.
231	PO	BAILC/311/2021 (Firozabad) Notice no:2021/33407	SAHVIR SINGH VS STATE OF U.P AND ANOTHER	SHASHI DHAR PANDEY	G.A.
232	PO	BAILC/312/2021 (Kanpur Nagar) Notice no:2021/37528	PUSHKAR SHARMA VS STATE OF U.P. AND ANOTHER	MALAY PRASAD	G.A.
233	PO	BAILC/315/2021 (Kanpur Nagar) Notice no:2021/37527	ABHISHEK SHARMA VS STATE OF U.P. AND ANOTHER	MALAY PRASAD	G.A.
234	PO	BAILC/317/2021 (Allahabad) Notice no:2021/37939	PALLAVI BHANUSALI VS STATE OF U.P. AND ANOTHER	MUMTAZ AHMAD SIDDIQUI	G.A.
235	PO	BAILC/323/2021 (Bulandshahr) Notice no:2021/34824	MOHD. JAMEEL VS STATE OF U.P. AND ANOTHER	DEEPAK KUMAR YADAV	G.A.
236	PO	BAILC/329/2021 (Kanpur Nagar) Notice no:2021/31053	AWADHESH SHARMA VS STATE OF U.P. AND ANOTHER	SHRAWAN DWIVEDI	G.A.
237	PO	BAILC/337/2021 (Moradabad)	STATE OF U.P. VS YASEEN	RATAN SINGH	

ADDITIONAL/UNLISTED LIST

For Order

ECOURT CASES.

301	DF E-File	BAIL/22596/2021 (Etah)	YASHPAL VS STATE OF U.P.	SHASHI KUMAR MISHRA	G.A.
302	PO E-File	BAIL/22773/2021 (Gautam Buddh Nagar)	SUSHIL SINGH VS STATE OF U P	ARVIND KUMAR RAI RISHI KANT RAI	G.A.
<u>For Order</u>					
303	DF	BAIL/2678/2021 (Hapur (panchsheel Nagar))	NAUSHAD VS STATE OF U.P.	MANOJ KUMAR DUBEY PRAMOD KUMAR SRIVASTAVA ALOK KUMAR SINGH	G.A.
304	DF	BAIL/14251/2021 (Azamgarh)	ARUN KUMAR VS STATE OF U.P.	CHANDRA BHUSHAN SINGH JANARDAN YADAV SANJAY KUMAR YADAV	G.A.

GANGSTER ACT

305	PO	BAIL/8527/2020 (Hathras (mahamaya Nagar))	PUSHPENDRA VS STATE OF U.P.	GANESH DATTA SHARMA PANKAJ SHARMA	G.A.
306	PO	BAIL/14979/2020 (Ghaziabad)	SHAMMI @ SURAJ MANDAL VS STATE OF U.P.	SHRI RAM PANDEY KUMAR DHANANJAY	G.A.
307	PO	BAIL/21904/2020 (Mathura)	VIVEK VS STATE OF U.P.	VINAY KUMAR TRIPATHI YOGENDRA MISRA	G.A.
308	PO	BAIL/45255/2020 (Farrukhabad)	DHEERAJ LAL VS STATE OF U.P.	KUMAR VIKRANT	G.A.

		(BAIL-46739-2018) Farrukhabad Decided on 06/12/2018	DHEERAJ LAL VS STATE OF U.P.		
309	PO	BAIL/48268/2020 (Ghaziabad)	MOHD. MOHSEEN VS STATE OF U.P.	ANAND PATI TIWARI	G.A.
310	PO	BAIL/1042/2021 (Rampur)	SMT. GOMTI THAPA @ GEETA VS STATE OF U.P.	SANJAY PATHAK YOGESH KUMAR TRIPATHI	G.A.
311	PO	BAIL/2677/2021 (Ghaziabad)	DEEPAK VS STATE OF U.P.	SHAILENDRA PRATAP SINGH	G.A.
312	PO	BAIL/6236/2021 (Baghpat)	NAGENDRA VS STATE OF UP	ASHEESH KUMAR TIWARI SHYAM SHANKER PANDEY	G.A.
313	PO	BAIL/7281/2021 (Farrukhabad)	MAHAVEER VS STATE OF U.P.	VINOD KUMAR SRIVASTAVA USHA SRIVASTAVA JITENDRA KUMAR MISHRA	G.A.
314	PO	BAIL/8238/2021 (Rampur)	KARAN URF BABLOO URF CHIRANJI LAL VS STATE OF U.P.	PRATIBHA VOHRA VARINDER SINGH	G.A.
315	PO	BAIL/10840/2021 (Basti)	MAHAVEER YADAV VS STATE OF U.P.	SUJEET KUMAR RAI	BRIJESH KUMAR SHARMA G.A.
		(BAIL-23361-2020) Basti Decided on 03/12/2020	MAHAVEER YADAV AND ANOTHER VS STATE OF U.P.		
	With	BAIL-10580-2021 Basti	VIJAY PRATAP YADAV VS STATE OF U.P.	SUJEET KUMAR RAI	BRIJESH KUMAR SHARMA G.A.
316	PO	BAIL/12997/2021 (Basti)	HARI MOHAN VS STATE OF U.P.	KARUNESH PRATAP SINGH	G.A.
317	PO	BAIL/14277/2021 (Mirzapur)	ASHISH PAL ALIAS NANHAK VS STATE OF U.P.	MAHENDRA KUMAR SHARMA	G.A.
318	PO	BAIL/14322/2021 (Meerut)	SANJAY CHAUDHARY VS STATE OF U.P.	SACHIN MALIK ONKAR SINGH	G.A.
319	PO	BAIL/14555/2021 (Muzaffar Nagar)	MOHIT VS STATE OF U.P.	SUNIL KUMAR TIWARI	G.A.
320	PO	BAIL/14707/2021 (Varanasi)	SHOBHNATH GIRI VS STATE OF U.P.	ANIL PRATAP SINGH BRIJ RAJ	RAMSAGAR YADAV G.A.
321	PO	BAIL/14742/2021 (Fatehpur)	SANTOSH VISHWAKARMA VS STATE OF U.P.	BIRENDRA SINGH	G.A.
322	PO	BAIL/15725/2021 (Gautam Buddh Nagar)	JITENDRA KUMAR SAINI VS STATE OF U.P.	BRAJ MOHAN SINGH J.P. PANDEY	PRANJAL MEHROTRA G.A.
323	LAFP	BAIL/20041/2021 (Mainpuri)	PRATAP SINGH VS STATE OF U.P.	ANITA MISHRA SWADESH KUMAR YADAV	SANJAY KUMAR YADAV G.A.
		(BAIL-44343-2017) Mainpuri Decided on 12/07/2018	PRATAP SINGH VS STATE OF U.P.		
		(BAIL-2812-2019) Mainpuri Decided on 05/12/2019	PRATAP SINGH VS STATE OF U.P.		

324	LAFP	BAIL/21933/2021 (Saharanpur)	SETH PAL VS STATE OF U.P.	MOHD. ASLAM	G.A.
325	PO	BAIL/24323/2021 (Fatehpur)	NASEEM@ KOHRU VS STATE OF U.P.	ABHISHEK KULSHRESTHA ATUL TEJ KULSHRESTHA SHARAD KUMAR SRIVASTAVA	G.A.
326	PO	BAIL/25477/2021 (Meerut)	YASH SIWACH ALIAS GOLU VS STATE OF U.P.	SATYAM NARAYAN SHANTANU BHARDWAJ AKASH TYAGI AJAY TRIPATHI	G.A.
327	PO	BAIL/33911/2021 (Agra)	MANOHAR AND ANOTHER VS STATE OF U.P.	ASHUTOSH PANDEY	G.A.
328	PO	BAIL/34806/2021 (Ballia)	VIKRAMADITYA SINGH VS STATE OF U.P.	AJEET KUMAR SINGH	MANEESH KUMAR G.A.
329	DF	BAILC/178/2021 (Saharanpur)	AISHA VS STATE OF U.P. AND ANOTEHR	BRIJ RAJ SINGH	G.A.

SAMPLE

AT 10:00 AM
(Court No.84)
HON'BLE JUSTICE SUBHASH CHANDRA SHARMA

e-Court

FRESH LIST

Fresh

ECOURT CASES.

1	DF E-File	BAIL/30596/2021 (Jaunpur) Notice no:2021/23133 Notice no:NULL	FAGU @ DEVENDRA KUMAR VS STATE OF U.P	SOHAN LAL YADAV ANJIT KUMAR VERMA RIPU SOODAN YADAV	AJAY YADAV
2	DF E-File	BAIL/46391/2021 (Saharanpur) Notice no:2021/43949	SANDEEP KUMAR VS STATE OF U.P THROUGH SECRETARY HOME	RIZWAN ULLAH SIDDIQUI	G.A.
3	E-File	BAIL/49705/2021 (Allahabad) Notice no:2021/46733	SUJATA VS STATE OF U.P.THROUGH PRINCIPAL SEC.HOME GOV. OF U.P. LUCKNOW	SWATI AGRAWAL	G.A.
4	E-File	BAIL/49845/2021 (Bareilly) Notice no:2021/46125	SALAUDDIN VS STATE OF U.P.	ATHARVA DIXIT AUSHIM LUTHRA	G.A.
5	DF E-File	ABAIL/18331/2021 (Jaunpur) Notice no:2021/18583	HARENDRA NATH SINGH VS STATE OF U.P. THRU ITS PRINCIPAL SECRETARY HOME AND ANOTHER	VIVEK KUMAR SINGH	G.A.
Fresh					
6	PO	BAIL/10021/2021 (Gorakhpur) Notice no: 2021/6566	ANGAD VS STATE OF U.P.	PRAVESH KUMAR TRIPATHI VIJENDRA KUMAR MISHRA	HARI NARAYAN SINGH G.A.
7	PO	BAIL/34120/2021 (Kasganj (kanshiram Nagar)) Notice no:2021/30238	TAUFIQ VS STATE OF U.P.	PANKAJ KUMAR SHARMA	G.A.
8	PO	BAIL/35831/2021 (Firozabad) Notice no:2021/34690	SUKHVEER SINGH @ SUKHRAM VS STATE OF U.P.	YOGESH KUMAR SRIVASTAVA NOOR MUHAMMAD	G.A.
9	PO	BAIL/35835/2021 (Farrukhabad) Notice no:2021/31153	SUBHASH VS STATE OF U.P.	CHANDRA PRAKASH PANDEY	G.A.
10	LAFP	BAIL/35892/2021 (Banda) Notice no:2021/33861	PANKAJ PATEL VS STATE OF U.P.	SANJAY KUMAR SRIVASTAVA	G.A.
11	PO	BAIL/36186/2021 (Meerut) Notice no:2021/35283	FIROJ VS STATE OF U.P.	MERAJ AHMAD KHAN	G.A.
12	PO	BAIL/42357/2021 (Etawah) Notice no:2021/37853	DURGESH VS STATE OF U.P.	AKASH MISHRA	G.A.
13	PO	BAIL/42382/2021 (Bulandshahr)	GAURAV VS STATE OF U.P. AND ANOTHER	SIKANDAR KHAN	G.A.
14	PO	BAIL/42485/2021 (Banda) Notice no:2021/38178	DESHRAJ AND ANOTHER VS STATE OF U.P.	RAJ KARAN YADAV RAMESH CHANDRA YADAV	JITENDRA PRASAD MISHRA G.A.
15		BAIL/49658/2021 (Kaushambi) Notice no:2021/47548	KULLU VS STATE OF U.P.	KESHARI NATH TRIPATHI	G.A.

16		BAIL/49694/2021 (Aligarh) Notice no:2021/44529	ALAM VS STATE OF U.P.	PRABHA SHANKAR TRIPATHI AJAY KUMAR SHUKLA	G.A.
17		BAIL/49766/2021 (Aligarh) Notice no:2021/46348	SAPNA GUPTA VS STATE OF U.P.	DEVRAJ PATHAK DIWAKAR TIWARI	G.A.
18		BAIL/49810/2021 (Basti) Notice no:2021/47117	LALMATI VS STATE OF U.P.	SR. ADVOCATE DILEEP KUMAR SRIVASTAVA	G.A.
19		BAIL/49825/2021 (Aligarh) Notice no:2021/46967	RINKU VS STATE OF U.P.	RAMANUJ TRIPATHI	G.A.
20		BAIL/49853/2021 (Gautam Buddh Nagar) Notice no:2021/48110	ANWAR VS STATE OF U.P.	GYAN CHANDRA YADAV	G.A.
21		BAIL/49881/2021 (Budaun) Notice no:2021/41661	ANKIT VS STATE OF U.P.	AMIR KHAN	G.A.
22		BAIL/49882/2021 (Meerut) Notice no:2021/46764	FARMAN VS STATE OF U.P. AND 3 OTHERS	ASHFAQ AHMED ANSARI	G.A.
23		BAIL/49982/2021 (Mathura) Notice no:2021/47124 2021/47124	RAJARAM VS STATE OF U.P.	HARINANK MAULI VIKRAM DWIVEDI HARISH CHANDRA MISHRA	G.A.
24	PO	ABAIL/14726/2021 (Moradabad) Notice no:2021/14670	ADIL AND ANOTHER VS STATE OF U.P.	RAM KUMAR DUBEY	G.A.
25	PO	ABAIL/16279/2021 (Bareilly) Notice no:2021/16560	RAKESH KUMAR YADAV VS STATE OF U.P.	JANARDAN YADAV SAMARTH SINHA RUPESH SHARMA AKHILESH SINGH	RAJ KUMAR SHARMA G.A.
26		ABAIL/19061/2021 (Kanpur Nagar) Notice no:2021/19422	SUNIL VERMA VS STATE OF U.P. AND ANOTHERS	KAMAL KISHOR MISHRA	G.A.
27		ABAIL/19062/2021 (Jaunpur) Notice no:2021/18138	AHMAD ALI BEG @ ASLAM BEG VS STATE OF U.P.	SHIBLI NASEEM	G.A.
28		ABAIL/19070/2021 (Jhansi) Notice no:2021/19281	GOVIND SINGH VS STATE OF U.P. AND ANOTHER	SANJEEV KUMAR TYAGI	G.A.
29		ABAIL/19125/2021 (Siddharth Nagar) Notice no:2021/18679	RAJESH SRIVASTAVA VS STATE OF U.P. AND 2 OTHER	SURESH PRATAP SINGH	G.A.

ADDITIONAL/UNLISTED LIST

For Order

301	DF-TU	CRLA/2712/1998 (S.r. Nagar (bhadohi))	DAYA SHANKER AND OTHERS VS STATE OF U.P.	T.K. MISHRA B.N.MISHRA YOGESH KUMAR TIWARI RAJRSHI GUPTA LAKSHMI KANT PANDEY INDRA KUMAR	UMA SHANKER TEWARI SATYA DHEER SINGH JADAUN RAKESH BHATT ANURAG PATHAK GOVT. ADVOCATE
302	DF	BAIL/21979/2019 (Kannauj)	RAHUL VS STATE OF U.P.	RAGHU PATI MAURYA VIAJY KUMAR SHARMA VIMAL KUMAR	ANIL KUMAR SAVITA G.A.
303	WC	BAIL/7292/2019 (Kanpur Nagar)	MOHAMMAD SHAHID @ CHHOTAY MUNNU VS STATE OF U.P.	SHARIQUE AHMED	G.A.
304	PO	BAIL/20300/2019 (Shamli (prabudh Nagar))	AMAR PAL @ PALLU VS STATE OF U.P.	AJAY KUMAR JAGDISH MARKANDAY SINGH SHESHADRI TRIVEDI	IRFAN CHAUDHARY SWETASHWA AGARWAL G.A.

305	PO	BAIL/34119/2019 (Shamli (prabudh Nagar))	ABID VS STATE OF U.P.	AJAY KUMAR PANDEY ZIA NAZ ZAIDI	DHARMENDRA PRASAD SINGH G.A.
306	PO	BAIL/42697/2019 (Mainpuri)	GAJENDRA VS STATE OF U.P.	SHIV KUMAR PANKAJ KUMAR OJHA RAJEEV KUMAR	RADHEY SHYAM YADAV G.A.
307	PO	BAIL/54886/2019 (Gautam Buddh Nagar)	SMT AMRITA CHANDEL @ GUDIA VS STATE OF U.P.	PRASHANT VYAS PANDEY BALKRISHNA	PREM SHANKAR G.A.
308	PO	BAIL/2058/2020 (Ghaziabad)	PRAMOD VS STATE OF U.P.	RAKESH KUMAR SRIVASTAVA NAVIN KUMAR	G.A.
309	LAFP	BAIL/22180/2020 (Hamirpur) (BAIL-50162-2019) Hamirpur Decided on 18/11/2019	KRISHNA KUMAR VS STATE OF U.P. KRISHNA KUMAR VS STATE OF U.P.	VIJAY BAHADUR SHIVHARE RAHUL SINGH ASHISH KUMAR SINGH	G.A.
310	LAFP	BAIL/26948/2020 (Shahjahanpur)	SAGEER KHAN VS STATE OF U.P. AND ANOTHER	RADHEY SHYAM SHUKLA DEWARSHI KUMAR RAI VIPUL SHUKLA	G.A.
311	LAFP	BAIL/34818/2020 (Gautam Buddh Nagar)	ISLAM VS STATE OF U.P.	PANKAJ KUMAR TYAGI KULDEEP SINGH TOMAR MOHAMMAD ZAKIR	ABHISHEK GUPTA G.A.
312	PO	BAIL/362/2021 (Bijnor)	JUNAID VS STATE OF U.P AND ANOTHER	VED PRAKASH MISHRA RAJENDRA KUMAR SINGH	G.A.
313	PO	BAIL/4487/2021 (Pilibhit)	SRIDHAR VS STATE OF U.P.	JITENDRA KUMAR CHAKRABORTY	G.A.
314	PO	BAIL/5863/2021 (Meerut)	SANT KUMAR VS STATE OF U.P.	GAURI SHANKER MISHRA AMIT KUMAR SRIVASTAVA RAMESH KUMAR MISHRA RAHUL MISHRA	SANJAY KR. SRIVASTAVA VIVEK KUMAR SINGH MAYANK YADAV G.A.
315	PO	BAIL/12161/2021 (Mainpuri)	SANI VS STATE OF U.P.	RAM BADAN MAURYA	NARENDRA KUMAR G.A.
316	PO	BAIL/21308/2021 (Ghazipur) (BAIL-53897-2019) Ghazipur Decided on 06/12/2019	RAM BABU SONKAR VS STATE OF U.P. RAMBABU SONKAR VS STATE OF U.P.	RAJ KIRAN CHAUDHARY RAM MANOHAR KASHYAP YASHWANT PRATAP SINGH JAI PRAKASH SINGH	G.A.
317	DF	ABAIL/6492/2021 (S.r. Nagar (bhadohi))	RATNESH KUMAR YADAV VS STATE OF U.P. AND 2 OTHERS	JIGYASA SINGH ALOK KUMAR YADAV	ANIL KUMAR YADAV G.A.

AT 10:00 AM
(Court No.85)
HON'BLE DR. JUSTICE Y. K. SRIVASTAVA

e-Court

FRESH LIST

Fresh

ECOURT CASES.

1	PO E-File	A482/20521/2021 (Shahjahanpur) Notice no:2021/19382 Notice no:NULL	SHAHID AND 5 OTHERS VS STATE OF U P AND ANOTHER	IMRAN MABOOD KHAN	G.A.
2	E-File	A482/24450/2021 (Amroha (jyotiba P Nagar)) Notice no:2021/24575	IFTEDAR @ IKTEDAR HUSSAIN AND ANOTHER VS STATE OF UP AND ANOTHER	AINUL HAQ	G.A.
3	E-File	A482/24470/2021 (Allahabad) Notice no:2021/21575	MUKHTAR AHAMD @ SHAKEEL AND ANOTHER VS STATE OF UP AND ANOTHER	MOHAMMAD FIROZ KHAN	G.A.
Fresh					
4	DF	CRLR/611/2021 (Siddharth Nagar) Notice no: 2021/258	KHURSHEED AHMAD VS STATE OF U.P. AND 6 OTHERS	MOHAMMAD MUSTAFA	G.A.
5	WC	CRLR/1681/2021 (Etah) Notice no:2021/1939	SMT. SANDHYA SOLANKI AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	VINDESHWARI PRASAD SHRISH CHANDRA KESARWANI	NIKLANK KUMAR JAIN G.A.
6	PO With	CRLR/1848/2021 (Chitrakoot) Notice no:2021/2039 CRLRD-913-2021 Chitrakoot	SMT. UMA VS STATE OF U.P. AND ANOTHER SURENDRA TIWARI VS STATE OF U.P. AND ANOTHER	ANURAG PRASAD AKHILESH KUMAR RAVINDRA KUMAR TRIPATHI AWADHESH KUMAR MALVIYA PREM SHANKAR MISHRA	PREM SHANKAR MISHRA G.A. AKHILESH KUMAR G.A.
7	PO	CRLR/2854/2021 (Jhansi) Notice no:2021/2967	SHOAIBE BARI VS STATE OF U.P. AND 2 OTHERS	RUCHITA JAIN	G.A.
8		CRLR/3034/2021 (Mau) Notice no:2021/2775	ASGAR ALI VS STATE OF U.P. AND ANOTHER	GAURAV TIWARI MOHAMMAD HISHAM QADEER	G.A.
9		CRLR/3039/2021 (Allahabad) Notice no:2021/3135	NEERAJ YADAV VS STATE OF U.P. AND 2 OTHERS	JITENDRA KUMAR TRIPATHI	G.A.
10	DF	A482/10025/2021 (S.r. Nagar (bhadohi)) Notice no:2021/7808	HEERA LAL AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	MUKESH KUMAR UPADHYAY	G.A.
11	DF	A482/11737/2021 (Siddharth Nagar) Notice no:2021/9992	PRAVEEN BANO VS STATE OF U.P. AND 3 OTHERS	GANESH SHANKER SRIVASTAVA	G.A.
12	PO	A482/13114/2021 (Farrukhabad) Notice no:2021/12191	YOGENDRA KUMAR BHALLA AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	V.K. AGNIHOTRI	G.A.
13	PO With	A482/13598/2021 (Agra) Notice no:2021/12436 A482-13542-2021 Agra	PARDEEP KUMAR GOYAL AND 2 OTHERS VS STATE OF U.P. AND ANOTHER RAM KISHOR ARORA AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	MANAS BHARGAVA MANAS BHARGAVA	G.A. G.A.

14	DF	A482/14805/2021 (Firozabad) Notice no:2021/13567	PRABHU DAYAL VS STATE OF U.P. AND ANOTHER	UPENDRA KUMAR PANDEY NRAPENDRA KUMAR CHATURVEDI	G.A.
15	DF	A482/14931/2021 (Firozabad) Notice no:2021/13872	RAMJI LAL AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	DIGVIJAY SINGH	G.A.
16	PO	A482/15103/2021 (Etah) Notice no:2021/14046	RAJENDRA SINGH YADAV AND ANOTHER VS STATE OF U.P. AND ANOTHER	MOOL CHANDRA MAURYA	G.A.
17	PO	A482/15661/2021 (Maharajganj) Notice no:2021/15209	ANAND YADAV AND ANOTHER VS STATE OF U.P. AND ANOTHER	AWADHESH KUMAR YADAV	G.A.
18	PO	A482/15741/2021 (Jaunpur) Notice no:2021/15070	GAURAV AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	BHOLANATH YADAV AJAI KUMAR	G.A.
19	PO	A482/16074/2021 (Agra) Notice no:2021/16086	RAM PRAKASH SHARMA @ RAVI AND ANOTHER VS STATE OF U.P. AND ANOTHER	VIRENDRA KUMAR SRIVASTAVA RAJESH KUMAR SRIVASTAVA	G.A.
20	DF	A482/16819/2021 (Hathras (mahamaya Nagar)) Notice no:2021/10176	DINESH KUMAR AND 4 OTHERS VS STATE OF U.P. AND 2 OTHERS	MOHIT KUMAR JAISWAL NASIRUZZAMAN	G.A.
21	PO	A482/18832/2021 (Muzaffar Nagar) Notice no:2021/17076	SMT. ANJALI TOMAR AND 3 OTHERS VS STATE OF U.P AND ANOTHER	INDER PAL SINGH TOMAR	G.A.
22	PO	A482/20400/2021 (Ghaziabad) Notice no:2021/18901	VIKRANT WADHVA AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	ANUJ LALORIYA DILEEP CHANDRA MATHUR	G.A.
23	PO	A482/20447/2021 (Varanasi) Notice no:2021/19290	RAEES KHAN VS STATE OF U.P. AND 2 OTHER	SURESH KUMAR VERMA	G.A.
24	PO	A482/20857/2021 (Basti) Notice no:2021/21051	RAMASHISH YADAV VS STATE OF U.P. AND ANOTHER	RAVINDRA PRAKASH SRIVASTAVA	G.A.
25	PO	A482/20859/2021 (Kanpur Dehat) Notice no:2021/21341	VIKAS KUMAR ALIAS ANOOP KUMAR AND 3 OTHERS VS STATE OF U.P..AND ANOTHER	SATYA PRAKASH CHAUBEY	G.A.
26	PO	A482/20886/2021 (Gautam Buddh Nagar) Notice no:2021/20809	ANJU SINGH VS STATE OF U.P. AND ANOTHER	AMAR JEET UPADHYAY	G.A.
27	PO	A482/20912/2021 (Mainpuri) Notice no:2021/20093	BHARAT SINGH AND 2 OTHER VS STATE OF U.P.AND ANOTHER	RAVI SHANKAR YADAV	G.A.
28	PO	A482/20948/2021 (Saharanpur) Notice no:2021/21212	JAI SINGH VS STATE OF U.P.	TARUN KUMAR SRIVASTAVA	G.A.
29	PO	A482/20963/2021 (Shahjahanpur) Notice no:2021/20486	DEEPIKA MISHRA AND ANOTHER VS STATE OF U.P. AND ANOTHER	RADHEY SHYAM SHUKLA VIPUL SHUKLA	G.A.
30	PO	A482/20977/2021 (Jalaun) Notice no:2021/21472	ASHUTOSH PANDEY VS STATE OF U.P. AND ANOTHER	RAJEEV KUMAR SHARMA	G.A.
31	PO	A482/21799/2021 (S.r. Nagar (bhadohi)) Notice no:2021/20518	ANIL KUMAR PANDEY AND 4 OTHERS VS STATE OF U.P..AND ANOTHER	MAJAHAR ALI	G.A.
32	PO	A482/22681/2021 (Hamirpur) Notice no:2021/20441	GOLU @ BRAJENDRA SINGH VS STATE OF U.P. AND ANOTHER	JUNED ALAM MOHD HAMID	G.A.

33	PO	A482/23036/2021 (Etah) Notice no:2021/19418	AMRIK SINGH VS STATE OF U.P AND ANOTHER	SUNIL KUMAR YADAV	G.A.
34	PO	A482/23051/2021 (Ghaziabad) Notice no:2021/23339	SMT. VATIKA VS STATE OF U.P. AND ANOTHER	KAMLESH KUMAR TRIPATHI	G.A.
35		A482/23705/2021 (Azamgarh) Notice no:2021/23121	KIRAMATULLAH AHMAD JAIE AND ANOTHER VS STATE OF U.P. AND ANOTHER	GYAN PRAKASH VERMA	G.A.
36		A482/23724/2021 (Jaunpur) Notice no:2021/23283	HARIBACHAN AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	SURESH KUMAR VERMA	G.A.
37		A482/23740/2021 (Maharajganj) Notice no:2021/23147	SMT. SAJRA KHATOON VS STATE OF U.P. AND 6 OTHERS	RAMESH CHANDRA MISHRA	G.A.
38		A482/23744/2021 (Baghpat) Notice no:2021/23991	SMT. SWETA CHAUDHARY VS STATE OF U.P. AND ANOTHER	MAHENDRA PRATAP ANURAG YADAV	G.A.
39		A482/23747/2021 (Mathura) Notice no:2021/23353	HARJINDER SINGH MALHOTRA VS STATE OF U.P.AND ANOTHER	DINESH KUMAR SINGH RAHUL SAHAI	G.A.
40		A482/23795/2021 (Aligarh) Notice no:2021/23485	JAGDISH AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	SHAILENDRA RATAN BHUSHAN	G.A.
41		A482/23801/2021 (Shahjahanpur) Notice no:2021/23490	SHAMSHAD AND ANOTHER VS STATE OF U.P. AND ANOTHER	VIPUL SHUKLA	G.A.
42		A482/23806/2021 (Ballia) Notice no:2021/22956	ANKIT RAI VS STATE OF U.P. AND ANOTHER	SANJAY KUMAR SINGH	G.A.
43		A482/23820/2021 (Ghaziabad) Notice no:2021/24318	SMT. USHA YADAV VS STATE OF U.P.AND ANOTHER	SATISH KUMAR TYAGI	G.A.
44		A482/23825/2021 (Meerut) Notice no:2021/22900	NARESH KUMAR AND 4 OTHERS VS STATE OF U.P AND ANOTHER	RAMESH KUMAR PANDEY	G.A.
45		A482/23826/2021 (Sant Kabir Nagar) Notice no:2021/22421	RIZWAN DANISH VS STATE OF U.P AND 2 OTHERS	AMIT KUMAR SINGH	G.A.
46		A482/23832/2021 (Mahoba) Notice no:2021/22836	SURENDRA TRIPATHI VS STATE OF U.P. AND ANOTHER	ANKIT SHUKLA ABHINAV GAUR MOHD. RASHID SIDDIQUI	G.A.
47		A482/23833/2021 (Kanpur Nagar) Notice no:2021/22551	NARESH SRIVASTAVA VS STATE OF U.P. AND ANOTHER	RAJEEV CHADDHA	G.A.
48		A482/23864/2021 (Varanasi) Notice no:2021/22193	BRAJESH KUMAR PRASAD VS STATE OF U.P. AND ANOTHER	UDAI CHANDANI	G.A.
49		A482/23888/2021 (Firozabad) Notice no:2021/22656	PRABHAT SINGH AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	BALBEER SINGH	G.A.
50		A482/23893/2021 (Ghaziabad) Notice no:2021/23791	YOGESH MAHAJAN VS STATE OF U.P.	ROMESHWARI PRASAD	G.A.
51		A482/23894/2021 (Meerut) Notice no:2021/23999	ANIL PRADHAN VS STATE OF U.P.AND ANOTHER	SHYAM NARAIN RAI SANDEEP KUMAR RAI	G.A.
52		CRLP/11087/2021 (Kanpur Nagar) Notice no:2021/10499	ANURAG SINGH VS STATE OF U P AND 2 OTHERS	SHYAM SURAT SHUKLA	G.A.
53		CRLP/11092/2021 (Bulandshahr) Notice no:2021/11576	NAVIN VS THE STATE OF U.P. AND 2 OTHERS	WAHAJ AHMAD SIDDIQUI AINUL HAQ	G.A.

54	CRLRD/1031/2021 (Moradabad) Notice no:2021/2586	ASHOK KUMAR SAGAR VS STATE OF U.P. AND ANOTHER	SUNIL KUMAR SINGH	G.A.
55	CRLRD/1032/2021 (Chitrakoot) Notice no:2021/3220	SADHOORAM VS STATE OF U.P. AND 3 OTHERS	LAL CHANDRA MISHRA	G.A.
56	CRLRD/1033/2021 (Shamli (prabudh Nagar)) Notice no:2021/3142	AJAY KUMAR RAMAN AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	ASHOK KUMAR SINGH BAIS	G.A.
57	A227/6638/2021 (Mathura)	MAHENDRA KUMAR KHATRI VS YOGESH PACHAURI	VINAY KUMAR PANDEY	
58	A227/6641/2021 (Firozabad) Notice no:2021/10646	ANIL KUMAR AGRAWAL VS STATE OF U.P. AND ANOTHER	NISHANT MEHROTRA	G.A.
59	A227/6706/2021 (Allahabad)	JAI SINGH VS PRADEEP SINGH	RAM SINGH A.C.TIWARI(AC)	
60	A227/6751/2021 (Maharajganj) Notice no:2021/11653	RAHUL CHAUHAN VS STATE OF U.P. AND ANOTHER	VIDYA NATH SHUKLA	G.A.

ADDITIONAL/UNLISTED LIST

For Order

ECOURT CASES.

301	PO E-File (5337 0882 3875)	CRLR/1722/2021 (Kanpur Nagar)	ROSHAN AGRAWAL VS STATE OF UP AND ANOTHER	PADMAKER PANDEY	SANJAY KUMAR SRIVASTAVA G.A.
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For Order

CRIMINAL REVISION U/S 102 OF JUVENILE JUSTICE ACT, 2015

302	PO	CRLR/1880/2021 (Gorakhpur)	PANCHAM NISHAD VS STATE OF U.P. AND ANOTHER	RAM CHANDRA SOLANKI OM PRAKASH SINGH	G.A.
303	PO	CRLR/3372/2012 (Gautam Buddh Nagar)	MOHD. ISLAM KHAN AND ANOTHER VS STATE OF U.P. AND ANOTHER	RAJ KUMAR	M.K. SINGH SENGAR GOVT. ADVOCATE
304	PO	CRLR/4159/2017 (Varanasi)	SMT. SHANTI DEVI VS STATE OF U.P. AND 6 OTHERS	SHAMBHU MANI TRIPATHI	DILIP KUMAR SINGH DEEPAK KUMAR SINGH G.A.
305	WC	CRLR/49/2019 (Shahjahanpur)	MANEESH KUMAR @ MANEESH KUMAR SAXENA VS STATE OF U.P. AND ANOTHER	AMIT KUMAR SRIVASTAVA	ANAND KUMAR PANDEY G.A.
306	WC	CRLR/625/2019 (Etah)	TARUN PRATAP SINGH CHAUHAN VS STATE OF U.P. AND 2 ORS.	RAJNEESH PRATAP SINGH RAM PRAKASH DWIVEDI	G.A.
307	PO	CRLR/1861/2019 (Mahoba)	SMT. MADINA AND 2 OTHERS VS STATE OF U.P.	VIKAS UPADHYAY RAM BIHARI MISHRA	RAFEEL AHMAD KHAN G.A.
308	ED	CRLR/1431/2020 (Ghaziabad)	HARSHIT (MINOR) VS STATE OF U.P. AND ANOTHERS	DAYA SHANKER PANDEY RAKESH KUMAR SRIVASTAVA	G.A.

BUNCH CASES U/S. 125 CR.P.C.

309	WC	CRLRD/482/2021 (Varanasi)	RAM MURAT YADAV VS STATE OF U.P. AND ANOTHER	SHYAMDHAR PANDEY	RAMJI SINGH PATEL ANIL KUMAR ADITYA G.A.
310	DF	A482/10747/2021 (Varanasi)	SATISH KUMAR AND ANOTHER VS STATE OF U.P. AND ANOTHER	BHUPESH PATHAK SURYA BHAN DUBEY	G.A.

GROUP OF CASES U/S 482 CRPC FOR QUASHING OF CHARGESHEET

311	WC	A482/32686/2018 (Kanpur Nagar)	MINTU SINGH VS STATE OF U.P.AND ANOTHER	BABU LAL RAM	DHEERAJ KUMAR DWIVEDI G.A.
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BUNCH CASES U/S 145 CR.PC

312	PO	A482/33764/2018 (Basti)	CHANDRA PRAKASH AND 3 OTHERS VS STATE OF U.P. AND 7 OTHERS	SHESH NARAIN MISHRA SATYENDRA NARAYAN SINGH	RAMESH CHANDRA PATHAK G.A.
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CASES IN WHICH LOWER COURT/TRIAL COURT PROCEEDINGS HAVE BEEN STAYED

313	PO	A482/14126/2007 (Hamirpur)	LALLOO GUPTA AND ANOTHER VS STATE OF U.P. AND ANOTHER	DURGA PRASAD RAKESH PRASAD	GOVT. ADVOCATE
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MATTERS WITH PRAYER OF EXPEDITIOUS DISPOSAL

314	ED	A482/3343/2021 (Basti)	PRAVESH PANDEY VS STATE OF U.P. AND 9 OTHERS	MAHENDRA PRATAP TIWARI	G.A.
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CASES IN WHICH INTERIM ORDER IS IN OPERATION

315	WC	A482/8321/2019 (Ghazipur)	KRISHNA KANT AND 03 OTHERS VS STATE OF UP AND ANOTHER	SRIPRAKASH RAI RISHI KANT RAI	SANTOSH KUMAR RAI G.A.
316	PO	A482/11948/2005 (Moradabad)	SMT. NIRMALA SINGH AND OTHERS VS STATE OF U.P. AND OTHERS	AJAY KUMAR SRIVASTAVA	GOVT. ADVOCATE
317	PO	A482/2561/2007 (Auraiya)	SMT. ANEKSHRI AND OTHERS VS STATE OF U.P. AND ANOTHER	B.B. DUBEY	GOVT. ADVOCATE
318	PO	A482/26940/2007 (Gautam Buddh Nagar)	BIJENDRA AND OTHERS VS STATE OF U.P. AND OTHERS	D.S.PANDEY	GOVT. ADVOCATE
319	PO	A482/30253/2018 (Moradabad)	JAMEEL AHMAD VS STATE OF U.P. AND ANOTHER	MOHD. JAMSHED KHAN RAMESH KUMAR SHUKLA KRISHNA KUMAR SINGH	RAJENDRA KUMAR SINGH G.A.
320	PO	A482/44469/2018 (Kanpur Nagar)	RAJESH JAIN AND ANOTHER VS STATE OF U.P. AND ANOTHER	KUNWAR AJAY SINGH	KRISHNA MOHAN GARG G.A.
321	LAFP	A482/34680/2019 (S.r. Nagar (bhadohi))	SUJEET KUMAR AND 4 ORS VS STATE OF UP AND ANR	ISTIYAQ ALI ALI HASAN	RAJESH KUMAR G.A.
322	PO	A482/45236/2019 (Kasganj (kanshiram Nagar))	MOHAMMAD KAMIL VS STATE OF U.P. AND ANOTHER	MOHAMMAD KHALID	SHIV MANGAL PANDEY SHAILENDRA KUMAR VERMA G.A.

323	WC	A482/9602/2020 (Basti)	PRADEEP AND ANOTHER VS STATE OF U.P. AND ANOTHER	SHEETALA PRASAD PANDEY	G.A.
324	WC	A482/15406/2020 (Gautam Buddh Nagar)	JITENDRA SINGH VS STATE OF U.P. AND ANOTHER	VIJAY SHYAM BHASKER ARVIND SRIVASTAVA AMIT KUMAR	G.A.
325	WC	A482/360/2021 (Mau)	AASIF AND ANOTHER VS STATE OF U.P. AND ANOTHER	MOHAMMAD SALEHEEN ANSARI	G.A.
326	WC	A482/1322/2021 (Sambhal (bheem Nagar))	MOHAMMAD ABBAS VS STATE OF U.P. AND ANOTHER	BHARAT SINGH	RAMESH PRAJAPATI G.A.
327	LAFP	A482/11814/2021 (Baghpat)	SOMDATT AND ANOTHER VS STATE OF U.P. AND ANOTHER	PAWAN SINGH PUNDIR	VIJAY KUMAR G.A.
328	WC	A482/15374/2021 (Meerut)	DEVENDRA KUMAR VS STATE OF U.P.	JAGMOHAN SINGH	G.A.
329	WC	A482/16252/2021 (Aligarh)	MOHD. SAVIR RAHI AND 5 OTHERS VS STATE OF U.P. AND ANOTHER	SAKSHAM SRIVASTAVA AKHILESH SRIVASTAVA	G.A.
330	PO	A482/16341/2021 (Gautam Buddh Nagar)	IMMAMUDDIN VS STATE OF U.P. AND ANOTHER	AJAY PRAKASH PAUL	G.A.
For Admission					
331	PO	A227/3431/2021 (Sant Kabir Nagar)	JAGAR NATH VS AKSHAY KUMAR AND 4 OTHERS	INDRESH KUMAR SHAMIMUL HASNAIN	ANUP KUMAR SRIVASTAVA
332	PO	A227/5687/2021 (Allahabad)	BABLU VS STATE OF U.P. AND 6 OTHERS	KRISHAN MOHAN PANDEY ANAND MOHAN PANDEY	G.A.
333	DF	A482/5921/2021 (Budaun)	SATENDRA SINGH @ MULAYAM VS STATE OF U.P. AND ANOTHER	SARVESH KUMAR PANDEY PARVESH KUMAR PANDEY	SANKATHA DEVI G.A.
Application for Orders					
334		8/2021 (Restoration) in case HABC-373- -2018 Decided on 24/03/2021	NEERAJ AND ANOTHER VS STATE OF U.P. AND 4 OTHERS	JALAJ KUMAR KUSHWAHA RAY SAHAB YADAV	ANUJ BAJPAI G.A.
335		3/2018 (Recall of Order) in case CRLP-252- -2004 Decided on 06/11/2015	JANARDAN PATHAK AND ANOTHER VS STATE OF U.P. AND OTHERS	RAJESH RAI AJAY KUMAR SRIVASTAVA	VASHISTHA TIWARI GOVT. ADVOCATE
336		9/2020 (Recall of Order) in case A482-1552- -2016 Decided on 22/11/2019	SANKAR SINGH VS STATE OF U.P. AND ANR.	AJAY SENGAR PRAKASH CHANDRA PANDEY	AMIT KUMAR SRIVASTAVA VIJAY SINGH SENGAR G.A.
	With	A482/12717/2015 Decide on 20/05/2015	ANAR SINGH AND ANOTHER VS STATE OF U.P.---	D.K. TIWARI	GOVT. ADVOCATE M.C. CHATURVEDI
	With	A482/21650/2016 Decide on 10/07/2019	NARENDRA KUMAR AND ANOTHER VS STATE OF U.P. AND ANOTHER---	SHIV SHANKAR SHUKLA DEEPAK DUBEY BAL MUKUND CHATURVEDI	G.A. SURESH C. DWIVEDI AMIT KUMAR SRIVASTAVA VIJAY SINGH SENGAR
337		3/2021 (Extension of time) in case A482-1417- -2018	PRABHANSHU VS STATE OF UP AND ANOTEHR	VIJAY KUMAR ABHISHE PANDEY	G.A.

AT 10:00 AM
(Court No.86)
HON'BLE JUSTICE MOHD. ASLAM

e-court

FRESH LIST

Fresh

ECOURT CASES.

1	DF	CRLA/2117/2021 (Gorakhpur) Notice no:2021/2509	AJAY @ GOVIND VS STATE OF U.P.	PANKAJ KUMAR GUPTA	G.A.
Bail Appl. -2 / 2021 , Dated 06-06-2021 Applicant- Ajay @ Govind					
2	DF	CRLA/2865/2021 (Allahabad) Notice no:2021/2753 Notice no:NULL	CHHOTE LAL @ ASHOK YADAV VS STATE OF U.P.	VINOD KUMAR	ANJANI KUMAR MISHRA
Bail Appl. -1 / 2021 , Dated 20-07-2021 Applicant- Chhote Lal @ Ashok Yadav					
Fresh					
3	DF	CRLA/3606/2020 (Bareilly) Notice no: 2020/4111	ANIL KUMAR VS STATE OF U.P. AND OTHERS	VED MANI TIWARI	G.A.
4	DF	CRLA/1614/2021 (Allahabad) Notice no: 2021/957	MADAN YADAV VS STATE OF UP AND ANOTHER	ANIL KUMAR SRIVASTAVA (SENIOR ADV.) LALTA PRASAD RAM BAHADUR	DEVI PRASAD SINGH RAJIV LOCHAN SHUKLA RAJ KUMAR SINGH G.A.
5	DF	CRLA/2302/2021 (Baghpat) Notice no:2021/1771	BHUSHAN VS STATE OF U.P.	RAM RAJ PANDEY	G.A.
Bail Appl. -1 / 2021 , Dated 23-06-2021 Applicant- Bhushan					
6	DF	CRLA/3380/2021 (Jalaun) Notice no:2021/3429	BRAJPAL SINGH @ MUCHCHU VS STATE OF U.P.	AJAY KUMAR SINGH	G.A.
Bail Appl. -1 / 2021 , Dated 31-08-2021 Applicant- Brajpal Singh @ Muchchu					
7	DF	CRLA/3876/2021 (Agra) Notice no:2021/4046	KAMBOD VS STATE OF U.P. AND ANOTHER	VIRENDRA KUMAR SRIVASTAVA RAJESH KUMAR SRIVASTAVA	G.A.
Bail Appl. -1 / 2021 , Dated 25-09-2021 Applicant- Kambod					
8	DF	CRLA/3903/2021 (Fatehpur) Notice no:2021/4108	CHANDRIKA VS STATE OF U.P. AND ANOTHER	AMIT KUMAR SRIVASTAVA	G.A.
Bail Appl. -1 / 2021 , Dated 27-09-2021 Applicant- Chandrika					
9	DF	CRLA/4074/2021 (Mathura) Notice no:2021/4210	RASHID VS STATE OF U.P.	RAM PRAKASH UPADHYAY	SADAQAT ULLAH KHAN G.A.
Bail Appl. -1 / 2021 , Dated 01-10-2021 Applicant- Rashid					
10	DF	CRLA/4084/2021 (Azamgarh) Notice no:2021/4262	ABHAY VS STATE OF U.P.	SANJEEV KUMAR RAI VIVEKA NAND RAI	SATYENDRA NARAYAN SINGH G.A.
Bail Appl. -1 / 2021 , Dated 04-10-2021 Applicant- Abhay					
11	DF	CRLA/4086/2021 (Bulandshahr) Notice no:2021/4146 2021/4146	ANIS VS STATE OF U.P. AND ANOTHER	U.C. CHATURVEDI	G.A.
Bail Appl. -1 / 2021 , Dated 04-10-2021 Applicant- Anis					
12	DF	CRLA/4095/2021 (Bulandshahr) Notice no:2021/3941	VINOD VS STATE OF U.P.	RAMA SHANKAR MISHRA	RAHUL SINGH DAHIYA G.A.
Bail Appl. -1 / 2021 , Dated 04-10-2021 Applicant- Vinod					

13	DF	CRLA/4525/2021 (Mathura) Notice no:2021/4687	NARENDRA VS STATE OF U.P.	YOGENDRA MISRA	G.A.
Bail Appl. -1 / 2021 , Dated 23-10-2021 Applicant- Narendra					
14	DF	CRLA/4681/2021 (Muzaffar Nagar) Notice no:2021/4725	RAJU VS STATE OF U.P.	PRAVINDRA SINGH DEVENDRA SINGH	G.A.
Bail Appl. -1 / 2021 , Dated 27-10-2021 Applicant- Raju					
15	PO	CRLA/4801/2021 (Bulandshahr) Notice no:2021/4893	CHANDRABHAN VS STATE OF U.P.	SONU KUMAR TIWARI SANDEEP KUMAR TIWARI	G.A.
Bail Appl. -1 / 2021 , Dated 29-10-2021 Applicant- Chandrabhan					
16		CRLA/5248/2021 (Ghazipur) Notice no:2021/5314	PINTU YADAV VS STATE OF U.P. AND ANOTHER	RAJENDRA KUMAR	G.A.
Bail Appl. -1 / 2021 , Dated 21-11-2021 Applicant- Pintu Yadav					
17	PO	CRLAD/761/2021 (Chandauli) Notice no:2021/4854	RAJU @ RAJAN VS STATE OF U.P. AND ANOTHER	KRISHNA KUMAR SINGH	G.A.
Bail Appl. -1 / 2021 , Dated 11-11-2021 Applicant- Raju @ Rajan					

ADDITIONAL/UNLISTED LIST

For Order

MATTERS IN WHICH OFFENCE U/S 376 I.P.C. INVOLVED.

301	DF	CRLA/5046/2016 (Mathura)	DHIRENDRA SHASTRI VS STATE OF U.P.	DHARMENDRA SINGHAL(SENIOR ADV.) KAMLESH KUMAR DWIVEDI SHREE PRAKASH GIRI	RAJESH KUMAR SRIVASTAVA G.A.
302	DF	CRLA/4045/2021 (Banda)	VIRENDRA @ VRINDA VS STATE OF U.P.	RAM RAKSHA TIWARI	G.A.
303	DF	CRLA/1257/1986 (Mirzapur)	PATI RAJ SINGH AND OTHERS VS STATE OF U.P.	LAL MANI SINGH R.P. SINGH	A.G.A.
304	DF	CRLA/777/2020 (Jhansi)	PANKAJ RAIKWAR VS STATE OF U.P.	NOOR MUHAMMAD YOGESH KUMAR SRIVASTAVA	G.A.
305	DF	CRLA/3465/2020 (Banda)	DINESH RAIDAS VS STATE OF U.P.	ANIL KUMAR DUBEY RAM MILAN DWIVEDI	JITENDRA SINGH RAJESH KUMAR NISHAD G.A.
306	DF	CRLA/28/2021 (Firozabad)	KALLU @ PREM VEER @ HARVEER VS STATE OF U.P.	ARIMARDAN YADAV JADU NANDAN YADAV	G.A.
307	DF	CRLA/989/2021 (Bareilly)	MAHESH KASHYAP VS STATE OF UP	RAJESH KUMAR VERMA VIKAS RANA	DEVENDRA TIWARI DEVA G.A.
308	DF	CRLA/1304/2021 (Mainpuri)	JAGEER VS STATE OF U.P. AND ANOTHER	NARENDRA SINGH	G.A.
309	DF	CRLA/1974/2021 (Farrukhabad)	BRIJESH YADAV VS STATE OF U.P.	JADU NANDAN YADAV	G.A.
310	DF	CRLA/3433/2021 (Aligarh)	ASIF KHAN @ QUADEER VS STATE OF U.P. AND ANOTHER	RAM CHANDRA SOLANKI	G.A.

MATTERS IN WHICH OFFENCE U/S 376 I.P.C. INVOLVED.

311	PO	CRLA/96/2011 (Auraiya)	JAGVEER @ PODEENA VS STATE OF U.P.	SUSHIL KUMAR PANDEY ANURUDDH CHATURVEDI DR. G.S.D. MISHRA	GOVT. ADVOCATE
312	PO	CRLA/129/2011 (Mahoba)	HEERA LODHI VS STATE OF U.P.	ASHOK KUMAR SINGH SANJEEV KHARE	RAFEEK AHMAD KHAN GOVT. ADVOCATE
313	PO	CRLA/241/2011 (Kanpur Dehat)	AWDHESH ALIAS BANTU VS STATE OF U.P.	A.K. SACHAN SAURABH SACHAN	GOVT. ADVOCATE
314	PO	CRLA/244/2011 (Maharajganj)	VISHNU KUMAR VS STATE OF U.P.	DINESH KUMAR YADAV PARMESHWAR YADAV	GOVT. ADVOCATE
315	PO	CRLA/2732/1984 (Bulandshahr)	PREM CHAND VS STATE OF U.P.	M.C. SINGH	A.G.A.
316	PO	CRLA/3472/1984 (Bulandshahr)	BIJENDRA SINGH AND OTHERS VS STATE	VIVEK KUMAR SINGH MAYANK YADAV S.P.S.RAGHAV	A.G.A.
317	PO	CRLA/3476/1984 (Ghaziabad)	GAJENDRA VS STATE	JAGVIR SINGH SATYA PRAKASH	A.G.A.
318	PO	CRLA/1922/2001 (Aligarh)	PAPPU AND OTHERS VS STATE OF U.P.	G.P.DIKSHIT SANJAY SINGH P.DIKSHIT	A.G.A.
319	PO	CRLA/1924/2001 (Auraiya)	RAM KISHORE AND ANOTHER VS STATE OF U.P.	RAM OM VIKRAM SINGH CHAUHAN D.K. YADAV G.P.DIKSHIT	GOVT. ADVOCATE
320	PO	CRLA/1943/2001 (Aligarh)	KALLAN VS STATE OF U.P.	R.B.SAXENA	GOVT. ADVOCATE
321	PO	CRLA/1950/2001 (Basti)	RAM TAUL YADAV VS STATE OF U.P. AND ANOTHER	DAYA SHANKER MISHRA	GOVT. ADVOCATE
322	PO	CRLA/1973/2001 (Etah)	PREM CHANDRA VS STATE OF U.P.	A.K.S. SOLANKI JAI NARAIN	GOVT. ADVOCATE
323	PO	CRLA/3021/2001 (Varanasi)	MOHAMMAD AKRAM VS STATE OF U.P.	P.K. SINGH	GOVT. ADVOCATE
324	PO	CRLA/3026/2001 (Kanpur Dehat)	RAM PRASAD ALIAS MUNNU PRADHAN VS STATE OF U.P.	JAI RAJ SINGH TOMAR SMT. KAVITA TOMAR	GOVT. ADVOCATE
325	PO	CRLA/3126/2001 (Jaunpur)	RAM DHARI SINGH AND ANOTHER VS STATE OF U.P.	ALOK KUMAR YADAV	GOVT. ADVOCATE
326	PO	CRLA/3144/2001 (Gorakhpur)	VIJAY BAHADUR SINGH VS STATE OF U.P.	BALWANT SINGH VIRENDRA SINGH	A.G.A.
327	PO	CRLA/3164/2001 (Banda)	SURESH AND ANOTHER VS STATE OF U.P.	P. DIXIT	GOVT. ADVOCATE
328	PO	CRLA/346/2007 (Kanpur Dehat)	KAILASH NATH KATIYAR VS STATE OF U.P.	VISHNU BEHARI TEWARI	GOVT. ADVOCATE
	With	CRLA-426-2007 Kanpur Dehat	SURESH KATIYAR VS STATE OF U.P.	VISHNU BEHARI TEWARI	GOVT. ADVOCATE
329	PO	CRLA/355/2007 (Saharanpur)	NATHI RAM ALIAS RAKESH VS STATE OF U.P.	K.K. TIWARI	GOVT. ADVOCATE
330	PO	CRLA/372/2007 (Agra)	JAVED VS STATE OF U.P.	RAJESH KUMAR SRIVASTAVA	GOVT. ADVOCATE

	With	CRLA-373-2007 Agra	NASIR AND ANOTHER VS STATE OF U.P.	RAJESH KUMAR SRIVASTAVA	GOVT. ADVOCATE
331	PO	CRLA/378/2007 (Etah)	RAMJI LAL VS STATE OF U.P.	RATAN SINGH R.K. SINGH AJAY VASHISTHA ONKAR NATH	GOVT. ADVOCATE
332	PO	CRLA/395/2007 (Moradabad)	SHER ALI VS STATE OF U.P.	CHANDRAKESH MISHRA DAYA SHANKAR MISHRA	GOVT. ADVOCATE
333	PO	CRLA/428/2007 (Shahjahanpur)	NANHE VS STATE OF U.P.	R.K. VAISH	GOVT. ADVOCATE
334	PO	CRLA/435/2007 (Mahoba)	NAND KISHORE VS STATE OF U.P.	SANJAY SINGH SENGAR	GOVT. ADVOCATE
335	PO	CRLA/464/2007 (Mirzapur)	SADDUL AND ANOTHER VS STATE OF U.P.	MOHD. NAUSHAD SIDDIQUI BRIJESH K. AYDAV SUBHASH CHANDRA YADAV	GOVT. ADVOCATE
	With	CRLA-497-2007 Mirzapur	RAMESHWAR @ GUDDAL VS STATE OF U.P.	D.SINGHAL SHRI PRAKASH DWIVEDI	GOVT. ADVOCATE
336	PO	CRLA/418/2011 (Jaunpur)	LALJI @ KARIYA VS STATE OF U.P.	PRADEEP KUMAR RAI CHANDRASEN PAL AKHILESH KUMAR	GOVT. ADVOCATE
	With	CRLA-319-2011 Jaunpur	SHIV KUMAR VS STATE OF U.P.	ALI HASAN ISTIYAQ ALI S.K. DUBEY	GOVT. ADVOCATE
337	PO	CRLA/1818/2020 (Allahabad)	RAM BABU VISHWAKARMA VS STATE OF U.P. AND ANOTHER	DURVESH KUMAR D.M.TRIPATHI BABU LAL RAM	MAHABIR YADAV RAM AWATAR G.A.
338	LAFP	CRLA/3652/2020 (Etawah)	BACHCHU @ IRFAN VS STATE OF U.P.	SATYENDRA KUMAR SINGH SARAL SINGH	G.A.
339	PO	CRLA/960/2021 (Gautam Buddh Nagar)	RAHUL SOLANKI VS STATE OF U.P. AND ANOTHER	CHANDRA PRAKASH SINGH	G.A.
340	PO	CRLA/1829/2021 (Banda)	MAHROOF KUSHWAHA VS STATE OF U.P.	LAL CHANDRA MISHRA	G.A.
341	LAFP	CRLA/2303/2021 (Mathura)	KULDEEP VS STATE OF U.P.	SR. ADVOCATE PRASHANT VYAS	G.A.
342	LAFP	CRLA/2369/2021 (Budaun)	SUDHIR VS STATE OF U.P. AND ANOTHER	RAVINDRA SHARMA	G.A.
343	PO	CRLA/2479/2021 (Aligarh)	ISRAYAL KHAN VS STATE OF U.P.	MRITYUNJAY DWIVEDI	G.A.
344	PO	CRLAD/888/2020 (Etawah)	MITHUN VERMA VS STATE OF U.P.	ANSAR AHMAD	G.A.

For Admission

345	DF	CRLA/365/2021 (Kasganj (kanshiram Nagar))	ROHIT VS STATE OF U.P.	ARJUN SINGH SOLANKI	PANKAJ KUMAR SHARMA G.A.
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For Hearing

346	DF	CRLA/2773/2019 (Jalaun)	SURJEET VS STATE OF U.P.	DINESH PATHAK RAKESH PATHAK SATYA PRAKASH CHATURVEDI PRASHANT KUMAR	G.A.
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For Final Hearing

MATTERS IN WHICH OFFENCE U/S 376 I.P.C. INVOLVED.

347	DF	CRLA/1123/1993 (Gorakhpur)	MUNNA PANDEY VS STATE	SIDDHARTH SHUKLA	A..G.A
348	DF	CRLA/3207/2016 (Gorakhpur)	UMAKANT OJHA @ LALU OJHA VS STATE OF U.P.	J.B. SINGH SUDHIR KUMAR TRIPATHI	G.A.
349	DF	CRLA/2407/2017 (Firozabad)	RAHUL VS STATE OF U.P.	SUBHASH CHANDRA YADAVA NEERAJ SRIVASTAVA AVADHESH KUMAR	RAKESH OJHA G.A.
350	DF	CRLA/204/1991 (Hamirpur)	JAGAT SINGH VS STATE OF U.P.	VEER SINGH M.C.CHATURVEDI RAJ KARAN YADAV R S TEWARI	A.G.A.
351	DF	CRLA/497/1991 (Budaun)	NARAYAN AND OTHERS VS STATE	RAVI SHANKAR TRIPATHI VIRENDRA SARAN	A.G.A.
352	DF	CRLA/2286/1991 (Saharanpur)	HUKUM AND OTHERS VS STATE OF U.P.	RAGHUVANSH MISRA RAHUL MISRA Y.K.SHUKLA	D.G.A.
353	DF	CRLA/1411/1993 (Kanpur Dehat)	JAGDISH VS STATE	B.N. RAI	A.G.A.
354	DF	CRLA/6704/2019 (Sonbhadra)	SHASHIKANT @ ANNU GIRI VS STATE OF U.P.	SOHAN LAL YADAV SURYA PRATAP SINGH PARMAR OM PRAKASH VISHWAKARMA	G.A.
355	DF	CRLA/7954/2019 (Varanasi)	KAJU MISHRA VS STATE OF U.P.	RAVINDRA PRAKASH SRIVASTAVA	G.A.

MATTERS IN WHICH OFFENCE U/S 376 I.P.C. INVOLVED.

356	PO	CRLA/2283/1982 (Kanpur Nagar)	SOHAN LAL VS STATE	RAJEEV SAWHNY	A.G.A.
357	PO	CRLA/935/1985 (Etah)	SHULENDRA KUMAR VS STATE OF U.P.	RAM SANEHI YADAV SIKANDER B. KOCHER DEVENDRA SWARUP	A.G.A.
358	PO	CRLA/2718/2011 (Siddharth Nagar)	SHIV SHANKAR @ SHANKAR JHA VS STATE OF U.P.	PARITOSH KUMAR MALVIYA N.D. SHUKLA	SHAHROZE KHAN GOVT. ADVOCATE
359	PO	CRLA/1160/2012 (Azamgarh)	DILEEP KUMAR SINGH @ VICHCHAL VS STATE OF U.P.	V.V.RAO S.P. LAL MRIGANK SHEKHAR SINGH V.B. RAO	GOVT. ADVOCATE
360	PO	CRLA/5752/2013 (Agra)	AJAY NAGAR VS STATE OF U.P.	K.K. DWIVEDI	GOVT. ADVOCATE
	With	CRLA-5620-2013 Agra	JAFAR VS STATE OF U.P.	JANMED KUMAR	GOVT. ADVOCATE
361	PO	CRLA/3935/2014 (Muzaffar Nagar)	DEEPAK VS STATE OF U.P.	PANKAJ BHARTI IRSHAD HUSAIN ANKUR TONDON AMIT DAGA S.S. PANDEY	GOVT.ADVOCATE
362	PO	CRLA/1493/2016 (Hapur (panchsheel Nagar))	FAISAL VS STATE OF U.P.	M J AKHTAR ANSHUL TIWARI RAM KHELAWAN TIWARI ZIA NAZ ZAIDI SHESHADRI TRIVEDI AMIT RAI RAKESH TRIPATHI I	G.A.

CASES IN WHICH RECORDS HAVE BEEN SUMMONED.

363	PO	CRLA/7755/2017 (Saharanpur)	BIJENDRA VS STATE OF U.P.	SANJEEV KUMAR KUSHWAHA SHAIENDRA KUMAR VERMA YOGENDRA PAL SINGH SANTOSH TRIPATHI NARENDRA KUMAR	RAHUL KUMAR G.A.
364	PO	CRLA/541/1986 (Meerut)	MAHKAR SINGH VS STATE OF U.P.	ANIL KUMAR JAISWAL SHAMS UZ ZAMAN KESHAV SAHAI	A.G.A.
365	PO	CRLA/5101/2017 (Ghaziabad)	NAINA DEVI VS STATE OF U.P.	DINESH CHANDRA SRIVASTAVA	G.A.
	With	CRLA-5252-2017 Ghaziabad	ARJUN SHARMA VS STATE OF U.P.	KRISHNAKANT GUPTA	G.A.
366	PO	CRLA/740/2021 (Sonbhadra)	NEERAJ VS STATE OF U.P.	SATYA PRAKASH SHUKLA	G.A.

SAMPLE

AT 10:00 AM
(Court No.87)
HON'BLE JUSTICE SADHNA RANI (THAKUR)

FRESH LIST

Fresh

1	PO	CRLA/2603/2021 (Jhansi) Notice no:2021/2006	D.K.GUVRELE VS STATE OF U.P.AND ANOTHER	RUCHITA JAIN	HARISH CHANDRA MISHRA G.A.
2	PO	CRLA/3579/2021 (Kaushambi) Notice no:2021/983	AJEET YADAV @ GABBU VS STATE OF UP AND ANOTHER	DEEPAK SINGH PATEL	G.A.
3	PO	CRLA/3907/2021 (Ghaziabad) Notice no:2021/3646	SMT. PUSHPA DEVI VS STATE OF U.P.	ANIL KUMAR SHUKLA	G.A.
Bail Appl. -1 / 2021 , Dated 27-09-2021 Applicant- Smt. Pushpa Devi					
4	PO	CRLA/3921/2021 (Gorakhpur) Notice no:2021/4084	VIRENDRA YADAV AND 3 OTHERS VS STATE OF U.P.	SHESHADRI TRIVEDI SR. ADVOCATE AJAY KUMAR PANDEY	ARVIND KUMAR MISHRA G.A.
Bail Appl. -1 / 2021 , Dated 27-09-2021 Applicant- Virendra Yadav And 3 Others					
	With	CRLA-3729-2021 Gorakhpur	RAMVRAT YADAV AND 2 OTHERS VS STATE OF U.P.	BRIJESH CHANDRA NAIK	G.A.
Bail Appl. -1 / 2021 , Dated 20-09-2021 Applicant- Ramvrat Yadav And 2 Others					
5	PO	CRLA/4001/2021 (Jaunpur) Notice no:2021/3620	RAMDAS VS STATE OF U.P. AND 3 OTHERS	SHITALA SAHAY SRIVASTAV	G.A.
6	PO	CRLA/4533/2021 (Lalitpur) Notice no:2021/4698	AMIT JHAN AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	JAYSINGH YADAV	G.A.
7	PO	CRLA/4591/2021 (Kaushambi) Notice no:2021/4561	BHIKHARI LAL @ RAM BABU VS STATE OF U.P.	RAVINDRA KUMAR MISHRA DHIRENDRA BABU MISHRA	G.A.
Bail Appl. -1 / 2021 , Dated 25-10-2021 Applicant- Bhikhari Lal @ Ram Babu					
8	DF	CRLA/4622/2021 (Kannauj) Notice no:2021/4620	OM PRAKASH YADAV AND 7 OTHERS VS STATE OF U.P. AND ANOTHER	JADU NANDAN YADAV ARIMARDAN YADAV	G.A.
9	DF	CRLA/4675/2021 (Bareilly) Notice no:2021/4726	SHAKEEL VS STATE OF U.P.	PRADEEP KUMAR SHUKLA	G.A.
Bail Appl. -1 / 2021 , Dated 27-10-2021 Applicant- Shakeel					
10	DF	CRLA/4728/2021 (Bijnor) Notice no:2021/4706	HARISH RANA VS STATE OF U.P. AND ANOTHER	BHUVNESH KUMAR SINGH	G.A.
11	WC	CRLA/4785/2021 (Ghazipur) Notice no:2021/4719	RAJENDRA YADAV VS STATE OF U.P.	NOOR MOHAMMAD WAHAJ AHMAD SIDDIQUI	CHANDRAHAS SINGH GAUTAM G.A.
Bail Appl. -1 / 2021 , Dated 30-10-2021 Applicant- Rajendra Yadav					
12	WC	CRLA/4790/2021 (Sant Kabir Nagar) Notice no:2021/4909	LALA AND 2 OTHERS VS STATE OF U.P.	SURENDRA PRASAD YADAV	G.A.
Bail Appl. -1 / 2021 , Dated 30-10-2021 Applicant- Lala And 2 Others					
13	PO	CRLA/4940/2021 (Aligarh) Notice no:2021/5044	HARIBABU VS STATE OF U.P.	SAKSHAM SRIVASTAVA AKHILESH SRIVASTAVA	G.A.
Bail Appl. -1 / 2021 , Dated 08-11-2021 Applicant- Haribabu					

	With	CRLA-3954-2021 Aligarh	SUBASH AND ANOTHER VS STATE OF U.P.	SHYAM SUNDER SUNIL VASHISTH	G.A.
Bail Appl. -1 / 2021 , Dated 28-09-2021 Applicant- Subash And Another					
14	PO	CRLA/5112/2021 (Amroha (jyotiba P Nagar)) Notice no:2021/4871	MAIRAZUDDIN @ MAIRAZ KAMAR AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	AMIT KUMAR SRIVASTAVA	G.A.
15		CRLA/5245/2021 (Deoria) Notice no:2021/4788	PURNWASI PRASAD VS STATE OF U.P. AND 3 OTHERS	MANOJ KUMAR MAURYA	G.A.
16		CRLA/5246/2021 (Muzaffar Nagar) Notice no:2021/5281	NITU VS STATE OF U.P.	UMA SHANKER MISHRA	G.A.
Bail Appl. -1 / 2021 , Dated 21-11-2021 Applicant- Nitu					
17		CRLA/5247/2021 (Kasganj (kanshiram Nagar)) Notice no:2021/4643	SHIV KUMAR VS STATE OF U.P.	SHASHI KUMAR MISHRA	G.A.
Bail Appl. -1 / 2021 , Dated 21-11-2021 Applicant- Shiv Kumar					
18		CRLA/5267/2021 (Varanasi) Notice no:2021/5203	BABU LAL VS STATE OF U.P.	SUDARSHAN SINGH	G.A.
Bail Appl. -1 / 2021 , Dated 22-11-2021 Applicant- Babu Lal					
19	PO	TACR/248/2021 (Firozabad) Notice no:2021/16059	PREMPAL SINGH VS STATE OF U.P. AND ANOTHER	ARVIND KUMAR DIXIT	G.A.
20	DF	CRLAD/27/2021 (Kanpur Dehat) Notice no: 2021/019	SHINTU @ SHAILENDRA KUMAR AND 6 OTHERS VS STATE OF U.P. AND ANOTHER	RADHESHYAM YADAV	G.A.
21	PO	CRLAD/720/2021 (S.r. Nagar (bhadohi))	KARIYA @ AJAY UPADHYAY AND ANOTHER VS STATE OF U.P. AND ANOTHER	SHASHI SHEKHAR MISHRA	G.A.
22	DF	CRLAD/759/2021 (Varanasi) Notice no:2021/5043	SHER BAHADUR SINGH AND 4 OTHERS VS STATE OF U.P.	BIRENDRA PRATAP SINGH	G.A.
Bail Appl. -1 / 2021 , Dated 09-11-2021 Applicant- Sher Bahadur Singh And 4 Others					
23	PO	CRLAD/763/2021 (Ghaziabad) Notice no:2021/5182	IRFAN VS STATE OF U.P.	SATYENDRA NARAYAN SINGH	G.A.
Bail Appl. -1 / 2021 , Dated 12-11-2021 Applicant- Irfan					
24		CRLAD/778/2021 (Kanpur Nagar) Notice no:2021/5235	UPENDRA UTTAM VS STATE OF U.P. AND ANOTHER	RAM CHANDRA UTTAM	G.A.
Bail Appl. -1 / 2021 , Dated 21-11-2021 Applicant- Upendra Uttam					
25		A378D/23/2021 (Jhansi) Notice no:2021/4961	RAMESH CHANDRA KUSHWAHA VS STATE OF U.P. AND ANOTHER	HITESH PACHORI	G.A.
26		JAPL/317/2021 (Gorakhpur)	PINTU @ ANIMESH VS STATE OF U.P.	FROM JAIL	A.G.A.
27		JAPLD/237/2021 (Basti)	RAKESH VS STATE OF U.P.	FROM JAIL	A.G.A.
28		JAPLD/238/2021 (Mainpuri)	KARUA VS STATE OF U.P.	FROM JAIL	A.G.A.
29		JAPLD/239/2021 (Hathras (mahamaya Nagar))	VIJAY VS STATE OF U.P.	FROM JAIL	A.G.A.

30	JAPLD/240/2021 (Mainpuri)	TINKU VS STATE OF U.P.	FROM JAIL	A.G.A.
31	C372D/92/2021 (Kanpur Dehat) Notice no:2021/4209	JAWAHAR LAL VS STATE OF U.P. AND 2 OTHERS	ANJU SEN VINAY KUMAR SINGH	G.A.

ADDITIONAL/UNLISTED LIST

For Order

ECOURT CASES.

301	WC E-File	TACR/143/2021 (Muzaffar Nagar)	BILAL AHMAD VS STATE OF U.P. AND ANOTHER	MOHD FAIZ	SHRAVANA KUMAR YADAV G.A.
For Order					
302	DF	CRLA/1548/1983 (Agra)	ANIL AND ANOTHER VS STATE OF U.P.	SEEMA PANDEY TEJPAL	A.G.A.
303	DF	CRLA/348/2019 (Banda)	SANJAY @ SARVENDRA VS STATE OF U.P.	QAMRUL HASAN RAM RAKSHA TIWARI DUR VIJAY SINGH	G.A.
304	DF	CRLA/1826/2020 (Jhansi)	RAJU AHIRWAR AND ANOTHER VS STATE OF U.P.	YOGESH KUMAR SRIVASTAVA NOOR MUHAMMAD HARISH CHANDRA MISHRA	G.A.
305	DF	CRLA/3587/2020 (Chitrakoot)	NARENDRA KHARE VS STATE OF U.P. AND ANOTHER	KARTIKEYA SARAN UJJAWAL SATSANGI	PANKAJ KUMAR G.A.
306	DF	CRLA/2520/2021 (Meerut)	AJAY VS STATE OF U.P.	RAGHUVANSH CHANDRA RAM JEE SAXENA	G.A.
	With	CRLA-1666-2021 Meerut	SMT. MUNNI AND 2 OTHERS VS STATE OF U.P.	RAM JEE SAXENA RAGHUVANSH CHANDRA	G.A.
307	DF	CRLA/4077/2021 (Ballia)	SUNIL CHAUHAN AND 2 OTHERS VS STATE OF U.P.	ASHOK KUMAR MAURYA	G.A.
308	PO	CRLA/441/1980 (Agra)	N.S.A. NAGAR MAHAPALIKA AGRA VS LAXMI NARAIN	SHYAM MANI SHUKLA B.N. UPADHYAY V.N. UPADHYAY N.C. UPADHYAY	KULDEEP SINGH CHAHAR A.G.A.
309	PO	CRLA/116/1983 (Rampur)	RAFFAN KHAN VS STATE	MOHD. IRFAN MAHABIR YADAV NAJAKAT ALI N.K.RASTOGI	A.G.A.
310	PO	CRLA/509/1983 (Bulandshahr)	MALKHAN AND OTHERS VS STATE	H.N. SHARMA	A.G.A.
311	PO	CRLA/716/1983 (Bijnor)	NIRMAL SINGH AND OTHERS VS STATE OF U.P.	VIRENDRA SINGH	GOVT. ADVOCATE
312	LAFP	CRLA/1425/1983 (Bulandshahr)	BIJENDRA VS STATE OF U.P.	S.P.S.RAGHAV	A.G.A.
313	PO	CRLA/1311/1985 (Bulandshahr)	SRIPAL AND ORS. VS STATE	BHUWAN CHANDRA MISHRA B.DAYAL	A.G.A.
314	PO	CRLA/280/1986 (Mirzapur)	BHOLA @ NARAIN AND OTHERS VS STATE OF U.P.	AARUSHI KHARE V.C. KATIYAR	A.G.A.
315	PO	CRLA/533/1990 (Aligarh)	KISHAN AND ANOTHER VS STATE	DEVENDRA DHAMA	A.G.A.

316	WC	CRLA/1297/1991 (Etah)	NEKSEY VS STATE	RAN VIJAY SINGH VINAY KUMAR SRIVASTAVA S.N. SINGH	A.G.A.
317	WC	CRLA/74/1992 (Kanpur Dehat)	HIRA LAL VS STATE	HASAN ABBAS SANGAM LAL KESHARWANI HAIDER ZAIDI	A.G.A.
	With	CRLA-57-1992 Kanpur Dehat	RAVI SHANKAR VS STATE	HASAN ABBAS SANGAM LAL KESHARWANI HAIDER ZAIDI	A.G.A.
318	PO	CRLA/123/1992 (Meerut)	RAJENDRA KUMAR VS STATE OF U.P.	VINOD SINHA	D.G.A.
319	PO	CRLA/323/1992 (Moradabad)	DALI VS STATE	SUBODH KUMAR	DGA
320	PO	CRLA/1723/1992 (Saharanpur)	OM PRAKASH GUPTA VS STATE	S.K. AGRAWAL	A.G.A.
321	PO	CRLA/1775/1992 (Muzaffar Nagar)	SHIV KUMAR VS STATE OF U.P.	A.N. MULLA	G.A.
322	PO	CRLA/1890/1992 (Fatehpur)	MUKUM VS STATE	SHYAM JI PATEL I.M. KHAN	A.G.A.
323	PO	CRLA/2010/1992 (Muzaffar Nagar)	TAUFEEQ VS STATE OF U.P.	A.A. ANSARI	A.G.A.
324	PO	CRLA/500/1993 (Saharanpur)	ROSHAN VS V.KUMAR	S.AGRAWAL	A.G.A.
325	PO	CRLA/510/1993 (Gorakhpur)	BABU RAM VS STATE OF U.P.	RAJIV KUMAR MISHRA RADHEY SHYAM PIYUSH MISHRA	
	With	CRLA-618-1993 Gorakhpur	BABOO RAM VS STATE	RAJIV KUMAR MISHRA RADHEY SHYAM O.P. GUPTA	A.G.A.
326	PO	CRLA/1306/1993 (Muzaffar Nagar)	RAJNISH VS STATE OF U.P.	RAVINDRA RAI	A.G.A.
327	PO	CRLA/1725/1993 (Fatehpur)	RAMESH CHANDRA GUPTA VS STATE	R.B. SAHAI	A.G.A.
328	PO	CRLA/2153/1993 (Muzaffar Nagar)	MAHABIR PD.SHARMA VS STATE OF U.P.	R.N.RAI	A.G.A.
329	PO	CRLA/646/1994 (Lalitpur)	MOHAN LAL VS STATE	VP SRIVASTAVA AMAR NATH MISHRA NEERAJ MISHRA PRADEEP CHANDRA	AGA
330	PO	CRLA/184/1995 (Banda)	VICHITRA VEER SINGH VS STATE OF U.P.	KAMESHWAR SINGH PANKAJ SRIVASTAVA	A.G.A.
331	PO	CRLA/1359/2011 (Jaunpur)	RADHEY SHAM AND OTHERS VS STATE OF U.P.	R.K. VAISH K.N. YADAV	GOVT. ADVOCATE
332	PO	CRLA/241/2012 (Mainpuri)	RAM BAHADUR AND OTHERS VS STATE OF U.P.	ANURAG DUBEY SUSHIL DUBEY	GOVT. ADVOCATE
333	LAFP	CRLA/7550/2019 (Chandauli)	DHANANJAY SINGH @ VEER BAHADUR SINGH VS STATE OF U.P.	PRADIP KUMAR SINGH KAMAL KRISHNA (SENIOR ADVOCATE) RAMESH KUMAR MISHRA VIVEK KUMAR SINGH	MAYANK SRIVASTAVA G.A.
334	PO	CRLA/309/2021 (Aligarh)	SURENDRA SINGH @ SHALU VS STATE OF U.P.	RAVI PRAKASH SINGH	G.A.

335	PO	CRLA/421/2021 (Mirzapur)	MANISH GUPTA AND ANOTHER VS STATE OF U.P.	SUBHASH CHAND BABU LAL RAM	G.A.
336	PO	CRLA/516/2021 (Muzaffar Nagar)	MOHIT VS STATE OF U.P.	JAGDISH PRASAD MISHRA	G.A.
337	PO	CRLA/793/2021 (Gorakhpur)	RADHEY SHYAM SINGH VS STATE OF U.P.	ANOOP TRIVEDI (SENIOR ADV.) ABHINAV GAUR ANKIT SHUKLA MOHD. RASHID SIDDIQUI	G.A.
338	WC	CRLA/1366/2021 (Gautam Buddh Nagar)	MEHTAB VS STATE OF U.P.	SYED ALI IMAM	NIPUN SINGH G.A.
	With	CRLA-434-2021 Gautam Buddh Nagar	RIYAZUL HASAN AND 3 OTHERS VS STATE OF U.P.	SYED ALI IMAM	DHEERAJ SINGH (BOHRA) G.A.
339	PO	CRLA/1483/2021 (Agra)	RAM KISHAN AND 2 OTHERS VS STATE OF U.P.	SURENDRA KUMAR TRIPATHI KULDEEP SINGH CHAHAR	G.A.
340	WC	CRLA/1878/2021 (Pilibhit)	CHAMELI DEVI VS STATE OF UP AND 2 OTHERS	ANIL KUMAR DUBEY	G.A.
341	WC	CRLA/2949/2021 (Ghaziabad)	ANIL VS STATE OF U.P.	SANJAY TIWARI R.K.PARAMHANS SINGH	G.A.
342	WC	CRLA/3355/2021 (Bareilly)	BABURAM AND ANOTHER VS STATE OF U.P.	MAHENDRA SINGH	G.A.
343	WC	CRLA/3552/2021 (Ghazipur)	LALLAN YADAV AND 3 OTHERS VS STATE OF U.P.	SR. ADVOCATE PRADEEP KUMAR RAI	G.A.
344	WC	CRLA/3609/2021 (Bulandshahr)	TEJPAL AND ANOTHER VS STATE OF U.P.	SANJAY SRIVASTAVA	MAHESH SHARMA G.A.
345	WC	CRLA/3744/2021 (Bulandshahr)	KALUA VS STATE OF U.P.	LAL VIJAI SINGH	G.A.
346	WC	CRLA/3778/2021 (Moradabad)	SURESH VS STATE OF U.P.	VIKAS SINGH	G.A.
347	WC	CRLA/4522/2021 (Maharajganj)	RAJNEESH SINGH VS STATE OF U.P.	ANAND PRAKASH YADAV KRISHNA NAND YADAV	G.A.
348	WC	CRLA/4708/2021 (Lalitpur)	HARIHAR PRATAP SINGH AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	JAYSINGH YADAV	G.A.
349	PO	A378/136/2017 (Bijnor)	VIJAY KUMAR VERMA VS STATE OF U.P. AND ANOTHER	VINOD TRIPATHI	GOVT. ADVOCATE
350	PO	A378/144/2017 (Sant Kabir Nagar)	CHANDRAWATI DEVI VS STATE OF U.P. AND OTHERS	INDRABHAN SINGH	ANIL KUMAR SINGH GOVT. ADVOCATE
351	PO	A378/23/2018 (Ghaziabad)	SURESH CHAND SAINI VS STATE OF U.P. AND 2 OTHERS	MANDVI TRIPATHI SANTOSH TRIPATHI	VIDYA PRAKASH SINGH G.A.
352	PO	A378/55/2019 (Kanpur Nagar)	BHAGWATI PANDEY VS STATE OF U.P. AND ANOTHER	SHASHANK TRIPATHI	MUKESH KUMAR G.A.
353	PO	A378/69/2019 (Kanpur Nagar)	SMT. NAND KUMARI VS STATE OF U.P. AND ANR.	PRAVEEN KUMAR TRIPATHI LAL CHANDRA MISHRA	G.A.
354	PO	A378/122/2019 (Bulandshahr)	SMT. RAMWATI VS STATE OF U.P. AND 4 OTHERS	SHYAM BABU VAISH	G.A.

355	PO	A378/18/2021 (Kanpur Nagar)	NAZIA FIROZ VS S.M.KASHIF	SHIKHER TRIVEDI UJJAWAL SATSANGI	ZAIN ABBAS
356	NCL	TACR/221/2021 (Agra)	MEHDI HASAN VS STATE OF U.P. AND 2 OTHERS	MEHDI ABBAS	G.A.
357	PO	A378D/33/2017 (Bulandshahr)	RANVEER SINGH VS STATE OF U.P. AND ANOTHER	VIVEK SINGH RAJEEV KUMAR UMA NATH PANDEY	A.C.SRIVASTAVA G.A.
358	PO	A378D/36/2017 (Aligarh)	RADHAY MOHAN SHARMA VS STATE OF U.P. AND ANOTHER	GIRIJA SHANKAR SRIVASTAVA SHARAD KUMAR NEERAD SRIVASTAVA	G.A.
359	PO	A378D/40/2017 (Deoria)	SUBHASH PRASAD VS STATE OF U.P. AND 6 OTHERS	DEEP CHAND SINGH	AALOK KUMAR SRIVASTAVA G.A.
360	PO	A378D/5/2021 (Saharanpur)	MOHAMMAD ISARAR VS STATE OF UP AND ANOTHER	ASHOK KUMAR SINGH BAIS	G.A.
361	WC	JAPL/347/2018 (Firozabad)	SUNIL KUMAR VS STATE OF U.P.	SUNIL KUMAR SINGH AJAY VIKRAM YADAV	A.G.A.
362	LAFP	JAPL/162/2021 (Kaushambi)	DAROGA YADAV @ BALRAM YADAV VS STATE OF U.P.	JAIL APPEAL	A.G.A.
363	PO	JAPLD/296/2014 (Siddharth Nagar)	RAM KISHORE @ BEKARU VS STATE OF U.P.	FROM JAIL	G.A.
364	PO	JAPLD/297/2014 (Siddharth Nagar)	ARJUN VS STATE OF U.P.	FROM JAIL	G.A.
For Admission					
365	DF	CRLA/2779/2021 (Kanpur Nagar)	GAURENDRA NARAIN TRIPATHI VS STATE OF UP AND ANOTHER	RAJESH YADAV RUCHI MISHRA	SHASHANK DWIVEDI G.A.
366	WC	CRLA/2958/2021 (Ghazipur)	SMT. KIRAN VS STATE OF U.P. AND 6 OTHERS	ANSHUL TIWARI SR. ADVOCATE LAV SRIVASTAVA	RAJRSHI GUPTA ARVIND SINGH SENGAR CHANDRA SHEKHAR PANDEY SHRI PRAKASH DWIVEDI G.A.
367	WC	CRLA/3228/2021 (Jhansi)	RAVIKANT YADAV AND 3 OTHERS VS STATE OF UP AND ANOTEHR	GHAN SHYAM YADAV	G.A.

CASES IN WHICH RECORDS HAVE BEEN SUMMONED.

368	PO	A378/34/2017 (Kanpur Nagar)	VED PRAKASH SONTOLIA VS STATE OF U.P. AND ANOTHER	KAVERI JAISWAL DEEPAK KUMAR JAISWAL	AMIT SAXENA G.A.
369	PO	A378/39/2021 (Bareilly)	BALRAJ SHARMA VS STATE OF UP AND ANOTHER	SATISH CHANDRA DUBEY	DR. ARUN SRIVASTAV G.A.
370	PO	A378/53/2021 (Ghazipur)	RAM JANAM YADAV VS STATE OF U.P. AND 5 OTHERS	SANJAY KUMAR YADAV	NIRVIKALP PANDEY ASHOK KUMAR NIGAM G.A.
371	DF	CRLAD/24/2021 (Bulandshahr)	RAJEEV KUMAR VS STATE OF U.P.	PRIYAVRAT TRIPATHI VIRENDRA SINGH CHAUHAN	G.A.
372	DF	CRLAD/395/2021 (Allahabad)	SURAJ VS STATE OF UP AND ANOTHER	MANI SHANKER PANDEY	G.A.

373	DF	GOVA/118/2006 (Ghazipur)	STATE OF U.P. VS SMT. CHANDRA PRABHA SRIVASTAVA AND OTHERS	G.A.	
374	WC	JAPL/195/2021 (Auraiya)	MALKHAN @ KHILAWAN VS STATE OF U.P.	FROM JAIL	A.G.A.
375	LAFP	C372/175/2021 (Ghazipur)	ASHISH TIWARI AND 2 OTHERS VS STATE OF U.P. AND 7 OTHERS	RADHE SHYAM GUPTA	G.A.
376	PO	C372D/135/2020 (Baghpat)	SANSAR PAL VS STATE OF U.P. AND 5 OTHERS	SYED MOHAMMAD ABBAS ABDY	VIVEK KUMAR SINGH MAYANK YADAV G.A.
	With	GOVAD-118-2020 Baghpat	STATE OF UP VS ROHTASH AND 4 OTHERS	G.A.	MAYANK YADAV VIVEK KUMAR SINGH
For Hearing					
377	DF	CRLA/2666/2006 (Ghazipur)	DEENA RAJBHAR AND OTHERS VS STATE OF U.P.	MITHILESH KUMAR GUPTA	PRADEEP KUMAR RAI GOVT. ADVOCATE
378	WC	CRLA/3608/2021 (Mahoba)	MAN SINGH VS STATE OF U.P. AND ANOTHER	SANJAY SINGH SENGAR	VIRENDRA SINGH PARMAR G.A.
379	WC	CRLA/3731/2021 (Saharanpur)	AASHU @ AASH MOHAMMAD AND 3 OTHERS VS STATE OF U.P.	SAYEED SAIF ULLAH SUFIA SABA	G.A.
For Final Hearing					
380	DF	CRLA/364/2001 (Varanasi)	ZANUL ABDEEM VS STATE OF U.P.	ASHFAQ AHMED ANSARI C.K.PAREKH(SENIOR ADV.)	G.A.
381	PO	CRLA/152/1987 (Bulandshahr)	STATE OF U.P. VS LAL KHAN	A.G.A.	KUNWAR RAM CHANDRA SINGH
382	PO	CRLA/941/1993 (Ballia)	MANJIT SINGH AND ANOTHER VS STATE OF U.P.	ACHYUT JEE V.C. TEWARI	A.G.A.
383	WC	CRLA/6478/2011 (Ghaziabad)	CHANDRA PAL SINGH VS STATE OF U.P. AND ANOTHER	VIJIT SAXENA KULDEEP SAXENA MOHD IMRAN KHAN VIRENDRA SINGH	PRANAY KRISHNA GOVT. ADVOCATE
384	WC	CRLA/2411/2016 (Maharajganj)	SMT. SABRA KHATOON VS STATE OF U.P.	SUDHANSHU PANDEY PRADEEP KUMAR-VI AJAY KUMAR PANDEY SR. ADVOCATE SHESHADRI TRIVEDI	G.A.
385	LAFP	CRLA/6995/2018 (Agra)	RAJ KUMAR VS STATE OF U.P.	VIVEKA NAND RAI	G.A.
	With	CRLA-6903-2018 Agra	RAJENDRA SINGH AND ANR. VS STATE OF U.P.	VIVEKA NAND RAI	G.A.
386	WC	CRLA/1470/2019 (Budaun)	LAXMAN VS STATE OF U.P.	RAVI SHANKAR TRIPATHI BHARAT SINGH	G.A.
387	WC	CRLA/1507/2019 (Kaushambi)	DHUNNI LAL VS STATE OF U.P.	MOOL CHANDRA BHAJU RAM PPRASAD SHARMA	G.A.
388	WC	CRLA/1532/2019 (Aligarh)	RAMVEER SINGH AND ANOTHER VS STATE OF U.P.	SHARAD KUMAR SRIVASTAVA RAM BABU SHARMA ARDHENDU SHEKHAR SHARMA DHARMENDRA KUMAR CHAUBEY	G.A.

389	WC	CRLA/2105/2019 (Shahjahanpur)	SANJEEV KUMAR @ SANJOO VS STATE OF U.P.	SURYA BHAN SINGH JITENDRA KUMAR YADAV	G.A.
390	WC	CRLA/3619/2019 (Aligarh)	GAJENDRA SINGH VS STATE OF U.P.	S.P.S. CHAUHAN PANKAJ KUMAR MISHRA	G.A.
391	WC	CRLA/3975/2019 (Budaun)	RAJ KUMAR SHARMA VS STATE OF U.P.	RAM BABU SHARMA ARDHENDU SHEKHAR SHARMA SANJIVE KUMAR GUPTA A.K. SINGH SOLANKI PASHALI SLOLANKI SAURABH YADAV RAVINDRA SHARMA	G.A.
392	WC	CRLA/4885/2019 (Basti)	SANOJ RAJBHER VS STATE OF U.P.	RAVINDRA PRAKASH SRIVASTAVA	G.A.
393	WC	CRLA/6619/2019 (Rampur)	HARPAL VS STATE OF U.P.	SUSHIL KUMAR	G.A.
394	WC	CRLA/6621/2019 (Shahjahanpur)	MUKESH KUMAR VS STATE OF U.P.	RAMA SHANKER MISHRA PRATAP NARAIN GANGWAR	G.A.
395	WC	CRLA/6838/2019 (Varanasi)	KALLU RAJBHAR VS STATE OF U.P. AND 2 OTHERS	GHANSHYAM MISHRA SANTOSH DWIVEDI RAMESH KUMAR SHUKLA SANTOSH DWIVEDI	G.A.
	With	CRLA-4696-2021 Varanasi	JHUNNA RAJBHAR VS STATE OF U.P.	SANTOSH DWIVEDI	G.A.
396	WC	CRLA/7006/2019 (Mainpuri)	YUNIS AND ANR. VS STATE OF U.P.	S.M. NAZIR ABBAS ABEDI	G.A.
397	WC	CRLA/7181/2019 (Etawah)	RUSTAM SINGH AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	R. S. KUSHWAHA SYED KHURSHEED ANWAR ALVI RAGHURAJ SINGH	SHIV RAJ SINGH G.A.
398	WC	CRLA/384/2021 (Aligarh)	SMT. RAMWATI AND 2 OTHERS VS STATE OF U.P.	DHANANJAY PRATAP SINGH	G.A.
399	WC	CRLA/3379/2021 (Budaun)	VAKRAPAL @ DRAGPAL VS STATE OF U.P.	PANKAJ SATSANGI	G.A.
	With	CRLA-4330-2018 Budaun	KAMRUDDIN VS STATE OF U.P.	PANKAJ SATSANGI	G.A.
	With	CRLA-4340-2018 Budaun	VEERPAL AND 2 OTHERS VS STATE OF U.P.	PANKAJ SATSANGI	G.A.
400	LAFP	CRLA/4426/2021 (Budaun)	NAROTTAM @ SUWALAL VS STATE OF U.P.	UMESH CHANDRA TIWARI	G.A.
401	DF	TACR/160/2020 (Jaunpur)	SONU ALIAS SHANU ALIAS SHAKIR VS STATE OF U.P. AND ANOTHER	ISTIYAQ ALI ALI HASAN	G.A.
	With	TACR-161-2020 Jaunpur	SONU ALIAS SHANU ALIAS SHAKIR VS STATE OF U.P. AND ANOTHER	ISTIYAQ ALI ALI HASAN	VIVEK KUMAR SINGH G.A.
	With	TACR-162-2020 Jaunpur	SONU ALIAS SHANU ALIAS SHAKIR VS STATE OF U.P. AND ANOTHER	ISTIYAQ ALI ALI HASAN	G.A.

	With TACR-164-2020 Jaunpur	SONU ALIAS SHANU ALIAS SHAKIR VS STATE OF U.P. AND ANOTHER	ISTIYAQ ALI ALI HASAN	ANJALI SINGH G.A.
402	LAFP JAPL/17/2019 (Kanpur Nagar)	SANJAY @ BABLU VS STATE OF U.P.	ASHOK KUMAR RAKESH KUMAR PANDEY MOHD. ASIF FROM JAIL	A.G.A.
For Final Disposal				
403	LAFP CRLA/4145/2021 (Mainpuri)	GORELAL AND ANOTHER VS STATE OF U.P.	NISHITH TRIPATHI SARVESH KUMAR DUBEY	G.A.

SAMPLE

AT 10:00 AM
(Court No.88)
HON'BLE JUSTICE ANIL KUMAR OJHA

e-Court

FRESH LIST

Fresh

ECOURT CASES.

1	LAFP E-File	BAIL/23688/2021 (Bijnor) Notice no:2021/20557	WASIM @ GALKATA VS STATE OF U.P.	DEEPAK KUMAR	G.A.
2	DF E-File	BAIL/40373/2021 (Allahabad) Notice no:2021/37806 Notice no:NULL	IKLAKH VS STATE OF U.P.	VIJAYENDRA KUMAR	G.A.
3	PO E-File	BAIL/41375/2021 (Ghaziabad) Notice no:2021/39323 Notice no:NULL	NAUSHAD VS STATE OF U.P.	KUMAR DHANANJAY	G.A.
4	LAFP E-File	BAIL/43612/2021 (Maharajganj) Notice no:2021/39967	RAMESH KUMAR GUPTA VS STATE OF U.P.	PARMESHWAR YADAV	G.A.
5	DF E-File	BAIL/48896/2021 (Shahjahanpur) Notice no:2021/45533	AWDESH VS STATE OF U.P THRU SECRETARY HOME GOVT. UP. LKNW.	AKANSHA SHUKLA ABHAY KRISHN	G.A.
6	PO E-File	BAIL/48928/2021 (Agra) Notice no:2021/45682	BANTI KUMAR VS STATE OF U.P THRU SECRETARY HOME GOVT. UP. LKNW.	MANISH YADAV	G.A.
7	PO E-File	BAIL/49117/2021 (Saharanpur) Notice no:2021/39644	ARMAN @ SAGAR VS STATE OF U.P.	SANTOSH KUMAR UPADHYAY VINOD KUMAR UPADHYAY	G.A.
8	E-File	BAIL/49704/2021 (Ghaziabad) Notice no:2021/46437	SOYEB VS STATE OF U.P.THROUGH ITS SECRETARY HOME GOV. OF U.P. LUCKNOW	JAWAHIR YADAV	G.A.
9	E-File	BAIL/49706/2021 (Gautam Buddh Nagar) Notice no:2021/46655	KARAM ALLAHI VS STATE OF U.P. AND ANOTHER	AUSHIM LUTHRA ANURAG VAJPEYI	G.A.
10	E-File	BAIL/49708/2021 (Mathura) Notice no:2021/47048	SHAMEEN VS STATE OF U.P THRU SECRETARY HOME GOVT. UP. LKNW.	AMIT SINGH	G.A.
11	E-File	BAIL/49711/2021 (Chandauli) Notice no:2021/46165	SUDDU KHAN @ ABU SAEED VS STATE OF UP THROUGHT PRINCIPAL SECRETARY HOME GOV. OF UP LUC	SUDARSHAN SINGH	G.A.
12	E-File	BAIL/49729/2021 (Jhansi) Notice no:2021/46560	MANOJ SHIVHARE VS STATE OF U.P. THROUGH ITS PRINCIPAL SECRETARY HOME	ANAND KUMAR MISHRA RAJIV KUMAR MISHRA	G.A.
13	E-File	BAIL/49837/2021 (Agra) Notice no:2021/46705	ARISH @ HARISH VS STATE OF THROUGH PRINCIPAL SCRETARY U.P	SUNIL KUMAR GAUR	G.A.

14	E-File	BAIL/49859/2021 (Bareilly) Notice no:2021/46271	NADIR VS STATE OF U.P. THROUGH SECRETARY HOME AT LUCKNOW	ALI HASAN ISTIYAQ ALI	G.A.
15	E-File	BAIL/49861/2021 (Bareilly) Notice no:2021/46122	NADIR VS STATE OF U.P. THROUGH SECRETARY HOME AT LUCKNOW	ALI HASAN ISTIYAQ ALI	G.A.
16	E-File	BAIL/49927/2021 (Jaunpur) Notice no:2021/46747	PARAMHANSH GIRI @ MAKHODAR GIRI VS STATE OF U.P. THROUGH SECRETARY HOME AT LUCKNOW	ALI HASAN ISTIYAQ ALI	G.A.
17	E-File	BAIL/49945/2021 (Etah) Notice no:2021/46819	KARU @ PURANMAL VS STATE OF U.P THRU SECRETARY HOME GOVT. UP. LKNW.	NIKLANK KUMAR JAIN	G.A.
18	E-File	BAIL/49963/2021 (Bijnor) Notice no:2021/46829	HASAN @ BANDA HASAN VS STATE OF U.P THRU SECRETARY HOME GOVT. UP. LKNW.	DHIRENDRA KUMAR SRIVASTAVA RAJIV SISODIA	G.A.
19	E-File	BAIL/49970/2021 (Kasganj (kanshiram Nagar)) Notice no:2021/46950	AARENDRA SINGH VS STATE OF U.P.	MOHIT GAUTAM	G.A.
Fresh					
20	DF,T OP- 10	BAIL/34830/2021 (Jaunpur) Notice no:2021/33485	REHAN VS STATE OF U.P.	IMRAN MABOOD KHAN PRADEEP KUMAR	VIJAY KUMAR PANDEY G.A.
21	DF	BAIL/5032/2021 (Chandauli) Notice no: 2021/50986 (BAIL-4398-2021) Chandauli Decided on 12/03/2021	RAVISH VS STATE OF U.P. CHANDRAMA VS STATE OF U.P.	RUPESH KUMAR SINGH RAJESH KUMAR TIWARI PRAVEEN KUMAR SINGH	G.A.
22	DF	BAIL/16770/2021 (Deoria) Notice no:2021/13802	TAAR BABU YADAV VS STATE OF U.P.	NARENDRA NATH TRIPATHI	G.A.
23	PO	BAIL/16946/2021 (Aligarh) Notice no:2021/12509	RAHUL KUMAR VS STATE OF U.P.	SANJEEV KUMAR MISHRA PUNEET SRIVASTAVA	G.A.
24	DF	BAIL/25963/2021 (Moradabad) Notice no:2021/23203	MOHD. SAFEE VS STATE OF U.P. AND ANOTHER	SHIV PRAKASH SURYA MANI PANDEY ROHIT KUMAR PANDEY	G.A.
25	DF	BAIL/27644/2021 (Saharanpur) Notice no:2021/24799	PARVEJ RAO @ NOOR AALAM VS STATE OF U.P.	PAWAN SINGH PUNDIR PRASHANT SHARMA	G.A.
26	PO	BAIL/28658/2021 (Banda) Notice no:2021/25751	PREMLAL @ RAJVERMA VS STATE OF U.P.	RAJEEV KUMAR SINGH PARMAR	G.A.
27	DF	BAIL/28734/2021 (Shamli (prabudh Nagar)) Notice no:2021/27002	NAFEES VS STATE OF U.P.	RAJEEV KUMAR PAL	G.A.
28	PO	BAIL/28982/2021 (Ghaziabad) Notice no:2021/27323	SUNDAR BHATI VS STATE OF U.P.	AMRENDRA NATH SINGH (SENIOR ADV.) MANOJ GOSWAMI NAGENDRA PRATAP SINGH	G.A.

29	DF	BAIL/29497/2021 (Kasganj (kanshiram Nagar)) Notice no:2021/27076	BABLOO VS STATE OF U.P.	SUSHIL KUMAR	G.A.
30	PO	BAIL/31984/2021 (Saharanpur) Notice no:2021/28444	SHARIK @ KHACHCHAR VS STATE OF U.P.	ARVIND KUMAR	G.A.
31	DF	BAIL/32642/2021 (Lucknow)	JAI SINGH VS UNION OF INDIA	SALMAN AHMAD NASEEM AHMAD	ASHISH PANDEY
32	PO	BAIL/33874/2021 (Etah) Notice no:2021/30484	SHIVAM CHAUHAN VS STATE OF U.P.	PRATIBHA SINGH SHASHI KUMAR MISHRA ASHOK KUMAR SINGH	INDRA KUMAR SINGH G.A.
33	PO	BAIL/33906/2021 (Firozabad) Notice no:2021/31184	GULFAM VS STATE OF U.P.	SATENDRA SINGH	G.A.
34	DF	BAIL/34045/2021 (Allahabad) Notice no:2021/29852	CHANDRABHAN PANDEY @ TAR BABU PANDEY VS STATE OF U.P.	MANJULESH KUMAR SHUKLA YOGESH DUTTA MISHRA	G.A.
35	PO	BAIL/34412/2021 (Kanpur Nagar) Notice no:2021/32145	RAJ KUMAR GUPTA VS STATE OF U.P.	GYAN PRAKASH MISHRA	G.A.
36	PO	BAIL/34677/2021 (Kanpur Dehat) Notice no:2021/33130	VINOD KUMAR VS STATE OF U.P.	DEEPAK KUMAR VERMA SIYA RAM VERMA	G.A.
37	PO	BAIL/34953/2021 (Varanasi) Notice no:2021/31986	RAJ BAHADUR SINGH VS STATE OF U.P.	PANKAJ BHARTI SAMEER JAIN	ALOK RANJAN TRIPATHI SANGAM LAL KESHARWANI HEMANT KUMAR PRADEEP KUMAR KESHRI G.A.
38	DF	BAIL/35143/2021 (Maharajganj) Notice no:2021/32963	HARIDWAR CHAUDHARY VS STATE OF U.P.	VINEET KUMAR SINGH	G.A.
39	PO	BAIL/35630/2021 (Agra) Notice no:2021/33641	IRFAN AND ANOTHER VS STATE OF U.P.	DHANANJAY KUMAR THAKUR MOHD. AYUB	G.A.
40	PO	BAIL/36104/2021 (Jaunpur) Notice no:2021/32161	PRADEEP CHAUHAN VS STATE OF U.P.	SANJAY VIKRAM SINGH	G.A.
41	PO	BAIL/36670/2021 (Sonbhadra) Notice no:2021/34219	JEEVAN VS STATE OF U.P.	RAKESH CHANDRA	G.A.
42	PO	BAIL/36678/2021 (Rampur) Notice no:2021/31762	SADDIK VS STATE OF U.P.	KRISHNA MOHAN TRIPATHI SUNIL KUMAR	G.A.
43	PO	BAIL/36712/2021 (Hathras (mahamaya Nagar)) Notice no:2021/33835	YOGESH @ YATENDRA KAUSHIK VS STATE OF U.P.	SHESHADRI TRIVEDI ARCHNA SINGH JADAUN	PRAMOD KUMAR DWIVEDI G.A.
44	PO	BAIL/36748/2021 (Farrukhabad) Notice no:2021/32553	IQRAR VS STATE OF U.P. AND ANOTHER	DEEPAK SHUKLA	G.A.
45	DF	BAIL/36767/2021 (Gautam Buddh Nagar) Notice no:2021/34585	GULFAM @ KATORA VS STATE OF U.P.	RAMESH KUMAR PANDEY	G.A.
46	PO	BAIL/36902/2021 (Gautam Buddh Nagar) Notice no:2021/31331	EMMANUEL NNAEMEKA VS STATE OF U.P.	ANIL KUMAR DUBEY CHANDRA BHAN DUBEY	G.A.
47	PO	BAIL/36904/2021 (Saharanpur) Notice no:2021/34520	ANIL SEHGAL VS STATE OF U.P.	YOGESH KUMAR VAISH	G.A.
48	PO	BAIL/36934/2021 (Azamgarh) Notice no:2021/34959	RAVI YADAV @ RAVIKANT YADAV VS STATE OF U.P.	OM PRAKASH SINGH	G.A.

49	PO	BAIL/36964/2021 (Saharanpur) Notice no:2021/35282	NATHI RAM VS STATE OF U.P.	VINEET SINGH PARMAR	VAGEESH PANDEY G.A.
50	PO	BAIL/37490/2021 (Ghaziabad) Notice no:2021/33175	RAJU SHARMA VS STATE OF U.P.	JAWAHIR YADAV	G.A.
51	PO	BAIL/37492/2021 (Allahabad) Notice no:2021/34759	ARVIND KUMAR YADAV VS STATE OF U.P.	PRAVIN KUMAR MISHRA	G.A.
52	PO	BAIL/37526/2021 (Shamli (prabudh Nagar)) Notice no:2021/35172 2021/35172	BHAWAR SINGH VS STATE OF U.P.	PAVAN KUMAR MISHRA	G.A.
53	PO	BAIL/37566/2021 (Mathura) Notice no:2021/35653	YAHAYA VS STATE OF U.P.	BRIJESH KUMAR YADAV ANKIT KUMAR SAHU	G.A.
54	PO	BAIL/37594/2021 (Gautam Buddh Nagar) Notice no:2021/35067	ARJUN VS STATE OF U.P.	SURENDRA KUMAR CHAUBEY KAMLESH KUMAR TIWARI	G.A.
55	PO	BAIL/38383/2021 (Varanasi) Notice no:2021/36538	SUJEET SINGH VS STATE OF U.P.	SHESHADRI TRIVEDI SR. ADVOCATE AJAY KUMAR PANDEY	G.A.
56	PO	BAIL/38692/2021 (Bulandshahr) Notice no:2021/35854	SHAHRUKH VS STATE OF U.P.	AMIR KHAN	G.A.
57	PO	BAIL/38812/2021 (Firozabad) Notice no:2021/36562	DINESH VS STATE OF U.P.	BHISHM PAL SINGH	G.A.
58	PO	BAIL/38816/2021 (Moradabad) Notice no:2021/34170	PAWAN SAINI VS STATE OF U.P.	ARUN KUMAR PANDEY	G.A.
59	PO	BAIL/38820/2021 (Kanpur Nagar) Notice no:2021/36489	VISHAL SINGH SENGAR VS STATE OF U.P.	BED KANT MISHRA	G.A.
60	PO	BAIL/38824/2021 (Chitrakoot) Notice no:2021/36924 2021/36924	MOHD. HAFEEZ VS STATE OF U.P.	RANJEET SINGH	G.A.
61	PO	BAIL/39043/2021 (Ghaziabad) Notice no:2021/36703	RASHID VS STATE OF U.P.	SYED ALI IMAM	G.A.
62	PO	BAIL/39066/2021 (Sambhal (bheem Nagar)) Notice no:2021/36767	VEER SINGH VS STATE OF U.P.	SUSHIL KUMAR	G.A.
63	PO	BAIL/39078/2021 (Hapur (panchsheel Nagar)) Notice no:2021/36957 2021/36957	SUNIL CHAUHAN VS STATE OF U.P.	ANURAG KUMAR PANDEY	VIJAY SINHA SAMARTH SINHA G.A.
64	PO	BAIL/39096/2021 (Gautam Buddh Nagar) Notice no:2021/33735	SAJID VS STATE OF U.P.	MAHENDRA PRATAP	G.A.
65	PO	BAIL/39098/2021 (Moradabad) Notice no:2021/36362	VED PRAKESH VS STATE OF U.P.	RAM KUMAR DUBEY	G.A.
66	PO	BAIL/39106/2021 (Maharajganj) Notice no:2021/36860	SHIV RAM GUPTA VS STATE OF U.P.	R S DUBEY GAURAV SHARAN SRIVASTAVA	G.A.
67	PO	BAIL/39118/2021 (Etah) Notice no:2021/35661	SIRAJUDDIN VS STATE OF U.P.	SURESH CHANDRA	G.A.

68	PO	BAIL/39137/2021 (Allahabad) Notice no:2021/36504	AJIT KUMAR VS STATE OF U.P.	YADVESH YADAV	G.A.
69	PO	BAIL/39140/2021 (Hamirpur) Notice no:2021/37161	TRIBHUVAN NAMDEV VS STATE OF U.P.	RAJA RAM KUSHWAHA	G.A.
70	PO	BAIL/39179/2021 (Aligarh) Notice no:2021/31748	PUSHPENDRA VS STATE OF U.P.	SANTOSH KUMAR SINGH	G.A.
71	PO	BAIL/39193/2021 (Bulandshahr) Notice no:2021/35472	NAHAR SINGH VS STATE OF U.P.	PANKAJ KUMAR TYAGI	SHARDA PRASAD MISHRA G.A.
72	PO	BAIL/39194/2021 (Muzaffar Nagar) Notice no:2021/36374	ADITYA AND 4 OTHERS VS STATE OF U.P.	SATYA PRAKASH RAI SANDEEP KUMAR SINGH	G.A.
73	PO	BAIL/39234/2021 (Fatehpur) Notice no:2021/33689	AJIT KUMAR VISHWAKARMA VS STATE OF U.P.	RAM CHANDRA YADAV SANATAN KUMAR	G.A.
74	DF	BAIL/40743/2021 (Sambhal (bheem Nagar)) Notice no:2021/38183 2021/38183	RAHUL VS STATE OF U.P.	SANTOSH KUMAR GUPTA	G.A.
75	PO	BAIL/41736/2021 (Gorakhpur) Notice no:2021/38454	PUSHPRAJ SINGH VS STATE OF U.P.	HARISH PRATAP SINGH MAHENDRA BAHADUR SINGH	G.A.
76	PO	BAIL/41791/2021 (Allahabad) Notice no:2021/39088	RANJEET KAUSHAL @ NANCHU VS STATE OF U.P.	RAM SHIROMANI SHUKLA AMLENDU MAYA SHUKLA ANUBHAV SHUKLA	G.A.
77	DF	BAIL/41939/2021 (Gautam Buddh Nagar) Notice no:2021/36554	SACHIN VS STATE OF U.P.	PRAVIN KUMAR MISHRA	G.A.
78	DF	BAIL/42010/2021 (Mainpuri) Notice no:2021/39899	SONU SHARMA VS STATE OF U.P.	RAM BADAN MAURYA	G.A.
79	PO	BAIL/42301/2021 (Ghaziabad) Notice no:2021/31352	NEELU @ RAVI @ BEERU VS STATE OF U.P.	JAWAHIR YADAV	G.A.
80	PO	BAIL/42303/2021 (Shahjahanpur) Notice no:2021/37889	BHUPENDRA SINGH VS STATE OF U.P.	RAJA ULLAH KHAN	G.A.
81	PO	BAIL/42306/2021 (Baghpat) Notice no:2021/32651	HARUN @ BHURA @ BILLI VS STATE OF U.P.	RAM RAJ PANDEY	BIRENDRA SINGH KHOKHER G.A.
82	PO	BAIL/42310/2021 (Maharajganj) Notice no:2021/36859	SHIV RAM GUPTA VS STATE OF U.P.	R S DUBEY GAURAV SHARAN SRIVASTAVA	G.A.
83	PO	BAIL/42313/2021 (Kanpur Dehat) Notice no:2021/39618	VAMIK ALI VS STATE OF U.P.	SATYAM NARAYAN	G.A.
84	PO	BAIL/42323/2021 (Varanasi) Notice no:2021/33883	DURGANSHU@ DURGA@ GUDIA VS STATE OF U.P.	RAMESH CHANDRA DWIVEDI	PRAVEEN KUMAR SINGH ANURAG VAJPEYI G.A.
85	PO	BAIL/42328/2021 (Bijnor) Notice no:2021/38478	AKSHAY KUMAR @ MONU VS STATE OF U.P.	BHUVNESH KUMAR SINGH	G.A.
86	PO	BAIL/42331/2021 (Ghazipur) Notice no:2021/39596	DHANANJAYA BIND VS STATE OF U.P.	MITHILESH KUMAR GUPTA	G.A.
87	PO	BAIL/42335/2021 (Mathura) Notice no:2021/38554	CHANDRABHAN VS STATE OF U.P.	GARUN PAL SINGH	G.A.
88	PO	BAIL/42347/2021 (Agra) Notice no:2021/39193	SUNIL KUMAR AND 2 OTHERS VS STATE OF U.P.	PREM CHANDRA DWIVEDI	G.A.

89	PO	BAIL/42362/2021 (Saharanpur) Notice no:2021/38790 2021/38790	SACHIN CHAUDHARY VS STATE OF U.P.	ANAND PRAKASH PANDEY ACHYUTA NAND PANDEY	G.A.
90	PO	BAIL/42369/2021 (Moradabad) Notice no:2021/36571	WASEEM VS STATE OF U.P.	RUPENDRA KUMAR MISHRA	G.A.
91	PO	BAIL/42376/2021 (Gorakhpur) Notice no:2021/40157	SHAHID ALI VS STATE OF U.P.	ANAND KUMAR MISHRA RAJIV KUMAR MISHRA	G.A.
92	PO	BAIL/42378/2021 (Fatehpur) Notice no:2021/39396	PANKAJ JATAV VS STATE OF U.P.	ROHIT NANDAN SINGH	G.A.
93	PO	BAIL/42380/2021 (Basti) Notice no:2021/39958	SUKHAI VS STATE OF U.P.	SHESH NARAIN MISHRA	G.A.
94	PO	BAIL/42385/2021 (Gautam Buddh Nagar) Notice no:2021/39197	AMAN @ TINKU VS STATE OF U.P.	AZAZ AHMAD	G.A.
95	PO	BAIL/42387/2021 (Ghazipur) Notice no:2021/40115	TRIBHUWAN KASHYAP @ CHHOTU VS STATE OF U.P.	SHASHI BHUSHAN RAI	G.A.
96	PO	BAIL/42397/2021 (Saharanpur) Notice no:2021/39535	SALMAN VS STATE OF U.P.	SANDEEP TRIPATHI	G.A.
97	PO	BAIL/42398/2021 (Farrukhabad) Notice no:2021/38658	RAPENDRA YADAV VS STATE OF U.P.	AJAY KUMAR SRIVASTAVA	G.A.
98	PO	BAIL/42418/2021 (Amroha (jyotiba P Nagar)) Notice no:2021/39638	NABAB ALI VS STATE OF U.P.	KESHARI NATH TRIPATHI	G.A.
99	PO	BAIL/42420/2021 (Mathura) Notice no:2021/40361	SMT. VANDANA DEVI VS STATE OF U.P.	RAHUL UPADHYAY NANHE LAL TRIPATHI	G.A.
100	PO	BAIL/42423/2021 (Bareilly) Notice no:2021/39448	RENU MISHRA VS STATE OF U.P.	JITENDRA SINGH RATISH KUMAR SINGH	G.A.
101	PO	BAIL/42426/2021 (Gautam Buddh Nagar) Notice no:2021/39714	VINAY KUMAR VS STATE OF UTTAR PRADESH	SHRAVAN KUMAR SINGH	G.A.
102	PO	BAIL/42428/2021 (Jhansi) Notice no:2021/39470	SANJAY SINGH @ SANJU VS STATE OF U.P.	ASHWINI KUMAR OJHA	G.A.
103	PO	BAIL/42441/2021 (Allahabad) Notice no:2021/38386	SANJAY KUMAR BHARTIYA ALIAS SANJU VS STATE OF U.P.	RAHUL SRIVASTAVA	G.A.
104	PO	BAIL/42453/2021 (Ballia) Notice no:2021/39635	PANCHANAND YADAV VS STATE OF U.P.	SUDHANSHU KUMAR SWAPNIL KUMAR	G.A.
105	PO	BAIL/42461/2021 (Bijnor) Notice no:2021/36635	SANJU SAINI VS STATE OF U.P.	SHANTANU PANDEY SARVJEET KUMAR VIKRANT PANDEY	G.A.
106	PO	BAIL/42467/2021 (Shahjahanpur) Notice no:2021/40367	KASIB @ LALA AND ANOTHER VS STATE OF U.P.	SUNIL KUMAR SRIVASTAVA	G.A.
107	PO	BAIL/42468/2021 (Mau) Notice no:2021/40183	YOGENDRA @ JOGINDRA YADAV VS STATE OF U.P.	JUNED ALAM KIRT RAJ YADAV	G.A.
108	PO	BAIL/42474/2021 (Saharanpur) Notice no:2021/39281	PANKAJ SHARMA VS STATE OF U.P.	RAJ KUMAR DHAMA	G.A.

109	PO	BAIL/42476/2021 (Kanpur Dehat) Notice no:2021/36955	SHAILENDRA KUMAR VS STATE OF U.P.	P.K. SINGH	G.A.
110	PO	BAIL/42477/2021 (Etah) Notice no:2021/38214	RAJU VS STATE OF U.P.	MANU SRIVASTAVA IRSHAD HUSAIN	G.A.
111	PO	BAIL/42481/2021 (Shahjahanpur) Notice no:2021/38856	RAVINDRA VS STATE OF U.P.	ABHIJEET KUMAR PANDEY	G.A.
112	PO	BAIL/42498/2021 (Bijnor) Notice no:2021/36638	SANJU SAINI VS STATE OF U.P.	PRASOON KUMAR SARVJEET KUMAR VIKRANT PANDEY	G.A.
113	PO	BAIL/42503/2021 (Sonbhadra) Notice no:2021/39769	ROCKET JAISWAL VS STATE OF U.P.	CHANDRA SHEKHAR PANDEY	G.A.
114	PO	BAIL/42513/2021 (Jalaun) Notice no:2021/37810	SANDEEP VISHWAKARMA VS STATE OF U.P.	LAKSHMAN SINGH	G.A.
115	PO	BAIL/42531/2021 (Aligarh) Notice no:2021/39039	BOBBY PEHLWAN VS STATE OF U.P.	RAJESH KUMAR YADAV	G.A.
116	PO	BAIL/42532/2021 (Bareilly) Notice no:2021/38277	SURESH CHANDRA SRIVASTAVA AND ANOTHER VS STATE OF U.P.	VIJAYA SHANKAR SHUKLA	G.A.
117	PO	BAIL/42540/2021 (Azamgarh) Notice no:2021/40272	PARGHAT YADAV VS STATE OF U.P.	HAYA RIZVI JAGADISH PRASAD YADAV	G.A.
118	PO	BAIL/42545/2021 (Budaun) Notice no:2021/39547	SHARIF AHMAD VS STATE OF U.P.	PANKAJ SATSANGI	G.A.
119	PO	BAIL/42549/2021 (Aligarh) Notice no:2021/40022	KANCHHI LAL SHARMA VS STATE OF U.P.	VIDIT NARAYAN MISHRA DEVENDRA DAHMA	G.A.
120	PO	BAIL/42561/2021 (Etawah) Notice no:2021/38834	SAVIT YADAV ALIAS SAPPA VS STATE OF U.P.	PANKAJ KUMAR MISHRA	G.A.
121	PO	BAIL/42562/2021 (Gautam Buddh Nagar) Notice no:2021/38652	RAHUL CHANDILA VS STATE OF U.P.	RAVI RAJ SINGH	PRAVEEN KUMAR SINGH SYED IMRAN IBRAHIM G.A.
122	PO	BAIL/42580/2021 (Moradabad) Notice no:2021/39439 2021/39439	MANOJ VS STATE OF U.P.	SANJAY KUMAR SHARMA	G.A.
123	PO	BAIL/42582/2021 (Agra) Notice no:2021/40289	NETRAPAL AND ANOTHER VS STATE OF U.P.	HITESH PACHORI	G.A.
124	PO	BAIL/42586/2021 (Ghazipur) Notice no:2021/39399	PANKAJ KUMAR VS STATE OF U.P.	RAJESH KUMAR	G.A.
125	PO	BAIL/42589/2021 (Hapur (panchsheel Nagar)) Notice no:2021/37035 2021/37035	NITIN MOTA @ MONU VS STATE OF U.P.	SARWAR ALI SIDDIQUE NAZIA ILYAS	G.A.
126	PO	BAIL/42593/2021 (Meerut) Notice no:2021/39437	ASIF AND ANOTHER VS STATE OF U.P.	SHREESH BAHADUR TRIPATHI	G.A.
127	PO	BAIL/42597/2021 (Rampur) Notice no:2021/39863	AYYUB VS STATE OF U.P.	AJAY KUMAR SRIVASTAVA SHIVANGI BHARGAVA	G.A.
128	PO	BAIL/42600/2021 (Chandauli) Notice no:2021/38799	SHOBHNATH YADAV VS STATE OF U.P.	UPENDRA KUMAR DUBEY KAMLESH KUMAR SINGH SURENDRA NATH DUBEY	G.A.

129	PO	BAIL/42601/2021 (Gorakhpur) Notice no:2021/40158	ASHFAQ AHMAD VS STATE OF U.P.	ANAND KUMAR MISHRA RAJIV KUMAR MISHRA	G.A.
130	PO	BAIL/42605/2021 (Mathura) Notice no:2021/37676 2021/37676	MAHESH VS STATE OF U.P.	RAJESH K.S. CHAUDHARY	G.A.
131	PO	BAIL/42608/2021 (Kasganj (kanshiram Nagar)) Notice no:2021/40291	GABBAR VS STATE OF U.P.	JAI PRAKASH SINGH	G.A.
132	PO	BAIL/42613/2021 (Budaun) Notice no:2021/40062	MUJAHID VS STATE OF U.P.	CHANDRA BHAN KUSHWAHA	G.A.
133	PO	BAIL/42620/2021 (Ghaziabad) Notice no:2021/38192	VIKKY @ PRADEEP VS STATE OF U.P. AND ANOTHER	LALOO YADAV	G.A.
134	PO	BAIL/42622/2021 (Fatehpur) Notice no:2021/39320	MAKBOOL AND ANOTHER VS STATE OF U.P.	PRAMOD KUMAR	G.A.
135	PO	BAIL/42624/2021 (Ghaziabad) Notice no:2021/39844	NADEEM VS STATE OF U.P.	SYED ALI IMAM	G.A.
136	PO	BAIL/42651/2021 (Jaunpur) Notice no:2021/39802	SHAILESH VISHVAKARMA VS STATE OF U.P.	ALI HASAN ISTIYAQ ALI	G.A.
137	PO	BAIL/42652/2021 (Bareilly) Notice no:2021/38717	AWADHESH @ AWADESH VS STATE OF U.P.	ALI HASAN ISTIYAQ ALI	G.A.
138	PO	BAIL/42653/2021 (Agra) Notice no:2021/38965	VIJAY KASHYAP VS STATE OF U.P.	RAM PRAKASH UPADHYAY	G.A.
139	PO	BAIL/42673/2021 (Mirzapur) Notice no:2021/39337	YOGENDRA VS STATE OF U.P.	MAHENDRA KUMAR SHARMA	G.A.
140	PO	BAIL/42679/2021 (Bareilly) Notice no:2021/39766 2021/39766	BANKE LAL VS STATE OF U.P. AND ANOTHER	SHIVAJEE SINGH SISODIYA	G.A.
141	PO	BAIL/42685/2021 (Moradabad) Notice no:2021/39737	VIKKY VS STATE OF U.P.	GIRISH TIWARI	G.A.
142	PO	BAIL/42698/2021 (Gorakhpur) Notice no:2021/40296	VIVEK MADHESHIYA VS STATE OF U.P.	CHANDRA PRAKASH MISRA PRAKASH SHARMA	G.A.
143	NW	BAIL/44750/2021 (Azamgarh) Notice no:2021/42541	ASHISH YADAV VS STATE OF U.P.	RAM KESH	G.A.
144	PO	BAIL/44845/2021 (Meerut) Notice no:2021/43079	AFNAN VS STATE OF U.P.	VIVEK SINGH	G.A.
145	DF	BAIL/47260/2021 (Firozabad) Notice no:2021/45409 2021/45409	SURAJ VS STATE OF U.P.	RAJENDRA KUMAR SRIVASTAVA	G.A.
146	DF	BAIL/47364/2021 (Azamgarh) Notice no:2021/45438	SATISH RANJAN GAUR VS STATE OF U.P.	MANOJ KUMAR MISHRA	RAMESH CHANDRA YADAV G.A.
147	LAFP	BAIL/47409/2021 (Mainpuri) Notice no:2021/45250 2021/45250	SURJEET YADAV VS STATE OF U.P.	NARAYAN SINGH(KUSHWAHA)	G.A.
148	PO	BAIL/47479/2021 (Varanasi) Notice no:2021/45288	RAZZAQ VS STATE OF U.P.	SUDARSHAN SINGH	G.A.

149	PO	BAIL/47482/2021 (Kanpur Nagar) Notice no:2021/44838	SONU KUMAR VS STATE OF U.P.	PRASHANT KUMAR TRIPATHI	G.A.
150	PO	BAIL/47501/2021 (Shahjahanpur) Notice no:2021/44184	GAUTAM @ SANJEEV VS STATE OF U.P. AND ANOTHER	ABHIJEET KUMAR PANDEY	G.A.
151	PO	BAIL/47502/2021 (Chitrakoot) Notice no:2021/44254	VIKRAM SINGH VS STATE OF U.P.	INDRA KUMAR	G.A.
152	PO	BAIL/47508/2021 (Bulandshahr) Notice no:2021/42266	IMRAN VS STATE OF U.P.AND ANOTHER	RAMA SHANKAR MISHRA	G.A.
153	PO	BAIL/47510/2021 (Kanpur Nagar) Notice no:2021/41166	MOHD. MRRAZ @ GUDDU VS STATE OF U.P.	RAVI SAHU	G.A.
154	PO	BAIL/47511/2021 (Lalitpur) Notice no:2021/45970	BITTU KUSHWAHA VS STATE OF U.P.	NANHE LAL TRIPATHI	G.A.
155	PO	BAIL/47520/2021 (Fatehpur) Notice no:2021/44902	NIYAZ AHMAD VS STATE OF U.P.	PRAMOD KUMAR	G.A.
156	PO	BAIL/47521/2021 (Fatehpur) Notice no:2021/41197	DASHRATH VERMA VS STATE OF U.P. AND ANOTHER	PRADEEP KUMAR YADAV SALIL KRISHNA BABU RAM YADAV	ASHISH PANDEY G.A.
157	PO	BAIL/47534/2021 (Etawah) Notice no:2021/44121	IMRAN VS STATE OF U.P.	RAM OM VIKRAM SINGH CHAUHAN	G.A.
158	PO	BAIL/47539/2021 (Auraiya) Notice no:2021/43901	SHIVAM KUMAR VS STATE OF U.P.	SUSHIL KUMAR DUBEY	G.A.
159	PO	BAIL/47567/2021 (Varanasi) Notice no:2021/45184	SANJEEVAN RAM VS STATE OF U.P.	ANAND KUMAR SINGH	G.A.
160	PO	BAIL/47577/2021 (Jaunpur) Notice no:2021/44707	SHUBHAM TIWARI VS STATE OF U.P.	SHYAM SHANKER PANDEY	DHIRAJ KUMAR PANDEY RAJ KAMAL TRIPATHI G.A.
161	PO	BAIL/47588/2021 (Bulandshahr) Notice no:2021/44823	FAHIMUDDIN VS STATE OF U.P.	RAJESH KUMAR PANDEY	G.A.
162	PO	BAIL/47594/2021 (Etawah) Notice no:2021/39646	GULZAR VS STATE OF U.P.	KAMAL DEV RAI	G.A.
163	PO	BAIL/47596/2021 (Kannauj) Notice no:2021/45498	GOLU GIHAR AND ANOTHER VS STATE OF U.P.	JADU NANDAN YADAV ARIMARDAN YADAV	G.A.
164	PO	BAIL/47598/2021 (Gorakhpur) Notice no:2021/45110	ADITYANATH GUPTA VS STATE OF U.P. AND ANOTHER	VINAY KUMAR SINGH	G.A.
165	PO	BAIL/47601/2021 (Azamgarh) Notice no:2021/44518	BECHU @ KHURSHID VS STATE OF U.P.	CHANDRA BHUSHAN SINGH	G.A.
166	PO	BAIL/47618/2021 (Ghaziabad) Notice no:2021/38760	MANOJ KUMAR GUPTA VS STATE OF U.P.	VIKAS SHARMA	G.A.
167	PO	BAIL/47620/2021 (Fatehpur) Notice no:2021/45892	BHARTENDU GUPTA VS STATE OF U.P.	ANURAG VAJPEYI PRAVEEN KUMAR SINGH	RAJESH KUMAR VERMA G.A.
168	PO	BAIL/47626/2021 (Shamli (prabudh Nagar)) Notice no:2021/45722	AMJAD VS STATE OF U.P.	SHAMS UZ ZAMAN	G.A.
169	PO	BAIL/47636/2021 (Kanpur Nagar) Notice no:2021/41922	MOHD. AARIF VS STATE OF U.P.	RAVI SAHU	G.A.

170	PO	BAIL/47640/2021 (Kanpur Nagar) Notice no:2021/45323	MOHD LARAIB VS STATE OF U.P.	PANKAJ KUMAR CHAUBE RAFEEK AHMAD KHAN	G.A.
171	PO	BAIL/47647/2021 (Banda) Notice no:2021/44264	SHUBHAM CHAUDHARY AND ANOTHER VS STATE OF U.P.	DEVENDRA SINGH AJAY VIKRAM YADAV	G.A.
172	PO	BAIL/47657/2021 (Saharanpur) Notice no:2021/42828	SAKIR @ JAGGI VS STATE OF U.P.	ANIL KUMAR SHUKLA	G.A.
173	PO	BAIL/47659/2021 (Gautam Buddh Nagar) Notice no:2021/42089	MOHIT VS STATE OF U.P.	SONU KUMAR UPADHYAY BRIJESH KUMAR SRIVASTAVA	G.A.
174	PO	BAIL/47661/2021 (Jaunpur) Notice no:2021/44229	CHANDAN SONKAR VS STATE OF U.P.	RAJ KISHORE DUBEY	G.A.
175	PO	BAIL/47674/2021 (Gautam Buddh Nagar) Notice no:2021/41618	ASLEEM KHAN VS STATE OF U.P.	ZAHEER ASGHAR SR. ADVOCATE SYED AHMED FAIZAN	G.A.
176	PO	BAIL/47679/2021 (Sonbhadra) Notice no:2021/42042	SHAMBHU VS STATE OF U.P.	ANIL KUMAR SHUKLA	G.A.
177	PO	BAIL/47683/2021 (Mahoba) Notice no:2021/39797	BHUPENDRA SINGH VS STATE OF U.P.	SANJAY SINGH SENGAR	G.A.
178	PO	BAIL/47688/2021 (Pilibhit) Notice no:2021/41461	NEERAJ SHARMA VS STATE OF U.P.	SURENDRA PAL	G.A.
179	PO	BAIL/47701/2021 (Bulandshahr) Notice no:2021/44974	JAVED @ JABID VS STATE OF U.P.	ANOOP KUMAR SHARMA DHEERAJ KUMAR TIWARI JAWAHIR YADAV	G.A.
180	PO	BAIL/47709/2021 (Mahoba) Notice no:2021/43834 2021/43834	ARJUN VS STATE OF U.P.	SANJAY SINGH SENGAR	G.A.
181	PO	BAIL/47719/2021 (Basti) Notice no:2021/42458 2021/42458	MARKANDEY TRIPATHI ALIAS MANOJ TRIPATHI VS STATE OF U.P.	SHEETALA PRASAD PANDEY	G.A.
182	PO	BAIL/47725/2021 (Etah) Notice no:2021/44405	RATAN SINGH VS STATE OF U.P.	RAM MOHAN	G.A.
183	PO	BAIL/47729/2021 (Etah) Notice no:2021/44498	JITENDRA KUMAR VS STATE OF U.P.	RAM MOHAN	G.A.
184	PO	BAIL/47731/2021 (Jhansi) Notice no:2021/45809	IKRAM VS STATE OF U.P.	CHANDRA DUTT	G.A.
185	PO	BAIL/47754/2021 (Bulandshahr) Notice no:2021/44211	GYAN SINGH VS STATE OF U.P.	SHIVANGI BHARGAVA AJAY KUMAR SRIVASTAVA	G.A.
186		BAIL/49641/2021 (Basti) Notice no:2021/44913	RAJNIKANT VS STATE OF U.P. AND ANOTHER	RAHUL KUMAR	G.A.
187		BAIL/49646/2021 (Saharanpur) Notice no:2021/45646	RIYAJ VS STATE OF U.P.	GURFAN ALI	G.A.
188		BAIL/49650/2021 (Firozabad) Notice no:2021/47780	ASHOK YADAV VS STATE OF U.P.	RAGHUBIR SINGH	G.A.
189		BAIL/49652/2021 (Shamli (prabudh Nagar)) Notice no:2021/47421	MANGERAM VS STATE OF U.P.	MOHD. AKBAR SHAH ALAM KHAN	G.A.

190	BAIL/49655/2021 (Gorakhpur) Notice no:2021/45944	SANI DEVAL AND ANOTHER VS STATE OF U.P.	SANJAY KUMAR SINGH CHANDRA BHUSHAN DHAR DUBEY	G.A.
191	BAIL/49656/2021 (Varanasi) Notice no:2021/46909	DAYANATH PANDEY AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	LOKESH KUMAR DWIVEDI	G.A.
192	BAIL/49660/2021 (Moradabad) Notice no:2021/46131	SUNIL KUMAR VS STATE OF U.P.	BAIJ NATH PAL SANJEEV KUMAR KHARE	G.A.
193	BAIL/49669/2021 (Meerut) Notice no:2021/45630	DILSHAD AND ANOTHER VS STATE OF U.P.	VIVEK TRIPATHI SUDHAKAR SINGH	G.A.
194	BAIL/49673/2021 (Etawah) Notice no:2021/46349	DANISH VS STATE OF U.P.	ANSAR AHMAD	G.A.
195	BAIL/49689/2021 (Kanpur Dehat) Notice no:2021/45043	VAKEEL SINGH AND ANOTHER VS STATE OF U.P. AND ANOTHER	DHEERAJ KUMAR DWIVEDI	G.A.
196	BAIL/49697/2021 (Firozabad) Notice no:2021/46212	MONU @ MUNENDRA VS STATE OF U.P.	YADVENDRA SINGH	G.A.
197	BAIL/49699/2021 (Agra) Notice no:2021/47181	RAM NARESH AND ANOTHER VS STATE OF U.P.	RAM BAHADUR PREM NARAYAN SINGH SR. ADVOCATE RAVI YADAV	G.A.
198	BAIL/49701/2021 (Aligarh) Notice no:2021/46831 2021/46831	HARISHCANDRA VS STATE OF U.P.	SOHIT PRAKASH SHARMA SAURABH TRIPATHI	G.A.
199	BAIL/49712/2021 (Allahabad) Notice no:2021/45652	RAKESH KUMAR NATT VS STATE OF U.P.	RAJ KUMAR SHUKLA	G.A.
200	BAIL/49717/2021 (Kanpur Nagar) Notice no:2021/46965	JASRAJ SINGH MUKESH VS STATE OF U.P. AND ANOTHER	DEVENDRA KUMAR DWIVEDI ARAVIND KUMAR TRIPATHI	G.A.
201	BAIL/49720/2021 (Bijnor) Notice no:2021/47298	KAPIL RATHI VS STATE OF U.P.	SHANTANU SRIVASTAVA SAURABH TRIPATHI	G.A.
202	BAIL/49723/2021 (Budaun) Notice no:2021/46925	VIRESH YADAV VS STATE OF U.P.	SARVAJEET SINGH	G.A.
203	BAIL/49741/2021 (Sant Kabir Nagar) Notice no:2021/38562	ALEEM VS STATE OF U.P.	RAVINDRA PRAKASH SRIVASTAVA	G.A.
204	BAIL/49742/2021 (Sonbhadra) Notice no:2021/42113	SHARIFA KHATOON VS STATE OF U.P.	ASHOK KUMAR SRIVASTAVA JITENDRA PARTAP SINGH	G.A.
205	BAIL/49745/2021 (Basti) Notice no:2021/47603	GULSHAN VS STATE OF U.P.	RAVINDRA PRAKASH SRIVASTAVA	G.A.
206	BAIL/49754/2021 (Farrukhabad) Notice no:2021/47682	SHYAMVEER VS STATE OF U.P.	MUKESH KUMAR	G.A.
207	BAIL/49755/2021 (Varanasi) Notice no:2021/46461	RAVI GANGULI @ ANURAG @ MUTTU VS STATE OF U.P.	PREETI DWIVEDI ASHOK KUMAR SINGH	G.A.
208	BAIL/49757/2021 (Meerut) Notice no:2021/41631	JAYANT VS STATE OF U.P.	RAJEEV KUMAR TIWARI	G.A.
209	BAIL/49759/2021 (Sonbhadra) Notice no:2021/44156	RAVI KUMAR GUPTA @ KALLU VS STATE OF U.P.	KAUSTUBH SRIVASTAVA	G.A.

210	BAIL/49760/2021 (Varanasi) Notice no:2021/47172	SANJAY PANDEY VS STATE OF U.P.	JAI PRAKASH SINGH RAJ KIRAN CHAUDHARY	G.A.
211	BAIL/49761/2021 (Allahabad) Notice no:2021/42066	CHAUBIA @ TARA DEVI VS STATE OF U.P.AND ANOTHER	BAKHTEYAR YUSUF SANTOSH KUMAR	G.A.
212	BAIL/49762/2021 (Firozabad) Notice no:2021/47779	ASHOK YADAV VS STATE OF U.P.	RAGHUBIR SINGH	G.A.
213	BAIL/49768/2021 (Shahjahanpur) Notice no:2021/47663	SALEEM VS STATE OF U.P.	JITENDRA SINGH	G.A.
214	BAIL/49771/2021 (Firozabad) Notice no:2021/47224	DANJAR @ FAIZAN VS STATE OF U.P.	AKHILENDRA YADAV	G.A.
215	BAIL/49772/2021 (Etah) Notice no:2021/46812	HASHIM KHAN AND 2 OTHERS VS STATE OF U.P.	ANIL KUMAR PANDEY	G.A.
216	BAIL/49783/2021 (Kanpur Nagar) Notice no:2021/47787	SUFIYAN KANKHADA VS STATE OF U.P.	MOHD. FAROOQ ATUL SRIVASTAVA	G.A.
217	BAIL/49794/2021 (Etah) Notice no:2021/47783	ASHOK VS STATE OF U.P.	NARENDRA SINGH	G.A.
218	BAIL/49796/2021 (Kanpur Nagar) Notice no:2021/47320	MOHD.ADNAN QURESHI VS STATE OF U.P.	SYED MOHAMMAD ABBAS ABDY	G.A.
219	BAIL/49797/2021 (Etawah) Notice no:2021/47113	AMARCHAND @ SINTOO VS STATE OF U.P. AND 2 OTHERS	SUNIL KUMAR SINGH AJAY VIKRAM YADAV	G.A.
220	BAIL/49808/2021 (S.r. Nagar (bhadohi)) Notice no:2021/46367	SUNNY @ GOLU @ ADITYA VS STATE OF U.P.	NEERAJ KUMAR PANDEY RAJ KAMAL SINGH MOHD AAMIR	G.A.
221	BAIL/49814/2021 (Agra) Notice no:2021/47003	RAJ KUMAR VS STATE OF U.P.	ARUN KUMAR VISHVAKARMA	G.A.
222	BAIL/49815/2021 (Mathura) Notice no:2021/47646	MAHENDRA VS STATE OF U.P.	DHIRENDRA KUMAR SRIVASTAVA HARI KRISHNA SINGH	G.A.
223	BAIL/49818/2021 (Aligarh) Notice no:2021/47312	KULDEEP @ CHUTALLA VS STATE OF U.P.	MOHD ZUBAIR KHAN SHIVENDRA RAJ SINGHAL	G.A.
224	BAIL/49821/2021 (Etah) Notice no:2021/47382	RAJKUMAR @ LALLA @ MANOJ BAHELIYA @ DEEPAK @ RAMU VS STATE OF U.P.	CHANDRA PRAKASH PANDEY	G.A.
225	BAIL/49823/2021 (Hapur (panchsheel Nagar)) Notice no:2021/47746	ABDUL QADIR VS STATE OF U.P.	RAJ KUMAR KESARI	G.A.
226	BAIL/49834/2021 (Bareilly) Notice no:2021/47681	KAMAL VS STATE OF U.P.	BHISHM PAL SINGH	G.A.
227	BAIL/49835/2021 (Agra) Notice no:2021/46654	SUKHBIR VS STATE OF U.P.	PIYUSH DUBEY	G.A.
228	BAIL/49880/2021 (Azamgarh) Notice no:2021/47258	NADEEM VS STATE OF U.P. AND 3 OTHERS	YASHWANT SINGH	G.A.
229	BAIL/49888/2021 (Sonbhadra) Notice no:2021/45702	SUDASHAN AND ANOTHER VS STATE OF U.P.	ARVIND SINGH	G.A.
230	BAIL/49892/2021 (Agra) Notice no:2021/47368	SUNNU @ VISHAL VS STATE OF U.P.	PREM CHANDRA DWIVEDI	G.A.

231		BAIL/49894/2021 (Fatehpur) Notice no:2021/46026	MUKESH AGRAWAL VS STATE OF U.P.	SYED BADSHAH HUSAIN NAQVI	G.A.
232		BAIL/49914/2021 (Kannauj) Notice no:2021/47902	SANJEEV VS STATE OF U.P.	ARVIND KUMAR	G.A.
233		BAIL/49921/2021 (Banda) Notice no:2021/47863	SURESH DWIVEDI @ BAI VS STATE OF U.P.	SANTOSH KUMAR MISHRA	G.A.
234		BAIL/49922/2021 (Auraiya) Notice no:2021/47509	LALLA BHADAURIA @ PRABAL PRATAP VS STATE OF U.P.	I.P. SINGH	G.A.
235		BAIL/49924/2021 (Jalaun) Notice no:2021/46754	VEERU @ VIJAY VS STATE OF U.P.	GOPAL MISRA	G.A.
236		BAIL/49926/2021 (Jhansi) Notice no:2021/42942	SANDEEP RAJPOOT VS STATE OF U.P.	SHIV BAHADUR YADAV	G.A.
237		BAIL/49937/2021 (Etawah) Notice no:2021/42470 2021/42470	KRISHNA MURARI KASHYAP VS STATE OF U.P.	ALKESH SINGH	G.A.
238		BAIL/49943/2021 (Firozabad) Notice no:2021/47227	DHARMENDRA @ DHRA VS STATE OF U.P.	SATYA NARAYAN YADAV	G.A.
239		BAIL/49950/2021 (Varanasi) Notice no:2021/47476	CHANDA BIBI AND ANOTHER VS STATE OF U.P.	NABI ULLAH	G.A.
240		BAIL/49953/2021 (Etah) Notice no:2021/45818	DURVEEN VS STATE OF U.P.	VIPIN KUMAR	G.A.
241		BAIL/49956/2021 (Gautam Buddh Nagar) Notice no:2021/46467 2021/46467	VINAY TIWARI VS STATE OF U.P.	AMRENDRA PRATAP SINGH	G.A.
242		BAIL/49960/2021 (Kanpur Dehat) Notice no:2021/46952 2021/46952	FAHEEM VS STATE OF U.P.	FAIZUR RAHMAN	G.A.
243		BAIL/49962/2021 (Chandauli) Notice no:2021/47877	SHAMSHER YADAV @ PAHALWAN VS STATE OF U.P.	AMIT KUMAR SINGH SURESH SINGH	G.A.
244		BAIL/49975/2021 (Kanpur Nagar) Notice no:2021/47561	MOHD. ADNAN VS STATE OF U.P.	ABHILASHA GUPTA SIYA RAM VERMA	G.A.
245		BAIL/49978/2021 (Jhansi) Notice no:2021/47513	NILESH ARYA VS STATE OF U.P. AND 3 OTHERS	CHANDRA JEET SINGH RAN JEET SINGH	G.A.
246		BAIL/49991/2021 (Jhansi) Notice no:2021/47946	DEEPAK AGARWAL VS STATE OF U.P.	HITESH PACHORI	G.A.
247		BAIL/49996/2021 (Agra) Notice no:2021/46512	IKARAR VS STATE OF U.P.	RAVINDRA KUMAR	G.A.
248	PO	BAILC/174/2021 (Mau) Notice no:2021/17619	RATAN GUPTA VS STATE OF U.P. AND 2 OTHERS	RAGHVENDRA PRATAP SINGH	PRAMOD KUMAR SINGH ANJALI G.A.
249	PO	BAILC/189/2021 (Kushi Nagar)	STATE OF UTTAR PRADESH VS MADAN MALI	SANJAY SHARMA	G.A.
250	PO	BAILC/270/2021 (Moradabad)	STATE OF U.P. VS SHANOO	A.G.A.	

251	PO	BAILC/305/2021 (Kushi Nagar) Notice no:2021/34333	RANI KHATOON (MINOR) VS STATE OF U.P. AND 2 OTHERS	SURESH KUMAR SRIVASTAVA AMISH KUMAR SRIVASTAVA	G.A.
252	PO	BAILC/307/2021 (Azamgarh) Notice no:2021/16300	AMRIT SINGH VS STATE OF U.P. AND 6 OTHERS	RAM JANAM SINGH BRIJ RAJ SINGH	G.A.
253	PO	BAILC/308/2021 (Moradabad) Notice no:2021/34012 2021/34012	ALAUDDIN VS STATE OF U.P. AND ANOTHER	SHIV PRAKASH	G.A.
254	PO	BAILC/326/2021 (Agra) Notice no:2021/38701	VIKAS JAIN VS STATE OF U.P. AND ANOTHER	ASHOK KUMAR TRIPATHI	G.A.
255	PO	BAILC/356/2021 (Agra) Notice no:2021/40521	VIKASH JAIN VS STATE OF U.P. AND ANOTHER	ASHOK KUMAR TRIPATHI	G.A.

ADDITIONAL/UNLISTED LIST

For Order

301	DF	BAIL/26341/2020 (Mau)	SURYABHAN CHAUHAN VS STATE OF U.P.	ASHOK KUMAR CHAUBEY RAM JATAN YADAV	M.S. CHAUHAN G.A.
302	DF	BAIL/43801/2020 (Allahabad)	SANJAY PAL VS STATE OF U.P.	SWATI AGRAWAL SRIVASTAVA DHIRENDRA KUMAR SRIVASTAVA	G.A.
303	DF	BAIL/9625/2021 (Bareilly) (BAIL-26336-2019) Bareilly Decided on 17/03/2020	ABHISHEK AGRAWAL VS STATE OF U.P. ABHISHEK AGRAWAL VS STATE OF U.P.	AMIT KUMAR SRIVASTAVA	G.A.
304	DF	BAIL/13551/2021 (Muzaffar Nagar)	SAAJAN VS STATE OF U.P.	SUFIA SABA SAYEED SAIF ULLAH	G.A.
305	DF	BAIL/29043/2021 (Firozabad)	CHINIYA @ MUZEED VS STATE OF U.P.	RISHABH AGARWAL MASHALUDDIN SHAH	G.A.

NDPS ACT

306	PO	BAIL/19684/2020 (Gorakhpur)	RAVINDRA KUMAR VS UNION OF INDIA THROUGH INTELLIGENCE OFFICER	ANSHUL KUMAR GUPTA INDRA JIT SINGH OM PRAKASH SINGH (SENIOR ADV.) SUSHMITA RAGHAV	GOVIND KUMAR SAXENA KRISHNA AGARAWAL
307	PO	BAIL/11386/2015 (Kanpur Nagar) (BAIL-27272-2014) Kanpur Nagar Decided on 26/08/2014	RAMU @ LOHA VS STATE OF U.P. RAMU @ LOHA VS STATE OF U.P.	DINESH BAHADUR SINGH	GOVT. ADVOCATE
308	PO	BAIL/31430/2018 (Farrukhabad) (BAIL-40635-2016) Farrukhabad Decided on 24/08/2017	HARI SINGH VS STATE OF U.P. HARI SINGH VS STATE OF U.P.	AKHIL KUMAR SHUKLA	G.A.
309	PO	BAIL/45066/2019 (Gautam Buddh Nagar)	SURAJ @ UTTAM VS STATE OF U.P.	AMIT DAGA	G.A.

	(BAIL-22046-2014) Gautam Buddh Nagar Decided on 11/07/2014	SURAJ @ UTTAM VS STATE OF U.P.		
	(BAIL-34262-2015) Gautam Buddh Nagar Decided on 26/08/2016	SURAJ @ UTTAM VS STATE OF U.P.		
	(BAIL-6499-2017) Gautam Buddh Nagar Decided on 24/03/2017	SURAJ @ UTTAM VS STATE OF U.P.		
310	PO BAIL/56697/2019 (Saharanpur)	IRSHAD VS STATE OF U.P.	OM NARAYAN MISHRA A.Z.KHAN MOHD. ASLAM	MANOJ KUMAR RAI G.A.
311	PO BAIL/32252/2020 (Gorakhpur)	RAJAN @ KALI BAKSH SINGH VS UNION OF INDIA	KULDEEP JOHRI	ASHISH PANDEY A.S.G.I.
	(BAIL-15215-2019) Gorakhpur Decided on 20/04/2020	RAJAN @ KALI BAKSH SINGH VS UNION OF INDIA		
312	PO BAIL/44326/2020 (Azamgarh)	RAKESH KUMAR VS STATE OF U.P. AND ANOTHER	VINOD KUMAR MAURYA GANESH SHANKER SRIVASTAVA	ASHISH PANDEY G.A.
313	PO BAIL/456/2021 (Mathura)	ZAKIR VS STATE OF U.P.	ARVIND KUMAR VERMA SIYA RAM VERMA	G.A.
314	PO BAIL/686/2021 (Fatehpur)	BHUPENDRA SINGH VS N.C.B. LUCKNOW ZONAL UNIT	RAVIKANT SHUKLA RAJIV LOCHAN SHUKLA	PRANAY KRISHNA ASHISH PANDEY
315	PO BAIL/4560/2021 (Etah)	SAJAN @ BIDI VS STATE OF U.P.	RAHUL PANDEY	G.A.
316	PO BAIL/7318/2021 (Allahabad)	SANA @ HEER KHAN VS STATE OF U.P.	MOHD. SAEED SIDDIQUI RAJVENDRA SINGH AINUL HAQ SYED FARMAN AHMAD NAQVI(SENIOR ADV.) SADAQAT ULLAH KHAN	G.A.
317	PO BAIL/11413/2021 (Kanpur Nagar)	IRSHAD VS STATE OF U.P.	YASHPAL YADAV LALJI YADAV	G.A.
318	PO BAIL/11803/2021 (Banda)	CHAND BABU VS STATE OF U.P.	ARVIND KUMAR	NEERAJ SEEROTIYA SAIF NASEEM MOHAMMAD MAHTAB ALAM G.A.
319	PO BAIL/14335/2021 (Amroha (jyotiba P Nagar))	DINESH VS STATE OF U.P.	AJAY KUMAR MISHRA	G.A.
320	PO BAIL/14450/2021 (Pilibhit)	RAJESH KUMAR VS STATE OF U.P.	JITENDRA PAL SINGH PRADEEP KUMAR SINGH MANISH JOSHI	G.A.
321	PO BAIL/14692/2021 (Baghpat)	GYANENDRA DHAKA VS STATE OF U.P.	ISHANK SHAMS UZ ZAMAN	G.A.
322	PO BAIL/15080/2021 (Sant Kabir Nagar)	ACHCHHAN BANJARA AND ANOTHER VS STATE OF U.P.	GYANENDRA KUMAR TRIPATHI SYEDA ALIA KHATOON NASEEM AHMAD DEEPAK KUMAR TRIPATHI	G.A.
323	PO BAIL/15844/2021 (Varanasi)	ANIL KUMAR BHARTI VS STATE OF U.P.	AJENDRA KUMAR	CHARAN SINGH G.A.

324	PO	BAIL/18064/2021 (Shahjahanpur)	JAIKY @ NITIN VS STATE OF U.P.	ABHINAV MISHRA DHIRAJ KUMAR PANDEY	G.A.
325	PO	BAIL/27751/2021 (Chandauli)	PREM DOM VS STATE OF U.P. AND ANOTHER	SUDARSHAN SINGH	G.A.
326	PO	BAIL/27809/2021 (Kanpur Nagar)	SHIVAKANT SHUKLA VS STATE OF U.P.	GYANENDRA PRATAP SHARMA AWADH BIHARI PANDEY	G.A.
327	PO	BAIL/28965/2021 (Mau)	ZAKIR SHAH VS STATE OF U.P.	HEMANT KUMAR DUBEY	G.A.
328	PO	BAIL/31592/2021 (Allahabad)	RANJEESH PATEL VS STATE OF U.P.	MAYANK SRIVASTAVA	G.A.
329	PO	BAIL/32162/2021 (Kaushambi)	AJMERI VS STATE OF U.P.	TAHIR ALI MOHD. ABRAR KHAN	G.A.
330	PO	BAIL/33729/2021 (Allahabad)	ANAND PATEL VS STATE OF U.P.	ATIQR RAHMAN SIDDIQUI MOHITOSH SINGH KARMBEER SINGH AJAY KUMAR PATEL	G.A.
331	PO	BAIL/36064/2021 (Pilibhit)	UVAIS VS STATE OF U.P.	RAKESH PATI TIWARI	G.A.
332	PO	BAIL/36580/2021 (Moradabad)	ARIF @ LAMBU VS STATE OF U.P.	MUKESH JOSHI	G.A.
333	PO	BAIL/37076/2021 (Budaun)	BILLU VS STATE OF U.P.	SUDEEP KUMAR KM. SURABHI	CHANDRA BHAN KUSHWAHA G.A.
334	DF	BAILC/2477/2018 (Kanpur Nagar)	SANJAY GUPTA VS STATE OF U.P. AND ANOTHER	SAURABH SRIVASTAVA	G.A.
335	DF	BAILC/180/2020 (Varanasi)	VIBHA SINGH VS STATE OF U.P. AND ANOTHER	ADITYA NARAYAN SHUKLA AANJANEYA DWIVEDI	Haidar Ali ASHISH KUMAR GUPTA G.A.
336	DF	BAILC/238/2020 (Banda)	SMT. SAROJ @ SAROJA VS STATE OF U.P. AND 3 OTHERS	ABHAY RAJ YADAV	SHARAD KUMAR SRIVASTAVA G.A.
337	DF	BAILC/240/2020 (Meerut)	PRADEEP KUMAR VS STATE OF U.P. AND ANOTHER	SUDHIR KUMAR	G.A.
338	DF	BAILC/267/2020 (Allahabad)	ARJUN KOCHHAR VS STATE OF U.P. AND ANOTHER	SIKANDAR B. KOCHAR	G.A.
339	DF	BAILC/120/2021 (Moradabad)	STATE OF U.P. VS AKBAR	PATANJALI MISHRA	RAM KUMAR DUBEY

For Order

ECOURT CASES.

340	PO E-File	BAIL/32317/2020 (Aligarh)	MUKESH BAGHEL VS STATE OF U.P.	YASHPAL YADAV LALJI YADAV AVANISH KUMAR SRIVASTAVA	HEMENDRA PRATAP SINGH G.A.
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AT 10:00 AM
(Court No.89)
HON'BLE JUSTICE VIKAS BUDHWAR

e-court

FRESH LIST

Fresh

ECOURT CASES.

1	E-File	A482/24494/2021 (Bijnor) Notice no:2021/24694	AZEEM AND ANOTHER VS STATE OF U.P. AND ANOTHER	SANJAY KUMAR YADAV	G.A.
2	PO E-File	A227/3524/2021 (Varanasi) Notice no:2021/5608 Notice no:NULL	ARVIND KUMAR PANDEY VS STATE OF U.P.	PRAKASH CHANDRA PANDEY	
Fresh					
3	DF	CRLR/2349/2021 (Mainpuri) Notice no:2021/2520	SANWALIYA ALIAS SUKHVEER VS STATE OF U.P. AND ANOTHER	PURUSHOTTAM DIXIT	G.A.
4	PO	CRLR/2848/2021 (Etah) Notice no:2021/3043	AKHAND PRATAP SINGH RAJPUT VS STATE OF U.P. AND ANOTHER	VIPIN KUMAR	G.A.
5		CRLR/3015/2021 (Basti) Notice no:2021/3218	MOHD. FIROZ VS STATE OF U.P. AND ANOTHER	SHAHNAWAZ KHAN ABHISHEK KUMAR SAROJ	G.A.
6		CRLR/3019/2021 (Shahjahanpur) Notice no:2021/2824	ADITIYA KUMAR SAXENA VS STATE OF U.P.	AJAY KUMAR SRIVASTAVA	G.A.
7		CRLR/3028/2021 (Shamli (prabudh Nagar)) Notice no:2021/2841	MUSTAKEEM VS STATE OF U.P. AND ANOTHER	ABHINAV SINGH	G.A.
8		CRLR/3031/2021 (Gorakhpur) Notice no:2021/3048	MRIDUL SRIVASTAVA VS STATE OF U.P. AND 2 OTHERS	KAILASH NATH SINGH	G.A.
9		CRLR/3036/2021 (Kanpur Nagar) Notice no:2021/3066	NAVEEN AGRAWAL VS STATE OF U.P. AND 2 OTHERS	SHRINATH GYAN PRAKASH SHRIVASTAVA	G.A.
10		CRLR/3037/2021 (Etawah) Notice no:2021/3154	RAJU ALIAS RAJESH KUMAR VS STATE OF U.P. AND ANOTHER	ABHAY RAJ PREM PRAKASH	G.A.
11		CRLR/3049/2021 (Varanasi) Notice no:2021/3180 2021/3180 2021/3180	NAZIMUDDIN ANSARI VS STATE OF U.P. AND ANOTHER	MOHD. SHAMIM GAUTAM	G.A.
12	DF	A482/3833/2021 (Bareilly) Notice no: 2021/2405	KAZI SALAUDDIN VS STATE OF U.P. AND 2 OTHERS	TARIQ NAIYER SR. ADVOCATE HIMANSHU KUMAR	G.A.
13	PO	A482/13183/2021 (Shamli (prabudh Nagar)) Notice no:2021/12121	TALIM AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	SUSHIL KUMAR PANDEY	SANJAY KR. SRIVASTAVA G.A.
14	PO	A482/16917/2021 (Allahabad) Notice no:2021/16079	DEEPAK KUMAR VS STATE OF U.P. AND ANOTHER	ABHINAV MISHRA SANTOSH KUMAR SHUKLA	G.A.
15	PO	A482/17419/2021 (Sambhal (bheem Nagar)) Notice no:2021/17473	RAMKUMAR VS STATE OF U.P. AND ANOTHER	AKSHAYA KUMAR	G.A.

16	PO	A482/18816/2021 (Sant Kabir Nagar) Notice no:2021/18409	BIJENDRA PRATAP SINGH @ ANIL SINGH VS STATE OF U.P. AND ANOTHER	ASHUTOSH PANDEY	G.A.
17	PO	A482/20675/2021 (Saharanpur) Notice no:2021/19727	NADEEM ABBAS AND ANOTHER VS STATE OF U.P. AND ANOTHER	BRIJ LAL SHUKLA	G.A.
18	PO	A482/20781/2021 (Bijnor) Notice no:2021/21066	RAJ PAL SINGH VS STATE OF U.P..AND ANOTHER	PAVAN KUMAR	G.A.
19	PO	A482/20815/2021 (Jhansi) Notice no:2021/16370	ANIL KUMAR VS STATE OF U.P. AND 3 OTHERS	ARVIND NATH AGRAWAL	G.A.
20	PO	A482/21881/2021 (Etah) Notice no:2021/21503	RAJESH AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	CHANDRAMA SINGH AJAY KUMAR	G.A.
21	PO	A482/21948/2021 (Jaunpur) Notice no:2021/22562	KAMLESH AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	SHAILESH KUMAR SHUKLA	G.A.
22	PO	A482/22928/2021 (Sonbhadra) Notice no:2021/21981	JIIYAUDDIN AND ANOTHER VS STATE OF U.P. AND ANOTHER	MANISH KUMAR SINGH RAN VIJAY SINGH	G.A.
23	PO	A482/23058/2021 (Gautam Buddh Nagar) Notice no:2021/23014	SMT. USHA RANI AGARWAL VS STATE OF U.P. AND ANOTHER	SUJAN SINGH	G.A.
24		A482/23700/2021 (Farrukhabad) Notice no:2021/23822	SMT.MAMTA VS STATE OF U.P AND ANOTHER	ANEES AHMAD	G.A.
25		A482/23723/2021 (Aligarh) Notice no:2021/23995	SUBHASH AND 7 OTHERS VS STATE OF U.P. AND ANOTHER	VIJAY KUMAR DWIVEDI	G.A.
26		A482/23738/2021 (Budaun) Notice no:2021/20205	DEEPAK @ ASHUTOSH AND 3 OTHER VS STATE OF U.P.AND ANOTHER	VIRENDRA KUMAR GUPTA	G.A.
27		A482/23745/2021 (Jhansi) Notice no:2021/22968	ARVIND KHANGAR @ ARVIND KUMAR VS STATE OF U.P. AND ANOTHER	HARE KRISHNA TRIPATHI	G.A.
28		A482/23752/2021 (Aligarh) Notice no:2021/21636	RADHESHYAM VS STATE OF U.P. AND ANOTHER	SHASHI SINGH BALBEER SINGH	G.A.
29		A482/23753/2021 (Agra) Notice no:2021/22826	SUNEETA DEVI VS STATE OF U.P. AND ANOTHER	MOHAMMAD ASIF BHAVISYA SHARMA	G.A.
30		A482/23761/2021 (Aligarh) Notice no:2021/23532	VIJAYPAL SINGH @ VINOD KUMAR RANA AND 5 OTHERS VS STATE OF U.P. AND ANOTHER	ADESH KUMAR DIXIT	G.A.
31		A482/23782/2021 (Allahabad) Notice no:2021/23831	VIJAY VERMA AND 6 OTHERS VS STATE OF U.P. AND ANOTHER	SANJAY KUMAR DUBEY	G.A.
32		A482/23790/2021 (Allahabad) Notice no:2021/23940	KHEM RAJ AND ANOTHER VS STATE OF U.P. AND ANOTHER	RAVINDRA NATH YADAV AKHILESH KUMAR YADAV	G.A.
33		A482/23810/2021 (Rampur) Notice no:2021/23894	GURCHARAN SINGH AND ANOTHER VS STATE OF U.P. AND ANOTHER	KESHARI NATH TRIPATHI	G.A.
34		A482/23811/2021 (Bijnor) Notice no:2021/24032	TAHAR SINGH VS STATE OF U.P. AND ANOTHER	BHUPENDRA KUAMR TRIPATHI	G.A.
35		A482/23812/2021 (Shahjahanpur) Notice no:2021/24127	AKASH VS STATE OF U.P.AND ANOTHER	SURESH DHAR DWIVEDI	G.A.

36	A482/23819/2021 (Ghaziabad) Notice no:2021/24051	JITENDRA SHARMA VS STATE OF U.P. AND ANOTHER	YOGESH KUMAR	G.A.
37	A482/23837/2021 (Firozabad)	NATTHI LAL AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	MANOJ KUMAR SINGH RAM CHANDRA SRIVASTAVA	G.A.
38	A482/23861/2021 (S.r. Nagar (bhadohi)) Notice no:2021/24096	KOMAL TIWARI VS STATE OF U.P AND ANOTHER	RAJESH KUMAR SINGH	G.A.
39	A482/23867/2021 (Agra) Notice no:2021/23136	RANVEER SINGH AND 5 OTHERS VS STATE OF U.P.AND ANOTHER	AVANISH KUMAR SHUKLA MITHILESH KUMAR SHUKLA	G.A.
40	A482/23869/2021 (Ballia) Notice no:2021/22745	UMASHANKAR RAI AND 6 OTHERS VS STATE OF U.P.AND ANOTHER	ASHOK KUMAR MAURYA	G.A.
41	A482/23880/2021 (Muzaffar Nagar) Notice no:2021/24060	MOHD. SUHAIL QURAISHI VS STATE OF U.P. AND ANOTHER	MOHD. AKBAR SHAH ALAM KHAN	G.A.
42	A482/23883/2021 (Chandauli) Notice no:2021/23783	VAIJANTI DEVI VS STATE OF U.P. AND ANOTHER	VINAY KUMAR SINGH CHANDEL SURESH KUMAR YADAV	G.A.
43	A482/23885/2021 (Allahabad) Notice no:2021/20409	KALIMUR RAHMAN VS STATE OF U.P. AND 2 OTHERS	ASHOK KUMAR YADAV	G.A.
44	A482/23892/2021 (Gorakhpur) Notice no:2021/21999	SITARAM AND ANOTHER VS STATE OF U.P. AND ANOTHER	SANJAY KUMAR PANDEY	G.A.
45	CRLP/11090/2021 (Jaunpur) Notice no:2021/11571	MATA PHER VS STATE OF U.P. AND 4 OTHERS	DAN BAHADUR YADAV	G.A.
46	CRLRD/1028/2021 (Bulandshahr) Notice no:2021/3088	VARISH AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	MOHAMMAD ZAKIR	G.A.
47	CRLRD/1034/2021 (Rampur) Notice no:2021/3103	VIRENDRA KUMAR VS STATE OF U.P. AND ANOTHER	SANJAY KUMAR MISHRA	G.A.
48	PO A227/5191/2021 (Jaunpur) Notice no:2021/9568	SMT. KAILASHPATI VS STATE OF U.P.	ANIL KUMAR TIWARI GOPAL DAS SRIVASTAVA	G.A.
49	A227/6644/2021 (Azamgarh)	GEETA PRAJAPATI VS SANTOSH KUMAR PRAJAPATI	MANOJ KUMAR PANDEY	
50	A227/6646/2021 (S.r. Nagar (bhadohi)) Notice no:2021/11091	BRIJESH PATI TIWARI VS STATE OF U.P. AND ANOTHER	SANTOSH KUMAR	G.A.
51	A227/6705/2021 (Jhansi)	RAM NARESH YADAV VS MUKUL MISHRA AND ANOTHER	NIRAJ TIWARI ROHIT TIWARI	

ADDITIONAL/UNLISTED LIST

For Order

ECOURT CASES.

301	PO E-File	CRLR/2322/2021 (S.r. Nagar (bhadohi))	NITESH SAROJ ALIAS NITISH KUMAR SAROJ (MINOR) VS STATE OF UP AND ANOTHER	AJEET KUMAR SRIVASTAVA	SURESH KUMAR MAURYA G.A.
302	LAFP E-File	A482/9779/2021 (Ghazipur)	RAVINDRA NATH SINGH AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	NARAYAN DUTT SHUKLA RAMESH CHANDRA SINGH (SENIOR ADV.) RAHUL KUMAR SINGH	JAI PRAKASH SINGH G.A.

For Order

MATTERS REPORTED BY MEDIATION CENTRE IN WHICH PARTIES DID NOT APPEAR OR ARRIVE AT ANY SETTLEMENT

303	PO	A482/24596/2019 (Kanpur Nagar)	GOPAL SINGH BHADAURIA VS STATE OF UP AND ANOTHER	SANTOSH KUMAR	SAMEER RANJAN ASHUTOSH MISHRA G.A.
304	DF	CRLR/1938/2021 (Mathura)	ABHISHEK SRIVASTAVA VS STATE OF U.P.	RAJAT KUMAR SHUKLA AJAI KRISHNA SRIVASTAVA	G.A.
305	DF	CRLR/2048/2021 (S.r. Nagar (bhadohi))	ANAND KUMAR VS STATE OF U.P. AND 8 OTHERS	SANDEEP KUMAR PANDEY GAURAV TIWARI LAKSHMI KANT PANDEY	G.A.

CASES IN WHICH INTERIM ORDER IS IN OPERATION

306	PO	CRLR/1565/2007 (Sonbhadra)	R.K. SRIVASTAVA VS STATE OF U.P. AND ANOTHER	SATYA PRAKASH PANDEY V.K. UPADHYAYA S.AGARWAL ASHUTOSH AGRAWAL	GOVT. ADVOCATE
307	PO	CRLR/3194/2003 (Sonbhadra)	COLONER PUSHPENDRA SINGH AND OTHERS VS STATE OF U.P.AND ANOTHER	G.S. CHATURVEDI SATYA PRAKASH PANDEY	A.K. SRIVASTAVA GOVT. ADVOCATE
308	LAFP	CRLR/3313/2016 (Meerut)	AYUSH VS STATE OF U.P. AND ANOTHER	CHANDRA PRAKASH SINGH	SUNDER SINGH RAJIV SISODIA G.A.
309	PO	CRLR/4231/2018 (Bulandshahr)	PAWAN KANT GOVIL VS STATE OF U.P. AND ANOTHER	RAJNEESH SHARMA ASHISH JAISWAL	AMIR KHAN G.A.
	With	CRLR-4232-2018 Bulandshahr	PAWAN KANT GOVIL VS STATE OF U.P. AND ANOTHER	RAJNEESH SHARMA ASHISH JAISWAL	AMIR KHAN G.A.
310	PO	CRLR/707/2019 (Muzaffar Nagar)	MAHBOOB HASAN VS STATE OF U.P. AND ANR.	YASHPAL YADAV SUNIL KUMAR YADAV	G.A.
311	PO	CRLR/941/2019 (Banda)	MOHD. WAHAB SIDDIQUE VS STATE OF U.P. AND 3 OTHERS	AJAY SINGH	NANHE LAL TRIPATHI RAM BIHARI MISHRA G.A.
312	WC	CRLR/3256/2019 (Aligarh)	MUNNE KHAN VS STATE OF U.P. AND 2 ORS.	BHARAT PRATAP SINGH	G.A.
313	PO	CRLR/896/2020 (Agra)	NARENDRA SINGH VS STATE OF U.P. AND ANOTHER	PRADEEP KUMAR SINGH	ASHISH GOYAL G.A.
314	LAFP	CRLR/1530/2020 (Jaunpur)	POOJA VS STATE OF U.P.AND3 OTHERS	KAILASH NATH	RAJ KUMAR YADAV G.A.
315	PO	CRLR/791/2021 (Auraiya)	RAVI KUMAR VS STATE OF UP AND ANOTHER	RINKI GUPTA	ANAND PATI TIWARI G.A.
316	PO	CRLR/1521/2021 (Meerut)	HARI PRAKASH VATS VS STATE OF U.P. AND ANOTHER	PRADHUMN KUMAR PANDEY ANOOP KUMAR MISHRA	G.A.

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317	WC	CRLRD/247/2021 (Gorakhpur)	SURENDRA VISHWAKARMA VS STATE OF U.P. AND 2 OTHERS	RAMESH CHANDRA MISHRA	G.A.
318	DF	A482/27699/2007 (Mathura)	BHAGWATI PRASAD VS STATE OF U.P. AND ANOTHER	MANU KHARE	GOVT. ADVOCATE

319	DF	A482/580/2021 (Gautam Buddh Nagar)	NARENDRA DIXIT AND OTHERS VS STATE OF U.P. AND ANOTHER	MANOJ KUMAR SINGH	GYANU SHUKLA G.A.
320	DF	A482/6415/2021 (Rampur)	JAMEEL AHMAD AND 5 OTHERS VS STATE OF U.P. AND ANOTHER	RAKESH KUMAR VERMA	G.A.

VACATION OF STAY

321	PO	A482/4900/2007 (Mau)	RUKUNDDIN AND OTHERS VS STATE OF U.P. AND ANOTHER	ALI HASAN	CHAMAN AARA T.N. YATI S.P. BHARTI GOVT. ADVOCATE
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322	WC	A482/8825/2020 (Meerut)	SMT. JYOTSANA TRIPATHI VS STATE OF U.P. AND ANOTHER	DHARMENDRA KUMAR TRIPATHI	MUKESH CHANDRA GUPTA SHUBHAM PRAKASH GUPTA G.A.
323	PO	A482/11613/2007 (Allahabad)	VISHWA NATH PANDEY VS STATE OF U.P. AND ANOTHER	VIKRANT RANA	G.A.
324	PO	A482/29305/2007 (Etah)	RAM KHILADI AND OTHERS VS STATE OF U.P. AND ANOTHER	D.P. YADAV AJENDRA KUMAR	G.A.
325	WC	A482/27580/2016 (Fatehpur)	SHAKEEL KHAN AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	DHARMENDRA PRATAP SINGH RAM PRASAD KANAUIYA PAVAN KUMAR SRIVASTAVA	MANVENDRA SINGH G.A.
326	PO	A482/2584/2020 (Farrukhabad)	SATENDRA SINGH VS STATE OF U.P.	RAHUL MISHRA ANURAG DUBEY	SANJAY MISHRA G.A.
327	LAFP	A482/6751/2020 (Meerut)	PAPPAN AND 6 OTHERS VS STATE OF U.P. AND ANOTHER	JITENDRA KUMAR	CHANDAN BHAGAT G.A.
328	WC	A482/13204/2020 (Firozabad)	RAM PRATAP VS STATE OF UP AND 3 OTHERS	SUNIL KUMAR DUBEY P.K. SINGH	VIJAY TRIPATHI PANKAJ GOSWAMI SHASHI DHAR PANDEY SATYA NARAYAN YADAV G.A.
329	WC	A482/17214/2020 (Ghaziabad)	VIJAY KAUSHIK VS STATE OF U.P.	MOHD AAMIR MAHENDRA KUMAR JAIN NEERAJ KUMAR PANDEY	G.A.
330	WC	A482/8483/2021 (Ghaziabad)	MANOJ KUMAR MEENA AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	SUNIL VASHISTH	SHIV VILAS MISHRA G.A.
331	LAFP	A482/8825/2021 (Kanpur Nagar)	DR. ANAND NIGAM AND ANOTHER VS STATE OF U.P. AND ANOTHER	ANURAG VAJPEYI ASHWINI KUMAR AWASTHI SAGAR VAISH	G.A.
332	LAFP	A482/12832/2021 (Kanpur Nagar)	MUSHTAQUE AHMAD AND 4 OTHERS VS STATE OF U.P. AND ANOTHER	MANISH KUMAR SINGH B.N.SINGH	DHEERAJ KUMAR DWIVEDI DHYAN SHANKER PANDEY G.A.
333	WC	A482/13537/2021 (Etawah)	VIKAS TIWARI VS STATE OF U.P. AND ANOTHER	AJEET KUMAR CHAURASIYA NAMIT KUMAR SHARMA	G.A.
334	LAFP	A482/13677/2021 (Meerut)	VIKRANT AND 3 OTHERS VS STATE OF U.P. AND ANOTHER	ANJANI KUMAR RAGHUVANSHI	G.A.

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335	1/2012 (368288/2017) (Recall of Order) in case A482-454- -2012 Decided on 26/10/2017	IKRAM AND OTHERS VS STATE OF U.P. AND ANOTHER	RINKI GUPTA	PRAVEEN TRIPATHI G.A. GOVT.ADVOCATE
336	4/2019 (Restoration) in case A482-3517- -2017 Decided on 17/09/2019	SHOBHIT GARG VS STATE OF U.P. AND ANOTHER	ALI HASAN ISTIYAQ ALI SHAIENDRA KUMAR PANDEY SHAIENDRA KUMAR PATHAK	KEN SINGH RAJESH KUMAR SINGH G.A.
337	4/2020 (Recall of Order) in case A482-1493- -2018 Decided on 10/02/2020	MUNEER AND 6 OTHERS VS STATE OF U.P. AND ANOTHER	ASHUTOSH KUMAR MISHRA MOHD. AFZAL AMIR KHAN SALMAN AHMAD	FASIHA FATMA G.A.
338	5/2021 (Modification of Order) in case A482-289- -2019 Decided on 24/01/2019	PUNEET RANJAN(MINOR) THRU. HIS NATURAL GUARDIAN I.E. FATHER AND 2 OTHERS VS STATE OF U.P. AND ANOTHER	NAVEEN KUMAR YADAV ANIL KUMAR SINGH	G.A.

SAMPLE

AT 02:00 PM
(In Chamber)

MR./MRS. BRIJESH KUMAR SHARMA REGISTRAR (JUDICIAL)

Registrar (Judicial)

For Admission

339	PO	WRIB/177/2021 (Siddharth Nagar)	ASHTBUJA AND ANOTHER VS STATE OF U.P. AND 3 OTHERS	GOPAL KRISHNA PANDEY	C.S.C.
340	PO	WRIB/315/2021 (Saharanpur)	JAGVEER SINGH AND ANOTHER VS DISTRICT MAGISTRATE/DISTRICT DEPUTY DIRECTOR OF CONSOLIDATION AND 2 OTHERS	SUDHAKAR SHUKLA	C.S.C.
341	PO	WRIB/891/2021 (Mau)	GHURAHOO VS DEPUTY DIRECTOR OF CONSOLIDATION AND 4 OTHERS	PRADEEP KUMAR RAM SHISH RAM	RAMESHWAR PRASAD SHUKLA SURENDRA NATH YADAV C.S.C.

SAMPLE

AT 02:00 PM
(In Chamber)
MR./MRS. SHUCHI SRIVASTAVA REGISTRAR (J) (INQUIRY)

For Order

342	PO	WRIB/5638/1980 (Deoria)	RAM JI RAI AND OTHERS VS D.D.C.AND OTHERS	RAJEEV MISHRA PRASHANT KUMAR TRIPATHI R.S. MISHRA	H.P. SINGH UDAYAN NANDAN S. PRAKASH S.C.
343	PO	WRIB/3609/1982 (Saharanpur)	NATHU SINGH VS BOARD OF REVENUE AND OTHERS	A.K. RAI RAVI KANT V.K. SINGH R. SAHAI	PRATEEK TYAGI AJAY KUMAR DR. G. PRAKASH S.C. P.C. CHAUDHARY
344	PO	WRIB/4293/1982 (Deoria)	DEEP RAJI VS SANKAR AND OTHERS	NAGENDRA KUMAR SINGH S. MISHRA	D.S. PANDEY
345	PO	WRIB/9261/1982 (Varanasi)	KEDAR VS BOARD OF REVENUE AND OTHERS	M.N. SINGH R.C. PAL BENI PRASAD ANIL KUMAR YOGENDRA PATI TRIPATHI V.K. SINGH	ANIL KUMAR GUPTA B.P.AGARWAL SUMOD KUMAR S.C. R.K. SINGH
346	PO	WRIB/12548/1982 (Farrukhabad)	MAHBOOB ALI KHAN AND OTHERS VS ASSTT. DIRECTOR OF CONSOLIDATION AND OTHERS	SURESH CHANDRA VERMA	P.C. GAUTAM S.C.
347	PO	WRIB/14518/1982 (Hamirpur)	RAJA BHAIYA VS D.D.C. AND OTHERS	H.O.K. SRIVASTAVA	BRAJ GOPAL YADAV J N RAI S.C.
348	PO	WRIB/6941/1983 (Varanasi)	LAL CHAND SINGH VS A.D.C. AND OTHERS	BAIRISTER SINGH S.K.SINGH	SHIV NATH SINGH ANIL KUMAR RAI VISHNU SINGH RAKESH KUMAR RATHORE

AT 02:00 PM
(In Chamber)
MR./MRS. MAHISH KUMAR DUBEY JOINT REGISTRAR

For Admission

349	PO	WRIB/828/2021 (Jalaun)	KUNWAR PAL VS DISTRICT DEPUTY DIRECTOR OF CONSOLIDATION AND 5 OTHERS	ALOK KUMAR SRIVASTAVA PRATIK CHANDRA ASHA PARIHAR	MRIDUL KUMAR C.S.C.
350	PO	WRIB/892/2021 (Chandauli)	SHIV PUJAN SINGH AND 3 OTHERS VS ADDITIONAL DISTRICT MAGISTRATE (JUDICIAL) AND 2 OTHERS	PREM SHANKAR SHARMA SACHIDA NAND TRIPATHI	ASHISH KUMAR (NAGVANSHI) MANISH C.S.C.
351	PO	WRIB/1038/2021 (Ghazipur)	NAKHARU RAM AND 2 OTHERS VS DEPUTY DIRECTOR OF CONSOLIDATION AND 8 OTHERS	SAMTA SINGH KUSHWAHA RAJ DEO SINGH	BHUPENDRA KUMAR TRIPATHI PRASHANT SHARMA C.S.C.

SAMPLE

(In Chamber)

MR./MRS. ABHISHEK SRIVASTAVA JOINT REGISTRAR (JUDICIAL)

Joint Registrar (Judicial)

For Order

352	DF	WRIA/5328/2021 (Allahabad)	SUSHIL KUMAR TIWARI AND 4 OTHERS VS STATE OF U.P. AND 4 OTHERS	AKHILANAND MISHRA	C.S.C.
353	DF	WRIA/5337/2021 (Shamli (prabudh Nagar))	ISHWARI VS STATE OF U.P. AND 4 OTHERS	SAQIB MEEZAN PARVEZ ALAM RAMESH KUMAR SHUKLA	SANJAY KUMAR C.S.C.
354	DF	WRIA/5412/2021 (Varanasi)	ROSHAN KUMAR VERMA VS STATE OF U.P. AND 4 OTHERS	PRAMOD KUMAR SINGH	C.S.C.

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